

**STATE FINANCES**  
**A STUDY OF BUDGETS OF**  
**2011-12**



**RESERVE BANK OF INDIA**  
MARCH 2012

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## FOREWORD

The Reserve Bank of India has been publishing an annual report entitled “State Finances: A Study of Budgets”, which provides an analytical discussion on fiscal position at the sub-national level and also serves as primary source of disaggregated state-wise fiscal data. The report, which was historically a part of the Reserve Bank’s Monthly Bulletin since 1950-51, is being brought out as a stand-alone publication since 1999-2000 in order to improve its visibility to the public. With a view to improve access of historical data on fiscal position of the States, the Reserve Bank brought together all the articles/studies on State Finances from 1950-51 to 2010-11 in a Compendium CD, which was released in July 2011. The analysis, orientation, coverage and format of the report have been restructured periodically to make it more contemporary. Since 2005-06, the analytical content of the report has been enhanced by incorporating in each issue, a special theme based on a specific issue of relevance. The special themes, which have been covered so far in past studies, include ‘Outstanding Liabilities of State Governments’, ‘Social Sector Expenditure’, ‘Fiscal Transfers to State governments’, ‘Revenue Receipts of State Governments: Trend and Composition’, ‘Expenditure of State Governments: Trend and Composition’ and ‘Finance Commissions in India: An Assessment’. Continuing this practice, the present report has taken up ‘Role of the Reserve Bank in State Finances’ as its special theme.

The salient features that emerge from this report are as follows:

- The consolidated fiscal position of the States, after witnessing a deterioration in 2009-10, showed a broad-based improvement in 2010-11(RE), as States benefitted from growth-induced boost in tax revenues as well as enhanced share in Central transfers in accordance with the Thirteenth Finance Commission (ThFC) recommendations. This was reflected in an improvement in the fiscal position of the States in terms of key deficit-GDP ratios. Development and social sector expenditures also increased, indicating that the States resumed fiscal consolidation efforts without undermining the quality of expenditure.
- The budgetary data for 2011-12 indicates the commitment of States to carry forward fiscal correction, as evident from the emergence of revenue surplus after a gap of two years and consequent reduction in fiscal deficit-GDP ratio. Notwithstanding the improvement in the revenue account, the budgeted fiscal deficit-GDP ratio for 2011-12 is higher than the recommended benchmark by the ThFC, mainly on account of higher capital outlay during 2011-12.
- Notwithstanding the large crisis-driven market borrowings in 2009-10, consolidated debt-GDP ratio of the States continued its declining trend, which was further reinforced in 2010-11 following the revival of the fiscal consolidation process. During 2011-12, consolidated debt-GDP ratio of the States is expected to be much below the ThFC recommended benchmarks, both for the individual years as also for the medium-term.

- The report highlights several other issues of concern such as structural factors hampering rule-based fiscal correction for few States; fiscal transparency in the context of amended FRBM Acts; classification of expenditure; central transfers and improving efficacy of centrally sponsored schemes; prudent management of external borrowing of States; mounting losses in state power utilities; and the need for greater disclosures of public private partnership at the State level for transparent assessment of liabilities of the States.

The theme chapter 'Role of the Reserve Bank in State Finances', traces the growing responsibilities of the Reserve Bank beyond its mandated roles of serving as a banker and debt manager of the State governments. Besides extending banking services to all the States, the Reserve Bank has been effectively balancing the short-term financing requirements of States consistent with its objective of maintaining monetary stability. As a debt manager, the Reserve Bank has, over the years, created the enabling conditions for States to switch over to a full-fledged auction system for market borrowings. The Reserve Bank also played a pivotal role in facilitating rule-based medium-term fiscal consolidation of the States and advising them on policy issues emerging from time to time to ensure fiscal sustainability.

The report has been prepared in the Fiscal Analysis Division (FAD) of the Department of Economic and Policy Research (DEPR) under the overall direction of Shri Deepak Mohanty, Executive Director and under the guidance and supervision of Smt. Balbir Kaur, Adviser, by a team comprising Shri Dhritidyuti Bose (Director); Smt. Deepa S.Raj and Shri. Neeraj Kumar (Asst. Advisers); and Shri Dirghau Keshao Raut and Shri Prabhat Kumar (Research Officers). Shri P.P. Joshi, Shri A.K. Dharampal, Shri B.A. Rankhambe and Smt. E. Fernandes provided support in the compilation of data.

The Regional Offices of DEPR provided data inputs for the report. Support was also received from the Department of Government and Bank Accounts (DGBA) and Internal Debt Management Department (IDMD) of the Reserve Bank. The report benefited from cooperation of the Finance Departments of the State governments, Ministry of Finance, Government of India, the Planning Commission and the Office of the Comptroller and Auditor General (CAG) of India, New Delhi.

This report is also available on the RBI website ([www.rbi.org.in](http://www.rbi.org.in)). In order to improve the analytical or information content of the report, feedback/comments are solicited. These may be sent to Director, Fiscal Analysis Division, Department of Economic and Policy Research, Reserve Bank of India, Shahid Bhagat Singh Road, Mumbai 400 001 or through email at [deprfad@rbi.org.in](mailto:deprfad@rbi.org.in).

**Subir Gokarn**  
Deputy Governor  
March 30, 2012

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## List of Abbreviations

ATBs	- Auction Treasury Bills	DGBA	- Department of Government and Bank Accounts
Avg.	- Average	DRE	- Development Revenue Expenditure
BE	- Budget Estimates	FC	- Finance Commission
BPL	- Below Poverty Line	FII	- Foreign Institutional Investors
BOT	- Build, Operate and Transfer Type	FRBM	- Fiscal Responsibility and Budget Management
BOOT	- Build, Own, Operate and Transfer	FRLs	- Fiscal Responsibility Legislations
CAG	- Comptroller and Auditor General of India	GBS	- Gross Budgetary Support
CCIL	- Clearing Corporation of India Limited	GDP	- Gross Domestic Product
CD	- Compact Disc	GFD	- Gross Fiscal Deficit
CE	- Committed Expenditure	GOI	- Government of India
CO	- Capital Outlay	GR	- Grants-in-aid
CPSMS	- Central Plan Scheme Monitoring System	GRF	- Guarantee Redemption Fund
CSF	- Consolidated Sinking Fund	GFS	- Group of State Finance Secretaries
CSO	- Central Statistics Office	GSDP	- Gross State Domestic Product
CSS	- Centrally Sponsored Schemes	GST	- Goods and Services Tax
CT	- Current Transfer	GSTN	- GST Network
DE/DEV	- Development Expenditure	HLP	- High Level Panel
DvP	- Delivery versus Payments	IAS	- Integrated Accounting System
DSS	- Debt Swap Scheme	IDMD	- Internal Debt Management Department
DCRF	- Debt Consolidation and Relief Facility	IP	- Interest Payment
DEPR	- Department of Economic and Policy Research	IP-RR	- Interest Payments-Revenue Receipts

ITBs	- Intermediate Treasury Bills	PRB	- Primary Revenue Balance .
KVPs	- Kisan Vikas Patras	PPF	- Public Provident Fund
MIS	- Monthly Income Scheme	PRS	- Primary Revenue Surplus
ML	- Market Loans	PSUs	- Public Sector Undertakings
MNSB	- Multilateral Net Settlement Batch	RE	- Revised Estimates
NCT	- National Capital Territory	RD	- Revenue Deficit
NDRE	- Non-Development Revenue Expenditure	RoL	- Rest of Liabilities
NDS	- Negotiated Dealing System	RR	- Revenue Receipts
NFSB	- National Food Security Bill	RTGS	- Real Time Gross Settlement System
NIU	- National Information Utility	SSA	- Sarva Shiksha Abhiyan
NPS	- New Pension Schemes	SCs	- Scheduled Castes
NSC	- Non-Special Category	SC	- Special Category
NSC	- National Savings Certificate	SCT	- Share in Central Taxes
NSDL	- National Securities Depository Limited	SDLs	- State Development Loans
NSS	- National Settlement System	SEBs	- State Electricity Boards
NSSF	- National Small Saving Fund	SGL	- Subsidiary General Ledger
OD	- Overdraft	SCGS	- Special Central Government Securities
OMCs	- Oil Marketing Companies	SPVs	- Special Purpose Vehicles
ONTR	- Own Non-Tax Revenue	SPUs	- State Power Utilities
OTR	- Own Tax Revenue	SSA	- Sarva Shiksha Abhiyan
PD	- Primary Deficit	SSE	- Social Sector Expenditure
PDs	- Primary Dealers	ST	- Scheduled Tribe
PDS	- Public Distribution System	TE	- Total Expenditure
PMIDC	- Punjab Municipal Infrastructure Development Company	ThFC	- Thirteenth Finance Commission
PN	- Pension	TwFC	- Twelfth Finance Commission
POSA	- Post Office Savings Account	UTs	- Union Territories
PPP	- Public Private Partnership	VAT	- Value Added Tax
		WMA	- Ways and Means Advances



# I

## Overview

*The consolidated fiscal position of the States/Union Territories is budgeted to improve in 2011-12 with a return to surplus in the revenue account, reduction in fiscal deficit-GDP ratio and declining trend in debt-GDP ratio. This trend is poised to continue with majority of the States amending their Fiscal Responsibility and Budget Management Acts which map out graduated reductions in fiscal deficit and debt relative to their GSDPs over the medium term. An analysis of the Reserve Bank's contribution to finances of States over the years shows that, apart from being a banker and debt manager of the States, the Bank has progressively played a greater role since the 1990s as reflected in the formulation of model responsibility legislation for the States and advices given on fiscal sustainability issues from time to time. As the States return to rule-based fiscal consolidation, they need to deal with structural rigidities in their finances, focus on qualitative aspects of the correction process, undertake effective expenditure management and address issues relating to State Power Utilities including their impact on State finances.*

### 1. Introduction

1.1 In 2011-12, the States announced their budgets aimed at resumption of fiscal correction process. The focus was more on expenditure control against the backdrop of the rollback of fiscal stimulus measures and the tapering off of the impact of the Sixth Pay Commission Award. All States, with the exception of Goa have amended their Fiscal Responsibility and Budget Management (FRBM) Acts/Rules. Under the amended Acts, the State governments are aiming to eliminate revenue deficits and to bring about gradual reductions in fiscal deficit and debt levels latest by 2014-15, as was recommended by the Thirteenth Finance Commission (ThFC). While this augurs well for medium-term fiscal sustainability of the States, the eventual fiscal outcome would be shaped not only by the macroeconomic conditions but also by the joint commitment of the Centre and the States to implement fiscal reforms in the pipeline. This report on

“State Finances: A Study of Budgets of 2011-12”<sup>1</sup> has been prepared based on the data available in the budget documents of 28 State governments, two Union Territories with legislature, viz., NCT Delhi and Puducherry.

### 2. Preview

1.2 The year 2011-12 is expected to bring an improvement in fiscal position of the State governments, as evident from budgeted target of either a turnaround in their revenue accounts from deficit to surplus or lower revenue deficits. The consolidated budgetary position of the States shows a revenue surplus (0.2 per cent of GDP) in 2011-12 (BE) after a gap of two years (revenue deficits of 0.5 per cent and 0.3 per cent of GDP in 2009-10 and 2010-11, respectively). Consequently, the aggregate fiscal deficit is budgeted lower at 2.2 per cent of GDP in 2011-12 (2.7 per cent and 2.9 per cent of GDP in 2010-11 and 2009-10, respectively), though it remains

<sup>1</sup> Prepared in the Fiscal Analysis Division of the Department of Economic and Policy Research (DEPR) with inputs from Regional Offices of DEPR. Support was also received from Department of Government and Bank Accounts (DGBA) and Internal Debt Management Department (IDMD) of the Reserve Bank. The technical support received from Finance Departments of the 28 State governments, governments of NCT Delhi and Puducherry and valuable inputs received from the Ministry of Finance, Government of India, Planning Commission and office of Comptroller and Auditor General (CAG) of India, New Delhi are gratefully acknowledged.

higher than the Thirteenth Finance Commission's annual path. This is mainly on account of higher capital outlay budgeted for 2011-12 while anchoring the fiscal deficit-GDP ratio below 3 per cent.

1.3 The declining trend in outstanding debt-GDP ratio, which was visible from end-March 2004 when it had peaked (32.8 per cent), has continued through end-March 2011 (RE) (23.5 per cent), and is budgeted at 22.5 per cent for end-March 2012(BE). The debt-GDP ratios are lower than the benchmarks for these years and the medium term target of 24.3 per cent for 2014-15 recommended by the ThFC. This trend is poised to continue with amended FRBMs of the States setting out a graduated path of reduction in debt-GSDP ratios for the respective States. The continued emphasis on market borrowings for financing gross fiscal deficit of State governments is reflected in the shift in composition of the States' outstanding liabilities. There was, however, lower recourse to market borrowings during 2010-11 after the crisis years of 2008-09 and 2009-10, as the States reverted to fiscal consolidation path and their cash balances improved.

1.4 The Reserve Bank has been playing an important role as banker and debt manager of the States. Over the years, as a banker, while remaining sensitive to growing requirements of the State governments for short-term accommodation amidst fiscal decentralisation, the Reserve Bank also ensured short-term fiscal discipline by States, consistent with its objective of maintaining monetary stability. As a debt manager, the Reserve Bank's management of market borrowings of the States has sequentially evolved from the traditional practice of underwriting to administered system of pre-determined notified amounts/coupons before eventually migrating to a full-fledged auction system. In the wake of fiscal stress of the States from the late 1990s, the Reserve Bank's focus expanded beyond

its traditional functions as it provided inputs facilitating the introduction and implementation of rule-based medium-term fiscal consolidation at the State level. The Reserve Bank also advised State governments in framing policies related to fiscal sustainability issues which emerged from time to time.

1.5 As the States embark upon the second phase of a rule-based fiscal consolidation path, care needs to be taken to address the structural rigidities in State finances, improve disclosures for remaining alert on qualitative aspects of fiscal correction, move towards the proposed restructured public expenditure system for better management of outlays for effective outcomes, rationalise centrally sponsored schemes for improving their effectiveness and address issues relating to financial losses of the State Power Utilities.

1.6 The Chapter-wise scheme of the report is as follows. While this Chapter has provided an overview of the report, the major issues relating to the finances of the States in the current context are presented in Chapter II. Chapter III highlights the major policy initiatives undertaken by the State governments, Government of India and the Reserve Bank of India. Chapter IV provides an assessment of the consolidated budgetary position of the State governments. Fiscal performance across States is covered in Chapter V. Chapter VI provides an analysis and assessment of the debt position of the States, including market borrowings and contingent liabilities. Chapter VII focusses on the special theme, *i.e.*, role of the Reserve Bank in State finances. The consolidated data on various fiscal indicators of 28 State governments are covered in Appendix Tables 1-21, while State-wise data are provided in Statements 1-47. The detailed State-wise budgetary data are provided in Appendix I-IV (Appendix I : Revenue Receipts, Appendix II : Revenue Expenditure, Appendix III : Capital Receipts, Appendix IV : Capital Expenditure).



# II

## Issues and Perspectives

*The State budgets for 2011-12 reflected a fiscal stance generally consistent with the fiscal roadmap laid down by the Thirteenth Finance Commission. Although a majority of States have revised their FRBM Acts, most of them do not include provisions for additional disclosures for enabling transparent assessment of their finances. The recommended restructuring of public expenditure system envisages doing away with plan-non plan distinction of budgetary expenditures for not only improving the efficiency of expenditure management but also for attaining desirable outcomes. There is also a need to rationalise the operation of Centrally Sponsored Schemes to address the issues of lack of flexibility in these schemes, counterpart funding shortage from the States and low utility of large number of schemes with thinly spread resources at the field level. Financial losses of State Power Utilities continue to be a drag on the finances of States, which necessitates not only renegotiation of debt liabilities of distribution utilities but also undertaking necessary reforms for enabling independent functioning of State Electricity Regulatory Commissions and addressing issues relating to tariff revisions. The State finances should also capture both explicit and implicit liabilities associated with certain off-budget activities including project financing undertaken through SPVs/public-private partnership mode. There is also a need for greater focus on structural issues which pose significant fiscal challenges, particularly for those States which could not undertake rule-based fiscal corrections prior to the crisis years of 2008-09 and 2009-10.*

### 1. Introduction

2.1 As the second phase of rule-based fiscal consolidation has commenced for the States from 2011-12, the underlying emphasis should not only be on reverting to a sustainable fiscal path but also in drawing lessons from the past and developing new perspectives to address the key challenges. In particular, while the incentivised approach towards fiscal correction should continue, there is a need to address the structural rigidities, especially for the States which had missed out in the first phase of implementation of rule-based fiscal discipline. Greater fiscal transparency is also critical for monitoring the quality, durability and effectiveness of fiscal correction at the State level. The efficiency of expenditure management systems for the public sector as a whole needs to be improved for achieving desired outcomes. From the perspective of fiscal stability, deterioration in the financial conditions of State Power Utilities (SPUs) may require a reassessment of the potential impact on State finances. With increasing recourse to public-private partnerships mode for project financing, State governments need to recognise both

explicit and implicit contingent liabilities in this regard. Against the backdrop of an uncertain global economic environment, prudent management of interest rate and exchange rate risks associated with external loans (on back-to-back basis) poses a new challenge. This chapter raises key questions about the fiscal challenges faced by the States and attempts to provide an assessment on each of them.

### 2. Fiscal Consolidation

***How does the budgetary stance of States for 2011-12 compare with the revised road map of fiscal consolidation of the Thirteenth Finance Commission? Are there some structural issues which still hamper rule-based fiscal correction for the few States that missed it earlier?***

2.2 The incentivised fiscal consolidation process followed by the State governments under the legislative framework of Fiscal Responsibility and Budget Management (FRBM) prior to the global crisis, had enabled most of them to not only attain surpluses in their revenue account but also achieve impressive reductions in their fiscal deficits. With the disruption

in the fiscal consolidation process due to the exceptional circumstances of 2008-09 and 2009-10, the States needed to resume their fiscal consolidation process at the earliest. In this context, the Thirteenth Finance Commission (ThFC) had envisaged that the States would be able to revert to their fiscal consolidation path by 2011-12, allowing for a year of adjustment in 2010-11.

2.3 According to the revised roadmap chalked out by the ThFC for the States, all non-special category States that had attained balance/surplus in their revenue account in 2007-08 were to return to revenue balance by 2011-12 and maintain it thereafter. These States were also expected to achieve a fiscal deficit of 3 per cent of GSDP by 2011-12. The State budgets of 2011-12 show that barring two States (Goa and Haryana), all other non-special category States, which had attained revenue balance in 2007-08, have either budgeted for balance or surplus in their revenue accounts for 2011-12. The GFD-GSDP ratio was budgeted to be within the stipulated 3 per cent for all these States except Goa and Jharkhand.

2.4 The ThFC had recommended a separate adjustment path for three States (Kerala, Punjab and West Bengal) which had revenue deficits in 2007-08, so as to eliminate the same by 2014-15.<sup>2</sup> While the budgeted revenue deficit to GSDP (RD-GSDP) ratio for 2011-12 is higher than the ThFC target in the case of Kerala, it is lower than the target for Punjab. West Bengal's budgeted RD-GSDP ratio for 2011-12 is in line with the ThFC target. While the budgeted GFD-GDP ratios for Kerala and West Bengal for 2011-12 are within their respective ThFC targets, the budgeted GFD-GDP ratio for Punjab was marginally higher than the target.

2.5 Non-attainment of the revenue account targets by Kerala and Punjab precluded these States from being granted debt relief (which is linked to

progressive reduction in their revenue deficit) from 2008-09, although they continued to get interest relief from the Centre. As West Bengal had not enacted its fiscal responsibility legislation at the time, it was not entitled to avail the benefit under the debt waiver scheme, thereby losing out on both debt relief as well as interest relief from the Centre. The basic problem of the finances of West Bengal lay in its own tax revenue (OTR)-GSDP ratio which was substantially lower than that of other States. Apart from not being able to fully reap its revenue potential (with inadequate stamp and registration duty collections even during real estate boom phases), the low mobilisation of OTR reflected a lower tax base or per capita income and lower potential for certain tax collections, particularly in respect of motor vehicles, whose number stood lower than that of other States like Andhra Pradesh with a comparable population size. Consequently, growth in West Bengal government's revenues could not match its expenditure growth. In the case of Kerala, pensions and salaries continue to be one of the main drivers of revenue expenditure. Pension expenditure is also high in the State for two reasons viz., (a) the lower stipulated age of retirement than the other States (b) the non-introduction of the new pension scheme (NPS). While the State has constituted a cabinet sub-committee to examine the issue of raising the retirement age of its employees on par with the other States, no decision has yet been taken on the NPS. In the case of Punjab, although its own tax and non-tax revenues in terms of GSDP compare well with the respective national averages, the revenue expenditure-GSDP ratio is higher than the national average. The average share of development expenditure in total expenditure is significantly lower than the national average as the State is weighed down by high committed expenditure. In terms of interest payments-revenue receipts ratio, Punjab

<sup>2</sup> Of these three States, Kerala and Punjab had enacted their FRBMs in 2003 and West Bengal did so only in 2010. Under their FRBM Acts/Rules, Kerala and Punjab were to achieve revenue balance by 2006-07.

ranks the second highest in the country. Concerted efforts are being taken by the three States to improve their fiscal positions and their progress is being monitored by the Central government.

2.6 To address the problem of interest rate asymmetry between the Centre and the States with regard to loans to the States from the National Small Savings Fund (NSSF), the ThFC had recommended that the interest rate of NSSF loans contracted by the States till 2006-07 and outstanding at the end of 2009-10 be reset at a common interest rate of 9 per cent in place of the existing 10.5 per cent/9.5 per cent. A State will be considered eligible for this interest relief from the date of amendment/enactment of FRBM in accordance with the recommendation of the ThFC. The Union Budget for 2012-13 proposed that from 2012-13 onwards, the States will be eligible for provisional relief, based on compliance with the fiscal targets in their respective FRBM Acts, as reflected in their Budget Estimates. If a State, after getting the interest relief, breaches the FRBM in Actuals (as per Finance Accounts), the benefit of reduced interest on NSSF loans will be withdrawn and the earlier interest rate will become applicable. This excess interest relief availed by the State shall be recovered in the next year. The State may revert to 9 per cent interest rate as and when it complies with its FRBM targets again.

### 3. Fiscal Transparency

#### ***What disclosure and dissemination requirements in State Budgets do amended FRBM Acts entail?***

2.7 The ThFC had stipulated that States amend/enact their FRBM Acts, incorporating the targets set by it as a pre-condition for the release of all State-specific grants and debt relief measures. So far, 27 States have amended their FRBM Acts/Rules setting out annual deficit and debt ceilings in terms of GSDP in accordance with the path set out by the ThFC. As the GSDP series has been revised after the release

of the ThFC report, the series used by the ThFC to arrive at its targeted ratios are not comparable with the deficit/debt to GSDP ratios worked out on the basis of the new GSDP series. There is, therefore, a need to develop an appropriate measure that is consistent with the ThFC recommendation to monitor adherence to the FRBM targets.

2.8 While amending their FRBM Acts/Rules, most States have confined themselves to the minimum requirement of specifying annual deficit/debt limits as stipulated by the ThFC. The ThFC had also recommended that all States incorporate the setting up of an independent review/monitoring mechanism in their FRBM Acts. It had also suggested that States should attempt to incorporate statements on revenue consequences of capital expenditure, public-private partnerships (PPP) and related liabilities, physical and financial assets and vacant public land and buildings. Only two States (Karnataka & Arunachal Pradesh) have included these disclosures within the ambit of their amended FRBM Acts/Rules. Other States could follow this example and increase their disclosures to enhance fiscal transparency. In this context, it is also important that the States provide information on special purpose vehicles (SPVs) floated by them with a view to enhancing fiscal transparency.

### 4. Classification of Expenditure

#### ***What is the rationale to do away with the Plan and non-Plan distinction for classifying budgetary expenditures?***

2.9 The distinction between Plan and non-Plan expenditure has, over the years, rendered the entire budgeting exercise complex and made outcome-based budgeting difficult. The classification of revenue expenditure and capital expenditure also requires a fresh look in the post-FRBM scenario in view of the need for substantial resource transfers to States and local bodies. The transfer of Central resources to States through various types of schemes and multiple modes of transfer have posed problems in obtaining

a comprehensive overview of transfers to the States as well as in effective monitoring of expenditure. There are also issues concerning the accountability of funds directly transferred to implementing agencies in the States. The Eleventh Plan document also referred to innovative methods of financing projects such as PPPs and new administrative mechanisms of implementation. In this context, the scope of the public sector plan needs to be clarified. To address these issues, the Planning Commission set up a High Level Expert Committee to suggest measures for the efficient management of public expenditures (Box II.1).

2.10 The Committee's recommendation to do away with Plan-non Plan distinction in budgetary classification of expenditures envisages not only efficient management of full expenditure which envelopes various functions/sectors/services but also helps in proper linking of outlays to outcomes. This would enable transparent assessment of both costs and outcomes achieved under various categories of expenditure. Successful migration to the new system would, however, entail that the new classificatory expenditure structure gets assimilated across the government machineries at all levels including the roles to be played by the Ministry of Finance, the Planning Commission, administrative ministries and the State governments. Since the present system of plan-non plan classification plays an important role in determining grants-in-aid to the States recommended by the Finance Commission (FC), merging the plan and non-plan categories of expenditure would also require a change in assessment mechanism of the FC.

## 5. Central Transfers to States

### ***How can the efficacy of Centrally Sponsored Schemes be improved?***

2.11 States are primarily responsible for major sectors such as health, education and employment

which often involve large public expenditures. Recognising the higher resource requirements of the States relative to their resource-raising capacity, the Constitution mandates statutory transfers of tax and grants from the Central government to the State governments in accordance with the Finance Commission awards. In addition, States also have access to central Plan funds through centrally sponsored schemes (CSS) and central assistance to State Plans. The CSSs are operationalised by Central ministries based on scheme-specific guidelines and are implemented by State governments or their designated agencies. The Central assistance to State Plans has two components, viz., normal Central assistance and additional Central assistance for externally aided projects and for special programmes based on specific criteria and guidelines. Grants from the Centre to the States as a proportion of total revenue receipts of the States increased from 16.8 per cent in the 1990s to 17.3 per cent during 2000-2010, primarily during the second half of the decade (18.3 per cent) on account of higher non-Plan grants under the Twelfth Finance Commission award as well as higher transfers under State Plans and CSS.

2.12 The proliferation of CSS and the need for counterpart funds has led to the pre-empting of the State government resources from their Plan priorities. In several cases, it has also led to difficulties in accessing CSS funds due to the shortage of counterpart funds from the States. States, particularly Bihar and Jharkhand and the North-eastern States, have often represented that they have resource constraints and are not able to provide their share to enable them to access the required funds under CSS. This is particularly important for schemes such as *Sarva Shiksha Abhiyan* (SSA) where the counterpart funds are required to be provided to the extent of 35 per cent and the sector is critical for every State.

### Box II.1: Recommendations of the High Level Expert Committee on Efficient Management of Public Expenditure

In response to the conceptual issues relating to plan financing raised in the Eleventh Plan document, the Planning Commission constituted a High Level Expert Committee on Efficient Management of Public Expenditure (Chairman: Dr. C Rangarajan). The Committee submitted its report in July 2011. The Committee has recommended that while the process of preparing Five Year Plans may be continued, the distinction between Plan and non-Plan expenditure may be removed from the budgets of the Union and State Governments to present a more holistic view of expenditure rather than the present segmented view. Other recommendations of the Group include:

- One-to-one correspondence between the annual budgetary component of the plan of the Centre and States and the government budgets of the Centre and States, respectively.
- A shift in the budgeting approach from a one-year horizon to a multi-year horizon and from input-based budgeting to outputs and outcomes.
- Changes in organisational structure, mandates and processes as well as appropriate interventions in human resource development and information technology in order to accommodate the shift to holistic view of expenditure.
- Defining and delineating the role of the Ministry of Finance, the Planning Commission, administrative ministries and the State governments.
- Changes in the Annual Budget process.

#### Comprehensive Framework of Transfers to States

- A new multi-dimensional budget and accounting classification to present a comprehensive view of Central transfers to States.
- The proposed classification to provide uniform codes for central programmes, sub programmes and schemes being implemented in the States.
- The Central Plan Scheme Monitoring System (CPSMS) to be extended to enable tracking of expenditure for all central schemes using both treasury route and society route. This may require interface of CPSMS with core banking solutions of banks, systems of State treasuries and accountant general offices.
- Empowering citizens with information on the flow of resources and their utilisation through a portal, thereby promoting transparency and accountability.

**Source :** Report of the High Level Expert Committee on Efficient Management of Public Expenditure, Planning Commission, Government of India, July 2011.

#### Accounting Concerns Arising from Direct Mode of Transfer

- The treasury mode of transfer of Central Plan fund is recommended.
- A suitable accounting methodology to be worked out by Controller General of Accounts (CGA) and Comptroller and Auditor General (CAG) to distinguish between final expenditure and transfer.
- The switchover to complete treasury mode may be made from the Twelfth Five-Year Plan for all new schemes, with a short transition period to allow for necessary adjustments to the existing schemes.
- Until the switchover is complete, accounting and submission of utilisation certificate under society mode to be rationalised.

#### Revenue / Capital Classification

- Revenue-capital classification to be continued. Capital expenditure should relate to creation of assets and be determined by ownership criteria.
- While all transfers should be treated as revenue expenditure in accounts, the merit of classifying revenue expenditure by end-use is also considered for FRBM compliance and grants for creating assets may be classified as capital grant.
- An adjusted revenue deficit is recommended only for the purpose of FRBM compliance. FRBM may require some amendments to allow for adjusted revenue deficit.

#### Scope of Public Sector Plan

- The Central or State Plan should continue to include investment outlays (funded by internal and extra budgetary resources) of Central public sector enterprises and States public sector enterprises, respectively. Consolidated information on the resources and expenditure of rural and urban local bodies may be provided as a special supplement to the budgets.
- The budgets and accounts of the implementing agencies should be shown as a supplement to the Budgets till funds are transferred through direct route.
- As regards public-private partnership (PPP), the annuity commitments may form a part of committed expenditure of the budget of the concerned Ministry/Department and annuity payments may be treated as capital expenditure.
- Viability gap funding is a grant provided to concessionaire of the PPP projects and may be treated as capital grant.
- There should be supplements to the budgets providing project-wise, ministry-wise and sector-wise information on the PPPs.

Simultaneously, it is also important to ensure that States have adequate financial participation to ensure a sense of ownership of the scheme. It

has been argued that if 100 per cent grants come from the Central government, ownership gets diluted.

2.13 Other issues of concern to policy makers and implementing agencies over the years include lack of flexibility, accountability, enforceability and implementation. To address some of these concerns, the Planning Commission had constituted a sub-committee to look into the restructuring of CSS to enhance its flexibility, scale and efficiency. The Committee has recommended that the inter-distribution amongst States needs to be based on equitable notified criteria. It has also recommended that the linkage between Centre and State funding

needs to be kept in mind while devising the criteria for distribution (Box II.2).

2.14 The ThFC had recommended that Central loans to States for CSS/Central Plan schemes through ministries other than the Ministry of Finance that were outstanding at the end of 2009-10 be written off. Accordingly, the Central government would be writing off the outstanding debt under these schemes amounting to around ₹21 billion during 2011-12.

#### **Box II.2: Report of the Committee on Restructuring of Centrally Sponsored Schemes**

The Central government has over the years introduced several centrally sponsored schemes (CSS) in areas that are national priority such as health, education, agriculture, skill development, employment, urban development and rural infrastructure. Several of these sectors fall within the sphere of activity of the State governments. States have been raising concerns at various forums about lack of flexibility in these schemes, the adverse implication of counterpart funding requirement of CSS on State finances and the questionable utility of operating large number of CSS with thinly spread resources at the field level. To consider the concerns of all stakeholders, the Planning Commission constituted a Sub-Committee in March 2011 (Chairman: Shri B.K. Chaturvedi) to suggest restructuring of CSS to enhance its flexibility and efficiency. The main recommendations of the Sub-Committee which submitted its report in September 2011 are given below.

- CSS with an average annual outlay of less than ₹1 billion (which at present accounts for 44 per cent of the total CSS) should either be weeded out or merged for convergence with larger sectoral schemes or alternatively be transferred to the States, which can then continue with these schemes based on their requirements.
- The existing CSS should be restructured into three categories, viz., (a) flagship schemes which will address major national interventions required on education, health, irrigation, urban development infrastructure, rural infrastructure, skill development, employment and other identified sectors, (b) major sub-sectoral schemes to address developmental problems in sub-sectors of major sectors like agriculture, education and health, and (c) sector umbrella schemes, which will address the sectoral gaps to help improve effectiveness of Plan expenditure. Such restructuring will reduce the total number of schemes from 147 to 59.
- The distribution of CSS funds amongst different States should be based on transparent notified guidelines that should be put on the website of the concerned ministries. To incentivise the States to provide larger funds for certain sectors such as health, education, urban development, skill development and rural infrastructure, 50 per cent increase in the budget amount of the Central government department will be distributed amongst those States that have provided for an increase in their budget over the previous year in the concerned sector (excluding Central CSS/ACA funds).
- New CSS should focus only on major interventions required by national development needs. Such schemes should be flagship schemes (Category-I) and have a minimum Plan expenditure of ₹100 billion over the five-year Plan period. New schemes less than this stipulated minimum should either be part of the major sub-sectoral schemes (Category-II) or sector umbrella schemes (Category-III).
- The normal Central assistance to States should not be reduced to below 10 per cent of gross budgetary support (GBS) to enable States to have adequate, flexible and untied resources for their Plans.
- To enable State governments to meet their special needs, the design of CSS should be flexible and 20 per cent of budget allocation in all the CSS (10 per cent in flagship schemes), to be called 'Flexi Funds', should be earmarked in each scheme for this purpose.
- The evaluation of the CSS may be done by (a) professional institutions; (b) visits of experts to major project implementing States; (c) other individual experts by field visits. In addition, sample surveys may be carried out in selected States across the country to assess the impact and outcomes of the individual CSS. The Planning Commission should prepare a list of organisations that can conduct such monitoring and evaluation in States.

**Source :** Report of the Committee on Restructuring of Centrally Sponsored Schemes, Planning Commission, Government of India, September 2011.

## 6. External Borrowings

### ***Why do States need to give special attention to their foreign currency denominated debt?***

2.15 State governments cannot access external sources of finance directly. Based on the recommendation of the Twelfth Finance Commission, transfer of external assistance to non-special category States is being made on a 'back-to-back' basis<sup>3</sup> from April 1, 2005. For special category states (North-east States, Uttarakhand, Himachal Pradesh, and Jammu and Kashmir), external borrowings are in the form of 90 per cent grant and 10 per cent loan from the Central government.

2.16 The present arrangement entails the exposure of States to uncertain movements in both international interest rates on which the lending agencies benchmark their interest and currency exchange rates. As per the 'back-to-back' loan transfer arrangement, States have to bear the currency risk since principal repayments and interest payments on such loans to external agencies are denominated in foreign currencies. In case of significant rupee depreciation, larger provisions may be required to meet debt service obligations that may negatively impact the fiscal health of the State concerned. Three States (Andhra Pradesh, Tamil Nadu and Madhya Pradesh) accounted for over half the outstanding loans denominated in foreign currency as on February 29, 2012, with Andhra Pradesh alone accounting for over one-fifth.

2.17 The recent increase in global uncertainties has raised both interest rate and exchange rate risks, with the latter assuming more serious proportions in the light of the sharp depreciation of the rupee in the during September – December 2011. This underlines the need for capacity building by the State governments to ensure that debt denominated in

foreign currency is prudently managed. The currency risk needs to be factored in while weighing the costs of domestic borrowing *vis-a-vis* that of external borrowing.

## 7. Losses of State Power Utilities

### ***What are the factors affecting financial conditions of power utilities and how do they impact State Finances?***

2.18 A growing area of concern for the States is the significant increase in financial losses of the State power distribution utilities which carry both a direct as well as an indirect burden on the finances of State governments. Besides budgetary support to the SPUs through subsidies, grants and loans, the States also extend guarantees for loans taken by the power utilities from financial institutions. SPUs are making huge cash losses due to non-revision of tariffs over extended period of time on the one hand, and non-realisation of subsidies from the State government, on the other. The deterioration in financial performance of SPUs is expected to have significant implications for the finances of States.

2.19 Power sector reforms and the unbundling of power utilities have not had the desired impact on the financial position of the power utilities or the State governments. Subsidies to SPUs/State Electricity Boards (SEBs), which have been rising over the years, were high in 2009-10 for Gujarat and Karnataka which had unbundled utilities as well as for Tamil Nadu where the power utilities had remained in bundled form until 2009-10. Net loans to SEBs/unbundled SPUs were high for Madhya Pradesh, Bihar and Jharkhand. Only a few States separately reported guarantees extended to SPUs.

2.20 The gap between the average cost of supply and average revenue (with and without subsidy) realised has widened in several States as the tariff

<sup>3</sup> Passing loans from bilateral and multilateral sources on 'back-to-back' basis to State governments implies that States face identical terms and conditions (including concessional interest rates, grace period, maturity profile, commitment charges and amortisation schedules) as is faced by the Central government.

revisions to close the gap do not take place regularly. Pending tariff revisions, the SPUs resort to borrowing from banks and financial institutions to cover their losses. The accumulated borrowings and interest payments add substantially to the average cost of supply and create further pressure on the financial position of the SPUs. The non-payment of subsidy to SPUs by some State governments also complicates the situation. Although the share of loans from the States as a proportion of total borrowings of the power utilities and subsidy realised (subsidies received as a proportion of subsidies booked) have been declining in recent years, the increase in State government guarantees to these utilities has increased the contingent liabilities of the States.

2.21 As SPUs have increasingly financed their losses through short-term borrowings from banks and other financial institutions, these borrowings have assumed alarming proportions. In this context, the Planning Commission had appointed a High Level Panel (HLP) on 'Financial Position of Distribution Utilities' in July 2010 to look into their financial problems and to identify corrective steps. According to the report submitted by the HLP in December 2011, over 70 per cent of the accumulated loss (adjusted for subsidy) of ₹820 billion of the distribution utilities between 2005-06 and 2009-10 was financed by public sector banks, 42 per cent of which was backed by State government guarantees. The cushion available in the form of States' guarantee redemption funds at ₹40 billion to meet the commitment arising from possible default is grossly inadequate. The HLP has made several recommendations which *inter alia* include setting up of a special purpose vehicle to address the issue of repayment default by SPUs (Box II.3).

2.22 Arrears on subsidy are not captured in the State Budgets as the budgets follow cash accounting as opposed to accrual-based accounting. Information on unpaid subsidies, loans extended against State government guarantees/letters of comfort as also

guarantees invoked, if any, should be transparently reported by the State governments.

## 8. Public Private Partnership (PPP) at the State Level

***With policy emphasis on removing bottlenecks and incentivising the implementation of PPP projects, what disclosures should the States make for transparent assessment of the associated liabilities?***

2.23 Recourse to the PPP mode for project financing is generally encouraged because it frees valuable fiscal space for the provision of public goods in areas where such financing may not be forthcoming. PPP projects in sectors that come under the purview of the State governments such as urban amenities, State highways and minor ports have increased in recent years. Some States like Maharashtra, Andhra Pradesh, Karnataka and Gujarat have undertaken far more PPPs than others. While there has been a concentration of PPPs in the road sector across the States, there is greater diversity of PPP projects in certain States like Andhra Pradesh where, besides roads, PPPs cover sectors such as education, energy, forestry, health, information technology, minor ports, tourism and urban development. In terms of the main types of PPP contracts, almost all contracts have been of the build, operate and transfer (BOT) type or build, own, operate and transfer (BOOT) type (either toll or annuity payment models) or close variants.

2.24 With a view to incentivising PPP, the Government of India has formulated the draft Public Private Partnership (Preparation, Procurement and Management) Rules, including rules for regulating expenditure, appropriation of revenues, and contingent liabilities in PPP projects and proposed delegation of powers in this regard. The draft rules have been placed on the website for wider consultation with the stakeholders.



### Box II.3: Report of the High Level Panel on Financial Position of Distribution Utilities – A Brief

The Planning Commission had appointed in July 2010 a High Level Panel (HLP) under the Chairmanship of Shri V.K. Shunglu, former Comptroller & Auditor General, to look into the financial problems of State Electricity Boards and to identify corrective steps. The terms of reference of this Committee included reviewing the accounts of state electricity boards and state distribution companies as at end-March 2010 and to project their losses by 2017; reviewing the electricity tariff and examining the role of the State governments, Electricity Regulatory Commissions and distribution companies in periodic tariff revisions; assessing system improvement measures accomplished in distribution of power and recommending a plan of action to achieve financial viability in distribution of power by 2017. The HLP presented its report to the Deputy Chairman, Planning Commission on December 15, 2011. The salient features of the Report are as follows :

- The accumulated losses of the distribution utilities during 2005-10 amounted to ₹820 billion after subsidy, of which nearly a third was incurred in 2009-10 alone.
- These losses are primarily on account of poor managerial and operational practices of distribution companies compounded by irrational tariffs fixed by regulators. There was a gap of about ₹0.60/kwh between average cost and revenue realised.
- Around 70 per cent of the financial losses of distribution companies during the past five years has been financed through loans from public sector banks. Of the total bank loans outstanding at ₹585 billion, only 42 per cent is backed by government guarantees.
- Recognising the limited scope for borrowings by the State governments to meet the debt obligations of distribution utilities to public sector banks, the HLP has suggested that to start with, banks need to jointly re-negotiate with distribution utilities/State governments the outstanding amount as also the recovery schedule taking into account the reform measures likely to be initiated by the distribution utilities and State governments. It is also suggested that the Reserve Bank should allow State governments to draw down the amount available in guarantee redemption funds (₹40

billion) to meet the liabilities of distribution companies to banks which are guaranteed by them.

- To address the issue of repayment default despite best efforts, it is suggested that a Special Purpose Vehicle (SPV) be set up for purchasing the loans of public sector banks to discoms, subject to several conditions which, *inter alia*, include periodic tariff revisions. However, if it is subsequently found that repayment default to banks occurred for reasons which were under the control of the distribution utility, the SPV mechanism would still be used to repay the bank but would entail concomitant debit of the account of the concerned State government with the Reserve Bank.
- It is recommended that 76 per cent of the share capital of the SPV would be held by the Reserve Bank while the Power Finance Corporation and the Rural Electrification Corporation would hold the balance. The Reserve Bank is also expected to extend a line of credit to the SPV.
- State Electricity Regulatory Commissions should be made independent financially as well as in their functioning. The selection of Chairman and members of Electricity Regulatory Commissions needs to be fine-tuned and further, their functioning should be scrutinised by an Expert Group to determine to what extent the Commissions have discharged their statutory duties such as timely and regular revision of tariffs.
- In areas where losses are high, a loss surcharge should be imposed over and above the basic tariff.
- Other recommendations include introducing input-based franchise models in about 255 more towns as listed in the Report, the cautious use of Section 108 of the Electricity Act, 2003 relating to the issue of policy directions and proper energy accounting of all consumers.
- Distribution losses are projected to decline from around ₹280 billion in April 2010 to around ₹220 billion at end-March 2017. These projections are based on a number of assumptions including the expectation that States will make concerted efforts to eliminate losses and that commercial losses would be substantially reduced by the end of the third year of the Twelfth Five-Year Plan.

**Source :** Report of the High Level Panel on Financial Position of Distribution Utilities, Planning Commission, Government of India, December 2011.

2.25 As noted by the ThFC, PPPs create explicit and implicit obligations of the public entity that is involved in them. While explicit contingent liabilities in the form of stipulated annuity payments over a multi-year horizon may be spelt out, implicit contingent liabilities are obligations to compensate the private sector partners for contingencies such as changes in specifications, breach of obligations

and/or early termination of contracts which may be difficult to quantify. As recommended by the ThFC for the Central government, there is also a need for the States to quantify expenditure obligations relating to PPP projects in their medium-term fiscal policy statements with an increasing number of them adopting the PPP mode of project implementation.

## 9. Conclusion

2.26 The budgeted fiscal stance of the State governments during 2011-12 is generally in consonance with the revised road map of the ThFC. There is, however, a need to deal with the different structural constraints, particularly for States which could not achieve fiscal consolidation. The strategy towards integrated management of the overall expenditure enveloping various functions of the government for facilitating desired outcomes, as

recommended by the High Level Expenditure Committee on Public Expenditure, is welcome. Successful restructuring of the public expenditure management system would, however, call for appropriate assimilation of the new system across the government machineries at all levels. An important fiscal challenge for the States is significant increase in financial losses of the State power distribution utilities which carry both direct and indirect burden on the finances.

# III

## Policy Initiatives

*In line with the recommendations of the Thirteenth Finance Commission (ThFC) supported by a revival of growth in 2010-11, State governments announced various policy measures in their budgets for 2011-12. The emphasis appears to be on mobilising higher own revenue receipts through various tax measures, while specific policy measures have been announced to address the rise in prices of essential commodities and petroleum products. Many States have accorded priority to strengthening the public distribution system, which has been supplemented by tax exemptions/reductions for foodgrains and certain essential commodities. The policy announcements in the State budgets also cover specific initiatives aimed at developing social and economic sectors and also promote infrastructure development on a PPP basis. The States and the Centre have also tried to create an environment for effective implementation of the proposed Goods and Services Tax in the near future. The States have introduced amendments to their original Fiscal Responsibility and Budget Management Acts, setting out targets for their fiscal indicators in pursuance of the revised fiscal roadmap recommended by the ThFC.*

### 1. Introduction

3.1 Presented against the backdrop of better economic growth performance in 2010-11, the State budgets for 2011-12 indicated the intent of the State governments to continue their progressive exit from the expansionary fiscal policy of the crisis years (2008-09 and 2009-10). On the revenue side, the focus has been on tax enhancing measures while measures such as exemption/reduction in value added tax (VAT) rates on food and petroleum products and excise duties on petroleum products have been announced to tackle the situation of price rise in essential commodities. On the expenditure side, besides increasing expenditure on food security and strengthening the PDS, States have proposed higher allocations for various Plan schemes (Centrally sponsored schemes and State plan schemes), particularly relating to education, health, transportation, housing and employment generation. Some States have announced the creation of physical and human infrastructure such as roads and bridges and health care services on a public-private partnership (PPP) basis. This Chapter briefly discusses policy initiatives and schemes that have been proposed by State governments, the Government of India and the Reserve Bank of India, which impinge on State finances.

### 2. State Governments

3.2 The broad thrust of policy proposals announced in State budgets for 2011-12 is to continue the fiscal consolidation process which was re-started in 2010-11, in line with the recommendation of the Thirteenth Finance Commission (ThFC).

#### *Revenue Measures*

3.3 Policy measures are broadly aimed at augmenting tax revenues. While some of the States have desisted from implementing any new tax measures by declaring their budgets as 'tax-free' budgets, others have gone in favour of expanding the tax base as well as increasing the rates of taxation. The broad fiscal stance of the States has been towards enhancing their own tax collections while continuing with their existing pattern of expenditures. The major tax policy initiatives include (i) increasing the VAT rate on certain commodities such as tobacco and allied products (Assam, Gujarat, Goa, Jammu and Kashmir, Meghalaya, Delhi), liquor products (Assam, Goa), crude oil (Assam), carbonated soft drinks (Maharashtra), sweetmeats and savories (NCT Delhi), mobile phones (Gujarat), consumer durables (Odisha) and aviation turbine fuel (Rajasthan); (ii) introducing new taxes such as environment and

health cess (Rajasthan); (iii) rationalising taxes such as revision of the Passenger Goods Taxation Act (Jammu and Kashmir), revision in the entry tax rate to make it consistent with the VAT rate (Assam and Odisha), rationalisation/revision of motor vehicle tax (Assam, Kerala, Manipur, Maharashtra and Mizoram), amendments in the VAT Act and e-services for luxury and profession tax (Meghalaya), amendments/revisions in the Entertainment Tax Act (Uttarakhand), rationalisation of the stamp duty structure through the introduction of e-stamping (Uttarakhand, Himachal Pradesh, Jharkhand and Puducherry), upward revision in stamp duty rates (Goa, Maharashtra and Tamil Nadu) and levy of stamp duty on monthly payment of salaries to all regular Government officials including the Council of Ministers and Parliamentary Secretaries and on all bills in respect of payment made by various Departments and offices to private parties (Mizoram); (iv) widening the tax net to include services like construction of commercial complexes and colonies, TV/radio programme production, architects/interior decorators, chartered accountants and advertisement hoardings (Jammu and Kashmir); and (v) improving tax compliance through e-governance (Tamil Nadu, NCT Delhi, Arunachal Pradesh, Bihar, Jharkhand and Puducherry) and increasing penalty fees (Kerala). Besides these changes, North Eastern States have announced an increase in VAT rate from 4 per cent to 5 per cent, as decided by the Empowered Committee of State Finance Ministers.

3.4 States also undertook certain tax measures, both on the supply as well as on the demand side, to tackle high food inflation. Measures taken on the demand side include tax exemption for cereals (Jammu and Kashmir, and Maharashtra), pulses and condiments (Maharashtra), exemption from entry tax for certain primary food items (Odisha) and tax exemptions for daily household goods (Chhatisgarh). Measures taken on the supply side to promote agricultural production include exemption of VAT on items such as green houses, drip and sprinkler systems, pesticides, insecticides and weedicides and toll exemption for animal and poultry feed, milch animals and beehives (Jammu and Kashmir).

3.5 The sharp increase in global crude oil prices during 2011-12 and its impact on the under-recoveries of oil marketing companies necessitated an upward revision in the domestic retail price of administered petroleum products by the Central government in June 2011. Commensurately, the Central government eliminated customs duty on crude oil and reduced excise duty on diesel. Several State governments also announced VAT exemptions/reductions on petroleum products to contain the rise in their prices (Table III.1).

3.6 On the non-tax front, revenue enhancing measures announced by the States include (i) rationalisation of the license fee for retail sale of liquor (Goa and Assam), (ii) rationalisation of forest royalties (Manipur), and (iii) introduction of daily lotteries (Kerala, Arunachal Pradesh) and e-lottery (Arunachal Pradesh).

#### *Expenditure Measures*

3.7 The expenditure measures of the States in their budgets for 2011-12 have focused on improving their infrastructure for the delivery of public goods like educational and health services. Announcement of social security measures like scholarships for students, old age pensions, and insurance for vulnerable groups have also been observed in the budgets. While expenditures aimed at increasing investments would work towards improving the growth climate, there is scope for controlling the tendency of several States to undertake measures that provide short-term assistance to various segments of the population, which may impose fiscal stress. In addition to tax exemptions/reduction in taxes on food items to contain the rising food prices, State Governments have also continued to allocate resources in 2011-12 to improve agricultural production. Development expenditure on social and economic services, particularly education, medical and public health, family welfare, irrigation, roads and bridges and rural development were priority areas for expenditure allocation during 2011-12, although the growth in expenditure in some of these sectors is budgeted to be lower.

**Policy Initiatives**

**Table III.1: State-wise Measures to Contain Price rise in Administered Petroleum Products**

States	Diesel	Petrol	LPG Cylinder	Kerosene	Expected Loss to the Government
<b>I. Non-Special Category</b>					
Andhra Pradesh			₹25 subsidy per cylinder to all domestic consumers paid to oil marketing companies (OMCs)		N.A.
Bihar	Reduction in VAT rate by 0.36 per cent to provide a relief of 14 paise per litre				₹370 million
Goa	Reduction in VAT by 2 per cent to provide relief of 70 paise per litre	Reduction in VAT by 2 per cent to provide relief of 80 paise per litre			₹500 million
Kerala	Reduction in sales tax rate by 2.09 per cent	Cumulative reduction in sales tax rate by 3.19 per cent (between May 2011 and December 2011)			Revenue Neutral
Maharashtra	Reduction in VAT rate by 2 per cent to relief of 72 paise per litre			Reduction in VAT rate by 2 per cent to relief of 26 paise per litre	₹5 billion
Odisha			Reduction in VAT rate for domestic consumption	Reduction/ abolition in VAT for kerosene supply through PDS outlets	₹400 million
Rajasthan	Reduction in VAT rate by 2 per cent to provide a relief of 54 paise per litre		Abolition of VAT rate of 4 per cent; subsidy of Relief of ₹13.42 per cylinder; ₹25 per cylinder for domestic use paid to OMCs	PDS Kerosene exempted from entry tax	N.A.
Uttar Pradesh	No waiver in the current year. Earlier in 2008-09, VAT was lowered on diesel from 21 per cent to 17.23 per cent.		State had abolished VAT of 4 per cent on LPG in 2008-09.		N.A.
Uttarakhand	No VAT on increased price.	In September, 2011, waiver of 25 per cent VAT on increased prices to provide a relief of 78 paise per litre (September 2011) relief of 45 paise per litre in the prices of petrol through VAT reduction (November 2011)	VAT on LPG was already nil.	Kerosene oil was exempted from 4.5 percent VAT	₹727.8 million
<b>II. Special Category</b>					
Arunachal Pradesh	No tax has been imposed on the petroleum products so far				
Manipur				Exemption from VAT on kerosene for below poverty line (BPL) families	N.A.
Meghalaya	Exemption from VAT to Provide relief of 50 paise per litre		Exemption from VAT to provide relief of ₹20.13 per cylinder	Exemption from VAT to provide relief of 67 paise per litre	₹95.2 million
<b>Memo:</b>					
NCT Delhi			Subsidy of ₹40 per month to each BPL/AAY card holder not claiming kerosene at subsidized rate		

N.A.: Not Available

3.8 Given the significance of agriculture and allied activities in an environment of high food inflation, almost all major States have proposed enhancement of irrigation potential with a view to increase agricultural productivity. In order to assist farmers, State governments of Assam, Kerala, Karnataka and Maharashtra have announced interest subsidy on agricultural loans from co-operative credit institutions. Tamil Nadu has proposed establishing of multipurpose cold storages and chain arrangements; and modern fish processing and packaging houses.

3.9 State governments have announced certain sector-specific policy initiatives to promote industrial growth and industrialisation. Karnataka has announced policies for semi-conductors, bio-tech, ICT, and electronic and hardware to enhance the State's competitiveness in these areas. Initiatives taken by other States include providing interest relief and promoting investment for the establishment of industrial units (Madhya Pradesh), allocating finances to develop salt industry (Gujarat) and allowing rebates on electricity bills for powerlooms (Maharashtra). Steps are also being taken to promote tourism in many States (Himachal Pradesh, Uttarakhand, Rajasthan, Kerala) and the North-Eastern States. A large number of States are taking up construction of roads and bridges and facilitating power generation, which are important inputs for industrial development. Jharkhand has established the 'Jharkhand Accelerated Road Construction Company Ltd' while Bihar government has proposed to set up 'Bihar Urban Infrastructure Development Corporation' and 'Educational Infrastructure Development Corporation' during 2011-12.

3.10 In social sector, several measures have been proposed in the State budgets for 2011-12 to promote education, health, housing, social security, women empowerment, and welfare of SCs and STs. A number of States have announced the setting up of new

colleges, universities, dedicated institutes, hostels, hospitals, primary health centres, and training institutes to improve educational, health and employment facilities in their States. The new policy measures towards social welfare announced in the State budgets include (i) subsidy for supply of rice to BPL families and increase in the budgetary allocation for neglected areas of the State<sup>4</sup> (West Bengal); (ii) increase in pensions for senior citizens, widows and the handicapped (Uttar Pradesh), (iii) making interest-free loan available to the farmers' children for higher education (Karnataka), (iv) providing free treatment up to ₹0.2 million in all government hospitals and private hospitals (Kerala) under *Rajeev Arogyasree Scheme*<sup>5</sup> and (v) scholarships for children of BPL families (Uttar Pradesh). The State government of Assam has proposed the establishment of the Assam Scheduled Caste Development Council and the Assam Employment Generation Corporation.

3.11 States have also announced measures that empower women and enable them to reap the benefit of growth. Salient measures include (i) introducing a monetary benefit scheme to encourage the birth of girl child (Punjab) (ii) providing equal entitlement to widows (equivalent to that of a son) and inclusion of their names along with their husbands in the land records (Uttar Pradesh), (iii) providing license to women NGOs for the public distribution system to ensure that women participate in food security (Jharkhand) and (iv) implementing schemes that arrest dropout rate of girl students in schools and enhance their employment prospects (Jammu and Kashmir).

3.12 Some States have also announced measures to promote financial inclusion/banking services and the use of information technology for delivery of various services during 2011-12. These services include (i) operation of post-matric scholarships scheme through online banking facility (Andhra

<sup>4</sup> Paschimanchal including Jangalmahal, Uttarbanga, including Hill Region and Sundarban areas.

<sup>5</sup> A total of 5.2 million families including 3.2 million BPL families and 2 million APL families having annual income less than ₹250,000 will be benefited under this scheme.

Pradesh) and (ii) implementation of e-governance projects for public distribution system, issue of driving licenses, registration of vehicles, and Integrated Financial Management System (Haryana).

3.13 Development of infrastructure and other services through public-private partnerships (PPP) has been another priority area in terms of policy initiatives of the States in 2011-12. The PPP mode is envisaged for (i) promoting tourism (Arunachal Pradesh) (ii) four-laning of roads (Haryana) (iii) constructing citizen service centres to provide value added services to rural citizens (Andhra Pradesh), (iv) establishing modern check gates (Odisha), (v) constructing expressway, bridges, roads, and electricity (Uttar Pradesh), (vi) setting up poultry farms and agro-processing industries (Punjab), (v) establishing diagnostic facilities in major district level hospitals (Tamil Nadu), and (vi) developing commercial deep sea fishing, fish processing parks, solar parks (Tamil Nadu).

*Institutional Measures and Other Major Policy Initiatives*

3.14 The institutional measures adopted by the State governments such as Fiscal Responsibility and Budget Management (FRBM) Acts, Value Added Tax (VAT), New Pension Schemes (NPS), and setting up of Consolidated Sinking Fund (CSF) and Guarantee Redemption Fund (GRF) have helped them to consolidate their finances in the last decade (Table III.2).

3.15 The ThFC has worked out a fiscal consolidation roadmap for the States requiring them to eliminate their revenue deficit and achieve a fiscal deficit of 3 per cent of their respective GSDP, latest by 2014-15. It has also recommended a combined States' debt target of 24.3 per cent of GDP to be reached during this period. The States were required to amend or enact their FRBM Acts to conform to these recommendations. Accordingly, all states, barring Goa, have amended their FRBM Acts/Rules, setting out annual deficit/debt targets in line with the ThFC recommendations (Annex 1). The FRBM Acts

are expected to contribute to further improving the State finances, provided the macroeconomic scenario remains favourable.

3.16 States have announced measures to strengthen their local bodies in their budgets for 2011-12. These include higher devolution of funds to local bodies/Panchayati Raj institutions as per the recommendations of their respective State Finance Commissions (Assam); earmarking funds for development of municipal wards where the inmates are predominantly SCs (Haryana); conducting elections to autonomous district councils after more than two decades (Manipur); and raising funds to the tune of ₹12 billion by the Punjab Municipal Infrastructure Development Company (PMIDC) for various infrastructure development projects in urban local bodies.

**3. Government of India**

3.17 The Constitution Amendment Bill for goods and services tax (GST) was introduced in March 2011. The drafting of model legislation for Centre and State GST in concert with the States is under progress. The Centre has made significant progress on the GST Network (GSTN) which will be set-up as a National Information Utility (NIU) to build the necessary IT infrastructure for the introduction of GST. The key business processes of registration, returns and payments are in advanced stages of finalisation. The National Securities Depository Limited (NSDL) has been selected as the technology partner for incubating the NIU that will establish and operate the IT backbone for GST. By June 2011, NSDL was to set up a pilot portal in collaboration with 11 States prior to its rollout across the country. The NIU is expected to become operational by August 2012.

3.18 The Central Government has asked State governments to urgently review and enforce a reformed Agriculture Produce Marketing Act so that government-regulated *mandis* for vegetables and fruits do not prevent retail enterprises from integrating with the farmers.

**Table III.2: Institutional Reforms by State Governments\***

State	Value Added Tax (VAT) Implemented	Fiscal Responsibility and Budget Management Act #	New Pension Scheme (NPS) introduced	Ceilings on Guarantee Imposed	Consolidated Sinking Fund (CSF)	Guarantee Redemption Fund (GRF)
1 Andhra Pradesh	April 2005	June 2005	September 2004	Yes	Yes	Yes
2 Arunachal Pradesh	April 2005	March 2006	No	Yes	Yes	No
3 Assam	May 2005	September 2005	February 2005	Yes	Yes	No
4 Bihar	April 2005	April 2006	September 2005	Yes	Yes	No
5 Chhattisgarh	April 2006	September 2005	November 2004	Yes	Yes	No
6 Goa	April 2005	May 2006	August 2005	Yes	Yes	Yes
7 Gujarat	April 2006	March 2005	April 2005	Yes	Yes	Yes
8 Haryana	April 2003	July 2005	January 2006	Yes	Yes	Yes
9 Himachal Pradesh	April 2005	April 2005	May 2003	Yes	No	No
10 Jammu and Kashmir	April 2005	August 2006	No	No	No	No
11 Jharkhand	April 2006	May 2007	December 2004	No	No	No
12 Karnataka	April 2005	September 2002	April 2006	Yes	No	No
13 Kerala	April 2005	August 2003	No	Yes	Yes	No
14 Madhya Pradesh	April 2006	May 2005	January 2005	Yes	No	Yes
15 Maharashtra	April 2005	April 2005	November 2005	Yes	Yes	No
16 Manipur	July 2005	August 2005	January 2005	Yes	Yes	Yes
17 Meghalaya	April 2006	March 2006	No	Yes	Yes	No
18 Mizoram	April 2005	October 2006	No	Yes	Yes	Yes
19 Nagaland	April 2005	August 2005	No	Yes	Yes	Yes
20 Odisha	April 2005	June 2005	January 2005	Yes	Yes	Yes
21 Punjab	April 2005	October 2003	No	Yes	No	No
22 Rajasthan	April 2006	May 2005	January 2004	Yes	No	No
23 Sikkim	April 2005	September 2010	April 2006	Yes	No	No
24 Tamil Nadu	January 2007	May 2003	April 2003	Yes	Yes	No
25 Tripura	October 2005	June 2005	No	Yes	Yes	No
26 Uttarakhand	October 2005	October 2005	October 2005	Yes	Yes	Yes
27 Uttar Pradesh	January 2008	February 2004	April 2005	No	No	No
28 West Bengal	April 2005	July 2010	No	Yes	Yes	No
<b>Sum-up</b>	<b>28</b>	<b>28</b>	<b>19</b>	<b>25</b>	<b>19</b>	<b>10</b>

# : All States barring Goa have amended their FRBM Acts, the details of which are given in Annex 1.

**Source:** Information received from respective State Governments and Reserve Bank records.

3.19 A comprehensive PPP policy has been formulated for the Centre and the State Governments for further developing PPPs. The Central government has engineered a major directional change in public policy by its focus on inclusive development. The creation of legal entitlements for an individual's right to work has added to resilience and dynamism in the rural economy of the country.

3.20 The right to information and the right to education are effective tools of empowerment for removing social imbalances. After detailed consultations with all stakeholders including State governments, the National Food Security Bill (NFSB)

has been tabled in the Parliament in December 2011. The existing Integrated Child Development Scheme and the mid-day meal programme would become entitlements for beneficiaries under the proposed Act.

3.21 To move beyond the formal R&D paradigm, a National Innovation Council has been set up to prepare a roadmap for innovations in India. The process of setting up State Innovation Councils in each State and Sectoral Innovation Councils aligned to Central Ministries is underway. The Central government has been providing special grants to recognise excellence in universities and academic institutions. Grants have been proposed by the Centre



during 2011-12 for setting up new branches (Aligarh Muslim University in West Bengal and Kerala; *Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya* in Kolkata and Allahabad) and augmenting the funding for existing institutions (Kerala Veterinary and Animal Sciences University at Pookode; IIT, Kharagpur; IIM, Kolkata; Maulana Azad Education Foundation; Centre for Development Economics, Delhi School of Economics; and Madras School of Economics).

3.22 In order to boost development in the North-east region and special category States, the allocation for special assistance was almost doubled to ₹80 billion for 2011-12, which includes an amount of ₹54 billion as untied Special Central Assistance.

3.23 The Central government also provided funds to Ladakh and Jammu regions for projects identified by the task force, to assess infrastructure needs of the State of Jammu and Kashmir. To boost development of backward regions, the allocation under the Backward Regions Grant Fund was increased by over 35 per cent, from ₹73 billion to ₹98.9 billion.

3.24 As only six States had introduced the system of e-stamping facility, the Central Government proposed to launch a new scheme with an outlay of ₹3 billion to provide assistance to States to modernise their stamp and registration administration and roll out e-stamping in all districts in the next three years.

#### 4. Reserve Bank of India

3.25 The market borrowing programme of the State governments was conducted smoothly during 2010-11. The gross market borrowings were lower at ₹1,040 billion than those of the previous year (₹1,311 billion). Although the weighted average yield of gross borrowings of the States during 2010-11 was higher than a year ago, reflecting tight monetary policy, the spread of State government securities over comparable Central government securities continued to narrow, reflecting more evenly distributed auctions of State government securities.

Based on the recommendations of the Advisory Committee on Ways and Means Advances (WMA) and Overdrafts (OD) to State Governments (Chairman: Shri M.P. Bezbaruah), a revised WMA/OD Scheme was put in place with effect from 2006-07. For the year 2010-11, the WMA/OD Scheme was kept unchanged. Pursuant to the signing of the agreement between the Government of Jammu and Kashmir and the Reserve Bank of India to operationalise an arrangement for cash management from April 1, 2011, the WMA limit for the States including Jammu and Kashmir and the Union Territory of Puducherry is placed at ₹102.40 billion for the financial year 2011-12. The rates of interest on Normal and Special WMA and OD continued to be linked to the repo rate.

#### 5. Conclusion

3.26 With the improvement in the macroeconomic environment in 2010-11 and the requirement to correct imbalances that appeared in 2008-09 and 2009-10, State governments have announced various measures aimed at higher tax collections in their budgets in 2011-12. The improvement in revenue account of States is envisaged through tax measures that would ensure faster progress towards fiscal consolidation. On the expenditure side, the focus on short term schemes for social assistance has continued during the current year. Among these schemes, policy measures have aimed at protecting the public from rising prices of essential commodities, particularly food articles; extending various kinds of scholarships and providing insurance for specific vulnerable groups of the population. In addition, the State governments have shown interest in developing and strengthening the physical infrastructure and information technology network with a view to achieve and sustain higher growth rates and improve the delivery of public goods. The social sector expenditure policies have aimed at improving the quality of human capital by making them employable and thus achieving inclusive growth. Studies have shown that fiscal consolidation based on revenue side measures is

not sustainable. Consolidations based on cuts in public expenditure are found to be more effective<sup>6</sup>. They send convincing signals regarding the political will of the fiscal retrenchment and ensure its medium-run viability. Expenditure reforms in many countries have achieved large fiscal adjustments by reducing spending on transfers, subsidies and public consumption while ensuring that allocations for education and health remain adequate<sup>7</sup>. Some short-run fiscal adjustments may be necessary to avoid the possibility of a crisis, but at the same time more fundamental adjustments in the tax system, and

the structure of the expenditure and the financial sector must be on the agenda for reforms<sup>8</sup>. Thus, the fiscal consolidation needs to be balanced in nature. While expenditure on social sector is important, cutting down unproductive expenditures is equally important. Fiscal consolidation emanating only from the revenue side is fraught with uncertainties as it may lead to greater imbalances in case of economic downturns. Keeping this in view, there is a need for the States to rationalise their expenditures without compromising on the quality of services.

<sup>6</sup> Barrios, S., S Langedijk, and L R Pench (2010), "EU Fiscal Consolidation after the Financial Crisis: Lessons from Past Experiences", European Economy Economic Paper No.418, Directorate General for Economic and Financial Affairs, Brussels.

<sup>7</sup> Hauptmeier, Sebastian, Martin Heipertz and Ludger Schuknecht (2007), "Expenditure Reform in Industrialised Countries: A Case Study Approach", Working Paper Series No 634, European Central Bank, May.

<sup>8</sup> Singh N., and T. N. Srinivasan. 2004. Fiscal Policy in India: Lessons and Priorities. Presented at the NIPFP-IMF conference on Fiscal Policy in India, New Delhi, 16–17 January 2004.

# IV

## Consolidated Fiscal Position of State Governments

*The consolidated budgetary position of the States for 2011-12 reflected the States' commitment to carry forward fiscal correction as evident from the emergence of surplus in the consolidated revenue account after a gap of two years and a consequent reduction in the fiscal deficit-GDP ratio. While expecting a moderation in revenue growth, the States have budgeted for deceleration in aggregate expenditure growth reflecting their stance of controlling committed expenditures during 2011-12. The envisaged fiscal deficit-GDP ratio for 2011-12 is, however, higher than the Thirteenth Finance Commission's annual path, mainly on account of higher capital outlay.*

### 1. Introduction

4.1 The consolidated fiscal position of the States, which had deteriorated in 2008-09 and 2009-10, following discretionary fiscal stimulus measures undertaken to revive the sluggish economy in the aftermath of the global crisis, showed improvement in 2010-11, indicating a resumption of the fiscal consolidation path. The States proposed to carry forward the fiscal consolidation process in 2011-12 in keeping with the recommendation of the Thirteenth Finance Commission (ThFC). If the fiscal outcome remains in line with the budgeted expectations, the fiscal deficit-GDP ratio for 2011-12 could turn out to be lower than that prevailing during the pre-crisis rule-bound fiscal consolidation phase (2004-08) (Table IV.1, Appendix Table 1).

### 2. Accounts: 2009-10

4.2 The fiscal position of the States in terms of key deficit indicators had deteriorated during 2009-10 over the previous year, leading to the re-surfacing of revenue deficit after a three-year gap. A sharp increase in committed expenditure on account of pay/pension revisions and arrear payments under the Sixth Pay Commission award had primarily contributed to the fiscal expansion. The extent of fiscal deterioration, however, turned out to be much less and the fiscal outcome of the States at the consolidated level showed marked improvement when the revised estimates for 2009-10 translated into accounts. Lower-than-anticipated revenue expenditure more than offset the shortfall in revenue receipts, resulting in a 0.2 percentage point reduction in the consolidated

**Table IV.1: Major Deficit Indicators of State Governments**

Item	(Amount in ₹ billion)							
	1990-98	1998-2004	2004-08	2008-09	2009-10	2010-11 (BE)	2010-11 (RE)	2011-12 (BE)
	Average (Per cent of GDP)							
1	2	3	4	5	6	7	8	9
Gross Fiscal Deficit	2.8	4.3	2.3	1346 (2.4)	1888 (2.9)	1985 (2.6)	2,067 (2.7)	1977 (2.2)
Revenue Deficit	0.8	2.5	0.0	-127 (-0.2)	310 (0.5)	244 (0.3)	252 (0.3)	-197 (-0.2)
Primary Deficit	1.0	1.7	0.0	316 (0.6)	760 (1.2)	699 (0.9)	797 (1.0)	576 (0.6)

BE: Budget Estimates.

RE: Revised Estimates.

**Notes :** 1. Negative (-) sign indicates surplus.

2. Figures in parentheses are percentages to GDP.

3. The ratios to GDP at current market prices from 2004-05 are based on CSO's National Accounts 2004-05 series. Data on GDP for earlier years relate to 1999-2000 series.

**Source:** Budget Documents of the State Governments.

revenue deficit to GDP ratio in 2009-10 *vis-à-vis* the revised estimates for the year.

4.3 The reduction in revenue expenditure in 2009-10 (Accounts) over 2009-10(RE) was seen in both the development and non-development components (Table IV.2). All major categories of development revenue expenditure registered decline over the respective revised estimates. Within non-development expenditure, the reduction in

committed expenditure (comprising administrative services, pension and interest payments) contributed to over 72 per cent of the overall reduction in non-development expenditure in 2009-10 (Accounts) over 2009-10(RE).

4.4 Revenue receipts during 2009-10(Accounts) were lower than the revised estimates mainly on account of a sharp decline in grants from the Centre which contributed to over two-thirds of the total decline

**Table IV.2: Variation in Major Items - 2009-10 (Accounts) over 2009-10 (RE)**

(Amount in ₹ billion)

Item	2009-10 (RE)	2009-10 (Accounts)	Variation		Share in variation* (Per cent)
			Amount	Per cent	
1	2	3	4	5	6
<b>I. Revenue Receipts (i+ii)</b>	<b>8,073.9</b>	<b>7,681.4</b>	<b>-392.5</b>	<b>-4.9</b>	<b>100.0</b>
(i) Tax Revenue (a+b)	5,310.0	5,280.8	-29.3	-0.6	7.5
(a) Own Tax Revenue	3,655.3	3,630.6	-24.7	-0.7	6.3
<i>of which: Sales Tax</i>	2,252.3	2,206.4	-45.8	-2.0	11.7
(b) Share in Central Taxes	1,654.8	1,650.1	-4.7	-0.3	1.2
(ii) Non-Tax Revenue	2,763.8	2,400.6	-363.2	-13.1	92.5
(a) States' Own Non-Tax Revenue	971.8	890.9	-80.9	-8.3	20.6
(b) Grants from Centre	1,792.1	1,509.7	-282.3	-15.8	71.9
<b>II. Revenue Expenditure</b>	<b>8,540.5</b>	<b>7,991.5</b>	<b>-549.0</b>	<b>-6.4</b>	<b>100.0</b>
<i>of which:</i>					
(i) Development Expenditure	5,159.3	4,771.8	-387.5	-7.5	70.6
<i>of which:</i>					
Education, Sports, Art and Culture	1,615.2	1,516.7	-98.5	-6.1	17.9
Transport and Communications	225.2	215.9	-9.3	-4.5	1.7
Power	342.5	313.3	-29.2	-8.5	5.3
Relief on account of Natural Calamities	103.8	84.1	-19.7	-19.0	3.6
Rural Development	296.4	288.3	-8.1	-2.7	1.5
(ii) Non-Development Expenditure	3,165.0	3,013.9	-151.1	-4.8	27.5
<i>of which:</i>					
Administrative Services	712.5	675.0	-37.5	-5.3	6.8
Pension	872.7	831.6	-41.1	-4.7	7.5
Interest Payments	1,159.0	1,128.1	-31.0	-2.7	5.6
<b>III. Capital Receipts</b>	<b>2,373.6</b>	<b>2,395.0</b>	<b>21.4</b>	<b>0.9</b>	<b>100.0</b>
<i>of which:</i>					
Non-Debt Capital Receipts	3.61	8.12	4.5	125.2	21.1
<b>IV. Capital Expenditure</b>	<b>2,265.8</b>	<b>2,161.8</b>	<b>-104.0</b>	<b>-4.6</b>	<b>100.0</b>
<i>of which:</i>					
Capital Outlay	1,604.1	1,492.1	-111.9	-7.0	107.6
<i>of which:</i>					
Capital Outlay on Irrigation and Flood Control	473.5	414.5	-59.0	-12.5	56.7
Capital Outlay on Energy	177.1	171.7	-5.4	-3.0	5.2
Capital Outlay on Transport	320.6	312.8	-7.8	-2.4	7.5
<i>Memo Item:</i>					
Revenue Deficit	466.6	310.2	-156.5	-33.5	
Gross Fiscal Deficit	2,161.0	1888.2	-272.8	-12.6	
Primary Deficit	1,002.0	760.1	-241.9	-24.1	

RE: Revised Estimates. \* : Denotes percentage share in relevant total.

**Note:** 1. Negative (-) sign in deficit indicators indicates surplus.

2. Capital receipts include public accounts on a net basis while capital expenditure excludes public accounts.

3. Also see Notes to Appendices.

in revenue receipts. States' own revenue (both tax and non-tax) as well as transfers from the Centre were also lower than was anticipated in the revised estimates. While States' own tax revenue was mainly affected by a sharp reduction in sales tax collections due to the slowdown in economic activity, the decline in States' own non-tax revenue reflected mainly lower realisation under interest receipts.

4.5 The lower-than-anticipated revenue deficit together with a decline in capital outlay resulted in a reduction of 0.4 percentage point in the gross fiscal deficit (GFD)-GDP ratio in 2009-10 (Accounts) over the revised estimates. Consequently, the primary deficit of the States was also contained in 2009-10 (Accounts) as compared with 2009-10(RE).

### 3. Revised Estimates: 2010-11

4.6 The strengthening of the growth momentum in 2010-11 boosted revenues and improved the consolidated fiscal position of the States, as evident from the reduction in the key deficit-GDP ratios over the previous year. The growth in revenue receipts in 2010-11(RE) over 2009-10 (Accounts) more than offset the increase in revenue expenditure, which, together with a sharp increase in GDP, resulted in a narrowing of the revenue deficit - GDP (RD-GDP) ratio by 0.2 percentage point over the preceding year. The RD-GDP ratio in 2010-11(RE), however, remained unchanged over the budget estimates for the year. The GFD-GDP ratio in 2010-11(RE) was higher by 0.1 percentage point over the budget estimates, mainly on account of an increase in capital outlay.

4.7 Revenue receipts in 2010-11(RE) were higher than the budget estimates for the year on account of higher States' own tax revenue (OTR) as well as Central transfers to States. States' OTR in 2010-11(RE) exceeded the budgeted levels mainly on account of higher collections from sales tax, stamp and registration fees, taxes and duties on electricity, state excise and taxes on vehicles. States also benefited from increased buoyancy in the Centre's gross tax revenues and enhancement in the States' share in shareable central taxes in

accordance with the ThFC's recommendation. Non-tax revenue of the States was higher in 2010-11(RE) due to higher grants from the Centre. The States' own non-tax revenue (ONTR) was, however, lower, mainly on account of lower receipts from 'state lotteries', 'urban development', and 'dividends of State Public Sector Undertakings (PSUs)'.

4.8 Revenue expenditures in the revised estimates of 2010-11 were higher than the budget estimates, mainly on account of higher development expenditure, with social services contributing to over 52 per cent of the increase in total revenue expenditure. 'Education, sports, art and culture' and 'relief on account of natural calamities' were the major contributors to the increase in expenditure on social services; the increase in expenditure on economic services was led by 'power' and 'transportation and communications.' Non-development revenue expenditure was also higher in 2010-11(RE) than in 2010-11(BE) on account of higher pension outgo, which more than offset the decline in expenditure on administrative services and interest payments (Table IV.3).

4.9 GFD at the consolidated level was higher in 2010-11(RE) than in 2010-11(BE) on account of higher than budgeted capital outlay, particularly in 'energy' and 'transportation'; higher 'net lending of the States'; and lower realisation of disinvestment proceeds than the budgeted level.

### 4. Budget Estimates : 2011-12

#### *Key Deficit Indicators*

4.10 The consolidated revenue account of the States is budgeted to record surplus in 2011-12, indicative of the return to the fiscal consolidation path as envisaged by the ThFC. The improvement in the revenue account is expected to not only provide the necessary resource for increased capital outlay but also enable a reduction in the GFD-GDP ratio by 0.5 percentage point in 2011-12(BE) over 2010-11(RE). In line with the budgeted decline in the GFD-GDP ratio, there is a reduction of 0.4 percentage point in the budgeted primary deficit, which bodes well for the long-run sustainability of State finances.

**Table IV.3: Variation in Major Items - 2010-11 (RE) over 2010-11 (BE)**

(Amount in ₹ billion)

Item	2010-11 (BE)	2010-11 (RE)	Variation		Share in variation* (Per cent)
			Amount	Per cent	
1	2	3	4	5	6
<b>I. Revenue Receipts (i+ii)</b>	<b>9,130.4</b>	<b>9,680.7</b>	<b>550.3</b>	<b>6.0</b>	<b>100.0</b>
(i) Tax Revenue (a+b)	6,271.5	6,734.2	462.7	7.4	84.1
(a) Own Tax Revenue	4,266.8	4,582.7	315.9	7.4	57.4
of which: Sales Tax	2,648.5	2,819.3	170.8	6.4	31.0
(b) Share in Central Taxes	2,004.7	2,151.5	146.8	7.3	26.7
(ii) Non-Tax Revenue	2,858.9	2,946.5	87.6	3.1	15.9
(a) States' Own Non-Tax Revenue	1,026.1	979.0	-47.1	-4.6	-8.6
(b) Grants from Centre	1,832.8	1,967.5	134.7	7.4	24.5
<b>II. Revenue Expenditure</b>	<b>9,374.1</b>	<b>9,932.5</b>	<b>558.4</b>	<b>6.0</b>	<b>100.0</b>
of which:					
(i) Development Expenditure	5,597.1	6,066.1	469.0	8.4	84.0
of which:					
Education, Sports, Art and Culture	1,847.5	1,976.8	129.3	7.0	23.1
Transport and Communication	208.2	239.6	31.5	15.1	5.6
Power	333.1	369.8	36.8	11.0	6.6
Relief on account of Natural Calamities	53.2	119.6	66.4	124.8	11.9
Rural Development	335.0	356.3	21.3	6.4	3.8
(ii) Non-Development Expenditure	3,514.8	3,590.8	76.1	2.2	13.6
of which:					
Administrative Services	831.9	803.9	-28.0	-3.4	-5.0
Pension	950.2	1,065.7	115.5	12.2	20.7
Interest Payments	1,286.6	1,269.5	-17.1	-1.3	-3.1
<b>III. Capital Receipts</b>	<b>2,428.6</b>	<b>2366.0</b>	<b>-62.6</b>	<b>-2.6</b>	<b>100.0</b>
of which:					
Non-Debt Capital Receipts	31.6	9.6	-22.0	-69.7	35.1
<b>IV. Capital Expenditure</b>	<b>2,371.8</b>	<b>2431.0</b>	<b>59.3</b>	<b>2.5</b>	<b>100.0</b>
of which:					
Capital Outlay	1,667.0	1704.0	37.0	2.2	62.4
of which:					
Capital Outlay on Irrigation and Flood Control	492.7	459.7	-33.0	-6.7	-55.7
Capital Outlay on Energy	145.3	168.4	23.1	15.9	39.0
Capital Outlay on Transport	324.2	343.1	19.5	6.0	32.0
<i>Memo Item:</i>					
Revenue Deficit	243.7	251.8	8.1	3.3	
Gross Fiscal Deficit	1,985.4	2,066.7	81.3	4.1	
Primary Deficit	698.8	797.2	98.4	14.1	

BE: Budget Estimates. RE: Revised Estimates. \*: Denotes percentage share in relevant total.

Note: See Notes to Table IV.2.

Source: Budget Documents of the State Governments.

### Revenue Receipts

4.11 The consolidated States' OTR as well as tax devolution from the Centre are, however, budgeted to decelerate during 2011-12 from their high growth rates of the previous year. Growth in non-tax revenue is also budgeted to decelerate in 2011-12(BE) as compared with 2010-11(RE), primarily on account of a significant moderation in the growth of grants from the Centre

(Table IV.4 and Appendix Tables 2 & 3). Barring receipts from the transport sub-sector, all other ONTR of the States are budgeted to grow at a slower pace in 2011-12 than the previous year.

4.12 Revenue receipts-GDP ratio is, budgeted to remain unchanged in 2011-12 despite a marginal increase in the ratio of tax devolution from the Centre-GDP<sup>9</sup>. On the non-tax revenue front, while States'

<sup>9</sup> Nominal GDP growth in 2011-12 is estimated lower at 16.1 per cent against 18.8 per cent in 2010-11.

**Consolidated Fiscal Position of State Governments**

**Table IV.4: Variation in Major Items - 2011-12 (BE) over 2010-11 (RE)**

(Amount in ₹ billion)

Item	2010-11 (RE)	2011-12 (BE)	Variation		Share in variation* (Per cent)
			Amount	Per cent	
1	2	3	4	5	6
<b>I. Revenue Receipts (i+ii)</b>	<b>9,680.7</b>	<b>11,218.4</b>	<b>1,537.7</b>	<b>15.9</b>	<b>100.0</b>
(i) Tax Revenue (a+b)	6,734.2	7,904.8	1,170.6	17.4	76.1
(a) Own Tax Revenue	4,582.7	5,395.9	813.1	17.7	52.9
of which: Sales Tax	2,819.3	3,340.3	521.0	18.5	33.9
(b) Share in Central Taxes	2,151.5	2,508.9	357.5	16.6	23.2
(ii) Non-Tax Revenue	2,946.5	3,313.7	367.2	12.5	23.9
(a) States' Own Non-Tax Revenue	979.0	1,026.2	47.2	4.8	3.1
(b) Grants from Centre	1,967.5	2,287.5	319.9	16.3	20.8
<b>II. Revenue Expenditure</b>	<b>9,932.5</b>	<b>11,021.4</b>	<b>1,088.9</b>	<b>11.0</b>	<b>100.0</b>
of which:					
(i) Development Expenditure	6,066.1	6,680.0	613.9	10.1	56.4
of which:					
Education, Sports, Art and Culture	1,976.8	2,254.4	277.6	14.0	25.5
Transport and Communications	239.6	259.4	19.8	8.3	1.8
Power	369.8	380.2	10.4	2.8	1.0
Relief on account of Natural Calamities	119.7	81.3	-38.3	-32.0	-3.5
Rural Development	356.3	407.2	50.9	14.3	4.7
(ii) Non-Development Expenditure	3,590.8	4,019.1	428.3	11.9	39.3
of which:					
Administrative Services	803.9	965.2	161.3	20.1	14.8
Pension	1,065.7	1,168.8	103.1	9.7	9.5
Interest Payments	1,269.5	1,401.3	131.8	10.4	12.1
<b>III. Capital Receipts</b>	<b>2,366.0</b>	<b>2,750.8</b>	<b>384.8</b>	<b>16.3</b>	<b>100.0</b>
of which:					
Non-Debt Capital Receipts	9.6	20.4	10.9	113.9	3.3
<b>IV. Capital Expenditure</b>	<b>2,431.0</b>	<b>2,876.0</b>	<b>445.0</b>	<b>18.3</b>	<b>100.0</b>
of which:					
Capital Outlay	1,704.0	2,027.5	323.5	19.0	72.7
of which:					
Capital Outlay on Irrigation and Flood Control	459.7	583.6	124.0	27.0	27.9
Capital Outlay on Energy	168.4	162.7	-5.7	-3.4	-1.3
Capital Outlay on Transport	343.1	390.6	47.4	13.8	10.5
<i>Memo Item:</i>					
Revenue Deficit	251.8	-197.0	-448.8	-178.2	
Gross Fiscal Deficit	2,066.7	1,977.2	-89.5	-4.3	
Primary Deficit	797.2	575.9	-221.3	-27.8	

RE: Revised Estimates. BE: Budget Estimates.

\*: Denotes percentage share in relevant total.

Note: See Notes to Table IV.2.

Source: Budget Documents of the State Governments.

ONTR-GDP ratio is budgeted to marginally decline due to fall in interest receipts, grants from Centre-GDP ratio is expected to remain stable at the previous year's level (Chart IV.1, Table IV.5 and Appendix Table 3).

4.13 Among the non-tax resources of the States, the cost recovery of public services has been an important area of concern. While the cost recovery of services<sup>10</sup> had improved over the years, it is budgeted

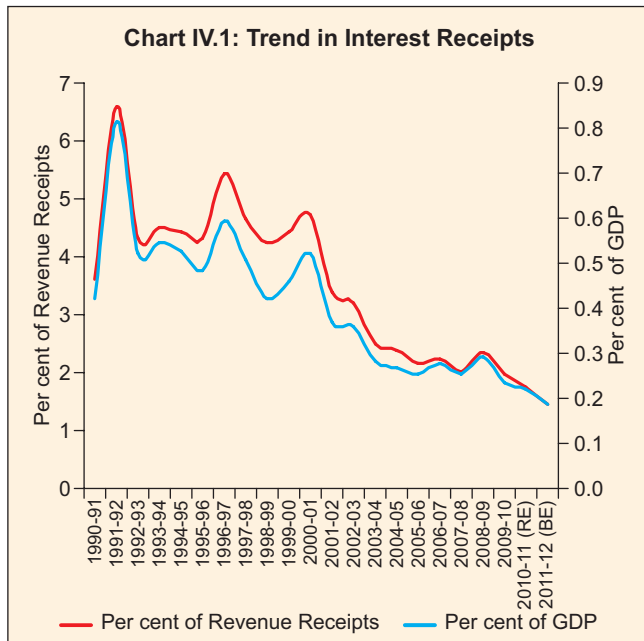
to decline in 2011-12(BE) for all important social and economic services, with the exception of the road sector (Table IV.6).

### **Expenditure Pattern**

#### *Revenue Expenditure*

4.14 Fiscal correction of the States for 2011-12 has been budgeted primarily based on controlling revenue expenditure. The growth in consolidated

<sup>10</sup> Cost recovery of services is measured in terms of their contribution to the revenue receipts as a proportion to non-plan revenue expenditure on them by the States.



revenue expenditure of the States is budgeted to decelerate substantially in 2011-12(BE) as compared with 2010-11(RE), on account of a deceleration in both development and non-development components. Within development revenue expenditure, social services witnessed a sharper deceleration than economic services. Non-development expenditure growth is budgeted to decelerate in 2011-12 under all major categories, barring economic services. Interest payments, which accounts for over one-third of the non-development revenue expenditure of States, is budgeted to show lower growth in 2011-12. Committed expenditure as a ratio of revenue receipts is, therefore, expected to decline to 31.5 per cent in 2011-12(BE) from 32.4 per cent in 2010-11(RE) (Chart IV.2, Table IV.7, Appendix Table 4).

**Table IV.5: Aggregate Receipts of State Governments**

(Amount in ₹ billion)

Item	1990-98	1998-2004	2004-08	2008-09	2009-10	2010-11 (RE)	2011-12 (BE)	Variation (Per cent)	
	(Average)							Col.7/6	Col.8/7
1	2	3	4	5	6	7	8	9	10
Aggregate Receipts (1+2)	1,515.2 (15.5)	3,666.2 (16.4)	6,496.6 (16.1)	8,912.9 (15.8)	10,076.3 (15.6)	12,046.7 (15.7)	13,969.2 (15.7)	19.6	16.0
1. Revenue Receipts (a+b)	1,143.5 (11.6)	2,400.8 (10.8)	4,872.1 (11.9)	6,946.6 (12.3)	7,681.4 (11.9)	9,680.7 (12.6)	11,218.4 (12.6)	26.0	15.9
a. States' Own Revenue (i+ii)	696.2 (7.0)	1,501.2 (6.7)	2,921.1 (7.2)	4,036.8 (7.2)	4,521.5 (7.0)	5,561.7 (7.2)	6,422.1 (7.2)	23.0	15.5
i. States' Own Tax	518.0 (5.2)	1,187.8 (5.3)	2,333.6 (5.7)	3,219.3 (5.7)	3,630.6 (5.6)	4,582.7 (6.0)	5,395.9 (6.1)	26.2	17.7
ii. States' Own Non-Tax	178.2 (1.8)	313.4 (1.4)	587.5 (1.4)	817.5 (1.5)	890.9 (1.4)	979.0 (1.3)	1,026.2 (1.2)	9.9	4.8
b. Central Transfers (i+ii)	447.3 (4.6)	899.6 (4.0)	1,951.0 (4.7)	2,909.8 (5.2)	3,159.9 (4.9)	41,190.4 (5.4)	4,796.4 (5.4)	30.4	16.4
i. Shareable Taxes	254.3 (2.6)	517.0 (2.3)	1,110.7 (2.7)	1,610.5 (2.9)	1,650.1 (2.6)	2,151.5 (2.8)	2,508.9 (2.8)	30.4	16.6
ii. Grants-in Aid	193.0 (2.0)	382.6 (1.7)	840.4 (2.0)	1,299.2 (2.3)	1,509.7 (2.3)	1,967.5 (2.6)	2,287.5 (2.6)	30.3	16.3
2. Capital Receipts (a+b)	371.8 (3.8)	1,265.4 (5.6)	1,624.5 (4.2)	1,966.3 (3.5)	2,395.0 (3.7)	2,366.0 (3.1)	2,750.8 (3.1)	-1.2	16.3
a. Loans from Centre@	180.8 (1.9)	260.9 (1.2)	117.4 (0.3)	70.1 (0.1)	81.1 (0.1)	133.9 (0.2)	179.2 (0.2)	65.2	33.8
b. Other Capital Receipts	191.0 (2.0)	1,004.5 (4.4)	1,507.1 (3.9)	1,896.3 (3.4)	2,313.9 (3.6)	2,232.0 (2.9)	2,571.6 (2.9)	-3.5	15.2

RE: Revised Estimates. BE: Budget Estimates.

@ With the change in the system of accounting with effect from 1999-2000, States' share in small savings which was earlier included under loans from the Centre is included under internal debt and shown as special securities issued to National Small Savings Fund (NSSF) of the Central Government. The data for the years prior to 1999-2000 as reported in this Table, therefore, exclude loans against small savings, for the purpose of comparability.

**Note:** 1. The period averages provided in this table reflect the different fiscal phases of the States.

2. Figures in parentheses are percentages to GDP.

3. Capital Receipts include public accounts on a net basis. Also see Notes to Appendices.

**Source:** Budget documents of the State governments.



**Consolidated Fiscal Position of State Governments**

**Table IV.6: Cost Recovery of Select Services**

(Ratio of Non-Tax Revenue to Non-Plan Revenue Expenditure)

(Per cent)

1	2000-04	2004-08	2008-09	2009-10	2010-11	2011-12
	Average				(RE)	(BE)
	2	3	4	5	6	7
<b>A. Social Services</b>						
of which:						
(a) Education *	1.5	2.6	2.7	3.7	4.1	3.8
(b) Health **	5.2	5.2	6.8	3.7	4.2	4.1
<b>B. Economic Services</b>						
of which:						
(a) Irrigation #	9.8	15.3	15.3	16.9	20.4	20.2
(b) Power	6.4	14.3	15.6	20.7	18.0	18.0
(c) Roads @	18.3	10.1	5.8	5.9	6.7	7.3

RE: Revised Estimates.

BE: Budget Estimates.

\* : Also includes expenditure on sports, art and culture.

\*\* : Includes expenditure on medical and public health, and family welfare.

# : Relates to irrigation and flood control for non-plan revenue expenditure while it pertains to major, medium and minor irrigation for non-tax revenue.

@ : Relates to roads and bridges for non-plan revenue expenditure while it pertains to road transport for non-tax revenue.

**Note:** Accounting in respect of power sector has not been uniform across the States which has, at times, resulted in adjustment across years.

**Source:** Compiled from the Budget documents of the State governments.

### Capital Expenditure

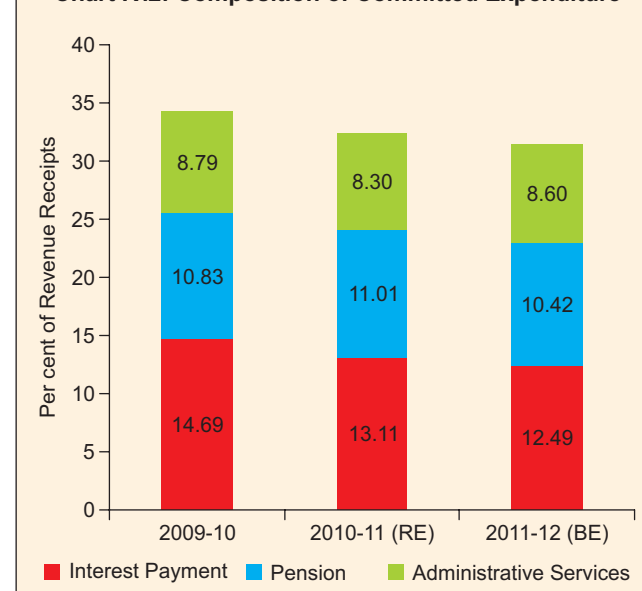
4.15 Capital expenditure is budgeted to grow at a faster rate in 2011-12 mainly on account of accelerated growth in capital outlay. While development capital outlay is budgeted to record higher growth in 2011-12(BE) than in the previous year, non-development capital outlay is budgeted to decelerate. Within development capital outlay, the growth in 'medical and public health' under social services and 'major and medium irrigation' under economic services are budgeted to increase at a faster rate than in 2010-11(RE). Loans and advances by the States are budgeted to grow at a higher rate in 2011-12(BE) than in 2010-11(RE) mainly on account of a sharp increase in loans for social services (Table IV.7 and Appendix Table 6).

### Development Expenditure

4.16 The pattern of aggregate expenditure of the States in 2011-12(BE) shows a marginal decrease in the share of development expenditure in total expenditure. This is attributable to a decline in the share of the revenue expenditure component, particularly in 'relief on account of natural calamities' under social

services, and 'power' under economic services. The share of development capital outlay in total expenditure is, however, expected to increase in 2011-12(BE) by 0.7 percentage point mainly on account of a sharp increase in the share of 'major and medium irrigation and flood control' under economic services (Table IV.8, Appendix Tables 8 to 14).

**Chart IV.2: Composition of Committed Expenditure**



**Table IV.7: Expenditure Pattern of State Governments**

(Amount in ₹ billion)

Item	1990-98	1998-2004	2004-08	2008-09	2009-10	2010-11	2011-12	Variation (Per cent)	
		(Average)				(RE)	(BE)	Col.7/6	Col.8/7
1	2	3	4	5	6	7	8	9	10
Aggregate Expenditure (1+2 = 3+4+5)	1,511.5 (15.4)	3,670.8 (16.4)	6,311.8 (15.7)	8,823.3 (15.7)	10,153.3 (15.7)	12,363.5 (16.1)	13,897.5 (15.6)	21.8	12.4
1. Revenue Expenditure of which:	1,230.5 (12.5)	2,959.7 (13.3)	4,818.0 (11.9)	6,819.9 (12.1)	7,991.5 (12.4)	9,932.5 (12.9)	11,021.4 (12.4)	24.3	11.0
Interest payments	181.3 (1.8)	570.1 (2.5)	908.6 (2.3)	1,029.6 (1.8)	1,128.1 (1.7)	1,269.5 (1.7)	1,401.3 (1.6)	12.5	10.4
2. Capital Expenditure of which:	280.9 (2.9)	711.1 (3.1)	1,493.8 (3.7)	2,003.5 (3.6)	2,161.8 (3.3)	2,431.0 (3.2)	2,876.0 (3.2)	12.5	18.3
Capital outlay	146.2 (1.5)	328.1 (1.5)	886.5 (2.2)	1,426.3 (2.5)	1,492.2 (2.3)	1,704.0 (2.2)	2,027.5 (2.3)	14.2	19.0
3. Development Expenditure	993.1 (10.2)	2,093.6 (9.4)	3,682.9 (9.1)	5,670.9 (10.1)	6,377.3 (9.9)	7,841.0 (10.2)	8,783.6 (9.9)	23.0	12.0
4. Non-Development Expenditure	444.0 (4.4)	1,270.1 (5.7)	2,050.7 (5.1)	2,549.8 (4.5)	3,075.5 (4.8)	3,696.3 (4.8)	4,154.9 (4.7)	20.2	12.4
5. Others*	74.4 (0.8)	307.1 (1.3)	578.2 (1.5)	602.7 (1.1)	700.5 (1.1)	826.2 (1.1)	959.0 (1.1)	17.9	16.1

RE: Revised Estimates.

BE: Budget Estimates.

\*: Includes repayment of loans to Centre, discharge of internal debt, grants-in-aid and contributions (compensation and assignments to local bodies).

**Note:** 1. Figures in parentheses are percentages to GDP.

2. Capital Expenditure is given exclusive of Public Accounts. Also see Notes to Appendices.

**Source:** Budget documents of the State governments.

4.17 Social sector expenditure by the States, which had declined both as a proportion of total expenditure as well as GDP during the fiscal consolidation phase, particularly in the initial years, has shown substantial improvement since 2008-09 on account of the renewed focus in this area, which constitutes one of the primary responsibilities of the States (Table IV.9). Within social services, the shares of 'education, sports, art and culture', 'urban development', 'welfare of SCs, STs and OBCs', and 'social security and welfare' are expected to increase in 2011-12(BE) as compared with those in 2010-11(RE) (Table IV.10, Appendix Table 15). It may be noted that apart from increased allocations, an improvement in efficiency and delivery of services is required to achieve the desired outcomes.

## 5. Assessment

### Consolidated Position

4.18 The consolidated position of the States, as per budgetary data, indicates that most States expect further improvement in their finances during 2011-12

(Table IV.11). The consolidated revenue account is budgeted to switch from deficit to surplus during 2011-12 after a gap of two years, with 23 out of the 28 States expecting to record revenue surplus. Of these, eight states expect to record a turnaround in their revenue account from deficit to surplus while nine expect to record increases in their revenue surpluses as ratios

**Table IV.8: Development Expenditure  
vis-à-vis Total Expenditure**

(Amount in ₹ billion)

Year	Develop- ment Revenue Expenditure	Develop- ment Capital Outlay	Develop- ment Loans & Advances	Total Develop- ment Expenditure
1	2	3	4	5
2009-10	4,771.8 (47.0)	1,435.0 (14.1)	170.5 (1.7)	6,377.3 (62.8)
2010-11(RE)	6,066.1 (49.1)	1603.9 (13.0)	171.0 (1.4)	7841.0 (63.4)
2011-12(BE)	6,680.0 (48.1)	1899.2 (13.7)	204.4 (1.5)	8783.6 (63.2)

RE: Revised Estimates. BE: Budget Estimates.

**Note:** Figures in parentheses are percentages to aggregate expenditure.

**Source:** Budget documents of the State governments.

**Consolidated Fiscal Position of State Governments**

**Table IV.9: Trend in Aggregate Social Sector Expenditure of State Governments**

Item	1990-98	1998-2004	2004-08	2008-09	2009-10	2010-11	2011-12
	(Average)					(RE)	(BE)
1	2	3	4	5	6	7	8
TE/GDP	15.4	16.4	15.7	15.7	15.7	16.1	15.6
SSE/GDP	5.6	5.6	5.2	5.9	6.1	6.4	6.2
SSE/TE	36.6	34.5	33.1	37.6	38.7	40.0	40.0

RE: Revised Estimates. BE: Budget Estimates. GDP: Gross Domestic Product.  
TE: Total Expenditure. SSE: Social Sector Expenditure.

Source: Budget Documents of the State governments.

to their GSDP. Three States have budgeted for a reduction in their revenue deficit during the year. The expected improvement of 0.5 percentage point in the revenue balance to GDP ratio in 2011-12(BE), is to be contributed by a commensurate reduction in revenue expenditure to GDP ratio.

4.19 Reflecting the improvement in the revenue account, the consolidated GFD-GDP ratio is expected to decline in 2011-12(BE), despite a marginal increase in the overall CO-GDP ratio. The GFD-GSDP ratio is expected to decline in 10 States during 2011-12(BE). Fifteen States, most of which have shown improvement in their revenue account, have budgeted for absolute contraction in fiscal deficit during 2011-12. Although the majority of States have budgeted for

higher capital outlay in absolute terms, the capital outlay (CO)-GSDP ratio is expected to decline in eleven States during 2011-12(BE).

*Decomposition and Financing of Gross Fiscal Deficit*

4.20 As the consolidated States' revenue account is expected to revert to surplus position in 2011-12(BE) after a gap of two years, the decomposition of the consolidated GFD of the States has undergone a change (Appendix Table 16). The surpluses in the revenue account have reduced nearly one tenth of the borrowing requirements for meeting the expenditure on capital outlay and net lending. Non-debt capital receipts are expected to increase by 0.5

**Table IV.10: Expenditure on Social Services (Revenue and Capital Accounts) – Composition**

Item	1990-98	1998-2004	2004-08	2008-09	2009-10	2010-11	2011-12
	(Average)					(RE)	(BE)
1	2	3	4	5	6	7	8
<b>Expenditure on Social Services (a to l)</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>
(a) Education, Sports, Art and Culture	51.9	52.6	47.3	43.3	45.3	46.1	46.9
(b) Medical and Public Health	14.7	12.1	11.3	10.2	10.6	10.3	10.3
(c) Family Welfare	1.0	2.1	1.6	1.6	1.7	1.6	1.6
(d) Water Supply and Sanitation	7.3	7.6	8.2	7.4	6.0	4.9	4.7
(e) Housing	2.9	2.9	2.9	3.8	2.4	3.0	3.0
(f) Urban Development	2.4	3.2	5.4	8.9	8.4	8.1	8.5
(g) Welfare of SCs, ST and OBCs	6.6	6.3	7.0	7.0	6.7	6.7	6.9
(h) Labour and Labour Welfare	1.4	1.1	1.1	1.0	1.0	1.1	1.1
(i) Social Security and Welfare	4.4	4.7	6.5	8.9	9.8	9.8	10.0
(j) Nutrition	2.2	2.2	2.5	2.9	3.3	3.6	3.3
(k) Expenditure on Natural Calamities	2.8	3.3	4.0	2.9	2.4	2.7	1.6
(l) Others	2.4	2.0	2.2	2.0	2.4	2.1	2.0

RE: Revised Estimates. BE: Budget Estimates.

Source : Budget Documents of the State governments.

**Table IV.11 : State-wise Correction of RD and GFD - 2011-12 (BE) over 2010-11 (RE)**

State	Revenue Balance		Gross Fiscal Deficit	
	Correction over 2010-11 (RE) (₹ billion)	Percentage to Total	Correction over 2010-11 (RE) (₹ billion)	Percentage to Total
1 2	3	4	5	
1. Andhra Pradesh	-32.9	8.4	39.3	-68.4
2. Bihar	-38.7	9.9	-25.3	44.0
3. Chhattisgarh	-2.7	0.7	9.9	-17.2
4. Goa	5.0	-1.3	5.8	-10.0
5. Gujarat	-60.1	15.3	-17.4	30.2
6. Haryana	-18.0	4.6	-7.4	12.9
7. Jharkhand	-38.5	9.8	-9.1	15.7
8. Karnataka	3.2	-0.8	7.8	-13.6
9. Kerala	18.0	-4.6	28.5	-49.5
10. Madhya Pradesh	8.6	-2.2	-3.4	6.0
11. Maharashtra	-57.5	14.7	-22.4	38.9
12. Odisha	-3.8	1.0	11.0	-19.1
13. Punjab	1.7	-0.4	21.1	-36.7
14. Rajasthan	-12.4	3.2	5.1	-8.9
15. Tamil Nadu	-33.0	8.4	-7.3	12.6
16. Uttar Pradesh	-41.8	10.7	-39.3	68.4
17. West Bengal	-88.8	22.7	-54.5	94.7
<b>Total (A)</b>	<b>-391.6</b>	<b>100.0</b>	<b>-57.5</b>	<b>100.0</b>
1. Arunachal Pradesh	5.9	-10.3	0.7	-2.2
2. Assam	-63.7	111.3	-51.8	161.8
3. Himachal Pradesh	-2.1	3.6	-1.9	5.9
4. Jammu and Kashmir	14.0	-24.5	15.9	-49.7
5. Manipur	1.0	-1.8	-0.1	0.4
6. Meghalaya	-3.0	5.2	0.4	-1.3
7. Mizoram	-3.1	5.3	-5.6	17.5
8. Nagaland	-1.0	1.8	1.1	-3.5
9. Sikkim	-4.9	8.6	-3.5	11.1
10. Tripura	-3.1	5.3	-2.2	7.0
11. Uttarakhand	2.6	-4.5	15.1	-47.0
<b>Total (B)</b>	<b>-57.2</b>	<b>100.0</b>	<b>-32.0</b>	<b>100.0</b>
<b>Grand Total (A + B)</b>	<b>-448.8</b>	<b>100.0</b>	<b>-89.5</b>	<b>100.0</b>
<i>Memo item:</i>				
1. NCT Delhi	50.1	-	12.5	-
2. Puducherry	-3.7	-	0.6	-

RE : Revised Estimates. BE : Budget Estimates.

Note : Negative (-) sign indicates improvement in deficit indicators.

Source : Budget Documents of the State governments.

percentage point in 2011-12(BE) over 2010-11(RE), mainly on account of the sale of land by a State (Karnataka) (Table IV.12).

4.21 Market borrowings would continue to remain the major source of financing the GFD of the States. Its share in GFD financing, which had declined in 2010-11(RE), is expected to increase sharply in 2011-12 on account of a decrease in the share of securities issued to the NSSF due to an anticipated decline in small savings collections. As the revised estimates for 2010-11 show a significant drawdown

of cash balances/cash investment accounts of the States to finance their GFD, a modest build up in the cash balances is budgeted for 2011-12, resulting in a negative contribution to GFD (Table IV.12). The share of loans from the Centre is expected to rise more than two-fold during 2011-12(BE), although it will continue to remain a minor contributor in GFD financing.

#### *Budgetary Variations: State Budget vis-à-vis Union Budget*

4.22 Significant differences exist between the budget estimates presented in the State Budgets and the Union Budget for common items. In general, States tend to overestimate the grants and loans they receive from the Centre but underestimate their share in Central taxes. This trend is also seen in the budget estimates for 2011-12. Since 2008-09, States have been underestimating the flows from the NSSF (Table IV.13).

**Table IV.12: Decomposition and Financing Pattern of Gross Fiscal Deficit - 2009-10 (Accounts) to 2011-12 (BE)**

Item	(Per cent to GFD)		
	2009-10	2010-11 (RE)	2011-12 (BE)
1	2	3	4
<b>Decomposition (1+2+3-4)</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>
1. Revenue Deficit	16.4	12.2	-10.0
2. Capital Outlay	79.0	82.5	102.5
3. Net Lending	5.0	5.8	8.5
4. Non-debt Capital Receipts	0.4	0.5	1.0
<b>Financing (1 to 11)</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>
1. Market Borrowings	59.7	50.4	71.5
2. Loans from Centre	-0.9	2.3	4.8
3. Special Securities issued to NSSF	12.8	17.9	8.8
4. Loans from LIC, NABARD, NCDC, SBI and Other Banks	4.3	1.9	3.5
5. Provident Funds other Funds.	12.3	11.0	13.0
6. Reserve Funds	-1.1	1.2	3.3
7. Deposits and Advances	6.6	1.9	1.7
8. Suspense and Miscellaneous	3.1	-2.6	3.5
9. Remittances	1.6	4.3	-3.6
10. Others	-2.4	-3.6	-3.0
11. Overall Surplus (-)/Deficit (+)	4.1	15.3	-3.6

BE : Budget Estimates. RE : Revised Estimates.

Note: 1. See Notes to Appendix Table 17.

2. 'Others' include Compensation and Other Bonds, Loans from Other Institutions, Appropriation to Contingency Fund, Inter-State Settlement and Contingency Fund.

Source : Budget Documents of the State governments.

**Consolidated Fiscal Position of State Governments**

**Table IV.13: Budgetary Data Variation- State Budgets and Union Budget**

(Amount in ₹ billion)

Item	2009-10 (BE)			2010-11 (BE)			2011-12 (BE)		
	State Budgets	Union Budget	Difference*	State Budgets	Union Budget	Difference*	State Budgets	Union Budget	Difference*
1	2	3	4	5	6	7	8	9	10
1. Shareable Taxes from Centre	1,857.2	1,643.6	213.6 (13.0)	2,004.7	2,090.0	-85.3 (-4.1)	2,508.9	2,634.6	-125.7 (-4.8)
2. Grants-in-Aid	1,686.8	1,398.5	288.4 (20.6)	1,832.8	1,519.6	313.2 (20.6)	2,287.5	1,871.3	416.2 (22.2)
3. Loans from Centre (Net)	92.9	30.9	62.0 (200.4)	69.7	33.6	36.1 (107.2)	95.9	17.3	78.6 (454.6)
4. NSSF (Net)	90.3	117.4	-27.2 (-23.1)	120.8	298.6	-177.8 (-59.6)	174.9	341.7	-166.8 (-48.8)

\*: Negative (-)/Positive (+) sign implies underestimation/overestimation in State budgets in comparison with Union Budget.

**Note:** Figures in parentheses are percentage variations over Union Budget.

**Source:** Budget Documents of the State governments and the Central government.

*Performance of States vis-à-vis the Projections of Thirteenth Finance Commission*

4.23 The ThFC expected the States to resume their fiscal correction path by 2011-12, allowing for a year of adjustment in 2010-11. Although the consolidated GFD-GDP ratio for 2011-12 as budgeted by the States is lower than that projected by the ThFC, this is on account of the upward revision implicit in the new GDP series. If the GDP projection of the ThFC, based on the old series, is taken into account, the GFD-GDP ratio works out higher at 2.7 per cent than the projected level of 2.5 per cent by the ThFC. The Commission had also made a State-wise assessment of own

receipts and select expenditure for each of the years in the award period of 2010-2015. Benchmarking these select fiscal indicators with the latest fiscal position for 2010-11 and 2011-12 (relative to GSDP projections of the ThFC), two features emerge. First, the States' own resources (both tax revenue and non-tax revenue)-GSDP ratio during 2010-11(RE) and 2011-12(BE), are higher than the assessment made by the ThFC for these years. Second, with regard to committed expenditure, while interest payments-GSDP ratio during 2011-12(BE) was lower than the respective ratios as assessed by the ThFC, pension-GSDP ratio during 2010-11(RE) and 2011-12(BE) were higher than the ThFC assessment (Table IV.14).

**Table IV.14: Performance of the States vis-à-vis Thirteenth Finance Commission Assessment**

(Per cent of GSDP)

Item	2010-11		2011-12	
	Based on			
	13th Finance Commission Assessment	Revised Estimates	13th Finance Commission Assessment	Budget Estimates
1	2	3	4	5
Own Revenue Receipts (1+2)	10.1	10.5	10.1	10.7
1. Own Tax Revenue	8.5	8.7	8.6	9.0
2. Own Non-tax Revenue	1.6	1.8	1.5	1.7
Revenue Expenditure of which:				
Interest Payments	2.4	2.4	2.4	2.3
Pension	1.5	2.0	1.5	2.0

**Note:** As the GSDP series were revised after the release of the Thirteenth Finance Commission (ThFC) report, the GSDP projected by the ThFC has been used uniformly to make the data comparable.

## 6. Conclusion

4.24 The foregoing analysis of the consolidated budgetary fiscal position of the State governments for 2011-12 suggests continued endeavour by the States for a graduated reduction in deficit-GDP ratios enabled by a switchover to revenue account surplus. The fiscal position for 2009-10 (Accounts) in comparison with revised estimates for the year reflected less fiscal deterioration, as actual expenditures fell below the earlier assessed levels, particularly in respect of committed revenue expenditures. The favourable impact of economic recovery on revenues improved the fiscal position for 2010-11(RE) *vis-à-vis* 2009-10, although key deficit levels remained moderately higher than the budget estimates. The fiscal correction at the consolidated State level for 2011-12(BE) envisaged a surplus in the revenue account after a gap of two years, generated primarily through lower growth in revenue expenditures. The post-crisis progress of fiscal consolidation for the States, at a consolidated level, has remained in consonance with the path of the ThFC. Although the consolidated GFD-GDP ratio for the States, in terms of revised GDP series, remains within the target of 2.5 per cent for 2011-12 set by the ThFC, the ratio works out higher if the projected GDP

series of the ThFC is taken into account. The fiscal deficit ratio, in terms of aggregate projected GSDP, also works out higher than the ThFC target for 2011-12. The States have budgeted for higher grants from the Centre than provided for in the Union Budget, non-realisation of which could wipe out the envisaged surplus in the revenue account. Within States' non-tax receipts, the continued poor performance in recovery of services is an area of concern. On the expenditure front, the States have budgeted substantial deceleration in aggregate expenditure growth for 2011-12, to be achieved through reduced growth in development revenue expenditure, interest payment and pension expenditure. On the other hand, States have proposed an accelerated growth in capital outlay, a part of which would be financed by the surpluses they expect to generate on their revenue account. Any slippage in controlling committed expenditure or realisation of revenue surplus could adversely affect the achievement of the fiscal deficit target and/or compress capital outlay. There is a need to accord sufficient emphasis to the quality of the fiscal consolidation process by ensuring that the States do not cut back development expenditure in order to meet their deficit targets.

# V

## State-wise Analysis of Fiscal Performance

*Macroeconomic slowdown and counter-cyclical measures in the form of reduction in tax rates impacted the States' own tax revenue as well as tax devolution from the Centre during 2009-10. On the expenditure side, non-development expenditure increased more sharply than development expenditure, mainly on account of the Sixth Pay Commission awards. Consequently, the fiscal position of States deteriorated, with the majority of non-special category States showing revenue deficits and widening of fiscal deficits despite reduction in capital outlay of these States. In 2010-11(RE), however, there was some improvement in revenue accounts of States; the GFD-GDP ratio also witnessed an improvement at the consolidated, level with deterioration seen in fewer States than in the previous year. The capital outlay-GSDP ratio was higher in most States in 2010-11(RE). Development and social sector expenditure also improved, indicating that States resumed fiscal consolidation efforts without compromising on the quality of expenditure. This move towards fiscal consolidation strengthened in 2011-12 (BE), with most of the States aiming to generate revenue surpluses and improve their GFD-GSDP ratios during the year. The uptrend in the capital outlay-GSDP ratio is budgeted to continue during 2011-12, though it is yet to reach the pre-crisis level in some of the States. Although most States have budgeted for revenue surpluses, thereby surpassing the ThFC target of revenue balance by 2011-12, GFD-GSDP ratios are expected to remain higher than the targets on account of higher capital outlays.*

### 1. Introduction

5.1 State-wise assessment of fiscal performance assumes significance in the context of different time lines prescribed by the Thirteenth Finance Commission (ThFC) for different groups of State governments for returning to rule-based fiscal consolidation path after the deviation observed during 2008-09 and 2009-10 when fiscal imbalances had widened. The adjustment year, viz., 2010-11, saw the States revisiting fiscal consolidation, and most of them have budgeted further improvement in their fiscal balances during 2011-12. The amended Fiscal Responsibility and Budget Management (FRBM) Acts released by several States during 2011-12 reinforce their continued commitment to the path of medium-term fiscal consolidation. Against this backdrop, this Chapter assesses the fiscal performance of the States based on data relating to their fiscal operations for

2009-10 (Accounts), 2010-11(RE) and 2011-12(BE). This assessment is done for non-special category (NSC) and special category States<sup>11</sup>. The assessment relates to three broad parameters viz., (i) deficit indicators; (ii) revenue receipts; and (iii) expenditure pattern. Most of the fiscal indicators are expressed in terms of Gross State Domestic Product (GSDP) at current prices, which are sourced from Central Statistics Office (CSO), State budget documents and the database of the State governments.<sup>12</sup> The State-wise fiscal position in terms of deficit indicators for 2011-12 is also reviewed in the context of the revised roadmap benchmarked by the ThFC for various States. Data for two Union Territories with Legislature, viz., NCT Delhi and Puducherry, are also provided in the tables as a memo item. The detailed State-wise data on various fiscal indicators are set out in Statements 1 to 47.

<sup>11</sup> Special category States are distinguished from NSC States by their geographical condition (hilly terrain) and socio-economic status and are heavily dependent on the Centre for transfers.

<sup>12</sup> The GSDP data, wherever unavailable, has been projected based on average growth of previous three years.

## 2. Deficit Indicators of State Governments

### *Non-Special Category States*

5.2 The process of fiscal correction by NSC States, which had received a setback in 2008-09 due to the global crisis, weakened further in 2009-10, reflecting the impact of the Sixth Pay Commission awards and counter-cyclical fiscal measures undertaken to address the macroeconomic slowdown. With the revival in economic growth during 2010-11, NSC States revisited the path of fiscal correction. Amending their FRBM Acts in line with the revised fiscal roadmap suggested by the ThFC, the budgets of NSC States for 2011-12 indicate further progress in the fiscal consolidation process being pursued by these States (Table V.1).

5.3 Of the 13 NSC States whose revenue accounts were adversely affected in 2009-10, the revenue account position of three States *viz.*, Goa, Maharashtra and Tamil Nadu slipped from surplus to deficit, while six States (Gujarat, Haryana, Kerala, Punjab, Rajasthan and West Bengal) witnessed an increase in their revenue deficit (RD)-GSDP ratios and four States (Bihar, Chhattisgarh, Karnataka and Odisha) recorded a decline in their revenue surplus (RS)-GSDP ratios. The deterioration in the revenue account during 2009-10 was caused by (a) an increase in revenue expenditure (RE)-GSDP ratios in three NSC States (Chhattisgarh, Goa and Karnataka); (b) a decrease in revenue receipts (RR)-GSDP ratios in five NSC States (Bihar, Kerala, Punjab, Tamil Nadu and West Bengal); and (c) a decline in RR-GSDP ratios as well as an increase in RE-GSDP ratios in five States (Gujarat, Haryana, Maharashtra, Odisha and Rajasthan). Despite the adverse economic environment, four NSC States (Andhra Pradesh, Jharkhand, Madhya Pradesh and Uttar Pradesh) recorded an increase in their RS-GSDP ratios in 2009-10. This improvement was brought about by an increase in the RR-GSDP ratios in three States (Jharkhand, Madhya Pradesh and Uttar Pradesh), and a decline in the RE-GSDP ratio in the case of Andhra Pradesh.

5.4 The gross fiscal deficit (GFD)-GSDP ratio increased in 13 States during 2009-10, of which four States (Goa, Haryana, Karnataka and Kerala) witnessed increases in both RD-GSDP ratio as well as capital outlay (CO)-GSDP ratio. In eight States *viz.*, Bihar, Chhattisgarh, Gujarat, Maharashtra, Odisha, Punjab, Tamil Nadu and West Bengal, the deterioration in terms of GFD-GSDP ratio was attributable solely to the increase in RD-GSDP ratio. Madhya Pradesh was the only NSC State in which the GFD-GSDP ratio widened in 2009-10 on account of a higher CO-GSDP ratio and a substantial increase in net lending (loans and advances by the State government net of recoveries). In 2009-10, the GFD-GSDP ratios of four NSC States were above the revised limit of 4.0 per cent allowed by the Central government. In contrast to the trend witnessed by the majority of NSC States, Andhra Pradesh, Jharkhand, Punjab and Uttar Pradesh recorded a decline in their GFD-GSDP ratios.

5.5 Fourteen NSC States recorded an increase in their primary deficit (PD)-GSDP ratios, of which one State (Andhra Pradesh) recorded an increase in its PD-GSDP ratio despite a reduction in the GFD-GSDP ratio. The NSC States, except Haryana, Punjab and West Bengal, recorded a primary revenue surplus (PRS), although PRS-GSDP ratios declined in 11 NSC States during 2009-10.

5.6 In 2010-11(RE), there was a further deterioration in the revenue accounts of seven States, while the remaining NSC States showed an improvement in their revenue account over the previous year. During 2010-11(RE), the GFD-GSDP ratio also increased in eight NSC States and was above 3.0 per cent in 10 NSC States. The PD-GSDP ratio moved in line with the GFD-GSDP ratio of the States. With improvement in the primary revenue balance of nine NSC States, all NSC States barring Haryana and West Bengal recorded primary revenue surpluses.

5.7 During 2011-12, the majority of NSC States have budgeted for an improvement in their fiscal situation which is evident across all the deficit indicators (Tables V.1 and V.2).



State-wise Analysis of Fiscal Performance

**Table V.1: Fiscal Imbalances in Non-Special and Special Category States**

	2004-08 (Avg.)	2009-10		2010-11 (RE)		2011-12 (BE)	
	Per cent to GSDP	Per cent to GSDP	Deterioration in No. of States	Per cent to GSDP	Deterioration in No. of States	Per cent to GSDP	Deterioration in No. of States
1	2	3	4	5	6	7	8
<b>Revenue Deficit</b>							
Non-Special Category States	0.2	0.7	13	0.5	7	-0.1	4
Special category States	-2.8	-1.8	8	-2.1	4	-3.3	4
All States Consolidated*	0.0	0.5	21	0.3	11	-0.2	8
<b>Gross Fiscal Deficit</b>							
Non-Special Category States	2.7	3.3	13	3.1	8	2.7	6
Special category States	3.1	4.6	7	4.8	6	3.4	4
All States Consolidated*	2.3	2.9	20	2.7	14	2.2	10
<b>Primary Deficit</b>							
Non-Special Category States	0.0	1.4	14	1.2	8	0.8	6
Special category States	-0.5	1.7	7	1.8	6	0.7	5
All States Consolidated*	0.0	1.2	21	1.0	14	0.6	11
<b>Primary Revenue Balance</b>							
Non-Special Category States	-2.5	-1.3	14	-1.4	8	-2.0	4
Special category States	-6.4	-4.7	8	-5.0	4	-6.0	4
All States Consolidated*	-2.3	-1.3	22	-1.3	12	-1.8	8

\* : As a ratio to GDP.

RE: Revised Estimates

BE: Budget Estimates

Source: Budget documents of the State governments.

### Special Category States

5.8 The revenue surplus of special category States at the consolidated level declined in 2009-10; their consolidated GFD-GSDP ratio, as a result, increased during the year. All special category States except Meghalaya and Tripura recorded primary deficit. The PRS-GSDP ratio of special category States also declined to 4.7 per cent in 2009-10 from 7.3 per cent 2008-09.

5.9 The special category States witnessed an improvement in their revenue account at the consolidated level during 2010-11(RE), with all of them barring Assam and Himachal Pradesh showing surpluses in their revenue accounts. Despite the correction in the revenue account, the GFD-GSDP ratio of special category States taken together was marginally higher at 4.8 per cent during 2010-11(RE) on account of an increase in the CO-GSDP ratio in seven special category States. While the PD-GSDP ratio at the consolidated level deteriorated marginally in 2010-11(RE), Arunachal Pradesh, Himachal Pradesh, Jammu and Kashmir, Nagaland and

Uttarakhand recorded a primary surplus during the year. The PRB-GSDP ratio of special category States, at consolidated level, however, improved during 2010-11(RE). Assam was the only special category State which recorded a primary revenue deficit during the year.

5.10 The revenue account of special category States is budgeted to improve further during 2011-12. With a turnaround from deficit to surplus in two States, all the special category States expect to record surpluses in their revenue accounts during 2011-12(BE). Consequently, the consolidated RS-GSDP ratio is budgeted to increase to 3.3 per cent in 2011-12. A corresponding improvement is also expected in the consolidated GFD-GSDP ratio of special category States to 3.4 per cent in 2011-12 (BE) from 4.8 per cent in 2010-11(RE) (Table V.2). This is notwithstanding the fact that the CO-GSDP ratio is budgeted to increase in four States. The PD-GSDP ratio is budgeted to improve from 1.8 per cent in 2010-11(RE) to 0.7 per cent in 2011-12, with six States expected to record primary surpluses.

**Table V.2: Deficit Indicators of State Governments**

(Per cent)

State	2004-08 (Avg.)*				2009-10				2010-11 (RE)				2011-12 (BE)			
	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRB/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRB/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRB/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRB/ GSDP
1	2	3	4	5	7	6	8	9	10	11	12	13	14	15	16	17
<b>I. Non-Special Category</b>	<b>0.2</b>	<b>2.7</b>	<b>0.0</b>	<b>-2.5</b>	<b>0.7</b>	<b>3.3</b>	<b>1.4</b>	<b>-1.3</b>	<b>0.5</b>	<b>3.1</b>	<b>1.2</b>	<b>-1.4</b>	<b>-0.1</b>	<b>2.7</b>	<b>0.8</b>	<b>-2.0</b>
1. Andhra Pradesh	0.0	2.8	0.2	-2.6	-0.3	2.9	1.1	-2.1	-0.1	2.4	0.6	-1.9	-0.6	2.9	1.0	-2.5
2. Bihar	-2.0	2.6	-1.2	-5.8	-1.7	3.0	0.9	-3.8	-1.1	4.1	2.0	-3.2	-2.6	2.5	0.6	-4.5
3. Chhattisgarh	-2.7	0.9	-0.9	-4.4	-0.8	1.6	0.6	-1.8	-0.8	2.2	1.3	-1.7	-1.0	2.8	1.8	-1.9
4. Goa	-0.1	3.6	1.0	-2.7	0.5	4.8	2.5	-1.8	-1.1	3.6	1.5	-3.2	0.5	4.8	2.8	-1.5
5. Gujarat	0.2	2.6	0.0	-2.3	1.6	3.5	1.5	-0.4	1.1	3.1	1.3	-0.8	-0.1	2.4	0.6	-1.9
6. Haryana	-0.9	0.4	-1.5	-2.8	2.0	4.8	3.5	0.7	1.8	3.5	2.1	0.4	0.9	2.7	1.2	-0.6
7. Jharkhand	2.0	7.4	5.9	0.5	-2.7	1.9	-0.5	-5.0	0.1	4.5	2.5	-1.9	-3.1	3.3	1.3	-5.1
8. Karnataka	-1.3	2.0	0.1	-3.3	-0.5	3.2	1.6	-2.0	-0.4	2.9	1.5	-1.8	-0.3	2.7	1.2	-1.8
9. Kerala	2.3	3.2	0.4	-0.4	2.2	3.4	1.1	-0.1	1.4	2.9	0.8	-0.7	1.8	3.4	1.4	-0.2
10. Madhya Pradesh	-1.8	3.3	0.4	-4.6	-2.5	2.9	0.8	-4.6	-2.0	3.5	1.4	-4.1	-1.5	3.0	1.0	-3.5
11. Maharashtra	0.2	2.4	0.5	-1.8	0.9	2.9	1.3	-0.7	0.6	2.4	0.9	-1.0	0.0	1.9	0.4	-1.5
12. Odisha	-1.4	0.1	-3.5	-5.0	-0.7	1.4	-0.5	-2.6	0.2	2.6	0.5	-1.9	0.0	2.8	0.9	-1.9
13. Punjab	2.1	3.3	-0.2	-1.3	2.7	3.2	0.6	0.1	1.7	3.2	0.8	-0.8	1.6	3.8	1.1	-1.1
14. Rajasthan	0.2	3.1	-0.4	-3.3	1.9	4.0	1.4	-0.8	0.3	2.5	0.0	-2.1	-0.1	2.4	0.0	-2.5
15. Tamil Nadu	-0.6	1.4	-0.4	-2.5	0.7	2.5	1.1	-0.7	0.6	3.2	1.8	-0.9	0.0	2.8	1.3	-1.5
16. Uttar Pradesh	0.2	3.7	0.3	-3.2	-1.4	3.6	1.3	-3.7	-0.2	3.9	1.6	-2.6	-0.9	2.9	0.6	-3.2
17. West Bengal	3.3	4.4	0.2	-0.9	5.4	6.3	2.9	2.1	3.7	4.6	1.4	0.6	1.6	2.9	0.1	-1.3
<b>II. Special Category</b>	<b>-2.8</b>	<b>3.1</b>	<b>-0.5</b>	<b>-6.4</b>	<b>-1.8</b>	<b>4.6</b>	<b>1.7</b>	<b>-4.7</b>	<b>-2.1</b>	<b>4.8</b>	<b>1.8</b>	<b>-5.0</b>	<b>-3.3</b>	<b>3.4</b>	<b>0.7</b>	<b>-6.0</b>
1. Arunachal Pradesh	-9.3	3.7	-0.3	-13.3	-8.7	7.3	4.0	-12.0	-36.0	1.5	-1.6	-39.1	-24.1	2.0	-0.8	-26.9
2. Assam	-2.3	0.3	-2.1	-4.7	1.5	4.4	2.4	-0.5	5.0	8.3	6.0	2.7	-0.9	2.9	1.2	-2.7
3. Himachal Pradesh	0.3	3.7	-2.1	-5.4	1.9	6.4	1.9	-2.7	0.3	3.5	-0.3	-3.4	-0.1	2.7	-0.9	-3.7
4. Jammu and Kashmir	-6.0	5.3	0.7	-10.6	-10.3	5.1	0.5	-15.0	-11.9	2.7	-2.0	-16.6	-8.1	5.5	1.0	-12.6
5. Manipur	-8.5	4.9	0.3	-13.1	-10.3	8.8	4.9	-14.2	-13.5	9.3	5.2	-17.6	-11.2	8.2	4.4	-15.0
6. Meghalaya	-1.2	2.6	0.2	-3.6	-2.1	1.8	-0.1	-3.9	-2.3	2.6	0.8	-4.1	-3.8	2.5	0.8	-5.5
7. Mizoram	-4.3	9.5	3.2	-10.7	-4.6	5.5	1.0	-9.1	-0.3	11.6	7.5	-4.4	-4.5	2.4	-1.4	-8.2
8. Nagaland	-4.7	3.9	0.0	-8.5	-4.5	5.0	1.5	-8.0	-8.1	2.8	-0.8	-11.7	-8.3	3.5	-0.1	-11.9
9. Sikkim	-11.0	6.3	1.1	-16.3	-10.9	3.6	0.3	-14.2	-8.2	8.9	5.4	-11.6	-15.2	2.4	-0.7	-18.3
10. Tripura	-6.6	0.7	-3.0	-10.3	-9.2	-0.5	-3.1	-11.8	-4.5	4.0	1.1	-7.4	-5.5	2.4	-0.5	-8.5
11. Uttarakhand	0.1	5.3	2.6	-2.7	1.8	4.2	2.2	-0.2	-0.7	2.0	0.0	-2.7	-0.4	3.5	1.4	-2.4
<b>All States#</b>	<b>0.0</b>	<b>2.3</b>	<b>0.0</b>	<b>-2.3</b>	<b>0.5</b>	<b>2.9</b>	<b>1.2</b>	<b>-1.3</b>	<b>0.3</b>	<b>2.7</b>	<b>1.0</b>	<b>-1.3</b>	<b>-0.2</b>	<b>2.2</b>	<b>0.6</b>	<b>-1.8</b>
<i>Memo Item:</i>																
1. NCT Delhi	-3.3	0.7	-0.8	-4.8	-3.0	1.6	0.5	-4.1	-3.5	0.6	-0.5	-4.5	-1.3	0.9	-0.1	-2.3
2. Puducherry	0.4	4.0	1.7	-1.9	2.1	5.1	2.5	-0.4	3.6	7.0	4.4	1.0	0.6	6.5	3.9	-2.0

Avg. : Average.

RD : Revenue Deficit.

PD : Primary Deficit.

GSDP : Gross State Domestic Product.

\* : Data for Puducherry pertain to 2006-07.

# : Data for All States are as per cent to GDP.

**Note:** Negative (-) sign indicates surplus.

**Source:** Based on Budget Documents of the State Governments.

RE : Revised Estimates.

GFD : Gross Fiscal Deficit.

PRB : Primary Revenue Balance.

### 3. Revenue Receipts of State Governments

5.11 The revenue collections of States remained subdued in 2009-10 in the wake of economic moderation and counter-cyclical measures taken by the States such as exemption/reduction in State tax rates. However, revenue collections recovered in 2010-11(RE) and are budgeted to improve further during 2011-12. Various indicators pertaining to the

revenue receipts of States are presented in Table V.3, while those pertaining to revenue expenditure are set out in Table V.4.

#### *Non-special Category States*

5.12 NSC States, with their contribution of around 90 per cent of the total revenue receipts drive the trend in consolidated State finances. Thus, the fiscal policy stance of NSC States has a significant bearing

**State-wise Analysis of Fiscal Performance**

on the consolidated position of State finances. In 2009-10, RR-GSDP ratios recorded a decline in NSC States at the consolidated level, with sharper decline seen in States like Andhra Pradesh, Bihar, Gujarat, Kerala, Maharashtra, Odisha, Rajasthan, Tamil Nadu and West Bengal. Tax receipts from both own tax collections as well as States' share in Central taxes declined in 2009-10, reflecting the impact of subdued economic activity, though it reversed somewhat during

the second half of the year. Gujarat, Maharashtra, Odisha and Tamil Nadu witnessed decline in all the components of revenue receipts in terms of GSDP. It may be mentioned that States' share in Central taxes as a ratio to GSDP (SCT-GSDP) declined in all the NSC States during 2009-10 which was, however, compensated by an increase in grants-in-aid as a ratio to GSDP (GR-GSDP) in some States (Table V.3, and Chart V.2).

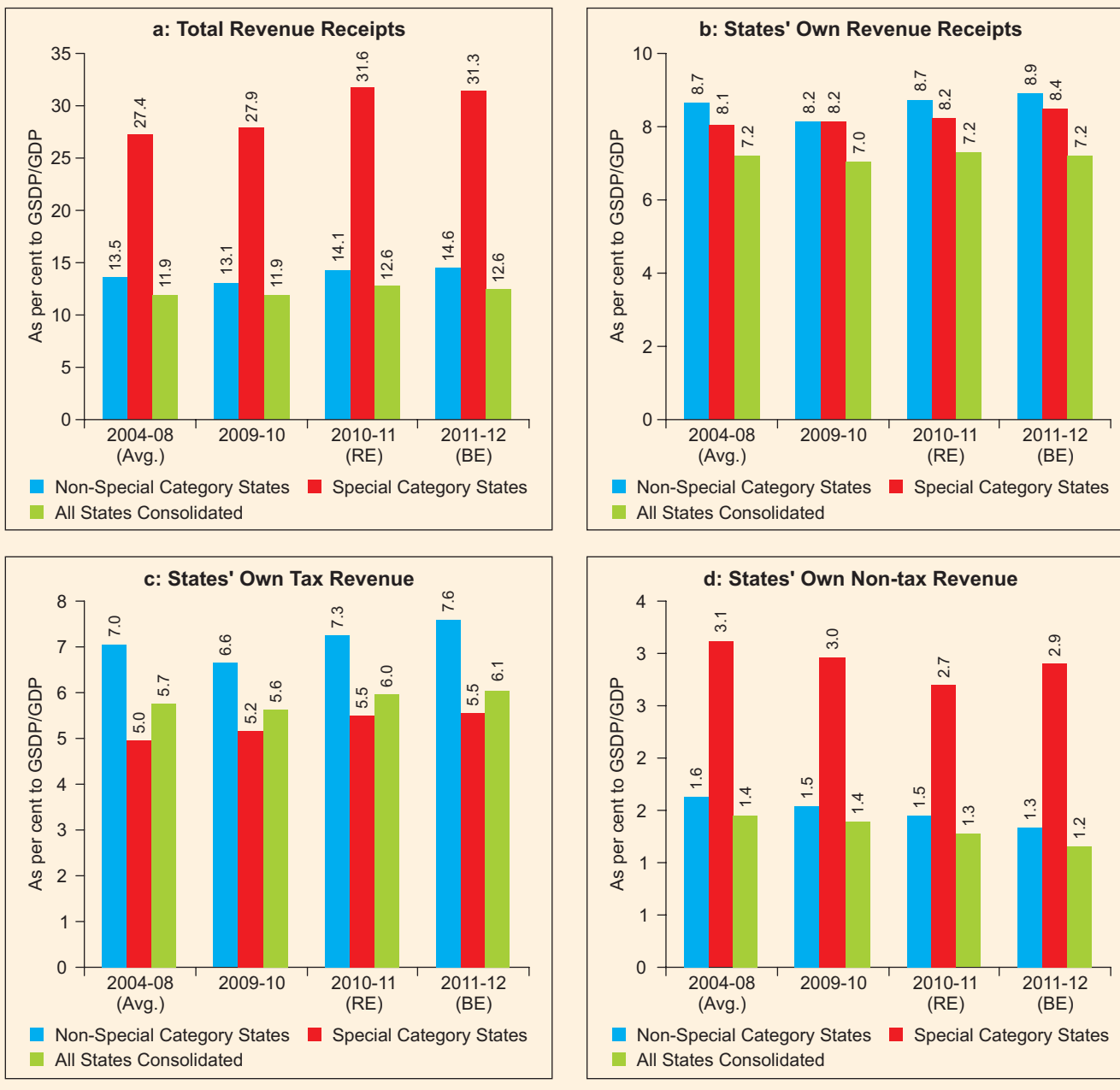
**Table V.3: Revenue Receipts of the State Governments**

(Per cent)

State	2004-08 (Avg.)*				2009-10				2010-11 (RE)				2011-12 (BE)			
	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP
1	2	3	4	5	7	6	8	9	10	11	12	13	14	15	16	17
<b>I. Non-Special Category</b>	<b>13.5</b>	<b>7.0</b>	<b>1.6</b>	<b>4.9</b>	<b>13.1</b>	<b>6.6</b>	<b>1.5</b>	<b>4.9</b>	<b>14.1</b>	<b>7.3</b>	<b>1.5</b>	<b>5.4</b>	<b>14.6</b>	<b>7.6</b>	<b>1.3</b>	<b>5.7</b>
1. Andhra Pradesh	14.0	7.6	1.9	4.4	13.6	7.4	1.6	4.6	15.4	8.4	2.0	5.1	16.8	9.4	2.1	5.4
2. Bihar	21.9	4.2	0.5	17.2	20.3	4.6	1.0	14.7	21.8	5.0	0.6	16.2	23.0	5.2	1.2	16.7
3. Chhattisgarh	16.5	7.2	2.4	6.9	16.5	6.5	2.8	7.3	17.3	6.4	3.08	7.8	18.8	7.2	3.14	8.5
4. Goa	15.1	7.3	5.5	2.3	15.8	6.8	6.7	2.3	17.8	7.2	6.8	3.8	16.8	7.3	6.5	3.0
5. Gujarat	10.5	6.5	1.5	2.5	9.7	6.2	1.3	2.2	10.2	6.7	0.99	2.5	10.2	6.6	1.02	2.5
6. Haryana	12.8	8.0	2.9	1.8	10.0	6.3	1.3	2.4	11.1	7.0	1.5	2.6	10.9	6.8	1.5	2.6
7. Jharkhand	13.7	4.4	2.1	7.2	20.6	5.8	3.1	11.7	18.8	5.6	2.9	10.3	23.2	6.6	2.7	14.0
8. Karnataka	15.8	9.8	1.9	4.1	14.3	8.9	1.0	4.4	14.5	9.5	0.9	4.1	14.6	9.6	0.8	4.1
9. Kerala	11.6	7.6	0.7	3.4	11.3	7.7	0.8	2.9	12.1	8.3	0.84	3.0	12.9	8.7	0.83	3.3
10. Madhya Pradesh	17.7	7.2	2.3	8.2	19.1	8.0	2.9	8.2	21.9	8.5	2.5	10.9	21.7	8.7	2.3	10.8
11. Maharashtra	10.6	7.1	1.5	2.0	9.6	6.6	0.9	2.2	10.4	7.1	0.9	2.4	10.3	7.1	0.8	2.4
12. Odisha	16.9	5.7	2.1	9.1	16.3	5.5	2.0	8.8	17.5	5.7	1.78	10.0	17.0	5.7	1.77	9.5
13. Punjab	14.0	7.3	4.1	2.6	11.4	6.2	2.9	2.3	13.8	7.9	3.0	2.9	12.8	8.3	1.3	3.2
14. Rajasthan	14.8	6.8	1.9	6.1	13.9	6.4	1.8	5.6	15.2	6.4	1.91	6.8	15.7	6.4	1.93	7.3
15. Tamil Nadu	13.2	8.8	1.0	3.4	11.8	7.7	1.1	3.0	13.2	9.0	0.863	3.4	14.0	9.7	0.817	3.4
16. Uttar Pradesh	16.5	6.5	1.4	8.6	18.6	6.5	2.6	9.4	19.2	6.9	2.3	10.0	20.1	7.7	1.9	10.6
17. West Bengal	9.9	4.5	0.5	4.9	9.3	4.2	0.6	4.4	10.9	4.6	0.63	5.6	12.4	5.2	0.60	6.6
<b>II. Special Category</b>	<b>27.4</b>	<b>5.0</b>	<b>3.1</b>	<b>19.3</b>	<b>27.9</b>	<b>5.2</b>	<b>3.0</b>	<b>19.8</b>	<b>31.6</b>	<b>5.5</b>	<b>2.7</b>	<b>23.4</b>	<b>31.3</b>	<b>5.5</b>	<b>2.9</b>	<b>22.9</b>
1. Arunachal Pradesh	54.7	1.8	7.8	45.1	62.8	2.5	7.5	52.7	82.7	2.5	6.1	74.1	61.3	2.3	3.0	55.9
2. Assam	20.4	5.2	2.6	12.7	21.5	5.4	3.0	13.1	26.9	5.7	2.4	18.7	27.8	5.6	2.8	19.4
3. Himachal Pradesh	24.1	5.5	3.7	14.9	23.9	5.9	4.1	13.8	23.6	6.5	3.3	13.7	23.4	6.7	3.3	13.4
4. Jammu and Kashmir	37.9	5.8	2.4	29.7	45.2	7.1	3.0	35.1	49.8	7.6	3.1	39.1	50.7	7.9	3.1	39.7
5. Manipur	43.6	1.8	2.0	39.7	46.6	2.4	2.9	41.3	60.3	2.7	3.8	53.7	57.7	3.1	4.5	50.1
6. Meghalaya	24.4	3.4	2.1	19.0	27.0	3.5	2.2	21.3	30.0	3.2	1.8	25.1	33.7	3.5	2.4	27.8
7. Mizoram	56.2	1.9	3.6	50.8	52.6	1.9	2.2	48.5	59.0	2.0	2.8	54.2	51.9	2.4	3.3	46.3
8. Nagaland	35.3	1.6	1.4	32.4	36.0	1.7	1.2	33.0	47.2	1.9	1.4	43.9	46.2	2.1	1.6	42.5
9. Sikkim	103.3	7.5	53.3	42.4	68.7	4.7	28.6	35.3	63.3	4.1	20.6	38.7	66.7	4.3	20.4	42.0
10. Tripura	30.4	3.0	1.1	26.3	36.6	3.4	0.8	32.4	31.0	3.6	0.8	26.6	30.4	4.0	0.7	25.7
11. Uttarakhand	18.1	6.1	1.9	10.0	14.2	5.3	0.9	7.9	17.2	5.6	1.4	10.2	16.8	5.5	1.9	9.4
<b>All States#</b>	<b>11.9</b>	<b>5.7</b>	<b>1.4</b>	<b>4.7</b>	<b>11.9</b>	<b>5.6</b>	<b>1.4</b>	<b>4.9</b>	<b>12.6</b>	<b>6.0</b>	<b>1.3</b>	<b>5.4</b>	<b>12.6</b>	<b>6.1</b>	<b>1.2</b>	<b>5.4</b>
<i>Memo Item:</i>																
1. NCT Delhi	9.1	7.4	1.1	0.6	9.4	6.2	1.6	1.6	9.4	6.6	1.6	1.2	7.5	6.6	0.1	0.7
2. Puducherry	22.8	6.6	6.6	9.5	25.0	7.6	5.7	11.7	25.1	8.9	5.8	10.4	24.8	15.0	0.9	8.9

Avg. : Average. RE : Revised Estimates.  
RR : Revenue Receipts. OTR : Own Tax Revenue.  
ONTR: Own Non-Tax Revenue. CT : Current Transfers.  
GSDP: Gross State Domestic Product.  
\* : Data for Puducherry pertain to 2006-07.  
# : Data for All States are as per cent to GDP.  
**Source:** Based on Budget Documents of the State Governments.

Chart V.1: Revenue Receipts of States



5.13 With the revival in economic activity, all the NSC States barring Jharkhand showed an increase in their RR-GSDP ratios in 2010-11(RE). While the own tax revenue (OTR)-GSDP ratio increased in 14 NSC States, own non-tax revenue (ONTR)-GSDP ratio remained subdued in majority of the States. Current transfers as a ratio to GSDP (CT-GSDP) also recorded an increase in 2010-11(RE) at the

consolidated level for NSC States. The improvement was seen across all the NSC States except Jharkhand and Karnataka. Within current transfers, the SCT-GSDP ratio increased in 13 NSC States (except Chhattisgarh, Gujarat, Jharkhand and Kerala) while the GR-GSDP ratio was higher in 14 NSC States (except Jharkhand, Karnataka and Uttar Pradesh).

## State-wise Analysis of Fiscal Performance

5.14 In 2011-12, the RR-GSDP ratio is budgeted to rise to 14.6 per cent from 14.1 per cent in 2010-11(RE), attributable to an improvement in the own revenues(OR)-GSDP ratio (0.2 percentage points) and the CT-GSDP ratio (0.3 percentage points) (Table V.3, Chart V.1 and V.2).

5.15 As regards States' own tax receipts, revenue collections from value added tax (VAT) were adversely

affected by the slowdown in economic activity and reduction in tax rates in some States during 2009-10. Consequently, the increasing trend in VAT-GDP ratio as well as in VAT-OTR ratio of all States, which was evident in earlier years, reversed in 2009-10. Among the NSC States, 11 States recorded a decline in the VAT-GSDP ratio while eight States registered a decrease in the VAT-OTR ratio during 2009-10.

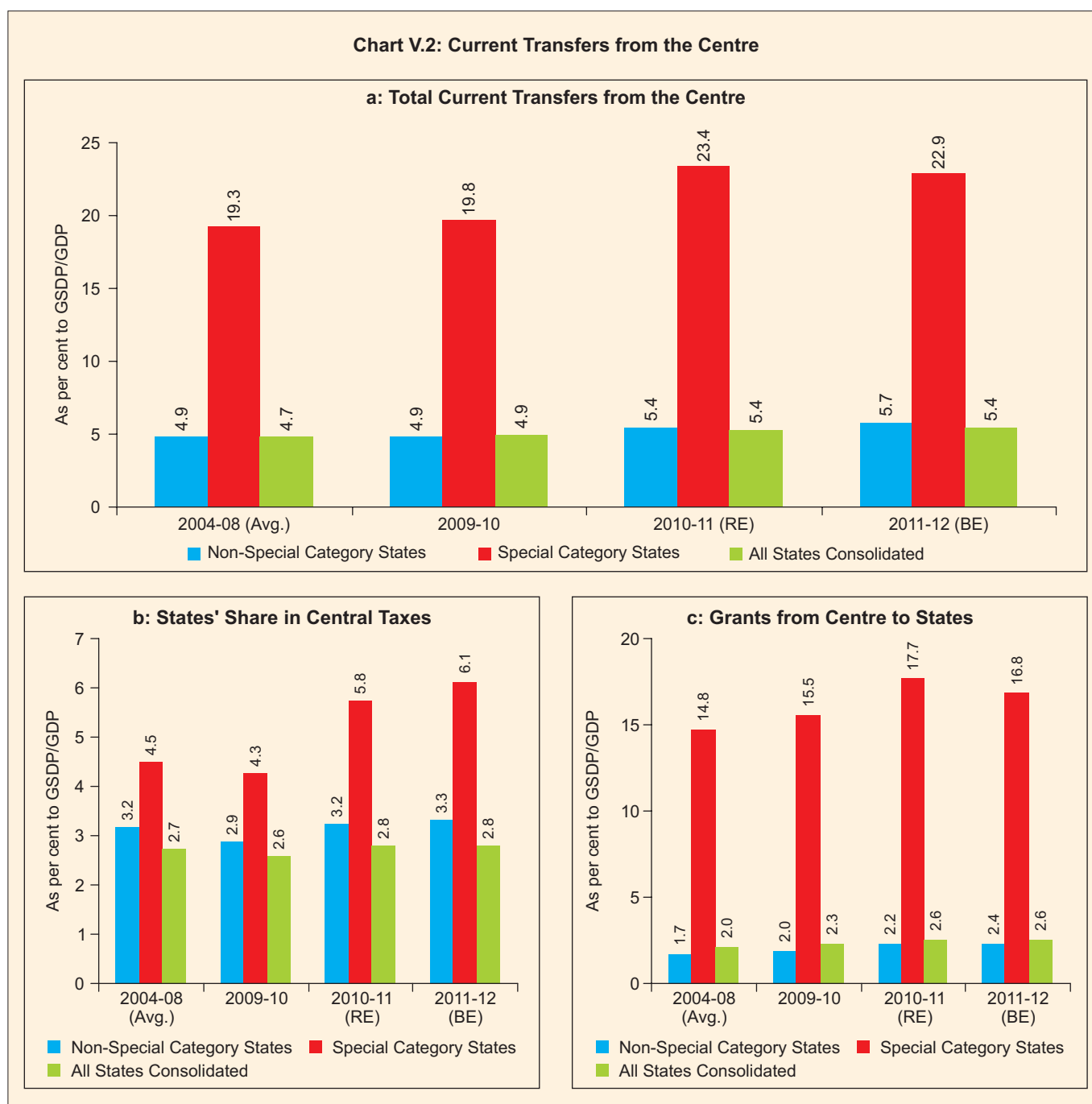
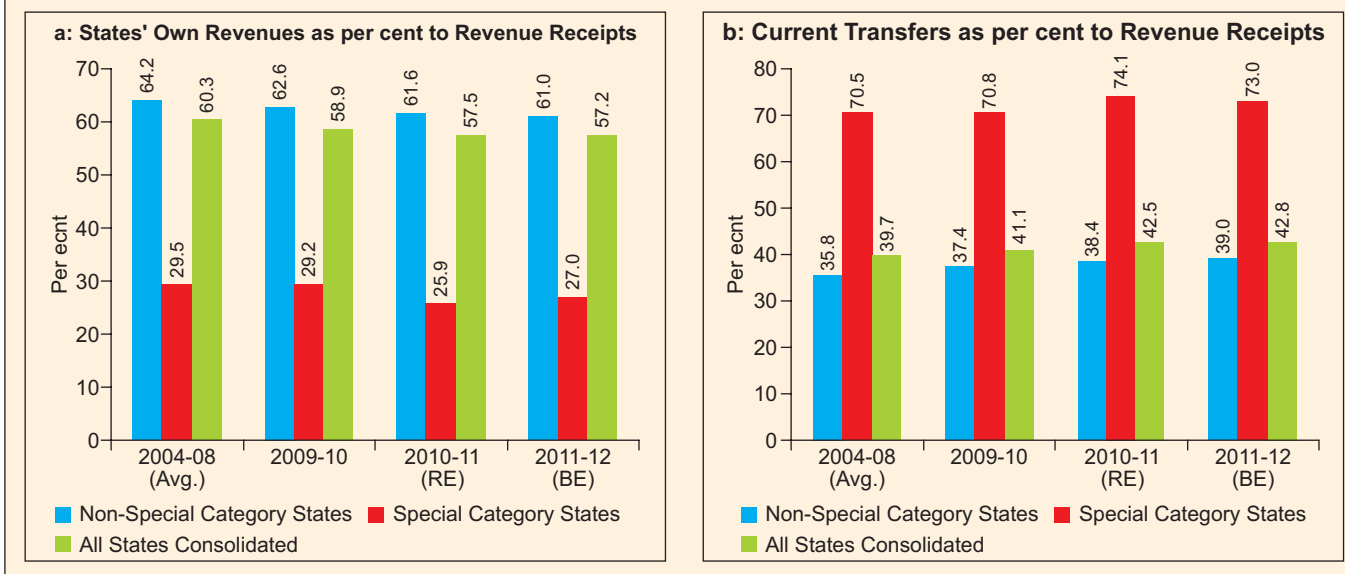


Chart V.3: Composition of Revenue Receipts



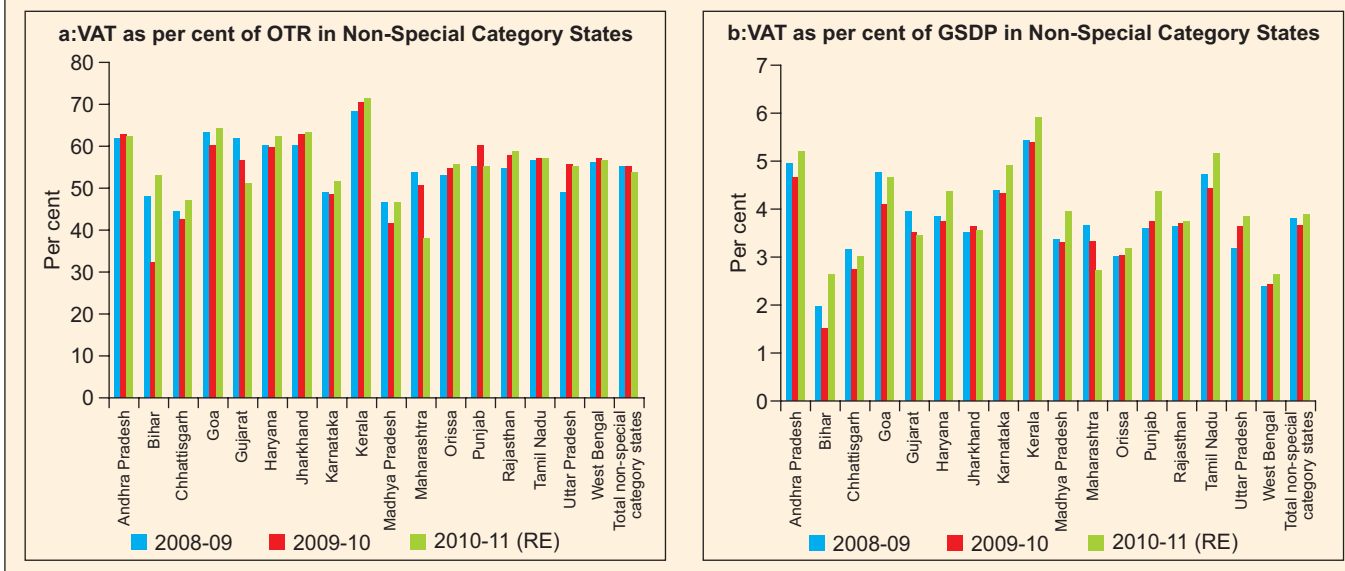
However, both the VAT-GSDP and the VAT-OTR ratios improved in the majority of NSC States during 2010-11(RE). The improvement in both the ratios is expected to continue in 2011-12 (BE) (Chart V.4).

**Special Category States**

5.16 Current transfers comprising States' share in Central taxes and grants-in-aid account for over 70 per cent of total revenue receipts of special

category States (Chart V.3). Therefore, revenue receipts of special category States are driven largely by the revenue performance of the Central government. The RR-GSDP ratio decreased in 2009-10 in seven special category States, though it was slightly higher at the consolidated level. While the SCT-GSDP ratio declined across all special category States in consonance with subdued mobilisation of tax revenue by the Central

Chart V.4: Value Added Tax in Non-special Category States



Government, five special category States also recorded a decline in their GR-GSDP ratios. The OTR-GSDP and ONTR-GSDP ratios declined during 2009-10 for three special category States & eight special category States, respectively. With the revival in economic growth, the consolidated RR-GSDP ratio increased to 31.6 per cent in 2010-11 (RE), which is largely attributable to an increase in the CT-GSDP ratio in all special category States except Himachal Pradesh and Tripura. Within current transfers, the SCT-GSDP ratio increased in all States while GR-GSDP ratio increased in nine States. In 2011-12, although OTR, ONTR and SCT as ratios to GSDP are budgeted to increase in the majority of special category States, the RR-GSDP ratio is placed lower in seven special category States, mainly due to a decline in the GR-GSDP ratio.

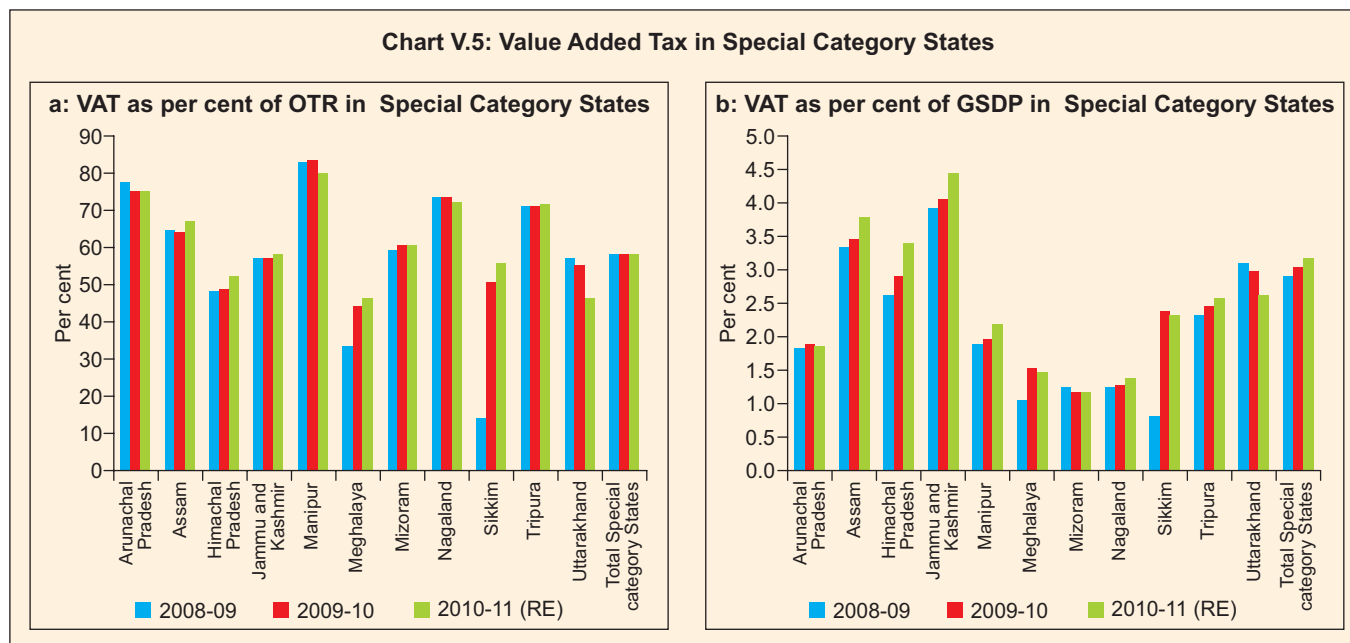
5.17 Notwithstanding the macroeconomic slowdown, the consolidated VAT-GSDP ratio of special category States registered a marginal increase in 2009-10. In line with the revival in economic activity, the consolidated VAT-GSDP ratio increased in 2010-11 (RE) which is budgeted to improve further in 2011-12 (Chart V.5).

#### 4. Expenditure Pattern of State Governments

##### Revenue Expenditure

5.18 The expenditure pattern of the State governments had undergone significant change during the fiscal consolidation phase (2004-05 to 2007-08). During this period, efforts made by the Central government through the introduction of the Debt Swap Scheme (DSS) and provision of Debt Consolidation and Relief Facility (DCRF) based on the Twelfth Finance Commission recommendations led to a decline in both the interest payments (IP)-GSDP and IP-RR ratios of the States. State governments had also laid considerable emphasis on rationalisation of their expenditure during this period. Consequently, there was a gradual decline in the (RE)-GSDP ratios of the States while development expenditure, capital outlay, and social sector expenditures improved across States during this period. However, the implementation of the Sixth Pay Commission award and fiscal stimulus measures taken in the post-global financial crisis period led to a sharp increase in the RE-GSDP ratios of States during 2008-09 and 2009-10, while capital outlays and development expenditure were affected adversely during these years. Notwithstanding some improvement

Chart V.5: Value Added Tax in Special Category States



**State Finances : A Study of Budgets of 2011-12**

in capital outlays and development expenditure (DE)-GSDP ratios in 2010-11 (RE) and 2011-12 (BE), these are yet to reach their pre-crisis levels.

5.19 The RE-GSDP ratio of NSC States at the consolidated level recorded 13.8 per cent in 2009-10, with 11 NSC States recording an increase in their

**Table V.4: Revenue Expenditure of the State Governments**

(Per cent)

State	2004-08 (Avg.)*					2009-10					2010-11 (RE)					2011-12 (BE)				
	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21
<b>I. Non-Special Category</b>	<b>13.7</b>	<b>7.6</b>	<b>5.8</b>	<b>2.7</b>	<b>1.3</b>	<b>13.8</b>	<b>8.3</b>	<b>5.2</b>	<b>2.0</b>	<b>1.4</b>	<b>14.7</b>	<b>9.0</b>	<b>5.3</b>	<b>1.9</b>	<b>1.6</b>	<b>14.5</b>	<b>8.8</b>	<b>5.3</b>	<b>1.9</b>	<b>1.5</b>
1. Andhra Pradesh	14.0	8.7	5.3	2.6	1.3	13.3	8.8	4.5	1.9	1.3	15.3	10.6	4.6	1.8	1.5	16.2	11.0	5.1	1.9	1.6
2. Bihar	20.0	10.9	9.1	3.8	2.7	18.6	11.6	7.0	2.1	2.5	20.6	13.2	7.4	2.1	2.8	20.5	12.9	7.6	1.9	3.1
3. Chhattisgarh	13.9	9.0	4.3	1.8	0.9	15.7	11.3	4.0	1.0	1.1	16.5	12.0	4.0	0.9	1.1	17.8	12.9	4.5	0.9	1.2
4. Goa	15.0	10.2	4.8	2.6	1.0	16.3	11.1	5.2	2.3	1.3	16.8	11.5	5.3	2.2	1.5	17.3	12.2	5.1	2.0	1.4
5. Gujarat	10.7	6.2	4.5	2.6	0.9	11.3	7.4	3.9	2.0	1.1	11.3	7.3	3.9	1.9	1.1	10.1	6.1	4.0	1.8	0.9
6. Haryana	11.9	7.6	4.1	1.9	0.9	12.0	8.3	3.7	1.3	1.1	12.9	9.0	3.9	1.4	1.2	11.8	8.1	3.6	1.5	1.1
7. Jharkhand	15.6	10.3	5.4	1.5	1.2	17.9	11.1	6.8	2.3	1.8	19.0	12.5	6.5	2.0	1.7	20.1	13.5	6.6	2.0	1.8
8. Karnataka	14.5	8.9	4.9	1.9	1.2	13.8	9.4	3.7	1.5	1.0	14.1	9.7	3.7	1.4	1.1	14.3	9.3	4.1	1.5	1.2
9. Kerala	13.9	6.7	6.6	2.8	2.3	13.5	6.4	6.1	2.3	2.0	13.5	6.6	5.8	2.1	2.2	14.7	7.5	6.1	2.0	2.4
10. Madhya Pradesh	16.0	8.9	6.1	2.8	1.2	16.5	9.8	5.5	2.1	1.4	19.9	12.3	6.4	2.1	1.9	20.3	12.2	6.8	2.0	1.9
11. Maharashtra	10.8	6.2	4.4	2.0	0.7	10.5	6.8	3.6	1.6	0.7	11.0	7.1	3.8	1.5	0.9	10.3	6.5	3.7	1.5	0.8
12. Odisha	15.5	7.8	7.4	3.6	1.5	15.6	9.6	5.7	1.9	2.0	17.6	11.2	6.2	2.1	2.4	16.9	10.4	6.2	1.9	2.1
13. Punjab	16.1	6.7	9.1	3.4	1.5	14.0	5.9	8.0	2.6	1.7	15.4	7.0	7.9	2.5	1.8	14.4	6.9	6.9	2.6	2.0
14. Rajasthan	15.1	8.9	6.2	3.5	1.2	15.7	9.6	6.1	2.7	1.9	15.5	9.7	5.8	2.4	1.8	15.6	9.8	5.7	2.4	1.8
15. Tamil Nadu	12.6	6.7	5.0	1.9	1.7	12.5	7.4	4.3	1.4	1.8	13.8	7.9	4.8	1.5	2.1	13.9	8.1	4.6	1.4	2.0
16. Uttar Pradesh	16.7	8.3	7.5	3.4	1.4	17.2	8.7	7.8	2.3	2.1	19.0	10.0	8.3	2.3	2.2	19.3	10.4	8.0	2.3	2.1
17. West Bengal	13.2	6.1	6.9	4.2	1.5	14.7	8.0	6.6	3.3	1.6	14.6	8.1	6.4	3.2	1.7	14.0	8.3	5.6	2.8	1.3
<b>II. Special Category</b>	<b>24.5</b>	<b>14.4</b>	<b>10.0</b>	<b>3.6</b>	<b>2.2</b>	<b>26.1</b>	<b>15.0</b>	<b>10.5</b>	<b>2.9</b>	<b>2.4</b>	<b>29.5</b>	<b>17.5</b>	<b>10.8</b>	<b>2.9</b>	<b>2.7</b>	<b>28.0</b>	<b>16.2</b>	<b>10.9</b>	<b>2.7</b>	<b>2.8</b>
1. Arunachal Pradesh	45.4	31.9	13.4	4.1	2.0	54.0	37.1	17.0	3.3	2.7	46.7	32.5	14.2	3.1	2.5	37.2	26.0	11.2	2.8	2.2
2. Assam	18.1	11.2	6.9	2.4	1.8	23.0	12.2	9.0	2.0	1.9	31.9	18.7	9.8	2.3	2.4	26.9	15.6	8.7	1.8	2.0
3. Himachal Pradesh	24.4	13.7	10.7	5.8	2.7	25.8	15.6	10.1	4.5	3.1	23.9	14.2	9.7	3.7	3.6	23.3	13.8	9.5	3.6	3.7
4. Jammu and Kashmir	31.9	18.6	13.3	4.6	2.8	34.9	19.8	15.1	4.7	3.5	37.9	21.5	16.5	4.7	4.3	42.6	21.6	21.0	4.5	5.0
5. Manipur	35.1	21.5	13.6	4.6	3.4	36.3	20.4	14.3	3.9	3.5	46.8	27.7	17.8	4.1	3.9	46.5	29.4	16.3	3.8	3.8
6. Meghalaya	23.1	14.7	8.4	2.4	1.3	24.9	16.3	8.6	1.8	1.6	27.7	19.8	7.9	1.8	1.4	29.9	21.6	8.3	1.8	1.4
7. Mizoram	51.9	33.6	18.3	6.3	2.8	48.0	31.2	16.8	4.5	2.9	58.8	39.3	19.4	4.1	4.0	47.5	30.3	17.1	3.8	3.8
8. Nagaland	30.7	16.2	14.4	3.8	2.8	31.5	16.1	15.3	3.5	2.7	39.1	21.9	17.2	3.6	3.6	37.9	20.5	17.4	3.6	4.7
9. Sikkim	92.2	30.9	61.3	5.2	2.0	57.8	24.7	33.1	3.3	2.7	55.2	26.4	28.4	3.5	2.6	51.5	23.9	27.2	3.1	2.4
10. Tripura	23.8	12.6	10.8	3.7	2.5	27.5	14.7	12.1	2.7	3.6	26.5	14.3	11.6	2.9	3.8	24.8	13.3	11.0	2.9	3.6
11. Uttarakhand	18.1	10.9	6.7	2.7	1.4	16.0	10.0	5.5	2.0	1.6	16.5	10.3	5.5	2.0	1.3	16.4	10.1	5.7	2.1	1.6
<b>All States#</b>	<b>11.9</b>	<b>6.6</b>	<b>5.0</b>	<b>2.3</b>	<b>1.1</b>	<b>12.4</b>	<b>7.4</b>	<b>4.7</b>	<b>1.7</b>	<b>1.3</b>	<b>12.9</b>	<b>7.9</b>	<b>4.7</b>	<b>1.7</b>	<b>1.4</b>	<b>12.4</b>	<b>7.5</b>	<b>4.5</b>	<b>1.6</b>	<b>1.3</b>
<i>Memo Item:</i>																				
1. NCT Delhi	5.8	3.4	2.0	1.6	0.0	6.4	4.5	1.7	1.1	0.0	6.0	4.2	1.5	1.0	0.0	6.2	4.5	1.5	1.0	0.0
2. Puducherry	23.1	13.3	4.0	2.2	0.9	27.2	16.6	6.0	2.5	2.5	28.7	18.7	6.8	2.6	2.0	25.4	19.0	4.5	2.6	1.7

Avg. : Average.

RE : Revenue Expenditure.

NDRE : Non-development Revenue Expenditure.

PN : Pension.

\* : Data for Puducherry pertain to 2006-07.

# : Data for All States are as per cent to GDP.

Source: Based on Budget Documents of the State Governments.

RE : Revised Estimates.

DRE : Development Revenue Expenditure.

IP : Interest Payment.

GSDP : Gross State Domestic Product.



## State-wise Analysis of Fiscal Performance

RE-GSDP ratios during the year. The trend of an increasing RE-GSDP ratio persisted during 2010-11, with only four States viz., Gujarat, Kerala, Rajasthan and West Bengal showing reduction in RE-GSDP ratios. However, the RE-GSDP ratio is budgeted to decline in major States in 2011-12 which is reflected in a turnaround in the consolidated revenue account of all States into a surplus position after a gap of two years (Table V.4). The RE-GSDP increased across all special category States, except Mizoram and Sikkim, in 2009-10 mainly due to the impact of Sixth Pay Commission awards. The consolidated RE-GSDP ratio of special category States increased further during 2010-11(RE), reflecting the increase in development revenue expenditure (DRE) - GSDP ratio. It may be mentioned that nine special category States have budgeted for a decline in their RE-GSDP ratio during 2011-12, though this is mainly on account of a decline in the DRE-GSDP ratio in eight of these States (Table V.4).

5.20 The DRE accounted for 60 per cent of the total revenue expenditure of NSC States at the consolidated level during 2009-10. In 2009-10, the DRE-GSDP ratio increased in eight of the 17 NSC States. Bihar recorded the highest DRE-GSDP ratio, followed by Chhattisgarh, while the same was the lowest in Punjab. In 2010-11(RE), all NSC States, with the exception of Gujarat, posted increase in DRE-GSDP ratios, with Bihar continuing to record the highest ratio. In 2011-12, The DRE-GSDP ratio is budgeted to increase in 10 States. It may be mentioned that three NSC States (Chhattisgarh, Goa and Rajasthan) recorded a steady increase in their DRE-GSDP ratios in each of the years during the period 2009-10 to 2011-12 (BE). Although the DRE-GSDP ratio of consolidated special category States increased in 2009-10 and 2010-11(RE), it is budgeted to decline in 2011-12.

5.21 The non-development revenue expenditure-GSDP (NDRE-GSDP) ratio, with a share of around

**Table V.5: Details of Committed Expenditure**

(As per cent to GSDP)				
	2004-08 (Avg.)	2009-10	2010-11 (RE)	2011-12 (BE)
1	2	3	4	5
<b>Interest Payments</b>				
Non-Special Category States	2.7	2.0	1.9	1.9
Special Category States	3.6	2.9	2.9	2.7
All States Consolidated*	2.3	1.7	1.7	1.6
<b>Pension</b>				
Non-Special Category States	1.3	1.4	1.6	1.5
Special Category States	2.2	2.4	2.7	2.8
All States Consolidated*	1.1	1.3	1.4	1.3
<b>Committed Expenditure</b>				
Non-Special Category States	5.0	4.5	4.6	4.6
Special Category States	8.8	9.0	9.6	9.8
All States Consolidated*	4.3	4.1	4.1	4.0

Avg.: Average \* : As a ratio to GDP. RE : Revised Estimates  
BE : Budget Estimates  
**Note:** Committed expenditure comprises expenditure on interest payments, pension and administrative services.  
**Source:** Budget documents of the State governments.

37.5 per cent in total revenue expenditure of NSC States, increased in 11 NSC States in 2009-10. Punjab recorded the highest NDRE-GSDP ratio despite a decline in its ratio over the previous year. In 2010-11(RE), the NDRE-GSDP ratio increased in nine NSC States, with Uttar Pradesh recording the highest ratio. In 2011-12(BE), the NDRE-GSDP ratio at the consolidated level is budgeted to decline slightly, though it is expected to be higher in 9 NSC States. The NDRE-GSDP ratio for consolidated special category States increased steadily during 2009-10 to 2011-12(BE).

5.22 Committed expenditure<sup>13</sup> (CE) is a major component of non-development revenue expenditure. CE-GSDP ratio of NSC States declined from average of 5.0 per cent during 2004-08 to 4.6 per cent during 2010-12 (BE). Committed expenditure accounted for 53 per cent of the total revenue receipts of West Bengal, followed by Punjab and Kerala in 2010-11(RE) (Chart V.6). Pension payments as a proportion of GSDP (PN-GSDP) increased in 15 NSC States during 2010-11(RE) over the previous year. It is

<sup>13</sup> Comprising interest payments, pension and administrative services.

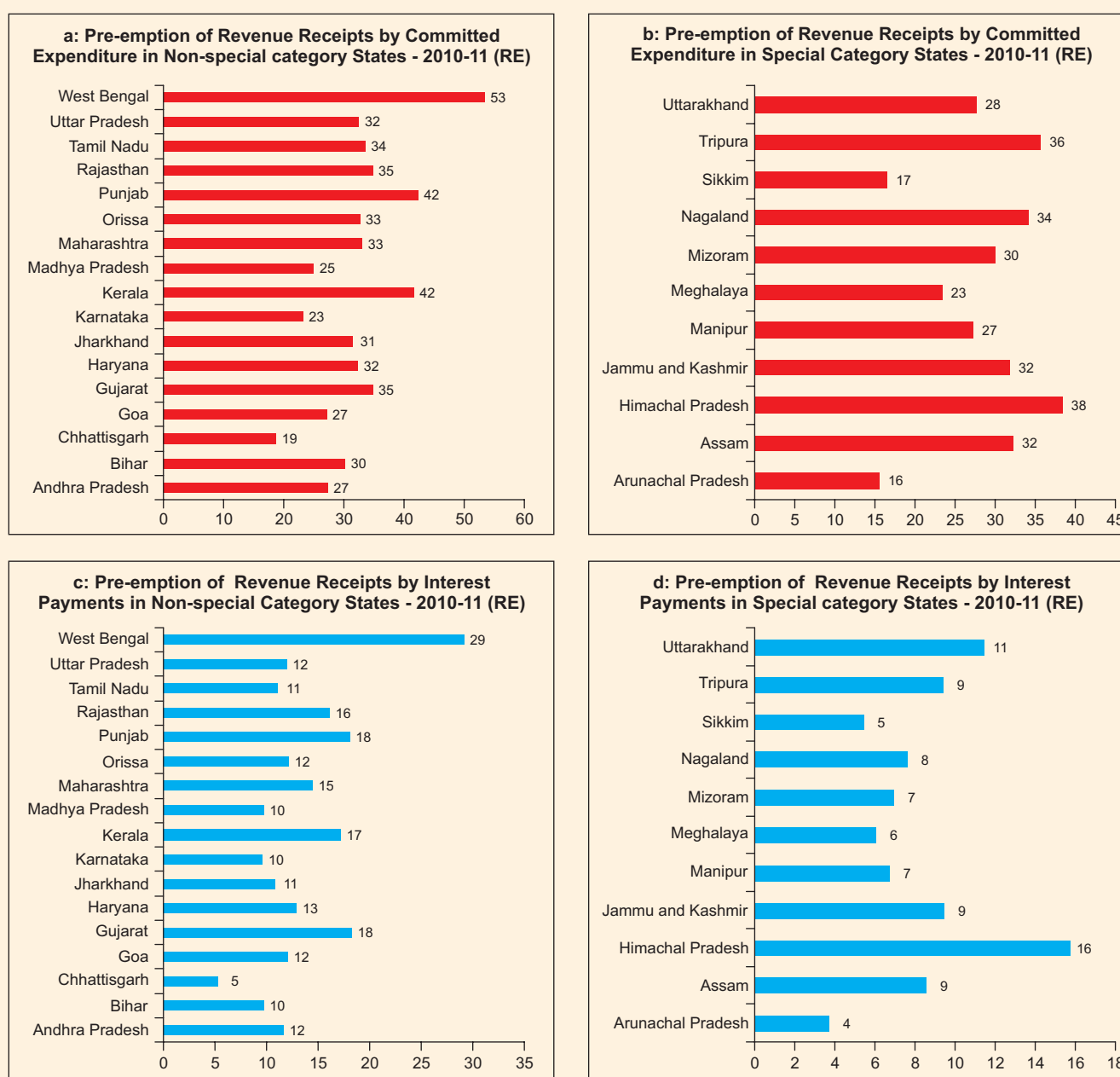
budgeted to increase in nine States in 2011-12, with Bihar registering the maximum increase of 0.4 percentage point to 3.1 per cent of its GSDP.

5.23 Contrary to the position of NSC States, the CE-GSDP ratio of consolidated special category States maintained an uptrend and reached as high as 9.8 per cent in 2011-12 (BE). The CE of

consolidated special category States to pre-empt nearly one-third of their revenue receipts. Among the special category States, Himachal Pradesh recorded the highest committed expenditure-revenue receipts ratio in 2010-11(RE) (Chart V.6).

5.24 With respect to the IP-GSDP ratio, there has been an improvement across NSC States since 2004-

Chart V.6: Pre-emption of Revenue Receipts by Committed Expenditure and Interest Payments

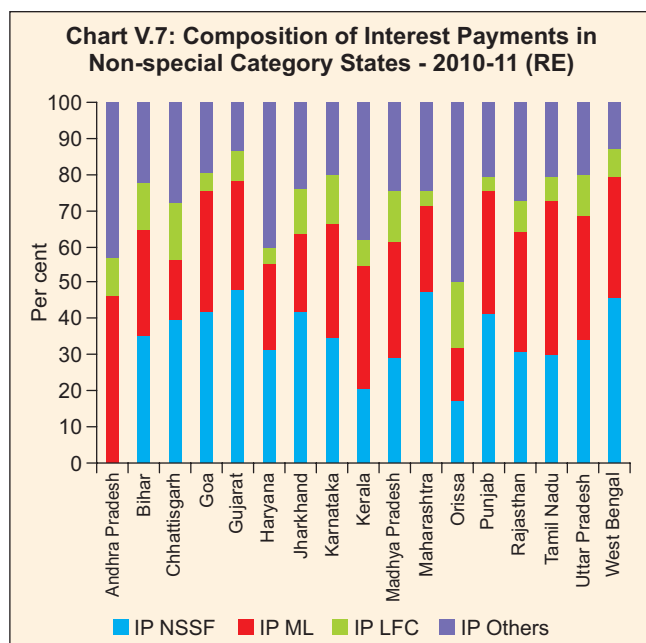


05 which was facilitated by the DSS and the DCRF on the one hand, and progressive reduction in the GFD-GSDP ratio on the other. The IP-GDP ratio for all States declined from an average of 2.3 per cent during 2004-08 to 1.7 per cent in 2009-10 and budgeted to decline further to 1.6 per cent in 2011-12 (BE). During 2010-11 (RE), the pre-emption of revenue receipts by interest payments was the highest in West Bengal, followed by Gujarat and Punjab. Among the special category States, Himachal Pradesh recorded the highest IP-RR ratio in 2010-11(RE) followed by Uttarakhand.

5.25 The composition of interest payments of the NSC States for 2010-11(RE) shows that despite the larger share of market loans in total liabilities (33.5 per cent) than securities issued to NSSF (27.4 per cent), interest payments to the NSSF was higher, reflecting the high cost of funds raised from the NSSF (Chart V.7).

**Development Expenditure<sup>14</sup>**

5.26 Social sector expenditure (SSE) as a ratio to GSDP of NSC States at the consolidated level



increased during 2009-10. Reflecting the improvement in the SSE-GSDP ratios of 14 NSC States in 2010-11(RE), the SSE-GSDP ratio at the consolidated level increased further by 0.6 percentage points to 7.4 per cent and is budgeted to remain stagnant at this level during 2011-12. Three NSC States, viz., Chhattisgarh, Goa and West Bengal witnessed a persistent rise in their SSE-GSDP ratios from 2009-10 to 2011-12 (BE). The SSE-GSDP ratios of special category States at the consolidated level increased during 2009-10 and 2010-11 (RE) but it is budgeted to decline in 2011-12 (Table V.6).

5.27 The CO-GSDP ratio of NSC States at the consolidated level decreased in 2010-11 (RE) over the previous year but it is budgeted to increase in 2011-12. In contrast, the CO-GSDP ratio of special category States at the consolidated level increased in 2010-11 (RE), but it is budgeted to decline in 2011-12 (BE). There were considerable differences across special category States in terms of the CO-GSDP ratio, which seem to have persisted over the years (Table V.6).

**5. Budgetary Stance of States for 2011-12 vis-à-vis the ThFC Benchmark**

5.28 A comparison between the budgeted revenue and fiscal deficits relative to GSDP for 2011-12 and the respective ThFC targets for the year, applying the GSDP projection by the ThFC, is presented in Table V.7. Most NSC States (with the exception of Goa, Haryana, Kerala, Punjab and West Bengal) and all special category States have budgeted for better performance on their revenue accounts than the ThFC targets. The GFD-GSDP ratios are, however, budgeted to exceed the ThFC targets for most States (barring Gujarat, Maharashtra, Rajasthan and West Bengal in the non-special category States and Assam, Himchal Pradesh, Meghalaya and Mizoram in the special category States). The extent to which the increase in the budgeted GFD-GSDP ratio is on

<sup>14</sup> Include total expenditure on social and economic services.

**State Finances : A Study of Budgets of 2011-12**

**Table V.6: Development Expenditure: Select Indicators**

State	2004-08 (Avg.)*			2009-10			2010-11 (RE)			2011-12 (BE)		
	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>	<b>10.3</b>	<b>5.9</b>	<b>2.4</b>	<b>11.0</b>	<b>6.8</b>	<b>2.5</b>	<b>11.6</b>	<b>7.4</b>	<b>2.4</b>	<b>11.6</b>	<b>7.4</b>	<b>2.6</b>
1. Andhra Pradesh	12.2	6.2	3.0	12.0	6.4	2.9	13.1	7.8	2.2	14.6	8.2	3.0
2. Bihar	15.3	10.2	3.6	16.1	10.2	4.2	18.3	11.2	4.8	17.4	11.2	4.7
3. Chhattisgarh	12.7	8.2	3.2	14.6	10.6	2.5	15.6	11.3	2.8	17.4	12.1	3.7
4. Goa	13.3	6.1	3.7	14.6	6.9	4.2	15.4	7.9	4.7	15.7	8.0	4.3
5. Gujarat	8.8	4.7	2.4	9.3	5.4	1.9	9.4	5.6	2.0	8.5	5.1	2.4
6. Haryana	9.3	4.3	1.6	11.0	6.3	2.5	10.6	6.2	1.5	9.9	5.7	1.6
7. Jharkhand	15.5	9.8	3.9	15.5	10.4	3.9	16.7	11.5	4.0	19.8	12.1	5.3
8. Karnataka	12.2	6.2	3.2	13.0	7.3	3.5	13.0	7.3	3.0	12.6	7.1	3.0
9. Kerala	7.6	5.4	0.6	7.6	5.2	0.9	8.1	5.5	1.2	9.1	6.4	1.3
10. Madhya Pradesh	14.5	7.3	4.4	15.2	8.1	3.7	17.8	10.5	4.0	16.6	10.2	3.3
11. Maharashtra	8.5	4.8	1.9	8.8	5.3	1.9	8.9	5.7	1.8	8.4	5.6	1.9
12. Odisha	9.5	6.2	1.6	11.8	7.7	2.2	13.7	9.0	2.4	13.2	8.4	2.6
13. Punjab	8.2	3.7	1.4	6.9	3.6	1.1	8.6	4.9	1.8	9.0	5.3	2.2
14. Rajasthan	12.0	7.6	3.0	12.0	8.5	2.0	11.9	8.1	2.2	12.3	8.3	2.6
15. Tamil Nadu	9.1	5.7	1.9	9.6	6.2	1.8	10.5	7.0	2.5	10.9	7.2	2.6
16. Uttar Pradesh	11.9	7.1	3.4	13.6	9.1	4.8	14.0	9.2	4.1	14.0	9.4	3.7
17. West Bengal	7.4	5.0	0.8	8.9	6.9	0.8	9.0	7.1	0.8	9.6	7.3	1.3
<b>II. Special Category</b>	<b>20.0</b>	<b>10.8</b>	<b>5.8</b>	<b>21.0</b>	<b>12.0</b>	<b>6.5</b>	<b>23.6</b>	<b>13.4</b>	<b>6.9</b>	<b>21.8</b>	<b>12.4</b>	<b>6.5</b>
1. Arunachal Pradesh	44.5	19.7	13.0	54.2	25.8	16.0	55.2	20.8	37.5	35.3	13.4	26.1
2. Assam	14.4	8.3	2.6	15.1	9.9	2.8	22.0	13.5	3.2	19.3	11.6	3.8
3. Himachal Pradesh	17.0	10.5	3.4	20.1	11.4	4.5	17.8	10.8	3.4	16.5	10.2	2.5
4. Jammu and Kashmir	28.3	13.3	11.2	32.7	16.0	15.3	33.8	17.0	14.4	33.4	16.6	13.4
5. Manipur	33.2	16.9	12.8	38.4	18.5	19.1	47.5	23.1	22.7	46.1	21.8	19.4
6. Meghalaya	18.5	10.7	3.8	19.7	11.0	3.8	24.3	13.4	4.7	27.5	14.6	5.9
7. Mizoram	47.8	24.3	14.0	41.0	26.0	10.2	50.8	26.9	11.9	37.0	19.5	6.9
8. Nagaland	23.7	12.2	8.6	23.9	11.3	9.6	31.4	15.2	10.9	28.3	13.6	11.8
9. Sikkim	47.2	26.1	17.3	37.3	21.3	13.7	42.2	23.8	17.0	40.9	22.3	16.8
10. Tripura	19.1	11.7	7.3	22.1	14.2	8.7	21.4	13.8	8.4	18.3	12.2	7.8
11. Uttarakhand	15.7	8.9	4.9	13.0	8.4	3.2	13.1	8.8	2.8	13.7	9.2	3.6
<b>All States#</b>	<b>9.1</b>	<b>5.2</b>	<b>2.2</b>	<b>9.9</b>	<b>6.1</b>	<b>2.3</b>	<b>10.2</b>	<b>6.4</b>	<b>2.2</b>	<b>9.9</b>	<b>6.2</b>	<b>2.3</b>
<i>Memo Item:</i>												
1. NCT Delhi	6.8	4.2	1.6	8.2	4.8	2.2	7.3	4.5	1.7	6.7	4.4	1.5
2. Puducherry	21.0	10.0	3.6	22.3	12.0	3.3	24.9	13.4	3.4	24.3	15.6	5.9

Avg. : Average.

DEV : Development Expenditure.

CO : Capital Outlay.

\* : Data for Puducherry pertain to 2006-07.

# : Data for All States are as per cent to GDP.

Source: Based on Budget Documents of the State Governments.

RE : Revised Estimates.

SSE : Social Sector Expenditure.

GSDP : Gross State Domestic Product.

account of increased capital outlay indicates that the quality of public expenditure is sought to be

maintained by the States. West Bengal is the only State which has budgeted for a lower GFD-GSDP ratio

**State-wise Analysis of Fiscal Performance**

**Table V.7: Deficit Indicators in 2011-12:  
Comparison with ThFC Targets**  
(per cent to GSDP)

States	Revenue Deficit		Gross Fiscal Deficit	
	13th Finance Commiss- ion Target	Based On		Budget
		Budget Estimates	13th Finance Commiss- ion Target	
1	2	3	4	5
<b>I: Non-Special Category States</b>				
Andhra Pradesh	0.0	-0.7	3.0	3.4
Bihar	0.0	-4.3	3.0	4.3
Chhattisgarh	0.0	-1.2	3.0	3.3
Goa	0.0	0.6	3.0	5.4
Gujarat	0.0	-0.1	3.0	2.8
Haryana	0.0	1.1	3.0	3.4
Jharkhand	0.0	-2.9	3.0	3.1
Karnataka	0.0	-0.3	3.0	3.1
Kerala	1.4	2.0	3.5	3.9
Madhya Pradesh	0.0	-1.8	3.0	3.8
Maharashtra	0.0	0.0	3.0	2.4
Odisha	0.0	0.0	3.0	3.3
Punjab	1.8	2.1	3.5	5.0
Rajasthan	0.0	-0.1	3.0	3.0
Tamil Nadu	0.0	0.0	3.0	3.4
Uttar Pradesh	0.0	-1.1	3.0	3.8
West Bengal	1.6	1.7	3.5	3.2
<b>Total I</b>	<b>0.3</b>	<b>-0.1</b>	<b>3.1</b>	<b>3.3</b>
<b>II: Special Category States</b>				
Arunachal Pradesh	0.0	-39.5	3.0	3.3
Assam	0.0	-0.9	3.0	2.9
Himachal Pradesh	0.0	-0.1	3.0	3.0
Jammu and Kashmir	0.0	-7.9	4.7	11.0
Manipur	0.0	-12.6	3.5	9.3
Meghalaya	0.0	-4.6	3.0	2.9
Mizoram	0.0	-6.3	6.4	3.4
Nagaland	0.0	-11.2	3.5	4.7
Sikkim	0.0	-27.9	3.5	4.3
Tripura	0.0	-7.5	3.0	3.3
Uttarakhand	0.0	-0.6	3.5	5.7
<b>Total II</b>	<b>0.0</b>	<b>-3.9</b>	<b>3.4</b>	<b>4.9</b>
<b>Total (I+II) 28 States</b>	<b>0.2</b>	<b>-0.3</b>	<b>3.1</b>	<b>3.4</b>

**Note:** As the GSDP series were revised after the release of the Thirteenth Finance Commission (ThFC) report, the GSDP projected by the ThFC has been used uniformly to make the data comparable.

despite a higher RD-GSDP ratio, indicating a lower capital outlay than was expected by the ThFC. As most States have amended their FRBM Acts after the presentation of their budgets and 2011-12 is the first year earmarked by the ThFC for fiscal consolidation,

the States can be expected to gradually move further towards fiscal consolidation in the coming years so as to attain the targets by 2014-15.

## 6. Conclusion

5.29 The analysis of State finances during 2009-10 to 2011-12 (BE) reveals that State governments faced considerable fiscal stress during 2009-10. Twelve States recorded a revenue deficit in 2009-10 as against seven States in 2008-09, reflecting the marked deterioration in the revenue account of States. Despite a decline in CO-GSDP ratio across the majority of States, GFD-GSDP ratio widened in 20 States. Twelve States recorded GFD-GSDP ratios higher than the enhanced limit of 4 per cent for 2009-10. In 2010-11(RE), State governments resumed their fiscal consolidation process, with the revenue account of 17 States showing improvement during the year. However, the CO-GSDP ratio increased in a large number of States which contributed to widening the GFD-GSDP ratio in 14 States. Nonetheless, the GFD-GSDP ratio exceeded 3.0 per cent in only 16 States in 2010-11(RE) as against 19 States in 2009-10. Based on budgetary data for 2011-12, fiscal consolidation is expected to be more pronounced, with turnaround/improvement in the revenue account position of the majority of the States. In line with the correction in revenue account, the GFD-GSDP ratio is budgeted to decline in 18 States during 2011-12, even though CO-GSDP ratio is placed higher in 17 States during the same period. Most States have budgeted to eliminate their revenue deficit by 2011-12 as envisioned by the ThFC, though their GFD-GSDP ratios remain higher than the ThFC targets for the year on account of increases in capital outlays. In view of these developments, it is expected that States would revert to the medium-term fiscal consolidation path through continued improvement in their revenue accounts, which is essential to create space for meeting higher capital outlays while reducing their borrowing requirements.

# VI

## Outstanding Liabilities, Market Borrowings and Contingent Liabilities of State Governments

*A major challenge for the Reserve Bank during 2010-11 was management of the market borrowing programme of the State governments in a situation of increasing inflationary pressures and tight liquidity conditions. The inflationary pressures and successive hikes in policy rates along with large issuances exerted pressure on the yield. The cost of borrowing, however, was largely contained. The reduction in market borrowings contributed to the smooth conduct of market borrowings during 2010-11. With the benchmarking to market-driven rates of government paper, the small saving rates are expected to align to the market rates, thereby doing away with cost rigidity of this component of State debt. The reduction in the mandatory share of States to 50 per cent of small savings collections would further reinforce the compositional switch in States' debt portfolio towards market loans and away from NSSF loans. The declining trend in the consolidated debt-GDP ratio continued during 2010-11, and with further budgeted reduction during 2011-12, is expected to be much below the ThFC recommended benchmarks both for the individual years as also for the medium-term. This trend is poised to continue in the medium term with amended FRBMs of the States setting out a graduated path of reduction in debt-GSDP ratios for the respective States.*

### 1. Introduction

6.1 A major challenge for the Reserve Bank during 2010-11 was management of the government market borrowing programme in a situation of increasing inflationary pressures and tight liquidity conditions. The Reserve Bank, as the Government's debt manager conducted the market borrowing programme smoothly, guided by the twin objectives of minimising cost over time and pursuing maturity profiles that are consistent with low rollover risk. The smooth conduct of the market borrowing programme of the State governments during 2010-11 was facilitated by lower gross market borrowings during the year than the levels during the crisis-driven years of 2008-09 and 2009-10. Nonetheless, inflationary pressures and successive hikes in policy rates exerted pressure on the yield. The consolidated debt-GDP ratio of the States continued to decline during 2010-11(RE) and 2011-12(BE). Going forward, a credible fiscal consolidation strategy will help sustain the declining trend in the debt-GDP ratio. Against this backdrop, this Chapter analyses the outstanding liabilities, market borrowings, contingent liabilities and ways and means advances (WMA) and overdraft (OD) of the State governments.

### 2. Outstanding Liabilities

#### *Magnitude*

6.2 The Thirteenth Finance Commission (ThFC) incentivised the States to amend their Fiscal Responsibility Budget Management (FRBM) Acts and also recommended a path for the States to reduce their debt-GSDP ratios. Accordingly, States have released amended FRBM Acts which, *inter alia*, set out their respective stipulated paths of graduated reductions in their individual debt-GSDP ratios. The State governments have placed limits on the levels of debt-GSDP ratio to be achieved within a stipulated time frame, *viz.*, by end-March 2015, recognising the adverse implications of high level of debt on future interest payments. Earlier, the debt relief mechanism prescribed by the Twelfth Finance Commission (TwFC) had helped States to contain the magnitude of outstanding liabilities by linking it to the adherence to rule-based fiscal consolidation. As a result, the outstanding debt-GDP ratio could be contained at 25.5 per cent, *i.e.*, much below the target of 30.8 per cent recommended by the TwFC for 2009-10. Notwithstanding an increase in the

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outstanding level of debt of the States during 2010-11, the debt-GDP ratio continued to decline, reflecting the higher growth in nominal GDP. The consolidated debt-GDP ratio is budgeted to decline further to 22.5 per cent by end-March 2012, much below the recommended target (26.1 per cent) stipulated by the ThFC (Table VI.1 and Chart V1.1).

**Composition of Debt**

6.3 The continued emphasis on market borrowings to finance the gross fiscal deficit of State governments is reflected in the shift in the composition of States' outstanding liabilities. While the share of market loans in the outstanding liabilities of State governments has increased gradually, the share of loans and advances from the Centre declined sharply from 1999-2000 onwards. Market loans have been occupying the largest share in outstanding liabilities since end-March 2010. The share of market loans in outstanding liabilities is expected to increase to 37.1 per cent by end-March 2012. On the other hand, the share of National Small Saving Fund (NSSF) in outstanding liabilities, which

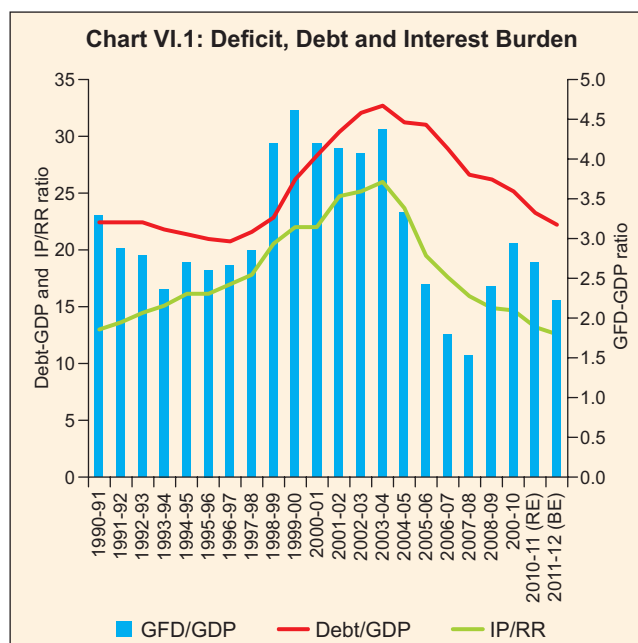
had remained the largest up to 2006-07, has been declining persistently since end-March 2008 and is expected to be around 26 per cent by end-March 2012. In this context, it may be noted that the Committee on Comprehensive Review of National Small Savings Fund (Chairperson: Shyamala Gopinath) recommended a reduction in the mandatory share of State governments in net collections of small savings under the NSSF from the existing level of 80 per cent to 50 per cent so as to equalise the burden shared by the Centre and the States as the interest rates on borrowings from the NSSF are higher than market rates (Box VI.1).

6.4 The share of public account items such as 'State provident fund', 'reserve funds' and 'deposits and advances' in total outstanding liabilities of the States has remained in the range of 25.3-26.9 per cent since 2005-06 (Table VI.2). Considering the burden arising from the high effective rate of interest on the NSSF loans taken by States, the TwFC had recommended the Debt Consolidation and Relief Facility (DCRF) for its award period 2005-2010 on these NSSF loans, with the pre-condition that States enact their FRBMs. Although the DCRF came to an end on March 31, 2010, the exercise to assess States' eligibility for debt waiver, based on their fiscal performance for the years 2008-09 and

**Table VI .1: Outstanding Liabilities of State Governments**

(₹ billion)			
Year (end-March)	Amount	Annual Growth	Debt /GDP
		(Per cent)	
1	2	3	4
1991	1,281.5	-	22.5
1997	2,859.0	14.6	20.7
1998	3,308.2	15.7	21.7
1999	3,995.8	20.8	22.8
2000	5,095.3	27.5	26.1
2004	9,031.7	14.8	32.8
2008	13,283.0	7.0	26.6
2009	14,702.0	10.7	26.1
2009-10	16,486.5	12.1	25.5
2011 (RE)	18,050.8	9.5	23.5
2012 (BE)	20,086.8	11.3	22.5

RE : Revised Estimates. BE : Budget Estimates.  
**Source:** 1. Budget Documents of the State Governments.  
 2. Combined Finance and Revenue Accounts of the Union and State Governments in India, CAG, Government of India.  
 3. Ministry of Finance, Government of India.  
 4. Reserve Bank records.  
 5. Financial Accounts of the Union Government, GOI.



### Box VI.1: Review of National Small Savings Fund (NSSF)

Consequent to the recommendation of the ThFC for comprehensive reforms in the overall administration of National Small Savings Fund (NSSF), a Committee headed by Smt Shyamala Gopinath was constituted by the Ministry of Finance in July 2010 to suggest required reforms in the NSSF. The Committee, which submitted its report in June 2011, made recommendations relating to small savings instruments and investments made by the NSSF.

The recommendations relating to the rationalisation of savings instruments included: (i) an increase in the rate of interest on postal savings deposits to align with commercial bank savings deposit rate; (ii) measures to improve liquidity which is needed more by small savers on recurring and time deposit schemes; (iii) abolition of the maturity bonus on Monthly Income Scheme (MIS) keeping in view the higher interest rate (inclusive of 5 per cent maturity bonus) on MIS *vis-à-vis* market rates; (iv) an increase in the annual investment limit on Public Provident Fund (PPF) to coincide with the ceiling on Section 80C of the I.T. Act; (v) withdrawal of Section 80C, which provides income tax benefit for accrued interest on National Savings Certificate (NSC); (vi) discontinuance of *Kisan Vikas Patra* (KVP) which is prone to misuse being a bearer like instrument; and (vii) introduction of a longer maturity instrument.

In addition to rationalisation of small saving schemes, the Report recommended that the secondary market yields on Central government securities of comparable maturities should be the benchmarks for the small savings instruments (other than savings bank deposits which do not have fixed maturity). It further advised that a one-year reference period – taking the average of the month-end secondary market yields in the preceding calendar year – could be adopted; with inter-year movement of interest rate limited to a maximum of 100 basis points (bps) on either direction. Taking into account the interests of small savers, and in view of the absence of social security among the unorganised sections of the society, the Committee recommended a positive spread of 25 bps, *vis-à-vis* government securities of similar maturities (as against 50 bps recommended by the earlier Committees), which would contribute to the viability of the NSSF. It further suggested that the administered rates may be reset on an annual basis which would help to achieve a balance between the objectives of the need for closer alignment of administered interest rate with market rates and the reduction of its volatility. The date of notification of the rate of interest on small savings by the Government would be April 1, every year, effective 2012-13.

The Committee recommended an equal share in borrowings from the NSSF between the sovereign and the sub-sovereign for equitable burden-sharing as the rate of interest on the NSSF is higher than market rates. The State governments could exercise the option of either 50 per cent or 100 per cent once at the beginning of each fiscal for administrative convenience. After the States exercise their options, the balance amount, if any, could either be taken by the Centre or could be on lent to other States if they so desire, or could be on-lent to finance infrastructure to companies, such as IIFCL, NHA and IRFC that are wholly owned by Government.

With the rule-based fiscal consolidation initiatives, lower maturity may not involve refinancing risk. Accordingly, to broadly align investments with the maturity profile of the small savings instruments, the Committee recommended a shorter tenor for investments by NSSF in the special securities issued by the Central and State governments that would largely address the asset-liability maturity mismatch of NSSF. The 5-year moratorium on redemption was proposed to be done away with and one-tenth of the amount would be redeemed each year. Simultaneously, State governments could consider elongating the maturity profile of their market borrowings to 15-20 years, taking into account the risk-cost tradeoffs and reissue the

SDLs to reduce the illiquidity premium. Since the share of the NSSF in financing of the fiscal deficits of State governments is expected to decline (with a simultaneous increase in the share of the Centre), State governments would be in a position to increase the weighted average maturity of their outstanding liabilities even with a lower maturity of the NSSF.

Adopting a *cost-plus* approach, the Committee recommended that the rate of interest on special securities issued by the Central/ State governments would be equal to the sum of the weighted average interest cost on the outstanding small savings and the average administrative cost. These interest rates would be announced annually every year on April 1. The reinvestments may be on the same terms as for fresh investments and should be shared between the Centre and the States on equal basis. This was felt appropriate as the present practice of the NSSF's reinvestments of its redemption proceeds in 20-year special Central government securities (SCGS) at the prevailing market rates is not viable as these rates are lower than the interest rate on fresh investments by the NSSF. The negative gap between the outstanding assets and liabilities of the NSSF may be funded by the Central government. To address the issue of excess liabilities over assets, the Centre may take up recapitalisation of the NSSF, especially when the NSSF is in need of cash to discharge its liabilities. It felt that these measures would contribute to the viability of the NSSF.

After detailed examination, the following decisions were taken by the Government in November 2011:

#### *Rationalisation of Schemes*

- Reduction in the maturity period for MIS and NSC from 6 years to 5 years.
- Introduction of a new NSC instrument with maturity period of 10 years
- Discontinuance of *Kisan Vikas Patras* (KVPs).
- Increase in the annual ceiling on investment under Public Provident Fund (PPF) Scheme from ₹70,000 to ₹100,000.
- Increase in the interest rate on loans obtained from PPF to 2 per cent per annum from the existing 1 per cent per annum.
- Improving the liquidity of Post Office Time Deposits by allowing pre-mature withdrawal.

#### *Interest Rates on Small Savings Instruments*

- Increase in the rate of interest paid under the Post Office Savings Account (POSA) from 3.5 per cent to 4 per cent per annum.
- Alignment of the rate of interest on small savings schemes with interest rates on government securities of similar maturity, with a spread of 25 basis points (bps) (except for the new NSC instrument of 10-year maturity where spread would be 50 basis points and the Senior Citizens Savings Scheme where spread would be 100 bps); notification of interest rates on small savings schemes every financial year before April 1 of that year.
- With effect from December 1, 2011, the rate of interest on various small savings schemes for current financial year, on the basis of the built-in interest compounding/payment schemes, has been raised by 0.2-1.45 per cent.

#### *Investments from NSSF*

- Reduction in the minimum share of States in net small savings collections in a year, for investment in State governments Securities, from 80 per cent to 50 per cent with the remaining



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amount being invested in Central government securities or lent to other willing States or in securities issued by infrastructure companies/agencies that are wholly owned by Central government.

- Reinvestment of the yearly repayment of NSSF loans made by Centre and States by the NSSF in Central and State government securities in the ratio of 50:50.
- Reduction in the period of repayment of NSSF loans by the Centre and the States to 10 years, with no moratorium.
- Continuation of the prevailing rate of 9.5 per cent on investments from NSSF for the current financial year but the revised interest rate to be notified from April 1, 2012.

- Introduction of half-yearly payment of interest by the Centre and the States.
- Resetting of interest rate on existing investments from the NSSF in Central government securities till 2006-07 at 9 per cent and on those from 2007-08 until 2010-11 at 9.5 per cent

**References:**

1. Government of India (2011a): *Report of the Committee on Comprehensive Review of National Small Savings Fund*, Ministry of Finance, June.
2. –do– (2011b): *Decisions on the Recommendations of the Committee on Comprehensive Review of National Small Savings Fund*, Ministry of Finance, Government of India, November.

2009-10, would be continued up to the end-March 2012.

6.5 The detailed composition of outstanding liabilities of State governments at a consolidated level from 1990-91 to 2011-12(BE) is presented in Appendix Tables 19 and 20, while the State-wise composition of outstanding liabilities is provided in Statements 26-28.

**3. State-wise Debt Position**

6.6 This section presents the State-wise variation in the level of debt in non-special and special category States. The overall debt-GDP ratio of States improved in 2009-10 and 2010-11(RE), notwithstanding the large market borrowing programme during 2009-10, which moderated further in 2010-11 in an environment

of increasing inflationary pressures and tight liquidity conditions. The State-wise debt-GSDP position is presented in Table VI.3.<sup>15</sup>

**Non-Special Category States**

6.7 All the non-special category States except five (Goa, Haryana, Jharkhand and Karnataka) registered an improvement in the debt-GSDP ratio in 2009-10 as compared with 2008-09 (Table VI.3). During 2010-11(RE), all the non-special category States registered a decline in debt-GSDP ratios, with Bihar registering the highest improvement, followed by Rajasthan and Chattisgarh. West Bengal ranked the State with the highest debt-GSDP ratio in 2010-11(RE) followed by Uttar Pradesh and Punjab. The

**Table VI.2: Composition of Outstanding Liabilities of State Governments  
(As at end-March)**

Item	(Per cent)								
	2000	2005	2006	2007	2008	2009	2010	2011 (RE)	2012 (BE)
1	2	3	4	5	6	7	8	9	10
<b>Total Liabilities (1 to 4)</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>
1. Internal Debt	24.6	58.7	60.9	61.5	62.1	63.5	66.0	67.1	68.3
(i) Market Loans	14.8	21.1	19.9	19.6	22.5	27.3	31.3	33.5	37.1
(ii) Special Securities issued to NSSF	5.0	27.8	31.9	34.3	32.4	29.4	27.6	27.4	25.5
(iii) Loans from Banks and FIs	3.4	6.7	6.3	5.6	5.4	5.3	5.1	4.6	4.2
2. Loans and Advances from the Centre	45.2	15.8	13.7	11.8	10.9	9.8	8.7	8.2	7.8
3. Public Accounts (i to iii)	29.9	25.5	25.3	26.6	26.9	26.5	26.0	25.4	24.6
(i) State Provident Fund	15.8	12.9	12.3	12.1	12.2	12.1	12.2	12.4	12.4
(ii) Reserve Funds	3.9	5.2	5.5	6.3	5.9	5.7	5.7	5.4	5.1
(iii) Deposits & Advances	10.2	7.4	7.6	8.1	8.8	8.7	8.2	7.7	7.1
4. Contingency Fund	0.3	0.1	0.1	0.1	0.2	0.2	0.1	0.1	0.1

RE: Revised Estimates.

BE: Budget Estimates.

': Nil/Negligible/Not applicable.

Source: Same as Table VI.1

<sup>15</sup> The detailed State-wise and component-wise break-up of outstanding liabilities is provided in Statements 26-28. The outstanding liabilities as at end-March 2000 of the three bifurcated States (Bihar, Madhya Pradesh and Uttar Pradesh) have been apportioned to the three newly formed States (Jharkhand, Chhattisgarh and Uttarakhand), respectively, on the basis of their respective proportion of the population.

**Table VI. 3: State-wise Debt-GSDP Position**

(Per cent)					
State	2004-08* (Average)	2008-09	2009-10	2010-11 (RE)	2011-12 (BE)
1	2	3	4	5	6
<b>I. Non-special Category States</b>					
1. Andhra Pradesh	30.9	26.5	26.0	24.0	25.6
2. Bihar	51.2	37.0	34.0	30.2	28.9
3. Chhattisgarh	22.3	16.1	14.8	13.2	15.0
4. Goa	35.1	32.0	32.6	30.2	28.0
5. Gujarat	32.9	29.9	28.8	26.9	26.0
6. Haryana	23.2	18.3	19.5	18.9	19.0
7. Jharkhand	25.9	27.5	28.0	27.3	30.9
8. Karnataka	25.0	21.2	24.5	22.6	22.4
9. Kerala	34.8	33.3	32.8	31.1	30.4
10. Madhya Pradesh	37.5	32.3	31.3	30.8	31.1
11. Maharashtra	28.0	24.7	22.6	21.9	21.0
12. Odisha	43.4	30.8	28.2	25.9	24.9
13. Punjab	43.2	35.7	34.7	33.4	33.4
14. Rajasthan	43.7	37.4	35.9	32.7	32.1
15. Tamil Nadu	23.4	21.5	21.5	20.8	21.6
16. Uttar Pradesh	50.4	43.5	39.8	38.1	37.6
17. West Bengal	47.3	44.0	44.0	42.0	39.9
<b>II. Special Category States</b>					
1. Arunachal Pradesh	60.3	103.2	46.2	42.3	40.0
2. Assam	30.4	28.1	27.7	26.2	26.4
3. Himachal Pradesh	62.5	52.8	54.9	47.8	44.3
4. Jammu and Kashmir	61.2	63.9	69.7	70.5	69.3
5. Manipur	67.3	66.0	67.2	66.9	69.3
6. Meghalaya	34.6	31.7	30.8	29.4	29.1
7. Mizoram	105.1	90.6	67.0	68.4	63.8
8. Nagaland	44.9	45.1	53.2	46.6	46.4
9. Sikkim	66.0	62.5	52.4	45.4	43.3
10. Tripura	47.5	34.7	35.5	34.0	31.9
11. Uttarakhand	37.3	30.7	29.5	27.2	27.1
<b>All States#</b>	<b>29.5</b>	<b>26.1</b>	<b>25.5</b>	<b>23.5</b>	<b>22.5</b>
<i>Memo Item:</i>					
1. NCT Delhi	17.3	13.8	12.2	11.6	10.0
2. Puducherry	26.8	33.1	34.7	42.9	44.3

\*: Data for Puducherry pertain to 2006-07.

#: Data for All States is as per cent to GDP.

Source: Same as Table VI.1.

debt-GSDP ratio was the lowest for Chhattisgarh. As per 2010-11(RE) data, all the non-special category States except West Bengal [debt-GSDP ratio of 42.0 per cent in 2010-11(RE) *versus* the ThFC's target of 40.6 per cent] were able to achieve their respective debt-GSDP targets stipulated by the ThFC. The debt-GSDP ratios of 10 non-special category States (Bihar, Gujarat, Haryana, Jharkhand, Karnataka, Kerala, Punjab, Rajasthan, Tamil Nadu and West

Bengal) during 2010-11(RE) and 2011-12(BE) were within the stipulated targets mandated under their amended FRBM Acts.

6.8 Interest payments-revenue receipts (IP-RR) ratio is an important indicator of debt sustainability as it gauges the extent of revenue receipts being absorbed to meet committed expenditures in the form of interest payments.

Gujarat, Kerala, Maharashtra, Punjab, Rajasthan and West Bengal, however, could not achieve the TwFC target of 15 per cent for IP-RR ratio in 2009-10. It may be noted that ThFC did not stipulate any specific targets in respect of IP-RR ratio to be achieved by States over the period 2010-2015. During 2010-11(RE), all non-special category States, except one (Odisha), recorded lower IP-RR ratios than that in 2009-10. The IP-RR ratios of the majority of non-special category States (except Haryana, Karnataka, Punjab) are expected to be lower in 2011-12(BE) than their levels in 2010-11(RE). The declining trend in the IP-RR ratio of the majority of States reflects their debt consolidation efforts to bring down their debt-GSDP levels, supported by the lower cost of incurring incremental debt during these years. In 2011-12(BE), 11 out of 17 non-special category States are expected to record lower debt-GSDP ratios over those in 2010-11(RE).

#### **Special Category States**

6.9 As special category States play a major role in the delivery of various services to the public, they exhibit higher aggregate expenditure-GSDP ratios *vis-a-vis* non-special category States. Despite higher grants from the Centre muting the impact of higher expenditure *vis-à-vis* the resource base of special category States, their debt-GSDP ratios are generally observed to be higher. However, their share as a group in total outstanding debt of all States during 2005-06 to 2009-10 was, on an average only about 7.7 per cent. In 2010-11(RE), the debt-GSDP ratio declined in all special category States except two (Jammu and Kashmir, and Mizoram). Among the special category States, the highest debt-GSDP ratio was recorded by Jammu and Kashmir and Manipur. The reduction in the debt-GSDP ratio is expected to be continued in 2011-12(BE), as all special category States except Assam and Manipur expects to record lower debt-GSDP ratios (Table VI.3).

## **4. Market Borrowings**

### **Consolidated Position**

6.10 In view of the sharp increase in the size as also the frequency of market borrowings by the State governments, the Reserve Bank took pro-active steps to manage the borrowing programme to contain excessive pressure on interest rates. Since 2005-06, the entire market borrowings of State governments have been raised by way of issuances of 10-year securities that are mostly subscribed by banks and financial institutions. Hence, the securities issued in 2010-11 would mature in 2020-21. Reflecting the lower level of market borrowings, the growth in the outstanding stock of State Development Loans (SDLs) decelerated to 17.2 per cent during 2010-11 from the high growth rates witnessed during the crisis years of 2009-10 (28.6 per cent) and 2008-09 (34.6 per cent). It may be noted here that the higher amount of market borrowings raised during 2008-09 and 2009-10 was facilitated by the additional provisions allowed by the Centre. The interest rate profile of outstanding stock of SDLs shows that the share of high cost market loans (interest rate of 10.0 per cent and above) declined from 4.7 per cent as at end-March 2010 to 1.5 per cent as at end-March 2011 (Table VI.4). The share of loans with interest rates below 8 per cent which constituted over half of the total outstanding stock in end-March 2010 also declined to around 43 per cent in end-March 2011. The share of outstanding SDLs with interest rates ranging between 8-10 per cent, however, increased sharply from 44.8 per cent as at end-March 2010 to 55.5 per cent as at end-March 2011, which indicates that incremental debt was raised at a somewhat higher cost in 2010-11 (Table VI.4).

### **Allocation of Market Borrowings during 2010-11**

6.11 The gross market borrowings raised by States in 2010-11 were lower by 20.7 per cent than those of the previous year (Table VI.5). The State governments were able to complete their market

**Table VI.4: Interest Rate Profile of the Outstanding Stock of State Government Securities\***  
(As at end-March)

Range of Interest Rate	Outstanding Amount (₹ billion)		Percentage to total	
	2010	2011	2010	2011
1	2	3	4	5
5.00-5.99	350.7	348.2	6.8	5.7
6.00-6.99	746.1	746.1	14.4	12.3
7.00-7.99	1,510.7	1,510.7	29.2	24.9
8.00-8.99	2,199.0	3,244.3	42.5	53.5
9.00-9.99	118.7	121.2	2.3	2.0
10.00-10.99	144.0	54.9	2.8	0.9
11.00-11.99	54.2	12.0	1.0	0.2
12.00-12.99	46.4	21.3	0.9	0.4
<b>Total</b>	<b>5,169.7</b>	<b>6,058.7</b>	<b>100.0</b>	<b>100.0</b>

\* Including Union Territory of Puducherry.

Source: Reserve Bank records.

borrowing programmes smoothly during the year. Four States (Arunachal Pradesh, Chhattisgarh, Odisha and Sikkim) did not participate in the market borrowing programme in 2010-11 as against only one State (*viz.*, Odisha) in 2009-10. Four States did not raise their full sanctions in 2010-11 as against five States in 2009-10 (Statement 29). The weighted average spread (*i.e.*, the difference between the weighted average primary market yield of SDL on the day of auction and the secondary market yield of corresponding maturity of the Central government dated security on the same day) declined to 45 bps during the year from 86 bps during 2009-10. The lower spread during 2010-11 reflected several factors including lower market borrowings on account of the comfortable cash position of the States, lower average issuance size, and lower volatility in the yield of the 10-year benchmark government securities in the secondary market.

6.12 The weighted average yield of State government securities issued during 2010-11 stood higher at 8.39 per cent as compared with 8.11 per cent during 2009-10. During 2011-12 (up to March 6, 2012), 30 tranches of auctions were conducted under the market borrowing programme of the State governments and 24 States and UT of Puducherry raised an aggregate amount of ₹1,484 billion on a

gross basis (net ₹1,282 billion) as compared with ₹985 billion (net ₹844 billion) raised by 22 States during the corresponding period of the previous year. The weighted average yield of gross market borrowings of States during 2011-12 (up to March 6, 2012) works out to 8.76 per cent, *i.e.*, higher than 8.39 per cent during the corresponding period of 2010-11 (Table VI.5).

#### **Maturity Profile of State Government Securities**

6.13 Since 2005-06, all issuances of SDLs have a maturity of 10 years. The increase in market borrowings of the State governments in 2008-09 and 2009-10 could lead to large repayment obligations from 2017-18 onwards. The maturity profile of the outstanding stock of SDLs as at end-March 2011 shows that the majority of SDLs (around 58.3 per cent) were in the maturity bucket of 7 years and above; around 16.4 per cent were in the 5-7 years maturity bucket, while the remaining 25.3 per cent were to mature in less than 5 years (Table VI.6).

#### **5. Contingent Liabilities**

6.14 The Reserve Bank, on behalf of the State governments, maintains the consolidated sinking fund

**Table VI.5: Market Borrowings of State Governments**

Item	(₹ billion)		
	2009-10	2010-11	2011-12*
1	2	3	4
1. Net Allocation	1,024.6	1,421.6	1,458.7
2. Additional Allocation	26.8	59.7	0.0
3. Repayments	162.4	156.4	219.9
4. Gross Allocation (1+2+3)	1,213.8	1,637.7	1,678.6
5. Total Amount Raised	1,311.2	1,040.4	1,484.4
6. Net Amount Raised (5-3)	1,148.8	884.0	1,292.4
<i>Memo item:</i>			
(i) Coupon/Cut-off Yield Range (%)	7.04-8.58	8.05-8.58	8.36-9.33
(ii) Weighted Average Interest Rate (%)	8.1	8.4	8.8
(iii) Issuance Maturity (in years)	10.0	10.0	10.0

\* Amount raised upto March 6, 2012.

Note: (i) Data are inclusive of Puducherry.

(ii) Data on market borrowings as per RBI records may differ from that reported in the budget documents of the State Governments.

Source: Reserve Bank records.

**Outstanding Liabilities, Market Borrowings and  
Contingent Liabilities of State Governments**

(CSF) that provides a cushion for amortisation of market borrowing/liabilities arising from invocation of guarantees issued in respect of borrowings by State-level undertakings or other bodies. In addition to the budgetary support through loans, subsidies and equity, the State governments also facilitate the financing of State PSUs and other institutions by way of issuing guarantees and letters of comfort. In this manner, States incur contingent liabilities which do not form part of their debt obligations. As at end-March 31, 2011, 20 State governments including the Union Territory of Puducherry had notified CSF and outstanding investments under CSF amounted to ₹365 billion as against ₹302 billion as at end-March 2010. Based on information available for 18 State

governments, the total outstanding guarantees of State governments as at end-March 2010, were marginally higher at 2.8 per cent of GDP than 2.7 per cent as at end-March 2009 (Statement 43). In the event of default by borrowing entities, the States are required to meet their debt service obligations. To contain the fiscal risks associated with guarantees, 18 States have put in place ceilings (statutory or administrative) on the guarantees (outstanding or incremental). The TwFC had recommended that all States should impose a limit on their contingent liabilities through their FRBM Acts and that States set up guarantee redemption funds (GRFs). Accordingly, GRFs have been set up in 14 States. As per information available with the Reserve Bank on 10 GRFs, the

**Table VI.6: Maturity Profile of Outstanding State Government Securities**

(As at end-March 2011)

State	Per cent of Total Amount Outstanding				
	0-1 years	1-3 years	3-5 years	5-7 years	Above 7 years
1	2	3	4	5	6
<b>I. Non-Special Category</b>					
1. Andhra Pradesh	3.86	9.89	8.74	15.70	61.82
2. Bihar	8.00	14.16	15.36	11.30	51.18
3. Chattisgarh	12.47	24.68	22.93	12.04	27.88
4. Goa	3.79	10.10	11.43	21.04	53.64
5. Gujarat	2.75	10.58	6.68	16.25	63.73
6. Haryana	2.40	10.48	11.66	0.93	74.54
7. Jharkhand	5.97	11.08	13.46	20.66	48.82
8. Karnataka	5.26	13.03	14.99	3.95	62.77
9. Kerala	4.50	7.93	11.51	22.48	53.58
10. Madhya Pradesh	3.35	10.31	15.43	13.76	57.15
11. Maharashtra	2.12	7.83	8.76	17.24	64.06
12. Odisha	16.98	35.60	36.78	10.64	-
13. Punjab	1.72	10.78	10.71	20.84	55.95
14. Rajasthan	3.94	11.31	12.11	16.13	56.52
15. Tamil Nadu	2.80	8.84	9.17	14.48	64.72
16. Uttar Pradesh	4.61	9.51	13.36	13.18	59.34
17. West Bengal	2.07	9.20	9.44	22.04	57.24
<b>II. Special Category</b>					
1. Arunachal Pradesh	4.81	9.34	17.19	52.82	15.84
2. Assam	5.11	12.67	16.88	18.49	46.85
3. Himachal Pradesh	4.37	14.18	16.26	22.08	43.11
4. Jammu & Kashmir	2.80	8.69	6.28	27.59	54.65
5. Manipur	2.83	6.09	18.82	19.71	52.55
6. Meghalaya	5.75	7.95	18.26	27.09	40.95
7. Mizoram	3.05	11.31	14.79	26.79	44.06
8. Nagaland	5.62	9.62	15.85	23.11	45.80
9. Sikkim	1.35	2.96	11.45	33.97	50.27
10. Tripura	4.49	12.16	20.60	14.46	48.29
11. Uttarakhand	3.33	23.69	20.44	16.58	35.97
<b>All States</b>	<b>3.64</b>	<b>10.38</b>	<b>11.35</b>	<b>16.38</b>	<b>58.25</b>

Source: Reserve Bank records.

aggregate outstanding investments in GRF by these States stood at ₹37 billion as at end-March 2011 as compared with ₹34 billion as at end-March 2010.

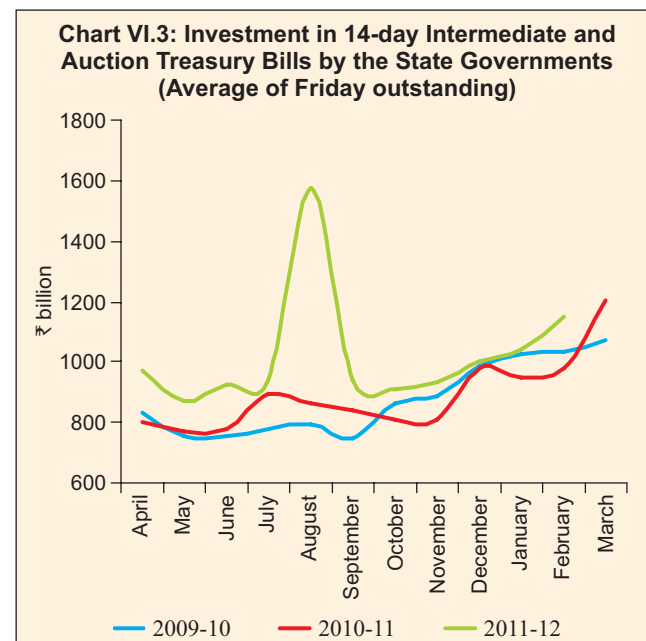
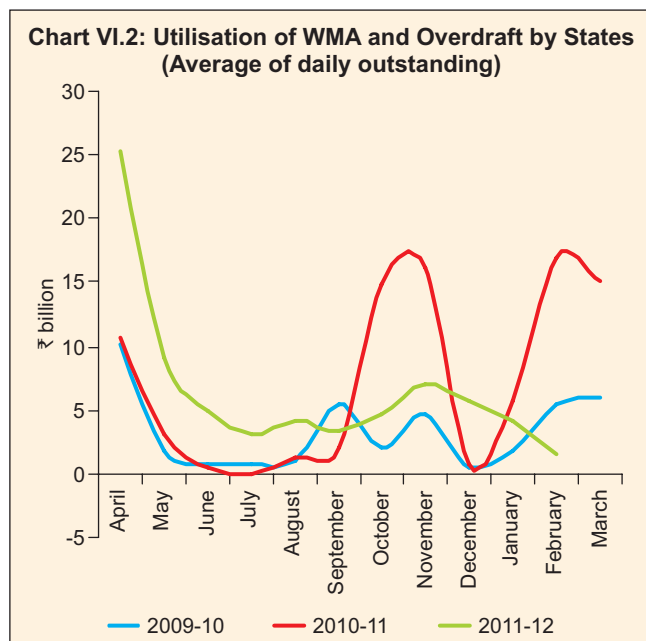
## 6. Liquidity Position and Cash Management

6.15 Keeping in view the surplus cash position of the State governments, the WMA limits of State governments have been left unchanged since 2006-07. The aggregate Normal WMA limit for States, including Government of Union Territory of Puducherry, was placed at ₹99 billion for 2010-11, which was the same as in the previous year. Consequent upon the supplementary agreement with the Government of Jammu and Kashmir, the aggregate WMA limit for 2011-12 was increased to ₹102 billion in April 2011. The rates of interest on Normal and Special WMA and OD continued to be linked to the repo rate. Most State governments have accumulated sizeable cash balances in recent years reflecting the fiscal consolidation measures undertaken since 2005-06. The liquidity pressures during 2010-11 were confined to a few State governments. Nonetheless, the monthly average utilisation of WMA and OD by the States in 2010-11 was higher (Chart VI.2). During 2011-12 (up to February, 2012), eight States resorted to WMA and four States availed of overdraft during the year

(Statement 38). The daily average utilisation of WMA/OD by the States stood higher (₹7 billion) during 2011-12 (so far) as compared with ₹5 billion during the corresponding period of the previous year.

## 7. Investment of Cash Balances

6.16 Most States continued to accumulate surplus cash balances although temporary dips were observed in some months (Chart VI.3). The surplus cash balances of State governments are automatically invested in 14-day Intermediate Treasury Bills (ITBs), the discount rate of which is currently fixed at one per cent less than the Bank Rate. The average investment in 14-day ITBs declined to ₹789 billion during 2010-11 from ₹845 billion during the previous year. The outstanding investments of States in ITBs stood at ₹1,013 billion as at end-March 2011 as against ₹938 billion as at end-March 2010. The average investment of the State governments in Auction Treasury Bills (ATBs) more than tripled to ₹96 billion in 2010-11 from ₹27 billion in the previous year. The outstanding investment of State governments in ATBs as at end-March 2011 was higher at ₹102 billion (₹2.5 billion as at end-March 2010). Importantly, since mid-June 2010, States' investments in ATBs have shown substantial increases, reflecting its positive return differential over ITBs. During 2011-12 (up to March 11,



2012), States' investment in ITBs declined from ₹1,013 billion at the end of March 2011 to ₹852 billion as on March 11, 2012. However, States' investment in ATBs increased from ₹102 billion to ₹327 billion during the period.

### 8. Debt Consolidation and Relief

6.17 Since 2005-06, the DCRF has resulted in considerable relief to the States in terms of debt write-off and interest relief on outstanding Central loans. Central loans amounting to ₹1,136 billion have been consolidated between 2005-06 and 2009-10 and an amount of ₹223 billion was written off by the end of 2009-10; interest relief obtained by the States amounted to ₹216 billion during the same period. The impact of DCRF and other reform measures was evident from the significant reduction in the average interest rate on outstanding debt since 2004-05 as compared to earlier years (Table VI.7). Under the DCRF, all States except West Bengal and Sikkim have benefited. Among the non-special category States, Uttar Pradesh, Gujarat and Andhra Pradesh have benefited the most in terms of debt consolidation while Assam and Himachal Pradesh were the major beneficiaries in the special category States. In terms of the ThFC's recommendation, DCRF should be extended to States that have not availed of the benefit of consolidation, subject to the enactment of the FRBM Act. It may be noted that non-beneficiary States, viz., West Bengal and Sikkim, have also enacted FRBM Act in 2010-11 and have been allowed the benefit of DCRF.

### 9. Conclusion

6.18 The consolidated debt-GDP ratio of the States continued its declining trend during 2010-11(RE) and was budgeted to decline further by end-March 2012. The ratio is not only below the ThFC recommended benchmark for the year but also lower than the medium-term benchmark. Notwithstanding spurts during the crisis years, the annual growth of outstanding liabilities has decelerated considerably since the introduction of rule-based fiscal consolidation. With the amended FRBM Acts of the States setting out graduated reduction in debt-GSDP

ratios for the individual States, the overall stance augurs well for further reduction in the consolidated debt-GSDP ratio of the States. The compositional shift of outstanding liabilities towards market loans continued during 2010-11(RE) and is budgeted to increase further during 2011-12. On the other hand, the share of NSSF's loans in outstanding liabilities of the States continued to decline. The declining trend in the share of NSSF (the high cost component of debt) could be further reinforced in light of the implementation of the Shyamala Gopinath Committee's recommendation to reduce the mandatory allocation of small savings collections for the States from 80 per cent to 50 per cent from the fiscal year 2012-13. A positive feature for 2010-11(RE) was a decline in debt-GSDP ratio across all the States (except for two in the special category). The smooth conduct of market borrowings during 2010-11 was facilitated by reduction in the quantum of SDLs as compared with the crisis-driven preceding two years.

**Table VI.7: Average Interest Rate on Outstanding Liabilities of State Governments**

(Per cent)	
Year	Average Interest Rate*
1	2
1991-92	8.54
1992-93	8.98
1993-94	9.38
1994-95	10.33
1995-96	10.09
1996-97	10.17
1997-98	10.42
1998-99	10.71
1999-00	11.17
2000-01	10.01
2001-02	10.37
2002-03	9.99
2003-04	10.22
2004-05	9.57
2005-06	8.29
2006-07	8.12
2007-08	8.04
2008-09	7.75
2009-10	7.67
2010-11 (RE)	7.81
2011-12 (BE)	7.86

RE: Revised Estimates.

BE: Budget Estimates.

\*: Worked out by dividing interest payments of the current year by outstanding debt of the previous year

Source: Same as Table VI.1.

# VII

## Role of the Reserve Bank in State Finances

*The Reserve Bank's contribution towards shaping the State finances has progressively broadened beyond the statutory ambit of being a banker and debt manager of the State governments. As a banker, the Reserve Bank has modulated the system of Ways and Means Advances to and minimum balances from the States in consonance with their growing requirements for short-term accommodation. Simultaneously, the overdraft regulations of States were made more stringent to preserve short-term fiscal discipline and monetary stability. The Reserve Bank conducted market borrowings through an administered system of pre-determined notified amounts of borrowings and coupons thereon until 1998. Since then, the Reserve Bank has allowed States to access market borrowings through the auction route in a graduated manner before eventually migrating to a full-fledged system of auction of State government securities from 2006-07. Progressively, since the late 1990s, the Reserve Bank has been playing an advisory role whereby it formulated model fiscal responsibility legislation for the States, thereby facilitating the introduction of the rule-based medium-term fiscal consolidation in the States. The Reserve Bank has also been sensitising the States on policy issues relating to fiscal sustainability. The Reserve Bank has been organising Conferences of State Finance Secretaries since 1997. These have provided a regular platform for interaction with officials of the Central government, the Reserve Bank and other agencies on issues relating to State finances that emerge from time to time. The dissemination of information and analysis of State finances by the Reserve Bank every year have become an important reference for not only undertaking policy decisions but also facilitating research in this area.*

### 1. Introduction

7.1 The Reserve Bank of India Act, 1934 provides that the Reserve Bank, by agreement with any State government, shall be entrusted with all its money, remittance, exchange and banking transactions in India and the management of its public debt, and shall also deposit all its cash balances with the Reserve Bank, free of interest. Accordingly, the Reserve Bank is a banker to all the State governments, except Sikkim. The Reserve Bank also manages the market borrowings of all the States. The market borrowing programme of the State governments is finalised by the Central government and the Planning Commission, keeping in view the provisions of Article 293(3) of the Constitution of India.

7.2 Apart from the statutorily mandated obligations, the Reserve Bank constituted various working groups and committees to examine matters relating to State finances and to provide guidance to States on institutional and policy reforms, such as consolidated sinking fund, guarantee redemption

fund, model fiscal responsibility bills, fiscal transparency guidelines, and information disclosures relating to outstanding liabilities and guarantees.

7.3 Accordingly, this chapter presents the evolution of the Reserve Bank's role as a banker, debt manager and adviser on financial matters to the State governments and its response to the challenges in this area in terms of policy initiatives undertaken from time to time. Section 2 provides the legal framework underpinning the Reserve Bank's role as a banker and debt manager of the States. Section 3 focuses on the challenges faced by the Reserve Bank during the evolution of its role as a banker and debt manager of the States from 1935-1990. Section 4 covers the period since 1990 when the Reserve Bank started to play an important role in its advisory capacity on matters relating to the fiscal position of the States while it became more active as a banker and debt manager to State governments. Section 5 undertakes an overall assessment of the Reserve Bank's role in State finances. Concluding observations are provided in Section 6.



## 2. The Reserve Bank and State Finances: Legal and Institutional Underpinnings

7.4 The genesis of the Reserve Bank's role in State finances dates to its inception in 1935. The interface between the Reserve Bank and the States started when the individual States entered into agreements with the Reserve Bank. By the early 1950s, the Reserve Bank took over the function of serving as a banker to all the States (Section 21A of the Reserve Bank of India Act, 1934), whereby it undertakes all money, remittance, exchange and banking transactions of the States in India including holding their deposits, free of interest. Furthermore, the Reserve Bank assumed responsibility for providing secured and unsecured Ways and Means Advances (WMAs)/Overdrafts (ODs) to the State governments to meet temporary mismatches in their cash flows (Section 17(5) of the Reserve Bank of India Act, 1934). The limits and the interest rates applicable on such advances are, however, not specified in the Reserve Bank of India Act but are regulated by voluntary agreements with the State governments. The State governments, in turn, are obliged to maintain interest-free minimum balances in their accounts with the Reserve Bank, depending upon the relative size of their budgets and the level of economic activities in their States. Currently, the Reserve Bank acts as a banker to all the State governments in India except Sikkim. A notable feature, particularly since the introduction of fiscal rules in 2004-05, has been the reduction in fiscal imbalances of the States. As small saving collections autonomously built up the cash balances of the States while their deficits came down, managing the surplus cash balances of the Centre emerged as a challenge.

7.5 The Reserve Bank has also been managing market borrowings of the States (under Section 21A of the RBI Act) since its inception. State governments are permitted to undertake only domestic borrowings upon the security of the Consolidated Fund of the State and within limits,

and they cannot raise any loans without the consent of the Central government so long as they are indebted to the Centre (Article 293 of the Constitution). Furthermore, the public debt management comes under the ambit of the Government Securities Act, 2006, effective from December 1, 2007.<sup>16</sup> Currently, the Reserve Bank manages the market debt of all the State governments (28 States) and the Union Territory of Puducherry. As part of this responsibility, the Reserve Bank decides the timing and issuing process, and disseminates details about the auction of State government loans to the public and investors. The method of issuance of market loans has migrated from the administratively controlled system to an auction based system for all the States since 2006-07. This was facilitated by the moderation in fiscal imbalances, following various institutional and fiscal reforms and the enactment of Fiscal Responsibility and Budget Management (FRBM) Acts by the State governments since 2004-05. The Reserve Bank conducts auctions of States' borrowings to enable price discovery.

7.6 As part of its advisory role, the Reserve Bank has been setting up several committees/working groups to examine issues concerning the State finances from time to time. The Reserve Bank also provided inputs facilitating the introduction of a rule-based fiscal consolidation by the States. Besides, the Reserve Bank has been regularly organising Conferences of State Finance Secretaries which provide a platform for their interaction with senior officials of the Central government, Planning Commission, Comptroller and Auditor General of India (CAG), Controller General of Accounts (CGA), and the Reserve Bank on issues of mutual interest. The Reserve Bank compiles and disseminates consolidated and State-wise disaggregated data in its report on State budgets, which constitutes a primary source of information on State finances for policymakers and researchers.

<sup>16</sup> The Government Securities Act, 2006 replaced the Public Debt Act, 1944 and the Indian Securities Act, 1920.

7.7 International experience suggests that countries have been using a mix of approaches for appropriate management of sub-national debt (Box VII.1). While in most countries central governments play a major role, in India, the Reserve Bank, being a full service central bank,

has played a unique complementary role by assisting the Central government in the adoption of an appropriate combination of approaches to debt management that remains consistent with a judicious balance between growth and macroeconomic stability.

### Box VII.1: Approaches to Sub-national Debt Management: Cross-country Experiences

A growing trend worldwide is towards decentralised delivery of government services. Consequently, the expenditure obligations of sub-national tiers of governments have risen without commensurate growth in their own and devolved sources of revenue from the central government, thereby necessitating recourse to debt. Various studies have emphasised the need for transparency in the finances of sub-national governments (SNG) through establishment of appropriate institutions and processes akin to the Central government system, so as to ensure better accountability, efficiency, and governance of decentralised administrations. Considering the implications of sub-national debt for overall macroeconomic stability, the central governments across countries play a critical role in monitoring sub-national debt management (Ahmad, *et al*, 2005). In India, the Reserve Bank plays a unique role of assisting the Central government to fulfill these responsibilities by acting as the banker and debt manager of State governments as well as providing advice on issues and concerns relating to their finances from time to time.

Ter-Minassian (1996), in a cross-country survey, identified four principal approaches to managing sub-national debt. At one extreme, there are countries (United States, Canada, Japan and Switzerland) with developed capital markets that have adopted a *market discipline* approach whereby the borrowing activities of SNGs are mainly monitored and controlled by the market and/or regulated by local-level regulations. At the other extreme, there are countries (Lithuania, Columbia, Latvia, and Indonesia) which have imposed *administrative constraints*, whereby the Central government is empowered with direct control over sub-national borrowings through setting up debt limits, special treatment/prohibition of external borrowings, review and authorisation of individual borrowing operations or centralisation of all government borrowings with on-lending to SNGs. In India, while the States' annual borrowing limits are decided by the Centre, they have been allowed to approach the market directly from 2006-07 subject to their borrowings remaining within annual limits. However, for external borrowings, the States in India have to depend upon on-lending from the Centre, which passes on external assistance to the States on a 'back-to-back' basis. Between the two extremes, there are countries (Australia, Austria, Germany and Spain) that follow *co-operative approach*, whereby SNG borrowings are set as part of fiscal targets and debt ceilings through a negotiation process between Central and local governments. Finally, there are countries which have adopted *rule-based controls* on SNG borrowings imposed by the Central/upper-tiers of government for the purpose of borrowing (Germany, Italy, Mexico and South Africa) and numerical constraints based on parameters such as fiscal balance and expenditure (Germany, Italy, France and Brazil) and also debt (Spain, Peru, Lithuania and Poland). In India, the States were incentivised to legislatively frame fiscal rules setting targets for revenue balance and fiscal balance, which work towards controlling debt.

Cross-country practices show that countries have chosen a combination of these approaches for sub-national debt management. For instance, in principle, though market discipline can be an effective approach, very few countries, particularly developing ones, can satisfy the stringent pre-conditions (free and open market, sufficient

information on borrower's debt level and repayment capacity, absence of bailout expectation in the event of default and strong market sensitive institutional infrastructure). Even in Canada where provinces rely solely on market discipline and there are no constitutional/legal limits on their borrowings, there has been a mixed record. The market discipline approach, which does not stipulate any limits on SNG borrowings, is also prone to risks of uninhibited accumulation of provincial debt as was the case in Brazil from the late 1960s to the 1980s (*IMF Survey*, 1996). This necessitated a migration towards an administrative approach by setting new legal rules and Central bank regulations that prohibit states from borrowing from their own banks. However, country experiences also support the need to accord primary emphasis on the fiscal discipline of SNGs as, in its absence, Central government controls over SNG borrowings tend to be less effective. Therefore, Brazil also undertook various institutional reforms (enactment of fiscal rules, introduction of golden rule provisions, new accounting norms and transparency requirements at all levels of government) that improved the effectiveness of its administrative approach for managing SNG debt. Other countries (Australia and Scandinavian countries), where the culture of fiscal discipline is already in place, have instituted co-operative arrangements involving SNGs in formulating budgetary policies with due recognition of associated macroeconomic implications. The co-operative approach facilitates exchange of information across the various tiers of government and improves communication. However, this approach may be prone to protracted bargaining. Thus, some industrial countries (United States, Spain and Japan) have adopted rule-based controls.

Several lessons follow from the cross-country experiences on sub-national debt management. First, management of SNG debt cannot rely solely on a single institutional arrangement as none of the approaches seem to be superior. Second, SNGs cannot be given unconstrained borrowing authority. Typically, at low levels of vertical fiscal imbalances, the fiscal rules adopted by SNGs themselves improve fiscal outcomes. Widening of vertical imbalances requires the institution of Centrally imposed rules. Third, central governments need to avoid bailing out SNGs wherever possible as they reduce the effectiveness of borrowing controls (Singh and Plekhanov, 2005).

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### 3. Evolving Role of the Reserve Bank in the Pre-reform period (1935-1990)

7.8 The pre-reform period witnessed the Reserve Bank taking over the responsibility for managing the public debt of the Central and State governments, besides playing the role of a banker in an environment of underdeveloped financial system. With the increasing participation of both the Central and State governments in the process of planned economic development, their dependence on the Reserve Bank also increased. At the start of the planning process, an abiding objective of the Reserve Bank as a banker, was to integrate the departmental treasury operations of all the provinces/States into the banking system. The Reserve Bank also provided short-term accommodation in the form of WMA to the States with the limits usually set as a multiple of their minimum balances held with the Reserve Bank. However, it realised the need to keep a check on the tendency of the States to remain persistently in WMA/OD so as to guard against undue automatic monetisation of deficits as was the case for the Centre. As a debt manager of the States, the Reserve Bank initially had to underwrite States' borrowings. While the States were keen to directly access the market to meet their expanding funding requirements, the Reserve Bank was not only apprehensive about their capacity to raise funds directly from the market in view of the limited *clientele* but also about its unintended consequences in terms of unco-ordinated and competitive borrowings by the States. The challenges faced by the Reserve Bank in conducting its responsibilities on behalf of the State governments up to 1990 are set out below.

#### **Deeper financial integration through Banker of Part B States**

7.9 Initially, the Reserve Bank served as a banker only to Part A States<sup>17</sup>. The imperative of expanding

the Reserve Bank's role as a banker to all the States was recognised by the V.T.Krishnamachari Committee, 1949<sup>18</sup> for the following two reasons. First, handling the critical operations in respect of treasury, currency chest and remittance arrangements for States in a country-wide manner provided scope in deepening the financial sector of the Indian economy. This, in turn, was required for fostering integration of all the States across the Union. Second, the nature of currency and governmental banking facilities in the former Part B States<sup>19</sup> was found unsatisfactory, and hence, was identified to be addressed closely as a prelude to future reforms. Accordingly, the Rural Banking Enquiry Committee, 1950 (Chairman: Purshotamdas Thakurdas) recommended that the Reserve Bank may be permitted to operate as sole banker to Part B States as well, whose banking activities were either performed departmentally or by the Imperial Bank of India/local banking institutions. The Central government took the initiative for amending the Reserve Bank of India Act, 1934 to enable it to become the banker to Part B States after executing agreements with them. Supporting this view, the Reserve Bank argued that, according to the international practice, central banks function as bankers to the government. It was pointed out that this arrangement, apart from being economical and convenient, was required for having an intimate connection between public finances and monetary affairs. This also enabled the central bank to assess financial situation at any point of time in a wholesome manner, so as to appropriately advise the government.

7.10 Some Part B States were, however, not keen on this arrangement; they felt that they would be losing a number of accommodation facilities being offered by their prevailing bankers, including the interest they earned on their cash balances maintained with these institutions which they would cease to earn once the Reserve Bank becomes their banker. While the

<sup>17</sup> Part A States refer to nine States which were provinces of British India.

<sup>18</sup> As referred in Balachandran G. (1998), *The Reserve Bank of India 1951-1967*, pp:185, Oxford University Press, Delhi.

<sup>19</sup> Part B States refer to eight States which were former princely States.

Central government advised Part B States in 1951 to appoint the Reserve Bank as their banker by April of the following year, the target date was subsequently shifted to July. Eventually, it was decided that some of these States can make their prevailing bankers serve as agents of the Reserve Bank under 'suitable safeguards'. Thus, the process started, with the governments of Madhya Bharat, Travancore-Cochin, Mysore and Hyderabad appointing the Reserve Bank as their banker during the course of 1952-53.

***Conflict between financial integration and monetary stability due to huge overdrafts by the States***

7.11 The Reserve Bank stipulated and revised upwards the levels for the interest free minimum balances of the States during the pre-reform period, based on certain indicators reflecting expansion in State finances relative to benchmark periods. At the same time, it also had to grant Ways and Means Advances (WMAs) to the States within specified limits linked to minimum balances to tide over temporary liquidity mismatches in revenues and expenditures. Originally, in April 1937, both the limits of minimum balances and WMAs of States were fixed at the level equivalent to the ratio of their total revenue and expenditure to the corresponding total of the Centre for the period 1931-32 to 1933-34. Although the WMAs were repayable after three months, the law did not prevent renewals of WMAs after the stipulated period. Nonetheless, the Reserve Bank preferred not to allow such renewals. After the smooth working of the WMA system until 1948, there were several instances when the States were unable to repay even after being called upon by the Reserve Bank. Some of them also started running large overdrafts (ODs) on their accounts with the Reserve Bank from 1950. As the States were virtually able to draw amounts from the Reserve Bank, the State Bank of India branches and the treasuries, without any evident limit, it was recognised that such unregulated financing of budget deficits by States could pose concerns for monetary stability.

7.12 With the increasing cost of managing the government accounts, following the rising turnover in these accounts, a need for an upward revision in the minimum cash balances, which had remained fixed at 1937 levels. Furthermore, it was noticed that with interest rate downturn, the Reserve Bank's annual earnings from investment of these balances fell far short of commissions it paid to agency banks of the States. Although the Reserve Bank proposed to quadruple the aggregate minimum balances of the States, the Central government only permitted doubling of the existing limit of aggregate minimum balances to avoid pressure on the States' resources. On the other hand, WMA limit was quadrupled, thereby raising the ratio of WMA limit to minimum cash balance from 1:1 to 2:1 in 1953. Moreover, in addition to 'normal' WMA which was unsecured, each State was allowed to draw a 'special' WMA up to ₹20 million against Central government securities.

7.13 The problem of States' overdrafts re-emerged and escalated by the mid-1960s on the back of deterioration in States' fiscal conditions due to dwindling revenues, on the one hand, and a sharp increase in drought relief expenditures, on the other. Some States even began using overdrafts as 'Plan resources'. The fiscal position of the Centre was also adversely impacted, as the States' overdrawn accounts began to be settled through Central assistance to them. With the Centre enjoying the facility of automatic monetisation of Central government deficit through issue of *ad hoc* treasury bills to the Reserve Bank, the practice of settling States' ODs by the Centre through special assistance was tantamount to *de facto* unbridled monetisation of even the States' deficits, notwithstanding the fact that State government borrowings from the Reserve Bank were subject to stipulated limits.

***Overdraft Regulation aimed at stricter financial discipline***

7.14 State governments recorded large budgetary deficits as their outlays surged since the beginning of the Third Five-Year Plan. These deficits were financed

to a large extent by recourse to ODs from the Reserve Bank. To avoid persistence of this situation, the Reserve Bank, with the approval of the Central government, evolved a new procedure to deal with such ODs beyond approved limits with effect from March 1, 1967. With ODs becoming a serious problem by the end of the Third Plan, this issue was examined by the Fifth Finance Commission. The Commission noted that the recourse to ODs by the States reflected an uneven pattern of their receipts and expenditures, and attributed it to chronic imbalances between sources of funds and functions of the States while devolution of resources to them remained inadequate and no suitable mechanism was present to deal with unforeseen difficulties. At the same time, the Commission recommended continuous monitoring by the Reserve Bank so that the stipulated three-month period of WMA was not exceeded, the notice period was not violated in case of an OD, and payments were stopped if States failed to comply with the notice.

7.15 With the OD position becoming a concern due to its effects on the financial stability of the economy, a new policy on ODs came into force from May 1, 1972, whereby no State government could resort to unauthorised borrowing from the Reserve Bank. However, to meet the genuine needs of the States arising out of their increased budgetary operations, the limits of clean or unsecured WMAs from the Reserve Bank were raised to four-times their earlier limits. The outstanding ODs on the Reserve Bank's accounts on that date were cleared by the Centre granting special ways and means assistance and releasing the States' share in income tax and plan assistance. These measures were expected to impart considerable financial discipline by containing both Plan and non-Plan expenditures of the States within the constraints of the available resources.

7.16 As a measure to tightly regulate ODs, a system was put in place from October 1, 1978, whereby the Reserve Bank would caution the State after it exhausted 75 per cent of the authorised WMA limit and automatically suspend the payments if, despite such action, the account was overdrawn for more than

seven working days. The WMA limits to States were doubled to provide them with sufficient room to manage their financial commitments within the available resources. However, the ODs continued, which led the Centre to clear the States' outstanding amount of ODs again at end-March, 1982 by granting term loans, advance release of the States' share in Central assistance and taxes, while deciding to rigidly enforce the OD regulation scheme thereafter. The WMA limit was doubled from July 1, 1982, recognising the increased budgetary expenditure of the States.

#### ***Enhancement in WMA, OD in the wake of drought***

7.17 The fiscal conditions of the States worsened during the 1980s, with drought conditions impacting revenue collections while their expenditures grew. Consequently, the States continued to overdraw their accounts with the Reserve Bank, which had to be cleared by the Centre through medium-term loans. The WMA limits were enhanced during 1986-87. Consequent to another drought during 1987-88, which affected the liquidity position of several States, the Reserve Bank further enhanced the limits for normal WMA in March 1988. Nonetheless, as fiscal stress in the States continued in the 1990s, the time limit for clearing ODs was raised (from seven to ten consecutive working days) in November 1993, and limits under normal and special WMA were further doubled in August 1996.

#### ***Gradual upward revisions in minimum balances and sharper hikes in WMA in consonance with growing stress in State Finances***

7.18 As already mentioned, the minimum balances were periodically revised by the Reserve Bank during the pre-reform period, in the light of expansion in the State finances relative to benchmark periods. Beginning with a stipulated minimum balance level of ₹19.5 million for Part A States in April 1937, the Reserve Bank enhanced the level to ₹39.4 million for all States in April 1953 when its role as a banker was extended to Part B States as well. The stipulated minimum level was increased gradually to ₹133 million in 1996. Up to August 1996, minimum balances were

revised upwards on 11 occasions, taking into account expansion in State finances and formation of new States from time to time. The pace of upward revision of stipulated minimum balances to be maintained by the States, however, lagged behind the upward revisions in their WMA limits. Thus, the ratio between minimum balance and the normal WMA limit worked out to 1:168 in August 1996 as compared with 1:1 in 1938. The Special WMAs began to be linked to minimum balances from March 1967. The ratio between minimum balances to Special WMA worked

out to 1:64 in August 1996 as compared with 1:6 in March 1967 (Table VII.1).

***Interest Rates on WMA and ODs made more progressive to restrain use of temporary advance from the Reserve Bank as a normal budgetary resource***

7.19 The interest rates on normal and special WMAs, and ODs did not exceed the Bank Rate before May 1976. In particular, interest rates on normal WMA and ODs were kept at one per cent below the Bank

**Table VII.1: Minimum Balances and Limits of WMAs**

(Amount in ₹ million)

Date	Minimum Balance Total for States	Ways and Means Limits (Expressed as a Multiple of the Minimum Balance)	
		Normal / Clean	Special / Secured
1	2	3	4
1. April 1, 1937 (effective April 1, 1938) Provincial Governments/Part A States)	19.5	1 (19.5)	#
2. April 1, 1953 (Part A and Part B States)	a) 39.4 on Friday b) 33.8 on days other than Friday c) 45.0 before repayment of Ways and Means Advances	2 (78.8)	20.0 for each State
3. March 1, 1967	62.5	3 (187.5)	6 (375.0)
4. May 1, 1972	65.0 +	12 (780.0)	6 (426.6)
5. May 1, 1976	130.0	10 (1300.0)	10 (1300.0)
6. October 1, 1978	130.0	20 (2600.0)	10 (1300.0)
7. July 1, 1982	130.0	40 (5200.0)	20 (2600.0)
8. October 1, 1986		52	20
a) April-September	130.0	(6760.0)	(2600.0)
b) October-March	130.0	48 (6240.0)	20 (2600.0)
9. March 1, 1988	133.0	56 (7448.0)	20 (2660.0)
10. November 1, 1993	133.0	84 (11172.0)	32 (4256.0)
11. August 1, 1996	133.0	168 (22344.0)	64 (8522.0)
12. March 1, 1999	##	## (36850.0)	++

Figures in parentheses in Columns 3 and 4 are the total monetary limits for all States.

# : Secured ways and means advances were occasionally granted on an *ad hoc* basis.

+ : The increase of ₹2.5 million over the figure for 1967 was due to the fixation of minimum balances for four States, viz., Himachal Pradesh, Manipur, Meghalaya and Tripura. There was no revision for other States.

## : The minimum balance was revised upwards, linking it to the same base as for WMA. The base for the revised WMA limits will be the three-year average of revenue receipts plus capital expenditure.

++ : The limit for special WMA was liberalised; no upper limit on Special WMA. Special WMA was to be provided against actual holdings of Government securities.

**Source:** Informal Advisory Committee on Ways and Means Advances to State Governments, Reserve Bank of India, 1999.

Rate and at the Bank Rate, respectively. The interest rate on special WMAs, after having a graduated structure based on the size of the advance, was made uniform and equal to the interest rate of normal WMA, *i.e.*, one per cent below the Bank Rate, between March 1967 and April 1976. However, from May 1976 to August 1996, a graduated scale of interest rates was charged based on the duration of the advance to discourage states from using the WMA as a normal budgetary resource. While interest rates on special and normal WMAs continued to remain equal, they became progressively based on the duration of use of the WMA facility. While the interest rate of normal and special WMA up to 90 days was kept unchanged at one per cent below the Bank Rate, higher interest rates (up to two per cent above the Bank Rate) were applied when these advances were availed of beyond the 90-day period. In respect of ODs, while the interest rate up to seven days was kept unchanged at the Bank Rate, it was raised to three per cent above the Bank Rate for ODs of 8-10 days, reflecting sharper progressivity and the need to address the problem of the States' ODs during this period.

***Ensuring success of States borrowing programme primarily through Reserve Bank's underwriting system in the initial period***

7.20 The Reserve Bank continued to undertake responsibility for the management and issue of debt of the provinces even after their legislatures were granted autonomy to do the same in 1937. The provinces delayed enacting the laws that would enable them to issue and manage debt on their own, pending lack of clarity about whether their legislatures could bypass the power granted to the Reserve Bank in this regard. Furthermore, under the British laws, the prevailing system of the Reserve Bank undertaking debt management of the provinces had to continue till their legislatures were found 'competent' to take over this responsibility. The system remained in force even after the Republic's inauguration in 1950. Initially, the Reserve Bank followed the practice of underwriting provincial loans.

Some States, however, felt that this system prevented them from coming directly to the market through 'straight public issues' and advocated that they should be allowed to access the market directly to mobilise 'realistic amounts' at 'reasonable rates'. Although some views favoured discontinuing the system of underwriting State loans and arrangements were also made for the State governments to float 'straight loans in the market', the Reserve Bank had to ensure the success of the market borrowing programme of the States, in case public subscriptions fell short of the issued amounts in the early 1950s.

***Balancing the States' aggressive approach for market loans with imperatives of sound monetary management and absorptive capacity of investors***

7.21 Amidst the easing of monetary conditions during the latter half of the 1950s and the dearth of State loans, the market response to State borrowings improved, which drove down the coupon rates. The success of State loans prompted the Reserve Bank to consider lengthening the tenor and narrowing the spreads between State and Central loans. The Reserve Bank, however, cautioned against the States against pressurising involuntary subscriptions. Another concern, notwithstanding a positive market response, emerged in the wake of reports that commercial banks were financing their subscriptions to State loans through borrowings from the Reserve Bank and the State Bank of India. During the Third Five-Year Plan, States adopted aggressive practices to mobilise funds from the market by paying higher coupon rates and accepting deposits from potential subscribers/investors even before the loan issuance date. However, as the policy stance became disinflationary by the mid-1960s, the Reserve Bank could not extend any support to State loans in keeping with its overall responsibility of sound monetary management. With the State loans being under-subscribed against the backdrop of lack of support from the Reserve Bank and weak investor appetite, the States were persuaded to set modest targets at more attractive terms to investors.

***Deterioration in State finances and growing recourse to captive institutional investor base***

7.22 The fiscal conditions of the States improved from the mid-1970s to the mid-1980s as they recorded surpluses in their revenue account in the wake of improved buoyancy in both own tax and non-tax revenues, while revenue expenditures increased moderately. State government securities generally having a maturity of 10 to 15 years were issued at coupon rates slightly higher than the coupon rates of comparable maturities of Central government securities. A rising proportion of State government securities were held by commercial banks, followed by the Life Insurance Corporation of India and Provident Funds. The Reserve Bank did not subscribe to the State government securities during this period.

7.23 The fiscal conditions of the States, however, deteriorated significantly from 1987-88, with the revenue account turning into deficit on account of droughts/floods, which not only entailed additional expenditure on relief work but also affected States' revenue collections. There was also a sharp deterioration in the financial performance of State public enterprises with a bearing on the finances of States. The implementation of the revised pay structure across States also contributed to deterioration in the fiscal position of the States during the late 1980s. Reflecting the impact of the increasing recourse to borrowed funds by the States, interest payments shot up, pre-empting 11.0 per cent of their revenue receipts during the second half of the 1980s as compared with 8.1 per cent during 1980-85. A few States curtailed their plan outlays to contain fiscal deficits. The co-existence of both revenue and gross fiscal deficits during the second half of the 1980s implied that a large portion of borrowing was used to meet the revenue gap. As a result development prospects suffered and debt accumulated. It may be noted that the Central government's revenue and fiscal deficits had also expanded significantly during the 1980s, leading to the enlargement of debt servicing obligations. To contain the bulging debt servicing obligations, the Central and State

governments tapped the financial surpluses of the household sector through statutory pre-emptions stipulated for financial intermediaries at lower than market clearing rates. Mandatory investments in government and other approved securities by banks under the statutory liquidity ratio (SLR) requirement was steadily raised from 26 per cent of their net demand and time liabilities in 1970 to 38.5 per cent in 1990.

**4. Role of the Reserve Bank in the Post-Reform Period since 1990**

7.24 The unsustainable level of fiscal deficits of the Centre and State governments during the 1980s eventually triggered a balance of payments crisis by the early 1990s, necessitating fiscal reforms as a pre-condition for restoring macroeconomic balances in the Indian economy. As fiscal adjustments occurred initially at the Central government level, the Reserve Bank reduced the statutory pre-emption ratios of the banks, introduced the auctioning system in the Central government securities market and phased out automatic monetisation of the Centre's fiscal deficits by 1997-98. The deterioration in State finances, however, persisted up to the mid-1990s. The situation became acute during the second half of the decade, following the implementation of the Fifth Pay Commission awards for State government employees and significant losses incurred by State Public Sector Undertakings. The fiscal deterioration of States was further exacerbated by the growing size of interest payments, the inability to levy adequate user charges and falling buoyancy in Central transfers to States. While the focus of fiscal reforms was initially on the Central government finances, the continued deterioration of State finances prompted the Reserve Bank to play a more proactive role in instituting reforms at the State government level by the late 1990s.

7.25 As part of its proactive approach to State finances during the post-reforms period, the Reserve Bank assumed responsibilities beyond its traditional role of serving as a banker and debt manager to the



States. Among its several initiatives, the Reserve Bank examined the implications of States' contingent liabilities/guarantees on their finances and set up funds to build cushions for repayments of loans and guarantees. It also played an active role in designing 'Model Fiscal Responsibility Legislation' for the States, which paved the way for the introduction of fiscal rules at the State government level under their FRBM Acts. Several of these initiatives were the outcome of intensive discussions at the interactive platform provided by the Reserve Bank in the form of Conference of State Finance Secretaries. Various facets of the Reserve Bank's role in State finances during the post-reform period are discussed below.

***Volume of Budgetary Transactions becomes determinant of stipulated level of minimum balances and normal WMA Limits***

7.26 The Reserve Bank revised the WMA Scheme for the State governments from time to time, taking into account their fiscal situation, financial and institutional developments, and the objective of co-ordinating monetary and fiscal policies. The persistent recourse to WMAs/ODs by the States necessitated re-examination of the practice of linking normal WMA limits to stipulated levels of minimum balances, when the latter had remained unchanged since 1976. Persistent WMAs reflected a combination of liquidity mismatches and underlying structural imbalances. The Informal Advisory Committee on Ways and Means Advances, 1999 (Chairman: Shri B.P.R. Vithal) (Vithal Committee) noted that the size of WMA expressed as a multiple of minimum balances did not capture the differing needs of the States as evident from the size of their budgetary transactions. Accordingly, the Vithal Committee recommended that the normal WMA limits be linked to the sum of revenue receipts and capital expenditure. It also recommended increasing the level of minimum balances by linking it to the same base as was applicable to normal WMA limits, *albeit* with a lower ratio. These recommendations

were accepted by the Reserve Bank. As the States continued their demand for a higher quantum of WMAs, normal WMA limits were further revised upwards by a similar magnitude across non-special and special category States based on the recommendations of the Informal Group of State Finance Secretaries in 2001 and 2002. It may, however, be noted that while the minimum balances of the States continued to remain at the absolute level stipulated by the Vithal Committee, the normal WMA limits were revised over the years. Subsequently, the Advisory Committee on WMA to State governments (Chairman: Shri C.Ramachandran, 2003) pointed out that the inclusion of capital expenditure in the base for linking normal WMA limits caused distortions. It, therefore, recommended linking of normal WMA limits exclusively to revenue receipts, as this proxy indicator was considered relatively transparent, simpler to calculate and also a proper measure of the repayment capacity of the States. Accordingly, its recommendations were accepted (Table VII.2).

7.27 The year 2004-05 marked a turning point in State finances against the backdrop of the incentivised process of rule-based fiscal consolidation at the State government level, guided by the recommendations of the Twelfth Finance Commission (TwFC) and the implementation of the Debt Swap Scheme (DSS). In the wake of improved State finances, the Advisory Committee to review the WMA Scheme (Chairman: Shri M. P. Bezbaruah, 2005) recommended that total expenditure could be used as the base for fixing normal WMA limits for revenue surplus States. Total expenditure was found to be a suitable proxy to capture total budgetary transactions, which would not be affected by computational differences in classifying capital expenditures across States. The total expenditure was to exclude repayments, lottery expenditure and one-time *ad hoc* expenditure. For States that had a revenue deficit, the Committee recommended that the base should also exclude the revenue deficit.

**Table VII.2: Salient Features of WMA Scheme of the State Governments**

Item	Just Prior to Vithal Committee (1998)	Vithal Committee (1999)	Group of Finance Secretaries (2002)	Ramachandran Committee (2003)	Bezbaruah Committee (2005)
Methodology for Computation of Limit	Expressed 168 times the minimum balances of the States	Average of revenue receipts and capital expenditure of the latest three years multiplied by a ratio of 2.25 for non-special category States and 2.75 for special category States	Average of revenue receipts and capital expenditure of the latest three years multiplied by a ratio of 2.4 for non-special category States and 2.9 for special category States	Average of only revenue receipts of latest three years multiplied by a ratio of 3.19 for non-special category States and 3.84 for special category States	Multiplying ratios of 3.1 per cent and 4.1 per cent to the average of the total (revenue plus capital expenditure excluding repayments and adjusted for one time <i>ad hoc</i> expenditures and lottery expenditure) expenditure for the three years in respect of Non-Special Category States and Special Category States, respectively a State has revenue deficit, the base should exclude the revenue deficit.
Aggregate Normal WMA Limits	₹22.34 billion	₹39.41 billion	₹60.35 billion	₹71.70 billion	₹98.75 billion @
i) Non-Special Category States	₹20.33 billion	₹35.89 billion	₹53.85 billion	₹64.45 billion	₹88.20 billion @
ii) Special Category States	₹2.01 billion	₹3.52 billion	₹6.50 billion	₹7.25 billion	₹10.55 billion @
Rate of Interest	Bank Rate	Bank Rate	Bank Rate	Bank Rate for the period of 1-90 days and 1 per cent above the Bank Rate for the period beyond 90 days.	Repo Rate for the period of 1-90 days and 1 per cent above the Repo Rate for the period beyond 90 days.
<b>Special WMA</b>					
Computation of limits (Margin)	Limits were placed at 64 times the minimum balances	15 per cent* 10 per cent**	15 per cent* 10 per cent**	5 per cent uniformly	5 per cent uniformly (no change)
Rate of Interest	Bank Rate	Bank Rate	Bank Rate	1 per cent below the Bank Rate	1 per cent below the Repo Rate
Use of Special WMA	This is availed of after Normal WMA	This is availed for after Normal WMA	This is availed of after Normal WMA	To be availed of before utilising Normal WMA limit	To be availed of before Normal WMA
<b>Overdraft Regulation Scheme</b>					
No. of consecutive Working Days a State can be under OD (excluding holidays)	10	10	12	14	14 (No change)

**Table VII.2: Salient Features of WMA Scheme of the State Governments (Contd.)**

Item	Just Prior to Vithal Committee (1998)	Vithal Committee (1999)	Group of Finance Secretaries (2002)	Ramachandran Committee (2003)	Bezbaruah Committee (2005)
No. of working days in a quarter a State can be in OD	-	-	-	36	36 (No change)
No. of consecutive working days OD can be in excess of the Normal WMA limit	-	3	5	5	5 (No change)
Rate of Interest	Bank Rate <i>plus</i> 2 per cent	Bank Rate <i>plus</i> 2 per cent	Bank Rate <i>plus</i> 2 per cent	OD up to 100 per cent of Normal WMA at 3 per cent above the Bank Rate and for OD exceeding 100 per cent of Normal WMA at 6 per cent above the Bank Rate	OD up to 100 per cent of Normal WMA at 2 percentage points above the Repo Rate and for OD exceeding 100 per cent of Normal WMA at 5 percentage points above the Repo Rate

@ Present limits of Normal WMA for all States (including U.T. of Puducherry), for non-Special Category States and for Special Category States were fixed at ₹102.4 billion, ₹88.2 billion and ₹13.7 billion, respectively, effective April 1, 2011.

\* For securities with residual maturity of more than 10 years.

\*\* For securities with residual maturity of less than 10 years.

**Source:** Report of the Advisory Committee on Ways and Means Advances to State Governments, 2005 (Chairman: M.P. Bezbaruah).

***Liberalisation of upper limit on Special WMA to encourage building up of reserves***

7.28 The limits under the special WMA scheme during the period 1967-1998 were linked to the minimum balances instead of the underlying collateral of Central government securities held by them. Consequently, although the limits were raised, the States could not fully utilise the sanctioned limits, since their holding of underlying collaterals remained at a much lower level, thereby restricting their operative limits. Accordingly, Vithal Committee argued in favour of States' investing in Central government securities up to the permissible amounts which could be liquidated for meeting unforeseen contingencies. Therefore, the Committee recommended linking special WMAs to actual holding of Central government securities and liberalisation of upper limits, thereby encouraging the States to build up reserves in the form of these securities. However, the Committee stipulated provision for margins (10-15 per cent on the market

price) against price risk, with a higher margin for securities of residual maturity in excess of 10 years. Subsequently, the special WMA scheme was further liberalised in accordance with the recommendations of the Ramachandran Committee, whereby a lower and uniform margin (5 per cent) was stipulated, based on investments in unencumbered securities, with the condition that special WMA be availed of before utilising the normal WMA limit. The Bezbaruah Committee further liberalised the scheme by making available net incremental investments in CSF and GRF eligible for availing of special WMA. However, this required that the necessary provisions in this regard be incorporated by the States in their CSF/GRF schemes.

***OD regulation restricting longer period borrowings without disrupting essential operations***

7.29 To strengthen financial discipline at the State level, the overdraft regulation scheme was made

stringent over the years through restrictions such as stopping payments in case the State remains in OD beyond the stipulated number of working days. However, in the 1990s, considering the representations from certain State governments, the Reserve Bank had enhanced the period for which a State government could run OD so that the essential operations of the States do not get unduly disrupted. Nonetheless, the Advisory Committees on WMAs/ODs continued to work towards stipulating new restrictions to check the extent and frequency of States' recourse to ODs so that the use of OD by the States remains under control. Accordingly, the additional stipulation relating to the number of consecutive working days that States can remain in OD in excess of normal WMA limits as well as the permissible number of days for ODs during a quarter were introduced.

***Move towards Interest Rates more reflective of short-term market conditions and policy rates***

7.30 The interest rates on WMA (both special and normal) and OD were protected from changes in the Bank Rate by varying their spreads over the Bank rates during the late 1990s. Subsequently, in order to use interest rate as a deterrent for persistent WMA, the interest rates on normal WMA were applied on a graduated scale and were charged based on the duration of the advance, with normal WMA beyond 90 days attracting a rate higher than the Bank Rate. The interest rates in respect of ODs were charged based on the magnitude of these advances and their spreads over the Bank Rate were made more progressive. On the other hand, the interest rate on special WMA was lowered below the interest rate on normal WMA to encourage the States to build up reserves in the form of investment in Central government securities. With the repo rate becoming an indicator of short term policy rate and more reflective of market conditions, the interest rates on WMA (normal and special)/ODs were linked to the repo rate.

***Transition in liquidity positions of States from deficit to surplus cash balances pose new challenges to monetary management***

7.31 The commencement of a rule-based fiscal consolidation from 2004-05 onwards engendered a shift in the short-term liquidity position of the State governments. The improvement in State government finances was due to several factors. First, the incentivised fiscal roadmap recommended by the TwFC made the States eligible for availing the Debt Consolidation and Relief Facility (DCRF) scheme as and when they enacted their FRBM Acts. Second, the Debt Swap Scheme (DSS), operative between 2002-03 and 2004-05, helped the States to swap their high cost debt owed to the Central government with low cost market borrowings/NSSF so as to benefit from the interest rate downturn. Third, pension expenditures of the States also moderated reflecting, *inter alia*, the implementation of the new pension scheme by most of the States. Fourth, tax buoyancy of the States – both own taxes and tax devolution from the Centre – improved, supported by the acceleration in economic growth. The improvement in States' own tax buoyancy was further aided by the implementation of VAT in *lieu* of sales tax. These factors enabled a turnaround in the revenue account from a deficit to a surplus position by 2006-07, both at the consolidated level as well as at the individual state level for most States. This improvement in revenue account of the States coincided with large autonomous inflows from NSSF collections, resulting in an accumulation of cash balances by the States as opposed to their earlier practice of taking frequent recourse to WMAs/ODs to meet their expenditure requirements. The cash balances of the States continued to build up since 2004-05, despite a shortfall in NSSF inflows in 2007-08 and 2008-09, reflecting the tendency of States to avoid recourse to WMAs/ODs. The surplus cash balances of the States stood at ₹852 billion as at March 11, 2012. These cash balances get automatically invested in the Central government's 14-day intermediate treasury bills as well as in auction treasury bills (ATBs) where States

are non-competitive bidders, without any ceilings/limits. Consequently, there is a spillover of the surplus position of the States to the liquidity position of the Centre. The build-up (and volatility) of the Central government's cash surplus, in turn, reflects the unintended absorption of liquidity from the banking system which poses a challenge to the Reserve Bank's monetary management. The ThFC, therefore, advised the State governments to first utilise their cash balances before taking recourse to fresh borrowings, to finance their deficits so as to reduce the interest burden. Nonetheless, as advised by the Reserve Bank from time to time, there is no substitute for adopting an effective forecasting and monitoring mechanism of cash flows by the States to address the issue of negative carry<sup>20</sup> on their surplus cash balances.

**Focus on greater market access for resources:  
Sequential Evolution of Market borrowings**

7.32 The Reserve Bank's conduct of market borrowings of State governments has evolved sequentially from a completely administered system (traditional tranche method) prevailing till 1998, whereby the market borrowings of all the States were generally completed during the year in two or more tranches through issuances of bonds with pre-determined coupon and pre-notified amounts for each State. During 1998-99, the States were permitted to access the market individually through the auction method (with a predetermined notified amount but without predetermined coupons) to raise between 5-35 per cent of allocated market borrowings, or the tap method (with predetermined coupons but without a predetermined notified amount), thereby providing scope for better managed States to raise resources at market rates. Nonetheless, some States continued to prefer the traditional tranche method. To address the risk of under-subscription faced by some States, 'umbrella tranche' method was introduced during 2001-02, whereby the total targeted amount at pre-determined coupons was indicated without notifying

the amounts for individual States. The limit for utilising the auction option was raised to 50 per cent in 2002-03, before the States were eventually allowed to raise their entire market borrowings through auctioning of State Development Loans (SDLs) from 2006-07. After having a system of fixed coupon spreads (raised from 25 basis points to 50 basis points in 2001), the complete switchover to the auction system enabled the market determination of spreads.

**Operation of Debt Swap Scheme enabled substitution of existing high cost loans with fresh low cost market borrowings and small savings**

7.33 In view of the mounting interest burden and also to supplement the efforts of States towards fiscal management, the Central government formulated the DSS allowing States to prepay the high cost loans from the Central government, contracted at interest rates of 13 per cent and above, through the low cost borrowings such as small savings and market loans. Accordingly, these loans were swapped through additional market borrowings (allocated under the DSS in addition to the normal borrowing allocations of the States) and net small savings proceeds at the prevailing administered interest rates, over a period of three years ending in 2004-05. The total debt swapped during 2002-03 to 2004-05 amounted to ₹1,020.34 billion, of which ₹535.66 billion (52.5 per cent) was swapped through additional market borrowings at interest rates below 6.5 per cent, *i.e.*, at less than half the earlier cost.

**Introduction of innovative practices aimed at wider base of investors and reduction in cost of borrowings**

7.34 During recent years, for the States' debt management the Reserve Bank has enabled the use of various innovative practices aimed at minimising interest burden and widening the investor base for State government securities. Towards effective cash management, the Reserve Bank introduced the buy-back scheme for State government loans. Under the

<sup>20</sup> The rate of discount on ITBs is one per cent less than Bank Rate, which is lower than the interest paid out on market borrowings and small savings.

Scheme, States were allowed to prepay their outstanding SDLs through buy-back auctions to reduce their future coupon payment liabilities. The buy-back auctions were conducted for two State Governments during 2006-07. Second, to widen the scope of participation of retail investors in SDLs, the non-competitive bidding facility was introduced in August 2009. Third, embedded derivative options in the issuance of SDLs, which is an innovative way of price discovery and reducing the States' cost of borrowings, was introduced in September 2009. Finally, based on the recommendation of the Working Group on Liquidity of State Government Securities (Chairman: Shri V.K. Sharma), SDLs have been made eligible for repo transaction under the liquidity adjustment facility.

***Discontinuance of Centre as intermediary for State market borrowings necessitated measures for better planning and transparency in issuance of SDLs***

7.35 The TwFC marked a turning point in the borrowing arrangements of the States by discontinuing the system of the Centre acting as an intermediary in raising loans for the States. However, this transition called for an additional responsibility for the Reserve Bank to develop a market for State government borrowings so as to enable them to raise funds from the market directly in a smooth manner. Accordingly, as recommended by the Technical Group (Chairperson: Smt. Shyamala Gopinath), the Standing Technical Committee on State government borrowings was constituted in December 2006 to make annual projections of the borrowing requirements of the State governments, taking cognisance of evolving macroeconomic and financial conditions, the sustainability of debt, and the provisions of fiscal responsibility legislations. It may, however, be noted that the traditional role of the Centre in intermediating the external assistance by multilateral agencies for the States has been continued, although it is being passed to the States on a back-to-back basis since April 2005, whereby

States bear the foreign exchange risk. In this regard, the Reserve Bank also organised a workshop in May 2007 to sensitise the States on the management of foreign exchange risk. The Reserve Bank has also been working towards issuance of indicative calendars for State governments to improve transparency and for better planning of their market borrowings. So far, indicative calendars were announced in September 2007 and June 2008 detailing net allocation, maturities, amount raised and the amount that could be raised during the remaining period of the year.

***Reserve Bank's initiatives in developing deep, wide and secured government securities market facilitated the States' smooth switch over to direct open market borrowings***

7.36 In line with other countries, the Reserve Bank has been taking a series of initiatives to develop the government securities market since the early 1990s when it had deregulated the system of administered price and quantity controls. The landmarks in fiscal-monetary coordination, such as phasing out the automatic monetisation of Central government's fiscal deficits from April 1997 and prohibition of the Reserve Bank's participation in primary government securities market from April 2006, acted as key catalysts in developing this segment of the financial market. Over the years, the measures have led to deepening of government securities market, leading to a significant transformation in various dimensions, viz., market-based price discovery, widening of the investor base, introduction of new instruments, establishment of primary dealers (PDs), and setting up of electronic trading and settlement infrastructure. With the various market development measures, the market has witnessed entry of smaller entities, such as co-operative banks, and small Pension and other Funds. To increase awareness about the government securities market amongst small investors, the Reserve Bank has arranged workshops on the basic concepts relating

to fixed income securities/bonds, existing trading and investment practices, and the related regulatory aspects and guidelines. The non-competitive bidding facility, which was introduced for auctions of Central government securities in 2002, was extended to auctions of State government securities in 2009 to facilitate the participation of retail investors, thereby widening the investor base. The investment limit on government securities for Foreign Institutional Investors (FIIs) has been enhanced to accommodate greater foreign participation.

7.37 A fast, transparent and efficient clearing system constitutes the basic foundation of a well-developed secondary market in government securities. Towards this goal, during the initial phase, the Reserve Bank introduced dematerialisation of government securities in the form of Subsidiary General Ledger (SGL) to enable holding of securities in an electronic book entry form and operationalised the Delivery *versus* Payments (DvP) system (in 1995) to synchronise the transfer of securities with cash payments, thereby eliminating settlement risk in securities transactions. Under the present system, banks, financial institutions, insurance companies and PDs are allowed to hold twin accounts, *viz.*, security accounts (SGL) and current accounts for cash. For these participants, the settlement is done through the DvP system. Other participants, who are not allowed to hold direct SGL accounts with the Reserve Bank, can operate *via* the constituents' SGL account maintained by SGL account holders. A landmark initiative in developing market infrastructure to ensure guaranteed settlement was taken when Clearing Corporation of India Limited (CCIL) was established on February 15, 2002 to act as the clearing house and as a central counterparty through novation for transactions in government securities, thereby seeking to impart considerable stability to the government securities market. Through the multilateral netting arrangement, this mechanism has reduced funding requirements from gross to net basis, thereby reducing liquidity risk and

greatly mitigating counterparty credit risk. All transactions in government securities concluded or reported on Negotiated Dealing System (NDS) as well as transactions on the NDS-OM have to be necessarily settled through the CCIL. As a step towards introducing the National Settlement System (NSS) to centrally settle the clearing positions of various clearing houses, the integration of the integrated accounting system (IAS) with the real time gross settlement system (RTGS) was initiated in August 2006. This facilitated the settlement of various CCIL-operated clearing through multilateral net settlement batch (MNSB) mode in the RTGS in Mumbai.

***Reserve Bank's Advisory Role on guarantees and pension liabilities helps to contain their adverse impact on State finances***

7.38 The Reserve Bank in its advisory capacity has been sensitising the States to various issues of contemporary concerns that have a bearing on their finances. The genesis of concern with respect to guarantees dates back to 1999 when their magnitude rose substantially in the wake of the poor fiscal position of the States which hampered the provision of direct financial support to the State PSUs. Accordingly, the Reserve Bank constituted a *Technical Committee on State Government Guarantees* to examine all aspects of the issue of State government guarantees. The Committee stipulated a ceiling on the guarantees and recommended setting up of a Guarantee Redemption Fund (GRF) to provide a cushion to service contingent liability arising from invocation of guarantees. As per the scheme introduced in 2001, the States had to contribute an amount equal to 1/5<sup>th</sup> of the outstanding invoked guarantees and likely invocation as a result of incremental guarantees issued during the year. In line with the recommendations of the TwFC and Bezbaruah Committee, the scheme was revised from 2006-07 to make the net incremental annual investment in GRF eligible for availing of the special WMA. Accordingly, several State governments

stipulated a ceiling on their guarantees and set up GRFs. This resulted in a reduction in outstanding guarantees for States from 8.0 per cent of GDP in 2000-01 to 2.8 per cent in 2009-10. By February 2012, 10 State Governments, including five continuing with the old scheme, had notified the GRF scheme. The outstanding investment under the GRF scheme stood at around ₹40 billion in February 2012.

7.39 Following the recommendations of the Tenth Finance Commission (1995) and subsequent discussions with the State governments, the Reserve Bank also enabled the creation of a Consolidated Sinking Fund (CSF) in 1999 to provide the States with a cushion for repayment of open market loans, whereby the States were to contribute 1-3 per cent of their outstanding open market loans as at the end of the previous year. Subsequently, based on the recommendations of the Bezbaruah Committee, the ambit of the CSF was expanded in 2006-07 to include amortisation of all the liabilities with the stipulated contribution of minimum 0.5 per cent of the outstanding liabilities of the State as at the end of the preceding financial year. By February 2012, 20 State governments, including U.T. of Puducherry (including four continuing with the old scheme) had notified the CSF scheme. The revised CSF scheme also stipulates a 5-year lock-in period. The aggregate outstanding investments in CSF were placed at ₹415 billion in February 2012. Both the CSF and the GRF are being administered by the Central Accounts Section of the Reserve Bank at Nagpur.

7.40 The implementation of the Fifth Pay Commission at the State level resulted in a considerable fiscal stress on the States, not only through an increase in expenditure on wages and salaries but also through significantly higher expenditure on pensions. The consolidated pension expenditure for all States doubled to 1.2 per cent of GDP between 1990-91 and 1999-2000, thereby increasing the pre-emption of revenue receipts for meeting pension liabilities to 11.2 per cent from 5.4 per cent in 1990-91.

7.41 Recognising the unfunded and non-contributory nature of the prevailing pension scheme and its implications for State government finances, a *Group to Study Pension Liabilities of the State Governments* (Chairman: Shri B.K. Bhattacharya) was constituted in 2003. The group recommended a contributory pension scheme for new employees based on a mix of defined contribution and benefit schemes as also funding of pension obligations. Subsequently, 20 States introduced the New Pension Scheme (NPS) for their employees. Consequently, the pension liabilities, relative to GDP, have remained under control, notwithstanding the implementation of the Sixth Pay Commission award unlike the situation experienced during the Fifth Pay Commission award.

7.42 In view of the substantial differences in the definition and coverage of liabilities in the publications presenting States liabilities and the need for reliable and credible statistics on public debt comparable across States, the Working Group on Compilation of State Government Liabilities was constituted in the Reserve Bank in 2006. Based on the recommendations of this Group, the coverage of liabilities of the State governments has become more comprehensive, as data were culled out from various sources while ensuring that the compilation of States' liabilities was consistent with gross fiscal deficit.

***Reserve Bank facilitated introduction of Fiscal Responsibility and Budget Management Acts by the States***

7.43 The Reserve Bank also catalysed the introduction of rule-based fiscal consolidation at the State government level by providing technical guidance under the aegis of the Group on Model Fiscal Responsibility Legislation (FRL) at the State Level constituted in October 2003. The Group provided guidance for enacting the FRLs of the States by designing a model FRL bill based on international best practices. The Group's FRL Bill was quite comprehensive in setting out the objectives and principles of sound fiscal management. It



recommended the elimination of revenue deficit and containment of fiscal deficit to sustainable levels. It suggested that the bill should reflect the policies being pursued by the State for raising non-tax revenues and prioritising capital expenditure to provide impetus for economic growth. It placed emphasis on key fiscal management principles pertaining to transparency, stability and predictability, responsibility and integrity, fairness and efficiency. It suggested that the FRL bill should also include fiscal policy statements on the macroeconomic framework, medium-term fiscal policy and fiscal policy strategy. The Group recommended disclosure statements on key fiscal indicators. The model bill took into account the disclosure requirements which were recommended by the *Core Group on Voluntary Disclosure Norms* for State governments. The model bill facilitated the State governments in formulating their FRBM Acts. All the State governments have enacted their FRBM Acts.

***Reserve Bank's Conference of State Finance Secretaries provides regular platform of interaction on issues of State finances***

7.44 The Reserve Bank has been organising Conferences of State Finance Secretaries in a structured manner since 1997, where a consensual approach among the Central Government, State governments and the Reserve Bank has evolved on issues relating to State finances. Over the years, the Conference has provided a very useful forum for interactions among State Finance Secretaries, senior officials of the Government of India, the CGA, the Planning Commission, the Finance Commission, the Comptroller and Auditor General and the Reserve Bank.

***Reserve Bank's dissemination of information on State Finances has progressively become more comprehensive***

7.45 The Reserve Bank disseminated data on State finances as an article in the RBI Monthly Bulletin from 1950-51 to 1998-99. However, from

1999-2000, this has been replaced by an annual publication '*State Finances: A Study of Budgets*', which provides an analytical presentation of State finances at the consolidated as well as at the individual State level. The analysis, orientation, coverage and format of the report have been restructured periodically to make it more contemporary. The overall purpose has been to present a detailed and critical assessment of various developments and other issues that have a significant bearing on the finances of State governments. Since 2005-06, the analytical content of the report has been further improved by incorporating a theme-based chapter that covers specific aspects of State finances from a medium-term perspective. Such special theme-based chapters covered in the past five years include 'Outstanding Liabilities of State Governments', 'Social Sector Expenditure', 'Fiscal Transfers to State governments', 'Revenue Receipts of State Governments: Trend and Composition', 'Expenditure of State Governments: Trend and Composition' and 'Finance Commissions in India: An Assessment'. To facilitate research in the area of State finances, the Reserve Bank provided access to all the articles published from 1950-51 to 2010-11 by releasing 'Compendium of Articles on State Finances (1950-51 to 2010-11),' in the form of a CD.

7.46 To provide time series data on State government finances, the Reserve Bank brought out a publication titled '*Handbook of Statistics on State Government Finances*' in 2004, which was revised/expanded in 2010. This publication, which provides time series disaggregated data on consolidated as well as State-wise transactions in the revenue and capital accounts of 28 State governments and two Union Territories, is a major initiative by Reserve Bank to improve data dissemination on the finances of State governments. The Handbook has been released in CD and web versions as well as in print form for wider dissemination.

**5. Impact of Reserve Bank's role on State Finances: Overall Assessment**

**Improvement in short term fiscal management of States**

7.47 Systematic reforms in the conduct of financial arrangements of States initiated by the Reserve Bank, based on the recommendations of advisory committees as also the introduction of the rule-based fiscal consolidation, have led to a structural improvement in the short-term fiscal management of the States. The occasions of temporary liquidity mismatches have progressively reduced particularly, from 2005-06 onwards. On the contrary, an improvement in the fiscal position of States as reflected in their surplus cash balances, posed a challenge for managing these cash balances which were invested in 14-day intermediate treasury bills and auction treasury bills (Chart VII.1a & b).

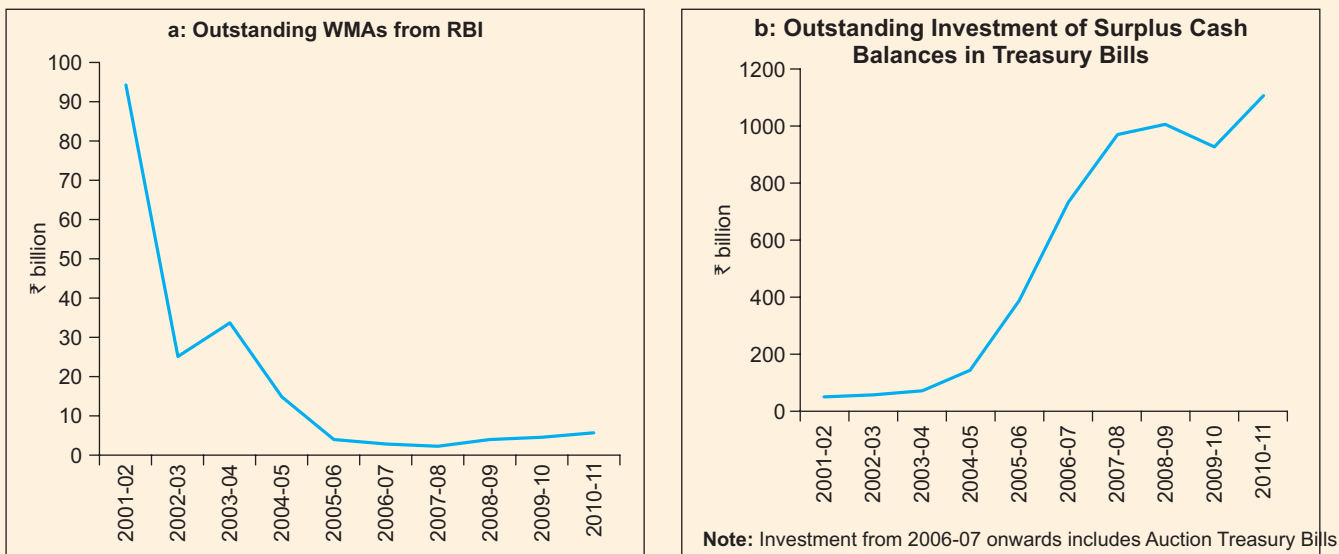
**Reducing fiscal imbalances and rising proportion of market borrowings**

7.48 The evolution of State government finances since the 1990s can broadly be divided into four phases, viz., (i) 1990-91 to 1997-98, (ii) 1998-99 to 2003-04, (iii) 2004-05 to 2006-07 and (iv) 2007-08 to

2011-12(BE). During the first phase (1990-91 to 1997-98), fiscal imbalances persisted, although the consolidated fiscal deficit-GDP ratio remained contained marginally below 3 per cent. The fiscal deficits of States were essentially financed through loans from the Centre and small savings collections earmarked for the States were also intermediated through these loans. Market borrowings played a subordinate role and its share in the fiscal deficit of the States remained quite low. Consequently, the Reserve Bank completed the market borrowings of all the States in a combined fashion, generally in two or more tranches through issuance of State Development Loans at pre-determined coupon and notified amounts for each State.

7.49 During the second phase (1998-99 to 2003-04), the fiscal deficit-GDP ratio of the States reached a historical peak, crossing 4 per cent, on account of higher expenditures related to the implementation of the Fifth Pay Commission award and deceleration in State government revenues due to economic slowdown. The National Small Savings Fund (NSSF) was established in 1999 to mobilise small savings and direct them to the Central and the State governments through investments in their

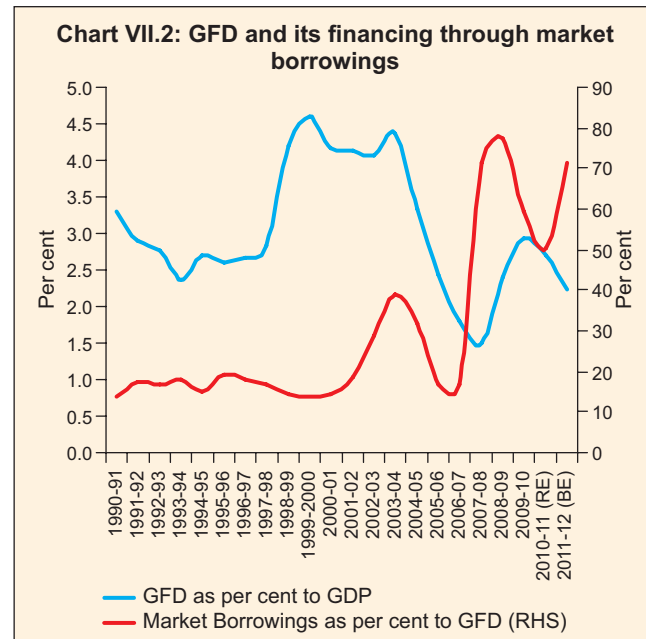
**Chart VII.1: Outstanding WMAs and Investment in Treasury Bills (as at end-March)**



special securities. Consequently, small savings collections, instead of being intermediated by the Centre, were channelised through NSSF's investments in special securities issued by the States for financing their fiscal deficits<sup>21</sup>. During this phase, the NSSF's investments became the dominant source of financing fiscal deficit. The States were allowed to use the auction mode, *albeit* to a limited extent, for accessing market borrowings. Market borrowings, as a source of financing fiscal deficit for the States, increased in importance by 2003-04.

7.50 The third phase (2004-05 to 2006-07) saw operationalisation of fiscal rules by most of the States which led to a decline in their fiscal deficit-GSDP ratios. There was an increase in small saving collections during this phase and the States had to absorb the predominant share<sup>22</sup> of small savings collections earmarked to them, regardless of the cost of borrowings. As a result, the States' recourse to market borrowings for financing fiscal deficits declined during this phase (Chart VII.2). By 2006-07, the States were allowed to raise market borrowings completely through the auction route so as to allow market determination of yields on their SDLs.

7.51 With market access for States switching completely to the auction-mode, market borrowings steadily grew in importance for financing fiscal deficits during the fourth phase [2008-09 to 2011-12(BE)]. Consequently, the States were able to meet the enhanced requirements during 2008-09 to 2009-10 for implementing the Sixth Pay Commission award and fiscal stimulus measures, particularly in the wake of shortfall in small savings collections. Even after the States reverted to fiscal correction from 2010-11 the importance of market borrowings continued, as small saving collections remained low. During this



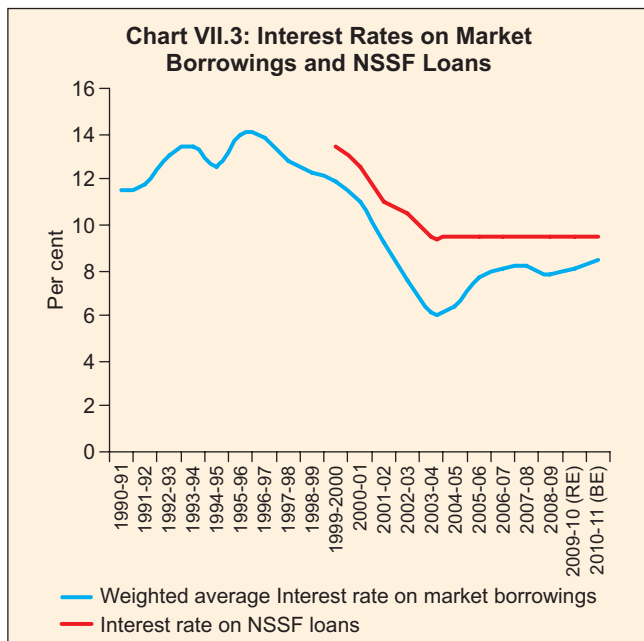
phase, market borrowings have emerged as a dominant source of financing and, on an average, accounted for around 65 per cent of GFD (Chart VII.2).

**Comparative cost advantage of market borrowings relative to administered cost of NSSF loans**

7.52 Cost minimisation has continued to remain a key objective of the Reserve Bank in the management of market borrowings of the States. The States have benefited in terms of lower interest cost on market borrowings, as the timing of the issuance of state government securities was modulated in line with market conditions to minimise interest costs during the first half of the decade of the 2000s. However, the interest rate on securities issued to the NSSF remained quite rigid and turned out to be higher than the weighted average interest rate on market borrowings (Chart VII.3). The interest rate on securities issued to the NSSF declined from 13.5 per cent in 1999-2000 to 9.5 per cent in 2003-04. While the interest rates on SDLs

<sup>21</sup> Since 1999-2000, the erstwhile loans received by the States from the Centre against small savings collections are substituted by investments made by the NSSF in special State Government securities and continue to form a part of the internal debt of the respective State governments.

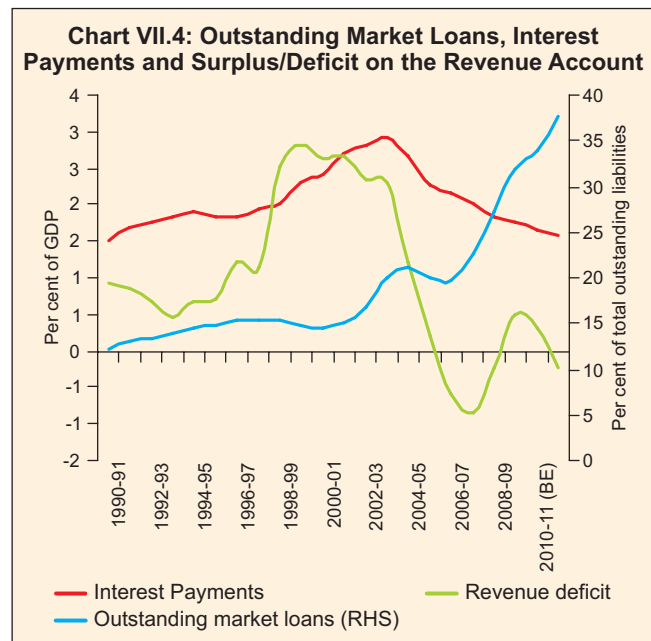
<sup>22</sup> Investments by NSSF in special securities of the State and Central Governments were in the ratio of 80:20 between April 1999 and March 2002; 100:0 between April 2002 to March 2007 (part of the proceeds were used by the States to prepay their loans to the Centre under the debt swap scheme during 2002-03- 2004-05); at least 80 per cent from April 2007 and minimum 50 per cent from April 2012.



rose after 2005-06 in tandem with market conditions and enhanced market borrowings, the level remained much lower than that on securities issued to the NSSF. The weighted average interest rate on market borrowings declined from 11.9 per cent in 1999-2000 to 8.4 per cent during 2010-11.

**Higher proportion of outstanding market loans reduced interest burden and led to revenue account correction**

7.53 The share of market loans in the outstanding debt of the States increased by almost three times over the past two decades, as market borrowings emerged as the major source of financing their GFD. During 2002-03 to 2004-05, the sharp increase in the share of market loans in total debt of the States was attributable to DSS which was operational during this period (Chart VII.4). In recent years, market loans have increased due to four factors. First, there was a complete switchover to the auction route for market borrowings by the States from 2006-07 onwards. Second, the borrowing requirements of the States increased in 2008-09 due to higher GFD on account of the implementation of the Sixth Pay Commission award and fiscal stimulus expenditure undertaken to offset the impact of the global economic slowdown. Third, the smooth conduct of the market borrowing



programme of the States at competitive rates encouraged the States to increase their access to the market. Fourth, market borrowing allocations were enhanced (2008-09 and 2009-10) due to the shortfall in net collections of small savings.

7.54 With the lower interest cost on market loans and the increasing share of market loans in total debt of the States, their interest burden declined from 2005-06 (Box VII.2). The swapping of high cost Central loans through market borrowings provided an additional benefit to the State governments. Furthermore, the conditional debt relief provided under the debt consolidation and relief facility recommended by the TwFC helped had to reduce the interest burden of the 26 States that had enacted their FRBMs. Consequently, the interest burden of the States declined from 2.9 per cent of GDP in 2003-04 to 1.6 per cent in 2011-12 and accounted for more than 100 per cent of the reduction in revenue expenditure. Thus, it contributed to 54 per cent of the correction in revenue account over the same period.

**6. Concluding Observations and the Way Forward**

7.55 An analysis of the Reserve Bank's role in the finances of State governments brings forth a number

**Box VII.2: Recourse to Market Borrowings by the State Governments and Interest Burden**

The Reserve Bank has pursued the development of the government securities market in a progressive manner beginning with the Central government securities market in the early 1990s and followed by State Development Loans (SDLs) from the late 1990s. One of the principal components of the financial liberalisation was the deregulation of interest rates. Interest rate deregulation was aimed at developing an efficient and competitive financial system to achieve allocative efficiency of available resources (Chakraborty, 2002). As interest rates on SDLs became market determined and the States were allowed to switch to auction-based issuances of the SDLs, the share of market loans in their overall liabilities rose, thereby enabling them to vary their overall interest burden in tandem with market conditions. Apart from developing various segments of financial markets, conducive macroeconomic conditions as well as the Reserve Bank's appropriate management of liquidity in the face of capital flows during the greater part of the first decade of 2000s contributed to a softer interest rate structure, including a reduction in the weighted average yields of both Central and State government borrowings. Against this backdrop, an exercise was conducted to assess whether softer interest rates have enabled the States to control their interest burden since 1990-91.

The total liabilities of the State government comprise market loans (ML) and rest of liabilities (RoL) including bonds, loans from banks and other financial institutions, small savings and various items relating to the public account. The share of ML in total liabilities for all States increased from 12.2 per cent during 1990-91 to 33.2 per cent during 2010-11. Correspondingly, the share of interest payments on ML in the overall interest payments rose from 15.5 per cent to 34.1 per cent. Accordingly, an exercise was conducted to study the relationship among total liabilities, total interest payments, MLs and interest payment on the MLs across 15 States within the non-special category over the period 1990-91 to 2010-11 with three new States being subsumed in their parent States so as to retain comparability. Special category States were omitted from the exercise as they remain largely dependent on resource transfers from the Centre. The period of study was divided in to three sub-periods, viz., 1990-91 to 1999-2000, 2000-01 to 2005-06, and 2006-07 to 2010-11. While the first period saw the introduction of a deregulated interest rate environment, the second phase was characterised by prevalence of the debt-swap scheme, and the final phase covered a period of auction-based issuances of SDLs in a full-fledged manner.

The empirical analysis brings out several features relating to trends in interest payments across the three periods. First, in respect of all non-special category States, the effective interest rates on ML (ratio of interest outgo on ML to outstanding amount of ML) (at 9.7 per cent and 9.3 per cent) were higher than the effective interest rates on RoL (ratio of interest outgo on RoL to outstanding amount of RoL) (at 8.1 per cent and 8.4 per cent) during the first two sub-periods, respectively. By the third sub-period, however, the effective market interest rate

on ML (at 7.2 per cent) became lower than that rate on remaining liabilities (7.3 per cent). Second, the dispersion of effective market interest rates across States was found to be lower than the dispersion of effective interest rates on remaining liabilities in all three sub-periods. Third, an analysis of the relationship between the share of ML in total liabilities and the effective rate of interest on total liabilities reveals that as the share of market liabilities rose during the first two sub-periods, it also led to an increase in overall effective interest rate per unit of liabilities. By the third sub-period, however, declining interest rates enabled the growing share of market loans to bring down the overall effective interest rate. Thus, as the share of ML increased from 14.2 per cent to 17.9 per cent and further to 25.9 per cent during the three sub-periods, the effective overall interest rate of all States considered in this exercise, after increasing marginally from 8.4 per cent to 8.5 per cent during the first two sub-periods, respectively, came down sharply to 7.2 per cent during the last sub-period. To sum up, the relationship between the share of market loans and effective interest rate thereon reveals a positive relationship for the first two periods as evident from the coefficient of correlation ( $r = 0.32$  and  $r = 0.50$ ), which, however, turns negative in the last period ( $r = -0.52$ ).

An OLS regression<sup>23</sup>, based on pooled data for the States, was undertaken to assess the impact of the share of market loans in total liabilities (ML/OL ratio) on the effective rate of interest payment per unit of total liabilities (IP/OL ratio). It revealed that while the impact of increasing share of market loans to total liabilities was positive in the first two sub-periods, its impact became negative by the third sub-period. Thus, this exercise further strengthens the finding that although increasing recourse to market loans led to an increased interest burden in the administered regime, market development and implementation of rule-based fiscal discipline enabled the rising share of market loans to reduce the interest burden during the third sub-period.

The above findings corroborate the success achieved through the Reserve Bank's policy of progressively facilitating the access to the market for resources, thereby enabling them to address the critical pressure on their finances emerging from a rising interest burden. Furthermore, less dispersion of effective market interest rates across States as also narrowing of yield spreads of SDLs over Central government securities point to the significance of market factors in determining of effective interest rates for State government liabilities.

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of features. First, in its role as a banker to the States, the major landmarks over the years included extension of banking services to all the States;

introduction of the secured advances in the form of special WMA, and modulation of the WMA limits and OD regulations by developing appropriate proxies of

<sup>23</sup> Estimated Equations:

First sub-period (1990-91 to 1999-2000):  $IP/OL = 7.29 + 0.07*ML/OL$   
(3.62)<sup>#</sup>

Second sub-period (2000-01 to 2005-06):  $IP/OL = 8.01 + 0.04*ML/OL$   
(1.87)<sup>##</sup>

Third sub- period (2006-07 to 2010-11)  $IP/OL = 8.09 - 0.02*ML/OL$   
(-1.53)<sup>###</sup>

Figures in parentheses indicate t-statistics whereby # represent significance at 1 per cent level, ## at 10 per cent level, and ### at 13 per cent level.

short-term resource requirements while ensuring that the fiscal discipline and monetary stability objectives were also achieved. These initiatives worked towards bringing about structural improvements in short-term fiscal management of the States. Second, as a debt manager of the States, the Reserve Bank became more active as it guided the gradual switch-over to auction-based market borrowings. This was, supported by structural reforms, liberalisation of the financial markets, the phasing out of automatic monetisation of Centre's fiscal deficit and the introduction of a rule-based fiscal framework at both the Central and State government levels. The interest burden on State liabilities, as a consequence, declined, contributing to an improvement in the revenue account and the fiscal position of the States. Third, apart from its mandated roles, the post-reform period also saw the Reserve Bank playing an active advisory role in addressing fiscal concerns emerging from time to time.

7.56 Going forward, the Reserve Bank would progressively face new challenges in the area of State finances. First, with market borrowings becoming the predominant instrument of financing the fiscal deficits

of the States, the Reserve Bank would assume a greater role in the management of overall debt. The Reserve Bank would, therefore, have to sensitise the States to build cushions for timely repayments of their future liabilities as also for unforeseen contingencies, which would be essential to maintain the confidence of investors in State government securities in a market-driven system. Second, with the increasing responsibilities of local governments, there would be a need to assess the likely impact of the developments in local finances on the health of the State governments. Furthermore, the financial health of State level undertakings including power utilities could impact not only the State finances but also increase the exposures of banks and financial institutions to these units. Third, with the growing demand for domestic credit by the private sector, the higher market borrowings of the States over and above that of the Central government may generate crowding-out pressures for undertaking private investment. In addressing these new challenges, the Reserve Bank's responses are expected to be guided by the primary objective of preserving monetary and financial stability in the coming years.

**Annex 1: Amendments to the Fiscal Responsibility and  
Budget Management Acts - Deficit and Debt Targets**

States	Revenue Deficit	Gross fiscal deficit	Debt
<b>I. Non-Special Category</b>			
Andhra Pradesh	–	–	Total outstanding liabilities as per cent of GSDP not to exceed 30.3 per cent (2010-11), 29.6 per cent (2011-12), 28.9 per cent (2012-13), 28.2 per cent (2013-14) and 27.6 per cent (2014-15).  Annual incremental risk weighted guarantees to be limited to 90 per cent of total revenue receipts.
Bihar	–	Fiscal deficit to the estimated GSDP to be brought down to 3.5 per cent in 2010-11, 3 per cent in 2011-12 and maintained up to 2014-15.	Debt as per cent of GSDP to be 48.2 per cent (2010-11), 46.4 per cent (2011-12), 44.6 per cent (2012-13), 43.0 per cent (2013-14) and 41.6 per cent (2014-15).
Chhattisgarh	Maintain zero revenue deficit for every year beginning 2011-12 till 2014-15.	Achieve fiscal deficit of 3 per cent of GSDP for every year beginning 2011-12.	Maintain outstanding debt as percent of GSDP at 22.0 per cent (2010-11), 22.5 per cent (2011-12), 23.0 per cent in (2012-13), 23.5 per cent (2013-14) and 23.9 per cent (2014-15).  Shall not assume additional total liabilities in excess of 5 per cent of GDP for any financial year beginning 2010-11.
Gujarat	Reduce revenue deficit to zero by 2011- 2012 and maintain at that level or generate revenue surplus thereafter.	Reduce fiscal deficit to not more than 3 per cent of the estimated GSDP by 2011-12 and maintain the same level thereafter.	Cap public debt so as not to exceed 27.1 per cent of the GSDP, for each of the financial years from 2011-12 to 2014-15.  Cap outstanding guarantees within the limit provided in the Gujarat Sate Guarantees Act, 1963.
Haryana	Attain zero revenue deficit by 2011- 2012 and maintain till 2014-15.	Achieve fiscal deficit 3 per cent of GSDP from 2010-11 and maintain the same till 2014-15.	Outstanding debt as percentage of GSDP shall be 22.4 per cent (2010-11), 22.6 per cent (2011-12), 22.7 per cent (2012-13), 22.8 per cent (2013-14) and 22.9 per cent (2014-15).
Jharkhand	–	Reduce fiscal deficit to 3 per cent of the estimated GSDP by 2011-12.	Target for outstanding debt as per cent of GSDP shall be 29.0 per cent (2010-11), 28.5 per cent (2011-12), 27.8 per cent (2012-13), 27.3 per cent (2013-14) and 26.9 per cent (2014-15).

**Annex 1: Amendments to the Fiscal Responsibility and Budget Management Acts - Deficit and Debt Targets (Contd.)**

States	Revenue Deficit	Gross fiscal deficit	Debt
Karnataka	–	Fiscal deficit during 2010-11 may exceed the limit but not more than 3.44 per cent of the estimated GSDP as part of the counter recessionary measures.	Debt as per cent of GSDP shall be 26.2 per cent (2010-11), 26.0 per cent (2011-12), 25.7 per cent (2012-13), 25.4 per cent (2013-14) and 25.2 per cent (2014-15).
Kerala	Reduce revenue deficit to nil within a period of four years commencing 2011-12. Annual targets for revenue deficit in terms of GSDP are 1.4 per cent (2011-12), 0.9 per cent (2012-13), 0.5 per cent (2013-14) and zero per cent (2014-15).	Reduce fiscal deficit to 3.0 per cent of estimated GSDP with a period of three years commencing 2011-12. Annual targets for fiscal deficit in terms of GSDP are 3.5 per cent of the GSDP in 2011-12 and 2012-13 and 3 per cent in 2013-14.	Debt to be reduced to 29.8 per cent of GSDP within a period of four years (2011-2015). Annual target ceilings in terms of GSDP are set at 32.3 per cent (2011-12), 31.7 per cent (2012-13), 30.7 per cent (2013-14) and 29.8 per cent (2014-15).
Madhya Pradesh	–	Reduce fiscal deficit to not more than 3 per cent of GSDP by end-March 2012 and maintain it thereafter.	Total outstanding debt to estimated GSDP ratio not to exceed 37.6 per cent (2011-12), 36.8 per cent (2012-13), 36.0 per cent (2013-14) and 35.3 per cent (2014-15) .
Maharashtra	Maintain a revenue surplus in 2011-12 and thereafter.	Fiscal deficit not to exceed 3 per cent of GSDP in 2010-11 and thereafter.	Maintain the outstanding debt to GSDP ratio up to 26.3 per cent (2010-11), 26.1 per cent (2011-12), 25.8 per cent (2012-13), 25.3 per cent (2013-14) and 25.3 per cent (2014-15).
Odisha	Revenue deficit to be maintained at zero for 2011-12 and for subsequent years.	Contain fiscal deficit within 3 per cent of estimated GSDP for 2011-12 and for subsequent years.	Notify the debt-GSDP ratio limit fixed by Central Finance Commission and guidelines, if any, issued by the Government of India from time to time, and ensure that the debt GSDP ratio are maintained in accordance with the said limit. Accordingly, the notified annual ceilings on debt-GSDP ratio are 31.0 per cent (2010-11), 30.6 per cent (2011-12), 30.2 per cent (2012-13), 29.8 per cent (2013-14) and 29.5 per cent (2014-15).
Punjab	Reduce revenue deficit as per cent of GSDP to 1.8 per cent (2011-12), 1.2 per cent (2012-13), 0.6 per cent (2013-14) and zero per cent (2014-15) and maintain thereafter.	Reduce fiscal deficit as per cent of GSDP to 3.5 per cent (2011-12 and 2012-13), 3.0 per cent (2013-14 and 2014-15) and maintain thereafter.	Reduce debt as per cent of GSDP to 42.5 per cent (2010-11), 41.8 per cent (2011-12), 41.0 per cent (2012-13), 39.8 per cent (2013-14) and 38.7 per cent (2014-15) and maintain thereafter.



**Annex 1: Amendments to the Fiscal Responsibility and Budget Management Acts - Deficit and Debt Targets (Contd.)**

States	Revenue Deficit	Gross fiscal deficit	Debt
Rajasthan	Achieve zero revenue deficit target from 2011-12 and maintain it thereafter to attain revenue surplus.	Achieve fiscal deficit of 3 per cent of GSDP by 2011-12 and maintain or reduce it.	Restrict its total outstanding debt as a per cent of GSDP to 39.3 per cent (2011-12), 38.3 per cent (2012-13), 37.3 per cent (2013-14) and 36.5 per cent (2014-15).
Tamil Nadu	Eliminate revenue deficit by 2011-12 and adhere to it thereafter.	Fiscal deficit not to exceed 3 percent of GSDP by 2011-12 and adhere to it thereafter.	Annual target ceilings for total outstanding debt as a per cent to GSDP not to exceed 24.5 per cent (2011-12), 24.8 per cent (2012-13), 25.0 per cent (2013-14) and 25.2 per cent (2014-15).
Uttar Pradesh	-	Maintain fiscal deficit of not more than 3 per cent of estimated GSDP for every year from 2011-12 to 2014-15.	The total debt stock as percentage of GSDP to be maintained at 46.9 per cent (2011-12), 45.1 per cent (2012-13), 43.4 per cent (2013-14) and 41.9 per cent (2014-15).
West Bengal	Eliminate revenue deficit within a period of five years from 2010-11 to 2014-15. Annual targets with respect to GSDP are 1.6 per cent (2011-12), 1.1 per cent (2012-13), 0.5 per cent (2013-14) and zero per cent (2014-15).	Fiscal deficit to be reduced to 3 per cent of the GSDP within a period of four years commencing 2010-11. Annual targets with respect to GSDP are 3.5 per cent (for 2011-12 and 2012-13), and 3 per cent (for 2013-14 and 2014-15).	Debt stock to be reduced to 34.3 per cent of the GSDP within a period of five years between 2010-11 and 2014-15. Annual targets with respect to GSDP are 39.1 per cent (2011-12), 37.7 per cent (2012-13), 35.9 per cent (2013-14) and 34.3 per cent (2014-15).
<b>II. Special Category</b>			
Arunachal Pradesh	Maintain revenue surplus in all the years from 2010 -11 to 2014-15.	Reduce fiscal deficit to 3 per cent of GSDP by 2011-12 and maintain the same in subsequent years during the period 2010-15.	Maintain the outstanding debt as a per cent to GSDP at not more than 61.3 per cent (2010-11), 58.2 per cent (2011-12), 55.2 per cent (2012-13), 52.5 per cent (2013-14) and 50.1 per cent (2014-15).
Assam	Eliminate revenue deficit by 2011-12 and maintain revenue balance or attain a surplus thereafter.	Reduce fiscal deficit to 3 per cent of the estimated GSDP by 2010-11 and maintain the same level thereafter.	Attain the total outstanding State debt as a per cent of GSDP at 28.2 per cent (2010-11), 28.3 per cent (2011-12), 28.4 per cent (2012-13), 28.4 per cent (2013-14) and 28.5 per cent (2014-15) and maintain the same level thereafter.
Himachal Pradesh	Eliminate revenue deficit by financial year 2011-12 and maintain revenue surplus thereafter.	Fiscal deficit to be reduced to 3.5 per cent or less of GSDP by 2011-12 and to 3 per cent or less of GSDP thereafter.	Reduce outstanding debt as a per cent of GSDP to 49.7 per cent (2010-11), 47.0 per cent (2011-12), 44.4 per cent (2012-13), 42.1 per cent (2013-14) and 40.1 per cent (2014-15).

**Annex 1: Amendments to the Fiscal Responsibility and Budget Management Acts - Deficit and Debt Targets (Contd.)**

States	Revenue Deficit	Gross fiscal deficit	Debt
			Maintain outstanding risk weighted guarantees on long term debt below 40 per cent of total revenue receipts in the preceding financial year for which actual are available as per finance accounts.
Jammu and Kashmir	–	Reduce fiscal deficit with equi-proportional adjustments each year to 5.3 per cent (2010-11), 4.7 per cent (2011-12), 4.2 per cent (2012-13), 3.6 per cent (2013-14) and 3.0 per cent (2014-15).	Reduce outstanding debt as a per cent of GSDP to 56.1 per cent (2010-11), 55.1 per cent (2011-12), 53.6 per cent (2012-13), 51.6 per cent (2013-14) and 49.3 per cent (2014-15).
Manipur	Remain in revenue surplus and build up further surpluses having regard to norms of Central Assistance for State Plan, recommendations of the Finance Commissions and the tax and non-tax revenue potential of the State.	Reduce fiscal deficit to GSDP ratio to a maximum of 3.5 per cent by 2010-11 and maintain it below 3.5 per cent in succeeding years up to 2012-13 and thereafter reduce it to a maximum of 3 per cent.	Reduce outstanding debt as a per cent to GSDP to a maximum of 54.3 per cent by 2014-15.  Annual ceilings on debt to GSDP ratio are 65.8 per cent (2010-11), 62.9 per cent (2011-12), 60.1 per cent (2012-13), 57 per cent (2013-14) and 54.3 per cent (2014-15).
Meghalaya	Maintain revenue surplus during 2011-12 to 2014-15.	Reduce fiscal deficit to 3 per cent of GSDP or less during 2011-12 to 2014-15.	Outstanding debt as a per cent to GSDP to be progressively reduced from 32.7 per cent during 2011-12 to 31.7 per cent during 2014-15.
Mizoram	–	Reduce fiscal deficit to 3 per cent of GSDP by 2014-15.  Annual targets set at 6.4 per cent (2011-12), 5.2 per cent (2012-13), 4.1 per cent (2013-14) and 3 per cent (2014-15).	Reduce total outstanding debt to GSDP ratio to 87.3 per cent (2010-11), 85.7 per cent (2011-12), 82.9 per cent (2012-13), 79.2 per cent (2013-14) and 74.8 per cent (2014-15).
Nagaland	Incur zero revenue deficit or achieve revenue surplus in each of the years from 2010-11 to 2014-15.	Achieve fiscal deficit of 3 per cent of GSDP by end-March 2015. Annual targets for fiscal deficit to projected GSDP ratio are: 3.5 per cent (2011-12 and 2012-13) and 3 per cent (2013-14 and 2014-15).	Reduce the debt as a per cent to GSDP to 56.8 per cent (2010-11), 55.8 per cent (2011-12), 54.9 per cent (2012-13), 53.5 per cent (2013-14) and 52.3 per cent (2014-15).

**Annex 1: Amendments to the Fiscal Responsibility and  
Budget Management Acts - Deficit and Debt Targets (Concl'd.)**

States	Revenue Deficit	Gross fiscal deficit	Debt
Sikkim	Maintain revenue balance from 2011-12.	Reduce fiscal deficit as a per cent of estimated GSDP to 3.5 per cent in each of the financial year from 2011-12 and to 3.0 per cent by end- March 2014 and adhere to it thereafter.	Reduce debt stock to 55.9 per cent of GSDP within a period of five years (2010-11 to 2014-15). Annual targets are: 68.4 per cent (2010-11), 65.2 per cent (2011-12), 62.1 per cent (2012-13), 58.8 per cent (2013-14) and 55.9 per cent (2014-15).  The total outstanding government guarantees as on April 1 <sup>st</sup> of any year shall not exceed thrice the State's tax revenue receipts of the second preceding year as in the books of Accountant General of Sikkim. No Government guarantee shall be given in respect of a loan by any private individual, institution or company.
Tripura	Strive to achieve nil revenue deficit in every year up to end-March 2015.	Strive to reduce fiscal deficit as per cent of GSDP to 3.5 per cent by end-March 2010 and 3.0 per cent for each of the years from 2011-12 to 2014-15.	Total debt stock as a per cent to estimated GSDP to not exceed 45.2 per cent (2010-11), 44.9 per cent (2011-12), 44.6 per cent (2012-13), 44.2 per cent (2013-14) and 43.8 per cent (2014-15).
Uttarakhand	Reduce revenue deficit to nil in four years (2010-11 to 2014-15).	Reduce fiscal deficit to not more than 3.5 per cent of the estimated GSDP by 2011-12 and 3.0 per cent in 2013-14 and 2014-15.	Total estimated debt liability as a per cent of GSDP not to exceed 41.0 per cent (2011-12), 40.0 per cent (2012-13), 38.5 per cent (2013-14) and 37.2 per cent (2014-15).

–: Has not been explicitly stated.

## Explanatory Note on Data Sources and Methodology

### Data Sources

This report is based on the receipts and expenditure data presented in the budget documents of 28 State governments. Data in respect of two Union Territories (UTs) with legislature, viz., National Capital Territory of Delhi (NCT Delhi) and Puducherry are provided separately as memo item in all statements. The analysis conforms to the data presented in State budgets and the accounting classification thereof. The detailed Appendices are based on the classification of receipts and expenditure of individual States/UTs into revenue and capital accounts. Revenue expenditure and capital expenditure are further bifurcated into 'Plan' and 'Non-Plan'. Some supplementary information regarding institutional reforms, level of guarantees (contingent liabilities), expenditure on 'wages and salaries' and 'operations and maintenance' are obtained from the State Governments. Information received from the Planning Commission relating to State-wise plan outlays are also incorporated in the report. Data on the outstanding State-wise loans under the National Small Savings Fund have been obtained from the Ministry of Finance, Government of India. The outstanding State-wise Central loans have been sourced from the Union Finance Accounts. Besides, several items of data including avilment of Ways and Means Advances (WMA)/ Overdraft (OD), market borrowings, investment of State governments in Central government Treasury Bills and the data on the State Development Loans (SDLs) have been taken from the Reserve Bank records.

The data provided in Appendix III (capital receipts) and Appendix IV (capital expenditure) are on a gross basis for all items, including public accounts. The capital receipts provided in Appendix tables (consolidated) and statements (State-wise) and used in the analysis include

public accounts on a net basis while public accounts are excluded from the respective capital expenditure. The 'All States' totals and national averages pertain to 28 State Governments, excluding NCT Delhi and Puducherry. The data for Gross State Domestic Product (GSDP) for each State have been sourced from the Central Statistics Office (CSO). This is supplemented by information received from the respective State governments and GSDP estimates used in the budget documents of the State governments. Wherever GSDP data are not available, the data are estimated based on the previous three years' annual average growth rate. Data on GDP are at current market prices obtained from CSO. The ratios to GSDP/GDP are worked out based on latest available GSDP/GDP estimates. Percentage variation worked out in Appendix tables and statements may differ due to rounding-off of figures.

### Methodology

The analysis of the expenditure data is disaggregated into development and non-development expenditure. All expenditure relating to revenue account, capital outlay and Loans and Advances are categorised into social services, economic services and general services. While social and economic services constitute development expenditure, expenditure on general services is treated as non-development expenditure. Thus, the development expenditure includes the development components of revenue expenditure, capital outlay and loans and advances by the State governments. The social sector expenditure includes expenditure on social services, rural development, and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the State governments. Capital outlay includes both development and non-development capital outlay. The 'overall deficit/surplus' (conventional

deficit/surplus) used in the analysis is equal to the sum of cash deficit/surplus (difference between the closing balance and opening balance), increase/decrease in cash balance investment account and the increase/decrease in WMAs extended by the Reserve Bank.

### **Methodology for Debt Statistics**

The Reserve Bank in its report of 2005-06 budgets had compiled a data series on outstanding liabilities of State governments since 1990-91. In the 2006-07 report, a revised series of outstanding liabilities was published by including data on reserve funds, deposits and advances and contingency funds of State governments. In the 2007-08 report, a revised data series on outstanding liabilities of State governments was published from 2003-04 onwards based on the Combined Finance and Revenue Accounts of Union and State governments, Reserve Bank records, data received from the Ministry of Finance (Government of India), Union Finance Accounts (Controller General of Accounts) and the budget documents of the State Governments. The present report follows the same methodology for compilation of outstanding liabilities as given in 2007-08 Study and uses the same data sources.

The data provided in Appendix tables 19 and 20 and Statements 26 to 28 on debt position of States are provisional. The outstanding liabilities for the State governments as at end-March 2010 are directly taken from Comptroller and Auditor General (CAG) of India's 'Combined Finance and Revenue Accounts of the Union and State governments in India' (except for column nos. 2 to 5 and 15 in Statement 26 and Appendix Table 19). The outstanding liabilities position for end-March 2011 and end-March 2012 have been derived on the basis of adding annual flows [2010-11(RE) and 2011-12(BE)], to the outstanding amounts for end-March 2010 and end-March 2011, respectively, in conformity with recommended methodology of 'Report of the Working Group on Compilation of State Government Liabilities', 2005. Based on the State-wise market loans (Statement 32), the maturity profile of outstanding State Government securities is provided in Statements 34 and 35. These Statements also incorporate the appropriation of liabilities of the three bifurcated States (Bihar, Madhya Pradesh and Uttar Pradesh) to their respective newly formed States (Jharkhand, Chhattisgarh and Uttarakhand) on the basis of Government of India notifications.

**Note :** State-wise data on major fiscal indicators for the period 1980-81 to 2009-10 (BE) and State-wise detailed data on the transactions in the revenue and capital account for the period 1990-91 to 2009-10 (BE) were presented in "Handbook of Statistics on State Government Finances" published by the Reserve Bank in July 2010. This Handbook, containing data on 28 States and two UTs, was released in three versions, viz., printed, CD and web-based ([www.rbi.org.in](http://www.rbi.org.in)) version. While the printed version covers data on major fiscal indicators for the period 1990-91 to 2009-10 (BE) and State-wise detailed data on the transactions in the revenue and capital accounts for the period 2002-03 to 2009-10 (BE), the CD and web-based version is more comprehensive than printed version covering data from 1980-81 onwards on major fiscal indicators and State-wise detailed data on the transactions in the revenue and capital account from 1990-91 onwards. CD version also incorporates intelligent search features. The issues of publication 'State Finances: A Study of Budgets' published since 2001-02 are available on the Reserve Bank's website. The Reserve Bank of India also released 'Compendium CD of Articles on State Finances from 1950-51 to 2010-11' in July 2011. This Compendium CD provides access to all the articles published during the period 1950-51 to 2010-11 at one place.



# **Appendix Tables**

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Appendix Tables

**Appendix Table 1: Major Deficit Indicators of State Governments**

(Amount in ₹ billion)

Year	Gross Fiscal Deficit	Revenue Deficit	Conventional Deficit	Primary Deficit	Net RBI Credit to States
1	2	3	4	5	6
1990-91	187.9 (3.3)	53.1 (0.9)	-0.7 (-0.0)	101.3 (1.8)	4.2 (0.1)
1991-92	189.0 (2.9)	56.5 (0.9)	1.6 (0.0)	79.6 (1.2)	-3.4 (-0.1)
1992-93	208.9 (2.8)	51.1 (0.7)	-18.3 (-0.2)	76.8 (1.0)	1.8 (0.0)
1993-94	203.6 (2.4)	38.7 (0.4)	3.6 (0.0)	45.6 (0.5)	5.9 (0.1)
1994-95	273.1 (2.7)	67.1 (0.7)	-43.5 (-0.4)	79.0 (0.8)	0.5 (0.0)
1995-96	308.7 (2.6)	86.2 (0.7)	-26.8 (-0.2)	90.3 (0.8)	0.2 (0.0)
1996-97	365.6 (2.7)	168.8 (1.2)	72.0 (0.5)	111.8 (0.8)	9.0 (0.1)
1997-98	434.7 (2.8)	174.9 (1.1)	-18.0 (-0.1)	136.8 (0.9)	-19.4 (-0.1)
1998-99	733.0 (4.2)	444.6 (2.5)	32.7 (0.2)	378.5 (2.2)	55.8 (0.3)
1999-00	901.0 (4.6)	545.5 (2.8)	31.3 (0.2)	454.6 (2.3)	13.1 (0.1)
2000-01	879.2 (4.2)	553.2 (2.6)	-23.8 (-0.1)	369.4 (1.8)	-10.9 (-0.1)
2001-02	942.6 (4.1)	604.0 (2.7)	35.5 (0.2)	326.7 (1.4)	34.5 (0.2)
2002-03	997.3 (4.1)	571.8 (2.3)	-42.9 (-0.2)	307.0 (1.3)	-31.0 (-0.1)
2003-04	1,206.3 (4.4)	634.1 (2.3)	-5.3 (-0.0)	402.4 (1.5)	2.9 (0.0)
2004-05	1,077.7 (3.3)	391.6 (1.2)	-102.3 (-0.3)	213.5 (0.7)	-27.1 (-0.1)
2005-06	900.8 (2.4)	70.1 (0.2)	-339.5 (-0.9)	60.6 (0.2)	-38.4 (-0.1)
2006-07	775.1 (1.8)	-248.6 (-0.6)	-163.2 (-0.4)	-156.7 (-0.4)	-11.5 (0.0)
2007-08	754.5 (1.5)	-429.4 (-0.9)	-134.1 (-0.3)	-243.8 (-0.5)	11.4 (0.0)
2008-09	1,345.9 (2.4)	-126.7 (-0.2)	-89.6 (-0.2)	316.3 (0.6)	-16.1 (-0.0)
2009-10	1,888.2 (2.9)	310.2 (0.5)	77.0 (0.1)	760.1 (1.2)	1.9 (0.0)
2010-11 (BE)	1,985.4 (2.6)	243.7 (0.3)	186.9 (0.2)	698.8 (0.9)	–
2010-11 (RE)	2,066.7 (2.7)	251.8 (0.3)	316.9 (0.4)	797.2 (1.0)	25.2 (0.0)
2011-12 (BE)	1,977.2 (2.2)	-197.0 (-0.2)	-71.8 (-0.1)	575.9 (0.6)	–

BE: Budget Estimates.

RE: Revised Estimates.

– : Not Available.

**Note :** 1. Negative (-) sign indicates surplus in deficit indicators.

2. Conventional deficit represents the difference between aggregate disbursements and aggregate receipts. Aggregate receipts include: (i) revenue receipts; (ii) capital receipts excluding Ways and Means Advances and Overdraft from RBI, and (iii) net receipts under Public Account excluding withdrawals from Cash Balance Investment Account and deposit with RBI. Aggregate disbursements include: (i) revenue expenditure and (ii) capital disbursements excluding repayments of Ways and Means Advances and Overdraft from RBI.

3. Revenue deficit is the difference between revenue expenditure and revenue receipts.

4. Gross fiscal deficit is aggregate disbursements (net of debt repayments) less revenue receipts, non-debt capital receipts and recovery of loans and advances.

5. Primary deficit is gross fiscal deficit less of interest payments.

6. Figures in parentheses are as percentage to GDP.

7. Figures in respect of Jammu and Kashmir from 1990-91 to 2009-10 and for Jharkhand from 2001-02 to 2009-10 relate to Revised Estimates.

8. The net RBI credit to State governments refers to variations in loans and advances given to them by the RBI net of their incremental deposits with the RBI.

**Source:** Budget Documents of the State governments and the Reserve Bank records.

Appendix Table 2: Consolidated Budgetary Position at a Glance

(Amount in ₹ billion)

Item	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	Variation						
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4		
					Amount	Per cent	Amount	Per cent	Amount	Per cent	
1	2	3	4	5	6	7	8	9	10	11	
<b>I. Revenue Account</b>											
A. Receipts	7,681.4	9,130.4	9,680.7	11,218.4	1,999.3	26.0	550.3	6.0	1,537.7	15.9	
B. Expenditure	7,991.5	9,374.1	9,932.5	11,021.4	1,941.0	24.3	558.4	6.0	1,088.9	11.0	
C. Surplus(+)/Deficit(-) (IA-IB)	-310.2	-243.7	-251.8	197.0							
<b>II. Capital Account*</b>											
A. Receipts	2,395.0	2,428.6	2,366.0	2,750.8	-29.0	-1.2	-62.6	-2.6	384.8	16.3	
B. Disbursements	2,161.8	2,371.8	2,431.0	2,876.0	269.3	12.5	59.3	2.5	445.0	18.3	
C. Surplus(+)/Deficit(-) (IIA-IIIB)	233.2	56.8	-65.0	-125.3							
<b>III. Aggregate Receipts</b>	<b>10,076.3</b>	<b>11,559.0</b>	<b>12,046.7</b>	<b>13,969.2</b>	<b>1,970.3</b>	<b>19.6</b>	<b>487.7</b>	<b>4.2</b>	<b>1,922.6</b>	<b>16.0</b>	
<b>IV. Aggregate Disbursements</b>	<b>10,153.3</b>	<b>11,745.8</b>	<b>12,363.5</b>	<b>13,897.5</b>	<b>2,210.2</b>	<b>21.8</b>	<b>617.7</b>	<b>5.3</b>	<b>1,533.9</b>	<b>12.4</b>	
<b>V. Overall Surplus(+)/Deficit(-) (III-IV)</b>	<b>-77.0</b>	<b>-186.9</b>	<b>-316.9</b>	<b>71.8</b>							
<b>VI. Financing of Overall Surplus(+)/Deficit(-) [V=VI(A+B+C)]</b>	<b>-77.0</b>	<b>-186.9</b>	<b>-316.9</b>	<b>71.8</b>							
A. Increase (+)/Decrease (-) in Cash Balances (Net)	-3.9	-116.4	-93.4	6.1							
B. Additions to (+)/Withdrawals from (-) Cash Balance Investment Account (Net)	-72.4	-70.7	-222.7	65.4							
C. Repayment of (+)/Increase in (-) Ways and Means Advances and Overdrafts from RBI (Net)	-0.7	0.3	-0.8	0.3							

\* : Excluding (i) WMA from RBI, (ii) Purchase/Sale of Securities from Cash Balance Investment Account, and (iii) Deposit with RBI. Capital receipts include Public Accounts on a net basis while Capital Expenditure are given exclusive of Public Accounts.

Note : 1. Figures for 2009-10 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

2. Also see Notes to Appendices.

Source: Budget Documents of the State governments.

**Appendix Tables**

**Appendix Table 3: Revenue Receipts**

Item	(Amount in ₹ billion)					Variation					
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4		
					Amount	Per cent	Amount	Per cent	Amount	Per cent	
1	2	3	4	5	6	7	8	9	10	11	
<b>Total Revenue (I+II)</b>	<b>7,681.4</b>	<b>9,130.4</b>	<b>9,680.7</b>	<b>11,218.4</b>	<b>1,999.3</b>	<b>26.0</b>	<b>550.3</b>	<b>6.0</b>	<b>1,537.7</b>	<b>15.9</b>	
<b>I. Tax Revenue (A+B)</b>	<b>5,280.7</b>	<b>6,271.5</b>	<b>6,734.2</b>	<b>7,904.8</b>	<b>1,453.4</b>	<b>27.5</b>	<b>462.7</b>	<b>7.4</b>	<b>1,170.6</b>	<b>17.4</b>	
<b>A. Revenue from States' Taxes (i to iii)</b>	<b>3,630.6</b>	<b>4,266.8</b>	<b>4,582.7</b>	<b>5,395.8</b>	<b>952.1</b>	<b>26.2</b>	<b>315.9</b>	<b>7.4</b>	<b>813.1</b>	<b>17.7</b>	
(i) Taxes on Income (a+b)	38.7	39.8	41.8	46.5	3.1	7.9	2.0	5.1	4.7	11.3	
(a) Agricultural Income Tax	1.2	0.8	1.3	1.4	0.1	8.7	0.5	65.4	-	6.3	
(b) Tax on Professions, Trades, Callings and Employment	37.5	39.0	40.4	45.1	2.9	7.9	1.5	3.8	4.6	11.4	
(ii) Taxes on Property and Capital Transactions (a to c)	451.2	527.5	596.0	704.7	144.7	32.1	68.5	13.0	108.8	18.3	
(a) Stamps and Registration Fees	395.8	460.4	521.9	622.0	126.1	31.9	61.5	13.4	100.1	19.2	
(b) Land Revenue	51.5	59.4	68.6	76.3	17.1	33.3	9.2	15.5	7.7	11.2	
(c) Urban Immovable Property Tax	4.0	7.6	5.4	6.4	1.5	37.5	-2.2	-28.8	0.9	17.7	
(iii) Taxes on Commodities and Services (a to g)	3,140.7	3,699.6	3,945.0	4,644.6	804.3	25.6	245.4	6.6	699.6	17.7	
(a) Sales Tax*	2,206.4	2,648.5	2,819.3	3,340.3	612.8	27.8	170.8	6.4	521.0	18.5	
(b) State Excise Duties	483.7	554.8	576.5	697.7	92.7	19.2	21.7	3.9	121.2	21.0	
(c) Taxes on Vehicles	191.4	215.6	228.0	280.1	36.6	19.1	12.4	5.8	52.1	22.8	
(d) Taxes on Passengers and Goods	98.6	106.4	113.0	116.6	14.4	14.6	6.6	6.2	3.7	3.2	
(e) Electricity Duties	122.3	135.2	165.5	160.7	43.2	35.4	30.3	22.4	-4.8	-2.9	
(f) Entertainment tax	11.1	12.0	11.4	15.3	0.3	2.3	-0.6	-5.1	3.9	34.7	
(g) Other taxes and duties	27.1	27.1	31.4	34.0	4.2	15.6	4.3	15.8	2.6	8.4	
<b>B. Share in Central Taxes</b>	<b>1,650.1</b>	<b>2,004.7</b>	<b>2,151.5</b>	<b>2,508.9</b>	<b>501.3</b>	<b>30.4</b>	<b>146.8</b>	<b>7.3</b>	<b>357.5</b>	<b>16.6</b>	
<b>II. Non-tax Revenue (C + D)</b>	<b>2,400.6</b>	<b>2,858.9</b>	<b>2,946.5</b>	<b>3,313.7</b>	<b>545.9</b>	<b>22.7</b>	<b>87.6</b>	<b>3.1</b>	<b>367.1</b>	<b>12.5</b>	
<b>C. Grants from the Centre</b>	<b>1,509.7</b>	<b>1,832.8</b>	<b>1,967.5</b>	<b>2,287.5</b>	<b>457.8</b>	<b>30.3</b>	<b>134.7</b>	<b>7.4</b>	<b>319.9</b>	<b>16.3</b>	
<b>D. States' Own Non-Tax Revenue (a to f)</b>	<b>890.9</b>	<b>1,026.1</b>	<b>979.0</b>	<b>1,026.2</b>	<b>88.1</b>	<b>9.9</b>	<b>-47.1</b>	<b>-4.6</b>	<b>47.2</b>	<b>4.8</b>	
(a) Interest Receipts	152.9	163.6	167.6	164.3	14.7	9.6	4.1	2.5	-3.3	-2.0	
(b) Dividends and Profits	7.8	7.6	6.7	6.4	-1.1	-13.9	-0.8	-10.9	-0.3	-4.5	
(c) General Services	241.2	276.0	208.3	185.6	-32.9	-13.6	-67.7	-24.5	-22.7	-10.9	
of which:											
State Lotteries	57.5	65.6	56.0	20.3	-1.5	-2.6	-9.6	-14.6	-35.7	-63.8	
(d) Social Services	90.8	113.9	121.8	139.6	31.0	34.1	7.9	7.0	17.8	14.6	
(e) Economic Services	398.1	465.1	474.5	530.2	76.4	19.2	9.4	2.0	55.7	11.7	
(f) Fiscal Services	-	-	-	-	-	-43.3	-	55.3	-	7.0	

\* : Comprises General Sales Tax/VAT, Central Sales Tax, Sales Tax on Motor Spirit and Purchase Tax on Sugarcane, etc.

Note : Figures for 2009-10 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of the State governments.

Appendix Table 4: Revenue Expenditure

Item	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	Variation							
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4			
					Amount	Per cent	Amount	Per cent	Amount	Per cent		
1		5	4	3	2	1	6	7	8	9	10	11
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>7,991.5</b>	<b>9,374.1</b>	<b>9,932.5</b>	<b>11,021.4</b>			<b>1,941.0</b>	<b>24.3</b>	<b>558.4</b>	<b>6.0</b>	<b>1,088.9</b>	<b>11.0</b>
<b>I. Developmental Expenditure (A+B)</b>	<b>4,771.8</b>	<b>5,597.1</b>	<b>6,066.1</b>	<b>6,680.0</b>			<b>1,294.2</b>	<b>27.1</b>	<b>468.9</b>	<b>8.4</b>	<b>613.9</b>	<b>10.1</b>
<b>A. Social Services (1 to 11)</b>	<b>3,085.5</b>	<b>3,688.7</b>	<b>3,982.0</b>	<b>4,414.7</b>			<b>896.5</b>	<b>29.1</b>	<b>293.3</b>	<b>8.0</b>	<b>432.7</b>	<b>10.9</b>
1. Education, Sports, Art and Culture	1,516.7	1,847.5	1,976.8	2,254.4			460.1	30.3	129.3	7.0	277.6	14.0
2. Medical and Public Health and Family Welfare	383.0	457.6	481.9	526.6			98.9	25.8	24.4	5.3	44.7	9.3
3. Water Supply and Sanitation	105.2	106.9	120.3	131.3			15.1	14.4	13.4	12.5	11.0	9.2
4. Housing	57.4	68.0	73.3	86.3			15.9	27.8	5.3	7.8	13.0	17.7
5. Urban Development	227.4	295.0	281.1	306.9			53.7	23.6	-13.8	-4.7	25.8	9.2
6. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	209.4	251.7	265.4	299.4			56.1	26.8	13.7	5.5	33.9	12.8
7. Labour and Labour welfare	34.0	45.0	46.7	52.4			12.7	37.2	1.7	3.8	5.7	12.3
8. Social Security and Welfare	328.5	382.9	419.4	480.6			91.0	27.7	36.5	9.5	61.2	14.6
9. Nutrition	112.3	151.3	161.5	166.0			49.2	43.8	10.2	6.7	4.5	2.8
10. Relief on account of Natural Calamities	84.1	53.2	119.6	81.3			35.6	42.3	66.4	124.8	-38.3	-32.0
11. Others*	27.4	29.6	35.8	29.5			8.3	30.4	6.2	20.8	-6.3	-17.6
<b>B. Economic Services (1 to 9)</b>	<b>1,686.3</b>	<b>1,908.5</b>	<b>2,084.1</b>	<b>2,265.3</b>			<b>397.8</b>	<b>23.6</b>	<b>175.7</b>	<b>9.2</b>	<b>181.2</b>	<b>8.7</b>
1. Agriculture and Allied Activities	444.6	480.4	553.2	596.8			108.6	24.4	72.8	15.2	43.6	7.9
2. Rural Development	288.3	335.0	356.3	407.2			68.0	23.6	21.3	6.4	50.9	14.3
3. Special Area Programmes	18.8	22.8	24.7	28.3			5.9	31.4	2.0	8.7	3.5	14.3
4. Irrigation and Flood Control	206.5	288.5	268.1	302.4			61.6	29.8	-20.5	-7.1	34.3	12.8
5. Energy	315.4	336.2	374.1	384.4			58.7	18.6	37.9	11.3	10.3	2.7
6. Industry and Minerals	64.6	93.3	100.0	103.7			35.4	54.8	6.7	7.2	3.8	3.8
7. Transport and Communications	215.9	208.2	239.6	259.4			23.7	11.0	31.5	15.1	19.8	8.3
8. Science, Technology and Environment	4.7	7.7	7.1	8.9			2.4	51.5	-0.6	-7.6	1.8	25.5
9. General Economic Services	127.6	136.4	161.0	174.3			33.4	26.2	24.5	18.0	13.3	8.2
<b>II. Non-Developmental Expenditure (A to F)</b>	<b>3,013.9</b>	<b>3,514.8</b>	<b>3,590.8</b>	<b>4,019.1</b>			<b>576.9</b>	<b>19.1</b>	<b>76.1</b>	<b>2.2</b>	<b>428.2</b>	<b>11.9</b>
A. Organs of State	87.4	95.1	119.6	125.7			32.2	36.9	24.5	25.7	6.1	5.1
B. Fiscal Services	128.8	150.1	155.7	170.6			26.9	20.9	5.7	3.8	14.9	9.6
C. Interest Payments and Servicing of Debt (1+2)	1,218.2	1,404.6	1,386.0	1,541.8			167.8	13.8	-18.6	-1.3	155.8	11.2
1. Appropriation for Reduction or Avoidance of Debt	90.1	118.0	116.5	140.6			26.4	29.3	-1.5	-1.3	24.1	20.7
2. Interest Payments	1,128.1	1,286.6	1,269.5	1,401.3			141.4	12.5	-17.1	-1.3	131.8	10.4
D. Administrative Services	675.0	831.9	803.9	965.1			128.9	19.1	-28.0	-3.4	161.3	20.1
E. Pensions	831.6	950.2	1,065.7	1,168.8			234.1	28.2	115.5	12.2	103.1	9.7
F. Miscellaneous General Services of which: State Lotteries	73.1	82.9	59.9	47.0			-13.1	-18.0	-23.0	-27.7	-12.9	-21.6
	55.2	62.0	53.7	17.2			-1.5	-2.7	-8.3	-13.4	-36.5	-68.0
<b>III. Grants-in-Aid and Contribution</b>	<b>205.8</b>	<b>262.2</b>	<b>275.6</b>	<b>322.4</b>			<b>69.8</b>	<b>33.9</b>	<b>13.4</b>	<b>5.1</b>	<b>46.8</b>	<b>17.0</b>

\* : Mainly include expenditure on Information and Publicity, Secretariat-Social Services, etc.

Note : Figures for 2009-10 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of the State governments.

**Appendix Tables**

**Appendix Table 5: Capital Receipts**

(Amount in ₹ billion)

Item	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
<b>Total Capital Receipts (1 to 10)</b>	<b>2,395.0</b>	<b>2,428.6</b>	<b>2,366.0</b>	<b>2,750.8</b>	<b>-29.0</b>	<b>-1.2</b>	<b>-62.6</b>	<b>-2.6</b>	<b>384.8</b>	<b>16.3</b>
1. Internal Debt *	1,798.0	1,930.7	1,845.7	2,145.5	47.7	2.7	-85.0	-4.4	299.8	16.2
of which:										
(i) Market Loans (Gross)	1,290.6	1,483.6	1,204.1	1,632.9	-86.5	-6.7	-279.5	-18.8	428.8	35.6
(ii) Special Securities issued to NSSF @	335.4	259.1	510.1	352.3	174.7	52.1	251.0	96.9	-157.8	-30.9
2. Loans from the Centre @	81.1	154.5	133.9	179.2	52.9	65.2	-20.5	-13.3	45.2	33.8
3. Recovery of Loans and Advances	80.9	42.1	56.0	44.8	-24.9	-30.8	13.9	33.0	-11.2	-19.9
4. Small Savings, Provident Funds, etc. (net)	231.4	224.3	227.6	257.8	-3.8	-1.6	3.4	1.5	30.2	13.3
5. Contingency Fund (net)	0.8	1.9	-0.6	2.0	-1.4	-178.7	-2.5	-132.7	2.6	-430.7
6. Reserve Funds (net)**	-19.9	37.4	25.0	65.1	44.9	-225.5	-12.4	-33.1	40.1	160.4
7. Deposits and Advances (net)***	123.7	35.7	38.8	33.6	-84.9	-68.6	3.1	8.8	-5.2	-13.3
8. Appropriation to Contingency Fund (net)	2.5	-	-5.2	4.0	-7.7	-306.0	-5.2	-	9.2	-177.7
9. Remittances (net)	29.7	88.7	88.0	-71.0	58.2	195.7	-0.7	-0.8	-159.0	-180.7
10. Others #	66.8	-86.5	-43.3	89.7	-110.2	-164.9	43.2	-49.9	133.0	-307.0

— : Nil/Negligible/Abnormal growth due to low base.

\* : Includes market loans, special securities issued to NSSF, land compensation bonds, cash credits and loans from State Bank of India and other banks (net) as also loans from National Rural Credit (Long-term Operations) Fund of the NABARD, National Co-operative Development Corporation, Life Insurance Corporation of India, Khadi and Village Industries Commission, etc, but excludes Ways and Means Advances and Overdrafts from the Reserve Bank of India.

@ : With the change in the system of accounting with effect from 1999-2000, States' share in small savings which was included earlier under loans from the Centre is included under internal debt and shown as special securities issued to NSSF of the Central Government.

\*\* : Reserve funds (net) includes reserve funds bearing interest (like the depreciation reserve funds of Government Commercial Undertakings) as well as those not bearing interest (like sinking funds, famine relief fund and roads and bridges funds).

\*\*\* : Deposits and advances (net) include deposits bearing interest (like deposits of local funds) as well as those not bearing interest (like defence and postal deposits and civil advances).

# : Includes Suspense and Miscellaneous (net) and Inter-State Settlement (net) and Miscellaneous Capital Receipts.

**Note** : 1. Figures for 2009-10 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

2. Capital receipts include Public Accounts on a net basis. Also see Notes to Appendices.

**Source** : Budget Documents of the State governments.

Appendix Table 6: Capital Disbursements

(Amount in ₹ billion)

Item	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
<b>Total Capital Disbursements (1 to 4)</b>	<b>2,161.8</b>	<b>2,371.8</b>	<b>2,431.0</b>	<b>2,876.0</b>	<b>269.3</b>	<b>12.5</b>	<b>59.3</b>	<b>2.5</b>	<b>445.0</b>	<b>18.3</b>
1. Total Capital Outlay (i+ii)	1,492.1	1,667.0	1,704.0	2,027.5	211.9	14.2	37.0	2.2	323.5	19.0
i) Development Outlay (a+b)	1,435.0	1,562.1	1,603.9	1,899.2	168.9	11.8	41.8	2.7	295.3	18.4
a) Social Services	293.7	372.7	393.0	470.7	99.3	33.8	20.3	5.4	77.7	19.8
b) Economic Services	1,141.2	1,189.4	1,210.9	1,428.5	69.7	6.1	21.5	1.8	217.6	18.0
ii) Non-Development Outlay@	57.2	104.9	100.1	128.3	43.0	75.1	-4.8	-4.6	28.2	28.2
2. Discharge of Internal Debt@@	396.7	471.7	464.4	553.2	67.7	17.1	-7.3	-1.5	88.9	19.1
of which:										
Market Loans	164.1	157.2	162.8	219.3	-1.3	-0.8	5.6	3.6	56.5	34.7
3. Repayment of Loans to the Centre	98.1	84.8	86.2	83.3	-11.9	-12.1	1.4	1.7	-2.9	-3.3
4. Loans and Advances by the State Governments (i+ii)	174.9	148.3	176.4	211.9	1.6	0.9	28.1	19.0	35.5	20.1
i) Development (a+b)	170.5	143.1	171.0	204.4	0.5	0.3	28.0	19.5	33.4	19.5
a) Social Services	58.3	70.5	64.9	81.8	6.6	11.3	-5.6	-7.9	17.0	26.2
b) Economic Services	112.2	72.6	106.2	122.6	-6.0	-5.4	33.6	46.2	16.4	15.5
ii) Non-Development	4.4	5.2	5.4	7.5	1.0	23.5	0.2	3.1	2.1	38.8

@ : Comprises expenditure on general services.

@@ : Includes repayment of market loans, land compensation bonds, as also repayment of loans from National Rural Credit (Long-term Operations) Fund of the NABARD, National Co-operative Development Corporation, Life Insurance Corporation of India, etc. but exclude repayments of cash credits and loans from the State Bank of India and other banks and Ways and Means Advances and Overdraft from the RBI.

**Note** : 1. Figures for 2009-10 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

2. Capital Expenditure is given exclusive of Public Accounts. Also see Note to Appendices.

**Source** : Budget Documents of the State governments.

**Appendix Tables**

**Appendix Table 7: Devolution and Transfer of Resources from the Centre**

Item	(Amount in ₹ billion)										
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	Variation						
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4		
					Amount	Per cent	Amount	Per cent	Amount	Per cent	
1	2	3	4	5	6	7	8	9	10	11	
<b>I. States' Share in Central Taxes</b>	1,650.1	2,004.7	2,151.5	2,508.9	501.3	30.4	146.8	7.3	357.5	16.6	
<b>II. Grants from the Centre (1 to 5)</b>	1,509.7	1,832.8	1,967.5	2,287.5	457.8	30.3	134.7	7.4	319.9	16.3	
1. State Plan Schemes	708.5	923.8	958.3	1,139.7	249.7	35.2	34.4	3.7	181.4	18.9	
2. Central Plan Schemes	64.5	71.2	69.9	59.4	5.3	8.3	-1.3	-1.8	-10.5	-15.0	
3. Centrally Sponsored Schemes	258.8	451.4	452.3	479.8	193.5	74.8	0.9	0.2	27.5	6.1	
4. NEC/Special Plan Schemes	7.0	10.0	11.6	9.2	4.7	67.0	1.7	16.6	-2.4	-20.9	
5. Non-Plan Grants (a to c)	470.9	376.4	475.4	599.3	4.6	1.0	99.0	26.3	123.9	26.1	
a) Statutory Grants	249.9	179.5	225.2	306.6	-24.8	-9.9	45.7	25.5	81.4	36.2	
b) Grants for Natural Calamities	35.0	31.8	41.5	37.6	6.5	18.7	9.7	30.6	-3.9	-9.3	
c) Non-Plan Non-Statutory Grants	186.0	165.1	208.8	255.1	22.8	12.3	43.6	26.4	46.3	22.2	
<b>III. Gross Loans from the Centre (i+ii)</b>	81.1	154.5	133.9	179.2	52.9	65.2	-20.5	-13.3	45.2	33.8	
i) Plan Loans	82.1	150.6	133.7	178.5	51.6	62.8	-17.0	-11.3	44.8	33.5	
ii) Non-Plan Loans*	-1.1	3.8	0.2	0.7	1.3	-123.6	-3.6	-93.5	0.5	184.2	
<b>IV. Gross Transfer (I+II+III)</b>	3,240.9	3,991.9	4,252.9	4,975.6	1,012.0	31.2	261.0	6.5	722.6	17.0	
<b>V. Repayment of Loans and Interest Payments Liabilities (a+b)</b>	210.8	195.2	195.8	185.3	-15.0	-7.1	0.5	0.3	-10.5	-5.4	
a) Repayment of Loans to the Centre	98.1	84.8	86.2	83.3	-11.9	-12.1	1.4	1.7	-2.9	-3.3	
b) Interest Payments on the Loans from the Centre	112.7	110.5	109.6	101.9	-3.2	-2.8	-0.9	-0.8	-7.6	-7.0	
<b>VI. Net Transfer of Resources from the Centre (IV-V)</b>	3,030.1	3,796.7	4,057.2	4,790.3	1,027.0	33.9	260.5	6.9	733.1	18.1	

\* : Include Ways and Means Advances from the Centre. NEC: North Eastern Council.

Note : Figures for 2009-10 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of the State governments.

**Appendix Table 8: Development and Non-Development Expenditure**

(Amount in ₹ billion)

Year	Development*	Non-Development*	Others**	Total
1	2	3	4	5
1990-91	633.7 (69.6)	226.0 (24.8)	51.2 (5.6)	910.9 (100.0)
1991-92	745.9 (69.1)	271.4 (25.1)	62.0 (5.7)	1,079.3 (100.0)
1992-93	805.7 (67.5)	321.0 (26.9)	66.6 (5.6)	1,193.4 (100.0)
1993-94	887.9 (66.3)	378.6 (28.3)	72.0 (5.4)	1,338.5 (100.0)
1994-95	1,026.3 (64.5)	489.6 (30.8)	75.5 (4.7)	1,591.5 (100.0)
1995-96	1,128.9 (64.6)	545.4 (31.2)	72.0 (4.1)	1,746.3 (100.0)
1996-97	1,293.6 (64.9)	613.5 (30.8)	85.4 (4.3)	1,992.5 (100.0)
1997-98	1,422.7 (63.5)	706.5 (31.6)	110.1 (4.9)	2,239.2 (100.0)
1998-99	1,612.0 (61.7)	851.7 (32.6)	150.5 (5.8)	2,614.2 (100.0)
1999-00	1,835.4 (59.6)	1,084.5 (35.2)	159.9 (5.2)	3,079.8 (100.0)
2000-01	2,056.7 (60.5)	1,168.2 (34.2)	173.4 (5.1)	3,398.4 (100.0)
2001-02	2,110.9 (57.3)	1,355.1 (36.8)	220.9 (6.0)	3,686.8 (100.0)
2002-03	2,218.0 (54.1)	1,495.5 (36.5)	389.0 (9.5)	4,102.5 (100.0)
2003-04	2,728.5 (53.1)	1,665.4 (32.4)	749.2 (14.6)	5,143.0 (100.0)
2004-05	2,864.7 (51.8)	1,851.5 (33.3)	818.0 (14.9)	5,534.3 (100.0)
2005-06	3,300.4 (58.8)	1,900.2 (33.8)	416.2 (7.4)	5,616.8 (100.0)
2006-07	3,921.7 (59.7)	2,118.7 (32.2)	532.4 (8.1)	6,572.8 (100.0)
2007-08	4,644.6 (61.7)	2,332.3 (31.0)	546.3 (7.3)	7,523.2 (100.0)
2008-09	5,670.9 (64.3)	2,549.8 (28.9)	602.7 (6.8)	8,823.3 (100.0)
2009-10	6,377.3 (62.8)	3,075.5 (30.3)	700.5 (6.9)	10,153.3 (100.0)
2010-11 (RE)	7,841.0 (63.4)	3,696.3 (29.9)	826.2 (6.7)	12,363.5 (100.0)
2011-12 (BE)	8,783.6 (63.2)	4,154.9 (29.9)	959.0 (6.9)	13,897.5 (100.0)

RE : Revised Estimates.

BE : Budget Estimates.

\* : Includes expenditure on revenue and capital account and loans and advances extended by State governments.

\*\* : Includes Grants-in-Aid and Contributions (Compensation and Assignments to Local Bodies), Discharge of Internal Debt and Repayment of Loans to the Centre.

**Note** : 1. Figures in parentheses are percentage to total.

2. Figures in respect of Jammu and Kashmir from 1990-91 to 2009-10 and for Jharkhand from 2001-02 to 2009-10 relate to revised estimates.

**Source** : Budget Documents of the State governments.



**Appendix Tables**

**Appendix Table 9: Development Expenditure - Major Heads**

(Amount in ₹ billion)

Item	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	Percentage variation		
					Col.4 over Col. 2	Col.4 over Col.3	Col.5 over Col. 4
1	2	3	4	5	6	7	8
<b>I. Development Expenditure (Revenue and Capital) (A + B)</b>	<b>6,206.8</b>	<b>7,159.2</b>	<b>7,670.0</b>	<b>8,579.2</b>	<b>23.6</b>	<b>7.1</b>	<b>11.9</b>
<b>A. Social Services (1 to 11)</b>	<b>3,379.2</b>	<b>4,061.4</b>	<b>4,375.0</b>	<b>4,885.5</b>	<b>29.5</b>	<b>7.7</b>	<b>11.7</b>
	<b>(53.0)</b>	<b>(55.6)</b>	<b>(55.8)</b>	<b>(55.6)</b>			
1. Education, Sports, Art and Culture	1,558.2	1,904.4	2,045.9	2,331.0	31.3	7.4	13.9
2. Medical and Public Health and Family Welfare	423.4	503.0	530.1	590.3	25.2	5.4	11.4
3. Water Supply and Sanitation	206.8	206.0	218.4	231.1	5.6	6.0	5.8
4. Housing	67.9	105.3	110.7	123.7	63.1	5.2	11.7
5. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	230.1	284.4	298.3	342.2	29.7	4.9	14.7
6. Labour and Labour welfare	34.0	45.0	46.7	52.4	37.2	3.8	12.3
7. Social Security and Welfare	336.5	395.5	435.5	498.8	29.4	10.1	14.5
8. Nutrition	112.3	151.3	161.5	166.0	43.8	6.7	2.8
9. Relief on account of Natural Calamities	84.1	53.2	119.6	81.3	42.3	124.8	-32.0
10. Urban development	289.4	368.1	359.5	423.9	24.2	-2.3	17.9
11. Others*	36.6	45.2	48.6	44.8	33.0	7.5	-7.9
<b>B. Economic Services (1 to 9)</b>	<b>2,827.6</b>	<b>3,097.9</b>	<b>3,295.0</b>	<b>3,693.7</b>	<b>16.5</b>	<b>6.4</b>	<b>12.1</b>
	<b>(44.3)</b>	<b>(42.4)</b>	<b>(42.0)</b>	<b>(42.1)</b>			
1. Agriculture and Allied Activities	543.9	516.8	594.0	654.0	9.2	14.9	10.1
2. Rural Development	358.6	433.3	452.6	528.5	26.2	4.5	16.8
3. Special Area Programmes	40.7	66.9	73.7	72.1	81.2	10.1	-2.3
4. Irrigation and Flood Control	620.9	781.2	727.7	886.0	17.2	-6.8	21.7
5. Energy	487.1	481.5	542.5	547.1	11.4	12.7	0.8
6. Industry and Minerals	84.0	111.1	119.6	119.5	42.4	7.7	-0.1
7. Transport and Communications	528.7	533.5	584.5	651.0	10.5	9.6	11.4
8. Science, Technology and Environment	5.0	8.2	7.6	9.4	53.1	-7.3	24.3
9. General Economic Services	158.6	165.4	192.8	226.1	21.5	16.6	17.3
<b>II. Loans and Advances by State Governments for Development Purposes (A+B)</b>	<b>170.5</b>	<b>143.1</b>	<b>171.0</b>	<b>204.4</b>	<b>0.3</b>	<b>19.5</b>	<b>19.5</b>
<b>A. Social Services (1 to 7)</b>	<b>58.3</b>	<b>70.5</b>	<b>64.9</b>	<b>81.8</b>	<b>11.3</b>	<b>-7.9</b>	<b>26.2</b>
	<b>(0.9)</b>	<b>(1.0)</b>	<b>(0.8)</b>	<b>(0.9)</b>			
1. Education, Sports, Art and Culture	0.1	0.1	0.6	0.1	577.0	773.7	-76.1
2. Medical and Public Health	1.4	1.2	1.0	1.0	-29.3	-18.0	-1.3
3. Family Welfare	-	-	-	-	105.2	-	-100.0
4. Water Supply and Sanitation	14.6	21.0	18.7	22.2	28.1	-10.7	18.4
5. Housing	7.8	11.5	12.7	18.5	62.9	10.1	46.1
6. Government Servants (Housing)	5.7	8.6	8.0	9.1	40.3	-6.9	12.8
7. Others @	28.7	28.1	23.8	30.9	-16.9	-15.1	29.9
<b>B. Economic Services (1 to 10)</b>	<b>112.2</b>	<b>72.6</b>	<b>106.2</b>	<b>122.6</b>	<b>-5.4</b>	<b>46.2</b>	<b>15.5</b>
	<b>(1.8)</b>	<b>(1.0)</b>	<b>(1.4)</b>	<b>(1.4)</b>			
1. Crop Husbandry	1.0	0.4	1.9	1.9	86.0	421.9	3.3
2. Soil and Water Conservation	-	-	-	-	-	-	-
3. Food Storage and Warehousing	19.7	8.3	9.6	10.2	-51.2	16.5	6.2
4. Co-operation	6.1	3.3	7.1	3.8	15.7	116.2	-46.6
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-
6. Power Projects	60.8	41.4	59.4	74.9	-2.2	43.7	26.1
7. Village and Small Industries	1.1	1.0	1.0	0.8	-8.0	-5.9	-15.9
8. Other Industries and Minerals	3.4	7.9	9.9	11.6	191.5	25.4	16.7
9. Rural Development	-	0.8	0.1	0.1	121.6	-90.9	-20.5
10. Others+	20.1	9.6	17.2	19.3	-14.5	79.4	12.2
<b>III. Total Development Expenditure (I + II)</b>	<b>6,377.3</b>	<b>7,302.3</b>	<b>7,841.0</b>	<b>8,783.6</b>	<b>23.0</b>	<b>7.4</b>	<b>12.0</b>
	<b>(100.0)</b>	<b>(100.0)</b>	<b>(100.0)</b>	<b>(100.0)</b>			

⊃ : Nil/Negligible.

\* : Include expenditure on information and publicity.

@ : Include urban development, social security and welfare, etc.

+ : Include forest, fisheries, animal husbandry, road and water transport services, etc.

**Note** : 1. Figures in parentheses are percentage to total developmental expenditure.

2. Figures for 2009-10 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

**Source** : Budget Documents of the State governments.

**Appendix Table 10: Non-Development Expenditure - Major Heads**

(Amount in ₹ billion)

Item	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	Percentage variation		
					Col.4 over Col. 2	Col.4 over Col.3	Col.5 over Col. 4
1	2	3	4	5	6	7	
<b>I. Non-Development Expenditure (General Services) on Revenue Account (i to vi)</b>	<b>3,013.9</b>	<b>3,514.8</b>	<b>3,590.8</b>	<b>4,019.1</b>	<b>19.1</b>	<b>2.2</b>	<b>11.9</b>
i. Organs of State	87.4	95.1	119.6	125.7	36.9	25.7	5.1
ii. Fiscal Services	128.8	150.1	155.7	170.6	20.9	3.8	9.6
iii. Interest Payments and Servicing of Debt (1+2)	1,218.2	1,404.6	1,386.0	1,541.8	13.8	-1.3	11.2
1. Appropriation for reduction or avoidance of Debt	90.1	118.0	116.5	140.6	29.3	-1.3	20.7
2. Interest Payments	1,128.1	1,286.6	1,269.5	1,401.3	12.5	-1.3	10.4
iv. Administrative Services (1 to 5)	675.0	831.9	803.9	965.1	19.1	-3.4	20.1
1. Secretariat- General Services	55.8	69.5	37.0	64.2	-33.6	-46.8	73.5
2. District Administration	66.0	82.1	80.9	91.8	22.6	-1.4	13.5
3. Police	411.4	470.4	503.4	556.2	22.3	7.0	10.5
4. Public Works	58.3	71.5	74.4	75.1	27.6	4.1	1.0
5. Others *	83.5	138.4	108.2	177.7	29.6	-21.9	64.3
v. Pension	831.6	950.2	1,065.7	1,168.8	28.2	12.2	9.7
vi. Miscellaneous General Services	73.1	82.9	59.9	47.0	-18.0	-27.7	-21.6
<b>II. Non-Development Expenditure on Capital Account (1+2)</b>	<b>61.5</b>	<b>110.2</b>	<b>105.5</b>	<b>135.8</b>	<b>71.5</b>	<b>-4.2</b>	<b>28.7</b>
1. Non-Developmental (General Services)	57.2	104.9	100.1	128.3	75.1	-4.6	28.2
2. Loans for Non-Development Purposes (a+b)	4.4	5.2	5.4	7.5	23.5	3.1	38.8
a) Government Servants (other than housing)	3.9	4.4	4.6	6.2	19.7	5.1	34.3
b) Miscellaneous	0.5	0.8	0.8	1.3	53.0	-7.6	66.0
<b>III. Total Non-Development Expenditure (I + II)</b>	<b>3,075.5</b>	<b>3,624.9</b>	<b>3,696.3</b>	<b>4,154.9</b>	<b>20.2</b>	<b>2.0</b>	<b>12.4</b>
<b>IV. III as percentage of Aggregate Receipts</b>	<b>30.5</b>	<b>31.4</b>	<b>30.7</b>	<b>29.7</b>			
<b>V. III as percentage of Aggregate Disbursements</b>	<b>30.3</b>	<b>30.9</b>	<b>29.9</b>	<b>29.9</b>			

@ Include expenditure on Public Service Commission, Treasury and Administration, Jails, etc.

**Note :** Figures for 2009-10 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

**Source :** Budget Documents of the State governments.

**Appendix Tables**

**Appendix Table 11: Development and Non-Development Expenditure - Plan and Non-Plan Components**

(Amount in ₹ billion)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>Aggregate Disbursements (1 to 3)*</b>	<b>3,113.7</b>	<b>7,039.6</b>	<b>10,153.3</b>	<b>3,873.3</b>	<b>7,872.6</b>	<b>11,745.8</b>	<b>4,052.7</b>	<b>8,310.8</b>	<b>12,363.5</b>	<b>4,773.9</b>	<b>9,123.6</b>	<b>13,897.5</b>
<b>1. Development Expenditure (a + b)*</b>	<b>3,009.5</b>	<b>3,367.8</b>	<b>6,377.3</b>	<b>3,714.9</b>	<b>3,587.4</b>	<b>7,302.3</b>	<b>3,900.9</b>	<b>3,940.1</b>	<b>7,841.0</b>	<b>4,568.1</b>	<b>4,215.5</b>	<b>8,783.6</b>
a) Direct Development Expenditure (i + ii)	2,902.4	3,304.4	6,206.8	3,598.4	3,560.9	7,159.2	3,791.1	3,878.9	7,670.0	4,414.8	4,164.4	8,579.2
i) Economic Services	1,570.5	1,257.0	2,827.6	1,857.5	1,240.4	3,097.9	1,920.8	1,374.3	3,295.0	2,209.0	1,484.8	3,693.7
ii) Social Services	1,331.9	2,047.3	3,379.2	1,740.9	2,320.5	4,061.4	1,870.3	2,504.7	4,375.0	2,205.9	2,679.6	4,885.5
b) Loans and Advances for Development Purposes (i + ii)	107.1	63.4	170.5	116.6	26.5	143.1	109.8	61.2	171.0	153.2	51.2	204.4
i) Economic Services	59.8	52.4	112.2	62.9	9.7	72.6	60.8	45.4	106.2	88.7	33.9	122.6
ii) Social Services	47.3	11.0	58.3	53.6	16.8	70.5	49.0	15.9	64.9	64.5	17.3	81.8
<b>2. Non-Development Expenditure (a + b)*</b>	<b>87.9</b>	<b>2,987.5</b>	<b>3,075.5</b>	<b>130.8</b>	<b>3,494.1</b>	<b>3,624.9</b>	<b>125.1</b>	<b>3,571.2</b>	<b>3,696.3</b>	<b>165.0</b>	<b>3,989.9</b>	<b>4,154.9</b>
a) Direct Non-Development Expenditure*	87.9	2,983.2	3,071.1	130.8	3,488.9	3,619.7	125.1	3,565.8	3,690.9	165.0	3,982.4	4,147.4
b) Loans and Advances for Non-Development Purposes	0.1	4.3	4.4	-	5.2	5.2	-	5.4	5.4	-	7.5	7.5
<b>3. Others (a to c)*</b>	<b>16.2</b>	<b>684.3</b>	<b>700.5</b>	<b>27.6</b>	<b>791.1</b>	<b>818.6</b>	<b>26.7</b>	<b>799.5</b>	<b>826.2</b>	<b>40.8</b>	<b>918.1</b>	<b>959.0</b>
a) Repayment of Loans to the Centre	-	98.1	98.1	-	84.8	84.8	-	86.2	86.2	-	83.3	83.3
b) Discharge of Internal Debt	0.9	395.8	396.7	1.3	470.4	471.7	1.3	463.1	464.4	0.6	552.6	553.2
of which:												
Market Loans	0.9	163.2	164.1	1.3	155.9	157.2	1.3	161.5	162.8	0.6	218.7	219.3
c) Grants-in-Aid and Contributions	15.4	190.4	205.8	26.3	235.9	262.2	25.4	250.2	275.6	40.2	282.2	322.4
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	15.4	186.5	201.9	26.3	235.9	262.2	25.4	250.2	275.6	40.2	282.2	322.4

\* : Including expenditure on both Revenue and Capital Account.

Note : Figures for 2009-10 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of the State governments.

— : Nil/Negligible.

**Appendix Table 12: Development and Non-Development Expenditure - Revenue and Capital Components**

(Amount in ₹ billion)

Item	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5
<b>I. Development Expenditure</b>	<b>6,377.3</b> (62.8)	<b>7,302.3</b> (62.2)	<b>7,841.0</b> (63.4)	<b>8,783.6</b> (63.2)
a) Revenue	4,771.8	5,597.1	6,066.1	6,680.0
b) Capital	1,605.5	1,705.2	1,774.9	2,103.6
<b>II. Non-development Expenditure</b>	<b>3,075.5</b> (30.3)	<b>3,624.9</b> (30.9)	<b>3,696.3</b> (29.9)	<b>4,154.9</b> (29.9)
a) Revenue	3,013.9	3,514.8	3,590.8	4,019.1
b) Capital	61.5	110.2	105.5	135.8
<b>III. Others</b>	<b>700.5</b> (6.9)	<b>818.6</b> (7.0)	<b>826.2</b> (6.7)	<b>959.0</b> (6.9)
a) Revenue *	205.8	262.2	275.6	322.4
b) Capital **	494.7	556.4	550.6	636.6
<b>IV. Aggregate Disbursements (I+II+III)</b>	<b>10,153.3</b>	<b>11,745.8</b>	<b>12,363.5</b>	<b>13,897.5</b>

\* : Comprise Grants-in-Aid and Contributions (Compensation and Assignments to Local Bodies).

\*\* : Comprise Discharge of Internal Debt and Repayment of Loans to the Centre.

**Note** : 1. Figures for 2009-10 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

2. Figures in parentheses are percentage to Aggregate Disbursements.

**Source** : Budget Documents of the State governments.

**Appendix Tables**

**Appendix Table 13: Plan and Non-Plan Expenditure - Revenue and Capital Components**

(Amount in ₹ billion)

Item	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5
<b>I. Plan Expenditure</b>	<b>3,113.7</b>	<b>3,873.3</b>	<b>4,052.7</b>	<b>4,773.9</b>
	<b>(30.7)</b>	<b>(33.0)</b>	<b>(32.8)</b>	<b>(34.4)</b>
a) Revenue	1,646.1	2,180.1	2,312.7	2,672.6
	(16.2)	(18.6)	(18.7)	(19.2)
b) Capital	1,467.5	1,693.2	1,740.0	2,101.3
	(14.5)	(14.4)	(14.1)	(15.1)
<b>II. Non-Plan Expenditure</b>	<b>7,039.6</b>	<b>7,872.6</b>	<b>8,310.8</b>	<b>9,123.6</b>
	<b>(69.3)</b>	<b>(67.0)</b>	<b>(67.2)</b>	<b>(65.6)</b>
a) Revenue	6,345.4	7,194.0	7,619.8	8,348.8
	(62.5)	(61.2)	(61.6)	(60.1)
b) Capital	694.2	678.6	691.0	774.7
	(6.8)	(5.8)	(5.6)	(5.6)
<b>III. Total Expenditure</b>	<b>10,153.3</b>	<b>11,745.8</b>	<b>12,363.5</b>	<b>13,897.5</b>
	<b>(100.0)</b>	<b>(100.0)</b>	<b>(100.0)</b>	<b>(100.0)</b>

**Note** : 1. Figures for 2009-10 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.  
2. Figures in parentheses are as percentage to Total Expenditure.

**Source** : Budget Documents of the State governments.

**Appendix Table 14: Non-plan Non-Development Expenditure of States**

(Amount in ₹ billion)

Item	2009-10 (Accounts)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4
<b>I. Non-Plan Non-Development Revenue Expenditure (1 to 6)</b>	<b>2,977.7</b> <b>(32.9)</b>	<b>3,540.1</b> <b>(18.9)</b>	<b>3,960.8</b> <b>(11.9)</b>
1. Organs of States	85.8 (69.6)	114.0 (32.8)	121.4 (6.5)
2. Fiscal Services	116.9 (43.0)	137.4 (17.5)	153.3 (11.5)
3. Interest Payments and Servicing of Debt	1,218.2 (14.0)	1,386.0 (13.8)	1,541.8 (11.2)
<i>of which:</i>			
Interest Payments	1,128.1	1,269.5	1,401.3
<i>of which:</i>			
Interest on loans from Centre	(13.0) 112.7 (-4.4)	(12.5) 109.6 (-2.8)	(10.4) 101.9 (-7.0)
4. Administrative Services	653.2 (54.2)	778.9 (19.3)	929.1 (19.3)
5. Pensions	831.6 (48.2)	1,065.1 (28.1)	1,168.3 (9.7)
6. Miscellaneous General Services	72.0 (29.9)	58.6 (-18.6)	46.9 (-20.0)
<b>II. Non-Plan Non-Development Capital Disbursements (1 + 2)*</b>	<b>9.9</b> <b>-(63.3)</b>	<b>31.1</b> <b>(215.6)</b>	<b>29.1</b> <b>(-6.5)</b>
1. Non-Plan Non-Development Capital Outlay	5.5 (-71.9)	25.7 (364.2)	21.6 (-16.0)
2. Non-Plan Non-Development Loans and Advances by States	4.3 (-39.5)	5.4 (24.9)	7.5 (38.8)
<b>III. Total Non-Plan Non-Development Expenditure</b>	<b>2,987.5</b> <b>(31.7)</b>	<b>3,571.2</b> <b>(19.5)</b>	<b>3,989.9</b> <b>(11.7)</b>

\* Exclude repayment of Loans to the Centre and Discharge of Internal Debt.

**Note:** 1. Figures in parentheses are percentage variations over the previous year.

2. The figures in respect of Jammu and Kashmir and Jharkhand for 2009-10 (Accounts) relate to Revised Estimates.

**Source :** Budget Documents of the State governments.

Appendix Tables

Appendix Table 15: Composition of Social Sector Expenditure\*

Item	(Amount in ₹ billion)											
	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-00	2000-01	
<b>1. Revenue Expenditure (i + ii)</b>												
<b>(i) Social Services (a to l)</b>	328.3	366.2	413.4	463.4	512.9	600.0	673.6	761.1	914.6	1,056.9	1,133.7	
(a) Education, Sports, Art and Culture	279.6	310.9	345.7	386.9	440.8	526.2	591.0	668.0	801.9	941.0	1,023.8	
(b) Medical and Public Health	155.3	170.8	192.6	214.6	245.6	284.2	325.0	363.8	447.0	549.0	587.8	
(c) Family Welfare	45.9	50.5	56.6	66.1	72.7	66.5	76.6	87.2	105.1	118.0	126.3	
(d) Water Supply and Sanitation	—	—	—	—	—	16.4	15.5	17.3	18.6	21.0	23.4	
(e) Housing	16.4	18.4	20.9	24.2	29.8	31.3	36.6	45.6	52.4	53.4	54.0	
(f) Urban Development	3.6	4.0	4.5	4.7	5.6	6.9	8.4	9.1	11.3	10.1	12.9	
(g) Welfare of SCs, STs and OBCs	6.3	7.6	7.3	7.9	8.5	11.0	13.8	17.3	21.3	26.6	26.8	
(h) Labour and Labour Welfare	17.9	20.7	23.0	25.7	30.1	33.9	38.9	44.9	51.7	55.1	61.0	
(i) Social Security and Welfare	13.6	14.8	16.6	18.5	20.9	23.8	25.9	30.0	35.7	40.5	49.0	
(j) Nutrition	5.4	6.1	6.3	6.7	8.5	21.4	18.5	18.4	21.2	22.5	24.8	
(k) Expenditure on Natural Calamities	8.8	10.8	9.7	9.5	9.0	19.3	19.6	19.8	21.0	26.1	38.8	
(l) Others	2.0	2.3	2.6	3.1	3.6	4.1	4.1	4.5	6.1	6.5	7.1	
<b>(ii) Economic Services (a + b)</b>	48.6	55.2	67.8	76.6	72.1	74.1	82.7	93.1	112.7	115.9	109.8	
(a) Rural Development	46.8	52.9	63.6	72.8	67.8	65.7	75.3	83.7	104.6	105.0	100.1	
(b) Food Storage and Warehousing	1.9	2.4	4.2	3.8	4.4	8.4	7.4	9.4	8.1	10.9	9.7	
<b>2. Capital Outlay (i + ii)</b>	15.7	16.9	20.2	19.8	24.1	24.7	25.2	38.6	50.9	56.4	85.1	
<b>(i) Social Services (a to l)</b>	12.6	16.5	16.6	17.9	22.2	25.1	28.9	33.0	41.4	42.2	53.5	
(a) Education, Sports, Art and Culture	2.8	2.8	3.0	3.0	3.6	4.1	4.3	4.5	5.3	3.6	3.7	
(b) Medical and Public Health	2.4	2.8	2.6	2.7	3.1	3.0	3.3	4.5	4.8	6.7	6.0	
(c) Family Welfare	—	—	—	—	—	0.4	0.4	0.7	0.4	0.3	0.4	
(d) Water Supply and Sanitation	3.5	5.0	5.5	6.8	8.9	9.0	10.3	11.2	16.9	18.2	30.7	
(e) Housing	1.8	2.1	1.9	2.0	2.5	3.5	3.0	4.0	5.8	5.0	4.9	
(f) Urban Development	0.3	1.5	1.0	1.1	1.3	1.8	2.6	2.4	1.8	2.3	3.2	
(g) Welfare of SCs, STs and OBCs	1.2	1.6	1.8	1.7	1.9	2.2	3.6	4.1	4.9	4.7	3.9	
(h) Social Security and Welfare	0.3	0.4	0.4	0.2	0.4	0.2	0.7	0.9	0.9	1.0	0.2	
(i) Others	0.2	0.4	0.5	0.4	0.5	1.0	0.7	0.8	0.6	0.3	0.4	
<b>(ii) Economic Services (a + b)</b>	3.1	0.4	3.6	2.0	1.9	-0.4	-3.6	5.6	9.5	14.2	31.6	
(a) Rural Development	1.1	2.0	1.8	1.4	1.4	1.5	3.5	3.3	3.2	5.5	12.8	
(b) Food Storage and Warehousing	1.9	-1.6	1.7	0.6	0.5	-1.9	-7.2	2.3	6.3	8.7	18.8	
<b>3. Loans and Advances by State Governments (i + ii)</b>	7.4	9.5	11.0	11.2	14.4	15.0	20.1	14.6	15.7	23.7	30.5	
<b>(i) Social Services (a to d)</b>	7.4	9.5	11.0	11.2	14.4	14.1	18.2	14.4	15.6	22.4	29.8	
(a) Education	—	—	—	—	—	0.2	0.1	0.2	0.1	—	—	
(b) Housing	1.7	2.1	2.3	3.2	2.7	2.2	4.7	2.9	3.6	4.1	4.4	
(c) Housing (Government servants)	1.4	1.6	1.9	2.3	2.6	2.8	3.4	3.6	4.5	9.9	11.5	
(d) Others	4.2	5.7	6.9	5.8	9.1	8.8	10.0	7.6	7.4	8.3	13.9	
<b>(ii) Economic Services (a + b)</b>	—	—	—	—	—	0.9	1.9	0.2	0.1	1.3	0.7	
(a) Rural Development	—	—	—	—	—	—	—	—	—	—	—	
(b) Food Storage and Warehousing	—	—	—	—	—	0.9	1.9	0.2	0.1	1.3	0.7	
<b>Total Social Sector Expenditure (1+2+3)</b>	<b>351.3</b>	<b>392.6</b>	<b>444.7</b>	<b>494.5</b>	<b>551.4</b>	<b>639.8</b>	<b>719.0</b>	<b>814.3</b>	<b>981.3</b>	<b>1,136.9</b>	<b>1,249.2</b>	

(Contd.)

**State Finances : A Study of Budgets of 2011-12**

**Appendix Table 15: Composition of Social Sector Expenditure\* (Concl'd.)**

Item	(Amount in ₹ billion)												
	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11 (RE)	2011-12 (BE)		
<b>1. Revenue Expenditure (i + ii)</b>	1,163.4	1,218.7	1,322.0	1,460.0	1,677.7	1,956.3	2,281.2	2,851.3	3,420.7	4,385.2	4,870.5		
<b>(i) Social Services (a to l)</b>	1,053.5	1,090.7	1,175.2	1,290.4	1,485.5	1,745.6	2,007.8	2,552.7	3,085.5	3,982.0	4,414.7		
(a) Education, Sports, Art and Culture	591.0	612.5	642.8	693.7	781.5	895.8	1,037.8	1,212.8	1,516.7	1,976.8	2,254.4		
(b) Medical and Public Health	129.4	134.4	141.2	152.3	175.4	191.6	218.9	261.6	326.1	410.3	449.0		
(c) Family Welfare	24.7	23.7	24.7	25.3	27.6	30.4	35.6	44.9	56.9	71.7	77.6		
(d) Water Supply and Sanitation	55.2	55.0	64.8	69.2	84.6	87.7	98.1	102.8	105.2	120.3	131.3		
(e) Housing	12.4	14.4	17.4	18.7	20.0	28.8	40.2	58.9	57.4	73.3	86.3		
(f) Urban Development	32.2	35.4	39.2	48.3	46.9	94.7	142.2	217.7	227.4	281.1	306.9		
(g) Welfare of SCs, STs and OBCs	67.8	71.1	77.0	91.9	104.6	118.0	146.3	180.5	209.4	265.4	299.4		
(h) Labour and Welfare	11.3	11.9	13.8	14.8	16.6	24.8	23.5	28.4	34.0	46.7	52.4		
(i) Social Security and Welfare	50.4	61.2	71.0	80.1	92.3	129.2	176.1	252.3	328.5	419.4	480.6		
(j) Nutrition	22.5	22.5	28.4	32.3	40.2	48.4	61.8	84.8	112.3	161.5	166.0		
(k) Expenditure on Natural Calamities	50.1	41.5	46.6	55.7	85.7	78.6	66.6	83.3	84.1	119.6	81.3		
(l) Others	6.6	6.8	8.2	8.1	10.1	17.4	20.6	24.8	27.4	35.8	29.5		
<b>(ii) Economic Services (a + b)</b>	109.9	127.9	146.9	169.7	192.2	210.7	243.6	298.6	335.2	403.2	455.8		
(a) Rural Development	101.9	117.5	135.5	153.9	175.9	193.2	222.0	265.5	288.3	356.3	407.2		
(b) Food Storage and Warehousing	8.0	10.4	11.4	15.7	16.4	17.6	21.5	33.1	46.9	46.9	48.6		
<b>2. Capital Outlay (i + ii)</b>	96.7	90.3	111.7	155.7	182.6	226.2	298.2	384.9	430.6	482.7	592.6		
<b>(i) Social Services (a to i)</b>	57.8	72.0	92.9	116.9	141.4	173.9	229.9	291.7	293.7	393.0	470.7		
(a) Education, Sports, Art and Culture	5.1	4.9	6.5	9.8	17.2	23.8	33.6	45.9	41.5	69.1	76.6		
(b) Medical and Public Health	6.0	6.2	9.2	10.1	17.2	31.3	34.2	36.3	39.3	48.1	62.9		
(c) Family Welfare	0.3	0.1	0.2	—	—	0.3	0.4	0.7	1.1	0.1	0.9		
(d) Water Supply and Sanitation	26.9	35.5	35.9	51.8	51.8	66.5	93.4	113.3	101.6	98.1	99.8		
(e) Housing	5.1	6.4	6.0	9.8	7.4	9.8	10.1	12.1	10.5	37.4	37.4		
(f) Urban Development	3.5	4.7	18.4	17.7	23.0	17.7	24.6	41.5	62.0	78.4	117.0		
(g) Welfare of SCs, STs and OBCs	4.2	6.2	7.8	9.3	12.4	17.2	18.4	24.4	20.7	32.9	42.9		
(h) Social Security and Welfare	0.4	0.9	1.6	1.6	2.4	2.7	5.2	7.9	8.0	16.0	18.2		
(i) Others	6.2	7.2	7.4	6.7	9.8	4.6	10.0	9.4	9.1	12.8	15.3		
<b>(ii) Economic Services (a + b)</b>	38.9	18.2	18.8	38.9	41.2	52.2	68.3	93.2	136.9	89.7	121.8		
(a) Rural Development	22.8	22.2	23.2	30.1	39.5	53.9	57.3	58.3	70.3	96.3	121.4		
(b) Food Storage and Warehousing	16.1	-4.0	-4.4	8.7	1.7	-1.7	11.0	34.9	66.6	-6.5	0.5		
<b>3. Loans and Advances by State Governments (i + ii)</b>	32.4	27.5	27.9	25.0	33.9	47.5	75.3	79.2	78.1	74.6	92.1		
<b>(i) Social Services (a to d)</b>	28.6	27.4	27.8	21.9	30.4	36.3	61.8	63.9	56.3	64.9	81.8		
(a) Education	—	0.3	0.5	1.3	0.5	0.2	0.2	0.1	0.1	0.6	0.1		
(b) Housing	5.1	5.4	8.1	7.4	7.5	8.9	32.8	33.2	7.8	12.7	18.5		
(c) Housing (Government servants)	9.5	7.9	5.6	3.2	3.6	4.3	4.5	5.9	5.7	8.0	9.1		
(d) Others	14.0	13.7	13.7	10.0	18.8	22.9	24.2	24.7	44.7	43.5	54.1		
<b>(ii) Economic Services (a + b)</b>	3.8	0.2	—	3.2	3.5	11.2	13.5	15.3	19.8	9.7	10.3		
(a) Rural Development	—	—	—	0.1	0.1	0.1	—	—	—	0.1	0.1		
(b) Food Storage and Warehousing	3.8	0.2	0.0	3.1	3.5	11.1	13.4	15.2	19.7	9.6	10.2		
<b>Total Social Sector Expenditure (1+2+3)</b>	1,292.5	1,336.5	1,461.6	1,640.8	1,894.3	2,229.9	2,654.7	3,315.4	3,929.4	4,942.5	5,555.2		

BE: Budget Estimates.  
 \*: Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the State governments.  
 Note : Figures in respect of Jammu and Kashmir from 1990-91 to 2009-10 and for Jharkhand from 2001-02 to 2009-10 relate to Revised Estimates.  
 Source : Budget Documents of the State governments.



**Appendix Tables**

**Appendix Table 16: Decomposition of Gross Fiscal Deficit**

(Amount in ₹ billion)

Year	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (2+3+4-5)	Percent to GFD			Total (7+8+9-10)	
						Revenue Deficit	Capital Outlay	Net Lending		
1	2	3	4	5	6	7	8	9	10	11
1990-91	53.1	92.2	42.5	-	187.9	28.3	49.1	22.6	-	100.0
1991-92	56.5	101.0	31.5	-	189.0	29.9	53.4	16.7	-	100.0
1992-93	51.1	106.5	51.2	-	208.9	24.5	51.0	24.5	-	100.0
1993-94	38.7	123.5	41.4	-	203.6	19.0	60.7	20.3	-	100.0
1994-95	67.1	171.4	34.6	-	273.1	24.6	62.8	12.7	-	100.0
<b>1990-95 (Avg.)</b>	<b>53.3</b>	<b>118.9</b>	<b>40.3</b>	-	<b>212.5</b>	<b>25.2</b>	<b>55.4</b>	<b>19.4</b>	-	<b>100.0</b>
1995-96	86.2	182.3	40.2	-	308.7	27.9	59.0	13.0	-	100.0
1996-97	168.8	171.2	27.5	1.9	365.6	46.2	46.8	7.5	0.5	100.0
1997-98	174.9	221.4	38.4	-	434.7	40.2	50.9	8.8	-	100.0
1998-99	444.6	227.3	66.1	5.1	732.9	60.7	31.0	9.0	0.7	100.0
1999-2000	545.5	250.0	105.5	-	901.0	60.5	27.7	11.7	-	100.0
<b>1995-2000 (Avg.)</b>	<b>284.0</b>	<b>210.4</b>	<b>55.6</b>	<b>1.4</b>	<b>548.6</b>	<b>47.1</b>	<b>43.1</b>	<b>10.0</b>	<b>0.2</b>	<b>100.0</b>
2000-01	553.2	302.6	23.5	-	879.2	62.9	34.4	2.7	-	100.0
2001-02	604.0	316.6	22.1	-	942.6	64.1	33.6	2.3	-	100.0
2002-03	571.8	356.6	68.9	-	997.3	57.3	35.8	6.9	-	100.0
2003-04	634.1	515.7	56.5	-	1,206.3	52.6	42.8	4.7	-	100.0
2004-05	391.6	601.3	84.8	-	1,077.7	36.3	55.8	7.9	-	100.0
<b>2000-05 (Avg.)</b>	<b>550.9</b>	<b>418.6</b>	<b>51.2</b>	-	<b>1,020.6</b>	<b>54.6</b>	<b>40.5</b>	<b>4.9</b>	-	<b>100.0</b>
2005-06	70.1	775.6	55.2	0.1	900.8	7.8	86.1	6.1	-	100.0
2006-07	-248.6	980.6	62.1	19.1	775.1	-32.1	126.5	8.0	2.5	100.0
2007-08	-429.4	1,188.6	64.9	69.6	754.5	-56.9	157.5	8.6	9.2	100.0
2008-09	-126.7	1,426.3	49.0	2.7	1,345.9	-9.4	106.0	3.6	0.2	100.0
2009-10	310.2	1,492.1	94.0	8.1	1,888.2	16.4	79.0	5.0	0.4	100.0
<b>2005-2010 (Avg.)</b>	<b>-84.9</b>	<b>1,172.7</b>	<b>65.0</b>	<b>19.9</b>	<b>1,132.9</b>	<b>-14.8</b>	<b>111.0</b>	<b>6.3</b>	<b>2.5</b>	<b>100.0</b>
2010-11 (RE)	251.8	1,704.0	120.5	9.5	2,066.7	12.2	82.5	5.8	0.5	100.0
2011-12 (BE)	-197.0	2,027.5	167.1	20.4	1,977.2	-10.0	102.5	8.5	1.0	100.0

Av.g. : Average.

'-' : Negligible/Nil.

RE : Revised Estimates.

BE : Budget Estimates.

**Note** : 1. Figures in respect of Jammu and Kashmir from 1990-91 to 2009-10 and for Jharkhand from 2001-02 to 2009-10 relate to revised estimates.  
2. Negative (-) sign indicates surplus in deficit indicators.

**Source** : Budget Documents of the State governments.

**State Finances : A Study of Budgets of 2011-12**

**Appendix Table 17: Financing of Gross Fiscal Deficit**

Year	(Amount in ₹ billion)														
	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and Other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus/(-) Deficit (+) (13+14+15)	Increase (-)/ Decrease (+) in Cash Balance	Withdrawal from (+)/ Addition to (-) Cash Balance Investment Account	Increase (+)/ Decrease (-) in WMA/ OD from RBI	Gross Fiscal Deficit (GFD)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1990-91	25.6	99.8	-	2.4	30.7	11.2	16.7	3.8	-1.5	0.0	-0.7	2.7	-4.3	0.9	187.9
1991-92	33.1	93.7	-	-0.2	29.1	13.4	15.9	7.2	-7.2	2.4	1.6	6.3	-6.9	2.1	189.0
1992-93	35.0	89.2	-	-0.5	36.2	15.2	23.8	32.0	-3.4	-0.4	-18.3	6.0	-22.5	-1.8	208.9
1993-94	36.2	94.0	-	1.1	43.3	15.4	15.6	-5.6	-2.3	2.2	3.6	5.6	-1.4	0.4	203.6
1994-95	40.8	142.5	-	21.0	47.8	17.1	35.5	7.9	0.6	3.5	11.7	-36.7	-36.7	-19.7	273.1
<b>1990-95 (Avg.)</b>	<b>34.1</b>	<b>103.8</b>	-	<b>4.8</b>	<b>37.4</b>	<b>14.5</b>	<b>21.5</b>	<b>9.1</b>	<b>-2.7</b>	<b>1.5</b>	<b>-11.5</b>	<b>6.5</b>	<b>-14.3</b>	<b>-3.6</b>	<b>212.5</b>
1995-96	58.9	140.8	-	6.4	49.0	21.0	29.5	31.0	-3.4	2.4	-26.8	-4.6	-35.9	12.0	308.7
1996-97	65.2	167.0	-	6.9	53.8	24.4	44.7	1.3	-75.0	5.6	72.0	67.9	-4.2	6.6	365.6
1997-98	72.8	226.5	-	15.0	62.3	29.3	35.2	2.7	-0.3	9.3	-18.0	-5.6	3.8	-19.3	434.7
1998-99	104.7	303.5	-	23.8	119.7	35.9	71.3	14.8	22.4	4.1	32.7	-336.9	329.8	42.3	733.0
1999-2000	126.6	121.8	264.2	33.8	178.8	25.6	90.5	8.5	0.8	19.2	31.3	-6.3	12.7	24.7	901.0
<b>1995-2000 (Avg.)</b>	<b>85.6</b>	<b>191.9</b>	<b>264.2*</b>	<b>17.2</b>	<b>92.7</b>	<b>27.2</b>	<b>54.2</b>	<b>11.7</b>	<b>-11.1</b>	<b>8.1</b>	<b>18.2</b>	<b>-57.1</b>	<b>61.3</b>	<b>13.3</b>	<b>548.6</b>
2000-01	125.2	83.2	326.1	45.5	131.1	31.0	71.4	23.5	10.3	55.7	-23.8	-8.5	-7.3	-7.7	879.2
2001-02	172.5	109.0	356.5	62.9	101.9	45.2	50.0	-24.5	-4.3	38.1	35.4	-6.4	12.0	28.6	942.6
2002-03	284.8	-3.7	489.7	48.6	98.6	48.0	7.1	12.1	0.9	54.0	-42.9	50.6	-27.6	-69.1	997.3
2003-04	472.9	139.4	180.0	41.3	93.3	63.8	-3.7	-36.5	18.5	242.7	-5.3	17.1	-17.8	-4.6	1,206.3
2004-05	345.6	-97.8	641.9	0.3**	88.8	71.3	80.7	-26.2	12.4	63.4	-102.3	-6.5	-80.3	-17.8	1,077.7
<b>2000-05 (Avg.)</b>	<b>280.2</b>	<b>46.0</b>	<b>398.8</b>	<b>49.6</b>	<b>102.7</b>	<b>51.8</b>	<b>41.1</b>	<b>-10.3</b>	<b>7.6</b>	<b>90.8</b>	<b>-27.8</b>	<b>9.3</b>	<b>-24.2</b>	<b>-14.1</b>	<b>1,020.6</b>
2005-06	153.0	-0.4	738.2	40.6	104.6	52.3	72.6	79.1	0.5	-0.2	-339.5	18.3	-347.6	-10.1	900.8
2006-07	130.8	-88.9	560.2	39.4	103.7	76.3	128.0	46.7	-3.0	-54.9	-163.2	47.8	-212.8	1.7	775.1
2007-08	539.2	-9.3	58.5	63.0	123.4	-59.2	135.8	37.4	12.5	-12.7	-134.1	87.9	-221.6	-0.4	754.5
2008-09	1,040.4	-7.6	14.8	57.0	156.4	75.4	45.9	88.0	-15.2	-19.6	-89.6	158.0	-244.6	-3.0	1,345.9
2009-10	1,126.5	-17.0	241.6	82.1	231.4	-19.9	123.7	58.7	29.7	-45.6	77.0	3.9	72.4	0.7	1,888.2
<b>2005-10 (Avg.)</b>	<b>598.0</b>	<b>-24.7</b>	<b>322.7</b>	<b>56.4</b>	<b>143.9</b>	<b>25.0</b>	<b>101.2</b>	<b>62.0</b>	<b>4.9</b>	<b>-26.6</b>	<b>-129.9</b>	<b>63.2</b>	<b>-190.8</b>	<b>-2.2</b>	<b>1,132.9</b>
2010-11 (RE)	1,041.3	47.7	369.2	40.2	227.6	25.0	38.8	-52.9	88.0	-75.0	316.9	93.4	222.7	0.8	2,066.7
2011-12 (BE)	1,413.6	95.8	174.9	69.0	257.8	65.1	33.6	69.3	-71.0	-59.2	-71.8	-6.1	-65.4	-0.3	1,977.2

RE: Revised Estimates. BE: Budget Estimates. NSSF: National Small Savings Fund. Avg.: Average. 'L': Not Applicable.

\* : Pertain to 1999-2000 as it was introduced from that year only. The sum of items for 1995-2000 (Avg.) will not thus be equal to GFD.

\*\* : Tamil Nadu has shown a negative figure of ₹1,376 crore under Loans from NCDC on account of adjustment of Tamil Nadu Industrial Development Corporation (TIDCO) bonds.

Note : 1. 'Others' is a residual item and includes, inter alia, Contingency Funds, appropriation to Contingency Funds, Inter-State Settlement, Land Compensation and Other Bonds and Loans from Financial Institutions other than mentioned in the Table.

2. Due to the change in the accounting procedure from 1999-2000, Loans from the Centre excludes States' share in small saving collections, which is shown under Securities issued to the NSSF under Internal Debt.

3. Accordingly, repayments of small saving collections included under repayments of Loans to Centre is now shown under discharge of Internal Debt to have consistent accounting for receipts and expenditure.

4. Figures for 2009-10 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

5. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh and Jammu and Kashmir [2009-10, 2010-11 (RE) and 2011-12 (BE)] were not available, the same has been included under Others.

Source : Budget Documents of the State governments.

Appendix Tables

Appendix Table 18: Financing of Gross Fiscal Deficit - As Per cent to Total

Year	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and Other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus(-)/ Deficit (+) (13+14+15)	Increase (-)/ Decrease (+) in Cash Balance	Withdrawal from (+)/ Addition to (-) Cash Balance Investment Account	Increase (+)/ Decrease (-) in WMA/OD from RBI	Gross Fiscal Deficit (GFD)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1990-91	13.6	53.1	-	1.3	16.3	6.0	8.9	2.0	-0.8	-	-0.4	1.4	-2.3	0.5	100.0
1991-92	17.5	49.6	-	-0.1	15.4	7.1	8.4	3.8	-3.8	1.3	0.8	3.3	-3.6	1.1	100.0
1992-93	16.8	42.7	-	-0.2	17.3	7.3	11.4	15.3	-1.6	-0.2	-8.8	2.9	-10.8	-0.9	100.0
1993-94	17.8	46.2	-	0.6	21.3	7.6	7.7	-2.7	-1.1	1.1	1.8	2.8	-0.7	0.2	100.0
1994-95	14.9	52.2	-	7.7	17.5	6.3	13.0	2.9	0.2	1.3	-15.9	4.3	-13.4	-7.2	100.0
<b>1990-95 (Avg.)</b>	<b>16.1</b>	<b>48.8</b>	-	<b>1.8</b>	<b>17.6</b>	<b>6.8</b>	<b>9.9</b>	<b>4.3</b>	<b>-1.4</b>	<b>0.7</b>	<b>-4.5</b>	<b>2.9</b>	<b>-6.2</b>	<b>-1.3</b>	<b>100.0</b>
1995-96	19.1	45.6	-	2.1	15.9	6.8	9.5	10.0	-1.1	0.8	-8.7	-1.5	-11.6	3.9	100.0
1996-97	17.8	45.7	-	1.9	14.7	6.7	12.2	0.4	-20.5	1.5	19.7	18.6	-1.1	1.8	100.0
1997-98	16.7	52.1	-	3.5	14.3	6.7	8.1	0.6	-0.1	2.1	-4.1	-1.3	0.9	-4.4	100.0
1998-99	14.3	41.4	-	3.2	16.3	4.9	9.7	2.0	3.1	0.6	4.5	-46.0	45.0	5.8	100.0
1999-2000	14.1	13.5	29.3	3.8	19.8	2.8	10.0	0.9	0.1	2.1	3.5	-0.7	1.4	2.7	100.0
<b>1995-2000 (Avg.)</b>	<b>16.4</b>	<b>39.7</b>	<b>29.3*</b>	<b>2.9</b>	<b>16.2</b>	<b>5.6</b>	<b>9.9</b>	<b>2.8</b>	<b>-3.7</b>	<b>1.4</b>	<b>3.0</b>	<b>-6.2</b>	<b>6.9</b>	<b>2.0</b>	<b>100.0</b>
2000-01	14.2	9.5	37.1	5.2	14.9	3.5	8.1	2.7	1.2	6.3	-2.7	-1.0	-0.8	-0.9	100.0
2001-02	18.3	11.6	37.8	6.7	10.8	4.8	5.3	-2.6	-0.5	4.0	3.8	-0.7	1.3	3.0	100.0
2002-03	28.6	-0.4	49.1	4.9	9.9	4.8	0.7	1.2	0.1	5.4	-4.3	5.1	-2.8	-6.9	100.0
2003-04	39.2	11.6	14.9	3.4	7.7	5.3	-0.3	-3.0	1.5	20.1	-0.4	1.4	-1.5	-0.4	100.0
2004-05	31.6	-10.8	62.2	-	7.2	6.5	7.4	-2.4	1.1	-12.4	9.6	0.6	7.3	1.6	100.0
<b>2000-05 (Avg.)</b>	<b>26.4</b>	<b>4.3</b>	<b>40.2</b>	<b>4.0</b>	<b>10.1</b>	<b>5.0</b>	<b>4.2</b>	<b>-0.8</b>	<b>0.7</b>	<b>4.7</b>	<b>1.2</b>	<b>1.1</b>	<b>0.7</b>	<b>-0.7</b>	<b>100.0</b>
2005-06	17.0	-	81.9	4.5	11.6	5.8	8.1	8.8	0.1	-	-37.7	2.0	-38.6	-1.1	100.0
2006-07	16.9	-11.5	72.3	5.1	13.4	9.8	16.5	6.0	-0.4	-7.1	-21.1	6.2	-27.4	0.2	100.0
2007-08	71.5	-1.2	7.8	8.3	16.4	-7.8	18.0	5.0	1.7	-1.7	-17.8	11.7	-29.4	-0.1	100.0
2008-09	77.3	-0.6	1.1	4.2	11.6	5.6	3.4	6.5	-1.1	-1.5	-6.7	11.7	-18.2	-0.2	100.0
2009-10	59.7	-0.9	12.8	4.3	12.3	-1.1	6.6	3.1	1.6	-2.4	4.1	0.2	3.8	-	100.0
<b>2000-05 (Avg.)</b>	<b>48.5</b>	<b>-2.8</b>	<b>35.2</b>	<b>5.3</b>	<b>13.0</b>	<b>2.5</b>	<b>10.5</b>	<b>5.9</b>	<b>0.4</b>	<b>-2.5</b>	<b>-15.8</b>	<b>6.4</b>	<b>-21.9</b>	<b>-0.2</b>	<b>100.0</b>
2010-11 (RE)	50.4	2.3	17.9	1.9	11.0	1.2	1.9	-2.6	4.3	-3.6	15.3	4.5	10.8	-	100.0
2011-12 (BE)	71.5	4.8	8.8	3.5	13.0	3.3	1.7	3.5	-3.6	-3.0	-3.6	-0.3	-3.3	-	100.0

RE: Revised Estimates. BE: Budget Estimates. NSSF: National Small Savings Fund. Avg.: Average. \*: Nil/Negligible/Not Applicable.

\*: Pertains to 1999-2000 as it was introduced from that year only. The sum of items for 1995-2000 (Avg.) will not thus be equal to 100.

Note: Same as in Appendix Table 17.

Source: Budget Documents of the State governments.

**Appendix Table 19: Composition of Outstanding Liabilities of State Governments**  
(As at end-March)

Year	(Amount in ₹ billion)																		
	Market Loans	Power Bonds	Compensation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NDC	Loans from Institutions	Loans from Banks and FIs	Total Internal Debt	Loans and Advances from Centre	Provident Funds, etc.	Reserve Fund Advances	Deposit and Advances	Contingency Fund	Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = sum (7 to 12)	14 = sum (2 to 6)+13	15	16	17	18	19	20 = sum (14 to 19)
1991	156.5	-	0.6	-	10.5	7.2	2.4	2.8	3.0	6.3	3.4	25.1	192.7	735.2	168.6	47.3	127.7	10.0	1,281.5
1992	190.1	-	0.6	-	12.9	7.8	2.7	1.5	6.0	8.1	3.0	29.1	232.7	829.8	197.9	55.2	145.0	9.7	1,470.3
1993	224.8	-	0.7	-	10.7	8.9	2.9	0.2	7.3	8.8	4.0	32.3	268.5	916.3	235.1	67.0	189.1	7.6	1,683.6
1994	261.2	-	0.8	-	13.1	10.4	3.8	-0.9	8.1	8.9	3.9	34.3	309.3	1,011.2	279.7	81.8	190.1	6.6	1,878.7
1995	312.0	-	0.8	-	6.1	11.3	4.2	-0.8	9.4	10.7	5.1	40.0	358.8	1,152.4	328.9	90.1	229.6	4.9	2,164.8
1996	370.9	-	0.8	-	18.9	12.6	5.0	2.9	11.7	11.0	5.2	48.4	439.0	1,292.6	382.2	105.8	266.5	9.3	2,495.3
1997	436.0	-	0.7	-	25.6	14.2	-	8.2	11.8	11.1	5.7	51.1	513.4	1,461.7	441.0	123.5	314.4	5.1	2,859.0
1998	508.5	-	0.8	-	6.3	16.8	-	20.4	14.0	11.1	15.1	77.3	592.9	1,686.6	508.4	145.0	366.1	9.2	3,308.2
1999	614.8	-	0.7	-	48.6	22.0	-	31.5	20.6	12.0	21.8	107.9	771.9	1,990.1	632.6	173.2	423.6	4.5	3,995.8
2000	754.3	-	0.7	252.5	73.3	31.0	-	43.7	31.8	13.5	51.1	171.1	1,251.8	2,303.3	805.2	197.7	521.9	15.3	5,095.3
2001	867.7	-	0.6	563.5	65.6	42.2	-	65.0	43.9	14.4	126.7	292.1	1,789.5	2,386.6	936.3	228.7	593.3	7.1	5,941.5
2002	1,040.3	-	0.6	902.3	94.2	50.9	-	89.7	71.4	16.2	180.8	408.9	2,446.3	2,495.5	1,038.2	273.9	643.2	10.4	6,907.5
2003	1,330.7	-	0.6	1,391.9	25.1	66.2	-	115.5	79.0	16.1	235.2	512.0	3,260.3	2,491.8	1,136.8	321.9	650.4	3.1	7,864.3
2004	1,799.2	289.8	0.8	1,984.5	33.8	89.7	10.1	112.9	82.2	30.7	334.1	659.6	4,767.7	1,929.8	1,218.4	422.2	691.2	2.5	9,031.7
2005	2,134.8	298.8	0.8	2,822.0	15.0	119.9	9.9	82.3	94.9	15.8	356.5	679.2	5,950.6	1,600.5	1,308.3	523.1	752.9	5.3	10,140.7
2006	2,289.2	315.8	0.8	3,659.3	4.1	126.1	9.9	116.5	96.8	12.0	357.2	718.5	6,987.7	1,570.0	1,408.1	631.2	866.9	13.2	11,477.2
2007	2,427.8	260.5	0.8	4,253.1	3.0	122.0	9.7	156.2	91.8	11.2	302.5	693.4	7,638.6	1,466.5	1,499.2	787.6	1,010.7	13.2	12,415.8
2008	2,985.1	231.4	0.8	4,308.8	2.5	115.3	9.3	208.7	93.0	11.8	276.4	714.4	8,243.0	1,451.0	1,619.7	782.6	1,165.9	20.7	13,283.0
2009	4,019.2	216.9	0.8	4,319.2	3.7	108.4	9.1	274.3	91.0	11.9	283.2	777.8	9,337.6	1,438.7	1,774.3	839.3	1,283.5	28.5	14,702.0
2010	5,157.9	187.8	0.8	4,550.2	4.8	97.0	8.8	348.1	101.6	13.2	266.0	834.8	10,736.3	1,431.5	2,005.6	943.5	1,345.3	24.3	16,486.5
2011 (RE)	6,040.9	144.2	0.8	4,946.4	5.6	91.1	8.8	438.2	57.1	13.7	215.1	824.0	11,962.0	1,479.3	2,233.2	968.5	1,384.1	23.7	18,050.8
2012 (BE)	7,454.5	115.2	0.8	5,121.3	5.3	89.1	8.8	526.6	38.6	14.9	168.5	846.5	13,543.6	1,575.1	2,491.0	1,033.6	1,417.7	25.7	20,086.8

RE: Revised Estimates. BE: Budget Estimates. SDLS: State Development Loans. '—': Not applicable/Not available/Negligible.  
 Note: 1. From 1997 to 2003, 'Loans from Other Institutions' also includes 'Other Loans' and 'Loans from GIC'. From 2004, 'Loans from Other Institutions' includes 'Other Loans'.  
 2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh and Jammu and Kashmir [2010-11 (RE) and 2011-12 (BE)] were not available, the same has been included under 'Loans from Other Institutions'.

Appendix Tables

Appendix Table 20: Composition of Outstanding Liabilities of State Governments - As Proportion to Total

(As at end-March)

Year	Market Loans	Power Bonds	Compensation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from Other Institutions	Loans from Banks and FIs	Total Internal Debt	Loans and Advances from Centre	Provident Funds, etc.	Reserve Fund Advances	Contingency Fund	Total Outstanding Liabilities	
1	2	3	4	5	6	7	8	9	10	11	12	13 = sum (7 to 12)	14 = sum (2 to 6) + 13	15	16	17	18	19	20 = sum (14 to 19)
1991	12.2	-	-	-	0.8	0.6	0.2	0.2	0.2	0.5	0.3	2.0	15.0	57.4	13.2	3.7	10.0	0.8	100.0
1992	12.9	-	-	-	0.9	0.5	0.2	0.1	0.4	0.6	0.2	2.0	15.8	56.4	13.5	3.8	9.9	0.7	100.0
1993	13.4	-	-	-	0.6	0.5	0.2	-	0.4	0.5	0.2	1.9	15.9	54.4	14.0	4.0	11.2	0.5	100.0
1994	13.9	-	-	-	0.7	0.6	0.2	-	0.4	0.5	0.2	1.8	16.5	53.8	14.9	4.4	10.1	0.4	100.0
1995	14.4	-	-	-	0.3	0.5	0.2	-	0.4	0.5	0.2	1.8	16.6	53.2	15.2	4.2	10.6	0.2	100.0
1996	14.9	-	-	-	0.8	0.5	0.2	0.1	0.5	0.4	0.2	1.9	17.6	51.8	15.3	4.2	10.7	0.4	100.0
1997	15.3	-	-	-	0.9	0.5	-	0.3	0.4	0.4	0.2	1.8	18.0	51.1	15.4	4.3	11.0	0.2	100.0
1998	15.4	-	-	-	0.2	0.5	-	0.6	0.4	0.3	0.5	2.3	17.9	51.0	15.4	4.4	11.1	0.3	100.0
1999	15.4	-	-	-	1.2	0.6	-	0.8	0.5	0.3	0.5	2.7	19.3	49.8	15.8	4.3	10.6	0.1	100.0
2000	14.8	-	-	5.0	1.4	0.6	-	0.9	0.6	0.3	1.0	3.4	24.6	45.2	15.8	3.9	10.2	0.3	100.0
2001	14.6	-	-	9.5	1.1	0.7	-	1.1	0.7	0.2	2.1	4.9	30.1	40.2	15.8	3.8	10.0	0.1	100.0
2002	15.1	-	-	13.1	1.4	0.7	-	1.3	1.0	0.2	2.6	5.9	35.4	36.1	15.0	4.0	9.3	0.2	100.0
2003	16.9	-	-	17.7	0.3	0.8	-	1.5	1.0	0.2	3.0	6.5	41.5	31.7	14.5	4.1	8.3	-	100.0
2004	19.9	3.2	-	22.0	0.4	1.0	0.1	1.2	0.9	0.3	3.7	7.3	52.8	21.4	13.5	4.7	7.7	-	100.0
2005	21.1	2.9	-	27.8	0.1	1.2	0.1	0.8	0.9	0.2	3.5	6.7	58.7	15.8	12.9	5.2	7.4	0.1	100.0
2006	19.9	2.8	-	31.9	-	1.1	0.1	1.0	0.8	0.1	3.1	6.3	60.9	13.7	12.3	5.5	7.6	0.1	100.0
2007	19.6	2.1	-	34.3	-	1.0	0.1	1.3	0.7	0.1	2.4	5.6	61.5	11.8	12.1	6.3	8.1	0.1	100.0
2008	22.5	1.7	-	32.4	-	0.9	0.1	1.6	0.7	0.1	2.1	5.4	62.1	10.9	12.2	5.9	8.8	0.2	100.0
2009	27.3	1.5	-	29.4	-	0.7	0.1	1.9	0.6	0.1	1.9	5.3	63.5	9.8	12.1	5.7	8.7	0.2	100.0
2010	31.3	1.1	-	27.6	-	0.6	0.1	2.1	0.6	0.1	1.6	5.1	65.1	8.7	12.2	5.7	8.2	0.1	100.0
2011 (RE)	33.5	0.8	-	27.4	-	0.5	-	2.4	0.3	0.1	1.2	4.6	66.3	8.2	12.4	5.4	7.7	0.1	100.0
2012 (BE)	37.1	0.6	-	25.5	-	0.4	-	2.6	0.2	0.1	0.8	4.2	67.4	7.8	12.4	5.1	7.1	0.1	100.0

BE : Budget Estimates.  
 RE : Revised Estimates.  
 Note: 1. From 1997 to 2003, 'Loans from Other Institutions' also includes 'Other Loans' and 'Loans from GIC'. From 2004, 'Loans from Other Institutions' includes 'Other Loans'.  
 2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh and Jammu and Kashmir (2009-10, 2010-11 (RE) and 2011-12 (BE)) were not available, the same has been included under 'Loans from Other Institutions'.  
 3. Also see 'Explanatory Note on Data Sources and Methodology'.

**Appendix Table 21: State Government Market Borrowings**

(Amount in ₹ billion)

Year	Gross Allocation	Repayment	Net Allocation
1	2	3	4
1990-91	25.7	–	25.7
1991-92	33.6	–	33.6
1992-93	38.1	3.3	34.7
1993-94	41.5	5.1	36.4
1994-95	51.2	–	51.2
1995-96	62.7	3.4	59.3
1996-97	65.4	–	65.4
1997-98	77.5	5.6	71.9
1998-99	121.1	14.1	107.0
1999-00	137.1	13.0	124.1
2000-01	133.0	4.2	128.8
2001-02	187.1	14.5	172.6
2002-03*	308.5	17.9	290.6
2003-04*	505.2	41.5	463.8
2004-05*	391.0	51.2	339.8
2005-06	217.3	62.7	154.5
2006-07	266.0	65.5	200.5
2007-08 @	805.7	115.6#	690.2
2008-09 @	1,290.8	143.7	1,147.1
2009-10 @	1,181.9	162.4	1,049.4
2010-11 @	1,578.0	156.4	1,421.6
2011-12 @	1,678.6	219.9	1,458.7

— : Nil.

\* : Include additional market borrowings of ₹100, billion for 2002-03, ₹266.23 billion for 2003-04 and ₹169.43 billion for 2004-05 under the debt swap scheme.

# : Excluding ₹1.56 billion of buy-back of securities by Government of Odisha.

@ : Including Union Territory of Puducherry.

**Note** : Gross and net allocation from 2008-09 onwards includes additional allocations.

**Source** : Reserve Bank records.

# Statements

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## Statement

## Statement 1: Major Fiscal Indicators

State	Revenue Deficit/ Gross Fiscal Deficit				Capital Outlay/ Gross Fiscal Deficit				Net Lending/ Gross Fiscal Deficit				Non-Developmental Expenditure/ Aggregate Disbursement			
	2010-11 (RE)		2011-12 (BE)		2010-11 (RE)		2011-12 (BE)		2010-11 (RE)		2011-12 (BE)		2010-11 (RE)		2011-12 (BE)	
	(Accounts)	2	3	4	(Accounts)	5	6	7	(Accounts)	8	9	10	(Accounts)	11	12	13
<b>I. Non-Special Category</b>																
1. Andhra Pradesh	-8.8	-4.0	-21.7	98.5	101.4	10.3	13.5	20.3	25.3	24.4	24.8					
2. Bihar	-55.8	-27.5	-101.3	139.0	184.8	16.8	9.3	16.4	29.2	28.2	30.7					
3. Chhattisgarh	-50.5	-38.0	-35.3	156.1	132.9	-5.4	9.0	2.4	20.5	19.4	19.9					
4. Goa	10.3	-29.6	10.3	87.7	89.1	2.0	0.8	0.6	28.3	27.6	26.6					
5. Gujarat	46.0	34.7	-3.1	53.1	99.9	1.8	2.5	3.2	28.5	28.1	30.5					
6. Haryana	42.3	51.0	33.2	51.7	57.9	6.1	6.7	9.0	24.7	26.5	26.4					
7. Jharkhand	-146.6	2.9	-94.2	210.4	161.4	36.1	8.8	32.8	29.3	26.9	24.3					
8. Karnataka	-14.9	-13.6	-10.2	111.6	110.2	3.9	12.6	16.1	21.1	20.9	22.7					
9. Kerala	63.8	48.8	52.7	26.2	36.5	10.6	9.7	11.0	39.1	37.3	36.1					
10. Madhya Pradesh	-88.7	-56.8	-48.4	127.8	109.3	61.2	46.3	39.2	24.3	24.5	26.8					
11. Maharashtra	30.6	22.7	-0.3	66.6	98.4	2.9	2.1	1.9	27.9	29.0	29.8					
12. Odisha	-50.3	6.5	-1.0	161.0	94.6	-10.8	2.4	6.5	31.0	29.9	30.5					
13. Punjab	85.1	51.5	41.7	35.1	58.3	-20.2	-7.6	0.0	50.1	44.6	40.3					
14. Rajasthan	46.1	11.8	-4.4	50.2	106.0	3.7	-1.9	-1.6	30.9	30.9	29.8					
15. Tamil Nadu	29.9	17.8	-1.0	72.6	94.1	-2.5	5.1	7.0	28.7	29.0	27.2					
16. Uttar Pradesh	-37.7	-6.4	-29.7	134.2	128.4	3.5	0.8	1.3	34.1	35.3	34.2					
17. West Bengal	86.5	81.7	53.3	12.1	44.1	1.5	1.2	2.7	38.9	38.3	34.3					
<b>Total I</b>	<b>20.9</b>	<b>17.2</b>	<b>-3.5</b>	<b>74.0</b>	<b>96.0</b>	<b>5.3</b>	<b>6.2</b>	<b>8.7</b>	<b>30.0</b>	<b>29.8</b>	<b>29.5</b>					
<b>II. Special Category</b>																
1. Arunachal Pradesh	-119.1	-2,365.4	-1,196.5	218.5	1,295.7	0.6	2.5	0.9	24.6	33.5	42.6					
2. Assam	33.3	60.8	-32.1	65.0	129.6	1.6	0.6	2.5	33.8	27.3	28.2					
3. Himachal Pradesh	28.9	8.5	-3.1	69.8	91.9	1.3	8.0	11.3	31.7	33.5	34.8					
4. Jammu and Kashmir	-200.0	-439.3	-148.1	297.1	245.4	3.0	6.8	2.7	34.0	34.4	39.0					
5. Manipur	-117.2	-145.8	-135.7	216.7	235.8	0.5	0.5	-0.2	27.4	29.6	28.2					
6. Meghalaya	-117.1	-88.2	-150.0	212.7	184.3	4.4	3.8	17.8	30.4	25.0	23.7					
7. Mizoram	-83.7	-2.3	-186.3	183.8	287.5	-0.1	-0.1	-1.2	28.1	27.0	30.5					
8. Nagaland	-89.6	-289.6	-238.0	189.7	337.9	-0.1	0.7	0.1	39.3	35.7	40.9					
9. Sikkim	-305.8	-91.7	-646.2	384.1	715.9	21.7	1.0	30.2	47.2	40.3	39.4					
10. Tripura	1,900.3	-112.3	-229.2	-1,800.3	322.6	0.0	2.9	6.6	35.9	36.0	40.2					
11. Uttarakhand	42.1	-37.6	-10.2	76.8	102.5	-1.2	2.1	7.7	28.6	28.2	28.2					
<b>Total II</b>	<b>-38.7</b>	<b>-44.4</b>	<b>-96.7</b>	<b>140.8</b>	<b>191.3</b>	<b>1.3</b>	<b>2.2</b>	<b>5.3</b>	<b>32.6</b>	<b>31.0</b>	<b>33.2</b>					
<b>All States (I+II)</b>	<b>16.4</b>	<b>12.2</b>	<b>-10.0</b>	<b>79.0</b>	<b>102.5</b>	<b>5.0</b>	<b>5.8</b>	<b>8.5</b>	<b>30.3</b>	<b>29.9</b>	<b>29.9</b>					
<i>Memo item:</i>																
1. NCT Delhi	-184.5	-590.9	-143.3	132.9	160.3	151.6	399.0	83.0	24.2	25.3	17.7					
2. Puducherry	42.1	51.4	9.8	64.1	90.5	-0.5	-0.3	-0.3	25.6	21.6	21.7					

(Contd.)

Statement 1: Major Fiscal Indicators (Concl.)

State	Interest Payment/ Revenue Expenditure				State's Own Tax Revenue/ Revenue Expenditure				State's Own Non-Tax Revenue/ Revenue Expenditure				Gross Transfers/ Aggregate Disbursement			
	2010-11 (RE)		2011-12 (BE)		2010-11 (RE)		2011-12 (BE)		2010-11 (RE)		2011-12 (BE)		2010-11 (RE)		2011-12 (BE)	
	(Accounts)	15	16	17	18	19	20	21	22	23	24	25				
<b>I. Non-Special Category</b>																
1. Andhra Pradesh	14.0	11.7	11.8	55.4	54.6	58.1	12.3	12.8	12.7	27.4	28.7	27.7				
2. Bihar	11.3	10.2	9.5	24.8	24.1	25.2	5.1	2.9	6.0	62.0	62.7	65.8				
3. Chhattisgarh	6.3	5.6	5.3	41.3	39.0	40.2	17.6	18.7	17.6	38.1	38.6	37.2				
4. Goa	13.8	12.8	11.4	41.7	43.2	42.1	41.0	40.8	37.5	6.3	17.1	13.9				
5. Gujarat	17.7	16.5	18.1	55.0	59.8	65.7	11.2	8.8	10.1	15.9	17.7	19.0				
6. Haryana	10.8	11.1	12.6	52.3	54.1	57.7	10.9	11.8	12.4	15.9	17.9	20.1				
7. Jharkhand	13.0	10.7	10.0	32.3	29.5	32.6	17.5	15.5	13.4	49.6	41.5	50.4				
8. Karnataka	11.0	9.9	10.7	64.3	67.7	67.4	7.0	6.3	5.7	25.3	24.6	24.5				
9. Kerala	17.0	15.4	13.9	56.6	61.1	59.3	5.9	6.2	5.6	20.1	20.8	21.4				
10. Madhya Pradesh	12.4	10.6	9.9	48.1	42.6	42.9	17.8	12.5	11.1	38.1	43.2	44.4				
11. Maharashtra	14.9	13.8	14.4	62.3	65.1	68.9	8.8	8.0	8.0	17.2	18.5	19.8				
12. Odisha	12.0	12.0	11.1	35.5	32.3	33.9	12.7	10.1	10.5	47.2	49.4	46.3				
13. Punjab	18.3	16.1	18.4	43.9	50.9	57.6	20.6	19.2	8.8	14.5	16.7	19.4				
14. Rajasthan	16.9	15.8	15.4	40.9	41.4	41.1	11.4	12.4	12.4	30.1	37.1	39.6				
15. Tamil Nadu	11.2	10.6	10.3	61.6	65.0	69.9	8.5	6.2	5.9	21.0	21.0	21.1				
16. Uttar Pradesh	13.4	12.2	11.9	37.9	36.4	40.0	15.2	12.3	9.6	40.6	42.0	44.2				
17. West Bengal	22.7	21.7	20.4	28.9	31.7	37.3	4.2	4.3	4.3	26.2	33.9	40.7				
<b>Total I</b>	<b>14.4</b>	<b>13.1</b>	<b>13.1</b>	<b>48.3</b>	<b>49.4</b>	<b>52.3</b>	<b>11.1</b>	<b>9.9</b>	<b>9.2</b>	<b>28.9</b>	<b>31.0</b>	<b>32.6</b>				
<b>II. Special Category</b>																
1. Arunachal Pradesh	6.1	6.7	7.5	4.7	5.3	6.3	13.8	13.1	8.1	68.9	85.3	85.0				
2. Assam	8.6	7.2	6.6	23.5	17.8	20.8	13.0	7.7	10.5	48.3	52.0	61.9				
3. Himachal Pradesh	17.5	15.6	15.3	23.1	27.2	28.8	16.0	13.9	14.2	43.2	47.0	48.4				
4. Jammu and Kashmir	13.4	12.4	10.5	20.4	20.1	18.6	8.6	8.1	7.2	67.6	71.8	67.9				
5. Manipur	10.7	8.7	8.3	6.5	5.8	6.7	8.0	8.2	9.7	72.7	78.2	78.9				
6. Meghalaya	7.4	6.6	5.9	14.0	11.4	11.8	8.6	6.4	7.9	71.2	74.7	74.5				
7. Mizoram	9.4	7.0	7.9	4.0	3.4	5.1	4.7	4.8	6.9	78.3	72.0	79.7				
8. Nagaland	11.1	9.2	9.6	5.5	4.9	5.5	3.9	3.5	4.1	75.5	83.9	81.5				
9. Sikkim	5.6	6.3	5.9	8.1	7.5	8.3	49.5	37.3	39.6	47.7	52.6	60.1				
10. Tripura	9.7	11.0	11.9	12.5	13.6	16.0	3.0	2.8	2.8	86.4	73.6	74.0				
11. Uttarakhand	12.6	12.0	12.6	33.4	33.9	33.2	5.9	8.7	11.5	40.1	50.6	44.4				
<b>Total II</b>	<b>11.3</b>	<b>9.9</b>	<b>9.7</b>	<b>19.8</b>	<b>18.5</b>	<b>19.8</b>	<b>11.4</b>	<b>9.2</b>	<b>10.3</b>	<b>57.9</b>	<b>62.1</b>	<b>63.6</b>				
<b>All States (+Hil)</b>	<b>14.1</b>	<b>12.8</b>	<b>12.7</b>	<b>45.4</b>	<b>46.1</b>	<b>49.0</b>	<b>11.1</b>	<b>9.9</b>	<b>9.3</b>	<b>31.9</b>	<b>34.4</b>	<b>35.8</b>				
<i>Memo item:</i>																
1. NCT Delhi	17.8	17.5	15.9	96.7	110.0	107.2	24.9	27.4	2.4	14.2	11.9	17.7				
2. Puducherry	9.3	9.0	10.2	28.1	31.0	59.0	20.9	20.2	3.4	40.2	35.2	21.7				

RE : Revised Estimates. BE : Budget Estimates. '-': Nil/Negligible/Not applicable.

Note : 1. Negative (-) sign indicates surplus in deficit indicators.

2. Figures for Jammu and Kashmir and Jharkhand for the year 2009-10 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement

**Statement 2: Revenue Deficit/Surplus**

(₹ billion)

State	2009-10 (Accounts)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	Revenue Receipts	Revenue Expenditure	Revenue Surplus (+)/ Deficit (-)	Revenue Receipts	Revenue Expenditure	Revenue Surplus (+)/ Deficit (-)	Revenue Receipts	Revenue Expenditure	Revenue Surplus (+)/ Deficit (-)
	2	3	4=3-2	5	6	7=6-5	8	9	10=9-8
<b>I. Non-Special Category</b>									
1. Andhra Pradesh	646.8	634.5	-12.3	874.3	868.9	-5.4	1,010.0	971.7	-38.3
2. Bihar	355.3	325.8	-29.4	463.4	439.4	-24.0	562.1	499.3	-62.7
3. Chhattisgarh	181.5	172.7	-8.9	224.5	213.8	-10.8	258.1	244.6	-13.5
4. Goa	41.0	42.3	1.3	53.7	50.4	-3.3	58.7	60.4	1.7
5. Gujarat	416.7	486.4	69.7	524.5	580.1	55.6	598.9	594.4	-4.4
6. Haryana	209.9	252.6	42.6	276.0	320.6	44.6	320.2	346.8	26.6
7. Jharkhand	198.4	172.3	-26.1	201.0	202.4	1.4	277.5	240.4	-37.1
8. Karnataka	491.6	475.4	-16.2	577.8	561.9	-16.0	663.1	650.3	-12.8
9. Kerala	261.1	311.3	50.2	321.3	358.6	37.4	394.3	449.6	55.3
10. Madhya Pradesh	413.9	359.0	-55.0	525.1	477.9	-47.3	577.9	539.2	-38.7
11. Maharashtra	869.1	949.2	80.1	1,071.6	1,128.5	56.9	1,215.0	1,214.5	-0.6
12. Odisha	264.3	252.9	-11.4	325.4	328.6	3.2	363.8	363.2	-0.6
13. Punjab	221.6	274.1	52.5	304.8	341.8	37.1	315.3	354.1	38.8
14. Rajasthan	353.9	401.3	47.5	459.9	468.8	8.9	522.9	519.3	-3.5
15. Tamil Nadu	558.4	593.8	35.3	724.1	755.4	31.3	856.9	855.1	-1.7
16. Uttar Pradesh	964.2	893.7	-70.5	1,131.2	1,116.6	-14.6	1,314.3	1,297.9	-56.4
17. West Bengal	369.2	585.0	215.8	501.2	672.8	171.7	658.5	741.4	82.9
<b>II. Special Category</b>									
1. Arunachal Pradesh	42.9	37.0	-6.0	67.2	37.9	-29.2	59.4	36.1	-23.3
2. Assam	198.8	212.3	13.5	279.9	332.5	52.6	327.3	316.2	-11.1
3. Himachal Pradesh	103.5	111.5	8.0	123.6	125.1	1.5	140.9	140.4	-0.5
4. Jammu and Kashmir	195.5	151.0	-44.5	237.6	181.0	-56.6	267.0	224.4	-42.6
5. Manipur	38.7	30.1	-8.6	55.4	43.0	-12.4	58.8	47.4	-11.4
6. Meghalaya	34.5	31.8	-2.6	43.9	40.6	-3.3	56.0	49.7	-6.3
7. Mizoram	29.6	27.0	-2.6	37.2	37.0	-0.2	37.5	34.3	-3.2
8. Nagaland	37.2	32.5	-4.7	52.9	43.8	-9.1	56.1	46.0	-10.1
9. Sikkim	32.5	27.4	-5.2	35.8	31.2	-4.6	41.9	32.3	-9.5
10. Tripura	56.2	42.1	-14.1	53.9	46.0	-7.8	59.9	49.0	-10.9
11. Uttarakhand	94.9	106.6	11.7	133.4	127.7	-5.7	146.3	143.3	-3.1
<b>All States</b>	<b>7,681.4</b>	<b>7,991.5</b>	<b>310.2</b>	<b>9,680.7</b>	<b>9,932.5</b>	<b>251.8</b>	<b>11,218.4</b>	<b>11,021.4</b>	<b>-197.0</b>
<i>Memo item:</i>									
1. NCT Delhi	204.5	139.0	-65.5	243.9	154.2	-89.7	228.6	188.9	-39.7
2. Puduchery	28.4	30.8	2.4	32.5	37.2	4.7	36.8	37.8	0.9

**Note :** Figures for Jammu and Kashmir and Jharkhand for the year 2009-10 (Accounts) relate to Revised Estimates.

**Source:** Budget Documents of the State Governments.

**State Finances : A Study of Budgets of 2011-12**

**Statement 3: Conventional Deficit/Surplus**

(₹ billion)

State	2009-10 (Accounts)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	Aggregate Receipts	Aggregate Expenditure	Conventional Surplus (+)/ Deficit (-)	Aggregate Receipts	Aggregate Expenditure	Conventional Surplus (+)/ Deficit (-)	Aggregate Receipts	Aggregate Expenditure	Conventional Surplus (+)/ Deficit (-)
	2	3	4	5	6	7	8	9	10
<b>I. Non-Special Category</b>									
1. Andhra Pradesh	853.8	850.7	-3.0	1,082.0	1,080.6	-1.4	1,257.7	1,255.4	-2.3
2. Bihar	413.7	428.0	14.3	540.5	573.2	32.7	654.4	653.3	-1.1
3. Chhattisgarh	209.9	215.6	5.7	267.4	268.6	1.2	312.0	315.9	3.9
4. Goa	54.0	55.2	1.3	61.1	66.9	5.9	67.6	78.3	10.7
5. Gujarat	582.4	603.4	20.9	726.4	725.2	-1.2	792.6	792.1	-0.5
6. Haryana	292.9	325.6	32.7	363.3	379.4	16.1	424.1	417.4	-6.7
7. Jharkhand	241.3	227.1	-14.2	240.6	265.0	24.4	336.2	331.2	-5.0
8. Karnataka	645.8	629.6	-16.2	668.1	722.8	54.7	842.6	839.7	-2.9
9. Kerala	364.9	358.3	-6.6	419.5	418.3	-1.2	524.9	526.5	1.6
10. Madhya Pradesh	514.6	500.3	-14.3	617.8	636.8	19.0	719.8	686.5	-33.3
11. Maharashtra	1,200.3	1,174.3	-26.0	1,377.2	1,375.5	-1.7	1,517.8	1,511.2	-6.6
12. Odisha	296.4	305.4	9.0	382.8	393.9	11.1	441.1	448.8	7.7
13. Punjab	314.3	313.1	-1.2	400.5	400.3	-0.1	424.5	429.1	4.6
14. Rajasthan	459.5	487.5	28.0	570.6	570.9	0.3	640.0	640.0	0.0
15. Tamil Nadu	759.5	727.3	-32.2	892.9	941.6	48.7	1,088.1	1,068.2	-19.9
16. Uttar Pradesh	1,154.5	1,211.2	56.6	1,407.5	1,425.8	18.4	1,587.9	1,583.0	-5.0
17. West Bengal	670.8	681.3	10.5	744.9	775.1	30.3	902.9	876.5	-26.5
<b>II. Special Category</b>									
1. Arunachal Pradesh	54.3	52.4	-1.9	56.2	70.5	14.3	49.1	63.8	14.7
2. Assam	237.1	249.7	12.6	320.2	376.9	56.7	375.9	371.2	-4.6
3. Himachal Pradesh	133.3	140.3	7.0	151.4	153.9	2.5	167.2	167.1	-0.1
4. Jammu and Kashmir	225.5	225.2	-0.3	284.3	260.1	-24.2	309.4	307.5	-1.8
5. Manipur	44.4	47.3	2.9	63.0	65.1	2.1	67.6	68.6	1.0
6. Meghalaya	37.7	38.3	0.6	50.0	49.3	-0.7	63.2	62.2	-0.9
7. Mizoram	30.2	35.3	5.1	47.0	47.5	0.5	43.6	42.2	-1.5
8. Nagaland	44.8	45.2	0.4	52.9	58.7	5.8	63.6	63.6	0.0
9. Sikkim	38.2	35.1	-3.1	37.4	41.6	4.1	44.0	44.0	0.0
10. Tripura	67.2	57.6	-9.6	60.2	62.9	2.8	67.2	68.6	1.4
11. Uttarakhand	134.8	133.0	-1.8	161.2	157.0	-4.2	184.3	185.7	1.4
All States	10,076.3	10,153.3	77.0	12,046.7	12,363.5	316.9	13,969.2	13,897.5	-71.8
<b>Memo item:</b>									
1. NCT Delhi	225.4	249.3	23.9	290.1	270.3	-19.8	247.0	270.7	23.7
2. Puduchery	37.6	35.9	-1.8	43.1	43.1	0.0	48.9	48.1	-0.8

—: Nil/Negligible.

**Note** : Figures for Jammu and Kashmir and Jharkhand for the year 200910 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

**Statement**

**Statement 4: Gross Fiscal Deficit/Surplus**

State	2009-10 (Accounts)				2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	Receipts	Expenditure	Surplus (-)/ Deficit(+)		Receipts	Expenditure	Surplus (-)/ Deficit(+)	Receipts	Expenditure	Surplus (-)/ Deficit(+)
	2	3	4 = 3-2	5	6	7 = 6-5	8	9	10 = 9-8	
<b>I. Non-Special Category</b>										
1. Andhra Pradesh	646.8	786.9	140.1	874.3	1,011.0	136.7	1,010.0	1,186.0	176.0	
2. Bihar	355.3	408.0	52.7	463.4	550.7	87.3	562.1	624.0	61.9	
3. Chhattisgarh	181.6	199.1	17.6	224.5	252.8	28.3	258.1	296.3	38.2	
4. Goa	41.0	53.4	12.4	53.7	64.7	11.0	58.7	75.5	16.8	
5. Gujarat	418.1	569.6	151.5	524.5	684.7	160.2	598.9	741.6	142.8	
6. Haryana	210.0	310.9	100.9	276.1	363.6	87.5	320.3	400.4	80.1	
7. Jharkhand	198.4	216.2	17.8	201.0	249.4	48.4	277.5	316.8	39.4	
8. Karnataka	492.3	601.0	108.7	579.5	696.5	117.0	683.1	807.9	124.8	
9. Kerala	261.6	340.3	78.7	321.4	398.0	76.6	394.5	499.5	105.1	
10. Madhya Pradesh	414.2	476.2	62.0	528.6	611.9	83.3	577.9	657.7	79.8	
11. Maharashtra	869.4	1,130.9	261.6	1,071.6	1,322.0	250.4	1,215.0	1,443.1	228.0	
12. Odisha	264.3	287.0	22.7	325.4	374.3	48.9	363.8	423.7	59.9	
13. Punjab	221.6	283.3	61.7	304.8	376.6	71.9	315.3	408.3	93.0	
14. Rajasthan	353.9	456.9	103.0	460.0	535.5	75.5	522.9	603.6	80.6	
15. Tamil Nadu	558.4	676.5	118.1	724.1	900.2	176.1	856.9	1,025.7	168.8	
16. Uttar Pradesh	964.2	1,151.1	186.9	1,131.2	1,360.1	228.9	1,314.3	1,503.9	189.6	
17. West Bengal	369.2	618.8	249.5	501.2	711.2	210.1	658.5	814.1	155.6	
<b>II. Special Category</b>										
1. Arunachal Pradesh	42.9	48.0	5.0	67.2	68.4	1.2	59.4	61.4	2.0	
2. Assam	198.8	239.3	40.4	279.9	366.4	86.5	327.3	362.0	34.7	
3. Himachal Pradesh	103.5	131.3	27.8	126.1	144.3	18.2	140.9	157.2	16.3	
4. Jammu and Kashmir	195.5	217.8	22.3	237.6	250.5	12.9	267.0	295.8	28.8	
5. Manipur	38.7	46.1	7.3	55.4	64.0	8.5	58.8	67.2	8.4	
6. Meghalaya	34.5	36.7	2.3	43.9	47.7	3.8	56.0	60.2	4.2	
7. Mizoram	29.6	32.8	3.1	37.2	44.5	7.3	37.5	39.2	1.7	
8. Nagaland	37.2	42.4	5.2	52.9	56.0	3.1	56.1	60.4	4.2	
9. Sikkim	32.5	34.2	1.7	35.8	40.8	5.0	41.9	43.3	1.5	
10. Tripura	56.2	55.5	-0.7	53.9	60.8	7.0	59.9	64.6	4.8	
11. Uttarakhand	99.8	127.6	27.8	134.9	150.0	15.1	146.3	176.5	30.2	
<b>All States</b>	<b>7,689.5</b>	<b>9,577.7</b>	<b>1,888.2</b>	<b>9,690.2</b>	<b>11,757.0</b>	<b>2,066.7</b>	<b>11,238.9</b>	<b>13,216.1</b>	<b>1,977.2</b>	
<i>Memo item:</i>										
1. NCT Delhi	204.5	240.0	35.5	243.9	259.1	15.2	228.6	256.3	27.7	
2. Puducherry	28.7	34.5	5.8	32.5	41.5	9.1	36.8	46.5	9.7	

**Note :** 1. Figures for Jammu and Kashmir and Jharkhand for the year 2009-10 (Accounts) relate to Revised Estimates.  
2. GFD Receipts includes revenue receipts and miscellaneous capital receipts.  
3. GFD Expenditure includes revenue expenditure, capital outlay and loans and advances net of recoveries.

**Source :** Budget Documents of the State Governments.

**Statement 5: Decomposition of Gross Fiscal Deficit**

State	2009-10 (Accounts)						2010-11 (Revised Estimates)						2011-12 (Budget Estimates)					
	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD	6=	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD	11=	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD	
	2	3	4	5	6=	(2+3-4+5)	7	8	9	10	(7+8-9-10)	11=	12	13	14	15	16=	
1																		
<b>I. Non-Special Category</b>																		
1. Andhra Pradesh	-12.3	137.9	14.5	-	140.1	-5.4	123.7	18.4	-	136.7	-38.3	178.5	35.7	-	176.0			
2. Bihar	-29.4	73.3	8.8	-	52.7	-24.0	103.1	8.1	-	87.3	-62.7	114.5	10.2	-	61.9			
3. Chhattisgarh	-8.9	27.4	-1.0	-	17.6	-10.8	36.5	2.6	-	28.3	-13.5	50.8	0.9	-	38.2			
4. Goa	1.3	10.9	0.2	-	12.4	-3.3	14.2	0.1	-	11.0	1.7	14.9	0.1	-	16.8			
5. Gujarat	69.7	80.5	2.8	1.4	151.5	55.6	100.6	3.9	-	160.2	-4.4	142.7	4.5	-	142.8			
6. Haryana	42.6	52.2	6.2	0.1	100.9	44.6	37.2	5.9	0.2	87.5	26.6	46.4	7.2	0.2	80.1			
7. Jharkhand	-26.1	37.5	6.4	-	17.8	1.4	42.7	4.3	-	48.4	-37.1	63.5	12.9	-	39.4			
8. Karnataka	-16.2	121.4	4.3	0.7	108.7	-16.0	119.9	14.8	1.7	117.0	-12.8	137.5	20.1	20.0	124.8			
9. Kerala	50.2	20.6	8.4	0.5	78.7	37.4	31.9	7.4	0.1	76.6	55.3	38.3	11.6	0.2	105.1			
10. Madhya Pradesh	-55.0	79.2	37.9	0.2	62.0	-47.3	95.5	38.5	3.5	83.3	-38.7	87.2	31.3	-	79.8			
11. Maharashtra	80.1	174.3	7.5	0.3	261.6	56.9	188.2	5.3	-	250.4	-0.6	224.4	4.2	-	228.0			
12. Odisha	-11.4	36.5	-2.4	-	22.7	3.2	44.6	1.2	-	48.9	-0.6	56.6	3.9	-	59.9			
13. Punjab	52.5	21.7	-12.5	-	61.7	37.1	40.3	-5.5	-	71.9	38.8	54.2	-	-	93.0			
14. Rajasthan	47.5	51.7	3.9	0.1	103.0	8.9	68.2	-1.5	0.1	75.5	-3.5	85.5	-1.3	0.1	80.6			
15. Tamil Nadu	35.3	85.7	-3.0	-	118.1	31.3	135.8	9.0	-	176.1	-1.7	158.8	11.8	-	168.8			
16. Uttar Pradesh	-70.5	250.9	6.5	-	186.9	-14.6	241.8	1.7	-	228.9	-56.4	243.4	2.5	-	189.6			
17. West Bengal	215.8	30.1	3.7	-	249.5	171.7	35.9	2.5	-	210.1	82.9	68.6	4.1	-	155.6			
<b>II. Special Category</b>																		
1. Arunachal Pradesh	-6.0	10.9	-	-	5.0	-29.2	30.5	-	-	1.2	-23.3	25.3	-	-	2.0			
2. Assam	13.5	26.3	0.7	-	40.4	52.6	33.4	0.5	-	86.5	-11.1	45.0	0.9	-	34.7			
3. Himachal Pradesh	8.0	19.4	0.4	-	27.8	1.5	17.7	1.4	2.5	18.2	-0.5	15.0	1.8	-	16.3			
4. Jammu and Kashmir	-44.5	66.1	0.7	-	22.3	-56.6	68.6	0.9	-	12.9	-42.6	70.6	0.8	-	28.8			
5. Manipur	-8.6	15.9	-	-	7.3	-12.4	20.9	-	-	8.5	-11.4	19.8	-	-	8.4			
6. Meghalaya	-2.6	4.8	0.1	-	2.3	-3.3	6.9	0.1	-	3.8	-6.3	9.7	0.7	-	4.2			
7. Mizoram	-2.6	5.7	-	-	3.1	-0.2	7.5	-	-	7.3	-3.2	5.0	-	-	1.7			
8. Nagaland	-4.7	9.9	-	-	5.2	-9.1	12.2	-	-	3.1	-10.1	14.4	-	-	4.2			
9. Sikkim	-5.2	6.5	0.4	-	1.7	-4.6	9.6	0.1	-	5.0	-9.5	10.6	0.4	-	1.5			
10. Tripura	-14.1	13.3	-	-	-0.7	-7.8	14.6	0.2	-	7.0	-10.9	15.3	0.3	-	4.8			
11. Uttarakhnd	11.7	21.4	-0.3	4.9	27.8	-5.7	22.0	0.3	1.5	15.1	-3.1	30.9	2.3	-	30.2			
<b>All States</b>	<b>310.2</b>	<b>1,492.1</b>	<b>94.0</b>	<b>8.1</b>	<b>1,888.2</b>	<b>251.8</b>	<b>1,704.0</b>	<b>120.5</b>	<b>9.5</b>	<b>2,066.7</b>	<b>-197.0</b>	<b>2,027.5</b>	<b>167.1</b>	<b>20.4</b>	<b>1,977.2</b>			
<i>Memo item:</i>																		
1. NCT Delhi	-65.5	47.2	53.8	-	35.5	-89.7	44.3	60.6	-	15.2	-39.7	44.4	23.0	-	27.7			
2. Puducherry	2.4	3.7	-	0.3	5.8	4.7	4.4	-	-	9.1	0.9	8.7	-	-	9.7			

GFD: Gross Fiscal Deficit.

‘-’: Nil/Negligible.

Note : 1. Negative (-) sign indicates surplus in deficit indicators.

2. Figures for Jammu and Kashmir and Jharkhand for the year 2009-10 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

**Statement**

**Statement 6: Financing of Gross Fiscal Deficit - 2009-10 (Accounts)**

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCD, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	132.9	0.7	10.2	1.8	9.6	-1.1	-14.4	-0.1	14.3	-10.8	-3.0	140.1
2. Bihar	25.0	-0.5	14.7	4.3	-2.6	-0.4	-1.3	0.8	0.5	-2.1	14.3	52.7
3. Chhattisgarh	4.5	1.1	1.5	-0.2	2.9	2.4	-0.2	1.5	-1.1	-0.5	5.7	17.6
4. Goa	5.2	-2.8	1.2	0.8	2.5	1.0	1.4	0.9	0.7	0.2	1.3	12.4
5. Gujarat	79.1	-4.8	31.0	9.7	10.2	2.7	11.8	-5.8	1.9	-5.1	20.9	151.5
6. Haryana	36.8	-0.3	5.3	14.1	8.6	-0.4	5.3	0.5	-2.8	1.2	32.7	100.9
7. Jharkhand	12.5	-1.9	4.4	5.3	2.0	-0.5	7.8	0.1	-0.2	2.5	-14.2	17.8
8. Karnataka	49.5	2.1	2.5	2.8	14.7	28.7	19.1	6.0	-0.4	-	-16.2	108.7
9. Kerala	47.1	3.0	-1.4	0.9	28.5	-0.1	4.4	3.7	0.6	-1.3	-6.6	78.7
10. Madhya Pradesh	50.2	8.9	4.9	2.5	4.1	2.6	7.0	0.1	0.3	-4.4	-14.3	62.0
11. Maharashtra	145.0	3.3	27.5	1.8	17.9	-3.5	35.0	39.2	21.6	-0.2	-26.0	261.6
12. Odisha	-5.7	-2.5	6.1	4.9	11.4	-	1.4	0.7	0.4	-3.1	9.0	22.7
13. Punjab	43.6	-1.0	10.0	-3.3	8.5	2.1	2.6	1.3	0.4	-1.3	-1.2	61.7
14. Rajasthan	61.1	-1.4	-5.6	5.1	21.5	-17.6	12.7	-0.1	-	-0.7	28.0	103.0
15. Tamil Nadu	117.2	7.0	2.7	6.3	7.8	7.8	7.1	-5.5	0.6	-2.8	-32.2	118.1
16. Uttar Pradesh	114.2	-9.2	39.0	10.3	38.7	-44.7	0.9	-13.7	-	-5.3	56.6	186.9
17. West Bengal	156.0	-14.4	68.6	-0.2	7.4	-3.3	13.6	12.4	0.6	-1.8	10.5	249.5
<b>II. Special Category</b>												
1. Arunachal Pradesh	0.8	-0.2	0.3	0.8	1.2	-	-0.9	5.0	0.3	-0.3	-1.9	5.0
2. Assam	14.0	-2.9	1.8	1.0	4.9	6.8	3.1	3.0	-1.6	-2.1	12.6	40.4
3. Himachal Pradesh	11.8	0.1	4.0	1.5	5.5	-6.0	2.7	1.2	0.8	-0.5	7.0	27.8
4. Jammu and Kashmir	8.2	0.1	4.5	6.8	8.6	3.7	-3.7	1.2	-	-6.7	-0.3	22.3
5. Manipur	4.5	-0.4	-	0.0	0.2	-	2.3	-0.5	-1.6	0.0	2.9	7.3
6. Meghalaya	1.9	-0.2	0.6	0.4	0.7	0.1	-1.1	-0.4	-0.3	-0.2	0.6	2.3
7. Mizoram	-1.2	0.1	0.1	-	0.4	-	1.1	-1.7	-0.4	-0.4	5.1	3.1
8. Nagaland	4.4	-0.4	-	0.3	0.2	-	2.8	-	-3.5	0.9	0.4	5.2
9. Sikkim	2.8	-0.2	-	0.4	0.5	-	0.1	1.0	0.1	-	-3.1	1.7
10. Tripura	2.5	-0.2	1.0	1.2	3.0	0.1	0.8	0.8	-0.3	-0.1	-9.6	-0.7
11. Uttarakhand	2.5	-0.1	6.7	2.8	10.7	-0.3	2.3	7.2	-1.3	-0.9	-1.8	27.8
<b>All States</b>	<b>1,126.5</b>	<b>-17.0</b>	<b>241.6</b>	<b>82.1</b>	<b>231.4</b>	<b>-19.9</b>	<b>123.7</b>	<b>58.7</b>	<b>29.7</b>	<b>-45.6</b>	<b>77.0</b>	<b>1,888.2</b>
<i>Memo item:</i>												
1. NCT Delhi	-	-	11.6	-	-	-	-	-	-	-	23.9	35.5
2. Puducherry	-	-	-0.2	-	0.5	-	-0.2	1.9	-	5.5	-1.8	5.8

₹ : Nil/Negligible.

**Note :** 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

**Source :** Budget Documents of the State Governments.

Statement 7: Financing of Gross Fiscal Deficit- As per cent to Total - 2009-10 (Accounts)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	94.8	0.5	7.2	1.3	6.9	-0.8	-10.3	-0.1	10.2	-7.7	-2.2	100.0
2. Bihar	47.4	-0.9	27.9	8.2	-5.0	-0.8	-2.5	1.5	1.0	-4.0	27.1	100.0
3. Chhattisgarh	25.6	6.1	8.3	-1.0	16.7	13.9	-1.3	8.4	-6.4	-2.9	32.4	100.0
4. Goa	41.9	-22.8	9.9	6.4	20.4	8.3	11.1	7.4	5.7	1.4	10.4	100.0
5. Gujarat	52.2	-3.2	20.5	6.4	6.7	1.8	7.8	-3.8	1.3	-3.4	13.8	100.0
6. Haryana	36.5	-0.3	5.3	13.9	8.5	-0.4	5.2	0.5	-2.8	1.2	32.4	100.0
7. Jharkhand	70.2	-10.4	24.4	29.7	11.2	-2.9	43.6	0.8	-1.1	14.1	-79.5	100.0
8. Karnataka	45.6	1.9	2.3	2.5	13.5	26.4	17.6	5.5	-0.3	0.0	-14.9	100.0
9. Kerala	59.8	3.8	-1.8	1.2	36.2	-0.1	5.5	4.7	0.7	-1.6	-8.4	100.0
10. Madhya Pradesh	80.9	14.3	7.9	4.1	6.6	4.2	11.4	0.2	0.5	-7.1	-23.0	100.0
11. Maharashtra	55.4	1.2	10.5	0.7	6.8	-1.3	13.4	15.0	8.3	-0.1	-10.0	100.0
12. Odisha	-25.2	-10.9	26.9	21.6	50.2	0.1	6.4	2.9	1.8	-13.6	39.7	100.0
13. Punjab	70.7	-1.7	16.3	-5.4	13.8	3.4	4.3	2.1	0.6	-2.1	-2.0	100.0
14. Rajasthan	59.3	-1.4	-5.4	4.9	20.8	-17.1	12.4	-0.1	-	-0.6	27.2	100.0
15. Tamil Nadu	99.3	5.9	2.3	5.4	8.3	6.6	6.0	-4.6	0.5	-2.4	-27.3	100.0
16. Uttar Pradesh	61.1	-4.9	20.9	5.5	20.7	-23.9	0.5	-7.3	-	-2.8	30.3	100.0
17. West Bengal	62.5	-5.8	27.5	-0.1	3.0	-1.3	5.5	5.0	0.2	-0.7	4.2	100.0
<b>II. Special Category</b>												
1. Arunachal Pradesh	15.8	-4.8	5.5	15.6	23.2	-	-17.1	100.4	5.8	-5.6	-38.9	100.0
2. Assam	34.7	-7.3	4.5	2.5	12.1	16.7	7.6	7.3	-4.1	-5.3	31.1	100.0
3. Himachal Pradesh	42.3	0.5	14.2	5.2	19.6	-21.6	9.5	4.2	2.7	-1.7	25.1	100.0
4. Jammu and Kashmir	36.8	0.4	20.4	30.3	38.5	16.8	-16.6	5.2	-	-30.2	-1.5	100.0
5. Manipur	60.7	-5.7	-0.4	0.3	3.4	0.6	30.8	-7.0	-21.9	0.1	39.1	100.0
6. Meghalaya	84.7	-8.1	27.1	19.8	29.9	3.1	-46.5	-17.5	-11.1	-8.6	27.1	100.0
7. Mizoram	-38.7	4.3	2.6	-1.0	14.0	1.3	33.9	-54.7	-12.8	-11.9	163.2	100.0
8. Nagaland	84.5	-7.2	0.6	6.4	4.4	-	53.3	-0.1	-67.0	17.4	7.6	100.0
9. Sikkim	164.0	-9.1	-1.9	26.6	27.0	-1.0	5.9	61.4	8.8	1.4	-183.2	100.0
10. Tripura	-340.5	29.9	-132.9	-165.2	-404.2	-15.5	-110.4	-107.8	34.3	9.3	1,303.1	100.0
11. Uttarakhand	9.0	-0.2	24.2	10.0	38.3	-1.2	8.2	25.9	-4.6	-3.3	-6.4	100.0
<b>All States</b>	<b>59.7</b>	<b>-0.9</b>	<b>12.8</b>	<b>4.3</b>	<b>12.3</b>	<b>-1.1</b>	<b>6.6</b>	<b>3.1</b>	<b>1.6</b>	<b>-2.4</b>	<b>4.1</b>	<b>100.0</b>
<i>Memo item:</i>												
1. NCT Delhi	-	-	32.7	-	-	-	-	-	-	-	67.3	100.0
2. Puducherry	-	-0.3	-3.3	-	8.3	0.2	-2.7	32.8	-	95.5	-30.4	100.0

—: Nil/Negligible.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.



**Statement**

**Statement 8: Financing of Gross Fiscal Deficit- 2010-11 (RE)**

State	₹ billion)											
	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	117.2	12.2	22.4	0.1	10.5	-4.5	3.8	-	-	-23.6	-1.4	136.7
2. Bihar	30.5	9.4	7.2	6.1	3.3	-	0.3	-	-	-2.1	32.7	87.3
3. Chhattisgarh	17.1	1.1	4.5	0.5	3.8	2.2	0.5	-	-2.0	-0.6	1.2	28.3
4. Goa	2.1	-0.1	2.1	0.4	1.3	-0.4	1.0	1.2	-2.6	-	5.9	11.0
5. Gujarat	104.4	-4.4	44.9	12.3	10.0	0.3	-	-	-	-6.0	-1.2	160.2
6. Haryana	44.5	2.0	9.2	-11.8	10.8	-0.1	5.3	0.5	8.0	3.1	16.1	87.5
7. Jharkhand	8.0	-1.5	3.8	4.9	2.4	-0.6	9.7	-0.5	-0.1	-2.0	24.4	48.4
8. Karnataka	10.3	10.0	23.7	2.8	15.5	-	-	-	-	-0.1	54.7	117.0
9. Kerala	52.4	4.5	1.5	5.6	10.7	-	4.5	0.6	-0.8	-1.1	-1.2	76.6
10. Madhya Pradesh	35.3	8.4	18.5	3.0	4.0	-1.2	1.4	0.1	-0.8	-4.4	19.0	83.3
11. Maharashtra	140.0	3.3	49.3	3.6	23.4	4.1	26.3	0.1	0.9	1.2	-1.7	250.4
12. Odisha	12.3	3.7	3.9	8.2	6.0	-	5.4	-0.2	-0.4	-1.1	11.1	48.9
13. Punjab	45.3	-0.6	6.2	-4.2	15.6	0.9	-	10.0	-	-1.2	-0.1	71.9
14. Rajasthan	48.4	-0.3	-4.9	5.6	28.6	-4.2	2.7	-	-	-0.7	0.3	75.5
15. Tamil Nadu	96.8	6.2	12.8	2.7	10.8	-8.1	9.9	-1.2	0.1	-2.7	48.7	176.1
16. Uttar Pradesh	112.4	-0.2	45.5	-14.0	31.8	33.6	-27.9	-54.2	90.0	-6.6	18.4	228.9
17. West Bengal	84.4	-3.3	101.0	-	8.0	-0.6	-0.3	-	-	-9.5	30.3	210.1
<b>II. Special Category</b>												
1. Arunachal Pradesh	0.6	-0.3	0.4	0.7	1.3	0.2	0.7	-12.7	-3.1	-0.9	14.3	1.2
2. Assam	23.6	-1.7	-0.8	2.1	5.0	-	0.6	1.0	-	-	56.7	86.5
3. Himachal Pradesh	11.4	-0.4	1.9	0.4	5.0	-	-	0.0	-	-2.6	2.5	18.2
4. Jammu and Kashmir	27.8	-0.5	4.5	6.8	6.4	3.6	-2.7	-0.3	-	-8.5	-24.2	12.9
5. Manipur	2.1	1.1	-	0.3	0.8	-	1.6	-	0.5	-	2.1	8.5
6. Meghalaya	2.4	-0.1	0.6	0.6	1.1	-	0.1	0.1	-0.2	-0.2	-0.7	3.8
7. Mizoram	1.3	-0.2	0.2	0.1	1.4	0.1	1.5	2.3	0.4	-0.3	0.5	7.3
8. Nagaland	2.3	-0.2	0.2	0.1	0.2	-	-5.2	-	-	-0.1	5.8	3.1
9. Sikkim	-0.3	-0.1	0.4	0.4	0.6	-	-	-	-	-	4.1	5.0
10. Tripura	1.3	-0.3	1.6	0.6	1.1	-	-	-	-	-0.1	2.8	7.0
11. Uttarakhand	7.4	0.1	8.5	2.1	8.2	-0.1	-0.3	0.1	-2.0	-4.8	-4.2	15.1
<b>All States</b>	<b>1,041.27</b>	<b>47.74</b>	<b>369.20</b>	<b>40.2</b>	<b>227.6</b>	<b>25.0</b>	<b>38.8</b>	<b>-52.9</b>	<b>88.0</b>	<b>-75.0</b>	<b>316.9</b>	<b>2,066.7</b>
<i>Memo item:</i>												
1. NCT Delhi	-	-	35.0	-	-	-	-	-	-	-	-19.8	15.2
2. Puducherry	-	0.5	-0.3	-	0.4	-0.1	-0.3	-	-	8.9	-	9.1

RE : Revised Estimates.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.

Statement 9: Financing of Gross Fiscal Deficit- As per cent to Total - 2010-11 (RE)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	85.8	8.9	16.4	-	7.7	-3.3	2.8	-	-	-17.3	-1.0	100.0
2. Bihar	34.9	10.8	8.2	7.0	3.7	-	0.3	-	-	-2.4	37.5	100.0
3. Chhattisgarh	60.5	3.9	15.9	1.8	13.4	7.6	1.7	-	-7.1	-2.0	4.2	100.0
4. Goa	19.2	-0.7	19.4	3.8	12.2	-4.1	9.4	11.0	-23.4	-0.2	53.3	100.0
5. Gujarat	65.2	-2.8	28.0	7.7	6.2	0.2	0.0	-	-	-3.8	-0.8	100.0
6. Haryana	50.8	2.3	10.5	-13.5	12.3	-0.1	6.0	0.6	9.1	3.6	18.4	100.0
7. Jharkhand	16.5	-3.1	7.8	10.1	5.0	-1.2	20.0	-1.1	-0.3	-4.2	50.5	100.0
8. Karnataka	8.8	8.6	20.3	2.4	13.3	-	-	-	-	-	46.7	100.0
9. Kerala	68.4	5.8	1.9	7.3	13.9	-	5.9	0.8	-1.1	-1.5	-1.5	100.0
10. Madhya Pradesh	42.4	10.0	22.2	3.6	4.8	-1.5	1.7	0.2	-0.9	-5.3	22.8	100.0
11. Maharashtra	55.9	1.3	19.7	1.4	9.3	1.6	10.5	-	0.4	0.5	-0.7	100.0
12. Odisha	25.1	7.6	7.9	16.8	12.3	-	11.1	-0.3	-0.7	-2.3	22.6	100.0
13. Punjab	63.0	-0.8	8.7	-5.9	21.7	1.2	-	14.0	-	-1.7	-0.2	100.0
14. Rajasthan	64.0	-0.4	-6.5	7.4	37.9	-5.6	3.6	-	-	-0.9	0.4	100.0
15. Tamil Nadu	55.0	3.5	7.3	1.5	6.1	-4.6	5.6	-0.7	0.1	-1.5	27.7	100.0
16. Uttar Pradesh	49.1	-0.1	19.9	-6.1	13.9	14.7	-12.2	-23.7	39.3	-2.9	8.0	100.0
17. West Bengal	40.2	-1.6	48.1	-	3.8	-0.3	-0.1	-	-	-4.5	14.4	100.0
<b>II. Special Category</b>												
1. Arunachal Pradesh	45.4	-22.1	32.4	53.4	107.8	13.7	54.6	-1023.5	-251.4	-70.8	1160.4	100.0
2. Assam	27.3	-2.0	-1.0	2.5	5.8	-	0.7	1.2	-	-	65.6	100.0
3. Himachal Pradesh	62.7	-1.9	10.4	2.2	27.5	-	-	-	-	-14.5	13.7	100.0
4. Jammu and Kashmir	215.6	-3.8	35.1	52.4	49.8	27.7	-21.1	-2.0	-	-65.8	-187.9	100.0
5. Manipur	24.8	12.7	0.2	3.2	9.6	-	18.5	-	5.9	0.1	25.0	100.0
6. Meghalaya	64.7	-2.3	15.9	17.1	29.1	-	1.5	1.7	-4.2	-4.0	-19.4	100.0
7. Mizoram	17.5	-3.1	2.9	1.8	18.7	1.6	20.6	31.9	5.5	-4.0	6.6	100.0
8. Nagaland	72.7	-7.2	6.7	4.2	6.3	0.0	-164.3	-	-	-3.3	184.9	100.0
9. Sikkim	-6.2	-2.7	7.0	7.9	11.2	0.4	-	-	-	-0.1	82.4	100.0
10. Tripura	18.2	-4.2	23.1	9.2	15.0	-	-	-	-	-1.0	39.6	100.0
11. Uttarakhand	49.0	0.4	56.2	14.0	54.4	-0.3	-2.0	0.6	-13.2	-31.8	-27.5	100.0
<b>All States</b>	<b>50.4</b>	<b>2.3</b>	<b>17.9</b>	<b>1.9</b>	<b>11.0</b>	<b>1.2</b>	<b>1.9</b>	<b>-2.6</b>	<b>4.3</b>	<b>-3.6</b>	<b>15.3</b>	<b>100.0</b>
<i>Memo item:</i>												
1. NCT Delhi	-	-	230.4	-	-	-	-	-	-	-	-130.4	100.0
2. Puducherry	-	5.2	-3.3	-	4.5	-0.7	-3.5	0.3	-	97.7	-0.3	100.0

‘-’ : Nil/Negligible.

RE : Revised Estimates.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for these States are, therefore, not on a net basis except ‘Others’.

3. ‘Others’ include loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.

Statement

**Statement 10: Financing of Gross Fiscal Deficit - 2011-12 (BE)**

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	150.4	16.3	15.0	0.5	11.6	-4.0	3.0	-	-	-14.5	-2.3	176.0
2. Bihar	22.0	19.1	15.9	6.9	0.7	-	0.5	-	-	-2.1	-1.1	61.9
3. Chhattisgarh	20.8	-0.5	4.0	4.0	3.8	2.3	0.5	-	-	-0.5	3.9	38.2
4. Goa	3.0	0.0	2.2	0.3	1.5	-0.5	1.1	1.3	-2.8	-	10.7	16.8
5. Gujarat	132.0	-3.9	30.7	12.3	-4.7	0.1	-14.0	-1.3	-	-7.8	-0.5	142.8
6. Haryana	55.1	5.2	5.4	0.5	11.8	-0.1	5.5	0.5	-	2.9	-6.7	80.1
7. Jharkhand	3.8	-1.4	2.9	2.6	30.0	3.8	4.4	-1.3	-0.2	-0.1	-5.0	39.4
8. Karnataka	82.0	11.5	11.6	3.9	15.9	-9.9	-	12.9	-	-0.1	-2.9	124.8
9. Kerala	67.3	7.1	0.1	4.6	26.4	-	-0.4	0.6	-1.0	-1.2	1.6	105.1
10. Madhya Pradesh	53.9	12.6	11.2	2.2	4.1	2.6	5.7	25.0	-0.8	-3.4	79.8	228.0
11. Maharashtra	175.2	13.6	-21.4	1.6	23.7	3.1	41.5	0.1	0.9	-3.7	-6.6	228.0
12. Odisha	30.0	0.1	5.2	7.6	8.0	0.1	0.9	0.6	1.6	-1.9	7.7	59.9
13. Punjab	57.7	1.6	1.9	-5.6	26.0	2.9	-	5.2	-	-1.2	4.6	93.0
14. Rajasthan	67.2	3.5	-11.4	8.4	13.5	-0.3	0.2	0.0	-	-0.5	-	80.6
15. Tamil Nadu	137.7	9.8	9.8	5.0	11.5	3.6	11.4	0.9	0.1	-1.3	-19.9	168.8
16. Uttar Pradesh	128.8	-3.1	36.7	-1.0	38.0	57.5	-30.2	36.7	-63.0	-5.8	-5.0	189.6
17. West Bengal	140.0	4.6	38.2	-	9.0	0.1	-0.8	-	-	-9.0	-26.5	155.6
<b>II. Special Category</b>												
1. Arunachal Pradesh	1.3	-0.3	0.4	1.6	1.4	0.2	0.7	-13.3	-3.3	-1.5	14.7	2.0
2. Assam	28.5	-0.1	1.4	2.1	5.1	-	1.2	1.1	-	-	-4.6	34.7
3. Himachal Pradesh	11.0	-0.3	1.5	0.1	5.5	-	-	-	-	-1.3	-0.1	16.3
4. Jammu and Kashmir	24.5	-1.4	4.5	6.8	5.5	3.6	-3.1	0.4	-	-10.1	-1.8	28.8
5. Manipur	3.0	2.6	-0.1	0.5	0.6	-	2.5	-0.8	-1.0	-	1.0	8.4
6. Meghalaya	2.7	-0.1	1.0	0.6	1.2	-	0.1	0.1	-0.3	-0.2	-0.9	4.2
7. Mizoram	2.5	0.1	-	0.4	0.8	0.2	-	-	0.2	-1.0	-1.5	1.7
8. Nagaland	4.5	-0.1	0.1	0.2	-0.1	-	-	-	-	-0.2	-	4.2
9. Sikkim	0.7	-0.1	0.2	0.1	0.5	-	-	-	-	-	-	1.5
10. Tripura	2.2	-0.5	0.1	0.6	1.5	-	-	-	-	-0.5	1.4	4.8
11. Uttarakhand	5.9	-0.2	7.9	2.3	4.8	-	2.9	0.6	-1.4	6.0	1.4	30.2
All States	1,413.6	95.8	174.9	69.0	257.8	65.1	33.6	69.3	-71.0	-59.2	-71.8	1,977.2
<b>Memo item:</b>												
1. NCT Delhi	-	-	4.0	-	-	-	-	-	-	-	23.7	27.7
2. Puducherry	-	0.8	-0.4	-	0.4	-	0.3	0.1	-	9.3	-0.8	9.7

‘-’: Nil/Negligible.

BE : Budget Estimates.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for these States are, therefore, not on a net basis except ‘Others’.

3. ‘Others’ include loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.

Statement 11: Financing of Gross Fiscal Deficit- As per cent to Total -2011-12 (BE)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	85.4	9.3	8.5	0.3	6.6	-2.3	1.7	-	-	-8.2	-1.3	100.0
2. Bihar	35.5	30.8	25.7	11.1	1.2	-	0.9	-	-	-3.4	-1.8	100.0
3. Chhattisgarh	54.6	-1.3	10.5	10.4	9.9	5.9	1.3	-	-	-1.4	10.1	100.0
4. Goa	18.0	0.1	12.9	1.7	8.8	-3.0	6.8	8.0	-16.8	-0.3	63.8	100.0
5. Gujarat	92.4	-2.7	21.5	8.6	-3.3	-	-9.8	-0.9	-	-5.5	-0.3	100.0
6. Haryana	68.8	6.4	6.8	0.6	14.8	-0.1	6.9	0.6	-	3.6	-8.3	100.0
7. Jharkhand	9.6	-3.6	7.3	6.5	76.1	9.5	11.2	-3.4	-0.4	-0.2	-12.7	100.0
8. Karnataka	65.7	9.2	9.3	3.2	12.7	-8.0	-	10.4	-	-0.1	-2.4	100.0
9. Kerala	64.0	6.7	0.1	4.4	25.1	-	-0.4	0.6	-1.0	-1.1	1.5	100.0
10. Madhya Pradesh	67.5	15.8	14.0	2.8	5.1	3.3	7.1	31.3	-1.0	-4.2	-41.8	100.0
11. Maharashtra	76.8	6.0	-9.4	0.7	10.4	1.4	18.2	-	0.4	-1.6	-2.9	100.0
12. Odisha	50.1	0.2	8.6	12.7	13.4	0.1	1.5	1.0	2.7	-3.2	12.9	100.0
13. Punjab	62.0	1.7	2.0	-6.0	28.0	3.2	-	5.5	-	-1.3	4.9	100.0
14. Rajasthan	83.4	4.3	-14.1	10.4	16.8	-0.4	0.2	-	-	-0.6	-	100.0
15. Tamil Nadu	81.6	5.8	5.8	3.0	6.8	2.1	6.8	0.6	0.1	-0.7	-11.8	100.0
16. Uttar Pradesh	67.9	-1.6	19.3	-0.5	20.1	30.3	-15.9	19.3	-33.2	-3.0	-2.6	100.0
17. West Bengal	90.0	2.9	24.5	-	5.8	0.1	-0.5	-	-	-5.8	-17.0	100.0
<b>II. Special Category</b>												
1. Arunachal Pradesh	64.3	-14.0	20.5	84.4	70.1	9.7	36.3	-680.9	-167.3	-78.9	755.8	100.0
2. Assam	82.2	-0.2	3.9	6.0	14.7	-	3.5	3.2	-	-0.1	-13.3	100.0
3. Himachal Pradesh	67.2	-1.7	9.1	0.6	33.7	-	-	-	-	-8.2	-0.7	100.0
4. Jammu and Kashmir	85.1	-4.7	15.7	23.5	19.1	12.4	-10.8	1.3	-	-35.2	-6.3	100.0
5. Manipur	35.5	31.6	-1.3	6.0	7.7	-	29.8	-8.9	-11.9	-0.3	11.9	100.0
6. Meghalaya	65.2	-1.3	23.0	14.5	29.7	-	1.6	1.5	-7.4	-4.8	-22.1	100.0
7. Mizoram	144.3	2.9	2.3	20.8	46.3	10.3	0.9	-	11.8	-55.6	-84.0	100.0
8. Nagaland	105.4	-3.0	1.5	4.2	-3.1	0.0	-	-	-	-5.2	0.2	100.0
9. Sikkim	46.5	-4.3	16.5	7.2	35.6	1.4	-	-	-	-3.2	0.2	100.0
10. Tripura	45.3	-10.3	1.9	13.6	31.5	-	-	-	-	-11.4	29.5	100.0
11. Uttarakhand	19.6	-0.6	26.2	7.7	16.0	-0.1	9.5	2.0	-4.6	19.9	4.5	100.0
<b>All States</b>	<b>71.5</b>	<b>4.8</b>	<b>8.8</b>	<b>3.5</b>	<b>13.0</b>	<b>3.3</b>	<b>1.7</b>	<b>3.5</b>	<b>-3.6</b>	<b>-3.0</b>	<b>-3.6</b>	<b>100.0</b>
<i>Memo item:</i>												
1. NCT Delhi	-	-	14.5	-	-	-	-	-	-	-	85.5	100.0
2. Puducherry	-	8.4	-4.1	-	4.6	-0.3	2.8	0.7	-	95.7	-7.8	100.0

‘-’: Nil/Negligible.

BE : Budget Estimates.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for these States are, therefore, not on a net basis except ‘Others’.

3. ‘Others’ include loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.

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**Statement 12: Development Expenditure\***

(Amount in ₹ billion)

State	2009-10 (Accounts)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
<b>I. Non-Special Category</b>					
1. Andhra Pradesh	572.0	745.8	873.8	30.4	17.2
2. Bihar	282.2	389.0	423.8	37.8	9.0
3. Chhattisgarh	160.1	202.4	238.4	26.4	17.8
4. Goa	37.9	46.3	54.8	22.4	18.3
5. Gujarat	398.4	481.4	500.8	20.8	4.0
6. Haryana	231.8	264.2	291.5	14.0	10.3
7. Jharkhand	149.7	178.2	236.7	19.0	32.8
8. Karnataka	449.2	519.9	574.8	15.7	10.5
9. Kerala	175.7	214.5	277.1	22.1	29.2
10. Madhya Pradesh	329.6	427.1	442.3	29.6	3.6
11. Maharashtra	793.2	919.3	989.0	15.9	7.6
12. Odisha	191.7	254.7	283.3	32.8	11.2
13. Punjab	134.8	191.0	221.3	41.8	15.8
14. Rajasthan	307.2	361.3	412.0	17.6	14.0
15. Tamil Nadu	453.7	574.6	666.1	26.6	15.9
16. Uttar Pradesh	707.9	821.7	916.3	16.1	11.5
17. West Bengal	353.4	412.2	509.6	16.6	23.6
<b>II. Special Category</b>					
1. Arunachal Pradesh	37.1	44.8	34.2	20.7	-23.6
2. Assam	139.6	229.1	227.6	64.1	-0.7
3. Himachal Pradesh	87.2	93.4	99.3	7.1	6.3
4. Jammu and Kashmir	141.4	161.0	176.0	13.9	9.3
5. Manipur	31.9	43.7	47.0	36.9	7.6
6. Meghalaya	25.2	35.6	45.7	40.9	28.3
7. Mizoram	23.1	32.0	26.7	38.6	-16.4
8. Nagaland	24.7	35.1	34.4	42.3	-2.0
9. Sikkim	17.7	23.9	25.7	34.9	7.6
10. Tripura	34.0	37.2	36.1	9.4	-3.0
11. Uttarakhand	87.0	101.6	119.6	16.8	17.7
<b>All States</b>	<b>6,377.3</b>	<b>7,841.0</b>	<b>8,783.6</b>	<b>23.0</b>	<b>12.0</b>
<i>Memo item:</i>					
1. NCT Delhi	177.7	188.4	204.3	6.1	8.4
2. Puducherry	25.3	32.2	36.1	27.3	11.9

\* : Comprise expenditure on Revenue and Capital Accounts and Loans and Advances extended by States for development purposes.

**Note** : Figures for Jammu and Kashmir and Jharkhand for the year 2009-10 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

**State Finances : A Study of Budgets of 2011-12**

**Statement 13: Non-Development Expenditure\***

(Amount in ₹ billion)

State	2009-10 (Accounts)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
<b>I. Non-Special Category</b>					
1. Andhra Pradesh	215.5	264.1	310.9	22.6	17.7
2. Bihar	124.8	161.8	200.3	29.7	23.8
3. Chhattisgarh	44.3	52.0	62.7	17.4	20.7
4. Goa	15.6	18.5	20.8	18.3	12.5
5. Gujarat	171.7	203.9	242.0	18.8	18.7
6. Haryana	80.6	100.5	110.3	24.7	9.7
7. Jharkhand	66.6	71.4	80.5	7.1	12.8
8. Karnataka	132.6	151.3	190.3	14.2	25.8
9. Kerala	140.1	156.2	189.8	11.5	21.5
10. Madhya Pradesh	121.3	156.0	184.0	28.6	17.9
11. Maharashtra	328.2	399.2	450.4	21.6	12.8
12. Odisha	94.7	117.7	137.0	24.3	16.4
13. Punjab	156.8	178.5	173.1	13.9	-3.1
14. Rajasthan	150.7	176.3	190.6	17.0	8.1
15. Tamil Nadu	208.7	272.8	290.1	30.7	6.3
16. Uttar Pradesh	412.6	503.1	541.3	21.9	7.6
17. West Bengal	265.2	296.5	300.9	11.8	1.5
<b>II. Special Category</b>					
1. Arunachal Pradesh	12.9	23.6	27.1	83.6	14.9
2. Assam	84.3	102.9	104.6	22.1	1.6
3. Himachal Pradesh	44.4	51.6	58.2	16.2	12.7
4. Jammu and Kashmir	76.5	89.5	119.8	17.1	33.9
5. Manipur	12.9	19.2	19.4	48.8	0.7
6. Meghalaya	11.7	12.3	14.8	5.7	19.9
7. Mizoram	9.9	12.8	12.9	29.4	0.1
8. Nagaland	17.8	21.0	26.0	18.0	23.9
9. Sikkim	16.6	16.8	17.4	1.3	3.5
10. Tripura	20.7	22.6	27.6	9.4	21.7
11. Uttarakhand	38.0	44.2	52.4	16.2	18.5
<b>All States</b>	<b>3,075.5</b>	<b>3,696.3</b>	<b>4,154.9</b>	<b>20.2</b>	<b>12.4</b>
<i>Memo item:</i>					
1. NCT Delhi	60.3	68.3	47.9	13.2	-29.8
2. Puducherry	9.2	9.3	10.4	1.5	12.0

\* : Comprise expenditure on Revenue and Capital Accounts and Loans and Advances extended by States for non-development purposes.

**Note** : Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

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**Statement 14: Plan Expenditure**

(Amount in ₹ billion)

State	2009-10 (Accounts)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
<b>I. Non-Special Category</b>					
1. Andhra Pradesh	309.1	363.4	475.6	17.6	30.9
2. Bihar	152.7	231.9	267.7	51.9	15.4
3. Chhattisgarh	104.5	141.3	174.3	35.2	23.4
4. Goa	18.6	24.9	31.3	33.8	25.8
5. Gujarat	216.6	268.2	313.5	23.8	16.9
6. Haryana	105.3	127.7	153.4	21.2	20.1
7. Jharkhand	97.9	121.8	170.2	24.4	39.7
8. Karnataka	243.8	284.8	345.9	16.8	21.5
9. Kerala	68.3	84.0	89.6	22.9	6.7
10. Madhya Pradesh	183.8	251.1	255.8	36.6	1.9
11. Maharashtra	318.8	380.6	458.0	19.4	20.3
12. Odisha	89.0	132.0	152.8	48.3	15.8
13. Punjab	34.0	65.0	86.4	90.8	33.0
14. Rajasthan	125.7	160.6	192.9	27.8	20.1
15. Tamil Nadu	218.3	295.6	363.7	35.4	23.0
16. Uttar Pradesh	353.0	466.1	476.3	32.0	2.2
17. West Bengal	141.6	171.4	251.0	21.1	46.4
<b>II. Special Category</b>					
1. Arunachal Pradesh	23.5	43.0	38.0	83.1	-11.6
2. Assam	66.3	126.5	143.3	90.8	13.3
3. Himachal Pradesh	32.0	35.3	30.9	10.2	-12.2
4. Jammu and Kashmir	70.7	75.4	80.8	6.6	7.2
5. Manipur	22.9	32.7	36.1	42.9	10.4
6. Meghalaya	15.4	25.8	34.3	67.9	32.8
7. Mizoram	14.5	22.7	17.5	56.4	-23.2
8. Nagaland	15.9	22.0	23.6	38.7	6.9
9. Sikkim	12.6	18.0	19.0	43.2	5.4
10. Tripura	20.8	24.1	26.5	15.8	10.0
11. Uttarakhand	38.1	56.8	65.6	49.1	15.5
<b>All States</b>	<b>3,113.7</b>	<b>4,052.7</b>	<b>4,773.9</b>	<b>30.2</b>	<b>17.8</b>
<i>Memo item:</i>					
1. NCT Delhi	111.3	115.5	137.6	3.8	19.1
2. Puducherry	14.6	18.2	28.1	24.5	54.2

**Note** : Figures for Jammu and Kashmir and Jharkhand for the year 2009-10 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

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**Statement 15: Non-Plan Expenditure**

(Amount in ₹ billion)

State	2009-10 (Accounts)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
<b>I. Non-Special Category</b>					
1. Andhra Pradesh	541.6	717.2	779.8	32.4	8.7
2. Bihar	275.3	341.2	385.6	24.0	13.0
3. Chhattisgarh	111.1	127.3	141.5	14.6	11.2
4. Goa	36.7	42.1	47.0	14.7	11.7
5. Gujarat	386.7	457.0	478.6	18.2	4.7
6. Haryana	220.3	251.7	264.1	14.3	4.9
7. Jharkhand	129.2	143.2	161.0	10.8	12.4
8. Karnataka	385.8	438.0	493.7	13.5	12.7
9. Kerala	290.1	334.4	436.9	15.3	30.7
10. Madhya Pradesh	316.5	385.7	430.7	21.9	11.7
11. Maharashtra	855.5	994.9	1,053.3	16.3	5.9
12. Odisha	216.4	261.9	295.9	21.0	13.0
13. Punjab	279.0	335.4	342.7	20.2	2.2
14. Rajasthan	361.8	410.3	447.1	13.4	9.0
15. Tamil Nadu	509.0	646.0	704.6	26.9	9.1
16. Uttar Pradesh	858.1	959.7	1,106.7	11.8	15.3
17. West Bengal	539.8	603.7	625.5	11.8	3.6
<b>II. Special Category</b>					
1. Arunachal Pradesh	28.9	27.5	25.8	-4.7	-6.3
2. Assam	183.4	250.5	227.9	36.6	-9.0
3. Himachal Pradesh	108.3	118.6	136.1	9.5	14.8
4. Jammu and Kashmir	154.5	184.7	226.8	19.6	22.7
5. Manipur	24.4	32.4	32.5	33.0	0.3
6. Meghalaya	23.0	23.5	27.9	2.3	19.0
7. Mizoram	20.8	24.8	24.7	19.3	-0.2
8. Nagaland	29.3	36.7	40.0	25.0	9.1
9. Sikkim	22.5	23.6	25.0	4.6	6.3
10. Tripura	36.8	38.9	42.1	5.7	8.3
11. Uttarakhand	94.9	100.2	120.0	5.6	19.8
<b>All States</b>	<b>7,039.6</b>	<b>8,310.8</b>	<b>9,123.6</b>	<b>18.1</b>	<b>9.8</b>
<i>Memo item:</i>					
1. NCT Delhi	138.0	154.8	133.1	12.2	-14.0
2. Puducherry	21.2	24.9	20.0	17.1	-19.5

**Note** : Figures for Jammu and Kashmir and Jharkhand for the year 2009-10 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.



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**Statement 16: Non-Plan Non-Development Expenditure\***

(Amount in ₹ billion)

State	2009-10 (Accounts)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
<b>I. Non-Special Category</b>					
1. Andhra Pradesh	212.7	261.8	305.6	23.1	16.7
2. Bihar	119.2	155.5	184.3	30.5	18.5
3. Chhattisgarh	43.1	50.7	60.6	17.9	19.5
4. Goa	13.7	15.8	17.4	15.3	10.1
5. Gujarat	165.6	192.8	222.8	16.5	15.6
6. Haryana	78.0	97.4	107.5	24.9	10.4
7. Jharkhand	62.4	68.7	75.4	9.9	9.8
8. Karnataka	127.3	145.7	184.7	14.5	26.8
9. Kerala	135.8	153.3	188.4	12.9	22.9
10. Madhya Pradesh	119.1	153.7	181.3	29.0	17.9
11. Maharashtra	322.2	390.2	434.7	21.1	11.4
12. Odisha	92.4	115.4	134.2	24.9	16.2
13. Punjab	156.0	175.3	170.1	12.4	-3.0
14. Rajasthan	148.6	172.5	185.7	16.1	7.7
15. Tamil Nadu	204.3	266.1	286.4	30.2	7.6
16. Uttar Pradesh	402.6	489.9	530.2	21.7	8.2
17. West Bengal	262.5	291.9	295.4	11.2	1.2
<b>II. Special Category</b>					
1. Arunachal Pradesh	11.4	11.4	10.8	0.2	-5.8
2. Assam	83.2	97.6	95.9	17.3	-1.7
3. Himachal Pradesh	43.4	50.6	57.3	16.6	13.3
4. Jammu and Kashmir	65.4	79.0	110.7	20.7	40.2
5. Manipur	11.7	16.2	16.6	38.1	2.4
6. Meghalaya	10.7	11.0	13.0	2.6	18.9
7. Mizoram	9.4	11.1	11.4	17.7	2.8
8. Nagaland	15.7	19.1	21.0	21.6	9.9
9. Sikkim	15.3	15.8	16.7	3.6	5.6
10. Tripura	18.7	20.3	21.5	8.4	6.3
11. Uttarakhand	37.1	42.5	50.0	14.6	17.7
<b>All States</b>	<b>2,987.5</b>	<b>3,571.2</b>	<b>3,989.9</b>	<b>19.5</b>	<b>11.7</b>
<i>Memo item:</i>					
1. NCT Delhi	56.0	64.2	43.2	14.7	-32.7
2. Puducherry	8.1	8.4	9.2	3.9	9.6

\* Including expenditure on revenue and capital account and loans and advances extended by the State Governments.

**Note** : Figures for Jammu and Kashmir and Jharkhand for the year 2009-10 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

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**Statement 17: Interest Payments**

(Amount in ₹ billion)

State	2009-10 (Accounts)		2010-11 (Revised Estimates)		2011-12 (Budget Estimates)		Variation (Per cent)			
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2	Col.5/Col.3	Col.6/Col.4	Col.7/Col.5
							Gross	Net*	Gross	Net*
1	2	3	4	5	6	7	8	9	10	11
<b>I. Non-Special Category</b>										
1. Andhra Pradesh	89.1	40.6	102.0	37.3	114.4	42.7	14.4	-8.2	12.2	14.5
2. Bihar	36.9	33.3	44.8	42.7	47.4	43.7	21.7	28.1	5.7	2.3
3. Chhattisgarh	10.9	8.7	11.9	9.6	13.0	10.7	8.7	9.5	9.5	11.9
4. Goa	5.8	5.7	6.5	6.5	6.9	6.8	11.2	13.4	6.0	6.0
5. Gujarat	85.9	81.7	95.6	89.7	107.6	101.2	11.3	9.8	12.5	12.8
6. Haryana	27.4	20.7	35.7	27.7	43.8	35.6	30.6	33.9	22.6	28.6
7. Jharkhand	22.4	19.7	21.6	18.8	23.9	22.2	-3.4	-4.3	10.9	17.8
8. Karnataka	52.1	48.3	55.4	50.1	69.5	67.5	6.3	3.7	25.4	34.9
9. Kerala	52.9	51.4	55.2	53.3	62.5	60.6	4.3	3.6	13.3	13.8
10. Madhya Pradesh	44.5	31.7	50.8	46.9	53.4	51.8	14.1	47.9	5.1	10.4
11. Maharashtra	141.1	127.7	155.7	139.4	175.4	163.8	10.3	9.2	12.7	17.5
12. Odisha	30.4	26.6	39.5	38.5	40.5	39.5	29.8	44.5	2.4	2.5
13. Punjab	50.1	48.5	55.0	50.9	65.3	63.5	9.7	5.0	18.8	24.9
14. Rajasthan	67.7	55.8	74.1	61.8	80.1	67.8	9.4	10.6	8.2	9.8
15. Tamil Nadu	66.7	48.7	80.0	65.3	88.1	73.2	19.9	34.2	10.2	12.0
16. Uttar Pradesh	119.9	113.8	135.7	127.2	149.8	141.2	13.2	11.7	10.4	11.0
17. West Bengal	133.1	129.4	146.0	140.6	150.9	144.9	9.8	8.6	3.4	3.1
<b>II. Special Category</b>										
1. Arunachal Pradesh	2.3	1.9	2.5	2.1	2.7	2.2	11.2	11.5	6.5	5.0
2. Assam	18.3	13.4	24.1	19.0	21.0	15.8	31.4	41.8	-12.8	-17.1
3. Himachal Pradesh	19.6	18.8	19.5	19.0	21.5	21.0	-0.3	1.4	10.2	10.4
4. Jammu and Kashmir	20.2	20.0	22.5	22.3	23.6	23.4	11.2	11.3	5.0	5.1
5. Manipur	3.2	2.9	3.7	3.4	3.9	3.5	15.5	15.9	5.3	4.6
6. Meghalaya	2.3	2.1	2.7	2.5	2.9	2.7	13.9	20.7	9.3	5.3
7. Mizoram	2.5	2.4	2.6	2.3	2.7	2.4	1.7	-4.1	4.8	5.5
8. Nagaland	3.6	3.5	4.0	3.9	4.4	4.3	11.7	11.5	8.6	8.8
9. Sikkim	1.5	1.1	2.0	1.8	1.9	1.8	26.6	61.4	-1.7	0.2
10. Tripura	4.1	3.8	5.1	4.8	5.8	5.6	24.5	25.9	14.4	15.9
11. Uttarakhand	13.4	12.8	15.3	14.7	18.1	17.6	14.2	14.2	18.6	20.0
<b>All States</b>	<b>1,128.1</b>	<b>975.1</b>	<b>1,269.5</b>	<b>1,101.9</b>	<b>1,401.3</b>	<b>1,236.9</b>	<b>12.5</b>	<b>13.0</b>	<b>10.4</b>	<b>12.3</b>
<i>Memo item:</i>										
1. NCT Delhi	24.7	-7.6	27.0	-12.2	30.0	27.9	9.2	59.5	11.1	-329.3
2. Puducherry	2.9	2.4	3.3	3.0	3.9	3.2	15.8	25.2	16.4	9.0

\* : Gross Interest Payment minus Interest Receipts.

**Note** : Figures for Jammu and Kashmir and Jharkhand for the year 2009-10 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

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**Statement 18: Tax Revenue\***

(Amount in ₹ billion)

State	2009-10 (Accounts)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	Tax Revenue/All States' Tax Revenue (Per cent)		
				2008-09 (Accounts)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	6	7
<b>I. Non-Special Category</b>						
1. Andhra Pradesh	473.2	625.8	732.6	9.0	9.3	9.3
2. Bihar	262.9	334.3	395.5	5.0	5.0	5.0
3. Chhattisgarh	115.0	135.0	160.3	2.2	2.0	2.0
4. Goa	21.9	27.4	31.6	0.4	0.4	0.4
5. Gujarat	326.3	414.7	463.2	6.2	6.2	5.9
6. Haryana	149.9	196.5	227.7	2.8	2.9	2.9
7. Jharkhand	113.2	123.1	152.3	2.1	1.8	1.9
8. Karnataka	379.4	473.6	542.4	7.2	7.0	6.9
9. Kerala	220.2	268.2	328.2	4.2	4.0	4.2
10. Madhya Pradesh	283.5	352.8	401.5	5.4	5.2	5.1
11. Maharashtra	673.5	849.1	974.0	12.8	12.6	12.3
12. Odisha	175.0	206.1	237.3	3.3	3.1	3.0
13. Punjab	141.8	206.0	240.7	2.7	3.1	3.0
14. Rajasthan	256.7	322.7	367.9	4.9	4.8	4.7
15. Tamil Nadu	453.0	608.8	729.0	8.6	9.0	9.2
16. Uttar Pradesh	656.7	818.8	986.1	12.4	12.2	12.5
17. West Bengal	285.5	372.5	468.6	5.4	5.5	5.9
<b>II. Special Category</b>						
1. Arunachal Pradesh	6.5	8.9	10.1	0.1	0.1	0.1
2. Assam	103.3	138.8	161.4	2.0	2.1	2.0
3. Himachal Pradesh	34.4	51.2	61.0	0.7	0.8	0.8
4. Jammu and Kashmir	49.5	65.5	75.1	0.9	1.0	1.0
5. Manipur	7.9	12.4	15.1	0.2	0.2	0.2
6. Meghalaya	10.6	13.2	16.7	0.2	0.2	0.2
7. Mizoram	5.0	7.1	8.8	0.1	0.1	0.1
8. Nagaland	6.1	9.0	10.8	0.1	0.1	0.1
9. Sikkim	6.0	7.6	9.0	0.1	0.1	0.1
10. Tripura	12.3	17.0	20.7	0.2	0.3	0.3
11. Uttarakhand	51.1	67.9	77.2	1.0	1.0	1.0
<b>All States</b>	<b>5,280.7</b>	<b>6,734.2</b>	<b>7,904.8</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>
<i>Memo item:</i>						
1. NCT Delhi	134.5	169.6	202.5	—	—	—
2. Puducherry	8.7	11.5	22.3	—	—	—

— : Not applicable.

\* : Includes share in Central taxes and States' own tax revenue.

**Note** : Figures for Jammu and Kashmir and Jharkhand for the year 2009-10 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

**State Finances : A Study of Budgets of 2011-12**

**Statement 19: Own Tax Revenue**

(Amount in ₹ billion)

State	2009-10 (Accounts)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
<b>I. Non-Special Category</b>					
1. Andhra Pradesh	351.8	474.2	564.4	34.8	19.0
2. Bihar	80.9	105.8	125.8	30.8	18.9
3. Chhattisgarh	71.2	83.3	98.3	16.9	18.0
4. Goa	17.6	21.8	25.4	23.8	16.6
5. Gujarat	267.4	346.7	390.5	29.6	12.6
6. Haryana	132.2	173.5	200.1	31.3	15.3
7. Jharkhand	55.6	59.7	78.4	7.3	31.4
8. Karnataka	305.8	380.5	438.2	24.4	15.2
9. Kerala	176.3	219.2	266.4	24.4	21.5
10. Madhya Pradesh	172.7	203.8	231.2	18.0	13.4
11. Maharashtra	591.1	735.0	836.9	24.3	13.9
12. Odisha	89.8	106.1	123.1	18.1	16.0
13. Punjab	120.4	174.0	204.1	44.5	17.3
14. Rajasthan	164.1	194.2	213.5	18.3	10.0
15. Tamil Nadu	365.5	491.3	597.9	34.4	21.7
16. Uttar Pradesh	338.8	406.9	503.3	20.1	23.7
17. West Bengal	169.0	213.0	276.9	26.0	30.0
<b>II. Special Category</b>					
1. Arunachal Pradesh	1.7	2.0	2.3	15.1	14.0
2. Assam	49.9	59.1	65.7	18.5	11.1
3. Himachal Pradesh	25.7	34.1	40.4	32.3	18.6
4. Jammu and Kashmir	30.7	36.4	41.8	18.5	14.8
5. Manipur	2.0	2.5	3.2	28.0	26.7
6. Meghalaya	4.4	4.6	5.9	3.9	27.4
7. Mizoram	1.1	1.2	1.7	15.4	39.5
8. Nagaland	1.8	2.1	2.5	19.0	16.9
9. Sikkim	2.2	2.3	2.7	4.4	15.6
10. Tripura	5.3	6.3	7.8	18.9	25.1
11. Uttarakhand	35.6	43.3	47.6	21.6	10.0
<b>All States</b>	<b>3,630.6</b>	<b>4,582.7</b>	<b>5,395.8</b>	<b>26.2</b>	<b>17.7</b>
<i>Memo item:</i>					
1. NCT Delhi	134.5	169.6	202.5	26.1	19.4
2. Puducherry	8.7	11.5	22.3	32.5	93.8

**Note** : Figures for Jharkhand and Jammu and Kashmir for the year 2006-07 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

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**Statement 20: Non-Tax Revenue\***

(Amount in ₹ billion)

State	2009-10 (Accounts)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	Non-Tax Revenue/All States' Non-Tax Revenue (Per cent)		
				2008-09 (Accounts)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	6	7
<b>I. Non-Special Category</b>						
1. Andhra Pradesh	173.6	248.5	277.3	7.2	8.4	8.4
2. Bihar	92.3	129.1	166.6	3.8	4.4	5.0
3. Chhattisgarh	66.5	89.5	97.8	2.8	3.0	2.9
4. Goa	19.1	26.3	27.1	0.8	0.9	0.8
5. Gujarat	90.4	109.9	135.7	3.8	3.7	4.1
6. Haryana	60.0	79.4	92.5	2.5	2.7	2.8
7. Jharkhand	85.2	77.9	125.1	3.5	2.6	3.8
8. Karnataka	112.2	104.3	120.8	4.7	3.5	3.6
9. Kerala	40.9	53.0	66.1	1.7	1.8	2.0
10. Madhya Pradesh	130.4	172.3	176.4	5.4	5.8	5.3
11. Maharashtra	195.6	222.4	241.0	8.1	7.5	7.3
12. Odisha	89.3	119.3	126.5	3.7	4.0	3.8
13. Punjab	79.7	98.7	74.5	3.3	3.4	2.2
14. Rajasthan	97.1	137.2	154.9	4.0	4.7	4.7
15. Tamil Nadu	105.4	115.3	127.9	4.4	3.9	3.9
16. Uttar Pradesh	307.5	312.4	328.2	12.8	10.6	9.9
17. West Bengal	83.7	128.6	189.9	3.5	4.4	5.7
<b>II. Special Category</b>						
1. Arunachal Pradesh	36.5	58.3	49.3	1.5	2.0	1.5
2. Assam	95.6	141.1	165.9	4.0	4.8	5.0
3. Himachal Pradesh	69.1	72.3	79.9	2.9	2.5	2.4
4. Jammu and Kashmir	146.0	172.1	191.9	6.1	5.8	5.8
5. Manipur	30.8	43.0	43.7	1.3	1.5	1.3
6. Meghalaya	23.9	30.8	39.4	1.0	1.0	1.2
7. Mizoram	24.6	30.0	28.7	1.0	1.0	0.9
8. Nagaland	31.1	43.9	45.3	1.3	1.5	1.4
9. Sikkim	26.6	28.2	32.9	1.1	1.0	1.0
10. Tripura	43.9	36.9	39.2	1.8	1.3	1.2
11. Uttarakhand	43.8	65.5	69.2	1.8	2.2	2.1
<b>All All States</b>	<b>2,400.6</b>	<b>2,946.5</b>	<b>3,313.7</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>
<i>Memo item:</i>						
1. NCT Delhi	70.0	74.3	26.1	—	—	—
2. Puduchery	19.7	21.0	14.5	—	—	—

— : Not applicable.

\* : Includes Grants from the Centre and States' own non-tax revenue.

**Note** : Figures for Jammu and Kashmir and Jharkhand for the year 2009-10 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

**State Finances : A Study of Budgets of 2011-12**

**Statement 21: Own Non-Tax Revenue**

(Amount in ₹ billion)

State	2009-10 (Accounts)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
<b>I. Non-Special Category</b>					
1. Andhra Pradesh	78.0	111.1	123.4	42.4	11.1
2. Bihar	16.7	12.6	29.9	-24.6	137.1
3. Chhattisgarh	30.4	40.0	43.1	31.5	7.8
4. Goa	17.3	20.6	22.6	19.0	9.9
5. Gujarat	54.5	51.1	60.2	-6.3	17.8
6. Haryana	27.4	37.9	42.9	38.3	13.0
7. Jharkhand	30.1	31.3	32.2	3.8	3.0
8. Karnataka	33.3	35.2	36.7	5.6	4.4
9. Kerala	18.5	22.4	25.3	20.7	13.2
10. Madhya Pradesh	63.8	60.0	60.0	-6.0	0.0
11. Maharashtra	83.5	89.9	97.3	7.7	8.2
12. Odisha	32.1	33.2	38.0	3.3	14.5
13. Punjab	56.5	65.7	31.3	16.2	-52.4
14. Rajasthan	45.6	58.0	64.4	27.2	11.0
15. Tamil Nadu	50.3	47.2	50.1	-6.1	6.2
16. Uttar Pradesh	136.0	137.6	121.1	1.2	-12.0
17. West Bengal	24.4	29.1	31.9	19.2	9.9
<b>II. Special Category</b>					
1. Arunachal Pradesh	5.1	5.0	2.9	-2.9	-41.5
2. Assam	27.5	25.5	33.3	-7.4	30.5
3. Himachal Pradesh	17.8	17.4	19.9	-2.2	14.3
4. Jammu and Kashmir	12.9	14.7	16.2	13.9	9.8
5. Manipur	2.4	3.5	4.6	47.4	30.0
6. Meghalaya	2.8	2.6	3.9	-5.0	49.8
7. Mizoram	1.3	1.8	2.4	40.4	33.8
8. Nagaland	1.3	1.5	1.9	22.1	23.7
9. Sikkim	13.6	11.6	12.8	-14.3	10.3
10. Tripura	1.3	1.3	1.4	4.1	5.0
11. Uttarakhand	6.3	11.2	16.5	76.5	47.7
<b>All States</b>	<b>890.9</b>	<b>979.0</b>	<b>1,026.2</b>	<b>9.9</b>	<b>4.8</b>
<i>Memo item:</i>					
1. NCT Delhi	34.7	42.2	4.5	21.8	-89.4
2. Puducherry	6.4	7.5	1.3	16.7	-82.7

**Note** : Figures for Jammu and Kashmir and Jharkhand for the year 2009-10 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

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**Statement 22: Share in Central Taxes**

(Amount in ₹ billion)

State	2009-10 (Accounts)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
<b>I. Non-Special Category</b>					
1. Andhra Pradesh	121.4	151.6	168.3	24.9	11.0
2. Bihar	182.0	228.5	269.7	25.5	18.0
3. Chhattisgarh	43.8	51.7	62.0	18.0	20.0
4. Goa	4.3	5.6	6.1	30.2	10.0
5. Gujarat	58.9	68.0	72.7	15.4	7.0
6. Haryana	17.7	23.0	27.7	29.7	20.1
7. Jharkhand	57.6	63.4	73.9	10.0	16.6
8. Karnataka	73.6	93.1	104.2	26.5	11.9
9. Kerala	44.0	49.0	61.8	11.4	26.0
10. Madhya Pradesh	110.8	149.0	170.3	34.6	14.3
11. Maharashtra	82.5	114.2	137.2	38.4	20.1
12. Odisha	85.2	100.0	114.3	17.4	14.2
13. Punjab	21.4	32.1	36.7	49.6	14.3
14. Rajasthan	92.6	128.6	154.4	38.9	20.1
15. Tamil Nadu	87.6	117.6	131.1	34.3	11.5
16. Uttar Pradesh	318.0	411.9	482.8	29.5	17.2
17. West Bengal	116.5	159.5	191.7	37.0	20.1
<b>II. Special Category</b>					
1. Arunachal Pradesh	4.8	6.9	7.8	44.4	14.2
2. Assam	53.4	79.7	95.7	49.2	20.1
3. Himachal Pradesh	8.6	17.2	20.6	99.1	20.1
4. Jammu and Kashmir	18.8	29.1	33.3	54.8	14.3
5. Manipur	6.0	9.9	11.9	65.8	20.1
6. Meghalaya	6.1	8.5	10.8	39.5	26.0
7. Mizoram	3.9	5.9	7.1	49.7	20.1
8. Nagaland	4.3	6.9	8.3	58.9	20.1
9. Sikkim	3.8	5.3	6.3	40.0	20.0
10. Tripura	7.1	10.7	12.8	51.3	20.1
11. Uttarakhand	15.5	24.6	29.6	58.7	20.1
<b>All States</b>	<b>1,650.1</b>	<b>2,151.5</b>	<b>2,508.9</b>	<b>30.4</b>	<b>16.6</b>

**Note** : Figures for Jammu and Kashmir and Jharkhand for the year 2009-10 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

**State Finances : A Study of Budgets of 2011-12**

**Statement 23: Grants from the Centre**

(Amount in ₹ billion)

State	2009-10 (Accounts)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
<b>I. Non-Special Category</b>					
1. Andhra Pradesh	95.6	137.4	153.9	43.8	12.0
2. Bihar	75.6	116.5	136.7	54.0	17.3
3. Chhattisgarh	36.1	49.5	54.6	37.4	10.3
4. Goa	1.8	5.7	4.5	219.5	-21.5
5. Gujarat	35.9	58.8	75.5	63.8	28.5
6. Haryana	32.6	41.5	49.6	27.4	19.5
7. Jharkhand	55.0	46.7	92.9	-15.2	99.1
8. Karnataka	78.8	69.1	84.0	-12.4	21.7
9. Kerala	22.3	30.7	40.8	37.4	32.9
10. Madhya Pradesh	66.6	112.3	116.4	68.6	3.7
11. Maharashtra	112.0	132.5	143.7	18.3	8.4
12. Odisha	57.2	86.1	88.5	50.7	2.7
13. Punjab	23.2	33.0	43.3	42.4	31.0
14. Rajasthan	51.5	79.2	90.6	53.7	14.3
15. Tamil Nadu	55.1	68.1	77.7	23.5	14.1
16. Uttar Pradesh	171.5	174.8	207.1	1.9	18.5
17. West Bengal	59.4	99.5	158.0	67.7	58.7
<b>II. Special Category</b>					
1. Arunachal Pradesh	31.3	53.3	46.4	70.2	-13.0
2. Assam	68.1	115.6	132.7	69.9	14.7
3. Himachal Pradesh	51.3	54.9	60.0	7.1	9.3
4. Jammu and Kashmir	133.0	157.3	175.7	18.3	11.7
5. Manipur	28.4	39.5	39.1	39.1	-0.9
6. Meghalaya	21.2	28.2	35.5	33.1	25.9
7. Mizoram	23.3	28.2	26.3	20.9	-6.9
8. Nagaland	29.8	42.3	43.4	42.1	2.6
9. Sikkim	13.0	16.6	20.0	27.7	20.8
10. Tripura	42.6	35.6	37.9	-16.4	6.3
11. Uttarakhand	37.5	54.4	52.7	45.2	-3.1
<b>All States</b>	<b>1,509.7</b>	<b>1,967.5</b>	<b>2,287.5</b>	<b>30.3</b>	<b>16.3</b>
<i>Memo item:</i>					
1. NCT Delhi	35.4	32.1	21.7	-9.3	-32.4
2. Puducherry	13.3	13.5	13.2	1.4	-1.9

**Note** : Figures for Jammu and Kashmir and Jharkhand for the year 2009-10 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.



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**Statement 24: Loans from the Centre**

(Amount in ₹ billion)

State	2009-10 (Accounts)		2010-11 (Revised Estimates)		2011-12 (Budget Estimates)		Variation (Per cent)			
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2	Col.5/Col.3	Col.6/Col.4	Col.7/Col.5
1	2	3	4	5	6	7	8	9	10	11
<b>I. Non-Special Category</b>										
1. Andhra Pradesh	15.7	0.7	20.8	12.2	25.0	16.3	32.7	—	20.3	33.3
2. Bihar	7.6	-0.5	14.1	9.4	23.8	19.1	83.8	—	69.1	103.5
3. Chhattisgarh	2.2	1.1	2.5	1.1	1.0	-0.5	11.4	4.0	-61.5	-144.1
4. Goa	-2.6	-2.8	0.2	-0.1	0.3	—	-106.3	-97.4	74.4	-123.7
5. Gujarat	0.9	-4.8	1.8	-4.4	2.5	-3.9	109.0	-7.2	41.4	-11.6
6. Haryana	1.4	-0.3	3.2	2.0	6.5	5.2	137.7	—	101.2	160.7
7. Jharkhand	—	-1.9	—	-1.5	—	-1.4	—	-18.5	—	-7.4
8. Karnataka	6.8	2.1	15.4	10.0	17.4	11.5	126.0	—	13.0	14.4
9. Kerala	5.6	3.0	7.5	4.5	10.4	7.1	33.7	50.5	37.7	58.1
10. Madhya Pradesh	13.4	8.9	13.5	8.4	17.9	12.6	0.1	-6.0	32.9	51.4
11. Maharashtra	7.5	3.3	8.1	3.3	18.7	13.6	7.5	0.3	131.6	—
12. Odisha	1.9	-2.5	8.6	3.7	5.0	0.1	—	—	-42.3	-97.1
13. Punjab	0.7	-1.0	1.8	-0.6	3.5	1.6	154.2	-43.6	90.7	—
14. Rajasthan	2.6	-1.4	4.2	-0.3	8.2	3.5	64.4	-79.1	93.2	—
15. Tamil Nadu	10.3	7.0	12.3	6.2	16.5	9.8	19.6	-10.9	33.6	58.3
16. Uttar Pradesh	2.8	-9.2	12.8	-0.2	10.0	-3.1	—	-97.9	-21.7	—
17. West Bengal	3.0	-14.4	3.7	-3.3	7.2	4.6	23.9	-77.3	93.4	—
<b>II. Special Category</b>										
1. Arunachal Pradesh	—	-0.2	—	-0.3	—	-0.3	—	13.4	—	-0.1
2. Assam	-0.7	-2.9	0.6	-1.7	1.3	-0.1	-183.1	-42.1	113.0	-95.5
3. Himachal Pradesh	0.7	0.1	0.3	-0.4	0.4	-0.3	-59.8	—	26.3	-20.5
4. Jammu and Kashmir	0.5	0.1	0.4	-0.5	—	-1.4	-25.8	—	-100.0	174.1
5. Manipur	—	-0.4	1.5	1.1	3.1	2.6	—	—	106.7	145.5
6. Meghalaya	—	-0.2	0.1	-0.1	0.1	-0.1	—	-53.0	12.4	-34.6
7. Mizoram	0.3	0.1	—	-0.2	0.2	0.1	-88.0	—	—	-121.9
8. Nagaland	—	-0.4	—	-0.2	0.1	-0.1	0.0	-39.6	—	-42.7
9. Sikkim	—	-0.2	—	-0.1	0.1	-0.1	—	-12.8	176.0	-52.9
10. Tripura	0.1	-0.2	—	-0.3	—	-0.5	-54.5	31.9	33.3	68.2
11. Uttarakhand	0.3	-0.1	0.5	0.1	0.2	-0.2	59.5	—	-70.0	—
<b>All States</b>	<b>81.1</b>	<b>-17.0</b>	<b>133.9</b>	<b>47.7</b>	<b>179.2</b>	<b>95.8</b>	<b>65.2</b>	<b>-380.9</b>	<b>33.8</b>	<b>100.8</b>
<i>Memo item:</i>										
1. NCT Delhi	—	—	—	—	—	—	—	—	—	—
2. Puducherry	1.1	—	1.6	0.5	2.0	0.8	50.0	—	19.4	73.2

— : Nil/Negligible/abnormal increase or decrease due to very low or high base.

\* : Gross Loans from Centre minus Repayment of Loans to the Centre.

**Note** : Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

**State Finances : A Study of Budgets of 2011-12**

**Statement 25: Devolution and Transfer of Resources from the Centre**

(Amount in ₹ billion)

State	2009-10 (Accounts)		2010-11 (Revised Estimates)		2011-12 (Budget Estimates)		Variation (Per cent)			
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2	Col.5/Col.3	Col.6/Col.4	Col.7/Col.5
1	2	3	4	5	6	7	8	9	10	11
<b>I. Non-Special Category</b>										
1. Andhra Pradesh	232.7	206.8	309.8	290.3	347.2	327.0	33.2	40.4	12.1	12.6
2. Bihar	265.3	251.3	359.1	348.7	430.1	420.7	35.4	38.8	19.8	20.6
3. Chhattisgarh	82.1	79.2	103.7	100.5	117.6	114.2	26.3	27.0	13.4	13.7
4. Goa	3.5	2.9	11.5	10.9	10.9	10.3	229.3	273.6	-4.8	-5.4
5. Gujarat	95.7	81.8	128.6	114.6	150.8	137.0	34.4	40.0	17.3	19.6
6. Haryana	51.7	48.9	67.7	65.0	83.7	80.7	31.1	32.8	23.6	24.2
7. Jharkhand	112.7	108.1	110.0	106.0	166.8	163.1	-2.3	-2.0	51.6	54.0
8. Karnataka	159.2	147.0	177.6	164.7	205.6	191.5	11.5	12.0	15.8	16.3
9. Kerala	71.9	65.0	87.2	80.0	112.9	105.1	21.2	23.1	29.5	31.4
10. Madhya Pradesh	190.8	179.3	274.8	262.6	304.6	292.1	44.0	46.5	10.8	11.3
11. Maharashtra	202.0	190.9	254.8	243.5	299.6	288.0	26.1	27.5	17.6	18.3
12. Odisha	144.3	133.9	194.8	182.4	207.7	197.3	35.0	36.3	6.7	8.2
13. Punjab	45.4	41.4	66.9	62.5	83.4	79.6	47.6	51.0	24.6	27.5
14. Rajasthan	146.7	136.5	212.0	201.4	253.2	242.6	44.5	47.5	19.4	20.5
15. Tamil Nadu	153.0	144.4	198.0	186.5	225.3	213.4	29.4	29.2	13.8	14.4
16. Uttar Pradesh	492.2	465.1	599.5	571.2	699.9	672.1	21.8	22.8	16.7	17.7
17. West Bengal	178.8	144.8	262.8	244.8	356.8	346.1	47.0	69.1	35.8	41.4
<b>II. Special Category</b>										
1. Arunachal Pradesh	36.1	35.9	60.2	59.9	54.2	54.0	66.8	67.1	-9.9	-10.0
2. Assam	120.7	116.9	195.9	190.3	229.7	227.0	62.3	62.7	17.2	19.2
3. Himachal Pradesh	60.6	59.3	72.3	70.9	80.9	79.6	19.4	19.7	11.9	12.2
4. Jammu and Kashmir	152.3	151.9	186.8	185.9	209.0	207.6	22.6	22.4	11.9	11.7
5. Manipur	34.4	33.4	50.9	49.9	54.1	53.2	48.1	49.6	6.4	6.5
6. Meghalaya	27.3	26.8	36.8	36.4	46.4	45.9	35.0	35.5	25.9	26.3
7. Mizoram	27.6	27.1	34.2	33.6	33.6	33.2	23.8	24.1	-1.7	-1.2
8. Nagaland	34.1	33.5	49.2	48.7	51.8	51.3	44.2	45.5	5.2	5.3
9. Sikkim	16.8	16.4	21.9	21.5	26.5	26.1	30.6	31.3	20.9	21.4
10. Tripura	49.7	49.0	46.3	45.6	50.7	49.8	-6.9	-7.0	9.5	9.1
11. Uttarakhand	53.3	52.6	79.5	78.7	82.4	81.7	49.2	49.8	3.7	3.7
<b>All States</b>	<b>3,240.9</b>	<b>3,030.1</b>	<b>4,252.9</b>	<b>4,057.2</b>	<b>4,975.6</b>	<b>4,790.3</b>	<b>31.2</b>	<b>33.9</b>	<b>17.0</b>	<b>18.1</b>
<i>Memo item:</i>										
1. NCT Delhi	35.4	10.6	32.1	5.1	21.7	-8.3	-9.3	-52.4	-32.4	-264.8
2. Puducherry	14.4	11.3	15.1	12.0	15.2	12.1	5.1	6.4	0.4	0.6

\* : Gross Devolution and Transfers minus Repayments of Loans to Centre and Interest payments on Loans from Centre.

**Note** : Figures for Jammu and Kashmir and Jharkhand for the year 2009-10 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

Statements

**Statement 26: Composition of Outstanding Liabilities**  
(As at end-March 2010)

State	SDIs	Power Bonds	Compensation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and other banks	Loans from NCDC	Loans from other Institutions	Loans from banks and FIs	Total Internal Debt	Loans and Advances from Centre	Provident Funds, etc.	Reserve Fund	Deposit and Advances	Contingency Fund	Outstanding Liabilities	
																				2
<b>I. Non-Special Category</b>																				
1. Andhra Pradesh	516.2	15.8	-	252.2	-	10.5	1.1	44.7	-	1.4	7.1	64.8	849.1	148.1	84.3	46.1	108.7	0.5	1,236.8	
2. Bihar	158.7	13.5	0.2	173.1	*	0.2	-	15.2	-	0.2	0.1	15.7	361.2	79.8	93.1	11.8	45.7	3.5	595.1	
3. Chhattisgarh	27.5	3.1	-	45.2	-	0.2	0.1	5.9	-	0.2	-	6.4	82.2	23.2	20.0	17.8	18.9	0.4	162.5	
4. Goa	24.0	-	-	28.3	-	0.2	-	1.6	-	-	1.1	2.9	55.2	5.8	11.4	4.8	6.8	0.3	84.3	
5. Gujarat	349.5	10.6	-	470.8	-	-	-	-	1.6	1.6	40.8	42.4	873.3	98.6	61.9	67.4	132.0	1.5	1,234.7	
6. Haryana	109.3	13.1	-	109.9	-	0.1	0.1	11.1	12.8	1.0	11.5	36.6	269.0	20.5	74.7	18.4	27.5	0.1	410.2	
7. Jharkhand	76.5	13.7	0.1	86.2	-	-	-	12.2	-	0.6	5.7	18.6	195.1	22.0	13.5	8.9	28.8	1.5	269.8	
8. Karnataka	235.3	-	-	196.0	-	4.5	0.5	19.1	-	-0.7	2.1	23.4	454.7	99.1	111.8	102.5	76.5	0.8	845.3	
9. Kerala	259.7	7.5	-	117.4	-	31.4	3.6	10.6	-	1.9	2.1	49.6	434.3	63.1	213.0	13.9	29.6	0.7	754.5	
10. Madhya Pradesh	216.2	17.3	-	150.3	-	1.3	0.1	28.4	1.2	0.4	5.3	36.8	420.6	103.8	84.5	21.0	48.3	1.0	679.2	
11. Maharashtra	592.9	6.6	-	760.3	-	15.8	-	25.1	-	5.0	21.3	67.3	1,427.1	88.5	126.9	173.4	216.9	1.5	2,034.4	
12. Odisha	67.8	7.2	-	74.2	-	0.1	0.3	15.8	-	0.2	6.5	23.0	172.2	82.8	123.2	48.4	28.7	1.9	457.2	
13. Punjab	222.3	4.1	-	224.3	-	-	-	17.5	26.6	-	4.8	49.0	499.8	32.9	101.8	22.9	20.1	0.3	677.8	
14. Rajasthan	306.1	1.3	-	232.1	-	2.4	0.7	26.1	-	1.5	1.5	32.1	571.6	74.7	189.7	7.7	71.8	2.0	917.5	
15. Tamil Nadu	410.2	-	-	248.8	-	10.5	1.0	36.0	2.6	0.5	4.7	55.3	714.3	83.6	90.3	47.1	80.3	1.5	1,017.1	
16. Uttar Pradesh	549.3	38.2	0.4	483.6	*	-0.4	0.6	30.7	26.8	-0.2	42.8	100.4	1,171.9	194.5	292.3	237.6	162.0	6.0	2,064.3	
17. West Bengal	587.3	12.8	-	687.2	-	0.2	0.1	0.4	-	0.6	82.3	83.5	1,370.7	126.5	68.0	42.6	147.4	-	1,755.1	
<b>II. Special Category</b>																				
1. Arunachal Pradesh	6.8	0.2	-	5.9	0.6	-	-	2.8	-	-	0.9	3.7	17.2	4.1	7.9	0.8	1.6	-	31.6	
2. Assam	107.5	5.6	-	47.2	-	-	0.1	6.7	-	-	-	6.9	167.2	23.5	48.1	20.1	-3.4	0.5	256.1	
3. Himachal Pradesh	88.3	0.5	-	42.9	-	3.8	-	9.6	-	0.1	16.5	30.1	161.7	9.9	52.1	1.4	12.5	0.1	237.7	
4. Jammu and Kashmir	82.6	10.3	-	32.9	-	10.3	0.1	12.9	29.7	-	-	52.9	178.7	18.3	54.5	15.9	33.8	-	301.2	
5. Manipur	18.0	1.0	-	8.8	-	0.1	-	0.2	-	0.1	0.8	1.2	29.0	6.9	8.0	0.5	11.5	-	55.8	
6. Meghalaya	16.5	0.1	-	3.5	-	-	-	1.6	-	0.1	0.8	2.5	22.6	3.1	5.4	1.0	7.2	0.1	39.4	
7. Mizoram	10.6	0.3	-	1.5	0.3	2.4	-	0.6	-	-	0.3	3.3	15.9	3.8	12.7	0.8	4.6	-	37.8	
8. Nagaland	28.2	0.5	-	1.2	-	0.8	0.3	1.9	-	0.1	5.3	8.2	38.1	3.6	4.9	0.6	7.8	-	55.0	
9. Sikkim	12.7	0.3	-	1.1	-	0.9	-	1.1	-	-	0.2	2.1	16.2	1.9	4.1	0.2	2.4	-	24.8	
10. Tripura	14.5	0.4	-	11.3	-	1.6	-	1.6	-	-	-	3.2	29.4	4.8	18.0	0.7	1.6	0.1	54.5	
11. Uttarakhand	63.5	3.7	-	53.9	4.0	-	0.1	8.5	0.4	0.3	3.4	12.7	137.8	4.2	29.5	9.2	15.7	-	196.5	
<b>All States</b>	<b>5,157.9</b>	<b>187.8</b>	<b>0.8</b>	<b>4,550.2</b>	<b>4.8</b>	<b>97.0</b>	<b>8.8</b>	<b>348.1</b>	<b>101.6</b>	<b>13.2</b>	<b>266.0</b>	<b>834.8</b>	<b>10,736.3</b>	<b>1,431.5</b>	<b>2,005.6</b>	<b>943.5</b>	<b>1,345.3</b>	<b>24.3</b>	<b>16,486.5</b>	
<b>Memo item:</b>																				
1. NCT Delhi	-	-	-	265.4	-	-	-	-	-	-	-	-	265.4	-	-	-	-	-	-	265.4
2. Puducherry	11.9	-	-	12.0	-	-	-	-	-	-	0.5	0.5	23.9	9.4	3.4	0.2	2.0	-	39.4	

SDIs: State Development Loans. \*: Nil/Negligible. \*\*: Negative balances reported by CAG are ignored.

Note : 1. For state-wise data series on outstanding liabilities prior to 2008-09, please refer to 'Handbook of Statistics on State Government Finances 2010'.

2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh, Jammu and Kashmir and Manipur were not available, the same has been included under 'Loans from Other Institutions'.

Source : 1. Combined Finance and Revenue Accounts of the Union and State Governments in India, CAG.

2. Ministry of Finance, Government of India.

3. Reserve Bank Records (Col. 2 to 4).

4. Budget Documents of the State Governments.

5. Finance Accounts of the Union Government, CGA, Government of India.



Statements

**Statement 26: Composition of Outstanding Liabilities**  
(As at end-March 2012)

State	SDIs	Power Bonds	Compensation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and other banks	Loans from NCDC	Loans from other Institutions	Loans from banks and FIs	Total Internal Debt	Loans and Advances from Centre	Provident Funds, etc.	Reserve Fund	Deposit and Advances	Contingency Fund	Outstanding Liabilities	
																				2
<b>I. Non-Special Category</b>																				
1. Andhra Pradesh	770.2	9.7	-	289.7	-	5.9	1.1	49.8	-	1.5	-26.1	32.2	1,101.8	176.6	106.4	37.5	115.5	0.5	1,538.4	
2. Bihar	197.8	8.3	0.2	204.4	-	0.2	-	27.8	-	0.5	0.1	28.7	439.4	108.3	97.1	11.8	46.5	3.5	706.6	
3. Chhattisgarh	45.9	1.9	-	52.9	0.1	-0.1	0.1	8.3	-	2.6	-0.1	10.8	111.7	23.9	27.6	22.2	19.8	0.4	205.6	
4. Goa	29.1	-	-	32.8	-1.0	0.2	-	2.3	-	-	1.1	3.6	64.5	5.7	14.2	3.8	9.0	0.3	97.6	
5. Gujarat	587.6	6.5	-	536.9	-	-	-	25.1	1.1	1.2	26.9	53.1	1,184.1	90.2	67.2	67.7	118.0	1.5	1,528.9	
6. Haryana	205.9	8.1	-	124.7	-	0.1	0.1	12.4	-	0.6	21.5	35.3	374.1	27.7	97.3	18.3	38.2	0.1	555.6	
7. Jharkhand	82.2	8.5	0.1	98.6	-	-	-	19.7	-	0.6	7.9	28.2	217.6	19.1	45.9	12.1	42.9	1.5	339.0	
8. Karnataka	327.6	-	-	225.9	-	3.7	0.5	27.0	-	-1.0	-0.1	30.1	583.6	120.6	143.1	92.6	76.5	0.8	1,017.2	
9. Kerala	374.7	4.6	-	117.9	-	34.9	3.6	16.7	-	2.4	2.1	59.8	557.1	74.6	250.0	14.0	33.6	0.7	930.1	
10. Madhya Pradesh	302.7	10.7	-	177.3	-	1.1	0.1	33.9	1.2	0.4	4.8	41.4	532.1	124.8	92.6	22.4	55.4	1.0	828.2	
11. Maharashtra	874.0	4.1	-	790.5	-	10.8	-	38.1	-	2.2	18.8	69.9	1,738.5	105.4	174.0	180.6	284.7	1.5	2,484.6	
12. Odisha	91.6	4.4	-	89.6	-	0.1	0.3	31.8	-	0.2	5.7	38.0	223.7	86.6	137.2	48.4	35.1	1.9	532.9	
13. Punjab	325.3	2.5	-	233.1	-	-	-	20.8	13.4	-	3.7	38.0	599.0	33.9	143.5	26.7	20.1	0.3	823.5	
14. Rajasthan	421.7	0.4	-	215.2	-	0.5	0.7	41.4	-	2.1	0.9	45.0	682.8	77.9	231.9	3.1	74.6	2.0	1,072.3	
15. Tamil Nadu	635.0	-	-	274.0	-	9.0	1.0	45.0	2.2	1.1	0.7	59.0	968.0	99.6	112.6	42.6	101.6	1.5	1,325.9	
16. Uttar Pradesh	778.9	23.5	0.4	587.4	-	-0.5	0.6	52.0	-9.4	-0.2	31.4	73.9	1,464.1	191.2	362.1	328.7	103.9	5.0	2,455.1	
17. West Bengal	811.7	7.9	-	826.3	-	0.1	0.1	0.4	-	0.6	67.7	68.9	1,714.8	127.8	85.0	42.1	146.4	-	2,115.9	
<b>II. Special Category</b>																				
1. Arunachal Pradesh	7.9	0.1	-	6.9	2.0	-	-	5.1	-	-	-1.5	3.6	20.5	3.6	10.6	1.1	3.0	-	38.8	
2. Assam	139.9	3.4	-	57.2	-	-	0.1	11.0	-	-	-	11.1	211.6	21.8	58.2	20.1	-1.6	0.5	310.6	
3. Himachal Pradesh	103.2	0.3	-	50.8	-	2.8	-	11.2	-	0.1	12.7	26.7	181.1	9.2	62.6	1.4	12.5	0.1	266.8	
4. Jammu and Kashmir	137.5	6.4	-	39.5	-	15.3	0.1	21.4	29.7	-	-18.6	47.8	231.2	16.5	66.4	23.0	28.0	-	365.1	
5. Manipur	23.2	0.6	-	8.6	-	0.1	-	1.0	-	0.1	0.9	2.0	34.5	10.6	9.5	0.5	15.5	-	70.6	
6. Meghalaya	20.4	0.1	-	5.4	-	-	-	2.8	-	0.1	0.5	3.4	29.3	3.0	7.8	1.0	7.3	0.1	48.4	
7. Mizoram	15.6	0.2	-	1.7	0.3	2.1	-	1.4	-	0.1	-0.9	2.6	20.4	3.6	14.8	1.1	6.1	-	46.0	
8. Nagaland	35.0	0.3	-	1.4	-	0.6	0.3	2.2	-	0.2	4.9	8.2	45.0	3.3	4.9	0.6	2.6	-	56.4	
9. Sikkim	13.0	0.2	-	1.7	-	0.9	-	1.5	-	-	0.2	2.7	17.6	1.7	5.2	0.3	2.4	-	27.1	
10. Tripura	18.5	0.3	-	12.8	-	1.3	-	3.2	-	-	-	4.5	36.0	4.0	20.5	0.7	1.6	0.1	62.9	
11. Uttarakhand	78.3	2.3	-	58.1	4.0	-	0.1	12.9	0.4	0.3	3.4	17.1	159.8	4.1	42.6	9.2	18.3	2.4	236.3	
<b>All States</b>	<b>7,454.5</b>	<b>115.2</b>	<b>0.8</b>	<b>5,121.3</b>	<b>5.3</b>	<b>89.1</b>	<b>8.8</b>	<b>526.6</b>	<b>38.6</b>	<b>14.9</b>	<b>168.5</b>	<b>846.5</b>	<b>13,543.6</b>	<b>1,575.1</b>	<b>2,491.0</b>	<b>1,033.6</b>	<b>1,417.7</b>	<b>25.7</b>	<b>20,086.8</b>	
Memo item:	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
1. NCT Delhi	-	-	-	305.4	-	-	-	-	-	-	-	-	305.4	-	-	-	-	-	-	305.4
2. Puducherry	17.9	-	-	2.4	-	-	-	-	-	-	18.6	18.6	48.8	10.6	4.3	0.2	1.9	-	65.8	

SDIs: State Development Loans.

': Nil/Negligible.

**Note** : 1. For state-wise data series on outstanding liabilities prior to 2008-09, please refer to 'Handbook of Statistics on State Government Finances 2010'.  
2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh and Jammu and Kashmir were not available, the same has been included under 'Loans from Other Institutions'.

**Source** : 1. Combined Finance and Revenue Accounts of the Union and State Governments in India, CAG.  
2. Ministry of Finance, Government of India.  
3. Reserve Bank Records.  
4. Budget Documents of the State Governments.  
5. Finance Accounts of the Union Government, CGA, Government of India.





**State Finances : A Study of Budgets of 2011-12**

**Statement 29: Market Borrowings of State Governments**

State	2009-10				2010-11				2011-12			
	Gross Allocation #	Repayments	Net Allocation #	Amount Raised	Gross Allocation	Repayments	Net Allocation	Amount Raised	Gross Allocation	Repayments	Net Allocation	Amount Raised*
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	-	21.0	-	153.8	154.2	16.4	137.8	120.0	174.3	23.9	150.4	155.0
2. Bihar	58.4	5.0	51.7	30.0	50.1	10.7	39.4	26.0	36.3	15.0	21.2	35.0
3. Chhattisgarh	25.4	2.5	25.4	7.0	20.3	0.7	19.6	-	25.0	2.7	22.3	-
4. Goa	8.0	0.8	7.2	6.0	5.3	0.9	4.4	3.0	6.5	1.0	5.5	5.0
5. Gujarat	137.6	9.3	128.3	90.0	122.7	8.9	113.7	115.0	142.5	12.5	130.0	135.0
6. Haryana	39.3	3.2	36.1	40.0	49.3	2.9	46.3	44.5	56.5	3.6	52.9	60.0
7. Jharkhand	-	1.7	-	18.4	13.9	1.2	12.7	5.0	26.8	3.7	23.1	10.0
8. Karnataka	91.2	10.5	80.7	60.0	82.7	9.6	73.1	20.0	94.9	12.9	82.0	75.0
9. Kerala	43.3	7.5	35.8	54.6	59.7	7.3	52.4	55.0	74.6	13.8	60.8	77.8
10. Madhya Pradesh	63.1	8.0	52.6	58.2	57.7	8.1	49.6	39.0	62.8	8.8	54.0	40.0
11. Maharashtra	-	8.9	-	155.0	231.6	9.1	222.5	115.0	189.9	14.8	175.1	210.0
12. Odisha	26.8	5.7	21.1	-	29.9	6.2	23.6	-	29.4	10.5	18.9	-
13. Punjab	71.6	6.2	65.4	49.9	69.7	4.0	65.7	49.3	65.0	4.6	60.4	77.5
14. Rajasthan	81.1	13.9	67.2	75.0	84.5	13.4	71.0	61.8	67.5	14.0	53.5	40.0
15. Tamil Nadu	129.2	8.8	120.4	126.0	135.7	12.8	122.9	99.8	151.6	13.9	137.7	145.0
16. Uttar Pradesh	140.2	26.3	112.4	138.8	137.2	20.1	117.1	120.0	158.6	30.3	128.4	150.0
17. West Bengal	149.5	9.5	140.0	165.5	150.6	10.6	140.0	95.0	189.6	13.9	175.7	215.2
<b>II. Special Category</b>												
1. Arunachal Pradesh	2.5	0.1	2.4	0.8	1.2	0.2	1.0	-	0.8	0.3	0.5	-
2. Assam	39.2	4.2	35.0	19.1	33.6	4.1	29.5	8.0	35.5	5.7	29.8	-
3. Himachal Pradesh	21.5	2.4	19.0	14.2	19.8	2.6	17.3	6.5	19.0	4.0	15.0	9.2
4. Jammu and Kashmir	12.4	1.3	7.7	16.1 @	30.8	2.7	28.2	28.1	37.7	3.2	34.5	17.8
5. Manipur	5.0	0.4	4.6	5.0	3.8	0.4	3.4	2.6	3.5	0.6	3.0	1.5
6. Meghalaya	3.1	0.8	2.2	2.7	2.9	0.7	2.2	1.9	3.7	1.0	2.7	3.1
7. Mizoram	1.7	0.4	1.3	1.6	2.9	0.2	2.8	2.7	3.9	0.4	3.5	2.5
8. Nagaland	5.5	1.3	4.2	5.8	4.3	1.2	3.1	3.6	8.1	1.7	6.4	2.5
9. Sikkim	3.3	0.5	2.8	3.3	3.1	0.3	2.8	-	1.0	0.2	0.8	0.4
10. Tripura	5.6	1.0	4.7	3.5	4.6	0.9	3.7	2.9	4.5	0.7	3.7	2.0
11. Uttarakhand	11.2	1.4	11.2	6.0	9.9	0.2	9.8	9.9	9.0	2.1	6.9	11.0
<b>All States</b>	<b>1175.4</b>	<b>162.4</b>	<b>1042.9</b>	<b>1306.2</b>	<b>1572.0</b>	<b>156.4</b>	<b>1415.6</b>	<b>1034.4</b>	<b>1678.6</b>	<b>219.9</b>	<b>1458.7</b>	<b>1480.4</b>
<i>Memo item:</i>												
1. Puducherry	6.5	-	6.5	5.0	6.0	-	6.0	6.0	-	-	-	4.0

\* : Up to March 6, 2012.

# : It includes additional allocation.

@ : To raise Rs. 5 billion, auction was held on March 31, 2010 and the securities were issued on April 5, 2010.

Source: Reserve Bank records.



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Statement 30: Plan Outlay of State Governments

State	Plan Outlay of State Governments													
	1999-2000 (Actual Expenditure)	2000-01 (Actual Expenditure)	2001-02 (Actual Expenditure)	2002-03 (Actual Expenditure)	2003-04 (Actual Expenditure)	2004-05 (Actual Expenditure)	2005-06 (Actual Expenditure)	2006-07 (Actual Expenditure)	2007-08 (Actual Expenditure)	2008-09 (Actual Expenditure)	2009-10 (Actual Expenditure)	2010-11 (Revised Outlay)	2011-12 (Approved Outlay)	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	
<b>I. Non-Special Category</b>														
1. Andhra Pradesh	47.5	70.4	79.7	83.2	107.6	114.6	134.4	182.1	271.7	306.2	293.9	322.5	430.0	
2. Bihar	26.8	16.4	14.7	22.1	26.3	32.0	44.7	85.5	96.5	125.1	141.8	132.3	240.0	
3. Chhattisgarh	-	4.7	13.6	17.7	24.0	28.3	34.7	51.1	62.0	81.4	102.8	183.5	167.1	
4. Goa	2.4	3.6	3.7	4.2	5.7	7.7	9.6	10.7	12.2	15.7	19.7	27.1	33.2	
5. Gujarat	64.9	49.7	53.6	54.0	75.8	76.0	110.0	143.8	156.5	217.6	226.3	300.0	380.0	
6. Haryana	16.8	17.2	17.7	17.8	18.7	21.1	30.0	42.3	57.5	71.1	96.2	182.6	203.6	
7. Jharkhand	-	-	20.2	28.0	17.7	29.9	40.8	38.8	57.1	68.7	65.3	92.4	153.2	
8. Karnataka	63.6	67.9	79.0	81.6	86.2	117.4	126.8	183.1	172.3	221.2	259.7	310.5	380.7	
9. Kerala	29.5	29.5	24.0	39.4	36.2	35.4	38.8	45.6	50.9	62.4	77.7	100.3	120.1	
10. Madhya Pradesh	35.9	31.8	45.3	53.3	50.9	66.1	74.4	95.3	120.5	130.8	146.1	190.0	230.0	
11. Maharashtra	104.2	95.9	85.3	77.4	81.9	98.2	146.7	156.8	141.5	228.7	277.3	379.2	420.0	
12. Odisha	24.8	25.6	24.5	24.7	24.4	27.4	28.2	36.3	60.3	75.7	77.3	100.0	152.0	
13. Punjab	17.5	18.8	21.7	17.7	15.9	19.6	38.3	57.5	50.2	69.3	49.7	89.3	115.2	
14. Rajasthan	36.0	37.7	43.4	44.3	60.4	65.9	77.0	89.7	137.9	149.2	180.2	212.2	275.0	
15. Tamil Nadu	54.1	57.8	53.2	58.4	70.9	82.9	87.8	126.8	142.2	162.5	178.3	200.7	235.3	
16. Uttar Pradesh	65.7	59.6	77.0	66.2	61.3	84.3	135.2	201.0	243.0	342.9	372.1	384.3	470.0	
17. West Bengal	39.3	56.3	46.0	26.7	25.3	42.7	59.9	69.4	88.6	104.0	121.2	179.9	222.1	
<b>Total I</b>	<b>629.0</b>	<b>642.7</b>	<b>702.5</b>	<b>716.7</b>	<b>789.1</b>	<b>949.4</b>	<b>1,217.2</b>	<b>1,615.8</b>	<b>1,921.0</b>	<b>2,432.4</b>	<b>2,685.8</b>	<b>3,386.7</b>	<b>4,227.6</b>	
<b>II. Special Category</b>														
1. Arunachal Pradesh	4.7	5.1	5.6	5.3	6.4	6.6	7.4	8.9	10.8	17.4	25.9	25.9	32.0	
2. Assam	14.1	14.8	16.3	14.1	14.6	21.8	18.7	27.6	25.8	35.9	50.2	78.0	90.0	
3. Himachal Pradesh	16.2	17.2	17.2	20.5	13.1	14.8	16.8	20.2	21.0	22.9	28.1	30.6	33.0	
4. Jammu and Kashmir	15.1	15.4	17.4	20.6	23.5	28.4	35.6	34.1	44.0	48.3	52.8	60.0	66.0	
5. Manipur	4.5	2.5	2.3	2.1	2.9	5.6	6.1	10.5	13.4	15.2	17.8	25.8	32.1	
6. Meghalaya	3.4	4.6	4.7	4.0	4.9	5.9	6.9	7.6	9.8	13.9	14.2	22.3	27.3	
7. Mizoram	3.8	3.7	4.0	4.2	5.5	5.5	6.9	7.0	7.7	8.2	10.7	12.6	17.0	
8. Nagaland	3.1	3.2	4.0	3.7	4.8	4.6	6.5	6.9	8.5	11.0	14.3	14.3	18.1	
9. Sikkim	1.9	2.2	2.8	3.4	3.7	4.7	4.7	4.5	6.1	11.4	10.2	11.8	14.0	
10. Tripura	4.5	4.7	5.2	5.9	5.8	5.8	7.5	8.9	10.7	14.3	17.4	13.7	19.5	
11. Uttarakhand	-	8.2	17.3	14.5	16.8	19.2	30.3	32.5	39.4	36.5	35.1	68.0	78.0	
<b>Total II</b>	<b>71.3</b>	<b>81.7</b>	<b>96.8</b>	<b>98.4</b>	<b>101.8</b>	<b>122.7</b>	<b>147.2</b>	<b>168.7</b>	<b>197.2</b>	<b>235.0</b>	<b>276.7</b>	<b>363.0</b>	<b>427.0</b>	
<b>Grand Total (I+II)</b>	<b>700.3</b>	<b>724.3</b>	<b>799.3</b>	<b>815.1</b>	<b>890.9</b>	<b>1,072.1</b>	<b>1,364.4</b>	<b>1,784.4</b>	<b>2,118.1</b>	<b>2,667.4</b>	<b>2,962.5</b>	<b>3,749.7</b>	<b>4,654.6</b>	
<i>Memo item:</i>														
1. NCT Delhi	23.0	31.3	40.1	44.1	46.1	42.6	42.9	50.8	87.5	96.2	110.5	114.0	151.3	
2. Puducherry	-	-	-	-	-	-	9.2	10.4	10.9	10.6	14.5	17.7	27.5	

\* Revision not sought by States/UTs, approved outlay repeated.  
Source: Planning Commission, Government of India.

**State Finances : A Study of Budgets of 2011-12**

**Statement 31: Capital Receipts and Capital Expenditure**

(₹ billion)

State	Capital Receipts			Capital Expenditure		
	2009-10 (Accounts)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	6	7
<b>I. Non-Special Category</b>						
1. Andhra Pradesh	207.0	207.6	247.7	216.3	211.6	283.7
2. Bihar	58.4	77.0	92.3	102.1	133.7	153.9
3. Chhattisgarh	28.3	42.8	53.9	42.9	54.8	71.3
4. Goa	13.0	7.4	8.9	13.0	16.5	17.8
5. Gujarat	165.7	201.9	193.8	117.0	145.0	197.7
6. Haryana	83.0	87.3	103.9	73.0	58.8	70.6
7. Jharkhand	42.9	39.6	58.8	54.9	62.6	90.8
8. Karnataka	154.3	90.2	179.5	154.3	160.9	189.3
9. Kerala	103.9	98.3	130.6	47.0	59.7	76.8
10. Madhya Pradesh	100.7	92.7	141.9	141.4	158.9	147.2
11. Maharashtra	331.2	305.6	302.8	225.2	247.1	296.8
12. Odisha	32.1	57.4	77.2	52.5	65.3	85.6
13. Punjab	92.7	95.7	109.3	39.0	58.5	75.0
14. Rajasthan	105.7	110.7	117.1	86.2	102.1	120.6
15. Tamil Nadu	201.1	168.8	231.2	133.5	186.2	213.1
16. Uttar Pradesh	190.3	276.3	273.6	317.4	309.2	325.0
17. West Bengal	301.6	243.7	244.4	96.3	102.3	135.1
<b>II. Special Category</b>						
1. Arunachal Pradesh	11.4	-11.0	-10.4	15.4	32.6	27.7
2. Assam	38.3	40.3	48.5	37.4	44.5	55.1
3. Himachal Pradesh	29.9	27.8	26.3	28.8	28.8	26.7
4. Jammu and Kashmir	30.0	46.7	42.4	74.2	79.1	83.2
5. Manipur	5.7	7.5	8.8	17.1	22.1	21.1
6. Meghalaya	3.2	6.1	7.1	6.5	8.7	12.5
7. Mizoram	0.6	9.8	6.1	8.3	10.5	7.9
8. Nagaland	7.6	-	7.4	12.7	14.9	17.6
9. Sikkim	5.6	1.6	2.2	7.7	10.4	11.7
10. Tripura	11.0	6.3	7.3	15.4	16.9	19.6
11. Uttarakhand	39.9	27.7	38.0	26.4	29.3	42.4
<b>All States</b>	<b>2,395.0</b>	<b>2,366.0</b>	<b>2,750.8</b>	<b>2,161.8</b>	<b>2,431.0</b>	<b>2,876.0</b>
<i>Memo item:</i>						
1. NCT Delhi	20.9	46.2	18.4	110.3	116.1	81.7
2. Puducherry	9.2	10.6	12.0	5.0	5.9	10.3

**Note** : 1. Capital receipts include Public Accounts on a net basis while capital expenditures are exclusive of Public Accounts.  
2. Also see Notes to Appendix III and IV.  
3. Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

**Statements**

**Statement 32: State Government Market Loans**

(₹ billion)

Sr. No.	Particulars	Balance on the last day of March 2011	Sr. No.	Particulars	Balance on the last day of March 2011
1	2	3	1	2	3
<b>ANDHRA PRADESH</b>					
<b>Loans Bearing Interest</b>					
1	8.37% Andhra Pradesh S. D. L. 2011	3.5	55	7.13% Andhra Pradesh Government Stock 2019	16.3
2	9.45% Andhra Pradesh S. D. L. 2011	2.0	56	7.45% Andhra Pradesh Government Stock 2019	12.1
3	9.53% Andhra Pradesh Government Stock 2011	4.8	57	8.09% Andhra Pradesh Government Stock 2019	1.7
4	10.35% Andhra Pradesh S. D. L. 2011	6.8	58	8.59% Andhra Pradesh Government Stock 2019	19.2
5	11.50% Andhra Pradesh S. D. L. 2011	1.3	59	7.11% Andhra Pradesh Government Stock 2019	16.0
6	12% Andhra Pradesh S. D. L. 2011	2.1	60	7.45% Andhra Pradesh Government Stock 2019	10.0
7	6.67% Andhra Pradesh S. D. L. 2012	2.9	61	7.50% Andhra Pradesh Government Stock 2019	10.0
8	7.80% Andhra Pradesh S. D. L. 2012	3.9	62	7.83% Andhra Pradesh Government Stock 2019	10.0
9	7.80% Andhra Pradesh S. D. L. 2012 (II Series)	4.4	63	7.85% Andhra Pradesh Government Stock 2019	10.0
10	7.90% Andhra Pradesh Government Stock 2012	2.5	64	7.93% Andhra Pradesh Government Stock 2019	10.0
11	8% Andhra Pradesh S. D. L. 2012	1.5	65	8.10% Andhra Pradesh Government Stock 2019	14.0
12	8.30% Andhra Pradesh S. D. L. 2012	1.9	66	8.19% Andhra Pradesh Government Stock 2019	20.0
13	6.03% Andhra Pradesh Government Stock 2013	5.0	67	8.10% Andhra Pradesh Government Stock 2019	10.0
14	6.20% Andhra Pradesh S. D. L. 2013	4.6	68	8.22% Andhra Pradesh Government Stock 2019	10.0
15	6.35% Andhra Pradesh S. D. L. 2013	4.0	69	8.26% Andhra Pradesh Government Stock 2019	5.0
16	6.35% Andhra Pradesh S. D. L. 2013 (II Series)	5.3	70	8.25% Andhra Pradesh Government Stock 2020	5.0
17	6.40% Andhra Pradesh S. D. L. 2013	8.3	71	8.48% Andhra Pradesh Government Stock 2020	10.0
18	6.60% Andhra Pradesh S. D. L. 2013	8.1	72	8.39% Andhra Pradesh Government Stock 2020	13.8
19	6.75% Andhra Pradesh S. D. L. 2013	3.4	73	8.07% Andhra Pradesh Government Stock 2020	10.0
20	6.95% Andhra Pradesh S. D. L. 2013	8.8	74	8.49% Andhra Pradesh Government Stock 2020	5.0
21	5.60% Andhra Pradesh S. D. L. 2014	7.3	75	8.57% Andhra Pradesh Government Stock 2020	15.0
22	5.70% Andhra Pradesh S. D. L. 2014	5.9	76	8.11% Andhra Pradesh Government Stock 2020	10.0
23	7.32% Andhra Pradesh S. D. L. 2014	3.2	77	8.18% Andhra Pradesh Government Stock 2020	10.0
24	7.36% Andhra Pradesh S. D. L. 2014	7.3	78	8.37% Andhra Pradesh Government Stock 2020	10.0
25	5.85% Andhra Pradesh S. D. L. 2015	2.6	79	8.42% Andhra Pradesh Government Stock 2020	10.0
26	6.20% Andhra Pradesh S. D. L. 2015	4.6	80	8.52% Andhra Pradesh Government Stock 2020	5.0
27	7.02% Andhra Pradesh S. D. L. 2015	3.5	81	8.39% Andhra Pradesh Government Stock 2020	10.0
28	7.39% Andhra Pradesh Government Stock 2015	4.8	82	8.35% Andhra Pradesh Government Stock 2020	5.0
29	7.77% Andhra Pradesh S. D. L. 2015	7.8	83	8.53% Andhra Pradesh Government Stock 2021	10.0
30	7.34% Andhra Pradesh Government Stock 2015	3.8	84	8.51% Andhra Pradesh Government Stock 2021	14.5
31	7.32% Andhra Pradesh Government Stock 2016	3.2	85	8.37% Andhra Pradesh Government Stock 2021	5.5
32	7.74% Andhra Pradesh Government Stock 2016	4.0		<b>Total (A)</b>	<b>619.8</b>
33	7.89% Andhra Pradesh Government Stock 2016	5.0	<b>Power Bonds</b>		
34	7.93% Andhra Pradesh Government Stock 2016	4.1	1	8.50% Andhra Pradesh Power Bonds April 2011	0.0
35	8.65% Andhra Pradesh Government Stock 2016	7.4	2	8.50% Andhra Pradesh Power Bonds October 2011	1.2
36	5.90% Andhra Pradesh Government Stock 2017	3.1	3	8.50% Andhra Pradesh Power Bonds April 2012	1.2
37	7.17% Andhra Pradesh Government Stock 2017	0.5	4	8.50% Andhra Pradesh Power Bonds October 2012	1.2
38	7.99% Andhra Pradesh Government Stock 2017	3.0	5	8.50% Andhra Pradesh Power Bonds April 2013	1.2
39	8.00% Andhra Pradesh Government Stock 2017	6.0	6	8.50% Andhra Pradesh Power Bonds October 2013	1.2
40	8.17% Andhra Pradesh Government Stock 2017	3.8	7	8.50% Andhra Pradesh Power Bonds April 2014	1.2
41	8.40% Andhra Pradesh Government Stock 2017	4.0	8	8.50% Andhra Pradesh Power Bonds October 2014	1.2
42	8.40% Andhra Pradesh Government Stock 2017	7.5	9	8.50% Andhra Pradesh Power Bonds April 2015	1.2
43	8.45% Andhra Pradesh Government Stock 2017	6.0	10	8.50% Andhra Pradesh Power Bonds October 2015	1.2
44	8.48% Andhra Pradesh Government Stock 2017	5.0	11	8.50% Andhra Pradesh Power Bonds April 2016	1.2
45	7.10% Andhra Pradesh Government Stock 2018	15.0		<b>Total (B)</b>	<b>12.2</b>
46	7.92% Andhra Pradesh Government Stock 2018	5.0		<b>Total (A+B)</b>	<b>632.0</b>
47	7.98% Andhra Pradesh Government Stock 2018	8.0	<b>Compensation Bonds</b>		
48	8.11% Andhra Pradesh Government Stock 2018	10.0	1	5% Urban Land Ceiling (Andhra Pradesh ) Bonds 1976	0.0
49	8.25% Andhra Pradesh Government Stock 2018	10.0		<b>Total (C)</b>	<b>0.0</b>
50	8.41% Andhra Pradesh Government Stock 2018	10.0		<b>Total (A+B+C)</b>	<b>632.0</b>
51	8.45% Andhra Pradesh Government Stock 2018	15.0		Loans Not Bearing Interest	0.0
52	9.40% Andhra Pradesh Government Stock 2018	5.0		<b>Total (D)</b>	<b>0.0</b>
53	9.89% Andhra Pradesh Government Stock 2018	10.0		<b>Total Debt (A+B+C+D)</b>	<b>632.0</b>
54	5.80% Andhra Pradesh Government Stock 2019	10.0			

**State Finances : A Study of Budgets of 2011-12**

**Statement 32: State Government Market Loans (Contd.)**

(₹ billion)

Sr. No.	Particulars	Balance on the last day of March 2011	Sr. No.	Particulars	Balance on the last day of March 2011
1	2	3	1	2	3
<b>ARUNACHAL PRADESH</b>			<b>ASSAM</b>		
<b>Loans Bearing Interest</b>			<b>Loans Bearing Interest</b>		
1	8.60% Arunachal Pradesh Government Stock 2011	0.1	1	9.45% Assam S. D. L.2011	1.6
2	9.45% Arunachal Pradesh S. D. L. 2011	0.1	2	10.35% Assam S. D. L.2011	0.8
3	10.35% Arunachal Pradesh S. D. L. 2011	0.1	3	11.50% Assam S. D. L.2011	0.1
4	11.50% Arunachal Pradesh S. D. L. 2011	0.0	4	12.00% Assam S. D. L.2011	0.2
5	12.00% Arunachal Pradesh S. D. L. 2011	0.0	5	6.80% Assam S. D. L. 2012	1.2
6	6.80% Arunachal Pradesh S. D. L. 2012	0.0	6	7.80% Assam S. D. L. 2012	0.9
7	7.80% Arunachal Pradesh S. D. L. 2012	0.1	7	7.80% Assam S. D. L. 2012 (II Series)	1.8
8	7.80% Arunachal Pradesh S. D. L. 2012 (II Series)	0.0	8	8.00% Assam S. D. L. 2012	1.1
9	8.00% Arunachal Pradesh S. D. L. 2012	0.1	9	8.30% Assam S. D. L. 2012	1.9
10	8.30% Arunachal Pradesh S. D. L. 2012	0.0	10	6.95% Assam S. D. L. 2013	3.0
11	6.95% Arunachal Pradesh S. D. L. 2013	0.1	11	6.75% Assam S. D. L. 2013	2.2
12	6.75% Arunachal Pradesh S. D. L. 2013	0.0	12	6.40% Assam S. D. L. 2013	2.1
13	6.40% Arunachal Pradesh S. D. L. 2013	0.1	13	6.35% Assam S. D. L. 2013	1.1
14	6.35% Arunachal Pradesh S. D. L. 2013	0.1	14	6.20% Assam S. D. L. 2013	1.3
15	6.20% Arunachal Pradesh S. D. L. 2013	0.1	15	6.35% Assam S. D. L. 2013 (II Series)	0.5
16	5.60% Arunachal Pradesh S. D. L. 2014	0.1	16	5.60% Assam S. D. L. 2014	2.2
17	7.32% Arunachal Pradesh S. D. L. 2014	0.1	17	5.70% Assam S. D. L. 2014	1.1
18	7.36% Arunachal Pradesh S. D. L. 2014	0.1	18	7.32% Assam S. D. L. 2014	1.7
19	6.20% Arunachal Pradesh S. D. L. 2015	0.1	19	7.36% Assam S. D. L. 2014	1.4
20	5.85% Arunachal Pradesh S. D. L. 2015	0.1	20	6.20% Assam S. D. L. 2015	1.3
21	5.85% Arunachal Pradesh S. D. L. 2015 (II series)	0.2	21	5.85% Assam S. D. L. 2015	1.6
22	7.39% Arunachal Pradesh S. D. L. 2015	0.1	22	7.02% Assam S. D. L. 2015	0.7
23	7.53% Arunachal Pradesh S. D. L. 2015	0.1	23	7.39% Assam S. D. L. 2015	1.5
24	7.77% Arunachal Pradesh S. D. L. 2015	0.1	24	7.50% Assam S. D. L. 2015	2.1
25	7.61% Arunachal Pradesh S. D. L. 2016	0.2	25	7.77% Assam S. D. L. 2015	2.2
26	8.00% Arunachal Pradesh Government Stock 2016	0.1	26	7.65% Assam S. D. L. 2016	2.0
27	8.04% Arunachal Pradesh Government Stock 2016	0.5	27	7.75% Assam S. D. L. 2016	1.0
28	8.10% Arunachal Pradesh Government Stock 2017	0.5	28	7.89% Assam S. D. L. 2016	1.7
29	5.90% Arunachal Pradesh S. D. L. 2017	0.6	29	7.95% Assam S. D. L. 2016	2.6
30	8.42% Arunachal Pradesh Government Stock 2017	0.5	30	8.11% Assam S. D. L. 2016	2.2
31	8.48% Arunachal Pradesh Government Stock 2017	0.2	31	5.90% Assam S. D. L. 2017	2.1
32	8.00% Arunachal Pradesh Government Stock 2018	1.1	32	7.17% Assam S. D. L. 2017	0.3
33	8.46% Arunachal Pradesh Government Stock 2018	0.1	33	8.20% Assam Government Stock 2017	2.1
34	8.47% Arunachal Pradesh Government Stock 2019	0.3	34	8.20% Assam Government Stock 2017	1.2
35	8.29% Arunachal Pradesh Government Stock 2020	0.8	35	8.40% Assam Government Stock 2017	2.0
	<b>Total (A)</b>	<b>6.6</b>	36	8.52% Assam Government Stock 2017	4.0
1	8.50% Arunachal Pradesh Government Power Bonds April 2011	0.0	37	7.97% Assam Government Stock 2018	2.5
2	8.50% Arunachal Pradesh Government Power Bonds October 2011	0.0	38	8.89% Assam Government Stock 2019	19.1
3	8.50% Arunachal Pradesh Government Power Bonds April 2012	0.0	39	8.43% Assam Government Stock 2019	6.0
4	8.50% Arunachal Pradesh Government Power Bonds October 2012	0.0	40	8.40% Assam Government Stock 2020	9.6
5	8.50% Arunachal Pradesh Government Power Bonds April 2013	0.0	41	8.53% Assam Government Stock 2020	9.5
6	8.50% Arunachal Pradesh Government Power Bonds October 2013	0.0	42	8.48% Assam Government Stock 2021	8.0
7	8.50% Arunachal Pradesh Government Power Bonds April 2014	0.0		<b>Total (A)</b>	<b>111.3</b>
8	8.50% Arunachal Pradesh Government Power Bonds October 2014	0.0	1	2.5% Assam State Acquisition of Zamindaris Act 1951	
9	8.50% Arunachal Pradesh Government Power Bonds April 2015	0.0		<b>Compensation Bonds</b>	
10	8.50% Arunachal Pradesh Government Power Bonds October 2015	0.0		<b>Total (A+B)</b>	<b>111.3</b>
11	8.50% Arunachal Pradesh Government Power Bonds April 2016	0.0		<b>Power Bonds</b>	
	<b>Total (B)</b>	<b>0.1</b>	1	8.50% Government of Assam Power Bonds 2011	0.0
	<b>Total (A) + (B)</b>	<b>6.8</b>	2	8.50% Government of Assam Power Bonds 2011	0.4
	Loans Not Bearing Interest	0.0	3	8.50% Government of Assam Power Bonds 2012	0.4
	<b>Total (C)</b>	<b>0.0</b>	4	8.50% Government of Assam Power Bonds 2012	0.4
	<b>TOTA (A) + (B) + (C)</b>	<b>6.8</b>	5	8.50% Government of Assam Power Bonds 2013	0.4



**State Finances : A Study of Budgets of 2011-12**

**Statement 32: State Government Market Loans (Contd.)**

(₹ billion)

Sr. No.	Particulars	Balance on the last day of March 2011	Sr. No.	Particulars	Balance on the last day of March 2011
1	2	3	1	2	3
<b>Power Bonds</b>			26	8.35% Goa Government Stock 2018	2.5
1	8.50% Chhatisgarh Powr Bonds April 2011	0.0	27	7.24% Goa Government Stock 2019	2.0
2	8.50% Chhatisgarh Powr Bonds October 2011	0.2	28	7.83% Goa Government Stock 2019	1.0
3	8.50% Chhatisgarh Powr Bonds April 2012	0.2	29	8.08% Goa Government Stock 2019	1.0
4	8.50% Chhatisgarh Powr Bonds October 2012	0.2	30	8.24% Goa Government Stock 2019	2.0
5	8.50% Chhatisgarh Powr Bonds April 2013	0.2	31	8.14% Goa Government Stock 2019	1.0
6	8.50% Chhatisgarh Powr Bonds October 2013	0.2	32	8.40% Goa Government Stock 2019	1.0
7	8.50% Chhatisgarh Powr Bonds April 2014	0.2	33	8.51% Goa Government Stock 2020	1.0
8	8.50% Chhatisgarh Powr Bonds October 2014	0.2	34	8.10% Goa Government Stock 2020	1.0
9	8.50% Chhatisgarh Powr Bonds April 2015	0.2	35	8.37% Goa Government Stock 2020	1.0
10	8.50% Chhatisgarh Powr Bonds October 2015	0.2	36	8.48% Goa Government Stock 2020	1.0
11	8.50% Chhatisgarh Powr Bonds April 2016	0.2			
	<b>Total (C)</b>	<b>2.4</b>		<b>Total (A)</b>	<b>26.1</b>
	<b>Total (A+B+C)</b>	<b>27.5</b>		Loans Not Bearing Interest	0.0
1	5% Urban Land ceiling (Madhya Pradesh) Bonds	0.0		<b>Total (B)</b>	<b>0.0</b>
	<b>Total (D)</b>	<b>0.0</b>		<b>Total (A+B)</b>	<b>26.1</b>
	<b>Total (A+B+C+D)</b>	<b>28.7</b>			
	Loans Not Bearing Interest	0.0		<b>GUJARAT</b>	
	<b>TOTAL (E)</b>	<b>0.0</b>		<b>Loans Bearing Interest</b>	
	<b>Total (A+B+C+D+E)</b>	<b>27.5</b>	1	9.45% Gujarat S. D. L. 2011	2.0
	Loans Not Bearing Interest	0.0	2	9.50% Gujarat Government Stock 2011	1.9
	<b>TOTAL (F)</b>	<b>0.0</b>	3	10.35% Gujarat S. D. L. 2011	3.9
	<b>GRAND Total (A+B+C+D+E+F)</b>	<b>27.5</b>	4	11.50% Gujarat S. D. L. 2011	0.4
			5	12.00% Gujarat S. D. L. 2011	0.6
			6	6.80% Gujarat S. D. L. 2012	3.6
			7	7.33% Gujarat Government Stock 2012	2.0
			8	7.80% Gujarat S. D. L. 2012	3.4
			9	7.80% Gujarat S. D. L. 2012 (II Series)	2.4
			10	7.83% Gujarat Government Stock 2012	2.5
			11	8.00% Gujarat S. D. L. 2012	1.0
			12	8.30% Gujarat S. D. L. 2012	2.8
			13	6.00% Gujarat Government Stock 2013	2.5
			14	6.20% Gujarat S. D. L. 2013	6.3
			15	6.35% Gujarat S. D. L. 2013	5.5
			16	6.35% Gujarat S. D. L. 2013 (II Series)	5.1
			17	6.40% Gujarat S. D. L. 2013	3.4
			18	6.75% Gujarat S. D. L. 2013	4.5
			19	6.95% Gujarat S. D. L. 2013	6.9
			20	5.60% Gujarat S. D. L. 2014	3.2
			21	5.70% Gujarat S. D. L. 2014	7.4
			22	7.32% Gujarat S. D. L. 2014	1.7
			23	7.36% Gujarat S. D. L. 2014	2.8
			24	5.85% Gujarat S. D. L. 2015	3.0
			25	6.20% Gujarat S. D. L. 2015	6.3
			26	7.77% Gujarat S. D. L. 2015	3.5
			27	7.61% Gujarat S. D. L. 2016	2.5
			28	5.90% Gujarat S. D. L. 2017	6.3
			29	8.00% Gujarat Government Stock 2017	4.0
			30	8.20% Gujarat Government Stock 2017	4.8
			31	8.30% Gujarat Government Stock 2017	4.0
			32	8.32% Gujarat Government Stock 2017	10.0
			33	7.03% Gujarat Government Stock 2018	12.5
			34	7.80% Gujarat Government Stock 2018	10.0
			35	7.87% Gujarat Government Stock 2018	10.0

**Statements**

**Statement 32: State Government Market Loans (Contd.)**

(₹ billion)

Sr. No.	Particulars	Balance on the last day of March 2011	Sr. No.	Particulars	Balance on the last day of March 2011
1	2	3	1	2	3
36	8.07% Gujarat Government Stock 2018	10.0	<b>HARYANA</b>		
37	8.14% Gujarat Government Stock 2018	10.0	<b>Loans Bearing Interest</b>		
38	8.39% Gujarat Government Stock 2018	3.6	1	9.45% Haryana S. D. L. 2011	0.8
39	8.43% Gujarat Government Stock 2018	11.4	2	10.35% Haryana S. D. L. 2011	1.0
40	6.05% Gujarat Government Stock 2019	18.8	3	11.50% Haryana S. D. L. 2011	0.3
41	7.00% Gujarat Government Stock 2019	12.5	4	12.00% Haryana S. D. L. 2011	0.4
42	7.45% Gujarat Government Stock 2019	15.0	5	6.80% Haryana S. D. L. 2012	1.7
43	8.40% Gujarat Government Stock 2019	16.6	6	7.80% Haryana S. D. L. 2012	1.3
44	7.83% Gujarat Government Stock 2019	10.0	7	7.80% Haryana S. D. L. 2012 (II Series)	0.8
45	7.85% Gujarat Government Stock 2019	15.0	8	8.00% Haryana S. D. L. 2012	0.3
46	8.21% Gujarat Government Stock 2019	17.0	9	8.30% Haryana S. D. L. 2012	0.8
47	8.23% Gujarat Government Stock 2019	15.0	10	6.95% Haryana S. D. L. 2013	2.9
48	8.27% Gujarat Government Stock 2019	10.0	11	6.75% Haryana S. D. L. 2013	0.9
49	8.33% Gujarat Government Stock 2020	15.0	12	6.40% Haryana S. D. L. 2013	2.2
50	8.31% Gujarat Government Stock 2020	8.0	13	6.35% Haryana S. D. L. 2013	1.9
51	8.09% Gujarat Government Stock 2020	12.1	14	6.20% Haryana S. D. L. 2013	2.1
52	8.15% Gujarat Government Stock 2020	7.5	15	6.35% Haryana S. D. L. 2013 (II Series)	2.1
53	8.32% Gujarat Government Stock 2020	10.0	16	5.60% Haryana S. D. L. 2014	2.0
54	8.38% Gujarat Government Stock 2020	10.0	17	5.70% Haryana S. D. L. 2014	2.7
55	8.35% Gujarat Government Stock 2020	10.0	18	7.32% Haryana S. D. L. 2014	1.0
56	8.42% Gujarat Government Stock 2020	10.0	19	7.36% Haryana S. D. L. 2014	1.7
57	8.51% Gujarat Government Stock 2020	10.0	20	6.20% Haryana S. D. L. 2015	2.1
58	8.40% Gujarat Government Stock 2020	10.0	21	5.85% Haryana S. D. L. 2015	2.0
59	8.38% Gujarat Government Stock 2021	5.0	22	7.02% Haryana S. D. L. 2015	0.9
60	8.52% Gujarat Government Stock 2021	5.0	23	7.53% Haryana S. D. L. 2015	1.6
61	8.51% Gujarat Government Stock 2021	10.0	24	7.77% Haryana S. D. L. 2015	1.9
62	8.46% Gujarat Government Stock 2021	7.5	25	7.33% Haryana Government Stock 2016	1.7
63	8.36% Gujarat Government Stock 2021	7.9	26	5.90% Haryana S. D. L. 2017	1.4
	<b>Total (A)</b>	<b>455.6</b>	27	7.27% Haryana Government Stock 2019	13.0
	<b>Power Bonds</b>		28	7.80% Haryana Government Stock 2019	15.0
1	8.50% Gujarat Government .Power Bonds April2011	0.0	29	7.83% Haryana Government Stock 2019	7.0
2	8.50% Gujarat Government .Power Bonds October 2011	0.8	30	8.15% Haryana Government Stock 2019	12.0
3	8.50% Gujarat Government .Power Bonds April2012	0.8	31	8.27% Haryana Government Stock 2019	10.0
4	8.50% Gujarat Government .Power Bonds October 2012	0.8	32	8.32% Haryana Government Stock 2020	4.0
5	8.50% Gujarat Government .Power Bonds April2013	0.8	33	8.54% Haryana Government Stock 2020	7.0
6	8.50% Gujarat Government . Power BondsOctober 2013	0.8	34	8.57% Haryana Government Stock 2020	10.0
7	8.50% Gujarat Government .Power Bonds April2014	0.8	35	8.07% Haryana Government Stock 2020	8.0
8	8.50% Gujarat Government .Power Bonds October 2014	0.8	36	8.51% Haryana Government Stock 2020	8.0
9	8.50% Gujarat Government .Power Bonds April2015	0.8	37	8.50% Haryana Government Stock 2020	6.0
10	8.50% Gujarat Government .Power Bonds October 2015	0.8	38	8.52% Haryana Government Stock 2020	6.0
11	8.50% Gujarat Government .Power Bonds April2016	0.8	39	8.38% Haryana Government Stock 2020	6.5
	<b>Total (B)</b>	<b>8.1</b>		<b>Total (A)</b>	<b>150.9</b>
	<b>Total (A+B)</b>	<b>463.7</b>		<b>Power Bonds</b>	
	<b>Compensation Bonds</b>		1	8.50% Haryana Government Power Bonds April2011	0.0
1	5% Urban Land Ceiling (Gujarat) Bonds	0.0	2	8.50% Haryana Government Power Bonds October 2011	1.0
2	3% Bombay Tenure Abolition Compensation Bonds	0.0	3	8.50% Haryana Government Power Bonds April2012	1.0
3	4.50% Gujarat Agricultural Lands Ceiling Act,1960 Compensation Bonds	0.0	4	8.50% Haryana Government Power Bonds October 2012	1.0
4	3% Gujarat Surviving Alienations Act,1963 Compensation Bonds	0.0	5	8.50% Haryana Government Power Bonds April2013	1.0
	<b>Total (C)</b>	<b>0.0</b>	6	8.50% Haryana Government Power Bonds October 2013	1.0
	<b>Total (A+B+C)</b>	<b>463.7</b>	7	8.50% Haryana Government Power Bonds April2014	1.0
	<b>Loans Bearing not Interest</b>	<b>0.0</b>	8	8.50% Haryana Government Power Bonds October 2014	1.0
	<b>Total (D)</b>	<b>0.0</b>	9	8.50% Haryana Government Power Bonds April 2015	1.0
	<b>Total Debt (A+B+C+D)</b>	<b>463.7</b>			

**Statement 32: State Government Market Loans (Contd.)**

(₹ billion)

Sr. No.	Particulars	Balance on the last day of March 2011	Sr. No.	Particulars	Balance on the last day of March 2011
1	2	3	1	2	3
10	8.50% Haryana Government Power Bonds October 2015	1.0	44	8.40% Himachal Pradesh Government Stock 2019	2.0
11	8.50% Haryana Government Power Bonds April 2016	1.0	45	8.43% Himachal Pradesh Government Stock 2019	5.0
	<b>Total (B)</b>	<b>10.1</b>	46	8.26% Himachal Pradesh Government Stock 2019	2.0
	<b>Total (A+B)</b>	<b>161.0</b>	47	8.22% Himachal Pradesh Government Stock 2020	1.0
	Loans Not Bearing interest	0.0	48	8.25% Himachal Pradesh Government Stock 2020	2.0
	<b>Total (C)</b>	<b>0.0</b>	49	8.52% Himachal Pradesh Government Stock 2020	3.0
	<b>Total (A+B+C)</b>	<b>161.0</b>	50	8.38% Himachal Pradesh Government Stock 2020	6.2
			51	8.52% Himachal Pradesh Government Stock 2021	1.8
			52	8.42% Himachal Pradesh Government Stock 2021	4.7
				<b>Total (A)</b>	<b>92.2</b>
	<b>HIMACHAL PRADESH</b>			<b>Power Bonds</b>	
	<b>Loans Bearing Interest</b>		1	8.50% Himachal Pradesh Government Power Bonds April 2011	0.0
1	9.45% Himachal Pradesh S. D. L. 2011	0.4	2	8.50% Himachal Pradesh Government Power Bonds October 2011	0.0
2	10.35% Himachal Pradesh S. D. L. 2011	1.2	3	8.50% Himachal Pradesh Government Power Bonds April 2012	0.0
3	11.50% Himachal Pradesh S. D. L. 2011	0.1	4	8.50% Himachal Pradesh Government Power Bonds October 2012	0.0
4	12% Himachal Pradesh S. D. L. 2011	0.2	5	8.50% Himachal Pradesh Government Power Bonds April 2013	0.0
5	6.80% Himachal Pradesh S. D. L. 2012	1.0	6	8.50% Himachal Pradesh Government Power Bonds October 2013	0.0
6	7.80% Himachal Pradesh S. D. L. 2012	1.0	7	8.50% Himachal Pradesh Government Power Bonds April 2014	0.0
7	7.80% Himachal Pradesh S. D. L. 2012 (II Series)	1.5	8	8.50% Himachal Pradesh Government Power Bonds October 2014	0.0
8	8.00% Himachal Pradesh S. D. L. 2012	0.2	9	8.50% Himachal Pradesh Government Power Bonds April 2015	0.0
9	8.30% Himachal Pradesh S. D. L. 2012	1.9	10	8.50% Himachal Pradesh Government Power Bonds October 2015	0.0
10	6.20% Himachal Pradesh S. D. L. 2013	1.4	11	8.50% Himachal Pradesh Government Power Bonds April 2016	0.0
11	6.35% Himachal Pradesh S. D. L. 2013	1.2		<b>Total (B)</b>	<b>0.4</b>
12	6.35% Himachal Pradesh S. D. L. 2013 (II Series)	1.6		<b>Total (A+B)</b>	<b>92.6</b>
13	6.40% Himachal Pradesh S. D. L. 2013	1.9		Loans not Bearing Interest	0.0
14	6.60% Himachal Pradesh S. D. L. 2013	1.0		<b>Total (C)</b>	<b>0.0</b>
15	6.75% Himachal Pradesh S. D. L. 2013	0.7		<b>Total Debt (A+B+C)</b>	<b>92.6</b>
16	6.95% Himachal Pradesh S. D. L. 2013	1.8			
17	5.60% Himachal Pradesh S. D. L. 2014	2.1		<b>JHARKHAND</b>	
18	5.70% Himachal Pradesh S. D. L. 2014	1.7		<b>Loans Bearing Interest</b>	
19	7.32% Himachal Pradesh S. D. L. 2014	0.9	1	11.50% Bihar S. D. L. 2011	0.4
20	7.36% Himachal Pradesh S. D. L. 2014	1.6	2	12.00% Bihar S. D. L. 2011	0.6
21	5.85% Himachal Pradesh S. D. L. 2015	1.8		<b>Total (A)</b>	<b>1.0</b>
22	6.20% Himachal Pradesh S. D. L. 2015	1.4	3	10.35% Jharkhand S. D. L. 2011	1.2
23	7.02% Himachal Pradesh S. D. L. 2015	0.9	4	6.80% Jharkhand S. D. L. 2012	0.6
24	7.39% Himachal Pradesh Government Stock 2015	0.6	5	7.80% Jharkhand S. D. L. 2012	0.9
25	7.53% Himachal Pradesh S. D. L. 2015	2.1	6	7.80% Jharkhand S. D. L. 2012 (II Series)	1.0
26	7.77% Himachal Pradesh S. D. L. 2015	2.0	7	8.00% Jharkhand S. D. L. 2012	1.0
27	7.74% Himachal Pradesh Government Stock 2016	3.0	8	8.30% Jharkhand S. D. L. 2012	1.5
28	5.90% Himachal Pradesh S. D. L. 2017	1.1	9	6.20% Jharkhand S. D. L. 2013	0.8
29	7.17% Himachal Pradesh S. D. L. 2017	0.2	10	6.35% Jharkhand S. D. L. 2013	0.7
30	8.16% Himachal Pradesh Government Stock 2017	3.0	11	6.40% Jharkhand S. D. L. 2013	1.6
31	8.35% Himachal Pradesh Government Stock 2017	2.1	12	6.75% Jharkhand S. D. L. 2013	0.8
32	8.40% Himachal Pradesh Government Stock 2017	1.0	13	6.95% Jharkhand S. D. L. 2013	1.3
33	8.50% Himachal Pradesh Government Stock 2017	2.0	14	6.35% Jharkhand S. D. L. 2013 (II Series)	1.0
34	7.97% Himachal Pradesh Government Stock 2018	2.0	15	5.60% Jharkhand S. D. L. 2014	1.2
35	8.00% Himachal Pradesh Government Stock 2018	2.7	16	5.70% Jharkhand S. D. L. 2014	1.3
36	8.03% Himachal Pradesh Government Stock 2018	3.0	17	7.32% Jharkhand S. D. L. 2014	1.2
37	8.21% Himachal Pradesh Government Stock 2018	2.0	18	7.36% Jharkhand S. D. L. 2014	0.7
38	8.35% Himachal Pradesh Government Stock 2018	2.3	19	5.85% Jharkhand S. D. L. 2015	1.5
39	8.82% Himachal Pradesh Government Stock 2018	1.1	20	6.20% Jharkhand S. D. L. 2015	0.8
40	6.10% Himachal Pradesh Government Stock 2019	2.0	21	7.02% Jharkhand S. D. L. 2015	0.2
41	7.09% Himachal Pradesh Government Stock 2019	3.0			
42	7.24% Himachal Pradesh Government Stock 2019	1.0			
43	7.40% Himachal Pradesh Government Stock 2019	1.0			



**Statements**

**Statement 32: State Government Market Loans (Contd.)**

(₹ billion)

Sr. No.	Particulars	Balance on the last day of March 2011	Sr. No.	Particulars	Balance on the last day of March 2011
1	2	3	1	2	3
22	7.39% Jharkhand S. D. L. 2015	0.8	10	8% Jammu and Kashmir Government Stock 2012	0.7
23	7.50% Jharkhand Government Stock 2015	1.2	11	8.30% Jammu and Kashmir S. D. L. 2012	1.2
24	7.77% Jharkhand S. D. L. 2015	1.7	12	6.20% Jammu and Kashmir S. D. L. 2013	1.1
25	7.96% Jharkhand Government Stock 2016	1.3	13	6.35% Jammu and Kashmir S. D. L. 2013	1.0
26	7.99% Jharkhand Government Stock 2016	1.9	14	6.35% Jammu and Kashmir S. D. L. 2013 (II Series)	0.7
27	8.65% Jharkhand Government Stock 2016	0.8	15	6.40% Jammu and Kashmir S. D. L. 2013	1.2
28	5.90% Jharkhand S. D. L. 2017	0.3	16	6.60% Jammu and Kashmir S. D. L. 2013	2.1
29	8.04% Jharkhand Government Stock 2017	1.9	17	6.75% Jammu and Kashmir S. D. L. 2013	0.9
30	7.89% Jharkhand Government Stock 2018	10.0	18	6.95% Jammu and Kashmir S. D. L. 2013	0.9
31	6.34% Jharkhand Government Stock 2018	2.0	19	5.60% Jammu and Kashmir S. D. L. 2014	0.5
32	8.75% Jharkhand Government Stock 2019	5.4	20	5.70% Jammu and Kashmir S. D. L. 2014	1.1
33	8.47% Jharkhand Government Stock 2019	1.1	21	7.32% Jammu and Kashmir S. D. L. 2014	0.4
34	6.10% Jharkhand Government Stock 2019	2.5	22	7.36% Jammu and Kashmir S. D. L. 2014	0.4
35	7.44% Jharkhand Government Stock 2019	4.0	23	5.85% Jammu and Kashmir S. D. L. 2015	0.2
36	7.54% Jharkhand Government Stock 2019	5.2	24	6.20% Jammu and Kashmir S. D. L. 2015	1.1
37	8.01% Jharkhand Government Stock 2019	4.7	25	7.02% Jammu and Kashmir S. D. L. 2015	0.5
38	8.37% Jharkhand Government Stock 2019	6.0	26	7.53% Jammu and Kashmir S. D. L. 2015	1.3
39	8.19% Jharkhand Government Stock 2019	2.5	27	7.77% Jammu and Kashmir S. D. L. 2015	1.0
40	8.28% Jharkhand Government Stock 2020	5.0	28	7.75% Jammu and Kashmir Government Stock 2016	0.8
	<b>Total (B)</b>	<b>77.5</b>	29	7.80% Jammu and Kashmir Government Stock 2016	0.9
	<b>Total (A+B)</b>	<b>78.4</b>	30	8.04% Jammu and Kashmir S. D. L. 2016	1.5
	<b>Power Bonds</b>		31	5.90% Jammu and Kashmir S. D. L. 2017	0.8
1	8.50% Government of Jharkhand Power Bonds April 2011	0.0	32	7.17% Jammu and Kashmir S. D. L. 2017	1.2
2	8.50% Government of Jharkhand Power Bonds October 2011	1.1	33	7.95% Jammu and Kashmir Government Stock 2017	2.0
3	8.50% Government of Jharkhand Power Bonds April 2012	1.1	34	8.25% Jammu and Kashmir Government Stock 2017	1.2
4	8.50% Government of Jharkhand Power Bonds October 2012	1.1	35	8.45% Jammu and Kashmir Government Stock 2017	2.5
5	8.50% Government of Jharkhand Power Bonds April 2013	1.1	36	8.50% Jammu and Kashmir Government Stock 2017	1.3
6	8.50% Government of Jharkhand Power Bonds October 2013	1.1	37	8.57% Jammu and Kashmir Government Stock 2017	1.0
7	8.50% Government of Jharkhand Power Bonds April 2014	1.1	38	8.58% Jammu and Kashmir Government Stock 2017	3.1
8	8.50% Government of Jharkhand Power Bonds October 2014	1.1	39	8.90% Jammu and Kashmir Government Stock 2017	3.7
9	8.50% Government of Jharkhand Power Bonds April 2015	1.1	40	7.98% Jammu and Kashmir Government Stock 2018	1.0
10	8.50% Government of Jharkhand Power Bonds October 2015	1.1	41	8.48% Jammu and Kashmir Government Stock 2018	9.8
11	8.50% Government of Jharkhand Power Bonds April 2016	1.1	42	8.54% Jammu and Kashmir Government Stock 2018	2.0
	<b>Total (C)</b>	<b>10.6</b>	43	8.55% Jammu and Kashmir Government Stock 2018	2.1
1	2.50% Bihar Zamindari Abolition Compensation Bond	0.1	44	8.68% Jammu and Kashmir Government Stock 2018	5.6
	<b>Total (D)</b>	<b>0.1</b>	45	8.70% Jammu and Kashmir Government Stock 2018	1.1
	<b>Total (A+B+C+D)</b>	<b>89.1</b>	46	7.98% Jammu and Kashmir Government Stock 2019	4.4
	<b>Loans not Bearing Interest</b>	<b>0.0</b>	47	8.34% Jammu and Kashmir Government Stock 2019	1.3
	<b>Total (E)</b>	<b>0.0</b>	48	8.47% Jammu and Kashmir Government Stock 2019	2.1
	<b>Total DEBT (A+B+C+D+E)</b>	<b>89.1</b>	49	7.30% Jammu and Kashmir Government Stock 2019	5.4
	<b>JAMMU AND KASHMIR</b>		50	8.58% Jammu and Kashmir Government Stock 2020	5.4
	<b>Loans Bearing Interest</b>		51	8.40% Jammu and Kashmir Government Stock 2020	0.3
1	8.50% Jammu and Kashmir Government Stock 2011	0.5	52	8.42% Jammu and Kashmir Government Stock 2020	5.0
2	9.45% Jammu and Kashmir S. D. L. 2011	0.4	53	8.26% Jammu and Kashmir Government Stock 2020	5.0
3	10.35% Jammu and Kashmir S. D. L. 2011	0.3	54	8.42% Jammu and Kashmir Government Stock 2020	5.0
4	11.50% Jammu and Kashmir S. D. L. 2011	0.2	55	8.42% Jammu and Kashmir Government Stock 2021	4.8
5	12.00% Jammu and Kashmir S. D. L. 2011	0.2	56	8.55% Jammu and Kashmir Government Stock 2021	7.5
6	6.80% Jammu and Kashmir S. D. L. 2012	0.3	57	8.48% Jammu and Kashmir Government Stock 2021	5.5
7	7.80% Jammu and Kashmir S. D. L. 2012	0.6	58	8.40% Jammu and Kashmir Government Stock 2021	0.3
8	7.80% Jammu and Kashmir S. D. L. 2012 (II Series)	0.5		<b>Total (A)</b>	<b>113.0</b>
9	8.00% Jammu and Kashmir S. D. L. 2012	0.4		<b>Special Power Bonds</b>	
			1	8.50% Jammu and Kashmir Government Power Bonds April 2011	0.0
			2	8.50% Jammu and Kashmir Government Power Bonds October 2011	0.8
			3	8.50% Jammu and Kashmir Government Power Bonds April 2012	0.8
			4	8.50% Jammu and Kashmir Government Power Bonds October 2012	0.8

**Statement 32: State Government Market Loans (Contd.)**

(₹ billion)

Sr. No.	Particulars	Balance on the last day of March 2011	Sr. No.	Particulars	Balance on the last day of March 2011
1	2	3	1	2	3
5	8.50% Jammu and Kashmir Government Power Bonds April 2013	0.8	<b>Power Bonds</b>		
6	8.50% Jammu and Kashmir Government Power Bonds October 2013	0.8	1	8.50% Karnataka Government Power Bonds April 2007	0.0
7	8.50% Jammu and Kashmir Government Power Bonds April 2014	0.8	2	8.50% Karnataka Government Power Bonds October 2007	0.0
8	8.50% Jammu and Kashmir Government Power Bonds October 2014	0.8	3	8.50% Karnataka Government Power Bonds April 2008	0.0
9	8.50% Jammu and Kashmir Government Power Bonds April 2015	0.8	4	8.50% Karnataka Government Power Bonds October 2008	0.0
10	8.50% Jammu and Kashmir Government Power Bonds October 2015	0.8	5	8.50% Karnataka Government Power Bonds April 2009	0.0
11	8.50% Jammu and Kashmir Government Power Bonds April 2016	0.8	6	8.50% Karnataka Government Power Bonds October 2009	0.0
	<b>Total (B)</b>	<b>8.0</b>	7	8.50% Karnataka Government Power Bonds April 2010	0.0
	<b>Total (A+B)</b>	<b>120.9</b>	8	8.50% Karnataka Government Power Bonds October 2010	0.0
	Loans not Bearing Interest	0.0	9	8.50% Karnataka Government Power Bonds April 2011	0.0
	<b>Total (C)</b>	<b>0.0</b>	10	8.50% Karnataka Government Power Bonds October 2011	0.0
	<b>Total Debt (A+B+C)</b>	<b>120.9</b>	11	8.50% Karnataka Government Power Bonds April 2012	0.0
<b>KARNATAKA</b>			12	8.50% Karnataka Government Power Bonds October 2012	0.0
<b>Loans Bearing Interest</b>			13	8.50% Karnataka Government Power Bonds April 2013	0.0
1	9.10% Karnataka Government Stock 2011	3.2	14	8.50% Karnataka Government Power Bonds October 2013	0.0
2	10.35% Karnataka S. D. L. 2011	4.0	15	8.50% Karnataka Government Power Bonds April 2014	0.0
3	11.50% Karnataka S. D. L. 2011	0.6	16	8.50% Karnataka Government Power Bonds October 2014	0.0
4	12.00% Karnataka S. D. L. 2011	1.0	17	8.50% Karnataka Government Power Bonds April 2015	0.0
5	6.80% Karnataka S. D. L. 2012	3.5	18	8.50% Karnataka Government Power Bonds October 2015	0.0
6	7.80% Karnataka Government Stock 2012	0.8	19	8.50% Karnataka Government Power Bonds April 2016	0.0
7	7.80% Karnataka S. D. L. 2012	1.5		<b>Total (B)</b>	<b>0.0</b>
8	7.80% Karnataka S. D. L. 2012 (II Series)	3.0		<b>Total (A+B)</b>	<b>245.6</b>
9	7.90% Karnataka Government Stock 2012	2.0	<b>Compensation Bonds</b>		
10	8.00% Karnataka S. D. L. 2012	0.8	1	3% Bombay Land Tenure Abolition Acts. (Mysore) Compensation Bonds.	0.0
11	8.30% Karnataka S. D. L. 2012	2.6	2	2.75% Mysore Inams Abolition Compensation Bonds.	0.0
12	6.20% Karnataka S. D. L. 2013	3.4	3	5% Urban Land Ceiling Karnataka Bonds 1976	0.0
13	6.35% Karnataka S. D. L. 2013	3.0		<b>Total (B)</b>	<b>0.0</b>
14	6.35% Karnataka S. D. L. 2013 (II Series)	3.9		<b>Total (A+B)</b>	<b>245.6</b>
15	6.40% Karnataka S. D. L. 2013	5.6	Loans Not Bearing Interest		
16	6.75% Karnataka S. D. L. 2013	1.5		<b>Total (C)</b>	<b>0.0</b>
17	6.95% Karnataka S. D. L. 2013	4.6		<b>Total DEBT (A+B+C)</b>	<b>245.6</b>
18	5.60% Karnataka S. D. L. 2014	5.5	<b>KERALA</b>		
19	5.70% Karnataka S. D. L. 2014	4.4	<b>Loans Bearing Interest</b>		
20	7.32% Karnataka S. D. L. 2014	3.0	1	8.37% Kerala S. D. L. 2011	1.4
21	7.36% Karnataka S. D. L. 2014	3.7	2	9.56% Kerala S. D. L. 2011	2.9
22	5.85% Karnataka S. D. L. 2015	5.2	3	10.53% Kerala S. D. L. 2011	2.0
23	5.85% Karnataka S. D. L. 2015 (II Series)	5.0	4	11.50% Kerala S. D. L. 2011	0.7
24	6.20% Karnataka S. D. L. 2015	3.4	5	12.00% Kerala S. D. L. 2011	1.2
25	7.02% Karnataka S. D. L. 2015	2.6	6	6.80% Kerala S. D. L. 2012	2.0
26	7.77% Karnataka S. D. L. 2015	4.1	7	6.93% Kerala Government Stock 2012	2.2
27	5.90% Karnataka S. D. L. 2017	2.2	8	7.80% Kerala S. D. L. 2012 (II Series)	2.5
28	8.40% Karnataka Government Stock 2018	7.5	9	8.00% Kerala S. D. L. 2012	2.9
29	6.70% Karnataka Government Stock 2019	15.0	10	8.30% Kerala S. D. L. 2012	2.8
30	7.76% Karnataka Government Stock 2019	30.0	11	6.02% Kerala Government Stock 2013	2.5
31	8.49% Karnataka Government Stock 2019	29.2	12	6.20% Kerala S. D. L. 2013	1.9
32	7.76% Karnataka Government Stock 2019	10.0	13	6.35% Kerala S. D. L. 2013	1.7
33	7.95% Karnataka Government Stock 2019	10.0	14	6.35% Kerala S. D. L. 2013 (II Series)	2.2
34	8.25% Karnataka Government Stock 2019	7.5	15	6.40% Kerala S. D. L. 2013	4.0
35	8.05% Karnataka Government Stock 2019	20.0	16	6.75% Kerala S. D. L. 2013	0.9
36	8.52% Karnataka Government Stock 2020	12.5	17	6.95% Kerala S. D. L. 2013	2.6
37	8.42% Karnataka Government Stock 2020	10.0	18	5.60% Kerala S. D. L. 2014	3.3
38	8.43% Karnataka Government Stock 2020	10.0			
	<b>Total (A)</b>	<b>245.6</b>			

**Statements**

**Statement 32: State Government Market Loans (Contd.)**

(₹ billion)

Sr. No.	Particulars	Balance on the last day of March 2011	Sr. No.	Particulars	Balance on the last day of March 2011
1	2	3	1	2	3
19	5.70% Kerala S. D. L. 2014	4.0	3	8.50% Kerala Government Power Bonds April 2012	0.6
20	5.80% Kerala Government Stock 2014	2.0	4	8.50% Kerala Government Power Bonds October 2012	0.6
21	7.25% Kerala Government Stock 2014	3.6	5	8.50% Kerala Government Power Bonds April 2013	0.6
22	7.32% Kerala Government Stock 2015	2.5	6	8.50% Kerala Government Power Bonds October 2013	0.6
23	7.42% Kerala Government Stock 2015	1.5	7	8.50% Kerala Government Power Bonds April 2014	0.6
24	7.33% Kerala Government Stock 2015	3.6	8	8.50% Kerala Government Power Bonds October 2014	0.6
25	5.85% Kerala S. D. L. 2015	1.1	9	8.50% Kerala Government Power Bonds April 2015	0.6
26	5.85% Kerala S. D. L. 2015 (II Series)	3.0	10	8.50% Kerala Government Power Bonds October 2015	0.6
27	6.20% Kerala S. D. L. 2015	1.9	11	8.50% Kerala Government Power Bonds April 2016	0.6
28	7.02% Kerala S. D. L. 2015	0.4		<b>Total (B)</b>	<b>5.8</b>
29	7.45% Kerala S. D. L. 2015	3.0		<b>Total (A+B)</b>	<b>313.2</b>
30	7.77% Kerala S. D. L. 2015	4.2		<b>Compensation Bonds</b>	
31	7.75% Kerala Government Stock 2016	3.3	1	4.25% Kerala House Sites Bonds	0.0
32	7.65% Kerala Government Stock 2016	3.0	2	4.50% Kerala House Sites Bonds	0.0
33	7.87% Kerala Government Stock 2016	4.0	3	4.50% Kerala Land Reforms Bonds	0.0
34	7.94% Kerala Government Stock 2016	4.0	4	4.00% Jenmikaram Payment (Abolition) Bonds	0.0
35	7.99% Kerala Government Stock 2016	1.5		<b>Total (C)</b>	<b>0.0</b>
36	8.11% Kerala Government Stock 2016	3.0		<b>Total (A+B+C)</b>	<b>313.2</b>
37	5.90% Kerala S. D. L. 2017	1.2		Loans Not Bearing Interest	0.0
38	7.17% Kerala S. D. L. 2017	3.3		<b>Total (D)</b>	<b>0.0</b>
39	7.99% Kerala Government Stock 2017	3.1		<b>Total (A+B+C+D)</b>	<b>313.2</b>
40	8.19% Kerala Government Stock 2017	3.0		<b>MADHYA PRADESH</b>	
41	8.19% Kerala Government Stock 2017	4.4		<b>Loans Bearing Interest</b>	
42	8.20% Kerala Government Stock 2017	5.9	1	11.50% Madhya Pradesh S. D. L. 2011	0.5
43	8.34% Kerala Government Stock 2017	3.5	2	12.00% Madhya Pradesh S. D. L. 2011	0.7
44	8.36% Kerala Government Stock 2017	3.5		<b>Total (A)</b>	<b>1.2</b>
45	8.45% Kerala Government Stock 2017	3.0		(subsequent to reorganisation)	
46	8.69% Kerala Government Stock 2017	8.0	3	8.50% Madhya Pradesh Government Stock 2011	0.4
47	6.38% Kerala Government Stock 2018	8.0	4	9.45% Madhya Pradesh S. D. L. 2011	0.9
48	7.77% Kerala Government Stock 2018	3.5	5	9.55% Madhya Pradesh Government Stock 2011	1.1
49	8.00% Kerala Government Stock 2018	6.4	6	10.35% Madhya Pradesh S. D. L. 2011	1.9
50	8.12% Kerala Government Stock 2018	8.3	7	6.94% Madhya Pradesh Government Stock 2012	2.5
51	8.50% Kerala Government Stock 2018	3.9	8	7.80% Madhya Pradesh S. D. L. 2012	1.1
52	8.50% Kerala Government Stock 2018	5.0	9	7.80% Madhya Pradesh S. D. L. 2012 (II Series)	3.7
53	8.50% Kerala Government Stock 2018	8.0	10	8.00% Madhya Pradesh S. D. L. 2012	1.3
54	9.86% Kerala Government Stock 2018	3.0	11	8.30% Madhya Pradesh S. D. L. 2012	1.6
55	6.10% Kerala Government Stock 2019	8.1	12	6.95% Madhya Pradesh S. D. L. 2013	2.8
56	7.45% Kerala Government Stock 2019	8.0	13	6.75% Madhya Pradesh S. D. L. 2013	1.3
57	8.27% Kerala Government Stock 2019	2.7	14	6.40% Madhya Pradesh S. D. L. 2013	3.8
58	8.45% Kerala Government Stock 2019	5.0	15	6.35% Madhya Pradesh S. D. L. 2013	2.0
59	7.83% Kerala Government Stock 2019	6.0	16	6.20% Madhya Pradesh S. D. L. 2013	2.3
60	8.13% Kerala Government Stock 2019	13.5	17	6.00% Madhya Pradesh Government Stock 2013	2.2
61	8.05% Kerala Government Stock 2019	6.8	18	6.35% Madhya Pradesh S. D. L. 2013 (II Series)	4.0
62	8.12% Kerala Government Stock 2019	8.5	19	5.60% Madhya Pradesh S. D. L. 2014	3.5
63	8.35% Kerala Government Stock 2019	5.0	20	5.70% Madhya Pradesh S. D. L. 2014	2.5
64	8.56% Kerala Government Stock 2020	14.8	21	7.32% Madhya Pradesh S. D. L. 2014	2.9
65	8.43% Kerala Government Stock 2020	10.0	22	7.36% Madhya Pradesh S. D. L. 2014	3.4
66	8.34% Kerala Government Stock 2020	15.0	23	6.20% Madhya Pradesh S. D. L. 2015	2.3
67	8.50% Kerala Government Stock 2021	10.0	24	5.85% Madhya Pradesh S. D. L. 2015	2.2
68	8.51% Kerala Government Stock 2021	10.0	25	5.85% Madhya Pradesh S. D. L. 2015 (II Series)	8.0
69	8.36% Kerala Government Stock 2021	10.0	26	7.02% Madhya Pradesh S. D. L. 2015	1.0
	<b>Total (A)</b>	<b>307.4</b>			
	<b>Power Bonds</b>				
1	8.50% Kerala Government Power Bonds April 2011	0.0			
2	8.50% Kerala Government Power Bonds October 2011	0.6			

**State Finances : A Study of Budgets of 2011-12**

**Statement 32: State Government Market Loans (Contd.)**

(₹ billion)

Sr. No.	Particulars	Balance on the last day of March 2011	Sr. No.	Particulars	Balance on the last day of March 2011
1	2	3	1	2	3
27	7.39% Madhya Pradesh S. D. L. 2015	2.9	<b>MAHARASHTRA</b>		
28	7.53% Madhya Pradesh S. D. L. 2015	0.5	<b>Loans Bearing Interest</b>		
29	7.77% Madhya Pradesh S. D. L. 2015	4.2	1	8.37% Maharashtra S. D. L. 2011	1.4
30	7.61% Madhya Pradesh S. D. L. 2016	3.0	2	9.40% Maharashtra Government Stock 2011	2.9
31	7.65% Madhya Pradesh Government Stock 2016	2.0	3	10.35% Maharashtra S. D. L. 2011	5.0
32	7.95% Madhya Pradesh Government Stock 2016	3.0	4	11.50% Maharashtra S. D. L. 2011	0.4
33	8.66% Madhya Pradesh Government Stock 2016	3.0	5	12.00% Maharashtra S. D. L. 2011	1.5
34	5.90% Madhya Pradesh S. D. L. 2017	1.3	6	6.93% Maharashtra Government Stock 2012	2.3
35	8.20% Madhya Pradesh Government Stock 2017	3.5	7	7.80% Maharashtra S. D. L. 2012	3.3
36	8.40% Madhya Pradesh Government Stock 2017	4.7	8	7.80% Maharashtra S. D. L. 2012 (II Series)	2.4
37	8.49% Madhya Pradesh Government Stock 2017	6.3	9	7.83% Maharashtra S. D. L. 2012	2.8
38	8.40% Madhya Pradesh Government Stock 2017	7.5	10	8.00% Maharashtra S. D. L. 2012	1.5
39	8.43% Madhya Pradesh Government Stock 2017	5.0	11	8.30% Maharashtra S. D. L. 2012	2.1
40	8.30% Madhya Pradesh Government Stock 2018	6.3	12	5.78% Maharashtra Government Stock 2013	4.0
41	6.00% Madhya Pradesh Government Stock 2019	9.0	13	6.20% Maharashtra S. D. L. 2013	12.5
42	7.00% Madhya Pradesh Government Stock 2019	8.9	14	6.35% Maharashtra S. D. L. 2013	11.0
43	7.77% Madhya Pradesh Government Stock 2019	10.8	15	6.35% Maharashtra S. D. L. 2013 (II Series)	7.0
44	8.40% Madhya Pradesh Government Stock 2019	10.1	16	6.40% Maharashtra S. D. L. 2013	6.4
45	8.31% Madhya Pradesh Government Stock 2019	15.6	17	5.60% Maharashtra S. D. L. 2014	6.1
46	8.32% Madhya Pradesh Government Stock 2019	15.6	18	5.70% Maharashtra S. D. L. 2014	11.5
47	8.32% Madhya Pradesh Government Stock 2020	15.5	19	6.00% Maharashtra Government Stock 2014	3.0
48	8.54% Madhya Pradesh Government Stock 2020	11.5	20	7.32% Maharashtra S. D. L. 2014	3.5
49	8.44% Madhya Pradesh Government Stock 2020	12.0	21	7.36% Maharashtra S. D. L. 2014	4.3
50	8.39% Madhya Pradesh Government Stock 2021	10.0	22	5.85% Maharashtra S. D. L. 2015	5.7
51	8.48% Madhya Pradesh Government Stock 2021	7.0	23	5.85% Maharashtra S. D. L. 2015 (II Series)	0.5
52	8.36% Madhya Pradesh Government Stock 2021	10.0	24	6.20% Maharashtra S. D. L. 2015	12.5
	<b>Total (B)</b>	<b>247.6</b>	25	7.02% Maharashtra S. D. L. 2015	1.4
	<b>Total (A+B)</b>	<b>248.77</b>	26	7.39% Maharashtra Government Stock 2015	4.1
	<b>Power Bonds</b>		27	7.77% Maharashtra S. D. L. 2015	6.0
1	8.50% Madhya Pradesh Power Bonds April 2011	0.0	28	7.45% Maharashtra Government Stock 2015	2.9
2	8.50% Madhya Pradesh Power Bonds October 2011	1.3	29	7.70% Maharashtra Government Stock 2016	2.9
3	8.50% Madhya Pradesh Power Bonds April 2012	1.3	30	7.74% Maharashtra Government Stock 2016	5.0
4	8.50% Madhya Pradesh Power Bonds October 2012	1.3	31	7.91% Maharashtra Government Stock 2016	5.0
5	8.50% Madhya Pradesh Power Bonds April 2013	1.3	32	5.90% Maharashtra S. D. L. 2017	8.8
6	8.50% Madhya Pradesh Power Bonds October 2013	1.3	33	7.17% Maharashtra S. D. L. 2017	5.2
7	8.50% Madhya Pradesh Power Bonds April 2014	1.3	34	7.20% Maharashtra S. D. L. 2017	3.9
8	8.50% Madhya Pradesh Power Bonds October 2014	1.3	35	8.30% Maharashtra Government Stock 2017	5.0
9	8.50% Madhya Pradesh Power Bonds April 2015	1.3	36	8.31% Maharashtra Government Stock 2017	7.2
10	8.50% Madhya Pradesh Power Bonds October 2015	1.3	37	8.35% Maharashtra Government Stock 2017	7.4
11	8.50% Madhya Pradesh Power Bonds April 2016	1.3	38	8.50% Maharashtra Government Stock 2017	16.0
	<b>Total (C)</b>	<b>13.3</b>	39	7.89% Maharashtra Government Stock 2018	13.5
1	5.00% Urban Land ceiling (Madhya Pradesh) Bonds	0.0	40	8.00% Maharashtra Government Stock 2018	23.5
	<b>Total (D)</b>	<b>0.0</b>	41	8.07% Maharashtra Government Stock 2018	20.0
	<b>Total (A+B+C+D)</b>	<b>262.1</b>	42	8.08% Maharashtra Government Stock 2018	20.0
	<b>Loans Not Bearing Interest</b>	<b>0.0</b>	43	6.73% Maharashtra Government Stock 2019	32.9
	<b>Total (E)</b>	<b>0.0</b>	44	7.50% Maharashtra Government Stock 2019	30.0
	<b>Total (A+B+C+D+E) ₹</b>	<b>262.1</b>	45	7.83% Maharashtra Government Stock 2019	40.0
	<b>Loans Not Bearing Interest</b>	<b>0.0</b>	46	8.30% Maharashtra Government Stock 2019	15.7
	<b>Total (F)</b>	<b>0.0</b>	47	8.46% Maharashtra Government Stock 2019	39.0
	<b>Grand Total (A+B+C+D+E+F)</b>	<b>262.1</b>	48	7.85% Maharashtra Government Stock 2019	30.0
			49	7.99% Maharashtra Government Stock 2019	20.0
			50	8.14% Maharashtra Government Stock 2019	20.0
			51	8.30% Maharashtra Government Stock 2019	12.5
			52	8.27% Maharashtra Government Stock 2019	17.5

**Statements**

**Statement 32: State Government Market Loans (Contd.)**

(₹ billion)

Sr. No.	Particulars	Balance on the last day of March 2011	Sr. No.	Particulars	Balance on the last day of March 2011
1	2	3	1	2	3
53	8.30% Maharashtra Government Stock 2020	10.0	<b>MANIPUR</b>		
54	8.34% Maharashtra Government Stock 2020	15.0	<b>Loans Bearing Interest</b>		
55	8.48% Maharashtra Government Stock 2020	10.0	1	9.45% Manipur S. D. L. 2011	0.1
56	8.53% Maharashtra Government Stock 2020	10.0	2	10.35% Manipur S. D. L. 2011	0.1
57	8.38% Maharashtra Government Stock 2020	10.0	3	11.50% Manipur S. D. L. 2011	0.0
58	8.09% Maharashtra Government Stock 2020	8.8	4	12.00% Manipur S. D. L. 2011	0.1
59	8.15% Maharashtra Government Stock 2020	10.0	5	6.80% Manipur S. D. L. 2012	0.2
60	8.39% Maharashtra Government Stock 2020	20.0	6	7.80% Manipur S. D. L. 2012	0.1
61	8.42% Maharashtra Government Stock 2020	8.5	7	7.80% Manipur S. D. L. 2012 (II Series)	0.3
62	8.53% Maharashtra Government Stock 2020	12.8	8	8.00% Manipur S. D. L. 2012	0.1
63	8.54% Maharashtra Government Stock 2021	18.8	9	8.30% Manipur S. D. L. 2012	0.1
64	8.50% Maharashtra Government Stock 2021	15.0	10	6.20% Manipur S. D. L. 2013	0.1
65	8.51% Maharashtra Government Stock 2021	9.7	11	6.35% Manipur S. D. L. 2013	0.1
66	8.46% Maharashtra Government Stock 2021	11.5	12	6.40% Manipur S. D. L. 2013	0.3
	<b>Total (A)</b>	<b>698.8</b>	13	6.75% Manipur S. D. L. 2013	0.0
	<b>Power Bonds</b>		14	6.95% Manipur S. D. L. 2013	0.1
1	8.50% Maharashtra Government Power Bonds April 2011	0.0	15	5.60% Manipur S. D. L. 2014	0.3
2	8.50% Maharashtra Government Power Bonds October 2011	0.5	16	7.36% Manipur S. D. L. 2014	0.4
3	8.50% Maharashtra Government Power Bonds April 2012	0.5	17	5.85% Manipur S. D. L. 2015	0.6
4	8.50% Maharashtra Government Power Bonds October 2012	0.5	18	5.85% Manipur S. D. L. 2015 (II Series)	0.3
5	8.50% Maharashtra Government Power Bonds April 2013	0.5	19	6.20% Manipur S. D. L. 2015	0.1
6	8.50% Maharashtra Government Power Bonds October 2013	0.5	20	7.02% Manipur S. D. L. 2015	0.0
7	8.50% Maharashtra Government Power Bonds April 2014	0.5	21	7.39% Manipur Government Stock 2015	0.3
8	8.50% Maharashtra Government Power Bonds October 2014	0.5	22	7.45% Manipur Government Stock 2015	0.4
9	8.50% Maharashtra Government Power Bonds April 2015	0.5	23	7.77% Manipur S. D. L. 2015	0.3
10	8.50% Maharashtra Government Power Bonds October 2015	0.5	24	7.61% Manipur S. D. L. 2016	0.3
11	8.50% Maharashtra Government Power Bonds April 2016	0.5	25	7.74% Manipur Government Stock 2016	0.9
	<b>Total (B)</b>	<b>5.1</b>	26	7.82% Manipur Government Stock 2016	0.4
	<b>Total (A+B)</b>	<b>703.8</b>	27	7.98% Manipur Government Stock 2016	0.6
1	5% Urban Land Ceiling (Maharashtra) Bonds	0.0	28	5.90% Manipur S. D. L. 2017	0.5
2	3% Bombay Land Tenure Abolition Acts (Bombay) Compensation Bonds	0.0	29	7.17% Manipur S. D. L. 2017	0.0
3	3% Bombay Land Tenure Abolition Acts (Maharashtra) Compensation Bonds	0.0	30	8.35% Manipur Government Stock 2017	0.9
4	3% Maharashtra Agricultural Lands (Ceiling of Holding) Act 1961 (repayable in instalment) Compensation Bonds *	0.0	31	7.00% Manipur Government Stock 2018	2.0
5	3% Maharashtra Agricultural Lands (Ceiling of Holdings) Act 1961 Compensation Bonds	0.0	32	8.02% Manipur Government Stock 2018	1.2
6	3% Hyderabad (Abolition of cash Grants) Act, 1952 Compensation Bonds	0.0	33	8.46% Manipur Government Stock 2018	0.4
7	3% Maharashtra Revenue Patels (Abolition of Office) Act 1962	0.0	34	7.09% Manipur Government Stock 2019	1.0
8	3% The Saranjams of Fedutory Jahagirdars of Kolhapur (Resumption) rules, 1957	0.0	35	8.18% Manipur Government Stock 2019	1.9
9	4% Bombay City (Inami & Special Tenure) Abolition & Maharashtra Land Revenue Code (Amendment) Act 1969	0.0	36	8.49% Manipur Government Stock 2020	3.1
	<b>Total (C)</b>	<b>0.0</b>	37	8.55% Manipur Government Stock 2021	1.5
	<b>Total (A+B+C)</b>	<b>703.9</b>	38	8.47% Manipur Government Stock 2021	0.3
	<b>Loans not Bearing Interest</b>	<b>0.0</b>	39	8.40% Manipur Government Stock 2021	0.8
	<b>Total (D)</b>	<b>0.0</b>		<b>Total (A)</b>	<b>20.3</b>
	<b>Total (A+B+C+D)</b>	<b>703.9</b>		<b>Power Bonds</b>	
			1	8.50% Manipur Government Power Bonds April 2011	0.0
			2	8.50% Manipur Government Power Bonds October 2011	0.1
			3	8.50% Manipur Government Power Bonds April 2012	0.1
			4	8.50% Manipur Government Power Bonds October 2012	0.1
			5	8.50% Manipur Government Power Bonds April 2013	0.1
			6	8.50% Manipur Government Power Bonds October 2013	0.1
			7	8.50% Manipur Government Power Bonds April 2014	0.1
			8	8.50% Manipur Government Power Bonds October 2014	0.1
			9	8.50% Manipur Government Power Bonds April 2015	0.1
			10	8.50% Manipur Government Power Bonds October 2015	0.1
			11	8.50% Manipur Government Power Bonds April 2016	0.1
				<b>Total (B)</b>	<b>0.8</b>
				<b>Total (A+B)</b>	<b>21.0</b>

**State Finances : A Study of Budgets of 2011-12**

**Statement 32: State Government Market Loans (Contd.)**

(₹ billion)

Sr. No.	Particulars	Balance on the last day of March 2011	Sr. No.	Particulars	Balance on the last day of March 2011
1	2	3	1	2	3
<b>Loans not Bearing Interest</b>			<b>Power Bonds</b>		
1	5.75% Manipur S. D. L. 1984	0.0	1	8.50% Meghalaya Government Power Bonds April 2011	0.0
2	6.00% Manipur S. D. L. 1984	0.0	2	8.50% Meghalaya Government Power Bonds October 2011	0.0
	<b>Total (C)</b>	<b>0.0</b>	3	8.50% Meghalaya Government Power Bonds April 2012	0.0
	<b>Total (A+B+C)</b>	<b>21.0</b>	4	8.50% Meghalaya Government Power Bonds October 2012	0.0
<b>MEGHALAYA</b>			5	8.50% Meghalaya Government Power Bonds April 2013	0.0
<b>Loans Bearing Interest</b>			6	8.50% Meghalaya Government Power Bonds October 2013	0.0
1	9.45% Meghalaya S. D. L. 2011	0.3	7	8.50% Meghalaya Government Power Bonds April 2014	0.0
2	10.35% Meghalaya S. D. L. 2011	0.3	8	8.50% Meghalaya Government Power Bonds October 2014	0.0
3	11.50% Meghalaya S. D. L. 2011	0.0	9	8.50% Meghalaya Government Power Bonds April 2015	0.0
4	12.00% Meghalaya S. D. L. 2011	0.1	10	8.50% Meghalaya Government Power Bonds October 2015	0.0
5	6.80% Meghalaya S. D. L. 2012	0.2	11	8.50% Meghalaya Government Power Bonds April 2016	0.0
6	7.80% Meghalaya S. D. L. 2012	0.2		<b>Total (B)</b>	<b>0.1</b>
7	7.80% Meghalaya S. D. L. 2012 (II Series)	0.3		<b>Total (A+B)</b>	<b>17.7</b>
8	8.00% Meghalaya S. D. L. 2012	0.1	Loans not Bearing Interest		
9	8.30% Meghalaya S. D. L. 2012	0.3		<b>Total (C)</b>	<b>0.0</b>
10	6.20% Meghalaya S. D. L. 2013	0.1	<b>Total Debt (A+B+C)</b>		
11	6.35% Meghalaya S. D. L. 2013	0.1			<b>17.7</b>
12	6.40% Meghalaya S. D. L. 2013	0.3	<b>MIZORAM</b>		
13	6.75% Meghalaya S. D. L. 2013	0.0	<b>Loans Bearing Interest</b>		
14	6.95% Meghalaya S. D. L. 2013	0.1	1	9.45% Mizoram S. D. L. 2011	0.1
15	5.60% Meghalaya S. D. L. 2014	0.4	2	10.35% Mizoram S. D. L. 2011	0.1
16	7.36% Meghalaya S. D. L. 2014	0.5	3	6.80% Mizoram S. D. L. 2012	0.8
17	5.85% Meghalaya S. D. L. 2015	0.5	4	7.80% Mizoram S. D. L. 2012	0.1
18	5.85% Meghalaya S. D. L. 2015 (II Series)	0.1	5	7.80% Mizoram S.D.LOAN 2012 (II Series)	0.1
19	6.20% Meghalaya S. D. L. 2015	0.1	6	8.00% Mizoram S. D. L. 2012	0.1
20	7.02% Meghalaya S. D. L. 2015	0.0	7	8.30% Mizoram S. D. L. 2012	0.1
21	7.53% Meghalaya S. D. L. 2015	0.7	8	6.20% Mizoram S. D. L. 2013	0.1
22	7.77% Meghalaya S. D. L. 2015	0.4	9	6.35% Mizoram S. D. L. 2013	0.1
23	7.70% Meghalaya Government Stock 2016	0.5	10	6.40% Mizoram S. D. L. 2013	0.2
24	7.94% Meghalaya Government Stock 2016	0.6	11	6.75% Mizoram S. D. L. 2013	0.0
25	7.95% Meghalaya Government Stock 2016	0.4	12	6.95% Mizoram S. D. L. 2013	0.1
26	8.65% Meghalaya Government Stock 2016	0.3	13	5.60% Mizoram S. D. L. 2014	0.2
27	5.90% Meghalaya S. D. L. 2017	0.4	14	7.32% Mizoram S. D. L. 2014	0.1
28	7.17% Meghalaya S. D. L. 2017	0.5	15	7.36% Mizoram S. D. L. 2014	0.2
29	8.39% Meghalaya Government Stock 2017	0.7	16	5.85% Mizoram S. D. L. 2015	0.2
30	8.42% Meghalaya Government Stock 2017	0.5	17	5.85% Mizoram S. D. L. 2015 (II Series)	0.1
31	8.48% Meghalaya Government Stock 2017	0.6	18	6.20% Mizoram S. D. L. 2015	0.1
32	8.02% Meghalaya Government Stock 2018	0.5	19	7.53% Mizoram S. D. L. 2015	0.3
33	8.25% Meghalaya Government Stock 2018	1.2	20	7.77% Mizoram S. D. L. 2015	0.2
34	8.46% Meghalaya Government Stock 2018	0.4	21	7.61% Mizoram S. D. L. 2016	0.2
35	7.59% Meghalaya Government Stock 2019	1.0	22	7.71% Mizoram Government Stock 2016	0.5
36	7.80% Meghalaya Government Stock 2019	0.5	23	7.82% Mizoram Government Stock 2016	0.2
37	8.16% Meghalaya Government Stock 2019	0.3	24	8.05% Mizoram Government Stock 2016	0.2
38	8.47% Meghalaya Government Stock 2019	0.1	25	8.65% Mizoram Government Stock 2016	0.2
39	8.24% Meghalaya Government Stock 2019	0.5	26	5.90% Mizoram S. D. L. 2017	0.3
40	8.24% Meghalaya Government Stock 2019	1.2	27	7.20% Mizoram S. D. L. 2017	0.5
41	8.27% Meghalaya Government Stock 2020	0.5	28	8.39% Mizoram Government Stock 2017	0.7
42	8.39% Meghalaya Government Stock 2020	0.5	29	8.30% Mizoram Government Stock 2017	0.5
43	8.43% Meghalaya Government Stock 2020	1.0	30	8.35% Mizoram Government Stock 2017	0.3
44	8.37% Meghalaya Government Stock 2020	0.4	31	8.42% Mizoram Government Stock 2017	0.3
	<b>Total (A)</b>	<b>17.7</b>	32	8.25% Mizoram Government Stock 2018	0.4
			33	9.44% Mizoram Government Stock 2018	0.6

**Statements**

**Statement 32: State Government Market Loans (Contd.)**

(₹ billion)

Sr. No.	Particulars	Balance on the last day of March 2011	Sr. No.	Particulars	Balance on the last day of March 2011
1	2	3	1	2	3
34	8.15% Mizoram Government Stock 2019	1.0	25	7.61% Nagaland S. D. L. 2016	0.2
35	8.24% Mizoram Government Stock 2019	1.0	26	7.69% Nagaland Government Stock 2016	0.5
36	8.41% Mizoram Government Stock 2020	0.5	27	7.81% Nagaland Government Stock 2016	0.4
37	8.52% Mizoram Government Stock 2020	1.0	28	7.82% Nagaland Government Stock 2016	0.4
38	8.55% Mizoram Government Stock 2021	0.4	29	7.95% Nagaland Government Stock 2016	1.2
39	8.47% Mizoram Government Stock 2021	0.5	30	5.90% Nagaland S. D. L. 2017	0.4
40	8.40% Mizoram Government Stock 2021	0.8	31	7.17% Nagaland S. D. L. 2017	0.0
	<b>Total (A)</b>	<b>13.1</b>	32	8.04% Nagaland Government Stock 2017	0.7
	<b>Power Bonds</b>		33	8.30% Nagaland Government Stock 2017	1.4
1	8.50% Government of Mizoram Power Bonds April 2011	0.0	34	8.39% Nagaland Government Stock 2017	0.9
2	8.50% Government of Mizoram Power Bonds October 2011	0.0	35	8.42% Nagaland Government Stock 2017	0.8
3	8.50% Government of Mizoram Power Bonds April 2012	0.0	36	8.02% Nagaland Government Stock 2018	0.8
4	8.50% Government of Mizoram Power Bonds October 2012	0.0	37	8.58% Nagaland Government Stock 2018	1.6
5	8.50% Government of Mizoram Power Bonds April 2013	0.0	38	7.40% Nagaland Government Stock 2019	1.0
6	8.50% Government of Mizoram Power Bonds October 2013	0.0	39	7.58% Nagaland Government Stock 2019	2.6
7	8.50% Government of Mizoram Power Bonds April 2014	0.0	40	8.40% Nagaland Government Stock 2019	1.8
8	8.50% Government of Mizoram Power Bonds October 2014	0.0	41	8.47% Nagaland Government Stock 2019	0.2
9	8.50% Government of Mizoram Power Bonds April 2015	0.0	42	8.10% Nagaland Government Stock 2019	0.9
10	8.50% Government of Mizoram Power Bonds October 2015	0.0	43	8.26% Nagaland Government Stock 2019	1.0
11	8.50% Government of Mizoram Power Bonds April 2016	0.0	44	8.39% Nagaland Government Stock 2020	1.0
	<b>Total (B)</b>	<b>0.2</b>	45	8.49% Nagaland Government Stock 2020	0.3
	<b>Total (A+B)</b>	<b>13.3</b>	46	8.07% Nagaland Government Stock 2020	1.0
	<b>Loans not Bearing Interest</b>	<b>0.0</b>	47	8.50% Nagaland Government Stock 2020	1.0
	<b>Total (C)</b>	<b>0.0</b>	48	8.39% Nagaland Government Stock 2021	0.6
	<b>Total (A+B+C)</b>	<b>13.3</b>	49	8.41% Nagaland Government Stock 2021	1.0
	<b>NAGALAND</b>			<b>Total (A)</b>	<b>30.6</b>
	<b>Loans Bearing Interest</b>			<b>Power Bonds</b>	
1	9.45% Nagaland S. D. L. 2011	0.4	1	8.50% Nagaland Government Power Bonds April 2011	0.0
2	10.35% Nagaland S. D. L. 2011	0.4	2	8.50% Nagaland Government Power Bonds October 2011	0.0
3	11.50% Nagaland S. D. L. 2011	0.1	3	8.50% Nagaland Government Power Bonds April 2012	0.0
4	12.00% Nagaland S. D. L. 2011	0.1	4	8.50% Nagaland Government Power Bonds October 2012	0.0
5	6.80% Nagaland S. D. L. 2012	0.7	5	8.50% Nagaland Government Power Bonds April 2013	0.0
6	7.80% Nagaland S. D. L. 2012	0.4	6	8.50% Nagaland Government Power Bonds October 2013	0.0
7	7.80% Nagaland S. D. L. 2012 (II Series)	0.5	7	8.50% Nagaland Government Power Bonds April 2014	0.0
8	8.00% Nagaland S. D. L. 2012	0.2	8	8.50% Nagaland Government Power Bonds October 2014	0.0
9	8.30% Nagaland S. D. L. 2012	0.6	9	8.50% Nagaland Government Power Bonds April 2015	0.0
10	6.20% Nagaland S. D. L. 2013	0.1	10	8.50% Nagaland Government Power Bonds October 2015	0.0
11	6.35% Nagaland S. D. L. 2013	0.1	11	8.50% Nagaland Government Power Bonds April 2016	0.0
12	6.35% Nagaland S. D. L. 2013 (II Series)	0.4		<b>Total (B)</b>	<b>0.4</b>
13	6.40% Nagaland S. D. L. 2013	0.6		<b>Total (A+B)</b>	<b>31.0</b>
14	6.75% Nagaland S. D. L. 2013	0.1		<b>Loans not Bearing Interest</b>	<b>0.0</b>
15	6.95% Nagaland S. D. L. 2013	0.1		<b>Total (C)</b>	<b>0.0</b>
16	5.60% Nagaland S. D. L. 2014	0.6		<b>Total Debt (A+B+C)</b>	<b>31.0</b>
17	7.32% Nagaland S. D. L. 2014	0.2		<b>ODISHA</b>	
18	7.36% Nagaland S. D. L. 2014	0.3		<b>Loans Bearing Interest</b>	
19	5.85% Nagaland S. D. L. 2015	0.8	1	9.45% Odisha Government Loan 2011	3.0
20	5.85% Nagaland S. D. L. 2015 (II Series)	0.2	2	10.35% Odisha Government Loan 2011	1.5
21	6.20% Nagaland S. D. L. 2015	0.1	3	11.50% Odisha Government Loan 2011	0.8
22	7.02% Nagaland S. D. L. 2015	0.0	4	12.00% Odisha Government Loan 2011	1.4
23	7.53% Nagaland S. D. L. 2015	1.3	5	6.80% Odisha Government Loan 2012	1.9
24	7.77% Nagaland S. D. L. 2015	0.6	6	7.80% Odisha S. D. L. 2012	1.5

**State Finances : A Study of Budgets of 2011-12**

**Statement 32: State Government Market Loans (Contd.)**

(₹ billion)

Sr. No.	Particulars	Balance on the last day of March 2011	Sr. No.	Particulars	Balance on the last day of March 2011
1	2	3	1	2	3
7	7.80% Odisha S. D. L. 2012 (II Series)	2.8	<b>PUNJAB</b>		
8	8.00% Odisha S. D. L. 2012	1.6	<b>Loans Bearing Interest</b>		
9	8.30% Odisha S. D. L. 2012	2.1	1	9.40% Punjab Government Stock 2011	1.3
10	6.20% Odisha S. D. L. 2013	2.2	2	10.35% Punjab S. D. L. 2011	2.0
11	6.35% Odisha S. D. L. 2013	1.9	3	11.50% Punjab S. D. L. 2011	0.2
12	6.40% Odisha S. D. L. 2013	3.4	4	12.00% Punjab S. D. L. 2011	0.3
13	6.75% Odisha S. D. L. 2013	3.3	5	6.80% Punjab Government Stock 2012	0.9
14	6.95% Odisha S. D. L. 2013	3.5	6	7.80% Punjab S. D. L. 2012	2.1
15	6.35% Odisha S. D. L. 2013 (II Series)	1.3	7	7.80% Punjab S. D. L. 2012 (II Series)	1.3
16	5.60% Odisha S. D. L. 2014	3.1	8	8.00% Punjab S. D. L. 2012	0.4
17	5.70% Odisha S. D. L. 2014	1.7	9	8.30% Punjab S. D. L. 2012	0.5
18	7.32% Odisha S. D. L. 2014	2.2	10	6.95% Punjab S. D. L. 2013	4.5
19	7.36% Odisha S. D. L. 2014	1.7	11	6.75% Punjab S. D. L. 2013	2.7
20	5.85% Odisha S. D. L. 2015	1.8	12	6.40% Punjab S. D. L. 2013	2.1
21	5.85% Odisha S. D. L. 2015 (II Series)	4.8	13	6.35% Punjab S. D. L. 2013	3.5
22	6.20% Odisha S. D. L. 2015	2.2	14	6.20% Punjab S. D. L. 2013	4.0
23	7.77% Odisha S. D. L. 2015	5.1	15	6.35% Punjab S. D. L. 2013 (II Series)	6.0
24	5.90% Odisha S. D. L. 2017	4.6	16	5.90% Punjab Government Stock 2013	1.9
25	7.17% Odisha S. D. L. 2017	1.9	17	5.60% Punjab S. D. L. 2014	2.1
	<b>Total (A)</b>	<b>61.6</b>	18	5.70% Punjab S. D. L. 2014	5.1
	<b>Power Bonds</b>		19	5.85% Punjab S. D. L. 2015 (II Series)	2.5
1	8.50% Government of Odisha Power Bonds April 2011	0.0	20	7.02% Punjab S. D. L. 2015	2.9
2	8.50% Government of Odisha Power Bonds October 2011	0.6	21	6.20% Punjab S. D. L. 2015	4.0
3	8.50% Government of Odisha Power Bonds April 2012	0.6	22	7.67% Punjab Government Stock 2016	6.2
4	8.50% Government of Odisha Power Bonds October 2012	0.6	23	7.74% Punjab Government Stock 2016	2.4
5	8.50% Government of Odisha Power Bonds April 2013	0.6	24	7.79% Punjab Government Stock 2016	5.8
6	8.50% Government of Odisha Power Bonds October 2013	0.6	25	7.93% Punjab Government Stock 2016	4.4
7	8.50% Government of Odisha Power Bonds April 2014	0.6	26	5.90% Punjab S. D. L. 2017	2.6
8	8.50% Government of Odisha Power Bonds October 2014	0.6	27	7.17% Punjab S. D. L. 2017	2.2
9	8.50% Government of Odisha Power Bonds April 2015	0.6	28	8.22% Punjab Government Stock 2017	10.0
10	8.50% Government of Odisha Power Bonds October 2015	0.6	29	8.32% Punjab Government Stock 2017	3.0
11	8.50% Government of Odisha Power Bonds April 2016	0.6	30	8.35% Punjab Government Stock 2017	5.0
	<b>Total (B)</b>	<b>5.5</b>	31	8.41% Punjab Government Stock 2017	9.0
	<b>Total (A+B)</b>	<b>67.1</b>	32	7.86% Punjab Government Stock 2018	4.6
	Loans not Bearing Interest	0.0	33	7.96% Punjab Government Stock 2018	5.0
	<b>Total (C)</b>	<b>0.0</b>	34	8.28% Punjab Government Stock 2018	7.7
	<b>Total Debt (A+B+C)</b>	<b>67.1</b>	35	8.83% Punjab Government Stock 2018	5.0
	<b>PUDUCHERRY</b>		36	9.30% Punjab Government Stock 2018	10.0
	<b>Loans Bearing Interest</b>		37	9.81% Punjab Government Stock 2018	5.0
1	7.90% Puducherry Government Stock 2018	1.8	38	8.07% Punjab Government Stock 2018	5.0
2	8.40% Puducherry Government Stock 2018	1.6	39	7.02% Punjab Government Stock 2018	7.0
3	8.81% Puducherry Government Stock 2018	1.0	40	6.10% Punjab Government Stock 2019	6.7
4	8.48% Puducherry Government Stock 2019	0.0	41	7.24% Punjab Government Stock 2019	3.5
5	8.55% Puducherry Government Stock 2019	2.5	42	7.68% Punjab Government Stock 2019	7.0
6	8.30% Puducherry Government Stock 2019	5.0	43	8.13% Punjab Government Stock 2019	1.4
7	8.41% Puducherry Government Stock 2020	2.0	44	7.77% Punjab Government Stock 2019	6.0
8	8.53% Puducherry Government Stock 2021	2.5	45	7.04% Punjab Government Stock 2019	5.0
9	8.47% Puducherry Government Stock 2021	1.5	46	7.82% Punjab Government Stock 2019	5.0
	<b>TOTAL(A)</b>	<b>17.9</b>	47	7.77% Punjab Government Stock 2019	5.0
			48	8.20% Punjab Government Stock 2019	5.0
			49	8.20% Punjab Government Stock 2019	7.0
			50	8.20% Punjab Government Stock 2019	3.0
			51	8.08% Punjab Government Stock 2019	2.0
			52	8.05% Punjab Government Stock 2019	2.0
			53	8.03% Punjab Government Stock 2019	3.2
			54	8.37% Punjab Government Stock 2019	4.7



**Statements**

**Statement 32: State Government Market Loans (Contd.)**

(₹ billion)

Sr. No.	Particulars	Balance on the last day of March 2011	Sr. No.	Particulars	Balance on the last day of March 2011
1	2	3	1	2	3
55	8.23% Punjab Government Stock 2020	2.0	20	5.85% Rajasthan S. D. L. 2015	5.7
56	8.56% Punjab Government Stock 2020	8.0	21	5.85% Rajasthan S. D. L. 2015 (II Series)	3.0
57	8.32% Punjab Government Stock 2020	5.0	22	6.20% Rajasthan S. D. L. 2015	3.8
58	8.40% Punjab Government Stock 2020	8.0	23	7.02% Rajasthan S. D. L. 2015	2.7
59	8.37% Punjab Government Stock 2020	2.0	24	7.77% Rajasthan S. D. L. 2015	5.4
60	8.34% Punjab Government Stock 2020	5.0	25	7.65% Rajasthan Government Stock 2016	5.0
61	8.50% Punjab Government Stock 2020	4.5	26	7.74% Rajasthan Government Stock 2016	2.7
62	8.44% Punjab Government Stock 2020	4.5	27	7.81% Rajasthan Government Stock 2016	3.0
63	8.44% Punjab Government Stock 2020	1.5	28	8.62% Rajasthan Government Stock 2016	2.3
64	8.37% Punjab Government Stock 2020	1.5	29	8.11% Rajasthan Government Stock 2016	5.0
65	8.39% Punjab Government Stock 2021	4.0	30	5.90% Rajasthan S. D. L. 2017	2.3
66	8.50% Punjab Government Stock 2021	1.5	31	8.25% Rajasthan Government Stock 2017	2.0
67	8.52% Punjab Government Stock 2021	3.8	32	8.30% Rajasthan Government Stock 2017	7.5
	<b>Total (A)</b>	<b>267.6</b>	33	8.32% Rajasthan Government Stock 2017	9.5
	<b>Power Bonds</b>		34	8.45% Rajasthan Government Stock 2017	2.2
1	8.50% Punjab Government Power Bonds April 2011	0.0	35	8.46% Rajasthan Government Stock 2017	5.0
2	8.50% Punjab Government Power Bonds October 2011	0.3	36	7.84% Rajasthan Government Stock 2018	5.5
3	8.50% Punjab Government Power Bonds April 2012	0.3	37	7.93% Rajasthan Government Stock 2018	2.2
4	8.50% Punjab Government Power Bonds October 2012	0.3	38	8.06% Rajasthan Government Stock 2018	6.0
5	8.50% Punjab Government Power Bonds April 2013	0.3	39	8.40% Rajasthan Government Stock 2018	2.0
6	8.50% Punjab Government Power Bonds October 2013	0.3	40	8.88% Rajasthan Government Stock 2018	5.0
7	8.50% Punjab Government Power Bonds April 2014	0.3	41	8.26% Rajasthan Government Stock 2018	5.0
8	8.50% Punjab Government Power Bonds October 2014	0.3	42	7.80% Rajasthan Government Stock 2018	10.0
9	8.50% Punjab Government Power Bonds April 2015	0.3	43	6.41% Rajasthan Government Stock 2018	11.6
10	8.50% Punjab Government Power Bonds October 2015	0.3	44	7.29% Rajasthan Government Stock 2019	10.0
11	8.50% Punjab Government Power Bonds April 2016	0.3	45	7.77% Rajasthan Government Stock 2019	12.5
	<b>Total (B)</b>	<b>3.2</b>	46	8.46% Rajasthan Government Stock 2019	5.9
	<b>Total (A+B)</b>	<b>270.8</b>	47	8.28% Rajasthan Government Stock 2019	3.5
	Loans not Bearing Interest	0.0	48	7.44% Rajasthan Government Stock 2019	5.0
	<b>Total (C)</b>	<b>0.0</b>	49	7.83% Rajasthan Government Stock 2019	5.0
	<b>Grand Total (A+B+C)</b>	<b>270.8</b>	50	7.77% Rajasthan Government Stock 2019	5.0
	<b>RAJASTHAN</b>		51	7.95% Rajasthan Government Stock 2019	5.0
	<b>Loans Bearing Interest</b>		52	8.20% Rajasthan Government Stock 2019	5.0
1	9.45% Rajasthan S. D. L. 2011	3.5	53	8.25% Rajasthan Government Stock 2019	5.0
2	10.35% Rajasthan S. D. L. 2011	4.5	54	8.16% Rajasthan Government Stock 2019	5.0
3	11.50% Rajasthan S. D. L. 2011	0.8	55	8.21% Rajasthan Government Stock 2019	5.0
4	12.00% Rajasthan S. D. L. 2011	1.3	56	8.10% Rajasthan Government Stock 2019	5.0
5	6.80% Rajasthan S. D. L. 2012	2.8	57	8.11% Rajasthan Government Stock 2019	5.0
6	7.80% Rajasthan S. D. L. 2012	2.5	58	8.06% Rajasthan Government Stock 2019	5.0
7	7.80% Rajasthan S. D. L. 2012 (II Series)	4.3	59	8.26% Rajasthan Government Stock 2019	5.0
8	8.00% Rajasthan S. D. L. 2012	1.8	60	8.35% Rajasthan Government Stock 2019	5.0
9	8.30% Rajasthan S. D. L. 2012	2.2	61	8.30% Rajasthan Government Stock 2020	5.0
10	6.20% Rajasthan S. D. L. 2013	3.8	62	8.25% Rajasthan Government Stock 2020	5.0
11	6.35% Rajasthan S. D. L. 2013	3.3	63	8.05% Rajasthan Government Stock 2020	5.0
12	6.40% Rajasthan S. D. L. 2013	5.2	64	8.11% Rajasthan Government Stock 2020	5.0
13	6.75% Rajasthan S. D. L. 2013	7.1	65	8.09% Rajasthan Government Stock 2020	5.0
14	6.95% Rajasthan S. D. L. 2013	7.1	66	8.15% Rajasthan Government Stock 2020	5.0
15	6.35% Rajasthan S. D. L. 2013 (II Series)	3.9	67	8.12% Rajasthan Government Stock 2020	5.0
16	5.60% Rajasthan S. D. L. 2014	5.1	68	8.44% Rajasthan Government Stock 2020	5.0
17	5.70% Rajasthan S. D. L. 2014	5.0	69	8.35% Rajasthan Government Stock 2020	5.0
18	7.32% Rajasthan S. D. L. 2014	2.2	70	8.51% Rajasthan Government Stock 2020	5.0
19	7.36% Rajasthan S. D. L. 2014	5.0	71	8.39% Rajasthan Government Stock 2020	5.0
			72	8.50% Rajasthan Government Stock 2021	8.0
			73	8.52% Rajasthan Government Stock 2021	8.8
			<b>Total (A)</b>		<b>354.5</b>

**State Finances : A Study of Budgets of 2011-12**

**Statement 32: State Government Market Loans (Contd.)**

(₹ billion)

Sr. No.	Particulars	Balance on the last day of March 2011	Sr. No.	Particulars	Balance on the last day of March 2011
1	2	3	1	2	3
<b>Power Bonds</b>					
1	8.50% Government of Rajasthan Power Bonds April 2011	0.0	8	8.50% Government of Sikkim Power Bonds October 2014	0.0
2	8.50% Government of Rajasthan Power Bonds October 2011	0.2	9	8.50% Government of Sikkim Power Bonds April 2015	0.0
3	8.50% Government of Rajasthan Power Bonds April 2015	0.2	10	8.50% Government of Sikkim Power Bonds October 2015	0.0
4	8.50% Government of Rajasthan Power Bonds October 2015	0.2	11	8.50% Government of Sikkim Power Bonds April 2016	0.0
5	8.50% Government of Rajasthan Power Bonds April 2016	0.2			
	<b>Total (B)</b>	<b>0.7</b>		<b>Total (B)</b>	<b>0.2</b>
	<b>Total (A+B)</b>	<b>355.2</b>		<b>Total (A+B)</b>	<b>12.6</b>
Loans not Bearing Interest					
		0.0	<b>TAMIL NADU</b>		
	<b>Total (C)</b>	<b>0.0</b>	<b>Loans Bearing Interest</b>		
	<b>Total Debt (A+B+C)</b>	<b>355.2</b>	1	9.38% Tamil Nadu Government Stock 2011	3.2
<b>SIKKIM</b>			2	9.45% Tamil Nadu S. D. L. 2011	1.4
<b>Loans Bearing Interest</b>			3	10.35% Tamil Nadu S. D. L. 2011	4.6
1	9.45% Sikkim S. D. L. 2011	0.0	4	11.50% Tamil Nadu S. D. L. 2011	0.9
2	10.35% Sikkim S. D. L. 2011	0.1	5	12.00% Tamil Nadu S. D. L. 2011	1.5
3	11.50% Sikkim S. D. L. 2011	0.0	6	6.80% Tamil Nadu S. D. L. 2012	1.5
4	12.00% Sikkim S. D. L. 2011	0.0	7	7.30% Tamil Nadu Government Stock 2012	2.8
5	6.80% Sikkim S. D. L. 2012	0.0	8	7.80% Tamil Nadu S. D. L. 2012	3.1
6	7.80% Sikkim S. D. L. 2012 (II Series)	0.1	9	7.80% Tamil Nadu S. D. L. 2012 (II Series)	4.1
7	6.95% Sikkim S. D. L. 2013	0.1	10	8.00% Tamil Nadu S. D. L. 2012	1.1
8	6.40% Sikkim S. D. L. 2013	0.1	11	8.30% Tamil Nadu S. D. L. 2012	1.3
9	6.35% Sikkim S. D. L. 2013	0.0	12	6.95% Tamil Nadu S. D. L. 2013	7.3
10	6.20% Sikkim S. D. L. 2013	0.1	13	6.75% Tamil Nadu S. D. L. 2013	4.6
11	5.60% Sikkim S. D. L. 2014	0.1	14	6.40% Tamil Nadu S. D. L. 2013	6.6
12	7.32% Sikkim S. D. L. 2014	0.1	15	6.35% Tamil Nadu S. D. L. 2013	3.4
13	7.36% Sikkim S. D. L. 2014	0.1	16	6.20% Tamil Nadu S. D. L. 2013	3.8
14	6.20% Sikkim S. D. L. 2015	0.1	17	6.35% Tamil Nadu S. D. L. 2013 (II Series)	4.4
15	5.85% Sikkim S. D. L. 2015	0.1	18	6.00% Tamil Nadu Government Stock 2013	2.5
16	7.53% Sikkim S. D. L. 2015	0.1	19	5.60% Tamil Nadu S. D. L. 2014	5.8
17	7.77% Sikkim S. D. L. 2015	0.2	20	5.70% Tamil Nadu S. D. L. 2014	7.2
18	7.61% Sikkim S. D. L. 2016	0.1	21	7.10% Tamil Nadu Government Stock 2014	2.7
19	7.70% Sikkim Government Stock 2016	0.7	22	7.36% Tamil Nadu S. D. L. 2014	4.5
20	7.82% Sikkim Government Stock 2016	0.5	23	6.20% Tamil Nadu S. D. L. 2015	3.8
21	8.65% Sikkim Government Stock 2016	0.6	24	5.85% Tamil Nadu S. D. L. 2015	1.5
22	5.90% Sikkim S. D. L. 2017	0.3	25	5.85% Tamil Nadu S. D. L. 2015 (II Series)	2.5
23	7.17% Sikkim S. D. L. 2017	0.3	26	7.02% Tamil Nadu S. D. L. 2015	1.3
24	8.20% Sikkim Government Stock 2017	1.1	27	7.35% Tamil Nadu S. D. L. 2015	2.1
25	7.00% Sikkim Government Stock 2018	2.9	28	7.77% Tamil Nadu S. D. L. 2015	2.0
26	8.02% Sikkim Government Stock 2018	1.4	29	7.68% Tamil Nadu Government Stock 2016	6.0
27	8.44% Sikkim Government Stock 2020	1.9	30	7.79% Tamil Nadu Government Stock 2016	6.1
28	8.35% Sikkim Government Stock 2020	1.4	31	7.93% Tamil Nadu Government Stock 2016	4.0
	<b>Total (A)</b>	<b>12.4</b>	32	5.90% Tamil Nadu S. D. L. 2017	4.4
<b>Power Bonds</b>			33	7.96% Tamil Nadu Government Stock 2017	5.0
1	8.50% Government of Sikkim Power Bonds April 2011	0.0	34	8.14% Tamil Nadu Government Stock 2017	5.0
2	8.50% Government of Sikkim Power Bonds October 2011	0.0	35	8.19% Tamil Nadu Government Stock 2017	5.0
3	8.50% Government of Sikkim Power Bonds April 2012	0.0	36	8.30% Tamil Nadu Government Stock 2017	3.0
4	8.50% Government of Sikkim Power Bonds October 2012	0.0	37	8.32% Tamil Nadu Government Stock 2017	4.1
5	8.50% Government of Sikkim Power Bonds April 2013	0.0	38	8.39% Tamil Nadu Government Stock 2017	5.0
6	8.50% Government of Sikkim Power Bonds October 2013	0.0	39	8.39% Tamil Nadu Government Stock 2017	5.0
7	8.50% Government of Sikkim Power Bonds April 2014	0.0	40	8.47% Tamil Nadu Government Stock 2017	6.0
			41	7.85% Tamil Nadu Government Stock 2018	7.5
			42	7.96% Tamil Nadu Government Stock 2018	10.0

**Statements**

**Statement 32: State Government Market Loans (Contd.)**

(₹ billion)

Sr. No.	Particulars	Balance on the last day of March 2011	Sr. No.	Particulars	Balance on the last day of March 2011
1	2	3	1	2	3
43	8.12% Tamil Nadu Government Stock 2018	7.9	13	5.60% Tripura S. D. L. 2014	0.4
44	8.23% Tamil Nadu Government Stock 2018	7.5	14	7.32% Tripura S. D. L. 2014	0.2
45	6.95% Tamil Nadu Government Stock 2018	7.5	15	7.36% Tripura S. D. L. 2014	0.4
46	6.40% Tamil Nadu Government Stock 2018	10.0	16	5.85% Tripura S. D. L. 2015	0.6
47	6.65% Tamil Nadu Government Stock 2019	10.0	17	5.85% Tripura S. D. L. 2015 (II Series)	0.1
48	7.00% Tamil Nadu Government Stock 2019	10.0	18	6.20% Tripura S. D. L. 2015	0.2
49	7.26% Tamil Nadu Government Stock 2019	12.0	19	7.02% Tripura S. D. L. 2015	0.0
50	7.45% Tamil Nadu Government Stock 2019	10.0	20	7.45% Tripura Government Stock 2015	0.4
51	7.65% Tamil Nadu Government Stock 2019	12.0	21	7.77% Tripura S. D. L. 2015	0.3
52	8.48% Tamil Nadu Government Stock 2019	12.2	22	7.61% Tripura S. D. L. 2016	0.4
53	8.24% Tamil Nadu Government Stock 2019	4.8	23	7.70% Tripura Government Stock 2016	0.3
54	8.28% Tamil Nadu Government Stock 2019	15.0	24	8.11% Tripura Government Stock 2016	0.4
55	8.13% Tamil Nadu Government Stock 2019	15.0	25	5.90% Tripura S. D. L. 2017	0.6
56	8.22% Tamil Nadu Government Stock 2019	12.0	26	7.17% Tripura S. D. L. 2017	1.5
57	8.11% Tamil Nadu Government Stock 2019	10.0	27	7.77% Tripura Government Stock 2019	1.6
58	8.12% Tamil Nadu Government Stock 2019	10.0	28	8.24% Tripura Government Stock 2019	1.5
59	8.05% Tamil Nadu Government Stock 2019	10.0	29	8.40% Tripura Government Stock 2019	1.0
60	8.26% Tamil Nadu Government Stock 2019	10.0	30	8.49% Tripura Government Stock 2020	1.0
61	8.36% Tamil Nadu Government Stock 2019	10.0	31	8.10% Tripura Government Stock 2020	1.0
62	8.32% Tamil Nadu Government Stock 2020	10.0	32	8.39% Tripura Government Stock 2021	1.2
63	8.25% Tamil Nadu Government Stock 2020	10.0	33	8.40% Tripura Government Stock 2021	0.7
64	8.52% Tamil Nadu Government Stock 2020	14.0		<b>Total (A)</b>	<b>16.4</b>
65	8.09% Tamil Nadu Government Stock 2020	9.4		<b>Power Bonds</b>	
66	8.16% Tamil Nadu Government Stock 2020	9.4	1	8.50% Government of Tripura Power Bonds April 2011	0.0
67	8.15% Tamil Nadu Government Stock 2020	9.3	2	8.50% Government of Tripura Power Bonds October 2011	0.0
68	8.32% Tamil Nadu Government Stock 2020	9.4	3	8.50% Government of Tripura Power Bonds April 2012	0.0
69	8.42% Tamil Nadu Government Stock 2020	9.4	4	8.50% Government of Tripura Power Bonds October 2012	0.0
70	8.39% Tamil Nadu Government Stock 2020	12.5	5	8.50% Government of Tripura Power Bonds April 2013	0.0
71	8.53% Tamil Nadu Government Stock 2020	18.8	6	8.50% Government of Tripura Power Bonds October 2013	0.0
72	8.39% Tamil Nadu Government Stock 2020	6.3	7	8.50% Government of Tripura Power Bonds April 2014	0.0
73	8.44% Tamil Nadu Government Stock 2020	6.3	8	8.50% Government of Tripura Power Bonds October 2014	0.0
74	8.39% Tamil Nadu Government Stock 2021	6.3	9	8.50% Government of Tripura Power Bonds April 2015	0.0
75	8.50% Tamil Nadu Government Stock 2021	3.0	10	8.50% Government of Tripura Power Bonds October 2015	0.0
	<b>Total (A)</b>	<b>497.2</b>	11	8.50% Government of Tripura Power Bonds April 2016	0.0
	Loans not Bearing Interest	0.0		<b>Total (B)</b>	<b>0.3</b>
	<b>Total (B)</b>	<b>0.0</b>		<b>Total (A+B)</b>	<b>16.7</b>
	<b>Grand Total (A+B)</b>	<b>497.2</b>		Loans not Bearing Interest	0.0
				<b>Total (C)</b>	<b>0.0</b>
				<b>Total Debt (A+B+C)</b>	<b>16.7</b>
	<b>TRIPURA</b>			<b>UTTAR PRADESH</b>	
	<b>Loans Bearing Interest</b>			<b>Loans Bearing Interest</b>	
1	9.45% Tripura S. D. L. 2 011	0.3	1	11.50% Uttar Pradesh S. D. L. 2011	1.9
2	10.35% Tripura S. D. L. 2011	0.3	2	12.00% Uttar Pradesh S. D. L. 2011	3.5
3	11.50% Tripura S. D. L. 2011	0.1		<b>Total (A)</b>	<b>5.5</b>
4	12.00% Tripura S. D. L. 2011	0.1	3	8.37% Uttar Pradesh S. D. L. 2011	2.1
5	6.80% Tripura S. D. L. 2012	0.2	4	9.45% Uttar Pradesh S. D. L. 2011	6.0
6	7.80% Tripura S. D. L. 2012	0.3	5	10.35% Uttar Pradesh S. D. L. 2011	5.7
7	7.80% Tripura S. D. L. 2012 (II Series)	0.3	6	6.80% Uttar Pradesh S. D. L. 2012	5.4
8	6.20% Tripura S. D. L. 2013	0.2	7	7.80% Uttar Pradesh S. D. L. 2012	4.3
9	6.35% Tripura S. D. L. 2013	0.2	8	7.80% Uttar Pradesh S. D. L. 2012 (II Series)	8.1
10	6.40% Tripura S. D. L. 2013	0.4	9	8.00% Uttar Pradesh S. D. L. 2012	4.7
11	6.75% Tripura S. D. L. 2013	0.2			
12	6.95% Tripura S. D. L. 2013	0.2			

**State Finances : A Study of Budgets of 2011-12**

**Statement 32: State Government Market Loans (Contd.)**

(₹ billion)

Sr. No.	Particulars	Balance on the last day of March 2011	Sr. No.	Particulars	Balance on the last day of March 2011
1	2	3	1	2	3
10	8.30% Uttar Pradesh S. D. L. 2012	6.0	65	8.34% Uttar Pradesh Government Stock 2020	10.0
11	6.20% Uttar Pradesh S. D. L. 2013	8.1	66	8.56% Uttar Pradesh Government Stock 2021	5.0
12	6.35% Uttar Pradesh S. D. L. 2013	7.1		<b>Total (B)</b>	<b>644.6</b>
13	6.40% Uttar Pradesh S. D. L. 2013	9.2		<b>Total (A+B)</b>	<b>650.04</b>
14	6.75% Uttar Pradesh S. D. L. 2013	6.0		<b>Power Bonds</b>	
15	6.95% Uttar Pradesh S. D. L. 2013	8.5	1	8.50% Government of Uttar Pradesh Power Bonds April 2011	0.0
16	6.35% Uttar Pradesh S. D. L. 2013 (II Series)	5.1	2	8.50% Government of Uttar Pradesh Power Bonds October 2011	2.9
17	5.60% Uttar Pradesh S. D. L. 2014	7.8	3	8.50% Government of Uttar Pradesh Power Bonds April 2012	2.9
18	5.70% Uttar Pradesh S. D. L. 2014	7.4	4	8.50% Government of Uttar Pradesh Power Bonds October 2012	2.9
19	7.32% Uttar Pradesh S. D. L. 2014	11.4	5	8.50% Government of Uttar Pradesh Power Bonds April 2013	2.9
20	7.36% Uttar Pradesh S. D. L. 2014	3.7	6	8.50% Government of Uttar Pradesh Power Bonds October 2013	2.9
21	5.85% Uttar Pradesh S. D. L. 2015	7.9	7	8.50% Government of Uttar Pradesh Power Bonds April 2014	2.9
22	5.85% Uttar Pradesh S. D. L. 2015 (II Series)	4.7	8	8.50% Government of Uttar Pradesh Power Bonds October 2014	2.9
23	6.20% Uttar Pradesh S. D. L. 2015	8.1	9	8.50% Government of Uttar Pradesh Power Bonds April 2015	2.9
24	7.02% Uttar Pradesh S. D. L. 2015	4.9	10	8.50% Government of Uttar Pradesh Power Bonds October 2015	2.9
25	7.53% Uttar Pradesh S. D. L. 2015	15.0	11	8.50% Government of Uttar Pradesh Power Bonds April 2016	2.9
26	7.77% Uttar Pradesh S. D. L. 2015	10.0		<b>Total (C)</b>	<b>29.4</b>
27	7.85% Uttar Pradesh Government Stock 2016	6.0		<b>Total (A+B+C)</b>	<b>679.4</b>
28	8.00% Uttar Pradesh Government Stock 2016	16.3		<b>Compensation Bonds</b>	
29	5.90% Uttar Pradesh S. D. L. 2017	8.7	1	2.75% UPZARG Bonds	0.1
30	7.17% Uttar Pradesh S. D. L. 2017	0.3	2	3.25% UP Estates Act Bonds	0.0
31	8.45% Uttar Pradesh Government Stock 2017	16.2	3	3.50% U.P.Land Ceiling Compensation Bonds	0.0
32	8.55% Uttar Pradesh Government Stock 2017	10.0	4	2.50% UPZA Compensation Bonds	0.0
33	8.01% Uttar Pradesh Government Stock 2018	15.0	5	2.50% UPZA Compensation Bonds Certs.	0.3
34	8.07% Uttar Pradesh Government Stock 2018	11.0		<b>Total (D)</b>	<b>0.4</b>
35	8.25% Uttar Pradesh Government Stock 2018	8.2		<b>Total (A+B+C+D)</b>	<b>679.8</b>
36	8.51% Uttar Pradesh Government Stock 2018	10.0		Loans not Bearing Interest	0.0
37	9.59% Uttar Pradesh Government Stock 2018	10.0		<b>Total (E)</b>	<b>0.0</b>
38	9.30% Uttar Pradesh Government Stock 2018	10.0		<b>Total Debt (A+B+C+D+E)</b>	<b>679.8</b>
39	8.89% Uttar Pradesh Government Stock 2018	10.0		<b>UTTARAKHAND</b>	
40	7.85% Uttar Pradesh Government Stock 2018	10.0		<b>Loans Bearing Interest</b>	
41	7.03% Uttar Pradesh Government Stock 2018	10.0	1	11.50% Uttar Pradesh S. D. L. 2011	0.1
42	7.10% Uttar Pradesh Government Stock 2019	11.0	2	12.00% Uttar Pradesh S. D. L. 2011	0.2
43	8.57% Uttar Pradesh Government Stock 2019	30.0		<b>Total (A)</b>	<b>0.3</b>
44	8.59% Uttar Pradesh Government Stock 2019	25.9		<b>Loans bearing Interest</b>	
45	7.53% Uttar Pradesh Government Stock 2019	15.0	3	9.45% Uttarakhand S. D. L. 2011	1.3
46	7.84% Uttar Pradesh Government Stock 2019	5.0	4	10.35% Uttarakhand S. D. L. 2011	0.5
47	7.97% Uttar Pradesh Government Stock 2019	10.0	5	6.80% Uttarakhand S. D. L. 2012	2.9
48	8.03% Uttar Pradesh Government Stock 2019	15.0	6	7.80% Uttarakhand S. D. L. 2012	0.6
49	7.80% Uttar Pradesh Government Stock 2019	5.0	7	7.80% Uttarakhand S. D. L. 2012 (II Series)	0.2
50	8.32% Uttar Pradesh Government Stock 2019	15.0	8	8.00% Uttarakhand S. D. L. 2012	0.2
51	8.47% Uttar Pradesh Government Stock 2019	15.0	9	8.30% Uttarakhand S. D. L. 2012	0.2
52	8.26% Uttar Pradesh Government Stock 2019	13.1	10	6.20% Uttarakhand S. D. L. 2013	3.4
53	8.44% Uttar Pradesh Government Stock 2019	15.0	11	6.35% Uttarakhand S. D. L. 2013	3.0
54	8.39% Uttar Pradesh Government Stock 2020	18.7	12	6.40% Uttarakhand S. D. L. 2013	1.3
55	8.58% Uttar Pradesh Government Stock 2020	12.0	13	6.75% Uttarakhand S. D. L. 2013	2.9
56	8.55% Uttar Pradesh Government Stock 2020	20.0	14	6.95% Uttarakhand S. D. L. 2013	2.9
57	8.28% Uttar Pradesh Government Stock 2020	10.0	15	5.60% Uttarakhand S. D. L. 2014	2.1
58	8.10% Uttar Pradesh Government Stock 2020	10.0			
59	8.13% Uttar Pradesh Government Stock 2020	8.0			
60	8.19% Uttar Pradesh Government Stock 2020	10.0			
61	8.37% Uttar Pradesh Government Stock 2020	12.0			
62	8.41% Uttar Pradesh Government Stock 2020	10.0			
63	8.39% Uttar Pradesh Government Stock 2020	10.0			
64	8.55% Uttar Pradesh Government Stock 2020	15.0			

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**Statement 32: State Government Market Loans (Contd.)**

(₹ billion)

Sr. No.	Particulars	Balance on the last day of March 2011	Sr. No.	Particulars	Balance on the last day of March 2011
1	2	3	1	2	3
16	7.32% Uttarakhand S. D. L. 2014	0.3	<b>WEST BENGAL</b>		
17	7.36% Uttarakhand S. D. L. 2014	0.7	<b>Loans Bearing Interest</b>		
18	5.85% Uttarakhand S. D. L. 2015	2.6	1	9.45% West Bengal S. D. L. 2011	0.8
19	6.20% Uttarakhand S. D. L. 2015	3.4	2	9.72% West Bengal Government Stock 2011	2.5
20	7.77% Uttarakhand S. D. L. 2015	0.9	3	10.35% West Bengal S. D. L. 2011	3.9
21	7.70% Uttarakhand Government Stock 2016	2.5	4	11.50% West Bengal S. D. L. 2011	0.9
22	7.72% Uttarakhand Government Stock 2016	2.3	5	12.00% West Bengal S. D. L. 2011	1.8
23	7.95% Uttarakhand Government Stock 2016	1.6	6	7.35% West Bengal Government Stock 2012	1.5
24	8.38% Uttarakhand Government Stock 2017	2.1	7	7.80% West Bengal S. D. L. 2012	3.8
25	8.39% Uttarakhand Government Stock 2017	2.5	8	7.80% West Bengal S. D. L. 2012 (II Series)	2.3
26	7.87% Uttarakhand Government Stock 2018	2.5	9	8.00% West Bengal S. D. L. 2012	1.6
27	8.12% Uttarakhand Government Stock 2018	2.5	10	8.30% West Bengal S. D. L. 2012	2.5
28	8.68% Uttarakhand Government Stock 2018	0.8	11	5.78% West Bengal Government Stock 2013	3.4
29	8.50% Uttarakhand Government Stock 2018	2.5	12	6.20% West Bengal S. D. L. 2013	11.7
30	8.39% Uttarakhand Government Stock 2018	2.0	13	6.35% West Bengal S. D. L. 2013	10.2
31	7.00% Uttarakhand Government Stock 2018	2.2	14	6.35% West Bengal S. D. L. 2013 (II Series)	6.8
32	7.45% Uttarakhand Government Stock 2019	2.5	15	6.40% West Bengal S. D. L. 2013	4.7
33	8.55% Uttarakhand Government Stock 2019	0.9	16	6.75% West Bengal S. D. L. 2013	8.4
34	7.77% Uttarakhand Government Stock 2019	3.0	17	6.95% West Bengal S. D. L. 2013	9.0
35	7.80% Uttarakhand Government Stock 2019	3.0	18	5.60% West Bengal S. D. L. 2014	4.1
36	8.58% Uttarakhand Government Stock 2020	5.0	19	5.70% West Bengal S. D. L. 2014	11.1
37	8.12% Uttarakhand Government Stock 2020	2.0	20	7.15% West Bengal Government Stock 2014	2.6
38	8.55% Uttarakhand Government Stock 2021	2.9	21	7.32% West Bengal S. D. L. 2014	1.8
	<b>Total (B)</b>	<b>72.1</b>	22	7.36% West Bengal S. D. L. 2014	2.9
	<b>Total (A+B)</b>	<b>72.35</b>	23	5.85% West Bengal S. D. L. 2015	1.6
	<b>Power Bonds</b>		24	5.85% West Bengal S. D. L. 2015 (II Series)	5.0
1	8.50% Government of Uttarakhand Power Bonds April 2011	0.0	25	6.20% West Bengal S. D. L. 2015	11.7
2	8.50% Government of Uttarakhand Power Bonds October 2011	0.3	26	7.02% West Bengal S. D. L. 2015	5.4
3	8.50% Government of Uttarakhand Power Bonds April 2012	0.3	27	7.39% West Bengal Government Stock 2015	4.5
4	8.50% Government of Uttarakhand Power Bonds October 2012	0.3	28	7.53% West Bengal Government Stock 2015	6.3
5	8.50% Government of Uttarakhand Power Bonds April 2013	0.3	29	7.77% West Bengal Government Stock 2015	6.3
6	8.50% Government of Uttarakhand Power Bonds October 2013	0.3	30	7.74% West Bengal Government Stock 2016	4.7
7	8.50% Government of Uttarakhand Power Bonds April 2014	0.3	31	7.93% West Bengal Government Stock 2016	8.7
8	8.50% Government of Uttarakhand Power Bonds October 2014	0.3	32	5.90% West Bengal S. D. L. 2017	9.0
9	8.50% Government of Uttarakhand Power Bonds April 2015	0.3	33	7.17% West Bengal S. D. L. 2017	9.7
10	8.50% Government of Uttarakhand Power Bonds October 2015	0.3	34	8.39% West Bengal Government Stock 2017	11.0
11	8.50% Government of Uttarakhand Power Bonds April 2016	0.3	35	8.40% West Bengal Government Stock 2017	10.0
	<b>Total (C)</b>	<b>2.9</b>	36	8.40% West Bengal Government Stock 2017	20.0
	<b>Total (A+B+C)</b>	<b>75.2</b>	37	8.48% West Bengal Government Stock 2017	9.6
	<b>Compensation Bonds</b>		38	8.48% West Bengal Government Stock 2017	21.0
1	2.75% UPZARG Bonds	0.0	39	8.50% West Bengal Government Stock 2017	21.0
2	3.25% UP Estates Act Bonds	0.0	40	6.43% West Bengal Government Stock 2018	8.9
3	3.50% Uttar Pradesh Land Ceiling Compensation Bonds	0.0	41	7.86% West Bengal Government Stock 2018	15.0
4	2.50% UPZA Compensation Bonds	0.0	42	7.87% West Bengal Government Stock 2018	14.0
5	2.50% UPZA Compensation Bonds Certs.	0.0	43	8.07% West Bengal Government Stock 2018	6.0
	<b>Total (D)</b>	<b>0.0</b>	44	8.30% West Bengal Government Stock 2018	9.4
	<b>Total (A+B+C+D)</b>	<b>75.2</b>	45	8.52% West Bengal Government Stock 2018	10.0
	<b>Loans not Bearing Interest</b>	<b>0.0</b>	46	8.60% West Bengal Government Stock 2018	18.5
	<b>Total (E)</b>	<b>0.0</b>	47	8.80% West Bengal Government Stock 2018	18.0
	<b>Total (A+B+C+D+E)</b>	<b>75.2</b>	48	9.38% West Bengal Government Stock 2018	8.0
			49	9.90% West Bengal Government Stock 2018	8.0
			50	7.27% West Bengal Government Stock 2019	10.0
			51	8.25% West Bengal Government Stock 2019	1.9
			52	8.43% West Bengal Government Stock 2019	19.7

**State Finances : A Study of Budgets of 2011-12**

**Statement 32: State Government Market Loans (Concl.)**

(₹ billion)

Sr. No.	Particulars	Balance on the last day of March 2011	Sr. No.	Particulars	Balance on the last day of March 2011
1	2	3	1	2	3
53	7.10% West Bengal Government Stock 2019	25.0		<b>Power Bonds</b>	
54	7.50% West Bengal Government Stock 2019	15.0	1	8.50% West Bengal Government Power Bonds April 2011	0.0
55	7.55% West Bengal Government Stock 2019	20.0	2	8.50% West Bengal Government Power Bonds October 2011	1.0
56	7.70% West Bengal Government Stock 2019	4.1	3	8.50% West Bengal Government Power Bonds April 2012	1.0
57	7.96% West Bengal Government Stock 2019	20.0	4	8.50% West Bengal Government Power Bonds October 2012	1.0
58	8.02% West Bengal Government Stock 2019	20.0	5	8.50% West Bengal Government Power Bonds April 2013	1.0
59	8.31% West Bengal Government Stock 2019	15.0	6	8.50% West Bengal Government Power Bonds October 2013	1.0
60	7.65% West Bengal Government Stock 2019	2.1	7	8.50% West Bengal Government Power Bonds April 2014	1.0
61	7.68% West Bengal Government Stock 2019	3.0	8	8.50% West Bengal Government Power Bonds October 2014	1.0
62	8.10% West Bengal Government Stock 2019	23.3	9	8.50% West Bengal Government Power Bonds April 2015	1.0
63	8.42% West Bengal Government Stock 2019	10.0	10	8.50% West Bengal Government Power Bonds October 2015	1.0
64	8.57% West Bengal Government Stock 2020	8.0	11	8.50% West Bengal Government Power Bonds April 2016	1.0
65	8.58% West Bengal Government Stock 2020	20.0		<b>Total (B)</b>	<b>9.8</b>
66	8.51% West Bengal Government Stock 2020	5.0		<b>Total (A+B)</b>	<b>681.5</b>
67	8.28% West Bengal Government Stock 2020	15.0	1	West Bengal Estate Acquisition Compensation Bonds	0.0
68	8.11% West Bengal Government Stock 2020	10.0	2	5% ULC (West Bengal) Bonds 1976	0.0
69	8.17% West Bengal Government Stock 2020	10.0		<b>Total (C)</b>	<b>0.0</b>
70	8.38% West Bengal Government Stock 2020	10.0		<b>Total (A+B+C)</b>	<b>681.6</b>
71	8.39% West Bengal Government Stock 2020	5.0		Loans not bearing interest	0.0
72	8.44% West Bengal Government Stock 2020	5.0		<b>Total (D)</b>	<b>0.0</b>
73	8.39% West Bengal Government Stock 2020	5.0		<b>Total Debt (A+B+C+D)</b>	<b>681.6</b>
74	8.42% West Bengal Government Stock 2020	5.0			
75	8.51% West Bengal Government Stock 2020	5.0			
	<b>Total (A)</b>	<b>671.7</b>			

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**Statement 33: Outstanding Market Loans of State Governments**  
(As at end-March 2011)

(Amount in ₹ billion)

State	State Development Loans	Power Bonds	Market Loans Not Bearing Interest	Compensation Bonds	Total Outstanding Market Loans
1	2	3	4	5	6= 2 to 5
<b>I. Non-Special Category</b>					
1. Andhra Pradesh	619.8	12.2	-	-	632.0
2. Bihar	175.8	10.4	-	0.2	186.4
3. Chhattisgarh	25.1	2.4	-	-	27.5
4. Goa	26.1	-	-	-	26.1
5. Gujarat	455.6	8.1	-	-	463.7
6. Haryana	150.9	10.1	-	-	161.0
7. Jharkhand	78.5	10.6	-	0.1	89.1
8. Karnataka	245.6	-	-	-	245.6
9. Kerala	307.4	5.8	-	-	313.2
10. Madhya Pradesh	248.8	13.3	-	-	262.1
11. Maharashtra	698.8	5.1	-	-	703.9
12. Odisha	61.6	5.5	-	-	67.1
13. Punjab	267.6	3.2	-	-	270.8
14. Rajasthan	354.5	0.7	-	-	355.2
15. Tamil Nadu	497.2	-	-	-	497.2
16. Uttar Pradesh	650.0	29.4	-	0.4	679.8
17. West Bengal	671.7	9.8	-	-	681.6
<b>II. Special Category</b>					
1. Arunachal Pradesh	6.6	0.1	-	-	6.8
2. Assam	111.3	4.3	-	-	115.6
3. Himachal Pradesh	92.2	0.4	-	-	92.6
4. Jammu and Kashmir	113.0	8.0	-	-	120.9
5. Manipur	20.3	0.8	-	-	21.0
6. Meghalaya	17.7	0.1	-	-	17.7
7. Mizoram	13.1	0.2	-	-	13.4
8. Nagaland	30.6	0.4	-	-	31.0
9. Sikkim	12.4	0.2	-	-	12.6
10. Tripura	16.4	0.3	-	-	16.7
11. Uttarakhand	72.3	2.9	-	-	75.2
<b>All States</b>	<b>6,040.8</b>	<b>144.2</b>	<b>0.1</b>	<b>0.8</b>	<b>6,186.0</b>
<i>Memo Item:</i>					
1. Puducherry	17.9	-	-	-	17.9

— : Nil/Negligible.

**Note** : The outstanding market loans for the undivided States of Bihar, Madhya Pradesh and Uttar Pradesh have been apportioned to the respective newly formed States of Jharkhand, Chhattisgarh and Uttarakhand on the basis of their population ratios.

**Source** : Reserve Bank records.

**Statement 34: Maturity Profile of Outstanding State Government Securities**  
(Outstanding as on March 31, 2011)

State	(₹ billion)												Total
	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2020-21	12	
<b>I. Non-Special Category</b>													
1. Andhra Pradesh	23.9	34.0	27.3	27.3	26.8	30.8	66.5	109.3	153.8	120.0	120.0	619.8	
2. Bihar	14.1	13.4	11.5	14.3	12.7	9.0	10.9	34.0	30.0	26.0	26.0	175.8	
3. Chattisgarh	3.1	4.6	1.6	3.9	1.8	3.0	—	—	7.0	—	—	25.1	
4. Goa	1.0	1.6	1.1	1.3	1.7	1.5	4.0	5.0	6.0	3.0	3.0	26.1	
5. Gujarat	12.5	25.4	22.8	15.1	15.3	10.3	63.8	85.3	90.0	115.0	115.0	455.6	
6. Haryana	3.6	7.6	8.2	8.3	9.3	1.4	—	28.0	40.0	44.5	44.5	150.9	
7. Jharkhand	4.7	4.5	4.1	4.6	5.9	4.3	11.9	14.9	18.4	5.0	5.0	78.4	
8. Karnataka	12.9	16.1	15.9	24.1	12.7	2.2	7.5	74.2	60.0	20.0	20.0	245.6	
9. Kerala	13.8	10.1	14.3	14.2	21.1	26.1	43.0	55.2	54.6	55.0	55.0	307.4	
10. Madhya Pradesh	8.3	11.4	14.3	21.3	17.1	15.5	18.8	45.0	58.2	39.0	39.0	248.8	
11. Maharashtra	14.8	10.7	43.9	27.2	34.0	35.3	85.2	177.6	155.0	115.0	115.0	698.8	
12. Odisha	10.5	13.1	8.8	13.6	9.1	6.6	—	—	—	—	—	61.6	
13. Punjab	4.6	11.4	17.4	12.7	16.0	14.6	41.2	50.6	49.9	49.3	49.3	267.6	
14. Rajasthan	14.0	23.8	16.2	23.0	19.9	17.3	39.9	63.6	75.0	61.8	61.8	354.5	
15. Tamil Nadu	13.9	23.3	20.7	24.1	21.5	22.6	49.4	96.0	126.0	99.8	99.8	497.2	
16. Uttar Pradesh	30.0	32.4	29.5	39.9	47.0	41.5	44.2	126.9	138.8	120.0	120.0	650.0	
17. West Bengal	13.9	25.1	36.8	32.9	30.5	32.0	116.1	124.0	165.5	95.0	95.0	671.7	
<b>II. Special Category</b>													
1. Arunachal Pradesh	0.3	0.3	0.3	0.5	0.7	1.7	1.8	0.3	0.8	—	—	6.6	
2. Assam	5.7	9.1	5.0	7.1	11.7	11.0	9.6	25.1	19.1	8.0	8.0	111.3	
3. Himachal Pradesh	4.0	7.0	6.1	7.1	7.9	6.4	14.0	19.1	14.2	6.5	6.5	92.2	
4. Jammu & Kashmir	3.2	6.0	3.9	2.8	4.3	8.9	22.3	17.6	11.1	33.1	33.1	113.0	
5. Manipur	0.6	0.8	0.5	1.1	2.7	1.5	2.5	3.0	5.0	2.6	2.6	20.3	
6. Meghalaya	1.0	0.9	0.5	1.0	2.2	2.8	2.0	2.6	2.7	1.9	1.9	17.7	
7. Mizoram	0.4	1.2	0.3	0.5	1.4	2.0	1.5	1.6	1.6	2.7	2.7	13.1	
8. Nagaland	1.7	1.8	1.2	1.4	3.4	3.4	3.7	4.7	5.8	3.6	3.6	30.6	
9. Sikkim	0.2	0.2	0.2	0.2	1.2	1.7	2.5	2.9	3.3	—	—	12.4	
10. Tripura	0.7	1.2	0.8	1.2	2.2	2.4	—	1.6	3.5	2.9	2.9	16.4	
11. Uttarakhand	2.4	9.5	7.6	3.1	11.7	3.7	8.3	10.1	6.0	9.9	9.9	72.3	
<b>All States</b>	<b>219.9</b>	<b>306.3</b>	<b>320.8</b>	<b>333.8</b>	<b>351.9</b>	<b>319.2</b>	<b>670.4</b>	<b>1,177.9</b>	<b>1,301.2</b>	<b>1,039.4</b>	<b>1,039.4</b>	<b>6,040.8</b>	
<i>Memo Item:</i>													
1. Puducherry	—	—	—	—	—	—	3.4	3.5	5.0	6.0	6.0	17.9	
<b>Power Bonds</b>	14.5	28.7	28.7	28.7	29.1	14.5	—	—	—	—	—	144.2	

**Note:** 1. Compensation Bonds, Loans not bearing interest and Power Bonds are not included. '—': Nil/Negligible/Not Applicable.  
 2. Outstanding loans that had been raised by erstwhile Bihar have been bifurcated between Bihar and Jharkhand in the population ratio of 74.71 per cent and 25.29 per cent, respectively.  
 3. Outstanding loans that had been raised by erstwhile Madhya Pradesh have been bifurcated between Madhya Pradesh and Chhattisgarh in the population ratio of 73.3797 per cent and 26.6203 per cent, respectively.  
 4. Outstanding loans that had been raised by erstwhile Uttar Pradesh have been bifurcated between Uttar Pradesh and Uttarakhand in the population ratio of 94.9676 per cent and 5.0324 per cent, respectively.

**Source :** Reserve Bank records.



## Statement

**Statement 35: Maturity Profile of Outstanding State Government Securities - As Percentage to Total**  
(Outstanding as on March 31, 2011)

State	(Per cent)												
	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	Total	
<b>I. Non-Special Category</b>													
1. Andhra Pradesh	3.9	5.5	4.4	4.4	4.3	5.0	10.7	17.6	24.8	19.4	-	100.0	
2. Bihar	8.0	7.6	6.6	8.2	7.2	5.1	6.2	19.3	17.1	14.8	-	100.0	
3. Chattisgarh	12.5	18.5	6.2	15.6	7.3	12.0	-	-	27.9	-	-	100.0	
4. Goa	3.8	5.9	4.2	5.1	6.3	5.7	15.3	19.2	23.0	11.5	-	100.0	
5. Gujarat	2.8	5.6	5.0	3.3	3.4	2.3	14.0	18.7	19.8	25.2	-	100.0	
6. Haryana	2.4	5.0	5.5	5.5	6.2	0.9	-	18.5	26.5	29.5	-	100.0	
7. Jharkhand	6.0	5.8	5.3	5.9	7.6	5.5	15.2	18.9	23.5	6.4	-	100.0	
8. Karnataka	5.3	6.6	6.5	9.8	5.2	0.9	3.1	30.2	24.4	8.1	-	100.0	
9. Kerala	4.5	3.3	4.6	4.6	6.9	8.5	14.0	17.9	17.7	17.9	-	100.0	
10. Madhya Pradesh	3.4	4.6	5.7	8.6	6.9	6.2	7.5	18.1	23.4	15.7	-	100.0	
11. Maharashtra	2.1	1.5	6.3	3.9	4.9	5.0	12.2	25.4	22.2	16.5	-	100.0	
12. Odisha	17.0	21.2	14.4	22.0	14.8	10.6	-	-	-	-	-	100.0	
13. Punjab	1.7	4.3	6.5	4.7	6.0	5.4	15.4	18.9	18.6	18.4	-	100.0	
14. Rajasthan	3.9	6.7	4.6	6.5	5.6	4.9	11.2	17.9	21.2	17.4	-	100.0	
15. Tamil Nadu	2.8	4.7	4.2	4.8	4.3	4.5	9.9	19.3	25.3	20.1	-	100.0	
16. Uttar Pradesh	4.6	5.0	4.5	6.1	7.2	6.4	6.8	19.5	21.3	18.5	-	100.0	
17. West Bengal	2.1	3.7	5.5	4.9	4.5	4.8	17.3	18.5	24.6	14.1	-	100.0	
<b>II. Special Category</b>													
1. Arunachal Pradesh	4.8	5.2	4.2	6.8	10.4	25.0	27.8	3.9	11.9	-	-	100.0	
2. Assam	5.1	8.2	4.5	6.4	10.5	9.8	8.7	22.5	17.2	7.2	-	100.0	
3. Himachal Pradesh	4.4	7.6	6.6	7.7	8.5	6.9	15.2	20.7	15.4	7.0	-	100.0	
4. Jammu & Kashmir	2.8	5.3	3.4	2.5	3.8	7.9	19.7	15.6	9.8	29.3	-	100.0	
5. Manipur	2.8	3.8	2.3	5.3	13.5	7.5	12.2	15.0	24.8	12.7	-	100.0	
6. Meghalaya	5.7	4.9	3.0	5.8	12.5	16.0	11.1	14.7	15.5	10.8	-	100.0	
7. Mizoram	3.1	9.0	2.3	4.1	10.7	15.6	11.2	11.9	11.8	20.3	-	100.0	
8. Nagaland	5.6	5.8	3.8	4.6	11.3	11.0	12.1	15.3	18.9	11.6	-	100.0	
9. Sikkim	1.4	1.6	1.3	1.8	9.6	13.7	20.2	23.7	26.6	-	-	100.0	
10. Tripura	4.5	7.4	4.7	7.2	13.4	14.5	-	9.5	21.4	17.4	-	100.0	
11. Uttarakhand	3.3	13.1	10.6	4.3	16.2	5.1	11.5	14.0	8.3	13.7	-	100.0	
<b>All States</b>	<b>3.6</b>	<b>5.1</b>	<b>5.3</b>	<b>5.5</b>	<b>5.8</b>	<b>5.3</b>	<b>11.1</b>	<b>19.5</b>	<b>21.5</b>	<b>17.2</b>	<b>-</b>	<b>100.0</b>	
<i>Memo Item:</i>													
1. Puducherry	-	-	-	-	-	-	18.9	19.6	28.0	33.6	-	100.0	
<b>Power Bonds</b>	<b>10.1</b>	<b>19.9</b>	<b>19.9</b>	<b>19.9</b>	<b>20.2</b>	<b>10.1</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>100.0</b>	

- : Nil/Not applicable.

**Note :** 1 Same as in Statement 34.

2. Power bonds due for repayment on April 1, 2010 was repaid on March 31, 2010 as April 1, 2010 was declared as Public holiday under NI Act at Mumbai to facilitate yearly closing of accounts of banks and hence have been shown as outstanding as at end March 2010.

**Source:** Reserve Bank records.

Statement 36: Select Committed Expenditures of State Governments - As Ratio to States' Own Revenue

(Per cent)

State	2009-10 (Accounts)				2010-11 (Revised Estimates)				2011-12 (Budget Estimates)			
	Interest Payments	Administrative Services	Pension	Total (2+3+4)	Interest Payments	Administrative Services	Pension	Total (6+7+8)	Interest Payments	Administrative Services	Pension	Total (10+11+12)
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	20.7	10.0	14.7	45.5	17.4	9.1	14.4	40.9	16.6	10.2	14.1	40.9
2. Bihar	37.8	31.5	44.2	113.5	37.9	31.0	49.6	118.5	30.4	28.4	48.7	107.6
3. Chhattisgarh	10.8	13.9	12.1	36.8	9.6	12.7	11.9	34.3	9.2	15.9	11.5	36.5
4. Goa	16.7	8.9	9.8	35.4	15.3	8.5	10.6	34.4	14.3	9.0	10.4	33.6
5. Gujarat	26.7	7.6	14.0	48.3	24.0	7.7	14.2	45.9	23.9	7.2	11.9	43.0
6. Haryana	17.1	12.7	15.0	44.8	16.9	10.8	14.5	42.2	18.0	9.2	13.4	40.6
7. Jharkhand	26.1	23.7	20.1	69.9	23.7	25.5	20.1	69.4	21.6	25.0	18.9	65.6
8. Karnataka	15.4	9.1	10.1	34.5	13.3	8.7	10.3	32.3	14.6	9.7	11.6	35.9
9. Kerala	27.2	10.2	24.2	61.6	22.8	8.6	24.0	55.4	21.4	9.4	25.1	55.9
10. Madhya Pradesh	18.8	10.6	13.0	42.5	19.3	13.2	17.3	49.8	18.3	16.9	17.7	53.0
11. Maharashtra	20.9	12.1	9.1	42.1	18.9	13.1	11.0	43.0	18.8	13.4	9.8	42.0
12. Odisha	25.0	14.8	26.9	66.7	28.4	16.4	31.6	76.4	25.1	24.2	28.3	77.6
13. Punjab	28.3	15.0	19.0	62.3	22.9	13.9	16.9	53.8	27.7	20.1	20.5	68.3
14. Rajasthan	32.3	13.3	23.3	68.9	29.4	12.0	22.0	63.4	28.8	11.2	22.2	62.1
15. Tamil Nadu	16.0	9.1	20.2	45.3	14.8	8.5	21.7	45.1	13.6	7.8	19.0	40.4
16. Uttar Pradesh	25.3	19.6	23.3	68.2	24.9	18.9	23.6	67.4	24.0	16.8	22.0	62.8
17. West Bengal	68.8	22.5	33.7	125.0	60.3	18.2	32.0	110.5	48.9	15.9	22.3	87.0
<b>II. Special Category</b>												
1. Arunachal Pradesh	33.2	94.2	26.7	154.0	36.3	85.7	28.7	150.7	51.9	100.0	40.5	192.5
2. Assam	23.7	37.4	22.9	83.9	28.5	48.2	30.1	106.8	21.2	46.4	24.0	91.7
3. Himachal Pradesh	44.9	18.3	30.9	94.2	37.9	17.5	36.8	92.2	35.6	17.0	36.6	89.2
4. Jammu and Kashmir	46.3	62.1	34.2	142.6	43.9	64.3	39.7	147.9	40.7	99.2	45.7	185.6
5. Manipur	74.0	113.3	67.2	254.5	61.7	129.7	59.2	250.5	50.5	96.3	50.1	196.8
6. Meghalaya	32.5	76.7	28.9	138.1	36.9	77.8	27.9	142.6	29.7	71.3	24.1	125.1
7. Mizoram	108.7	184.8	70.2	363.7	85.8	200.1	82.8	368.7	66.0	142.4	66.4	274.9
8. Nagaland	118.1	276.4	90.9	485.5	109.7	272.3	108.4	490.4	99.5	221.9	130.4	451.8
9. Sikkim	9.8	17.9	8.0	35.7	14.0	18.0	10.5	42.5	12.4	20.3	9.6	42.3
10. Tripura	62.6	123.1	85.8	271.5	67.2	99.5	87.4	254.0	63.2	86.1	76.1	225.4
11. Uttarakhand	31.9	23.1	25.0	80.0	28.1	20.7	19.2	68.0	28.3	18.3	22.1	68.6
<b>All States</b>	<b>24.9</b>	<b>14.9</b>	<b>18.4</b>	<b>58.3</b>	<b>22.8</b>	<b>14.5</b>	<b>19.2</b>	<b>56.4</b>	<b>21.8</b>	<b>15.0</b>	<b>18.2</b>	<b>55.0</b>
Memo item:												
1. NCT Delhi	14.6	3.7	-	18.3	12.7	3.3	-	16.1	14.5	4.1	-	18.6
2. Puducherry	19.0	12.6	19.1	50.8	17.5	11.5	13.3	42.4	16.4	10.0	10.9	37.3

': Nil.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2009-10 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

## Statement

Statement 37: Select Committed Expenditures of State Governments - As Ratio to Revenue Expenditure

(Per cent)

State	2009-10 (Accounts)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)					
	Interest Payments	Administrative Services	Pension	Interest Payments	Administrative Services	Pension	Interest Payments	Administrative Services	Pension			
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	14.0	6.8	10.0	30.8	11.7	6.1	9.7	27.6	11.8	7.2	10.0	29.0
2. Bihar	11.3	9.4	13.3	34.0	10.2	8.3	13.4	31.9	9.5	8.9	15.2	33.5
3. Chhattisgarh	6.3	8.2	7.1	21.6	5.6	7.3	6.9	19.8	5.3	9.2	6.6	21.1
4. Goa	13.8	7.3	8.1	29.3	12.8	7.2	8.9	28.9	11.4	7.1	8.3	26.8
5. Gujarat	17.7	5.1	9.3	32.0	16.5	5.3	9.7	31.5	18.1	5.5	9.0	32.6
6. Haryana	10.8	8.0	9.5	28.3	11.1	7.1	9.6	27.8	12.6	6.5	9.4	28.5
7. Jharkhand	13.0	11.8	10.0	34.8	10.7	11.5	9.0	31.2	10.0	11.5	8.7	30.2
8. Karnataka	11.0	6.5	7.2	24.6	9.9	6.4	7.6	23.9	10.7	7.1	8.5	26.2
9. Kerala	17.0	6.4	15.1	38.5	15.4	5.8	16.1	37.3	13.9	6.1	16.3	36.2
10. Madhya Pradesh	12.4	7.0	8.6	28.0	10.6	7.3	9.6	27.5	9.9	9.1	9.6	28.6
11. Maharashtra	14.9	8.6	6.5	29.9	13.8	9.6	8.1	31.4	14.4	10.3	7.5	32.3
12. Odisha	12.0	7.1	13.0	32.1	12.0	6.9	13.4	32.4	11.1	10.7	12.5	34.4
13. Punjab	18.3	9.7	12.2	40.2	16.1	9.8	11.8	37.7	18.4	13.3	13.6	45.4
14. Rajasthan	16.9	7.0	12.2	36.0	15.8	6.5	11.8	34.1	15.4	6.0	11.9	33.2
15. Tamil Nadu	11.2	6.4	14.1	31.7	10.6	6.1	15.5	32.1	10.3	5.9	14.4	30.6
16. Uttar Pradesh	13.4	10.4	12.4	36.2	12.2	9.2	11.5	32.9	11.9	8.3	10.9	31.2
17. West Bengal	22.7	7.4	11.1	41.3	21.7	6.5	11.5	39.8	20.4	6.6	9.3	36.2
<b>II. Special Category</b>												
1. Arunachal Pradesh	6.1	17.4	4.9	28.5	6.7	15.7	5.3	27.7	7.5	14.4	5.8	27.6
2. Assam	8.6	13.6	8.3	30.6	7.2	12.3	7.7	27.2	6.6	14.5	7.5	28.7
3. Himachal Pradesh	17.5	7.2	12.1	36.8	15.6	7.2	15.2	38.0	15.3	7.3	15.7	38.3
4. Jammu and Kashmir	13.4	18.0	9.9	41.3	12.4	18.2	11.2	41.8	10.5	25.7	11.8	48.0
5. Manipur	10.7	16.4	9.7	36.8	8.7	18.2	8.3	35.2	8.3	15.8	8.2	32.3
6. Meghalaya	7.4	17.3	6.5	31.2	6.6	13.9	5.0	25.4	5.9	14.0	4.7	24.6
7. Mizoram	9.4	16.0	6.1	31.5	7.0	16.3	6.8	30.1	7.9	17.1	8.0	33.0
8. Nagaland	11.1	26.1	8.6	45.8	9.2	22.9	9.1	41.3	9.6	21.3	12.5	43.4
9. Sikkim	5.6	10.3	4.6	20.6	6.3	8.1	4.7	19.0	5.9	9.7	4.6	20.3
10. Tripura	9.7	19.1	13.3	42.0	11.0	16.4	14.4	41.8	11.9	16.2	14.3	42.3
11. Uttarakhand	12.6	9.1	9.8	31.4	12.0	8.8	8.2	29.0	12.6	8.2	9.9	30.7
<b>All States</b>	<b>14.1</b>	<b>8.4</b>	<b>10.4</b>	<b>33.0</b>	<b>12.8</b>	<b>8.1</b>	<b>10.7</b>	<b>31.6</b>	<b>12.7</b>	<b>8.8</b>	<b>10.6</b>	<b>32.1</b>
Memo item:												
1. NCT Delhi	17.8	4.5	-	22.3	17.5	4.5	-	22.1	15.9	4.5	-	20.4
2. Puducherry	9.3	6.2	9.4	24.9	9.0	5.9	6.8	21.7	10.2	6.3	6.8	23.3

'-': Nil.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2009-10 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

**Statement 38: Availment of WMA and Overdraft from the Reserve Bank**

State	Normal WMA			Overdraft					
	2009-10	2010-11	2011-12**	2009-10		2010-11		2011-12**	
	Number of Days	Number of Days	Number of Days	Number of Occasions*	Number of Days	Number of Occasions*	Number of Days	Number of Occasions*	Number of Days
1	2	3	4	5	6	7	8	9	10
<b>I. Non-Special Category</b>									
1. Andhra Pradesh	1	–	–	–	–	–	–	–	–
2. Bihar	–	–	–	–	–	–	–	–	–
3. Chhattisgarh	–	–	–	–	–	–	–	–	–
4. Goa	1	–	–	–	–	–	–	–	–
5. Gujarat	–	–	–	–	–	–	–	–	–
6. Haryana	5	10	17	–	–	1	8	2	6
7. Jharkhand	–	–	4	–	–	–	–	–	–
8. Karnataka	–	–	–	–	–	–	–	–	–
9. Kerala	2	–	–	–	–	–	–	–	–
10. Madhya Pradesh	11	–	–	–	–	–	–	–	–
11. Maharashtra	–	–	–	–	–	–	–	–	–
12. Orissa	–	–	–	–	–	–	–	–	–
13. Punjab	128	132	167	5	29	3	13	5	24
14. Rajasthan	–	–	–	–	–	–	–	–	–
15. Tamil Nadu	–	–	–	–	–	–	–	–	–
16. Uttar Pradesh	8	4	–	–	–	–	–	–	–
17. West Bengal	15	113	59	2	8	7	62	5	28
<b>II. Special Category</b>									
1. Arunachal Pradesh	–	–	–	–	–	–	–	–	–
2. Assam	–	–	–	–	–	–	–	–	–
3. Himachal Pradesh	–	–	–	–	–	–	–	–	–
4. Jammu & Kashmir@	–	–	122	–	–	–	–	2	5
5. Manipur	–	–	–	–	–	–	–	–	–
6. Meghalaya	–	–	–	–	–	–	–	–	–
7. Mizoram	15	15	1	–	–	–	–	–	–
8. Nagaland	45	–	10	1	13	–	–	–	–
9. Tripura	–	–	–	–	–	–	–	–	–
10. Uttarakhand	26	12	15	1	9	1	10	–	–

– : Nil.

@ : The Reserve Bank entered into a supplementary Agreement with the Government of Jammu and Kashmir under Section 21A of the Reserve Bank of India Act, 1934 for carrying out general banking business of the State with effect from April 1, 2011.

\* : Refers to fresh occurrences of overdrafts during the year.

\*\* : Up to Feb 29, 2012

Source : Reserve Bank records.

Statement

**Statement 39: Ways and Means Advances from the Centre**

(₹ billion)

State	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11 (RE)	2011-12 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	0.8	3.3	1.4	-	-	-	-	-	-	-	-	-
2. Bihar	-	-	-	-	-	-	-	-	-	-	-	-
3. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	-	-
4. Goa	-	-	-	-	-	-	-	-	-	-	-	-
5. Gujarat	5.5	0.9	-	-	-	-	-	-	-	-	-	-
6. Haryana	-	-	-	-	-	-	-	-	-	-	-	-
7. Jharkhand	-	-	-	-	-	-	-	-	-	-	-	-
8. Karnataka	-	-	-	5.0	-	-	-	-	-	-	-	-
9. Kerala	-	2.0	1.8	3.1	3.5	3.5	-	-	-	-	-	-
10. Madhya Pradesh	-	-	3.1	-	2.5	-	-	-	-	-	-	-
11. Maharashtra	-	-	0.3	-	-	-	-	-	-	-	-	-
12. Odisha	2.5	3.8	7.0	4.0	-	-	-	-	-	-	-	-
13. Punjab	2.5	3.1	-	1.5	2.0	-	-	-	-	-	-	-
14. Rajasthan	-	-	2.0	-	-	-	-	-	-	-	-	-
15. Tamil Nadu	-	-	-	-	-	-	-	-	-	-	-	-
16. Uttar Pradesh	-	-	-	-	-	0.1	-	-	-	-	-	-
17. West Bengal	2.0	2.3	6.5	-	-	-	-	-	-	-	-	-
<b>II. Special Category</b>												
1. Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-	-	-
2. Assam	2.0	6.8	4.7	0.5	2.0	-	-	-	-	-1.1	0.1	0.1
3. Himachal Pradesh	1.1	1.9	-	1.3	1.0	-	-	-	-	-	-	-
4. Jammu and Kashmir	-	-	-	-	-	-	-	-	-	-	-	-
5. Manipur	2.0	4.3	5.7	4.5	3.3	-	-	-	-	-	-	-
6. Meghalaya	-	-	0.7	-	0.7	-	-	-	-	-	-	-
7. Mizoram	-	0.4	-	-	-	-	-	-	-	-	-	-
8. Nagaland	-	0.7	0.3	-	1.0	1.0	-	-	-	-	-	-
9. Sikkim	-	-	-	-	-	-	-	-	-	-	-	-
10. Tripura	-	-	-	-	-	-	-	-	-	-	-	-
11. Uttarakhand	-	-	-	-	-	-	-	-	-	-	-	-
<b>All States</b>	<b>18.3</b>	<b>29.4</b>	<b>33.3</b>	<b>19.8</b>	<b>16.0</b>	<b>4.6</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-1.1</b>	<b>0.1</b>	<b>0.1</b>

RE: Revised Estimates.

BE: Budget Estimates.

—: Nil.

**Note** : All figures are on a gross basis.

**Source** : Budget Documents of the State Governments.

**Statement 40: Investment Outstanding in 14-days Intermediate Treasury Bills**  
(As at end-March)

(₹ billion)

State	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11
1	2	3	4	5	6	7	8	9	10	11
<b>I. Non-Special Category</b>										
1. Andhra Pradesh	1.4	1.9	11.8	17.0	20.8	34.2	63.8	22.9	22.8	45.4
2. Bihar	0.9	9.4	3.0	28.5	28.5	16.7	44.5	39.5	43.2	22.7
3. Chhattisgarh	3.5	5.9	2.7	3.4	8.8	11.2	16.4	7.9	14.0	32.4
4. Goa	–	–	–	0.8	2.6	3.5	6.5	5.3	4.0	8.3
5. Gujarat	–	7.5	2.9	2.3	34.2	21.1	82.2	74.5	55.8	72.4
6. Haryana	–	1.5	6.3	15.7	38.6	29.0	8.5	27.6	0.2	6.0
7. Jharkhand	14.8	2.2	12.6	11.4	1.5	9.6	14.7	9.7	13.5	8.8
8. Karnataka	18.8	3.9	3.0	20.3	42.1	16.0	34.9	75.3	89.1	68.9
9. Kerala	–	–	–	–	1.5	8.3	8.4	25.8	32.3	35.1
10. Madhya Pradesh	–	0.3	–	2.0	6.5	25.1	27.6	29.3	55.7	92.3
11. Maharashtra	8.6	10.2	18.3	10.9	32.6	47.1	65.0	173.1	201.2	244.8
12. Orissa	–	–	1.0	6.5	17.2	26.2	48.2	63.1	47.8	51.5
13. Punjab	–	–	–	–	15.3	4.6	7.3	1.0	1.9	–
14. Rajasthan	–	–	1.8	9.3	18.0	–	33.9	52.7	26.8	14.6
15. Tamil Nadu	–	–	–	–	29.4	34.1	52.8	116.2	174.7	100.8
16. Uttar Pradesh	–	4.1	2.4	–	32.3	54.8	54.5	88.0	25.9	92.8
17. West Bengal	–	–	–	9.3	33.0	11.4	21.2	19.2	6.0	–
<b>Total (I)</b>	<b>48.1</b>	<b>46.8</b>	<b>65.8</b>	<b>137.4</b>	<b>362.9</b>	<b>352.8</b>	<b>590.3</b>	<b>831.3</b>	<b>814.7</b>	<b>896.7</b>
<b>II. Special Category</b>										
1. Arunachal Pradesh	0.5	1.0	0.1	–	–	0.4	8.5	9.7	8.8	11.6
2. Assam	–	–	–	–	13.8	25.5	44.5	81.5	79.3	67.5
3. Himachal Pradesh	–	–	–	–	3.4	–	11.2	11.3	5.8	9.1
4. Manipur	–	–	–	–	1.4	3.1	6.2	8.4	5.9	1.5
5. Meghalaya	0.9	1.2	1.5	1.6	1.7	3.7	4.8	5.4	5.0	8.4
6. Mizoram	–	0.4	0.1	1.1	0.8	–	2.7	2.0	0.3	0.8
7. Nagaland	–	2.5	0.3	–	–	–	0.8	1.6	3.1	2.7
8. Tripura	–	1.0	0.1	3.0	4.8	5.4	5.8	7.6	2.6	6.6
9. Uttarakhand	–	3.1	0.8	–	1.2	1.3	–	–	–	–
<b>Total (II)</b>	<b>1.4</b>	<b>9.2</b>	<b>2.8</b>	<b>5.7</b>	<b>27.0</b>	<b>39.4</b>	<b>84.4</b>	<b>127.5</b>	<b>110.9</b>	<b>108.3</b>
<b>Grand Total (I+II)</b>	<b>49.4</b>	<b>55.9</b>	<b>68.6</b>	<b>143.1</b>	<b>389.8</b>	<b>392.2</b>	<b>674.8</b>	<b>958.8</b>	<b>925.6</b>	<b>1,005.0</b>

‘–’ : Nil/Negligible.

Source: Reserve Bank records.

Statement

**Statement 41: Expenditure on Education\* - As Ratio to Aggregate Expenditure**

(Per cent)

State	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11 (RE)	2011-12 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	13.3	12.5	11.7	11.6	9.8	11.1	10.8	9.0	9.0	10.0	13.5	14.0
2. Bihar	23.7	20.7	18.4	18.9	15.8	19.6	19.7	17.6	18.5	18.1	17.0	17.2
3. Chhattisgarh	13.1	12.4	11.0	10.8	12.3	13.4	12.9	13.5	14.4	15.6	19.3	19.3
4. Goa	11.9	10.5	12.0	12.1	13.9	12.3	13.7	12.3	13.3	14.1	16.3	16.0
5. Gujarat	13.6	12.7	13.5	11.2	11.5	12.6	12.7	13.4	11.7	13.8	16.4	14.9
6. Haryana	14.6	13.8	13.7	10.2	11.6	13.4	11.9	12.9	15.0	16.3	17.6	17.3
7. Jharkhand	–	16.2	19.0	14.2	14.9	15.8	15.2	15.1	18.6	15.4	15.8	15.9
8. Karnataka	17.7	16.0	14.8	12.9	12.7	14.0	13.1	14.4	16.1	14.0	15.7	14.9
9. Kerala	20.0	19.0	17.6	15.7	16.2	16.6	17.1	15.9	16.7	16.8	16.6	19.1
10. Madhya Pradesh	16.3	12.5	12.2	9.9	8.8	10.2	12.4	11.1	12.8	13.0	13.9	15.2
11. Maharashtra	22.3	22.1	18.9	15.5	14.0	15.7	16.4	17.2	17.0	19.1	20.5	20.6
12. Odisha	15.9	14.6	14.3	12.2	12.6	14.7	12.8	14.3	16.9	18.2	19.8	16.4
13. Punjab	13.2	11.7	12.1	10.2	10.1	11.3	8.9	10.3	11.3	12.2	13.1	13.6
14. Rajasthan	18.8	18.2	15.5	14.1	13.8	17.2	15.6	14.6	17.9	19.0	18.4	18.0
15. Tamil Nadu	18.0	17.3	13.8	12.6	11.2	13.6	12.2	12.7	13.1	15.2	15.1	15.7
16. Uttar Pradesh	16.8	16.0	14.6	9.1	12.5	15.2	14.7	14.1	13.2	13.8	15.5	17.6
17. West Bengal	17.1	16.2	15.9	11.8	14.9	13.7	15.2	15.2	13.1	17.7	17.9	18.8
<b>II. Special Category</b>												
1. Arunachal Pradesh	6.4	13.3	12.1	9.1	10.7	9.9	10.7	10.8	11.4	12.2	8.7	7.9
2. Assam	25.5	21.9	22.4	22.3	17.0	20.8	20.4	20.1	18.8	16.4	18.7	18.9
3. Himachal Pradesh	17.0	16.2	14.5	12.4	13.5	14.1	14.1	15.4	16.2	16.3	19.0	19.5
4. Jammu and Kashmir	11.1	11.6	10.9	11.1	9.7	9.3	10.0	9.2	10.0	11.3	13.9	12.3
5. Manipur	20.2	13.7	13.3	13.1	15.3	15.4	11.9	14.2	12.0	11.9	11.5	10.9
6. Meghalaya	16.6	17.9	15.3	15.2	15.0	15.5	14.1	15.5	12.8	14.8	18.0	17.0
7. Mizoram	16.2	16.0	14.5	12.0	13.8	13.4	13.8	13.2	14.1	14.9	13.3	13.7
8. Nagaland	13.8	11.0	11.0	10.8	11.0	11.6	12.3	11.4	11.2	11.3	12.6	11.6
9. Sikkim	14.2	8.0	7.6	11.8	8.8	10.4	10.5	9.2	10.6	12.4	14.7	11.1
10. Tripura	19.3	18.6	19.2	18.3	20.0	15.3	15.9	15.1	14.4	16.2	17.1	14.7
11. Uttarakhand	21.5	21.1	20.0	17.6	18.4	17.2	18.1	17.6	18.2	22.6	21.6	19.4
<b>All States</b>	<b>17.4</b>	<b>16.2</b>	<b>15.1</b>	<b>12.6</b>	<b>12.7</b>	<b>14.2</b>	<b>14.0</b>	<b>13.8</b>	<b>14.3</b>	<b>15.3</b>	<b>16.5</b>	<b>16.8</b>
<b>All States (Per cent to GDP)</b>	<b>2.8</b>	<b>2.6</b>	<b>2.5</b>	<b>2.3</b>	<b>2.3</b>	<b>2.2</b>	<b>2.2</b>	<b>2.2</b>	<b>2.3</b>	<b>2.4</b>	<b>2.7</b>	<b>2.6</b>
<i>Memo item:</i>												
1. NCT Delhi	15.1	13.7	12.1	10.9	13.1	14.9	15.1	13.3	15.8	16.3	16.4	18.1
2. Puducherry	–	–	–	–	–	10.7	9.9	10.0	12.4	13.2	12.7	13.2

RE: Revised Estimates.

BE: Budget Estimates.

–: Not applicable/Not available.

\*: Includes expenditure on Sports, Art and Culture under revenue expenditure and capital outlay.

**Note** : Figures for Jammu and Kashmir and Jharkhand for the year 2009-10 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

**State Finances : A Study of Budgets of 2011-12**

**Statement 42: Expenditure on Medical and Public Health and Family Welfare\* -  
As Ratio to Aggregate Expenditure**

State	(Per cent)											
	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11 (RE)	2011-12 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	4.7	4.4	4.0	3.7	3.2	3.4	3.3	3.3	3.6	3.9	4.0	4.0
2. Bihar	5.9	4.9	4.2	3.8	3.1	4.5	4.2	4.4	3.5	3.5	3.7	4.1
3. Chhattisgarh	4.1	4.3	4.0	3.3	3.3	3.4	3.5	3.2	3.5	3.7	4.0	4.4
4. Goa	4.4	3.8	4.0	4.5	4.7	4.9	4.6	4.6	5.4	5.3	5.7	5.3
5. Gujarat	3.4	2.8	3.2	2.7	2.8	3.1	2.9	3.2	3.1	3.8	4.3	4.2
6. Haryana	3.3	3.0	3.3	2.4	2.7	3.1	2.5	2.6	2.9	3.4	3.6	3.5
7. Jharkhand	—	4.9	4.2	4.1	3.7	6.9	6.3	5.0	5.1	4.4	4.1	4.4
8. Karnataka	5.1	4.9	4.2	3.4	3.0	3.3	3.1	3.8	3.8	3.6	3.9	4.1
9. Kerala	5.3	5.8	4.8	4.3	4.5	4.7	4.9	4.5	4.8	4.8	5.1	5.2
10. Madhya Pradesh	5.1	4.1	4.1	3.3	3.1	3.4	3.8	3.5	3.4	3.3	3.7	3.8
11. Maharashtra	3.9	4.3	3.7	3.2	2.7	3.2	3.1	3.5	3.5	3.3	3.6	3.5
12. Odisha	4.2	3.7	3.8	3.2	4.0	3.0	3.1	3.3	3.5	3.8	4.0	3.5
13. Punjab	4.5	3.9	3.5	3.0	2.9	3.4	2.7	2.9	3.0	3.2	3.5	4.4
14. Rajasthan	5.2	5.2	4.2	4.0	3.7	4.4	4.1	4.0	4.8	4.8	4.7	4.9
15. Tamil Nadu	4.9	4.9	4.1	3.8	3.2	4.2	3.3	3.3	3.7	4.8	4.8	4.0
16. Uttar Pradesh	4.0	3.6	3.8	2.7	3.8	5.1	5.7	4.8	4.7	5.0	4.9	4.6
17. West Bengal	5.6	5.0	4.9	3.7	4.2	3.9	4.1	4.0	3.6	4.8	4.6	4.8
<b>II. Special Category</b>												
1. Arunachal Pradesh	5.0	4.9	4.5	3.5	4.5	3.1	4.4	3.8	4.3	4.2	3.4	3.0
2. Assam	4.7	4.2	3.7	3.5	2.9	3.4	4.2	4.3	5.0	5.7	4.9	4.1
3. Himachal Pradesh	5.6	4.9	4.5	4.3	4.6	4.6	4.4	4.4	4.5	4.8	5.2	5.1
4. Jammu and Kashmir	4.9	5.5	5.2	5.5	4.9	4.5	5.4	5.3	4.8	5.2	5.4	4.9
5. Manipur	4.8	3.4	2.9	3.2	2.6	3.0	2.7	4.1	3.5	4.4	4.9	6.3
6. Meghalaya	5.6	6.6	5.9	5.5	4.9	5.5	5.1	5.4	4.4	6.0	4.7	5.6
7. Mizoram	5.4	5.4	5.0	5.0	4.3	3.5	3.6	3.9	6.1	7.1	3.9	4.3
8. Nagaland	5.2	4.1	4.6	4.0	5.7	4.3	4.2	4.3	3.8	3.9	4.2	3.8
9. Sikkim	3.7	2.2	2.0	2.9	2.6	2.8	2.5	2.6	3.0	3.5	3.8	5.0
10. Tripura	4.0	3.7	3.8	3.4	3.5	4.7	5.1	5.0	4.8	4.8	4.3	4.0
11. Uttarakhand	3.1	4.4	3.8	3.4	3.9	4.6	4.8	4.6	4.5	3.9	5.1	5.2
<b>All States</b>	<b>4.6</b>	<b>4.4</b>	<b>4.0</b>	<b>3.4</b>	<b>3.4</b>	<b>3.9</b>	<b>3.9</b>	<b>3.8</b>	<b>3.9</b>	<b>4.2</b>	<b>4.3</b>	<b>4.2</b>
<b>All States (per cent to GDP)</b>	<b>0.7</b>	<b>0.7</b>	<b>0.7</b>	<b>0.6</b>	<b>0.6</b>	<b>0.6</b>	<b>0.6</b>	<b>0.6</b>	<b>0.6</b>	<b>0.7</b>	<b>0.7</b>	<b>0.7</b>
<i>Memo item:</i>												
1. NCT Delhi	7.2	6.7	6.3	6.0	6.6	8.2	8.5	7.2	8.2	8.0	9.4	10.3
2. Puduchery	—	—	—	—	—	5.4	7.6	7.9	6.1	7.7	7.1	8.6

RE: Revised Estimates. BE: Budget Estimates.

—: Not applicable/Not available.

\*: Revenue Expenditure and Capital Outlay.

**Note** : Figures for Jammu and Kashmir and Jharkhand for the year 2009-10 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.



Statement

Statement 43: Outstanding Guarantees of State Governments

(As at end-March)

State	₹ Billion																			
	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99#	1999-00	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	
1. Andhra Pradesh*	36.3	50.2	53.3	58.5	43.4	79.5	98.9	104.7	137.9	131.4	102.4	153.4	153.2	177.1	174.0	174.6	168.7	167.5	152.6	
2. Assam	10.1	10.2	10.2	9.5	14.3	14.3	14.3	14.3	10.3	11.0	18.5	11.0	10.2	6.1	12.2	8.6	—	8.0	3.0	
3. Bihar	13.6	14.8	16.5	0.7	11.8	5.3	5.3	5.3	11.5	11.6	10.0	7.9	9.0	11.7	5.9	6.2	5.6	—	—	
4. Chhattisgarh	—	—	—	—	—	—	—	—	—	—	—	—	—	—	14.2	42.0	12.9	17.5	11.2	
5. Goa	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	5.0	—	—	
6. Gujarat	45.1	51.9	53.9	65.0	65.2	66.0	72.7	73.0	134.5	173.0	187.2	190.0	176.2	156.8	140.8	127.0	115.6	103.4	99.8	
7. Haryana*	12.6	15.3	18.6	18.1	23.6	26.0	31.5	39.8	43.2	82.1	86.0	76.8	58.7	42.1	56.3	50.7	27.0	45.8	45.4	
8. Himachal Pradesh*	3.7	4.8	5.0	5.0	8.0	9.9	13.0	13.0	31.1	19.2	41.1	21.5	46.1	43.2	35.5	21.3	25.9	19.6	19.5	
9. Jammu and Kashmir*	4.6	4.4	4.8	2.8	6.0	6.0	6.0	6.0	7.9	11.4	10.3	10.3	36.3	50.7	—	—	97.1	25.4	30.4	
10. Karnataka*	30.6	22.6	36.4	38.6	46.7	48.9	61.2	65.2	98.3	129.9	118.5	133.1	141.8	174.5	88.8	97.3	103.9	81.8	69.5	
11. Kerala	17.4	23.0	23.2	32.3	20.8	20.7	24.7	28.7	79.5	87.6	119.4	126.2	140.1	123.2	119.4	94.1	83.2	76.0	75.0	
12. Madhya Pradesh*	6.8	7.2	18.9	2.9	4.4	34.9	34.9	34.9	98.4	104.8	96.7	96.7	99.7	94.4	136.9	57.0	—	19.1	—	
13. Maharashtra	73.5	61.3	73.1	77.1	81.3	76.4	99.3	128.5	211.6	449.5	355.2	380.0	670.7	588.2	594.7	429.9	360.9	213.0	173.2	
14. Manipur	—	—	—	—	—	—	—	—	—	—	—	—	—	—	2.2	1.9	2.1	2.2	1.9	
15. Mizoram	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	1.3	—	1.2	1.0	
16. Odisha*	10.9	13.3	13.6	14.8	17.2	19.2	20.9	22.9	38.4	37.9	53.1	55.0	51.8	38.2	35.0	26.5	21.7	13.9	10.3	
17. Punjab*	13.0	12.3	15.2	23.6	25.3	66.9	70.4	72.9	87.4	60.7	61.5	186.3	129.9	105.9	92.3	—	110.2	85.0	332.9	
18. Rajasthan*	27.3	31.4	35.7	39.3	47.6	57.5	61.5	64.5	112.7	119.5	129.1	148.2	172.4	127.0	131.0	147.1	197.7	277.7	460.54**	
19. Sikkim	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	0.8	0.8	—	0.8	
20. Tamil Nadu*	29.0	32.1	36.0	21.3	34.6	43.4	43.4	46.4	92.9	123.9	120.0	119.2	108.2	77.8	63.3	58.5	56.1	54.2	59.6	
21. Tripura	—	—	—	—	—	—	—	—	—	—	—	—	—	—	0.5	0.4	0.4	0.3	0.3	
21. Uttar Pradesh	42.6	48.5	51.4	53.0	47.3	43.4	45.0	46.4	80.9	63.9	62.7	36.0	83.6	84.3	110.6	127.4	133.6	209.2	172.2	
22. Uttarakhand	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	17.4	—	—	15.1	
23. West Bengal*	24.5	21.9	23.0	22.5	28.9	23.8	24.8	26.8	43.8	69.8	76.4	103.3	110.4	141.5	135.2	131.4	136.8	120.2	103.9	
<b>TOTAL</b>	<b>401.6</b>	<b>425.2</b>	<b>488.7</b>	<b>484.8</b>	<b>526.3</b>	<b>641.9</b>	<b>727.8</b>	<b>793.1</b>	<b>1,320.3</b>	<b>1,687.2</b>	<b>1,648.1</b>	<b>1,855.1</b>	<b>2,196.3</b>	<b>2,042.6</b>	<b>1,948.5</b>	<b>1,621.3</b>	<b>1,665.1</b>	<b>1,540.8</b>	<b>1,838.1</b>	
<b>Per cent of GDP</b>	<b>6.1</b>	<b>5.6</b>	<b>5.6</b>	<b>4.8</b>	<b>4.4</b>	<b>4.7</b>	<b>4.8</b>	<b>4.5</b>	<b>6.8</b>	<b>8.0</b>	<b>7.2</b>	<b>7.6</b>	<b>8.0</b>	<b>6.3</b>	<b>5.3</b>	<b>3.8</b>	<b>3.3</b>	<b>2.7</b>	<b>2.8</b>	
<i>Memo item:</i>																				
1. NCT Delhi	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	
2. Puducherry	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	

—: Not available. \*: Outstanding guarantees for the year 1991-92 to 1996-97 include principal and interest components. #: Data pertain to April to September. \*\*: Outstanding as on 31.12.2010. Note: 1) Data for 2007-08 in respect of Bihar and Punjab for 2008-09 in respect of Assam, Gujarat, Jammu and Kashmir, Karnataka, Madhya Pradesh, Rajasthan, and West Bengal and for 2009-10 in respect of Assam, Himachal Pradesh, Jammu and Kashmir, Punjab, Tamil Nadu, Uttarakhnd and West Bengal have been taken from State Finance Accounts of respective States as published by CAG. 2) Data pertain to 16 States for 2007-08, 17 States for 2008-09 and 21 States for 2009-10. 3) Figures for 2008-09 in respect of Punjab pertain to outstanding long term guarantees as published in budget for 2010-11.

Source: Information received from the State Governments, CAG reports on State Finance Accounts and also Budget documents of the State Governments.

Statement 44: Expenditure on Wages and Salaries

State	(Amount in ₹ billion)																					
	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-00	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11 (RE)	2011-12 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23
1. Andhra Pradesh**	20.5	24.7	27.3	30.8	36.2	37.7	42.2	47.7	59.4	66.7	79.8	81.7	81.0	87.2	88.3	102.7	119.3	130.0	142.8	174.1	248.1	296.4
2. Assam	-	-	-	-	-	-	-	-	-	-	32.6	34.1	36.5	38.8	40.6	44.4	47.2	-	-	-	-	-
3. Bihar§	24.1	26.4	30.2	32.6	34.5	38.3	40.5	45.6	53.2	66.9	71.3	52.8	50.7	50.2	50.1	-	-	-	-	-	-	-
4. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	8.3	19.2	19.5	20.6	21.0	22.9	25.0	29.7	36.7	111.4	69.0	83.7
5. Gujarat	6.4	7.7	8.9	9.2	10.5	13.0	13.5	15.5	21.2	21.2	22.3	23.1	24.6	25.5	25.7	27.1	28.0	81.2	86.6	102.5	136.9	119.7
6. Haryana	6.9	7.7	8.8	9.8	11.7	13.7	16.0	18.3	27.0	26.3	26.9	29.2	31.6	31.4	34.6	37.4	40.3	44.7	63.5	83.1	102.9	104.2
7. Himachal Pradesh	-	-	-	-	6.5	7.7	8.8	10.5	14.1	15.8	16.8	18.8	20.6	21.5	22.0	24.4	27.8	31.2	34.4	40.8	45.9	-
8. Jharkhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	25.5	-	-	54.5	61.3	74.9
9. Karnataka*	13.2	14.4	17.1	19.7	22.1	24.8	28.7	32.4	39.1	45.8	46.3	49.7	49.4	53.2	53.9	59.0	65.5	84.1	99.3	103.0	121.4	149.4
10. Kerala	16.8	13.8	14.2	18.4	21.9	22.3	26.2	28.4	33.0	45.7	45.6	42.6	47.5	51.4	54.2	56.8	66.6	77.9	91.8	99.3	114.6	164.8
11. Madhya Pradesh	-	24.6	26.4	30.5	33.1	38.2	42.6	48.0	64.4	70.1	60.2	49.3	53.1	49.9	62.0	60.4	63.4	69.8	85.5	106.1	125.2	-
12. Maharashtra	38.5	49.1	55.5	62.2	68.4	79.0	88.9	100.7	111.3	160.9	181.9	184.8	185.0	196.3	206.8	228.2	242.2	275.6	321.2	412.9	-	-
13. Manipur	-	-	-	-	-	-	-	-	-	-	-	6.7	6.8	6.8	7.1	8.7	8.1	9.1	10.9	11.5	18.7	18.7
14. Mizoram	0.9	1.0	1.3	1.5	1.7	2.0	2.4	2.6	2.8	3.9	4.4	4.7	4.9	5.0	5.6	5.4	6.2	-	-	-	-	-
15. Nagaland	-	-	-	-	-	-	-	-	-	-	-	7.3	7.2	7.7	8.0	9.8	10.5	12.0	12.9	14.9	20.8	-
16. Odisha	9.1	9.9	11.6	12.7	14.3	18.0	22.1	28.1	30.9	37.4	38.0	37.4	39.3	40.0	40.7	43.5	46.3	53.4	75.0	92.8	116.7	111.6
17. Rajasthan	-	-	-	-	-	-	30.9	34.0	47.4	50.4	51.0	53.0	52.8	57.5	62.6	68.2	72.9	79.9	117.0	140.3	152.4	169.3
18. Sikkim	-	-	-	-	-	-	-	-	-	-	4.0	4.0	4.3	4.5	4.5	5.0	4.3	-	-	-	-	-
19. Tamil Nadu	23.5	25.3	28.7	32.4	36.0	41.4	48.2	55.6	74.7	83.0	82.5	82.6	79.8	79.7	85.1	89.8	107.0	121.6	160.0	194.9	240.4	270.9
20. Uttar Pradesh	25.7	25.9	32.9	34.9	36.3	40.7	46.7	60.3	69.9	70.5	77.2	69.6	74.0	80.4	84.2	90.6	98.7	111.9	238.6	333.5	404.8	474.7
21. Uttarakhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	22.7	25.3	28.6	48.8	-	-
22. West Bengal	-	-	-	-	-	-	-	53.9	71.0	98.4	96.0	93.0	92.7	94.5	98.0	101.9	108.8	122.1	137.7	213.2	242.3	268.8
<b>Total</b>	<b>185.5</b>	<b>230.5</b>	<b>262.8</b>	<b>294.6</b>	<b>333.2</b>	<b>376.7</b>	<b>457.5</b>	<b>581.6</b>	<b>713.3</b>	<b>882.9</b>	<b>945.1</b>	<b>943.5</b>	<b>961.1</b>	<b>1,001.9</b>	<b>1,054.7</b>	<b>1,086.0</b>	<b>1,236.1</b>	<b>1,359.4</b>	<b>1,742.2</b>	<b>2,337.7</b>	<b>2,221.4</b>	<b>2,307.1</b>
<i>Memo item:</i>																						
1. NCT Delhi#	-	-	-	-	-	-	-	7.6	9.6	10.1	10.6	11.1	11.7	12.8	14.4	-	-	-	-	-	-	-
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	2.9	3.5	3.8	4.4	4.7	7.1	9.0	10.2	10.0

BE: Budget Estimates. RE: Revised Estimates. # : Not available/Not applicable.  
 §: Figures since 2001-02 relate to bifurcated Bihar. \* : Relate to salary expenditure  
 \*\* Figures in respect of Andhra Pradesh from 2007-08 onwards relates to salary expenditure.  
 Note: Data in respect of Maharashtra and Uttarakhand for 2008-09 relates to Revised Estimates while 2009-10 are Budget estimates.  
 Source: Information received from respective State Governments.

**Statement**

**Statement 45: Expenditure on Operations and Maintenance**

State	(Amount in ₹ billion)																					
	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-00	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11 (RE)	2011-12 (BE)
1. Andhra Pradesh	5.8	7.2	7.5	8.7	8.1	9.1	11.0	10.9	14.3	14.0	25.0	29.0	31.2	38.3	38.8	38.8	47.1	58.5	90.6	89.7	—	—
2. Assam	—	—	—	—	—	—	—	—	—	—	4.0	3.2	3.3	3.7	5.1	5.4	3.6	—	—	—	—	—
3. Chhattisgarh	—	—	—	—	—	—	—	—	—	—	0.5	1.2	2.2	2.1	1.9	1.1	3.3	3.8	4.5	5.1	4.8	5.3
4. Gujarat	1.9	2.6	6.4	3.6	3.7	4.3	4.0	7.9	4.3	4.8	12.2	9.1	14.2	21.8	13.8	7.9	6.4	13.0	9.9	23.3	1.4	0.9
5. Haryana	0.9	0.9	1.0	1.2	1.4	1.6	1.7	2.1	1.9	2.5	2.2	2.6	3.2	4.1	3.5	4.6	7.5	9.9	9.2	9.8	11.5	11.7
6. Himachal Pradesh\$	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
7. Jharkhand	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
8. Karnataka	0.1	0.1	0.1	0.1	0.2	0.2	0.1	0.2	0.2	0.3	0.5	0.9	0.9	2.5	2.8	4.5	8.6	6.7	6.7	6.6	7.9	11.9
9. Kerala @	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
10. Madhya Pradesh\$	—	2.7	2.9	3.4	3.4	3.7	4.1	4.4	4.2	4.1	3.7	3.7	3.1	2.0	2.5	2.7	4.6	7.2	6.9	6.4	5.2	—
11. Maharashtra*	31.9	30.8	38.2	35.5	38.6	42.7	56.9	64.6	70.3	66.8	72.1	74.4	86.3	92.3	123.5	160.0	185.0	184.0	231.9	159.4	—	—
12. Manipur	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
13. Mizoram	0.2	0.2	0.3	0.3	0.3	0.3	0.5	0.5	0.4	0.5	0.6	0.6	1.2	1.3	1.7	3.6	5.0	4.7	5.4	4.9	5.1	4.9
14. Nagaland	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
15. Orissa	1.0	1.1	1.6	1.8	2.0	2.2	2.6	2.6	2.6	3.2	4.3	4.2	4.4	4.2	4.8	6.7	12.1	16.0	18.2	19.4	23.2	26.8
16. Rajasthan	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
17. Sikkim	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
18. Tamil Nadu	9.2	11.1	11.5	12.7	14.2	15.0	17.3	18.2	19.4	18.2	18.7	16.8	21.4	24.7	31.6	39.4	37.2	40.7	41.2	47.3	54.7	67.1
19. Uttar Pradesh	18.3	16.4	23.5	23.2	32.0	32.7	25.8	24.8	30.4	27.2	7.5	7.5	10.3	11.1	13.8	16.6	26.7	27.7	34.4	35.0	41.9	50.4
20. Uttarakhand	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
21. West Bengal	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
<b>Total</b>	<b>69.2</b>	<b>73.0</b>	<b>92.8</b>	<b>90.4</b>	<b>105.9</b>	<b>113.7</b>	<b>126.4</b>	<b>148.7</b>	<b>177.1</b>	<b>175.2</b>	<b>195.4</b>	<b>198.3</b>	<b>227.9</b>	<b>257.3</b>	<b>294.7</b>	<b>349.4</b>	<b>422.6</b>	<b>415.7</b>	<b>508.7</b>	<b>461.7</b>	<b>211.7</b>	<b>231.3</b>
<i>Memo item:</i>																						
1. NCT Delhi#	—	—	—	—	—	—	—	0.9	1.0	1.2	1.4	1.3	1.4	1.4	1.6	—	—	—	—	—	—	—
2. Puduchery	—	—	—	—	—	—	—	—	—	—	—	—	—	0.1	0.2	0.2	0.1	0.1	0.2	0.1	0.2	0.2

BE: Budget Estimates. RE: Revised Estimates. —: Nil/Negligible/Not available/Not Applicable.  
 \$: Relates to maintenance. # : Data relate to repair and maintenance.  
 @ : Include Travel Expenses, Office Expenses, Rent, Minor Works, Machinery and Equipment, Materials and Supplies, Maintenance, Motor Vehicles, Fuel charges and Other charges.  
 \* : Include expenditure under maintenance works, tools and plants, machinery and equipment, material and supplies, grants-in-aid non-salary and suspense.  
**Note:** Data in respect of Andhra Pradesh, Maharashtra and Uttarakhand for 2008-09 relates to Revised Estimates while 2009-10 are Budget estimates.  
**Source:** Information received from respective State Governments.







# **Appendices**

## **I to IV**

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Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature**

(₹ Million)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>646,783.5</b>	<b>906,484.2</b>	<b>874,318.8</b>	<b>1,009,952.7</b>	<b>42,948.6</b>	<b>51,011.3</b>	<b>67,169.3</b>	<b>59,408.6</b>
<b>I. TAX REVENUE (A+B)</b>	<b>473,174.3</b>	<b>615,042.1</b>	<b>625,831.7</b>	<b>732,643.4</b>	<b>6,488.4</b>	<b>8,303.7</b>	<b>8,859.3</b>	<b>10,115.6</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>351,757.2</b>	<b>469,990.0</b>	<b>474,207.4</b>	<b>564,383.1</b>	<b>1,734.2</b>	<b>1,440.0</b>	<b>1,995.6</b>	<b>2,275.6</b>
<b>1. Taxes on Income (i+ii)</b>	<b>4,303.6</b>	<b>5,400.0</b>	<b>5,400.0</b>	<b>6,480.0</b>	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	4,303.6	5,400.0	5,400.0	6,480.0	–	–	–	–
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>29,226.9</b>	<b>37,830.0</b>	<b>38,370.0</b>	<b>44,826.0</b>	<b>63.4</b>	<b>70.0</b>	<b>75.6</b>	<b>83.2</b>
i) Land Revenue	2,215.6	1,450.0	1,450.0	1,460.0	44.6	55.0	55.0	60.5
ii) Stamps and Registration Fees	26,386.3	35,460.0	36,000.0	42,400.0	18.8	15.0	20.6	22.7
iii) Urban Immovable Property Tax	624.9	920.0	920.0	966.0	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>318,226.8</b>	<b>426,760.0</b>	<b>430,437.4</b>	<b>513,077.1</b>	<b>1,670.8</b>	<b>1,370.0</b>	<b>1,920.0</b>	<b>2,192.4</b>
i) Sales Tax (a to f)	236,402.2	318,380.0	318,380.0	383,056.0	1,302.3	1,100.0	1,508.4	1,734.6
a) State Sales Tax/VAT	221,631.5	295,345.9	295,345.9	355,420.0	1,302.3	1,100.0	1,508.4	1,734.6
b) Central Sales Tax	13,620.8	22,183.0	22,183.0	26,620.0	–	–	–	–
c) Sales Tax on Motor Spirit and Lubricants	0.6	4.0	4.0	6.0	–	–	–	–
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	703.1	630.0	630.0	756.0	–	–	–	–
f) Other Receipts	446.2	217.1	217.1	254.0	–	–	–	–
ii) State Excise	58,485.9	75,120.0	79,120.0	90,144.0	237.9	170.0	261.6	287.8
iii) Taxes on Vehicles	19,953.0	27,780.0	27,780.0	34,336.0	130.7	100.0	150.0	170.0
iv) Taxes on Goods and Passengers	102.8	200.0	113.1	124.4	–	–	–	–
v) Taxes and Duties on Electricity	1,592.6	2,640.0	2,640.0	2,772.0	–	–	–	–
vi) Entertainment Tax	715.6	870.0	870.0	957.0	–	–	–	–
vii) Other Taxes and Duties	974.6	1,770.0	1,534.3	1,687.7	–	–	–	–
<b>B. Share in Central Taxes (i to ix)</b>	<b>121,417.1</b>	<b>145,052.1</b>	<b>151,624.3</b>	<b>168,260.3</b>	<b>4,754.2</b>	<b>6,863.7</b>	<b>6,863.7</b>	<b>7,840.0</b>
i) Corporation Tax	49,968.0	54,673.5	57,178.6	63,453.9	1,956.3	2,863.1	2,863.1	3,270.5
ii) Income Tax	27,834.2	27,388.7	28,621.2	31,760.9	1,089.8	1,273.1	1,273.1	1,454.1
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	-1.0	-1.0	-1.2	–	–	–	–
v) Taxes on Wealth	113.1	53.9	56.3	62.5	4.4	6.2	6.2	7.1
vi) Customs	16,993.1	23,266.0	24,313.0	26,980.2	665.3	1,109.5	1,109.5	1,267.3
vii) Union Excise Duties	13,688.1	23,026.6	24,062.8	26,702.5	535.9	903.7	903.7	1,032.2
viii) Service Tax	12,820.7	16,652.1	17,401.5	19,310.5	502.3	708.1	708.1	808.8
ix) Other Taxes and Duties on Commodities and Services	-0.1	-7.7	-8.1	-9.0	0.2	–	–	–
<b>II. NON-TAX REVENUE (C+D)</b>	<b>173,609.2</b>	<b>291,442.0</b>	<b>248,487.1</b>	<b>277,309.3</b>	<b>36,460.2</b>	<b>42,707.6</b>	<b>58,310.0</b>	<b>49,293.0</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>78,032.2</b>	<b>157,028.0</b>	<b>111,095.0</b>	<b>123,387.8</b>	<b>5,112.4</b>	<b>3,829.3</b>	<b>4,962.1</b>	<b>2,903.7</b>
<b>1. Interest Receipts</b>	<b>48,515.2</b>	<b>70,971.6</b>	<b>64,657.4</b>	<b>71,642.9</b>	<b>400.2</b>	<b>400.0</b>	<b>440.0</b>	<b>500.0</b>
<b>2. Dividends and Profits</b>	<b>227.7</b>	<b>180.8</b>	<b>239.1</b>	<b>251.1</b>	–	–	–	–

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>-3,595.8</b>	<b>40,664.3</b>	<b>3,248.4</b>	<b>3,384.3</b>	<b>230.9</b>	<b>458.6</b>	<b>220.6</b>	<b>196.4</b>
<i>of which:</i> State Lotteries	-	-	-	-	-	-	-	-
<b>4. Social Services ( i to ix)</b>	<b>2,727.6</b>	<b>3,689.4</b>	<b>3,506.5</b>	<b>3,681.7</b>	<b>90.8</b>	<b>132.0</b>	<b>104.4</b>	<b>112.0</b>
i) Education, Sports, Art and Culture	550.9	1,938.5	1,938.5	2,035.4	19.5	26.0	26.0	28.6
ii) Medical and Public Health	705.8	795.5	795.5	835.2	2.3	4.6	4.6	5.1
iii) Family Welfare	-170.6	52.5	52.5	55.1	-	-	-	-
iv) Housing	19.6	25.6	25.6	26.9	0.5	1.3	0.6	0.7
v) Urban Development	605.7	140.5	140.5	147.5	29.5	66.0	30.0	30.0
vi) Labour and Employment	245.4	285.2	285.2	299.5	0.1	0.5	0.4	0.5
vii) Social Security and Welfare	15.1	60.7	60.7	63.7	0.4	1.0	0.5	0.6
viii) Water Supply and Sanitation	670.0	116.0	116.0	121.8	38.4	32.5	42.2	46.4
ix) Others	85.7	274.9	92.0	96.6	0.1	0.1	0.1	0.1
<b>5. Fiscal Services</b>	-	-	-	-	-	-	-	-
<b>6. Economic Services ( i to xvii )</b>	<b>30,157.5</b>	<b>41,521.9</b>	<b>39,443.6</b>	<b>44,427.8</b>	<b>4,390.5</b>	<b>2,838.7</b>	<b>4,197.1</b>	<b>2,095.3</b>
i) Crop Husbandry	1,099.8	219.5	219.5	230.4	14.1	17.5	17.5	19.2
ii) Animal Husbandry	14.3	27.4	27.4	28.8	3.0	4.2	4.2	4.6
iii) Fisheries	33.3	25.3	25.3	26.6	0.7	1.2	1.2	1.3
iv) Forestry and Wildlife	1,031.1	1,089.4	1,089.4	1,143.9	99.9	140.0	140.0	154.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	375.2	467.3	467.3	490.7	7.3	12.0	12.0	13.2
vii) Other Agricultural Programmes	0.2	0.7	0.7	0.7	1.3	1.2	1.4	1.5
viii) Major and Medium Irrigation Projects	818.8	901.3	901.3	1,604.5	-	-	-	-
ix) Minor Irrigation	35.0	76.1	76.1	135.5	0.3	-	-	-
x) Power	261.2	348.1	350.0	370.0	3,292.7	1,820.0	3,071.0	950.0
xi) Petroleum	-	-	-	-	-	-	-	-
xii) Village and Small Industries	24.2	23.0	23.0	24.2	7.5	5.0	8.2	9.0
xiii) Industries@	18,872.7	26,973.8	26,973.8	29,970.0	575.6	451.7	630.3	693.3
xiv) Ports and Light Houses	627.6	995.8	995.8	1,045.6	-	-	-	-
xv) Road Transport	-	-	-	-	123.9	130.5	127.2	170.0
xvi) Tourism	191.4	220.5	220.5	231.5	4.6	3.8	5.0	5.5
xvii) Others*	6,772.6	10,153.7	8,073.5	9,125.3	259.6	251.6	179.1	73.7
<b>D. Grants from the Centre (1 to 5)</b>	<b>95,577.0</b>	<b>134,414.0</b>	<b>137,392.1</b>	<b>153,921.5</b>	<b>31,347.8</b>	<b>38,878.3</b>	<b>53,347.9</b>	<b>46,389.3</b>
1. State Plan Schemes	42,543.8	77,207.8	58,513.6	57,394.8	22,423.9	24,239.2	39,817.6	32,848.4
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	1,317.0	5,739.1	7,388.5	8,232.8	664.3	1,759.0	1,759.0	1,934.9
3. Centrally Sponsored Schemes	18,966.0	29,589.8	32,771.5	37,881.7	1,966.7	5,063.8	3,870.8	4,208.6
4. NEC/ Special Plan Scheme	-	-	-	-	1,235.4	1,055.8	1,000.0	1,100.0
5. Non-Plan Grants (a to c)	32,750.2	21,877.3	38,718.5	50,412.2	5,057.5	6,760.5	6,900.5	6,297.4
a) Statutory Grants	7,270.6	5,172.0	7,776.6	15,230.4	3,056.7	5,340.0	5,844.0	4,780.0
b) Grants for relief on account of Natural Calamities	3,136.7	3,136.7	3,876.3	4,067.1	322.9	340.7	340.7	357.2
c) Others	22,342.9	13,568.6	27,065.6	31,114.7	1,677.9	1,079.8	715.8	1,160.2

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	ASSAM				BIHAR			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>198,844.9</b>	<b>264,089.3</b>	<b>279,894.1</b>	<b>327,308.5</b>	<b>355,268.3</b>	<b>472,350.6</b>	<b>463,437.7</b>	<b>562,058.6</b>
<b>I. TAX REVENUE (A+B)</b>	<b>103,262.5</b>	<b>125,704.1</b>	<b>138,789.2</b>	<b>161,387.0</b>	<b>262,922.5</b>	<b>342,441.0</b>	<b>334,320.5</b>	<b>395,492.9</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>49,867.2</b>	<b>49,758.4</b>	<b>59,103.1</b>	<b>65,659.3</b>	<b>80,896.7</b>	<b>106,439.3</b>	<b>105,791.8</b>	<b>125,829.0</b>
<b>1. Taxes on Income (i-ii)</b>	<b>2,284.9</b>	<b>2,000.0</b>	<b>2,617.8</b>	<b>2,710.0</b>	<b>-</b>	<b>10.0</b>	<b>10.0</b>	<b>10.0</b>
i) Agricultural Income Tax	783.4	550.0	1,012.0	1,050.0	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	1,501.5	1,450.0	1,605.8	1,660.0	-	10.0	10.0	10.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>2,253.7</b>	<b>3,065.2</b>	<b>2,546.9</b>	<b>2,866.2</b>	<b>11,218.6</b>	<b>13,271.7</b>	<b>13,271.7</b>	<b>17,252.0</b>
i) Land Revenue	1,169.1	1,695.6	1,316.0	1,416.2	1,239.6	1,121.7	1,121.7	1,252.0
ii) Stamps and Registration Fees	1,084.5	1,369.6	1,230.9	1,450.0	9,979.0	12,150.0	12,150.0	16,000.0
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>45,328.6</b>	<b>44,693.2</b>	<b>53,938.5</b>	<b>60,083.1</b>	<b>69,678.1</b>	<b>93,157.6</b>	<b>92,510.1</b>	<b>108,567.0</b>
i) Sales Tax (a to f)	35,352.6	36,590.0	43,186.1	48,750.0	38,392.9	56,276.9	56,626.9	65,080.0
a) State Sales Tax/VAT	32,105.2	34,090.0	39,522.0	44,910.0	26,370.5	56,126.9	56,126.9	64,580.0
b) Central Sales Tax	3,093.2	2,500.0	3,664.1	3,840.0	12,278.0	150.0	500.0	500.0
c) Sales Tax on Motor Spirit and Lubricants	-	-	-	-	-	-	-	-
d) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
e) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
f) Other Receipts	154.2	-	-	-	-255.7	-	-	-
ii) State Excise	2,391.9	2,594.6	3,231.3	4,000.0	10,816.8	14,000.0	14,000.0	17,900.0
iii) Taxes on Vehicles	1,772.6	1,789.1	2,201.9	2,700.0	3,451.3	5,500.0	4,500.0	5,370.0
iv) Taxes on Goods and Passengers	5,454.1	3,389.0	4,804.1	4,112.0	16,131.6	16,237.6	16,237.6	19,400.0
v) Taxes and Duties on Electricity	270.7	260.4	415.8	411.1	666.3	900.0	902.5	607.0
vi) Entertainment Tax	26.3	25.0	45.1	50.0	180.3	137.5	137.5	140.0
vii) Other Taxes and Duties	60.4	45.0	54.2	60.0	39.0	105.6	105.6	70.0
<b>B. Share in Central Taxes (i to ix)</b>	<b>53,395.3</b>	<b>75,945.7</b>	<b>79,686.1</b>	<b>95,727.7</b>	<b>182,025.8</b>	<b>236,001.7</b>	<b>228,528.7</b>	<b>269,663.9</b>
i) Corporation Tax	21,974.8	31,668.2	31,146.8	38,676.0	74,911.3	95,261.9	95,292.7	112,445.4
ii) Income Tax	12,240.8	14,081.6	16,459.3	19,022.8	41,728.6	46,416.4	42,372.8	49,999.9
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-5.7	-	-
v) Taxes on Wealth	49.7	69.2	63.9	72.9	169.5	91.3	208.2	245.7
vi) Customs	7,473.2	12,272.1	13,934.2	16,207.2	25,475.8	39,429.5	36,927.9	43,574.9
vii) Union Excise Duties	6,019.7	9,995.3	10,136.7	12,361.1	20,520.9	26,598.3	30,076.7	35,490.5
viii) Service Tax	5,637.1	7,859.3	7,945.3	9,387.8	19,219.8	28,219.8	23,650.6	27,907.7
ix) Other Taxes and Duties on Commodities and Services	-	-	-0.1	-0.1	-0.1	-9.6	-0.2	-0.2
<b>II. NON-TAX REVENUE (C+D)</b>	<b>95,582.4</b>	<b>138,385.2</b>	<b>141,104.9</b>	<b>165,921.5</b>	<b>92,345.8</b>	<b>129,909.6</b>	<b>129,117.2</b>	<b>166,565.7</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>27,529.5</b>	<b>27,820.5</b>	<b>25,478.7</b>	<b>33,259.6</b>	<b>16,704.2</b>	<b>12,067.4</b>	<b>12,594.3</b>	<b>29,859.4</b>
<b>1. Interest Receipts</b>	<b>4,936.3</b>	<b>4,959.3</b>	<b>5,084.4</b>	<b>5,236.9</b>	<b>3,532.7</b>	<b>2,163.7</b>	<b>2,163.7</b>	<b>3,708.2</b>
<b>2. Dividends and Profits</b>	<b>149.2</b>	<b>223.1</b>	<b>149.8</b>	<b>160.3</b>	<b>20.6</b>	<b>25.0</b>	<b>25.0</b>	<b>10.8</b>

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	ASSAM				BIHAR			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>3,515.0</b>	<b>1,976.0</b>	<b>665.0</b>	<b>6,853.9</b>	<b>8,068.7</b>	<b>5,024.4</b>	<b>5,129.3</b>	<b>21,007.4</b>
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
<b>4. Social Services ( i to ix)</b>	<b>249.6</b>	<b>1,002.9</b>	<b>272.7</b>	<b>289.1</b>	<b>432.9</b>	<b>583.8</b>	<b>718.4</b>	<b>468.1</b>
i) Education, Sports, Art and Culture	44.0	59.8	48.5	50.4	165.2	235.5	335.5	177.3
ii) Medical and Public Health	71.0	854.7	76.6	81.3	140.8	176.0	176.0	149.4
iii) Family Welfare	0.3	0.1	0.2	0.4	–	1.3	1.4	–
iv) Housing	31.9	39.8	34.1	36.5	27.8	35.0	35.0	35.0
v) Urban Development	0.1	0.1	0.2	0.1	0.3	0.5	0.5	0.3
vi) Labour and Employment	26.1	27.6	31.1	33.2	26.7	16.1	36.1	28.3
vii) Social Security and Welfare	69.2	15.0	74.0	79.2	8.5	9.6	21.1	9.1
viii) Water Supply and Sanitation	6.8	5.4	7.8	7.8	51.5	17.8	20.8	55.6
ix) Others	0.2	0.4	0.2	0.2	12.1	92.0	92.0	13.1
<b>5. Fiscal Services</b>	–	–	–	–	–	–	–	–
<b>6. Economic Services ( i to xvii )</b>	<b>18,679.4</b>	<b>19,659.2</b>	<b>19,306.8</b>	<b>20,719.4</b>	<b>4,649.3</b>	<b>4,270.6</b>	<b>4,558.0</b>	<b>4,664.9</b>
i) Crop Husbandry	2.7	4.3	3.0	3.1	141.6	66.6	126.6	146.6
ii) Animal Husbandry	3.2	5.9	3.4	3.6	2.6	4.4	7.4	3.8
iii) Fisheries	12.7	15.4	16.0	17.1	78.7	73.2	73.2	158.9
iv) Forestry and Wildlife	1,605.5	1,322.6	1,717.9	1,838.2	67.8	65.5	65.5	80.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	2.8	11.0	7.4	7.9	5.0	15.7	122.9	133.2
viii) Major and Medium Irrigation Projects	3.4	3.1	5.0	5.4	–	–	–	–
viii) Major and Medium Irrigation Projects	5.9	6.4	6.4	6.8	178.3	300.0	300.0	300.0
ix) Minor Irrigation	7.4	7.4	8.0	8.5	24.8	20.8	20.8	17.6
x) Power	16.8	–	18.0	19.2	–	–	–	–
xi) Petroleum	15,741.8	16,942.2	16,259.3	17,413.3	–	–	–	–
xii) Village and Small Industries	14.2	164.7	15.1	16.2	1.1	1.3	1.3	1.1
xiii) Industries@	13.3	8.6	14.2	15.2	3,500.8	3,246.0	3,360.8	3,119.9
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	–	–	–	0.5	0.5	2.5	0.5
xvi) Tourism	2.2	1.6	2.4	2.6	–	0.1	–	–
xvii) Others*	1,247.4	1,166.1	1,230.7	1,362.3	648.1	476.6	477.0	703.2
<b>D. Grants from the Centre (1 to 5)</b>	<b>68,053.0</b>	<b>110,564.7</b>	<b>115,626.2</b>	<b>132,662.0</b>	<b>75,641.6</b>	<b>117,842.2</b>	<b>116,522.9</b>	<b>136,706.3</b>
1. State Plan Schemes	39,950.9	44,310.2	56,117.4	72,292.6	37,209.7	59,053.3	70,350.9	89,048.5
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	396.4	6,466.2	6,466.2	2,195.6	1,377.1	2,442.8	1,615.9	1,462.9
3. Centrally Sponsored Schemes	10,322.6	33,447.0	33,447.0	29,048.6	14,492.8	38,221.3	35,026.0	31,921.7
4. NEC/ Special Plan Scheme	1,451.4	4,327.3	4,327.3	2,649.6	–	–	–	–
5. Non-Plan Grants (a to c)	15,931.6	22,014.0	15,268.3	26,475.6	22,562.0	18,124.8	9,530.1	14,273.2
a) Statutory Grants	9,471.5	232.2	232.2	1.4	18,658.1	–	–	–
b) Grants for relief on account of Natural Calamities	1,628.0	2,423.9	2,423.9	2,542.6	125.9	1,255.9	2,508.7	2,634.1
c) Others	4,832.2	19,357.9	12,612.2	23,931.6	3,778.0	16,868.9	7,021.4	11,639.1

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	CHHATTISGARH				GOA			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>181,536.6</b>	<b>205,263.5</b>	<b>224,537.4</b>	<b>258,099.1</b>	<b>41,002.8</b>	<b>50,033.2</b>	<b>53,702.5</b>	<b>58,691.5</b>
<b>I. TAX REVENUE (A+B)</b>	<b>115,039.1</b>	<b>123,113.5</b>	<b>134,992.2</b>	<b>160,347.8</b>	<b>21,897.6</b>	<b>27,750.6</b>	<b>27,376.6</b>	<b>31,565.1</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>71,232.7</b>	<b>75,054.8</b>	<b>83,289.8</b>	<b>98,304.5</b>	<b>17,623.4</b>	<b>22,184.9</b>	<b>21,810.9</b>	<b>25,442.6</b>
<b>1. Taxes on Income (i-ii)</b>	<b>88.2</b>	<b>74.4</b>	<b>99.0</b>	<b>123.0</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	88.2	74.4	99.0	123.0	-	-	-	-
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>7,428.1</b>	<b>6,818.3</b>	<b>8,203.5</b>	<b>9,500.3</b>	<b>1,218.7</b>	<b>1,378.1</b>	<b>1,401.0</b>	<b>1,602.5</b>
i) Land Revenue	1,596.9	1,207.0	1,700.0	2,000.3	106.1	106.3	97.2	121.5
ii) Stamps and Registration Fees	5,831.3	5,611.3	6,503.5	7,500.0	1,112.5	1,271.8	1,303.9	1,481.0
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>63,716.3</b>	<b>68,162.1</b>	<b>74,987.3</b>	<b>88,681.1</b>	<b>16,404.7</b>	<b>20,806.8</b>	<b>20,409.9</b>	<b>23,840.1</b>
i) Sales Tax (a to f)	37,121.6	39,519.3	45,241.3	54,878.2	11,421.3	14,950.0	14,950.0	17,800.0
a) State Sales Tax/VAT	30,311.5	33,688.0	39,040.0	47,876.8	10,606.0	13,999.0	13,999.0	16,500.0
b) Central Sales Tax	6,810.0	5,830.0	6,200.0	7,000.0	780.5	900.0	900.0	1,250.0
c) Sales Tax on Motor Spirit and Lubricants	-	-	-	-	-	-	-	-
d) Surcharge on Sales Tax	-	-	-	-	0.2	1.0	1.0	-
e) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
f) Other Receipts	0.1	1.3	1.3	1.4	34.4	50.0	50.0	50.0
ii) State Excise	11,877.2	13,200.0	13,900.0	16,260.0	1,044.6	1,196.7	1,300.0	1,470.0
iii) Taxes on Vehicles	3,518.8	3,850.0	4,100.0	4,500.0	1,051.2	990.0	990.0	1,150.0
iv) Taxes on Goods and Passengers	6,961.0	6,160.0	6,160.0	7,000.0	1,607.3	1,470.1	1,470.1	1,620.1
v) Taxes and Duties on Electricity	4,169.1	5,388.1	5,543.1	6,000.0	-	-	-	-
vi) Entertainment Tax	68.6	44.7	42.9	42.9	371.1	450.0	450.0	400.0
vii) Other Taxes and Duties	-	-	-	-	909.3	1,750.0	1,249.8	1,400.0
<b>B. Share in Central Taxes (i to ix)</b>	<b>43,806.4</b>	<b>48,058.8</b>	<b>51,702.4</b>	<b>62,043.4</b>	<b>4,274.2</b>	<b>5,565.7</b>	<b>5,565.7</b>	<b>6,122.5</b>
i) Corporation Tax	18,028.1	19,398.7	21,560.2	25,872.2	1,759.3	2,255.7	2,255.7	2,481.3
ii) Income Tax	10,042.4	9,452.1	9,586.9	11,504.3	980.0	1,209.2	1,209.2	1,330.1
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-0.1	-1.1	-1.1	-1.2	-	-	-	-
v) Taxes on Wealth	40.8	18.5	47.1	56.5	4.0	1.5	1.5	1.7
vi) Customs	6,131.0	8,029.2	8,355.0	10,026.0	598.3	936.2	936.2	1,029.8
vii) Union Excise Duties	4,938.6	5,416.4	6,804.9	8,165.9	481.9	592.0	592.0	651.2
viii) Service Tax	4,625.6	5,746.7	5,351.2	6,421.4	450.7	571.3	571.3	628.4
ix) Other Taxes and Duties on Commodities and Services	-	-1.8	-1.8	-1.8	-	-0.2	-0.2	-
<b>II. NON-TAX REVENUE (C+D)</b>	<b>66,497.4</b>	<b>82,149.9</b>	<b>89,545.2</b>	<b>97,751.1</b>	<b>19,105.1</b>	<b>22,282.6</b>	<b>26,325.9</b>	<b>27,126.4</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>30,430.0</b>	<b>43,214.5</b>	<b>40,006.5</b>	<b>43,108.7</b>	<b>17,312.0</b>	<b>15,681.6</b>	<b>20,597.3</b>	<b>22,627.3</b>
<b>1. Interest Receipts</b>	<b>2,207.0</b>	<b>1,989.7</b>	<b>2,326.3</b>	<b>2,327.5</b>	<b>136.4</b>	<b>26.3</b>	<b>22.8</b>	<b>22.4</b>
<b>2. Dividends and Profits</b>	<b>4.4</b>	<b>1.0</b>	<b>30.0</b>	<b>30.0</b>	<b>11.5</b>	<b>4.8</b>	<b>4.1</b>	<b>4.2</b>

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	CHHATTISGARH				GOA			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>1,362.9</b>	<b>1,578.9</b>	<b>587.0</b>	<b>591.2</b>	<b>3,072.5</b>	<b>511.4</b>	<b>694.5</b>	<b>733.5</b>
of which: State Lotteries	–	–	–	–	–	–	–	–
<b>4. Social Services ( i to ix)</b>	<b>440.6</b>	<b>456.8</b>	<b>383.1</b>	<b>314.3</b>	<b>1,128.1</b>	<b>1,029.9</b>	<b>1,306.4</b>	<b>1,493.6</b>
i) Education, Sports, Art and Culture	52.3	40.7	32.2	38.5	109.6	73.2	80.2	102.3
ii) Medical and Public Health	74.8	174.0	174.2	76.4	59.8	58.6	73.3	70.5
iii) Family Welfare	2.0	1.5	1.5	2.0	–	–	–	–
iv) Housing	22.2	42.5	22.2	42.5	4.9	2.1	2.3	2.5
v) Urban Development	25.1	7.5	7.5	7.5	216.1	150.5	400.5	300.5
vi) Labour and Employment	78.7	103.0	60.3	62.3	32.0	28.8	29.9	30.7
vii) Social Security and Welfare	13.7	0.6	0.6	0.6	1.6	2.9	2.1	2.2
viii) Water Supply and Sanitation	78.5	66.0	66.0	66.0	703.8	713.5	717.9	984.6
ix) Others	93.2	21.0	18.5	18.5	0.2	0.2	0.2	0.2
<b>5. Fiscal Services</b>	–	–	–	–	–	–	–	–
<b>6. Economic Services ( i to xvii)</b>	<b>26,415.1</b>	<b>39,188.1</b>	<b>36,680.2</b>	<b>39,845.7</b>	<b>12,963.6</b>	<b>14,109.2</b>	<b>18,569.5</b>	<b>20,373.7</b>
i) Crop Husbandry	73.1	64.3	65.3	74.3	15.4	16.0	15.0	15.7
ii) Animal Husbandry	38.5	35.5	38.5	40.7	11.1	9.0	12.5	16.2
iii) Fisheries	20.9	15.8	17.8	19.3	21.4	23.1	26.5	22.0
iv) Forestry and Wildlife	3,458.5	4,350.0	4,000.0	4,500.0	27.3	28.0	28.0	29.1
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	54.2	40.0	45.0	45.0	11.5	5.0	5.4	6.0
viii) Major and Medium Irrigation Projects	59.6	11.5	4.1	4.1	0.5	0.6	0.4	0.5
viii) Major and Medium Irrigation Projects	1,053.7	1,512.3	2,854.1	2,827.1	105.7	151.1	94.5	131.1
ix) Minor Irrigation	3,796.1	7,910.0	6,566.2	7,172.8	66.9	87.1	293.9	78.2
x) Power	1,000.0	4,000.0	1,000.0	1,000.0	9,413.0	10,722.7	10,722.3	12,640.6
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	11.3	14.4	14.4	15.3	41.9	27.6	52.5	71.2
xiii) Industries@	16,622.9	21,082.2	21,619.5	24,030.0	2,941.8	2,768.6	7,019.1	7,020.5
xiv) Ports and Light Houses	–	–	–	–	201.3	172.5	203.8	222.2
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	–	–	–	–	6.4	5.5	6.0	8.0
xvii) Others*	226.4	152.1	455.4	117.2	99.2	92.4	89.6	112.4
<b>D. Grants from the Centre (1 to 5)</b>	<b>36,067.4</b>	<b>38,935.4</b>	<b>49,538.7</b>	<b>54,642.5</b>	<b>1,793.1</b>	<b>6,601.0</b>	<b>5,728.6</b>	<b>4,499.1</b>
1. State Plan Schemes	15,307.1	18,176.0	23,796.4	29,739.1	1,793.1	6,601.0	5,728.6	4,499.1
of which:								
Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	1,511.4	2,245.3	3,159.3	3,012.4	–	–	–	–
3. Centrally Sponsored Schemes	5,670.6	10,967.7	9,947.5	10,637.0	–	–	–	–
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	13,578.3	7,546.5	12,635.5	11,254.0	–	–	–	–
a) Statutory Grants	–	–	–	–	–	–	–	–
b) Grants for relief on account of Natural Calamities	–	–	–	–	–	–	–	–
c) Others	13,578.3	7,546.5	12,635.5	11,254.0	–	–	–	–

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	GUJARAT				HARYANA			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>416,723.6</b>	<b>494,765.3</b>	<b>524,536.4</b>	<b>598,857.5</b>	<b>209,926.7</b>	<b>245,408.4</b>	<b>275,967.4</b>	<b>320,181.8</b>
<b>I. TAX REVENUE (A+B)</b>	<b>326,311.6</b>	<b>368,609.0</b>	<b>414,684.5</b>	<b>463,189.0</b>	<b>149,939.7</b>	<b>186,630.0</b>	<b>196,534.6</b>	<b>227,720.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>267,402.4</b>	<b>302,609.0</b>	<b>346,684.5</b>	<b>390,459.0</b>	<b>132,195.1</b>	<b>164,692.9</b>	<b>173,520.7</b>	<b>200,068.9</b>
<b>1. Taxes on Income (i-ii)</b>	<b>1,968.7</b>	<b>1,950.0</b>	<b>2,272.4</b>	<b>2,499.6</b>	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	1,968.7	1,950.0	2,272.4	2,499.6	—	—	—	—
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>38,416.7</b>	<b>39,785.0</b>	<b>51,273.2</b>	<b>69,400.7</b>	<b>13,029.9</b>	<b>19,137.9</b>	<b>19,155.7</b>	<b>23,660.9</b>
i) Land Revenue	11,612.0	11,075.0	15,000.0	18,000.0	94.3	137.9	155.7	160.9
ii) Stamps and Registration Fees	25,567.2	27,500.0	34,999.8	50,000.0	12,935.7	19,000.0	19,000.0	23,500.0
iii) Urban Immovable Property Tax	1,237.5	1,210.0	1,273.4	1,400.7	—	—	—	—
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>227,017.0</b>	<b>260,874.0</b>	<b>293,138.9</b>	<b>318,558.7</b>	<b>119,165.1</b>	<b>145,555.0</b>	<b>154,365.0</b>	<b>176,408.0</b>
i) Sales Tax (a to f)	181,997.9	210,000.0	239,957.7	260,000.0	90,323.7	115,000.0	123,000.0	141,000.0
a) State Sales Tax/VAT	151,160.0	168,900.0	177,823.1	218,130.0	79,072.2	100,500.0	108,226.8	123,220.0
b) Central Sales Tax	25,485.9	35,000.0	56,608.9	33,750.0	10,901.7	14,500.0	14,773.2	17,780.0
c) Sales Tax on Motor Spirit and Lubricants	4,964.5	6,000.0	5,464.9	8,000.0	0.4	—	—	—
d) Surcharge on Sales Tax	1.9	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	0.3	—	—	—	—	—	—	—
f) Other Receipts	385.3	100.0	60.8	120.0	349.3	—	—	—
ii) State Excise	659.4	580.0	622.2	665.8	20,590.2	21,000.0	22,000.0	24,000.0
iii) Taxes on Vehicles	15,426.4	16,750.0	17,250.0	19,000.0	2,770.7	3,500.0	3,500.0	5,150.0
iv) Taxes on Goods and Passengers	69.1	2,750.0	2,750.0	2,800.0	3,914.5	4,250.0	4,000.0	4,250.0
v) Taxes and Duties on Electricity	26,436.5	27,535.0	29,000.0	32,000.0	1,195.8	1,400.0	1,430.0	1,550.0
vi) Entertainment Tax	472.8	500.0	546.1	805.0	355.5	345.0	365.0	379.5
vii) Other Taxes and Duties	1,954.9	2,759.0	3,013.0	3,287.9	14.7	60.0	70.0	78.5
<b>B. Share in Central Taxes (i to ix)</b>	<b>58,909.2</b>	<b>66,000.0</b>	<b>68,000.0</b>	<b>72,730.0</b>	<b>17,744.7</b>	<b>21,937.1</b>	<b>23,013.9</b>	<b>27,651.1</b>
i) Corporation Tax	24,243.6	24,301.0	25,301.0	26,808.5	7,302.3	9,147.8	9,647.8	11,172.1
ii) Income Tax	13,504.7	13,725.7	13,725.7	15,150.5	4,067.8	4,067.7	4,567.7	5,495.0
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
v) Taxes on Wealth	54.9	24.0	24.0	26.5	16.5	20.0	20.0	21.0
vi) Customs	8,244.7	12,029.0	12,529.0	13,231.9	2,483.4	3,545.0	3,545.0	4,681.7
vii) Union Excise Duties	6,641.2	7,872.7	8,372.7	8,660.0	2,000.4	2,887.3	2,964.1	3,570.7
viii) Service Tax	6,219.9	8,047.6	8,047.6	8,852.6	1,873.3	2,269.3	2,269.3	2,710.6
ix) Other Taxes and Duties on Commodities and Services	0.2	—	—	—	1.0	—	—	—
<b>II. NON-TAX REVENUE (C+D)</b>	<b>90,412.0</b>	<b>126,156.3</b>	<b>109,851.9</b>	<b>135,668.5</b>	<b>59,986.9</b>	<b>58,778.4</b>	<b>79,432.8</b>	<b>92,461.8</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>54,517.0</b>	<b>61,837.4</b>	<b>51,068.7</b>	<b>60,154.4</b>	<b>27,414.0</b>	<b>35,485.3</b>	<b>37,924.0</b>	<b>42,870.8</b>
<b>1. Interest Receipts</b>	<b>4,194.4</b>	<b>5,940.0</b>	<b>5,940.0</b>	<b>6,415.2</b>	<b>6,678.8</b>	<b>8,647.0</b>	<b>8,033.0</b>	<b>8,164.9</b>
<b>2. Dividends and Profits</b>	<b>767.2</b>	<b>540.0</b>	<b>540.0</b>	<b>770.4</b>	<b>96.0</b>	<b>37.7</b>	<b>90.5</b>	<b>107.0</b>

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	GUJARAT				HARYANA			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>11,725.9</b>	<b>9,493.3</b>	<b>4,783.3</b>	<b>9,157.1</b>	<b>2,718.0</b>	<b>2,682.4</b>	<b>2,848.6</b>	<b>3,031.6</b>
<i>of which: State Lotteries</i>	–	–	–	–	–	0.3	0.3	0.3
<b>4. Social Services ( i to ix)</b>	<b>4,879.8</b>	<b>7,280.4</b>	<b>7,280.4</b>	<b>7,862.8</b>	<b>5,023.1</b>	<b>10,171.3</b>	<b>14,987.5</b>	<b>17,758.3</b>
i) Education, Sports, Art and Culture	1,013.1	1,734.4	1,734.4	1,873.2	2,851.0	1,544.0	2,844.2	2,994.7
ii) Medical and Public Health	624.0	1,407.2	1,407.2	1,519.8	302.3	849.9	958.9	1,029.9
iii) Family Welfare	56.9	136.7	136.7	147.6	0.3	1.2	1.0	1.2
iv) Housing	107.7	370.5	370.5	400.1	20.7	25.0	25.0	30.0
v) Urban Development	842.1	1,154.9	1,154.9	1,247.3	1,337.0	7,000.0	10,500.0	13,000.0
vi) Labour and Employment	1,622.0	1,599.6	1,599.6	1,727.5	150.0	144.0	160.0	170.0
vii) Social Security and Welfare	56.5	30.2	30.2	32.7	44.7	96.7	94.3	111.7
viii) Water Supply and Sanitation	11.3	31.8	31.8	34.3	300.2	477.0	370.0	385.0
ix) Others	546.2	815.1	815.1	880.3	17.1	33.5	34.1	35.8
<b>5. Fiscal Services</b>	<b>1.1</b>	<b>0.9</b>	<b>0.9</b>	<b>1.0</b>	–	–	–	–
<b>6. Economic Services ( i to xvii )</b>	<b>32,948.6</b>	<b>38,582.8</b>	<b>32,524.1</b>	<b>35,947.9</b>	<b>12,898.0</b>	<b>13,946.8</b>	<b>11,964.4</b>	<b>13,809.0</b>
i) Crop Husbandry	88.8	119.4	119.4	129.0	47.0	49.5	49.5	52.5
ii) Animal Husbandry	63.2	83.7	83.7	90.4	44.5	31.5	41.5	41.6
iii) Fisheries	78.3	75.1	75.1	81.1	24.4	22.5	30.0	32.5
iv) Forestry and Wildlife	397.6	450.4	450.4	486.4	561.3	400.0	600.0	610.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	182.7	233.2	233.2	251.9	68.7	119.0	85.0	111.5
viii) Major and Medium Irrigation Projects	0.2	0.7	0.7	0.8	23.7	15.1	15.1	16.5
viii) Major and Medium Irrigation Projects	5,046.2	5,400.0	5,400.0	6,291.9	2,185.6	1,884.4	1,884.4	1,424.4
ix) Minor Irrigation	90.1	162.0	162.0	417.3	1.8	1.5	1.5	1.6
x) Power	0.2	–	–	–	25.7	63.0	63.0	65.0
xi) Petroleum	0.1	0.3	0.3	0.3	–	–	–	–
xii) Village and Small Industries	70.9	128.8	128.8	139.1	21.1	25.0	27.0	28.5
xiii) Industries@	21,487.8	24,378.9	19,320.2	20,337.3	2,475.4	2,000.4	7.2	8.0
xiv) Ports and Light Houses	3,444.1	5,400.0	4,400.0	5,400.0	–	–	–	–
xv) Road Transport	–	–	–	–	6,995.7	9,000.0	8,750.0	11,000.0
xvi) Tourism	3.9	4.3	4.3	4.7	34.2	29.1	38.0	30.0
xvii) Others*	1,994.5	2,146.0	2,146.0	2,317.7	388.7	305.8	372.2	386.9
<b>D. Grants from the Centre (1 to 5)</b>	<b>35,895.0</b>	<b>64,318.9</b>	<b>58,783.2</b>	<b>75,514.1</b>	<b>32,573.0</b>	<b>23,293.1</b>	<b>41,508.8</b>	<b>49,591.1</b>
1. State Plan Schemes	18,012.2	37,953.7	30,038.2	38,011.5	9,203.7	7,138.9	11,324.5	14,421.7
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	559.8	15.5	15.5	15.5	508.7	3,320.3	3,245.1	4,064.5
3. Centrally Sponsored Schemes	8,949.1	20,697.2	21,375.6	21,989.9	6,687.2	9,510.5	10,569.3	12,554.5
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	8,373.9	5,652.5	7,353.9	15,497.2	16,173.3	3,323.4	16,369.9	18,550.4
a) Statutory Grants	5,754.9	–	–	–	–	–	–	–
b) Grants for relief on account of Natural Calamities	2,243.6	2,242.5	3,825.9	4,014.2	1,673.9	1,133.9	1,496.8	1,569.1
c) Others	375.5	3,410.0	3,528.0	11,483.0	14,499.5	2,189.5	14,873.1	16,981.3



Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Revised Estimates)	2010-10 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>103,463.6</b>	<b>115,885.5</b>	<b>123,568.3</b>	<b>140,935.1</b>	<b>195,528.0</b>	<b>226,622.1</b>	<b>237,610.7</b>	<b>266,998.4</b>
<b>I. TAX REVENUE (A+B)</b>	<b>34,361.5</b>	<b>45,903.4</b>	<b>51,220.3</b>	<b>61,004.9</b>	<b>49,545.9</b>	<b>64,160.3</b>	<b>65,537.9</b>	<b>75,108.4</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>25,745.2</b>	<b>29,555.2</b>	<b>34,066.8</b>	<b>40,398.2</b>	<b>30,747.6</b>	<b>35,052.8</b>	<b>36,430.4</b>	<b>41,828.4</b>
<b>1. Taxes on Income (i-ii)</b>	–	–	–	–	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	–	–	–	–	–	–	–	–
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>1,279.4</b>	<b>1,178.0</b>	<b>1,260.4</b>	<b>1,446.5</b>	<b>706.7</b>	<b>732.5</b>	<b>779.5</b>	<b>829.4</b>
i) Land Revenue	145.4	20.2	15.7	19.0	57.9	60.2	52.2	73.6
ii) Stamps and Registration Fees	1,134.0	1,157.8	1,244.7	1,427.6	648.8	672.3	727.3	755.8
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>24,465.8</b>	<b>28,377.2</b>	<b>32,806.4</b>	<b>38,951.7</b>	<b>30,040.9</b>	<b>34,320.3</b>	<b>35,650.9</b>	<b>40,999.0</b>
i) Sales Tax (a to f)	14,874.0	17,411.8	20,044.1	24,442.7	21,300.0	25,110.0	25,726.9	30,250.0
a) State Sales Tax/VAT	12,600.5	15,646.1	17,744.1	21,295.0	17,500.0	20,810.0	21,256.9	25,500.0
b) Central Sales Tax	1,992.9	1,517.0	1,743.9	2,239.8	–	–	–	–
c) Sales Tax on Motor Spirit and Lubricants	–	–	–	–	3,800.0	4,300.0	4,470.0	4,750.0
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	280.6	248.7	556.1	907.9	–	–	–	–
ii) State Excise	5,002.6	5,494.6	5,774.3	7,097.4	2,700.0	2,800.0	3,070.0	3,330.0
iii) Taxes on Vehicles	1,339.7	1,346.4	1,500.3	1,730.8	927.0	1,012.4	1,131.0	1,232.0
iv) Taxes on Goods and Passengers	887.4	825.5	1,020.5	1,173.6	3,155.0	3,340.0	3,581.0	3,823.0
v) Taxes and Duties on Electricity	390.8	1,142.6	2,200.0	1,900.0	1,958.9	2,057.9	2,140.0	2,360.0
vi) Entertainment Tax	1.5	2.5	2.6	3.0	–	–	–	–
vii) Other Taxes and Duties	1,969.9	2,153.9	2,264.5	2,604.2	–	–	2.0	4.0
<b>B. Share in Central Taxes (i to ix)</b>	<b>8,616.3</b>	<b>16,348.2</b>	<b>17,153.5</b>	<b>20,606.7</b>	<b>18,798.3</b>	<b>29,107.5</b>	<b>29,107.5</b>	<b>33,280.0</b>
i) Corporation Tax	3,545.9	6,817.2	6,705.0	8,325.8	–	–	–	–
ii) Income Tax	1,975.2	3,031.3	3,543.2	4,095.1	–	–	–	–
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	8.0	14.9	13.8	15.7	–	–	–	–
vi) Customs	1,205.9	2,641.8	2,999.6	3,488.9	–	–	–	–
vii) Union Excise Duties	971.3	2,151.7	2,182.1	2,661.0	18,798.3	29,107.5	29,107.5	33,280.0
viii) Service Tax	910.0	1,691.3	1,709.8	2,020.2	–	–	–	–
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
<b>II. NON-TAX REVENUE (C+D)</b>	<b>69,102.1</b>	<b>69,982.0</b>	<b>72,348.0</b>	<b>79,930.1</b>	<b>145,982.0</b>	<b>162,461.8</b>	<b>172,072.8</b>	<b>191,890.0</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>17,836.6</b>	<b>17,788.0</b>	<b>17,449.8</b>	<b>19,947.6</b>	<b>12,943.7</b>	<b>13,068.3</b>	<b>14,747.3</b>	<b>16,196.8</b>
<b>1. Interest Receipts</b>	<b>769.3</b>	<b>451.2</b>	<b>462.5</b>	<b>484.1</b>	<b>213.8</b>	<b>213.7</b>	<b>213.2</b>	<b>204.2</b>
<b>2. Dividends and Profits</b>	<b>734.9</b>	<b>940.6</b>	<b>925.1</b>	<b>811.1</b>	<b>300.0</b>	<b>300.0</b>	<b>300.0</b>	<b>300.0</b>

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Revised Estimates)	2010-10 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>767.1</b>	<b>774.4</b>	<b>788.8</b>	<b>849.8</b>	<b>491.3</b>	<b>512.7</b>	<b>576.6</b>	<b>561.0</b>
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
<b>4. Social Services ( i to ix)</b>	<b>1,245.6</b>	<b>1,178.8</b>	<b>1,353.9</b>	<b>1,454.8</b>	<b>431.3</b>	<b>499.3</b>	<b>461.5</b>	<b>538.2</b>
i) Education, Sports, Art and Culture	836.1	717.3	901.8	983.9	18.0	52.6	17.6	20.9
ii) Medical and Public Health	58.1	85.7	85.7	69.0	133.4	147.4	146.1	174.4
iii) Family Welfare	0.9	0.8	0.8	0.9	–	–	–	–
iv) Housing	20.5	29.6	21.5	22.6	17.4	17.4	19.5	19.7
v) Urban Development	27.2	22.6	28.6	30.0	–	–	–	–
vi) Labour and Employment	59.1	56.6	60.1	63.2	13.9	14.4	15.8	17.8
vii) Social Security and Welfare	37.3	41.3	30.5	42.0	0.5	0.4	0.4	0.4
viii) Water Supply and Sanitation	196.1	211.1	211.1	232.2	248.0	267.0	262.0	305.0
ix) Others	10.3	13.7	13.7	10.9	0.2	0.2	0.1	0.1
<b>5. Fiscal Services</b>	–	–	–	–	–	–	–	–
<b>6. Economic Services ( i to xvii )</b>	<b>14,319.7</b>	<b>14,443.0</b>	<b>13,919.5</b>	<b>16,347.8</b>	<b>11,507.3</b>	<b>11,542.5</b>	<b>13,196.0</b>	<b>14,593.3</b>
i) Crop Husbandry	67.8	85.0	85.0	88.0	59.9	64.4	57.9	72.1
ii) Animal Husbandry	5.9	4.7	4.8	4.9	46.7	50.3	54.9	60.0
iii) Fisheries	16.1	12.1	12.1	12.7	30.1	30.1	30.8	31.8
iv) Forestry and Wildlife	721.1	717.7	717.7	847.8	331.1	384.3	526.3	601.4
v) Plantations	0.1	0.1	0.1	0.1	–	–	–	–
vi) Co-operation	33.5	43.1	281.6	32.3	1.7	1.7	1.7	1.7
viii) Major and Medium Irrigation Projects	2.6	1.2	1.2	2.0	2.5	3.0	3.0	2.1
viii) Major and Medium Irrigation Projects	1.4	4.2	4.2	4.6	26.1	27.2	25.8	30.7
ix) Minor Irrigation	8.0	9.2	9.2	10.1	32.8	33.5	37.3	40.3
x) Power	12,148.0	12,500.0	11,500.0	14,000.0	10,652.7	10,553.2	12,086.1	13,295.7
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	3.2	3.8	3.9	3.5	18.7	19.3	19.9	21.8
xiii) Industries@	1,159.0	932.0	1,165.6	1,192.4	241.5	301.5	281.5	351.5
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	0.4	1.2	1.2	1.2	–	–	–	–
xvi) Tourism	18.4	2.9	11.4	12.6	8.6	10.0	8.1	14.5
xvii) Others*	134.3	126.0	121.8	135.6	55.0	64.0	62.7	69.7
<b>D. Grants from the Centre (1 to 5)</b>	<b>51,265.5</b>	<b>52,194.0</b>	<b>54,898.2</b>	<b>59,982.6</b>	<b>133,038.4</b>	<b>149,393.5</b>	<b>157,325.5</b>	<b>175,693.2</b>
1. State Plan Schemes	27,309.6	26,208.2	27,088.4	30,229.2	91,672.6	91,401.3	92,037.2	121,411.0
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	45.4	207.6	207.6	179.4	–	–	–	–
3. Centrally Sponsored Schemes	3,389.8	1,239.9	2,829.0	1,267.9	8,000.0	8,500.0	3,860.0	4,250.0
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	20,520.8	24,538.3	24,773.2	28,306.1	33,365.8	49,492.2	61,428.3	50,032.2
a) Statutory Grants	19,620.7	23,243.8	23,420.2	23,947.2	25,194.9	41,701.3	51,701.0	41,077.1
b) Grants for relief on account of Natural Calamities	636.8	1,216.8	1,216.8	1,275.7	1,082.8	1,592.1	1,592.1	1,669.7
c) Others	263.2	77.7	136.2	3,083.2	7,088.1	6,198.8	8,135.2	7,285.4

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	JHARKHAND				KARNATAKA			
	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>198,407.7</b>	<b>201,017.4</b>	<b>201,017.4</b>	<b>277,461.6</b>	<b>491,557.0</b>	<b>536,387.8</b>	<b>577,845.8</b>	<b>663,132.7</b>
<b>I. TAX REVENUE (A+B)</b>	<b>113,237.4</b>	<b>123,070.0</b>	<b>123,070.0</b>	<b>152,333.2</b>	<b>379,385.8</b>	<b>452,884.1</b>	<b>473,587.6</b>	<b>542,360.9</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>55,603.6</b>	<b>59,672.8</b>	<b>59,672.8</b>	<b>78,400.2</b>	<b>305,786.0</b>	<b>362,283.2</b>	<b>380,486.7</b>	<b>438,171.0</b>
<b>1. Taxes on Income (i+ii)</b>	<b>-1.3</b>	<b>-1.4</b>	<b>-1.4</b>	<b>-</b>	<b>5,359.1</b>	<b>5,400.0</b>	<b>5,600.0</b>	<b>6,200.0</b>
i) Agricultural Income Tax	-	-	-	-	87.0	100.0	100.0	100.0
ii) Taxes on Professions, Trades, Callings and Employment	-1.3	-1.4	-1.4	-	5,272.1	5,300.0	5,500.0	6,100.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>3,349.4</b>	<b>3,685.0</b>	<b>3,685.0</b>	<b>5,459.4</b>	<b>27,554.5</b>	<b>36,433.2</b>	<b>36,436.7</b>	<b>42,200.3</b>
i) Land Revenue	600.0	660.0	660.0	959.4	1,278.8	1,433.2	1,433.2	1,900.3
ii) Stamps and Registration Fees	2,749.4	3,025.0	3,025.0	4,500.0	26,275.7	35,000.0	35,003.5	40,300.0
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>52,255.5</b>	<b>55,989.3</b>	<b>55,989.3</b>	<b>72,940.8</b>	<b>272,872.5</b>	<b>320,450.0</b>	<b>338,450.0</b>	<b>389,770.7</b>
i) Sales Tax (a to f)	42,000.0	45,030.0	45,030.0	58,970.8	158,326.7	201,600.0	205,400.0	241,700.0
a) State Sales Tax/VAT	35,000.0	37,780.0	37,780.0	49,080.0	148,957.1	193,759.9	196,200.0	232,300.0
b) Central Sales Tax	7,000.0	7,250.0	7,250.0	9,890.8	9,369.6	7,840.1	9,200.0	9,400.0
c) Sales Tax on Motor Spirit and Lubricants	-	-	-	-	-	-	-	-
d) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
e) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
f) Other Receipts	-	-	-	-	-	-	-	-
ii) State Excise	5,000.0	5,250.0	5,250.0	7,000.0	69,463.2	74,250.0	81,250.0	91,150.0
iii) Taxes on Vehicles*	4,000.0	4,400.0	4,400.0	5,560.0	19,616.0	20,500.0	22,500.0	26,300.0
iv) Taxes on Goods and Passengers	640.6	653.7	653.7	300.0	12,911.3	13,600.0	14,400.0	15,100.0
v) Taxes and Duties on Electricity	524.9	535.6	535.6	1,000.0	6,786.9	5,080.0	6,080.0	6,894.7
vi) Entertainment Tax	92.4	122.6	122.6	122.6	1,161.4	1,100.0	1,100.0	1,300.0
vii) Other Taxes and Duties	-2.4	-2.6	-2.6	-12.6	4,606.9	4,320.0	7,720.0	7,326.0
<b>B. Share in Central Taxes (i to ix)</b>	<b>57,633.8</b>	<b>63,397.1</b>	<b>63,397.1</b>	<b>73,933.0</b>	<b>73,599.8</b>	<b>90,600.9</b>	<b>93,100.9</b>	<b>104,189.9</b>
i) Corporation Tax	21,272.6	23,399.9	23,399.9	29,870.5	30,289.2	37,778.4	37,778.4	43,445.2
ii) Income Tax	11,965.6	13,162.1	13,162.1	14,691.8	16,872.3	16,798.5	18,298.5	19,318.3
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	21.4	23.5	23.5	56.3	68.5	82.5	82.5	94.8
vi) Customs	10,489.0	11,537.9	11,537.9	12,517.2	10,300.7	14,639.9	15,639.9	16,835.9
vii) Union Excise Duties	6,864.8	7,551.3	7,551.3	9,546.8	8,297.3	11,923.8	11,923.8	13,712.4
viii) Service Tax	7,020.4	7,722.4	7,722.4	7,250.4	7,771.9	9,377.9	9,377.9	10,783.4
ix) Other Taxes and Duties on Commodities and Services	-	-	-	-	-0.1	-0.1	-0.1	-0.1
<b>II. NON-TAX REVENUE (C+D)</b>	<b>85,170.3</b>	<b>77,947.5</b>	<b>77,947.5</b>	<b>125,128.3</b>	<b>112,171.2</b>	<b>83,503.7</b>	<b>104,258.2</b>	<b>120,771.8</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>30,148.7</b>	<b>31,296.4</b>	<b>31,296.4</b>	<b>32,227.8</b>	<b>33,338.0</b>	<b>28,199.0</b>	<b>35,194.9</b>	<b>36,748.0</b>
<b>1. Interest Receipts</b>	<b>2,704.8</b>	<b>2,794.1</b>	<b>2,794.1</b>	<b>1,786.4</b>	<b>3,838.6</b>	<b>1,378.7</b>	<b>5,359.3</b>	<b>1,983.9</b>
<b>2. Dividends and Profits</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>5.6</b>	<b>294.8</b>	<b>441.5</b>	<b>441.5</b>	<b>470.2</b>

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	JHARKHAND				KARNATAKA			
	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)	2006-07 (Accounts)	2007-08 (Budget Estimates)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>2,596.6</b>	<b>2,701.1</b>	<b>2,701.1</b>	<b>1,305.4</b>	<b>8,458.7</b>	<b>3,899.7</b>	<b>4,805.5</b>	<b>4,223.5</b>
<i>of which:</i> State Lotteries	—	—	—	—	—	—	—	—
<b>4. Social Services ( i to ix)</b>	<b>1,093.3</b>	<b>1,644.0</b>	<b>1,644.0</b>	<b>1,094.4</b>	<b>2,386.0</b>	<b>2,282.5</b>	<b>2,924.3</b>	<b>3,752.7</b>
i) Education, Sports, Art and Culture	334.1	825.4	825.4	285.1	958.5	928.4	1,235.2	1,421.2
ii) Medical and Public Health	126.5	135.6	135.6	151.9	546.7	475.8	735.1	1,247.9
iii) Family Welfare	2.9	3.1	3.1	3.1	3.1	3.7	1.5	3.8
iv) Housing	11.4	12.0	12.0	13.8	205.5	227.7	227.7	252.6
v) Urban Development	2.2	2.4	2.4	2.5	53.1	4.3	4.3	27.5
vi) Labour and Employment	85.0	100.0	100.0	100.0	229.4	348.4	301.8	335.0
vii) Social Security and Welfare	100.2	111.5	111.5	111.5	329.3	262.7	320.0	350.0
viii) Water Supply and Sanitation	92.4	97.7	97.7	70.1	3.4	2.3	8.8	9.4
ix) Others	338.6	356.4	356.4	356.4	57.0	29.3	89.9	105.3
<b>5. Fiscal Services</b>	—	—	—	—	—	—	—	—
<b>6. Economic Services ( i to xvii )</b>	<b>23,754.0</b>	<b>24,157.2</b>	<b>24,157.2</b>	<b>28,036.0</b>	<b>18,359.8</b>	<b>20,196.6</b>	<b>21,664.3</b>	<b>26,317.7</b>
i) Crop Husbandry	1,092.6	1,052.0	1,052.0	973.9	99.6	189.1	115.3	128.7
ii) Animal Husbandry	8.8	9.2	9.2	9.2	38.2	44.8	44.4	50.0
iii) Fisheries	26.1	27.4	27.4	27.4	61.9	62.6	91.4	101.8
iv) Forestry and Wildlife	113.5	117.9	117.9	41.7	2,124.8	1,370.5	1,651.3	1,912.7
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	269.5	278.0	278.0	168.2	466.2	272.9	438.8	501.4
viii) Major and Medium Irrigation Projects	3.7	3.8	3.8	3.8	55.8	5.0	5.0	5.5
viii) Major and Medium Irrigation Projects	1,117.3	1,175.8	1,175.8	540.0	165.7	696.9	181.7	225.0
ix) Minor Irrigation	4.2	4.4	4.4	4.9	115.2	177.3	209.8	226.7
x) Power	—	—	—	—	601.2	789.0	1,176.1	840.3
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	60.7	65.5	65.5	65.5	504.1	420.0	642.5	470.6
xiii) Industries@	20,524.8	20,871.5	20,871.5	25,826.5	8,642.6	10,074.6	11,323.0	15,094.4
xiv) Ports and Light Houses	—	—	—	—	145.1	117.0	125.0	137.5
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	1.4	1.4	1.4	1.4	9.2	308.4	13.0	55.5
xvii) Others*	531.7	550.1	550.1	373.4	5,330.2	5,668.6	5,647.2	6,567.8
<b>D. Grants from the Centre (1 to 5)</b>	<b>55,021.5</b>	<b>46,651.0</b>	<b>46,651.0</b>	<b>92,900.5</b>	<b>78,833.2</b>	<b>55,304.7</b>	<b>69,063.4</b>	<b>84,023.8</b>
1. State Plan Schemes	15,714.3	14,488.6	14,488.6	57,085.2	29,727.8	24,088.2	29,201.0	35,198.2
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	3,045.5	4,591.1	4,591.1	4,307.3	611.0	5,518.5	2,992.5	3,975.3
3. Centrally Sponsored Schemes	8,422.6	12,453.0	12,453.0	12,942.1	14,197.7	13,061.8	15,163.3	24,027.9
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	27,839.1	15,118.3	15,118.3	18,565.9	34,296.8	12,636.2	21,706.6	20,822.4
a) Statutory Grants	16,777.1	10,455.7	10,455.7	7,220.0	—	—	—	—
b) Grants for relief on account of Natural Calamities	4,887.1	1,169.4	1,169.4	2,043.2	1,045.2	1,207.2	1,247.2	1,307.6
c) Others	6,174.9	3,493.2	3,493.2	9,302.7	33,251.6	11,429.0	20,459.4	19,514.8

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	KERALA				MADHYA PRADESH			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>261,094.0</b>	<b>311,808.2</b>	<b>321,270.1</b>	<b>394,275.0</b>	<b>413,947.0</b>	<b>434,438.2</b>	<b>525,145.6</b>	<b>577,899.8</b>
<b>I. TAX REVENUE (A+B)</b>	<b>220,238.0</b>	<b>257,099.9</b>	<b>268,230.0</b>	<b>328,185.0</b>	<b>283,497.9</b>	<b>297,175.9</b>	<b>352,840.5</b>	<b>401,470.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>176,250.2</b>	<b>208,842.3</b>	<b>219,225.0</b>	<b>266,415.3</b>	<b>172,728.1</b>	<b>186,701.8</b>	<b>203,798.3</b>	<b>231,183.1</b>
<b>1. Taxes on Income (i-ii)</b>	<b>277.3</b>	<b>120.0</b>	<b>120.8</b>	<b>144.9</b>	<b>2,161.3</b>	<b>2,022.7</b>	<b>2,220.0</b>	<b>2,400.0</b>
i) Agricultural Income Tax	277.3	120.0	120.8	144.9	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	—	—	—	—	2,161.3	2,022.7	2,220.0	2,400.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>20,154.2</b>	<b>24,245.8</b>	<b>28,592.7</b>	<b>35,058.5</b>	<b>19,633.0</b>	<b>20,824.6</b>	<b>26,002.4</b>	<b>25,003.1</b>
i) Land Revenue	539.3	1,551.3	1,596.4	1,628.4	1,800.3	1,824.6	4,002.4	5,003.1
ii) Stamps and Registration Fees	18,964.1	21,875.1	26,170.5	32,521.7	17,831.5	19,000.0	22,000.0	20,000.0
iii) Urban Immovable Property Tax	650.8	819.4	825.8	908.4	1.2	—	—	—
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>155,818.7</b>	<b>184,476.5</b>	<b>190,511.5</b>	<b>231,211.9</b>	<b>150,933.8</b>	<b>163,854.5</b>	<b>175,575.9</b>	<b>203,780.0</b>
i) Sales Tax (a to f)	127,708.9	151,256.9	158,359.0	194,279.0	77,238.2	93,200.0	102,000.0	118,300.0
a) State Sales Tax/VAT	124,481.8	149,167.0	156,367.0	192,241.0	71,538.3	88,000.0	94,600.0	109,470.0
b) Central Sales Tax	2,929.4	1,640.0	1,640.0	1,640.0	5,699.9	5,200.0	7,400.0	8,830.0
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	297.7	450.0	352.0	398.0	—	—	—	—
ii) State Excise	15,148.1	18,362.1	17,997.9	20,590.5	29,519.4	34,000.0	35,250.0	40,500.0
iii) Taxes on Vehicles	11,311.0	13,018.8	12,333.9	14,107.3	9,190.1	10,500.0	11,300.0	12,850.0
iv) Taxes on Goods and Passengers	—	—	—	—	13,328.8	15,000.0	15,750.0	18,150.0
v) Taxes and Duties on Electricity	247.8	644.0	278.8	293.1	21,464.9	10,900.0	11,025.9	13,700.0
vi) Entertainment Tax	4.8	27.0	6.9	8.5	34.4	253.2	240.0	269.0
vii) Other Taxes and Duties	1,398.0	1,167.6	1,535.0	1,933.6	157.8	1.3	10.0	11.0
<b>B. Share in Central Taxes (i to ix)</b>	<b>43,987.8</b>	<b>48,257.6</b>	<b>49,005.0</b>	<b>61,769.7</b>	<b>110,769.8</b>	<b>110,474.1</b>	<b>149,042.2</b>	<b>170,286.9</b>
i) Corporation Tax	18,102.9	14,795.3	20,434.2	24,956.0	45,586.6	44,593.0	62,149.3	71,008.0
ii) Income Tax	10,084.0	9,246.1	9,086.2	12,274.7	25,393.6	21,728.0	27,635.3	31,574.4
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	-2.3	—	—	—	-2.7	-2.7	-2.7
v) Taxes on Wealth	41.0	19.9	44.6	47.0	103.1	42.7	135.8	155.2
vi) Customs	6,156.4	9,639.2	7,918.7	10,457.8	15,503.1	18,457.3	24,084.2	27,517.1
vii) Union Excise Duties	4,959.0	9,470.4	6,449.5	7,976.1	12,487.9	12,450.9	19,615.9	22,411.9
viii) Service Tax	4,644.5	5,095.2	5,071.8	6,058.1	11,695.6	13,209.4	15,424.4	17,623.0
ix) Other Taxes and Duties on Commodities and Services	—	-6.2	—	—	-0.1	-4.5	—	—
<b>II. NON-TAX REVENUE (C+D)</b>	<b>40,856.0</b>	<b>54,708.3</b>	<b>53,040.0</b>	<b>66,090.1</b>	<b>130,449.1</b>	<b>137,262.3</b>	<b>172,305.1</b>	<b>176,429.8</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>18,522.2</b>	<b>23,143.1</b>	<b>22,355.7</b>	<b>25,309.4</b>	<b>63,820.4</b>	<b>43,224.6</b>	<b>59,974.5</b>	<b>59,994.3</b>
<b>1. Interest Receipts</b>	<b>1,525.0</b>	<b>1,194.3</b>	<b>1,906.5</b>	<b>1,924.3</b>	<b>12,840.3</b>	<b>1,670.9</b>	<b>3,954.7</b>	<b>1,669.0</b>
<b>2. Dividends and Profits</b>	<b>272.9</b>	<b>413.1</b>	<b>519.5</b>	<b>523.8</b>	<b>497.5</b>	<b>708.0</b>	<b>757.9</b>	<b>266.7</b>

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	KERALA				MADHYA PRADESH			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>10,038.9</b>	<b>9,701.4</b>	<b>10,917.1</b>	<b>10,203.6</b>	<b>5,977.3</b>	<b>2,786.9</b>	<b>4,134.4</b>	<b>3,234.6</b>
<i>of which: State Lotteries</i>	6,240.7	6,946.0	6,574.2	7,109.6	–	–	–	–
<b>4. Social Services ( i to ix)</b>	<b>1,874.8</b>	<b>2,312.5</b>	<b>2,488.7</b>	<b>2,676.5</b>	<b>8,492.3</b>	<b>7,262.3</b>	<b>12,017.5</b>	<b>13,616.3</b>
i) Education, Sports, Art and Culture	1,306.2	1,642.5	1,724.5	1,836.1	7,450.0	6,088.1	10,718.5	12,397.7
ii) Medical and Public Health	344.3	507.9	598.4	630.0	218.4	495.4	495.4	401.1
iii) Family Welfare	0.6	0.7	0.5	0.6	1.9	5.0	5.0	5.0
iv) Housing	9.9	9.2	9.2	12.2	145.6	156.3	160.1	190.1
v) Urban Development	56.0	17.2	17.9	19.4	50.1	17.6	101.6	24.4
vi) Labour and Employment	110.6	74.5	74.5	113.5	94.9	157.7	166.1	164.6
vii) Social Security and Welfare	12.7	13.7	16.2	15.8	69.3	27.2	49.3	38.8
viii) Water Supply and Sanitation	–	0.1	0.1	0.1	118.4	65.0	68.7	91.8
ix) Others	34.5	46.8	47.5	48.9	343.8	250.0	252.9	302.9
<b>5. Fiscal Services</b>	–	–	–	–	–	–	–	–
<b>6. Economic Services ( i to xvii )</b>	<b>4,810.7</b>	<b>9,521.9</b>	<b>6,523.9</b>	<b>9,981.2</b>	<b>36,013.0</b>	<b>30,796.5</b>	<b>39,110.0</b>	<b>41,207.7</b>
i) Crop Husbandry	78.8	184.4	186.9	191.2	161.4	153.9	158.1	151.1
ii) Animal Husbandry	31.1	31.6	31.6	38.0	29.2	22.3	23.5	37.4
iii) Fisheries	43.7	45.1	45.5	51.3	21.0	23.5	23.5	24.5
iv) Forestry and Wildlife	2,728.0	3,601.1	3,006.3	3,301.2	8,020.0	10,000.0	10,022.5	10,273.2
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	493.9	526.9	526.9	553.2	90.8	86.0	99.6	90.1
vii) Other Agricultural Programmes	1.4	1.2	1.2	1.3	35.9	145.1	147.0	52.5
viii) Major and Medium Irrigation Projects	89.7	102.9	91.0	482.5	567.5	823.1	1,347.2	904.3
ix) Minor Irrigation	38.9	31.2	39.1	320.8	77.6	289.1	289.1	1,102.7
x) Power	–	–	–	–	10,820.8	2,548.6	4,207.9	2,899.3
xi) Petroleum	0.1	0.1	0.1	0.1	0.1	–	–	–
xii) Village and Small Industries	28.5	63.2	63.2	52.3	9.2	1.8	13.4	3.1
xiii) Industries@	409.2	4,180.0	1,630.0	4,177.2	16,002.4	16,563.5	22,595.0	25,500.0
xiv) Ports and Light Houses	60.7	31.4	55.2	61.7	–	–	–	–
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	43.7	58.1	58.2	58.3	–	–	–	–
xvii) Others*	763.2	664.6	788.8	692.0	177.1	139.7	183.4	169.4
<b>D. Grants from the Centre (1 to 5)</b>	<b>22,333.8</b>	<b>31,565.2</b>	<b>30,684.4</b>	<b>40,780.7</b>	<b>66,628.7</b>	<b>94,037.7</b>	<b>112,330.6</b>	<b>116,435.5</b>
1. State Plan Schemes	9,753.2	14,518.1	15,017.5	20,480.0	31,024.4	52,444.1	53,944.3	58,671.4
<i>of which:</i>								
<i>Advance release of Plan Assistance for Natural Calamities</i>	–	–	–	–	–	–	–	–
2. Central Plan Schemes	484.1	–	486.4	488.7	3,925.7	12,908.5	13,435.7	9,885.3
3. Centrally Sponsored Schemes	5,642.0	11,811.1	11,012.4	11,593.3	16,349.9	26,140.9	30,857.4	24,957.5
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	6,454.5	5,236.0	4,168.1	8,218.7	15,328.7	2,544.1	14,093.1	22,921.3
a) Statutory Grants	5,242.0	4,132.6	2,839.5	6,840.5	13,637.0	–	–	–
b) Grants for relief on account of Natural Calamities	779.3	779.5	983.1	1,032.2	–	2,144.1	3,718.8	2,368.7
c) Others	433.2	323.9	345.5	346.0	1,691.7	400.0	10,374.3	20,552.6

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	MAHARASHTRA				MANIPUR			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>869,102.7</b>	<b>970,439.0</b>	<b>1,071,592.2</b>	<b>1,215,039.2</b>	<b>38,731.2</b>	<b>53,682.7</b>	<b>55,443.4</b>	<b>58,823.2</b>
<b>I. TAX REVENUE (A+B)</b>	<b>673,544.3</b>	<b>747,215.5</b>	<b>849,148.9</b>	<b>974,041.2</b>	<b>7,935.9</b>	<b>12,328.1</b>	<b>12,415.2</b>	<b>15,078.2</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>591,063.2</b>	<b>638,383.2</b>	<b>734,955.1</b>	<b>836,860.6</b>	<b>1,960.3</b>	<b>2,887.4</b>	<b>2,509.5</b>	<b>3,178.4</b>
<b>1. Taxes on Income (i-ii)</b>	<b>16,123.5</b>	<b>16,081.4</b>	<b>16,081.4</b>	<b>17,000.0</b>	<b>176.3</b>	<b>300.0</b>	<b>251.0</b>	<b>300.0</b>
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	16,123.5	16,081.4	16,081.4	17,000.0	176.3	300.0	251.0	300.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>114,876.9</b>	<b>121,266.0</b>	<b>153,358.7</b>	<b>171,742.7</b>	<b>50.7</b>	<b>150.0</b>	<b>57.7</b>	<b>165.7</b>
i) Land Revenue	7,140.4	16,477.4	11,956.1	14,971.3	8.1	50.0	9.2	10.5
ii) Stamps and Registration Fees	107,736.5	104,788.6	141,402.7	156,771.4	42.6	100.0	48.5	155.2
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>460,062.8</b>	<b>501,035.7</b>	<b>565,515.0</b>	<b>648,117.9</b>	<b>1,733.3</b>	<b>2,437.4</b>	<b>2,200.8</b>	<b>2,712.7</b>
i) Sales Tax (a to f)	326,760.2	359,861.8	408,150.0	460,000.0	1,632.8	2,200.0	2,011.4	2,422.0
a) State Sales Tax/VAT	300,475.8	245,974.7	280,246.8	314,424.1	1,632.8	2,200.0	2,011.4	2,422.0
b) Central Sales Tax	25,053.2	30,711.3	34,490.9	39,257.6	—	—	—	—
c) Sales Tax on Motor Spirit and Lubricants	—	82,825.8	93,019.2	105,874.4	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	1,231.1	350.0	393.1	443.9	—	—	—	—
ii) State Excise	50,566.3	58,000.0	58,000.0	85,000.0	47.0	60.0	103.6	121.1
iii) Taxes on Vehicles	26,823.0	28,600.0	34,710.0	40,000.0	43.5	150.0	64.3	156.5
iv) Taxes on Goods and Passengers	9,766.0	7,385.7	7,385.7	8,124.3	8.1	20.0	19.2	10.5
v) Taxes and Duties on Electricity	32,893.2	38,000.0	46,856.8	44,000.0	0.1	4.4	0.1	0.1
vi) Entertainment Tax	4,916.0	3,400.0	4,000.0	4,400.0	—	—	—	—
vii) Other Taxes and Duties	8,338.1	5,788.2	6,412.5	6,593.6	1.9	3.0	2.2	2.5
<b>B. Share in Central Taxes (i to ix)</b>	<b>82,481.1</b>	<b>108,832.3</b>	<b>114,193.7</b>	<b>137,180.6</b>	<b>5,975.6</b>	<b>9,440.7</b>	<b>9,905.7</b>	<b>11,899.8</b>
i) Corporation Tax	33,943.7	45,381.2	44,633.9	55,423.5	2,459.0	3,936.7	3,871.9	4,807.9
ii) Income Tax	18,908.2	20,179.2	23,586.5	27,260.1	1,369.8	1,750.5	2,046.1	2,364.7
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	0.1	—	—	—	—	—	—	—
v) Taxes on Wealth	76.8	99.1	91.5	104.4	5.6	8.6	7.9	9.1
vi) Customs	11,543.6	17,586.2	19,968.0	23,225.2	836.3	1,525.6	1,732.2	2,014.7
vii) Union Excise Duties	9,298.4	14,323.4	14,526.0	17,713.7	673.6	1,242.5	1,260.1	1,536.6
viii) Service Tax	8,709.5	11,263.3	11,386.5	13,453.7	631.3	976.8	987.5	1,166.8
ix) Other Taxes and Duties on Commodities and Services	0.8	-0.1	1.3	—	—	—	—	—
<b>II. NON-TAX REVENUE (C+D)</b>	<b>195,558.4</b>	<b>223,223.6</b>	<b>222,443.4</b>	<b>240,998.0</b>	<b>30,795.3</b>	<b>41,354.6</b>	<b>43,028.2</b>	<b>43,745.0</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>83,526.2</b>	<b>102,157.9</b>	<b>89,934.5</b>	<b>97,308.3</b>	<b>2,397.3</b>	<b>4,566.3</b>	<b>3,535.0</b>	<b>4,597.2</b>
<b>1. Interest Receipts</b>	<b>13,420.0</b>	<b>9,719.5</b>	<b>16,209.2</b>	<b>11,563.1</b>	<b>327.3</b>	<b>450.0</b>	<b>366.5</b>	<b>410.4</b>
<b>2. Dividends and Profits</b>	<b>808.8</b>	<b>691.1</b>	<b>759.7</b>	<b>793.8</b>	<b>—</b>	<b>0.1</b>	<b>0.1</b>	<b>0.1</b>

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	MAHARASHTRA				MANIPUR			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>16,307.7</b>	<b>22,835.9</b>	<b>9,607.4</b>	<b>11,151.8</b>	<b>807.4</b>	<b>2,143.9</b>	<b>888.8</b>	<b>1,227.8</b>
<i>of which: State Lotteries</i>	957.5	7,501.3	707.6	1,507.6	—	—	—	—
<b>4. Social Services ( i to ix)</b>	<b>10,762.4</b>	<b>18,491.0</b>	<b>10,879.9</b>	<b>20,619.7</b>	<b>116.2</b>	<b>149.1</b>	<b>127.9</b>	<b>240.7</b>
i) Education, Sports, Art and Culture	3,089.7	1,287.9	1,754.1	1,753.1	12.1	16.6	13.3	14.6
ii) Medical and Public Health	2,343.0	2,261.1	2,259.5	2,374.1	1.2	5.7	1.3	1.4
iii) Family Welfare	472.4	225.7	289.3	270.9	—	—	—	—
iv) Housing	239.7	243.4	295.0	367.7	7.1	25.0	7.8	8.5
v) Urban Development	1,365.9	12,057.6	2,557.5	12,496.8	—	—	—	—
vi) Labour and Employment	626.7	424.3	692.2	518.2	0.3	0.6	0.4	0.4
vii) Social Security and Welfare	829.1	852.6	1,363.3	1,145.6	0.1	—	0.1	0.1
viii) Water Supply and Sanitation	476.9	153.9	153.9	146.2	94.8	100.0	104.3	214.7
ix) Others	1,319.0	984.4	1,515.0	1,547.1	0.7	1.2	0.8	0.9
<b>5. Fiscal Services</b>	<b>0.8</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>6. Economic Services ( i to xvii )</b>	<b>42,226.5</b>	<b>50,420.4</b>	<b>52,478.4</b>	<b>53,179.9</b>	<b>1,146.5</b>	<b>1,823.2</b>	<b>2,151.7</b>	<b>2,718.2</b>
i) Crop Husbandry	1,270.4	424.1	804.5	486.4	2.5	1.9	2.8	3.1
ii) Animal Husbandry	273.4	190.8	259.1	290.4	0.8	1.2	0.8	0.9
iii) Fisheries	143.6	79.8	155.4	163.7	0.8	5.0	0.9	1.0
iv) Forestry and Wildlife	2,264.8	2,669.5	2,734.3	2,982.5	22.5	50.0	24.8	77.3
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	972.8	998.8	1,055.4	1,101.8	1.6	1.7	1.8	2.0
vii) Other Agricultural Programmes	39.2	40.7	48.5	48.8	—	0.1	—	—
viii) Major and Medium Irrigation Projects	8,125.8	9,528.7	10,083.8	10,411.5	70.0	150.0	77.0	124.7
ix) Minor Irrigation	637.0	712.4	746.3	756.4	1.9	2.5	2.1	2.3
x) Power	4,566.1	7,630.5	7,630.5	7,632.6	1,040.7	1,600.0	2,035.1	2,500.0
xi) Petroleum	0.3	—	—	—	—	—	—	—
xii) Village and Small Industries	34.4	12.0	22.6	14.0	0.7	1.0	0.8	0.9
xiii) Industries@	14,705.5	21,518.2	22,138.9	22,837.9	0.1	1.2	0.2	0.1
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	2.9	—	—	—	0.3	0.7	0.3	0.4
xvii) Others*	9,190.4	6,614.8	6,798.9	6,454.0	4.6	7.9	5.1	5.7
<b>D. Grants from the Centre (1 to 5)</b>	<b>112,032.3</b>	<b>121,065.7</b>	<b>132,508.9</b>	<b>143,689.7</b>	<b>28,398.0</b>	<b>36,788.3</b>	<b>39,493.2</b>	<b>39,147.8</b>
1. State Plan Schemes	53,960.9	83,435.9	73,941.3	73,149.6	13,266.4	19,910.7	19,742.5	21,875.7
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	875.5	115.0	115.0	150.0	62.2	1,074.8	100.0	120.0
3. Centrally Sponsored Schemes	20,126.2	25,063.3	31,679.7	39,027.8	3,283.0	1,949.5	4,603.7	2,721.8
4. NEC/ Special Plan Scheme	—	—	—	—	1,353.5	483.9	1,656.6	1,370.2
5. Non-Plan Grants (a to c)	37,069.7	12,451.6	26,772.9	31,362.3	10,432.8	13,369.4	13,390.4	13,060.1
a) Statutory Grants	731.2	1,000.0	1,000.0	1,000.0	9,834.2	12,266.2	12,299.2	11,861.0
b) Grants for relief on account of Natural Calamities	4,888.9	—	—	—	—	—	—	—
c) Others	31,449.5	11,451.6	25,772.9	30,362.3	598.6	1,103.2	1,091.2	1,199.1



Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	MEGHALAYA				MIZORAM			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>34,473.4</b>	<b>43,938.1</b>	<b>43,938.1</b>	<b>56,021.6</b>	<b>29,635.1</b>	<b>32,538.7</b>	<b>37,163.2</b>	<b>37,483.0</b>
<b>I. TAX REVENUE (A+B)</b>	<b>10,566.7</b>	<b>13,160.2</b>	<b>13,160.2</b>	<b>16,650.7</b>	<b>5,021.2</b>	<b>6,813.2</b>	<b>7,149.3</b>	<b>8,829.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>4,442.9</b>	<b>4,618.1</b>	<b>4,618.1</b>	<b>5,883.8</b>	<b>1,075.8</b>	<b>1,182.6</b>	<b>1,241.5</b>	<b>1,731.7</b>
<b>1. Taxes on Income (i-ii)</b>	<b>20.6</b>	<b>23.9</b>	<b>23.9</b>	<b>27.8</b>	<b>79.3</b>	<b>75.0</b>	<b>80.1</b>	<b>100.0</b>
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	20.6	23.9	23.9	27.8	79.3	75.0	80.1	100.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>112.8</b>	<b>115.9</b>	<b>115.9</b>	<b>155.2</b>	<b>31.5</b>	<b>32.0</b>	<b>35.0</b>	<b>131.4</b>
i) Land Revenue	2.6	29.9	29.9	32.3	27.6	25.0	28.0	106.4
ii) Stamps and Registration Fees	110.2	86.0	86.0	122.9	3.9	7.0	7.0	25.0
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>4,309.4</b>	<b>4,478.3</b>	<b>4,478.3</b>	<b>5,700.8</b>	<b>965.0</b>	<b>1,075.6</b>	<b>1,126.4</b>	<b>1,500.3</b>
i) Sales Tax (a to f)	3,213.9	3,241.6	3,241.6	4,182.0	859.4	969.3	1,018.6	1,352.3
a) State Sales Tax/VAT	1,961.4	2,158.1	2,158.1	2,533.5	654.1	720.0	750.0	889.3
b) Central Sales Tax	229.6	299.1	299.1	550.0	0.1	0.3	0.3	0.2
c) Sales Tax on Motor Spirit and Lubricants	981.5	783.6	783.6	1,097.0	187.6	240.0	240.0	445.8
d) Surcharge on Sales Tax	32.6	—	—	—	6.2	6.4	8.2	7.0
e) Receipts of Turnover Tax	—	—	—	—	—	0.1	0.1	—
f) Other Receipts	8.8	0.9	0.9	1.6	11.3	2.6	20.1	10.0
ii) State Excise	902.9	1,001.9	1,001.9	1,244.2	21.0	20.6	21.5	23.0
iii) Taxes on Vehicles	136.1	156.4	156.4	185.9	67.1	68.0	68.0	87.6
iv) Taxes on Goods and Passengers	35.0	46.0	46.0	49.7	13.9	13.2	13.6	32.2
v) Taxes and Duties on Electricity	0.5	12.6	12.6	13.6	—	—	—	—
vi) Entertainment Tax	12.3	11.1	11.1	13.0	3.6	4.5	4.7	5.1
vii) Other Taxes and Duties	8.7	8.7	8.7	12.5	—	0.1	0.1	0.1
<b>B. Share in Central Taxes (i to ix)</b>	<b>6,123.8</b>	<b>8,542.1</b>	<b>8,542.1</b>	<b>10,766.9</b>	<b>3,945.3</b>	<b>5,630.6</b>	<b>5,907.8</b>	<b>7,097.3</b>
i) Corporation Tax	2,520.1	3,561.4	3,561.4	4,349.5	1,623.5	2,348.1	2,309.4	2,867.7
ii) Income Tax	1,403.8	1,583.6	1,583.6	2,139.3	905.0	1,044.1	1,220.4	1,410.5
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
v) Taxes on Wealth	5.7	7.8	7.8	8.2	3.7	5.1	4.7	5.4
vi) Customs	857.0	1,380.1	1,380.1	1,822.6	552.1	909.9	1,033.1	1,201.7
vii) Union Excise Duties	690.4	1,124.1	1,124.1	1,390.1	444.7	741.1	751.6	916.5
viii) Service Tax	646.8	885.1	885.1	1,057.2	416.3	582.3	588.6	695.5
ix) Other Taxes and Duties on Commodities and Services	—	—	—	—	—	—	—	—
<b>II. NON-TAX REVENUE (C+D)</b>	<b>23,906.7</b>	<b>30,777.9</b>	<b>30,777.9</b>	<b>39,370.9</b>	<b>24,614.0</b>	<b>25,725.5</b>	<b>30,013.9</b>	<b>28,654.0</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>2,750.8</b>	<b>2,612.2</b>	<b>2,612.2</b>	<b>3,913.5</b>	<b>1,265.0</b>	<b>1,663.7</b>	<b>1,775.9</b>	<b>2,375.8</b>
<b>1. Interest Receipts</b>	<b>232.8</b>	<b>122.4</b>	<b>122.4</b>	<b>236.5</b>	<b>178.5</b>	<b>262.1</b>	<b>320.0</b>	<b>320.0</b>
<b>2. Dividends and Profits</b>	<b>0.4</b>	<b>0.5</b>	<b>0.5</b>	<b>0.5</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	MEGHALAYA				MIZORAM			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>175.3</b>	<b>307.4</b>	<b>307.4</b>	<b>332.0</b>	<b>180.5</b>	<b>141.8</b>	<b>142.9</b>	<b>150.2</b>
<i>of which:</i> State Lotteries	–	108.0	108.0	116.6	100.0	89.6	89.6	91.0
<b>4. Social Services ( i to ix)</b>	<b>88.4</b>	<b>170.2</b>	<b>170.2</b>	<b>189.3</b>	<b>96.0</b>	<b>129.6</b>	<b>133.9</b>	<b>242.8</b>
i) Education, Sports, Art and Culture	7.7	13.1	13.1	14.4	9.2	10.5	11.8	15.0
ii) Medical and Public Health	5.6	11.9	11.9	13.6	2.7	3.2	3.0	9.3
iii) Family Welfare	–	–	–	–	–	–	–	0.1
iv) Housing	40.9	2.4	2.4	2.7	4.7	7.4	7.4	8.3
v) Urban Development	0.5	4.1	4.1	4.5	0.5	1.5	1.5	2.4
vi) Labour and Employment	4.8	12.4	12.4	13.8	–	–	–	50.0
vii) Social Security and Welfare	0.1	4.8	4.8	5.4	5.0	5.6	8.8	7.1
viii) Water Supply and Sanitation	28.8	120.0	120.0	133.2	73.9	100.0	100.0	148.6
ix) Others	0.2	1.5	1.5	1.7	–	1.4	1.4	2.0
<b>5. Fiscal Services</b>	–	–	–	–	–	–	–	–
<b>6. Economic Services ( i to xvii)</b>	<b>2,253.9</b>	<b>2,011.7</b>	<b>2,011.7</b>	<b>3,155.2</b>	<b>810.0</b>	<b>1,130.2</b>	<b>1,179.1</b>	<b>1,662.8</b>
i) Crop Husbandry	28.0	35.0	35.0	38.5	3.0	4.6	9.3	8.0
ii) Animal Husbandry	15.4	15.5	15.5	17.0	7.3	7.5	7.5	8.3
iii) Fisheries	0.7	0.9	0.9	1.0	1.3	1.5	2.8	2.8
iv) Forestry and Wildlife	200.3	227.7	227.7	250.5	25.3	28.0	28.0	66.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	6.2	8.5	8.5	9.4	0.1	0.2	0.2	0.5
viii) Major and Medium Irrigation Projects	7.2	14.9	14.9	16.4	8.5	11.0	11.0	13.5
viii) Major and Medium Irrigation Projects	–	–	–	–	–	–	–	0.8
ix) Minor Irrigation	1.7	0.9	0.9	1.0	–	–	–	–
x) Power	–	20.0	20.0	20.0	678.6	996.5	996.5	1,189.3
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	3.9	4.5	4.5	5.0	1.5	2.0	3.3	3.7
xiii) Industries@	1,982.1	1,654.5	1,654.5	2,764.2	14.1	15.0	45.8	88.6
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	–	–	–	20.1	19.1	21.8	24.0
xvi) Tourism	–	0.4	0.4	0.4	12.4	12.5	13.0	14.0
xvii) Others*	8.3	28.9	28.9	31.8	37.9	32.2	39.9	243.3
<b>D. Grants from the Centre (1 to 5)</b>	<b>21,155.9</b>	<b>28,165.7</b>	<b>28,165.7</b>	<b>35,457.4</b>	<b>23,348.9</b>	<b>24,061.8</b>	<b>28,238.0</b>	<b>26,278.2</b>
1. State Plan Schemes	13,945.6	15,936.3	15,936.3	23,263.6	13,385.9	14,061.9	14,891.3	15,960.9
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	262.4	160.2	160.2	256.7	108.7	–	–	–
3. Centrally Sponsored Schemes	2,510.1	5,907.0	5,907.0	6,332.0	2,228.1	1,932.5	3,940.5	509.1
4. NEC/ Special Plan Scheme	666.6	926.8	926.8	923.4	372.9	–	464.2	549.0
5. Non-Plan Grants (a to c)	3,771.2	5,235.4	5,235.4	4,681.7	7,253.3	8,067.4	8,942.0	9,259.2
a) Statutory Grants	3,121.5	3,930.0	3,930.0	3,190.0	6,864.0	7,150.0	7,364.0	7,994.0
b) Grants for relief on account of Natural Calamities	95.1	141.9	141.9	148.4	109.4	87.0	87.0	90.8
c) Others	554.6	1,163.5	1,163.5	1,343.3	279.9	830.4	1,491.0	1,174.4

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	NAGALAND				ODISHA			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>37,197.6</b>	<b>53,543.7</b>	<b>52,908.2</b>	<b>56,116.1</b>	<b>264,302.0</b>	<b>314,453.0</b>	<b>325,435.6</b>	<b>363,833.5</b>
<b>I. TAX REVENUE (A+B)</b>	<b>6,145.4</b>	<b>8,604.0</b>	<b>9,042.5</b>	<b>10,794.6</b>	<b>175,009.9</b>	<b>203,641.8</b>	<b>206,126.5</b>	<b>237,348.3</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>1,805.1</b>	<b>2,033.0</b>	<b>2,147.9</b>	<b>2,511.9</b>	<b>89,823.4</b>	<b>103,600.1</b>	<b>106,084.8</b>	<b>123,058.4</b>
<b>1. Taxes on Income (i+ii)</b>	<b>225.4</b>	<b>250.0</b>	<b>260.0</b>	<b>290.0</b>	<b>1,355.5</b>	<b>1,450.0</b>	<b>1,450.0</b>	<b>1,650.0</b>
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	225.4	250.0	260.0	290.0	1,355.5	1,450.0	1,450.0	1,650.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>18.2</b>	<b>19.8</b>	<b>19.8</b>	<b>21.3</b>	<b>6,521.4</b>	<b>9,120.1</b>	<b>8,553.2</b>	<b>9,750.0</b>
i) Land Revenue	6.3	8.1	8.1	8.7	2,921.7	3,767.0	4,053.2	4,650.0
ii) Stamps and Registration Fees	11.9	11.7	11.7	12.6	3,599.6	5,353.2	4,500.0	5,100.0
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>1,561.5</b>	<b>1,763.3</b>	<b>1,868.1</b>	<b>2,200.6</b>	<b>81,946.5</b>	<b>93,030.0</b>	<b>96,081.6</b>	<b>111,658.4</b>
i) Sales Tax (a to f)	1,322.2	1,550.0	1,550.0	1,855.0	54,087.6	62,732.6	65,000.0	75,635.8
a) State Sales Tax/VAT	1,322.2	1,550.0	1,550.0	1,855.0	49,150.0	54,545.4	59,095.1	68,821.0
b) Central Sales Tax	—	—	—	—	4,937.7	8,187.2	5,904.9	6,814.8
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	—	—	—	—	—	—	—	—
ii) State Excise	31.4	36.2	36.2	39.1	8,490.5	9,505.0	10,000.0	12,000.0
iii) Taxes on Vehicles	167.3	151.2	256.0	278.6	6,112.3	7,134.2	7,150.0	8,422.5
iv) Taxes on Goods and Passengers	39.6	25.4	25.4	27.4	8,152.5	7,859.0	8,750.0	10,000.0
v) Taxes and Duties on Electricity	1.1	0.3	0.3	0.4	4,599.6	5,217.7	4,600.0	5,000.0
vi) Entertainment Tax	—	—	—	—	92.8	121.6	114.4	120.6
vii) Other Taxes and Duties	—	0.1	0.1	0.1	411.3	459.9	467.2	479.5
<b>B. Share in Central Taxes (i to ix)</b>	<b>4,340.3</b>	<b>6,571.0</b>	<b>6,894.6</b>	<b>8,282.7</b>	<b>85,186.5</b>	<b>100,041.7</b>	<b>100,041.7</b>	<b>114,289.9</b>
i) Corporation Tax	1,786.5	2,740.9	2,695.7	3,347.4	35,057.8	41,715.1	41,715.1	47,035.1
ii) Income Tax	995.2	1,218.7	1,424.5	1,646.4	19,528.6	18,549.0	18,549.0	26,200.4
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
v) Taxes on Wealth	4.0	6.0	5.5	6.3	79.3	91.1	91.1	106.4
vi) Customs	675.3	1,062.1	1,206.0	1,402.7	11,922.4	16,165.5	16,165.5	15,995.6
vii) Union Excise Duties	421.7	865.1	877.3	1,069.8	9,603.6	13,166.3	13,166.3	12,884.6
viii) Service Tax	457.6	678.2	685.6	810.1	8,994.9	10,354.8	10,354.8	12,067.8
ix) Other Taxes and Duties on Commodities and Services	—	—	—	—	-0.1	-0.1	-0.1	-0.1
<b>II. NON-TAX REVENUE (C+D)</b>	<b>31,052.2</b>	<b>44,939.7</b>	<b>43,865.7</b>	<b>45,321.5</b>	<b>89,292.1</b>	<b>110,811.2</b>	<b>119,309.0</b>	<b>126,485.2</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>1,263.5</b>	<b>1,661.6</b>	<b>1,542.9</b>	<b>1,908.5</b>	<b>32,121.9</b>	<b>31,659.8</b>	<b>33,168.8</b>	<b>37,990.5</b>
<b>1. Interest Receipts</b>	<b>100.2</b>	<b>45.0</b>	<b>117.0</b>	<b>120.2</b>	<b>3,792.3</b>	<b>2,000.0</b>	<b>1,000.0</b>	<b>1,000.0</b>
<b>2. Dividends and Profits</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>2,507.9</b>	<b>1,000.0</b>	<b>500.0</b>	<b>500.0</b>

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	NAGALAND				ODISHA			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>97.5</b>	<b>200.5</b>	<b>190.5</b>	<b>205.9</b>	<b>1,827.3</b>	<b>1,951.3</b>	<b>1,951.3</b>	<b>1,502.4</b>
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
<b>4. Social Services ( i to ix)</b>	<b>51.4</b>	<b>59.1</b>	<b>54.4</b>	<b>89.5</b>	<b>1,110.4</b>	<b>1,290.9</b>	<b>1,290.9</b>	<b>1,133.6</b>
i) Education, Sports, Art and Culture	4.3	3.2	3.2	3.5	148.8	112.2	112.2	150.0
ii) Medical and Public Health	0.9	2.0	2.0	2.2	129.6	357.0	357.0	150.0
iii) Family Welfare	–	–	–	–	1.0	1.4	1.4	1.3
iv) Housing	34.3	34.4	34.4	67.2	118.8	173.4	173.4	120.1
v) Urban Development	0.3	0.2	0.2	0.2	8.4	3.8	3.8	8.5
vi) Labour and Employment	0.3	0.5	0.5	0.6	78.1	65.2	65.2	68.7
vii) Social Security and Welfare	1.7	2.9	2.9	3.1	3.5	3.5	3.5	5.6
viii) Water Supply and Sanitation	9.4	15.6	10.8	12.4	548.7	513.2	513.2	554.3
ix) Others	0.2	0.3	0.3	0.4	73.6	61.2	61.2	75.1
<b>5. Fiscal Services</b>	–	–	–	–	–	–	–	–
<b>6. Economic Services ( i to xvii)</b>	<b>1,014.3</b>	<b>1,357.0</b>	<b>1,181.0</b>	<b>1,493.0</b>	<b>22,884.1</b>	<b>25,417.5</b>	<b>28,426.6</b>	<b>33,854.5</b>
i) Crop Husbandry	1.3	1.5	1.5	1.7	71.0	101.0	101.0	73.2
ii) Animal Husbandry	4.7	6.5	6.5	7.0	8.6	17.0	17.0	8.9
iii) Fisheries	0.2	0.3	0.3	0.4	27.9	35.7	35.7	28.8
iv) Forestry and Wildlife	77.0	100.0	100.0	108.0	1,090.3	1,000.0	900.0	900.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	31.5	0.7	0.7	0.7	19.9	35.7	35.7	20.5
viii) Major and Medium Irrigation Projects	0.3	0.5	0.5	0.6	10.8	9.4	9.4	11.1
viii) Major and Medium Irrigation Projects	–	–	–	–	654.6	1,107.9	902.8	1,377.3
ix) Minor Irrigation	0.1	0.2	0.2	0.3	44.0	105.1	100.0	150.0
x) Power	751.7	1,073.7	845.0	1,100.0	26.6	16.7	16.7	27.4
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	4.1	7.6	7.6	8.1	22.7	2.6	2.6	23.4
xiii) Industries@	5.9	10.3	6.0	6.5	20,208.2	22,256.6	25,565.6	30,500.7
xiv) Ports and Light Houses	–	–	–	–	8.6	25.1	25.1	9.0
xv) Road Transport	108.1	140.1	117.1	147.0	–	–	–	–
xvi) Tourism	3.0	3.2	3.2	3.5	1.7	5.2	5.2	2.0
xvii) Others*	26.5	12.4	92.4	109.4	689.1	699.5	709.8	722.1
<b>D. Grants from the Centre (1 to 5)</b>	<b>29,788.7</b>	<b>43,278.1</b>	<b>42,322.9</b>	<b>43,413.0</b>	<b>57,170.2</b>	<b>79,151.4</b>	<b>86,140.2</b>	<b>88,494.7</b>
1. State Plan Schemes	11,752.4	17,969.9	17,687.1	18,003.9	27,767.4	38,954.0	38,954.0	47,849.8
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	2,861.3	5,084.0	3,905.1	4,698.5	1,671.1	10,939.4	12,149.8	7,311.0
3. Centrally Sponsored Schemes	–	–	–	–	11,438.2	17,973.9	21,752.3	15,414.6
4. NEC/ Special Plan Scheme	576.8	461.8	515.7	533.8	–	–	–	–
5. Non-Plan Grants (a to c)	14,598.1	19,762.3	20,215.0	20,176.8	16,293.5	11,284.1	13,284.1	17,919.3
a) Statutory Grants	12,125.8	15,987.7	15,987.7	15,680.0	–	–	–	–
b) Grants for relief on account of Natural Calamities	116.9	44.7	44.7	47.0	1,765.0	2,936.9	2,936.9	3,133.7
c) Others	2,355.4	3,729.9	4,182.6	4,449.8	14,528.4	8,347.2	10,347.2	14,785.6

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	PUNJAB				RAJASTHAN			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>221,565.8</b>	<b>286,173.3</b>	<b>304,751.1</b>	<b>315,267.6</b>	<b>353,850.1</b>	<b>424,634.9</b>	<b>459,889.7</b>	<b>522,873.6</b>
<b>I. TAX REVENUE (A+B)</b>	<b>141,835.8</b>	<b>192,156.3</b>	<b>206,034.1</b>	<b>240,727.3</b>	<b>256,724.0</b>	<b>312,730.7</b>	<b>322,713.2</b>	<b>367,930.6</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>120,394.8</b>	<b>163,080.0</b>	<b>173,957.4</b>	<b>204,077.0</b>	<b>164,142.7</b>	<b>190,208.6</b>	<b>194,157.0</b>	<b>213,494.5</b>
<b>1. Taxes on Income (i-ii)</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>0.4</b>	<b>—</b>	<b>—</b>	<b>—</b>
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	—	—	—	—	0.4	—	—	—
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>15,662.5</b>	<b>24,120.0</b>	<b>25,170.0</b>	<b>29,190.0</b>	<b>16,427.4</b>	<b>22,850.6</b>	<b>21,650.6</b>	<b>23,960.6</b>
i) Land Revenue	153.1	170.0	170.0	190.0	1,476.6	1,850.6	1,850.6	1,960.6
ii) Stamps and Registration Fees	15,509.4	23,950.0	25,000.0	29,000.0	13,629.4	16,500.0	17,500.0	19,000.0
iii) Urban Immovable Property Tax	—	—	—	—	1,321.4	4,500.0	2,300.0	3,000.0
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>104,732.3</b>	<b>138,960.0</b>	<b>148,787.4</b>	<b>174,887.0</b>	<b>147,714.9</b>	<b>167,358.0</b>	<b>172,506.4</b>	<b>189,533.9</b>
i) Sales Tax (a to f)	75,774.9	96,000.0	100,000.0	118,000.0	101,635.3	117,300.0	123,000.0	134,900.0
a) State Sales Tax/VAT	72,643.1	—	96,270.0	113,910.0	94,362.9	112,388.3	113,942.1	127,847.1
b) Central Sales Tax	3,131.8	96,000.0	3,730.0	4090.0	4,821.5	2,151.8	6,300.0	4,019.2
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	—	—	—	—	2,450.9	2,759.9	2,757.9	3,033.7
ii) State Excise	21,009.2	25,200.0	26,400.0	32,500.0	23,004.8	24,500.0	24,600.0	26,230.0
iii) Taxes on Vehicles	5,547.4	6,450.0	7,000.0	8,000.0	13,728.7	14,500.0	15,000.0	16,500.0
iv) Taxes on Goods and Passengers	—	—	—	—	1,761.0	2,520.0	1,600.0	2,650.0
v) Taxes and Duties on Electricity	2,301.3	9,800.0	15,197.8	14,000.0	6,999.9	7,788.0	7,706.4	8,466.4
vi) Entertainment Tax	12.0	1,510.0	189.6	2,387.0	140.3	210.0	200.0	240.0
vii) Other Taxes and Duties	87.6	—	—	—	444.9	540.0	400.0	547.5
<b>B. Share in Central Taxes (i to ix)</b>	<b>21,441.0</b>	<b>29,076.3</b>	<b>32,076.7</b>	<b>36,650.3</b>	<b>92,581.3</b>	<b>122,522.1</b>	<b>128,556.2</b>	<b>154,436.1</b>
i) Corporation Tax	8,823.9	12,124.4	13,375.3	14,807.3	38,100.9	51,089.9	50,248.6	62,395.4
ii) Income Tax	4,915.3	5,391.2	5,947.4	7,283.0	21,223.8	22,717.6	26,553.5	30,689.3
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	-0.3	—	—	—	—	—	—
v) Taxes on Wealth	20.0	26.5	29.2	27.9	86.2	111.6	103.0	117.5
vi) Customs	3,000.8	4,698.4	5,183.2	6,205.0	12,957.3	19,798.4	22,479.8	26,146.8
vii) Union Excise Duties	2,417.2	3,826.7	4,221.5	4,732.5	10,437.3	16,125.2	16,353.3	19,941.9
viii) Service Tax	2,263.8	3,009.4	3,319.9	3,594.6	9,775.9	12,679.5	12,818.1	15,145.3
ix) Other Taxes and Duties on Commodities and Services	—	—	—	—	-0.1	-0.1	-0.1	-0.1
<b>II. NON-TAX REVENUE (C+D)</b>	<b>79,730.0</b>	<b>94,016.9</b>	<b>98,717.0</b>	<b>74,540.3</b>	<b>97,126.0</b>	<b>111,904.2</b>	<b>137,176.5</b>	<b>154,943.0</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>56,527.0</b>	<b>66,487.2</b>	<b>65,677.2</b>	<b>31,262.5</b>	<b>45,582.2</b>	<b>49,759.2</b>	<b>57,978.3</b>	<b>64,381.3</b>
<b>1. Interest Receipts</b>	<b>1,646.9</b>	<b>1,430.0</b>	<b>4,124.0</b>	<b>1,766.2</b>	<b>11,854.5</b>	<b>11,292.5</b>	<b>12,306.8</b>	<b>12,292.2</b>
<b>2. Dividends and Profits</b>	<b>9.1</b>	<b>9.0</b>	<b>70.5</b>	<b>9.7</b>	<b>372.6</b>	<b>381.1</b>	<b>383.3</b>	<b>383.8</b>

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	PUNJAB				RAJASTHAN			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>48,894.9</b>	<b>55,694.2</b>	<b>51,231.9</b>	<b>18,676.3</b>	<b>10,157.1</b>	<b>5,736.8</b>	<b>5,393.1</b>	<b>5,066.4</b>
<i>of which:</i> State Lotteries	40,373.9	40,798.7	38,511.3	810.0	—	—	—	—
<b>4. Social Services ( i to ix)</b>	<b>2,233.9</b>	<b>2,581.7</b>	<b>2,768.0</b>	<b>2,876.7</b>	<b>3,556.9</b>	<b>3,799.3</b>	<b>4,575.2</b>	<b>4,471.5</b>
i) Education, Sports, Art and Culture	355.0	420.0	422.2	452.6	391.2	395.3	367.7	433.2
ii) Medical and Public Health	451.3	430.0	680.0	724.6	565.5	427.8	474.3	481.7
iii) Family Welfare	1.0	1.5	1.5	1.5	2.9	3.1	3.0	3.0
iv) Housing	24.5	20.0	30.0	35.0	58.6	70.0	59.6	61.2
v) Urban Development	804.8	1,120.0	835.0	938.5	28.1	20.0	21.5	15.5
vi) Labour and Employment	86.1	110.0	110.0	110.0	64.1	47.8	438.4	489.5
vii) Social Security and Welfare	92.6	20.2	206.3	81.2	26.3	42.0	55.9	47.6
viii) Water Supply and Sanitation	412.6	450.0	450.0	500.0	2,371.5	2,750.0	3,110.0	2,889.5
ix) Others	6.1	10.0	33.0	33.2	48.8	43.3	44.8	50.3
<b>5. Fiscal Services</b>	—	—	—	—	—	—	—	—
<b>6. Economic Services ( i to xvii )</b>	<b>3,742.2</b>	<b>6,772.2</b>	<b>7,482.8</b>	<b>7,933.7</b>	<b>19,641.0</b>	<b>28,549.4</b>	<b>35,319.9</b>	<b>42,167.4</b>
i) Crop Husbandry	94.4	108.3	350.0	350.0	32.6	37.0	41.5	41.3
ii) Animal Husbandry	90.0	70.0	77.0	85.0	22.6	22.5	14.1	14.9
iii) Fisheries	12.9	13.1	20.0	20.0	203.3	200.0	173.5	204.0
iv) Forestry and Wildlife	264.7	170.0	290.0	320.0	563.5	615.0	735.8	616.0
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	37.3	55.0	55.0	60.0	210.3	238.1	291.1	211.2
viii) Major and Medium Irrigation Projects	301.9	360.0	400.0	420.0	53.2	60.0	56.4	68.0
viii) Major and Medium Irrigation Projects	346.2	2,992.4	2,998.1	2,994.2	488.3	612.7	675.5	692.1
ix) Minor Irrigation	5.8	1.5	1.9	5.8	226.2	335.0	254.7	315.5
x) Power	—	—	—	—	2.3	82.7	90.7	94.2
xi) Petroleum	—	—	—	—	1,105.0	8,310.0	14,500.0	18,900.0
xii) Village and Small Industries	11.2	16.6	18.3	20.1	12.0	9.2	25.3	9.2
xiii) Industries@	389.7	400.3	600.3	650.4	16,186.7	17,636.0	18,051.7	20,601.6
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	1,145.5	1,100.0	1,210.0	1,330.0	—	—	—	—
xvi) Tourism	-36.8	—	—	—	20.9	152.0	156.0	154.0
xvii) Others*	1,079.4	1,485.0	1,462.2	1,678.2	514.3	239.3	253.5	245.4
<b>D. Grants from the Centre ( 1 to 5)</b>	<b>23,203.0</b>	<b>27,529.7</b>	<b>33,039.8</b>	<b>43,277.8</b>	<b>51,543.9</b>	<b>62,145.0</b>	<b>79,198.2</b>	<b>90,561.7</b>
1. State Plan Schemes	12,792.5	8,728.7	16,129.4	19,485.5	16,058.9	25,123.4	32,628.2	30,633.5
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	382.0	3,922.8	3,334.1	2,539.2	1,278.8	—	—	—
3. Centrally Sponsored Schemes	6,125.4	9,982.8	7,232.2	14,689.4	17,056.5	23,258.8	23,091.9	26,011.1
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants ( a to c)	3,903.1	4,895.4	6,344.2	6,563.7	17,149.7	13,762.8	23,478.1	33,917.1
a) Statutory Grants	—	—	—	—	9,971.3	5,297.5	14,153.2	24,364.2
b) Grants for relief on account of Natural Calamities	—	—	—	—	3,789.0	3,789.0	4,505.0	4,730.2
c) Others	3,903.1	4,895.4	6,344.2	6,563.7	3,389.4	4,676.3	4,819.9	4,822.7

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	SIKKIM				TAMIL NADU			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>32,543.9</b>	<b>35,851.6</b>	<b>35,799.9</b>	<b>41,860.0</b>	<b>558,441.4</b>	<b>630,917.4</b>	<b>724,138.1</b>	<b>856,851.3</b>
<b>I. TAX REVENUE (A+B)</b>	<b>5,983.3</b>	<b>7,116.2</b>	<b>7,582.8</b>	<b>8,998.0</b>	<b>453,028.6</b>	<b>518,400.1</b>	<b>608,821.5</b>	<b>728,981.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>2,229.4</b>	<b>2,112.4</b>	<b>2,328.4</b>	<b>2,691.0</b>	<b>365,466.7</b>	<b>414,383.2</b>	<b>491,251.1</b>	<b>597,870.2</b>
<b>1. Taxes on Income (i+ii)</b>	<b>21.3</b>	<b>19.0</b>	<b>20.0</b>	<b>20.0</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>-5.7</b>
i) Agricultural Income Tax	–	–	–	–	–	–	–	-5.7
ii) Taxes on Professions, Trades, Callings and Employment	21.3	19.0	20.0	20.0	–	–	–	–
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>72.0</b>	<b>69.5</b>	<b>69.5</b>	<b>70.8</b>	<b>37,908.3</b>	<b>41,538.1</b>	<b>47,065.2</b>	<b>65,759.7</b>
i) Land Revenue	27.1	38.2	38.2	38.2	1,166.6	387.9	950.3	708.2
ii) Stamps and Registration Fees	44.8	31.3	31.3	32.6	36,621.6	40,961.8	45,994.7	64,925.4
iii) Urban Immovable Property Tax	–	–	–	–	120.1	188.4	120.1	126.1
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>2,136.1</b>	<b>2,023.9</b>	<b>2,238.9</b>	<b>2,600.2</b>	<b>327,558.4</b>	<b>372,845.1</b>	<b>444,185.9</b>	<b>532,116.2</b>
i) Sales Tax (a to f)	1,210.7	1,185.0	1,392.3	1,601.1	226,615.2	255,046.5	303,708.1	371,961.2
a) State Sales Tax/VAT	1,134.2	1,165.0	1,304.3	1,499.9	209,857.4	236,389.5	282,008.6	347,879.0
b) Central Sales Tax	76.5	20.0	88.0	101.2	16,757.8	18,657.0	21,699.6	24,082.2
c) Sales Tax on Motor Spirit and Lubricants	–	–	–	–	–	–	–	–
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	–	–	–	–	–	–	–	–
ii) State Excise	572.7	555.0	555.0	674.4	67,406.8	75,081.8	79,299.5	101,912.0
iii) Taxes on Vehicles	78.8	90.0	90.0	100.0	20,246.4	23,964.2	25,767.6	32,352.5
iv) Taxes on Goods and Passengers	–	–	–	–	10,919.2	11,447.8	15,275.3	17,883.7
v) Taxes and Duties on Electricity	–	–	–	–	370.6	5,287.3	17,664.3	5,320.3
vi) Entertainment Tax	6.1	7.6	7.6	7.9	108.0	71.0	152.0	158.2
vii) Other Taxes and Duties	267.7	186.3	194.0	216.8	1,892.3	1,946.4	2,319.1	2,528.2
<b>B. Share in Central Taxes (i to ix)</b>	<b>3,753.9</b>	<b>5,003.8</b>	<b>5,254.4</b>	<b>6,307.0</b>	<b>87,561.9</b>	<b>104,016.9</b>	<b>117,570.4</b>	<b>131,110.8</b>
i) Corporation Tax	1,542.0	2,086.2	2,051.8	2,547.8	36,035.9	43,373.6	48,578.4	52,971.6
ii) Income Tax	866.0	927.8	1,088.8	1,253.3	20,073.5	19,286.5	22,179.5	26,054.2
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	3.5	4.6	4.2	4.8	81.5	94.7	94.7	99.8
vi) Customs	524.4	808.4	917.9	1,067.7	12,255.1	16,808.2	19,329.4	22,197.7
vii) Union Excise Duties	422.4	658.5	667.8	814.3	9,871.6	13,689.8	15,332.6	16,930.0
viii) Service Tax	395.6	518.3	523.9	619.1	9,244.4	10,764.2	12,055.9	12,857.6
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	-0.1	-0.1	-0.1	-0.1
<b>II. NON-TAX REVENUE (C+D)</b>	<b>26,560.6</b>	<b>28,735.4</b>	<b>28,217.1</b>	<b>32,862.0</b>	<b>105,412.7</b>	<b>112,517.3</b>	<b>115,316.6</b>	<b>127,870.2</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>13,564.4</b>	<b>12,745.7</b>	<b>11,623.4</b>	<b>12,815.4</b>	<b>50,270.5</b>	<b>41,012.8</b>	<b>47,208.3</b>	<b>50,149.7</b>
<b>1. Interest Receipts</b>	<b>441.8</b>	<b>255.8</b>	<b>175.8</b>	<b>139.2</b>	<b>17,972.9</b>	<b>13,646.7</b>	<b>14,611.9</b>	<b>14,974.3</b>
<b>2. Dividends and Profits</b>	<b>4.6</b>	<b>12.6</b>	<b>20.3</b>	<b>12.6</b>	<b>483.2</b>	<b>79.7</b>	<b>409.6</b>	<b>417.0</b>

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	SIKKIM				TAMIL NADU			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>9,802.1</b>	<b>10,097.8</b>	<b>9,941.8</b>	<b>10,627.6</b>	<b>7,092.1</b>	<b>6,371.0</b>	<b>6,950.6</b>	<b>6,911.8</b>
<i>of which:</i> State Lotteries	9,499.2	9,738.5	9,538.5	10,107.8	0.6	–	0.1	0.1
<b>4. Social Services ( i to ix)</b>	<b>90.2</b>	<b>53.2</b>	<b>61.0</b>	<b>68.3</b>	<b>13,244.3</b>	<b>11,161.2</b>	<b>15,125.3</b>	<b>16,632.7</b>
i) Education, Sports, Art and Culture	15.7	12.1	13.5	14.0	3,836.4	5,313.2	7,365.8	7,870.0
ii) Medical and Public Health	10.2	5.6	5.6	5.6	912.6	1,156.4	1,356.2	1,347.5
iii) Family Welfare	–	–	–	–	290.7	291.4	461.3	483.9
iv) Housing	2.7	3.6	3.6	3.6	467.0	417.5	561.4	575.4
v) Urban Development	30.4	1.3	7.6	7.8	6,588.6	3,091.7	4,427.6	5,405.6
vi) Labour and Employment	2.5	1.0	1.0	1.0	380.2	417.8	430.4	424.2
vii) Social Security and Welfare	0.1	0.2	0.2	0.2	447.4	374.6	422.4	422.6
viii) Water Supply and Sanitation	26.2	28.2	28.3	34.9	2.7	2.8	2.0	2.1
ix) Others	2.4	1.2	1.2	1.3	318.7	95.6	98.1	101.6
<b>5. Fiscal Services</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>0.4</b>	<b>–</b>	<b>0.5</b>	<b>0.5</b>
<b>6. Economic Services ( i to xvii )</b>	<b>3,225.6</b>	<b>2,326.4</b>	<b>1,424.6</b>	<b>1,967.8</b>	<b>11,477.6</b>	<b>9,754.2</b>	<b>10,110.6</b>	<b>11,213.4</b>
i) Crop Husbandry	4.0	4.2	4.2	4.2	925.4	877.7	967.1	990.3
ii) Animal Husbandry	3.2	4.5	3.8	3.8	87.7	87.6	92.7	93.3
iii) Fisheries	0.2	0.2	0.2	0.3	44.9	51.9	54.7	56.3
iv) Forestry and Wildlife	87.9	110.0	110.0	110.0	869.0	901.5	892.5	1,213.3
v) Plantations	18.0	27.0	27.0	28.0	–	–	–	–
vi) Co-operation	0.1	–	–	–	210.2	195.8	222.4	234.8
viii) Major and Medium Irrigation Projects	–	–	–	–	300.2	319.2	296.3	286.9
viii) Major and Medium Irrigation Projects	–	–	–	–	331.7	199.0	355.9	1,050.8
ix) Minor Irrigation	3.6	2.1	1.2	3.1	16.3	11.8	23.6	26.5
x) Power	2,858.3	1,900.0	1,000.0	1,500.0	–	–	–	–
xi) Petroleum	–	–	–	–	0.1	–	0.1	0.1
xii) Village and Small Industries	0.9	2.5	2.5	2.5	89.6	95.2	238.4	106.1
xiii) Industries@	3.1	3.4	3.6	3.6	7,623.6	6,347.8	6,181.1	6,475.0
xiv) Ports and Light Houses	–	–	–	–	27.5	44.6	47.5	47.5
xv) Road Transport	202.9	212.0	227.0	237.5	–	–	–	–
xvi) Tourism	16.2	31.1	31.1	50.0	31.6	280.0	30.0	30.0
xvii) Others*	27.3	29.4	14.0	24.8	919.8	342.2	708.3	602.5
<b>D. Grants from the Centre (1 to 5)</b>	<b>12,996.2</b>	<b>15,989.6</b>	<b>16,593.7</b>	<b>20,046.6</b>	<b>55,142.2</b>	<b>71,504.5</b>	<b>68,108.3</b>	<b>77,720.5</b>
1. State Plan Schemes	10,261.9	10,853.6	11,284.8	14,955.4	22,532.4	28,892.4	26,497.9	31,246.9
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	46.3	42.4	48.5	62.1	1,296.9	1,130.4	1,535.0	1,905.7
3. Centrally Sponsored Schemes	1,871.4	2,843.7	2,993.0	2,856.1	13,310.8	16,083.0	17,381.2	17,311.9
4. NEC/ Special Plan Scheme	528.7	909.0	926.5	808.7	–	–	–	–
5. Non-Plan Grants (a to c)	287.9	1,340.9	1,340.9	1,364.2	18,002.0	25,398.7	22,694.2	27,256.1
a) Statutory Grants	–	–	–	–	7,853.5	7,251.3	10,608.6	21,631.8
b) Grants for relief on account of Natural Calamities	147.8	204.8	204.8	215.0	1,429.5	2,201.4	–	–
c) Others	140.1	1,136.1	1,136.1	1,149.2	8,719.0	15,946.0	12,085.6	5,624.2



Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	TRIPURA				UTTARAKHAND			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>56,200.1</b>	<b>55,125.4</b>	<b>53,865.0</b>	<b>59,893.5</b>	<b>94,861.3</b>	<b>121,588.0</b>	<b>133,406.0</b>	<b>146,349.9</b>
<b>I. TAX REVENUE (A+B)</b>	<b>12,333.8</b>	<b>17,360.5</b>	<b>16,954.7</b>	<b>20,670.8</b>	<b>51,090.5</b>	<b>63,689.0</b>	<b>67,863.7</b>	<b>77,150.5</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>5,270.4</b>	<b>6,670.5</b>	<b>6,264.7</b>	<b>7,834.8</b>	<b>35,590.4</b>	<b>40,243.0</b>	<b>43,263.0</b>	<b>47,597.4</b>
<b>1. Taxes on Income (i-ii)</b>	<b>291.8</b>	<b>320.0</b>	<b>300.0</b>	<b>315.0</b>	<b>71.3</b>	<b>80.0</b>	<b>80.0</b>	<b>120.0</b>
i) Agricultural Income Tax	0.1	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	291.7	320.0	300.0	315.0	71.3	80.0	80.0	120.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>236.9</b>	<b>430.0</b>	<b>257.9</b>	<b>257.9</b>	<b>4,075.0</b>	<b>4,373.8</b>	<b>4,373.8</b>	<b>4,973.3</b>
i) Land Revenue	55.4	150.0	58.2	58.2	88.0	117.3	117.3	134.8
ii) Stamps and Registration Fees	181.5	280.0	199.7	199.7	3,987.0	4,256.5	4,256.5	4,838.5
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>4,741.7</b>	<b>5,920.5</b>	<b>5,706.8</b>	<b>7,261.9</b>	<b>31,444.2</b>	<b>35,789.2</b>	<b>38,809.2</b>	<b>42,504.1</b>
i) Sales Tax (a to f)	3,749.3	4,750.0	4,500.0	5,980.0	22,468.4	25,860.0	28,880.0	31,876.0
a) State Sales Tax/VAT	3,749.3	4,750.0	4,500.0	5,980.0	19,766.4	18,145.0	20,165.0	21,100.0
b) Central Sales Tax	—	—	—	—	2,625.1	600.0	600.0	700.0
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	0.9	7,000.0	8,000.0	10,000.0
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	—	—	—	—	76.0	115.0	115.0	76.0
ii) State Excise	610.9	700.0	750.0	825.0	7,046.4	6,869.3	6,869.3	7,276.7
iii) Taxes on Vehicles	371.4	450.0	445.7	445.7	1,845.6	2,253.0	2,253.0	2,495.3
iv) Taxes on Goods and Passengers	—	—	—	—	—	—	—	—
v) Taxes and Duties on Electricity	0.2	0.5	0.2	0.3	21.1	720.0	720.0	750.0
vi) Entertainment Tax	—	—	—	—	62.7	80.0	80.0	100.0
vii) Other Taxes and Duties	9.9	20.0	10.9	10.9	—	6.8	6.8	6.0
<b>B. Share in Central Taxes (i to ix)</b>	<b>7,063.4</b>	<b>10,690.0</b>	<b>10,690.0</b>	<b>12,836.0</b>	<b>15,500.1</b>	<b>23,446.0</b>	<b>24,600.7</b>	<b>29,553.1</b>
i) Corporation Tax	2,907.3	2,741.6	2,741.6	3,099.2	6,378.5	9,776.3	9,615.3	11,939.7
ii) Income Tax	1,619.5	2,255.0	2,255.0	2,612.6	3,553.1	4,347.1	5,081.1	5,872.5
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
v) Taxes on Wealth	6.6	755.3	755.3	1,112.9	14.4	21.4	19.7	22.5
vi) Customs	988.7	1,717.4	1,717.4	2,075.0	2,169.2	3,788.5	4,301.6	5,003.3
vii) Union Excise Duties	796.4	1,963.0	1,963.0	2,320.6	1,747.3	3,085.6	3,129.3	3,816.0
viii) Service Tax	744.9	1,257.7	1,257.7	1,615.7	1,637.6	2,427.1	2,453.7	2,899.1
ix) Other Taxes and Duties on Commodities and Services	—	—	—	—	—	—	—	—
<b>II. NON-TAX REVENUE (C+D)</b>	<b>43,866.3</b>	<b>37,764.9</b>	<b>36,910.3</b>	<b>39,222.7</b>	<b>43,770.8</b>	<b>57,899.0</b>	<b>65,542.3</b>	<b>69,199.4</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>1,253.6</b>	<b>1,902.0</b>	<b>1,305.3</b>	<b>1,371.0</b>	<b>6,318.6</b>	<b>11,150.1</b>	<b>11,150.1</b>	<b>16,471.1</b>
<b>1. Interest Receipts</b>	<b>278.8</b>	<b>250.0</b>	<b>292.7</b>	<b>262.5</b>	<b>537.1</b>	<b>620.1</b>	<b>620.1</b>	<b>520.1</b>
<b>2. Dividends and Profits</b>	<b>—</b>	<b>2.0</b>	<b>—</b>	<b>1.0</b>	<b>0.7</b>	<b>7.8</b>	<b>7.8</b>	<b>5.0</b>

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	TRIPURA				UTTARAKHAND			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>623.2</b>	<b>1,067.1</b>	<b>624.0</b>	<b>708.6</b>	<b>1,063.9</b>	<b>3,705.8</b>	<b>3,705.8</b>	<b>8,858.4</b>
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
<b>4. Social Services ( i to ix)</b>	<b>94.7</b>	<b>172.2</b>	<b>94.3</b>	<b>97.7</b>	<b>727.0</b>	<b>478.1</b>	<b>478.1</b>	<b>550.7</b>
i) Education, Sports, Art and Culture	15.0	20.0	15.8	16.5	341.8	191.7	191.7	188.7
ii) Medical and Public Health	48.7	80.0	51.1	53.7	117.3	114.8	114.8	179.3
iii) Family Welfare	–	–	–	–	0.2	0.2	0.2	0.2
iv) Housing	13.4	30.0	10.5	10.0	16.0	20.0	20.0	20.0
v) Urban Development	–	–	–	–	39.8	40.0	40.0	15.0
vi) Labour and Employment	3.8	4.0	2.0	2.0	23.0	22.3	22.3	24.3
vii) Social Security and Welfare	0.6	0.7	0.3	0.5	24.9	28.0	28.0	50.0
viii) Water Supply and Sanitation	11.3	30.0	10.5	10.0	3.1	1.0	1.0	1.0
ix) Others	1.8	7.5	4.1	5.1	160.8	60.2	60.2	72.2
<b>5. Fiscal Services</b>	–	–	–	–	<b>0.1</b>	–	–	–
<b>6. Economic Services ( i to xvii )</b>	<b>256.9</b>	<b>410.8</b>	<b>294.4</b>	<b>301.3</b>	<b>3,989.7</b>	<b>6,338.2</b>	<b>6,338.3</b>	<b>6,536.9</b>
i) Crop Husbandry	15.2	25.0	16.0	16.8	45.5	48.9	48.9	26.1
ii) Animal Husbandry	14.5	30.0	13.1	13.0	42.3	17.9	17.9	18.2
iii) Fisheries	6.7	35.0	15.0	15.0	1.1	0.3	0.3	1.7
iv) Forestry and Wildlife	62.9	70.0	66.0	69.1	2,357.0	2,661.0	2,661.0	2,868.3
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	0.7	2.5	1.0	1.3	17.8	51.8	51.8	10.2
viii) Major and Medium Irrigation Projects	–	–	–	–	0.1	0.4	0.4	0.3
viii) Major and Medium Irrigation Projects	0.6	–	–	–	70.8	33.2	33.2	33.1
ix) Minor Irrigation	–	21.0	12.5	10.5	17.7	20.0	20.0	30.0
x) Power	–	–	–	–	561.3	2,300.0	2,300.0	2,350.0
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	14.6	1.0	0.5	1.0	5.3	7.2	7.2	5.7
xiii) Industries@	118.7	140.0	124.6	131.0	744.2	990.2	990.2	1,110.1
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	–	–	–	1.3	30.0	30.0	3.1
xvi) Tourism	2.3	20.9	12.5	10.9	4.2	40.0	40.0	8.0
xvii) Others*	20.6	65.3	33.2	32.7	121.1	137.5	137.6	72.2
<b>D. Grants from the Centre (1 to 5)</b>	<b>42,612.7</b>	<b>35,862.9</b>	<b>35,605.0</b>	<b>37,851.7</b>	<b>37,452.2</b>	<b>46,748.9</b>	<b>54,392.2</b>	<b>52,728.3</b>
1. State Plan Schemes	13,902.5	18,760.1	19,012.8	22,469.4	23,683.5	32,227.2	32,227.2	39,393.9
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	325.6	123.5	–	–	110.8	787.2	787.2	228.3
3. Centrally Sponsored Schemes	2,662.6	2,976.5	3,000.0	3,000.0	2,165.4	5,343.6	5,630.0	6,052.7
4. NEC/ Special Plan Scheme	770.5	1,800.0	1,800.0	1,250.0	–	–	–	–
5. Non-Plan Grants (a to c)	24,951.5	12,202.8	11,792.2	11,132.3	11,492.6	8,390.9	15,747.7	7,053.4
a) Statutory Grants	23,392.4	10,540.0	10,540.0	9,340.0	11,012.4	6,619.9	6,626.7	5,759.9
b) Grants for relief on account of Natural Calamities	160.9	183.4	183.8	192.5	418.0	1,058.9	6,058.9	1,111.9
c) Others	1,398.2	1,479.4	1,068.4	1,599.8	62.2	712.1	3,062.1	181.6

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	UTTAR PRADESH				WEST BENGAL			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>964,209.4</b>	<b>1,116,206.1</b>	<b>1,131,182.9</b>	<b>1,314,287.0</b>	<b>369,216.5</b>	<b>475,723.6</b>	<b>501,160.5</b>	<b>658,479.0</b>
<b>I. TAX REVENUE (A+B)</b>	<b>656,742.7</b>	<b>778,230.9</b>	<b>818,752.0</b>	<b>986,093.6</b>	<b>285,481.4</b>	<b>352,137.9</b>	<b>372,549.5</b>	<b>468,568.6</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>338,776.0</b>	<b>423,058.7</b>	<b>406,856.4</b>	<b>503,341.8</b>	<b>168,999.8</b>	<b>200,077.3</b>	<b>213,000.0</b>	<b>276,900.0</b>
<b>1. Taxes on Income (i+ii)</b>	<b>209.4</b>	<b>258.4</b>	<b>258.4</b>	<b>310.1</b>	<b>3,712.6</b>	<b>3,933.8</b>	<b>4,640.8</b>	<b>5,801.0</b>
i) Agricultural Income Tax	—	—	—	—	88.6	42.5	110.8	138.5
ii) Taxes on Professions, Trades, Callings and Employment	209.4	258.4	258.4	310.1	3,624.0	3,891.3	4,530.0	5,662.5
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>52,253.7</b>	<b>59,418.8</b>	<b>68,913.9</b>	<b>72,398.6</b>	<b>27,432.2</b>	<b>35,496.1</b>	<b>35,257.3</b>	<b>46,974.1</b>
i) Land Revenue	6,631.4	2,048.9	8,096.6	2,458.7	9,289.2	11,909.3	12,604.9	16,943.7
ii) Stamps and Registration Fees	45,622.3	57,369.9	60,817.3	69,939.9	18,142.2	23,585.7	22,651.4	30,029.2
iii) Urban Immovable Property Tax	—	—	—	—	0.8	1.0	1.0	1.2
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>286,312.9</b>	<b>363,381.5</b>	<b>337,684.1</b>	<b>430,633.1</b>	<b>137,855.0</b>	<b>160,647.5</b>	<b>173,102.0</b>	<b>224,124.9</b>
i) Sales Tax (a to f)	208,251.8	269,783.4	244,656.2	320,000.0	105,096.4	122,577.3	132,757.2	170,244.4
a) State Sales Tax/VAT	188,194.9	248,934.8	225,505.9	295,815.6	96,384.8	111,175.3	121,083.6	155,068.7
b) Central Sales Tax	13,975.1	19,311.8	17,613.5	23,037.7	8,622.1	11,238.2	11,553.7	15,019.8
c) Sales Tax on Motor Spirit and Lubricants	81.6	—	—	—	0.6	2.8	0.8	1.1
d) Surcharge on Sales Tax	33.8	—	—	—	79.8	138.2	106.9	139.0
e) Receipts of Turnover Tax	—	—	—	—	7.4	21.4	9.9	12.8
f) Other Receipts	5,966.4	1,536.7	1,536.8	1,146.7	1.7	1.5	2.3	2.9
ii) State Excise	56,660.6	67,632.3	67,700.7	81,240.8	14,438.1	17,597.8	18,124.7	24,188.3
iii) Taxes on Vehicles	14,035.0	11,702.1	11,352.1	23,299.5	7,743.4	8,901.3	10,066.4	13,589.7
iv) Taxes on Goods and Passengers	2,710.5	9,196.9	8,908.3	—	0.2	19.2	0.3	0.3
v) Taxes and Duties on Electricity	2,721.6	2,815.0	2,815.1	3,237.3	6,645.7	7,109.0	7,739.5	10,409.5
vi) Entertainment Tax	1,866.0	2,170.0	2,164.3	2,755.0	416.0	522.1	520.0	650.0
vii) Other Taxes and Duties	67.5	81.7	87.4	100.5	3,515.1	3,920.6	3,893.9	5,042.8
<b>B. Share in Central Taxes (i to ix)</b>	<b>317,966.7</b>	<b>355,172.2</b>	<b>411,895.6</b>	<b>482,751.8</b>	<b>116,481.6</b>	<b>152,060.6</b>	<b>159,549.5</b>	<b>191,668.6</b>
i) Corporation Tax	130,856.9	143,365.3	171,757.3	201,299.6	47,936.9	63,406.3	62,362.2	77,437.3
ii) Income Tax	72,892.6	69,854.7	76,373.4	89,509.6	26,702.8	28,194.2	32,954.8	38,087.6
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	-8.6	-8.6	0.1	—	—	—	—
v) Taxes on Wealth	296.1	137.3	375.2	439.7	108.5	138.5	127.9	145.9
vi) Customs	44,501.8	59,339.8	66,559.5	78,007.7	16,302.4	24,571.2	27,899.1	32,450.0
vii) Union Excise Duties	35,846.5	40,029.2	54,210.8	63,535.1	13,131.7	20,012.6	20,295.6	24,749.4
viii) Service Tax	33,573.1	42,468.9	42,628.3	49,960.4	12,299.4	15,737.9	15,910.0	18,798.5
ix) Other Taxes and Duties on Commodities and Services	-0.3	-14.4	-0.3	-0.4	-0.1	-0.1	-0.1	-0.1
<b>II. NON-TAX REVENUE (C+D)</b>	<b>307,466.7</b>	<b>337,975.2</b>	<b>312,430.9</b>	<b>328,193.3</b>	<b>83,735.1</b>	<b>123,585.7</b>	<b>128,611.0</b>	<b>189,910.4</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>136,010.8</b>	<b>149,854.8</b>	<b>137,649.3</b>	<b>121,115.6</b>	<b>24,381.1</b>	<b>35,175.3</b>	<b>29,068.7</b>	<b>31,944.5</b>
<b>1. Interest Receipts</b>	<b>6,036.6</b>	<b>10,799.5</b>	<b>8,570.0</b>	<b>8,616.2</b>	<b>3,628.3</b>	<b>9,870.7</b>	<b>5,431.1</b>	<b>6,029.1</b>
<b>2. Dividends and Profits</b>	<b>271.8</b>	<b>1,495.4</b>	<b>495.4</b>	<b>525.1</b>	<b>4.8</b>	<b>80.0</b>	<b>80.0</b>	<b>88.0</b>

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	UTTAR PRADESH				WEST BENGAL			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>84,821.1</b>	<b>76,816.1</b>	<b>70,027.2</b>	<b>48,850.1</b>	<b>3,922.0</b>	<b>6,179.3</b>	<b>5,247.8</b>	<b>6,029.1</b>
<i>of which:</i> State Lotteries	–	–	–	–	318.0	404.9	465.7	520.6
<b>4. Social Services ( i to ix)</b>	<b>26,217.4</b>	<b>33,221.8</b>	<b>34,096.6</b>	<b>34,448.7</b>	<b>1,929.5</b>	<b>2,581.8</b>	<b>2,494.2</b>	<b>2,849.9</b>
i) Education, Sports, Art and Culture	23,398.6	29,874.9	29,886.7	30,000.0	730.4	597.3	839.9	965.9
ii) Medical and Public Health	943.5	1,311.8	1,311.8	1,424.0	473.4	1,484.6	707.7	810.8
iii) Family Welfare	2.7	31.6	31.6	31.6	1.1	6.6	1.3	1.5
iv) Housing	138.4	405.5	405.5	405.5	145.2	121.5	167.0	192.0
v) Urban Development	278.2	345.8	1.0	1.5	340.5	106.9	391.6	450.3
vi) Labour and Employment	163.8	158.5	158.5	154.0	47.1	70.9	156.2	164.4
vii) Social Security and Welfare	396.9	861.1	400.0	500.0	103.6	101.0	119.1	136.9
viii) Water Supply and Sanitation	45.4	–	650.0	622.9	26.2	26.7	30.2	34.7
ix) Others	849.9	232.6	1,251.5	1,309.1	61.9	66.3	81.1	93.3
<b>5. Fiscal Services</b>	<b>0.1</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>0.1</b>	<b>–</b>	<b>0.1</b>	<b>0.1</b>
<b>6. Economic Services ( i to xvii)</b>	<b>18,663.8</b>	<b>27,522.0</b>	<b>24,460.1</b>	<b>28,675.5</b>	<b>14,896.5</b>	<b>16,463.5</b>	<b>15,815.6</b>	<b>16,948.4</b>
i) Crop Husbandry	376.0	526.2	350.0	441.2	58.4	67.4	67.1	77.2
ii) Animal Husbandry	132.6	314.3	250.0	300.0	37.5	73.4	43.5	49.9
iii) Fisheries	31.1	39.3	39.3	50.0	11.9	149.8	155.0	165.2
iv) Forestry and Wildlife	2,712.9	3,150.0	2,750.0	3,339.0	641.7	599.6	738.0	848.6
v) Plantations	–	–	–	–	0.1	1.0	0.1	0.2
vi) Co-operation	163.9	170.9	70.0	106.1	49.6	59.6	57.1	65.6
viii) Major and Medium Irrigation Projects	153.9	50.8	100.0	120.0	2.6	3.8	3.0	3.4
viii) Major and Medium Irrigation Projects	2,415.5	5,582.0	5,582.0	5,812.5	58.2	91.7	66.9	76.9
ix) Minor Irrigation	252.6	312.5	312.5	350.0	200.3	268.9	230.3	264.8
x) Power	1,707.0	2,700.0	2,000.0	1,800.0	0.1	0.1	0.1	0.1
xi) Petroleum	–	–	–	–	0.3	0.1	0.3	0.4
xii) Village and Small Industries	137.8	0.9	0.9	1.5	28.0	50.7	32.2	37.1
xiii) Industries@	8,164.1	8,390.6	6,560.9	9,061.0	98.7	166.4	113.5	130.5
xiv) Ports and Light Houses	–	–	–	–	1.8	1.6	2.1	2.4
xv) Road Transport	42.0	77.9	77.9	80.0	1.1	–	1.3	1.5
xvi) Tourism	16.2	22.1	200.0	250.0	7.5	63.5	8.6	9.9
xvii) Others*	2,358.2	6,184.5	6,166.6	6,964.2	13,698.8	14,866.0	14,296.6	15,214.6
<b>D. Grants from the Centre (1 to 5)</b>	<b>171,455.9</b>	<b>188,120.4</b>	<b>174,781.6</b>	<b>207,077.7</b>	<b>59,354.0</b>	<b>88,410.4</b>	<b>99,542.4</b>	<b>157,965.9</b>
1. State Plan Schemes	56,240.1	77,083.3	68,742.0	75,616.2	27,334.8	34,072.9	43,138.8	44,450.5
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	39,924.3	2.5	2.5	2.5	891.2	2,601.1	2,389.5	2,406.3
3. Centrally Sponsored Schemes	35,811.8	92,877.5	73,072.1	79,725.8	17,178.2	24,510.6	28,831.6	38,909.1
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	39,479.7	18,157.1	32,965.0	51,733.2	13,949.8	27,225.8	25,182.5	72,200.0
a) Statutory Grants	33,711.1	6,890.0	21,099.2	44,140.7	6,647.4	12,265.6	19,314.1	62,542.4
b) Grants for relief on account of Natural Calamities	2,495.1	2,495.5	2,940.4	3,085.0	1,979.3	–	–	–
c) Others	3,273.5	8,771.6	8,925.4	4,507.5	5,323.1	14,960.2	5,868.4	9,657.6

Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature**

(₹ Million)

Item	All STATES			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
	1	2	3	4
<b>TOTAL REVENUE (I+II)</b>	<b>7,681,362.6</b>	<b>9,130,380.5</b>	<b>9,680,695.6</b>	<b>11,218,439.5</b>
<b>I. TAX REVENUE (A+B)</b>	<b>5,280,745.8</b>	<b>6,271,472.1</b>	<b>6,734,188.9</b>	<b>7,904,785.7</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>3,630,610.5</b>	<b>4,266,815.5</b>	<b>4,582,718.8</b>	<b>5,395,849.8</b>
<b>1. Taxes on Income (i+ii)</b>	<b>38,729.2</b>	<b>39,767.2</b>	<b>41,784.1</b>	<b>46,495.7</b>
i) Agricultural Income Tax	1,236.5	812.5	1,343.6	1,427.7
ii) Taxes on Professions, Trades, Callings and Employment	37,492.7	38,954.7	40,440.5	45,068.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>451,212.5</b>	<b>527,455.9</b>	<b>595,952.9</b>	<b>704,740.4</b>
i) Land Revenue	51,494.1	59,427.5	68,626.1	76,326.7
ii) Stamps and Registration Fees	395,761.7	460,389.6	521,886.5	622,011.2
iii) Urban Immovable Property Tax	3,956.7	7,638.9	5,440.3	6,402.4
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>3,140,668.8</b>	<b>3,699,592.4</b>	<b>3,944,981.8</b>	<b>4,644,613.7</b>
i) Sales Tax (a to f)	<b>2,206,440.4</b>	<b>2,648,482.5</b>	<b>2,819,275.8</b>	<b>3,340,251.1</b>
a) State Sales Tax/VAT	200,392.6	2,249,008.8	2,466,130.9	2,962,302.6
b) Central Sales Tax	18,019.3	291,686.8	234,343.0	240,413.2
c) Sales Tax on Motor Spirit and Lubricants	10,017.8	101,156.1	111,982.5	130,174.2
d) Surcharge on Sales Tax	154.6	145.6	116.1	146.0
e) Receipts of Turnover Tax	710.8	651.4	639.9	768.8
f) Other Receipts	11,438.4	5,833.8	6,063.4	6,446.2
ii) State Excise	483,745.8	554,777.9	576,489.6	697,670.0
iii) Taxes on Vehicles	191,404.4	215,607.1	228,016.6	280,069.9
iv) Taxes on Goods and Passengers	98,569.7	106,409.2	112,963.9	116,631.3
v) Taxes and Duties on Electricity	122,259.9	135,238.4	165,504.8	160,685.7
vi) Entertainment Tax	11,120.5	11,985.6	11,372.5	15,314.3
vii) Other Taxes and Duties	27,128.2	27,091.6	31,358.6	33,991.4
<b>B. Share in Central Taxes (i to ix)</b>	<b>1,650,135.3</b>	<b>2,004,656.6</b>	<b>2,151,470.2</b>	<b>2,508,936.0</b>
i) Corporation Tax	668,913.8	794,600.7	855,230.6	1,006,114.4
ii) Income Tax	372,736.2	378,879.7	410,384.8	480,055.4
iii) Estate Duty	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	-21.7	-13.4	-5.0
v) Taxes on Wealth	1,486.8	1,975.7	2,445.2	3,073.7
vi) Customs	230,806.3	327,692.4	353,702.9	406,631.7
vii) Union Excise Duties	203,008.1	280,801.0	308,623.0	358,573.4
viii) Service Tax	173,182.9	220,773.9	221,106.8	254,504.3
ix) Other Taxes and Duties on Commodities and Services	1.1	-45.1	-9.9	-12.0
<b>II. NON-TAX REVENUE (C+D)</b>	<b>2,400,616.7</b>	<b>2,858,908.3</b>	<b>2,946,506.6</b>	<b>3,313,653.6</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>890,893.7</b>	<b>1,026,092.0</b>	<b>978,975.1</b>	<b>1,026,200.5</b>
<b>1. Interest Receipts</b>	<b>152,940.8</b>	<b>163,564.7</b>	<b>167,625.1</b>	<b>164,319.7</b>
<b>2. Dividends and Profits</b>	<b>7,840.7</b>	<b>7,575.1</b>	<b>6,749.7</b>	<b>6,447.8</b>

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	All STATES			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
	1	2	3	4
<b>3. General Services</b>	<b>241,200.0</b>	<b>276,014.4</b>	<b>208,310.5</b>	<b>185,631.5</b>
<i>of which:</i> State Lotteries	57,489.9	65,587.3	55,995.3	20,263.6
<b>4. Social Services ( i to ix)</b>	<b>90,814.5</b>	<b>113,865.2</b>	<b>121,799.1</b>	<b>139,624.6</b>
i) Education, Sports, Art and Culture	48,064.1	54,174.4	63,473.6	66,136.7
ii) Medical and Public Health	9,413.9	13,820.2	13,198.8	14,019.8
iii) Family Welfare	670.5	768.2	993.9	1,013.6
iv) Housing	1,956.9	2,568.2	2,743.3	2,962.4
v) Urban Development	12,730.2	25,376.8	20,680.3	34,183.5
vi) Labour and Employment	4,254.6	4,291.8	5,010.4	5,167.3
vii) Social Security and Welfare	2,690.8	2,970.8	3,426.9	3,264.0
viii) Water Supply and Sanitation	6,650.4	6,394.5	7,305.0	7,714.7
ix) Others	4,383.1	3,500.3	4,966.8	5,162.6
<b>5. Fiscal Services</b>	<b>2.7</b>	<b>1.0</b>	<b>1.5</b>	<b>1.6</b>
<b>6. Economic Services ( i to xvii )</b>	<b>398,095.0</b>	<b>465,071.6</b>	<b>474,489.2</b>	<b>530,175.2</b>
i) Crop Husbandry	5,970.2	4,548.8	5,069.9	4,833.6
ii) Animal Husbandry	1,080.6	1,223.0	1,205.4	1,339.9
iii) Fisheries	956.0	1,065.1	1,149.6	1,318.3
iv) Forestry and Wildlife	32,527.4	36,389.5	36,391.4	39,588.3
v) Plantations	18.2	28.1	27.2	28.3
vi) Co-operation	3,785.1	3,931.0	4,455.4	4,230.3
viii) Major and Medium Irrigation Projects	1,068.5	1,063.0	1,129.0	1,085.5
viii) Major and Medium Irrigation Projects	23,923.8	33,283.3	35,041.3	37,346.8
ix) Minor Irrigation	5,706.0	10,603.7	9,423.5	11,453.3
x) Power	60,425.0	61,664.8	61,129.0	64,293.8
xi) Petroleum	16,847.7	25,252.7	30,760.1	36,314.2
xii) Village and Small Industries	1,183.2	1,176.2	1,445.3	1,159.8
xiii) Industries@	183,714.3	213,363.7	218,848.5	251,697.2
xiv) Ports and Light Houses	4,516.8	6,788.0	5,854.5	6,925.9
xv) Road Transport	8,641.6	10,711.3	10,566.0	12,994.8
xvi) Tourism	406.3	1,277.4	868.7	957.7
xvii) Others*	47,324.3	52,702.1	51,124.3	54,607.4
<b>D. Grants from the Centre (1 to 5)</b>	<b>1,509,723.0</b>	<b>1,832,816.3</b>	<b>1,967,531.5</b>	<b>2,287,453.1</b>
1. State Plan Schemes	708,531.7	923,839.0	958,277.9	1,139,685.5
<i>of which:</i>				
Advance release of Plan Assistance for Natural Calamities	—	—	—	—
2. Central Plan Schemes	64,543.5	71,197.1	69,889.6	59,434.7
3. Centrally Sponsored Schemes	258,824.4	451,406.8	452,298.0	479,842.0
4. NEC/ Special Plan Scheme	6,956.0	9,964.6	11,617.0	9,184.8
5. Non-Plan Grants (a to c)	470,867.5	376,408.8	475,449.0	599,306.1
a) Statutory Grants	249,948.2	179,475.8	225,191.9	306,600.7
b) Grants for relief on account of Natural Calamities	34,957.1	31,786.2	41,503.1	37,635.9
c) Others	185,962.1	165,146.8	208,754.0	255,069.5

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>204,513.4</b>	<b>217,699.5</b>	<b>243,897.4</b>	<b>228,601.4</b>	<b>28,413.2</b>	<b>32,408.0</b>	<b>32,491.9</b>	<b>36,819.6</b>
<b>I. TAX REVENUE (A+B)</b>	<b>134,478.6</b>	<b>155,825.0</b>	<b>169,610.0</b>	<b>202,460.0</b>	<b>8,677.4</b>	<b>13,171.5</b>	<b>11,500.0</b>	<b>22,290.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>134,478.6</b>	<b>155,825.0</b>	<b>169,610.0</b>	<b>202,460.0</b>	<b>8,677.4</b>	<b>13,171.5</b>	<b>11,500.0</b>	<b>22,290.0</b>
<b>1. Taxes on Income (i-ii)</b>	—	—	—	—	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	—	—	—	—	—	—	—	—
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>9,299.8</b>	<b>10,600.0</b>	<b>14,000.0</b>	<b>23,000.3</b>	<b>506.9</b>	<b>1,031.5</b>	<b>595.9</b>	<b>1,153.8</b>
i) Land Revenue	0.2	—	0.3	0.3	5.4	11.5	5.9	14.2
ii) Stamps and Registration Fees	9,299.7	10,600.0	13,999.7	23,000.0	501.5	1,020.0	590.0	1,139.6
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>125,178.7</b>	<b>145,225.0</b>	<b>155,610.0</b>	<b>179,459.7</b>	<b>8,170.5</b>	<b>12,140.0</b>	<b>10,904.1</b>	<b>21,136.2</b>
i) Sales Tax (a to f)	101,260.1	120,000.0	126,000.0	145,000.0	4,531.1	6,807.8	6,430.0	12,448.3
a) State Sales Tax/VAT	101,260.1	110,490.0	126,000.0	145,000.0	4,531.1	6,807.8	6,430.0	12,448.3
b) Central Sales Tax	—	9,500.0	—	—	—	—	—	—
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	—	10.0	—	—	—	—	—	—
ii) State Excise	16,435.6	16,800.0	20,000.0	23,000.0	3,290.6	4,750.0	4,010.0	7,780.0
iii) Taxes on Vehicles	4,626.5	5,000.0	6,500.0	7,999.7	347.5	580.0	460.0	898.6
iv) Taxes on Goods and Passengers	—	—	—	—	—	—	—	—
v) Taxes and Duties on Electricity	—	—	—	—	—	—	—	—
vi) Entertainment Tax	—	450.0	—	—	—	—	—	—
vii) Other Taxes and Duties	2,856.4	2,975.0	3,110.0	3,460.0	1.2	2.2	4.1	9.3
<b>B. Share in Central Taxes (i to ix)</b>	—	—	—	—	—	—	—	—
i) Corporation Tax	—	—	—	—	—	—	—	—
ii) Income Tax	—	—	—	—	—	—	—	—
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
v) Taxes on Wealth	—	—	—	—	—	—	—	—
vi) Customs	—	—	—	—	—	—	—	—
vii) Union Excise Duties	—	—	—	—	—	—	—	—
viii) Service Tax	—	—	—	—	—	—	—	—
ix) Other Taxes and Duties on Commodities and Services	—	—	—	—	—	—	—	—
<b>II. NON-TAX REVENUE (C+D)</b>	<b>70,034.9</b>	<b>61,874.5</b>	<b>74,287.4</b>	<b>26,141.4</b>	<b>19,735.8</b>	<b>19,236.5</b>	<b>20,991.9</b>	<b>14,529.6</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>34,674.1</b>	<b>40,487.5</b>	<b>42,226.6</b>	<b>4,482.8</b>	<b>6,429.2</b>	<b>9,862.6</b>	<b>7,500.0</b>	<b>1,300.0</b>
<b>1. Interest Receipts</b>	<b>32,366.2</b>	<b>38,337.6</b>	<b>39,181.7</b>	<b>2,067.5</b>	<b>505.8</b>	<b>475.9</b>	<b>361.7</b>	<b>639.7</b>
<b>2. Dividends and Profits</b>	<b>415.6</b>	<b>400.0</b>	<b>400.0</b>	<b>415.0</b>	<b>64.0</b>	<b>58.5</b>	<b>42.5</b>	<b>79.4</b>

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Concl'd.)**

(₹ Million)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>934.1</b>	<b>765.0</b>	<b>857.5</b>	<b>945.5</b>	<b>172.2</b>	<b>214.7</b>	<b>163.1</b>	<b>287.6</b>
of which: State Lotteries	—	—	—	—	—	—	—	—
<b>4. Social Services ( i to ix )</b>	<b>561.3</b>	<b>599.9</b>	<b>583.1</b>	<b>583.8</b>	<b>126.0</b>	<b>152.7</b>	<b>116.1</b>	<b>206.1</b>
i) Education, Sports, Art and Culture	222.6	230.0	230.0	230.0	4.5	8.9	6.8	11.9
ii) Medical and Public Health	246.6	262.0	265.0	265.0	65.8	74.9	56.9	100.4
iii) Family Welfare	—	2.9	—	—	—	—	—	—
iv) Housing	40.3	35.0	38.0	38.0	4.4	4.7	3.5	6.2
v) Urban Development	—	0.1	0.1	0.1	0.3	0.5	0.3	0.6
vi) Labour and Employment	50.2	67.9	48.3	49.0	10.0	11.9	9.0	15.9
vii) Social Security and Welfare	1.7	1.9	1.6	1.6	7.8	7.7	5.9	10.3
viii) Water Supply and Sanitation	—	—	—	—	30.8	42.0	31.9	57.7
ix) Others	—	0.1	0.1	0.1	2.4	2.2	1.7	3.0
<b>5. Fiscal Services</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>6. Economic Services ( i to xvii )</b>	<b>396.9</b>	<b>385.0</b>	<b>1,204.3</b>	<b>471.0</b>	<b>5,561.2</b>	<b>8,960.8</b>	<b>6,816.7</b>	<b>87.2</b>
i) Crop Husbandry	1.6	4.1	2.0	2.0	3.9	3.6	2.7	4.8
ii) Animal Husbandry	4.2	3.0	3.5	3.5	4.6	3.9	3.0	5.2
iii) Fisheries	0.7	0.5	0.8	0.8	1.4	2.8	2.1	3.8
iv) Forestry and Wildlife	0.7	0.7	0.5	0.5	0.2	0.8	0.6	1.0
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	1.4	0.5	1.5	1.5	2.8	1.8	1.4	2.4
viii) Major and Medium Irrigation Projects	0.3	0.2	0.3	0.3	0.1	0.1	0.1	0.1
viii) Major and Medium Irrigation Projects	84.9	110.0	101.5	103.0	—	—	—	—
ix) Minor Irrigation	—	0.7	0.7	0.7	1.7	3.4	2.6	4.6
x) Power	153.4	110.0	170.0	170.0	5,493.9	8,896.1	6,770.0	—
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	42.1	49.0	79.4	49.0	3.5	3.9	3.0	5.2
xiii) Industries@	1.0	0.7	0.9	0.9	9.9	10.8	7.2	14.5
xiv) Ports and Light Houses	—	—	—	—	12.3	6.0	3.6	8.0
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	1.7	0.7	4.2	4.3	9.3	7.5	5.7	10.1
xvii) Others*	105.0	104.9	839.1	134.5	17.6	20.1	14.8	27.5
<b>D. Grants from the Centre (1 to 5)</b>	<b>35,360.8</b>	<b>21,387.0</b>	<b>32,060.8</b>	<b>21,658.6</b>	<b>13,306.6</b>	<b>9,373.9</b>	<b>13,491.9</b>	<b>13,229.6</b>
1. State Plan Schemes	35,360.8	12,837.0	32,060.8	21,658.6	13,306.6	2,308.9	2,142.3	3,797.7
of which:								
Advance release of for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	1,400.0	—	—	—	235.0	570.0	600.0
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	—	7,150.0	—	—	—	6,830.0	10,779.6	8,831.9
a) Statutory Grants	—	3,250.0	—	—	—	1,900.0	5,674.5	3,870.0
b) Grants for relief on account of Natural Calamities	—	—	—	—	—	—	—	—
c) Others	—	3,900.0	—	—	—	4,930.0	5,105.1	4,961.9

‘—’ : Nil/Negligible/Not available.

@ : Include Non-Ferrous Mining and Metallurgical Industries and Other Industries.

\* : Include receipts from Dairy Development, Land Reforms, Other Rural Development Programmes, Hill Areas, Civil Aviation, Inland Water Transport, Foreign Trade and Export Promotion, Non-conventional Energy Sources, General Economic Services, Civil Supplies, Roads and Bridges, etc.

Also see notes to Appendices.

Source : Budget Documents of the State Governments.



## Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature  
ANDHRA PRADESH

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>154,418.2</b>	<b>480,061.0</b>	<b>634,479.3</b>	<b>236,092.7</b>	<b>634,908.2</b>	<b>871,001.0</b>	<b>220,302.8</b>	<b>648,614.4</b>	<b>868,917.2</b>	<b>260,185.0</b>	<b>711,511.3</b>	<b>971,696.3</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>152,609.5</b>	<b>267,089.5</b>	<b>419,698.9</b>	<b>234,891.2</b>	<b>349,828.6</b>	<b>584,719.7</b>	<b>218,714.9</b>	<b>384,155.4</b>	<b>602,870.3</b>	<b>256,594.4</b>	<b>402,913.6</b>	<b>659,508.1</b>
<b>A. Social Services (1 to 12)</b>	<b>106,990.1</b>	<b>150,574.9</b>	<b>257,565.0</b>	<b>151,180.8</b>	<b>183,620.3</b>	<b>334,827.7</b>	<b>156,452.2</b>	<b>219,518.4</b>	<b>375,970.6</b>	<b>183,878.3</b>	<b>226,487.7</b>	<b>410,366.0</b>
1. Education, Sports, Art and Culture	13,262.6	71,107.8	84,370.4	28,200.8	94,520.3	122,721.1	31,394.7	110,063.3	141,458.0	44,566.7	129,071.3	173,638.0
2. Medical and Public Health	9,711.0	18,294.2	28,005.2	10,776.6	24,641.4	35,418.0	10,814.8	25,768.3	36,583.1	11,844.1	30,068.0	41,912.2
3. Family Welfare	4,323.8	65.3	4,389.1	6,329.5	82.9	6,412.4	6,413.1	81.3	6,494.4	8,217.0	88.4	8,305.3
4. Water Supply and Sanitation	5,149.1	1,726.8	6,875.9	3,549.2	2,765.8	6,315.1	3,455.8	2,005.8	5,461.7	4,944.8	2,338.5	7,283.3
5. Housing	10,256.7	148.6	10,405.3	8,500.0	168.3	8,668.3	8,500.0	172.6	8,672.6	9,603.7	176.1	9,779.8
6. Urban Development	16,861.0	4,023.8	20,884.7	24,298.1	6,275.4	30,573.5	24,127.8	7,992.4	32,120.2	23,941.6	9,465.4	33,406.9
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	18,277.8	12,804.1	31,082.0	27,070.3	16,779.0	43,849.3	29,362.4	17,523.2	46,885.5	35,017.5	19,281.9	54,299.4
8. Labour and Welfare	640.2	1,148.1	1,788.2	1,536.9	1,530.0	3,066.9	1,399.0	1,675.5	3,074.4	1,449.2	1,971.9	3,421.0
9. Social Security and Welfare	25,367.2	2,643.7	28,011.0	31,878.1	1,348.9	33,227.0	31,935.8	1,195.7	33,131.5	33,858.5	1,997.8	35,856.2
10. Nutrition	2,638.9	23,562.9	26,201.7	8,753.8	30,098.7	38,852.5	8,779.6	30,098.8	38,878.4	10,149.9	25,098.8	35,248.7
11. Relief on account of Natural Calamities	-	13,032.4	13,032.4	-	4,216.2	4,216.2	-	21,704.1	21,704.1	10.0	5,436.5	5,446.5
12. Others*	501.9	2,017.2	2,519.1	287.4	1,220.0	1,507.4	269.0	1,237.4	1,506.5	275.5	1,493.0	1,768.5
<b>B. Economic Services (1 to 9)</b>	<b>45,619.3</b>	<b>116,516.6</b>	<b>162,134.0</b>	<b>83,710.4</b>	<b>166,181.7</b>	<b>249,892.0</b>	<b>62,262.7</b>	<b>164,637.1</b>	<b>226,899.8</b>	<b>72,716.1</b>	<b>176,425.9</b>	<b>249,142.1</b>
1. Agriculture and Allied Activities (i to xii)	16,745.2	8,202.9	24,948.2	17,992.9	10,939.9	28,932.8	18,496.4	11,882.1	30,378.6	27,121.0	14,060.5	41,181.5
i) Crop Husbandry	11,961.6	1,847.4	13,809.0	12,135.1	2,466.4	14,601.5	12,833.4	2,693.3	15,527.7	18,334.6	3,135.2	21,469.9
ii) Soil and Water Conservation	50.7	194.7	245.4	395.2	276.5	671.7	389.7	290.7	680.4	309.6	338.2	647.8
iii) Animal Husbandry	422.8	2,804.8	3,227.6	508.9	3,801.6	4,310.4	336.1	4,277.6	4,613.6	1,254.7	5,055.6	6,310.3
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	58.8	275.2	334.1	152.7	355.2	507.9	144.2	394.1	538.2	442.2	458.6	900.9
vi) Forestry and Wild Life	548.2	2,055.9	2,604.2	602.3	2,701.8	3,304.1	721.6	2,982.0	3,703.6	710.9	3,439.1	4,150.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	3,437.0	-	3,437.0	3,518.2	-	3,518.2	3,393.2	-	3,393.2	4,510.0	-	4,510.0
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	249.7	950.6	1,200.3	680.5	1,233.9	1,914.3	678.4	1,299.8	1,978.1	1,558.9	1,508.3	3,067.2
xii) Other Agricultural Programmes	16.5	74.2	90.7	-	104.6	104.6	-	-55.3	-55.3	-	125.5	125.5
2. Rural Development	11,329.3	13,130.7	24,460.0	10,891.3	20,482.6	31,373.9	11,301.4	24,079.1	35,380.5	14,268.5	26,725.3	40,993.8
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	5,019.6	49,426.6	54,446.2	37,691.9	71,964.3	109,656.2	15,876.6	65,504.8	81,381.4	12,275.0	72,890.5	85,165.4
of which:												
i) Major and Medium Irrigation	3,132.0	48,033.5	51,165.4	33,746.7	70,386.2	104,133.0	11,931.8	63,938.8	75,870.6	6,811.7	71,188.0	77,999.7
ii) Minor Irrigation	1,826.5	388.0	2,214.5	3,834.8	460.7	4,295.5	3,834.8	485.9	4,320.6	5,221.8	536.9	5,758.7
iii) Flood Control and Drainage	-	1,005.1	1,005.1	-	1,117.4	1,117.4	-	1,080.1	1,080.1	-	1,165.6	1,165.6
5. Energy	202.6	32,380.9	32,583.5	325.6	45,997.4	46,323.0	305.6	46,043.0	46,348.6	141.5	44,164.0	44,305.5
of which: Power	182.0	32,333.7	32,515.7	300.0	45,946.3	46,246.3	280.2	45,991.9	46,272.1	115.9	44,102.2	44,218.1
6. Industry and Minerals (i to iii)	2,404.5	1,080.6	3,485.0	7,596.4	1,379.6	8,976.1	7,131.0	1,502.4	8,633.3	7,309.3	1,746.7	9,056.0
i) Village and Small Industries	2,095.0	703.0	2,798.0	5,655.8	933.4	6,589.2	5,538.0	1,028.2	6,566.3	4,917.6	1,193.7	6,111.3
ii) Industries@	231.2	348.7	579.8	1,890.6	446.2	2,336.9	1,542.9	474.1	2,017.1	2,261.7	553.0	2,814.8
iii) Others**	78.3	28.9	107.2	50.0	-	50.0	50.0	-	50.0	130.0	-	130.0

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
ANDHRA PRADESH

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	1,503.2	10,719.0	12,222.2	2,830.0	13,320.8	16,150.8	2,830.0	13,495.0	16,325.0	4,130.0	14,145.8	18,275.8
i) Roads and Bridges	438.2	10,593.1	11,031.3	1,500.0	13,095.5	14,595.5	1,500.0	13,252.4	14,752.4	2,000.0	13,878.9	15,878.9
ii) Others @	1,065.0	125.9	1,190.9	1,330.0	225.3	1,555.3	1,330.0	242.6	1,572.6	2,130.0	266.9	2,396.9
8. Science, Technology and Environment	74.4	19.6	94.0	183.0	21.4	204.4	183.0	22.9	191.4	156.3	31.0	187.2
9. General Economic Services (i to iv)	8,340.5	1,554.4	9,894.9	6,199.3	2,075.6	8,274.8	6,153.2	2,107.8	8,261.0	7,314.6	2,662.1	9,976.8
i) Secretariat - Economic Services	6,862.5	488.1	7,350.6	5,091.0	638.5	5,729.5	5,034.9	664.2	5,699.0	5,363.6	774.3	6,137.8
ii) Tourism	43.4	47.2	90.6	62.0	49.7	111.7	70.9	50.3	121.2	105.5	84.8	190.3
iii) Civil Supplies	1,320.6	511.0	1,831.6	906.6	721.4	1,628.0	909.4	623.0	1,532.4	906.8	909.6	1,816.4
iv) Others +	113.9	508.1	622.0	139.7	666.0	805.7	138.1	770.3	908.3	938.8	893.3	1,832.2
<b>II. NON-DEVELOPMENTAL EXPENDITURE</b>												
(General Services) (A to F)	1,808.8	212,108.0	213,916.8	1,201.5	281,384.1	282,585.7	1,587.9	261,099.5	262,687.4	3,590.5	304,902.2	308,492.7
A. Organs of State	64.2	6,637.4	6,701.6	54.2	6,093.2	6,147.4	54.2	7,451.1	7,505.3	143.0	8,684.9	8,827.9
B. Fiscal Services (i + ii)	117.3	7,107.6	7,224.9	75.5	9,178.2	9,253.7	709.3	9,574.5	10,283.8	782.0	11,336.8	12,118.8
i) Collection of Taxes and Duties	117.3	6,348.6	6,465.9	75.5	8,618.3	8,693.8	709.3	9,114.8	9,824.2	782.0	10,765.8	11,547.8
ii) Other Fiscal Services	-	759.0	759.0	-	559.9	559.9	-	459.6	459.6	-	571.0	571.0
C. Interest Payments and Servicing of Debt (1 + 2)	-	93,701.4	93,701.4	-	107,382.7	107,382.7	-	107,382.7	107,382.7	-	120,593.8	120,593.8
1. Appropriation for Reduction or Avoidance of Debt	-	4,565.5	4,565.5	-	5,421.0	5,421.0	-	5,421.0	5,421.0	-	6,221.0	6,221.0
2. Interest Payments (i to iv)	-	89,135.9	89,135.9	-	101,961.7	101,961.7	-	101,961.7	101,961.7	-	114,372.8	114,372.8
i) Interest on Loans from the Centre	-	10,890.6	10,890.6	-	10,912.1	10,912.1	-	10,912.1	10,912.1	-	11,480.7	11,480.7
ii) Interest on Internal Debt	-	70,408.7	70,408.7	-	83,356.1	83,356.1	-	83,356.1	83,356.1	-	94,537.2	94,537.2
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	33,971.2	33,971.2	-	47,005.3	47,005.3	-	47,005.3	47,005.3	-	57,264.7	57,264.7
(b) Interest on NSSF	-	-	-	-	-	-	-	-	-	-	-	-
iii) Interest on Small Savings, Provident Funds, etc.	-	7,836.6	7,836.6	-	7,693.4	7,693.4	-	7,693.4	7,693.4	-	8,354.8	8,354.8
iv) Others	-	-	-	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
D. Administrative Services (i to v)	1,627.2	41,267.9	42,895.2	1,071.8	74,444.2	75,516.0	824.4	52,405.4	53,229.8	2,665.5	67,358.3	70,023.8
i) Secretariat - General Services	1,138.9	1,055.2	2,194.1	617.2	25,203.3	25,820.6	209.8	1,242.2	1,452.0	1,111.7	8,462.0	9,573.7
ii) District Administration	-	6,241.7	6,241.7	-	8,651.8	8,651.8	-	10,482.4	10,482.4	-	12,177.5	12,177.5
iii) Police	445.8	27,237.1	27,682.9	350.0	30,304.8	30,654.8	350.0	29,844.8	30,194.8	1,446.7	35,267.8	36,714.5
iv) Public Works	-	1,718.7	1,718.7	-	3,990.0	3,990.0	-	4,171.8	4,171.8	-	3,824.4	3,824.4
v) Others ++	42.5	5,015.2	5,057.7	104.6	6,294.2	6,398.8	264.6	6,664.2	6,928.8	107.1	7,626.6	7,733.7
E. Pensions	-	63,390.2	63,390.2	-	84,284.5	84,284.5	-	84,284.5	84,284.5	-	96,927.2	96,927.2
F. Miscellaneous General Services	-	3.5	3.5	-	1.4	1.4	-	1.3	1.3	-	1.1	1.1
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	-	863.5	863.5	-	3,695.5	3,695.5	-	3,359.5	3,359.5	-	3,695.5	3,695.5
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	863.5	863.5	-	3,695.5	3,695.5	-	3,359.5	3,359.5	-	3,695.5	3,695.5

## Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**ARUNACHAL PRADESH**

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>11,382.8</b>	<b>25,604.6</b>	<b>36,987.4</b>	<b>13,180.4</b>	<b>20,236.7</b>	<b>33,417.2</b>	<b>12,906.8</b>	<b>25,014.7</b>	<b>37,921.5</b>	<b>12,765.3</b>	<b>23,294.8</b>	<b>36,060.0</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>10,528.7</b>	<b>14,848.5</b>	<b>25,377.1</b>	<b>13,077.5</b>	<b>10,842.9</b>	<b>23,920.4</b>	<b>12,595.6</b>	<b>13,810.1</b>	<b>26,405.7</b>	<b>12,602.3</b>	<b>12,578.7</b>	<b>25,181.0</b>
<b>A. Social Services (1 to 12)</b>	<b>4,962.1</b>	<b>7,004.9</b>	<b>11,967.0</b>	<b>2,711.6</b>	<b>5,605.8</b>	<b>8,317.4</b>	<b>3,472.1</b>	<b>6,717.2</b>	<b>10,189.3</b>	<b>2,938.8</b>	<b>6,439.4</b>	<b>9,378.2</b>
1. Education, Sports, Art and Culture	1,589.4	4,469.5	6,058.8	487.1	3,407.4	3,894.5	1,183.9	3,824.0	5,007.9	981.0	3,916.0	4,896.9
2. Medical and Public Health	380.9	1,599.3	1,980.2	55.9	1,369.8	1,425.7	230.9	1,772.2	2,003.0	176.2	1,556.5	1,732.7
3. Family Welfare	124.0	—	124.0	135.6	—	135.6	89.4	—	89.4	75.3	—	75.3
4. Water Supply and Sanitation	1,459.9	439.0	1,898.9	1,483.6	102.9	1,586.5	1,006.3	215.1	1,221.4	891.8	109.9	1,001.6
5. Housing	96.1	55.7	151.8	54.0	10.0	64.0	150.7	54.7	205.3	88.4	10.6	99.0
6. Urban Development	7.4	103.8	111.3	1.1	48.6	49.7	14.8	104.8	119.7	8.2	111.9	120.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	—	—	—	—	—	—	—	—	—	—	—	—
8. Labour and Welfare	20.6	53.1	73.8	7.0	50.3	57.3	14.2	64.2	78.3	14.7	62.0	76.7
9. Social Security and Welfare	540.2	129.6	669.8	397.2	114.2	511.4	570.1	133.1	703.3	516.7	122.1	638.8
10. Nutrition	91.0	0.1	91.1	85.6	0.9	86.6	169.3	0.9	170.3	160.0	1.0	161.0
11. Relief on account of Natural Calamities	621.2	—	621.2	—	379.9	379.9	3.6	389.9	393.5	4.1	405.3	409.4
12. Others*	31.5	154.8	186.3	4.5	121.9	126.4	39.0	158.3	197.2	22.4	144.2	166.6
<b>B. Economic Services (1 to 9)</b>	<b>5,566.6</b>	<b>7,843.5</b>	<b>13,410.1</b>	<b>10,365.9</b>	<b>5,237.1</b>	<b>15,602.9</b>	<b>9,123.6</b>	<b>7,092.8</b>	<b>16,216.4</b>	<b>9,663.5</b>	<b>6,139.4</b>	<b>15,802.9</b>
1. Agriculture and Allied Activities (i to xii)	1,407.6	3,041.5	4,449.2	931.3	2,111.8	3,043.0	2,181.0	2,580.6	4,761.6	2,576.1	2,299.7	4,875.8
i) Crop Husbandry	632.8	556.8	1,189.6	538.7	504.0	1,042.7	1,027.4	532.6	1,560.0	1,001.0	550.6	1,551.6
ii) Soil and Water Conservation	109.4	294.5	403.9	9.2	243.9	253.1	163.2	277.4	440.6	152.2	261.2	413.4
iii) Animal Husbandry	107.9	449.7	557.6	57.6	322.6	380.2	125.9	374.8	500.7	135.9	372.7	508.6
iv) Dairy Development	4.4	8.0	12.4	2.2	4.8	7.0	9.6	8.8	18.3	—	7.3	7.3
v) Fisheries	35.8	91.2	127.0	19.6	63.2	82.8	73.1	76.2	149.4	79.8	74.7	154.5
vi) Forestry and Wild Life	447.8	667.4	1,115.2	296.7	586.7	883.4	688.0	705.3	1,393.9	1,131.2	632.7	1,763.9
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	35.8	897.2	933.1	—	320.9	320.9	—	529.1	529.1	—	326.1	326.1
ix) Agricultural Research and Education	6.4	10.0	16.4	1.2	9.0	10.2	50.1	10.5	60.6	50.7	10.7	61.4
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	23.5	62.5	86.0	3.0	53.1	56.1	19.3	62.4	81.7	7.8	60.0	67.8
xii) Other Agricultural Programmes	3.7	4.2	7.9	3.0	3.8	6.8	24.3	3.5	27.8	17.4	3.8	21.2
2. Rural Development	349.7	588.4	938.1	235.2	299.3	534.5	499.5	615.7	1,115.2	323.4	761.2	1,084.6
3. Special Area Programmes	980.4	0.6	981.0	650.6	0.5	651.0	763.8	0.7	764.5	660.2	0.5	660.8
4. Irrigation and Flood Control	554.9	557.5	1,112.4	430.6	244.6	675.2	1,171.7	364.1	1,535.8	642.2	289.1	931.3
<i>of which:</i>												
i) Major and Medium Irrigation	—	—	—	—	—	—	6.0	—	6.0	7.2	—	7.2
ii) Minor Irrigation	458.6	532.5	991.1	359.4	244.6	604.0	1,150.6	348.6	1,499.2	625.8	289.1	914.9
iii) Flood Control and Drainage	68.2	25.0	93.2	68.2	—	68.2	—	15.5	15.5	—	—	—
5. Energy	238.2	1,811.7	2,050.0	140.3	1,263.1	1,403.4	1,219.7	1,569.4	2,789.1	1,155.3	1,324.2	2,479.5
<i>of which: Power</i>												
i) Village and Small Industries	115.4	265.0	380.4	53.4	218.9	272.3	143.6	288.2	431.8	158.4	260.5	418.9
ii) Industries@	95.3	233.0	328.3	41.2	193.4	234.6	106.6	244.6	351.2	114.7	222.0	336.8
iii) Others**	14.7	31.1	45.8	9.6	24.0	33.6	32.3	38.8	71.0	32.7	36.4	69.1
	5.4	0.9	6.3	2.6	1.5	4.1	4.7	4.9	9.6	11.0	2.1	13.1

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
ARUNACHAL PRADESH

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	1,191.0	1,291.4	2,482.4	636.5	816.7	1,453.2	1,886.1	1,259.3	3,145.3	915.6	896.9	1,812.5
i) Roads and Bridges	1,135.7	514.7	1,650.5	623.0	158.5	781.6	1,849.1	530.5	2,379.7	882.9	187.0	1,070.0
ii) Others @@	55.3	776.6	831.9	13.5	658.1	671.6	36.9	728.7	765.7	32.7	709.9	742.6
8. Science, Technology and Environment	65.8	0.6	66.4	99.3	0.5	99.8	258.5	1.8	260.3	139.9	0.6	140.5
9. General Economic Services (i to iv)	624.9	286.8	911.7	7,178.2	281.9	7,460.0	971.7	413.1	1,384.7	3,058.8	306.5	3,365.3
i) Secretariat - Economic Services	518.3	14.3	532.7	7,131.4	12.0	7,143.4	875.4	11.6	887.1	2,972.9	11.0	2,983.9
ii) Tourism	52.6	27.7	80.3	14.2	20.7	34.9	35.4	27.8	63.3	41.5	27.8	69.3
iii) Civil Supplies	16.1	138.3	154.4	7.5	105.3	112.8	35.0	154.5	189.5	19.3	137.2	156.5
iv) Others +	37.8	106.5	144.2	25.1	143.9	169.0	25.8	219.1	244.9	25.1	130.5	155.6
<b>II. NON-DEVELOPMENTAL EXPENDITURE</b>												
(A) General Services (A to F)	854.1	10,756.2	11,610.3	102.9	9,393.8	9,496.8	311.2	11,204.6	11,515.8	163.0	10,716.0	10,879.0
A. Organs of State	19.1	713.0	732.1	-	303.7	303.7	2.0	668.5	670.5	-	535.1	535.1
B. Fiscal Services (i + ii)	5.1	167.3	172.4	4.2	133.0	137.2	24.1	151.1	175.2	32.9	144.5	177.4
i) Collection of Taxes and Duties	4.0	159.4	163.4	4.0	128.1	132.1	22.1	145.3	167.4	30.5	138.8	169.3
ii) Other Fiscal Services	1.1	7.9	9.0	0.2	5.0	5.2	2.0	5.8	7.8	2.4	5.7	8.1
C. Interest Payments and Servicing of Debt (1 + 2)	-	2,419.9	2,419.9	-	2,892.9	2,892.9	-	2,694.0	2,694.0	-	2,878.1	2,878.1
1. Appropriation for Reduction or Avoidance of Debt	-	150.0	150.0	-	150.0	150.0	-	170.0	170.0	-	190.0	190.0
2. Interest Payments (i to iv)	-	2,269.9	2,269.9	-	2,742.9	2,742.9	-	2,524.0	2,524.0	-	2,688.1	2,688.1
i) Interest on Loans from the Centre	-	-	-	-	-	-	-	-	-	-	-	-
ii) Interest on Internal Debt	-	-	-	-	-	-	-	-	-	-	-	-
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	-	-	-	-	-	-	-	-	-	-	-
(b) Interest on NSSF	-	-	-	-	-	-	-	-	-	-	-	-
iii) Interest on Small Savings, Provident Funds, etc.	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others	-	2,269.9	2,269.9	-	2,742.9	2,742.9	-	2,524.0	2,524.0	-	2,688.1	2,688.1
D. Administrative Services (i to v)	829.9	5,617.6	6,447.6	98.7	4,455.8	4,554.5	285.1	5,679.5	5,964.6	130.1	5,049.4	5,179.5
i) Secretariat - General Services	44.1	573.9	618.0	6.1	360.8	366.9	12.7	565.2	577.9	10.1	428.7	438.9
ii) District Administration	92.4	1,047.4	1,139.9	-	875.0	875.0	42.4	1,107.7	1,150.1	-	1,030.5	1,030.5
iii) Police	425.4	2,517.6	2,943.0	-	1,969.3	1,969.3	9.5	2,696.2	2,705.7	-	2,386.1	2,386.1
iv) Public Works	224.4	1,097.2	1,321.7	60.5	948.3	1,008.8	158.8	893.4	1,052.1	90.5	850.5	941.0
v) Others ++	43.6	381.4	425.0	32.2	302.4	334.6	61.7	417.1	478.8	29.5	353.5	382.9
E. Pensions	-	1,829.3	1,829.3	-	1,600.0	1,600.0	-	2,000.0	2,000.0	-	2,100.0	2,100.0
F. Miscellaneous General Services	-	9.1	9.1	-	8.4	8.4	-	11.5	11.5	-	8.9	8.9
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>												
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
ASSAM

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>39,834.9</b>	<b>172,486.9</b>	<b>212,321.8</b>	<b>92,710.7</b>	<b>230,979.4</b>	<b>323,690.1</b>	<b>93,279.1</b>	<b>239,183.0</b>	<b>332,462.1</b>	<b>100,729.4</b>	<b>215,436.9</b>	<b>316,166.3</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>39,389.4</b>	<b>73,665.2</b>	<b>113,054.6</b>	<b>82,580.9</b>	<b>107,071.5</b>	<b>189,652.3</b>	<b>83,149.2</b>	<b>112,246.2</b>	<b>195,395.5</b>	<b>87,168.0</b>	<b>96,146.3</b>	<b>183,314.3</b>
<b>A. Social Services (1 to 12)</b>	<b>21,051.7</b>	<b>57,861.1</b>	<b>78,912.8</b>	<b>47,510.9</b>	<b>74,837.8</b>	<b>122,348.8</b>	<b>48,057.2</b>	<b>76,405.6</b>	<b>124,462.8</b>	<b>55,139.9</b>	<b>67,583.3</b>	<b>122,723.2</b>
1. Education, Sports, Art and Culture	3,752.0	37,167.4	40,919.4	14,183.5	55,713.6	69,897.1	14,217.0	56,314.1	70,531.1	19,148.1	51,139.4	70,287.5
2. Medical and Public Health	3,776.4	9,109.4	12,885.8	5,630.9	10,178.6	15,809.5	5,630.9	10,955.4	16,586.3	4,711.5	8,060.6	12,772.1
3. Family Welfare	1,000.5	359.4	1,359.9	1,674.1	105.9	1,780.0	1,674.1	105.9	1,780.0	1,908.3	230.0	2,138.2
4. Water Supply and Sanitation	680.6	1,630.0	2,310.6	446.7	3,117.1	3,563.8	446.7	3,125.5	3,572.2	201.7	2,448.8	2,650.5
5. Housing	20.2	64.5	84.7	26.0	133.4	159.4	26.0	149.4	175.4	57.8	160.3	218.1
6. Urban Development	2,226.0	141.6	2,367.6	8,325.9	428.7	8,754.5	8,442.6	428.7	8,871.2	8,671.1	187.4	8,858.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,313.8	369.5	3,683.3	3,833.5	338.2	4,171.7	4,229.6	401.0	4,630.6	5,664.4	383.3	6,047.4
8. Labour and Welfare	505.8	380.0	885.8	1,367.1	745.2	2,112.3	1,367.1	774.5	2,141.6	1,064.7	617.4	1,682.1
9. Social Security and Welfare	3,359.0	1,332.6	4,691.6	7,258.3	923.5	8,181.8	7,258.3	943.6	8,201.9	9,262.6	975.6	10,238.2
10. Nutrition	2,387.6	762.2	3,149.7	4,530.5	22.0	4,552.5	4,530.5	22.4	4,552.5	4,450.0	20.2	4,470.2
11. Relief on account of Natural Calamities	-	6,223.9	6,223.9	-	2,687.7	2,687.7	-	2,737.7	2,737.7	-	2,889.6	2,889.6
12. Others*	29.8	320.7	350.5	234.5	443.9	678.4	234.5	447.3	681.8	-	470.8	470.8
<b>B. Economic Services (1 to 9)</b>	<b>18,337.7</b>	<b>15,800.1</b>	<b>34,141.8</b>	<b>35,069.9</b>	<b>32,233.6</b>	<b>67,303.6</b>	<b>35,092.0</b>	<b>35,840.6</b>	<b>70,932.6</b>	<b>32,028.2</b>	<b>28,563.0</b>	<b>60,591.2</b>
1. Agriculture and Allied Activities (i to xii)	5,110.4	4,997.3	10,107.6	7,230.0	9,515.7	16,745.7	7,230.0	11,387.3	18,617.3	10,039.4	8,807.5	18,846.9
i) Crop Husbandry	2,894.1	1,172.2	4,066.3	4,010.1	2,275.4	6,285.5	4,010.1	2,278.2	6,288.3	5,960.7	1,725.3	7,686.0
ii) Soil and Water Conservation	111.3	146.4	257.7	111.9	271.7	383.6	111.9	271.7	383.6	145.5	246.5	392.0
iii) Animal Husbandry	211.7	1,015.8	1,227.5	242.7	2,152.9	2,395.6	242.7	2,155.8	2,398.5	624.5	1,695.5	2,320.0
iv) Dairy Development	113.8	94.0	207.8	212.6	212.0	424.6	212.6	212.0	424.6	234.7	203.5	438.2
v) Fisheries	303.8	161.4	465.2	368.8	341.0	709.8	368.8	341.0	709.8	528.2	259.4	787.6
vi) Forestry and Wild Life	757.7	1,386.0	2,143.7	1,675.5	2,730.1	4,405.6	1,675.5	2,744.5	4,420.0	1,731.5	2,042.4	3,773.8
vii) Plantations	5.0	-	5.0	0.3	-	0.3	0.3	-	0.3	-	-	-
viii) Food Storage and Warehousing	24.6	215.1	239.7	27.8	289.6	317.4	27.8	1,587.3	1,615.1	38.3	1,232.0	1,270.3
ix) Agricultural Research and Education	569.7	474.6	1,044.3	488.2	614.4	1,102.6	488.2	1,147.4	1,635.6	684.6	849.9	1,534.5
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	103.1	306.0	409.1	76.8	567.9	644.7	76.8	588.7	665.5	76.3	506.6	582.9
xii) Other Agricultural Programmes	15.5	25.8	41.3	15.2	60.8	76.0	15.2	60.8	76.0	15.2	46.4	61.6
2. Rural Development	6,756.8	936.4	7,693.2	10,376.9	1,719.6	12,096.5	10,376.9	1,789.8	12,166.7	9,075.6	1,455.8	10,531.4
3. Special Area Programmes	2,091.7	20.1	2,111.8	7,564.0	48.2	7,612.2	7,564.0	52.5	7,638.6	7,482.0	44.3	7,526.3
4. Irrigation and Flood Control	-	3,206.9	3,206.9	-	7,383.3	7,383.3	-	7,418.8	7,418.8	-	7,176.4	7,176.4
of which:												
i) Major and Medium Irrigation	-	400.6	400.6	-	1,119.5	1,119.5	-	1,140.7	1,140.7	-	1,093.5	1,093.5
ii) Minor Irrigation	-	1,618.9	1,618.9	-	3,990.4	3,990.4	-	3,990.4	3,990.4	-	3,979.1	3,979.1
iii) Flood Control and Drainage	-	1,170.1	1,170.1	-	2,205.8	2,205.8	-	2,219.8	2,219.8	-	2,068.8	2,068.8
5. Energy	-	118.1	118.1	121.7	1,664.8	1,786.5	121.7	1,664.8	1,786.5	2.1	401.3	403.4
of which: Power	-	117.8	117.8	120.0	1,661.6	1,781.6	120.0	1,661.6	1,781.6	-	398.8	398.8
6. Industry and Minerals (i to iii)	1,141.5	1,035.6	2,177.1	1,438.4	2,738.4	4,176.7	1,438.4	2,742.4	4,180.7	1,485.2	2,509.9	3,995.0
i) Village and Small Industries	574.3	942.3	1,516.6	845.1	2,578.8	3,423.8	845.1	2,582.5	3,427.6	1,090.3	1,445.4	2,535.7
ii) Industries@	567.2	93.3	660.5	593.3	159.6	752.9	593.3	159.9	753.2	394.9	1,064.5	1,459.3
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
ASSAM

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	383.4	4,772.3	5,155.7	690.7	7,899.7	8,590.5	690.7	9,512.4	10,203.1	842.4	6,548.9	7,391.3
i) Roads and Bridges	323.3	4,079.5	4,402.8	545.1	6,656.0	7,201.1	545.1	8,178.3	8,723.4	749.5	5,463.1	6,212.6
ii) Others @@	60.1	692.8	752.9	145.6	1,243.8	1,389.4	145.6	1,334.0	1,479.6	92.9	1,085.8	1,178.7
8. Science, Technology and Environment	145.0	38.0	183.0	213.0	122.7	335.7	213.0	122.7	335.7	159.8	10.9	170.7
9. General Economic Services (i to iv)	2,708.8	679.4	3,388.3	7,435.3	1,141.2	8,576.4	7,435.3	1,149.9	8,585.2	2,941.6	1,608.2	4,549.8
i) Secretariat - Economic Services	2,601.9	386.4	2,988.2	7,209.9	485.1	7,695.0	7,209.9	491.5	7,701.4	2,568.3	834.7	3,403.0
ii) Tourism	66.6	50.2	116.8	166.8	83.6	250.4	166.8	83.6	250.4	207.5	67.5	275.0
iii) Civil Supplies	0.5	2.9	3.4	1.5	6.7	8.2	1.5	6.7	8.2	2.0	5.5	7.5
iv) Others +	39.9	240.0	279.9	57.1	565.7	622.8	57.1	568.1	625.2	163.9	700.4	864.3
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>445.5</b>	<b>83,123.1</b>	<b>83,568.6</b>	<b>4,854.8</b>	<b>94,828.6</b>	<b>99,683.5</b>	<b>4,854.8</b>	<b>97,448.5</b>	<b>102,303.4</b>	<b>6,853.8</b>	<b>95,746.2</b>	<b>102,600.0</b>
<b>A. Organs of State</b>	-	<b>1,534.5</b>	<b>1,534.5</b>	-	<b>2,737.3</b>	<b>2,737.3</b>	-	<b>3,945.9</b>	<b>3,945.9</b>	-	<b>2,373.1</b>	<b>2,373.1</b>
<b>B. Fiscal Services (i + ii)</b>	<b>8.7</b>	<b>1,864.4</b>	<b>1,873.1</b>	<b>569.0</b>	<b>4,246.7</b>	<b>4,815.8</b>	<b>569.0</b>	<b>4,680.3</b>	<b>5,249.4</b>	<b>530.5</b>	<b>4,097.2</b>	<b>4,627.6</b>
i) Collection of Taxes and Duties	8.7	1,855.1	1,863.7	569.0	4,226.2	4,795.2	569.0	4,659.8	5,228.8	530.5	4,080.7	4,611.2
ii) Other Fiscal Services	-	9.3	9.3	-	20.5	20.5	-	20.5	20.5	-	16.4	16.4
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	<b>19,405.8</b>	<b>19,405.8</b>	-	<b>25,274.4</b>	<b>25,274.4</b>	-	<b>25,274.5</b>	<b>25,274.5</b>	-	<b>22,318.8</b>	<b>22,318.8</b>
1. Appropriation for Reduction or Avoidance of Debt	-	1,080.0	1,080.0	-	1,200.0	1,200.0	-	1,200.0	1,200.0	-	1,330.0	1,330.0
2. Interest Payments (i to iv)	-	18,325.8	18,325.8	-	24,074.4	24,074.4	-	24,074.5	24,074.5	-	20,988.8	20,988.8
i) Interest on Loans from the Centre	-	1,574.3	1,574.3	-	3,061.3	3,061.3	-	3,296.3	3,296.3	-	1,361.8	1,361.8
ii) Interest on Internal Debt	-	13,524.9	13,524.9	-	16,614.1	16,614.1	-	16,354.2	16,354.2	-	15,404.2	15,404.2
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	7,921.5	7,921.5	-	11,243.0	11,243.0	-	10,983.0	10,983.0	-	9,253.3	9,253.3
(b) Interest on NSSF	-	4,851.0	4,851.0	-	4,867.4	4,867.4	-	4,867.4	4,867.4	-	5,447.8	5,447.8
iii) Interest on Small Savings, Provident Funds, etc.	-	3,226.6	3,226.6	-	4,399.0	4,399.0	-	4,424.0	4,424.0	-	4,222.8	4,222.8
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>D. Administrative Services (i to v)</b>	<b>436.8</b>	<b>28,494.5</b>	<b>28,931.4</b>	<b>4,094.6</b>	<b>35,956.3</b>	<b>40,050.9</b>	<b>4,094.6</b>	<b>36,673.9</b>	<b>40,768.5</b>	<b>6,323.4</b>	<b>39,621.4</b>	<b>45,944.8</b>
i) Secretariat - General Services	12.3	10,257.1	10,269.5	2,279.5	6,363.9	8,643.4	2,279.5	6,365.2	8,644.7	5,103.0	8,809.3	13,912.3
ii) District Administration	-	688.0	688.0	1,000.0	1,162.6	2,162.6	1,000.0	1,185.7	2,185.7	-	1,090.0	1,090.0
iii) Police	10.0	12,730.1	12,740.1	39.0	21,950.7	21,989.7	39.0	22,376.9	22,415.9	37.0	23,099.1	23,136.1
iv) Public Works	-	2,200.2	2,200.2	-	1,900.6	1,900.6	-	1,960.8	1,960.8	-	2,231.1	2,231.1
v) Others ++	414.5	2,619.1	3,033.6	776.1	4,578.6	5,354.7	776.1	4,785.4	5,561.5	1,183.4	4,391.9	5,575.3
<b>E. Pensions</b>	-	<b>17,692.8</b>	<b>17,692.8</b>	-	<b>25,224.4</b>	<b>25,224.4</b>	-	<b>25,484.4</b>	<b>25,484.4</b>	-	<b>23,751.1</b>	<b>23,751.1</b>
<b>F. Miscellaneous General Services</b>	-	<b>14,131.2</b>	<b>14,131.2</b>	<b>191.2</b>	<b>1,389.4</b>	<b>1,580.6</b>	<b>191.2</b>	<b>1,389.4</b>	<b>1,580.6</b>	-	<b>3,584.6</b>	<b>3,584.6</b>
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>	-	<b>15,698.6</b>	<b>15,698.6</b>	<b>5,275.1</b>	<b>29,079.3</b>	<b>34,354.4</b>	<b>5,275.1</b>	<b>29,488.3</b>	<b>34,763.3</b>	<b>6,707.5</b>	<b>23,544.4</b>	<b>30,251.9</b>
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	15,698.6	15,698.6	5,275.1	29,079.3	34,354.4	5,275.1	29,488.3	34,763.3	6,707.5	23,544.4	30,251.9

## Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
BIHAR

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>81,737.4</b>	<b>244,104.3</b>	<b>325,841.7</b>	<b>92,111.9</b>	<b>314,672.0</b>	<b>406,783.8</b>	<b>131,825.0</b>	<b>307,602.2</b>	<b>439,427.2</b>	<b>148,240.0</b>	<b>351,095.6</b>	<b>499,335.6</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>78,223.8</b>	<b>124,519.8</b>	<b>202,743.6</b>	<b>87,723.0</b>	<b>164,536.4</b>	<b>252,259.3</b>	<b>129,015.3</b>	<b>153,075.3</b>	<b>282,090.7</b>	<b>146,348.3</b>	<b>167,895.0</b>	<b>314,243.3</b>
<b>A. Social Services (1 to 12)</b>	<b>48,925.3</b>	<b>82,938.7</b>	<b>131,864.1</b>	<b>60,702.6</b>	<b>117,458.3</b>	<b>178,160.9</b>	<b>89,351.8</b>	<b>97,953.9</b>	<b>187,305.0</b>	<b>100,404.2</b>	<b>108,217.3</b>	<b>208,621.5</b>
1. Education, Sports, Art and Culture	13,916.4	60,245.8	74,162.2	25,071.4	69,902.4	94,973.9	37,245.4	57,963.9	95,209.3	39,745.7	71,392.6	111,138.3
2. Medical and Public Health	229.5	11,504.4	11,733.9	1,067.8	14,667.4	15,735.2	1,068.0	14,794.8	15,862.8	1,259.3	17,601.1	18,860.4
3. Family Welfare	-	2,144.3	2,144.3	-	3,378.5	3,378.5	-	3,378.5	3,378.5	-	3,994.8	3,994.8
4. Water Supply and Sanitation	841.8	3,052.5	3,894.3	500.0	2,529.9	3,029.9	1,360.0	3,536.3	4,896.3	587.7	3,315.6	3,903.3
5. Housing	-	33.1	33.1	-	7,932.5	7,932.5	7,800.0	132.5	7,932.5	8,079.6	102.5	8,182.1
6. Urban Development	7,995.3	2,459.7	10,455.0	15,580.0	1,841.9	17,421.9	9,370.0	2,812.5	12,182.5	8,622.3	3,638.0	12,260.3
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,795.5	1,279.8	4,075.3	2,929.9	1,649.2	4,579.1	3,870.7	1,271.1	5,141.8	4,673.6	1,610.8	6,284.4
8. Labour and Welfare	149.4	549.5	698.9	209.2	760.4	969.5	179.3	794.3	973.6	243.8	763.4	1,007.2
9. Social Security and Welfare	12,508.5	800.8	13,309.3	10,106.9	4,368.6	14,475.4	14,808.3	4,360.6	19,168.9	21,686.1	1,168.7	22,854.8
10. Nutrition	9,146.5	-	9,146.5	4,597.9	5,320.5	9,918.4	9,918.4	-	9,918.4	10,276.1	-	10,276.1
11. Relief on account of Natural Calamities	21.0	125.2	146.2	335.0	1,720.2	2,055.2	371.0	8,024.5	8,395.5	398.8	3,670.5	4,069.3
12. Others*	1,321.3	743.7	2,065.0	304.7	3,386.9	3,691.6	3,360.6	884.3	4,244.9	4,831.3	959.4	5,790.7
<b>B. Economic Services (1 to 9)</b>	<b>29,298.4</b>	<b>41,581.1</b>	<b>70,879.5</b>	<b>27,020.3</b>	<b>47,078.1</b>	<b>74,098.4</b>	<b>39,663.6</b>	<b>55,122.1</b>	<b>94,785.7</b>	<b>45,944.1</b>	<b>59,677.7</b>	<b>105,621.8</b>
1. Agriculture and Allied Activities (i to xii)	6,347.8	8,687.7	15,035.5	9,367.2	6,432.2	15,799.4	14,377.6	9,360.9	23,738.5	14,258.8	6,253.1	20,511.9
i) Crop Husbandry	3,913.7	5,324.5	9,238.2	6,137.4	2,313.4	8,450.8	10,024.4	5,686.5	15,710.9	10,276.1	1,754.9	12,511.8
ii) Soil and Water Conservation	149.5	40.5	190.0	82.0	143.8	225.8	183.8	44.5	228.2	275.0	46.3	321.3
iii) Animal Husbandry	756.7	1,179.7	1,936.4	975.0	1,581.7	2,556.7	715.8	1,366.8	2,082.6	794.9	1,607.1	2,402.0
iv) Dairy Development	324.8	52.8	377.6	300.0	57.1	357.1	446.7	61.2	507.9	470.0	66.0	536.0
v) Fisheries	193.8	126.4	320.2	356.0	261.9	617.9	534.7	175.2	709.9	722.3	167.2	889.5
vi) Forestry and Wild Life	345.6	564.6	910.1	394.2	628.8	1,023.1	494.7	591.5	1,086.2	488.2	716.9	1,205.1
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	232.3	-	232.3	198.4	-	198.4	198.4	-	198.4	-	-	-
ix) Agricultural Research and Education	413.2	845.3	1,258.5	524.5	864.0	1,388.5	964.8	864.1	1,828.9	550.0	1,334.4	1,884.4
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	8.3	527.6	535.9	388.7	545.8	934.5	503.4	535.4	1,038.8	189.6	521.0	710.6
xii) Other Agricultural Programmes	10.0	26.3	36.3	11.0	35.7	46.7	311.0	35.7	346.7	12.0	39.4	51.4
2. Rural Development	19,721.9	7,082.5	26,804.4	13,413.1	8,311.6	21,724.7	13,813.1	9,617.9	23,430.9	20,278.4	17,744.0	38,022.4
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	811.7	8,161.4	8,973.1	1,081.0	9,611.7	10,692.8	1,089.0	12,090.4	13,179.4	1,030.0	11,230.5	12,260.5
of which:												
i) Major and Medium Irrigation	-	3,739.1	3,739.1	-	4,464.1	4,464.1	-	4,964.1	4,964.1	-	4,606.9	4,606.9
ii) Minor Irrigation	70.3	2,303.4	2,373.7	81.0	3,474.4	3,555.4	81.0	4,463.0	4,544.1	110.0	4,064.0	4,174.0
iii) Flood Control and Drainage	10.2	2,118.9	2,129.1	100.0	1,673.2	1,773.2	100.0	2,663.2	2,763.2	20.0	2,559.6	2,579.6
5. Energy	50.0	8,626.1	8,676.1	200.0	10,800.0	11,000.0	5,600.0	9,900.6	15,500.6	105.3	10,800.0	10,905.3
of which: Power	-	8,626.1	8,626.1	-	10,800.0	10,800.0	3,600.0	11,667.0	15,267.0	-	10,800.0	10,800.0
6. Industry and Minerals (i to iii)	2,205.8	448.1	2,653.9	2,689.8	639.6	3,329.4	3,708.0	664.4	4,372.5	5,357.7	658.5	6,016.2
i) Village and Small Industries	125.9	209.3	335.2	218.1	331.7	549.8	278.9	350.5	629.4	280.5	321.0	601.5
ii) Industries@	2,079.9	238.8	2,318.7	2,471.7	308.0	2,779.6	3,429.1	313.9	3,743.0	5,077.2	337.5	5,414.7
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

**State Finances : A Study of Budgets of 2011-12**

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
BIHAR**

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)												
i) Roads and Bridges	-	6,900.4	6,900.4	-	9,380.9	9,380.9	-	9,416.7	9,416.7	-	9,991.9	9,991.9
ii) Others @	-	6,894.2	6,894.2	-	9,351.9	9,351.9	-	9,387.6	9,387.6	-	9,955.0	9,955.0
8. Science, Technology and Environment												
i) Secretariat - Economic Services	161.2	1,674.9	1,836.1	269.3	1,901.9	2,171.2	1,075.8	4,071.3	5,147.1	4,913.9	2,999.7	7,913.6
ii) Tourism	22.2	365.9	388.1	111.5	443.9	555.4	113.7	486.7	600.4	131.1	582.9	713.9
iii) Civil Supplies	20.0	27.9	47.9	20.0	33.0	53.0	20.0	34.6	54.6	60.0	40.2	100.2
iv) Others +	114.5	1,009.3	1,123.8	113.1	1,018.2	1,131.3	113.1	1,831.2	1,944.3	3,198.4	1,044.0	4,242.4
9. General Economic Services (i to iv)	4.5	271.8	276.2	24.7	406.7	431.4	829.0	1,718.8	2,547.8	1,524.4	1,332.7	2,857.1
<b>II. NON-DEVELOPMENTAL EXPENDITURE</b>												
(A) General Services (A to F)	3,513.6	118,509.9	122,023.5	4,388.9	150,094.4	154,483.3	2,809.7	154,485.6	157,295.3	1,891.7	183,159.4	185,051.1
(B) Organs of State	165.5	5,042.3	5,207.8	232.4	6,217.4	6,449.8	232.4	9,187.0	9,419.4	463.0	8,868.2	9,331.2
(C) Fiscal Services (i + ii)	596.6	4,050.3	4,646.9	518.5	4,807.6	5,326.1	588.8	5,458.7	6,047.5	587.2	5,245.3	5,832.5
i) Collection of Taxes and Duties	596.6	4,018.9	4,615.5	518.5	4,771.3	5,289.8	588.8	5,422.3	6,011.1	587.2	5,203.2	5,790.4
ii) Other Fiscal Services	-	31.4	31.4	-	36.3	36.3	-	36.4	36.4	-	42.1	42.1
(D) Interest Payments and Servicing of Debt (1 + 2)	-	38,254.8	38,254.8	-	46,731.0	46,731.0	-	46,447.6	46,447.6	-	49,820.1	49,820.1
1. Appropriation for Reduction or Avoidance of Debt	-	1,400.0	1,400.0	-	1,600.0	1,600.0	-	1,600.0	1,600.0	-	2,435.0	2,435.0
2. Interest Payments (i to iv)	-	36,854.8	36,854.8	-	45,131.0	45,131.0	-	44,847.6	44,847.6	-	47,385.1	47,385.1
i) Interest on Loans from the Centre	-	5,864.5	5,864.5	-	5,985.4	5,985.4	-	5,696.7	5,696.7	-	4,780.7	4,780.7
ii) Interest on Internal Debt of which:	-	27,837.8	27,837.8	-	31,691.3	31,691.3	-	31,691.5	31,691.5	-	35,121.8	35,121.8
(a) Interest on Market Loans	-	10,817.1	10,817.1	-	13,250.6	13,250.6	-	13,250.6	13,250.6	-	14,950.5	14,950.5
(b) Interest on NSSF	-	14,853.3	14,853.3	-	15,887.1	15,887.1	-	15,887.1	15,887.1	-	17,580.3	17,580.3
iii) Interest on Small Savings, Provident Funds, etc.	-	3,112.0	3,112.0	-	7,404.8	7,404.8	-	7,404.8	7,404.8	-	7,428.4	7,428.4
iv) Others	-	40.5	40.5	-	49.5	49.5	-	54.7	54.7	-	54.2	54.2
(E) Administrative Services (i to v)	2,751.6	27,975.5	30,727.1	3,638.0	33,603.7	37,241.7	1,988.5	34,652.5	36,641.0	841.5	43,383.1	44,224.7
i) Secretariat - General Services	55.8	958.5	1,014.3	273.6	1,033.5	1,307.1	273.6	1,089.6	1,363.2	218.5	1,239.1	1,457.6
ii) District Administration	2,044.7	1,754.4	3,799.1	3,239.1	2,505.6	5,744.7	841.3	2,508.0	3,349.3	338.7	3,238.8	3,577.5
iii) Police	152.4	19,896.3	20,048.6	250	23,265.9	23,290.9	450	23,588.4	23,633.4	178.2	29,863.2	30,041.4
iv) Public Works	-	2,136.2	2,136.2	-	2,576.6	2,576.6	-	2,653.7	2,653.7	6.1	2,839.9	2,846.0
v) Others ++	498.7	3,230.2	3,728.9	100.3	4,222.1	4,322.4	828.6	4,812.8	5,641.4	100.0	6,202.2	6,302.2
(F) Pensions	-	43,187.0	43,187.0	-	58,734.7	58,734.7	-	58,739.7	58,739.7	-	75,842.7	75,842.7
(G) Miscellaneous General Services of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions of which:</b>												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	1,074.7	1,074.7	-	41.2	41.2	-	41.2	41.2	-	41.2	41.2

(₹ Million)





Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
CHHATTISGARH

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	89.5	4,597.2	4,686.7	423.6	4,004.3	4,427.9	303.0	4,020.0	4,323.0	395.3	4,818.0	5,213.3
i) Roads and Bridges	28.1	4,597.2	4,625.3	15.0	4,004.0	4,019.8	15.0	4,019.8	4,034.8	30.0	4,817.7	4,847.7
ii) Others @	61.4	-	61.4	408.6	0.3	408.9	288.0	0.3	288.3	365.3	0.3	365.6
8. Science, Technology and Environment	49.7	7.6	57.4	73.1	10.0	83.1	73.1	12.0	85.1	97.0	12.0	109.0
9. General Economic Services (i to iv)	330.4	172.5	502.8	347.8	246.4	594.2	353.7	481.7	835.4	519.5	319.3	838.8
i) Secretariat - Economic Services	2.2	65.5	67.6	8.7	81.1	89.8	14.4	86.9	101.3	8.7	96.0	104.7
ii) Tourism	323.3	-	323.3	323.5	-	323.5	323.5	-	323.5	323.5	-	323.5
iii) Civil Supplies	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others +	4.9	107.0	111.9	15.6	165.3	180.9	15.8	394.8	410.6	187.3	223.3	410.6
<b>II. NON-DEVELOPMENTAL EXPENDITURE</b>												
(General Services) (A to F)												
A. Organs of State	445.8	43,051.9	43,497.7	730.0	50,101.1	50,831.1	556.7	50,730.4	51,287.1	837.8	60,618.8	61,456.6
B. Fiscal Services (i + ii)	15.1	1,398.9	1,414.0	30.6	1,740.4	1,771.0	36.2	2,319.4	2,355.6	35.8	2,437.4	2,473.2
i) Collection of Taxes and Duties	30.3	3,685.2	3,715.5	492.9	4,545.5	5,038.5	364.9	5,283.8	5,648.8	579.9	5,715.7	6,295.6
ii) Other Fiscal Services	-	6.0	6.0	-	7.2	7.2	-	7.0	7.0	-	8.0	8.0
C. Interest Payments and Servicing of Debt (1 + 2)	-	11,948.6	11,948.6	-	13,080.5	13,080.5	-	12,897.3	12,897.3	-	14,033.4	14,033.4
1. Appropriation for Reduction or Avoidance of Debt	-	1,000.0	1,000.0	-	1,000.0	1,000.0	-	1,000.0	1,000.0	-	1,000.0	1,000.0
2. Interest Payments (i to iv)	-	10,948.6	10,948.6	-	12,080.5	12,080.5	-	11,897.3	11,897.3	-	13,033.4	13,033.4
i) Interest on Loans from the Centre	-	1,776.7	1,776.7	-	1,838.6	1,838.6	-	1,842.1	1,842.1	-	1,957.5	1,957.5
ii) Interest on Internal Debt	-	6,806.5	6,806.5	-	7,889.2	7,889.2	-	7,477.4	7,477.4	-	8,243.5	8,243.5
of which:												
(a) Interest on Market Loans	-	1,726.1	1,726.1	-	2,335.5	2,335.5	-	2,015.5	2,015.5	-	2,283.3	2,283.3
(b) Interest on NSSF	-	4,626.5	4,626.5	-	4,722.9	4,722.9	-	4,707.8	4,707.8	-	5,200.0	5,200.0
iii) Interest on Small Savings, Provident Funds, etc.	-	1,493.2	1,493.2	-	1,535.5	1,535.5	-	1,735.5	1,735.5	-	2,035.5	2,035.5
iv) Others	-	872.1	872.1	-	817.2	817.2	-	842.4	842.4	-	796.9	796.9
D. Administrative Services (i to v)	400.3	13,680.8	14,081.1	206.5	18,395.0	18,601.5	155.6	15,503.4	15,659.1	222.1	22,211.8	22,434.0
i) Secretariat - General Services	13.3	383.7	397.0	6.0	498.5	504.5	10.5	546.4	556.8	6.1	585.5	591.6
ii) District Administration	-	1,042.0	1,042.0	-	1,134.2	1,134.2	-	1,263.1	1,263.1	45.0	1,357.0	1,402.0
iii) Police	189.6	9,658.3	9,847.9	182.7	10,196.5	10,379.2	132.6	11,048.8	11,181.3	142.5	13,547.6	13,690.2
iv) Public Works	196.5	1,265.7	1,462.2	-	786.1	786.1	-	931.5	931.5	-	825.3	825.3
v) Others ++	1.0	1,331.1	1,332.1	17.8	5,779.7	5,797.5	12.6	1,713.7	1,726.3	28.5	5,896.4	5,924.9
E. Pensions	-	12,337.6	12,337.6	-	12,338.5	12,338.5	-	14,725.3	14,725.3	-	16,219.0	16,219.0
F. Miscellaneous General Services	-	0.8	0.8	-	1.1	1.1	-	1.1	1.1	-	1.4	1.4
of which:												
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	249.8	4,440.0	4,689.8	-	4,707.2	4,707.2	-	6,864.3	6,864.3	-	6,120.9	6,120.9
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	249.8	4,440.0	4,689.8	-	4,707.2	4,707.2	-	6,864.3	6,864.3	-	6,120.9	6,120.9

## Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
GOA

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)			TOTAL
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13	
<b>1</b>													
<b>TOTAL EXPENDITURE (I+II+III)</b>													
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>													
<b>A. Social Services (1 to 12)</b>													
1. Education, Sports, Art and Culture	7,566.7	21,199.0	28,765.7	10,347.2	23,184.2	33,531.4	10,368.3	24,167.6	34,536.0	15,736.7	26,964.9	42,701.6	
2. Medical and Public Health	4,908.2	9,962.7	14,870.9	6,588.4	11,779.4	18,367.8	6,790.5	11,925.9	18,716.5	9,992.8	12,998.1	22,990.9	
3. Family Welfare	1,117.9	5,967.0	7,085.0	1,624.9	7,078.4	8,703.3	2,084.0	7,114.8	9,198.8	3,530.5	7,634.1	11,164.6	
4. Water Supply and Sanitation	817.6	1,854.1	2,671.7	984.6	2,464.2	3,448.8	1,081.0	2,385.9	3,466.9	1,174.3	2,585.7	3,760.0	
5. Housing	75.7	—	75.7	80.0	—	80.0	80.0	—	80.0	90.0	—	90.0	
6. Urban Development	401.4	1,454.0	1,855.4	373.3	1,385.1	1,758.4	374.0	1,504.1	1,878.1	416.5	1,759.4	2,175.9	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	625.3	77.8	703.0	1,217.4	114.0	1,331.4	82.0	—	82.0	—	152.0	152.0	
8. Labour and Welfare	194.7	4.2	198.9	291.3	6.0	297.3	291.3	6.0	297.3	338.5	6.6	345.1	
9. Social Security and Welfare	91.1	178.7	269.9	261.9	183.5	445.4	272.1	184.4	456.4	798.3	211.1	1,009.5	
10. Nutrition	1,398.9	277.4	1,676.3	1,573.1	396.1	1,969.2	1,575.4	432.2	2,007.7	2,198.9	418.2	2,617.1	
11. Relief on account of Natural Calamities	72.9	7.7	80.6	61.5	24.8	86.3	112.5	34.0	146.5	83.3	17.0	100.3	
12. Others*	—	25.6	25.6	—	0.5	0.5	—	30.4	30.4	—	26.6	26.6	
<b>B. Economic Services (1 to 9)</b>	112.7	43.0	155.6	120.5	44.7	165.2	193.8	—	193.8	124.5	51.8	176.3	
1. Agriculture and Allied Activities (i to xii)	<b>2,658.6</b>	<b>11,236.3</b>	<b>13,894.8</b>	<b>3,758.8</b>	<b>11,404.9</b>	<b>15,163.6</b>	<b>3,577.8</b>	<b>12,241.7</b>	<b>15,819.5</b>	<b>5,743.9</b>	<b>13,966.7</b>	<b>19,710.6</b>	
i) Crop Husbandry	648.6	614.8	1,263.5	922.2	538.7	1,460.9	949.0	691.8	1,640.8	1,467.1	680.9	2,147.9	
ii) Soil and Water Conservation	193.7	138.9	332.7	343.4	130.1	473.5	343.4	130.1	473.5	656.4	151.6	808.0	
iii) Animal Husbandry	10.5	9.1	19.6	12.1	10.3	22.4	12.1	10.3	22.4	10.2	11.7	21.9	
iv) Dairy Development	43.2	125.8	169.0	71.1	125.5	196.6	72.2	125.5	197.6	161.7	136.9	298.6	
v) Fisheries	100.3	2.1	102.4	101.9	1.8	103.7	101.9	1.8	103.7	145.3	2.1	147.4	
vi) Forestry and Wild Life	132.9	48.1	180.9	194.0	41.2	235.2	207.1	45.2	252.2	244.4	53.7	298.2	
vii) Plantations	131.2	155.3	286.4	138.7	115.9	254.6	151.3	147.5	298.8	169.0	131.1	300.1	
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—	
ix) Agricultural Research and Education	0.3	64.1	64.4	0.4	39.5	39.8	0.4	155.9	156.3	20.3	106.2	126.5	
x) Agricultural Finance Institutions	6.2	10.3	16.5	9.4	10.5	19.9	9.4	10.5	19.9	8.6	12.6	21.2	
xi) Co-operation	—	—	—	—	—	—	—	—	—	—	—	—	
xii) Other Agricultural Programmes	30.3	52.4	82.7	51.3	54.0	105.4	51.3	55.0	106.4	51.2	63.3	114.5	
2. Rural Development	—	8.8	8.8	—	10.0	10.0	—	10.0	10.0	—	11.5	11.5	
3. Special Area Programmes	463.8	284.9	748.7	497.1	274.5	771.5	538.3	326.1	864.4	621.1	397.3	1,018.4	
4. Irrigation and Flood Control	54.4	—	54.4	78.3	—	78.3	81.9	—	81.9	90.6	—	90.6	
<i>of which:</i>	201.6	473.2	674.8	245.2	454.1	699.3	275.2	517.5	792.7	276.4	527.5	803.9	
i) Major and Medium Irrigation	55.5	189.0	244.5	62.5	190.0	252.5	62.5	190.0	252.5	69.2	212.9	282.0	
ii) Minor Irrigation	42.2	226.8	269.0	66.1	217.4	283.5	66.1	260.8	326.9	77.1	264.7	341.8	
iii) Flood Control and Drainage	057.5	50.7	108.2	60.5	40.0	100.5	90.5	60.0	150.5	67.0	40.0	107.0	
5. Energy	265.0	7,921.6	8,186.6	266.8	8,300.0	8,566.8	275.3	8,552.0	8,827.3	299.5	9,750.0	10,049.5	
<i>of which: Power</i>	261.8	7,921.6	8,183.4	263.0	8,300.0	8,563.0	271.5	8,552.0	8,823.5	284.5	9,750.0	10,034.5	
6. Industry and Minerals (i to iii)	644.8	97.0	741.8	1,142.7	118.4	1,261.0	815.4	120.7	936.1	1,940.8	138.6	2,079.4	
i) Village and Small Industries	177.2	80.7	258.0	290.2	100.3	390.5	290.2	100.3	390.5	308.1	76.6	384.7	
ii) Industries@	426.0	16.2	442.2	802.5	18.1	820.6	513.5	20.4	533.9	1,582.7	62.0	1,644.6	
iii) Others**	41.6	—	41.6	50.0	—	50.0	11.7	—	11.7	50.0	—	50.0	

State Finances : A Study of Budgets of 2011-12

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
GOA

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Transport and Communications (i + ii)	93.3	1,615.8	1,709.1	224.5	1,473.4	1,697.8	224.5	1,717.0	1,941.5	471.3	2,124.1	2,595.3
i) Roads and Bridges	1.0	1,171.4	1,172.4	2.0	1,103.0	1,105.0	2.0	1,244.7	1,246.7	1.0	1,497.1	1,498.1
ii) Others @	92.3	444.4	536.7	222.5	370.3	592.8	222.5	472.3	694.8	470.3	627.0	1,097.2
8. Science, Technology and Environment	41.4	-	41.4	51.9	-	51.9	51.9	-	51.9	52.2	-	52.2
9. General Economic Services (i to iv)	245.7	229.0	474.6	330.2	245.9	576.1	366.4	316.7	683.1	525.0	348.5	873.4
i) Secretariat - Economic Services	1.6	113.3	114.9	21.6	110.3	131.9	21.6	151.3	172.9	2.0	145.9	147.9
ii) Tourism	229.2	35.4	264.6	278.0	40.8	318.8	313.1	43.8	356.9	392.0	88.3	480.3
iii) Civil Supplies	0.4	24.2	24.5	0.6	33.4	34.0	1.1	34.4	35.4	0.6	41.3	41.9
iv) Others +	14.6	56.1	70.6	30.0	61.4	91.4	30.6	87.3	117.9	130.4	73.0	203.4
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>120.9</b>	<b>13,388.2</b>	<b>13,509.1</b>	<b>595.0</b>	<b>15,901.3</b>	<b>16,496.4</b>	<b>282.3</b>	<b>15,629.5</b>	<b>15,911.9</b>	<b>474.3</b>	<b>17,236.1</b>	<b>17,710.4</b>
<b>A. Organs of State</b>	<b>11.3</b>	<b>480.7</b>	<b>492.0</b>	<b>9.8</b>	<b>438.7</b>	<b>448.5</b>	<b>20.6</b>	<b>560.1</b>	<b>580.7</b>	<b>16.2</b>	<b>639.6</b>	<b>655.8</b>
<b>B. Fiscal Services (i + ii)</b>	<b>50.9</b>	<b>281.6</b>	<b>332.5</b>	<b>78.1</b>	<b>296.0</b>	<b>374.1</b>	<b>99.5</b>	<b>298.1</b>	<b>397.6</b>	<b>97.7</b>	<b>369.8</b>	<b>467.5</b>
i) Collection of Taxes and Duties	50.9	281.5	332.4	77.0	296.0	373.0	99.5	297.0	396.5	97.7	368.7	466.4
ii) Other Fiscal Services	-	0.1	0.1	1.1	-	1.1	-	1.1	1.1	-	1.1	1.1
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>-</b>	<b>6,126.2</b>	<b>6,126.2</b>	<b>-</b>	<b>6,776.7</b>	<b>6,776.7</b>	<b>-</b>	<b>6,776.6</b>	<b>6,776.6</b>	<b>-</b>	<b>7,162.9</b>	<b>7,162.9</b>
1. Appropriation for Reduction or Avoidance of Debt	-	300.0	300.0	-	300.0	300.0	-	300.0	300.0	-	300.0	300.0
2. Interest Payments (i to iv)	-	5,826.2	5,826.2	-	6,476.7	6,476.7	-	6,476.6	6,476.6	-	6,862.9	6,862.9
i) Interest on Loans from the Centre	-	333.4	333.4	-	349.8	349.8	-	349.8	349.8	-	348.9	348.9
ii) Interest on Internal Debt	-	4,398.7	4,398.7	-	5,193.7	5,193.7	-	5,193.7	5,193.7	-	5,578.6	5,578.6
of which:												
(a) Interest on Market Loans	-	1,582.2	1,582.2	-	2,168.1	2,168.1	-	2,168.1	2,168.1	-	2,403.7	2,403.7
(b) Interest on NSSF	-	2,614.5	2,614.5	-	2,700.0	2,700.0	-	2,700.0	2,700.0	-	2,800.0	2,800.0
iii) Interest on Small Savings, Provident Funds, etc.	-	837.5	837.5	-	707.2	707.2	-	707.2	707.2	-	709.5	709.5
iv) Others	-	256.5	256.5	-	226.0	226.0	-	226.0	226.0	-	226.0	226.0
<b>D. Administrative Services (i to v)</b>	<b>58.7</b>	<b>3,041.7</b>	<b>3,100.4</b>	<b>72.6</b>	<b>3,310.5</b>	<b>3,383.1</b>	<b>162.2</b>	<b>3,458.0</b>	<b>3,620.2</b>	<b>310.2</b>	<b>3,996.9</b>	<b>4,307.1</b>
i) Secretariat - General Services	-	214.4	214.4	-	215.6	215.6	-	223.3	223.3	-	248.2	248.2
ii) District Administration	-	222.7	222.7	-	212.5	212.5	80.0	233.1	313.1	225.0	251.5	476.5
iii) Police	-	1,495.3	1,495.3	-	1,840.0	1,840.0	-	1,902.9	1,902.9	10.0	2,200.0	2,210.0
iv) Public Works	20.4	651.4	671.8	20.0	570.7	590.7	27.5	588.8	616.3	25.4	710.9	736.3
v) Others ++	38.3	457.9	496.2	52.6	471.8	524.4	54.7	509.9	564.6	49.8	586.4	636.2
<b>E. Pensions</b>	<b>-</b>	<b>3,439.5</b>	<b>3,439.5</b>	<b>-</b>	<b>5,000.0</b>	<b>5,000.0</b>	<b>-</b>	<b>4,500.0</b>	<b>4,500.0</b>	<b>-</b>	<b>5,000.0</b>	<b>5,000.0</b>
<b>F. Miscellaneous General Services of which:</b>	<b>-</b>	<b>18.5</b>	<b>18.5</b>	<b>434.5</b>	<b>79.4</b>	<b>513.9</b>	<b>-</b>	<b>36.8</b>	<b>36.8</b>	<b>50.2</b>	<b>66.8</b>	<b>117.0</b>
Payment on account of State Lotteries	-	3.5	3.5	-	4.4	4.4	-	4.4	4.4	-	5.3	5.3
<b>III. Grants-in-Aid and Contributions of which:</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-



Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
GUJARAT

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)			TOTAL
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
1													
7. Transport and Communications (i + ii)	11,907.3	16,527.4	28,434.7	10,063.0	16,168.3	26,231.3	13,760.2	16,767.7	30,527.9	10,437.2	14,704.0	25,141.2	
i) Roads and Bridges	11,907.3	10,959.9	22,867.2	10,063.0	10,588.8	20,651.8	13,760.2	10,968.5	24,728.7	10,437.2	9,207.4	19,644.6	
ii) Others @		5,567.5	5,567.5		5,579.5	5,579.5		5,799.2	5,799.2		5,496.6	5,496.6	
8. Science, Technology and Environment	208.8	8.0	216.9	2,125.4	8.0	2,133.5	1,304.2	9.0	1,313.2	1,938.2	11.5	1,949.7	
9. General Economic Services (i to iv)	2,367.4	2,407.7	4,775.1	3,331.0	2,993.6	6,324.6	3,117.6	3,456.2	6,573.9	2,973.4	3,028.8	6,002.2	
i) Secretariat - Economic Services	274.5	533.4	807.9	368.9	518.9	887.9	295.2	612.6	907.8	321.4	747.0	1,068.4	
ii) Tourism	1,238.3	1.9	1,240.2	1,890.0	1.9	1,831.9	1,870.9	2.2	1,873.1	551.4	2.2	553.6	
iii) Civil Supplies	811.9	1,581.8	2,393.7	999.2	1,766.3	2,765.5	796.4	1,697.1	2,493.5	1,084.2	1,914.8	2,999.0	
iv) Others +	42.7	290.6	333.4	132.9	706.5	839.4	155.1	1,144.4	1,299.4	1,016.4	364.7	1,381.1	
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>4,305.3</b>	<b>165,036.3</b>	<b>169,341.6</b>	<b>9,234.3</b>	<b>187,357.2</b>	<b>196,591.5</b>	<b>8,952.6</b>	<b>192,242.8</b>	<b>201,195.4</b>	<b>11,041.2</b>	<b>221,303.5</b>	<b>232,344.6</b>	
<b>A. Organs of State</b>	<b>59.0</b>	<b>4,660.8</b>	<b>4,719.8</b>	<b>2,456.3</b>	<b>3,780.1</b>	<b>6,236.3</b>	<b>3,262.9</b>	<b>4,872.6</b>	<b>8,135.5</b>	<b>1,869.7</b>	<b>4,748.5</b>	<b>6,618.2</b>	
<b>B. Fiscal Services (i + ii)</b>	<b>222.4</b>	<b>3,085.6</b>	<b>3,308.0</b>	<b>1,479.5</b>	<b>3,570.8</b>	<b>5,050.3</b>	<b>1,112.4</b>	<b>3,683.7</b>	<b>4,796.1</b>	<b>2,370.0</b>	<b>4,000.6</b>	<b>6,370.6</b>	
i) Collection of Taxes and Duties	222.4	3,063.3	3,285.7	1,479.5	3,550.5	5,030.0	1,112.4	3,659.4	4,771.8	2,370.0	3,974.2	6,344.2	
ii) Other Fiscal Services	-	22.3	22.3	-	20.2	20.2	-	24.3	24.3	-	26.4	26.4	
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	<b>91,500.9</b>	<b>91,500.9</b>	-	<b>103,653.8</b>	<b>103,653.8</b>	-	<b>100,644.6</b>	<b>100,644.6</b>	-	<b>117,606.1</b>	<b>117,606.1</b>	
1. Appropriation for Reduction or Avoidance of Debt	-	5,600.0	5,600.0	-	5,000.0	5,000.0	-	5,000.0	5,000.0	-	10,000.0	10,000.0	
2. Interest Payments (i to iv)	-	85,900.9	85,900.9	-	98,653.8	98,653.8	-	95,644.6	95,644.6	-	107,606.1	107,606.1	
i) Interest on Loans from the Centre	-	8,214.0	8,214.0	-	7,908.0	7,908.0	-	7,773.7	7,773.7	-	7,279.5	7,279.5	
ii) Interest on Internal Debt	-	68,894.0	68,894.0	-	82,063.0	82,063.0	-	78,005.3	78,005.3	-	90,887.2	90,887.2	
of which:													
(a) Interest on Market Loans	-	22,697.1	22,697.1	-	31,384.3	31,384.3	-	28,964.1	28,964.1	-	38,765.2	38,765.2	
(b) Interest on NSSF	-	43,423.0	43,423.0	-	47,308.2	47,308.2	-	45,970.3	45,970.3	-	48,608.9	48,608.9	
iii) Interest on Small Savings, Provident Funds, etc.	-	4,316.8	4,316.8	-	4,499.2	4,499.2	-	4,237.6	4,237.6	-	4,499.2	4,499.2	
iv) Others	-	4,476.0	4,476.0	-	4,183.7	4,183.7	-	5,628.0	5,628.0	-	4,940.2	4,940.2	
<b>D. Administrative Services (i to v)</b>	<b>4,023.8</b>	<b>20,556.5</b>	<b>24,580.3</b>	<b>5,298.5</b>	<b>21,894.7</b>	<b>27,193.3</b>	<b>4,577.3</b>	<b>26,042.1</b>	<b>30,619.5</b>	<b>6,801.4</b>	<b>25,645.7</b>	<b>32,447.1</b>	
i) Secretariat - General Services	1,140.0	765.8	1,905.8	1,136.6	790.2	1,926.8	867.3	909.1	1,776.4	1,076.9	1,110.6	2,187.5	
ii) District Administration	366.8	1,473.1	1,839.9	281.5	1,364.8	1,646.3	361.5	1,810.6	2,172.1	921.7	2,330.1	3,251.8	
iii) Police	2,308.0	13,790.9	16,098.9	3,453.1	15,075.6	18,528.7	2,898.0	17,371.2	20,269.3	4,101.1	17,534.4	21,635.4	
iv) Public Works	7.1	2,090.6	2,097.7	50.2	2,241.2	2,291.4	52.5	3,096.1	3,148.6	0.2	1,611.1	1,611.3	
v) Others ++	201.9	2,436.2	2,638.1	377.2	2,422.9	2,800.0	398.0	2,855.0	3,253.1	701.5	3,059.5	3,761.0	
<b>E. Pensions</b>	-	<b>45,130.0</b>	<b>45,130.0</b>	-	<b>43,871.7</b>	<b>43,871.7</b>	-	<b>56,437.5</b>	<b>56,437.5</b>	-	<b>53,705.2</b>	<b>53,705.2</b>	
<b>F. Miscellaneous General Services</b>	-	<b>102.5</b>	<b>102.5</b>	-	<b>10,586.1</b>	<b>10,586.1</b>	-	<b>562.4</b>	<b>562.4</b>	-	<b>15,597.4</b>	<b>15,597.4</b>	
of which:													
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-	
<b>III. Grants-in-Aid and Contributions</b>	-	<b>1,059.7</b>	<b>1,059.7</b>	-	<b>1,389.2</b>	<b>1,389.2</b>	-	<b>1,853.0</b>	<b>1,853.0</b>	-	<b>1,537.3</b>	<b>1,537.3</b>	
of which:													
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	1,059.7	1,059.7	-	1,389.2	1,389.2	-	1,853.0	1,853.0	-	1,537.3	1,537.3	

## Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
HARYANA

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
<b>TOTAL EXPENDITURE (I+II+III)</b>	57,147.7	195,426.2	252,573.8	67,845.9	216,980.4	284,826.4	79,996.4	240,554.9	320,551.3	98,174.4	248,614.3	346,788.7
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	56,467.5	117,853.8	174,321.3	67,073.5	127,833.5	194,907.0	79,200.8	143,310.8	222,511.6	97,345.6	141,574.8	238,920.4
<b>A. Social Services (1 to 12)</b>	40,145.9	58,876.4	99,022.2	48,358.7	65,133.3	113,492.0	57,256.0	73,542.2	130,798.2	69,872.6	69,812.7	139,685.2
1. Education, Sports, Art and Culture	14,709.4	37,356.1	52,065.5	16,101.4	45,227.4	61,328.8	19,546.2	46,309.0	65,855.2	25,044.3	46,318.0	71,362.3
2. Medical and Public Health	2,281.8	6,988.7	9,270.5	3,487.9	6,696.4	10,184.3	4,245.1	7,947.1	12,192.3	4,724.2	7,782.2	12,506.4
3. Family Welfare	949.0	—	949.0	988.7	—	988.7	988.7	—	988.7	1,177.5	—	1,177.5
4. Water Supply and Sanitation	187.0	7,246.4	7,433.4	199.8	6,282.1	6,481.9	435.0	8,850.6	9,285.6	402.3	8,690.9	9,093.1
5. Housing	—	165.4	165.4	—	190.3	190.3	—	224.8	224.8	—	185.5	185.5
6. Urban Development	2,296.4	1,043.8	3,340.2	6,860.4	1,223.1	8,083.5	9,685.3	777.0	10,462.2	11,629.5	320.6	11,950.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,356.5	256.6	1,613.1	1,619.8	264.9	1,884.6	2,311.8	288.0	2,599.8	3,110.0	287.8	3,397.8
8. Labour and Welfare	509.6	1,354.1	1,863.7	617.7	1,523.9	2,141.6	623.2	1,679.7	2,302.9	824.1	1,567.2	2,391.3
9. Social Security and Welfare	16,107.7	1,850.7	17,958.4	16,508.5	1,295.7	17,804.2	17,641.3	1,534.5	19,175.8	20,830.5	1,662.2	22,492.7
10. Nutrition	1,504.2	9.1	1,513.3	1,794.6	8.9	1,803.5	1,599.5	9.1	1,608.6	1,865.1	10.2	1,875.3
11. Relief on account of Natural Calamities	—	2,091.3	2,091.3	—	2,018.3	2,018.3	—	5,495.3	5,495.3	—	2,582.3	2,582.3
12. Others*	244.4	514.2	758.6	180.0	402.3	582.3	180.0	427.1	607.1	265.0	405.9	670.9
<b>B. Economic Services (1 to 9)</b>	16,321.6	58,977.4	75,299.1	18,714.8	62,700.3	81,415.0	21,944.8	69,768.6	91,713.3	27,473.0	71,762.2	99,235.2
1. Agriculture and Allied Activities (i to xii)	4,482.8	6,740.5	11,223.3	5,758.9	5,921.0	11,679.9	7,079.5	7,418.2	14,497.7	9,463.4	7,920.5	17,383.8
i) Crop Husbandry	2,120.0	1,194.7	3,314.7	2,502.3	1,107.4	3,609.7	3,456.9	1,114.6	4,571.5	4,757.9	1,366.3	6,124.2
ii) Soil and Water Conservation	192.7	313.4	506.1	164.7	297.0	461.7	164.7	329.4	494.1	196.0	326.6	522.6
iii) Animal Husbandry	523.6	2,405.5	2,929.1	629.5	2,198.0	2,827.5	640.3	2,577.7	3,218.0	844.0	2,846.6	3,690.6
iv) Dairy Development	21.9	13.6	35.5	25.0	13.2	38.2	22.0	13.6	35.7	25.0	13.3	38.3
v) Fisheries	92.1	149.6	241.7	101.2	141.9	243.1	91.0	179.1	270.1	83.1	163.3	246.4
vi) Forestry and Wild Life	937.5	821.3	1,758.8	1,274.1	555.3	1,829.4	1,364.5	618.8	1,983.3	1,480.0	730.2	2,210.2
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	99.2	99.2	—	124.1	124.1	—	129.6	129.6	—	135.3	135.3
ix) Agricultural Research and Education	322.2	1,284.2	1,606.4	706.8	1,000.4	1,707.2	980.8	1,067.7	2,048.5	1,450.9	991.0	2,441.9
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	272.8	443.4	716.1	355.3	467.3	822.6	359.3	1,366.4	1,725.7	626.5	1,330.3	1,956.8
xii) Other Agricultural Programmes	—	15.7	15.7	—	16.5	16.5	—	21.4	21.4	—	17.7	17.7
2. Rural Development	5,734.9	2,956.2	8,691.1	5,345.5	3,426.3	8,771.8	7,497.1	2,655.2	10,152.4	9,163.4	1,851.6	11,014.9
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	2,412.6	6,172.1	8,584.7	2,917.7	8,483.2	11,401.0	3,431.3	8,692.9	12,124.2	3,976.7	8,673.1	12,649.8
<i>of which:</i>												
i) Major and Medium Irrigation	1,193.7	6,099.7	7,293.4	1,970.0	8,405.3	10,375.3	2,090.0	8,609.4	10,699.4	2,165.0	8,589.6	10,754.6
ii) Minor Irrigation	—	72.4	72.4	—	77.9	77.9	—	83.5	83.5	—	83.5	83.5
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	80.2	27,798.4	27,878.6	80.0	29,720.4	29,800.4	80.0	32,087.1	32,167.1	88.0	33,252.6	33,340.6
<i>of which: Power</i>												
6. Industry and Minerals (i to iii)	—	27,744.5	27,744.5	—	29,675.8	29,675.8	—	32,042.5	32,042.5	—	33,211.1	33,211.1
i) Village and Small Industries	334.6	363.4	698.0	635.5	384.5	1,020.0	601.4	405.6	1,007.0	710.1	384.1	1,094.2
ii) Industries@	248.4	47.8	296.2	409.0	46.3	455.3	412.2	49.3	461.5	501.1	50.9	552.0
iii) Others**	86.3	315.6	401.9	226.5	338.2	564.7	189.2	356.3	545.5	209.0	333.2	542.2

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**HARYANA**

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Transport and Communications (i + ii)	192.2	14,623.1	14,815.3	1,520.0	14,429.8	15,949.8	1,520.0	17,999.2	19,519.2	1,520.0	19,165.4	20,685.4
i) Roads and Bridges	181.6	5,046.4	5,228.0	1,500.0	3,940.1	5,440.1	1,500.0	6,460.1	7,960.1	1,500.0	6,608.2	8,108.2
ii) Others @	10.6	9,576.7	9,587.3	20.0	10,489.8	10,509.8	20.0	11,539.1	11,559.1	20.0	12,557.2	12,577.2
8. Science, Technology and Environment	330.7	20.2	350.9	128.0	21.9	149.9	136.6	21.1	157.6	137.0	22.0	159.0
9. General Economic Services (i to iv)	2,753.5	303.5	3,057.1	2,329.2	313.2	2,642.4	1,598.9	489.2	2,088.2	2,414.5	492.9	2,907.4
i) Secretariat - Economic Services	2,752.0	130.9	2,882.9	2,326.5	133.2	2,459.7	1,531.5	150.3	1,681.8	2,342.3	152.1	2,494.4
ii) Tourism	-	22.4	22.4	-	23.5	23.5	-	23.2	23.2	-	23.0	23.0
iii) Civil Supplies	-	-	-	-	-	-	-	0.1	0.1	-	100.0	100.0
iv) Others +	1.6	150.2	151.8	2.7	156.5	159.2	67.4	315.6	383.1	72.2	217.7	289.9
<b>II. NON-DEVELOPMENTAL EXPENDITURE</b> (General Services) (A to F)	<b>680.2</b>	<b>76,873.3</b>	<b>77,553.5</b>	<b>772.5</b>	<b>88,384.2</b>	<b>89,156.7</b>	<b>795.6</b>	<b>96,206.7</b>	<b>97,002.4</b>	<b>828.8</b>	<b>106,011.9</b>	<b>106,840.7</b>
A. Organs of State	18.5	2,949.1	2,967.6	17.3	2,768.0	2,785.3	27.3	4,082.9	4,110.2	0.6	4,028.0	4,028.6
B. Fiscal Services (i + ii)	6.4	2,309.4	2,315.8	4.3	2,423.0	2,427.2	11.6	2,631.9	2,643.5	44.4	2,510.3	2,554.7
i) Collection of Taxes and Duties	6.4	2,300.8	2,307.2	4.3	2,408.6	2,412.8	11.6	2,619.6	2,631.2	44.4	2,500.2	2,544.5
ii) Other Fiscal Services	-	8.6	8.6	-	14.4	14.4	-	12.3	12.3	-	10.2	10.2
C. Interest Payments and Servicing of Debt (1 + 2)	-	28,090.1	28,090.1	-	40,184.9	40,184.9	-	36,791.7	36,791.7	-	45,319.9	45,319.9
1. Appropriation for Reduction or Avoidance of Debt	-	724.8	724.8	-	1,056.8	1,056.8	-	1,056.8	1,056.8	-	1,522.2	1,522.2
2. Interest Payments (i to iv)	-	27,365.3	27,365.3	-	39,128.1	39,128.1	-	35,734.9	35,734.9	-	43,797.7	43,797.7
i) Interest on Loans from the Centre	-	1,064.1	1,064.1	-	1,745.8	1,745.8	-	1,533.8	1,533.8	-	1,725.3	1,725.3
ii) Interest on Internal Debt	-	20,585.4	20,585.4	-	30,829.8	30,829.8	-	27,677.9	27,677.9	-	34,663.6	34,663.6
of which:												
(a) Interest on Market Loans	-	6,240.4	6,240.4	-	11,867.8	11,867.8	-	8,646.2	8,646.2	-	14,512.7	14,512.7
(b) Interest on NSSF	-	10,263.6	10,263.6	-	11,459.9	11,459.9	-	11,131.2	11,131.2	-	12,570.5	12,570.5
iii) Interest on Small Savings, Provident Funds, etc.	-	5,436.7	5,436.7	-	6,220.1	6,220.1	-	6,214.0	6,214.0	-	7,089.7	7,089.7
iv) Others	-	279.1	279.1	-	332.4	332.4	-	309.3	309.3	-	319.1	319.1
D. Administrative Services (i to v)	655.2	19,613.3	20,268.6	751.0	20,000.3	20,751.3	756.8	21,989.5	22,746.3	783.9	21,640.8	22,424.7
i) Secretariat - General Services	-	783.4	783.4	-	822.8	822.8	-	886.7	886.7	-	820.1	820.1
ii) District Administration	-	1,027.9	1,027.9	-	1,066.5	1,066.5	-	1,242.3	1,242.3	-	1,191.9	1,191.9
iii) Police	-	13,901.6	13,901.6	-	14,038.8	14,038.8	-	16,189.4	16,189.4	-	16,043.2	16,043.2
iv) Public Works	635.2	2,009.6	2,644.8	732.0	2,139.5	2,871.5	702.9	1,450.6	2,153.6	734.8	1,419.9	2,154.7
v) Others ++	20.1	1,890.8	1,910.9	19.0	1,932.7	1,951.7	53.8	2,220.5	2,274.3	49.1	2,165.7	2,214.9
E. Pensions	-	23,903.7	23,903.7	-	23,000.0	23,000.0	-	30,700.0	30,700.0	-	32,501.0	32,501.0
F. Miscellaneous General Services	-	7.7	7.7	-	8.0	8.0	-	10.7	10.7	-	11.9	11.9
of which:												
Payment on account of State Lotteries	-	1.2	1.2	-	1.3	1.3	-	1.9	1.9	-	1.2	1.2
III. Grants-in-Aid and Contributions	-	699.1	699.1	-	762.7	762.7	-	1,037.4	1,037.4	-	1,027.6	1,027.6
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	699.1	699.1	-	762.7	762.7	-	1,037.4	1,037.4	-	1,027.6	1,027.6

(₹ Million)



Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
HIMACHAL PRADESH

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	12,375.6	99,134.5	111,510.1	12,048.4	108,885.8	120,934.2	15,233.4	109,878.4	125,111.8	14,624.8	125,799.8	140,424.6
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>11,959.8</b>	<b>55,739.5</b>	<b>67,699.4</b>	<b>11,780.0</b>	<b>57,336.4</b>	<b>69,116.4</b>	<b>14,946.3</b>	<b>59,283.6</b>	<b>74,229.8</b>	<b>14,360.3</b>	<b>68,507.0</b>	<b>82,867.2</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>5,947.2</b>	<b>33,069.9</b>	<b>39,017.1</b>	<b>5,463.2</b>	<b>36,833.6</b>	<b>42,296.9</b>	<b>7,974.2</b>	<b>38,457.1</b>	<b>46,431.3</b>	<b>7,371.1</b>	<b>44,785.4</b>	<b>52,156.5</b>
<b>A. Social Services (1 to 12)</b>	1,720.4	18,998.5	20,718.9	1,027.6	23,271.9	24,299.5	3,209.6	23,907.7	27,117.3	2,876.5	29,011.4	31,887.9
1. Education, Sports, Art and Culture	340.4	5,065.5	5,405.9	643.9	5,124.3	5,768.2	496.1	5,826.5	6,322.7	994.0	6,105.8	7,089.8
2. Medical and Public Health	135.7	555.2	690.9	169.3	610.0	779.3	168.1	704.7	872.8	323.3	815.6	1,138.8
3. Family Welfare	-149.0	5,017.4	4,868.3	3.4	4,336.7	4,340.1	4.2	4,783.2	4,787.4	75.4	4,524.1	4,599.5
4. Water Supply and Sanitation	282.6	46.1	328.7	268.1	49.8	317.9	281.4	50.2	381.6	184.4	59.5	243.8
5. Housing	622.6	513.3	1,135.9	606.4	548.0	1,154.4	267.6	623.1	890.8	349.2	747.3	1,096.5
6. Urban Development	465.7	81.8	547.5	636.5	97.5	734.0	645.5	96.6	742.1	458.2	126.1	584.3
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	58.1	288.3	346.4	19.5	336.4	355.9	58.9	337.4	396.3	24.5	434.0	458.4
8. Labour and Welfare	1,532.9	1,065.9	2,598.8	1,633.9	1,071.2	2,705.1	2,261.2	480.5	2,741.7	1,738.4	1,189.8	2,928.2
9. Social Security and Welfare	684.8	-	684.8	365.3	-	365.3	560.9	-	560.9	327.0	-	327.0
10. Nutrition	193.3	1,188.8	1,382.1	-	1,132.1	1,132.1	1.1	1,347.6	1,348.7	-	1,413.0	1,413.0
11. Relief on account of Natural Calamities	59.6	249.2	308.8	89.4	255.8	345.2	19.7	299.5	319.2	30.3	358.9	389.2
12. Others*	<b>6,012.6</b>	<b>22,669.6</b>	<b>28,682.2</b>	<b>6,316.8</b>	<b>20,502.8</b>	<b>26,819.5</b>	<b>6,972.1</b>	<b>20,826.4</b>	<b>27,798.5</b>	<b>6,989.2</b>	<b>23,721.6</b>	<b>30,710.8</b>
<b>B. Economic Services (1 to 9)</b>	3,160.8	8,616.1	11,776.9	2,967.2	6,144.7	9,111.9	4,100.8	6,046.4	10,147.2	3,607.4	7,606.8	11,214.2
1. Agriculture and Allied Activities (i to xii)	782.6	962.3	1,744.9	484.5	1,069.4	1,553.9	983.5	1,077.0	2,060.6	966.1	1,407.5	2,373.5
i) Crop Husbandry	245.7	211.6	457.3	200.4	253.6	454.0	330.9	231.2	562.1	194.6	329.8	524.3
ii) Soil and Water Conservation	168.5	1,174.0	1,342.5	149.9	1,207.9	1,357.8	312.2	1,318.4	1,630.6	231.4	1,543.9	1,775.3
iii) Animal Husbandry	5.0	127.6	132.6	5.0	104.5	109.5	14.5	103.7	118.2	5.0	105.7	110.7
iv) Dairy Development	20.7	71.3	92.0	18.7	80.9	99.6	21.8	80.2	101.9	22.1	103.3	125.4
v) Fisheries	1,078.3	4,703.8	5,782.1	1,178.8	2,136.8	3,315.7	1,218.6	2,126.7	3,345.3	1,236.1	2,743.4	3,979.5
vi) Forestry and Wild Life	1.4	7.5	8.9	0.8	8.4	9.2	0.8	8.2	9.0	0.8	11.2	12.0
vii) Plantations	3.2	1,184.9	1,188.1	3.4	1,066.0	1,069.4	3.6	903.6	907.2	4.3	1,076.0	1,080.3
viii) Food Storage and Warehousing	844.6	-	844.6	917.5	-	917.5	1,133.5	-	1,133.5	939.0	-	939.0
ix) Agricultural Research and Education	-	173.2	184.0	8.2	217.2	225.5	81.5	197.4	278.9	8.2	286.0	294.2
x) Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
xi) Other Agricultural Programmes	1,173.6	1,605.9	2,779.6	1,375.1	1,739.6	3,114.7	1,381.6	2,067.0	3,448.6	2,195.1	2,549.1	4,744.2
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes	56.1	2,135.4	2,191.5	41.2	2,109.7	2,150.9	40.5	2,161.7	2,202.2	35.9	2,387.5	2,423.4
4. Irrigation and Flood Control	9.5	94.3	103.8	-	87.8	87.8	-	126.7	126.7	-	113.3	113.3
<i>of which:</i>	45.9	2,038.8	2,084.7	39.2	2,019.4	2,058.6	38.5	2,032.5	2,070.9	35.9	2,271.6	2,307.5
i) Major and Medium Irrigation	00.6	2.4	3.0	-	2.5	2.5	-	2.5	2.5	-	2.6	2.6
ii) Minor Irrigation	14.0	1,873.7	1,887.7	17.6	1,561.5	1,579.1	16.6	1,632.7	1,649.4	30.0	1,644.4	1,674.4
iii) Flood Control and Drainage	-	1,853.3	1,853.3	2.5	1,538.5	1,541.0	183.0	270.6	453.7	-	1,613.7	1,613.7
5. Energy	215.9	253.7	469.6	243.4	274.5	517.9	183.0	270.6	453.7	304.2	353.3	657.5
<i>of which: Power</i>	206.1	180.8	386.9	232.4	184.5	416.8	172.0	181.5	353.6	292.5	235.4	527.9
6. Industry and Minerals (i to iii)	9.8	72.9	82.7	11.0	90.0	101.0	11.0	89.1	100.1	11.7	117.9	129.6
i) Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
ii) Industries@	-	-	-	-	-	-	-	-	-	-	-	-
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
HIMACHAL PRADESH

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @ @	1,334.9 1,322.2 12.7	7,833.7 7,246.0 587.7	9,168.7 8,568.2 600.5	1,514.5 1,514.5 -	8,254.7 7,257.7 996.9	9,769.2 8,772.2 996.9	1,136.3 1,136.3 -	8,258.3 7,301.4 956.9	9,394.6 8,437.7 956.9	500.5 500.5 -	8,657.1 7,684.6 972.5	9,157.6 8,185.1 972.5
8. Science, Technology and Environment 9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	2.1 55.1 0.1 54.4 0.5 0.1	21.4 329.6 161.1 25.8 71.4 71.3	23.5 384.8 161.2 80.3 71.9 71.4	40.0 117.8 35.0 55.0 -	21.5 396.7 157.5 27.9 115.3 96.1	61.5 514.5 192.5 82.8 115.3 123.9	22.6 90.7 -	20.7 368.9 156.3 28.9 71.3 112.5	43.3 459.6 156.3 88.5 73.2 141.6	90.0 226.1 30.0 152.0 -	24.7 498.7 206.2 35.9 151.5 105.0	114.7 724.8 236.2 187.9 151.5 149.1
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>415.7</b>	<b>43,352.1</b>	<b>43,767.8</b>	<b>268.4</b>	<b>51,514.6</b>	<b>51,783.0</b>	<b>287.1</b>	<b>50,537.4</b>	<b>50,824.5</b>	<b>264.5</b>	<b>57,258.1</b>	<b>57,522.6</b>
<b>A. Organs of State</b>	-	<b>1,130.8</b>	<b>1,130.8</b>	-	<b>1,106.4</b>	<b>1,106.4</b>	-	<b>1,583.4</b>	<b>1,583.4</b>	-	<b>1,533.5</b>	<b>1,533.5</b>
<b>B. Fiscal Services (i + ii)</b>	<b>187.1</b>	<b>1,280.6</b>	<b>1,467.7</b>	<b>52.8</b>	<b>1,516.2</b>	<b>1,569.1</b>	<b>54.2</b>	<b>1,575.9</b>	<b>1,630.1</b>	<b>13.8</b>	<b>2,007.4</b>	<b>2,021.2</b>
i) Collection of Taxes and Duties ii) Other Fiscal Services	187.1 -	1,275.2 5.4	1,462.3 5.4	52.8 -	1,503.9 12.4	1,556.7 12.4	54.2 -	1,568.3 7.7	1,622.5 7.7	13.8 -	1,998.1 9.3	2,011.9 9.3
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	<b>19,558.5</b>	<b>19,558.5</b>	-	<b>22,322.0</b>	<b>22,322.0</b>	-	<b>19,507.3</b>	<b>19,507.3</b>	-	<b>21,505.8</b>	<b>21,505.8</b>
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv) i) Interest on Loans from the Centre ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	- - - - - - -	19,558.5 736.9 14,790.3 5,925.0 3,771.7 4,030.8 0.6	19,558.5 736.9 14,790.3 5,925.0 3,771.7 4,030.8 0.6	- - - - - - -	22,322.0 707.0 16,178.4 7,242.2 4,032.2 5,436.7 -	22,322.0 707.0 16,178.4 7,242.2 4,032.2 5,436.7 -	- - - - - - -	19,507.3 756.6 14,114.1 6,792.1 4,150.0 4,636.7 -	19,507.3 756.6 14,114.1 6,792.1 4,150.0 4,636.7 -	- - - - - - -	21,505.8 730.7 15,638.4 7,779.2 4,800.0 5,136.7 -	21,505.8 730.7 15,638.4 7,779.2 4,800.0 5,136.7 -
<b>D. Administrative Services (i to v)</b>	<b>228.7</b>	<b>7,768.2</b>	<b>7,996.8</b>	<b>215.6</b>	<b>7,960.7</b>	<b>8,176.3</b>	<b>232.9</b>	<b>8,781.4</b>	<b>9,014.3</b>	<b>250.7</b>	<b>9,995.6</b>	<b>10,246.3</b>
i) Secretariat - General Services ii) District Administration iii) Police iv) Public Works v) Others ++	- 189.7 - 2.0 37.0	442.1 702.6 3,647.9 1,915.1 1,060.5	442.1 892.3 3,647.9 1,917.1 1,097.4	- 181.1 - 2.0 32.5	459.1 829.3 3,828.7 1,633.1 1,210.4	459.1 1,010.4 3,828.7 1,635.1 1,242.9	- 197.0 - 2.0 33.9	484.0 949.1 4,360.8 1,642.8 1,344.7	484.0 1,146.1 4,360.8 1,644.8 1,378.6	- 226.2 - 2.0 22.5	9,995.6 1,093.6 5,025.4 1,706.3 1,575.0	10,246.3 1,319.8 5,025.4 1,708.3 1,597.5
<b>E. Pensions</b>	-	<b>13,484.6</b>	<b>13,484.6</b>	-	<b>18,500.0</b>	<b>18,500.0</b>	-	<b>18,971.1</b>	<b>18,971.1</b>	-	<b>22,100.0</b>	<b>22,100.0</b>
<b>F. Miscellaneous General Services of which:</b> Payment on account of State Lotteries	-	<b>129.4</b>	<b>129.4</b>	-	<b>109.2</b>	<b>109.2</b>	-	<b>118.3</b>	<b>118.3</b>	-	<b>115.8</b>	<b>115.8</b>
<b>III. Grants-in-Aid and Contributions of which:</b> Payment on account of State Lotteries Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	<b>42.9</b>	<b>42.9</b>	-	<b>34.7</b>	<b>34.7</b>	-	<b>57.5</b>	<b>57.5</b>	-	<b>34.7</b>	<b>34.7</b>

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislative (Contd.)  
JAMMU AND KASHMIR

(₹ Million)

Item	2009-10 (Revised Estimates)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>6,936.4</b>	<b>144,062.8</b>	<b>150,999.3</b>	<b>9,797.3</b>	<b>164,758.1</b>	<b>174,555.4</b>	<b>9,154.2</b>	<b>171,827.5</b>	<b>180,981.8</b>	<b>12,016.5</b>	<b>212,352.3</b>	<b>224,366.8</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>6,918.3</b>	<b>78,709.7</b>	<b>85,627.9</b>	<b>9,766.6</b>	<b>85,335.1</b>	<b>95,101.7</b>	<b>9,054.5</b>	<b>93,348.8</b>	<b>102,403.4</b>	<b>11,869.7</b>	<b>101,694.7</b>	<b>113,564.4</b>
<b>A. Social Services (1 to 12)</b>	<b>5,645.3</b>	<b>38,336.3</b>	<b>43,981.6</b>	<b>8,946.0</b>	<b>41,520.3</b>	<b>50,466.3</b>	<b>7,880.7</b>	<b>46,088.3</b>	<b>53,969.0</b>	<b>9,630.0</b>	<b>50,247.4</b>	<b>59,877.3</b>
1. Education, Sports, Art and Culture	3,357.1	18,201.3	21,558.4	5,444.7	19,984.6	25,429.3	5,255.4	22,902.2	28,157.7	6,464.4	24,794.4	31,258.8
2. Medical and Public Health	325.6	8,273.2	8,598.9	952.2	9,441.8	10,393.9	465.2	9,872.2	10,337.4	744.0	11,094.6	11,838.6
3. Family Welfare	21.0	111.8	132.8	22.3	148.8	171.1	40.0	104.5	144.5	44.0	176.4	220.4
4. Water Supply and Sanitation	150.0	5,013.4	5,163.4	191.5	5,334.0	5,525.5	180.9	5,749.5	5,930.4	250.0	6,172.9	6,422.9
5. Housing	-	412.8	412.8	-	401.0	401.0	-	417.5	417.5	-	460.5	460.5
6. Urban Development	21.5	2,520.8	2,542.3	37.3	2,603.4	2,640.7	73.0	2,967.1	3,040.0	84.7	3,034.2	3,118.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	455.1	75.0	530.1	482.2	90.9	573.1	526.3	96.1	622.4	566.8	112.0	678.8
8. Labour and Welfare	60.0	129.5	189.5	255.7	538.7	794.4	100.8	232.3	333.1	124.1	378.9	503.0
9. Social Security and Welfare	1,238.5	1,514.4	2,752.9	1,317.5	1,335.9	2,653.4	966.4	1,251.5	2,217.9	1,103.0	1,377.7	2,480.7
10. Nutrition	-	241.5	241.5	222.7	253.0	475.7	222.7	290.3	513.0	224.0	321.8	545.7
11. Relief on account of Natural Calamities	-	1,447.9	1,447.9	-	976.8	976.8	-	1,768.6	1,768.6	-	1,856.0	1,856.0
12. Others*	16.5	394.6	411.1	20.0	411.4	431.4	50.0	436.5	486.5	25.0	468.0	493.0
<b>B. Economic Services (1 to 9)</b>	<b>1,272.9</b>	<b>40,373.4</b>	<b>41,646.3</b>	<b>820.6</b>	<b>43,814.8</b>	<b>44,635.4</b>	<b>1,173.8</b>	<b>47,260.5</b>	<b>48,434.3</b>	<b>2,239.8</b>	<b>51,447.3</b>	<b>53,687.1</b>
1. Agriculture and Allied Activities (i to xii)	118.5	8,773.3	8,891.8	194.9	10,355.3	10,550.2	219.6	10,752.4	10,971.9	240.3	12,122.3	12,362.5
i) Crop Husbandry	96.0	1,895.6	1,991.6	143.7	2,153.8	2,297.5	145.7	2,052.5	2,198.2	154.4	2,379.3	2,533.6
ii) Soil and Water Conservation	-	394.1	394.1	0.8	457.6	458.4	0.8	438.4	439.2	1.3	498.4	499.6
iii) Animal Husbandry	9.0	2,184.0	2,193.0	31.1	2,476.6	2,507.7	51.7	2,478.2	2,529.9	55.5	2,853.9	2,909.4
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	0.5	300.4	300.9	0.5	326.2	326.7	3.0	346.0	349.0	3.8	375.2	379.0
vi) Forestry and Wild Life	7.0	2,827.2	2,834.2	10.6	3,570.3	3,580.8	8.4	3,951.7	3,960.1	10.3	4,436.7	4,447.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	1.0	8.3	9.3	-	8.7	8.7	-	10.3	10.3	-	9.9	9.9
ix) Agricultural Research and Education	-	832.2	832.2	-	976.4	976.4	0.5	1,124.4	1,124.9	3.6	1,137.2	1,140.8
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	5.0	192.4	197.4	8.2	233.8	242.0	8.2	209.1	217.3	10.0	262.1	272.1
xii) Other Agricultural Programmes	-	139.2	139.2	-	151.9	151.9	1.2	141.7	142.9	1.5	169.6	171.1
2. Rural Development	103.8	1,595.8	1,699.6	113.4	1,873.9	1,987.3	200.7	1,952.3	2,153.0	241.4	2,334.9	2,576.3
3. Special Area Programmes	-	147.0	147.0	-	167.8	167.8	-	165.7	165.7	-	180.5	180.5
4. Irrigation and Flood Control	4.0	2,885.6	2,889.6	11.8	3,003.9	3,015.7	27.0	3,185.8	3,212.8	35.3	3,754.3	3,789.6
<i>of which:</i>												
i) Major and Medium Irrigation	-	550.1	550.1	7.5	555.8	563.2	-	528.4	528.4	6.6	624.4	631.0
ii) Minor Irrigation	3.0	1,690.9	1,693.9	3.2	1,782.8	1,786.0	7.0	1,958.0	1,965.0	7.7	2,331.3	2,339.0
iii) Flood Control and Drainage	-	480.3	480.3	-	479.5	479.5	-	508.2	508.2	-	584.2	584.2
5. Energy	-	23,804.2	23,804.2	-	24,838.2	24,838.2	20.0	27,597.8	27,617.8	30.0	28,971.9	29,001.9
<i>of which: Power</i>												
6. Industry and Minerals (i to iii)	16.0	1,700.0	1,716.0	29.5	1,967.9	1,997.4	64.2	1,942.1	2,006.3	273.1	2,304.6	2,577.7
i) Village and Small Industries	16.0	1,495.1	1,511.1	29.1	1,761.4	1,790.5	63.1	1,719.8	1,782.8	271.7	2,013.4	2,285.1
ii) Industries@	-	204.9	204.9	0.4	206.6	206.9	1.1	222.3	223.4	1.4	291.3	292.7
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
JAMMU AND KASHMIR

Item	2009-10 (Revised Estimates)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	-	477.8	477.8	-	478.9	478.9	2.0	523.7	525.7	1.5	500.7	502.2
i) Roads and Bridges	-	477.8	477.8	-	478.9	478.9	2.0	523.7	525.7	1.5	500.7	502.2
ii) Others @@	-	-	-	-	-	-	-	-	-	-	-	-
8. Science, Technology and Environment	-	120.9	120.9	-	175.0	175.0	-	154.4	154.4	-	203.1	203.1
9. General Economic Services (i to iv)	1,030.6	868.9	1,899.5	471.1	953.8	1,424.9	640.3	986.5	1,626.8	1,418.3	1,075.1	2,493.4
i) Secretariat - Economic Services	741.9	263.3	1,005.2	250.0	287.2	537.2	261.2	284.5	545.7	1,041.5	311.2	1,352.7
ii) Tourism	60.1	441.3	501.4	82.7	487.1	569.8	84.2	503.2	587.4	88.9	544.3	633.2
iii) Civil Supplies	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others +	228.6	164.3	392.9	138.4	179.5	317.9	294.9	198.8	493.7	287.9	219.6	507.5
<b>II. NON-DEVELOPMENTAL EXPENDITURE</b>												
(General Services) (A to F)	18.2	65,353.1	65,371.3	30.7	79,423.0	79,453.7	99.7	78,478.7	78,578.4	146.8	110,657.6	110,804.4
A. Organs of State	-	1,544.3	1,544.3	-	1,761.2	1,761.2	-	1,787.5	1,787.5	-	1,728.8	1,728.8
B. Fiscal Services (i + ii)	-	1,492.5	1,492.5	1.7	1,250.7	1,252.5	2.5	1,088.8	1,091.3	6.0	1,373.6	1,379.6
i) Collection of Taxes and Duties	-	1,481.3	1,481.3	1.7	1,240.4	1,242.1	2.5	1,078.6	1,081.1	6.0	1,372.7	1,378.7
ii) Other Fiscal Services	-	11.2	11.2	-	10.3	10.3	-	10.3	10.3	-	1.0	1.0
C. Interest Payments and Servicing of Debt (1 + 2)	-	20,227.0	20,227.0	-	22,510.7	22,510.7	-	22,489.0	22,489.0	-	23,605.5	23,605.5
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	20,227.0	20,227.0	-	22,510.7	22,510.7	-	22,489.0	22,489.0	-	23,605.5	23,605.5
i) Interest on Loans from the Centre	-	-	-	-	-	-	-	-	-	-	-	-
ii) Interest on Internal Debt	-	-	-	-	-	-	-	-	-	-	-	-
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	-	-	-	-	-	-	-	-	-	-	-
(b) Interest on NSSF	-	-	-	-	-	-	-	-	-	-	-	-
iii) Interest on Small Savings, Provident Funds, etc.	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others	-	20,227.0	20,227.0	-	22,510.7	22,510.7	-	22,489.0	22,489.0	-	23,605.5	23,605.5
D. Administrative Services (i to v)	18.2	27,126.4	27,144.6	29.0	35,889.6	35,918.6	97.2	32,801.2	32,898.4	140.8	57,429.0	57,569.7
i) Secretariat - General Services	10.0	411.1	421.1	17.8	474.7	492.5	20.0	420.6	440.6	25.9	495.3	521.2
ii) District Administration	-	445.6	445.6	-	493.8	493.8	-	471.6	471.6	-	591.6	591.6
iii) Police	-	20,724.4	20,724.4	-	21,252.9	21,252.9	-	25,523.2	25,523.2	1.0	28,905.4	28,906.4
iv) Public Works	-	2,627.0	2,627.0	3.0	2,960.5	2,963.5	7.2	3,158.3	3,165.5	12.9	3,526.1	3,539.0
v) Others ++	8.2	2,918.3	2,926.5	8.2	10,707.7	10,715.9	70.0	3,227.5	3,297.5	101.0	23,910.6	24,011.6
E. Pensions	-	14,952.3	14,952.3	-	18,000.0	18,000.0	-	20,301.3	20,301.3	-	26,510.0	26,510.0
F. Miscellaneous General Services	-	10.7	10.7	-	10.8	10.8	-	10.8	10.8	-	10.8	10.8
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>												
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

## Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislative (Contd.)**  
**JHARKHAND**

Item	2009-10 (Revised Estimates)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL EXPENDITURE (I+II+III)</b>	53,950.7	118,321.3	172,272.1	61,669.4	103,839.5	165,508.9	76,580.3	125,845.5	202,425.8	94,166.5	146,211.2	240,377.7
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	51,307.1	55,933.0	107,240.0	59,825.8	46,907.2	106,733.0	74,696.5	58,835.9	133,532.4	90,425.3	71,280.3	161,705.6
<b>A. Social Services (1 to 12)</b>	30,205.9	39,674.8	69,880.7	34,868.7	32,431.9	67,300.4	41,036.4	39,391.0	80,427.4	48,927.3	46,316.7	95,243.9
1. Education, Sports, Art and Culture	10,739.0	23,046.0	33,785.0	10,917.7	23,587.9	34,505.6	16,597.7	24,148.6	40,746.3	19,837.4	31,328.0	51,165.5
2. Medical and Public Health	1,488.5	5,547.8	7,036.3	1,680.9	4,583.1	6,264.0	1,752.2	4,931.4	6,683.6	3,073.3	5,848.8	8,922.0
3. Family Welfare	1,644.1	178.1	1,822.2	1,759.6	121.9	1,881.5	1,759.6	121.9	1,881.5	1,969.2	123.7	2,093.0
4. Water Supply and Sanitation	132.5	1,712.1	1,844.6	970.0	1,715.0	2,685.0	1,180.0	1,817.1	2,997.1	1,160.0	1,961.5	3,121.5
5. Housing	830.8	-	830.8	58.0	80.1	138.1	58.0	130.1	188.1	90.0	131.0	221.0
6. Urban Development	49.5	1,026.5	1,076.0	1,070.0	127.4	1,197.4	940.0	617.2	1,557.2	984.5	786.4	1,770.9
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,113.8	836.5	4,950.3	4,645.7	728.9	5,374.6	4,816.7	865.1	5,681.8	6,407.2	1,079.2	7,486.4
8. Labour and Welfare	843.8	678.8	1,522.6	1,575.0	457.1	2,032.1	1,198.6	479.7	1,678.2	1,535.1	702.7	2,237.8
9. Social Security and Welfare	7,388.2	84.9	7,473.1	8,190.0	202.8	8,392.7	8,681.1	213.0	8,894.1	9,974.2	271.7	10,245.9
10. Nutrition	2,965.7	-	2,965.7	3,851.5	-	3,851.5	3,851.5	-	3,851.5	3,681.3	-	3,681.3
11. Relief on account of Natural Calamities	-	6,012.8	6,012.8	-	439.0	439.0	51.1	5,635.9	5,687.0	50.0	3,555.5	3,605.5
12. Others*	10.0	551.3	561.3	150.0	388.9	538.9	150.0	431.2	581.2	165.0	528.2	693.2
<b>B. Economic Services (1 to 9)</b>	21,101.2	16,258.2	37,359.4	24,957.3	14,475.3	39,432.6	33,660.1	19,444.9	53,105.0	41,498.1	24,963.7	66,461.7
1. Agriculture and Allied Activities (i to xii)	5,126.0	3,133.8	8,259.8	6,741.6	3,000.5	9,742.2	8,329.7	3,198.4	11,528.2	8,144.9	3,705.4	11,850.3
i) Crop Husbandry	2,202.8	415.0	2,617.8	2,964.0	415.1	3,379.1	2,964.0	426.7	3,390.7	4,425.2	553.8	4,979.0
ii) Soil and Water Conservation	86.8	146.1	232.9	341.5	136.6	478.1	341.5	138.3	479.8	134.3	148.0	282.3
iii) Animal Husbandry	201.9	765.3	967.3	427.9	612.2	1,040.1	427.9	670.3	1,098.2	592.1	705.3	1,297.3
iv) Dairy Development	484.1	46.8	530.9	613.4	59.7	673.0	568.2	63.8	632.0	744.9	79.4	824.3
v) Fisheries	168.8	56.1	224.8	209.8	88.9	298.7	209.8	88.9	298.7	257.4	102.1	359.5
vi) Forestry and Wild Life	1,134.9	1,161.3	2,296.3	1,382.6	1,203.6	2,586.2	1,571.9	1,249.5	2,821.4	976.6	1,471.5	2,448.1
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	199.6	263.6	463.2	420.0	213.2	633.2	420.0	243.7	663.7	600.0	285.4	885.4
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	624.0	268.4	892.4	364.0	260.2	624.2	1,808.0	295.2	2,103.2	387.0	345.5	732.5
xii) Other Agricultural Programmes	23.0	11.2	34.2	18.5	11.1	29.6	18.5	22.2	40.7	27.5	14.4	41.9
2. Rural Development	7,250.4	1,914.1	9,164.5	7,426.5	2,672.5	10,099.0	13,400.0	4,905.9	18,305.8	15,470.8	5,368.7	20,839.5
3. Special Area Programmes	-	-	-	40.0	-	2,799.9	40.0	-	3,004.6	40.0	-	3,828.1
4. Irrigation and Flood Control	-	2,723.7	2,723.7	-	-	-	-	-	-	-	-	-
of which:												
i) Major and Medium Irrigation	-	2,023.8	2,023.8	-	2,143.4	2,143.4	-	2,289.6	2,289.6	-	2,969.0	2,969.0
ii) Minor Irrigation	-	609.9	609.9	-	606.4	606.4	-	705.0	705.0	-	809.1	809.1
iii) Flood Control and Drainage	-	50.0	50.0	-	10.0	10.0	-	10.0	10.0	-	10.0	10.0
5. Energy	2,399.5	4,013.5	6,413.0	4,294.0	3,013.0	7,307.0	4,294.0	4,513.0	8,807.0	3,050.0	7,519.4	10,569.4
of which: Power	2,299.5	4,013.5	6,313.0	4,094.0	3,013.0	7,107.0	4,094.0	4,513.0	8,607.0	2,700.0	7,519.4	10,219.4
6. Industry and Minerals (i to iii)	1,953.8	426.3	2,380.1	1,245.8	418.3	1,664.1	1,428.5	438.3	1,866.8	2,017.0	478.9	2,495.9
i) Village and Small Industries	708.2	204.0	912.2	812.9	183.9	996.8	803.7	199.6	1,003.3	1,211.1	213.0	1,424.1
ii) Industries@	1,245.6	222.3	1,467.9	432.9	234.4	667.3	624.8	238.7	863.5	805.9	265.8	1,071.7
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
JHARKHAND**

Item	2009-10 (Revised Estimates)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)			TOTAL
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13	
1													
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	1,290.0 551.0 739.0	3,476.5 1,902.3 1,574.1	4,766.4 2,453.3 2,313.1	86.0 76.0 10.0	1,997.6 1,136.1 861.5	2,083.6 1,212.1 871.5	84.9 76.0 8.9	2,664.4 1,802.5 861.9	2,749.3 1,878.5 870.8	5,086.5 84.0 5,002.5	3,312.3 2,586.9 725.4	8,398.8 2,670.9 5,727.9	
8. Science, Technology and Environment													
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	3,081.5 - 25.5 3,005.9 50.1	570.3 238.2 15.5 194.6 122.0	3,651.8 238.2 41.0 3,200.5 172.1	5,123.4 - 54.5 5,000.0 68.9	613.6 258.6 16.7 189.2 149.1	5,736.9 258.6 71.2 5,189.2 218.0	6,083.0 - 42.1 5,971.1 69.9	720.3 285.5 16.6 221.0 197.2	6,803.3 285.5 58.7 6,192.1 267.1	7,688.8 - 63.5 7,600.0 25.3	791.0 298.8 14.5 235.3 242.4	8,479.8 298.8 78.0 7,835.3 267.7	
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>													
<b>A. Organs of State</b>	2,643.7	62,383.8	65,027.5	1,843.6	56,927.7	58,771.4	1,893.8	67,005.1	68,888.9	3,741.2	74,925.4	78,666.6	
<b>B. Fiscal Services (i + ii)</b>	182.6	1,985.4	2,167.9	215.0	1,974.9	2,189.9	205.0	2,317.1	2,522.1	165.0	3,020.6	3,185.6	
i) Collection of Taxes and Duties iii) Other Fiscal Services	182.6 -	1,963.7 21.7	2,146.3 21.7	215.0 -	1,950.8 24.1	2,165.8 24.1	205.0 -	2,293.0 24.1	2,498.0 24.1	165.0 -	2,995.0 25.6	3,160.0 25.6	
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	22,359.8	22,359.8	-	21,350.5	21,350.5	-	21,602.0	21,602.0	-	23,948.7	23,948.7	
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-	
2. Interest Payments (i to iv) i) Interest on Loans from the Centre ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSSF iii) Interest on Small Savings, Provident Funds, etc. iv) Others	- - - - - - -	22,359.8 2,660.0 18,353.5 - 4,250.0 9,680.6 - 26.3	22,359.8 2,660.0 18,353.5 - 4,250.0 9,680.6 - 26.3	- - - - - - - -	21,350.5 2,578.3 17,313.1 - 4,688.7 9,091.3 - 9.1	21,350.5 2,578.3 17,313.1 - 4,688.7 9,091.3 - 9.1	- - - - 4,688.7 9,091.3 - 69.8	- 21,602.0 2,578.3 17,503.9 4,688.7 9,091.3 - 69.8	- 21,602.0 2,578.3 17,503.9 4,688.7 9,091.3 - 69.8	- - - - - - - 15.3	- - - - - - - 15.3	- - - - - - - 15.3	
<b>D. Administrative Services (i to v)</b>	2,461.1	17,871.6	20,332.7	1,628.7	17,320.9	18,949.5	1,678.8	21,508.4	23,187.2	3,576.3	24,134.4	27,710.7	
i) Secretariat - General Services ii) District Administration iii) Police iv) Public Works v) Others ++	6.0 866.2 724.0 715.0 149.8	732.6 709.1 14,283.0 128.3 2,018.6	738.6 1,575.3 15,007.0 843.4 2,168.5	20.0 1,074.1 500.0 6.0 28.6	494.2 699.9 14,087.8 614.2 1,424.7	514.2 1,774.0 14,587.8 620.2 1,453.3	20.0 1,124.1 500.0 6.1 28.6	20.0 773.1 16,804.6 699.0 1,639.5	1,612.3 1,897.2 17,304.6 705.1 1,668.1	- 2,812.7 745.0 - 18.5	709.3 1,024.1 743.4 - -	3,836.8 20,726.2 743.4 1,695.0 -	
<b>E. Pensions</b>	-	17,231.1	17,231.1	-	14,011.3	14,011.3	-	18,301.5	18,301.5	-	20,960.9	20,960.9	
<b>F. Miscellaneous General Services</b> of which: Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-	
<b>III. Grants-in-Aid and Contributions</b> of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	4.5	4.5	-	4.5	4.5	-	4.5	4.5	-	5.5	5.5	

## Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
KARNATAKA

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	123,026.8	352,342.4	475,369.2	151,294.1	380,088.8	531,382.9	159,801.1	402,091.3	561,892.4	195,964.8	454,378.5	650,343.3
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	114,358.9	208,646.8	323,005.7	141,344.3	200,441.8	341,786.1	150,836.6	238,068.6	388,905.2	179,185.4	242,595.6	421,781.0
<b>A. Social Services (1 to 12)</b>	72,452.4	118,736.1	191,188.6	96,113.0	123,411.6	219,524.6	105,530.1	124,811.3	230,341.3	111,135.2	137,652.3	248,787.5
1. Education, Sports, Art and Culture	19,189.5	66,575.2	85,764.7	23,725.9	80,097.8	103,823.7	29,533.8	80,543.1	110,076.8	30,332.9	91,150.5	121,483.4
2. Medical and Public Health	4,761.1	11,483.3	16,244.4	6,787.2	13,545.6	20,332.8	6,595.1	14,087.1	20,682.2	8,765.0	17,371.0	26,136.0
3. Family Welfare	2,864.0	163.2	3,027.3	3,105.7	144.3	3,250.0	3,114.4	165.8	3,280.2	3,699.8	166.8	3,866.6
4. Water Supply and Sanitation	1,358.2	113.0	1,471.2	1,721.4	117.0	1,838.5	1,622.6	120.5	1,743.0	2,128.0	311.1	2,439.1
5. Housing	6,027.0	554.7	6,581.7	6,819.7	1,870.0	8,689.8	6,819.7	1,770.1	8,589.8	10,110.8	1,811.6	11,922.4
6. Urban Development	6,115.0	1,410.7	7,525.7	12,772.0	2,126.8	14,898.8	11,486.4	2,189.9	13,676.3	6,557.6	581.9	7,139.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	12,254.5	4,763.0	17,027.5	18,996.5	4,920.8	23,917.3	20,572.9	5,161.1	25,734.0	23,820.3	5,513.3	29,333.6
8. Labour and Welfare	2,071.4	653.4	2,724.8	3,039.4	740.2	3,779.6	2,425.4	746.8	3,172.2	3,304.8	855.8	4,160.6
9. Social Security and Welfare	14,665.9	10,123.9	24,789.8	15,707.6	13,468.3	29,175.9	19,841.8	13,410.5	33,252.3	18,757.2	12,921.1	31,678.3
10. Nutrition	2,442.2	3,222.0	5,664.2	2,793.5	3,300.0	6,093.5	2,793.5	3,300.0	6,093.5	2,866.5	3,324.9	6,191.4
11. Relief on account of Natural Calamities	362.9	18,264.3	18,627.2	-	1,609.6	1,609.6	-	1,609.6	1,609.6	-	1,760.6	1,760.6
12. Others*	330.7	1,409.4	1,740.1	644.0	1,471.2	2,115.2	724.5	1,706.9	2,431.4	792.4	1,883.6	2,676.0
<b>B. Economic Services (1 to 9)</b>	41,906.4	89,910.7	131,817.1	45,231.3	77,030.2	122,261.5	45,306.5	113,257.3	158,563.9	68,050.2	104,943.3	172,993.5
1. Agriculture and Allied Activities (i to xii)	18,829.1	23,752.0	42,581.2	24,632.9	21,583.5	46,216.3	22,634.8	27,250.1	49,885.0	37,894.7	25,600.1	63,434.8
i) Crop Husbandry	7,936.1	2,542.7	10,478.9	10,098.4	3,008.9	13,107.3	8,159.0	3,418.5	11,577.5	21,648.3	3,400.3	25,048.6
ii) Soil and Water Conservation	564.9	519.3	1,084.2	3,477.6	577.9	4,055.5	1,457.2	599.9	2,057.2	2,121.9	676.2	2,798.2
iii) Animal Husbandry	1,439.2	1,934.6	3,373.8	2,207.9	2,086.9	4,294.8	1,940.1	2,236.1	4,176.2	2,754.6	2,460.2	5,214.8
iv) Dairy Development	2,490.2	186.3	2,676.5	2,549.5	-	2,549.5	3,349.5	-	3,349.5	2,980.0	-	2,980.0
v) Fisheries	688.6	186.3	874.9	850.5	177.2	1,027.7	602.2	196.8	799.0	1,360.6	183.4	1,544.0
vi) Forestry and Wild Life	2,630.9	5,128.2	7,759.2	1,887.8	4,035.9	5,923.7	2,415.0	7,998.0	10,413.0	1,973.7	7,808.0	9,781.6
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	130.0	11,922.9	12,052.9	-	8,899.3	8,899.3	1.6	9,836.6	9,836.2	-	9,037.6	9,037.6
ix) Agricultural Research and Education	724.5	926.4	1,650.9	1,268.0	1,706.1	2,974.1	856.0	1,786.1	2,642.1	1,350.0	1,301.2	2,651.2
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	2,244.7	591.5	2,836.2	2,293.2	1,091.3	3,384.5	3,854.1	1,178.2	5,032.3	3,645.6	733.2	4,378.8
xii) Other Agricultural Programmes	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	7,340.4	4,984.8	12,325.1	6,496.1	9,746.5	16,242.6	6,702.1	8,113.0	14,815.1	9,515.9	11,123.8	20,639.8
3. Special Area Programmes	5,015.2	-	5,015.2	812.2	-	812.2	1,393.9	-	1,393.9	1,349.5	-	1,349.5
4. Irrigation and Flood Control	1,580.7	1,736.9	3,317.6	1,896.7	1,941.8	3,838.6	1,899.6	2,932.0	4,831.7	7,606.2	3,466.5	11,072.7
of which:												
i) Major and Medium Irrigation	614.6	680.7	1,295.3	174.5	785.3	959.8	141.5	1,746.1	1,887.5	129.8	2,225.4	2,355.2
ii) Minor Irrigation	280.7	1,051.8	1,332.5	432.4	1,151.7	1,584.1	468.3	1,181.1	1,649.4	369.5	1,241.1	1,610.6
iii) Flood Control and Drainage	00.0	4.4	4.4	-	4.8	4.8	-	4.8	4.8	-	-	-
5. Energy	95.5	23,429.5	23,525.0	455.6	28,271.3	28,726.9	475.8	36,940.6	37,416.4	208.8	43,040.8	43,249.6
of which: Power	4.2	23,429.5	23,433.7	273.8	28,271.3	28,545.1	274.0	36,940.6	37,214.6	12.0	43,040.8	43,052.8
6. Industry and Minerals (i to iii)	2,221.8	2,051.2	4,273.0	3,261.8	2,373.6	5,635.4	4,347.8	2,554.9	6,902.6	4,836.4	2,634.7	7,471.1
i) Village and Small Industries	1,775.8	1,760.8	3,536.6	1,806.6	2,058.5	3,865.1	2,256.7	2,191.7	4,448.4	3,005.9	2,289.9	5,295.8
ii) Industries@	446.0	290.4	736.4	1,455.2	315.1	1,770.3	2,091.0	363.2	2,454.2	1,890.5	344.8	2,175.3
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
KARNATAKA

Item	2009-10 (Accounts)				2010-11 (Budget Estimates)				2010-11 (Revised Estimates)				2011-12 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
1	2	3	4	5	6	7	8	9	10	11	12	13				
7. Transport and Communications (i + ii)	4,650.0	6,429.6	11,079.7	4,894.9	5,846.6	10,741.6	4,677.6	8,200.7	12,878.3	3,534.1	11,077.3	14,611.4				
i) Roads and Bridges	4,650.0	4,496.4	9,146.4	4,894.9	3,782.3	8,677.2	4,677.6	4,782.3	9,459.9	3,534.1	8,355.6	11,889.8				
ii) Others @	-	1,933.3	1,933.3	-	2,064.4	2,064.4	-	3,418.4	3,418.4	-	2,721.7	2,721.7				
8. Science, Technology and Environment	235.9	0.1	236.0	389.8	0.1	389.9	424.5	0.1	424.6	478.8	0.1	478.9				
9. General Economic Services (i to iv)	1,937.9	27,526.5	29,464.4	2,391.3	7,266.7	9,658.0	2,750.5	27,265.9	30,016.4	2,685.6	8,000.0	10,685.5				
i) Secretariat - Economic Services	614.0	388.2	1,002.2	864.2	457.1	1,321.3	1,042.8	549.5	1,592.2	1,258.3	532.1	1,790.4				
ii) Tourism	935.3	25.4	960.7	1,012.9	28.9	1,041.8	1,022.9	28.9	1,051.8	855.2	32.7	887.9				
iii) Civil Supplies	12.6	72.6	85.2	1.6	134.0	135.6	44.6	116.0	160.6	1.3	174.2	175.5				
iv) Others +	376.0	27,040.2	27,416.2	512.6	6,646.7	7,159.4	640.2	26,571.5	27,211.7	570.8	7,260.9	7,831.7				
<b>II. NON-DEVELOPMENTAL EXPENDITURE</b>																
(General Services) (A to F)																
A. Organs of State	977.9	126,645.6	127,623.5	1,149.8	159,595.6	160,745.4	1,164.5	144,971.3	146,135.8	1,301.5	183,827.2	185,128.7				
B. Fiscal Services (i + ii)	260.8	5,174.4	5,435.3	203.8	5,279.6	5,483.4	211.7	5,152.7	5,364.4	312.5	6,676.2	6,988.7				
i) Collection of Taxes and Duties	99.0	4,820.0	4,919.0	140.0	5,852.7	5,992.7	140.0	5,997.1	6,097.1	90.0	7,164.1	7,254.1				
ii) Other Fiscal Services	99.0	4,769.8	4,868.8	140.0	5,792.6	5,932.6	140.0	5,897.1	6,037.1	90.0	7,096.8	7,186.8				
C. Interest Payments and Servicing of Debt (1 + 2)	-	50.2	50.2	-	60.1	60.1	-	60.1	60.1	-	67.3	67.3				
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-				
2. Interest Payments (i to iv)	-	52,129.0	52,129.0	-	63,160.0	63,160.0	-	55,423.7	55,423.7	-	69,500.0	69,500.0				
i) Interest on Loans from the Centre	-	7,522.1	7,522.1	-	8,026.5	8,026.5	-	7,485.0	7,485.0	-	8,189.8	8,189.8				
ii) Interest on Internal Debt	-	36,745.4	36,745.4	-	46,470.5	46,470.5	-	38,945.7	38,945.7	-	49,197.3	49,197.3				
of which:																
(a) Interest on Market Loans	-	15,229.9	15,229.9	-	25,171.1	25,171.1	-	17,652.3	17,652.3	-	26,392.3	26,392.3				
(b) Interest on NSSF	-	18,875.9	18,875.9	-	18,929.4	18,929.4	-	19,082.8	19,082.8	-	20,431.1	20,431.1				
iii) Interest on Small Savings, Provident Funds, etc.	-	7,860.3	7,860.3	-	8,661.6	8,661.6	-	8,991.6	8,991.6	-	12,111.7	12,111.7				
iv) Others	-	1.2	1.2	-	1.4	1.4	-	1.4	1.4	-	1.2	1.2				
D. Administrative Services (i to v)	618.0	30,173.7	30,791.8	806.0	40,064.4	40,870.4	812.8	35,176.9	35,989.7	899.0	45,156.6	46,055.6				
i) Secretariat - General Services	-	745.1	745.1	25.0	791.0	816.0	25.0	808.3	833.3	30.0	930.5	960.5				
ii) District Administration	40.3	2,200.7	2,241.0	-	2,175.9	2,175.9	-	2,303.7	2,303.7	-	3,051.4	3,051.4				
iii) Police	400.0	18,021.6	18,421.6	110.0	19,853.0	19,963.0	60.1	19,910.2	19,970.3	595.0	22,965.8	23,560.8				
iv) Public Works	29.8	4,571.0	4,600.8	50.0	4,052.5	4,102.5	50.0	4,861.3	4,911.3	50.0	4,536.3	4,586.3				
v) Others ++	147.9	4,635.3	4,783.2	621.0	13,191.9	13,812.9	677.8	7,293.3	7,971.1	224.0	13,672.7	13,896.7				
E. Pensions	-	34,083.2	34,083.2	-	45,000.0	45,000.0	-	42,970.2	42,970.2	-	55,000.0	55,000.0				
F. Miscellaneous General Services of which:	-	265.1	265.1	-	239.0	239.0	-	290.7	290.7	-	330.3	330.3				
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-				
<b>III. Grants-in-Aid and Contributions</b>	7,690.1	17,050.0	24,740.1	8,800.0	20,051.4	28,851.4	7,800.0	19,051.4	26,851.4	15,477.9	27,955.7	43,433.6				
of which:																
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	7,690.1	17,050.0	24,740.1	8,800.0	20,051.4	28,851.4	7,800.0	19,051.4	26,851.4	15,477.9	27,955.7	43,433.6				



## Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
KERALA

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>42,210.7</b>	<b>269,112.9</b>	<b>311,323.6</b>	<b>54,334.1</b>	<b>293,769.7</b>	<b>348,103.8</b>	<b>53,346.1</b>	<b>305,285.1</b>	<b>358,631.2</b>	<b>57,842.2</b>	<b>391,772.0</b>	<b>449,614.2</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>38,502.4</b>	<b>108,576.2</b>	<b>147,078.6</b>	<b>52,432.6</b>	<b>117,444.6</b>	<b>169,877.1</b>	<b>50,984.3</b>	<b>125,169.3</b>	<b>176,153.6</b>	<b>56,839.2</b>	<b>175,721.8</b>	<b>229,561.0</b>
<b>A. Social Services (1 to 12)</b>	<b>23,520.5</b>	<b>81,151.0</b>	<b>104,671.5</b>	<b>37,206.9</b>	<b>92,772.9</b>	<b>129,979.7</b>	<b>34,516.0</b>	<b>94,450.8</b>	<b>128,966.8</b>	<b>37,876.0</b>	<b>130,781.6</b>	<b>168,657.6</b>
1. Education, Sports, Art and Culture	4,941.8	54,855.8	59,797.6	5,383.6	63,176.9	68,560.5	5,072.7	63,260.6	68,333.3	6,515.3	92,182.7	98,698.0
2. Medical and Public Health	1,247.5	13,314.3	14,561.8	1,402.1	15,757.3	17,159.3	1,720.1	15,783.4	17,503.6	2,327.2	21,560.1	23,887.3
3. Family Welfare	1,522.8	444.7	1,967.5	2,042.9	611.1	2,654.0	2,042.9	611.1	2,654.0	1,693.6	881.8	2,575.4
4. Water Supply and Sanitation	1,816.2	1,736.0	3,552.2	4,614.2	1,371.6	5,985.8	4,148.6	1,389.8	5,538.4	4,367.5	1,660.8	6,028.3
5. Housing	224.2	329.8	554.0	247.2	1,300.1	1,547.3	247.2	890.8	1,138.0	172.9	1,052.0	1,224.9
6. Urban Development	3,315.6	138.5	3,454.1	9,150.5	171.2	9,321.7	7,285.9	318.2	7,604.0	5,987.2	243.0	6,230.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	5,700.6	1,698.0	7,398.6	6,235.1	2,099.4	8,334.5	6,235.1	2,279.1	8,514.2	7,084.6	2,320.9	9,405.5
8. Labour and Welfare	561.8	2,425.8	2,987.6	1,863.5	1,795.3	3,658.8	1,465.7	2,463.3	3,929.0	2,988.4	2,301.1	5,289.5
9. Social Security and Welfare	4,010.6	4,687.9	8,698.5	6,107.9	4,938.6	11,046.5	6,104.8	5,468.4	11,573.1	6,419.3	6,130.0	12,549.4
10. Nutrition	-	8.5	8.5	-	16.7	16.7	-	16.8	16.8	-	27.0	27.0
11. Relief on account of Natural Calamities	-	1,039.1	1,039.1	-	1,039.1	1,039.1	-	1,453.4	1,453.4	-	1,771.9	1,771.9
12. Others*	179.5	472.5	652.0	160.0	495.5	655.5	193.0	515.9	708.9	320.0	650.3	970.3
<b>B. Economic Services (1 to 9)</b>	<b>14,981.8</b>	<b>27,425.2</b>	<b>42,407.0</b>	<b>15,225.6</b>	<b>24,671.8</b>	<b>39,897.4</b>	<b>16,468.4</b>	<b>30,718.5</b>	<b>47,186.8</b>	<b>18,963.2</b>	<b>41,940.2</b>	<b>60,903.4</b>
1. Agriculture and Allied Activities (i to xii)	5,398.3	12,227.6	17,625.9	6,652.7	10,770.5	17,423.2	7,166.1	14,192.4	21,358.4	10,548.3	17,966.8	28,515.0
i) Crop Husbandry	2,551.0	2,869.9	5,420.9	2,892.6	2,700.5	5,593.1	3,355.0	2,699.7	6,054.7	4,915.0	4,124.6	9,039.6
ii) Soil and Water Conservation	95.4	214.4	309.8	191.0	243.5	434.5	160.2	243.6	403.8	193.5	343.1	536.6
iii) Animal Husbandry	671.1	1,466.0	2,137.1	1,020.2	1,619.5	2,639.7	1,031.2	1,609.5	2,640.6	931.0	2,304.0	3,235.0
iv) Dairy Development	221.4	190.3	411.7	361.6	225.9	587.5	357.4	226.0	583.5	669.1	315.5	984.6
v) Fisheries	728.0	416.0	1,144.0	657.6	320.5	978.1	687.2	1,385.3	2,072.4	1,076.4	437.7	1,514.1
vi) Forestry and Wild Life	509.7	1,563.9	2,073.6	752.6	1,697.2	2,449.8	778.3	1,697.9	2,476.2	881.1	2,155.4	3,036.5
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	38.9	2,983.4	3,022.3	40.9	1,890.3	1,931.2	51.9	3,564.0	3,615.9	854.5	5,165.7	6,020.2
ix) Agricultural Research and Education	331.9	1,211.2	1,543.1	517.5	1,015.6	1,533.1	526.5	1,015.5	1,542.0	767.5	1,581.2	2,348.7
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	206.7	1,301.3	1,508.0	117.2	1,049.2	1,166.3	117.2	1,742.5	1,859.6	135.6	1,527.9	1,663.5
xii) Other Agricultural Programmes	44.1	11.2	55.3	101.5	8.4	109.9	101.3	8.4	109.6	124.5	11.7	136.2
2. Rural Development	2,473.8	1,658.4	4,132.2	2,423.8	2,024.3	4,448.1	2,223.4	2,699.5	4,923.0	2,343.2	3,251.7	5,594.9
3. Special Area Programmes	235.2	-	235.2	355.9	-	355.9	276.4	-	276.4	383.7	-	383.7
4. Irrigation and Flood Control	269.9	2,648.5	2,918.5	350.1	3,106.5	3,456.6	434.2	3,226.8	3,661.0	351.3	4,250.2	4,601.5
of which:												
i) Major and Medium Irrigation	3.5	1,270.8	1,274.3	6.5	1,617.0	1,623.5	6.1	1,658.0	1,664.1	7.0	2,412.8	2,419.8
ii) Minor Irrigation	228.5	1,172.1	1,400.6	234.2	1,246.8	1,481.0	318.7	1,325.4	1,644.2	261.8	1,603.9	1,865.7
iii) Flood Control and Drainage	-	205.7	205.7	242.8	242.8	242.8	-	243.4	243.4	-	233.5	233.5
5. Energy	666.5	25.0	691.5	532.0	25.9	557.9	529.8	1,027.6	1,557.4	395.0	31.1	426.1
of which: Power	62.8	7.7	70.6	-	6.8	6.8	47.8	1,006.5	1,054.3	-	8.2	8.2
6. Industry and Minerals (i to iii)	1,903.4	760.7	2,664.2	2,205.1	705.6	2,910.7	2,123.9	815.0	2,938.9	2,089.9	906.5	2,996.4
i) Village and Small Industries	1,393.7	674.6	2,068.3	1,633.9	603.6	2,237.5	1,552.7	680.0	2,232.7	1,512.3	769.9	2,282.2
ii) Industries@	509.7	86.1	595.8	571.2	102.0	673.2	571.2	102.0	673.2	577.6	136.6	714.2
iii) Others**	-	-	-	-	-	-	-	33.0	33.0	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
KERALA

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	1,516.6	8,913.9	10,430.5	75.8	6,668.7	6,744.5	1,005.0	7,258.6	8,263.6	82.6	12,936.5	13,019.1
i) Roads and Bridges	1,204.9	8,347.4	9,552.3	6.9	5,967.0	5,967.0	852.4	6,545.4	7,397.8	17.1	12,035.0	12,052.1
ii) Others @@	311.6	566.5	878.2	68.9	777.4	777.4	152.6	713.2	865.8	65.5	901.5	967.0
8. Science, Technology and Environment	469.9	222.7	692.6	552.7	245.0	797.7	552.7	245.0	797.7	782.7	294.0	1,076.7
9. General Economic Services (i to iv)	2,048.2	968.4	3,016.6	2,077.6	1,125.3	3,202.9	2,156.9	1,253.6	3,410.6	1,986.6	2,303.6	4,290.1
i) Secretariat - Economic Services	792.4	278.9	1,071.3	1,109.3	328.4	1,437.7	802.4	329.4	1,131.8	982.7	452.0	1,434.7
ii) Tourism	1,102.1	213.4	1,315.5	792.8	256.6	1,049.4	1,162.6	251.3	1,413.9	799.8	1,069.4	1,869.2
iii) Civil Supplies	3.0	84.9	87.9	13.5	94.5	108.0	3.5	95.2	98.7	4.0	137.8	141.8
iv) Others +	150.7	391.2	541.8	162.0	445.9	607.9	188.5	577.7	766.2	200.1	644.3	844.4
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>3,708.3</b>	<b>135,646.9</b>	<b>139,355.2</b>	<b>1,901.5</b>	<b>149,360.3</b>	<b>151,261.8</b>	<b>2,361.7</b>	<b>152,247.9</b>	<b>154,609.6</b>	<b>1,003.0</b>	<b>185,685.4</b>	<b>186,688.4</b>
<b>A. Organs of State</b>	-	<b>3,455.8</b>	<b>3,455.8</b>	<b>5.5</b>	<b>3,885.5</b>	<b>3,891.0</b>	<b>3.5</b>	<b>4,442.9</b>	<b>4,446.4</b>	<b>10.4</b>	<b>5,573.5</b>	<b>5,583.9</b>
<b>B. Fiscal Services (i + ii)</b>	<b>36.0</b>	<b>6,605.5</b>	<b>6,641.5</b>	<b>30.0</b>	<b>6,541.9</b>	<b>6,571.9</b>	<b>70.0</b>	<b>6,691.4</b>	<b>6,761.4</b>	<b>92.0</b>	<b>9,109.2</b>	<b>9,201.2</b>
i) Collection of Taxes and Duties	36.0	5,514.7	5,550.7	30.0	5,792.6	5,822.6	70.0	5,837.2	5,907.2	92.0	8,044.7	8,136.7
iii) Other Fiscal Services	-	1,090.8	1,090.8	-	749.3	749.3	-	854.2	854.2	-	1,064.4	1,064.4
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	<b>55,688.4</b>	<b>55,688.4</b>	-	<b>60,614.8</b>	<b>60,614.8</b>	-	<b>57,929.1</b>	<b>57,929.1</b>	-	<b>65,725.6</b>	<b>65,725.6</b>
1. Appropriation for Reduction or Avoidance of Debt	-	2,763.6	2,763.6	-	2,750.0	2,750.0	-	2,750.0	2,750.0	-	3,180.0	3,180.0
2. Interest Payments (i to iv)	-	52,924.8	52,924.8	-	57,864.8	57,864.8	-	55,179.1	55,179.1	-	62,545.6	62,545.6
i) Interest on Loans from the Centre	-	4,253.1	4,253.1	-	4,792.8	4,792.8	-	4,124.3	4,124.3	-	4,483.3	4,483.3
ii) Interest on Internal Debt	-	33,531.7	33,531.7	-	39,917.9	39,917.9	-	35,252.0	35,252.0	-	41,723.0	41,723.0
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	17,222.1	17,222.1	-	22,782.1	22,782.1	-	18,799.3	18,799.3	-	24,404.9	24,404.9
(b) Interest on NSSF	-	11,489.8	11,489.8	-	11,548.7	11,548.7	-	11,345.0	11,345.0	-	11,473.7	11,473.7
iii) Interest on Small Savings, Provident Funds, etc.	-	15,134.3	15,134.3	-	13,154.1	13,154.1	-	15,802.8	15,802.8	-	16,339.3	16,339.3
iv) Others	-	5.7	5.7	-	-	-	-	-	-	-	-	-
<b>D. Administrative Services (i to v)</b>	<b>2,627.4</b>	<b>17,302.8</b>	<b>19,930.2</b>	<b>808.5</b>	<b>19,193.0</b>	<b>20,001.5</b>	<b>1,205.7</b>	<b>19,476.6</b>	<b>20,682.3</b>	<b>882.6</b>	<b>26,422.0</b>	<b>27,304.6</b>
i) Secretariat - General Services	-	913.8	913.8	-	950.1	950.1	-	974.0	974.0	-	1,297.4	1,297.4
ii) District Administration	2,378.1	1,324.6	3,702.7	383.5	1,489.3	1,872.8	514.7	1,516.9	2,031.6	94.0	2,015.3	2,109.3
iii) Police	18.3	10,039.7	10,057.9	143.0	11,352.7	11,495.7	143.0	11,381.0	11,524.0	334.7	15,764.2	16,098.9
iv) Public Works	-	1,527.1	1,527.1	-	1,449.8	1,449.8	-	1,353.2	1,353.2	-	1,712.8	1,712.8
v) Others ++	231.0	3,497.6	3,728.7	282.0	3,951.0	4,233.0	548.1	4,251.5	4,799.5	453.9	5,632.3	6,086.2
<b>E. Pensions</b>	-	<b>47,055.0</b>	<b>47,055.0</b>	-	<b>54,268.4</b>	<b>54,268.4</b>	-	<b>57,881.0</b>	<b>57,881.0</b>	-	<b>73,119.1</b>	<b>73,119.1</b>
<b>F. Miscellaneous General Services</b>	<b>1,045.0</b>	<b>5,539.4</b>	<b>6,584.4</b>	<b>1,057.5</b>	<b>4,856.6</b>	<b>5,914.1</b>	<b>1,082.5</b>	<b>5,826.9</b>	<b>6,909.4</b>	<b>18.0</b>	<b>5,736.2</b>	<b>5,754.2</b>
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	5,027.9	5,027.9	-	4,820.0	4,820.0	-	5,590.4	5,590.4	-	5,591.0	5,591.0
<b>III. Grants-in-Aid and Contributions</b>	-	<b>24,889.8</b>	<b>24,889.8</b>	-	<b>26,964.9</b>	<b>26,964.9</b>	-	<b>27,867.9</b>	<b>27,867.9</b>	-	<b>33,364.8</b>	<b>33,364.8</b>
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	24,889.8	24,889.8	-	26,964.9	26,964.9	-	27,867.9	27,867.9	-	33,364.8	33,364.8

## Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
MADHYA PRADESH

Item	2009-10 (Accounts)				2010-11 (Budget Estimates)				2010-11 (Revised Estimates)				2011-12 (Budget Estimates)					
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		TOTAL	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL		
1																		
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>98,376.8</b>	<b>260,592.2</b>	<b>358,969.0</b>	<b>418,632.5</b>	<b>126,506.2</b>	<b>292,126.4</b>	<b>418,632.5</b>	<b>145,871.2</b>	<b>332,013.6</b>	<b>477,884.7</b>	<b>157,180.9</b>	<b>382,054.0</b>	<b>539,234.9</b>					
<b>DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>93,643.5</b>	<b>119,688.7</b>	<b>213,332.2</b>	<b>245,793.3</b>	<b>119,738.5</b>	<b>126,054.8</b>	<b>245,793.3</b>	<b>138,996.1</b>	<b>155,069.3</b>	<b>294,065.5</b>	<b>149,970.4</b>	<b>174,883.5</b>	<b>324,853.9</b>					
<b>A. Social Services (1 to 12)</b>	<b>57,121.2</b>	<b>72,497.3</b>	<b>129,618.5</b>	<b>149,152.4</b>	<b>72,029.7</b>	<b>77,122.7</b>	<b>149,152.4</b>	<b>84,835.5</b>	<b>95,873.6</b>	<b>180,709.1</b>	<b>91,515.8</b>	<b>111,257.5</b>	<b>202,773.3</b>					
1. Education, Sports, Art and Culture	15,318.3	47,359.3	62,677.6	68,675.7	18,132.2	50,543.5	68,675.7	25,439.5	60,930.0	86,369.5	29,120.0	73,779.9	102,899.9					
2. Medical and Public Health	1,976.9	11,831.3	13,808.3	15,772.5	2,980.1	12,792.4	15,772.5	3,428.3	16,193.4	19,621.7	3,631.4	17,450.9	21,082.3					
3. Family Welfare	2,000.5	21.1	2,021.6	2,229.0	2,179.6	49.4	2,229.0	2,523.3	45.0	2,568.4	3,473.8	47.0	3,520.8					
4. Water Supply and Sanitation	1,621.5	2,956.3	4,577.8	5,454.8	1,988.1	3,486.7	5,454.8	2,038.8	4,466.2	6,505.0	1,980.9	4,327.6	6,308.4					
5. Housing	1,121.0	736.6	1,857.6	1,705.0	927.1	777.8	1,705.0	937.1	1,162.1	2,099.2	1,415.1	1,048.7	2,463.8					
6. Urban Development	4,833.9	144.2	4,978.1	8,391.8	8,232.0	159.8	8,391.8	7,914.1	1,696.7	9,610.8	7,900.7	2,475.4	10,376.1					
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	10,573.4	2,554.6	13,127.9	13,689.4	11,080.1	2,609.3	13,689.4	12,564.6	2,920.7	15,485.3	13,806.8	3,195.0	17,001.8					
8. Labour and Welfare	345.5	840.4	1,185.9	1,323.0	481.2	841.8	1,323.0	574.8	1,083.3	1,658.1	778.5	1,148.1	1,926.6					
9. Social Security and Welfare	13,755.6	1,707.0	15,462.6	19,747.1	18,586.8	1,160.2	19,747.1	19,284.0	1,456.6	20,740.6	20,175.9	1,392.0	21,567.9					
10. Nutrition	5,519.0	22.5	5,541.5	7,445.5	7,421.0	24.5	7,445.5	10,041.0	24.5	10,065.5	9,129.5	28.7	9,158.2					
11. Relief on account of Natural Calamities	-	3,437.1	3,437.1	3,725.9	-	3,725.9	3,725.9	50.0	4,797.8	4,847.8	50.0	5,048.7	5,098.7					
12. Others*	55.7	886.9	942.5	992.7	41.5	951.2	992.7	39.9	1,097.3	1,137.2	53.3	1,315.6	1,368.9					
<b>B. Economic Services (1 to 9)</b>	<b>36,522.3</b>	<b>47,191.5</b>	<b>83,713.7</b>	<b>96,641.0</b>	<b>47,708.8</b>	<b>48,932.2</b>	<b>96,641.0</b>	<b>54,160.6</b>	<b>59,195.8</b>	<b>113,356.4</b>	<b>58,454.6</b>	<b>63,626.0</b>	<b>122,080.6</b>					
1. Agriculture and Allied Activities (i to xii)	10,602.0	18,089.5	28,691.5	35,895.7	15,500.8	20,386.3	35,895.7	20,915.0	23,407.3	44,322.3	22,374.7	24,466.9	46,841.5					
i) Crop Husbandry	5,996.9	2,371.2	8,368.1	9,932.3	7,452.5	2,479.8	9,932.3	10,632.2	2,926.1	13,558.3	10,967.3	3,057.7	14,024.9					
ii) Soil and Water Conservation	129.0	329.6	458.6	606.0	199.8	406.1	606.0	204.5	459.7	664.2	217.5	460.4	677.8					
iii) Animal Husbandry	712.2	2,406.2	3,118.4	3,712.8	1,065.5	2,647.3	3,712.8	2,216.2	3,261.4	5,477.7	2,390.2	3,509.3	5,899.4					
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	-					
v) Fisheries	126.3	176.7	303.0	379.0	184.0	195.0	379.0	393.0	229.1	622.2	302.2	267.3	569.5					
vi) Forestry and Wild Life	2,775.3	6,342.0	9,117.3	12,111.9	5,145.2	6,966.7	12,111.9	5,365.9	8,136.5	13,502.4	4,969.9	8,594.9	13,564.8					
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-					
viii) Food Storage and Warehousing	77.0	5,355.6	5,432.6	6,843.0	78.9	6,764.1	6,843.0	82.8	7,167.6	7,250.4	110.7	7,389.2	7,499.9					
ix) Agricultural Research and Education	209.2	382.0	591.1	658.9	276.2	382.7	658.9	276.2	382.7	658.9	285.9	383.7	669.6					
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	-					
xi) Co-operation	576.2	726.3	1,302.5	1,651.7	1,107.2	544.6	1,651.7	1,744.1	844.2	2,588.3	3,131.0	804.5	3,935.5					
xii) Other Agricultural Programmes	-	-	-	-	-	-	-	-	-	-	-	-	-					
2. Rural Development	20,567.0	2,098.7	22,665.7	29,725.3	27,920.5	1,804.8	29,725.3	28,264.1	6,212.5	34,476.5	26,111.9	8,615.5	34,727.4					
3. Special Area Programmes	1,414.1	3,661.0	5,075.1	4,260.8	81.6	4,179.2	4,260.8	81.1	4,305.8	4,386.8	187.0	4,860.6	5,047.5					
4. Irrigation and Flood Control	1,357.6	2,960.3	4,318.0	3,380.9	-	3,380.9	3,380.9	-	3,573.5	3,573.5	-	4,050.2	4,050.2					
of which:	40.2	700.7	740.9	852.3	54.0	798.3	852.3	53.9	732.3	786.2	62.7	810.4	873.1					
i) Major and Medium Irrigation	00.0	-	-	-	-	-	-	-	-	-	-	-	-					
ii) Minor Irrigation	1,524.6	15,363.1	16,887.8	15,906.0	1,218.5	14,687.5	15,906.0	1,289.9	15,211.4	16,501.3	1,423.2	15,410.8	16,834.0					
iii) Flood Control and Drainage	1,524.6	15,363.1	16,887.8	15,775.0	1,087.5	14,687.5	15,775.0	1,074.1	15,208.6	16,282.7	1,148.0	15,402.2	16,550.1					
5. Energy	1,551.6	1,962.9	3,514.4	3,958.6	1,894.8	2,063.8	3,958.6	2,031.7	2,114.6	4,146.3	1,974.2	2,202.8	4,177.0					
of which: Power	785.9	538.4	1,324.3	1,578.4	979.7	598.8	1,578.4	1,016.4	631.5	1,647.9	1,092.6	698.4	1,791.0					
6. Industry and Minerals (i to iii)	765.7	1,424.4	2,190.1	2,380.2	915.2	1,465.0	2,380.2	1,015.3	1,483.0	2,498.4	881.6	1,504.4	2,386.0					
i) Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-	-					
ii) Industries@	-	-	-	-	-	-	-	-	-	-	-	-	-					
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-	-					

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
MADHYA PRADESH

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	-	5,543.0	5,543.0	9.0	5,153.3	5,162.3	9.0	7,084.3	7,093.3	9.0	7,051.2	7,060.2
i) Roads and Bridges	-	5,540.5	5,540.5	-	5,150.3	5,150.3	-	7,081.4	7,081.4	-	7,048.3	7,048.3
ii) Others @@	-	2.4	2.4	9.0	3.0	12.0	9.0	3.0	12.0	9.0	3.0	12.0
8. Science, Technology and Environment	424.0	32.0	456.0	601.5	32.2	633.7	532.9	35.2	568.0	493.4	45.4	538.7
9. General Economic Services (i to iv)	439.0	441.2	880.2	473.5	625.1	1,098.7	1,037.0	824.8	1,861.8	5,881.2	972.9	6,854.1
i) Secretariat - Economic Services	100.0	133.2	233.2	90.0	224.4	314.4	72.8	223.3	296.1	4,896.1	282.4	5,178.5
ii) Tourism	139.8	2.1	141.9	149.0	3.1	152.0	230.0	3.1	233.0	244.2	3.4	247.6
iii) Civil Supplies	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others +	199.1	305.9	505.0	234.6	397.7	632.2	734.3	598.4	1,332.7	741.0	687.1	1,428.1
<b>II. NON-DEVELOPMENTAL EXPENDITURE</b>												
(General Services) (A to F)	1,238.1	118,899.7	120,137.8	748.7	141,065.3	141,814.1	856.1	153,444.0	154,300.2	1,192.6	181,011.9	182,204.5
A. Organs of State	-	3,686.1	3,686.1	-	4,438.7	4,438.7	-	7,564.0	7,564.0	-	7,020.9	7,020.9
B. Fiscal Services (i + ii)	1,072.7	14,947.5	16,020.2	531.0	16,311.2	16,842.1	655.0	14,910.6	15,465.6	212.4	20,303.4	20,515.8
i) Collection of Taxes and Duties	1,072.7	14,925.3	15,998.0	531.0	16,290.9	16,821.9	655.0	14,787.7	15,442.7	212.4	20,277.6	20,490.1
ii) Other Fiscal Services	-	22.2	22.2	-	20.2	20.2	-	22.9	22.9	-	25.8	25.8
C. Interest Payments and Servicing of Debt (1 + 2)	-	44,543.0	44,543.0	-	50,518.3	50,518.3	-	50,830.8	50,830.8	-	53,421.8	53,421.8
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	44,543.0	44,543.0	-	50,518.3	50,518.3	-	50,830.8	50,830.8	-	53,421.8	53,421.8
i) Interest on Loans from the Centre	-	7,029.5	7,029.5	-	7,133.3	7,133.3	-	7,133.3	7,133.3	-	7,233.3	7,233.3
ii) Interest on Internal Debt	-	32,018.9	32,018.9	-	36,754.1	36,754.1	-	36,741.6	36,741.6	-	38,228.8	38,228.8
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	14,882.7	14,882.7	-	16,413.6	16,413.6	-	16,413.6	16,413.6	-	16,259.3	16,259.3
(b) Interest on NSSF	-	13,816.4	13,816.4	-	14,852.3	14,852.3	-	14,852.3	14,852.3	-	16,500.0	16,500.0
iii) Interest on Small Savings, Provident Funds, etc.	-	5,494.6	5,494.6	-	6,161.0	6,161.0	-	6,169.4	6,169.4	-	7,084.7	7,084.7
iv) Others	-	-	-	-	469.9	469.9	-	786.4	786.4	-	874.9	874.9
D. Administrative Services (i to v)	165.3	24,939.7	25,105.0	217.8	36,723.1	36,940.8	201.2	34,516.4	34,717.6	980.1	48,345.6	49,325.8
i) Secretariat - General Services	148.1	720.2	868.3	545.0	888.7	1,433.7	545.0	999.1	1,544.1	515.0	1,068.2	1,583.2
ii) District Administration	-	2,508.6	2,508.6	-	2,742.1	2,742.1	-	3,292.1	3,292.1	65.0	3,714.4	3,779.4
iii) Police	256.4	16,172.7	16,429.1	309.6	17,608.2	17,917.8	309.6	21,403.7	21,713.3	358.6	23,719.8	24,078.5
iv) Public Works	-256.5	2,116.7	1,860.2	-680.5	2,784.0	2,103.5	-680.5	3,065.9	2,385.4	-	3,428.1	3,428.1
v) Others ++	17.3	3,421.6	3,438.9	43.6	12,700.1	12,743.7	27.0	5,755.6	5,782.7	41.5	16,415.1	16,456.6
E. Pensions	-	30,771.8	30,771.8	-	33,050.3	33,050.3	-	45,698.3	45,698.3	-	51,580.5	51,580.5
F. Miscellaneous General Services	-	11.6	11.6	-	23.8	23.8	-	23.9	23.9	-	339.8	339.8
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	3,495.3	22,003.7	25,499.0	6,018.9	25,006.2	31,025.1	6,018.9	23,500.2	29,519.1	6,017.9	26,158.6	32,176.5
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3,495.3	22,003.7	25,499.0	6,018.9	25,006.2	31,025.1	6,018.9	23,500.2	29,519.1	6,017.9	26,158.6	32,176.5

## Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
MAHARASHTRA

Item	2009-10 (Accounts)				2010-11 (Budget Estimates)				2010-11 (Revised Estimates)				2011-12 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	
1	167,233.8	781,926.0	949,159.7	1,046,984.1	219,920.1	827,064.0	1,046,984.1	211,646.0	916,922.6	1,128,466.7	259,040.0	955,417.1	1,214,457.1			
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>164,138.8</b>	<b>449,627.2</b>	<b>613,765.9</b>	<b>659,540.4</b>	<b>211,323.0</b>	<b>449,217.4</b>	<b>659,540.4</b>	<b>206,866.2</b>	<b>520,994.2</b>	<b>727,760.3</b>	<b>250,373.6</b>	<b>515,974.1</b>	<b>766,347.6</b>			
<b>I. DEPARTMENTAL EXPENDITURE (A + B)</b>	<b>113,934.0</b>	<b>296,112.6</b>	<b>410,046.6</b>	<b>476,268.7</b>	<b>133,183.3</b>	<b>343,085.4</b>	<b>476,268.7</b>	<b>140,643.0</b>	<b>382,162.7</b>	<b>522,805.7</b>	<b>180,729.7</b>	<b>384,785.6</b>	<b>565,515.3</b>			
<b>A. Social Services (1 to 12)</b>	10,191.0	211,887.2	222,078.2	265,701.2	15,188.1	250,513.1	265,701.2	18,479.9	261,460.8	279,940.7	27,710.6	281,692.2	309,402.7			
1. Education, Sports, Art and Culture	5,117.1	27,716.5	32,833.6	37,215.0	5,730.5	31,484.5	37,215.0	6,610.2	35,208.2	41,818.4	7,566.3	35,546.8	43,113.0			
2. Medical and Public Health	3,728.5	395.2	4,123.7	5,174.7	4,667.8	506.9	5,174.7	4,675.1	557.7	5,232.9	4,972.9	551.3	5,524.2			
3. Family Welfare	5,641.1	1,483.7	7,124.9	7,961.8	6,208.0	1,753.7	7,961.8	7,288.2	1,753.5	9,041.7	9,727.7	1,741.2	11,468.9			
4. Water Supply and Sanitation	14,292.4	4,566.6	18,859.0	22,066.5	2,185.3	24,251.8	24,251.8	21,723.9	4,358.7	26,082.6	26,303.8	2,725.6	29,029.4			
5. Housing	36,191.1	7,211.0	43,402.0	38,081.8	8,562.9	38,081.8	38,081.8	30,485.7	12,755.8	43,241.5	37,543.0	14,197.0	51,740.0			
6. Urban Development	23,459.5	17,993.7	41,453.2	49,768.5	30,815.3	18,953.2	49,768.5	26,185.0	23,972.5	50,157.5	35,754.2	19,711.2	55,465.3			
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,007.1	3,983.2	5,990.2	6,023.1	1,902.1	4,121.0	6,023.1	2,259.8	4,666.0	6,925.8	4,619.2	7,182.2	7,182.2			
8. Labour and Welfare	4,230.3	10,561.0	14,791.2	17,331.0	4,924.4	12,406.5	17,331.0	7,425.9	15,620.9	23,046.7	8,313.2	14,677.7	22,990.9			
9. Social Security and Welfare	8,674.2	4,298.9	12,973.1	19,050.9	11,485.9	7,565.1	19,050.9	14,481.7	7,455.6	21,937.3	19,154.2	4,691.0	23,845.2			
10. Nutrition	337.7	5,148.1	5,485.7	4,627.4	540.0	4,087.4	4,627.4	857.3	13,278.9	14,136.2	900.0	3,568.2	4,468.2			
11. Relief on account of Natural Calamities	64.2	867.6	931.7	1,081.6	135.7	945.9	1,081.6	170.3	1,074.2	1,244.5	220.8	1,064.3	1,285.1			
12. Others*	50,204.7	153,514.6	203,719.3	183,271.7	78,139.7	105,132.0	183,271.7	66,223.2	138,731.4	204,954.6	69,643.9	131,188.5	200,832.4			
<b>B. Economic Services (1 to 9)</b>	12,146.8	52,454.9	64,601.8	47,413.5	11,411.3	36,002.2	47,413.5	19,812.6	40,907.5	60,720.1	20,114.2	38,413.2	58,527.4			
1. Agriculture and Allied Activities (i to xii)	7,854.0	8,244.5	16,098.6	14,555.9	7,815.0	7,815.0	14,555.9	12,806.2	8,776.7	21,583.0	11,399.1	8,563.1	19,962.2			
i) Crop Husbandry	160.6	99.3	259.9	276.7	185.0	91.7	276.7	169.5	130.4	299.8	192.1	115.5	307.7			
ii) Soil and Water Conservation	861.4	3,835.4	4,696.8	5,600.2	1,090.6	4,509.6	5,600.2	1,188.8	4,563.3	5,752.1	1,511.6	5,118.2	6,629.8			
iii) Animal Husbandry	29.0	5,739.8	5,768.7	5,402.6	55.9	5,346.7	5,402.6	90.7	4,256.5	4,347.1	86.6	5,231.0	5,317.6			
iv) Dairy Development	129.9	1,006.0	1,135.9	1,375.7	287.3	1,088.4	1,375.7	339.4	1,093.1	1,432.6	165.4	1,115.9	1,281.3			
v) Fisheries	1,564.7	5,860.7	7,425.4	8,612.0	1,353.8	7,258.2	8,612.0	2,405.2	7,633.2	10,038.4	2,760.3	7,965.6	10,725.9			
vi) Forestry and Wild Life	3.0	1,252.6	1,255.6	1,470.4	20.8	1,449.6	1,470.4	2.8	1,485.5	1,488.2	—	1,492.1	1,492.1			
vii) Plantations	318.3	4,088.5	4,406.8	4,406.8	421.0	4,708.9	5,129.9	387.8	5,309.2	5,696.9	450.1	5,090.6	5,540.7			
viii) Food Storage and Warehousing	1,225.9	22,328.2	23,554.1	23,554.1	1,256.0	3,734.1	4,990.1	2,422.2	7,659.7	10,081.9	2,979.3	3,721.1	6,700.4			
ix) Agricultural Research and Education	15,206.6	9,725.0	24,931.6	39,562.1	35,793.8	3,768.3	39,562.1	15,799.5	9,023.8	24,823.2	16,104.9	11,883.8	27,988.7			
x) Agricultural Finance Institutions	276.6	4.1	280.7	487.5	482.8	4.7	487.5	617.2	4.7	621.9	395.6	5.2	400.8			
xi) Co-operation	6,563.2	16,832.2	23,395.4	22,637.7	8,065.6	14,572.1	22,637.7	7,837.1	16,177.5	24,014.6	9,441.2	16,180.1	25,621.3			
xii) Other Agricultural Programmes	3,273.2	13,323.2	16,596.4	16,343.6	5,069.1	11,274.5	16,343.6	4,140.9	12,388.8	16,529.7	4,868.8	12,585.1	17,454.0			
2. Rural Development	3,282.4	3,239.3	6,521.7	5,980.6	2,992.0	2,988.6	5,980.6	3,691.3	3,486.6	7,177.9	4,274.8	3,249.5	7,524.3			
3. Special Area Programmes	01.3	101.4	102.7	108.7	—	108.7	108.7	0.9	111.6	112.5	291.0	117.7	408.7			
4. Irrigation and Flood Control	1,623.1	39,755.3	41,378.4	26,559.1	1,427.8	25,131.3	26,559.1	2,482.8	34,658.6	37,141.4	3,191.8	30,881.0	34,072.7			
<i>of which:</i>	1,443.6	39,741.6	41,185.3	26,180.7	1,049.4	25,131.3	26,180.7	1,026.8	34,658.6	35,685.4	1,963.9	30,881.0	32,844.9			
i) Major and Medium Irrigation	382.3	9,602.8	9,985.0	6,626.1	355.6	6,270.5	6,626.1	497.1	9,242.2	9,739.3	566.6	6,277.6	6,844.1			
ii) Minor Irrigation	380.8	449.8	830.6	902.2	354.1	548.1	902.2	495.7	530.0	1,025.7	564.6	572.0	1,136.6			
iii) Flood Control and Drainage	1.5	9,152.9	9,154.4	5,723.9	1.5	5,722.4	5,723.9	1.4	8,712.2	8,713.6	2.0	5,705.6	5,707.6			
5. Energy	—	—	—	—	—	—	—	—	—	—	—	—	—			
<i>of which:</i> Power	—	—	—	—	—	—	—	—	—	—	—	—	—			
6. Industry and Minerals (i to iii)	—	—	—	—	—	—	—	—	—	—	—	—	—			
i) Village and Small Industries	—	—	—	—	—	—	—	—	—	—	—	—	—			
ii) Industries@	—	—	—	—	—	—	—	—	—	—	—	—	—			
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—	—			

**State Finances : A Study of Budgets of 2011-12**

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
MAHARASHTRA**

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	8,513.1	23,755.0	32,268.1	8,926.6	17,756.7	26,683.3	10,810.1	25,919.0	36,729.1	9,559.9	24,076.3	33,636.3
i) Roads and Bridges	5,657.0	23,730.1	29,387.0	7,274.5	17,734.8	25,009.3	8,843.9	25,893.1	34,737.0	6,580.9	24,053.1	30,634.1
ii) Others @	2,856.1	24.9	2,881.0	1,652.1	21.9	1,674.0	1,966.2	25.8	1,992.0	2,979.0	23.2	3,002.2
8. Science, Technology and Environment	721.9	0.9	722.7	685.5	0.5	686.1	670.0	0.5	670.6	737.4	0.6	738.0
9. General Economic Services (i to iv)	4,771.2	1,384.5	6,155.7	10,990.6	1,625.6	12,616.3	7,696.8	2,797.6	10,494.5	9,532.4	3,470.7	13,003.1
i) Secretariat - Economic Services	299.5	940.6	1,240.1	7,696.6	1,143.1	8,839.7	3,815.9	1,183.5	4,999.4	4,596.0	1,268.0	5,863.9
ii) Tourism	4,439.3	0.4	4,439.7	3,188.6	0.4	3,189.0	3,823.1	0.4	3,823.4	4,861.8	0.4	4,862.2
iii) Civil Supplies	-	-	-	-	-	-	0.3	-	0.3	-	-	-
iv) Others +	32.3	443.6	475.9	105.4	482.1	587.5	57.6	1,613.8	1,671.4	74.6	2,202.3	2,276.9
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>2,140.3</b>	<b>318,569.4</b>	<b>320,709.7</b>	<b>7,756.1</b>	<b>372,650.5</b>	<b>380,406.6</b>	<b>3,748.2</b>	<b>387,652.2</b>	<b>391,400.5</b>	<b>7,465.5</b>	<b>432,116.1</b>	<b>439,581.7</b>
<b>A. Organs of State</b>	-	<b>11,486.8</b>	<b>11,486.8</b>	-	<b>10,832.7</b>	<b>10,832.7</b>	-	<b>12,790.9</b>	<b>12,790.9</b>	<b>250.0</b>	<b>12,432.4</b>	<b>12,682.4</b>
<b>B. Fiscal Services (i + ii)</b>	<b>363.5</b>	<b>15,416.6</b>	<b>15,780.2</b>	<b>1,240.0</b>	<b>11,650.9</b>	<b>12,890.9</b>	<b>1,005.9</b>	<b>13,236.9</b>	<b>14,242.8</b>	<b>1,488.0</b>	<b>14,250.2</b>	<b>15,738.2</b>
i) Collection of Taxes and Duties	363.5	15,370.6	15,734.2	1,240.0	11,605.5	12,845.4	1,005.9	13,193.5	14,199.4	1,488.0	14,200.7	15,688.6
ii) Other Fiscal Services	-	46.0	46.0	-	45.5	45.5	-	43.4	43.4	-	49.6	49.6
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	<b>149,415.0</b>	<b>149,415.0</b>	-	<b>168,608.1</b>	<b>168,608.1</b>	-	<b>164,665.4</b>	<b>164,665.4</b>	-	<b>185,481.4</b>	<b>185,481.4</b>
1. Appropriation for Reduction or Avoidance of Debt	-	8,310.0	8,310.0	-	9,010.0	9,010.0	-	9,010.0	9,010.0	-	10,080.0	10,080.0
2. Interest Payments (i to iv)	-	141,105.0	141,105.0	-	159,598.1	159,598.1	-	155,655.4	155,655.4	-	175,401.4	175,401.4
i) Interest on Loans from the Centre	-	6,848.0	6,848.0	-	6,608.0	6,608.0	-	6,498.0	6,498.0	-	6,449.8	6,449.8
ii) Interest on Internal Debt	-	98,587.4	98,587.4	-	129,819.0	129,819.0	-	114,935.0	114,935.0	-	129,819.0	129,819.0
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	21,152.3	21,152.3	-	49,368.9	49,368.9	-	37,171.5	37,171.5	-	49,368.9	49,368.9
(b) Interest on NSSF	-	71,586.5	71,586.5	-	74,090.6	74,090.6	-	74,090.6	74,090.6	-	78,661.4	78,661.4
iii) Interest on Small Savings, Provident Funds, etc.	-	16,508.9	16,508.9	-	21,341.8	21,341.8	-	17,846.3	17,846.3	-	21,341.8	21,341.8
iv) Others	-	19,160.7	19,160.7	-	1,829.2	1,829.2	-	16,376.1	16,376.1	-	17,790.7	17,790.7
<b>D. Administrative Services (i to v)</b>	<b>1,776.8</b>	<b>79,957.1</b>	<b>81,733.9</b>	<b>6,516.2</b>	<b>102,847.6</b>	<b>109,363.8</b>	<b>2,742.3</b>	<b>105,186.2</b>	<b>107,928.5</b>	<b>5,727.6</b>	<b>119,880.2</b>	<b>125,607.8</b>
i) Secretariat - General Services	160.0	1,223.3	1,383.3	212.4	1,522.0	1,734.4	191.2	1,899.5	2,090.7	297.7	2,534.2	2,831.9
ii) District Administration	944.0	20,063.8	21,007.8	5,028.1	23,092.1	28,120.2	1,183.3	25,019.4	26,202.7	3,761.0	26,620.9	30,381.9
iii) Police	581.8	46,572.7	47,154.5	1,109.7	56,280.6	59,390.3	1,149.1	60,294.0	61,443.2	1,090.8	62,982.4	64,073.2
iv) Public Works	74.9	7,053.0	7,127.9	78.5	9,505.5	9,584.0	111.6	11,542.7	11,654.4	257.9	5,753.9	6,011.8
v) Others ++	16.1	5,044.3	5,060.4	87.5	10,447.4	10,534.9	107.2	6,430.5	6,537.6	320.2	21,988.9	22,309.1
<b>E. Pensions</b>	-	<b>61,325.1</b>	<b>61,325.1</b>	-	<b>66,645.7</b>	<b>66,645.7</b>	-	<b>91,026.7</b>	<b>91,026.7</b>	-	<b>91,559.2</b>	<b>91,559.2</b>
<b>F. Miscellaneous General Services</b>	-	<b>968.8</b>	<b>968.8</b>	-	<b>12,065.4</b>	<b>12,065.4</b>	-	<b>746.1</b>	<b>746.1</b>	-	<b>8,512.7</b>	<b>8,512.7</b>
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	886.2	886.2	-	7,465.0	7,465.0	-	640.7	640.7	-	1,394.9	1,394.9
<b>III. Grants-in-Aid and Contributions</b>	<b>954.7</b>	<b>13,729.4</b>	<b>14,684.1</b>	<b>841.0</b>	<b>6,196.1</b>	<b>7,037.1</b>	<b>1,031.6</b>	<b>8,276.2</b>	<b>9,307.9</b>	<b>1,200.9</b>	<b>7,326.9</b>	<b>8,527.8</b>
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	954.7	9,834.6	10,789.3	841.0	6,196.1	7,037.1	1,031.6	8,276.2	9,307.9	1,200.9	7,326.9	8,527.8

(₹ Million)

## Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
MANIPUR

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL EXPENDITURE (I+II+III)</b>			<b>30,144.1</b>	<b>11,372.2</b>	<b>29,125.7</b>	<b>40,497.9</b>	<b>11,724.6</b>	<b>31,295.1</b>	<b>43,019.6</b>	<b>16,290.6</b>	<b>31,149.4</b>	<b>47,440.0</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>			<b>16,984.1</b>	<b>11,304.2</b>	<b>13,116.6</b>	<b>24,420.8</b>	<b>11,465.8</b>	<b>14,045.1</b>	<b>25,510.9</b>	<b>16,202.2</b>	<b>13,716.5</b>	<b>29,918.7</b>
<b>A. Social Services (1 to 12)</b>			<b>8,891.5</b>	<b>4,976.0</b>	<b>7,245.5</b>	<b>12,221.5</b>	<b>5,959.6</b>	<b>7,726.3</b>	<b>13,685.9</b>	<b>6,523.6</b>	<b>7,553.4</b>	<b>14,077.0</b>
1. Education, Sports, Art and Culture	926.8	3,597.7	4,524.4	1,212.9	4,982.2	6,195.0	1,366.0	5,194.8	6,560.8	1,419.6	5,191.6	6,611.1
2. Medical and Public Health	290.4	849.9	1,140.4	715.8	1,071.3	1,787.1	798.0	1,244.5	2,042.5	1,053.6	1,084.4	2,137.9
3. Family Welfare	—	125.4	125.4	129.2	—	129.2	171.7	—	171.7	170.2	—	170.2
4. Water Supply and Sanitation	3.2	581.7	585.0	3.3	395.9	399.2	3.3	528.1	531.4	3.2	430.7	433.9
5. Housing	—	150.6	150.6	—	56.8	56.8	—	41.1	41.1	—	46.3	46.3
6. Urban Development	211.6	85.7	297.3	359.9	119.3	479.2	417.5	121.2	538.7	548.3	163.7	712.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	734.2	47.8	782.0	1,357.8	167.7	1,525.5	1,760.8	170.0	1,930.8	1,947.7	230.1	2,177.8
8. Labour and Labour Welfare	19.4	64.7	84.0	37.6	68.4	106.0	37.7	75.1	112.8	55.1	74.4	129.4
9. Social Security and Welfare	588.9	169.2	758.1	867.9	197.7	1,065.6	856.6	224.4	1,081.0	768.6	215.4	984.0
10. Nutrition	254.1	1.0	255.1	275.0	1.5	276.5	531.3	1.7	532.9	539.3	1.7	540.9
11. Relief on account of Natural Calamities	—	107.8	107.8	5.1	86.6	91.7	5.1	15.3	20.4	6.1	15.3	21.4
12. Others*	9.8	71.6	81.4	11.6	98.2	109.8	11.6	110.1	121.7	12.0	100.0	112.0
<b>B. Economic Services (1 to 9)</b>			<b>8,092.6</b>	<b>6,328.2</b>	<b>5,871.1</b>	<b>12,199.3</b>	<b>5,506.2</b>	<b>6,318.8</b>	<b>11,825.1</b>	<b>9,678.6</b>	<b>6,163.1</b>	<b>15,841.7</b>
1. Agriculture and Allied Activities (i to xii)	1,668.3	1,033.9	2,702.1	2,249.7	1,505.6	3,755.3	2,615.3	1,689.3	4,304.7	2,611.7	1,532.1	4,143.8
i) Crop Husbandry	440.6	240.0	680.6	690.6	348.0	1,038.6	1,006.8	383.4	1,397.2	938.4	382.8	1,321.2
ii) Soil and Water Conservation	841.8	76.8	918.5	1,102.5	112.1	1,214.6	1,085.9	122.5	1,208.3	996.4	126.1	1,122.5
iii) Animal Husbandry	53.8	277.3	331.1	43.5	421.1	464.6	54.2	483.7	537.9	46.5	483.5	530.0
iv) Dairy Development	1.8	8.0	9.8	4.0	12.2	16.2	4.0	13.9	17.9	5.0	13.9	18.9
v) Fisheries	70.4	103.2	173.6	78.1	148.6	226.7	89.1	163.4	252.5	95.6	163.3	258.9
vi) Forestry and Wild Life	204.8	177.0	381.8	309.4	252.4	561.8	353.1	287.0	640.1	499.4	130.5	630.0
vii) Plantations	0.5	—	0.5	1.0	—	1.0	1.0	—	1.0	0.7	—	0.7
viii) Food Storage and Warehousing	35.4	58.6	94.0	1.3	78.5	79.9	1.3	89.4	90.7	11.1	86.3	97.4
ix) Agricultural Research and Education	4.6	12.1	16.7	2.3	18.2	20.5	3.0	19.9	22.9	2.6	19.9	22.5
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	13.9	80.9	94.9	16.6	114.4	130.9	16.6	126.2	142.7	15.5	125.6	141.1
xii) Other Agricultural Programmes	0.6	—	0.6	0.4	—	0.4	0.4	—	0.4	0.5	—	0.5
2. Rural Development	495.7	219.8	715.5	589.9	269.5	859.5	620.7	287.2	907.9	650.5	346.9	997.4
3. Special Area Programmes	511.2	—	511.2	517.2	—	517.2	549.4	—	549.4	486.1	—	486.1
4. Irrigation and Flood Control	232.6	314.5	547.1	271.2	423.7	694.9	271.2	454.3	725.4	271.8	429.2	700.9
of which:												
i) Major and Medium Irrigation	160.5	133.1	293.6	176.0	182.9	358.9	179.0	197.0	376.0	179.0	177.0	356.0
ii) Minor Irrigation	0.5	60.1	60.6	1.6	82.7	84.3	2.2	90.4	92.6	2.2	90.4	92.6
iii) Flood Control and Drainage	00.0	97.1	97.1	—	130.1	130.1	—	136.2	136.2	—	131.1	131.1
5. Energy	30.0	1,646.7	1,676.7	55.0	2,005.3	2,060.3	55.0	2,104.2	2,159.2	65.0	2,100.5	2,165.5
of which: Power	—	1,646.7	1,646.7	—	2,005.3	2,005.3	—	2,104.2	2,104.2	—	2,100.5	2,100.5
6. Industry and Minerals (i to iii)	241.5	264.2	505.7	430.4	354.5	784.9	394.8	391.2	786.0	350.5	387.6	738.1
i) Village and Small Industries	218.8	247.4	466.2	395.5	327.9	723.3	359.8	362.9	722.8	302.8	359.3	662.1
ii) Industries@	22.7	16.8	39.5	34.9	26.6	61.5	34.9	28.3	63.2	47.7	28.3	76.0
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
MANIPUR

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @	-	770.9	770.9	-	1,103.3	1,103.3	-	1,138.2	1,138.2	-	1,137.6	1,137.6
8. Science, Technology and Environment	79.6	8.2	87.8	146.4	13.1	159.5	146.4	14.1	160.5	190.9	14.2	205.1
9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	447.6	128.0	575.6	2,068.4	196.2	2,264.6	853.4	240.3	1,093.7	5,052.1	215.0	5,267.1
	424.5	36.5	460.9	2,026.3	74.8	2,101.1	817.2	88.1	905.3	5,016.4	64.1	5,080.5
	11.9	22.2	34.1	15.0	25.5	40.5	18.3	29.0	47.3	21.2	27.6	48.9
	2.1	-	2.1	-	-	-	-	-	-	-	-	-
	9.1	69.4	78.5	27.1	95.8	123.0	17.9	123.2	141.1	14.6	123.2	137.8
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>196.3</b>	<b>11,704.1</b>	<b>11,900.4</b>	<b>68.0</b>	<b>15,131.2</b>	<b>15,199.3</b>	<b>258.8</b>	<b>16,154.2</b>	<b>16,412.9</b>	<b>88.4</b>	<b>16,541.6</b>	<b>16,630.0</b>
<b>A. Organs of State</b>	-	<b>318.3</b>	<b>318.3</b>	<b>9.5</b>	<b>512.4</b>	<b>521.9</b>	-	<b>644.0</b>	<b>644.0</b>	-	<b>711.0</b>	<b>711.0</b>
<b>B. Fiscal Services (i + ii)</b>	<b>26.0</b>	<b>226.8</b>	<b>252.8</b>	<b>14.7</b>	<b>313.0</b>	<b>327.8</b>	<b>25.9</b>	<b>372.6</b>	<b>398.5</b>	<b>15.2</b>	<b>337.0</b>	<b>352.2</b>
i) Collection of Taxes and Duties	26.0	223.7	249.7	14.7	309.6	324.3	25.9	368.8	394.6	15.2	333.1	348.3
ii) Other Fiscal Services	-	3.1	3.1	-	3.5	3.5	-	3.9	3.9	-	3.9	3.9
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	<b>3,458.9</b>	<b>3,458.9</b>	-	<b>3,834.9</b>	<b>3,834.9</b>	-	<b>3,947.5</b>	<b>3,947.5</b>	-	<b>4,181.1</b>	<b>4,181.1</b>
1. Appropriation for Reduction or Avoidance of Debt	-	233.2	233.2	-	220.9	220.9	-	220.9	220.9	-	257.2	257.2
2. Interest Payments (i to iv)	-	3,225.7	3,225.7	-	3,614.0	3,614.0	-	3,726.6	3,726.6	-	3,923.9	3,923.9
i) Interest on Loans from the Centre	-	565.4	565.4	-	543.2	543.2	-	543.1	543.1	-	514.2	514.2
ii) Interest on Internal Debt of which:	-	2,034.8	2,034.8	-	2,431.9	2,431.9	-	2,463.0	2,463.0	-	2,660.4	2,660.4
(a) Interest on Market Loans	-	1,027.1	1,027.1	-	1,443.7	1,443.7	-	1,471.7	1,471.7	-	1,655.5	1,655.5
(b) Interest on NSSF	-	842.9	842.9	-	827.5	827.5	-	827.5	827.5	-	833.4	833.4
iii) Interest on Small Savings, Provident Funds, etc.	-	625.5	625.5	-	638.9	638.9	-	720.5	720.5	-	749.3	749.3
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>D. Administrative Services (i to v)</b>	<b>170.3</b>	<b>4,768.1</b>	<b>4,938.3</b>	<b>43.8</b>	<b>6,471.1</b>	<b>6,514.9</b>	<b>232.9</b>	<b>7,604.7</b>	<b>7,837.6</b>	<b>73.2</b>	<b>7,411.8</b>	<b>7,484.9</b>
i) Secretariat - General Services	-	235.7	235.7	2.5	331.4	333.9	38.1	346.6	384.7	-	350.8	350.8
ii) District Administration	-	147.6	147.6	-	207.1	207.1	-	236.1	236.1	-	231.7	231.7
iii) Police	80.0	3,512.8	3,592.8	-	5,096.1	5,096.1	95.8	6,089.6	6,185.4	-	5,901.4	5,901.4
iv) Public Works	-	533.4	533.4	3.7	390.2	393.9	3.7	431.7	435.3	-	431.8	431.8
v) Others ++	90.3	338.6	428.8	37.6	446.3	483.9	95.3	500.8	596.1	73.2	496.1	569.3
<b>E. Pensions</b>	-	<b>2,927.9</b>	<b>2,927.9</b>	-	<b>3,995.9</b>	<b>3,995.9</b>	-	<b>3,579.8</b>	<b>3,579.8</b>	-	<b>3,895.5</b>	<b>3,895.5</b>
<b>F. Miscellaneous General Services</b> of which:	-	<b>4.2</b>	<b>4.2</b>	-	<b>3.9</b>	<b>3.9</b>	-	<b>5.6</b>	<b>5.6</b>	-	<b>5.4</b>	<b>5.4</b>
Payment on account of State Lotteries	-	4.2	4.2	-	3.9	3.9	-	5.6	5.6	-	5.4	5.4
<b>III. Grants-in-Aid and Contributions</b> of which:	-	<b>1,259.7</b>	<b>1,259.7</b>	-	<b>877.8</b>	<b>877.8</b>	-	<b>1,095.8</b>	<b>1,095.8</b>	-	<b>891.3</b>	<b>891.3</b>
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	1,259.7	1,259.7	-	877.8	877.8	-	1,095.8	1,095.8	-	891.3	891.3



## Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
MEGHALAYA

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL EXPENDITURE (I+II+III)</b>	10,473.9	21,349.9	31,823.8	18,599.4	22,019.3	40,618.8	18,599.4	22,019.3	40,618.8	23,763.4	25,974.7	49,738.1
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	9,987.4	10,826.5	20,814.0	17,912.2	11,115.2	29,027.4	17,912.2	11,115.2	29,027.4	22,841.9	13,087.7	35,929.7
<b>Social Services (1 to 12)</b>	4,628.5	6,295.3	10,923.8	8,401.0	6,769.4	15,170.5	8,401.0	6,769.4	15,170.5	10,260.6	7,972.9	18,233.5
1. Education, Sports, Art and Culture	2,401.7	3,234.7	5,636.4	5,197.1	3,663.2	8,860.3	5,197.1	3,663.2	8,860.3	5,996.2	4,395.6	10,391.8
2. Medical and Public Health	707.0	1,158.0	1,865.0	754.8	999.5	1,754.3	754.8	999.5	1,754.3	1,800.6	1,100.1	2,900.7
3. Family Welfare	175.0	48.8	223.8	247.8	54.0	301.8	247.8	54.0	301.8	54.9	56.7	111.6
4. Water Supply and Sanitation	68.9	966.8	1,035.6	61.4	880.7	942.1	61.4	880.7	942.1	52.5	970.0	1,022.5
5. Housing	57.9	219.2	277.1	89.5	193.3	282.7	89.5	193.3	282.7	85.5	218.4	304.0
6. Urban Development	276.1	86.6	362.7	375.0	161.8	536.8	375.0	161.8	536.8	403.4	204.9	608.3
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	16.3	172.3	188.7	132.5	355.5	488.0	132.5	355.5	488.0	214.0	528.6	742.6
8. Labour and Labour Welfare	31.6	88.1	119.6	85.9	103.8	189.7	85.9	103.8	189.7	187.4	110.5	297.9
9. Social Security and Welfare	306.4	51.1	357.5	410.4	60.4	470.8	410.4	60.4	470.8	467.9	63.9	531.8
10. Nutrition	557.4	41.6	599.0	999.1	20.5	1,019.6	999.1	20.5	1,019.6	872.1	21.5	893.6
11. Relief on account of Natural Calamities	0.5	126.8	127.3	5.0	156.5	161.5	5.0	156.5	161.5	6.0	174.8	180.8
12. Others*	29.8	101.3	131.1	42.5	120.2	162.7	42.5	120.2	162.7	120.0	127.9	247.9
<b>B. Economic Services (1 to 9)</b>	5,358.9	4,531.2	9,890.1	9,511.1	4,345.8	13,856.9	9,511.1	4,345.8	13,856.9	12,581.3	5,114.9	17,696.2
1. Agriculture and Allied Activities (i to xii)	2,011.8	1,630.6	3,642.3	3,376.6	1,866.3	5,242.9	3,376.6	1,866.3	5,242.9	4,417.5	1,913.7	6,331.2
i) Crop Husbandry	834.7	381.8	1,216.4	1,575.5	345.3	1,920.8	1,575.5	345.3	1,920.8	1,951.0	361.0	2,312.0
ii) Soil and Water Conservation	584.1	275.6	859.7	896.3	302.9	1,199.2	896.3	302.9	1,199.2	1,302.6	302.9	1,605.5
iii) Animal Husbandry	130.8	300.7	431.5	272.4	311.3	583.7	272.4	311.3	583.7	295.0	326.3	621.3
iv) Dairy Development	51.1	39.2	90.3	64.1	43.3	107.4	64.1	43.3	107.4	72.2	45.6	117.8
v) Fisheries	65.7	63.8	129.5	98.3	69.6	167.9	98.3	69.6	167.9	119.4	73.4	192.8
vi) Forestry and Wild Life	291.9	406.2	698.2	337.1	634.8	971.9	337.1	634.8	971.9	380.4	634.8	1,015.2
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	14.7	56.3	71.1	34.3	56.8	91.1	34.3	56.8	91.1	43.0	62.5	105.5
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	27.1	82.2	109.3	86.7	80.5	167.2	86.7	80.5	167.2	183.9	84.4	268.3
xii) Other Agricultural Programmes	11.6	24.7	36.4	12.0	21.8	33.8	12.0	21.8	33.8	70.0	22.8	92.8
2. Rural Development	1,177.7	504.5	1,682.1	1,803.6	239.4	2,043.0	1,803.6	239.4	2,043.0	1,955.8	252.0	2,207.8
3. Special Area Programmes	231.7	-	231.7	546.1	-	546.1	546.1	-	546.1	356.0	-	356.0
4. Irrigation and Flood Control	112.2	160.4	272.6	156.0	147.7	303.7	156.0	147.7	303.7	457.3	167.9	625.2
of which:												
i) Major and Medium Irrigation	-	-	-	-	-	-	-	-	-	5.5	-	5.5
ii) Minor Irrigation	112.2	153.0	265.2	156.0	140.0	296.0	156.0	140.0	296.0	449.0	159.8	608.8
iii) Flood Control and Drainage	00.0	7.4	7.4	-	7.7	7.7	-	7.7	7.7	2.8	8.1	10.9
5. Energy	1,039.0	187.4	1,226.4	2,678.4	149.7	2,828.1	2,678.4	149.7	2,828.1	3,762.8	160.1	3,922.9
of which: Power	1,021.6	187.4	1,209.0	2,654.4	149.7	2,804.1	2,654.4	149.7	2,804.1	3,735.8	160.1	3,895.9
6. Industry and Minerals (i to iii)	355.8	816.3	1,172.0	307.0	541.9	848.9	307.0	541.9	848.9	443.3	1,126.0	1,569.3
i) Village and Small Industries	313.5	230.6	544.1	268.0	236.9	504.9	268.0	236.9	504.9	368.7	251.9	620.6
ii) Industries@	42.3	585.7	628.0	39.0	305.0	344.0	39.0	305.0	344.0	74.6	874.1	948.7
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
MEGHALAYA

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Transport and Communications (i + ii)												
i) Roads and Bridges	-	978.1	978.1	-	1,084.8	1,084.8	-	1,084.8	1,084.8	-	1,129.1	1,129.1
ii) Others @@	-	978.1	978.1	-	1,084.8	1,084.8	-	1,084.8	1,084.8	-	1,129.1	1,129.1
8. Science, Technology and Environment												
i) General Economic Services (i to iv)	430.8	251.3	682.0	643.5	311.9	955.4	643.5	311.9	955.4	1,188.7	361.7	1,550.4
ii) Secretariat - Economic Services	216.1	84.8	300.9	482.1	106.7	588.8	482.1	106.7	588.8	1,026.0	113.9	1,139.9
iii) Tourism	168.3	16.2	184.5	97.3	24.3	121.6	97.3	24.3	121.6	103.4	25.4	128.8
iv) Civil Supplies	13.2	74.4	87.6	15.0	72.8	87.8	15.0	72.8	87.8	15.0	88.1	103.1
v) Others +	33.2	75.8	109.0	49.1	108.1	157.2	49.1	108.1	157.2	44.3	134.3	178.6
<b>II. NON-DEVELOPMENTAL EXPENDITURE</b>												
(A to F)												
A. Organs of State	486.5	10,523.4	11,009.9	687.3	10,904.1	11,591.3	687.3	10,904.1	11,591.3	921.4	12,887.0	13,808.4
B. Fiscal Services (i + ii)	3.9	541.3	545.2	2.0	659.7	661.7	2.0	659.7	661.7	2.5	764.7	767.2
i) Collection of Taxes and Duties	38.9	340.7	379.6	35.0	420.9	455.9	35.0	420.9	455.9	65.0	534.2	599.2
ii) Other Fiscal Services	38.9	338.5	377.3	35.0	417.3	452.3	35.0	417.3	452.3	65.0	530.4	595.4
C. Interest Payments and Servicing of Debt (1 + 2)	-	2.2	2.2	-	3.6	3.6	-	3.6	3.6	-	3.8	3.8
1. Appropriation for Reduction or Avoidance of Debt	-	2,480.5	2,480.5	-	2,822.0	2,822.0	-	2,822.0	2,822.0	-	3,089.5	3,089.5
2. Interest Payments (i to iv)	-	140.9	140.9	-	156.3	156.3	-	156.3	156.3	-	175.6	175.6
i) Interest on Loans from the Centre	-	2,339.6	2,339.6	-	2,665.7	2,665.7	-	2,665.7	2,665.7	-	2,913.9	2,913.9
ii) Interest on Internal Debt	-	269.7	269.7	-	269.6	269.6	-	269.6	269.6	-	241.9	241.9
of which:	-	1,674.1	1,674.1	-	1,976.1	1,976.1	-	1,976.1	1,976.1	-	2,221.9	2,221.9
(a) Interest on Market Loans	-	1,173.3	1,173.3	-	1,369.0	1,369.0	-	1,369.0	1,369.0	-	1,491.6	1,491.6
(b) Interest on NSSF	-	287.3	287.3	-	347.0	347.0	-	347.0	347.0	-	443.7	443.7
iii) Interest on Small Savings, Provident Funds, etc.	-	395.8	395.8	-	420.0	420.0	-	420.0	420.0	-	450.0	450.0
iv) Others	-	-	-	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
D. Administrative Services (i to v)	443.7	5,075.4	5,519.1	650.3	4,976.4	5,626.6	650.3	4,976.4	5,626.6	853.9	6,130.6	6,984.6
i) Secretariat - General Services	-	473.2	473.2	-	597.0	597.0	-	597.0	597.0	-	621.9	621.9
ii) District Administration	-	170.7	170.7	-	181.9	181.9	-	181.9	181.9	-	190.0	190.0
iii) Police	-	2,609.6	2,609.6	-	2,266.1	2,266.1	-	2,266.1	2,266.1	-	3,160.0	3,160.0
iv) Public Works	395.7	801.3	1,197.0	550.3	864.0	1,414.3	550.3	864.0	1,414.3	780.9	987.6	1,768.5
v) Others ++	48.0	1,020.4	1,068.5	100.0	1,067.4	1,167.4	100.0	1,067.4	1,167.4	73.0	1,171.1	1,244.1
E. Pensions	-	2,078.9	2,078.9	-	2,016.5	2,016.5	-	2,016.5	2,016.5	-	2,359.0	2,359.0
F. Miscellaneous General Services	-	6.6	6.6	-	8.6	8.6	-	8.6	8.6	-	9.0	9.0
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	6.5	6.5	-	8.3	8.3	-	8.3	8.3	-	8.7	8.7
<b>III. Grants-in-Aid and Contributions</b>												
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

## Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
MIZORAM

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>8,973.5</b>	<b>18,053.4</b>	<b>27,026.9</b>	<b>9,683.1</b>	<b>19,439.3</b>	<b>29,122.4</b>	<b>14,961.2</b>	<b>22,035.9</b>	<b>36,997.0</b>	<b>12,061.7</b>	<b>22,200.8</b>	<b>34,262.5</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>8,751.5</b>	<b>8,798.8</b>	<b>17,550.3</b>	<b>8,639.1</b>	<b>9,849.3</b>	<b>18,488.4</b>	<b>13,591.4</b>	<b>11,180.2</b>	<b>24,771.6</b>	<b>10,864.2</b>	<b>11,030.7</b>	<b>21,894.9</b>
<b>A. Social Services (1 to 12)</b>	<b>6,089.6</b>	<b>4,967.2</b>	<b>11,056.8</b>	<b>4,679.9</b>	<b>5,831.7</b>	<b>10,511.6</b>	<b>6,234.9</b>	<b>6,703.2</b>	<b>12,938.2</b>	<b>4,978.8</b>	<b>6,465.9</b>	<b>11,444.7</b>
1. Education, Sports, Art and Culture	2,235.8	2,649.1	4,884.9	2,043.8	3,202.5	5,246.2	2,498.8	3,632.2	6,131.0	2,307.8	3,304.4	5,612.2
2. Medical and Public Health	1,736.9	612.8	2,349.7	632.9	781.5	1,414.4	774.9	833.4	1,608.3	858.4	892.8	1,751.1
3. Family Welfare	166.9	1.6	168.6	176.3	3.2	179.5	256.8	3.2	260.0	62.6	3.2	65.8
4. Water Supply and Sanitation	588.5	460.6	1,049.1	510.7	340.4	851.1	571.7	516.7	1,088.4	471.6	398.5	870.1
5. Housing	24.9	42.6	67.5	25.0	56.7	81.7	25.0	56.7	81.7	20.0	57.4	77.4
6. Urban Development	223.0	53.3	276.3	206.9	71.2	278.1	289.0	112.9	401.9	241.2	166.7	408.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	564.0	836.3	1,400.3	380.0	997.1	1,377.1	617.4	1,148.6	1,766.0	620.3	1,185.3	1,805.6
8. Labour and Labour Welfare	23.3	26.6	49.9	27.0	34.1	61.1	34.8	35.1	69.8	27.8	39.2	67.0
9. Social Security and Welfare	306.1	93.2	399.3	403.8	107.3	511.1	835.9	115.4	951.3	276.7	106.4	383.1
10. Nutrition	197.3	3.3	200.6	252.1	4.0	256.1	307.9	4.0	311.9	68.0	4.3	72.3
11. Relief on account of Natural Calamities	-	74.0	74.0	-	95.5	95.5	-	95.5	95.5	-	145.5	145.5
12. Others*	22.9	113.8	136.7	21.5	138.3	159.8	22.7	149.7	172.4	24.5	162.1	186.6
<b>B. Economic Services (1 to 9)</b>	<b>2,661.8</b>	<b>3,831.6</b>	<b>6,493.4</b>	<b>3,959.2</b>	<b>4,017.6</b>	<b>7,976.7</b>	<b>7,356.4</b>	<b>4,476.9</b>	<b>11,833.4</b>	<b>5,885.5</b>	<b>4,564.8</b>	<b>10,450.2</b>
1. Agriculture and Allied Activities (i to xii)	1,115.0	1,332.5	2,447.5	1,155.2	1,355.3	2,510.4	4,068.0	1,396.4	5,464.4	3,561.9	1,393.1	4,954.9
i) Crop Husbandry	636.9	216.7	853.6	766.3	261.3	1,027.6	2,295.0	284.7	2,579.7	1,805.6	272.0	2,077.6
ii) Soil and Water Conservation	34.1	75.4	109.5	30.0	109.3	139.3	171.6	110.1	281.7	288.7	107.8	396.5
iii) Animal Husbandry	88.3	162.0	250.3	84.9	224.4	309.3	390.6	226.9	617.4	848.7	220.4	1,069.1
iv) Dairy Development	5.0	6.4	11.4	5.0	8.5	13.5	14.0	8.5	22.5	5.0	9.4	14.4
v) Fisheries	80.6	27.5	108.2	61.2	37.9	99.1	128.4	39.4	167.8	157.8	42.3	200.2
vi) Forestry and Wild Life	169.2	246.5	415.7	111.2	291.8	403.0	946.1	301.7	1,247.8	304.2	295.7	599.9
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	9.2	544.4	553.6	10.1	354.4	364.5	13.8	354.4	368.2	13.7	347.2	360.9
ix) Agricultural Research and Education	1.5	-	1.5	1.6	-	1.6	4.9	-	4.9	45.8	25.7	71.5
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	61.7	37.6	99.4	59.5	48.8	108.3	66.3	51.3	117.5	70.0	54.3	124.3
xii) Other Agricultural Programmes	28.4	15.9	44.3	25.3	19.0	44.3	37.3	19.5	56.8	22.5	18.1	40.6
2. Rural Development	275.4	75.9	351.4	421.1	143.0	564.1	533.3	147.0	680.3	294.8	151.6	446.4
3. Special Area Programmes	316.4	-	316.4	352.6	-	352.6	383.7	-	383.7	353.8	-	353.8
4. Irrigation and Flood Control	35.5	17.7	53.3	53.2	20.9	74.1	53.8	25.5	79.3	64.2	34.6	98.8
of which:												
i) Major and Medium Irrigation	0.1	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1	-	0.1
ii) Minor Irrigation	33.3	17.7	51.0	50.1	20.9	71.0	50.7	25.5	76.2	64.1	34.6	98.7
iii) Flood Control and Drainage	00.0	-	-	-	-	-	-	-	-	-	-	-
5. Energy	316.2	1,391.1	1,707.3	325.0	1,425.9	1,750.9	370.5	1,717.0	2,087.5	394.3	1,517.9	1,912.2
of which: Power	311.2	1,391.1	1,702.3	320.0	1,425.9	1,745.9	365.5	1,717.0	2,082.5	389.3	1,517.9	1,907.2
6. Industry and Minerals (i to iii)	186.6	153.3	339.9	172.6	200.5	373.1	426.4	209.7	636.1	294.5	224.1	518.7
i) Village and Small Industries	178.9	129.7	308.6	164.6	167.3	331.8	418.4	174.9	593.3	283.5	187.2	470.8
ii) Industries@	7.7	23.6	31.2	8.0	33.3	41.3	8.0	34.8	42.8	11.0	36.9	47.9
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
MIZORAM

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Transport and Communications (i + ii)												
i) Roads and Bridges	209.7	620.5	830.2	212.5	605.3	817.7	232.5	637.3	869.7	235.8	917.3	1,153.1
ii) Others @	95.0	476.7	571.7	103.8	431.9	535.7	113.8	448.3	562.1	140.6	665.5	806.1
8. Science, Technology and Environment	114.6	143.8	258.5	108.7	173.3	282.0	118.7	188.9	307.6	95.2	251.8	347.0
9. General Economic Services (i to iv)	22.9	2.7	25.6	23.4	4.1	27.5	23.4	4.1	27.5	23.1	3.7	26.8
i) Secretariat - Economic Services	184.2	237.8	422.0	1,243.7	262.6	1,506.3	1,264.8	340.0	1,604.8	663.1	322.5	985.6
ii) Tourism	85.9	74.9	160.8	1,137.6	86.8	1,224.4	1,141.4	102.3	1,243.6	570.4	118.0	688.4
iii) Civil Supplies	41.6	15.5	57.2	39.0	15.7	54.7	42.5	19.6	62.1	34.6	18.7	53.2
iv) Others +	21.8	94.7	116.4	21.2	101.8	123.0	23.4	113.8	137.3	23.0	108.1	131.1
	34.9	52.7	87.7	45.9	58.3	104.2	57.5	104.3	161.8	35.2	77.7	112.9
<b>II. NON-DEVELOPMENTAL EXPENDITURE</b>												
(A) General Services (A to F)	222.0	9,254.6	9,476.6	1,044.0	9,590.0	10,634.0	1,369.8	10,855.6	12,225.4	1,197.5	11,170.1	12,367.6
B. Organs of State	8.3	442.5	450.8	20.3	334.0	354.3	24.5	448.6	473.2	10.1	381.5	391.6
C. Fiscal Services (i + ii)	16.0	322.6	338.6	11.1	389.8	401.0	26.5	417.5	444.1	31.9	412.3	444.2
i) Collection of Taxes and Duties	16.0	314.8	330.8	11.1	380.9	392.0	26.5	407.9	434.4	31.9	403.6	435.5
ii) Other Fiscal Services	-	7.8	7.8	-	9.0	9.0	-	9.7	9.7	-	8.7	8.7
C. Interest Payments and Servicing of Debt (1 + 2)	-	2,708.5	2,708.5	-	2,630.2	2,630.2	-	2,757.7	2,757.7	-	2,940.0	2,940.0
1. Appropriation for Reduction or Avoidance of Debt	-	165.0	165.0	-	170.0	170.0	-	170.0	170.0	-	227.5	227.5
2. Interest Payments (i to iv)	-	2,543.5	2,543.5	-	2,460.2	2,460.2	-	2,587.7	2,587.7	-	2,712.5	2,712.5
i) Interest on Loans from the Centre	-	366.7	366.7	-	287.6	287.6	-	308.7	308.7	-	237.0	237.0
ii) Interest on Internal Debt	-	1,470.8	1,470.8	-	1,409.5	1,409.5	-	1,515.9	1,515.9	-	1,644.9	1,644.9
of which:	-	-	-	-	1,276.4	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	1,332.3	1,332.3	-	1,276.2	1,276.2	-	1,376.7	1,376.7	-	1,413.5	1,413.5
(b) Interest on NSSF	-	134.8	134.8	-	131.0	131.0	-	138.3	138.3	-	231.4	231.4
iii) Interest on Small Savings, Provident Funds, etc.	-	715.9	715.9	-	763.1	763.1	-	763.1	763.1	-	830.5	830.5
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
D. Administrative Services (i to v)	197.8	4,129.0	4,326.7	442.7	4,741.0	5,183.7	748.9	5,290.0	6,038.9	616.7	5,233.6	5,850.2
i) Secretariat - General Services	-	321.5	321.5	240.3	499.1	739.4	247.0	530.8	777.8	200.7	683.6	884.3
ii) District Administration	25.7	205.9	231.6	25.0	244.3	269.3	25.0	255.5	280.5	62.6	245.7	308.3
iii) Police	59.7	2,571.4	2,631.0	67.4	2,798.3	2,865.7	298.2	3,162.7	3,460.9	81.6	3,009.4	3,091.1
iv) Public Works	23.7	339.6	363.3	29.2	288.0	317.2	29.2	317.6	346.8	35.0	292.3	327.3
v) Others ++	88.7	690.6	779.3	80.8	911.2	992.0	149.5	1,023.4	1,172.9	236.7	1,002.6	1,239.3
E. Pensions	-	1,642.6	1,642.6	569.9	1,484.1	2,054.0	569.9	1,929.3	2,499.2	538.8	2,190.1	2,728.9
F. Miscellaneous General Services of which:	-	9.4	9.4	-	11.0	11.0	-	12.5	12.5	-	12.7	12.7
Payment on account of State Lotteries	-	9.4	9.4	-	11.0	11.0	-	12.5	12.5	-	12.7	12.7
<b>III. Grants-in-Aid and Contributions of which:</b>												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

## Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
NAGALAND

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	5,959.2	26,565.0	32,524.2	10,599.4	33,052.7	43,652.1	9,767.9	34,046.7	43,814.6	9,175.9	36,829.5	46,005.4
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>5,959.2</b>	<b>26,565.0</b>	<b>32,524.2</b>	<b>10,599.4</b>	<b>33,052.7</b>	<b>43,652.1</b>	<b>9,767.9</b>	<b>34,046.7</b>	<b>43,814.6</b>	<b>9,175.9</b>	<b>36,829.5</b>	<b>46,005.4</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>5,855.8</b>	<b>10,828.6</b>	<b>16,684.4</b>	<b>10,533.5</b>	<b>14,116.2</b>	<b>24,649.7</b>	<b>9,668.2</b>	<b>14,904.0</b>	<b>24,572.2</b>	<b>9,095.5</b>	<b>15,792.8</b>	<b>24,886.3</b>
<b>A. Social Services (1 to 12)</b>	<b>2,022.3</b>	<b>5,713.6</b>	<b>7,735.9</b>	<b>3,876.2</b>	<b>7,801.0</b>	<b>11,677.2</b>	<b>3,331.4</b>	<b>8,047.9</b>	<b>11,379.3</b>	<b>2,876.8</b>	<b>8,521.9</b>	<b>11,398.8</b>
1. Education, Sports, Art and Culture	874.6	3,733.4	4,608.0	2,012.0	5,153.6	7,165.6	1,309.3	5,145.8	6,455.1	1,050.6	5,456.6	6,507.2
2. Medical and Public Health	184.3	1,276.8	1,461.0	101.8	1,679.1	1,781.0	106.8	1,715.2	1,822.0	42.5	1,883.9	1,926.5
3. Family Welfare	111.7	6.1	117.8	164.2	15.3	179.5	145.3	20.3	165.5	145.5	22.3	167.8
4. Water Supply and Sanitation	12.1	199.8	211.9	24.0	395.4	419.4	2.0	397.0	399.0	7.0	397.4	404.4
5. Housing	18.0	34.0	52.0	37.4	43.2	80.6	37.4	47.2	84.6	-	51.9	51.9
6. Urban Development	10.4	36.0	46.4	13.8	4.9	18.7	13.8	106.4	120.2	19.0	164.6	183.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	145.1	18.1	163.2	200.3	-	200.3	393.9	-	393.9	231.1	-	231.1
8. Labour and Welfare	51.5	101.8	153.3	49.5	138.5	187.9	45.8	141.4	187.2	47.2	145.6	192.8
9. Social Security and Welfare	359.0	102.7	461.7	562.4	106.9	669.3	562.4	124.7	687.1	671.9	119.7	791.6
10. Nutrition	234.0	1.7	235.7	660.2	1.7	661.9	660.2	2.2	662.4	624.5	2.3	626.8
11. Relief on account of Natural Calamities	-	42.9	42.9	-	59.6	59.6	-	134.4	134.4	-	52.2	52.2
12. Others*	21.7	160.4	182.1	50.5	203.0	253.5	54.5	213.3	267.8	37.5	225.2	262.7
<b>B. Economic Services (1 to 9)</b>	<b>3,833.4</b>	<b>5,115.0</b>	<b>8,948.5</b>	<b>6,657.5</b>	<b>6,315.1</b>	<b>12,972.5</b>	<b>6,336.8</b>	<b>6,856.1</b>	<b>13,192.9</b>	<b>6,218.7</b>	<b>7,270.9</b>	<b>13,489.6</b>
1. Agriculture and Allied Activities (i to xii)	1,314.1	1,347.8	2,661.8	2,036.5	1,664.6	3,701.1	1,808.8	1,719.1	3,527.9	1,786.9	1,803.3	3,590.2
i) Crop Husbandry	406.1	444.3	850.4	910.1	445.6	1,355.7	939.2	463.3	1,402.5	1,010.9	470.9	1,481.8
ii) Soil and Water Conservation	205.5	139.5	345.0	438.8	198.4	637.2	214.4	211.9	426.3	173.2	216.8	389.9
iii) Animal Husbandry	239.0	260.0	499.0	219.4	372.3	591.8	262.5	381.6	644.1	178.5	400.5	579.0
iv) Dairy Development	30.2	4.0	34.2	10.0	3.1	13.1	10.0	5.9	15.9	25.0	6.4	31.4
v) Fisheries	69.7	59.7	129.4	122.0	79.8	201.8	136.3	81.3	217.6	133.0	87.5	220.5
vi) Forestry and Wild Life	160.9	247.6	408.5	150.3	317.4	467.7	50.6	321.6	372.2	114.9	361.2	476.1
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	16.1	82.7	98.9	8.3	116.0	124.2	8.3	116.1	124.3	10.3	117.8	128.1
ix) Agricultural Research and Education	112.1	46.3	158.4	106.5	55.3	161.8	116.5	60.7	177.2	47.0	63.7	110.7
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	74.4	63.6	138.1	71.0	76.8	147.8	71.0	76.6	147.7	94.1	78.6	172.7
xii) Other Agricultural Programmes	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	733.5	224.5	958.0	935.3	567.7	1,503.0	776.7	562.5	1,339.2	705.7	539.3	1,245.0
3. Special Area Programmes	642.8	32.3	675.1	691.7	39.8	731.5	908.6	34.6	943.1	770.7	54.8	825.6
4. Irrigation and Flood Control	593.4	109.0	702.4	1,499.5	159.9	1,659.4	1,520.5	159.5	1,680.0	1,590.8	192.7	1,783.5
of which:												
i) Major and Medium Irrigation	-	-	-	-	-	-	-	-	-	-	-	-
ii) Minor Irrigation	593.4	109.0	702.4	1,499.5	159.9	1,659.4	1,520.5	159.5	1,680.0	1,590.8	192.7	1,783.5
iii) Flood Control and Drainage	00.0	-	-	-	-	-	-	-	-	-	-	-
5. Energy	12.9	1,682.8	1,695.7	28.0	1,858.5	1,886.5	28.3	2,186.5	2,214.7	22.3	2,098.1	2,120.4
of which: Power	-	1,674.3	1,674.3	2.5	1,851.9	1,854.4	2.5	2,177.9	2,180.4	-	2,088.9	2,088.9
6. Industry and Minerals (i to iii)	302.6	289.5	592.1	492.3	397.8	890.1	246.9	396.9	643.7	195.9	400.0	595.9
i) Village and Small Industries	264.1	216.3	480.4	446.8	289.2	736.0	201.4	288.0	489.3	156.7	289.3	446.0
ii) Industries@	38.5	73.2	111.7	45.5	108.7	154.2	45.5	108.9	154.4	39.2	110.8	150.0
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
NAGALAND

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	14.0	1,162.5	1,176.5	16.5	1,234.1	1,250.6	12.5	1,372.4	1,384.9	2.0	1,726.3	1,728.3
i) Roads and Bridges	-	802.4	802.4	-	828.6	828.6	-	914.6	914.6	-	1,250.7	1,250.7
ii) Others @	14.0	360.1	374.1	16.5	405.5	422.0	12.5	457.8	470.3	2.0	475.7	477.7
8. Science, Technology and Environment	39.1	6.5	45.6	44.0	11.4	55.4	69.0	11.9	80.9	292.7	12.9	305.6
9. General Economic Services (i to iv)	181.0	260.1	441.2	913.5	381.3	1,294.8	965.7	412.8	1,378.5	851.7	443.5	1,295.1
i) Secretariat - Economic Services	64.2	104.6	168.8	827.0	159.4	986.4	827.0	167.2	994.2	795.7	184.1	979.8
ii) Tourism	48.2	25.6	73.8	50.2	30.7	80.9	59.0	31.2	90.2	30.0	33.6	63.6
iii) Civil Supplies	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others +	68.6	129.9	198.6	36.3	191.2	227.5	79.6	214.5	294.1	26.0	225.8	251.8
<b>II. NON-DEVELOPMENTAL EXPENDITURE</b>												
(General Services) (A to F)	103.4	15,736.4	15,839.8	65.9	18,936.5	19,002.4	99.6	19,142.7	19,242.4	80.4	21,036.7	21,117.1
A. Organs of State	6.3	412.1	418.4	6.3	373.8	380.1	6.3	454.6	460.9	6.0	446.0	452.0
B. Fiscal Services (i + ii)	36.9	242.2	279.1	40.3	332.5	372.8	60.4	336.2	396.5	22.2	356.4	378.6
i) Collection of Taxes and Duties	36.9	241.8	278.7	40.3	332.1	372.4	60.4	335.8	396.1	22.2	356.0	378.2
ii) Other Fiscal Services	-	0.4	0.4	-	0.4	0.4	-	0.4	0.4	-	0.4	0.4
C. Interest Payments and Servicing of Debt (1 + 2)	-	3,847.1	3,847.1	-	4,377.3	4,377.3	-	4,308.6	4,308.6	-	4,686.7	4,686.7
1. Appropriation for Reduction or Avoidance of Debt	-	222.0	222.0	-	260.0	260.0	-	260.0	260.0	-	290.0	290.0
2. Interest Payments (i to iv)	-	3,625.1	3,625.1	-	4,117.3	4,117.3	-	4,048.6	4,048.6	-	4,396.7	4,396.7
i) Interest on Loans from the Centre	-	291.7	291.7	-	295.0	295.0	-	286.7	286.7	-	278.3	278.3
ii) Interest on Internal Debt	-	2,903.5	2,903.5	-	3,357.2	3,357.2	-	3,329.9	3,329.9	-	3,665.3	3,665.3
of which:												
(a) Interest on Market Loans	-	2,005.9	2,005.9	-	2,341.4	2,341.4	-	2,341.4	2,341.4	-	2,567.0	2,567.0
(b) Interest on NSSF	-	110.6	110.6	-	140.0	140.0	-	140.0	140.0	-	150.0	150.0
iii) Interest on Small Savings, Provident Funds, etc.	-	429.9	429.9	-	465.0	465.0	-	432.0	432.0	-	453.0	453.0
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
D. Administrative Services (i to v)	60.2	8,420.9	8,481.0	19.3	8,864.2	8,883.5	32.9	10,017.7	10,050.6	52.2	9,758.1	9,810.3
i) Secretariat - General Services	-	580.2	580.2	-	579.2	579.2	-	655.2	655.2	-	644.1	644.1
ii) District Administration	-	578.2	578.2	-	728.6	728.6	-	766.4	766.4	5.0	767.0	772.0
iii) Police	-	6,155.5	6,155.5	-	6,223.3	6,223.3	-	7,064.9	7,064.9	-	6,905.3	6,905.3
iv) Public Works	3.6	481.5	485.1	3.9	547.1	551.0	-	701.0	701.0	-	572.7	572.7
v) Others ++	56.6	625.4	682.0	15.4	786.0	801.4	32.9	830.2	863.1	47.2	869.0	916.2
E. Pensions	-	2,790.6	2,790.6	-	4,963.3	4,963.3	-	4,000.0	4,000.0	-	5,762.9	5,762.9
F. Miscellaneous General Services	-	23.5	23.5	-	25.5	25.5	-	25.8	25.8	-	26.6	26.6
of which:												
Payment on account of State Lotteries	-	12.8	12.8	-	16.5	16.5	-	15.9	15.9	-	16.9	16.9
III. Grants-in-Aid and Contributions	-	-	-	-	-	-	-	-	-	-	-	-
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

## Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
ODISHA

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>56,150.9</b>	<b>196,765.0</b>	<b>252,915.9</b>	<b>81,203.9</b>	<b>243,615.6</b>	<b>324,819.4</b>	<b>86,579.7</b>	<b>242,044.4</b>	<b>328,624.1</b>	<b>93,666.5</b>	<b>269,565.8</b>	<b>363,232.3</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>55,342.6</b>	<b>100,663.5</b>	<b>156,006.1</b>	<b>80,483.1</b>	<b>117,678.3</b>	<b>198,161.4</b>	<b>85,791.2</b>	<b>123,609.3</b>	<b>209,400.5</b>	<b>92,723.3</b>	<b>130,785.7</b>	<b>223,509.0</b>
<b>A. Social Services (1 to 12)</b>	<b>32,365.1</b>	<b>66,017.0</b>	<b>98,382.1</b>	<b>48,127.6</b>	<b>77,336.2</b>	<b>125,463.8</b>	<b>50,268.4</b>	<b>82,584.3</b>	<b>132,852.7</b>	<b>54,979.5</b>	<b>83,222.3</b>	<b>138,201.6</b>
1. Education, Sports, Art and Culture	11,230.5	44,180.2	55,410.7	17,525.7	50,226.9	67,752.6	18,860.4	52,930.8	71,791.2	22,182.1	47,622.3	69,804.4
2. Medical and Public Health	1,632.6	8,226.4	9,859.0	2,003.3	10,111.5	12,114.8	1,834.1	10,116.8	11,950.9	2,166.8	10,014.8	12,181.6
3. Family Welfare	1,413.9	189.5	1,603.5	3,194.0	256.8	3,450.8	3,199.7	256.8	3,456.4	2,249.3	251.9	2,501.2
4. Water Supply and Sanitation	1,791.4	1,673.9	3,465.4	1,923.2	2,491.9	4,415.1	1,968.2	2,681.0	4,649.3	2,380.7	2,911.6	5,292.3
5. Housing	0.1	1,520.6	1,520.7	2.1	1,778.7	1,780.8	2.1	1,794.5	1,796.6	3.1	1,737.7	1,740.8
6. Urban Development	2,457.5	289.2	2,746.7	2,986.0	570.9	3,556.9	2,363.4	571.9	2,935.3	3,084.5	830.0	3,914.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,439.7	3,576.4	7,016.1	4,533.1	3,842.4	8,375.5	4,913.3	3,939.9	8,853.2	5,406.8	4,193.6	9,600.4
8. Labour and Welfare	290.9	443.6	734.5	665.0	499.8	1,164.8	529.6	511.1	1,040.7	549.8	475.9	1,025.7
9. Social Security and Welfare	6,453.6	2,956.3	9,409.9	10,314.3	2,843.2	13,157.5	11,087.5	2,868.7	13,956.2	11,253.5	2,874.1	14,127.6
10. Nutrition	3,494.2	5.5	3,499.7	4,310.8	29.6	4,340.4	5,192.2	29.6	5,221.9	5,228.0	31.1	5,259.1
11. Relief on account of Natural Calamities	-	2,353.4	2,353.4	555.0	3,915.8	4,470.8	81.1	6,096.0	6,177.1	162.8	11,561.6	11,724.4
12. Others*	160.8	601.9	762.7	115.0	768.8	883.8	236.8	787.2	1,023.9	312.2	717.5	1,029.6
<b>B. Economic Services (1 to 9)</b>	<b>22,977.5</b>	<b>34,646.5</b>	<b>57,624.0</b>	<b>32,355.5</b>	<b>40,342.1</b>	<b>72,697.6</b>	<b>35,522.8</b>	<b>41,025.0</b>	<b>76,547.8</b>	<b>37,743.8</b>	<b>47,563.6</b>	<b>85,307.4</b>
1. Agriculture and Allied Activities (i to xii)	6,384.9	15,526.3	21,911.2	11,220.4	17,218.3	28,438.7	11,828.6	17,559.7	29,388.2	12,120.1	17,814.7	29,934.7
i) Crop Husbandry	3,321.0	1,698.8	5,019.7	6,226.6	2,260.5	8,689.1	6,936.9	2,277.4	9,214.3	7,896.3	2,181.5	10,077.8
ii) Soil and Water Conservation	544.2	529.5	1,073.6	813.5	617.6	1,431.1	839.9	607.9	1,447.9	602.1	578.1	1,180.1
iii) Animal Husbandry	113.8	1,510.1	1,623.9	604.1	1,587.6	2,191.7	601.5	1,591.4	2,192.9	564.2	1,759.6	2,323.8
iv) Dairy Development	20.9	7.1	28.0	93.2	7.3	100.5	93.2	7.7	100.9	99.2	7.4	106.6
v) Fisheries	107.5	340.0	447.5	358.8	397.0	755.8	407.8	395.6	803.3	462.6	362.5	825.1
vi) Forestry and Wild Life	1,528.2	1,548.7	3,077.0	2,070.1	1,687.0	3,757.2	2,075.3	1,752.0	3,827.4	1,462.8	1,589.8	3,052.6
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	69.1	8,649.2	8,718.3	64.0	9,336.2	9,400.2	60.9	9,488.4	9,549.3	58.0	9,961.5	10,019.5
ix) Agricultural Research and Education	148.9	571.4	720.4	81.0	563.8	644.8	106.0	674.9	780.9	90.4	688.8	779.2
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	498.6	635.6	1,134.2	705.4	720.8	1,426.2	705.3	723.2	1,428.5	882.8	645.6	1,528.4
xii) Other Agricultural Programmes	32.7	35.9	68.6	1.7	40.6	42.3	1.7	41.2	42.9	1.7	40.0	41.7
2. Rural Development	7,936.1	3,863.0	11,799.1	8,628.3	5,271.0	13,899.2	9,456.7	5,367.5	14,824.2	10,233.4	8,433.2	18,666.5
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	1,684.7	4,450.5	6,135.2	3,030.9	5,716.1	8,746.9	1,794.4	5,909.2	7,703.6	2,425.0	7,546.9	9,971.9
of which:												
i) Major and Medium Irrigation	22.2	2,454.2	2,476.5	35.0	3,237.3	3,272.3	35.0	3,306.1	3,341.1	21.0	4,644.3	4,665.3
ii) Minor Irrigation	1,240.0	1,000.5	2,240.5	2,331.5	1,288.9	3,620.4	1,095.0	1,411.6	2,506.6	1,644.0	1,697.5	3,341.5
iii) Flood Control and Drainage	-	935.8	935.8	-	1,110.9	1,110.9	-	1,112.4	1,112.4	-	1,118.4	1,118.4
5. Energy	889.6	65.4	955.0	2,124.8	63.0	2,187.9	1,828.6	66.7	1,895.3	229.9	69.3	299.2
of which: Power	815.2	57.1	872.3	2,021.4	60.3	2,081.7	1,782.6	64.0	1,846.6	115.1	66.6	181.7
6. Industry and Minerals (i to iii)	998.7	858.4	1,857.1	1,786.0	1,018.8	2,804.8	2,005.4	1,018.8	3,024.2	2,149.9	956.8	3,106.7
i) Village and Small Industries	419.1	595.6	1,014.7	738.8	704.1	1,443.0	1,018.2	704.1	1,722.4	1,006.0	665.4	1,671.4
ii) Industries@	568.0	262.8	830.8	1,043.2	314.6	1,357.8	983.2	314.6	1,297.9	1,136.6	291.4	1,428.0
iii) Others**	11.6	-	11.6	4.0	-	4.0	4.0	-	4.0	7.3	-	7.3

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
ODISHA

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Transport and Communications (i + ii)	560.0	8,917.6	9,477.5	606.0	9,865.7	10,471.7	605.1	9,861.4	10,466.5	606.5	11,561.5	12,168.0
i) Roads and Bridges	554.0	8,854.8	9,408.8	600.0	9,794.4	10,394.4	600.0	9,789.0	10,389.0	600.0	11,493.9	12,093.9
ii) Others @	6.0	62.7	68.7	6.0	71.3	77.3	5.1	72.4	77.5	6.5	67.7	74.2
8. Science, Technology and Environment	261.7	37.7	299.4	249.7	42.3	292.0	248.8	42.6	291.4	571.5	44.3	615.8
9. General Economic Services (i to iv)	4,261.7	927.7	5,189.4	4,709.4	1,146.9	5,856.3	7,755.3	1,199.1	8,954.4	9,407.5	1,136.9	10,544.4
i) Secretariat - Economic Services	4,173.0	624.2	4,797.2	3,802.9	736.6	4,539.5	6,728.3	785.8	7,514.1	8,929.8	752.0	9,681.8
ii) Tourism	79.3	65.1	144.4	120.4	73.7	194.1	80.4	73.5	153.9	155.0	68.4	223.4
iii) Civil Supplies	-	31.0	31.0	1.4	37.6	39.0	1.4	39.2	40.6	101.4	36.3	137.7
iv) Others +	9.4	207.4	216.8	784.7	298.9	1,083.6	945.2	300.6	1,245.8	221.4	280.3	501.6
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>808.3</b>	<b>92,043.2</b>	<b>92,851.5</b>	<b>720.8</b>	<b>121,788.1</b>	<b>122,508.9</b>	<b>788.5</b>	<b>114,027.6</b>	<b>114,816.1</b>	<b>943.1</b>	<b>132,981.1</b>	<b>133,924.3</b>
<b>A. Organs of State</b>	<b>59.4</b>	<b>2,253.4</b>	<b>2,312.8</b>	<b>80.4</b>	<b>2,812.3</b>	<b>2,892.7</b>	<b>132.8</b>	<b>3,105.8</b>	<b>3,238.6</b>	<b>33.6</b>	<b>3,773.2</b>	<b>3,806.8</b>
<b>B. Fiscal Services (i + ii)</b>	<b>540.0</b>	<b>3,562.3</b>	<b>4,102.3</b>	<b>492.5</b>	<b>4,384.6</b>	<b>4,877.1</b>	<b>428.2</b>	<b>4,653.6</b>	<b>5,081.8</b>	<b>514.4</b>	<b>4,538.1</b>	<b>5,052.5</b>
i) Collection of Taxes and Duties	540.0	3,536.1	4,076.0	492.5	4,331.6	4,824.1	428.2	4,600.6	5,028.8	514.4	4,483.6	4,998.0
ii) Other Fiscal Services	-	26.3	26.3	-	53.0	53.0	-	53.0	53.0	-	54.5	54.5
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>-</b>	<b>35,442.4</b>	<b>35,442.4</b>	<b>-</b>	<b>39,521.9</b>	<b>39,521.9</b>	<b>-</b>	<b>39,521.9</b>	<b>39,521.9</b>	<b>-</b>	<b>40,474.0</b>	<b>40,474.0</b>
1. Appropriation for Reduction or Avoidance of Debt	-	5,000.7	5,000.7	-	0.7	0.7	-	0.7	0.7	-	0.7	0.7
2. Interest Payments (i to iv)	-	30,441.7	30,441.7	-	39,521.2	39,521.2	-	39,521.2	39,521.2	-	40,473.3	40,473.3
i) Interest on Loans from the Centre	-	6,037.6	6,037.6	-	7,451.3	7,451.3	-	7,451.3	7,451.3	-	5,578.1	5,578.1
ii) Interest on Internal Debt	-	14,331.8	14,331.8	-	15,236.7	15,236.7	-	15,236.7	15,236.7	-	16,199.2	16,199.2
of which:												
(a) Interest on Market Loans	-	5,457.3	5,457.3	-	5,776.1	5,776.1	-	5,776.1	5,776.1	-	5,113.7	5,113.7
(b) Interest on NSSF	-	6,647.2	6,647.2	-	6,743.7	6,743.7	-	6,743.7	6,743.7	-	8,051.2	8,051.2
iii) Interest on Small Savings, Provident Funds, etc.	-	10,071.9	10,071.9	-	16,832.9	16,832.9	-	16,832.9	16,832.9	-	18,695.8	18,695.8
iv) Others	-	0.4	0.4	-	0.3	0.3	-	0.3	0.3	-	0.2	0.2
<b>D. Administrative Services (i to v)</b>	<b>208.9</b>	<b>17,799.0</b>	<b>18,007.9</b>	<b>147.9</b>	<b>30,907.2</b>	<b>31,055.1</b>	<b>227.5</b>	<b>22,564.0</b>	<b>22,791.5</b>	<b>395.2</b>	<b>36,532.3</b>	<b>38,927.5</b>
i) Secretariat - General Services	35.6	957.3	992.8	31.3	11,576.7	11,608.0	31.3	1,338.4	1,369.7	41.0	13,620.0	13,661.0
ii) District Administration	-	888.3	888.3	-	981.4	981.4	-	1,008.5	1,008.5	-	966.3	966.3
iii) Police	36.3	10,738.8	10,775.1	9.4	12,091.3	12,100.7	31.4	13,718.7	13,750.1	10.0	13,907.3	13,917.3
iv) Public Works	1.0	2,112.1	2,113.1	2.5	2,461.9	2,464.4	2.5	2,480.1	2,482.6	16.0	5,793.7	5,809.7
v) Others ++	136.1	3,102.5	3,238.6	104.7	3,796.0	3,900.6	162.3	4,018.2	4,180.5	328.2	4,245.0	4,573.2
<b>E. Pensions</b>	<b>-</b>	<b>32,834.1</b>	<b>32,834.1</b>	<b>-</b>	<b>44,029.9</b>	<b>44,029.9</b>	<b>-</b>	<b>44,029.9</b>	<b>44,029.9</b>	<b>-</b>	<b>45,500.0</b>	<b>45,500.0</b>
<b>F. Miscellaneous General Services</b>	<b>-</b>	<b>152.1</b>	<b>152.1</b>	<b>-</b>	<b>132.2</b>	<b>132.2</b>	<b>-</b>	<b>152.4</b>	<b>152.4</b>	<b>-</b>	<b>163.5</b>	<b>163.5</b>
of which:												
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>	<b>-</b>	<b>4,058.2</b>	<b>4,058.2</b>	<b>-</b>	<b>4,149.1</b>	<b>4,149.1</b>	<b>-</b>	<b>4,407.5</b>	<b>4,407.5</b>	<b>-</b>	<b>5,798.9</b>	<b>5,798.9</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	4,058.2	4,058.2	-	4,149.1	4,149.1	-	4,407.5	4,407.5	-	5,798.9	5,798.9





Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
PUNJAB

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)		4,598.8	4,598.8		4,853.9	4,853.9		5,088.4	5,088.4		6,141.3	6,141.3
i) Roads and Bridges		2,438.6	2,438.6		2,380.2	2,380.2		2,440.1	2,440.1		2,994.1	2,994.1
ii) Others @		2,160.2	2,160.2		2,473.7	2,473.7		2,648.3	2,648.3		3,147.2	3,147.2
8. Science, Technology and Environment	8.8	13.3	22.1	137.4	14.1	151.5	49.1	14.6	63.7	163.7	16.3	180.0
9. General Economic Services (i to iv)	1,587.6	812.0	2,399.7	143.5	4,866.4	5,009.9	245.2	5,167.8	5,413.0	905.4	5,223.0	6,128.4
i) Secretariat - Economic Services	1,583.1	73.0	1,656.1	97.5	108.0	205.6	113.4	96.2	209.6	773.0	143.1	916.0
ii) Tourism		10.1	10.1	8.1	13.4	21.6	77.8	13.3	91.0	28.0	13.4	41.4
iii) Civil Supplies	4.5	588.2	592.7	17.1	4,173.7	4,190.8	32.8	4,296.3	4,329.1	73.5	4,739.0	4,812.5
iv) Others +		140.7	140.8	20.8	571.2	592.0	21.3	762.0	783.2	31.0	327.5	358.5
<b>II. NON-DEVELOPMENTAL EXPENDITURE</b>												
(General Services) (A to F)	64.0	155,188.8	155,252.8	809.8	171,354.6	172,164.4	854.4	173,804.2	174,658.6	1,464.7	168,772.9	170,237.6
A. Organs of State	10.4	2,732.2	2,742.7	23.0	2,739.9	2,762.9	35.0	3,695.0	3,730.0	40.5	4,344.3	4,384.8
B. Fiscal Services (i + ii)		2,353.7	2,353.7	128.3	2,891.9	3,020.1	249.7	3,714.3	3,964.0	407.8	4,088.2	4,496.0
i) Collection of Taxes and Duties		2,256.7	2,256.7	128.3	2,748.7	2,877.0	249.7	3,236.4	3,486.1	407.8	3,873.0	4,280.8
ii) Other Fiscal Services		97.0	97.0		143.1	143.1		477.9	477.9		215.2	215.2
C. Interest Payments and Servicing of Debt (1 + 2)		50,109.9	50,109.9		57,636.6	57,636.6		54,989.0	54,989.0		65,300.1	65,300.1
1. Appropriation for Reduction or Avoidance of Debt												
2. Interest Payments (i to iv)		50,109.9	50,109.9		57,636.6	57,636.6		54,989.0	54,989.0		65,300.1	65,300.1
i) Interest on Loans from the Centre		2,246.4	2,246.4		2,078.5	2,078.5		2,085.0	2,085.0		1,897.5	1,897.5
ii) Interest on Internal Debt		40,229.0	40,229.0		44,820.1	44,820.1		44,675.1	44,675.1		52,640.6	52,640.6
of which:												
(a) Interest on Market Loans		15,077.1	15,077.1		20,830.0	20,830.0		18,788.6	18,788.6		25,600.0	25,600.0
(b) Interest on NSSF		21,534.8	21,534.8		20,782.6	20,782.6		22,660.4	22,660.4		24,317.6	24,317.6
iii) Interest on Small Savings, Provident Funds, etc.		7,550.5	7,550.5		7,290.3	7,290.3		7,333.2	7,333.2		8,633.0	8,633.0
iv) Others		84.0	84.0		3,447.7	3,447.7		895.7	895.7		2,128.9	2,128.9
D. Administrative Services (i to v)	53.6	26,464.9	26,518.6	658.5	36,757.1	37,415.6	569.7	32,815.8	33,385.5	1,016.4	46,221.1	47,237.5
i) Secretariat - General Services	22.3	886.2	908.5	77.2	1,020.2	1,097.5	26.9	1,019.1	1,045.9	20.6	1,270.9	1,291.5
ii) District Administration		1,386.6	1,386.6		1,605.1	1,605.1		1,737.1	1,737.1		2,157.7	2,157.7
iii) Police	15.0	18,968.8	18,983.8	310.0	20,796.1	21,106.1	323.9	22,891.9	23,215.8	840.0	27,081.7	27,921.7
iv) Public Works		2,455.4	2,455.4		3,451.2	3,451.2		3,460.6	3,460.6		5,041.0	5,041.0
v) Others ++	16.3	2,767.9	2,784.2	271.3	9,884.5	10,155.8	218.9	3,707.2	3,926.1	155.8	10,669.8	10,825.6
E. Pensions		33,574.2	33,574.2		30,940.9	30,940.9		40,478.7	40,478.7		48,218.7	48,218.7
F. Miscellaneous General Services		39,953.8	39,953.8		40,388.3	40,388.3		38,111.4	38,111.4		600.6	600.6
of which:												
Payment on account of State Lotteries		39,934.1	39,934.1		40,306.4	40,306.4		38,058.1	38,058.1		481.0	481.0
III. Grants-in-Aid and Contributions		4,469.1	4,469.1		11,653.8	11,653.8		13,193.9	13,193.9		14,736.0	14,736.0
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions		4,469.1	4,469.1		11,653.8	11,653.8		13,193.9	13,193.9		14,736.0	14,736.0



Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
RAJASTHAN

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	3,432.7	5,785.4	9,218.1	3,649.5	3,835.5	7,485.0	4,068.8	4,812.9	8,881.7	3,865.4	8,752.2	12,617.6
i) Roads and Bridges	3,432.3	5,407.4	8,839.7	3,648.5	3,635.5	7,284.0	4,068.8	4,239.6	8,308.4	3,865.4	8,302.2	12,167.6
ii) Others @@	0.4	378.0	378.3	1.0	200.0	201.0	-	573.3	573.3	-	450.0	450.0
8. Science, Technology and Environment	43.9	50.6	94.6	81.9	48.4	130.2	184.3	45.2	229.6	315.2	47.7	362.9
9. General Economic Services (i to iv)	471.0	878.7	1,349.8	787.8	2,026.0	2,813.8	924.0	3,467.1	4,391.0	4,796.0	3,591.6	8,387.6
i) Secretariat - Economic Services	19.2	178.1	197.3	217.9	201.7	419.6	78.1	181.6	259.8	3,874.5	195.2	4,069.7
ii) Tourism	168.8	52.2	221.0	163.5	53.0	216.5	225.5	55.2	280.7	179.0	61.8	240.8
iii) Civil Supplies	56.4	423.6	480.0	74.0	482.1	556.1	76.7	2,990.7	3,067.4	73.9	3,005.1	3,078.9
iv) Others +	226.6	224.9	451.5	332.5	1,289.2	1,621.6	543.7	239.4	783.1	668.7	329.5	998.1
<b>II. NON-DEVELOPMENTAL EXPENDITURE</b>												
(General Services) (A to F)	1,013.1	155,457.4	156,470.5	1,524.5	165,375.0	166,899.5	2,270.3	172,452.9	174,723.2	2,810.7	185,741.7	188,552.4
A. Organs of State	250.3	4,423.7	4,674.0	279.7	3,779.0	4,058.7	403.7	5,048.3	5,452.0	433.2	4,658.4	5,091.6
B. Fiscal Services (i + ii)	597.1	6,609.9	7,207.0	1,207.5	7,571.2	8,778.7	1,305.3	7,660.7	8,966.0	2,336.9	7,983.8	10,320.7
i) Collection of Taxes and Duties	597.1	6,573.7	7,170.8	1,207.5	7,552.1	8,759.7	1,305.3	7,647.4	8,952.7	2,336.9	7,968.5	10,305.5
ii) Other Fiscal Services	-	36.2	36.2	-	19.1	19.1	-	13.2	13.2	-	15.3	15.3
C. Interest Payments and Servicing of Debt (1 + 2)	-	67,691.4	67,691.4	-	74,270.2	74,270.2	-	74,057.5	74,057.5	-	80,124.7	80,124.7
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	67,691.4	67,691.4	-	74,270.2	74,270.2	-	74,057.5	74,057.5	-	80,124.7	80,124.7
i) Interest on Loans from the Centre	-	6,188.0	6,188.0	-	6,217.6	6,217.6	-	6,037.4	6,037.4	-	5,838.9	5,838.9
ii) Interest on Internal Debt	-	45,982.3	45,982.3	-	50,550.6	50,550.6	-	50,012.0	50,012.0	-	53,991.1	53,991.1
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	20,296.0	20,296.0	-	25,057.5	25,057.5	-	24,686.2	24,686.2	-	28,617.4	28,617.4
(b) Interest on NSSF	-	23,464.5	23,464.5	-	22,883.3	22,883.3	-	22,883.3	22,883.3	-	22,370.2	22,370.2
iii) Interest on Small Savings, Provident Funds, etc.	-	15,186.1	15,186.1	-	17,010.5	17,010.5	-	17,521.8	17,521.8	-	19,780.8	19,780.8
iv) Others	-	335.0	335.0	-	491.5	491.5	-	486.3	486.3	-	514.0	514.0
D. Administrative Services (i to v)	165.7	27,744.0	27,909.7	37.2	29,484.2	29,521.5	561.3	29,792.8	30,354.1	40.6	30,949.4	30,989.9
i) Secretariat - General Services	0.3	947.2	947.5	28.1	1,138.6	1,166.7	13.8	1,175.0	1,188.7	8.2	1,220.2	1,228.4
ii) District Administration	-	2,465.6	2,465.6	-	2,872.1	2,872.1	-	2,961.4	2,961.4	-	3,054.1	3,054.1
iii) Police	146.5	19,019.8	19,166.3	6.4	20,410.8	20,417.2	53.8	20,194.5	20,726.3	15.1	21,712.8	21,727.9
iv) Public Works	2.4	1,955.1	1,957.4	2.5	1,739.3	1,741.8	2.5	1,656.4	1,658.9	2.5	1,305.6	1,308.1
v) Others ++	16.6	3,356.4	3,373.0	0.2	3,323.6	3,323.8	13.2	3,805.6	3,818.8	14.8	3,656.5	3,671.2
E. Pensions	-	48,868.5	48,868.5	-	49,961.4	49,961.4	-	55,514.9	55,514.9	-	61,554.7	61,554.7
F. Miscellaneous General Services of which:	-	120.0	120.0	-	309.1	309.1	-	378.7	378.7	-	470.7	470.7
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions of which:	-	188.5	188.5	-	121.5	121.5	-	138.2	138.2	-	1.5	2,637.6
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	188.5	188.5	-	121.5	121.5	-	138.2	138.2	-	1.5	2,637.6

## Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**SIKKIM**

Item	2009-10 (Accounts)				2010-11 (Budget Estimates)				2010-11 (Revised Estimates)			2011-12 (Budget Estimates)				
	PLAN		NON-PLAN		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13				
<b>1</b>																
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>5,726.9</b>	<b>21,653.6</b>	<b>27,380.5</b>	<b>8,203.2</b>	<b>22,327.5</b>	<b>30,530.7</b>	<b>8,375.5</b>	<b>22,813.9</b>	<b>31,189.4</b>	<b>8,388.1</b>	<b>23,944.2</b>	<b>32,332.3</b>				
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>5,355.8</b>	<b>6,358.3</b>	<b>11,714.1</b>	<b>8,043.0</b>	<b>6,319.1</b>	<b>14,362.1</b>	<b>8,161.1</b>	<b>6,751.1</b>	<b>14,912.2</b>	<b>8,083.4</b>	<b>6,880.8</b>	<b>14,964.2</b>				
<b>A. Social Services (1 to 12)</b>	<b>2,804.2</b>	<b>4,108.6</b>	<b>6,912.8</b>	<b>3,489.4</b>	<b>4,352.7</b>	<b>7,842.1</b>	<b>4,058.9</b>	<b>4,631.7</b>	<b>8,690.6</b>	<b>2,890.6</b>	<b>4,365.7</b>	<b>7,256.3</b>				
1. Education, Sports, Art and Culture	1,374.6	2,712.1	4,086.8	1,770.4	3,039.8	4,810.2	2,324.6	3,279.0	5,603.6	1,431.6	2,952.1	4,383.8				
2. Medical and Public Health	336.2	746.9	1,083.1	392.1	670.8	1,062.9	387.0	670.8	1,057.8	290.9	733.5	1,024.4				
3. Family Welfare	127.9	-	127.9	144.5	-	144.5	144.5	-	144.5	135.0	-	135.0				
4. Water Supply and Sanitation	116.6	99.1	215.6	219.3	83.7	302.9	202.8	101.8	304.6	128.2	96.5	224.7				
5. Housing	254.8	43.0	297.9	116.3	39.9	156.2	127.7	40.4	168.1	50.0	42.8	92.8				
6. Urban Development	89.2	62.2	151.3	257.5	42.2	299.7	247.5	45.3	292.8	150.7	46.7	197.4				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	134.4	37.1	171.5	147.4	33.8	181.2	165.3	35.7	200.9	235.7	35.9	271.6				
8. Labour and Labour Welfare	16.1	18.0	34.1	10.4	15.1	25.5	18.9	19.1	38.0	9.0	18.9	27.9				
9. Social Security and Welfare	238.8	46.3	285.1	303.7	44.3	348.0	312.5	45.3	357.8	330.4	48.0	378.4				
10. Nutrition	71.6	8.9	80.5	102.5	7.2	109.7	102.5	8.5	111.0	102.3	9.7	112.0				
11. Relief on account of Natural Calamities	-	199.0	199.0	1.1	239.2	240.2	1.1	239.2	240.2	-	250.3	250.3				
12. Others*	44.0	136.1	180.1	24.3	136.7	161.0	24.7	146.6	171.3	26.8	131.3	158.0				
<b>B. Economic Services (1 to 9)</b>	<b>2,551.6</b>	<b>2,249.7</b>	<b>4,801.3</b>	<b>4,553.6</b>	<b>1,966.4</b>	<b>6,520.0</b>	<b>4,102.2</b>	<b>2,119.4</b>	<b>6,221.6</b>	<b>5,192.8</b>	<b>2,515.1</b>	<b>7,707.9</b>				
1. Agriculture and Allied Activities (i to xii)	923.7	980.0	1,903.7	1,305.4	909.0	2,214.3	1,425.7	958.8	2,384.6	1,413.6	933.1	2,346.7				
i) Crop Husbandry	167.8	258.0	425.8	384.4	220.5	604.9	358.1	228.2	586.2	121.8	230.0	351.8				
ii) Soil and Water Conservation	17.9	57.5	75.4	9.8	70.6	80.4	13.6	71.6	85.3	5.4	52.2	57.5				
iii) Animal Husbandry	156.7	156.4	313.1	132.4	148.5	280.9	167.7	172.2	339.9	120.2	156.1	276.3				
iv) Dairy Development	10.3	3.7	14.0	6.9	4.2	11.1	6.9	4.2	11.1	6.7	4.5	11.1				
v) Fisheries	5.0	26.5	31.6	7.0	30.4	37.4	7.0	30.4	37.4	7.9	29.1	37.0				
vi) Forestry and Wild Life	174.9	253.9	428.9	412.0	218.3	630.3	431.4	229.3	660.7	691.6	233.4	925.0				
vii) Plantations	-	35.2	35.2	-	33.5	33.5	-	35.5	35.5	-	38.4	38.4				
viii) Food Storage and Warehousing	21.4	115.9	137.3	4.4	114.0	118.4	17.7	118.4	136.1	26.6	117.6	144.3				
ix) Agricultural Research and Education	2.4	-	2.4	-	-	-	-	-	-	-	-	-				
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-				
xi) Co-operation	60.4	72.8	133.2	16.2	69.0	85.2	20.2	69.0	89.2	5.8	72.0	77.7				
xii) Other Agricultural Programmes	307.1	-	307.1	332.4	-	332.4	403.1	-	403.1	427.6	-	427.6				
2. Rural Development	412.7	67.9	480.6	321.4	12.9	334.3	405.5	12.9	418.4	1,177.8	15.6	1,193.4				
3. Special Area Programmes	4.5	-	4.5	10.0	-	10.0	10.0	-	10.0	10.0	-	10.0				
4. Irrigation and Flood Control	343.8	22.8	366.6	1,058.1	15.8	1,074.0	1,062.3	15.8	1,078.2	1,436.3	32.4	1,468.7				
<i>of which:</i>																
i) Major and Medium Irrigation	-	-	-	-	-	-	-	-	-	-	-	-				
ii) Minor Irrigation	308.6	22.1	330.6	1,017.3	15.8	1,033.2	1,021.5	15.8	1,037.4	1,430.8	32.4	1,463.2				
iii) Flood Control and Drainage	34.8	0.7	35.6	37.9	-	37.9	37.9	-	37.9	-	-	-				
5. Energy	260.7	342.9	603.6	335.8	307.6	643.4	415.8	358.7	774.5	215.4	620.4	835.9				
<i>of which:</i> Power	256.2	342.9	599.1	327.4	307.6	634.9	407.4	358.7	766.0	209.3	620.4	829.8				
6. Industry and Minerals (i to iii)	142.2	92.8	234.9	362.4	78.3	440.7	396.2	80.4	476.6	88.3	83.3	171.6				
i) Village and Small Industries	103.0	69.0	171.9	72.2	62.4	134.6	100.2	64.5	164.7	61.2	66.4	127.6				
ii) Industries@	39.2	23.8	63.0	290.2	15.9	306.1	296.0	15.9	311.9	27.1	16.9	44.0				
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-				

(₹ Million)

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
SIKKIM

Item	2009-10 (Accounts)				2010-11 (Budget Estimates)				2010-11 (Revised Estimates)				2011-12 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	
1																
7. Transport and Communications (i + ii)	181.6	680.7	862.3		137.5	564.4	701.9		176.0	599.5	775.5		124.2	746.9	871.1	
i) Roads and Bridges	166.7	361.3	528.0		114.6	304.9	419.5		153.2	339.9	493.0		102.1	464.0	566.1	
ii) Others @@	14.9	319.4	334.3		22.9	259.6	282.5		22.9	259.6	282.5		22.1	282.9	305.0	
8. Science, Technology and Environment	32.4	-	32.4		23.0	-	23.0		28.1	-	28.1		16.6	-	16.6	
9. General Economic Services (i to iv)	250.0	62.7	312.7		999.9	78.4	1,078.4		182.5	93.4	275.9		710.6	83.4	794.0	
i) Secretariat - Economic Services	43.1	4.7	47.9		878.2	4.0	882.2		50.9	4.0	55.0		627.7	4.2	631.9	
ii) Tourism	97.6	32.2	129.8		63.7	34.5	98.3		71.8	41.5	113.3		41.1	41.2	82.3	
iii) Civil Supplies	57.3	3.3	60.6		2.6	3.1	5.7		2.6	3.1	5.7		-	3.5	3.5	
v) Others +	52.0	22.4	74.5		55.5	36.7	92.2		57.2	44.7	101.9		41.8	34.5	76.3	
<b>II. NON-DEVELOPMENTAL EXPENDITURE</b>																
(General Services) (A to F)	371.1	15,295.3	15,666.4		160.2	15,791.9	15,952.2		214.4	15,846.4	16,060.7		304.7	16,735.5	17,040.2	
<b>A. Organs of State</b>	-	463.1	463.1		-	443.7	443.7		-	460.3	460.3		-	475.5	475.5	
<b>B. Fiscal Services (i + ii)</b>	1.2	308.5	309.6		0.5	336.6	337.1		0.5	339.7	340.2		26.4	373.4	399.8	
i) Collection of Taxes and Duties	1.2	308.5	309.6		0.5	336.6	337.1		0.5	339.7	340.2		26.4	373.4	399.8	
iii) Other Fiscal Services	-	-	-		-	-	-		-	-	-		-	-	-	
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	1,664.3	1,664.3		-	2,075.0	2,075.0		-	2,075.0	2,075.0		-	2,041.5	2,041.5	
1. Appropriation for Reduction or Avoidance of Debt	-	120.0	120.0		-	120.0	120.0		-	120.0	120.0		-	120.0	120.0	
2. Interest Payments (i to iv)	-	1,544.3	1,544.3		-	1,955.0	1,955.0		-	1,955.0	1,955.0		-	1,921.5	1,921.5	
i) Interest on Loans from the Centre	-	214.8	214.8		-	197.9	197.9		-	197.9	197.9		-	178.7	178.7	
ii) Interest on Internal Debt	-	1,028.1	1,028.1		-	1,466.1	1,466.1		-	1,466.1	1,466.1		-	1,419.8	1,419.8	
of which:	-	-	-		-	-	-		-	-	-		-	-	-	
(a) Interest on Market Loans	-	778.1	778.1		-	1,178.8	1,178.8		-	1,178.8	1,178.8		-	1,075.9	1,075.9	
(b) Interest on NSSF	-	110.9	110.9		-	107.7	107.7		-	107.7	107.7		-	139.0	139.0	
iii) Interest on Small Savings, Provident Funds, etc.	-	301.4	301.4		-	291.0	291.0		-	291.0	291.0		-	323.0	323.0	
iv) Others	-	-	-		-	-	-		-	-	-		-	-	-	
<b>D. Administrative Services (i to v)</b>	369.9	2,461.5	2,831.4		159.7	2,268.0	2,427.7		213.9	2,300.9	2,514.7		278.3	2,863.2	3,141.5	
i) Secretariat - General Services	1.9	251.9	253.8		-	222.6	222.6		-	229.7	229.7		-	239.4	239.4	
ii) District Administration	-	86.3	86.3		-	73.0	73.0		-	76.7	76.7		-	84.4	84.4	
iii) Police	27.5	1,565.8	1,593.3		-	1,523.6	1,523.6		-	1,527.1	1,527.1		-	2,034.2	2,034.2	
iv) Public Works	19.9	175.4	195.3		22.1	109.3	131.4		22.1	112.4	134.5		31.8	116.9	148.7	
v) Others ++	320.6	382.1	702.7		137.6	339.6	477.2		191.8	355.0	546.8		246.5	388.4	634.9	
<b>E. Pensions</b>	-	1,257.5	1,257.5		-	1,458.7	1,458.7		-	1,460.5	1,460.5		-	1,492.6	1,492.6	
<b>F. Miscellaneous General Services</b>	-	9,140.6	9,140.6		-	9,210.0	9,210.0		-	9,210.0	9,210.0		-	9,489.3	9,489.3	
of which:	-	-	-		-	-	-		-	-	-		-	-	-	
Payment on account of State Lotteries	-	9,090.2	9,090.2		-	9,138.5	9,138.5		-	9,138.5	9,138.5		-	9,407.8	9,407.8	
<b>III. Grants-in-Aid and Contributions</b>	-	-	-		-	216.4	216.4		-	216.4	216.4		-	327.9	327.9	
of which:	-	-	-		-	-	-		-	-	-		-	-	-	
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-		-	216.4	216.4		-	216.4	216.4		-	327.9	327.9	



Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
 TAMIL NADU

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)												
i) Roads and Bridges	186.8	9,496.9	9,683.7	199.2	7,310.7	7,509.9	172.2	7,921.8	8,094.0	171.9	12,253.7	12,425.6
ii) Others @	-	46.0	46.0	-	58.8	58.8	-	238.0	238.0	-	239.1	239.1
8. Science, Technology and Environment	79.9	6.7	86.6	179.7	6.4	186.1	220.7	7.3	228.0	212.2	8.6	220.8
9. General Economic Services (i to iv)	560.7	41,707.5	42,268.3	673.0	39,117.4	39,790.3	1,431.1	41,126.6	42,557.7	2,071.2	46,746.3	48,817.6
i) Secretariat - Economic Services	46.5	357.3	403.8	47.6	405.4	453.0	45.2	439.7	484.9	46.0	490.5	536.5
ii) Tourism	346.9	66.2	413.1	310.5	82.2	392.7	345.5	84.0	429.5	310.5	84.7	395.2
iii) Civil Supplies	1.1	40,771.2	40,772.3	-	38,059.3	38,059.3	9.9	40,045.1	40,055.0	500.0	45,553.6	46,053.6
iv) Others +	166.2	512.8	679.0	314.8	570.6	885.4	1,030.5	557.8	1,588.2	1,214.7	617.6	1,832.3
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>218.3</b>	<b>202,747.1</b>	<b>202,965.4</b>	<b>247.2</b>	<b>239,610.4</b>	<b>239,857.6</b>	<b>404.8</b>	<b>263,430.1</b>	<b>263,834.8</b>	<b>422.2</b>	<b>283,984.3</b>	<b>284,406.5</b>
A. Organs of State	89.9	5,421.5	5,511.4	104.0	5,636.9	5,740.9	165.1	7,376.9	7,542.0	154.5	8,912.0	9,066.5
B. Fiscal Services (i + ii)	30.6	6,328.7	6,359.3	20.3	8,137.8	8,158.1	77.1	7,920.5	7,997.5	72.1	7,774.4	7,846.4
i) Collection of Taxes and Duties	30.6	6,026.4	6,057.1	20.3	7,811.4	7,831.7	77.1	7,445.2	7,522.2	72.1	7,402.9	7,475.0
ii) Other Fiscal Services	-	302.3	302.3	-	326.4	326.4	-	475.3	475.3	-	371.4	371.4
C. Interest Payments and Servicing of Debt (1 + 2)	-	<b>68,496.5</b>	<b>68,496.5</b>	-	<b>78,644.6</b>	<b>78,644.6</b>	-	<b>84,455.1</b>	<b>84,455.1</b>	-	<b>92,633.7</b>	<b>92,633.7</b>
1. Appropriation for Reduction or Avoidance of Debt	-	1,822.9	1,822.9	-	1,918.4	1,918.4	-	4,500.0	4,500.0	-	4,503.2	4,503.2
2. Interest Payments (i to iv)	-	66,673.5	66,673.5	-	76,726.2	76,726.2	-	79,955.1	79,955.1	-	88,130.4	88,130.4
i) Interest on Loans from the Centre	-	5,306.6	5,306.6	-	5,588.4	5,588.4	-	5,403.7	5,403.7	-	5,244.0	5,244.0
ii) Interest on Internal Debt	-	52,275.7	52,275.7	-	60,601.8	60,601.8	-	62,852.7	62,852.7	-	70,688.2	70,688.2
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	23,500.5	23,500.5	-	32,796.7	32,796.7	-	33,978.2	33,978.2	-	41,857.6	41,857.6
(b) Interest on NSSF	-	23,869.2	23,869.2	-	22,617.0	22,617.0	-	24,103.7	24,103.7	-	24,016.3	24,016.3
iii) Interest on Small Savings, Provident Funds, etc.	-	8,063.0	8,063.0	-	9,604.8	9,604.8	-	10,524.6	10,524.6	-	11,273.4	11,273.4
iv) Others	-	1,028.2	1,028.2	-	931.2	931.2	-	1,174.1	1,174.1	-	924.9	924.9
D. Administrative Services (i to v)	<b>97.8</b>	<b>37,890.9</b>	<b>37,988.7</b>	<b>122.9</b>	<b>46,291.7</b>	<b>46,414.6</b>	<b>162.6</b>	<b>45,728.2</b>	<b>45,890.8</b>	<b>195.6</b>	<b>50,524.4</b>	<b>50,720.0</b>
i) Secretariat - General Services	0.7	1,011.1	1,011.1	-	1,145.3	1,145.3	-	1,250.8	1,250.8	-	1,378.3	1,378.3
ii) District Administration	-	6,177.9	6,178.6	-	8,309.4	8,309.4	-	6,817.0	6,817.0	-	7,380.6	7,380.6
iii) Police	-	23,672.2	23,672.2	-	27,137.5	27,137.5	-	28,995.3	28,995.3	-	32,136.8	32,136.8
iv) Public Works	-	1,324.2	1,324.3	-	3,127.8	3,127.8	-	1,673.4	1,673.4	-	1,911.8	1,911.8
v) Others ++	97.1	5,705.5	5,802.6	122.9	6,571.8	6,694.6	162.6	6,991.8	7,154.3	195.6	7,716.8	7,912.4
E. Pensions	-	<b>83,848.9</b>	<b>83,848.9</b>	-	<b>99,847.5</b>	<b>99,847.5</b>	-	<b>116,949.0</b>	<b>116,949.0</b>	-	<b>123,046.7</b>	<b>123,046.7</b>
F. Miscellaneous General Services	-	<b>760.5</b>	<b>760.5</b>	-	<b>1,051.8</b>	<b>1,051.8</b>	-	<b>1,000.5</b>	<b>1,000.5</b>	-	<b>1,093.2</b>	<b>1,093.2</b>
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	0.2	0.2	-	-	-	-	0.3	0.3	-	-	-
III. Grants-in-Aid and Contributions	<b>2,883.9</b>	<b>37,110.2</b>	<b>39,994.1</b>	<b>5,080.0</b>	<b>45,145.1</b>	<b>50,225.1</b>	<b>5,081.3</b>	<b>54,365.6</b>	<b>59,446.9</b>	<b>7,905.0</b>	<b>65,225.2</b>	<b>73,130.2</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	2,883.9	37,110.2	39,994.1	5,080.0	45,145.1	50,225.1	5,081.3	54,365.6	59,446.9	7,905.0	65,225.2	73,130.2



## Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
TRIPURA

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL EXPENDITURE (I+II+III)</b>	7,967.3	34,170.5	42,137.9	9,342.4	37,881.8	47,224.2	9,894.4	36,129.2	46,023.6	11,333.0	37,663.3	48,996.4
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	7,848.9	14,777.6	22,626.5	9,276.4	15,123.5	24,399.9	9,837.2	14,982.7	24,819.9	10,998.6	15,285.6	26,284.2
<b>A. Social Services (1 to 12)</b>	5,852.8	9,754.6	15,607.4	7,338.2	10,216.5	17,554.7	7,446.5	10,350.4	17,796.8	8,231.9	10,674.8	18,906.7
1. Education, Sports, Art and Culture	480.7	7,664.5	8,145.2	1,100.2	7,796.5	8,896.6	929.8	7,966.4	8,966.2	893.4	8,347.8	9,241.3
2. Medical and Public Health	789.9	1,104.8	1,894.7	719.3	1,228.0	1,947.2	742.9	1,135.8	1,878.7	792.3	1,170.7	1,963.0
3. Family Welfare	173.4	—	173.4	178.6	—	178.6	191.2	—	191.2	197.3	—	197.3
4. Water Supply and Sanitation	63.1	96.3	159.4	57.2	214.5	271.7	55.7	203.0	258.7	60.8	212.7	273.5
5. Housing	—	64.6	64.6	—	50.0	50.0	—	29.1	29.1	—	21.1	21.1
6. Urban Development	520.6	30.1	550.7	812.7	33.4	846.1	662.4	83.9	746.3	680.3	90.6	770.9
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,654.6	132.9	1,787.6	1,422.6	219.8	1,642.4	1,475.8	209.8	1,685.6	1,611.2	146.2	1,757.3
8. Labour and Welfare	46.0	93.0	139.0	49.0	106.3	155.4	32.7	91.6	124.4	31.0	94.1	125.2
9. Social Security and Welfare	1,840.6	279.8	2,120.4	2,554.3	243.4	2,797.6	2,574.6	269.1	2,843.8	3,181.8	275.0	3,456.8
10. Nutrition	197.5	9.3	206.9	349.5	8.9	358.4	692.4	8.1	700.5	698.5	8.5	706.9
11. Relief on account of Natural Calamities	—	165.9	165.9	—	214.1	214.1	—	256.1	256.1	—	207.0	207.0
12. Others*	86.3	113.3	199.6	94.7	101.8	196.5	88.9	97.5	186.3	85.3	101.2	186.4
<b>B. Economic Services (1 to 9)</b>	1,996.1	5,023.0	7,019.1	1,938.3	4,907.0	6,845.3	2,390.8	4,632.3	7,023.1	2,766.7	4,610.8	7,377.5
1. Agriculture and Allied Activities (i to xii)	1,238.2	2,030.1	3,268.3	1,353.1	2,073.4	3,426.5	1,790.2	2,071.5	3,861.7	2,236.3	2,170.6	4,406.9
i) Crop Husbandry	604.2	815.1	1,419.3	740.5	821.4	1,561.9	1,142.9	830.1	1,972.8	1,627.8	873.2	2,500.9
ii) Soil and Water Conservation	20.0	84.0	104.0	11.4	68.9	80.2	5.4	55.7	61.1	10.9	55.7	66.5
iii) Animal Husbandry	139.9	342.3	482.2	166.3	354.8	521.1	130.3	356.0	486.3	174.1	372.8	546.9
iv) Dairy Development	0.4	12.4	12.8	0.2	14.4	14.6	0.2	12.1	12.3	0.1	13.0	13.1
v) Fisheries	150.9	153.8	304.7	121.5	151.9	273.4	98.7	155.4	254.1	102.4	162.9	265.4
vi) Forestry and Wild Life	184.0	403.4	587.4	244.3	441.4	685.7	356.5	421.0	777.4	277.0	441.0	718.1
vii) Plantations	9.3	—	9.3	4.0	—	4.0	2.5	—	2.5	2.0	—	2.0
viii) Food Storage and Warehousing	4.0	118.1	122.1	5.0	119.0	124.0	3.8	123.5	127.3	2.6	128.5	131.1
ix) Agricultural Research and Education	5.4	—	5.4	10.7	—	10.7	4.2	—	4.2	1.7	—	1.7
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	120.1	100.9	221.0	49.2	101.6	150.7	45.6	117.9	163.5	37.7	123.5	161.2
xii) Other Agricultural Programmes	—	—	—	0.1	—	0.1	—	—	—	—	—	—
2. Rural Development	471.7	733.4	1,205.1	316.9	641.0	958.0	308.4	609.5	917.8	303.6	633.1	936.7
3. Special Area Programmes	24.9	—	24.9	19.6	—	19.6	18.7	—	18.7	21.2	—	21.2
4. Irrigation and Flood Control	3.9	232.7	236.6	24.5	395.4	419.9	10.3	385.2	395.5	9.6	415.3	424.9
<i>of which:</i>												
i) Major and Medium Irrigation	—	—	—	4.4	—	4.4	1.7	—	1.7	1.4	—	1.4
ii) Minor Irrigation	3.9	137.9	141.8	15.7	279.2	295.0	7.2	271.6	278.8	6.2	298.4	304.7
iii) Flood Control and Drainage	—	94.8	94.8	4.4	116.2	120.5	1.4	113.6	115.0	2.1	116.8	118.9
5. Energy	1.6	295.5	297.1	3.3	295.1	298.4	2.7	213.6	216.3	3.2	214.2	217.4
<i>of which: Power</i>												
6. Industry and Minerals (i to iii)	—	288.0	288.0	—	287.8	287.8	—	205.6	205.6	—	205.8	205.8
i) Village and Small Industries	173.4	200.3	373.6	148.6	190.7	339.3	192.4	187.2	379.5	123.8	197.6	321.4
ii) Industries*	164.9	197.0	361.9	140.1	188.2	328.3	184.4	185.0	369.3	116.3	195.4	311.7
iii) Others**	8.5	3.2	11.7	8.5	2.5	11.0	8.0	2.2	10.2	7.5	2.2	9.7

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
TRIPURA

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	4.6	1,385.8	1,390.4	4.2	1,116.6	1,120.9	2.2	969.4	971.6	2.2	823.9	826.1
i) Roads and Bridges	-	1,118.3	1,118.3	-	800.0	800.0	-	640.0	640.0	-	512.0	512.0
ii) Others @@	4.6	267.5	272.1	4.2	316.6	320.9	2.2	329.4	331.6	2.2	311.9	314.1
8. Science, Technology and Environment	35.2	8.7	43.9	28.9	9.3	38.3	19.2	11.7	30.9	18.7	12.2	30.9
9. General Economic Services (i to iv)	42.7	136.4	179.1	39.0	185.5	224.5	46.7	184.3	231.0	48.1	143.9	192.0
i) Secretariat - Economic Services	2.4	20.0	22.3	3.6	22.6	26.2	1.8	18.0	19.8	1.5	18.8	20.3
ii) Tourism	19.5	5.4	24.8	10.0	8.0	18.0	24.9	5.3	30.1	27.7	5.1	32.7
iii) Civil Supplies	16.6	57.4	74.0	18.7	58.1	76.7	16.2	58.2	74.4	15.2	59.4	74.5
iv) Others +	4.3	53.6	57.9	6.8	96.8	103.7	3.8	102.8	106.6	3.7	60.7	64.4
<b>II. NON-DEVELOPMENTAL EXPENDITURE</b>												
(A. General Services) (A to F)	118.5	18,436.7	18,555.1	66.0	21,594.3	21,660.3	57.2	20,097.3	20,154.5	334.5	21,328.4	21,662.9
B. Organs of State	6.3	522.4	528.7	5.7	511.7	517.3	3.8	603.8	607.6	0.9	591.5	592.4
C. Fiscal Services (i + ii)	1.3	311.5	312.8	2.4	340.5	342.9	8.8	306.6	315.4	2.2	319.9	322.1
i) Collection of Taxes and Duties	1.3	295.9	297.2	2.4	325.5	327.9	8.8	290.2	299.0	2.2	302.8	305.0
iii) Other Fiscal Services	-	15.6	15.6	-	15.0	15.0	-	16.5	16.5	-	17.1	17.1
C. Interest Payments and Servicing of Debt (1 + 2)	-	4,085.1	4,085.1	-	5,118.3	5,118.3	-	5,084.4	5,084.4	-	5,816.3	5,816.3
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	0.1	0.1	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	4,085.1	4,085.1	-	5,118.2	5,118.2	-	5,084.4	5,084.4	-	5,816.3	5,816.3
i) Interest on Loans from the Centre	-	408.9	408.9	-	404.9	404.9	-	409.9	409.9	-	435.3	435.3
ii) Interest on Internal Debt	-	2,360.0	2,360.0	-	3,121.2	3,121.2	-	3,070.8	3,070.8	-	3,617.1	3,617.1
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	932.5	932.5	-	1,743.9	1,743.9	-	1,557.8	1,557.8	-	1,769.6	1,769.6
(b) Interest on NSSF	-	1,042.6	1,042.6	-	1,000.0	1,000.0	-	805.6	805.6	-	1,086.1	1,086.1
iii) Interest on Small Savings, Provident Funds, etc.	-	1,316.2	1,316.2	-	1,592.1	1,592.1	-	1,603.7	1,603.7	-	1,763.9	1,763.9
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
D. Administrative Services (i to v)	110.9	7,918.8	8,029.7	57.9	9,623.8	9,681.7	44.6	7,487.3	7,531.9	331.4	7,593.1	7,924.5
i) Secretariat - General Services	-	298.3	298.3	-	317.9	317.9	-	330.5	330.5	-	337.6	337.6
ii) District Administration	9.0	269.4	278.3	10.0	329.3	339.3	9.7	282.8	292.5	9.9	277.7	287.6
iii) Police	-	5,022.3	5,022.3	-	5,134.3	5,134.3	-	5,129.4	5,129.4	-	5,253.8	5,253.8
iv) Public Works	87.6	1,622.8	1,710.4	41.5	1,084.1	1,125.6	30.7	980.8	1,011.6	318.2	911.8	1,230.0
v) Others ++	14.3	706.0	720.3	6.5	2,758.2	2,764.6	4.2	763.8	767.9	3.3	812.1	815.5
E. Pensions	-	5,598.9	5,598.9	-	6,000.0	6,000.0	-	6,615.0	6,615.0	-	7,007.5	7,007.5
F. Miscellaneous General Services of which:	-	-	-	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions of which:	-	956.2	956.2	-	1,164.0	1,164.0	-	1,049.3	1,049.3	-	1,049.3	1,049.3
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	956.2	956.2	-	1,164.0	1,164.0	-	1,049.3	1,049.3	-	1,049.3	1,049.3

Appendix II

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
UTTARAKHAND

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	22,990.5	83,584.3	106,574.8	29,740.7	90,226.2	119,966.8	33,761.2	93,959.0	127,720.2	31,808.5	111,448.4	143,257.0
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>22,924.8</b>	<b>43,459.2</b>	<b>66,384.1</b>	<b>29,527.8</b>	<b>43,789.4</b>	<b>73,317.2</b>	<b>33,451.3</b>	<b>46,447.4</b>	<b>79,898.7</b>	<b>31,761.5</b>	<b>56,228.8</b>	<b>87,990.4</b>
<b>A. Social Services (1 to 12)</b>	<b>16,975.5</b>	<b>32,827.3</b>	<b>49,802.8</b>	<b>21,650.5</b>	<b>31,933.8</b>	<b>53,584.3</b>	<b>24,276.3</b>	<b>34,234.8</b>	<b>58,511.1</b>	<b>23,720.5</b>	<b>40,758.5</b>	<b>64,478.9</b>
1. Education, Sports, Art and Culture	4,160.4	25,351.6	29,512.0	5,928.8	23,730.8	29,659.6	7,158.0	25,453.0	32,611.0	6,553.3	26,510.4	33,063.8
2. Medical and Public Health	825.5	3,476.4	4,301.9	2,300.8	4,139.6	6,440.4	2,355.4	4,127.0	6,482.3	2,689.3	4,841.0	7,530.3
3. Family Welfare	493.7	4.6	498.3	697.8	—	697.8	698.3	—	698.3	891.5	—	891.5
4. Water Supply and Sanitation	2,842.2	500.0	3,342.2	3,287.8	500.0	3,787.8	3,450.8	500.0	3,950.8	3,959.7	450.0	4,409.7
5. Housing	—	16.0	16.0	—	18.2	18.2	—	18.2	18.2	—	18.2	18.2
6. Urban Development	5,480.2	67.4	5,547.7	4,668.2	62.5	4,730.7	4,622.2	67.2	4,689.4	2,672.1	423.5	3,095.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	844.5	517.6	1,362.1	1,058.8	621.1	1,679.8	1,145.1	664.7	1,809.7	1,109.5	649.1	1,758.7
8. Labour and Labour Welfare	82.9	346.8	429.7	212.1	361.9	574.0	315.7	458.2	773.9	228.2	480.8	709.0
9. Social Security and Welfare	2,163.4	747.0	2,910.4	3,109.7	738.1	3,847.8	4,130.0	791.0	4,920.9	5,246.4	758.4	6,004.8
10. Nutrition	—	—	—	—	—	—	—	—	—	—	—	—
11. Relief on account of Natural Calamities	10.6	1,477.1	1,487.7	66.0	1,440.0	1,506.0	78.1	1,681.2	1,759.3	39.3	6,295.4	6,334.7
12. Others*	72.0	322.8	394.8	320.6	321.6	642.1	322.8	474.4	797.2	331.1	331.6	662.7
<b>B. Economic Services (1 to 9)</b>	<b>5,949.4</b>	<b>10,631.9</b>	<b>16,581.3</b>	<b>7,877.3</b>	<b>11,855.6</b>	<b>19,733.0</b>	<b>9,175.0</b>	<b>12,212.6</b>	<b>21,387.6</b>	<b>8,041.1</b>	<b>15,470.4</b>	<b>23,511.4</b>
1. Agriculture and Allied Activities (i to xii)	2,941.6	4,756.9	7,698.5	3,246.3	5,983.9	9,230.2	4,009.4	6,078.4	10,087.8	4,208.6	8,451.2	12,669.8
i) Crop Husbandry	1,732.9	1,205.1	2,938.0	1,877.1	1,898.6	3,775.7	2,184.0	1,974.9	4,158.9	2,582.5	1,452.3	4,034.7
ii) Soil and Water Conservation	16.8	—	16.8	25.8	—	25.8	—	—	—	—	—	—
iii) Animal Husbandry	93.5	577.7	671.2	150.4	658.4	808.8	222.7	688.4	911.1	164.8	708.8	873.5
iv) Dairy Development	117.4	30.1	147.6	119.4	33.3	152.8	154.7	46.4	201.0	83.3	38.9	122.3
v) Fisheries	16.6	30.6	47.2	27.9	34.1	61.9	32.1	42.0	74.1	19.2	38.7	57.9
vi) Forestry and Wild Life	715.5	2,021.9	2,737.3	677.7	2,291.5	2,969.2	916.5	2,035.4	2,951.9	879.2	2,198.6	3,077.8
vii) Plantations	—	5.0	5.0	—	5.5	5.5	—	5.5	5.5	—	5.5	5.5
viii) Food Storage and Warehousing	—	188.7	188.7	10.0	227.5	237.5	10.0	248.8	258.8	10.0	3,203.4	3,213.4
ix) Agricultural Research and Education	38.8	620.9	659.7	119.1	750.0	869.1	214.1	950.3	1,164.4	174.5	710.0	884.5
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	210.0	77.0	287.0	238.9	85.1	324.0	249.5	86.8	336.3	295.2	95.0	390.2
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	2,400.3	1,385.0	3,785.3	3,801.3	1,369.0	5,170.3	4,022.9	1,475.0	5,497.9	2,257.1	1,500.6	3,757.7
3. Special Area Programmes	153.9	2,397.6	2,551.5	146.0	2,599.5	2,745.5	146.0	2,690.2	2,836.2	34.9	3,042.2	3,077.1
4. Irrigation and Flood Control	—	—	—	—	—	—	—	—	—	—	—	—
of which:	—	—	—	—	—	—	—	—	—	—	—	—
i) Major and Medium Irrigation	—	1,872.3	1,872.3	3.3	2,019.8	2,023.1	3.3	2,097.7	2,101.0	7.5	2,457.4	2,464.9
ii) Minor Irrigation	112.0	490.3	602.3	142.7	541.2	683.9	142.7	553.9	696.6	27.4	546.3	573.7
iii) Flood Control and Drainage	—	35.0	35.0	—	38.5	38.5	—	38.5	38.5	—	38.5	38.5
5. Energy	102.3	61.2	163.5	77.7	27.5	105.2	77.7	33.5	111.2	63.8	31.2	95.0
of which: Power	4.0	36.1	40.1	—	1.5	1.5	—	1.5	1.5	26.4	1.2	27.6
6. Industry and Minerals (i to iii)	132.6	193.0	325.6	143.7	207.6	351.2	211.3	257.5	468.8	184.8	234.5	419.3
i) Village and Small Industries	122.1	159.5	281.5	126.4	171.1	297.4	194.0	221.0	415.0	174.1	195.1	369.2
ii) Industries@	10.6	33.6	44.1	17.3	36.5	53.8	17.3	36.5	53.8	10.7	39.4	50.1
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
UTTARAKHAND

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	65.0	1,653.4	1,718.4	220.0	1,395.4	1,615.4	220.0	1,375.9	1,595.9	237.0	1,889.8	2,126.8
i) Roads and Bridges	65.0	1,496.3	1,561.3	213.0	1,195.0	1,408.0	213.0	1,175.0	1,388.0	230.0	1,700.0	1,930.0
ii) Others @	-	157.2	157.2	7.0	200.4	207.4	7.0	200.9	207.9	7.0	189.8	196.8
8. Science, Technology and Environment	31.6	1.3	33.0	31.5	2.0	33.5	31.5	2.0	33.5	247.3	317.9	250.3
9. General Economic Services (i to iv)	122.1	183.3	305.4	210.8	270.7	481.5	394.7	300.2	694.9	807.6	1,125.4	1,125.4
i) Secretariat - Economic Services	4.1	15.4	19.6	53.0	19.6	72.6	61.3	21.0	82.3	218.5	22.6	241.1
ii) Tourism	108.4	60.1	168.5	105.0	90.9	195.9	167.0	90.9	257.9	435.0	102.0	537.0
iii) Civil Supplies	1.0	18.4	19.4	0.7	32.7	33.4	0.7	32.7	33.4	10.0	31.5	41.5
iv) Others +	8.5	89.3	97.8	52.1	127.5	179.6	165.7	155.5	321.2	144.1	161.8	305.9
<b>II. NON-DEVELOPMENTAL EXPENDITURE</b>												
(General Services) (A to F)	28.7	36,914.8	36,943.5	212.8	40,886.8	41,099.6	309.9	42,275.4	42,585.3	47.0	49,892.4	49,939.4
A. Organs of State	19.2	1,319.3	1,338.5	36.9	1,523.9	1,560.9	48.3	1,850.7	1,899.0	-	2,256.4	2,256.4
B. Fiscal Services (i + ii)	1.0	1,520.0	1,521.0	175.9	1,923.3	2,099.2	260.6	2,071.0	2,331.6	46.2	2,051.3	2,097.5
i) Collection of Taxes and Duties	1.0	1,490.1	1,491.1	175.9	1,876.7	2,082.5	260.6	2,024.1	2,284.7	46.2	2,004.9	2,051.1
ii) Other Fiscal Services	-	29.9	29.9	-	46.7	46.7	-	46.9	46.9	-	46.4	46.4
C. Interest Payments and Servicing of Debt (1 + 2)	-	13,879.7	13,879.7	-	17,139.3	17,139.3	-	16,631.2	16,631.2	-	19,720.3	19,720.3
1. Appropriation for Reduction or Avoidance of Debt	-	500.0	500.0	-	1,350.0	1,350.0	-	1,350.0	1,350.0	-	1,600.0	1,600.0
2. Interest Payments (i to iv)	-	13,379.7	13,379.7	-	15,789.3	15,789.3	-	15,281.2	15,281.2	-	18,120.3	18,120.3
i) Interest on Loans from the Centre	-	348.7	348.7	-	300.0	300.0	-	300.0	300.0	-	400.0	400.0
ii) Interest on Internal Debt	-	10,410.6	10,410.6	-	12,394.2	12,394.2	-	11,927.1	11,927.1	-	13,491.1	13,491.1
of which:												
(a) Interest on Market Loans	-	4,586.9	4,586.9	-	4,811.4	4,811.4	-	5,107.1	5,107.1	-	5,156.1	5,156.1
(b) Interest on NSSF	-	4,841.4	4,841.4	-	5,972.8	5,972.8	-	5,500.0	5,500.0	-	6,600.0	6,600.0
iii) Interest on Small Savings, Provident Funds, etc.	-	1,866.3	1,866.3	-	2,355.0	2,355.0	-	2,355.0	2,355.0	-	3,270.0	3,270.0
iv) Others	-	754.1	754.1	-	740.1	740.1	-	699.1	699.1	-	959.2	959.2
D. Administrative Services (i to v)	8.5	9,654.0	9,662.5	-	10,002.2	10,002.2	1.0	11,274.4	11,275.4	0.9	11,694.7	11,695.6
i) Secretariat - General Services	-	576.3	576.3	-	893.3	893.3	1.0	953.7	954.7	0.9	957.5	958.3
ii) District Administration	0.1	576.8	576.9	-	627.4	627.4	-	689.6	689.6	-	727.0	727.0
iii) Police	-	5,360.6	5,360.7	-	5,281.2	5,281.2	-	6,097.2	6,097.2	-	6,458.3	6,458.3
iv) Public Works	6.0	2,241.5	2,247.5	-	2,198.3	2,198.3	-	2,436.6	2,436.6	-	2,290.5	2,290.5
v) Others ++	2.4	898.8	901.1	-	1,002.0	1,002.0	-	1,097.3	1,097.3	-	1,261.5	1,261.5
E. Pensions	-	10,473.0	10,473.0	-	10,278.0	10,278.0	-	10,428.0	10,428.0	-	14,149.5	14,149.5
F. Miscellaneous General Services	-	68.9	68.9	-	20.0	20.0	-	20.0	20.0	-	20.2	20.2
of which:												
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	37.0	3,210.3	3,247.3	-	5,550.0	5,550.0	-	5,236.2	5,236.2	-	5,327.2	5,327.2
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	37.0	3,210.3	3,247.3	-	5,550.0	5,550.0	-	5,236.2	5,236.2	-	5,327.2	5,327.2

(₹ Million)



Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
UTTAR PRADESH

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @ 8. Science, Technology and Environment 9. General Economic Services (i to iv) i) Secretariat - Economic Services ii) Tourism iii) Civil Supplies iv) Others +	23.2 - 23.2 228.4 91.7 6.8 10.5 - 74.4	15,179.2 14,565.7 613.6 74.1 1,590.9 627.5 116.7 109.0 737.8	15,202.4 14,565.7 636.7 302.6 1,682.7 634.3 127.2 109.0 812.2	141.4 - 141.4 253.2 66.9 10.2 50.3 - 6.4	16,095.3 15,324.3 771.0 128.4 2,243.3 928.9 161.0 183.9 969.5	16,236.7 15,324.3 912.4 381.6 2,310.2 939.0 211.3 183.9 975.9	141.3 - 141.3 253.2 73.9 10.2 50.3 - 13.5	16,095.3 15,324.3 771.4 124.6 2,388.5 929.0 161.0 154.5 1,144.0	16,237.1 15,324.3 912.8 377.8 2,462.4 939.2 211.3 154.5 1,157.4	71.0 50.0 21.0 212.3 76.6 5.2 39.6 - 31.8	18,367.9 17,550.0 817.9 130.1 2,477.5 1,003.1 167.9 144.6 1,161.8	18,436.9 17,600.0 838.9 342.4 2,554.0 1,008.3 207.5 144.6 1,193.5
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>												
<b>A. Organs of State</b>	8,242.9	398,170.1	406,412.9	10,312.8	473,321.9	483,634.7	10,258.0	475,935.0	486,193.0	6,281.2	519,177.5	525,458.7
<b>B. Fiscal Services (i + ii)</b>	258.3	9,493.1	9,751.4	515.8	12,606.2	13,122.0	515.8	14,152.8	14,668.6	50.0	16,910.3	16,960.3
i) Collection of Taxes and Duties	7,483.3	16,413.2	23,896.5	9,117.1	21,066.9	30,184.0	9,143.6	21,479.2	30,622.8	5,600.0	22,727.7	28,327.7
ii) Other Fiscal Services	7,483.3	16,292.7	23,776.0	9,117.1	20,891.3	30,008.4	9,143.6	21,303.6	30,447.2	5,600.0	22,538.1	28,138.1
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	120.5	120.5	-	175.6	175.6	-	175.6	175.6	-	189.6	189.6
1. Appropriation for Reduction or Avoidance of Debt	-	168,550.8	168,550.8	-	209,287.8	209,287.8	-	208,961.3	208,961.3	-	237,685.6	237,685.6
2. Interest Payments (i to iv)	-	48,666.2	48,666.2	-	74,362.8	74,362.8	-	73,226.9	73,226.9	-	87,860.2	87,860.2
i) Interest on Loans from the Centre	-	119,884.5	119,884.5	-	134,925.0	134,925.0	-	135,734.4	135,734.4	-	149,825.3	149,825.3
ii) Interest on Internal Debt	-	15,104.9	15,104.9	-	15,353.6	15,353.6	-	15,302.6	15,302.6	-	14,656.2	14,656.2
of which:	-	84,438.6	84,438.6	-	98,807.5	98,807.5	-	99,668.0	99,668.0	-	114,079.7	114,079.7
(a) Interest on Market Loans	-	36,686.9	36,686.9	-	45,995.9	45,995.9	-	46,861.4	46,861.4	-	56,297.9	56,297.9
(b) Interest on NSSF	-	43,396.1	43,396.1	-	46,296.5	46,296.5	-	46,296.5	46,296.5	-	51,269.1	51,269.1
iii) Interest on Small Savings, Provident Funds, etc.	-	19,679.1	19,679.1	-	20,110.4	20,110.4	-	20,110.4	20,110.4	-	20,208.6	20,208.6
iv) Others	-	662.0	662.0	-	653.4	653.4	-	653.4	653.4	-	880.8	880.8
<b>D. Administrative Services (i to v)</b>	501.3	92,644.5	93,145.8	629.9	101,394.1	102,024.0	548.6	102,358.2	102,906.7	581.2	104,025.5	104,606.7
i) Secretariat - General Services	359.5	24,629.3	24,988.8	-	3,309.4	3,309.4	-	3,212.3	3,212.3	-	3,164.9	3,164.9
ii) District Administration	-	3,322.4	3,322.4	-	4,758.5	4,758.5	-	4,905.2	4,905.2	-	4,759.6	4,759.6
iii) Police	-	48,710.0	48,710.0	-	65,337.7	65,337.7	-	66,096.1	66,096.1	-	67,446.5	67,446.5
iv) Public Works	4.4	4,961.4	4,965.8	20.5	11,861.5	11,882.0	20.5	11,861.5	11,882.0	15.0	12,673.0	12,688.0
v) Others ++	137.4	11,021.3	11,158.7	609.3	16,127.0	16,736.4	528.1	16,283.1	16,811.2	566.3	15,981.5	16,547.7
<b>E. Pensions</b>	-	110,744.3	110,744.3	-	128,568.0	128,568.0	-	128,576.0	128,576.0	-	137,436.1	137,436.1
<b>F. Miscellaneous General Services</b>	-	324.2	324.2	50.0	399.0	449.0	50.0	407.7	457.7	50.0	392.4	442.4
of which:	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
Payment on account of State Lotteries	-	33,600.3	33,600.3	-	44,348.9	44,348.9	-	44,348.9	44,348.9	-	53,082.5	53,082.5
<b>III. Grants-in-Aid and Contributions</b>	-	33,600.3	33,600.3	-	44,348.9	44,348.9	-	44,348.9	44,348.9	-	53,082.5	53,082.5
of which:	-	33,600.3	33,600.3	-	44,348.9	44,348.9	-	44,348.9	44,348.9	-	53,082.5	53,082.5
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	33,600.3	33,600.3	-	44,348.9	44,348.9	-	44,348.9	44,348.9	-	53,082.5	53,082.5



State Finances : A Study of Budgets of 2011-12

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
WEST BENGAL

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	1,198.1	8,635.9	9,834.0	497.7	7,868.6	8,366.3	1,041.1	8,952.9	9,993.9	712.5	10,445.7	11,158.1
i) Roads and Bridges	745.0	4,728.5	5,473.5	251.0	3,351.0	3,602.0	281.0	3,676.2	3,957.2	289.7	5,060.0	5,349.6
ii) Others @	453.1	3,907.4	4,360.5	246.7	4,517.6	4,764.3	760.1	5,276.7	6,036.7	422.8	5,385.7	5,808.5
8. Science, Technology and Environment	351.1	4.7	355.8	407.7	5.6	413.3	434.9	5.7	440.6	438.0	6.3	444.3
9. General Economic Services (i to iv)	197.3	1,260.6	1,457.9	441.0	1,526.1	1,967.1	236.4	2,494.5	2,731.0	797.2	2,857.0	3,654.2
i) Secretariat - Economic Services	6.8	658.6	665.4	21.2	719.8	741.0	14.1	759.2	773.3	24.5	842.3	866.8
ii) Tourism	131.1	41.7	172.8	302.8	53.6	356.4	133.4	388.0	221.4	225.0	59.9	284.9
iii) Civil Supplies	52.7	254.4	307.1	91.6	296.8	388.4	63.9	308.9	372.8	106.1	361.1	467.2
iv) Others +	6.8	305.9	312.6	25.4	455.9	481.3	24.9	1,338.5	1,363.4	441.5	1,593.6	2,035.2
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>												
<b>A. Organs of State</b>	1,058.8	262,508.8	263,567.6	2,502.8	268,489.0	270,991.8	2,593.5	291,788.4	294,382.0	2,578.4	295,367.2	297,945.6
<b>B. Fiscal Services (i + ii)</b>	213.7	4,662.4	4,876.2	361.9	5,062.1	5,424.0	404.4	5,814.4	6,218.7	436.4	7,028.8	7,465.2
i) Collection of Taxes and Duties	116.6	9,286.1	9,402.6	1,141.3	9,824.5	10,965.8	1,059.5	10,279.7	11,339.2	1,087.9	11,129.8	12,217.7
ii) Other Fiscal Services	116.6	8,848.0	8,964.6	1,141.3	9,491.4	10,632.7	1,059.5	9,960.8	11,020.4	1,087.9	10,774.9	11,862.8
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>		438.1	438.1		333.1	333.1		318.8	318.8		354.9	354.9
1. Appropriation for Reduction or Avoidance of Debt		140,371.2	140,371.2		152,184.9	152,184.9		155,035.2	155,035.2		160,233.4	160,233.4
2. Interest Payments (i to iv)		7,320.0	7,320.0		12,000.0	12,000.0		9,000.0	9,000.0		9,300.0	9,300.0
i) Interest on Loans from the Centre		133,051.2	133,051.2		140,184.9	140,184.9		146,035.2	146,035.2		150,933.4	150,933.4
ii) Interest on Internal Debt		16,641.6	16,641.6		9,839.8	9,839.8		10,999.7	10,999.7		8,118.0	8,118.0
of which:		107,023.5	107,023.5		119,532.5	119,532.5		124,147.4	124,147.4		130,145.0	130,145.0
(a) Interest on Market Loans		38,310.1	38,310.1		48,985.3	48,985.3		48,959.5	48,959.5		55,538.3	55,538.3
(b) Interest on NSSF		60,777.5	60,777.5		62,338.2	62,338.2		67,115.2	67,115.2		68,020.5	68,020.5
iii) Interest on Small Savings, Provident Funds, etc.		4,542.7	4,542.7		5,450.0	5,450.0		5,460.0	5,460.0		6,210.0	6,210.0
iv) Others		4,843.4	4,843.4		5,362.6	5,362.6		5,428.1	5,428.1		6,460.4	6,460.4
<b>D. Administrative Services (i to v)</b>	728.5	42,823.1	43,551.6	999.6	38,607.7	39,607.3	1,129.6	42,876.6	44,006.2	1,054.1	47,911.7	48,965.8
i) Secretariat - General Services	0.8	1,279.4	1,280.2	20.6	1,482.7	1,503.3	15.6	1,536.7	1,552.3	20.0	1,719.0	1,739.0
ii) District Administration		1,301.8	1,301.8		1,418.2	1,418.2		1,460.2	1,460.2		1,632.4	1,632.4
iii) Police	458.9	26,501.9	26,960.9	403.5	24,363.2	24,766.7	568.5	27,946.5	28,515.0	403.5	31,553.4	31,956.9
iv) Public Works	128.0	3,879.3	4,007.3	254.0	3,956.5	4,210.5	254.0	4,016.7	4,270.7	286.0	4,425.3	4,711.3
v) Others ++	140.8	9,860.7	10,001.6	321.5	7,387.2	7,708.7	291.5	7,916.5	8,208.0	344.6	8,581.5	8,926.1
<b>E. Pensions</b>		65,105.7	65,105.7		62,537.7	62,537.7		77,537.8	77,537.8		68,791.5	68,791.5
<b>F. Miscellaneous General Services</b>		260.3	260.3		272.0	272.0		244.8	244.8		272.0	272.0
of which:												
Payment on account of State Lotteries		212.0	212.0		253.6	253.6		228.2	228.2		253.6	253.6
<b>III. Grants-in-Aid and Contributions</b>	70.9	3,982.0	4,052.9	273.5	4,743.4	5,016.9	202.1	4,737.3	4,939.4	275.0	4,900.6	5,175.6
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	70.9	3,982.0	4,052.9	273.5	4,743.4	5,016.9	202.1	4,737.3	4,939.4	275.0	4,900.6	5,175.6







## Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
NATIONAL CAPITAL TERRITORY OF DELHI**

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>47,427.6</b>	<b>91,581.2</b>	<b>139,008.8</b>	<b>49,284.5</b>	<b>99,510.0</b>	<b>148,794.5</b>	<b>54,374.5</b>	<b>99,900.0</b>	<b>154,174.5</b>	<b>66,936.0</b>	<b>122,006.1</b>	<b>188,942.1</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>46,616.1</b>	<b>50,922.4</b>	<b>97,538.6</b>	<b>48,218.0</b>	<b>55,304.6</b>	<b>103,522.6</b>	<b>53,160.0</b>	<b>55,680.8</b>	<b>108,840.8</b>	<b>65,251.7</b>	<b>71,441.4</b>	<b>136,693.1</b>
<b>A. Social Services (1 to 12)</b>	<b>38,589.6</b>	<b>42,446.2</b>	<b>81,035.8</b>	<b>42,126.7</b>	<b>45,282.9</b>	<b>87,409.6</b>	<b>46,945.2</b>	<b>48,499.0</b>	<b>93,444.2</b>	<b>59,065.2</b>	<b>54,066.2</b>	<b>113,131.3</b>
1. Education, Sports, Art and Culture	6,244.7	30,226.2	36,470.8	7,561.6	30,385.7	37,947.3	8,715.2	31,982.9	40,698.1	9,061.4	36,444.8	45,506.2
2. Medical and Public Health	9,493.7	8,672.6	18,166.3	10,609.4	8,511.2	19,120.6	13,466.2	8,991.9	22,458.1	14,505.7	9,893.7	24,399.4
3. Family Welfare	260.7	-	260.7	442.0	-	442.0	402.5	-	402.5	550.9	-	550.9
4. Water Supply and Sanitation	2,155.5	-	2,155.5	2,156.5	-	2,156.5	3,770.3	-	3,770.3	5,661.1	-	5,661.1
5. Housing	1,706.5	289.2	1,995.7	808.0	295.2	1,103.2	1,755.0	369.4	2,124.4	4,278.0	366.7	4,644.7
6. Urban Development	11,737.2	1,369.8	13,107.0	11,298.0	3,510.3	14,808.3	8,355.6	3,000.4	11,356.0	12,672.5	5,095.2	17,767.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	233.5	63.8	297.3	304.6	69.8	374.4	816.4	65.4	881.8	1,348.0	70.0	1,418.0
8. Labour and Welfare	120.0	641.4	761.4	137.2	790.3	927.5	123.1	649.5	772.6	126.2	737.6	863.8
9. Social Security and Welfare	5,251.4	903.5	6,154.9	7,057.3	996.6	8,053.9	7,464.7	1,042.3	8,507.0	8,215.6	1,017.8	9,233.4
10. Nutrition	1,335.2	-	1,335.2	1,702.0	-	1,702.0	1,976.1	-	1,976.1	2,585.7	-	2,585.7
11. Relief on account of Natural Calamities	51.2	23.4	74.6	50.1	36.8	86.9	100.1	49.3	149.4	60.1	33.5	93.6
12. Others*	-	256.3	256.3	-	687.0	687.0	-	348.1	348.1	-	407.0	407.0
<b>B. Economic Services (1 to 9)</b>	<b>8,026.6</b>	<b>8,476.2</b>	<b>16,502.8</b>	<b>6,091.3</b>	<b>10,021.8</b>	<b>16,113.1</b>	<b>6,214.8</b>	<b>9,181.8</b>	<b>15,396.6</b>	<b>6,186.5</b>	<b>17,375.3</b>	<b>23,561.8</b>
1. Agriculture and Allied Activities (i to xii)	137.8	590.4	728.2	108.1	768.8	876.9	103.8	596.9	700.6	142.9	682.4	825.3
i) Crop Husbandry	49.0	136.7	185.7	2.8	173.6	176.4	27.4	143.5	170.9	52.1	153.2	205.3
ii) Soil and Water Conservation	-	1.9	1.9	-	5.7	5.7	-	2.3	2.3	-	2.5	2.5
iii) Animal Husbandry	1.9	131.7	133.6	3.7	239.4	243.1	4.7	113.3	118.0	8.7	155.1	163.8
iv) Dairy Development	-	14.2	14.2	-	18.0	18.0	-	21.7	21.7	-	5.0	5.0
v) Fisheries	-	4.3	4.3	-	5.2	5.2	-	3.9	3.9	-	4.5	4.5
vi) Forestry and Wild Life	86.9	171.0	257.9	101.6	177.2	278.8	71.7	191.4	263.1	82.1	209.8	291.9
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	15.9	15.9	-	12.9	12.9	-	12.5	12.5	-	12.8	12.8
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	0.1	95.5	95.5	-	109.9	109.9	-	85.6	85.6	-	102.7	102.7
xii) Other Agricultural Programmes	-	19.1	19.1	-	27.0	27.0	-	22.6	22.6	-	36.9	36.9
2. Rural Development	15.7	57.8	73.5	18.4	67.8	86.2	17.3	60.6	77.9	17.5	65.6	83.1
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	3.2	870.7	873.9	11.0	926.5	937.5	6.0	886.2	892.2	110.5	934.8	1,045.3
<i>of which:</i>												
i) Major and Medium Irrigation	-	-	-	-	-	-	-	-	-	-	-	-
ii) Minor Irrigation	0.6	103.7	104.3	1.0	113.0	114.0	1.0	103.8	104.8	1.5	115.1	116.6
iii) Flood Control and Drainage	2.7	767.0	769.7	10.0	813.5	823.5	5.0	782.4	787.4	109.0	819.7	928.7
5. Energy	7.3	3,351.5	3,358.8	32.5	4,495.0	4,527.5	20.5	3,678.4	3,698.9	21.0	6,390.0	6,411.0
<i>of which: Power</i>	7.9	3,351.5	3,359.4	30.0	4,495.0	4,525.0	20.0	3,678.4	3,698.4	20.0	6,390.0	6,410.0
6. Industry and Minerals (i to iii)	419.2	119.2	538.4	165.8	140.5	306.3	210.7	853.7	1,064.4	188.1	131.8	319.9
i) Village and Small Industries	419.2	118.2	537.5	165.8	138.3	304.1	210.7	852.6	1,063.3	188.1	130.5	318.6
ii) Industries@	-	0.9	0.9	-	2.1	2.1	-	1.1	1.1	-	1.3	1.3
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
NATIONAL CAPITAL TERRITORY OF DELHI

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Transport and Communications (i + ii)	6,692.3	1,325.7	8,017.9	4,935.2	1,129.0	6,064.2	4,982.3	2,204.0	7,186.3	4,537.1	8,416.1	12,953.2
i) Roads and Bridges	6,656.8	1,125.7	7,782.5	4,850.0	829.0	5,679.0	4,900.0	1,454.0	6,354.0	4,500.0	1,916.1	6,416.1
ii) Others @	35.5	200.0	235.4	85.2	300.0	385.2	82.3	750.0	832.3	37.1	6,500.0	6,537.1
8. Science, Technology and Environment	155.9	3.9	159.7	151.2	4.8	156.0	181.5	3.9	185.4	432.4	4.4	436.8
9. General Economic Services (i to iv)	595.2	2,157.1	2,752.3	669.1	2,489.4	3,158.5	692.7	898.3	1,591.0	737.1	750.2	1,487.3
i) Secretariat - Economic Services	5.5	48.9	54.3	2.5	52.0	54.5	3.0	51.0	54.0	3.0	61.2	64.2
ii) Tourism	173.7	5.6	179.3	90.9	7.0	97.9	126.0	7.9	133.9	199.9	7.2	207.0
iii) Civil Supplies	0.6	1,998.5	1,999.1	0.7	2,278.3	2,279.0	6.7	549.8	556.5	6.7	379.1	385.8
iv) Others +	415.4	104.1	519.5	575.0	152.1	727.1	557.0	289.6	846.6	527.5	302.7	830.2
<b>II. NON-DEVELOPMENTAL EXPENDITURE</b>												
(A) (General Services) (A to F)	811.5	35,485.2	36,296.7	1,066.5	39,116.1	40,182.6	1,214.5	38,560.8	39,775.3	1,694.3	43,182.4	44,866.7
A. Organs of State	105.5	4,067.4	4,172.8	168.6	4,163.4	4,332.0	212.0	4,115.9	4,327.9	183.6	4,608.1	4,791.7
B. Fiscal Services (i + ii)	123.4	1,063.4	1,186.8	77.6	1,154.3	1,231.9	87.3	1,273.5	1,360.8	109.8	1,373.4	1,483.2
i) Collection of Taxes and Duties	123.4	1,053.7	1,177.0	77.6	1,150.8	1,228.4	87.3	1,271.5	1,358.8	109.8	1,371.2	1,481.0
ii) Other Fiscal Services	-	9.7	9.7	-	3.5	3.5	-	2.0	2.0	-	2.2	2.2
C. Interest Payments and Servicing of Debt (1 + 2)	-	24,729.3	24,729.3	-	27,000.0	27,000.0	-	27,000.0	27,000.0	-	30,000.0	30,000.0
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	24,729.3	24,729.3	-	27,000.0	27,000.0	-	27,000.0	27,000.0	-	30,000.0	30,000.0
i) Interest on Loans from the Centre	-	24,729.3	24,729.3	-	27,000.0	27,000.0	-	27,000.0	27,000.0	-	30,000.0	30,000.0
ii) Interest on Internal Debt	-	-	-	-	-	-	-	-	-	-	-	-
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	-	-	-	-	-	-	-	-	-	-	-
(b) Interest on NSSF	-	-	-	-	-	-	-	-	-	-	-	-
iii) Interest on Small Savings, Provident Funds, etc.	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
D. Administrative Services (i to v)	582.6	5,623.3	6,205.9	820.3	5,717.5	6,537.8	915.2	6,094.0	7,009.2	1,390.9	7,124.9	8,515.8
i) Secretariat - General Services	91.9	378.2	470.0	121.7	354.6	476.3	77.2	385.5	462.7	420.6	398.4	819.0
ii) District Administration	184.8	318.6	503.3	240.0	342.5	582.5	244.0	361.2	605.2	243.0	379.9	622.9
iii) Police	73.1	24.8	98.0	90.0	26.9	116.9	90.0	31.1	121.1	100.0	65.2	165.2
iv) Public Works	-	2,757.6	2,757.6	-	2,781.7	2,781.7	-	3,051.0	3,051.0	-	3,676.6	3,676.6
v) Others ++	232.9	2,144.2	2,377.0	368.6	2,211.9	2,580.5	504.0	2,265.2	2,769.2	627.3	2,604.9	3,232.2
E. Pensions	-	-	-	-	1,000.0	1,000.0	-	-	-	-	-	-
F. Miscellaneous General Services of which:	-	1.8	1.8	-	80.9	80.9	-	77.4	77.4	-	76.0	76.0
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions of which:</b>												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	5,173.6	5,173.6	-	5,089.3	5,089.3	-	5,558.4	5,558.4	-	7,382.3	7,382.3

## Appendix II

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature with Legislative PUDUCHERRY

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
<b>1</b>												
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>10,936.5</b>	<b>19,998.3</b>	<b>30,834.8</b>	<b>17,287.8</b>	<b>17,691.3</b>	<b>34,979.1</b>	<b>13,785.5</b>	<b>23,366.6</b>	<b>37,152.1</b>	<b>19,338.6</b>	<b>18,429.1</b>	<b>37,767.7</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>10,281.9</b>	<b>11,796.0</b>	<b>22,077.9</b>	<b>16,988.7</b>	<b>11,241.4</b>	<b>28,210.1</b>	<b>13,391.4</b>	<b>14,947.4</b>	<b>28,338.8</b>	<b>18,881.1</b>	<b>9,213.3</b>	<b>28,094.4</b>
<b>A. Social Services (1 to 12)</b>	<b>7,783.6</b>	<b>4,863.1</b>	<b>12,646.7</b>	<b>11,417.5</b>	<b>4,993.5</b>	<b>16,411.0</b>	<b>9,360.9</b>	<b>5,895.3</b>	<b>15,256.2</b>	<b>13,052.6</b>	<b>5,439.8</b>	<b>18,492.4</b>
1. Education, Sports, Art and Culture	1,794.7	2,762.3	4,557.0	2,248.7	2,259.0	4,507.7	2,118.5	3,071.0	5,189.5	2,573.9	2,923.4	5,497.3
2. Medical and Public Health	1,531.1	1,145.8	2,676.9	1,723.2	918.4	2,641.6	1,421.8	1,335.0	2,756.8	2,504.4	1,265.7	3,770.1
3. Family Welfare	46.2	3.9	50.1	22.1	4.1	26.2	53.8	5.0	58.8	35.6	4.2	39.8
4. Water Supply and Sanitation	136.9	161.1	298.0	490.8	466.5	957.3	281.4	175.9	457.3	450.7	213.6	664.3
5. Housing	978.6	8.3	986.9	1,141.5	9.0	1,150.5	652.3	27.2	679.5	1,069.0	29.0	1,098.0
6. Urban Development	457.1	64.2	521.2	802.0	34.2	836.2	763.3	131.5	894.8	1,398.6	71.0	1,469.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,090.5	124.2	1,214.7	2,803.5	144.5	2,948.0	2,227.6	154.0	2,381.5	1,830.7	190.7	2,021.4
8. Labour and Welfare	102.8	104.4	207.2	88.8	80.4	169.2	84.1	117.7	201.7	93.1	116.5	209.7
9. Social Security and Welfare	1,356.5	397.3	1,753.9	1,310.0	353.0	1,663.0	1,397.5	419.3	1,816.9	1,809.7	467.7	2,277.4
10. Nutrition	276.2	41.3	317.5	259.6	44.5	304.1	232.4	35.1	267.5	260.0	54.9	314.9
11. Relief on account of Natural Calamities	-	-6.5	-6.5	510.3	23.9	534.2	111.3	354.2	465.6	1,009.8	26.0	1,035.8
12. Others*	13.0	56.8	69.8	17.0	656.0	673.0	17.0	69.3	86.3	17.0	77.1	94.1
<b>B. Economic Services (1 to 9)</b>	<b>2,498.2</b>	<b>6,932.9</b>	<b>9,431.1</b>	<b>5,551.2</b>	<b>6,247.9</b>	<b>11,799.1</b>	<b>4,030.5</b>	<b>9,052.1</b>	<b>13,082.7</b>	<b>5,828.4</b>	<b>3,773.6</b>	<b>9,602.0</b>
1. Agriculture and Allied Activities (i to xii)	965.2	367.6	1,332.9	1,364.9	685.7	2,050.6	1,194.4	819.6	2,014.0	1,748.3	889.3	2,637.5
i) Crop Husbandry	225.6	147.8	373.4	358.3	145.7	504.0	297.7	168.8	466.5	718.8	171.5	890.3
ii) Soil and Water Conservation	-	15.2	15.2	-	15.3	15.3	-	17.8	17.8	-	17.7	17.7
iii) Animal Husbandry	209.3	79.5	288.8	310.3	67.8	378.1	242.5	96.4	338.9	307.0	94.9	401.9
iv) Dairy Development	54.4	7.4	61.8	100.0	4.7	104.7	20.0	8.3	28.3	25.0	8.7	33.7
v) Fisheries	257.2	47.2	304.4	339.4	40.7	380.1	322.6	57.5	380.1	375.7	53.2	428.9
vi) Forestry and Wild Life	14.0	18.9	32.9	20.0	20.0	40.0	20.0	25.8	45.8	29.0	24.3	53.3
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	29.6	6.1	35.8	52.7	353.5	406.2	49.3	395.5	444.8	78.0	470.0	548.0
ix) Agricultural Research and Education	120.5	-	120.5	127.5	-	127.5	180.2	-	180.2	156.0	-	156.0
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	24.5	42.8	67.3	25.2	35.4	60.6	25.6	46.5	72.1	22.2	45.5	67.7
xii) Other Agricultural Programmes	30.0	2.7	32.6	31.5	2.6	34.1	36.5	3.1	39.6	36.5	3.5	40.0
2. Rural Development	87.4	69.0	156.4	393.9	71.4	465.3	224.7	92.9	317.6	300.2	89.3	389.5
3. Special Area Programmes	298.4	-	298.4	330.0	-	330.0	330.0	-	330.0	330.0	-	330.0
4. Irrigation and Flood Control	101.7	93.3	195.0	102.7	88.0	190.7	115.9	104.4	220.3	131.3	108.1	239.5
of which:												
i) Major and Medium Irrigation	-	-	-	-	-	-	-	-	-	-	-	-
ii) Minor Irrigation	82.7	93.3	176.0	81.2	88.0	169.2	95.2	104.4	199.6	107.5	108.1	215.7
iii) Flood Control and Drainage	019.0	-	19.0	21.5	-	21.5	20.7	-	20.7	23.8	-	23.8
5. Energy	81.9	5,893.9	5,975.8	76.5	5,180.7	5,257.2	76.1	7,756.3	7,832.4	356.5	2,402.0	2,758.5
of which: Power	81.9	5,893.9	5,975.8	76.5	5,180.7	5,257.2	76.1	7,756.3	7,832.4	356.5	2,402.0	2,758.5
6. Industry and Minerals (i to iii)	324.2	22.5	346.7	996.1	21.8	1,017.9	797.9	29.4	827.3	875.2	28.2	903.4
i) Village and Small Industries	237.7	22.3	260.0	643.0	21.6	664.6	244.3	29.1	273.5	321.2	28.0	349.2
ii) Industries@	86.5	0.2	86.7	353.1	0.2	353.3	553.6	0.2	553.8	554.0	0.2	554.2
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Concl'd.)  
PUDUCHERRY

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Transport and Communications (i + ii)	220.2	92.3	312.4	1,036.7	101.7	1,138.4	403.4	123.7	527.2	875.5	129.7	1,005.2
i) Roads and Bridges	169.2	77.9	247.1	836.7	88.0	924.7	328.4	105.8	434.3	625.5	111.3	736.8
ii) Others @	51.0	14.4	65.4	200.0	13.7	213.7	75.0	17.9	92.9	250.0	18.4	268.4
8. Science, Technology and Environment	14.8	1.9	16.7	23.5	1.6	25.1	23.5	2.3	25.8	24.0	2.3	26.3
9. General Economic Services (i to iv)	404.4	392.5	796.9	1,226.9	97.0	1,323.9	864.5	123.6	988.2	1,187.6	124.7	1,312.2
i) Secretariat - Economic Services	57.4	31.1	88.5	529.0	29.3	558.3	62.7	36.7	99.3	184.8	41.2	225.9
ii) Tourism	181.7	11.5	193.2	570.0	9.6	579.6	700.1	14.5	714.5	874.0	13.0	887.0
iii) Civil Supplies	138.8	320.5	459.3	97.3	34.1	131.4	71.1	38.9	110.0	96.9	33.7	130.6
iv) Others +	26.5	29.4	55.9	30.6	24.0	54.6	30.8	33.6	64.4	31.9	36.8	68.7
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>654.6</b>	<b>8,057.6</b>	<b>8,712.2</b>	<b>319.1</b>	<b>6,405.1</b>	<b>6,724.2</b>	<b>394.1</b>	<b>8,374.4</b>	<b>8,768.5</b>	<b>457.6</b>	<b>9,169.7</b>	<b>9,627.3</b>
<b>A. Organs of State</b>	<b>3.3</b>	<b>289.3</b>	<b>292.6</b>	<b>6.0</b>	<b>241.5</b>	<b>247.5</b>	<b>10.5</b>	<b>285.4</b>	<b>295.9</b>	<b>9.0</b>	<b>333.9</b>	<b>342.9</b>
<b>B. Fiscal Services (i + ii)</b>	<b>376.1</b>	<b>237.6</b>	<b>613.6</b>	<b>71.6</b>	<b>210.8</b>	<b>282.4</b>	<b>59.6</b>	<b>277.6</b>	<b>337.2</b>	<b>75.1</b>	<b>273.8</b>	<b>348.9</b>
i) Collection of Taxes and Duties	376.1	237.6	613.6	71.6	210.8	282.4	59.6	277.6	337.2	75.1	273.8	348.9
ii) Other Fiscal Services	-	-	-	-	-	-	-	-	-	-	-	-
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	<b>3,002.7</b>	<b>3,002.7</b>	-	<b>2,976.1</b>	<b>2,976.1</b>	-	-	<b>3,395.0</b>	-	<b>3,990.0</b>	<b>3,990.0</b>
1. Appropriation for Reduction or Avoidance of Debt	-	129.6	129.6	-	50.0	50.0	-	68.9	68.9	-	120.0	120.0
2. Interest Payments (i to iv)	-	2,873.1	2,873.1	-	2,926.1	2,926.1	-	3,326.1	3,326.1	-	3,870.0	3,870.0
i) Interest on Loans from the Centre	-	2,023.9	2,023.9	-	1,635.1	1,635.1	-	1,977.7	1,977.7	-	1,991.0	1,991.0
ii) Interest on Internal Debt of which:	-	606.1	606.1	-	1,026.1	1,026.1	-	1,070.0	1,070.0	-	1,608.1	1,608.1
(a) Interest on Market Loans	-	576.4	576.4	-	991.4	991.4	-	991.4	991.4	-	1,531.4	1,531.4
(b) Interest on NSSF	-	-	-	-	-	-	-	-	-	-	-	-
iii) Interest on Small Savings, Provident Funds, etc.	-	243.1	243.1	-	258.3	258.3	-	268.5	268.5	-	264.3	264.3
iv) Others	-	-	-	-	6.6	6.6	-	9.9	9.9	-	6.6	6.6
<b>D. Administrative Services (i to v)</b>	<b>275.3</b>	<b>1,629.7</b>	<b>1,905.0</b>	<b>241.5</b>	<b>1,404.1</b>	<b>1,645.6</b>	<b>324.0</b>	<b>1,869.5</b>	<b>2,193.5</b>	<b>373.4</b>	<b>1,996.8</b>	<b>2,370.2</b>
i) Secretariat - General Services	4.8	141.4	146.2	4.9	106.9	111.8	6.0	149.2	155.2	5.3	133.9	139.2
ii) District Administration	3.3	30.6	33.9	6.8	24.4	31.2	7.9	27.2	35.1	6.8	28.4	35.2
iii) Police	114.2	780.7	894.9	117.0	656.8	773.8	124.4	878.0	1,002.5	127.6	1,057.6	1,185.2
iv) Public Works	10.9	216.3	227.2	7.0	152.9	159.9	7.9	286.7	294.6	11.3	200.0	211.2
v) Others ++	142.1	460.7	602.8	105.8	463.1	568.9	177.8	528.3	706.1	222.5	576.9	799.4
<b>E. Pensions</b>	-	<b>2,890.2</b>	<b>2,890.2</b>	-	<b>1,564.0</b>	<b>1,564.0</b>	-	<b>2,536.3</b>	<b>2,536.3</b>	-	<b>2,564.3</b>	<b>2,564.3</b>
<b>F. Miscellaneous General Services of which:</b>	-	<b>8.1</b>	<b>8.1</b>	-	<b>8.6</b>	<b>8.6</b>	-	<b>10.6</b>	<b>10.6</b>	-	<b>10.9</b>	<b>10.9</b>
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions of which:</b>	-	<b>44.7</b>	<b>44.7</b>	-	<b>44.8</b>	<b>44.8</b>	-	<b>44.8</b>	<b>44.8</b>	-	<b>46.1</b>	<b>46.1</b>
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	44.7	44.7	-	44.8	44.8	-	44.8	44.8	-	46.1	46.1

- : Nil/Negligible/Not available.  
 \* : Include expenditure on Information and Publicity, Secretariat-Social Services, other Social Services, etc.  
 @ : Include expenditure on Non-Ferrous Mining and Metallurgical Industries.  
 \*\* : Include expenditure on other Industries and other Outlays on Industries and Minerals.  
 + : Include expenditure on Port and Light Houses, Civil Aviation, Road Transport, inland Water Transport, etc.  
 ++ : Include expenditure on Foreign Trade and Export Promotion, Census Survey and Statistics and Other General Economic Services.  
 Also see notes to Appendices.  
**Source** : Budget Documents of the State Governments.

Appendix III

**Appendix III : Capital Receipts of States and Union Territories with Legislature**

(₹ Million)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>1,673,939.5</b>	<b>570,393.3</b>	<b>577,757.7</b>	<b>651,347.2</b>	<b>236,654.0</b>	<b>66,036.0</b>	<b>241,080.7</b>	<b>254,238.3</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>206,976.4</b>	<b>200,269.3</b>	<b>207,633.7</b>	<b>247,747.9</b>	<b>11,364.0</b>	<b>5,759.1</b>	<b>-10,969.0</b>	<b>-10,355.5</b>
<b>I. External Debt #</b>	—	—	—	—	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>181,848.8</b>	<b>196,723.0</b>	<b>204,832.1</b>	<b>239,727.2</b>	<b>3,711.4</b>	<b>3,061.5</b>	<b>3,286.7</b>	<b>4,595.6</b>
1. Market Loans	153,831.1	147,000.0	134,891.9	174,292.2	790.5	833.3	561.9	1,254.5
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	10,182.2	9,349.3	9,349.3	10,284.2	781.5	300.0	660.6	1,646.1
5. Loans from National Co-operative Development Corporation	429.8	373.7	590.9	150.8	1.3	—	—	—
6. WMA from RBI	330.1	30,000.0	30,000.0	30,000.0	—	700.0	700.0	700.0
7. Special Securities issued to NSSF	15,311.9	10,000.0	30,000.0	25,000.0	1,549.4	700.0	600.0	600.0
8. Others@ of which:	1,763.7	—	—	—	588.6	528.2	764.2	395.0
Land Compensation and other Bonds	—	—	—	—	—	—	—	—
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>15,685.8</b>	<b>20,810.4</b>	<b>20,810.4</b>	<b>25,030.5</b>	—	<b>10.0</b>	—	—
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	15,681.0	20,810.4	20,810.4	25,030.5	—	10.0	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	4.8	—	—	—	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	4.8	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>1,429.1</b>	<b>2,964.1</b>	<b>2,219.4</b>	<b>2,350.6</b>	<b>2,027.0</b>	<b>27.2</b>	<b>30.0</b>	<b>33.0</b>
1. Housing	26.4	13.3	13.3	13.3	—	—	—	—
2. Urban Development	0.1	0.8	0.8	0.8	—	—	—	—
3. Crop Husbandry	—	25.5	25.5	25.5	—	—	—	—
4. Food Storage and Warehousing	2.0	0.1	0.1	0.1	—	—	—	—
5. Co-operation	40.2	22.7	22.7	22.7	2,003.9	—	—	—
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	148.1	745.2	745.2	782.5	—	—	—	—
8. Village and Small Industries	81.9	64.2	64.2	64.2	—	—	—	—
9. Industries and Minerals	56.7	64.6	64.6	64.6	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	853.9	1,684.0	939.3	1,033.2	23.1	27.2	30.0	33.0
12. Others**	219.8	343.7	343.7	343.7	—	—	—	—
<b>V. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>VI. Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>VII. Small Savings, Provident Funds, etc. (1 + 2)</b>	<b>23,828.6</b>	<b>26,396.6</b>	<b>26,396.6</b>	<b>29,320.2</b>	<b>1,918.2</b>	<b>658.1</b>	<b>2,129.1</b>	<b>2,181.6</b>
1. State Provident Funds	19,855.2	21,955.1	21,955.1	24,150.7	1,852.8	652.4	2,105.5	2,156.8
2. Others	3,973.4	4,441.4	4,441.4	5,169.5	65.4	5.7	23.6	24.8
<b>VIII. Reserve Funds (1 to 4)</b>	<b>19,161.8</b>	<b>10,241.7</b>	<b>10,241.7</b>	<b>12,087.7</b>	<b>150.0</b>	<b>170.0</b>	<b>170.0</b>	<b>190.0</b>
1. Depreciation/Renewal Reserve Funds	3.3	—	—	—	—	—	—	—
2. Sinking Funds	6,844.3	5,438.3	5,438.3	6,121.2	150.0	170.0	170.0	190.0
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	12,314.2	4,803.4	4,803.4	5,966.4	—	—	—	—
<b>IX. Deposits and Advances (1 to 4)</b>	<b>354,843.6</b>	<b>313,257.5</b>	<b>313,257.5</b>	<b>342,831.1</b>	<b>5,403.8</b>	<b>668.3</b>	<b>933.6</b>	<b>980.3</b>
1. Civil Deposits	179,702.5	149,901.7	149,901.7	163,371.9	4,654.3	589.9	810.4	850.9
2. Deposits of Local Funds	96,184.8	93,416.8	93,416.8	103,068.8	—	—	—	—
3. Civil Advances	997.9	3,327.5	3,327.5	3,660.3	748.4	78.4	114.5	120.2
4. Others	77,958.4	66,611.5	66,611.5	72,730.2	1.2	—	8.7	9.1
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>879,267.0</b>	—	—	—	<b>195,046.2</b>	<b>57,876.8</b>	<b>231,144.0</b>	<b>242,701.1</b>
1. Suspense	-56.9	—	—	—	6,495.8	5,390.0	231,107.1	242,662.4
2. Cash Balance Investment Accounts	756,975.4	—	—	—	188,221.2	52,482.4	—	—
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	122,348.4	—	—	—	329.1	4.4	36.9	38.7
<b>XI. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>XII. Miscellaneous Capital Receipts of which: Disinvestment</b>	—	—	—	—	—	—	—	—
<b>XIII. Remittances</b>	<b>197,875.0</b>	—	—	—	<b>28,397.4</b>	<b>3,564.1</b>	<b>3,387.3</b>	<b>3,556.7</b>

State Finances : A Study of Budgets of 2011-12

**Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	ASSAM				BIHAR			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>2,422,186.9</b>	<b>956,761.9</b>	<b>998,185.0</b>	<b>1,014,347.2</b>	<b>1,963,473.0</b>	<b>119,365.0</b>	<b>139,220.1</b>	<b>150,538.8</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>38,266.2</b>	<b>38,471.1</b>	<b>40,327.7</b>	<b>48,547.2</b>	<b>58,409.6</b>	<b>68,682.9</b>	<b>77,038.0</b>	<b>92,341.4</b>
<b>I. External Debt #</b>	—	—	—	—	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>22,633.5</b>	<b>33,253.4</b>	<b>33,253.4</b>	<b>39,962.3</b>	<b>53,700.6</b>	<b>50,958.6</b>	<b>59,316.2</b>	<b>67,129.8</b>
1. Market Loans	19,090.2	28,600.6	28,600.6	35,093.8	30,000.0	31,050.7	39,408.3	36,087.2
2. Loans from LIC	-2.4	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	1,410.3	3,000.0	3,000.0	3,000.0	5,184.9	7,852.9	7,852.9	8,638.2
5. Loans from National Co-operative Development Corporation	300.5	—	—	—	—	55.0	55.0	404.4
6. WMA from RBI	—	500.0	500.0	500.0	—	—	—	—
7. Special Securities issued to NSSF	1,825.1	1,152.8	1,152.8	1,368.5	18,515.7	12,000.0	12,000.0	22,000.0
8. Others@ of which: Land Compensation and other Bonds	9.7	—	—	—	—	—	—	—
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>-730.7</b>	<b>607.2</b>	<b>607.2</b>	<b>1,293.6</b>	<b>7,643.2</b>	<b>14,050.2</b>	<b>14,050.2</b>	<b>23,759.1</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	399.3	507.2	507.2	1,193.6	7,641.9	14,050.0	14,050.0	23,759.0
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii)	—	—	—	—	1.3	0.2	0.2	0.1
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	—	—	—	1.3	0.2	0.2	0.1
5. Ways and Means Advances from Centre	-1,130.0	100.0	100.0	100.0	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>328.7</b>	<b>388.7</b>	<b>345.1</b>	<b>362.4</b>	<b>132.0</b>	<b>143.7</b>	<b>141.2</b>	<b>180.9</b>
1. Housing	—	—	—	—	0.1	—	—	0.1
2. Urban Development	1.5	—	1.6	1.7	—	—	—	—
3. Crop Husbandry	—	—	—	—	0.1	—	—	0.1
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	11.5	1.8	12.1	12.7	3.7	44.5	42.0	42.0
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	32.9	—	—	—	—	—	—
8. Village and Small Industries	0.5	0.2	0.6	0.6	3.8	1.2	1.2	4.1
9. Industries and Minerals	—	—	—	—	0.6	1.7	1.7	0.7
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	315.0	353.8	330.7	347.3	123.7	96.4	96.4	134.0
12. Others**	0.1	—	0.1	0.2	—	—	—	—
<b>V. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>VI. Contingency Fund</b>	<b>500.0</b>	<b>500.0</b>	<b>500.0</b>	<b>500.0</b>	—	—	—	—
<b>VII. Small Savings, Provident Funds, etc. (1 + 2)</b>	<b>7,548.0</b>	<b>7,597.4</b>	<b>7,925.5</b>	<b>8,321.7</b>	<b>7,071.9</b>	<b>14,200.6</b>	<b>14,200.6</b>	<b>12,069.7</b>
1. State Provident Funds	7,364.6	7,353.6	7,732.9	8,119.5	6,494.5	13,828.4	13,828.4	11,492.3
2. Others	183.4	243.8	192.6	202.2	577.4	372.2	372.2	577.4
<b>VIII. Reserve Funds (1 to 4)</b>	<b>7,334.2</b>	<b>4,220.0</b>	<b>1,582.3</b>	<b>1,712.3</b>	<b>5,656.7</b>	<b>3,274.5</b>	<b>3,274.5</b>	<b>5,947.1</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	1,080.0	1,200.0	1,200.0	1,330.0	1,400.0	1,600.0	1,600.0	2,435.0
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	6,254.2	3,020.0	382.3	382.3	4,256.7	1,674.5	1,674.5	3,512.1
<b>IX. Deposits and Advances (1 to 4)</b>	<b>55,798.8</b>	<b>23,520.9</b>	<b>18,298.5</b>	<b>19,947.4</b>	<b>63,109.6</b>	<b>36,737.4</b>	<b>36,737.4</b>	<b>41,452.2</b>
1. Civil Deposits	42,541.0	6,000.0	6,500.0	7,000.0	17,179.5	20,487.4	20,487.4	22,536.1
2. Deposits of Local Funds	—	0.5	0.5	—	15,219.9	16,200.0	16,200.0	18,416.1
3. Civil Advances	13,225.6	8,143.1	8,550.3	8,977.8	552.9	50.0	50.0	500.0
4. Others	32.1	9,377.3	3,247.7	3,969.6	30,157.3	—	—	—
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>2,291,792.6</b>	<b>851,476.8</b>	<b>896,816.4</b>	<b>901,448.1</b>	<b>1,751,931.5</b>	—	—	—
1. Suspense	-1,365.8	1,015.3	1,015.3	1,116.8	2,968.1	—	—	—
2. Cash Balance Investment Accounts	2,292,884.6	850,000.0	895,500.0	900,000.0	1,748,169.1	—	—	—
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	273.8	461.5	301.1	331.3	794.2	—	—	—
<b>XI. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	<b>11,500.0</b>	—
<b>XII. Miscellaneous Capital Receipts of which: Disinvestment</b>	—	—	—	—	—	—	—	—
<b>XIII. Remittances</b>	<b>36,981.9</b>	<b>35,197.5</b>	<b>38,856.6</b>	<b>40,799.4</b>	<b>74,227.6</b>	—	—	—



Appendix III

**Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	CHHATTISGARH				GOA			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>774,150.2</b>	<b>593,789.7</b>	<b>678,267.6</b>	<b>690,455.0</b>	<b>118,802.8</b>	<b>192,809.2</b>	<b>122,908.3</b>	<b>136,014.1</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>28,346.1</b>	<b>43,321.0</b>	<b>42,847.2</b>	<b>53,931.4</b>	<b>12,955.1</b>	<b>8,854.4</b>	<b>7,362.8</b>	<b>8,864.0</b>
<b>I. External Debt #</b>	—	—	—	—	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>10,645.7</b>	<b>28,300.0</b>	<b>29,272.4</b>	<b>37,272.4</b>	<b>8,908.1</b>	<b>8,531.5</b>	<b>6,491.5</b>	<b>7,849.0</b>
1. Market Loans	7,000.0	20,000.0	19,472.4	23,972.4	6,000.0	6,000.0	3,000.0	4,000.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	1,119.6	3,500.0	1,500.0	3,500.0	<b>847.1</b>	860.0	470.0	450.0
5. Loans from National Co-operative Development Corporation	0.6	1,000.0	500.0	2,000.0	0.4	1.5	1.5	1.8
6. WMA from RBI	—	1,800.0	1,800.0	1,800.0	<b>29.6</b>	50.0	—	50.0
7. Special Securities issued to NSSF	2,525.5	2,000.0	6,000.0	6,000.0	1,716.3	1,300.0	2,850.0	3,200.0
8. Others@ of which: Land Compensation and other Bonds	—	—	—	—	314.7	320.0	170.0	147.2
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>2,226.4</b>	<b>2,480.6</b>	<b>2,480.6</b>	<b>955.1</b>	<b>-2,588.1</b>	<b>69.0</b>	<b>162.0</b>	<b>282.5</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	2,201.4	2,429.6	2,429.6	904.1	-2,588.3	67.0	160.0	280.0
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	25.0	25.0	25.0	—	—	—	—
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	25.0	26.0	26.0	26.0	<b>0.2</b>	<b>2.0</b>	<b>2.0</b>	<b>2.5</b>
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>9,924.3</b>	<b>9,790.4</b>	<b>8,453.9</b>	<b>10,962.6</b>	<b>126.8</b>	<b>140.3</b>	<b>143.4</b>	<b>160.0</b>
1. Housing	—	—	—	—	1.5	9.4	9.4	9.4
2. Urban Development	66.7	160.5	94.6	133.1	0.1	—	—	—
3. Crop Husbandry	600.3	301.0	301.0	301.0	—	—	—	—
4. Food Storage and Warehousing	8,094.2	8,058.5	6,932.4	9,432.4	—	—	—	—
5. Co-operation	131.3	284.2	120.0	118.5	2.1	4.0	4.0	5.8
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	957.1	731.7	731.7	731.7	—	—	—	—
8. Village and Small Industries	1.8	0.5	0.3	0.3	-0.5	—	—	—
9. Industries and Minerals	6.0	—	—	—	-3.8	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	8.5	7.5	7.5	7.5	99.2	116.5	116.8	134.5
12. Others**	58.5	246.5	266.4	238.1	28.2	10.3	13.1	10.3
<b>V. Inter-State Settlement</b>	<b>30.4</b>	<b>0.1</b>	<b>0.1</b>	<b>0.1</b>	—	—	—	—
<b>VI. Contingency Fund</b>	—	<b>400.0</b>	<b>18.6</b>	<b>400.0</b>	—	—	—	—
<b>VII. Small Savings, Provident Funds, etc. (1 + 2)</b>	<b>7,075.9</b>	<b>6,440.0</b>	<b>7,940.0</b>	<b>8,440.0</b>	<b>3,490.6</b>	<b>3,129.6</b>	<b>2,669.8</b>	<b>2,936.8</b>
1. State Provident Funds	6,290.8	5,640.0	7,140.0	7,640.0	3,454.6	3,087.5	2,654.9	2,920.3
2. Others	785.2	800.0	800.0	800.0	36.0	42.2	14.9	16.4
<b>VIII. Reserve Funds (1 to 4)</b>	<b>5,441.3</b>	<b>5,962.9</b>	<b>6,081.2</b>	<b>6,370.4</b>	<b>1,662.7</b>	<b>1,920.3</b>	<b>435.8</b>	<b>479.4</b>
1. Depreciation/Renewal Reserve Funds	—	0.1	0.1	0.1	—	—	—	—
2. Sinking Funds	1,000.0	1,000.0	1,000.0	1,000.0	364.3	704.2	367.8	404.6
3. Famine Relief Fund	3.8	2.9	2.9	2.9	—	—	—	—
4. Others	4,437.5	4,959.9	5,078.2	5,367.4	1,298.4	1,216.1	68.0	74.8
<b>IX. Deposits and Advances (1 to 4)</b>	<b>22,134.9</b>	<b>23,594.8</b>	<b>24,740.0</b>	<b>24,874.8</b>	<b>2,526.1</b>	<b>2,599.0</b>	<b>2,026.2</b>	<b>2,228.9</b>
1. Civil Deposits	17,813.2	17,010.4	17,990.4	17,990.4	1,976.1	2,167.6	1,561.8	1,717.9
2. Deposits of Local Funds	—	0.8	0.8	0.8	—	—	—	—
3. Civil Advances	3,672.2	4,000.0	4,000.0	4,000.0	82.1	102.8	65.1	71.6
4. Others	649.5	2,583.7	2,748.9	2,883.7	468.0	328.6	399.4	439.3
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>662,023.8</b>	<b>493,970.7</b>	<b>538,430.5</b>	<b>538,329.4</b>	<b>78,500.4</b>	<b>146,390.7</b>	<b>86,858.8</b>	<b>95,544.7</b>
1. Suspense	48.4	270.6	270.6	270.6	3,453.1	3,548.9	4,431.3	4,874.5
2. Cash Balance Investment Accounts	420,754.6	300,000.0	430,559.8	430,458.7	50,435.0	116,988.1	52,825.2	58,107.7
3. Deposits with RBI	84,857.7	70,000.0	90,000.0	90,000.0	—	—	—	—
4. Others	156,363.2	123,700.1	17,600.1	17,600.1	24,612.3	25,853.7	29,602.3	32,562.5
<b>XI. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>XII. Miscellaneous Capital Receipts of which: Disinvestment</b>	<b>23.1</b>	—	—	—	—	—	—	—
<b>XIII. Remittances</b>	<b>54,624.3</b>	<b>22,850.2</b>	<b>60,850.2</b>	<b>62,850.2</b>	<b>26,176.1</b>	<b>30,028.8</b>	<b>24,120.8</b>	<b>26,532.8</b>

State Finances : A Study of Budgets of 2011-12

**Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	GUJARAT				HARYANA			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>2,442,170.5</b>	<b>744,208.4</b>	<b>775,909.6</b>	<b>782,522.1</b>	<b>631,236.1</b>	<b>816,309.0</b>	<b>889,777.8</b>	<b>886,965.1</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>165,697.1</b>	<b>186,484.6</b>	<b>201,852.3</b>	<b>193,777.5</b>	<b>83,022.2</b>	<b>85,612.2</b>	<b>87,305.3</b>	<b>103,898.8</b>
<b>I. External Debt #</b>	-	-	-	-	-	-	-	-
<b>II. Internal Debt (1 to 8)</b>	<b>141,584.4</b>	<b>175,922.5</b>	<b>187,540.0</b>	<b>208,710.0</b>	<b>83,199.6</b>	<b>106,375.7</b>	<b>122,429.7</b>	<b>129,213.1</b>
1. Market Loans	90,000.0	130,000.0	115,000.0	146,160.0	40,000.0	42,187.3	47,382.8	57,540.5
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	26,000.0	26,000.0	32,200.0	32,000.0
4. Loans from National Bank for Agriculture and Rural Development	9,906.9	12,540.0	12,540.0	12,540.0	2,893.3	2,525.0	2,533.5	2,383.5
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	213.0	213.0	234.0
6. WMA from RBI	-	-	-	10.0	1,695.8	20,000.0	20,000.0	20,000.0
7. Special Securities issued to NSSF	41,677.5	33,382.5	60,000.0	50,000.0	8,061.0	7,000.0	13,000.0	10,000.0
8. Others@ of which: Land Compensation and other Bonds	-	-	-	-	4,549.5	8,450.4	7,100.4	7,055.1
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>862.5</b>	<b>1,802.3</b>	<b>1,802.3</b>	<b>2,548.7</b>	<b>1,354.0</b>	<b>6,172.0</b>	<b>3,218.4</b>	<b>6,475.8</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	808.6	1,802.3	1,802.3	2,548.7	1,370.9	6,114.0	3,183.4	6,439.0
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	0.2	-	-	-	-16.9	40.0	17.0	17.0
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	3.4	-	-	-	-	18.0	18.0	19.8
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	50.3	-	-	-	-	-	-	-
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>1,506.6</b>	<b>2,484.5</b>	<b>2,484.7</b>	<b>2,683.5</b>	<b>2,128.4</b>	<b>2,284.1</b>	<b>2,086.0</b>	<b>2,329.3</b>
1. Housing	20.6	162.0	162.0	175.0	0.8	1.0	0.6	0.9
2. Urban Development	1.6	108.7	108.7	117.4	-	0.3	0.3	0.3
3. Crop Husbandry	1.1	0.5	0.5	0.6	-	-	-	-
4. Food Storage and Warehousing	4.8	4.9	4.9	5.3	-	-	-	-
5. Co-operation	81.7	216.0	216.0	233.3	30.6	59.5	60.2	60.8
6. Minor Irrigation	-	0.1	0.1	0.1	-	-	-	-
7. Power Projects	548.4	-	-	-	205.8	-	-	-
8. Village and Small Industries	9.0	12.6	12.6	13.6	403.2	246.8	200.0	200.0
9. Industries and Minerals	168.8	143.5	143.5	154.9	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	346.2	934.7	934.7	1,009.5	1,485.3	1,701.1	1,633.5	1,785.7
12. Others**	324.4	901.5	901.7	973.8	2.7	275.4	191.4	281.6
<b>V. Inter-State Settlement</b>	<b>-</b>	<b>0.1</b>	<b>0.1</b>	<b>0.1</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VI. Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>1,900.0</b>	<b>-</b>
<b>VII. Small Savings, Provident Funds, etc. (1 + 2)</b>	<b>19,006.7</b>	<b>24,924.5</b>	<b>28,424.5</b>	<b>24,924.5</b>	<b>18,703.2</b>	<b>21,763.0</b>	<b>21,015.6</b>	<b>23,101.5</b>
1. State Provident Funds	17,556.1	23,500.0	27,000.0	23,500.0	18,559.1	21,664.5	20,919.8	23,004.8
2. Others	1,450.6	1,424.5	1,424.5	1,424.5	144.1	98.5	95.8	96.7
<b>VIII. Reserve Funds (1 to 4)</b>	<b>9,568.2</b>	<b>8,130.0</b>	<b>9,963.4</b>	<b>13,180.0</b>	<b>4,198.0</b>	<b>3,204.3</b>	<b>3,619.1</b>	<b>4,214.5</b>
1. Depreciation/Renewal Reserve Funds	4.8	5.5	5.5	5.5	597.9	630.4	627.8	659.2
2. Sinking Funds	5,600.0	5,000.0	5,000.0	10,000.0	986.9	1,056.8	1,056.8	1,522.2
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	3,963.4	3,124.5	4,957.9	3,174.5	2,613.1	1,517.1	1,934.5	2,033.1
<b>IX. Deposits and Advances (1 to 4)</b>	<b>180,334.6</b>	<b>117,681.0</b>	<b>117,681.0</b>	<b>117,211.7</b>	<b>73,128.4</b>	<b>65,699.8</b>	<b>68,794.4</b>	<b>72,234.1</b>
1. Civil Deposits	38,522.4	31,541.0	31,541.0	31,541.0	30,719.6	24,823.9	36,253.9	38,066.5
2. Deposits of Local Funds	137,394.1	75,000.0	75,000.0	75,000.0	1,104.6	782.2	711.3	746.8
3. Civil Advances	2,562.6	2,540.0	2,540.0	2,540.0	741.9	653.6	629.2	660.7
4. Others	1,855.5	8,600.0	8,600.0	8,130.7	40,562.2	39,440.0	31,200.0	32,760.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>2,000,101.1</b>	<b>340,827.1</b>	<b>355,577.2</b>	<b>340,827.2</b>	<b>393,163.1</b>	<b>556,300.5</b>	<b>616,448.7</b>	<b>605,022.7</b>
1. Suspense	-2,726.0	22.0	22.0	22.0	5,627.4	3,474.0	5,739.9	5,854.7
2. Cash Balance Investment Accounts	1,710,202.7	10,000.0	24,750.0	10,000.0	385,707.3	-	-	-
3. Deposits with RBI	-	180,000.0	180,000.0	180,000.0	-	551,197.5	608,843.7	597,265.7
4. Others	292,624.4	150,805.1	150,805.2	150,805.2	1,828.4	1,629.1	1,865.0	1,902.3
<b>XI. Appropriation to Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XII. Miscellaneous Capital Receipts of which: Disinvestment</b>	<b>1,363.0</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>93.9</b>	<b>159.6</b>	<b>162.7</b>	<b>165.6</b>
	-	-	-	-	93.9	159.6	162.7	165.6
<b>XIII. Remittances</b>	<b>87,843.4</b>	<b>72,436.4</b>	<b>72,436.4</b>	<b>72,436.4</b>	<b>55,267.5</b>	<b>54,350.0</b>	<b>50,103.3</b>	<b>44,208.4</b>

Appendix III

**Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>427,704.5</b>	<b>50,444.0</b>	<b>47,681.6</b>	<b>46,134.7</b>	<b>46,332.1</b>	<b>46,697.3</b>	<b>66,377.4</b>	<b>63,582.8</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>29,864.9</b>	<b>30,577.4</b>	<b>27,815.0</b>	<b>26,268.1</b>	<b>29,999.9</b>	<b>28,099.9</b>	<b>46,720.4</b>	<b>42,371.4</b>
<b>I. External Debt #</b>	—	—	—	—	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>24,835.0</b>	<b>22,450.4</b>	<b>19,221.9</b>	<b>20,180.1</b>	<b>19,714.9</b>	<b>22,090.1</b>	<b>39,320.1</b>	<b>36,034.1</b>
1. Market Loans	14,200.0	17,250.1	13,958.9	14,979.4	8,184.9	10,560.1	27,790.1	24,504.1
2. Loans from LIC	—	—	—	—	2,470.0	2,470.0	2,470.0	2,470.0
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	3,000.0	2,200.0	2,200.0	2,200.0	4,280.0	4,280.0	4,280.0	4,280.0
5. Loans from National Co-operative Development Corporation	1.1	0.2	62.9	0.6	—	—	—	—
6. WMA from RBI	—	0.1	0.1	0.1	—	—	—	—
7. Special Securities issued to NSSF	4,677.5	3,000.0	3,000.0	3,000.0	4,530.0	4,530.0	4,530.0	4,530.0
8. Others@	2,956.3	—	—	—	250.0	250.0	250.0	250.0
of which: Land Compensation and other Bonds	210.7	—	—	—	—	—	—	—
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>690.2</b>	<b>277.6</b>	<b>277.6</b>	<b>350.6</b>	<b>497.1</b>	<b>369.0</b>	<b>369.0</b>	<b>—</b>
1. State Plan Schemes	665.4	274.0	274.0	347.0	496.4	369.0	369.0	—
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	3.6	3.6	3.6	—	—	—	—
4. Non-Plan (i + ii)	24.8	—	—	—	0.7	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	24.8	—	—	—	0.7	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>338.4</b>	<b>259.7</b>	<b>799.2</b>	<b>237.5</b>	<b>21.9</b>	<b>22.0</b>	<b>20.1</b>	<b>20.2</b>
1. Housing	3.2	3.7	3.7	3.3	1.6	1.4	—	—
2. Urban Development	—	—	—	—	—	—	—	—
3. Crop Husbandry	0.2	0.5	0.5	0.5	0.4	0.5	0.3	0.3
4. Food Storage and Warehousing	0.3	0.3	0.3	0.3	—	—	—	—
5. Co-operation	42.2	45.0	45.5	45.5	—	—	—	—
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	151.6	7.5	560.0	—	—	—	—	—
8. Village and Small Industries	3.0	1.4	1.5	1.5	—	—	—	—
9. Industries and Minerals	—	—	—	—	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	137.7	199.5	186.8	185.7	18.0	18.0	18.0	18.0
12. Others**	0.5	1.8	1.0	0.9	1.9	2.1	1.8	1.9
<b>V. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>VI. Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>VII. Small Savings, Provident Funds, etc. (1 + 2)</b>	<b>16,594.8</b>	<b>8,100.0</b>	<b>8,100.0</b>	<b>8,600.0</b>	<b>15,705.7</b>	<b>14,855.7</b>	<b>15,592.8</b>	<b>16,681.4</b>
1. State Provident Funds	16,401.4	7,930.0	7,930.0	8,350.0	15,401.8	14,540.7	15,273.5	16,345.8
2. Others	193.3	170.0	170.0	250.0	303.9	315.0	319.3	335.6
<b>VIII. Reserve Funds (1 to 4)</b>	<b>2,948.2</b>	—	—	—	<b>5,097.1</b>	<b>5,108.4</b>	<b>5,446.0</b>	<b>5,624.6</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	—	—	—	—	—	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	2,948.2	—	—	—	5,097.1	5,108.4	5,446.0	5,624.6
<b>IX. Deposits and Advances (1 to 4)</b>	<b>12,235.5</b>	<b>6,328.5</b>	<b>3,738.7</b>	<b>3,738.7</b>	<b>230.0</b>	<b>230.0</b>	<b>230.0</b>	<b>230.0</b>
1. Civil Deposits	9,428.6	3,388.5	798.7	798.7	110.0	110.0	110.0	110.0
2. Deposits of Local Funds	240.7	2,150.0	2,150.0	2,150.0	—	—	—	—
3. Civil Advances	1,928.0	725.0	725.0	725.0	120.0	120.0	120.0	120.0
4. Others	638.1	65.0	65.0	65.0	—	—	—	—
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>337,096.4</b>	<b>8,224.1</b>	<b>8,224.1</b>	<b>8,224.1</b>	<b>3,735.4</b>	<b>2,692.1</b>	<b>4,069.4</b>	<b>3,662.5</b>
1. Suspense	3,449.3	1,710.0	1,710.0	1,710.0	3,135.4	2,092.1	3,469.4	3,062.5
2. Cash Balance Investment Accounts	333,629.5	1,500.0	1,500.0	1,500.0	—	—	—	—
3. Deposits with RBI	—	5,000.0	5,000.0	5,000.0	—	—	—	—
4. Others	17.6	14.1	14.1	14.1	600.0	600.0	600.0	600.0
<b>XI. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>XII. Miscellaneous Capital Receipts</b>	—	—	2,516.4	—	—	—	—	—
of which: Disinvestment	—	—	2,516.4	—	—	—	—	—
<b>XIII. Remittances</b>	<b>32,966.0</b>	<b>4,803.7</b>	<b>4,803.7</b>	<b>4,803.7</b>	<b>1,330.0</b>	<b>1,330.0</b>	<b>1,330.0</b>	<b>1,330.0</b>

State Finances : A Study of Budgets of 2011-12

**Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	JHARKHAND				KARNATAKA			
	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>685,937.0</b>	<b>743,272.5</b>	<b>756,049.2</b>	<b>949,391.9</b>	<b>2,445,520.0</b>	<b>364,093.0</b>	<b>346,218.7</b>	<b>824,296.4</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>42,901.9</b>	<b>34,292.8</b>	<b>39,569.4</b>	<b>58,752.7</b>	<b>154,292.6</b>	<b>151,260.2</b>	<b>90,235.8</b>	<b>179,502.7</b>
<b>I. External Debt #</b>	—	—	—	—	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>28,568.9</b>	<b>21,792.3</b>	<b>28,568.9</b>	<b>21,792.3</b>	<b>73,100.1</b>	<b>108,804.1</b>	<b>56,050.0</b>	<b>136,150.0</b>
1. Market Loans	13,216.9	8,440.3	13,216.9	8,440.3	59,999.5	80,000.0	20,000.0	95,000.0
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	6,250.0	4,250.0	6,250.0	4,250.0	6,208.0	7,500.0	6,000.0	7,500.0
5. Loans from National Co-operative Development Corporation	—	—	—	—	277.9	150.0	50.0	150.0
6. WMA from RBI	—	—	—	—	—	13,500.0	—	13,500.0
7. Special Securities issued to NSSF	5,002.0	5,002.0	5,002.0	5,002.0	6,614.7	7,654.1	30,000.0	20,000.0
8. Others@ of which: Land Compensation and other Bonds	4,100.0	4,100.0	4,100.0	4,100.0	—	—	—	—
<b>III. Loans and Advances from the Centre (1 to 6)</b>	—	—	—	—	<b>6,808.5</b>	<b>11,420.0</b>	<b>15,387.2</b>	<b>17,388.0</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	6,808.2	11,400.0	15,362.2	17,368.0
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	5.0	—
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	—	—	—	—	0.4	20.0	20.0	20.0
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>151.1</b>	<b>166.2</b>	<b>166.2</b>	<b>341.2</b>	<b>5,553.6</b>	<b>1,032.5</b>	<b>1,595.0</b>	<b>617.2</b>
1. Housing	1.2	—	—	—	59.9	96.7	96.7	—
2. Urban Development	—	—	—	—	0.2	156.9	156.9	0.5
3. Crop Husbandry	—	—	—	—	—	6.6	6.6	—
4. Food Storage and Warehousing	—	—	—	—	10.0	7.9	7.9	—
5. Co-operation	20.0	—	—	—	21.4	14.5	14.5	—
6. Minor Irrigation	—	—	—	—	—	0.8	0.8	0.9
7. Power Projects	12.0	—	—	—	5,165.3	226.4	226.4	226.4
8. Village and Small Industries	9.0	—	—	3.0	13.1	11.6	11.6	11.6
9. Industries and Minerals	—	—	—	3.5	241.0	194.6	694.6	194.6
10. Road Transport	—	—	—	—	0.5	0.2	0.2	70.0
11. Government Servants, etc.+	108.9	166.2	166.2	330.0	32.4	32.5	38.3	40.8
12. Others**	—	—	—	4.7	9.9	283.8	340.5	72.5
<b>V. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>VI. Contingency Fund</b>	<b>5,000.0</b>	<b>1,500.0</b>	<b>7,500.0</b>	<b>1,500.0</b>	<b>21.0</b>	<b>50.0</b>	<b>50.0</b>	<b>50.0</b>
<b>VII. Small Savings, Provident Funds, etc. (1 + 2)</b>	<b>6,947.0</b>	<b>7,071.9</b>	<b>7,071.9</b>	<b>72,506.2</b>	<b>25,911.5</b>	<b>32,834.1</b>	<b>32,834.1</b>	<b>30,350.0</b>
1. State Provident Funds	5,977.1	6,574.8	6,574.8	72,006.1	14,181.6	18,026.7	18,026.7	16,550.0
2. Others	970.0	497.2	497.2	500.1	11,729.8	14,807.4	14,807.4	13,800.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>945.9</b>	<b>1,040.5</b>	<b>1,040.5</b>	<b>5,872.3</b>	<b>51,180.2</b>	<b>10,885.2</b>	<b>10,885.3</b>	<b>12,709.9</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—	0.2	—	—	—
2. Sinking Funds	—	—	—	—	1.9	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	945.9	1,040.5	1,040.5	5,872.3	51,178.1	10,885.2	10,885.3	12,709.9
<b>IX. Deposits and Advances (1 to 4)</b>	<b>46,066.2</b>	<b>51,773.4</b>	<b>51,773.4</b>	<b>45,664.0</b>	<b>221,885.9</b>	<b>75,181.8</b>	<b>75,181.8</b>	<b>179,095.0</b>
1. Civil Deposits	14,502.0	15,965.5	15,965.5	6,613.3	51,279.4	11,054.3	11,054.3	3,500.0
2. Deposits of Local Funds	13,625.7	15,534.8	15,534.8	18,529.8	135,288.5	54,623.4	54,623.4	141,050.0
3. Civil Advances	1,242.5	1,782.8	1,782.8	1,011.0	7.8	—	—	15.0
4. Others	16,696.0	18,490.3	18,490.3	19,509.9	35,310.2	9,504.1	9,504.1	34,530.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>563,166.8</b>	<b>619,767.8</b>	<b>619,767.9</b>	<b>772,980.0</b>	<b>2,047,851.0</b>	<b>68,834.7</b>	<b>125,484.7</b>	<b>414,936.3</b>
1. Suspense	974.9	1,356.8	1,356.8	1,587.6	2,037.5	3,446.3	3,446.3	1,610.0
2. Cash Balance Investment Accounts	561,845.6	618,030.1	618,030.1	770,950.8	1,646,351.2	—	56,650.0	—
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	346.3	381.0	381.0	441.6	399,462.3	65,388.4	65,388.4	413,326.3
<b>XI. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>XII. Miscellaneous Capital Receipts of which: Disinvestment</b>	—	—	—	—	<b>697.9</b>	<b>28,000.0</b>	<b>1,700.0</b>	<b>20,000.0</b>
<b>XIII. Remittances</b>	<b>35,091.1</b>	<b>40,160.3</b>	<b>40,160.3</b>	<b>28,735.9</b>	<b>12,510.4</b>	<b>27,050.6</b>	<b>27,050.6</b>	<b>13,000.0</b>



State Finances : A Study of Budgets of 2011-12

**Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	MAHARASHTRA				MANIPUR			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>4,042,310.8</b>	<b>3,050,537.7</b>	<b>4,603,263.7</b>	<b>3,754,839.7</b>	<b>231,210.0</b>	<b>228,198.0</b>	<b>235,111.8</b>	<b>241,829.5</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>331,238.3</b>	<b>294,098.3</b>	<b>305,599.7</b>	<b>302,764.6</b>	<b>5,664.3</b>	<b>5,078.1</b>	<b>7,527.3</b>	<b>8,763.2</b>
<b>I. External Debt #</b>	—	—	—	—	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>208,122.0</b>	<b>291,592.5</b>	<b>246,983.6</b>	<b>240,000.0</b>	<b>5,198.1</b>	<b>3,379.7</b>	<b>3,095.0</b>	<b>4,227.4</b>
1. Market Loans	155,000.0	231,587.5	149,196.7	190,000.0	5,027.8	3,149.8	2,635.3	3,617.4
2. Loans from LIC	-45.8	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	4,330.1	10,000.0	10,000.0	10,000.0	88.5	97.0	297.0	500.2
5. Loans from National Co-operative Development Corporation	1,949.4	5.0	—	—	—	—	—	—
6. WMA from RBI	—	30,000.0	10,000.0	30,000.0	—	—	—	—
7. Special Securities issued to NSSF	43,139.2	10,000.0	72,786.9	10,000.0	21.2	62.9	62.9	10.0
8. Others@ of which: Land Compensation and other Bonds	3,749.1 0.4	10,000.0 —	5,000.0 —	— —	60.6 —	70.0 —	99.8 —	99.8 —
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>7,522.2</b>	<b>11,039.6</b>	<b>8,084.2</b>	<b>18,721.1</b>	<b>0.8</b>	<b>69.0</b>	<b>1,500.0</b>	<b>3,100.0</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	7,520.6 —	6,777.0 —	6,777.0 —	10,000.0 —	— —	69.0 —	1,500.0 —	3,100.0 —
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	4,237.6	1,282.2	8,696.1	—	—	—	—
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	1.6 1.6	25.0 25.0	25.0 25.0	25.0 25.0	0.8 0.8	— —	— —	— —
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>5,148.4</b>	<b>3,543.7</b>	<b>5,778.2</b>	<b>4,745.8</b>	<b>32.8</b>	<b>36.6</b>	<b>36.6</b>	<b>39.3</b>
1. Housing	610.9	282.5	561.3	561.3	—	—	—	0.1
2. Urban Development	29.6	18.9	334.1	351.7	—	—	—	—
3. Crop Husbandry	35.6	0.4	0.4	0.4	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	373.9	254.0	1,655.5	271.3	16.8	4.2	4.2	4.2
6. Minor Irrigation	0.1	0.1	0.1	0.1	—	—	—	—
7. Power Projects	806.3	—	—	—	—	—	—	—
8. Village and Small Industries	12.3	23.1	21.9	23.9	—	0.4	0.4	—
9. Industries and Minerals	89.0	87.5	87.5	95.0	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	1,876.5	2,052.0	2,054.4	2,330.1	6.0	7.0	7.0	10.0
12. Others**	1,314.1	825.3	1,063.0	1,112.0	10.0	25.0	25.0	25.0
<b>V. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>VI. Contingency Fund</b>	<b>3,519.3</b>	—	—	—	—	—	—	—
<b>VII. Small Savings, Provident Funds, etc. (1 + 2)</b>	<b>33,087.3</b>	<b>32,363.4</b>	<b>42,577.1</b>	<b>44,002.7</b>	<b>1,437.5</b>	<b>2,059.2</b>	<b>2,035.7</b>	<b>2,016.5</b>
1. State Provident Funds	30,893.3	29,477.2	36,792.2	39,261.5	1,420.8	2,019.2	2,019.2	2,000.0
2. Others	2,194.0	2,886.2	5,784.9	4,741.2	16.7	40.0	16.5	16.5
<b>VIII. Reserve Funds (1 to 4)</b>	<b>25,591.1</b>	<b>22,436.6</b>	<b>19,731.8</b>	<b>19,715.6</b>	<b>305.1</b>	<b>292.3</b>	<b>364.5</b>	<b>397.3</b>
1. Depreciation/Renewal Reserve Funds	0.4	0.5	1.0	0.5	—	—	—	—
2. Sinking Funds	12,260.3	13,400.0	9,010.0	10,080.0	183.2	190.9	190.9	217.2
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	13,330.4	9,036.1	10,720.8	9,635.1	121.9	101.4	173.6	180.1
<b>IX. Deposits and Advances (1 to 4)</b>	<b>141,501.6</b>	<b>121,245.5</b>	<b>165,339.1</b>	<b>162,886.3</b>	<b>8,681.2</b>	<b>1,270.0</b>	<b>8,780.0</b>	<b>8,699.0</b>
1. Civil Deposits	135,211.1	115,345.0	158,438.7	153,885.8	3,962.3	500.0	3,500.0	3,500.0
2. Deposits of Local Funds	—	0.3	0.1	0.3	—	—	—	—
3. Civil Advances	1,999.1	2,500.3	1,100.2	2,000.3	169.3	140.0	200.0	199.0
4. Others	4,291.4	3,400.0	5,800.0	7,000.0	4,549.6	630.0	5,080.0	5,000.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>3,412,690.3</b>	<b>2,359,815.3</b>	<b>3,906,259.6</b>	<b>3,056,263.1</b>	<b>194,250.4</b>	<b>212,500.0</b>	<b>212,500.0</b>	<b>202,000.0</b>
1. Suspense	128.4	261.0	259.6	263.1	453.7	1,500.0	1,500.0	1,500.0
2. Cash Balance Investment Accounts	3,369,181.2	1,799,054.3	3,200,000.0	2,400,000.0	193,260.3	210,500.0	210,500.0	200,000.0
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	43,380.8	560,500.0	706,000.0	656,000.0	536.4	500.0	500.0	500.0
<b>XI. Appropriation to Contingency Fund</b>	<b>6,000.0</b>	—	—	—	—	—	—	—
<b>XII. Miscellaneous Capital Receipts of which: Disinvestment</b>	<b>250.7</b>	—	—	—	—	<b>1,791.2</b>	—	—
<b>XIII. Remittances</b>	<b>198,878.0</b>	<b>208,501.2</b>	<b>208,510.1</b>	<b>208,505.0</b>	<b>21,304.1</b>	<b>6,800.0</b>	<b>6,800.0</b>	<b>21,350.0</b>

**Appendix III**

**Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	MEGHALAYA				MIZORAM			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>138,281.6</b>	<b>129,961.5</b>	<b>129,981.2</b>	<b>133,474.0</b>	<b>70,848.7</b>	<b>70,019.0</b>	<b>99,942.6</b>	<b>67,879.4</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>3,245.8</b>	<b>6,088.9</b>	<b>6,088.9</b>	<b>7,139.8</b>	<b>570.7</b>	<b>5,279.0</b>	<b>9,834.9</b>	<b>6,130.4</b>
<b>I. External Debt #</b>	-	-	-	-	-	-	-	-
<b>II. Internal Debt (1 to 8)</b>	<b>4,025.3</b>	<b>5,102.2</b>	<b>5,102.2</b>	<b>6,111.3</b>	<b>1,937.2</b>	<b>2,019.9</b>	<b>5,361.0</b>	<b>4,336.0</b>
1. Market Loans	2,735.4	3,135.4	3,135.4	3,745.5	-	1,519.9	2,900.0	3,501.8
2. Loans from LIC	-	-	-	-	200.0	100.0	100.0	100.0
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	582.5	800.0	800.0	820.0	109.4	400.0	400.0	600.0
5. Loans from National Co-operative Development Corporation	20.7	11.8	11.8	40.8	-	-	-	26.8
6. WMA from RBI	-	405.0	405.0	405.0	1,367.4	-	1,633.6	-
7. Special Securities issued to NSSF	686.7	700.0	700.0	1,100.0	119.4	-	280.6	107.4
8. Others@ of which: Land Compensation and other Bonds	-	50.0	50.0	-	141.0	-	46.8	-
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>4.9</b>	<b>133.3</b>	<b>133.3</b>	<b>149.8</b>	<b>321.7</b>	<b>276.0</b>	<b>38.7</b>	<b>230.3</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	4.9	130.8	130.8	147.3	333.3	276.0	38.7	230.3
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	2.5	2.5	2.5	-	-	-	-
(i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
(ii) Others	-	2.5	2.5	2.5	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-11.7	-	-	-
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>166.8</b>	<b>201.7</b>	<b>201.7</b>	<b>220.0</b>	<b>253.2</b>	<b>300.1</b>	<b>330.1</b>	<b>367.6</b>
1. Housing	1.2	0.9	0.9	1.0	217.0	257.5	262.5	300.0
2. Urban Development	-	0.2	0.2	0.2	0.1	0.1	0.1	0.1
3. Crop Husbandry	-	-	-	-	-	-	-	-
4. Food Storage and Warehousing	-	-	-	-	-	-	-	-
5. Co-operation	0.8	0.6	0.6	0.7	0.3	5.0	5.0	5.0
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	-	-	-	-	-	-	-	-
8. Village and Small Industries	-	-	-	-	-	2.2	2.2	2.2
9. Industries and Minerals	-	0.1	0.1	0.1	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	164.7	199.9	199.9	218.0	31.1	35.0	60.0	60.0
12. Others**	-	-	-	-	4.6	0.4	0.4	0.4
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	<b>120.0</b>	<b>2,100.0</b>	<b>2,100.0</b>	<b>2,100.0</b>	-	<b>2,000.0</b>	<b>2,000.0</b>	<b>2,000.0</b>
<b>VII. Small Savings, Provident Funds, etc. (1 + 2)</b>	<b>1,215.6</b>	<b>1,822.7</b>	<b>1,822.7</b>	<b>2,005.0</b>	<b>3,967.9</b>	<b>4,329.1</b>	<b>4,374.4</b>	<b>4,529.1</b>
1. State Provident Funds	1,215.6	1,822.7	1,822.7	2,005.0	3,944.3	4,304.1	4,339.4	4,494.1
2. Others	-	-	-	-	23.6	25.0	35.0	35.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>272.6</b>	<b>283.1</b>	<b>302.8</b>	<b>329.4</b>	<b>239.0</b>	<b>239.0</b>	<b>250.0</b>	<b>475.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	141.0	156.3	156.3	175.6	160.0	160.0	170.0	217.5
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	131.6	126.8	146.5	153.8	79.0	79.0	80.0	257.5
<b>IX. Deposits and Advances (1 to 4)</b>	<b>8,236.5</b>	<b>3,762.0</b>	<b>3,762.0</b>	<b>3,927.2</b>	<b>4,766.3</b>	<b>1,749.6</b>	<b>3,588.4</b>	<b>2,095.9</b>
1. Civil Deposits	7,331.2	3,183.4	3,183.4	3,327.2	4,717.1	1,719.6	3,558.4	2,065.9
2. Deposits of Local Funds	-	-	-	-	-	-	-	-
3. Civil Advances	905.4	578.6	578.6	600.0	49.3	30.0	30.0	30.0
4. Others	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>109,399.2</b>	<b>107,436.7</b>	<b>107,436.7</b>	<b>109,138.4</b>	<b>48,225.7</b>	<b>50,244.2</b>	<b>75,138.8</b>	<b>46,125.1</b>
1. Suspense	-398.9	240.6	240.6	245.6	4,508.9	16,317.0	16,531.6	14,500.0
2. Cash Balance Investment Accounts	109,789.3	51,525.3	51,525.3	54,101.5	43,622.2	2,320.0	944.2	1,050.0
3. Deposits with RBI	-	55,634.8	55,634.8	54,755.3	-	31,527.0	57,589.2	30,500.0
4. Others	8.8	36.0	36.0	36.0	94.6	80.2	73.9	75.1
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XII. Miscellaneous Capital Receipts of which: Disinvestment</b>	-	-	-	-	-	-	-	-
<b>XIII. Remittances</b>	<b>14,840.7</b>	<b>9,119.8</b>	<b>9,119.8</b>	<b>9,492.9</b>	<b>11,137.8</b>	<b>8,861.2</b>	<b>8,861.2</b>	<b>7,720.5</b>

### Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	NAGALAND				ODISHA			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>98,338.9</b>	<b>53,020.2</b>	<b>82,778.3</b>	<b>87,105.5</b>	<b>1,886,786.2</b>	<b>346,473.4</b>	<b>333,380.3</b>	<b>2,044,105.8</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>7,607.6</b>	<b>5,745.2</b>	<b>(24.3)</b>	<b>7,438.5</b>	<b>32,102.0</b>	<b>64,038.1</b>	<b>57,381.5</b>	<b>77,247.7</b>
<b>I. External Debt #</b>	—	—	—	—	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>12,564.8</b>	<b>10,500.2</b>	<b>4,903.6</b>	<b>12,456.5</b>	<b>14,597.8</b>	<b>42,127.7</b>	<b>35,471.2</b>	<b>58,710.2</b>
1. Market Loans	5,774.1	4,300.2	3,553.6	6,274.3	—	24,927.7	18,491.2	40,460.2
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	561.4	575.5	373.1	500.0	6,026.2	10,000.0	10,000.0	10,000.0
5. Loans from National Co-operative Development Corporation	76.5	100.0	100.0	82.2	211.6	—	—	—
6. WMA from RBI	4,512.3	5,000.0	10.0	5,000.0	—	—	—	—
7. Special Securities issued to NSSF	56.7	100.0	240.0	100.0	7,560.0	6,000.0	6,000.0	8,000.0
8. Others@ of which: Land Compensation and other Bonds	1,583.8	424.5	626.9	500.0	800.0	1,200.0	980.0	250.0
<b>III. Loans and Advances from the Centre (1 to 6)</b>	—	<b>80.0</b>	<b>3.2</b>	<b>80.0</b>	<b>1,903.5</b>	<b>8,579.9</b>	<b>8,579.9</b>	<b>4,954.6</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	1,900.2	8,470.0	8,470.0	4,833.0
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	109.9	109.9	121.6
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	—	80.0	3.2	80.0	3.3	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>42.0</b>	<b>40.0</b>	<b>40.0</b>	<b>35.0</b>	<b>3,563.6</b>	<b>2,431.5</b>	<b>2,431.4</b>	<b>2,402.9</b>
1. Housing	0.3	3.9	3.9	3.5	0.9	25.0	25.0	1.0
2. Urban Development	—	—	—	—	1.4	4.0	4.0	1.5
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	36.4	19.4	19.4	19.5	11.3	75.0	75.0	30.0
6. Minor Irrigation	—	—	—	—	0.5	0.2	0.2	1.0
7. Power Projects	—	—	—	—	—	1,102.9	1,102.9	1,102.9
8. Village and Small Industries	—	1.5	1.5	1.4	18.1	9.0	9.0	20.0
9. Industries and Minerals	—	—	—	—	2,946.7	200.1	200.1	205.0
10. Road Transport	—	—	—	—	0.1	—	—	0.2
11. Government Servants, etc.+	5.3	15.1	15.1	10.6	263.7	670.2	670.2	684.9
12. Others**	—	—	—	—	320.9	345.1	345.1	356.5
<b>V. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>VI. Contingency Fund</b>	—	—	—	—	<b>110.7</b>	<b>4,000.0</b>	<b>4,000.0</b>	<b>4,000.0</b>
<b>VII. Small Savings, Provident Funds, etc. (1 + 2)</b>	<b>1,495.4</b>	<b>1,447.0</b>	<b>1,630.0</b>	<b>1,530.0</b>	<b>25,705.8</b>	<b>24,343.3</b>	<b>24,343.3</b>	<b>27,509.0</b>
1. State Provident Funds	1,455.7	1,420.0	1,600.0	1,500.0	25,705.3	24,303.2	24,303.2	27,508.5
2. Others	39.7	27.0	30.0	30.0	0.5	40.1	40.1	0.5
<b>VIII. Reserve Funds (1 to 4)</b>	<b>306.5</b>	<b>252.0</b>	<b>290.0</b>	<b>303.0</b>	<b>7,359.5</b>	<b>9,861.0</b>	<b>9,861.0</b>	<b>9,188.1</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	212.0	222.0	260.0	273.0	5,000.7	2,014.4	2,014.4	0.7
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	94.5	30.0	30.0	30.0	2,358.8	7,846.6	7,846.6	9,187.4
<b>IX. Deposits and Advances (1 to 4)</b>	<b>7,864.0</b>	<b>1,300.0</b>	<b>1,300.0</b>	<b>1,200.0</b>	<b>31,345.0</b>	<b>59,881.3</b>	<b>53,444.8</b>	<b>73,798.4</b>
1. Civil Deposits	7,755.9	1,200.0	1,200.0	1,100.0	22,737.0	24,382.3	24,382.3	24,196.7
2. Deposits of Local Funds	—	—	—	—	7,672.7	8,706.1	8,706.1	8,167.8
3. Civil Advances	108.1	100.0	100.0	100.0	869.5	855.1	855.1	885.2
4. Others	—	—	—	—	65.7	25,937.7	19,501.2	40,548.7
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>62,485.4</b>	<b>31,400.0</b>	<b>64,610.5</b>	<b>61,500.0</b>	<b>1,749,627.4</b>	<b>135,705.4</b>	<b>135,705.4</b>	<b>1,802,540.7</b>
1. Suspense	509.7	400.0	500.0	500.0	371.4	210.3	210.3	1,015.5
2. Cash Balance Investment Accounts	58,073.4	30,000.0	63,110.5	60,000.0	1,748,895.4	133,180.7	133,180.7	1,801,144.5
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	3,902.2	1,000.0	1,000.0	1,000.0	360.6	2,314.4	2,314.4	380.7
<b>XI. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>XII. Miscellaneous Capital Receipts of which: Disinvestment</b>	—	—	—	—	—	—	—	—
<b>XIII. Remittances</b>	<b>13,580.9</b>	<b>8,001.0</b>	<b>10,001.0</b>	<b>10,001.0</b>	<b>52,572.9</b>	<b>59,543.4</b>	<b>59,543.4</b>	<b>61,001.9</b>







Appendix III

**Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	TRIPURA				UTTARAKHAND			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>181,052.9</b>	<b>157,936.9</b>	<b>131,821.3</b>	<b>158,116.0</b>	<b>460,755.4</b>	<b>149,731.4</b>	<b>156,648.8</b>	<b>172,931.6</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>11,017.9</b>	<b>7,331.9</b>	<b>6,310.0</b>	<b>7,300.0</b>	<b>39,888.6</b>	<b>25,978.8</b>	<b>27,746.2</b>	<b>37,957.4</b>
<b>I. External Debt #</b>	—	—	—	—	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>6,310.2</b>	<b>5,176.9</b>	<b>5,200.0</b>	<b>5,730.0</b>	<b>25,510.4</b>	<b>23,665.0</b>	<b>30,582.4</b>	<b>32,160.0</b>
1. Market Loans	3,500.0	3,676.9	2,200.0	3,730.0	5,038.6	7,000.0	9,917.4	10,000.0
2. Loans from LIC	—	—	—	—	961.4	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	1,539.8	1,000.0	1,000.0	1,000.0	2,005.4	3,500.0	3,500.0	4,000.0
5. Loans from National Co-operative Development Corporation	—	—	—	—	44.8	165.0	165.0	160.0
6. WMA from RBI	—	—	—	—	9,692.7	7,000.0	7,000.0	8,000.0
7. Special Securities issued to NSSF	1,270.4	500.0	2,000.0	1,000.0	7,767.5	6,000.0	10,000.0	10,000.0
8. Others@ of which: Land Compensation and other Bonds	—	—	—	—	—	—	—	—
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>66.0</b>	<b>90.0</b>	<b>30.0</b>	<b>40.0</b>	<b>313.4</b>	<b>500.0</b>	<b>500.0</b>	<b>150.0</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	66.0	90.0	30.0	40.0	312.5	500.0	500.0	150.0
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	—	—	—	—	1.0	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>175.6</b>	<b>30.0</b>	<b>30.0</b>	<b>30.0</b>	<b>648.3</b>	<b>963.8</b>	<b>963.8</b>	<b>749.6</b>
1. Housing	—	—	—	—	—	—	—	—
2. Urban Development	—	—	—	—	—	—	—	—
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	4.3	—	—	—	3.6	10.0	10.0	10.0
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	165.0	—	—	—	570.5	900.0	900.0	700.0
8. Village and Small Industries	—	—	—	—	—	0.5	0.5	0.5
9. Industries and Minerals	—	—	—	—	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	6.3	30.0	30.0	30.0	74.2	53.3	53.3	39.1
12. Others**	—	—	—	—	—	—	—	—
<b>V. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>VI. Contingency Fund</b>	—	—	—	—	<b>370.5</b>	<b>450.0</b>	<b>450.0</b>	<b>2,350.0</b>
<b>VII. Small Savings, Provident Funds, etc. (1 + 2)</b>	<b>6,205.3</b>	<b>5,670.0</b>	<b>5,015.6</b>	<b>6,258.7</b>	<b>14,218.0</b>	<b>11,451.0</b>	<b>11,451.0</b>	<b>10,276.8</b>
1. State Provident Funds	6,045.9	5,635.0	4,915.7	6,138.8	13,947.7	11,272.5	11,272.5	9,965.8
2. Others	159.4	35.0	100.0	120.0	270.2	178.5	178.5	311.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>352.6</b>	<b>150.0</b>	<b>58.7</b>	<b>70.4</b>	<b>517.1</b>	<b>1,401.0</b>	<b>1,401.0</b>	<b>1,721.0</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	192.5	—	—	—	513.8	1,250.0	1,250.0	1,500.0
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	160.1	150.0	58.7	70.4	3.2	151.0	151.0	221.0
<b>IX. Deposits and Advances (1 to 4)</b>	<b>2,589.7</b>	<b>1,900.0</b>	<b>2,301.2</b>	<b>2,551.5</b>	<b>22,228.2</b>	<b>13,540.0</b>	<b>13,540.0</b>	<b>24,763.6</b>
1. Civil Deposits	2,382.7	500.0	832.7	999.3	12,642.9	9,926.0	9,926.0	16,926.0
2. Deposits of Local Funds	—	1,300.0	1,300.0	1,350.0	7,573.1	2,114.0	2,114.0	6,337.6
3. Civil Advances	207.1	100.0	168.5	202.2	1,056.1	1,000.0	1,000.0	1,000.0
4. Others	—	—	—	—	956.0	500.0	500.0	500.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>153,371.5</b>	<b>140,419.0</b>	<b>111,207.2</b>	<b>133,861.2</b>	<b>380,626.2</b>	<b>70,100.7</b>	<b>70,100.6</b>	<b>70,600.6</b>
1. Suspense	1,794.4	400.0	450.0	472.5	322.8	100.6	100.6	600.6
2. Cash Balance Investment Accounts	151,566.1	140,015.0	110,752.5	133,383.0	65,365.6	—	—	—
3. Deposits with RBI	—	—	—	—	221,068.0	—	—	—
4. Others	11.1	4.0	4.7	5.7	93,869.8	70,000.1	70,000.0	70,000.0
<b>XI. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	<b>4,000.0</b>
<b>XII. Miscellaneous Capital Receipts of which: Disinvestment</b>	—	—	—	—	<b>4,900.0</b>	<b>1,500.0</b>	<b>1,500.0</b>	—
<b>XIII. Remittances</b>	<b>11,981.9</b>	<b>4,501.0</b>	<b>7,978.5</b>	<b>9,574.1</b>	<b>11,423.4</b>	<b>26,160.0</b>	<b>26,160.0</b>	<b>26,160.0</b>



Appendix III

**Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	ALL STATES			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>37,817,991.5</b>	<b>20,599,077.1</b>	<b>25,404,675.9</b>	<b>26,476,592.2</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>2,394,968.3</b>	<b>2,428,596.3</b>	<b>2,365,969.1</b>	<b>2,750,788.2</b>
<b>I. External Debt #</b>	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>1,984,545.3</b>	<b>2,477,641.9</b>	<b>2,211,555.0</b>	<b>2,661,215.9</b>
1. Market Loans	1,290,567.0	1,483,564.9	1,204,067.0	1,632,900.2
2. Loans from LIC	4,585.7	7,070.8	7,070.8	7,020.0
3. Loans from SBI and other Banks	33,300.0	51,000.0	32,200.0	32,000.0
4. Loans from National Bank for Agriculture and Rural Development	118,560.8	137,576.1	133,033.8	143,521.2
5. Loans from National Co-operative Development Corporation	4,727.1	3,428.8	4,043.1	5,220.4
6. WMA from RBI	157,131.4	489,205.1	289,098.7	465,215.1
7. Special Securities issued to NSSF	335,368.5	259,112.7	510,072.8	352,317.9
8. Others@ of which: Land Compensation and other Bonds	40,304.7 208.0	46,683.5 3.3	31,968.8 3.3	23,021.0 3.3
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>81,068.9</b>	<b>154,451.9</b>	<b>133,941.5</b>	<b>179,179.9</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	82,098.0 —	145,878.1 —	132,154.5 —	169,490.3 —
2. Central Plan Schemes	—	—	—	—
3. Centrally Sponsored Schemes	-16.7	4,770.1	1,538.7	8,984.2
4. Non-Plan (i + ii)	79.0	203.7	148.2	605.4
(i) Relief for Natural Calamities	—	—	—	—
(ii) Others	79.0	203.7	148.2	605.4
5. Ways and Means Advances from Centre	-1,130.0	3,600.0	100.0	100.0
6. Loans for Special Schemes	38.6	—	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>80,878.2</b>	<b>42,104.8</b>	<b>55,978.9</b>	<b>44,827.7</b>
1. Housing	880.7	2,483.3	1,797.4	1,824.7
2. Urban Development	432.8	710.1	1,433.3	1,420.5
3. Crop Husbandry	2,109.8	458.5	597.1	452.9
4. Food Storage and Warehousing	28,789.1	8,097.8	9,472.4	9,474.1
5. Co-operation	3,719.8	1,773.7	3,823.3	2,335.9
6. Minor Irrigation	0.7	1.9	1.9	2.8
7. Power Projects	26,242.4	5,028.5	12,513.2	5,827.6
8. Village and Small Industries	713.8	782.5	812.8	824.9
9. Industries and Minerals	5,144.4	4,310.0	6,472.4	4,099.5
10. Road Transport	0.6	25.1	25.0	95.0
11. Government Servants, etc.+	8,452.2	11,624.8	10,414.5	11,328.0
12. Others**	4,391.9	6,808.7	8,615.5	7,141.6
<b>V. Inter-State Settlement</b>	<b>57.9</b>	<b>0.2</b>	<b>0.2</b>	<b>0.2</b>
<b>VI. Contingency Fund</b>	<b>10,547.5</b>	<b>12,110.0</b>	<b>20,073.8</b>	<b>14,010.0</b>
<b>VII. Small Savings, Provident Funds, etc. (1 + 2)</b>	<b>590,745.7</b>	<b>648,177.3</b>	<b>680,379.5</b>	<b>814,361.8</b>
1. State Provident Funds	447,577.8	486,150.3	504,314.6	611,466.8
2. Others	143,167.9	162,027.1	176,064.9	202,895.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>253,676.1</b>	<b>244,597.4</b>	<b>253,630.7</b>	<b>290,156.3</b>
1. Depreciation/Renewal Reserve Funds	-213.8	1,573.7	1,555.5	1,646.7
2. Sinking Funds	103,481.6	129,604.5	122,802.3	155,875.2
3. Famine Relief Fund	-2.4	4.9	3.9	3.9
4. Others	150,410.7	113,414.3	129,269.0	132,630.6
<b>IX. Deposits and Advances (1 to 4)</b>	<b>3,008,301.8</b>	<b>2,575,161.4</b>	<b>2,719,860.7</b>	<b>3,089,454.4</b>
1. Civil Deposits	1,081,019.7	759,171.7	935,689.3	966,066.8
2. Deposits of Local Funds	1,404,196.7	1,263,213.4	1,325,609.0	1,492,409.2
3. Civil Advances	41,816.5	33,483.2	35,543.6	37,163.5
4. Others	481,268.9	519,293.0	423,018.8	593,814.8
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>30,187,656.7</b>	<b>13,270,624.0</b>	<b>18,103,780.3</b>	<b>18,301,353.8</b>
1. Suspense	-284,222.2	103,038.8	329,144.1	333,970.4
2. Cash Balance Investment Accounts	22,634,260.6	8,227,184.6	11,591,750.7	11,378,273.3
3. Deposits with RBI	4,151,150.4	2,425,793.9	2,837,734.5	2,805,282.5
4. Others	3,686,468.0	2,514,606.8	3,345,151.0	3,783,827.7
<b>XI. Appropriation to Contingency Fund</b>	<b>6,000.0</b>	—	<b>11,500.0</b>	<b>4,000.0</b>
<b>XII. Miscellaneous Capital Receipts</b> of which: Disinvestment	<b>8,124.5</b> 498.4	<b>31,545.8</b> 159.6	<b>9,547.1</b> 6,252.1	<b>20,424.1</b> 224.1
<b>XIII. Remittances</b>	<b>1,606,388.7</b>	<b>1,142,662.3</b>	<b>1,204,428.1</b>	<b>1,057,608.1</b>

**Appendix III: Capital Receipts of States and Union Territories with Legislature (Concl'd.)**

(₹ Million)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)	2009-10 (Accounts)	2010-11 (Budget Estimates)	2010-11 (Revised Estimates)	2011-12 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	20,871.5	13,142.7	46,189.4	18,395.1	49,869.3	82,089.2	97,843.2	104,071.7
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	20,871.5	13,142.7	46,189.4	18,395.1	9,196.5	16,260.2	10,604.5	12,032.6
<b>I. External Debt #</b>	-	-	-	-	-	-	-	-
<b>II. Internal Debt (1 to 8)</b>	17,690.0	10,000.0	42,980.0	15,000.0	5,494.3	10,360.0	8,850.0	9,250.0
1. Market Loans	-	-	-	-	-	-	-	-
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	17,690.0	10,000.0	42,980.0	15,000.0	-	-	-	-
8. Others@ Of which:	-	-	-	-	5,494.3	10,360.0	8,850.0	9,250.0
Land Compensation and other Bonds	-	-	-	-	-	-	-	-
<b>III. Loans and Advances from the Centre (1 to 6)</b>	-	-	-	-	1,100.2	1,220.0	1,649.8	1,970.0
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	1,100.2	1,220.0	1,649.8	1,970.0
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	3,181.5	3,142.7	3,209.4	3,395.1	47.6	60.0	45.0	60.4
1. Housing	-	-	-	-	-	-	-	-
2. Urban Development	-	-	-	-	-	-	-	-
3. Crop Husbandry	-	-	-	-	-	-	-	-
4. Food Storage and Warehousing	-	-	-	-	-	-	-	-
5. Co-operation	-	-	-	-	-	-	-	-
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	-	-	-	-	-	-	-	-
8. Village and Small Industries	-	-	-	-	-	-	-	-
9. Industries and Minerals	-	-	-	-	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	30.8	30.0	25.0	23.9	-	-	-	-
12. Others**	3,150.8	3,112.7	3,184.4	3,371.2	47.6	60.0	45.0	60.4
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1 + 2)</b>	-	-	-	-	2,153.4	2,140.0	2,338.3	2,572.3
1. State Provident Funds	-	-	-	-	2,116.4	2,100.0	2,300.0	2,530.0
2. Others	-	-	-	-	37.0	40.0	38.3	42.3
<b>VIII. Reserve Funds (1 to 4)</b>	-	-	-	-	129.6	50.0	83.0	120.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	129.6	50.0	83.0	120.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-
<b>IX. Deposits and Advances (1 to 4)</b>	-	-	-	-	1,184.5	1,202.4	1,260.3	1,399.0
1. Civil Deposits	-	-	-	-	646.1	688.4	900.0	1,000.0
2. Deposits of Local Funds	-	-	-	-	452.2	265.0	82.3	90.0
3. Civil Advances	-	-	-	-	7.5	9.0	8.0	9.0
4. Others	-	-	-	-	78.6	240.0	270.0	300.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	-	-	-	39,427.2	67,056.8	83,616.8	88,700.0
1. Suspense	-	-	-	-	325.1	1,500.0	320.8	350.0
2. Cash Balance Investment Accounts	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	34,539.2	33,000.0	40,000.0	44,000.0
4. Others	-	-	-	-	4,562.8	32,556.8	43,296.0	44,350.0
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XII. Miscellaneous Capital Receipts of which: Disinvestment</b>	-	-	-	-	332.6	-	-	-
<b>XIII. Remittances</b>	-	-	-	-	-	-	-	-

- : Nil/Negligible/Not available.

\* : Sum of Items I to XIII where Items V to XI, XIII and II(3) are on a net basis while Items II(6) and X(2 and 3) are excluded. Items II (6) and X (2 and 3) have been taken as financing items for overall surplus/deficit.

# : As per the Constitution of India, States cannot raise resources directly from external agencies.

@ : Include Land Compensation Bonds, loans from Khadi and Village Industries Commission, CWC, etc.

+ : Comprises recovery of loans and advances from Government Servants for housing, purchase of conveyance, festivals, marriages, etc.

\*\* : Include recovery of loans and advances for Education, Art and Culture, Social Security and Welfare, Fisheries and Animal Husbandry, etc.

Also see Notes to Appendices.

Source : Budget Documents of the State Governments.

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature  
ANDHRA PRADESH

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>												
<b>I. Total Capital Outlay (1 + 2)</b>												
<b>1. Development (a + b)</b>												
<b>(a) Social Services (1 to 9)</b>												
1. Education, Sports, Art and Culture	154,684.2	1,528,449.3	1,683,133.6	163,190.7	442,536.4	605,727.1	143,086.5	438,686.4	581,772.9	215,393.6	471,929.7	687,323.3
2. Medical and Public Health	154,684.2	61,594.4	216,268.6	163,190.7	72,412.4	235,603.2	143,086.5	66,562.4	211,648.9	215,393.6	68,330.3	283,723.9
3. Family Welfare	139,546.7	-1,616.2	137,930.5	143,370.8	2.3	143,373.1	123,694.0	2.3	123,696.3	178,543.1	2.3	178,545.4
4. Water Supply and Sanitation	138,636.5	-1,621.3	137,015.2	142,643.2	2.3	142,645.5	122,976.5	2.3	122,978.7	176,893.4	2.3	176,895.8
5. Housing	6,394.4	-	6,394.4	11,384.3	-	11,384.3	10,391.8	-	10,391.8	10,783.3	-	10,783.3
6. Urban Development	423.5	-	423.5	4,221.5	-	4,221.5	4,731.1	-	4,731.1	1,628.5	-	1,628.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	398.5	-	398.5	471.3	-	471.3	245.0	-	245.0	320.0	-	320.0
8. Social Security and Welfare	2.5	-	2.5	20.0	-	20.0	15.0	-	15.0	20.0	-	20.0
9. Others*	2,921.1	-	2,921.1	1,510.3	-	1,510.3	1,505.2	-	1,505.2	2,510.3	-	2,510.3
<b>(b) Economic Services (1 to 10)</b>												
1. Agriculture and Allied Activities (i to xi)	167.2	-	167.2	83.8	-	83.8	83.8	-	83.8	113.8	-	113.8
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	2,305.4	-	2,305.4	3,029.0	-	3,029.0	3,015.3	-	3,015.3	4,393.4	-	4,393.4
iv) Dairy Development	94.3	-	94.3	788.8	-	788.8	328.8	-	328.8	336.3	-	336.3
v) Fisheries	81.9	-	81.9	1,259.6	-	1,259.6	467.6	-	467.6	1,458.9	-	1,458.9
vi) Forestry and Wild Life	132,242.1	-1,621.3	130,620.8	131,258.9	2.3	131,261.2	112,584.7	2.3	112,587.0	166,110.2	2.3	166,112.5
vii) Plantations	5.8	-	5.8	216.8	-	216.8	368.3	-	368.3	789.2	-	789.2
viii) Food Storage and Warehousing	-	-	-	5.0	-	5.0	2.5	-	2.5	5.0	-	5.0
ix) Agricultural Research and Education	42.1	-	42.1	15.7	-	15.7	7.8	-	7.8	127.0	-	127.0
x) Co-operation	3.5	-	3.5	15.0	-	15.0	15.0	-	15.0	117.5	-	117.5
xi) Others @	0.5	-	0.5	9.0	-	9.0	9.0	-	9.0	11.8	-	11.8
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-48.6	-	-48.6	172.2	-	172.2	333.9	-	333.9	527.9	-	527.9
4. Major and Medium Irrigation and Flood Control	-	-	-	-	-	-	-	-	-	-	-	-
5. Energy	112,392.5	-	112,392.5	112,118.6	-	112,118.6	93,953.7	-	93,953.7	137,521.8	-	137,521.8
6. Industry and Minerals (i to iv)	100.0	-	100.0	34.0	-	34.0	33.8	-	33.8	387.8	-	387.8
i) Village and Small Industries	40.0	-	40.0	1.5	-	1.5	1.3	-	1.3	0.7	-	0.7
ii) Iron and Steel Industries	-	-	-	2.5	-	2.5	2.5	-	2.5	2.5	-	2.5
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	40.0	-	40.0	30.0	-	30.0	30.0	-	30.0	180.0	-	180.0
7. Transport (i + ii)	14,618.8	-1,621.4	12,997.4	15,039.6	-	15,039.6	14,379.0	-	14,379.0	19,378.2	0.1	19,378.3
i) Roads and Bridges	13,916.2	-1,621.4	12,294.8	14,510.3	-	14,510.3	14,195.5	-	14,195.5	18,908.2	0.1	18,908.3
ii) Others **	702.6	-	702.6	529.3	-	529.3	183.5	-	183.5	470.0	-	470.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
ANDHRA PRADESH

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	5,085.0		5,085.1	3,850.0	2.3	3,852.3	3,850.0	2.3	3,852.3	7,850.0	2.3	7,852.3
i) Tourism	5,085.0		5,085.1	3,850.0	2.3	3,852.3	3,850.0	2.3	3,852.3	7,850.0	2.3	7,852.3
ii) Others @ @	910.2	5.1	915.3	727.6		727.6	717.6		717.6	1,649.7		1,649.7
<b>2. Non-Development (General Services)</b>												
<b>II. Discharge of Internal Debt (1 to 8)</b>												
1. Market Loans		47,817.0	47,817.0		88,751.7	88,751.7		88,751.7	88,751.7		88,367.1	88,367.1
2. Loans from LIC		20,974.0	20,974.0		17,663.4	17,663.4		17,663.4	17,663.4		23,942.0	23,942.0
3. Loans from SBI and other Banks		3,493.3	3,493.3		3,486.8	3,486.8		3,486.8	3,486.8		1,089.6	1,089.6
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation		4,802.1	4,802.1		6,119.4	6,119.4		6,119.4	6,119.4		8,405.1	8,405.1
6. WMA from RBI		529.1	529.1		271.7	271.7		271.7	271.7		435.0	435.0
7. Special Securities issued to NSSF		330.1	330.1		30,000.0	30,000.0		30,000.0	30,000.0		30,000.0	30,000.0
8. Others		5,156.1	5,156.1		7,578.9	7,578.9		7,578.9	7,578.9		10,022.2	10,022.2
of which: Land Compensation Bonds		12,532.3	12,532.3		23,631.5	23,631.5		23,631.5	23,631.5		14,473.2	14,473.2
		2,436.2	2,436.2		2,436.1	2,436.1		2,436.1	2,436.1		2,436.1	2,436.1
<b>III. Repayment of Loans to the Centre (1 to 7)</b>												
1. State Plan Schemes		14,953.0	14,953.0		8,578.0	8,578.0		8,578.0	8,578.0		8,730.4	8,730.4
of which: Advance release of Plan		14,793.5	14,793.5		8,427.1	8,427.1		8,427.1	8,427.1		8,578.6	8,578.6
Assistance for Natural Calamities												
2. Central Plan Schemes		16.9	16.9		21.1	21.1		21.1	21.1		21.1	21.1
3. Centrally Sponsored Schemes		66.8	66.8		65.0	65.0		65.0	65.0		65.4	65.4
4. Non-Plan (i + ii)		75.7	75.7		64.8	64.8		64.8	64.8		65.4	65.4
i) Relief for Natural Calamities												
ii) Others		75.7	75.7		64.8	64.8		64.8	64.8		65.4	65.4
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
<b>IV. Loans and Advances by State Governments (1+2)</b>												
1. Development Purposes (a + b)	15,137.5	760.7	15,898.2	19,819.9	5,080.5	24,900.4	19,392.4	1,230.5	20,622.9	36,850.5	1,230.5	38,081.0
a) Social Services (1 to 7)	15,085.0	184.7	15,269.7	19,819.9	4,362.0	24,181.9	19,392.4	512.0	19,904.4	36,850.5	512.0	37,362.5
1. Education, Sports, Art and Culture	14,184.8	184.7	14,369.5	14,527.4	4,362.0	18,889.4	18,382.1	512.0	18,894.1	26,768.8	512.0	27,280.8
2. Medical and Public Health												
3. Family Welfare	1,366.0		1,366.0	1,180.0		1,180.0	966.7		966.7	966.5		966.5
4. Water Supply and Sanitation	2,875.0		2,875.0	3,000.0		3,000.0	3,000.0		3,000.0	3,000.0		3,000.0
5. Housing	3,998.5	5.3	4,003.8	9,905.0	12.0	9,917.0	9,905.0	12.0	9,917.0	13,761.3	12.0	13,773.3
6. Government Servants (Housing)		179.4	179.4		500.0	500.0		500.0	500.0		500.0	500.0
7. Others	5,945.3		5,945.3	442.4	3,850.0	4,292.4	4,510.4		4,510.4	9,051.0		9,051.0
b) Economic Services (1 to 10)	900.2		900.2	5,292.5		5,292.5	1,010.3		1,010.3	10,081.7		10,081.7
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation	9.4		9.4	107.8		107.8	223.2		223.2	25.3		25.3
5. Major and Medium Irrigation, etc.												



## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
ANDHRA PRADESH

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
6. Power Projects	-	-	-	4,575.0	-	4,575.0	10.0	-	10.0	6,030.0	-	6,030.0
7. Village and Small Industries	6.0	-	6.0	94.1	-	94.1	94.1	-	94.1	94.1	-	94.1
8. Other Industries and Minerals	136.0	-	136.0	161.7	-	161.7	329.0	-	329.0	329.0	-	329.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	748.9	-	748.9	354.0	-	354.0	354.0	-	354.0	3,603.3	-	3,603.3
<b>2. Non-Development Purposes (a + b)</b>	<b>52.5</b>	<b>575.9</b>	<b>628.4</b>	-	<b>718.5</b>	<b>718.5</b>	-	<b>718.5</b>	<b>718.5</b>	-	<b>718.5</b>	<b>718.5</b>
a) Government Servants (other than Housing)	-	575.9	575.9	-	718.5	718.5	-	718.5	718.5	-	718.5	718.5
b) Miscellaneous	52.5	-	52.5	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	4.1	4.1	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	14,218.7	14,218.7	-	15,869.5	15,869.5	-	15,869.5	15,869.5	-	17,740.4	17,740.4
1. State Provident Funds	-	12,220.6	12,220.6	-	12,878.1	12,878.1	-	12,878.1	12,878.1	-	14,862.4	14,862.4
2. Others	-	1,998.1	1,998.1	-	2,991.4	2,991.4	-	2,991.4	2,991.4	-	2,878.0	2,878.0
<b>VIII. Reserve Funds (1 to 4)</b>	-	20,289.4	20,289.4	-	14,781.8	14,781.8	-	14,781.8	14,781.8	-	16,070.3	16,070.3
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	6,778.1	6,778.1	-	7,238.5	7,238.5	-	7,238.5	7,238.5	-	7,962.3	7,962.3
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	13,511.3	13,511.3	-	7,543.3	7,543.3	-	7,543.3	7,543.3	-	8,108.0	8,108.0
<b>IX. Deposits and Advances (1 to 4)</b>	-	369,215.7	369,215.7	309,472.7	309,472.7	309,472.7	-	309,472.7	309,472.7	-	339,788.7	339,788.7
1. Civil Deposits	-	190,374.6	190,374.6	188,540.7	188,540.7	188,540.7	-	188,540.7	188,540.7	-	207,394.7	207,394.7
2. Deposits of Local Funds	-	89,335.3	89,335.3	65,889.4	65,889.4	65,889.4	-	65,889.4	65,889.4	-	72,169.7	72,169.7
3. Civil Advances	-	1,018.2	1,018.2	3,327.8	3,327.8	3,327.8	-	3,327.8	3,327.8	-	3,660.6	3,660.6
4. Others	-	88,487.6	88,487.6	51,714.7	51,714.7	51,714.7	-	51,714.7	51,714.7	-	56,563.8	56,563.8
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	879,279.3	879,279.3	-	-	-	-	-	-	-	-	-
1. Suspense	-	2,085.1	2,085.1	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	756,877.1	756,877.1	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	120,317.0	120,317.0	-	-	-	-	-	-	-	-	-
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	183,527.8	183,527.8	-	-	-	-	-	-	-	-	-
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	12,304.2	12,304.2	-	-	35,483.2	-	-	5,401.7	-	-	38,256.4
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-9,292.1	-9,292.1	-	-	-35,333.8	-	-	-4,015.2	-	-	-35,976.0
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	3,012.1	3,012.1	-	-	149.4	-	-	1,386.4	-	-	2,280.4
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	3,012.1	3,012.1	-	-	149.4	-	-	1,386.4	-	-	2,280.4
i. Increase (+)/Decrease (-) in Cash Balances	-	3,110.4	3,110.4	-	-	149.4	-	-	1,386.4	-	-	2,280.4
a) Opening Balance	-	-2,859.6	-2,859.6	-	-	-2,571.0	-	-	322.3	-	-	1,708.8
b) Closing Balance	-	250.9	250.9	-	-	-2,421.6	-	-	1,708.7	-	-	3,989.2
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (+)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-98.3	-98.3	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
ARUNACHAL PRADESH

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	12,130.5	227,579.7	239,710.2	18,690.8	75,393.4	94,084.3	30,139.5	253,837.1	283,976.6	25,279.0	266,355.9	291,634.9
2	12,130.5	3,248.3	15,378.8	18,690.8	17,163.2	35,854.1	30,139.5	2,487.4	32,626.9	25,279.0	2,462.1	27,741.1
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>												
<b>I. Total Capital Outlay (1 + 2)</b>												
<b>1. Development (a + b)</b>												
<b>(a) Social Services (1 to 9)</b>												
1. Education, Sports, Art and Culture	9,469.4	228.2	9,697.6	5,962.6	24.0	5,986.6	18,237.0	135.1	18,372.1	9,031.6	17.9	9,049.5
2. Medical and Public Health	1,520.0	16.0	1,536.0	1,804.7	-	1,804.7	4,550.3	107.2	4,657.6	2,002.6	-	2,002.6
3. Family Welfare	313.9	-	313.9	222.9	-	222.9	1,119.1	-	1,119.1	137.9	-	137.9
4. Water Supply and Sanitation	55.9	16.0	71.9	6.4	-	6.4	323.5	3.3	326.9	135.5	-	135.5
5. Housing	312.9	-	312.9	-	-	-	856.7	-	856.7	187.3	-	187.3
6. Urban Development	47.3	-	47.3	-	-	-	198.0	3.9	201.9	140.6	-	140.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	721.6	-	721.6	-	-	-	1,664.1	100.0	1,764.1	1,039.9	-	1,039.9
8. Social Security and Welfare	-	-	-	-	-	-	-	-	-	-	-	-
9. Others*	61.1	-	61.1	159.6	-	159.6	362.1	-	362.1	353.2	-	353.2
<b>(b) Economic Services (1 to 10)</b>	7,949.4	212.2	8,161.6	4,157.9	24.0	4,181.9	13,686.7	27.9	13,714.5	7,029.1	17.9	7,046.9
1. Agriculture and Allied Activities (i to xi)	154.4	12.2	166.6	-	24.0	24.0	175.5	19.6	195.1	118.1	17.9	136.0
i) Crop Husbandry	-	-	-	-	-	-	68.4	-	68.4	63.1	-	63.1
ii) Soil and Water Conservation	14.6	-	14.6	-	-	-	12.0	-	12.0	15.6	-	15.6
iii) Animal Husbandry	46.6	-	46.6	-	-	-	20.6	-	20.6	2.0	-	2.0
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	10.0	-	10.0	-	-	-	36.2	-	36.2	3.5	-	3.5
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	12.2	12.2	-	24.0	24.0	26.7	19.6	46.3	26.7	17.9	44.6
x) Co-operation	6.0	-	6.0	-	-	-	-	-	-	-	-	-
xi) Others @	77.2	-	77.2	-	-	-	11.8	-	11.8	7.2	-	7.2
2. Rural Development	270.9	-	270.9	154.7	-	154.7	350.2	-	350.2	162.3	-	162.3
3. Special Area Programmes of which: Hill Areas	664.9	-	664.9	913.6	-	913.6	1,883.0	-	1,883.0	1,340.4	-	1,340.4
4. Major and Medium Irrigation and Flood Control	183.1	200.0	383.1	2.0	-	2.0	1,120.8	-	1,120.8	121.1	-	121.1
5. Energy	2,935.8	-	2,935.8	900.4	-	900.4	3,132.0	6.6	3,138.6	868.5	-	868.5
6. Industry and Minerals (i to iv)	3.3	-	3.3	-	-	-	36.1	-	36.1	18.0	-	18.0
i) Village and Small Industries	-	-	-	-	-	-	29.8	-	29.8	11.5	-	11.5
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	3.3	-	3.3	-	-	-	6.2	-	6.2	6.5	-	6.5
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	3,516.1	-	3,516.1	1,908.2	-	1,908.2	6,412.1	1.7	6,413.8	3,915.1	-	3,915.1
i) Roads and Bridges	3,461.0	-	3,461.0	1,908.0	-	1,908.0	6,306.0	1.7	6,307.7	3,859.0	-	3,859.0
ii) Others **	55.1	-	55.1	0.2	-	0.2	106.2	-	106.2	56.1	-	56.1
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

## Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**ARUNACHAL PRADESH**

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
2												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	221.0	-	221.0	279.0	-	279.0	576.9	-	576.9	485.5	-	485.5
i) Tourism	218.8	-	218.8	276.5	-	276.5	531.2	-	531.2	462.6	-	462.6
ii) Others @	2.2	-	2.2	2.5	-	2.5	45.7	-	45.7	22.9	-	22.9
<b>2. Non-Development (General Services)</b>	<b>624.0</b>	<b>618.1</b>	<b>1,242.1</b>	<b>12,728.2</b>	-	<b>12,728.2</b>	<b>11,902.5</b>	<b>178.7</b>	<b>12,081.1</b>	<b>16,233.2</b>	-	<b>16,233.2</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>		<b>2,143.3</b>	<b>2,143.3</b>		<b>16,850.6</b>	<b>16,850.6</b>		<b>1,839.2</b>	<b>1,839.2</b>		<b>2,135.0</b>	<b>2,135.0</b>
1. Market Loans												
2. Loans from LIC												
3. Loans from SBI and other Banks												
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation												
6. WMA from RBI												
7. Special Securities issued to NSSF		1,276.3	1,276.3		300.0	300.0		200.0	200.0		200.0	200.0
8. Others		867.0	867.0		16,550.6	16,550.6		1,639.2	1,639.2		1,935.0	1,935.0
of which: Land Compensation Bonds												
<b>III. Repayment of Loans to the Centre (1 to 7)</b>		<b>241.2</b>	<b>241.2</b>		<b>252.7</b>	<b>252.7</b>		<b>273.5</b>	<b>273.5</b>		<b>273.2</b>	<b>273.2</b>
1. State Plan Schemes		241.2	241.2		252.7	252.7		273.5	273.5		273.2	273.2
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes												
3. Centrally Sponsored Schemes												
4. Non-Plan (i + ii)												
i) Relief for Natural Calamities												
ii) Others												
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>2,037.1</b>	<b>17.5</b>	<b>2,054.6</b>		<b>36.0</b>	<b>36.0</b>		<b>61.0</b>	<b>61.0</b>	<b>14.2</b>	<b>36.0</b>	<b>50.2</b>
<b>1. Development Purposes (a + b)</b>	<b>2,037.1</b>		<b>2,037.1</b>					<b>25.0</b>	<b>25.0</b>	<b>14.2</b>		<b>14.2</b>
<b>a) Social Services (1 to 7)</b>	<b>2,012.1</b>		<b>2,012.1</b>									
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing												
6. Government Servants (Housing)												
7. Others			<b>2,012.1</b>									
<b>b) Economic Services (1 to 10)</b>	<b>25.0</b>		<b>25.0</b>					<b>25.0</b>	<b>25.0</b>	<b>14.2</b>		<b>14.2</b>
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation										<b>14.2</b>		<b>14.2</b>
5. Major and Medium Irrigation, etc.												

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**ARUNACHAL PRADESH**

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
6. Power Projects 7. Village and Small Industries 8. Other Industries and Minerals 9. Rural Development 10. Others	25.0	-	25.0	-	-	-	-	25.0	25.0	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	-	17.5	17.5	-	36.0	36.0	-	36.0	36.0	-	36.0	36.0
a) Government Servants (other than Housing) b) Miscellaneous	-	17.5	17.5	-	36.0	36.0	-	36.0	36.0	-	36.0	36.0
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	754.7	754.7	-	192.1	192.1	-	796.3	796.3	-	812.7	812.7
1. State Provident Funds	-	733.0	733.0	-	188.2	188.2	-	780.3	780.3	-	795.9	795.9
2. Others	-	21.6	21.6	-	3.9	3.9	-	16.0	16.0	-	16.8	16.8
<b>VIII. Reserve Funds (1 to 4)</b>	-	150.0	150.0	-	157.5	157.5	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	150.0	150.0	-	157.5	157.5	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IX. Deposits and Advances (1 to 4)</b>	-	6,257.9	6,257.9	-	773.4	773.4	-	259.1	259.1	-	272.0	272.0
1. Civil Deposits	-	5,492.9	5,492.9	-	700.1	700.1	-	148.3	148.3	-	155.7	155.7
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	764.9	764.9	-	73.3	73.3	-	110.7	110.7	-	116.3	116.3
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	189,060.0	189,060.0	-	53,366.2	53,366.2	-	243,798.7	243,798.7	-	255,988.6	255,988.6
1. Suspense	-	1,466.0	1,466.0	-	2,116.7	2,116.7	-	243,744.6	243,744.6	-	255,931.9	255,931.9
2. Cash Balance Investment Accounts	-	187,262.7	187,262.7	-	51,135.7	51,135.7	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	331.3	331.3	-	113.8	113.8	-	54.1	54.1	-	56.8	56.8
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	28,108.9	28,108.9	-	3,741.0	3,741.0	-	6,495.6	6,495.6	-	6,820.4	6,820.4
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	5,961.3	5,961.3	-	17,594.1	17,594.1	-	29,247.8	29,247.8	-	23,348.5	23,348.5
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-4,014.8	-4,014.8	-	-30,094.9	-30,094.9	-	-43,595.9	-43,595.9	-	-38,096.6	-38,096.6
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	1,946.5	1,946.5	-	-12,500.8	-12,500.8	-	-14,348.1	-14,348.1	-	-14,748.1	-14,748.1
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	1,946.5	1,946.5	-	-12,500.8	-12,500.8	-	-14,348.1	-14,348.1	-	-14,748.1	-14,748.1
i. Increase (+)/Decrease (-) in Cash Balances	-	2,905.1	2,905.1	-	-10,454.2	-10,454.2	-	-13,648.1	-13,648.1	-	-14,048.1	-14,048.1
a) Opening Balance	-	-4,394.4	-4,394.4	-	-131.6	-131.6	-	-1,489.3	-1,489.3	-	-830.4	-830.4
b) Closing Balance	-	-1,489.3	-1,489.3	-	-10,585.8	-10,585.8	-	-15,137.4	-15,137.4	-	-14,878.5	-14,878.5
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-958.5	-958.5	-	-1,346.6	-1,346.6	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-700.0	-700.0	-	-	-700.0	-	-	-700.0

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
ASSAM

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>												
<b>I. Total Capital Outlay (1 + 2)</b>												
<b>1. Development (a + b)</b>												
<b>(a) Social Services (1 to 9)</b>												
1. Education, Sports, Art and Culture	5.0	—	5.0	0.6	—	0.6	—	0.6	—	1.8	—	1.8
2. Medical and Public Health	24.9	17.3	42.1	68.9	10.0	78.9	68.9	10.0	78.9	263.0	10.0	273.0
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	2,371.5	—	2,371.5	1,629.3	—	1,629.3	1,629.3	—	1,629.3	720.0	—	720.0
5. Housing	52.8	16.3	69.1	127.8	26.0	153.8	239.8	36.0	275.8	677.5	26.0	703.5
6. Urban Development	1,869.9	121.8	1,991.7	557.8	96.5	654.3	557.8	96.5	654.3	100.0	324.5	424.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4.5	—	4.5	—	—	—	—	—	—	5.9	—	5.9
8. Social Security and Welfare	—	13.3	13.3	—	15.2	15.2	—	15.2	15.2	—	1.0	1.0
9. Others *	11.2	—	11.2	2.4	—	2.4	2.4	—	2.4	5.5	—	5.5
<b>(b) Economic Services (1 to 10)</b>												
1. Agriculture and Allied Activities (i to xi)	20,485.8	580.6	21,066.5	29,249.9	702.0	29,951.9	29,374.3	789.8	30,164.1	37,858.5	3,117.2	40,975.7
i) Crop Husbandry	80.1	—	80.1	192.2	—	192.2	192.2	—	192.2	177.9	95.0	272.9
ii) Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
iii) Animal Husbandry	30.4	—	30.4	150.0	—	150.0	165.0	—	165.0	10.0	55.0	65.0
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	1.5	—	1.5	—	—	—	—	—	—	1.5	—	1.5
vi) Forestry and Wild Life	6.7	—	6.7	13.2	—	13.2	13.2	—	13.2	—	40.0	40.0
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	10.0	—	10.0	7.5	—	7.5	7.5	—	7.5	157.5	—	157.5
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—
x) Co-operation	31.5	—	31.5	6.5	—	6.5	6.5	—	6.5	8.9	—	8.9
xi) Others @	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	—	—	—	—	—	—	—	—	—	—	—	—
3. Special Area Programmes of which: Hill Areas	4,039.7	1.0	4,040.7	12,821.0	—	12,821.0	12,930.4	—	12,930.4	10,813.1	—	10,813.1
4. Major and Medium Irrigation and Flood Control	1,216.6	1.0	1,217.6	1,064.3	—	1,064.3	1,064.3	—	1,064.3	1,567.1	—	1,567.1
5. Energy	7,573.9	0.9	7,574.8	5,184.8	—	5,184.8	5,184.8	—	5,184.8	10,704.3	2,428.0	13,132.3
6. Industry and Minerals (i to iv)	1,806.8	—	1,806.8	2,490.0	—	2,490.0	2,490.0	—	2,490.0	4,218.7	—	4,218.7
i) Village and Small Industries	1,059.5	—	1,059.5	1,683.9	—	1,683.9	1,683.9	—	1,683.9	1,592.1	—	1,592.1
ii) Iron and Steel Industries	6.9	—	6.9	8.0	—	8.0	8.0	—	8.0	168.0	—	168.0
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others #	20.0	—	20.0	150.0	—	150.0	150.0	—	150.0	53.9	—	53.9
7. Transport (i + ii)	1,032.7	—	1,032.7	1,525.9	—	1,525.9	1,525.9	—	1,525.9	1,370.2	—	1,370.2
i) Roads and Bridges	5,739.9	578.7	6,318.7	6,810.5	702.0	7,512.5	6,810.5	789.8	7,600.3	9,973.8	594.2	10,568.0
ii) Others **	5,459.9	578.7	6,038.7	6,327.6	702.0	7,029.6	6,327.6	789.8	7,117.4	9,423.6	594.2	10,017.8
8. Communications	280.0	—	280.0	482.9	—	482.9	482.9	—	482.9	550.2	—	550.2

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
ASSAM

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	185.9		185.9	67.5		67.5	82.5		82.5	378.6		378.6
i) Tourism	164.5		164.5	67.0		67.0	67.0		67.0	372.8		372.8
ii) Others @	21.4		21.4	0.5		0.5	15.5		15.5	5.8		5.8
<b>2. Non-Development (General Services)</b>	<b>664.2</b>	<b>54.4</b>	<b>718.6</b>	<b>503.4</b>	<b>81.5</b>	<b>584.9</b>	<b>488.4</b>	<b>121.5</b>	<b>609.9</b>	<b>1,798.9</b>	<b>96.1</b>	<b>1,895.0</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>												
1. Market Loans		7,874.5	7,874.5		8,435.3	8,435.3		8,377.8	8,377.8		7,972.1	7,972.1
2. Loans from LIC		5,043.1	5,043.1		5,000.2	5,000.2		5,000.2	5,000.2		6,548.2	6,548.2
3. Loans from SBI and other Banks		3.5	3.5		3.0	3.0		3.0	3.0		3.4	3.4
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation		679.5	679.5		860.0	860.0		860.0	860.0		900.0	900.0
6. WMA from RBI					500.0	500.0		500.0	500.0		500.0	500.0
7. Special Securities issued to NSSF					2,051.6	2,051.6		1,994.1	1,994.1			
8. Others		2,148.4	2,148.4		20.5	20.5		20.5	20.5		20.5	20.5
of which: Land Compensation Bonds					0.1	0.1		0.1	0.1			
<b>III. Repayment of Loans to the Centre (1 to 7)</b>												
1. State Plan Schemes		2,201.1	2,201.1		2,037.6	2,037.6		2,304.1	2,304.1		1,370.1	1,370.1
of which: Advance release of Plan Assistance for Natural Calamities		2,201.1	2,201.1		1,033.4	1,033.4		1,242.3	1,242.3		1,270.1	1,270.1
2. Central Plan Schemes					246.0	246.0		246.0	246.0			
3. Centrally Sponsored Schemes					82.8	82.8		82.8	82.8			
4. Non-Plan (i + ii)					303.6	303.6		361.2	361.2			
i) Relief for Natural Calamities												
ii) Others					303.6	303.6		361.2	361.2			
5. Ways and Means Advances from Centre					100.0	100.0		100.0	100.0		100.0	100.0
6. Loans for Special Schemes					120.7	120.7		120.7	120.7			
7. Others					151.2	151.2		151.2	151.2			
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>967.1</b>	<b>25.1</b>	<b>992.2</b>	<b>812.0</b>	<b>53.8</b>	<b>865.8</b>	<b>811.1</b>	<b>54.8</b>	<b>865.9</b>	<b>1,153.6</b>	<b>62.0</b>	<b>1,215.6</b>
<b>1. Development Purposes (a + b)</b>	<b>967.1</b>	<b>1.7</b>	<b>968.8</b>	<b>811.0</b>	<b>45.0</b>	<b>856.0</b>	<b>811.1</b>	<b>45.0</b>	<b>856.1</b>	<b>1,151.6</b>	<b>5.0</b>	<b>1,156.6</b>
<b>a) Social Services (1 to 7)</b>	<b>229.6</b>	<b>1.7</b>	<b>231.3</b>	<b>248.2</b>	<b>5.0</b>	<b>253.2</b>	<b>248.2</b>	<b>5.0</b>	<b>253.2</b>	<b>177.2</b>	<b>5.0</b>	<b>182.2</b>
1. Education, Sports, Art and Culture					1.0	1.0		1.0	1.0		1.0	1.0
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing	5.7		5.7	4.0		4.0	4.0		4.0	13.2		13.2
6. Government Servants (Housing)		1.7	1.7		4.0	4.0		4.0	4.0		4.0	4.0
7. Others	223.9		223.9	244.2		244.2	244.2		244.2	164.0		164.0
<b>b) Economic Services (1 to 10)</b>	<b>737.5</b>		<b>737.5</b>	<b>562.8</b>	<b>40.0</b>	<b>602.8</b>	<b>562.8</b>	<b>40.0</b>	<b>602.8</b>	<b>974.4</b>		<b>974.4</b>
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation												
5. Major and Medium Irrigation, etc.												

Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
ASSAM**

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
6. Power Projects	403.4	-	403.4	461.4	-	461.4	461.4	-	461.4	890.0	-	890.0
7. Village and Small Industries	8.5	-	8.5	11.4	40.0	51.4	11.4	40.0	51.4	19.4	-	19.4
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	325.6	-	325.6	90.0	-	90.0	90.0	-	90.0	65.0	-	65.0
<b>2. Non-Development Purposes (a + b)</b>	-	<b>23.4</b>	<b>23.4</b>	<b>1.0</b>	<b>8.8</b>	<b>9.8</b>	-	<b>9.8</b>	<b>9.8</b>	<b>2.0</b>	<b>57.0</b>	<b>59.0</b>
a) Government Servants (other than Housing)	-	23.4	23.4	1.0	8.8	9.8	-	9.8	9.8	2.0	57.0	59.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	<b>500.0</b>	<b>500.0</b>	-	<b>500.0</b>	<b>500.0</b>	-	<b>500.0</b>	<b>500.0</b>	-	<b>500.0</b>	<b>500.0</b>
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>2,652.5</b>	<b>2,652.5</b>	-	<b>2,875.6</b>	<b>2,875.6</b>	-	<b>2,917.8</b>	<b>2,917.8</b>	-	<b>3,209.6</b>	<b>3,209.6</b>
1. State Provident Funds	-	2,333.2	2,333.2	-	2,484.1	2,484.1	-	2,566.5	2,566.5	-	2,823.2	2,823.2
2. Others	-	319.3	319.3	-	391.5	391.5	-	351.3	351.3	-	386.4	386.4
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>574.6</b>	<b>574.6</b>	-	<b>4,220.0</b>	<b>4,220.0</b>	-	<b>1,582.3</b>	<b>1,582.3</b>	-	<b>1,712.3</b>	<b>1,712.3</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	574.6	574.6	-	1,200.0	1,200.0	-	1,200.0	1,200.0	-	1,330.0	1,330.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	3,020.0	3,020.0	-	382.3	382.3	-	382.3	382.3
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>52,737.8</b>	<b>52,737.8</b>	-	<b>23,520.9</b>	<b>23,520.9</b>	-	<b>17,698.5</b>	<b>17,698.5</b>	-	<b>18,747.4</b>	<b>18,747.4</b>
1. Civil Deposits	-	31,701.6	31,701.6	-	6,000.0	6,000.0	-	6,500.0	6,500.0	-	7,000.0	7,000.0
2. Deposits of Local Funds	-	-	-	-	0.5	0.5	-	0.5	0.5	-	-	-
3. Civil Advances	-	18,415.9	18,415.9	-	8,143.1	8,143.1	-	8,550.3	8,550.3	-	8,977.8	8,977.8
4. Others	-	2,620.4	2,620.4	-	9,377.3	9,377.3	-	2,647.7	2,647.7	-	2,769.6	2,769.6
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>2,281,991.3</b>	<b>2,281,991.3</b>	-	<b>851,476.8</b>	<b>851,476.8</b>	-	<b>870,302.1</b>	<b>870,302.1</b>	-	<b>875,331.3</b>	<b>875,331.3</b>
1. Suspense	-	-4,322.8	-4,322.8	-	1,015.3	1,015.3	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	2,286,048.4	2,286,048.4	-	850,000.0	850,000.0	-	870,000.0	870,000.0	-	875,000.0	875,000.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	265.7	265.7	-	461.5	461.5	-	302.1	302.1	-	331.3	331.3
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>38,628.3</b>	<b>38,628.3</b>	-	<b>35,197.5</b>	<b>35,197.5</b>	-	<b>38,856.6</b>	<b>38,856.6</b>	-	<b>40,799.4</b>	<b>40,799.4</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	<b>904.8</b>	<b>904.8</b>	-	-	-	-	-	-	-	-	-
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-	-	-	-	-	-	-	-	-	-	-
i. Increase (+)/Decrease (-) in Cash Balances	-	-5,736.1	-5,736.1	-	-5,736.1	-5,736.1	-	-5,736.1	-5,736.1	-	-5,736.1	-5,736.1
a) Opening Balance	-	-8,307.9	-8,307.9	-	-8,307.9	-8,307.9	-	-8,307.9	-8,307.9	-	-8,307.9	-8,307.9
b) Closing Balance	-	-14,044.1	-14,044.1	-	-14,044.1	-14,044.1	-	-14,044.1	-14,044.1	-	-14,044.1	-14,044.1
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-6,836.2	-6,836.2	-	-	-	-	-	-	-	-	-
<b>TOTAL</b>	-	<b>11,142.3</b>	<b>11,142.3</b>	-	<b>-59,600.9</b>	<b>-59,600.9</b>	-	<b>-52,568.0</b>	<b>-52,568.0</b>	-	<b>40,799.4</b>	<b>40,799.4</b>
	-	<b>-6,516.6</b>	<b>-6,516.6</b>	-	<b>-5,438.9</b>	<b>-5,438.9</b>	-	<b>-4,150.4</b>	<b>-4,150.4</b>	-	<b>4,625.7</b>	<b>4,625.7</b>
	-	<b>4,625.7</b>	<b>4,625.7</b>	-	<b>-65,039.8</b>	<b>-65,039.8</b>	-	<b>-56,718.4</b>	<b>-56,718.4</b>	-	<b>4,625.7</b>	<b>4,625.7</b>
	-	<b>4,625.7</b>	<b>4,625.7</b>	-	<b>-65,039.8</b>	<b>-65,039.8</b>	-	<b>-56,717.4</b>	<b>-56,717.4</b>	-	<b>4,625.7</b>	<b>4,625.7</b>
	-	<b>29,625.7</b>	<b>29,625.7</b>	-	<b>-65,039.8</b>	<b>-65,039.8</b>	-	<b>-31,217.4</b>	<b>-31,217.4</b>	-	<b>29,625.7</b>	<b>29,625.7</b>
	-	<b>-45,052.6</b>	<b>-45,052.6</b>	-	<b>-81,830.9</b>	<b>-81,830.9</b>	-	<b>-14,044.0</b>	<b>-14,044.0</b>	-	<b>-45,052.6</b>	<b>-45,052.6</b>
	-	<b>-15,426.9</b>	<b>-15,426.9</b>	-	<b>-146,870.2</b>	<b>-146,870.2</b>	-	<b>-45,261.4</b>	<b>-45,261.4</b>	-	<b>-15,426.9</b>	<b>-15,426.9</b>
	-	<b>-25,000.0</b>	<b>-25,000.0</b>	-	<b>-</b>	<b>-</b>	-	<b>-25,000.0</b>	<b>-25,000.0</b>	-	<b>-</b>	<b>-</b>

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
BIHAR

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	70,934.1	1,939,929.4	2,010,863.5	94,743.9	86,740.1	181,484.0	100,099.9	95,823.6	195,923.5	119,449.4	92,671.1	212,120.5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>												
<b>I. Total Capital Outlay (1 + 2)</b>	70,934.1	31,184.5	102,118.6	94,743.9	36,056.0	130,801.9	100,099.9	33,641.6	133,741.4	119,449.4	34,473.7	153,923.0
<b>1. Development (a + b)</b>	66,061.3	7,259.5	73,320.9	89,457.9	14,881.6	104,339.6	94,817.4	8,320.7	103,138.2	111,446.0	3,032.1	114,478.1
<b>(a) Social Services (1 to 9)</b>	63,970.0	6,606.0	70,576.0	88,178.7	12,328.0	100,506.7	91,307.7	7,466.4	98,774.1	97,255.7	2,088.7	99,344.4
1. Education, Sports, Art and Culture	8,211.4	3,014.1	11,225.5	9,127.4	6,133.0	15,260.4	9,574.4	6,399.1	15,973.5	11,139.1	1,284.0	12,423.1
2. Medical and Public Health	3,319.6	20.0	3,339.6	2,052.5	-	2,052.5	1,852.5	260.0	2,112.5	1,193.9	-	1,193.9
3. Family Welfare	1,205.2	-	1,205.2	1,932.2	-	1,932.2	1,932.2	1.6	1,933.8	4,193.0	-	4,193.0
4. Water Supply and Sanitation	1,526.2	2,954.2	4,480.5	2,629.1	6,029.0	8,658.1	2,629.1	6,029.0	8,658.1	2,693.6	1,215.0	3,908.6
5. Housing	26.8	39.8	66.7	30.0	1.0	31.0	30.0	5.5	35.5	249.6	26.0	275.6
6. Urban Development	100.0	-	100.0	20.0	-	20.0	70.0	-	70.0	70.0	-	70.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	261.7	-	261.7	483.5	103.0	586.5	446.5	103.0	549.5	174.5	43.0	217.5
8. Social Security and Welfare	1,535.9	-	1,535.9	1,735.6	-	1,735.6	2,335.6	-	2,335.6	2,427.2	-	2,427.2
9. Others*	235.8	-	235.8	244.6	-	244.6	278.5	-	278.5	137.3	-	137.3
<b>(b) Economic Services (1 to 10)</b>	55,758.6	3,591.9	59,350.5	79,051.2	6,195.0	85,246.2	81,733.3	1,067.4	82,800.7	86,116.6	804.7	86,921.3
1. Agriculture and Allied Activities (i to xi)	10.0	-	10.0	31.5	5.0	36.5	164.6	27.4	192.0	153.3	44.7	198.0
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	-	-	-	5.0	-	5.0	5.0	-	5.0	12.0	-	12.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	10.0	-	10.0	26.5	5.0	31.5	159.6	27.4	187.0	141.3	44.7	186.0
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	8,526.5	-	8,526.5	14,498.2	-	14,498.2	10,968.2	-	10,968.2	13,447.5	-	13,447.5
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	9,894.3	3,591.9	13,486.2	19,143.7	6,040.0	25,183.7	19,143.7	1,040.0	20,183.7	22,648.5	760.0	23,408.5
5. Energy	3,760.0	-	3,760.0	5,136.0	-	5,136.0	10,400.0	-	10,400.0	9,423.9	-	9,423.9
6. Industry and Minerals (i to iv)	2,685.8	-	2,685.8	2,823.7	-	2,823.7	1,830.5	-	1,830.5	179.4	-	179.4
i) Village and Small Industries	40.6	-	40.6	0.6	-	0.6	0.6	-	0.6	0.1	-	0.1
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	2,645.3	-	2,645.3	2,823.1	-	2,823.1	1,830.0	-	1,830.0	179.3	-	179.3
7. Transport (i + ii)	30,584.2	-	30,584.2	35,765.7	150.0	35,915.7	37,393.8	-	37,393.8	38,991.5	-	38,991.5
i) Roads and Bridges	30,510.1	-	30,510.1	35,550.2	150.0	35,700.2	37,178.4	-	37,178.4	38,771.9	-	38,771.9
ii) Others **	74.1	-	74.1	215.4	-	215.4	215.3	-	215.3	219.6	-	219.6
8. Communications	-	-	-	1,140.0	-	1,140.0	1,140.0	-	1,140.0	1,018.1	-	1,018.1

(₹ Million)



## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
BIHAR

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	297.8		297.8	512.5		512.5	692.5		692.5	254.4		254.4
i) Tourism	277.8		277.8	284.4		284.4	284.4		284.4	244.4		244.4
ii) Others @	20.0		20.0	228.1		228.1	408.1		408.1	10.0		10.0
<b>2. Non-Development (General Services)</b>	<b>2,091.3</b>	<b>653.5</b>	<b>2,744.8</b>	<b>1,279.3</b>	<b>2,553.6</b>	<b>3,832.9</b>	<b>3,509.7</b>	<b>854.3</b>	<b>4,364.0</b>	<b>14,190.3</b>	<b>943.4</b>	<b>15,133.7</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>		<b>11,693.2</b>	<b>11,693.2</b>		<b>14,031.3</b>	<b>14,031.3</b>		<b>17,655.1</b>	<b>17,655.1</b>		<b>24,420.9</b>	<b>24,420.9</b>
1. Market Loans		4,980.9	4,980.9		5,302.0	5,302.0		8,923.9	8,923.9		14,069.1	14,069.1
2. Loans from LIC		1.1	1.1		1.1	1.1		1.1	1.1		1.1	1.1
3. Loans from SBI and other Banks												
4. Loans from NABARD		761.2	761.2		1,699.5	1,699.5		1,699.5	1,699.5		2,110.6	2,110.6
5. Loans from National Co-operative Development Corporation												
6. WMA from RBI		73.4	73.4		70.0	70.0		70.0	70.0		70.0	70.0
7. Special Securities issued to NSSF		3,790.6	3,790.6		4,823.0	4,823.0		4,823.0	4,823.0		6,069.8	6,069.8
8. Others		2,086.0	2,086.0		2,135.7	2,135.7		2,137.7	2,137.7		2,100.3	2,100.3
of which: Land Compensation Bonds		2,079.1	2,079.1		2,129.7	2,129.7		2,129.7	2,129.7		2,096.6	2,096.6
<b>III. Repayment of Loans to the Centre (1 to 7)</b>		<b>8,136.7</b>	<b>8,136.7</b>		<b>5,124.5</b>	<b>5,124.5</b>		<b>4,664.3</b>	<b>4,664.3</b>		<b>4,657.9</b>	<b>4,657.9</b>
1. State Plan Schemes		8,021.4	8,021.4		5,066.0	5,066.0		4,605.4	4,605.4		4,605.4	4,605.4
of which: Advance release of Plan Assistance for Natural Calamities												
2. Centrally Sponsored Schemes		6.0	6.0		6.0	6.0		6.0	6.0		6.0	6.0
3. Centrally Sponsored Schemes		16.6	16.6		19.9	19.9		20.2	20.2		17.3	17.3
4. Non-Plan (i + ii)		92.6	92.6		32.6	32.6		32.7	32.7		29.2	29.2
i) Relief for Natural Calamities												
ii) Others		92.6	92.6		32.6	32.6		32.7	32.7		29.2	29.2
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>4,872.7</b>	<b>4,095.1</b>	<b>8,967.8</b>	<b>5,286.0</b>	<b>2,020.6</b>	<b>7,306.6</b>	<b>5,282.5</b>	<b>3,001.4</b>	<b>8,283.9</b>	<b>8,003.4</b>	<b>2,362.7</b>	<b>10,366.0</b>
1. <b>Development Purposes (a + b)</b>	<b>4,872.7</b>	<b>4,046.0</b>	<b>8,918.8</b>	<b>5,286.0</b>	<b>1,845.6</b>	<b>7,131.6</b>	<b>5,282.5</b>	<b>2,826.4</b>	<b>8,108.9</b>	<b>8,003.4</b>	<b>2,197.7</b>	<b>10,201.0</b>
<b>a) Social Services (1 to 7)</b>		<b>22.1</b>	<b>22.1</b>		<b>55.0</b>	<b>55.0</b>		<b>55.0</b>	<b>55.0</b>		<b>55.0</b>	<b>55.0</b>
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing												
6. Government Servants (Housing)		22.1	22.1		55.0	55.0		55.0	55.0		55.0	55.0
7. Others												
<b>b) Economic Services (1 to 10)</b>	<b>4,872.7</b>	<b>4,023.9</b>	<b>8,896.7</b>	<b>5,286.0</b>	<b>1,790.6</b>	<b>7,076.6</b>	<b>5,282.5</b>	<b>2,771.4</b>	<b>8,053.9</b>	<b>8,003.4</b>	<b>2,142.7</b>	<b>10,146.0</b>
1. Crop Husbandry	183.3		183.3									
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation				0.1	277.2	277.3	0.1	501.3	501.4	500.0	359.7	859.7
5. Major and Medium Irrigation, etc.												

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
BIHAR

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	4,689.4	1,573.0	6,262.5	5,166.3	300.0	5,466.3	5,166.3	300.0	5,466.3	7,293.2	567.2	7,860.4
6. Power Projects	-	-	-	2.5	-	2.5	2.5	-	2.5	-	-	-
7. Village and Small Industries	-	-	-	116.6	-	116.6	113.1	-	113.1	210.2	-	210.2
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	2,263.7	2,263.7	0.5	1,213.4	1,213.9	0.5	1,970.1	1,970.6	-	1,215.8	1,215.8
<b>2. Non-Development Purposes (a + b)</b>	-	<b>49.1</b>	<b>49.1</b>	-	<b>175.0</b>	<b>175.0</b>	-	<b>175.0</b>	<b>175.0</b>	-	<b>165.0</b>	<b>165.0</b>
a) Government Servants (other than Housing)	-	49.1	49.1	-	175.0	175.0	-	-	-	-	165.0	165.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>9,700.5</b>	<b>9,700.5</b>	-	<b>10,941.6</b>	<b>10,941.6</b>	-	<b>10,941.6</b>	<b>10,941.6</b>	-	<b>11,329.3</b>	<b>11,329.3</b>
1. State Provident Funds	-	8,600.1	8,600.1	-	9,261.9	9,261.9	-	9,261.9	9,261.9	-	9,481.6	9,481.6
2. Others	-	1,100.4	1,100.4	-	1,679.7	1,679.7	-	1,679.7	1,679.7	-	1,847.7	1,847.7
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>6,073.6</b>	<b>6,073.6</b>	-	<b>3,274.5</b>	<b>3,274.5</b>	-	<b>3,274.5</b>	<b>3,274.5</b>	-	<b>5,947.1</b>	<b>5,947.1</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	1,400.0	1,400.0	-	1,600.0	1,600.0	-	1,600.0	1,600.0	-	2,435.0	2,435.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	4,673.6	4,673.6	-	1,674.5	1,674.5	-	1,674.5	1,674.5	-	3,512.1	3,512.1
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>64,451.1</b>	<b>64,451.1</b>	-	<b>36,466.0</b>	<b>36,466.0</b>	-	<b>36,466.0</b>	<b>36,466.0</b>	-	<b>40,921.1</b>	<b>40,921.1</b>
1. Civil Deposits	-	16,340.1	16,340.1	-	19,366.0	19,366.0	-	19,366.0	19,366.0	-	19,771.5	19,771.5
2. Deposits of Local Funds	-	17,396.3	17,396.3	-	17,000.0	17,000.0	-	17,000.0	17,000.0	-	21,049.5	21,049.5
3. Civil Advances	-	557.5	557.5	-	100.0	100.0	-	100.0	100.0	-	100.0	100.0
4. Others	-	30,157.1	30,157.1	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>1,754,840.4</b>	<b>1,754,840.4</b>	-	-	-	-	-	-	-	-	-
1. Suspense	-	1,972.4	1,972.4	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	1,751,850.5	1,751,850.5	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,017.5	1,017.5	-	-	-	-	-	-	-	-	-
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	73,679.4	73,679.4	-	-	-	-	11,500.0	11,500.0	-	-	-
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	<b>29,426.6</b>	<b>29,426.6</b>	-	-	-	-	-	-	-	-	<b>62,723.0</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	<b>-43,709.1</b>	<b>-43,709.1</b>	-	-	-	-	-	-	-	-	<b>-61,581.7</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	<b>-14,282.5</b>	<b>-14,282.5</b>	-	-	-	-	-	-	-	-	<b>1,141.3</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	<b>-14,282.5</b>	<b>-14,282.5</b>	-	-	-	-	-	-	-	-	<b>1,141.3</b>
i. Increase (+)/Decrease (-) in Cash Balances	-	<b>-17,963.9</b>	<b>-17,963.9</b>	-	-	-	-	-	-	-	-	<b>1,141.3</b>
a) Opening Balance	-	-7,400.5	-7,400.5	-	-	-	-	-	-	-	-	4,000.0
b) Closing Balance	-	-25,364.4	-25,364.4	-	-	-	-	-	-	-	-	5,141.3
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	<b>3,681.4</b>	<b>3,681.4</b>	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
CHHATTISGARH

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>												
<b>I. Total Capital Outlay (1 + 2)</b>												
<b>1. Development (a + b)</b>												
<b>(a) Social Services (1 to 9)</b>												
1. Education, Sports, Art and Culture	36,317.3	748,783.9	785,101.2	50,041.0	557,838.5	607,879.4	47,385.0	642,209.2	689,594.2	62,521.1	644,812.5	707,333.7
2. Medical and Public Health	36,316.0	6,616.9	42,932.8	50,041.0	7,369.8	57,410.7	47,385.0	7,410.9	54,795.9	62,521.1	8,747.7	71,266.8
3. Family Welfare	27,448.0	1.2	27,449.2	40,662.9	14.1	40,676.9	36,489.1	14.1	36,503.2	50,762.5	8.1	50,770.6
4. Water Supply and Sanitation	26,679.9	1.2	26,681.1	39,690.1	0.1	39,690.2	35,805.4	0.1	35,805.5	49,491.4	0.1	49,491.5
5. Housing	8,019.9	1.2	8,021.0	12,852.8	0.1	12,852.9	11,555.3	0.1	11,555.4	14,843.8	0.1	14,843.9
6. Urban Development	1,860.3	-	1,860.3	4,086.3	-	4,086.3	4,343.3	-	4,343.3	4,132.5	-	4,132.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	966.2	-	966.2	1,995.7	-	1,995.7	1,807.4	-	1,807.4	2,842.1	-	2,842.1
8. Social Security and Welfare	174.3	-	174.3	189.5	-	189.5	189.5	-	189.5	219.1	-	219.1
9. Others*	301.5	-	301.5	427.1	-	427.1	318.9	-	318.9	1,000.3	-	1,000.3
	3,052.9	-	3,052.9	3,865.7	-	3,865.7	2,204.5	-	2,204.5	4,855.0	-	4,855.0
	1,600.8	-	1,600.8	1,866.7	-	1,866.7	2,361.6	-	2,361.6	849.9	-	849.9
	4.6	1.0	5.6	244.1	-	244.1	232.3	-	232.3	619.2	-	619.2
	59.2	0.2	59.4	177.6	0.1	177.7	97.7	0.1	97.8	325.9	0.1	326.0
<b>(b) Economic Services (1 to 10)</b>	<b>18,660.1</b>	-	<b>18,660.1</b>	<b>26,837.4</b>	-	<b>26,837.4</b>	<b>24,250.0</b>	-	<b>24,250.0</b>	<b>34,647.6</b>	-	<b>34,647.6</b>
1. Agriculture and Allied Activities (i to xi)	670.5	-	670.5	651.6	-	651.6	631.6	-	631.6	768.9	-	768.9
i) Crop Husbandry	-	-	-	5.0	-	5.0	5.0	-	5.0	1.0	-	1.0
ii) Soil and Water Conservation	264.5	-	264.5	182.0	-	182.0	182.0	-	182.0	190.0	-	190.0
iii) Animal Husbandry	5.4	-	5.4	4.7	-	4.7	3.7	-	3.7	1.5	-	1.5
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	0.3	-	0.3	5.0	-	5.0	5.0	-	5.0	2.5	-	2.5
vi) Forestry and Wild Life	330.9	-	330.9	339.0	-	339.0	319.0	-	319.0	384.5	-	384.5
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	0.5	-	0.5	1.7	-	1.7	1.7	-	1.7	51.9	-	51.9
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	69.0	-	69.0	114.2	-	114.2	115.2	-	115.2	137.5	-	137.5
xi) Others @	1,448.7	-	1,448.7	748.8	-	748.8	1,750.0	-	1,750.0	550.5	-	550.5
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	9,711.2	-	9,711.2	15,692.4	-	15,692.4	11,636.2	-	11,636.2	18,712.7	-	18,712.7
5. Energy	-	-	-	-	-	-	-	-	-	-	-	-
6. Industry and Minerals (i to iv)	325.1	-	325.1	502.8	-	502.8	419.8	-	419.8	346.6	-	346.6
i) Village and Small Industries	325.1	-	325.1	502.8	-	502.8	419.8	-	419.8	346.6	-	346.6
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	6,374.6	-	6,374.6	9,111.8	-	9,111.8	9,580.7	-	9,580.7	14,012.8	-	14,012.8
i) Roads and Bridges	6,367.1	-	6,367.1	9,036.8	-	9,036.8	9,450.7	-	9,450.7	13,847.7	-	13,847.7
ii) Others **	7.5	-	7.5	75.0	-	75.0	130.0	-	130.0	165.1	-	165.1
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
CHHATTISGARH

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	130.0		130.0	130.0		130.0	231.7		231.7	256.1		256.1
i) Tourism	130.0		130.0				231.7		231.7	256.1		256.1
ii) Others @												
<b>2. Non-Development (General Services)</b>	<b>768.1</b>		<b>768.1</b>	<b>972.7</b>	<b>14.0</b>	<b>986.7</b>	<b>683.8</b>	<b>14.0</b>	<b>697.7</b>	<b>1,271.1</b>	<b>8.0</b>	<b>1,279.1</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>		<b>5,357.6</b>	<b>5,357.6</b>		<b>7,724.4</b>	<b>7,724.4</b>		<b>7,652.7</b>	<b>7,652.7</b>		<b>8,981.3</b>	<b>8,981.3</b>
1. Market Loans		2,501.8	2,501.8		2,353.8	2,353.8		2,353.8	2,353.8		3,134.7	3,134.7
2. Loans from LIC					132.0	132.0		132.0	132.0		143.8	143.8
3. Loans from SBI and other Banks												
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation		1,210.5	1,210.5		1,311.2	1,311.2		1,291.5	1,291.5		1,336.9	1,336.9
6. WMA from RBI		81.3	81.3		72.8	72.8		72.8	72.8		36.5	36.5
7. Special Securities issued to NSSF			1,062.2		1,800.0	1,800.0		1,737.8	1,737.8		1,800.0	1,800.0
8. Others		501.7	501.7		545.7	545.7		555.9	555.9		530.3	530.3
of which: Land Compensation Bonds		483.2	483.2		483.2	483.2		483.2	483.2		483.2	483.2
<b>III. Repayment of Loans to the Centre (1 to 7)</b>		<b>1,158.1</b>	<b>1,158.1</b>		<b>1,297.8</b>	<b>1,297.8</b>		<b>1,369.4</b>	<b>1,369.4</b>		<b>1,445.7</b>	<b>1,445.7</b>
1. State Plan Schemes		1,136.5	1,136.5		1,278.0	1,278.0		1,346.4	1,346.4		1,415.2	1,415.2
of which: Advance release of Plan Assistance for Natural Calamities												
2. Centrally Sponsored Schemes												
3. Centrally Sponsored Schemes		11.7	11.7		12.3	12.3		15.4	15.4		17.9	17.9
4. Non-Plan (i + ii)		9.9	9.9		7.6	7.6		7.6	7.6		12.6	12.6
i) Relief for Natural Calamities												
ii) Others		9.9	9.9		7.6	7.6		7.6	7.6		12.6	12.6
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>8,867.9</b>	<b>100.0</b>	<b>8,967.9</b>	<b>9,378.1</b>	<b>133.5</b>	<b>9,511.6</b>	<b>10,895.9</b>	<b>112.5</b>	<b>11,008.4</b>	<b>11,758.6</b>	<b>112.6</b>	<b>11,871.2</b>
1. <b>Development Purposes (a + b)</b>	<b>8,867.9</b>	<b>100.0</b>	<b>8,967.9</b>	<b>9,378.1</b>	<b>131.5</b>	<b>9,509.6</b>	<b>10,895.9</b>	<b>110.5</b>	<b>11,006.4</b>	<b>11,758.6</b>	<b>110.6</b>	<b>11,869.2</b>
<b>a) Social Services (1 to 7)</b>	<b>482.3</b>	<b>100.0</b>	<b>582.3</b>	<b>655.0</b>	<b>101.5</b>	<b>756.5</b>	<b>807.5</b>	<b>100.5</b>	<b>908.0</b>	<b>1,140.0</b>	<b>100.6</b>	<b>1,240.6</b>
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation	213.0		213.0	230.0		230.0	240.0		240.0	310.0		310.0
5. Housing												
6. Government Servants (Housing)	269.3	100.0	369.3	425.0	1.5	370.8	567.5	0.5	371.3	890.0	0.6	890.6
7. Others												
<b>b) Economic Services (1 to 10)</b>	<b>8,385.6</b>	<b>300.0</b>	<b>8,685.6</b>	<b>8,723.1</b>	<b>30.0</b>	<b>8,753.1</b>	<b>10,088.4</b>	<b>10.0</b>	<b>10,098.4</b>	<b>10,618.6</b>	<b>10.0</b>	<b>10,628.6</b>
1. Crop Husbandry	300.0		300.0	300.0		300.0	300.0		300.0	300.0		300.0
2. Soil and Water Conservation												
3. Food Storage and Warehousing	8,030.0		8,030.0	8,041.5		8,071.5	9,406.8		9,406.8	10,031.7		10,031.7
4. Co-operation	54.6		54.6	338.0		338.0	338.0		338.0	283.4		283.4
5. Major and Medium Irrigation, etc.												

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
CHHATTISGARH

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-
7. Village and Small Industries	0.9	-	0.9	3.5	-	3.5	3.5	-	3.5	-	3.5	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	40.1	-	40.1	40.1	-	40.1	-	40.1	-
<b>2. Non-Development Purposes (a + b)</b>	-	-	-	-	2.0	2.0	-	2.0	2.0	-	2.0	2.0
a) Government Servants (other than Housing)	-	-	-	-	2.0	2.0	-	2.0	2.0	-	2.0	2.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	1.3	31.6	32.9	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
<b>VI. Contingency Fund</b>	-	-	-	-	400.0	400.0	-	18.6	18.6	-	400.0	400.0
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	4,132.2	4,132.2	-	5,190.0	5,190.0	-	4,140.0	4,140.0	-	4,640.0	4,640.0
1. State Provident Funds	-	3,661.4	3,661.4	-	4,590.0	4,590.0	-	3,640.0	3,640.0	-	4,140.0	4,140.0
2. Others	-	470.8	470.8	-	600.0	600.0	-	500.0	500.0	-	500.0	500.0
<b>VIII. Reserve Funds (1 to 4)</b>	-	2,997.2	2,997.2	-	3,701.7	3,701.7	-	3,931.0	3,931.0	-	4,119.1	4,119.1
1. Depreciation/Renewal Reserve Funds	-	-	-	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
2. Sinking Funds	-	1,000.0	1,000.0	-	1,000.0	1,000.0	-	1,000.0	1,000.0	-	1,000.0	1,000.0
3. Famine Relief Fund	-	5.6	5.6	-	2.9	2.9	-	2.9	2.9	-	2.9	2.9
4. Others	-	1,991.6	1,991.6	-	2,698.7	2,698.7	-	2,928.0	2,928.0	-	3,116.1	3,116.1
<b>IX. Deposits and Advances (1 to 4)</b>	-	22,359.5	22,359.5	-	22,556.0	22,556.0	-	24,249.9	24,249.9	-	24,384.7	24,384.7
1. Civil Deposits	-	17,299.3	17,299.3	-	15,971.6	15,971.6	-	17,500.4	17,500.4	-	17,500.4	17,500.4
2. Deposits of Local Funds	-	12.2	12.2	-	0.7	0.7	-	0.7	0.7	-	0.7	0.7
3. Civil Advances	-	3,670.1	3,670.1	-	4,000.0	4,000.0	-	4,000.0	4,000.0	-	4,000.0	4,000.0
4. Others	-	1,377.9	1,377.9	-	2,583.7	2,583.7	-	2,748.9	2,748.9	-	2,883.7	2,883.7
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	656,903.9	656,903.9	-	493,970.7	493,970.7	-	537,870.7	537,870.7	-	537,870.7	537,870.7
1. Suspense	-	-1,222.9	-1,222.9	-	270.6	270.6	-	270.6	270.6	-	270.6	270.6
2. Cash Balance Investment Accounts	-	417,118.8	417,118.8	-	300,000.0	300,000.0	-	430,000.0	430,000.0	-	430,000.0	430,000.0
3. Deposits with RBI	-	84,857.7	84,857.7	-	70,000.0	70,000.0	-	90,000.0	90,000.0	-	90,000.0	90,000.0
4. Others	-	156,150.3	156,150.3	-	123,700.1	123,700.1	-	17,600.1	17,600.1	-	17,600.1	17,600.1
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	55,742.6	55,742.6	-	22,850.2	22,850.2	-	62,850.2	62,850.2	-	62,850.2	62,850.2
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	8,882.2	8,882.2	-	8,597.8	8,597.8	-	10,757.4	10,757.4	-	13,481.2	13,481.2
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-14,586.7	-14,586.7	-	-14,089.7	-14,089.7	-	-11,948.8	-11,948.8	-	-17,337.5	-17,337.5
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-5,704.5	-5,704.5	-	-5,491.9	-5,491.9	-	-1,191.4	-1,191.4	-	-3,856.2	-3,856.2
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-5,704.5	-5,704.5	-	-5,491.9	-5,491.9	-	-1,191.4	-1,191.4	-	-3,856.2	-3,856.2
i. Increase (+)/Decrease (-) in Cash Balances	-	-2,068.8	-2,068.8	-	-5,491.9	-5,491.9	-	-569.4	-569.4	-	-3,397.5	-3,397.5
a) Opening Balance	-	-3,486.8	-3,486.8	-	-4,823.7	-4,823.7	-	-5,550.6	-5,550.6	-	-6,120.0	-6,120.0
b) Closing Balance	-	-5,555.6	-5,555.6	-	-10,315.6	-10,315.6	-	-6,119.9	-6,119.9	-	-9,517.5	-9,517.5
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-3,635.7	-3,635.7	-	-	-	-	-559.8	-559.8	-	-458.7	-458.7
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-62.2	-62.2	-	-	-

Appendix IV : Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
GOA

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	10,890.1	106,587.9	117,478.0	14,273.0	186,710.8	200,983.8	14,213.0	116,030.6	130,243.6	15,055.5	128,928.7	143,984.2
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>	10,890.1	2,079.7	12,969.7	14,273.0	2,243.9	16,516.9	14,213.0	2,262.0	16,475.0	15,055.5	2,783.2	17,838.7
<b>I. Total Capital Outlay (1 + 2)</b>	10,850.1	-	10,850.1	14,218.0	-	14,218.0	14,152.2	-	14,152.2	14,935.2	-	14,935.2
<b>1. Development (a + b)</b>	9,043.8	-	9,043.8	10,570.4	-	10,570.4	11,737.5	-	11,737.5	11,998.6	-	11,998.6
<b>(a) Social Services (1 to 9)</b>	2,108.2	-	2,108.2	3,106.1	-	3,106.1	3,857.1	-	3,857.1	3,799.6	-	3,799.6
1. Education, Sports, Art and Culture	689.7	-	689.7	997.1	-	997.1	1,682.7	-	1,682.7	1,369.6	-	1,369.6
2. Medical and Public Health	207.0	-	207.0	242.9	-	242.9	295.2	-	295.2	303.2	-	303.2
3. Family Welfare	-0.2	-	-0.2	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	1,110.7	-	1,110.7	1,736.6	-	1,736.6	1,749.7	-	1,749.7	1,801.5	-	1,801.5
5. Housing	3.0	-	3.0	3.0	-	3.0	3.0	-	3.0	4.5	-	4.5
6. Urban Development	20.0	-	20.0	37.0	-	37.0	37.0	-	37.0	34.5	-	34.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	61.7	-	61.7	60.5	-	60.5	60.5	-	60.5	200.0	-	200.0
8. Social Security and Welfare	15.8	-	15.8	28.9	-	28.9	28.9	-	28.9	33.3	-	33.3
9. Others*	0.5	-	0.5	0.1	-	0.1	0.1	-	0.1	53.0	-	53.0
<b>(b) Economic Services (1 to 10)</b>	6,935.6	-	6,935.6	7,464.3	-	7,464.3	7,880.4	-	7,880.4	8,199.0	-	8,199.0
1. Agriculture and Allied Activities (i to xi)	205.7	-	205.7	130.8	-	130.8	251.7	-	251.7	222.3	-	222.3
i) Crop Husbandry	12.0	-	12.0	56.0	-	56.0	56.0	-	56.0	34.0	-	34.0
ii) Soil and Water Conservation	26.0	-	26.0	90.0	-	90.0	90.0	-	90.0	80.0	-	80.0
iii) Animal Husbandry	15.6	-	15.6	6.5	-	6.5	9.5	-	9.5	28.5	-	28.5
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	7.7	-	7.7	30.6	-	30.6	30.6	-	30.6	65.3	-	65.3
vi) Forestry and Wild Life	39.8	-	39.8	29.0	-	29.0	37.0	-	37.0	10.2	-	10.2
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	57.0	-	57.0	-132.1	-	-132.1	-22.1	-	-22.1	-27.5	-	-27.5
ix) Agricultural Research and Education	-	-	-	0.5	-	0.5	0.5	-	0.5	1.0	-	1.0
x) Co-operation	47.7	-	47.7	50.2	-	50.2	50.2	-	50.2	30.8	-	30.8
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	28.1	-	28.1	35.5	-	35.5	35.5	-	35.5	40.0	-	40.0
3. Special Area Programmes of which: Hill Areas	26.9	-	26.9	37.0	-	37.0	37.0	-	37.0	55.0	-	55.0
4. Major and Medium Irrigation and Flood Control	26.9	-	26.9	37.0	-	37.0	37.0	-	37.0	55.0	-	55.0
5. Energy	1,855.7	-	1,855.7	2,188.5	-	2,188.5	2,194.2	-	2,194.2	2,389.5	-	2,389.5
6. Industry and Minerals (i to iv)	1,747.7	-	1,747.7	1,552.0	-	1,552.0	1,552.0	-	1,552.0	1,734.0	-	1,734.0
i) Village and Small Industries	163.1	-	163.1	28.1	-	28.1	32.6	-	32.6	50.0	-	50.0
ii) Iron and Steel Industries	113.1	-	113.1	28.0	-	28.0	28.0	-	28.0	17.5	-	17.5
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	50.0	-	50.0	0.1	-	0.1	4.6	-	4.6	32.5	-	32.5
7. Transport (i + ii)	2,639.5	-	2,639.5	2,998.0	-	2,998.0	3,283.0	-	3,283.0	3,295.6	-	3,295.6
i) Roads and Bridges	2,388.1	-	2,388.1	2,215.0	-	2,215.0	2,475.5	-	2,475.5	2,487.9	-	2,487.9
ii) Others **	251.4	-	251.4	783.0	-	783.0	807.5	-	807.5	807.7	-	807.7
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
GOA

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	268.9	-	268.9	494.4	-	494.4	494.4	-	494.4	412.6	-	412.6
i) Tourism	268.9	-	268.9	494.4	-	494.4	494.4	-	494.4	412.6	-	412.6
ii) Others @@	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Development (General Services)</b>	<b>1,806.4</b>	-	<b>1,806.4</b>	<b>3,647.6</b>	-	<b>3,647.6</b>	<b>2,414.7</b>	-	<b>2,414.7</b>	<b>2,936.7</b>	-	<b>2,936.7</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>1,540.8</b>	<b>1,540.8</b>	<b>1,540.8</b>	<b>2,858.9</b>	<b>2,858.9</b>	<b>2,858.9</b>	<b>1,858.9</b>	<b>1,858.9</b>	<b>1,858.9</b>	<b>3,370.5</b>	<b>3,370.5</b>	<b>3,370.5</b>
1. Market Loans	-	823.1	823.1	-	889.4	889.4	-	889.4	-	990.8	990.8	990.8
2. Loans from LIC	-	19.9	19.9	-	19.9	19.9	-	19.9	-	19.9	19.9	19.9
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	35.1	35.1	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	35.0	35.0	35.0	-	35.0	-	136.3	136.3	136.3
6. WMA from RBI	-	2.8	2.8	-	3.5	3.5	-	3.5	-	3.5	3.5	3.5
7. Special Securities issued to NSSF	-	29.6	29.6	-	1,000.0	1,000.0	-	1,000.0	-	1,000.0	1,000.0	1,000.0
8. Others	-	493.9	493.9	-	720.4	720.4	-	720.4	-	1,029.3	1,029.3	1,029.3
of which: Land Compensation Bonds	-	136.4	136.4	-	190.7	190.7	-	190.7	-	190.7	190.7	190.7
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>236.2</b>	<b>236.2</b>	<b>236.2</b>	<b>234.7</b>	<b>234.7</b>	<b>234.7</b>	<b>234.8</b>	<b>234.8</b>	<b>234.8</b>	<b>265.4</b>	<b>265.4</b>	<b>265.4</b>
1. State Plan Schemes	-	227.2	227.2	-	226.0	226.0	-	226.0	-	260.1	260.1	260.1
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	0.1	0.1	-	0.1	0.1	-	0.1	-	-	-	-
3. Centrally Sponsored Schemes	-	3.7	3.7	-	3.6	3.6	-	3.6	-	3.3	3.3	3.3
4. Non-Plan (i + ii)	-	5.1	5.1	-	5.1	5.1	-	5.1	-	1.8	1.8	1.8
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	5.1	5.1	-	5.1	5.1	-	5.1	-	1.8	1.8	1.8
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	0.1	0.1	-	-	-	-	0.1	-	0.1	0.1	0.1
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>39.9</b>	<b>332.3</b>	<b>372.2</b>	<b>54.9</b>	<b>150.3</b>	<b>205.2</b>	<b>60.8</b>	<b>168.3</b>	<b>229.1</b>	<b>120.3</b>	<b>147.3</b>	<b>267.6</b>
<b>1. Development Purposes (a + b)</b>	<b>39.9</b>	<b>29.4</b>	<b>69.3</b>	<b>54.9</b>	<b>15.0</b>	<b>69.9</b>	<b>60.8</b>	<b>15.0</b>	<b>75.8</b>	<b>120.3</b>	<b>13.0</b>	<b>133.3</b>
<b>a) Social Services (1 to 7)</b>	<b>28.3</b>	<b>29.4</b>	<b>57.7</b>	<b>29.7</b>	<b>15.0</b>	<b>44.7</b>	<b>35.5</b>	<b>15.0</b>	<b>50.5</b>	<b>54.2</b>	<b>13.0</b>	<b>67.2</b>
1. Education, Sports, Art and Culture	25.0	-	25.0	27.0	-	27.0	27.0	-	27.0	34.0	-	34.0
2. Medical and Public Health	-	-	-	2.0	-	2.0	2.0	-	2.0	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	29.4	29.4	-	15.0	15.0	-	15.0	-	-	13.0	13.0
7. Others	3.3	-	3.3	0.7	-	0.7	6.5	-	6.5	20.2	-	20.2
<b>b) Economic Services (1 to 10)</b>	<b>11.6</b>	<b>-</b>	<b>11.6</b>	<b>25.2</b>	<b>-</b>	<b>25.2</b>	<b>25.3</b>	<b>-</b>	<b>25.3</b>	<b>66.1</b>	<b>-</b>	<b>66.1</b>
1. Crop Husbandry	-	-	-	1.4	-	1.4	1.4	-	1.4	2.1	-	2.1
2. Soil and Water Conservation	-	-	-	0.5	-	0.5	0.5	-	0.5	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	11.6	-	11.6	18.4	-	18.4	18.4	-	18.4	58.5	-	58.5
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
GOA

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	5.0	-	5.0	-	-	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>		<b>302.9</b>	<b>302.9</b>		<b>135.3</b>	<b>135.3</b>		<b>153.3</b>	<b>153.3</b>		<b>134.3</b>	<b>134.3</b>
a) Government Servants (other than Housing)	-	302.9	302.9	-	135.3	135.3	-	153.3	153.3	-	134.3	134.3
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>												
<b>VI. Contingency Fund</b>												
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>		<b>969.6</b>	<b>969.6</b>		<b>3,039.0</b>	<b>3,039.0</b>		<b>1,333.1</b>	<b>1,333.1</b>		<b>1,466.4</b>	<b>1,466.4</b>
1. State Provident Funds	-	958.4	958.4	-	2,978.1	2,978.1	-	1,322.2	1,322.2	-	1,454.4	1,454.4
2. Others	-	11.2	11.2	-	61.0	61.0	-	10.9	10.9	-	11.9	11.9
<b>VIII. Reserve Funds (1 to 4)</b>		<b>639.7</b>	<b>639.7</b>		<b>1,387.7</b>	<b>1,387.7</b>		<b>885.8</b>	<b>885.8</b>		<b>974.3</b>	<b>974.3</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	364.3	364.3	-	704.2	704.2	-	367.8	367.8	-	404.6	404.6
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	275.4	275.4	-	683.5	683.5	-	518.0	518.0	-	569.8	569.8
<b>IX. Deposits and Advances (1 to 4)</b>		<b>1,153.3</b>	<b>1,153.3</b>		<b>2,581.1</b>	<b>2,581.1</b>		<b>991.6</b>	<b>991.6</b>		<b>1,090.8</b>	<b>1,090.8</b>
1. Civil Deposits	-	1,070.6	1,070.6	-	2,028.6	2,028.6	-	923.4	923.4	-	1,015.7	1,015.7
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	82.1	82.1	-	102.1	102.1	-	67.9	67.9	-	74.7	74.7
4. Others	-	0.7	0.7	-	450.4	450.4	-	0.4	0.4	-	0.4	0.4
<b>X. Suspense and Miscellaneous (1 to 4)</b>		<b>76,249.7</b>	<b>76,249.7</b>		<b>146,427.0</b>	<b>146,427.0</b>		<b>83,869.9</b>	<b>83,869.9</b>		<b>92,256.9</b>	<b>92,256.9</b>
1. Suspense	-	3,513.7	3,513.7	-	3,472.4	3,472.4	-	4,589.2	4,589.2	-	5,048.1	5,048.1
2. Cash Balance Investment Accounts	-	49,095.6	49,095.6	-	116,550.2	116,550.2	-	51,048.3	51,048.3	-	56,153.1	56,153.1
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	23,640.4	23,640.4	-	26,404.4	26,404.4	-	28,232.4	28,232.4	-	31,055.7	31,055.7
<b>XI. Appropriation to Contingency Fund</b>												
<b>XII. Remittances</b>		<b>25,466.3</b>	<b>25,466.3</b>		<b>30,032.1</b>	<b>30,032.1</b>		<b>26,688.2</b>	<b>26,688.2</b>		<b>29,357.1</b>	<b>29,357.1</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>-1,272.0</b>			<b>5.6</b>			<b>3,255.0</b>			<b>-1,720.3</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>			<b>-14.6</b>			<b>-7,662.5</b>			<b>-9,112.3</b>			<b>-8,974.7</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>-1,286.6</b>			<b>-7,656.9</b>			<b>-5,857.3</b>			<b>-10,695.0</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>			<b>-1,286.5</b>			<b>-7,656.9</b>			<b>-5,857.2</b>			<b>-10,695.1</b>
i. Increase (+)/Decrease (-) in Cash Balances			<b>52.9</b>			<b>-8,169.0</b>			<b>-4,080.3</b>			<b>-9,690.4</b>
a) Opening Balance			<b>30.7</b>			<b>-6,762.2</b>			<b>83.5</b>			<b>-3,996.9</b>
b) Closing Balance			<b>83.6</b>			<b>-14,931.2</b>			<b>-3,996.8</b>			<b>-13,687.3</b>
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)												
iii. Increase (+)/Decrease (-) in Ways and Means Advances and Overdrafts from RBI (net)			<b>-1,339.4</b>			<b>-437.9</b>			<b>-1,776.9</b>			<b>-1,954.6</b>
						<b>950.0</b>						<b>950.0</b>



## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
GUJARAT

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	81,828.5	2,292,934.0	2,374,762.5	105,029.8	599,742.8	704,772.6	104,246.3	600,070.0	704,316.3	147,250.6	639,208.8	786,459.4
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>												
<b>I. Total Capital Outlay (1 + 2)</b>												
<b>1. Development (a + b)</b>												
<b>(a) Social Services (1 to 9)</b>												
1. Education, Sports, Art and Culture	76,512.4	2,069.0	78,581.5	96,278.5	2,525.3	98,803.9	96,360.5	1,954.7	98,315.2	132,680.3	712.6	133,392.9
2. Medical and Public Health	19,986.9	395.2	20,382.1	31,305.2	1,506.1	32,811.3	28,430.0	359.3	28,789.3	36,507.6	206.7	36,714.2
3. Family Welfare	3,519.6	99.4	3,619.0	6,621.3	104.4	6,725.6	5,907.8	52.6	5,960.4	8,845.8	-	8,845.8
4. Water Supply and Sanitation	2,896.0	-	2,896.0	6,752.9	-	6,752.9	5,118.2	-	5,118.2	6,310.4	-	6,310.4
5. Housing	7,290.0	-	7,290.0	11,062.5	-	11,062.5	25.0	-	25.0	90.7	-	90.7
6. Urban Development	1,395.9	181.8	1,577.8	1,014.6	1,228.9	2,243.4	1,551.4	193.5	1,744.9	2,822.0	196.6	4,577.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	900.2	-	900.2	969.5	-0.5	969.0	982.0	-	982.0	8,708.2	-	3,018.6
8. Social Security and Welfare	517.6	48.1	565.7	773.9	84.9	858.9	546.4	35.5	581.9	1,153.3	-	1,153.3
9. Others*	64.5	-	64.5	74.8	-	74.8	9.7	-	9.7	95.8	0.1	95.9
	3,403.1	65.8	3,468.9	4,010.7	88.5	4,099.2	3,226.9	77.8	3,304.7	3,904.4	10.0	3,914.4
<b>(b) Economic Services (1 to 10)</b>												
1. Agriculture and Allied Activities (i to xi)	56,525.6	1,673.8	58,199.4	64,973.4	1,019.2	65,992.6	67,930.5	1,595.4	69,525.8	96,172.8	505.9	96,678.7
i) Crop Husbandry	2,842.0	69.0	2,911.0	3,590.2	77.2	3,667.4	3,547.9	70.2	3,618.1	8,098.4	2.0	8,100.4
ii) Soil and Water Conservation	18.3	-	18.3	72.5	-	72.5	43.3	-	43.3	1,431.2	-	1,431.2
iii) Animal Husbandry	18.1	-	18.1	12.5	-	12.5	17.0	-	17.0	1,872.4	-	1,872.4
iv) Dairy Development	2.4	-	2.4	86.9	-	86.9	65.3	-	65.3	45.9	-	45.9
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	2,793.7	67.3	2,861.0	3,335.2	75.0	3,410.2	3,335.2	68.0	3,403.2	4,102.5	-	4,102.5
viii) Food Storage and Warehousing	-	-	-	77.0	2.2	79.2	85.9	2.2	88.1	171.8	2.0	173.8
ix) Agricultural Research and Education	18.2	1.7	19.9	-	-	-	-	-	-	293.8	-	293.8
x) Co-operation	-8.7	-	-8.7	6.1	-	6.1	1.2	-	1.2	0.3	-	0.3
xi) Others @	-	-	-	-	-	-	-	-	-	180.6	-	180.6
2. Rural Development	-	-	-	30.0	-	30.0	0.5	-	0.5	100.0	-	100.0
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	36,878.8	-0.2	36,878.6	37,875.1	-	37,875.1	37,759.1	-	37,759.1	45,670.6	-	45,670.6
5. Energy	4,419.7	-	4,419.7	4,722.6	-	4,722.6	7,352.6	-	7,352.6	7,952.0	-	7,952.0
6. Industry and Minerals (i to iv)	345.6	-	345.6	3,047.7	-	3,047.7	5,042.0	-	5,042.0	3,574.0	2.7	3,576.7
i) Village and Small Industries	17.8	-	17.8	12.5	-	12.5	6.8	-	6.8	104.3	2.7	107.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	43.9	-	43.9	35.0	-	35.0	35.0	-	35.0	48.0	-	48.0
7. Transport (i + ii)	283.9	-	283.9	3,000.2	-	3,000.2	5,000.2	-	5,000.2	3,421.7	-	3,421.7
i) Roads and Bridges	11,954.4	1,605.0	13,559.4	15,342.9	940.8	16,283.7	14,040.6	1,524.4	15,565.0	19,335.8	-	19,335.8
ii) Others **	11,443.9	1,605.0	13,048.9	13,770.6	890.8	14,661.4	12,643.0	1,524.4	14,167.4	18,169.7	-	18,169.7
8. Communications	510.4	-	510.4	1,572.3	50.0	1,622.3	1,397.6	-	1,397.6	1,166.1	-	1,166.1

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
GUJARAT

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	45.0	-	45.0	115.0	-	115.0	3.8	-	3.8	50.0	-	50.0
10. General Economic Services (i + ii)	40.0	-	40.0	250.0	1.2	251.2	184.0	0.7	184.7	2,152.0	501.2	2,653.2
i) Tourism	40.0	-	40.0	250.0	-	250.0	184.0	-	184.0	2,139.5	-	2,139.5
ii) Others @	-	-	-	-	1.2	1.2	-	0.7	0.7	12.5	501.2	513.7
<b>2. Non-Development (General Services)</b>	<b>1,812.2</b>	<b>73.7</b>	<b>1,885.9</b>	<b>3,596.0</b>	<b>381.1</b>	<b>3,977.2</b>	<b>2,134.2</b>	<b>180.7</b>	<b>2,314.9</b>	<b>8,076.5</b>	<b>1,243.3</b>	<b>9,321.8</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>												
1. Market Loans	-	26,812.6	26,812.6	-	32,103.3	32,103.3	-	31,943.8	31,943.8	-	41,570.7	41,570.7
2. Loans from LIC	-	10,923.0	10,923.0	-	10,569.4	10,569.4	-	10,569.4	10,569.4	-	14,172.8	14,172.8
3. Loans from SBI and other Banks	-	224.7	224.7	-	224.7	224.7	-	224.7	224.7	-	-	224.7
4. Loans from NABARD	-	15.9	15.9	-	5.4	5.4	-	7.1	7.1	-	2.9	2.9
5. Loans from National Co-operative Development Corporation	-	15.2	15.2	-	15.2	15.2	-	14.6	14.6	-	0.7	0.7
6. WMA from RBI	-	-	-	-	10.0	10.0	-	-	-	-	10.0	10.0
7. Special Securities issued to NSSF	-	10,687.6	10,687.6	-	15,081.5	15,081.5	-	15,081.5	15,081.5	-	19,310.8	19,310.8
8. Others	-	4,946.2	4,946.2	-	6,197.1	6,197.1	-	6,046.5	6,046.5	-	7,848.8	7,848.8
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>												
1. State Plan Schemes	-	5,638.1	5,638.1	-	6,272.4	6,272.4	-	6,235.9	6,235.9	-	6,469.9	6,469.9
of which: Advance release of Plan	-	5,505.4	5,505.4	-	6,136.6	6,136.6	-	6,099.7	6,099.7	-	6,332.4	6,332.4
Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Centrally Sponsored Schemes	-	43.6	43.6	-	43.6	43.6	-	43.6	43.6	-	43.6	43.6
3. Centrally Sponsored Schemes	-	47.6	47.6	-	51.4	51.4	-	51.4	51.4	-	54.0	54.0
4. Non-Plan (i + ii)	-	41.4	41.4	-	40.7	40.7	-	41.1	41.1	-	39.8	39.8
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	41.4	41.4	-	40.7	40.7	-	41.1	41.1	-	39.8	39.8
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>3,503.8</b>	<b>772.3</b>	<b>4,276.1</b>	<b>5,155.2</b>	<b>961.4</b>	<b>6,116.7</b>	<b>5,751.6</b>	<b>672.3</b>	<b>6,423.9</b>	<b>6,491.7</b>	<b>702.4</b>	<b>7,194.1</b>
<b>1. Development Purposes (a + b)</b>	<b>3,503.8</b>	<b>324.0</b>	<b>3,827.8</b>	<b>5,155.2</b>	<b>472.0</b>	<b>5,627.2</b>	<b>5,751.6</b>	<b>258.0</b>	<b>6,009.7</b>	<b>6,491.7</b>	<b>406.8</b>	<b>6,898.5</b>
<b>a) Social Services (1 to 7)</b>	<b>214.3</b>	<b>324.0</b>	<b>538.3</b>	<b>544.7</b>	<b>472.0</b>	<b>1,016.7</b>	<b>254.0</b>	<b>258.0</b>	<b>512.0</b>	<b>241.3</b>	<b>406.8</b>	<b>648.1</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	324.0	324.0	-	472.0	472.0	-	258.0	258.0	-	406.8	406.8
7. Others	214.3	-	214.3	544.7	-	544.7	254.0	-	254.0	241.3	-	241.3
<b>b) Economic Services (1 to 10)</b>	<b>3,289.5</b>	<b>-</b>	<b>3,289.5</b>	<b>4,610.5</b>	<b>-</b>	<b>4,610.5</b>	<b>5,497.6</b>	<b>-</b>	<b>5,497.6</b>	<b>6,250.4</b>	<b>-</b>	<b>6,250.4</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	0.1	-	0.1	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-



Appendix IV : Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
HARYANA

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>48,190.6</b>	<b>545,686.4</b>	<b>593,876.9</b>	<b>50,789.9</b>	<b>724,983.4</b>	<b>775,773.3</b>	<b>47,721.3</b>	<b>795,484.8</b>	<b>843,206.1</b>	<b>55,193.9</b>	<b>803,395.9</b>	<b>858,589.8</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>	<b>48,190.6</b>	<b>24,854.9</b>	<b>73,045.5</b>	<b>50,789.9</b>	<b>13,932.0</b>	<b>64,721.9</b>	<b>47,721.3</b>	<b>11,121.0</b>	<b>58,842.3</b>	<b>55,193.9</b>	<b>15,441.4</b>	<b>70,635.3</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>42,032.9</b>	<b>10,151.9</b>	<b>52,184.8</b>	<b>36,866.3</b>	<b>-1,708.2</b>	<b>35,158.1</b>	<b>41,810.3</b>	<b>-4,605.9</b>	<b>37,204.4</b>	<b>48,186.2</b>	<b>-1,783.1</b>	<b>46,405.1</b>
<b>1. Development (a + b)</b>	<b>40,159.2</b>	<b>10,151.9</b>	<b>50,311.1</b>	<b>34,869.4</b>	<b>-1,708.2</b>	<b>33,161.2</b>	<b>39,550.9</b>	<b>-4,605.9</b>	<b>34,945.0</b>	<b>46,292.2</b>	<b>-1,783.1</b>	<b>44,509.1</b>
<b>(a) Social Services (1 to 9)</b>	<b>10,700.0</b>		<b>10,700.0</b>	<b>8,205.4</b>		<b>8,205.4</b>	<b>15,735.8</b>		<b>15,735.8</b>	<b>18,191.2</b>		<b>18,191.2</b>
1. Education, Sports, Art and Culture	1,137.1		1,137.1	701.8		701.8	949.0		949.0	814.4		814.4
2. Medical and Public Health	745.9		745.9	81.9		81.9	581.9		581.9	752.2		752.2
3. Family Welfare												
4. Water Supply and Sanitation	7,419.0		7,419.0	6,495.0		6,495.0	9,067.0		9,067.0	9,910.0		9,910.0
5. Housing	273.9		273.9	83.7		83.7	280.6		280.6	632.7		632.7
6. Urban Development							3,530.2		3,530.2	5,000.0		5,000.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	28.0		28.0	26.6		26.6	26.6		26.6	28.4		28.4
8. Social Security and Welfare	175.9		175.9	152.6		152.6	291.7		291.7	274.6		274.6
9. Others*	920.2		920.2	663.9		663.9	1,008.9		1,008.9	778.9		778.9
<b>(b) Economic Services (1 to 10)</b>	<b>29,459.2</b>	<b>10,151.9</b>	<b>39,611.1</b>	<b>26,664.0</b>	<b>-1,708.2</b>	<b>24,955.8</b>	<b>23,815.1</b>	<b>-4,605.9</b>	<b>19,209.2</b>	<b>28,101.0</b>	<b>-1,783.1</b>	<b>26,317.9</b>
1. Agriculture and Allied Activities (i to xi)	164.7	10,145.9	10,310.6	128.7	-1,712.2	-1,583.5	132.0	-4,609.9	-4,477.9	136.6	-1,787.6	-1,651.0
i) Crop Husbandry												
ii) Soil and Water Conservation												
iii) Animal Husbandry												
iv) Dairy Development												
v) Fisheries	0.8		0.8	3.0		3.0	4.3		4.3	3.0		3.0
vi) Forestry and Wild Life												
vii) Plantations												
viii) Food Storage and Warehousing												
ix) Agricultural Research and Education		10,145.9	10,145.9		-1,712.2	-1,712.2		-4,609.9	-4,609.9		-1,787.6	-1,787.6
x) Co-operation												
xi) Others @	163.9		163.9	125.7		125.7	127.7		127.7	133.6		133.6
2. Rural Development												
3. Special Area Programmes of which: Hill Areas												
4. Major and Medium Irrigation and Flood Control	7,563.6		7,563.6	4,764.0		4,764.0	5,652.0		5,652.0	4,835.0		4,835.0
5. Energy	8,988.2		8,988.2	10,547.7		10,547.7	7,185.7		7,185.7	9,841.0		9,841.0
6. Industry and Minerals (i to iv)	16.9		16.9	20.6		20.6	20.6		20.6	15.8		15.8
i) Village and Small Industries	0.8		0.8	14.0		14.0	14.0		14.0	14.0		14.0
ii) Iron and Steel Industries												
iii) Non-Ferrous Mining and Metallurgical Industries												
iv) Others #	16.1		16.1	6.6		6.6	6.6		6.6	1.8		1.8
7. Transport (i + ii)	12,466.3	5.9	12,472.2	11,020.0	4.0	11,024.0	10,639.8	4.0	10,643.8	13,072.6	4.5	13,077.1
i) Roads and Bridges	11,641.5		11,641.5	10,112.7		10,112.7	9,572.5		9,572.5	12,084.1		12,084.1
ii) Others **	824.8	5.9	830.7	907.3	4.0	911.3	1,067.3	4.0	1,071.3	988.5	4.5	993.0
8. Communications												

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
HARYANA

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	259.5		259.5	183.0		183.0	185.0		185.0	200.0		200.0
i) Tourism	259.5		259.5	183.0		183.0	185.0		185.0	200.0		200.0
ii) Others @												
<b>2. Non-Development (General Services)</b>	<b>1,873.7</b>		<b>1,873.7</b>	<b>1,996.9</b>		<b>1,996.9</b>	<b>2,259.4</b>		<b>2,259.4</b>	<b>1,896.0</b>		<b>1,896.0</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>		<b>25,764.0</b>	<b>25,764.0</b>		<b>58,396.0</b>	<b>58,396.0</b>		<b>77,439.3</b>			<b>65,349.6</b>	<b>65,349.6</b>
1. Market Loans		3,163.2	3,163.2		2,923.5	2,923.5		2,923.5			2,471.7	2,471.7
2. Loans from LIC		30.8	30.8		30.4	30.4		30.4			30.2	30.2
3. Loans from SBI and other Banks		13,200.0	13,200.0		26,000.0	26,000.0		45,000.0			32,000.0	32,000.0
4. Loans from NABARD		1,514.0	1,514.0		1,648.3	1,648.3		1,644.2			1,955.2	1,955.2
5. Loans from National Co-operative Development Corporation		97.8	97.8		137.6	137.6		80.1			128.1	128.1
6. WMA from RBI		1,695.8	1,695.8		20,000.0	20,000.0		20,000.0			20,000.0	20,000.0
7. Special Securities issued to NSSF		2,716.7	2,716.7		3,781.1	3,781.1		3,781.1			4,559.4	4,559.4
8. Others		3,345.7	3,345.7		3,875.2	3,875.2		3,980.0			4,205.0	4,205.0
of which: Land Compensation Bonds		2,022.3	2,022.3		2,022.3	2,022.3		2,022.3			2,022.3	2,022.3
<b>III. Repayment of Loans to the Centre (1 to 7)</b>		<b>1,695.6</b>	<b>1,695.6</b>		<b>1,144.0</b>	<b>1,144.0</b>		<b>1,237.2</b>			<b>1,311.6</b>	<b>1,311.6</b>
1. State Plan Schemes		1,622.4	1,622.4		1,074.9	1,074.9		1,169.4			1,249.0	1,249.0
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes		19.1	19.1		19.1	19.1		19.1			19.1	19.1
3. Centrally Sponsored Schemes		18.4	18.4		19.3	19.3		19.8			19.7	19.7
4. Non-Plan (i + ii)		35.6	35.6		30.6	30.6		28.9			23.8	23.8
i) Relief for Natural Calamities												
ii) Others		35.6	35.6		30.6	30.6		28.9			23.8	23.8
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>6,157.6</b>	<b>2,139.3</b>	<b>8,296.9</b>	<b>13,923.6</b>	<b>2,100.3</b>	<b>16,023.9</b>	<b>5,911.0</b>	<b>2,050.3</b>	<b>7,961.3</b>	<b>7,005.7</b>	<b>2,563.3</b>	<b>9,569.0</b>
<b>1. Development Purposes (a + b)</b>	<b>6,157.6</b>	<b>990.2</b>	<b>7,147.8</b>	<b>13,923.6</b>	<b>860.0</b>	<b>14,783.6</b>	<b>5,911.0</b>	<b>840.0</b>	<b>6,751.0</b>	<b>7,005.7</b>	<b>1,040.0</b>	<b>8,045.7</b>
<b>a) Social Services (1 to 7)</b>	<b>4,233.0</b>	<b>690.2</b>	<b>4,923.1</b>	<b>6,443.3</b>	<b>860.0</b>	<b>7,303.3</b>	<b>2,105.2</b>	<b>840.0</b>	<b>2,945.3</b>	<b>61.0</b>	<b>1,040.0</b>	<b>1,101.0</b>
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing	56.9	690.2	747.0	55.4	860.0	915.4	55.4	840.0	895.4	61.0	1,040.0	1,101.0
6. Government Servants (Housing)	4,176.1		4,176.1	6,387.9		6,387.9	2,049.8		2,049.9			
7. Others												
<b>b) Economic Services (1 to 10)</b>	<b>1,924.7</b>	<b>300.0</b>	<b>2,224.7</b>	<b>7,480.3</b>		<b>7,480.3</b>	<b>3,805.8</b>		<b>3,805.8</b>	<b>6,944.7</b>		<b>6,944.7</b>
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation	17.4		17.4	11.4		11.4	9.4		9.4	22.0		22.0
5. Major and Medium Irrigation, etc.												



## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
HIMACHAL PRADESH

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	19,619.0	405,504.5	425,123.5	19,277.4	30,444.1	49,721.5	20,029.8	28,594.1	48,623.9	16,319.6	30,206.9	46,526.6
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>19,619.0</b>	<b>9,180.1</b>	<b>28,799.1</b>	<b>19,277.4</b>	<b>10,577.5</b>	<b>29,854.9</b>	<b>20,029.8</b>	<b>8,727.5</b>	<b>28,757.3</b>	<b>16,319.6</b>	<b>10,340.4</b>	<b>26,660.0</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>18,947.9</b>	<b>486.4</b>	<b>19,434.3</b>	<b>17,297.6</b>	<b>305.2</b>	<b>17,602.8</b>	<b>17,822.8</b>	<b>-107.4</b>	<b>17,715.5</b>	<b>14,259.4</b>	<b>720.0</b>	<b>14,979.4</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>18,312.9</b>	<b>485.9</b>	<b>18,798.8</b>	<b>16,597.5</b>	<b>305.2</b>	<b>16,902.7</b>	<b>17,079.3</b>	<b>-127.4</b>	<b>16,951.9</b>	<b>13,632.7</b>	<b>700.0</b>	<b>14,332.7</b>
<b>1. Development (a + b)</b>	<b>6,095.4</b>	<b>-</b>	<b>6,095.4</b>	<b>5,837.7</b>	<b>-</b>	<b>5,837.7</b>	<b>5,715.1</b>	<b>-</b>	<b>5,715.1</b>	<b>3,608.1</b>	<b>-</b>	<b>3,608.1</b>
<b>(a) Social Services (1 to 9)</b>	<b>2,146.9</b>	<b>-</b>	<b>2,146.9</b>	<b>2,273.9</b>	<b>-</b>	<b>2,273.9</b>	<b>2,042.2</b>	<b>-</b>	<b>2,042.2</b>	<b>744.4</b>	<b>-</b>	<b>744.4</b>
1. Education, Sports, Art and Culture	694.8	-	694.8	645.6	-	645.6	780.3	-	780.3	353.8	-	353.8
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	2,841.4	-	2,841.4	2,482.9	-	2,482.9	2,456.3	-	2,456.3	2,089.6	-	2,089.6
5. Housing	121.3	-	121.3	110.3	-	110.3	111.2	-	111.2	203.9	-	203.9
6. Urban Development	126.3	-	126.3	133.8	-	133.8	133.8	-	133.8	10.0	-	10.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	90.8	-	90.8	122.4	-	122.4	117.4	-	117.4	120.4	-	120.4
8. Social Security and Welfare	71.9	-	71.9	63.5	-	63.5	68.6	-	68.6	80.8	-	80.8
9. Others*	2.0	-	2.0	5.3	-	5.3	5.3	-	5.3	5.3	-	5.3
<b>(b) Economic Services (1 to 10)</b>	<b>12,217.4</b>	<b>485.9</b>	<b>12,703.4</b>	<b>10,759.3</b>	<b>305.2</b>	<b>11,065.1</b>	<b>11,364.2</b>	<b>-127.4</b>	<b>11,236.8</b>	<b>10,024.6</b>	<b>700.0</b>	<b>10,724.6</b>
1. Agriculture and Allied Activities (i to xi)	749.7	47.6	797.3	671.3	-	671.3	742.6	-312.6	430.1	515.6	-	515.6
i) Crop Husbandry	61.8	47.7	109.5	41.7	-	41.7	41.4	-312.6	-271.2	22.4	-	22.4
ii) Soil and Water Conservation	486.4	-	486.4	471.0	-	471.0	514.0	-	514.0	407.7	-	407.7
iii) Animal Husbandry	86.0	-	86.0	63.7	-	63.7	87.6	-	87.6	37.0	-	37.0
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	28.4	-	28.4	12.6	-	12.6	12.5	-	12.5	9.5	-	9.5
vi) Forestry and Wild Life	83.1	-	83.1	75.7	-	75.7	80.5	-	80.5	34.6	-	34.6
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	2.0	-0.1	1.8	3.5	-	3.5	3.2	-	3.2	2.2	-	2.2
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	2.1	-	2.1	3.0	-	3.0	3.4	-	3.4	2.2	-	2.2
xi) Others @	1.0	-	1.0	0.5	-	0.5	0.5	-	0.5	-	-	-
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	2,877.7	-	2,877.7	3,066.2	-	3,066.2	3,752.5	-	3,752.5	3,818.3	-	3,818.3
5. Energy	2,106.1	-	2,106.1	1,597.5	-	1,597.5	1,600.0	-	1,600.0	65.0	-	65.0
6. Industry and Minerals (i to iv)	156.8	-	156.8	205.9	-	205.9	205.8	-	205.8	144.1	-	144.1
i) Village and Small Industries	156.8	-	156.8	205.9	-	205.9	205.8	-	205.8	144.1	-	144.1
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	5,451.5	438.3	5,889.8	4,374.8	305.2	4,680.0	4,168.8	185.2	4,354.0	4,956.1	700.0	5,656.1
i) Roads and Bridges	4,702.7	277.1	4,979.8	3,786.5	152.0	3,938.5	3,804.7	185.2	3,989.9	4,736.3	700.0	5,436.3
ii) Others **	748.8	161.2	910.0	588.3	153.2	741.5	364.1	-	364.1	219.8	-	219.8
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
HIMACHAL PRADESH

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	874.7	-	874.7	843.7	-	843.7	893.9	-	893.9	525.5	-	525.5
i) Tourism	19.7	-	19.7	19.5	-	19.5	34.7	-	34.7	21.5	-	21.5
ii) Others @	855.0	-	855.0	824.2	-	824.2	859.2	-	859.2	504.0	-	504.0
<b>2. Non-Development (General Services)</b>	<b>635.1</b>	<b>0.5</b>	<b>635.6</b>	<b>700.1</b>	-	<b>700.1</b>	<b>743.5</b>	<b>20.0</b>	<b>763.5</b>	<b>626.7</b>	<b>20.0</b>	<b>646.7</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>												
1. Market Loans	-	<b>8,107.6</b>	<b>8,107.6</b>	-	<b>9,652.3</b>	<b>9,652.3</b>	-	<b>8,164.0</b>	<b>8,164.0</b>	-	<b>8,978.0</b>	<b>8,978.0</b>
2. Loans from LIC	-	2,429.7	2,429.7	-	2,556.5	2,556.5	-	2,556.5	2,556.5	-	4,026.5	4,026.5
3. Loans from SBI and other Banks	-	484.0	484.0	-	485.7	485.7	-	483.8	483.8	-	483.5	483.5
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	998.6	998.6	-	1,328.0	1,328.0	-	1,328.0	1,328.0	-	1,536.0	1,536.0
6. WMA from RBI	-	62.4	62.4	-	42.3	42.3	-	44.6	44.6	-	80.0	80.0
7. Special Securities issued to NSSF	-	-	-	-	0.1	0.1	-	0.1	0.1	-	0.1	0.1
8. Others	-	713.2	713.2	-	1,107.5	1,107.5	-	1,107.5	1,107.5	-	1,514.0	1,514.0
of which: Land Compensation Bonds	-	3,419.7	3,419.7	-	4,132.3	4,132.3	-	2,643.5	2,643.5	-	1,337.9	1,337.9
<b>III. Repayment of Loans to the Centre (1 to 7)</b>												
1. State Plan Schemes	-	<b>560.4</b>	<b>560.4</b>	-	<b>608.1</b>	<b>608.1</b>	-	<b>629.5</b>	<b>629.5</b>	-	<b>630.4</b>	<b>630.4</b>
of which: Advance release of Plan	-	499.1	499.1	-	548.7	548.7	-	565.4	565.4	-	571.9	571.9
Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Centrally Sponsored Schemes	-	0.2	0.2	-	0.2	0.2	-	0.2	0.2	-	0.2	0.2
3. Centrally Sponsored Schemes	-	40.9	40.9	-	40.2	40.2	-	40.2	40.2	-	35.6	35.6
4. Non-Plan (i + ii)	-	20.2	20.2	-	19.0	19.0	-	23.7	23.7	-	22.7	22.7
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	20.2	20.2	-	19.0	19.0	-	23.7	23.7	-	22.7	22.7
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>												
1. Development Purposes (a + b)	<b>671.1</b>	<b>25.6</b>	<b>696.7</b>	<b>1,979.8</b>	<b>12.0</b>	<b>1,991.8</b>	<b>2,207.0</b>	<b>41.5</b>	<b>2,248.5</b>	<b>2,060.2</b>	<b>12.0</b>	<b>2,072.2</b>
a) Social Services (1 to 7)	<b>671.1</b>	<b>13.7</b>	<b>684.8</b>	<b>1,979.8</b>	<b>3.0</b>	<b>1,982.8</b>	<b>2,206.8</b>	<b>21.5</b>	<b>2,228.3</b>	<b>2,060.2</b>	<b>3.0</b>	<b>2,063.2</b>
1. Education, Sports, Art and Culture	<b>47.7</b>	<b>4.0</b>	<b>51.7</b>	<b>79.8</b>	<b>3.0</b>	<b>82.8</b>	<b>69.5</b>	<b>15.0</b>	<b>84.5</b>	<b>60.2</b>	<b>3.0</b>	<b>63.2</b>
2. Medical and Public Health	-	-	-	-	-	-	-	10.0	10.0	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	43.7	4.0	47.7	73.6	3.0	76.6	63.4	5.0	68.4	53.6	3.0	56.6
7. Others	4.0	-	4.0	6.2	-	6.2	6.1	-	6.1	6.6	-	6.6
b) Economic Services (1 to 10)	<b>623.4</b>	<b>9.7</b>	<b>633.2</b>	<b>1,900.0</b>	-	<b>1,900.0</b>	<b>2,137.3</b>	<b>6.5</b>	<b>2,143.8</b>	<b>2,000.0</b>	-	<b>2,000.0</b>
1. Crop Husbandry	-	9.7	9.7	-	-	-	-	6.5	6.5	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	237.3	-	237.3	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-



## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
HIMACHAL PRADESH

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	623.4	-	623.4	1,900.0	-	1,900.0	1,900.0	-	1,900.0	2,000.0	-	2,000.0
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	-	11.9	11.9	-	9.0	9.0	0.3	20.0	20.2	-	9.0	9.0
a) Government Servants (other than Housing)	-	11.9	11.9	-	9.0	9.0	0.3	20.0	20.2	-	9.0	9.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	11,138.0	11,138.0	-	3,100.0	3,100.0	-	3,100.0	3,100.0	-	3,100.0	3,100.0
1. State Provident Funds	-	11,057.1	11,057.1	-	3,040.0	3,040.0	-	3,040.0	3,040.0	-	3,040.0	3,040.0
2. Others	-	80.9	80.9	-	60.0	60.0	-	60.0	60.0	-	60.0	60.0
<b>VIII. Reserve Funds (1 to 4)</b>	-	8,971.7	8,971.7	-	-	-	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	8,971.7	8,971.7	-	-	-	-	-	-	-	-	-
<b>IX. Deposits and Advances (1 to 4)</b>	-	9,584.8	9,584.8	-	3,738.7	3,738.7	-	3,738.7	3,738.7	-	3,738.7	3,738.7
1. Civil Deposits	-	7,394.3	7,394.3	-	798.7	798.7	-	798.7	798.7	-	798.7	798.7
2. Deposits of Local Funds	-	227.9	227.9	-	2,150.0	2,150.0	-	2,150.0	2,150.0	-	2,150.0	2,150.0
3. Civil Advances	-	1,928.0	1,928.0	-	725.0	725.0	-	725.0	725.0	-	725.0	725.0
4. Others	-	34.6	34.6	-	65.0	65.0	-	65.0	65.0	-	65.0	65.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	334,414.6	334,414.6	-	8,224.1	8,224.1	-	8,224.1	8,224.1	-	8,224.1	8,224.1
1. Suspense	-	2,298.0	2,298.0	-	1,710.0	1,710.0	-	1,710.0	1,710.0	-	1,710.0	1,710.0
2. Cash Balance Investment Accounts	-	332,114.5	332,114.5	-	1,500.0	1,500.0	-	1,500.0	1,500.0	-	1,500.0	1,500.0
3. Deposits with RBI	-	-	-	-	5,000.0	5,000.0	-	5,000.0	5,000.0	-	5,000.0	5,000.0
4. Others	-	2.0	2.0	-	14.1	14.1	-	14.1	14.1	-	14.1	14.1
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	32,215.3	32,215.3	-	4,803.7	4,803.7	-	4,803.7	4,803.7	-	4,803.7	4,803.7
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-8,046.5	-8,046.5	-	-5,048.7	-5,048.7	-	-5,048.7	-5,048.7	-	-5,048.7	-5,048.7
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	1,065.7	1,065.7	-	722.4	722.4	-	722.4	722.4	-	722.4	722.4
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-6,980.8	-6,980.8	-	-4,326.3	-4,326.3	-	-4,326.3	-4,326.3	-	-4,326.3	-4,326.3
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-6,980.8	-6,980.8	-	-4,326.3	-4,326.3	-	-4,326.3	-4,326.3	-	-4,326.3	-4,326.3
i. Increase (+)/Decrease (-) in Cash Balances	-	-5,465.8	-5,465.8	-	-4,326.3	-4,326.3	-	-4,326.3	-4,326.3	-	-4,326.3	-4,326.3
a) Opening Balance	-	11,291.8	11,291.8	-	6,301.4	6,301.4	-	6,301.4	6,301.4	-	6,301.4	6,301.4
b) Closing Balance	-	5,826.0	5,826.0	-	1,975.1	1,975.1	-	1,975.1	1,975.1	-	1,975.1	1,975.1
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-1,515.0	-1,515.0	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of States and Union Territories with Legislature with (Contd.)  
JAMMU AND KASHMIR

(₹ Million)

Item	2009-10 (Revised Estimates)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	65,198.1	25,680.4	90,878.5	70,765.5	29,515.9	100,281.4	66,205.9	32,939.1	99,145.0	68,778.2	35,970.2	104,748.4
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>	63,771.1	10,415.2	74,186.3	69,212.3	12,111.9	81,324.2	66,205.9	12,922.0	79,127.9	66,776.2	14,398.8	83,177.0
<b>I. Total Capital Outlay (1 + 2)</b>	63,771.1	2,355.2	66,126.2	69,212.3	1,710.9	70,923.2	66,205.9	2,432.6	68,638.5	66,776.2	1,854.4	70,632.6
<b>1. Development (a + b)</b>	52,764.2	2,295.2	55,059.3	56,998.3	1,640.9	58,639.3	55,788.8	1,935.0	57,723.9	59,826.0	1,784.4	61,610.4
<b>(a) Social Services (1 to 9)</b>	17,840.9	223.1	18,064.0	21,097.3	124.0	21,221.3	20,804.4	269.4	21,073.8	21,284.6	131.2	21,415.8
1. Education, Sports, Art and Culture	3,901.7	-	3,901.7	5,401.4	-	5,401.4	7,996.0	-	7,996.0	6,601.9	-	6,601.9
2. Medical and Public Health	3,009.6	-	3,009.6	3,411.4	-	3,411.4	3,563.8	-	3,563.8	3,132.8	-	3,132.8
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	3,440.0	-	3,440.0	3,574.4	-	3,574.4	1,559.7	-	1,559.7	1,505.0	-	1,505.0
5. Housing	90.0	-	90.0	153.5	-	153.5	90.0	-	90.0	90.0	-	90.0
6. Urban Development	3,670.9	-	3,670.9	4,003.9	-	4,003.9	3,626.4	-	3,626.4	5,977.1	-	5,977.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	329.0	-	329.0	377.5	-	377.5	348.5	-	348.5	348.5	-	348.5
8. Social Security and Welfare	1,762.9	102.3	1,865.2	1,873.0	124.0	1,997.0	1,918.0	135.5	2,053.5	2,018.8	131.2	2,150.0
9. Others *	1,636.8	120.8	1,757.6	2,302.3	-	2,302.3	1,702.1	133.9	1,836.0	1,610.6	-	1,610.6
<b>(b) Economic Services (1 to 10)</b>	34,923.3	2,072.1	36,995.3	35,901.0	1,517.0	37,418.0	34,984.4	1,665.6	36,650.1	38,541.4	1,653.2	40,194.6
1. Agriculture and Allied Activities (i to xi)	4,834.7	2,072.1	6,906.8	5,039.6	1,517.0	6,556.6	4,011.1	1,665.6	5,676.7	4,205.2	1,653.2	5,868.4
i) Crop Husbandry	1,103.7	47.8	1,151.4	1,143.3	52.4	1,195.7	1,804.4	59.7	1,864.1	2,094.8	66.8	2,161.6
ii) Soil and Water Conservation	439.5	-	439.5	229.0	-	229.0	242.4	-	242.4	71.5	-	71.5
iii) Animal Husbandry	246.3	-	246.3	386.3	-	386.3	335.4	-	335.4	340.8	-	340.8
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	100.5	-	100.5	116.4	-	116.4	153.5	-	153.5	136.1	-	136.1
vi) Forestry and Wild Life	743.6	-	743.6	813.0	-	813.0	959.7	-	959.7	1,025.2	-	1,025.2
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	1,511.2	1,984.3	3,495.5	1,608.8	1,424.6	3,033.4	25.5	1,566.0	1,591.5	13.0	1,546.4	1,559.4
ix) Agricultural Research and Education	540.0	-	540.0	592.8	-	592.8	340.0	-	340.0	450.0	-	450.0
x) Co-operation	150.0	40.0	190.0	150.0	40.0	190.0	150.2	40.0	190.2	73.8	40.0	113.8
xi) Others @	1,432.3	-	1,432.3	1,780.1	-	1,780.1	1,694.3	-	1,694.3	1,594.5	-	1,594.5
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	3,658.5	-	3,658.5	4,065.7	-	4,065.7	3,219.1	-	3,219.1	3,206.5	-	3,206.5
5. Energy	8,970.0	-	8,970.0	11,249.8	-	11,249.8	9,157.3	-	9,157.3	8,165.1	-	8,165.1
6. Industry and Minerals (i to iv)	1,315.2	-	1,315.2	1,417.4	-	1,417.4	1,276.7	-	1,276.7	1,324.4	-	1,324.4
i) Village and Small Industries	1,225.1	-	1,225.1	1,318.4	-	1,318.4	1,182.1	-	1,182.1	1,234.3	-	1,234.3
ii) Iron and Steel Industries	47.0	-	47.0	51.0	-	51.0	47.0	-	47.0	47.0	-	47.0
iii) Non-Ferrous Mining and Metallurgical Industries	43.1	-	43.1	48.0	-	48.0	47.6	-	47.6	43.1	-	43.1
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	1,255.0	-	1,255.0	1,186.2	-	1,186.2	4,748.6	-	4,748.6	4,177.9	-	4,177.9
i) Roads and Bridges	1,195.0	-	1,195.0	1,125.0	-	1,125.0	4,683.6	-	4,683.6	4,117.9	-	4,117.9
ii) Others **	60.0	-	60.0	61.2	-	61.2	65.0	-	65.0	60.0	-	60.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
JAMMU AND KASHMIR**

(₹ Million)

Item	2009-10 (Revised Estimates)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	71.3	-	71.3	82.5	-	82.5	165.6	-	165.6	160.0	-	160.0
9. Science, Technology and Environment	13,386.2	-	13,386.2	11,079.6	-	11,079.6	10,711.8	-	10,711.8	15,707.7	-	15,707.7
10. General Economic Services (i + ii)	971.9	-	971.9	1,477.0	-	1,477.0	1,224.9	-	1,224.9	1,721.4	-	1,721.4
i) Tourism	12,414.3	-	12,414.3	9,602.6	-	9,602.6	9,486.9	-	9,486.9	13,986.3	-	13,986.3
ii) Others @ @	11,006.9	60.0	11,066.9	12,214.0	70.0	12,284.0	10,417.0	497.6	10,914.6	8,952.2	70.0	9,022.2
<b>2. Non-Development (General Services)</b>												
<b>II. Discharge of Internal Debt (1 to 8)</b>		6,970.6	6,970.6		8,726.5	8,726.5		8,726.5	8,726.5		10,391.2	10,391.2
1. Market Loans	-	-	-	-	-	-	-	-	-	-	-	-
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-	-	-	-	-
8. Others	-	6,970.6	6,970.6	-	8,726.5	8,726.5	-	8,726.5	8,726.5	-	10,391.2	10,391.2
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>		405.6	405.6		862.6	862.6		862.6	862.6		1,352.9	1,352.9
1. State Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	-	-	-	-	-	-	-	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	405.6	405.6	-	862.6	862.6	-	862.6	862.6	-	1,352.9	1,352.9
7. Others	-	683.9	683.9	811.8	-	811.8	-	900.3	900.3	-	800.3	800.3
<b>IV. Loans and Advances by State Governments (1+2)</b>		663.1	663.1	791.8	-	791.8	-	891.3	891.3	-	791.3	791.3
<b>1. Development Purposes (a + b)</b>		302.5	302.5	300.5	-	300.5	-	400.0	400.0	-	300.0	300.0
<b>a) Social Services (1 to 7)</b>												
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	2.5	2.5	-	0.5	0.5	-	0.5	0.5	-	-	-
7. Others	-	300.0	300.0	300.0	-	300.0	-	400.0	400.0	-	300.0	300.0
<b>b) Economic Services (1 to 10)</b>		360.6	360.6	491.3	-	491.3	-	491.3	491.3	-	491.3	491.3
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
JAMMU AND KASHMIR

(₹ Million)

Item	2009-10 (Revised Estimates)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	191.3	191.3	-	191.3	191.3	-	191.3	191.3	-	191.3	191.3
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	169.3	169.3	-	300.0	300.0	-	300.0	300.0	-	300.0	300.0
<b>2. Non-Development Purposes (a + b)</b>	-	<b>20.7</b>	<b>20.7</b>	-	<b>20.0</b>	<b>20.0</b>	-	<b>9.0</b>	<b>9.0</b>	-	<b>9.0</b>	<b>9.0</b>
a) Government Servants (other than Housing)	-	20.7	20.7	-	20.0	20.0	-	9.0	9.0	-	9.0	9.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>7,138.5</b>	<b>7,138.5</b>	-	<b>9,355.7</b>	<b>9,355.7</b>	-	<b>9,173.0</b>	<b>9,173.0</b>	-	<b>11,178.5</b>	<b>11,178.5</b>
1. State Provident Funds	-	7,005.8	7,005.8	-	9,222.5	9,222.5	-	9,045.0	9,045.0	-	11,050.0	11,050.0
2. Others	-	132.7	132.7	-	133.2	133.2	-	128.0	128.0	-	128.5	128.5
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>1,356.2</b>	<b>1,356.2</b>	-	<b>1,367.5</b>	<b>1,367.5</b>	-	<b>1,871.1</b>	<b>1,871.1</b>	-	<b>2,059.3</b>	<b>2,059.3</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,356.2	1,356.2	-	1,367.5	1,367.5	-	1,871.1	1,871.1	-	2,059.3	2,059.3
<b>IX. Deposits and Advances (1 to 4)</b>	<b>1,427.0</b>	<b>2,500.0</b>	<b>3,927.0</b>	<b>1,553.2</b>	<b>2,660.3</b>	<b>4,213.6</b>	-	<b>2,955.0</b>	<b>2,955.0</b>	-	<b>3,343.6</b>	<b>3,343.6</b>
1. Civil Deposits	-	110.0	110.0	-	110.0	110.0	-	110.0	110.0	-	110.0	110.0
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	120.0	120.0	-	120.0	120.0	-	120.0	120.0	-	120.0	120.0
4. Others	1,427.0	2,270.0	3,697.0	1,553.2	2,430.3	3,983.6	-	2,725.0	2,725.0	-	3,113.6	3,113.6
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>2,940.5</b>	<b>2,940.5</b>	-	<b>2,690.5</b>	<b>2,690.5</b>	-	<b>4,688.0</b>	<b>4,688.0</b>	-	<b>3,660.0</b>	<b>3,660.0</b>
1. Suspense	-	2,340.5	2,340.5	-	2,090.5	2,090.5	-	4,088.0	4,088.0	-	3,060.0	3,060.0
2. Cash Balance Investment Accounts	-	360.0	360.0	-	360.0	360.0	-	360.0	360.0	-	360.0	360.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	240.0	240.0	-	240.0	240.0	-	240.0	240.0	-	240.0	240.0
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>1,330.0</b>	<b>1,330.0</b>	-	<b>1,330.0</b>	<b>1,330.0</b>	-	<b>1,330.0</b>	<b>1,330.0</b>	-	<b>1,330.0</b>	<b>1,330.0</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	<b>44,528.9</b>	<b>44,528.9</b>	-	<b>52,066.6</b>	<b>52,066.6</b>	-	<b>56,629.0</b>	<b>56,629.0</b>	-	<b>42,629.7</b>	<b>42,629.7</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	<b>-44,186.4</b>	<b>-44,186.4</b>	-	<b>-53,224.3</b>	<b>-53,224.3</b>	-	<b>-32,407.4</b>	<b>-32,407.4</b>	-	<b>-40,805.7</b>	<b>-40,805.7</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	<b>342.5</b>	<b>342.5</b>	-	<b>-1,157.7</b>	<b>-1,157.7</b>	-	<b>24,221.5</b>	<b>24,221.5</b>	-	<b>1,824.0</b>	<b>1,824.0</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	<b>342.5</b>	<b>342.5</b>	-	<b>-1,157.7</b>	<b>-1,157.7</b>	-	<b>24,221.5</b>	<b>24,221.5</b>	-	<b>1,824.0</b>	<b>1,824.0</b>
i. Increase (+)/Decrease (-) in Cash Balances	-	-17.5	-17.5	-	-1,517.7	-1,517.7	-	23,861.5	23,861.5	-	1,464.0	1,464.0
a) Opening Balance	-	-17,073.7	-17,073.7	-	-17,073.7	-17,073.7	-	18.4	18.4	-	-	-
b) Closing Balance	-	-17,091.2	-17,091.2	-	-18,591.4	-18,591.4	-	23,879.9	23,879.9	-	1,464.0	1,464.0
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	<b>360.0</b>	<b>360.0</b>	-	<b>360.0</b>	<b>360.0</b>	-	<b>360.0</b>	<b>360.0</b>	-	<b>360.0</b>	<b>360.0</b>
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
JHARKHAND

(₹ Million)

Item	2009-10 (Revised Estimates)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	43,960.5	648,517.4	692,478.0	41,374.7	719,118.1	760,492.8	45,267.3	727,853.0	773,120.3	76,082.8	936,197.3	1,012,280.1
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>												
<b>I. Total Capital Outlay (1 + 2)</b>												
<b>1. Development (a + b)</b>												
<b>(a) Social Services (1 to 9)</b>												
1. Education, Sports, Art and Culture	37,525.2	10,895.0	54,855.6	37,431.5	16,092.3	57,467.1	41,124.1	17,327.3	62,594.6	76,082.8	14,742.5	90,825.3
2. Medical and Public Health	13,703.0	—	35,967.8	15,735.5	—	35,824.6	40,295.4	—	42,791.0	63,090.3	437.1	63,527.4
3. Family Welfare	1,161.4	—	13,703.0	1,144.5	—	15,735.5	15,747.2	—	40,295.4	61,727.1	—	61,727.1
4. Water Supply and Sanitation	1,037.9	—	1,161.4	2,188.2	—	1,144.5	1,028.7	—	15,747.2	20,217.9	—	20,217.9
5. Housing	4,474.4	—	1,037.9	—	—	2,188.2	2,216.9	—	1,028.7	1,457.9	—	1,457.9
6. Urban Development	178.5	—	4,474.4	3,000.0	—	3,000.0	3,450.7	—	2,216.9	3,412.5	—	3,412.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	5,397.5	—	178.5	131.5	—	131.5	131.5	—	3,450.7	3,006.0	—	3,006.0
8. Social Security and Welfare	1,453.2	—	5,397.5	6,790.0	—	6,790.0	5,960.0	—	131.5	140.3	—	140.3
9. Others*	—	—	1,453.2	2,481.3	—	2,481.3	2,959.5	—	5,960.0	9,908.9	—	9,908.9
<b>(b) Economic Services (1 to 10)</b>												
1. Agriculture and Allied Activities (i to xi)	22,264.8	—	22,264.8	20,089.1	—	20,089.1	24,548.2	—	24,548.2	41,509.2	—	41,509.2
i) Crop Husbandry	93.4	—	93.4	271.6	—	271.6	271.6	—	271.6	362.5	—	362.5
ii) Soil and Water Conservation	15.0	—	15.0	27.0	—	27.0	27.0	—	27.0	50.0	—	50.0
iii) Animal Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	62.4	—	62.4	102.0	—	102.0	102.0	—	102.0	102.0	—	102.0
vi) Forestry and Wild Life	1.0	—	1.0	97.6	—	97.6	97.6	—	97.6	130.0	—	130.0
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—
x) Co-operation	15.0	—	15.0	45.0	—	45.0	45.0	—	45.0	80.5	—	80.5
xi) Others @	6,938.6	—	6,938.6	6,295.0	—	6,295.0	8,295.0	—	8,295.0	8,209.2	—	8,209.2
2. Rural Development	—	—	—	—	—	—	—	—	—	—	—	—
3. Special Area Programmes of which: Hill Areas	4,050.1	—	4,050.1	5,042.0	—	5,042.0	4,642.0	—	4,642.0	15,680.0	—	15,680.0
4. Major and Medium Irrigation and Flood Control	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	14.5	—	14.5	11.0	—	11.0	11.0	—	11.0	5.0	—	5.0
6. Industry and Minerals (i to iv)	—	—	—	—	—	—	—	—	—	—	—	—
i) Village and Small Industries	—	—	—	—	—	—	—	—	—	—	—	—
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	4.5	—	4.5	1.0	—	1.0	1.0	—	1.0	5.0	—	5.0
iv) Others #	10.0	—	10.0	10.0	—	10.0	10.0	—	10.0	—	—	—
7. Transport (i + ii)	10,873.2	—	10,873.2	8,274.0	—	8,274.0	11,215.6	—	11,215.6	17,063.5	—	17,063.5
i) Roads and Bridges	7,359.3	—	7,359.3	6,974.0	—	6,974.0	8,174.0	—	8,174.0	16,916.0	—	16,916.0
ii) Others **	3,513.9	—	3,513.9	1,300.0	—	1,300.0	3,041.6	—	3,041.6	147.5	—	147.5
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
JHARKHAND

(₹ Million)

Item	2009-10 (Revised Estimates)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	2	3	4	5	6	7	8	9	10	11	12	13
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	295.1		295.1	195.5		195.5	113.0		113.0	189.0		189.0
i) Tourism	174.5		174.5	195.5		195.5	113.0		113.0	189.0		189.0
ii) Others @	120.6		120.6									
<b>2. Non-Development (General Services)</b>	<b>1,557.4</b>		<b>1,557.4</b>	<b>1,606.9</b>		<b>2,435.6</b>	<b>828.7</b>		<b>2,435.6</b>	<b>1,363.2</b>		<b>1,800.2</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>		<b>8,878.0</b>	<b>8,878.0</b>		<b>13,543.6</b>	<b>13,543.6</b>		<b>13,927.7</b>	<b>13,927.7</b>		<b>12,630.8</b>	<b>12,630.8</b>
1. Market Loans		692.6	692.6		5,208.7	5,208.7		5,208.7	5,208.7		4,680.6	4,680.6
2. Loans from LIC												
3. Loans from SBI and other Banks												
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation			926.8		955.0	955.0			1,305.0		1,687.3	1,687.3
6. WMA from RBI		35.0	35.0					34.1	34.1		0.7	0.7
7. Special Securities issued to NSSF		644.9	644.9		1,241.1	1,241.1		1,241.1	1,241.1		2,110.0	2,110.0
8. Others		6,578.7	6,578.7		6,138.8	6,138.8		6,138.8	6,138.8		4,152.2	4,152.2
of which: Land Compensation Bonds		2,137.8	2,137.8		2,137.8	2,137.8		2,137.8	2,137.8		2,145.3	2,145.3
<b>III. Repayment of Loans to the Centre (1 to 7)</b>		<b>1,857.0</b>	<b>1,857.0</b>		<b>1,513.1</b>	<b>1,513.1</b>		<b>1,513.1</b>	<b>1,513.1</b>		<b>1,400.9</b>	<b>1,400.9</b>
1. State Plan Schemes		1,686.2	1,686.2		1,470.0	1,470.0		1,470.0	1,470.0		1,355.6	1,355.6
of which: Advance release of Plan Assistance for Natural Calamities												
2. Centrally Sponsored Schemes		2.0	2.0		2.0	2.0		2.0	2.0		2.1	2.1
3. Centrally Sponsored Schemes		8.7	8.7		8.3	8.3		8.3	8.3		10.5	10.5
4. Non-Plan (i + ii)		32.7	32.7		32.8	32.8		32.7	32.7		32.8	32.8
i) Relief for Natural Calamities												
ii) Others		32.7	32.7		32.8	32.8		32.7	32.7		32.8	32.8
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others		127.4	127.4									
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>6,435.3</b>	<b>160.0</b>	<b>6,595.3</b>	<b>3,943.2</b>	<b>206.9</b>	<b>4,150.1</b>	<b>4,143.2</b>	<b>279.7</b>	<b>4,422.9</b>	<b>12,992.5</b>	<b>273.7</b>	<b>13,266.2</b>
<b>1. Development Purposes (a + b)</b>	<b>6,435.3</b>	<b>100.0</b>	<b>6,535.3</b>	<b>3,943.2</b>	<b>169.9</b>	<b>4,113.1</b>	<b>4,143.2</b>	<b>237.7</b>	<b>4,380.9</b>	<b>12,992.5</b>	<b>236.7</b>	<b>13,229.2</b>
<b>a) Social Services (1 to 7)</b>	<b>552.3</b>	<b>100.0</b>	<b>652.3</b>	<b>22.0</b>	<b>144.9</b>	<b>166.9</b>	<b>22.0</b>	<b>212.7</b>	<b>234.7</b>	<b>10.0</b>	<b>211.7</b>	<b>221.7</b>
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation	282.5		282.5									
5. Housing	30.0		30.0	22.0		22.0	22.0		22.0	10.0		10.0
6. Government Servants (Housing)		100.0	100.0		85.0	85.0		85.0	85.0		85.0	85.0
7. Others	239.8		239.8		59.9	59.9		127.7	127.7		126.7	126.7
<b>b) Economic Services (1 to 10)</b>	<b>5,883.0</b>		<b>5,883.0</b>	<b>3,921.2</b>	<b>25.0</b>	<b>3,946.2</b>	<b>4,121.2</b>	<b>25.0</b>	<b>4,146.2</b>	<b>12,982.5</b>	<b>25.0</b>	<b>13,007.5</b>
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation	61.0		61.0	41.0		41.0	41.0		41.0	32.5		32.5
5. Major and Medium Irrigation, etc.												

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
JHARKHAND

(₹ Million)

Item	2009-10 (Revised Estimates)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	5,795.0	-	5,795.0	3,880.0	-	3,880.0	4,080.0	-	4,080.0	12,950.0	-	12,950.0
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	2.0	-	2.0	0.2	-	0.2	0.2	-	0.2	-	-	-
9. Rural Development	25.0	-	25.0	25.0	-	25.0	25.0	-	25.0	-	25.0	25.0
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	-	60.0	60.0	-	37.0	37.0	-	42.0	42.0	-	37.0	37.0
a) Government Servants (other than Housing)	-	60.0	60.0	-	37.0	37.0	-	42.0	42.0	-	37.0	37.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	4,958.2	4,958.2	-	4,656.5	4,656.5	-	4,656.5	4,656.5	-	42,537.3	42,537.3
1. State Provident Funds	-	3,565.3	3,565.3	-	3,921.8	3,921.8	-	3,921.8	3,921.8	-	41,594.0	41,594.0
2. Others	-	1,392.9	1,392.9	-	734.7	734.7	-	734.7	734.7	-	943.3	943.3
<b>VIII. Reserve Funds (1 to 4)</b>	-	1,468.8	1,468.8	-	1,615.7	1,615.7	-	1,615.7	1,615.7	-	2,117.7	2,117.7
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,468.8	1,468.8	-	1,615.7	1,615.7	-	1,615.7	1,615.7	-	2,117.7	2,117.7
<b>IX. Deposits and Advances (1 to 4)</b>	-	38,294.0	38,294.0	-	42,106.3	42,106.3	-	42,106.3	42,106.3	-	41,249.9	41,249.9
1. Civil Deposits	-	8,019.6	8,019.6	-	9,000.8	9,000.8	-	9,000.8	9,000.8	-	6,460.7	6,460.7
2. Deposits of Local Funds	-	12,293.7	12,293.7	-	13,655.0	13,655.0	-	13,655.0	13,655.0	-	14,759.5	14,759.5
3. Civil Advances	-	1,284.7	1,284.7	-	1,119.9	1,119.9	-	1,119.9	1,119.9	-	419.3	419.3
4. Others	-	16,696.0	16,696.0	-	18,330.6	18,330.6	-	18,330.6	18,330.6	-	19,610.4	19,610.4
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	557,612.8	557,612.8	-	614,358.5	614,358.5	-	614,358.5	614,358.5	-	805,138.4	805,138.4
1. Suspense	-	913.6	913.6	-	1,989.3	1,989.3	-	1,989.3	1,989.3	-	2,826.1	2,826.1
2. Cash Balance Investment Accounts	-	556,432.9	556,432.9	-	612,076.2	612,076.2	-	612,076.2	612,076.2	-	801,766.4	801,766.4
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	266.3	266.3	-	293.0	293.0	-	293.0	293.0	-	545.9	545.9
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	35,288.7	35,288.7	-	40,288.8	40,288.8	-	40,288.8	40,288.8	-	28,897.6	28,897.6
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	26,135.7	26,135.7	-	35,508.5	35,508.5	-	35,508.5	35,508.5	-	37,063.9	37,063.9
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-11,953.7	-11,953.7	-	-23,174.3	-23,174.3	-	-23,174.3	-23,174.3	-	-32,072.7	-32,072.7
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	14,182.0	14,182.0	-	12,334.3	12,334.3	-	12,334.3	12,334.3	-	5,011.2	5,011.2
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	14,181.9	14,181.9	-	12,334.3	12,334.3	-	12,334.3	12,334.3	-	5,011.2	5,011.2
i. Increase (+)/Decrease (-) in Cash Balances	-	19,594.6	19,594.6	-	18,288.2	18,288.2	-	18,288.2	18,288.2	-	-25,804.4	-25,804.4
a) Opening Balance	-	-18,349.7	-18,349.7	-	-3,755.0	-3,755.0	-	-3,755.0	-3,755.0	-	-21,511.5	-21,511.5
b) Closing Balance	-	1,244.9	1,244.9	-	14,533.2	14,533.2	-	14,533.2	14,533.2	-	-47,315.9	-47,315.9
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-5,412.7	-5,412.7	-	-5,953.9	-5,953.9	-	-5,953.9	-5,953.9	-	30,815.6	30,815.6
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)**  
**KARNATAKA**

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>	120,763.9	2,338,436.2	2,459,200.1	119,574.7	249,009.2	368,583.9	125,018.8	235,191.9	360,210.8	149,979.9	684,158.0	834,137.9
<b>I. Total Capital Outlay (1 + 2)</b>	120,763.9	33,502.0	154,265.9	119,574.7	36,176.2	155,750.9	125,018.8	35,859.1	160,877.9	149,979.9	39,364.3	189,344.2
<b>1. Development (a + b)</b>	111,179.7	10,187.1	121,366.8	106,721.0	11,056.6	117,777.6	109,835.9	10,038.3	119,874.2	130,709.4	6,835.0	137,544.3
<b>(a) Social Services (1 to 9)</b>	106,845.8	9,622.5	116,468.3	101,861.0	10,443.5	112,304.5	105,324.1	9,525.2	114,849.2	126,354.4	6,536.8	132,891.2
1. Education, Sports, Art and Culture	24,398.8	2,107.9	26,506.8	24,897.3	816.0	25,713.4	21,819.2	786.0	22,605.2	23,637.6	800.2	24,437.8
2. Medical and Public Health	2,119.7	37.3	2,157.0	3,245.7	38.8	3,284.5	3,166.2	38.8	3,205.0	3,309.2	646.7	3,955.9
3. Family Welfare	3,209.7	-	3,209.7	3,983.8	-	3,983.8	4,282.5	-	4,282.5	4,204.5	-	4,204.5
4. Water Supply and Sanitation	10,922.1	341.1	11,263.2	9,110.0	250.0	9,360.0	9,032.1	220.0	9,252.1	10,220.0	-	10,220.0
5. Housing	462.2	1,466.8	1,929.0	700.0	247.2	947.2	550.0	247.2	797.2	720.0	153.5	873.5
6. Urban Development	4,642.3	262.8	4,905.0	3,310.0	280.0	3,590.0	1,073.5	280.0	1,353.5	510.0	-	510.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,397.4	-0.1	2,397.3	2,791.8	-	2,791.8	2,366.8	-	2,366.8	3,209.5	-	3,209.5
8. Social Security and Welfare	481.9	-	481.9	1,088.5	-	1,088.5	1,088.5	-	1,088.5	1,189.5	-	1,189.5
9. Others*	163.5	-	163.5	247.5	-	247.5	259.6	-	259.6	274.9	-	274.9
<b>(b) Economic Services (1 to 10)</b>	82,446.9	7,514.6	89,961.5	76,963.7	9,627.4	86,591.1	83,504.9	8,739.1	92,244.0	102,716.8	5,736.6	108,453.4
1. Agriculture and Allied Activities (i to xi)	649.3	-10.4	638.9	1,716.9	-	1,716.9	1,346.9	-	1,346.9	2,186.7	-	2,186.7
i) Crop Husbandry	115.0	-	115.0	682.2	-	682.2	482.2	-	482.2	1,020.0	-	1,020.0
ii) Soil and Water Conservation	-	-	-	100.0	-	100.0	100.0	-	100.0	30.0	-	30.0
iii) Animal Husbandry	396.8	-	396.8	430.0	-	430.0	430.0	-	430.0	635.5	-	635.5
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	65.2	-0.1	65.2	456.0	-	456.0	286.0	-	286.0	400.0	-	400.0
vi) Forestry and Wild Life	29.6	-	29.6	39.9	-	39.9	39.9	-	39.9	35.5	-	35.5
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	42.7	-10.3	32.4	8.8	-	8.8	8.8	-	8.8	65.7	-	65.7
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	730.0	9.3	739.3	1,252.4	12.5	1,264.9	1,302.4	12.5	1,314.9	2,147.0	13.1	2,160.1
3. Special Area Programmes of which: Hill Areas	-	-	-	2,000.0	-	2,000.0	3,992.0	-	3,992.0	3,000.0	-	3,000.0
4. Major and Medium Irrigation and Flood Control	34,011.6	5,408.3	39,419.9	40,651.1	7,685.8	48,336.9	41,438.5	6,747.4	48,185.9	52,543.4	4,737.3	57,280.7
5. Energy	16,750.0	753.7	17,503.7	5,000.0	546.7	5,546.7	5,387.1	546.7	5,933.8	8,000.0	166.5	8,166.5
6. Industry and Minerals (i to iv)	2,057.7	-0.2	2,057.5	969.2	-	969.2	1,110.7	-	1,110.7	736.0	-	736.0
i) Village and Small Industries	248.7	-0.1	248.5	438.8	-	438.8	434.6	-	434.6	211.0	-	211.0
ii) Iron and Steel Industries	687.6	-0.1	687.5	55.4	-	55.4	55.4	-	55.4	290.0	-	290.0
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	1,121.5	-	1,121.5	475.0	-	475.0	620.7	-	620.7	235.0	-	235.0
7. Transport (i + ii)	25,139.9	1,324.0	26,463.9	19,778.7	1,350.0	21,128.7	23,669.7	1,400.0	25,069.7	27,643.2	800.0	28,443.2
i) Roads and Bridges	22,911.5	1,324.0	24,235.5	17,138.7	1,350.0	18,488.7	21,691.5	1,350.0	23,041.5	25,050.0	800.0	25,850.0
ii) Others **	2,228.4	-	2,228.4	2,640.0	-	2,640.0	1,978.1	50.0	2,028.1	2,593.2	-	2,593.2
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)



## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
KARNATAKA

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)												
i) Tourism	3,108.4	29.9	3,138.3	5,595.3	32.5	5,627.8	5,257.7	32.5	5,290.2	6,460.5	19.7	6,480.2
ii) Others @	947.3		947.3	1,000.0		1,000.0	1,093.0		1,093.0	1,366.0		1,366.0
	2,161.0	29.9	2,190.9	4,595.3	32.5	4,627.8	4,164.7	32.5	4,197.2	5,094.5	19.7	5,114.2
<b>2. Non-Development (General Services)</b>	<b>4,334.0</b>	<b>564.6</b>	<b>4,898.5</b>	<b>4,860.0</b>	<b>613.2</b>	<b>5,473.2</b>	<b>4,511.9</b>	<b>513.2</b>	<b>5,025.0</b>	<b>4,355.0</b>	<b>298.2</b>	<b>4,653.2</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>												
1. Market Loans		18,378.7	18,378.7		32,629.2	32,629.2		19,280.8	19,280.8		38,716.0	38,716.0
2. Loans from LIC		10,461.2	10,461.2		9,718.1	9,718.1		9,718.2	9,718.2		13,002.5	13,002.5
3. Loans from SBI and other Banks		1,623.4	1,623.4		406.2	406.2		406.2	406.2		403.2	403.2
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation		1,858.4	1,858.4		2,481.8	2,481.8		2,539.3	2,539.3		3,090.3	3,090.3
6. WMA from RBI		234.4	234.4		189.0	189.0		282.9	282.9		213.5	213.5
7. Special Securities issued to NSSF					13,500.0	13,500.0					13,500.0	13,500.0
8. Others		4,144.7	4,144.7		6,277.8	6,277.8		6,277.8	6,277.8		8,441.5	8,441.5
of which: Land Compensation Bonds		56.6	56.6		56.4	56.4		56.4	56.4		65.0	65.0
<b>III. Repayment of Loans to the Centre (1 to 7)</b>												
1. State Plan Schemes		4,704.6	4,704.6		5,499.7	5,499.7		5,349.3	5,349.3		5,905.1	5,905.1
of which: Advance release of Plan		4,487.3	4,487.3		5,276.9	5,276.9		5,126.5	5,126.5		5,681.1	5,681.1
Assistance for Natural Calamities												
2. Central Plan Schemes		36.8	36.8		36.7	36.7		36.7	36.7		36.5	36.5
3. Centrally Sponsored Schemes		117.2	117.2		123.7	123.7		123.7	123.7		125.4	125.4
4. Non-Plan (i + ii)		63.4	63.4		62.4	62.4		62.4	62.4		62.1	62.1
i) Relief for Natural Calamities												
ii) Others		63.4	63.4		62.4	62.4		62.4	62.4		62.1	62.1
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
<b>IV. Loans and Advances by State Governments (1+2)</b>												
1. Development Purposes (a + b)												
a) Social Services (1 to 7)												
1. Education, Sports, Art and Culture	9,584.2	231.6	9,815.8	12,853.7	490.7	13,344.4	15,182.9	1,190.7	16,373.6	19,270.6	1,408.2	20,678.8
2. Medical and Public Health												
3. Family Welfare	2.2		2.2	5.0		5.0	5.0		5.0			
4. Water Supply and Sanitation	5,325.1		5,325.1	8,325.0		8,325.0	8,325.0		8,325.0	11,898.5		11,898.5
5. Housing	760.0		760.0	1,000.0		1,000.0						
6. Government Servants (Housing)	0.4		0.4	20.0		20.0	20.0		20.0	20.0		20.0
7. Others	1,963.7		1,963.7	2,020.0		2,020.0	2,020.0		2,020.0	5,030.0		5,030.0
b) Economic Services (1 to 10)												
1. Crop Husbandry	1,532.8	180.8	1,713.6	1,483.7	310.0	1,793.7	4,812.9	1,010.0	5,822.9	2,322.1	850.0	3,172.1
2. Soil and Water Conservation												
3. Food Storage and Warehousing	180.0		180.0	180.0		180.0	180.0		180.0	150.0		150.0
4. Co-operation	55.0		55.0	0.7		0.7	270.7		270.7	11.1		11.1
5. Major and Medium Irrigation, etc.												

(₹ Million)

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**KARNATAKA**

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
6. Power Projects	53.4	-	53.4	1,250.0	-	1,250.0	2,514.4	-	2,514.4	1,500.0	-	1,500.0
7. Village and Small Industries	16.6	-	16.6	23.0	-	23.0	39.6	-	39.6	81.0	-	81.0
8. Other Industries and Minerals	-	-	-	-	10.0	10.0	-	10.0	10.0	-	50.0	50.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	1,227.8	180.8	1,408.6	30.0	300.0	330.0	1,808.2	1,000.0	2,808.2	580.0	800.0	1,380.0
<b>2. Non-Development Purposes (a + b)</b>												
a) Government Servants (other than Housing)	-	50.8	50.8	-	180.7	180.7	-	180.7	180.7	-	558.2	558.2
b) Miscellaneous	-	50.8	50.8	-	80.7	80.7	-	80.7	80.7	-	58.2	58.2
<b>V. Inter-State Settlement</b>												
<b>VI. Contingency Fund</b>												
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>												
1. State Provident Funds	-	11,236.4	11,236.4	-	17,330.5	17,330.5	-	17,330.5	17,330.5	-	14,500.0	14,500.0
2. Others	-	4,520.6	4,520.6	-	10,180.0	10,180.0	-	10,180.0	10,180.0	-	6,650.0	6,650.0
<b>VIII. Reserve Funds (1 to 4)</b>												
1. Depreciation/Renewal Reserve Funds	-	22,449.7	22,449.7	-	10,885.3	10,885.3	-	10,885.2	10,885.2	-	22,648.7	22,648.7
2. Sinking Funds	-	644.0	644.0	-	-	-	-	-	-	-	12,926.3	12,926.3
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	21,805.7	21,805.7	-	10,885.3	10,885.3	-	10,885.2	10,885.2	-	9,722.4	9,722.4
<b>IX. Deposits and Advances (1 to 4)</b>												
1. Civil Deposits	-	202,792.5	202,792.5	-	75,181.9	75,181.9	-	75,181.8	75,181.8	-	179,095.0	179,095.0
2. Deposits of Local Funds	-	45,549.9	45,549.9	-	11,054.3	11,054.3	-	11,054.2	11,054.2	-	3,500.0	3,500.0
3. Civil Advances	-	122,727.6	122,727.6	-	54,621.3	54,621.3	-	54,621.3	54,621.3	-	141,050.0	141,050.0
4. Others	-	34,515.0	34,515.0	-	9,506.2	9,506.2	-	9,506.2	9,506.2	-	15.0	15.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>												
1. Suspense	-	2,055,580.5	2,055,580.5	-	68,834.7	68,834.7	-	68,834.7	68,834.7	-	402,000.0	402,000.0
2. Cash Balance Investment Accounts	-	2,137.7	2,137.7	-	3,446.3	3,446.3	-	3,446.3	3,446.3	-	1,600.0	1,600.0
3. Deposits with RBI	-	1,660,058.0	1,660,058.0	-	-	-	-	-	-	-	-	-
4. Others	-	393,384.8	393,384.8	-	65,388.4	65,388.4	-	65,388.4	65,388.4	-	400,400.0	400,400.0
<b>XI. Appropriation to Contingency Fund</b>												
<b>XII. Remittances</b>												
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>			16,187.8			16,187.8			15,953.5			12,789.4
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>			26.7			-4,490.7			-70,642.0			-9,841.6
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			16,214.5			16,214.5			-54,688.6			2,947.8
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>			16,214.5			16,214.5			-54,688.6			2,947.8
i. Increase (+)/Decrease (-) in Cash Balances			2,507.7			2,507.7			1,961.4			2,947.8
a) Opening Balance			-3,584.5			-448.0			-1,076.8			884.7
b) Closing Balance			-1,076.8			66.2			884.7			3,832.5
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			13,706.8			13,706.8			-56,650.0			-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-			-			-			-

(₹ Million)

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
KERALA

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	26,073.3	1,134,027.2	1,160,100.5	26,298.0	753,318.9	779,616.9	30,604.2	710,329.1	740,933.3	31,715.2	824,752.4	856,467.6
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>26,073.3</b>	<b>1,134,027.2</b>	<b>1,160,100.5</b>	<b>26,298.0</b>	<b>753,318.9</b>	<b>779,616.9</b>	<b>30,604.2</b>	<b>710,329.1</b>	<b>740,933.3</b>	<b>31,715.2</b>	<b>824,752.4</b>	<b>856,467.6</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>	<b>19,031.3</b>	<b>1,562.6</b>	<b>20,594.0</b>	<b>18,953.8</b>	<b>22,500.0</b>	<b>41,453.8</b>	<b>25,741.2</b>	<b>6,195.7</b>	<b>31,936.9</b>	<b>24,907.4</b>	<b>13,439.7</b>	<b>38,347.1</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>18,464.0</b>	<b>1,464.0</b>	<b>19,927.9</b>	<b>18,616.5</b>	<b>19,300.0</b>	<b>37,916.5</b>	<b>25,244.5</b>	<b>5,202.9</b>	<b>30,447.4</b>	<b>24,532.2</b>	<b>11,277.2</b>	<b>35,809.4</b>
<b>1. Development (a + b)</b>	<b>3,636.2</b>	<b>0.1</b>	<b>3,636.3</b>	<b>2,432.9</b>	<b>782.1</b>	<b>3,215.0</b>	<b>4,630.2</b>	<b>432.1</b>	<b>5,062.3</b>	<b>5,037.2</b>	<b>1,012.0</b>	<b>6,049.2</b>
(a) Social Services (1 to 9)	494.7	0.1	494.8	418.5	32.1	450.6	880.2	32.1	912.3	682.5	1,000.0	1,682.5
1. Education, Sports, Art and Culture	626.5	-	626.5	572.3	500.0	1,072.3	963.3	300.0	1,263.3	756.5	2.0	758.5
2. Medical and Public Health	0.1	-	0.1	-	-	-	-	-	-	-	-	-
3. Family Welfare	1,990.3	-	1,990.3	320.0	250.0	570.0	843.6	100.0	943.6	326.4	10.0	336.4
4. Water Supply and Sanitation	89.1	-	89.1	145.0	-	145.0	908.1	-	908.1	197.1	-	197.1
5. Housing	-	-	-	-	-	-	-	-	-	590.0	-	590.0
6. Urban Development	-	-	-	-	-	-	-	-	-	-	-	-
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	378.7	-	378.7	913.1	-	913.1	932.4	-	932.4	1,003.7	-	1,003.7
8. Social Security and Welfare	38.4	-	38.4	24.0	-	24.0	62.6	-	62.6	10.0	-	10.0
9. Others*	18.4	-	18.4	40.0	-	40.0	40.0	-	40.0	1,471.0	-	1,471.0
<b>(b) Economic Services (1 to 10)</b>	<b>14,827.8</b>	<b>1,463.9</b>	<b>16,291.6</b>	<b>16,183.6</b>	<b>18,517.9</b>	<b>34,701.5</b>	<b>20,614.3</b>	<b>4,770.8</b>	<b>25,385.1</b>	<b>19,495.0</b>	<b>10,265.2</b>	<b>29,760.1</b>
1. Agriculture and Allied Activities (i to xi)	1,271.5	307.9	1,579.4	1,452.4	519.8	1,972.2	1,891.3	2,152.6	4,043.9	1,542.9	2,132.8	3,675.7
i) Crop Husbandry	17.4	2.4	19.8	26.0	3.6	29.6	76.0	3.6	79.6	22.0	5.3	27.3
ii) Soil and Water Conservation	132.1	-	132.1	200.0	100.0	300.0	230.7	100.0	330.7	200.0	34.7	234.7
iii) Animal Husbandry	41.1	-	41.1	87.5	-	87.5	87.5	-	87.5	92.5	-	92.5
iv) Dairy Development	-	-	-	-	-	-	1.6	-	1.6	30.0	-	30.0
v) Fisheries	432.7	256.1	688.8	328.6	270.0	598.6	533.8	370.0	903.8	398.2	486.5	884.7
vi) Forestry and Wild Life	132.2	-	132.2	191.7	-	191.7	185.0	-	185.0	210.0	-	210.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	73.4	49.4	122.8	75.0	146.2	221.2	75.0	179.0	254.0	75.0	246.3	321.3
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	439.3	-	439.3	493.6	-	493.6	651.8	1,500.0	2,151.8	465.2	1,360.0	1,825.2
xi) Others @	3.4	-	3.4	50.0	-	50.0	50.0	-	50.0	50.0	-	50.0
2. Rural Development	50.0	-	50.0	200.0	45.0	245.0	200.0	45.0	245.0	210.5	-	210.5
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	2,532.2	11.4	2,543.6	3,468.7	347.0	3,815.7	3,197.2	349.5	3,546.7	5,203.6	1,369.2	6,572.8
5. Energy	-	-	-	-	-	-	-	-	-	-	-	-
6. Industry and Minerals (i to iv)	1,382.5	650.0	2,032.5	2,196.7	300.0	2,496.7	3,343.6	300.0	3,643.6	2,581.7	-	2,581.7
i) Village and Small Industries	187.0	-	187.0	187.7	-	187.7	380.2	-	380.2	394.7	-	394.7
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	80.0	-	80.0	1.0	-	1.0	141.0	-	141.0	1.0	-	1.0
iv) Others #	1,115.6	650.0	1,765.6	2,008.0	300.0	2,308.0	2,822.4	300.0	3,122.4	2,246.0	-	2,246.0
7. Transport (i + ii)	9,497.6	427.0	9,924.6	8,743.4	17,105.9	25,849.3	11,652.7	1,723.5	13,376.2	9,725.1	6,763.0	16,488.1
i) Roads and Bridges	7,959.2	424.2	8,383.4	5,399.5	16,602.9	22,002.4	8,586.6	1,190.5	9,777.1	5,766.6	6,760.0	12,526.6
ii) Others **	1,538.4	2.8	1,541.2	3,343.9	503.0	3,846.9	3,066.1	533.0	3,599.1	3,958.5	3.0	3,961.5
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
KERALA

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2.0	-	2.0	12.0	-	12.0	12.0	-	12.0	12.0	-	12.0
9. Science, Technology and Environment	92.0	67.5	159.5	110.4	200.2	310.6	317.5	200.2	517.7	219.2	0.2	219.4
10. General Economic Services (i + ii)	90.9	65.0	155.9	107.2	200.0	307.2	314.3	200.0	514.3	205.2	-	205.2
i) Tourism	1.1	2.5	3.7	3.2	0.2	3.4	3.2	0.2	3.4	14.0	0.2	14.2
ii) Others @	567.3	98.7	666.0	337.3	3,200.0	3,537.3	496.7	992.8	1,489.5	375.2	2,162.5	2,537.7
<b>2. Non-Development (General Services)</b>												
<b>Discharge of Internal Debt (1 to 8)</b>												
1. Market Loans	-	21,400.0	21,400.0	-	116,796.4	116,796.4	-	33,793.8	33,793.8	-	88,161.6	88,161.6
2. Loans from LIC	-	7,457.0	7,457.0	-	7,298.6	7,298.6	-	7,298.7	7,298.7	-	11,594.0	11,594.0
3. Loans from SBI and other Banks	-	2,186.1	2,186.1	-	2,479.4	2,479.4	-	2,479.4	2,479.4	-	2,768.7	2,768.7
4. Loans from NABARD	-	1,126.7	1,126.7	-	1,292.4	1,292.4	-	1,452.4	1,452.4	-	1,653.7	1,653.7
5. Loans from National Co-operative Development Corporation	-	628.1	628.1	-	467.8	467.8	-	450.5	450.5	-	466.0	466.0
6. WMA from RBI	-	6,406.2	6,406.2	-	100,250.0	100,250.0	-	17,050.0	17,050.0	-	65,250.0	65,250.0
7. Special Securities issued to NSSF	-	2,126.7	2,126.7	-	3,524.3	3,524.3	-	3,524.3	3,524.3	-	4,863.2	4,863.2
8. Others	-	1,469.2	1,469.2	-	1,483.8	1,483.8	-	1,538.6	1,538.6	-	1,565.9	1,565.9
of which: Land Compensation Bonds	-	1,158.3	1,158.3	-	1,158.5	1,158.5	-	1,158.5	1,158.5	-	1,158.5	1,158.5
<b>III. Repayment of Loans to the Centre (1 to 7)</b>												
1. State Plan Schemes	-	2,656.8	2,656.8	-	6,714.6	6,714.6	-	3,053.3	3,053.3	-	3,292.1	3,292.1
of which: Advance release of Plan	-	2,581.0	2,581.0	-	3,138.4	3,138.4	-	2,976.9	2,976.9	-	3,216.4	3,216.4
Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	10.6	10.6	-	9.6	9.6	-	9.6	9.6	-	8.7	8.7
3. Centrally Sponsored Schemes	-	40.5	40.5	-	42.7	42.7	-	42.7	42.7	-	44.2	44.2
4. Non-Plan (i + ii)	-	24.7	24.7	-	23.7	23.7	-	23.8	23.8	-	22.6	22.6
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	24.7	24.7	-	23.7	23.7	-	23.8	23.8	-	22.6	22.6
5. Ways and Means Advances from Centre	-	-	-	-	3,500.0	3,500.0	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	0.2	0.2	-	0.2	0.2	-	0.2	0.2
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>												
<b>1. Development Purposes (a + b)</b>												
a) Social Services (1 to 7)	7,042.0	1,724.7	8,766.7	7,344.2	996.7	8,340.9	4,863.0	3,120.7	7,983.7	6,807.8	5,483.5	12,291.3
1. Education, Sports, Art and Culture	7,042.0	1,670.3	8,712.3	7,344.2	926.0	8,270.2	4,863.0	3,059.1	7,922.1	6,807.8	4,917.9	11,725.7
2. Medical and Public Health	4,171.2	508.9	4,680.0	6,095.0	523.9	6,618.9	3,095.0	786.6	3,881.6	5,140.0	3,265.8	8,405.8
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	50.0	50.0
4. Water Supply and Sanitation	3,242.7	-	3,242.7	6,000.0	-	6,000.0	3,000.0	-	3,000.0	5,000.0	-	5,000.0
5. Housing	51.0	17.6	68.6	60.0	19.4	79.4	60.0	282.1	342.1	105.0	2,711.3	2,816.3
6. Government Servants (Housing)	877.5	1.4	878.9	35.0	1.6	36.6	35.0	1.5	36.5	35.0	1.5	36.5
7. Others	2,870.8	1,161.5	4,032.3	1,249.2	402.1	1,651.3	1,768.0	2,272.5	4,040.5	1,667.8	1,652.1	3,319.9
b) Economic Services (1 to 10)	21.5	2.1	23.6	-	2.1	2.1	-	2.1	2.1	-	2.1	2.1
1. Crop Husbandry	21.5	-	21.5	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	47.5	-	47.5	50.0	-	50.0	50.0	-	50.0	50.0	-	50.0
3. Food Storage and Warehousing	-	-	-	196.7	-	196.7	196.7	1,243.8	1,440.5	221.7	-	221.7
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
KERALA

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
6. Power Projects	5.0	—	5.0	—	—	—	—	—	—	—	—	—
7. Village and Small Industries	176.1	29.4	205.5	201.5	—	—	271.5	—	—	360.0	—	360.0
8. Other Industries and Minerals	227.7	—	227.7	601.0	—	—	601.0	—	—	195.1	40.0	235.1
9. Rural Development	—	—	—	—	—	—	—	—	—	571.0	—	571.0
10. Others	2,371.5	1,130.0	3,501.5	200.0	400.0	600.0	639.8	1,004.0	1,643.8	270.0	1,610.0	1,880.0
<b>2. Non-Development Purposes (a + b)</b>			<b>54.4</b>		<b>70.7</b>	<b>70.7</b>	<b>70.7</b>	<b>61.7</b>	<b>61.7</b>		<b>565.7</b>	<b>565.7</b>
a) Government Servants (other than Housing)			54.4		70.7	70.7	70.7	61.7	61.7		565.7	565.7
b) Miscellaneous			—		—	—	—	—	—		—	—
<b>V. Inter-State Settlement</b>												
<b>VI. Contingency Fund</b>			262.7			262.7						
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>												
1. State Provident Funds	—	100,737.7	100,737.7	—	10.0	10.0	—	10.0	10.0	—	10.0	10.0
2. Others	—	18,973.5	18,973.5	—	130,480.0	130,480.0	—	129,299.4	129,299.4	—	148,511.1	148,511.1
<b>VIII. Reserve Funds (1 to 4)</b>												
1. Depreciation/Renewal Reserve Funds	—	81,764.2	81,764.2	—	109,242.9	109,242.9	—	108,065.1	108,065.1	—	126,583.3	126,583.3
2. Sinking Funds	—	8,077.9	8,077.9	—	4,102.5	4,102.5	—	4,187.5	4,187.5	—	4,583.6	4,583.6
3. Famine Relief Fund	—	6,779.4	6,779.4	—	2,750.0	2,750.0	—	2,750.0	2,750.0	—	3,180.0	3,180.0
4. Others	—	1,298.5	1,298.5	—	1,352.5	1,352.5	—	1,437.5	1,437.5	—	1,403.6	1,403.6
<b>IX. Deposits and Advances (1 to 4)</b>												
1. Civil Deposits	—	45,739.7	45,739.7	—	48,059.8	48,059.8	—	49,612.5	49,612.5	—	59,708.4	59,708.4
2. Deposits of Local Funds	—	16,846.7	16,846.7	—	16,936.6	16,936.6	—	20,657.5	20,657.5	—	20,750.8	20,750.8
3. Civil Advances	—	28,419.5	28,419.5	—	30,518.4	30,518.4	—	28,514.3	28,514.3	—	38,575.0	38,575.0
4. Others	—	7.6	7.6	—	4.8	4.8	—	2.4	2.4	—	2.6	2.6
<b>X. Suspense and Miscellaneous (1 to 4)</b>												
1. Suspense	—	465.9	465.9	—	600.0	600.0	—	438.3	438.3	—	380.0	380.0
2. Cash Balance Investment Accounts	—	879,742.6	879,742.6	—	347,257.1	347,257.1	—	402,585.0	402,585.0	—	422,619.7	422,619.7
3. Deposits with RBI	—	72,012.2	72,012.2	—	57,110.7	57,110.7	—	72,446.9	72,446.9	—	72,446.9	72,446.9
4. Others	—	526,859.2	526,859.2	—	25,000.0	25,000.0	—	30,000.0	30,000.0	—	25,032.5	25,032.5
<b>XI. Appropriation to Contingency Fund</b>												
<b>XII. Remittances</b>												
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>												
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>												
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>												
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>												
i. Increase (+)/Decrease (-) in Cash Balances			202.7		-4,071.2	-4,071.2		1,173.9	1,173.9		-1,558.1	-1,558.1
a) Opening Balance			381.4		-4,071.2	-4,071.2		1,173.9	1,173.9		-1,590.6	-1,590.6
b) Closing Balance			584.1		-1,695.1	-1,695.1		584.1	584.1		1,757.8	1,757.8
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			6,406.9		6,406.9	6,406.9		6,406.9	6,406.9		6,406.9	6,406.9
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			—		—	—		—	—		—	—
<b>Total</b>			<b>72,122.4</b>		<b>72,122.4</b>	<b>72,122.4</b>		<b>78,471.2</b>	<b>78,471.2</b>		<b>78,942.6</b>	<b>78,942.6</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>-50,229.8</b>		<b>-36,295.5</b>	<b>-36,295.5</b>		<b>-37,361.2</b>	<b>-37,361.2</b>		<b>-55,339.1</b>	<b>-55,339.1</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>			<b>56,839.4</b>		<b>32,224.3</b>	<b>32,224.3</b>		<b>38,535.0</b>	<b>38,535.0</b>		<b>53,780.9</b>	<b>53,780.9</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>6,609.6</b>		<b>-4,071.2</b>	<b>-4,071.2</b>		<b>1,173.9</b>	<b>1,173.9</b>		<b>-1,558.1</b>	<b>-1,558.1</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>			<b>6,609.6</b>		<b>-4,071.2</b>	<b>-4,071.2</b>		<b>1,173.9</b>	<b>1,173.9</b>		<b>-1,558.1</b>	<b>-1,558.1</b>
i. Increase (+)/Decrease (-) in Cash Balances			202.7		-4,071.2	-4,071.2		1,173.9	1,173.9		-1,590.6	-1,590.6
a) Opening Balance			381.4		-4,071.2	-4,071.2		1,173.9	1,173.9		-1,590.6	-1,590.6
b) Closing Balance			584.1		-1,695.1	-1,695.1		584.1	584.1		1,757.8	1,757.8
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			6,406.9		6,406.9	6,406.9		6,406.9	6,406.9		6,406.9	6,406.9
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			—		—	—		—	—		—	—

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
MADHYA PRADESH

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	85,407.2	1,795,377.5	1,880,784.6	92,885.1	1,031,126.7	1,124,011.7	105,245.2	1,479,607.2	1,584,852.3	98,607.0	1,620,951.7	1,719,558.8
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>												
<b>I. Total Capital Outlay (1 + 2)</b>	85,407.2	55,948.4	141,355.5	92,885.1	22,773.2	115,658.2	105,245.2	53,702.5	158,947.7	98,607.0	48,612.8	147,219.9
<b>1. Development (a + b)</b>	78,638.3	610.5	79,248.7	79,930.1	317.1	80,247.2	94,047.2	1,410.6	95,457.8	86,820.4	398.9	87,219.3
<b>(a) Social Services (1 to 9)</b>	77,654.8	398.5	78,053.3	78,525.6	64.6	78,590.2	92,607.6	1,148.8	93,756.4	85,280.2	146.4	85,426.6
1. Education, Sports, Art and Culture	11,753.0	24.6	11,777.6	12,388.1	62.1	12,450.2	14,914.4	1,146.3	16,060.7	14,657.9	43.9	14,701.8
2. Medical and Public Health	2,301.2	-	2,301.2	1,479.3	-	1,479.3	1,987.8	50.0	2,037.8	1,201.0	-	1,201.0
3. Family Welfare	783.6	2.0	785.6	747.4	38.9	786.3	1,051.0	57.9	1,108.9	1,745.4	43.0	1,788.4
4. Water Supply and Sanitation	4,647.3	-	4,647.3	5,882.6	-	5,882.6	6,788.8	-	6,788.8	6,148.9	-	6,148.9
5. Housing	281.1	-	281.1	259.5	-	259.5	243.1	-	243.1	245.0	-	245.0
6. Urban Development	687.4	-	687.4	509.2	-	509.2	614.3	-	614.3	633.6	-	633.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,584.0	-	2,584.0	3,449.5	-	3,449.5	3,670.7	-	3,670.7	3,511.6	-	3,511.6
8. Social Security and Welfare	447.7	22.6	470.3	41.1	23.2	64.3	541.0	1,038.4	1,579.4	1,028.0	0.9	1,028.9
9. Others*	20.8	-	20.8	19.5	-	19.5	17.7	-	17.7	144.3	-	144.3
<b>(b) Economic Services (1 to 10)</b>	65,901.7	373.9	66,275.6	66,137.5	2.5	66,140.0	77,693.2	2.5	77,695.7	70,622.4	102.5	70,724.9
1. Agriculture and Allied Activities (i to xi)	234.5	37.2	271.7	2,457.4	-	2,457.4	2,296.9	-	2,296.9	3,321.5	-	3,321.5
i) Crop Husbandry	-	-	-	1,387.1	-	1,387.1	1,387.1	-	1,387.1	2,166.9	-	2,166.9
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	4.3	-	4.3	10.5	-	10.5	10.5	-	10.5	10.6	-	10.6
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	2.0	-	2.0	4.6	-	4.6	4.6	-	4.6	2.0	-	2.0
vi) Forestry and Wild Life	213.2	-	213.2	260.0	-	260.0	99.5	-	99.5	260.0	-	260.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	22.3	22.3	693.6	-	693.6	693.6	-	693.6	637.0	-	637.0
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	15.1	14.9	30.0	101.6	-	101.6	101.6	-	101.6	245.0	-	245.0
xi) Others @	4,333.6	-	4,333.6	8,292.7	-	8,292.7	10,040.4	-	10,040.4	8,421.6	-	8,421.6
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	21,421.2	-	21,421.2	31,047.0	-	31,047.0	36,817.1	-	36,817.1	31,006.3	-	31,006.3
5. Energy	19,427.5	336.7	19,764.3	4,422.6	-	4,422.6	5,677.2	-	5,677.2	7,894.9	-	7,894.9
6. Industry and Minerals (i to iv)	227.5	-	227.5	285.2	2.0	287.2	365.2	2.0	367.2	351.8	102.0	453.8
i) Village and Small Industries	167.1	-	167.1	203.0	-	203.0	203.0	-	203.0	184.3	100.0	284.3
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	0.5	-	0.5	10.2	-	10.2	90.2	-	90.2	90.5	-	90.5
7. Transport (i + ii)	19,612.7	-	19,612.7	19,324.5	2.0	19,326.5	21,633.9	2.0	21,635.9	18,878.7	2.0	18,880.7
i) Roads and Bridges	19,559.4	-	19,559.4	19,253.5	-	19,253.5	21,162.9	-	21,162.9	18,548.7	-	18,548.7
ii) Others **	53.2	-	53.2	71.0	-	71.0	471.0	-	471.0	330.0	-	330.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
MADHYA PRADESH

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	85.0	—	85.0	38.0	—	38.0	92.5	—	92.5	27.5	—	27.5
9. Science, Technology and Environment	559.7	—	559.7	270.1	0.5	270.6	770.1	0.5	770.6	720.0	0.5	720.5
10. General Economic Services (i + ii)	555.9	—	555.9	270.1	—	270.1	770.1	—	770.1	720.0	—	720.0
i) Tourism	3.7	—	3.7	—	0.5	0.5	—	0.5	0.5	—	0.5	0.5
ii) Others @ @	983.5	212.0	1,195.5	1,404.5	252.5	1,657.0	1,439.7	261.8	1,701.5	1,540.2	252.5	1,792.7
<b>2. Non-Development (General Services)</b>	—	19,378.0	19,378.0	—	57,746.5	57,746.5	—	29,147.5	29,147.5	—	62,758.7	62,758.7
<b>II. Discharge of Internal Debt (1 to 8)</b>	—	8,045.0	8,045.0	—	6,454.7	6,454.7	—	6,446.0	6,446.0	—	8,781.2	8,781.2
1. Market Loans	—	118.3	118.3	—	110.0	110.0	—	110.0	110.0	—	110.0	110.0
2. Loans from LIC	—	2.4	2.4	—	2.3	2.3	—	2.3	2.3	—	2.6	2.6
3. Loans from SBI and other Banks	—	3,219.4	3,219.4	—	4,300.0	4,300.0	—	4,300.0	4,300.0	—	5,250.0	5,250.0
4. Loans from NABARD	—	175.6	175.6	—	150.0	150.0	—	104.4	104.4	—	150.0	150.0
5. Loans from National Co-operative Development Corporation	—	—	—	—	40,000.0	40,000.0	—	10,000.0	10,000.0	—	40,000.0	40,000.0
6. WMA from RBI	—	3,181.8	3,181.8	—	2,044.6	2,044.6	—	3,500.0	3,500.0	—	3,800.0	3,800.0
7. Special Securities issued to NSSF	—	4,635.3	4,635.3	—	4,684.9	4,684.9	—	4,684.9	4,684.9	—	4,664.9	4,664.9
8. Others	—	3,607.1	3,607.1	—	3,607.1	3,607.1	—	3,607.1	3,607.1	—	3,607.1	3,607.1
<b>of which: Land Compensation Bonds</b>	—	4,562.6	4,562.6	—	1,473.6	1,473.6	—	5,104.2	5,104.2	—	5,242.3	5,242.3
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	—	4,402.8	4,402.8	—	1,331.0	1,331.0	—	4,961.6	4,961.6	—	5,103.6	5,103.6
1. State Plan Schemes	—	—	—	—	—	—	—	—	—	—	—	—
<b>of which: Advance release of Plan Assistance for Natural Calamities</b>	—	27.4	27.4	—	27.3	27.3	—	27.3	27.3	—	27.2	27.2
2. Centrally Sponsored Schemes	—	91.2	91.2	—	74.9	74.9	—	74.9	74.9	—	71.2	71.2
3. Centrally Sponsored Schemes	—	41.2	41.2	—	40.5	40.5	—	40.5	40.5	—	40.3	40.3
4. Non-Plan (i + ii)	—	41.2	41.2	—	40.5	40.5	—	40.5	40.5	—	40.3	40.3
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	41.2	41.2	—	40.5	40.5	—	40.5	40.5	—	40.3	40.3
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
<b>IV. Loans and Advances by State Governments (1+2)</b>	6,768.9	31,399.8	38,168.7	12,955.0	3,238.3	16,193.3	11,198.0	28,042.5	39,240.5	11,786.6	20,215.5	32,002.1
<b>1. Development Purposes (a + b)</b>	6,768.9	31,399.7	38,168.6	12,955.0	3,231.8	16,186.8	11,198.0	28,040.4	39,238.4	11,786.6	20,209.5	31,996.1
<b>a) Social Services (1 to 7)</b>	1,865.6	596.5	2,462.1	2,899.2	1,221.8	4,121.0	1,734.2	1,221.8	2,956.0	1,723.5	1,204.5	2,928.0
1. Education, Sports, Art and Culture	—	40.0	40.0	—	40.0	40.0	—	40.0	40.0	—	7.5	7.5
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	199.6	—	199.6	29.0	—	29.0	29.0	—	29.0	29.0	—	29.0
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	—	—	—	—	—	—	—	—	—	—	—	—
6. Government Servants (Housing)	1,666.0	556.5	2,222.4	2,870.2	1,175.0	4,045.2	1,705.2	1,175.0	2,880.2	1,694.5	1,190.0	2,884.5
7. Others	4,903.3	30,803.3	35,706.6	10,055.8	2,010.0	12,065.8	9,463.8	26,818.6	36,282.4	10,063.1	19,005.0	29,068.1
<b>b) Economic Services (1 to 10)</b>	—	0.4	0.4	—	10.0	10.0	—	5.0	5.0	—	5.0	5.0
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	69.5	—	69.5	120.3	—	120.3	120.3	—	120.3	586.0	—	586.0
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—

(₹ Million)

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
MADHYA PRADESH

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	4,833.8	30,802.9	35,636.7	8,925.5	2,000.0	10,925.5	8,351.0	26,813.6	35,164.6	7,967.1	19,000.0	26,967.1
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-
7. Village and Small Industries	-	-	-	-	-	1,000.0	972.5	-	972.5	1,500.0	-	1,500.0
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	10.0	-	10.0	20.0	-	20.0	10.0	-	10.0
2. Non-Development Purposes (a + b)	-	0.1	0.1	-	6.5	6.5	-	2.1	2.1	-	6.0	6.0
a) Government Servants (other than Housing)	-	0.1	0.1	-	6.5	6.5	-	2.1	2.1	-	6.0	6.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	27.8	27.8	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	1,000.0	1,000.0	-	1,000.0	1,000.0	-	1,000.0	1,000.0
VII. Small Savings, Provident Funds, etc. (1+2)	-	11,002.2	11,002.2	-	15,313.6	15,313.6	-	13,062.0	13,062.0	-	13,452.6	13,452.6
1. State Provident Funds	-	9,624.1	9,624.1	-	13,187.8	13,187.8	-	11,202.8	11,202.8	-	11,538.9	11,538.9
2. Others	-	1,378.2	1,378.2	-	2,125.8	2,125.8	-	1,859.2	1,859.2	-	1,913.7	1,913.7
VIII. Reserve Funds (1 to 4)	-	5,030.8	5,030.8	-	8,541.0	8,541.0	-	12,642.0	12,642.0	-	5,274.4	5,274.4
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	5,030.8	5,030.8	-	8,541.0	8,541.0	-	12,642.0	12,642.0	-	5,273.4	5,273.4
IX. Deposits and Advances (1 to 4)	-	86,296.9	86,296.9	-	80,928.4	80,928.4	-	83,153.9	83,153.9	-	104,076.3	104,076.3
1. Civil Deposits	-	23,859.5	23,859.5	-	29,510.9	29,510.9	-	35,749.6	35,749.6	-	35,852.1	35,852.1
2. Deposits of Local Funds	-	1,089.0	1,089.0	-	1,439.3	1,439.3	-	439.3	439.3	-	482.5	482.5
3. Civil Advances	-	2,864.9	2,864.9	-	2,550.0	2,550.0	-	4,433.2	4,433.2	-	4,566.2	4,566.2
4. Others	-	58,483.3	58,483.3	-	47,428.2	47,428.2	-	42,531.8	42,531.8	-	63,175.5	63,175.5
X. Suspense and Miscellaneous (1 to 4)	-	1,544,518.2	1,544,518.2	-	774,020.2	774,020.2	-	1,195,358.8	1,195,358.8	-	1,294,526.8	1,294,526.8
1. Suspense	-	352.2	352.2	-	1,747.8	1,747.8	-	1,747.8	1,747.8	-	1,800.3	1,800.3
2. Cash Balance Investment Accounts	-	957,705.5	957,705.5	-	530,000.0	530,000.0	-	534,000.0	534,000.0	-	638,200.0	638,200.0
3. Deposits with RBI	-	272,133.2	272,133.2	-	236,900.0	236,900.0	-	236,900.0	236,900.0	-	244,007.0	244,007.0
4. Others	-	314,327.3	314,327.3	-	5,372.4	5,372.4	-	422,710.9	422,710.9	-	410,519.6	410,519.6
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	92,550.8	92,550.8	-	88,547.9	88,547.9	-	110,685.6	110,685.6	-	114,006.2	114,006.2
A. Surplus (+)/Deficit(-) on Revenue Account	-	54,978.0	54,978.0	-	15,805.7	15,805.7	-	47,260.8	47,260.8	-	38,665.0	38,665.0
B. Surplus (+)/Deficit (-) on Capital Account	-	-40,703.5	-40,703.5	-	-20,172.6	-20,172.6	-	-66,267.0	-66,267.0	-	-5,315.3	-5,315.3
C. Overall Surplus (+)/Deficit (-) (A+B)	-	14,274.5	14,274.5	-	-4,366.9	-4,366.9	-	-19,006.1	-19,006.1	-	33,349.7	33,349.7
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	14,274.5	14,274.5	-	-4,366.9	-4,366.9	-	-19,006.1	-19,006.1	-	33,349.7	33,349.7
i. Increase (+)/Decrease (-) in Cash Balances	-	-12,028.1	-12,028.1	-	633.1	633.1	-	18,767.4	18,767.4	-	855.5	855.5
a) Opening Balance	-	-8,382.7	-8,382.7	-	-1,910.4	-1,910.4	-	-20,410.7	-20,410.7	-	-1,643.4	-1,643.4
b) Closing Balance	-	-20,410.7	-20,410.7	-	-1,277.3	-1,277.3	-	-1,643.4	-1,643.4	-	-787.9	-787.9
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	26,302.6	26,302.6	-	-5,000.0	-5,000.0	-	-37,773.5	-37,773.5	-	32,494.2	32,494.2
iii. Increase (+)/Decrease (-) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-



## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
MAHARASHTRA

Item	2009-10 (Accounts)				2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	151,553.2	3,812,077.3	3,963,630.4	146,058.0	2,829,341.8	2,975,399.8	168,960.5	4,375,760.8	4,544,721.3	198,921.9	3,555,944.7	3,754,866.6	
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>													
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>													
<b>I. Total Capital Outlay (1 + 2)</b>	151,553.2	73,598.1	225,151.3	146,058.0	71,956.7	218,014.7	168,960.5	78,096.8	247,057.4	198,921.9	97,869.6	296,791.5	
<b>1. Development (a + b)</b>	145,714.4	28,572.2	174,286.6	143,588.6	19,216.6	162,805.2	164,065.3	24,167.4	188,232.7	194,450.2	29,938.8	224,389.0	
<b>(a) Social Services (1 to 9)</b>	141,888.8	25,277.7	167,166.5	140,409.3	17,212.6	157,621.9	158,829.0	22,159.2	180,988.2	186,286.0	27,982.7	214,268.8	
1. Education, Sports, Art and Culture	11,251.3	3,537.3	14,788.5	11,906.6	2,881.5	14,788.1	13,508.5	2,925.1	16,433.6	26,505.3	3,623.3	30,128.7	
2. Medical and Public Health	1,768.3	-	1,768.3	367.7	-	367.7	1,505.9	-	1,505.9	2,084.4	-	2,084.4	
3. Family Welfare	2,155.9	-	2,155.9	1,448.9	-	1,448.9	2,560.6	-	2,560.6	4,808.8	-	4,808.8	
4. Water Supply and Sanitation	155.2	3,552.3	3,707.5	18.4	2,870.5	2,888.8	18.4	2,914.2	2,932.5	40.0	3,612.3	3,652.3	
5. Housing	343.6	-	343.6	256.4	-	256.4	460.0	-	460.0	600.0	-	600.0	
6. Urban Development	2,311.1	0.4	2,311.4	-	0.4	0.4	-	0.4	0.4	1.0	0.5	1.5	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,108.2	-	3,108.2	9,356.4	-	9,356.4	7,452.8	-	7,452.8	15,970.6	-	15,970.6	
8. Social Security and Welfare	625.1	(15.4)	609.7	134.0	10.6	144.6	241.2	10.5	251.7	345.8	10.5	356.3	
9. Others*	784.0	-	784.0	324.8	-	324.8	1,269.7	-	1,269.7	2,654.7	-	2,654.7	
<b>(b) Economic Services (1 to 10)</b>	130,637.5	21,740.5	152,378.0	128,502.7	14,331.1	142,833.8	145,320.5	19,234.1	164,554.6	159,780.7	24,359.4	184,140.1	
1. Agriculture and Allied Activities (i to xi)	4,924.9	10,110.0	15,034.9	6,529.2	2,631.4	9,160.7	8,841.9	6,164.4	15,006.3	10,529.9	3,145.2	13,675.1	
i) Crop Husbandry	-	14.8	14.8	-	-	-	-	1.1	1.1	-	-	-	
ii) Soil and Water Conservation	2,558.6	200.8	2,759.5	3,660.9	165.8	3,826.6	5,357.0	177.2	5,534.2	6,076.4	402.6	6,479.0	
iii) Animal Husbandry	24.0	-	24.0	51.0	-	51.0	371.9	-	371.9	600.9	-	600.9	
iv) Dairy Development	5.6	-	5.6	5.5	-	5.5	5.0	-	5.0	0.5	-	0.5	
v) Fisheries	326.1	-	326.1	972.9	-	972.9	1,035.7	-	1,035.7	1,036.9	-	1,036.9	
vi) Forestry and Wild Life	388.3	17.8	406.1	378.9	17.6	396.5	599.9	17.6	617.6	666.4	13.6	680.0	
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	
viii) Food Storage and Warehousing	86.2	9,876.5	9,962.7	97.8	2,448.0	2,545.8	97.8	5,968.5	6,066.3	446.6	2,729.0	3,175.6	
ix) Agricultural Research and Education	7.2	-	7.2	10.0	-	10.0	24.9	-	24.9	102.9	-	102.9	
x) Co-operation	1,529.0	-	1,529.0	1,352.3	-	1,352.3	1,349.5	-	1,349.5	1,449.2	-	1,449.2	
xi) Others @	-	-	-	-	-	-	-	-	-	150.0	-	150.0	
2. Rural Development	6,007.6	-	6,007.6	22,007.5	-	22,007.5	8,901.3	-	8,901.3	33,218.2	-	33,218.2	
3. Special Area Programmes of which: Hill Areas	521.4	-	521.4	543.0	-	543.0	759.7	-	759.7	724.0	-	724.0	
4. Major and Medium Irrigation and Flood Control	521.4	-	521.4	543.0	-	543.0	759.7	-	759.7	724.0	-	724.0	
5. Energy	71,159.0	9,006.3	80,165.2	74,271.3	9,295.8	83,567.1	80,092.2	9,805.8	89,898.1	63,774.4	18,882.3	82,656.7	
6. Industry and Minerals (i to iv)	17,074.1	-	17,074.1	17,912.8	-	17,912.8	22,044.5	-	22,044.5	23,234.6	-	23,234.6	
i) Village and Small Industries	60.9	-	60.9	84.1	-	84.1	75.9	-	75.9	72.6	-	72.6	
ii) Iron and Steel Industries	60.9	-	60.9	84.1	-	84.1	75.9	-	75.9	72.6	-	72.6	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	84.1	-	84.1	75.9	-	75.9	72.6	-	72.6	
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-	
7. Transport (i + ii)	30,831.5	1,760.9	32,592.4	16,310.1	1,500.0	17,810.1	24,447.8	1,500.0	25,947.8	28,072.3	1,500.0	29,572.3	
i) Roads and Bridges	30,831.5	-	30,831.5	16,310.1	-	16,310.1	24,447.8	-	24,447.8	28,072.3	-	28,072.3	
ii) Others **	-	1,760.9	1,760.9	-	1,500.0	1,500.0	-	1,500.0	1,500.0	-	1,500.0	1,500.0	
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	

(₹ Million)

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
MAHARASHTRA

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	58.3	863.3	921.5	140.5	903.9	1,044.3	157.2	1,763.9	1,921.1	154.9	831.9	986.8
i) Tourism												
ii) Others @	58.3	863.3	921.5	140.5	903.9	1,044.3	157.2	1,763.9	1,921.1	154.9	831.9	986.8
<b>2. Non-Development (General Services)</b>	<b>3,825.6</b>	<b>3,294.5</b>	<b>7,120.1</b>	<b>3,179.3</b>	<b>2,004.0</b>	<b>5,183.3</b>	<b>5,236.3</b>	<b>2,008.2</b>	<b>7,244.5</b>	<b>8,164.2</b>	<b>1,956.1</b>	<b>10,120.3</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>		<b>33,984.5</b>	<b>33,984.5</b>		<b>73,114.0</b>	<b>73,114.0</b>		<b>52,918.4</b>	<b>52,918.4</b>		<b>88,270.7</b>	<b>88,270.7</b>
1. Market Loans		10,001.5	10,001.5		9,151.2	9,151.2		9,151.2	9,151.2		14,802.2	14,802.2
2. Loans from LIC		2,502.1	2,502.1		2,501.7	2,501.7		2,502.1	2,502.1		2,501.2	2,501.2
3. Loans from SBI and other Banks												
4. Loans from NABARD		591.2	591.2		2,624.0	2,624.0		2,624.0	2,624.0		4,372.6	4,372.6
5. Loans from National Co-operative Development Corporation		1,331.6	1,331.6		1,490.0	1,490.0		1,294.3	1,294.3		1,490.0	1,490.0
6. WMA from RBI					30,000.0	30,000.0		10,000.0	10,000.0		30,000.0	30,000.0
7. Special Securities issued to NSSF		15,628.5	15,628.5		23,505.0	23,505.0		23,505.0	23,505.0		31,371.7	31,371.7
8. Others		3,929.6	3,929.6		3,842.1	3,842.1		3,841.8	3,841.8		3,733.0	3,733.0
of which: Land Compensation Bonds		0.3	0.3		0.5	0.5		0.5	0.5		0.5	0.5
<b>III. Repayment of Loans to the Centre (1 to 7)</b>		<b>4,269.4</b>	<b>4,269.4</b>		<b>4,965.0</b>	<b>4,965.0</b>		<b>4,820.3</b>	<b>4,820.3</b>		<b>5,144.5</b>	<b>5,144.5</b>
1. State Plan Schemes		4,062.7	4,062.7		4,739.2	4,739.2		4,603.0	4,603.0		4,914.6	4,914.6
of which: Advance release of Plan Assistance for Natural Calamities												
2. Centrally Sponsored Schemes		8.3	8.3		8.3	8.3		8.3	8.3		8.3	8.3
3. Centrally Sponsored Schemes		135.4	135.4		152.6	152.6		146.3	146.3		157.5	157.5
4. Non-Plan (i + ii)		63.0	63.0		65.0	65.0		62.6	62.6		64.1	64.1
i) Relief for Natural Calamities												
ii) Others		63.0	63.0		65.0	65.0		62.6	62.6		64.1	64.1
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>5,838.7</b>	<b>6,772.0</b>	<b>12,610.8</b>	<b>2,469.4</b>	<b>4,661.1</b>	<b>7,130.5</b>	<b>4,895.2</b>	<b>6,190.7</b>	<b>11,085.9</b>	<b>4,471.7</b>	<b>4,515.5</b>	<b>8,987.2</b>
<b>1. Development Purposes (a + b)</b>	<b>5,838.7</b>	<b>6,432.6</b>	<b>12,271.3</b>	<b>2,469.4</b>	<b>4,063.7</b>	<b>6,533.1</b>	<b>4,895.2</b>	<b>5,681.8</b>	<b>10,577.0</b>	<b>4,471.7</b>	<b>3,865.9</b>	<b>8,337.6</b>
<b>a) Social Services (1 to 7)</b>	<b>2,970.6</b>	<b>3,619.8</b>	<b>6,590.4</b>	<b>1,169.9</b>	<b>3,036.8</b>	<b>4,206.7</b>	<b>3,012.5</b>	<b>3,494.7</b>	<b>6,507.2</b>	<b>2,710.7</b>	<b>3,255.7</b>	<b>5,966.4</b>
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare	1.7		1.7	3.0		3.0	3.0		3.0			
4. Water Supply and Sanitation		68.1	68.1		64.8	64.8		64.8	64.8		61.3	61.3
5. Housing		1,405.0	1,405.0		3.8	3.8		753.7	753.7		7.0	7.0
6. Government Servants (Housing)		2,034.3	2,034.3		2,965.1	2,965.1		2,673.1	2,673.1		3,184.4	3,184.4
7. Others	2,968.9	112.4	3,081.3	1,166.9	3.0	1,169.9	3,009.5	3.0	3,012.5	2,710.7	3.0	2,713.7
<b>b) Economic Services (1 to 10)</b>	<b>2,868.2</b>	<b>2,812.8</b>	<b>5,681.0</b>	<b>1,299.5</b>	<b>1,026.9</b>	<b>2,326.4</b>	<b>1,882.7</b>	<b>2,187.1</b>	<b>4,069.8</b>	<b>1,761.1</b>	<b>610.2</b>	<b>2,371.3</b>
1. Crop Husbandry		50.0	50.0		0.5	0.5		185.5	185.5		100.5	100.5
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation	1,014.4	1,380.3	2,394.7	792.7	750.0	1,542.7	1,410.4	1,722.1	3,132.5	370.0	140.0	510.0
5. Major and Medium Irrigation, etc.												

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
MAHARASHTRA

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	1,560.6	1,382.5	2,943.1	270.1	-	270.1	246.9	-	246.9	919.9	-	919.9
6. Power Projects	42.1	-	42.1	130.6	-	130.6	130.0	-	130.0	149.3	-	149.3
7. Village and Small Industries	-	-	-	-	276.4	276.4	-	279.5	279.5	-	369.7	369.7
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	251.1	-	251.1	106.0	-	106.0	95.4	-	95.4	321.8	-	321.8
<b>2. Non-Development Purposes (a + b)</b>	-	<b>339.4</b>	<b>339.4</b>	-	<b>597.5</b>	<b>597.5</b>	-	<b>508.9</b>	<b>508.9</b>	-	<b>649.6</b>	<b>649.6</b>
a) Government Servants (other than Housing)	-	339.4	339.4	-	597.5	597.5	-	508.9	508.9	-	649.6	649.6
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	<b>6,030.0</b>	<b>6,030.0</b>	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>15,185.4</b>	<b>15,185.4</b>	-	<b>16,568.6</b>	<b>16,568.6</b>	-	<b>19,167.6</b>	<b>19,167.6</b>	-	<b>20,281.9</b>	<b>20,281.9</b>
1. State Provident Funds	-	14,176.8	14,176.8	-	14,866.3	14,866.3	-	17,378.8	17,378.8	-	18,250.3	18,250.3
2. Others	-	1,008.6	1,008.6	-	1,702.3	1,702.3	-	1,788.8	1,788.8	-	2,031.6	2,031.6
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>29,101.0</b>	<b>29,101.0</b>	-	<b>21,632.6</b>	<b>21,632.6</b>	-	<b>15,678.0</b>	<b>15,678.0</b>	-	<b>16,604.9</b>	<b>16,604.9</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	12,260.3	12,260.3	-	13,400.0	13,400.0	-	9,010.0	9,010.0	-	10,080.0	10,080.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	16,840.7	16,840.7	-	8,232.6	8,232.6	-	6,668.0	6,668.0	-	6,524.9	6,524.9
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>106,485.1</b>	<b>106,485.1</b>	-	<b>87,006.5</b>	<b>87,006.5</b>	-	<b>139,019.5</b>	<b>139,019.5</b>	-	<b>121,412.9</b>	<b>121,412.9</b>
1. Civil Deposits	-	102,517.7	102,517.7	-	80,953.3	80,953.3	-	133,517.2	133,517.2	-	113,076.3	113,076.3
2. Deposits of Local Funds	-	-	-	-	0.2	0.2	-	-	-	-	0.2	0.2
3. Civil Advances	-	1,975.3	1,975.3	-	2,501.7	2,501.7	-	1,100.8	1,100.8	-	2,000.8	2,000.8
4. Others	-	1,992.1	1,992.1	-	3,551.3	3,551.3	-	4,401.5	4,401.5	-	6,335.7	6,335.7
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>3,400,931.4</b>	<b>3,400,931.4</b>	-	<b>2,394,576.2</b>	<b>2,394,576.2</b>	-	<b>3,906,168.8</b>	<b>3,906,168.8</b>	-	<b>3,062,170.3</b>	<b>3,062,170.3</b>
1. Suspense	-	268.4	268.4	-	76.0	76.0	-	168.6	168.6	-	170.2	170.2
2. Cash Balance Investment Accounts	-	3,396,587.9	3,396,587.9	-	1,800,000.0	1,800,000.0	-	3,200,000.0	3,200,000.0	-	2,406,000.0	2,406,000.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	4,075.1	4,075.1	-	594,500.2	594,500.2	-	706,000.1	706,000.1	-	656,000.1	656,000.1
<b>XI. Appropriation to Contingency Fund</b>	-	<b>3,500.0</b>	<b>3,500.0</b>	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>177,246.3</b>	<b>177,246.3</b>	-	<b>207,601.3</b>	<b>207,601.3</b>	-	<b>207,630.1</b>	<b>207,630.1</b>	-	<b>207,605.1</b>	<b>207,605.1</b>
<b>A. Surplus (+)/Deficit(-) on Revenue Account</b>	-	<b>-80,056.8</b>	<b>-80,056.8</b>	-	<b>76,545.0</b>	<b>76,545.0</b>	-	<b>-56,876.5</b>	<b>-56,876.5</b>	-	<b>582.1</b>	<b>582.1</b>
<b>B. Surplus (+)/Deficit (-) on Capital Account</b>	-	<b>106,087.1</b>	<b>106,087.1</b>	-	<b>76,083.6</b>	<b>76,083.6</b>	-	<b>58,542.3</b>	<b>58,542.3</b>	-	<b>5,973.1</b>	<b>5,973.1</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	<b>26,030.3</b>	<b>26,030.3</b>	-	<b>-461.4</b>	<b>-461.4</b>	-	<b>1,665.8</b>	<b>1,665.8</b>	-	<b>6,555.2</b>	<b>6,555.2</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	<b>26,030.4</b>	<b>26,030.4</b>	-	<b>-461.4</b>	<b>-461.4</b>	-	<b>1,665.8</b>	<b>1,665.8</b>	-	<b>6,555.2</b>	<b>6,555.2</b>
i. Increase (+)/Decrease (-) in Cash Balances	-	<b>-1,376.3</b>	<b>-1,376.3</b>	-	<b>-1,407.1</b>	<b>-1,407.1</b>	-	<b>1,665.8</b>	<b>1,665.8</b>	-	<b>555.2</b>	<b>555.2</b>
a) Opening Balance	-	-	-	-	-5,427.9	-5,427.9	-	-6,804.3	-6,804.3	-	-5,138.4	-5,138.4
b) Closing Balance	-	-	-	-	-6,804.2	-6,804.2	-	-5,138.4	-5,138.4	-	-4,583.3	-4,583.3
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	<b>27,406.7</b>	<b>27,406.7</b>	-	<b>945.7</b>	<b>945.7</b>	-	<b>-</b>	<b>-</b>	-	<b>6,000.0</b>	<b>6,000.0</b>
iii. Increase (+)/Decrease (-) in Ways and Means Advances and Overdrafts from RBI (net)	-	<b>-</b>	<b>-</b>	-	<b>-</b>	<b>-</b>	-	<b>-</b>	<b>-</b>	-	<b>-</b>	<b>-</b>

Appendix IV : Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
MANIPUR

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	15,944.6	224,214.2	240,158.9	17,817.2	223,328.2	241,145.4	20,969.9	226,697.3	247,667.2	19,797.9	231,667.2	251,465.1
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS Excluding Public Accounts\$</b>	15,944.6	1,169.6	17,114.2	17,817.2	1,144.8	18,962.0	20,969.9	1,112.8	22,082.7	19,797.9	1,350.9	21,148.8
<b>I. Total Capital Outlay (1 + 2)</b>	15,877.6	0.1	15,877.7	17,650.2	0.4	17,650.6	20,902.9	0.3	20,903.2	19,787.9	0.4	19,788.3
<b>1. Development (a + b)</b>	14,847.5	0.1	14,847.6	15,261.4	0.4	15,261.8	18,076.7	0.3	18,077.0	17,052.0	0.4	17,052.4
<b>(a) Social Services (1 to 9)</b>	5,590.8	0.1	5,590.9	5,566.8	0.1	5,566.9	6,547.9	0.1	6,548.0	7,013.5	0.1	7,013.6
1. Education, Sports, Art and Culture	1,093.0	-	1,093.0	623.4	-	623.4	901.3	-	901.3	869.9	-	869.9
2. Medical and Public Health	800.0	-	800.0	947.7	-	947.7	991.9	-	991.9	2,047.3	-	2,047.3
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	1,586.6	-	1,586.6	2,031.1	-	2,031.1	2,703.2	-	2,703.2	2,674.2	-	2,674.2
5. Housing	99.6	0.1	99.7	162.5	0.1	162.6	162.5	0.1	162.6	60.5	0.1	60.6
6. Urban Development	1,306.4	-	1,306.4	1,333.5	-	1,333.5	1,268.4	-	1,268.4	871.4	-	871.4
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	541.3	-	541.3	314.6	-	314.6	499.9	-	499.9	473.6	-	473.6
8. Social Security and Welfare	141.0	-	141.0	137.5	-	137.5	-	-	-	-	-	-
9. Others*	23.0	-	23.0	16.5	-	16.5	20.8	-	20.8	16.7	-	16.7
<b>(b) Economic Services (1 to 10)</b>	9,256.6	-	9,256.6	9,694.7	0.3	9,695.0	11,528.7	0.2	11,528.9	10,038.5	0.3	10,038.8
1. Agriculture and Allied Activities (i to xi)	92.1	-	92.1	94.4	-	94.4	157.7	-	157.7	192.5	-	192.5
i) Crop Husbandry	-	-	-	29.3	-	29.3	74.7	-	74.7	4.0	-	4.0
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	17.4	-	17.4	44.5	-	44.5	58.4	-	58.4	59.0	-	59.0
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	8.6	-	8.6	12.1	-	12.1	16.2	-	16.2	16.2	-	16.2
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	58.0	-	58.0	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	8.1	-	8.1	8.5	-	8.5	8.5	-	8.5	52.8	-	52.8
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	218.1	-	218.1	138.8	-	138.8	356.0	-	356.0	180.8	-	180.8
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	2,083.2	-	2,083.2	4,010.3	-	4,010.3	4,315.9	-	4,315.9	4,397.4	-	4,397.4
5. Energy	3,007.8	-	3,007.8	2,072.3	-	2,072.3	3,160.5	-	3,160.5	1,905.2	-	1,905.2
6. Industry and Minerals (i to iv)	245.1	-	245.1	682.6	-	682.6	62.1	-	62.1	312.6	-	312.6
i) Village and Small Industries	197.8	-	197.8	682.6	-	682.6	62.1	-	62.1	307.6	-	307.6
ii) Iron and Steel Industries	2.7	-	2.7	-	-	-	-	-	-	5.0	-	5.0
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	44.6	-	44.6	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	3,194.1	-	3,194.1	2,476.3	0.3	2,476.6	3,219.4	0.2	3,219.6	2,896.7	0.3	2,897.0
i) Roads and Bridges	2,979.1	-	2,979.1	2,368.3	0.3	2,368.6	3,134.2	0.2	3,134.4	2,896.7	0.3	2,897.0
ii) Others **	215.0	-	215.0	108.0	-	108.0	85.2	-	85.2	-	-	-
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
MANIPUR

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	20.5	-	20.5	183.7	-	183.7	183.7	-	183.7	80.9	-	80.9
10. General Economic Services (i + ii)	395.7	-	395.7	36.3	-	36.3	73.4	-	73.4	72.3	-	72.3
i) Tourism	395.7	-	395.7	36.3	-	36.3	73.4	-	73.4	72.3	-	72.3
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Development (General Services)</b>	<b>1,030.1</b>	<b>-</b>	<b>1,030.1</b>	<b>2,388.8</b>	<b>-</b>	<b>2,388.8</b>	<b>2,826.2</b>	<b>-</b>	<b>2,826.2</b>	<b>2,735.9</b>	<b>-</b>	<b>2,735.9</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>-</b>	<b>747.0</b>	<b>747.0</b>	<b>-</b>	<b>708.5</b>	<b>708.5</b>	<b>-</b>	<b>678.4</b>	<b>678.4</b>	<b>-</b>	<b>884.1</b>	<b>884.1</b>
1. Market Loans	-	577.8	577.8	-	519.8	519.8	-	519.8	519.8	-	641.2	641.2
2. Loans from LIC	-	23.5	23.5	-	30.0	30.0	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	16.3	16.3	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	26.5	26.5	-	26.5	26.5	-	26.5	26.5	-	-	-
7. Special Securities issued to NSSF	-	47.9	47.9	-	44.9	44.9	-	44.9	44.9	-	116.2	116.2
8. Others	-	55.1	55.1	-	87.3	87.3	-	87.3	87.3	-	126.7	126.7
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	96.6	96.6
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>-</b>	<b>420.5</b>	<b>420.5</b>	<b>-</b>	<b>421.0</b>	<b>421.0</b>	<b>-</b>	<b>421.0</b>	<b>421.0</b>	<b>-</b>	<b>451.4</b>	<b>451.4</b>
1. State Plan Schemes	-	25.0	25.0	-	25.3	25.3	-	25.3	25.3	-	56.7	56.7
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	2.5	2.5	-	2.8	2.8	-	2.8	2.8	-	2.8	2.8
3. Centrally Sponsored Schemes	-	11.1	11.1	-	10.6	10.6	-	10.6	10.6	-	9.7	9.7
4. Non-Plan (i + ii)	-	379.5	379.5	-	379.5	379.5	-	379.5	379.5	-	379.5	379.5
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	379.5	379.5	-	379.5	379.5	-	379.5	379.5	-	379.5	379.5
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	2.4	2.4	-	2.8	2.8	-	2.9	2.9	-	2.9	2.9
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>67.0</b>	<b>1.9</b>	<b>68.9</b>	<b>167.0</b>	<b>15.0</b>	<b>182.0</b>	<b>67.0</b>	<b>13.0</b>	<b>80.0</b>	<b>10.0</b>	<b>15.0</b>	<b>25.0</b>
<b>1. Development Purposes (a + b)</b>	<b>67.0</b>	<b>1.8</b>	<b>68.8</b>	<b>167.0</b>	<b>6.5</b>	<b>173.5</b>	<b>67.0</b>	<b>6.5</b>	<b>73.5</b>	<b>10.0</b>	<b>6.5</b>	<b>16.5</b>
<b>a) Social Services (1 to 7)</b>	<b>-</b>	<b>1.8</b>	<b>1.8</b>	<b>100.0</b>	<b>6.5</b>	<b>106.5</b>	<b>-</b>	<b>6.5</b>	<b>6.5</b>	<b>-</b>	<b>6.5</b>	<b>6.5</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	1.8	1.8	-	6.5	6.5	-	6.5	6.5	-	6.5	6.5
7. Others	-	-	-	100.0	-	100.0	-	-	-	-	-	-
<b>b) Economic Services (1 to 10)</b>	<b>67.0</b>	<b>-</b>	<b>67.0</b>	<b>67.0</b>	<b>-</b>	<b>67.0</b>	<b>67.0</b>	<b>-</b>	<b>67.0</b>	<b>10.0</b>	<b>-</b>	<b>10.0</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
MANIPUR

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
6. Power Projects												
7. Village and Small Industries	67.0		67.0	62.0		62.0	62.0		62.0			
8. Other Industries and Minerals												
9. Rural Development												
10. Others				5.0		5.0	5.0		5.0			10.0
<b>2. Non-Development Purposes (a + b)</b>		<b>0.2</b>	<b>0.2</b>		<b>8.5</b>	<b>8.5</b>	<b>8.5</b>		<b>6.5</b>		<b>8.5</b>	<b>8.5</b>
a) Government Servants (other than Housing)		0.2	0.2		8.5	8.5	8.5		6.5		8.5	8.5
b) Miscellaneous												
<b>V. Inter-State Settlement</b>												
<b>VI. Contingency Fund</b>												
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>												
1. State Provident Funds		1,188.1	1,188.1		1,235.0	1,235.0	1,235.0		1,220.0		1,370.0	1,370.0
2. Others		1,165.7	1,165.7		1,200.0	1,200.0	1,200.0		1,200.0		1,350.0	1,350.0
		22.5	22.5		35.0	35.0	35.0		20.0		20.0	20.0
<b>VIII. Reserve Funds (1 to 4)</b>												
1. Depreciation/Renewal Reserve Funds		263.1	263.1		292.3	292.3	292.3		364.5		397.3	397.3
2. Sinking Funds												
3. Famine Relief Fund		183.2	183.2		190.9	190.9	190.9		190.9		217.2	217.2
4. Others		79.9	79.9		101.4	101.4	101.4		173.6		180.1	180.1
<b>IX. Deposits and Advances (1 to 4)</b>												
1. Civil Deposits		6,421.2	6,421.2		2,498.0	2,498.0	2,498.0		7,200.0		6,199.0	6,199.0
2. Deposits of Local Funds		1,466.7	1,466.7		850.0	850.0	850.0		1,500.0		1,500.0	1,500.0
3. Civil Advances		169.3	169.3		140.0	140.0	140.0		200.0		199.0	199.0
4. Others		4,785.2	4,785.2		1,508.0	1,508.0	1,508.0		5,500.0		4,500.0	4,500.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>												
1. Suspense		192,266.0	192,266.0		211,563.5	211,563.5	211,563.5		210,500.0		200,000.0	200,000.0
2. Cash Balance Investment Accounts		797.1	797.1		1,500.0	1,500.0	1,500.0		1,500.0		2,000.0	2,000.0
3. Deposits with RBI		190,759.4	190,759.4		209,563.5	209,563.5	209,563.5		208,500.0		197,250.0	197,250.0
4. Others		709.5	709.5		500.0	500.0	500.0		500.0		750.0	750.0
<b>XI. Appropriation to Contingency Fund</b>												
<b>XII. Remittances</b>												
		22,906.3	22,906.3		6,594.6	6,594.6	6,594.6		6,300.0		22,350.0	22,350.0
<b>A. Surplus (+)/Deficit(-) on Revenue Account</b>			8,587.4			13,184.8	13,184.8		12,423.8		11,383.1	11,383.1
<b>B. Surplus (+)/Deficit (-) on Capital Account</b>			-11,449.9			-13,884.0	-13,884.0		-14,555.4		-12,385.7	-12,385.7
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			-2,862.5			-699.2	-699.2		-2,131.6		-1,002.5	-1,002.5
<b>D. Overall Surplus (+)/Deficit (-) (C = i to iii)</b>			-2,862.5			-699.2	-699.2		-2,131.6		-1,002.5	-1,002.5
i. Increase (+)/Decrease (-) in Cash Balances			-361.6			237.3	237.3		-131.6		1,747.5	1,747.5
a) Opening Balance			-2,590.3			-990.0	-990.0		-2,951.9		-3,083.5	-3,083.5
b) Closing Balance			-2,951.9			-752.7	-752.7		-3,083.5		-1,336.0	-1,336.0
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			-2,500.9			-936.5	-936.5		-2,000.0		-2,750.0	-2,750.0
iii. Increase (+)/Decrease (-) in Ways and Means Advances and Overdrafts from RBI (net)												

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
MEGHALAYA

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	4,908.2	136,130.3	141,038.5	7,220.9	126,411.4	133,632.2	7,220.8	126,431.0	133,651.9	10,533.6	129,389.1	139,922.7
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>												
<b>I. Total Capital Outlay (1 + 2)</b>	4,908.2	1,601.6	6,509.8	7,220.9	1,457.9	8,678.7	7,220.8	1,457.9	8,678.7	10,533.6	1,966.2	12,499.8
<b>1. Development (a + b)</b>	4,803.0	9.9	4,812.9	6,940.0	-	6,940.0	6,940.0	-	6,940.0	9,726.7	-	9,726.7
<b>(a) Social Services (1 to 9)</b>	4,319.0	9.9	4,328.9	6,274.2	-	6,274.2	6,274.2	-	6,274.2	8,916.0	-	8,916.0
1. Education, Sports, Art and Culture	1,404.6	9.9	1,414.5	2,450.6	-	2,450.6	2,450.6	-	2,450.6	3,787.9	-	3,787.9
2. Medical and Public Health	25.8	-	25.8	30.8	-	30.8	30.8	-	30.8	167.6	-	167.6
3. Family Welfare	216.0	-	216.0	248.0	-	248.0	248.0	-	248.0	284.5	-	284.5
4. Water Supply and Sanitation	963.5	-	963.5	935.4	-	935.4	935.4	-	935.4	1,689.8	-	1,689.8
5. Housing	57.4	9.9	67.3	76.5	-	76.5	76.5	-	76.5	64.4	-	64.4
6. Urban Development	140.0	-	140.0	1,014.9	-	1,014.9	1,014.9	-	1,014.9	1,241.5	-	1,241.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-
8. Social Security and Welfare	2.0	-	2.0	140.0	-	140.0	140.0	-	140.0	163.5	-	163.5
9. Others*	-	-	-	-	-	-	-	-	-	-	-	-
<b>(b) Economic Services (1 to 10)</b>	2,914.4	-	2,914.4	3,823.5	-	3,823.5	3,823.5	-	3,823.5	5,128.1	-	5,128.1
1. Agriculture and Allied Activities (i to xi)	196.7	-	196.7	248.0	-	248.0	248.0	-	248.0	298.6	-	298.6
i) Crop Husbandry	38.3	-	38.3	107.5	-	107.5	107.5	-	107.5	30.0	-	30.0
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	0.9	-	0.9	2.0	-	2.0	2.0	-	2.0	15.3	-	15.3
vi) Forestry and Wild Life	119.5	-	119.5	73.2	-	73.2	73.2	-	73.2	150.6	-	150.6
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	34.9	-	34.9	61.3	-	61.3	61.3	-	61.3	88.2	-	88.2
xi) Others @	3.0	-	3.0	4.0	-	4.0	4.0	-	4.0	14.5	-	14.5
2. Rural Development	3.2	-	3.2	3.0	-	3.0	3.0	-	3.0	3.0	-	3.0
3. Special Area Programmes of which: Hill Areas	261.9	-	261.9	483.7	-	483.7	483.7	-	483.7	670.0	-	670.0
4. Major and Medium Irrigation and Flood Control	347.5	-	347.5	843.5	-	843.5	843.5	-	843.5	804.3	-	804.3
5. Energy	-	-	-	-	-	-	-	-	-	-	-	-
6. Industry and Minerals (i to iv)	141.1	-	141.1	164.4	-	164.4	164.4	-	164.4	183.5	-	183.5
i) Village and Small Industries	6.2	-	6.2	7.6	-	7.6	7.6	-	7.6	67.5	-	67.5
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	134.9	-	134.9	156.8	-	156.8	156.8	-	156.8	116.0	-	116.0
7. Transport (i + ii)	1,964.0	-	1,964.0	2,078.7	-	2,078.7	2,078.7	-	2,078.7	3,167.6	-	3,167.6
i) Roads and Bridges	1,628.2	-	1,628.2	2,022.2	-	2,022.2	2,022.2	-	2,022.2	3,107.6	-	3,107.6
ii) Others **	335.8	-	335.8	56.5	-	56.5	56.5	-	56.5	60.0	-	60.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
MEGHALAYA

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)							
	2	3		4	5	6		7	8	9		10	11	12		13	
		PLAN	NON-PLAN			TOTAL	PLAN			NON-PLAN	TOTAL			PLAN	NON-PLAN		TOTAL
1																	
9. Science, Technology and Environment																	
10. General Economic Services (i + ii)																	
i) Tourism				2.2		2.2		2.2					1.1				1.1
ii) Others @				2.2		2.2		2.2					1.1				1.1
<b>2. Non-Development (General Services)</b>	484.0		484.0	665.9		665.9		665.9					810.7				810.7
<b>II. Discharge of Internal Debt (1 to 8)</b>		1,242.1	1,242.1		1,578.4	1,578.4		1,578.4						2,007.0			2,007.0
1. Market Loans		818.8	818.8		700.0	700.0		700.0						1,014.5			1,014.5
2. Loans from LIC		1.3	1.3		1.4	1.4		1.4						1.2			1.2
3. Loans from SBI and other Banks																	
4. Loans from NABARD																	
5. Loans from National Co-operative Development Corporation		132.9	132.9		151.0	151.0		151.0						235.0			235.0
6. WMA from RBI		21.5	21.5					16.0						16.3			16.3
7. Special Securities issued to NSSF		72.4	72.4					405.0						405.0			405.0
8. Others		195.3	195.3					103.0						103.0			103.0
of which: Land Compensation Bonds		14.0	14.0					202.0						202.0			202.0
<b>III. Repayment of Loans to the Centre (1 to 7)</b>		188.2	188.2		219.5	219.5		219.5						206.2			206.2
1. State Plan Schemes		166.8	166.8					196.8						183.4			183.4
of which: Advance release of Plan Assistance for Natural Calamities																	
2. Centrally Sponsored Schemes		0.1	0.1					0.1						0.1			0.1
3. Centrally Sponsored Schemes		10.6	10.6					11.1						11.1			11.1
4. Non-Plan (i + ii)		3.8	3.8					3.9						3.9			3.9
i) Relief for Natural Calamities																	
ii) Others		3.8	3.8					3.9						3.9			3.9
5. Ways and Means Advances from Centre																	
6. Loans for Special Schemes								7.6						7.6			7.6
7. Others																	
<b>IV. Loans and Advances by State Governments (1+2)</b>	105.2	161.4	266.5	280.8	65.0	345.8	280.8	280.8	280.8	65.0	345.8	807.0	807.0	158.0	965.0		
<b>1. Development Purposes (a + b)</b>	105.2	0.1	105.3	280.8	2.0	282.8	280.8	280.8	280.8	2.0	282.8	807.0	807.0	2.4	809.4		
<b>a) Social Services (1 to 7)</b>		0.1	0.1		2.0	2.0		2.0		2.0	2.0			2.4	2.4		
1. Education, Sports, Art and Culture																	
2. Medical and Public Health																	
3. Family Welfare																	
4. Water Supply and Sanitation																	
5. Housing																	
6. Government Servants (Housing)		0.1	0.1		1.0	1.0		1.0		1.0	1.0			1.2			1.2
7. Others					1.0	1.0		1.0		1.0	1.0			1.2			1.2
<b>b) Economic Services (1 to 10)</b>	105.2		105.2	280.8		280.8	280.8	280.8	280.8		280.8	807.0	807.0		807.0		
1. Crop Husbandry																	
2. Soil and Water Conservation																	
3. Food Storage and Warehousing																	
4. Co-operation				8.1		8.1	8.1	8.1	8.1		8.1	22.7	22.7		22.7		
5. Major and Medium Irrigation, etc.																	



## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
MEGHALAYA

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
6. Power Projects	75.2	-	75.2	237.7	-	237.7	237.7	-	237.7	724.3	-	724.3
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	30.0	-	30.0	35.0	-	35.0	35.0	-	35.0	60.0	-	60.0
<b>2. Non-Development Purposes (a + b)</b>	-	161.2	161.2	-	63.0	63.0	-	63.0	63.0	-	155.6	155.6
a) Government Servants (other than Housing)	-	161.2	161.2	-	63.0	63.0	-	63.0	63.0	-	155.6	155.6
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	120.0	120.0	-	2,100.0	2,100.0	-	2,100.0	2,100.0	-	2,100.0	2,100.0
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	539.1	539.1	-	726.2	726.2	-	726.2	726.2	-	762.5	762.5
1. State Provident Funds	-	539.1	539.1	-	726.2	726.2	-	726.2	726.2	-	762.5	762.5
2. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>VIII. Reserve Funds (1 to 4)</b>	-	202.5	202.5	-	283.1	283.1	-	283.1	302.8	-	329.4	329.4
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	140.9	140.9	-	156.3	156.3	-	156.3	156.3	-	175.6	175.6
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	61.6	61.6	-	126.8	126.8	-	126.8	146.5	-	153.8	153.8
<b>IX. Deposits and Advances (1 to 4)</b>	-	9,287.9	9,287.9	-	3,704.8	3,704.8	-	3,704.8	3,704.8	-	3,859.2	3,859.2
1. Civil Deposits	-	8,381.1	8,381.1	-	3,187.2	3,187.2	-	3,187.2	3,187.2	-	3,331.2	3,331.2
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	906.9	906.9	-	517.6	517.6	-	517.6	517.6	-	528.0	528.0
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	109,288.3	109,288.3	-	108,455.2	108,455.2	-	108,455.2	108,455.2	-	110,166.0	110,166.0
1. Suspense	-	-1.8	-1.8	-	171.6	171.6	-	171.6	171.6	-	177.1	177.1
2. Cash Balance Investment Accounts	-	109,282.3	109,282.3	-	41,750.9	41,750.9	-	41,750.9	41,750.9	-	43,455.5	43,455.5
3. Deposits with RBI	-	-	-	-	66,490.0	66,490.0	-	66,490.0	66,490.0	-	66,490.0	66,490.0
4. Others	-	7.9	7.9	-	42.6	42.6	-	42.6	42.6	-	43.4	43.4
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	15,091.0	15,091.0	-	9,279.3	9,279.3	-	9,279.3	9,279.3	-	9,800.8	9,800.8
<b>A. Surplus (+)/Deficit(-) on Revenue Account</b>	-	2,649.7	2,649.7	-	3,319.4	3,319.4	-	3,319.4	3,319.4	-	6,283.5	6,283.5
<b>B. Surplus (+)/Deficit (-) on Capital Account</b>	-	-3,264.1	-3,264.1	-	-2,589.8	-2,589.8	-	-2,589.8	-2,589.8	-	-5,360.0	-5,360.0
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-614.4	-614.4	-	729.6	729.6	-	729.6	729.6	-	923.5	923.5
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-614.3	-614.3	-	729.6	729.6	-	729.6	729.6	-	923.5	923.5
i. Increase (+)/Decrease (-) in Cash Balances	-	-107.3	-107.3	-	-351.3	-351.3	-	-351.3	-351.3	-	-165.2	-165.2
a) Opening Balance	-	-507.0	-507.0	-	-3,017.0	-3,017.0	-	-3,017.0	-3,017.0	-	-965.5	-965.5
b) Closing Balance	-	-614.3	-614.3	-	-3,368.6	-3,368.6	-	-3,368.6	-3,368.6	-	-1,130.7	-1,130.7
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-507.0	-507.0	-	1,080.9	1,080.9	-	1,080.9	1,080.9	-	1,088.7	1,088.7
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of States and Union Territories with Legislature with Legislative (Contd.)  
MIZORAM

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	5,560.9	68,353.6	73,914.4	4,749.4	68,350.4	73,099.8	7,764.8	92,845.3	100,610.1	5,390.1	64,207.2	69,597.2
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>												
<b>I. Total Capital Outlay (1 + 2)</b>	5,560.9	2,702.5	8,263.3	4,749.4	1,907.4	6,656.8	7,764.8	2,720.4	10,485.2	5,390.1	2,507.9	7,898.0
<b>1. Development (a + b)</b>	4,654.4	1,073.7	5,728.0	3,432.1	452.7	3,884.8	6,426.0	1,077.4	7,503.4	4,686.9	282.6	4,969.5
<b>(a) Social Services (1 to 9)</b>	4,394.4	1,073.7	5,468.1	3,266.5	452.7	3,719.1	6,067.5	1,071.1	7,138.6	4,451.3	282.6	4,733.9
1. Education, Sports, Art and Culture	1,486.1	16.1	1,502.1	1,189.5	70.0	1,259.5	1,769.9	70.0	1,839.9	1,364.1	-	1,364.1
2. Medical and Public Health	383.6	-	383.6	2.0	-	2.0	201.6	-	201.6	181.3	-	181.3
3. Family Welfare	-	-	-	1.1	-	1.1	1.1	-	1.1	11.2	-	11.2
4. Water Supply and Sanitation	602.8	-	602.8	127.3	-	127.3	453.6	-	453.6	290.0	-	290.0
5. Housing	76.0	-	76.0	76.0	-	76.0	77.4	-	77.4	267.7	-	267.7
6. Urban Development	417.6	16.1	433.7	978.6	70.0	1,048.6	1,029.7	70.0	1,099.7	609.9	-	609.9
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-
8. Social Security and Welfare	3.6	-	3.6	-	-	-	-	-	-	-	-	-
9. Others*	2.4	-	2.4	4.5	-	4.5	6.5	-	6.5	4.0	-	4.0
<b>(b) Economic Services (1 to 10)</b>	2,908.4	1,057.6	3,966.0	2,077.0	382.7	2,459.7	4,297.6	1,001.1	5,298.6	3,087.2	282.6	3,369.8
1. Agriculture and Allied Activities (i to xi)	83.8	1,057.6	1,141.4	80.8	382.7	463.5	205.2	1,001.1	1,206.3	100.3	282.6	382.9
i) Crop Husbandry	5.5	-	5.5	5.7	-	5.7	38.2	-	38.2	3.3	-	3.3
ii) Soil and Water Conservation	40.5	-	40.5	45.9	-	45.9	86.1	-	86.1	6.6	-	6.6
iii) Animal Husbandry	-	-	-	25.0	-	25.0	69.2	-	69.2	87.9	-	87.9
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	13.9	-	13.9	-	-	-	5.4	-	5.4	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	16.4	1,057.6	1,074.0	1.0	382.7	383.7	1.0	1,001.1	1,002.1	-	282.6	282.6
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	4.8	-	4.8	0.5	-	0.5	2.5	-	2.5	-	-	-
xi) Others @	2.7	-	2.7	2.7	-	2.7	2.7	-	2.7	2.5	-	2.5
2. Rural Development	54.8	-	54.8	60.0	-	60.0	75.8	-	75.8	97.3	-	97.3
3. Special Area Programmes of which: Hill Areas	220.1	-	220.1	246.7	-	246.7	314.8	-	314.8	366.2	-	366.2
4. Major and Medium Irrigation and Flood Control	445.3	-	445.3	531.5	-	531.5	597.0	-	597.0	721.5	-	721.5
5. Energy	836.3	-	836.3	402.1	-	402.1	1,051.3	-	1,051.3	585.9	-	585.9
6. Industry and Minerals (i to iv)	16.3	-	16.3	4.9	-	4.9	32.0	-	32.0	-	-	-
i) Village and Small Industries	16.3	-	16.3	4.9	-	4.9	32.0	-	32.0	-	-	-
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	1,214.4	-	1,214.4	751.0	-	751.0	1,809.8	-	1,809.8	1,215.9	-	1,215.9
i) Roads and Bridges	1,112.0	-	1,112.0	739.9	-	739.9	1,771.7	-	1,771.7	1,118.0	-	1,118.0
ii) Others **	102.4	-	102.4	11.1	-	11.1	38.1	-	38.1	97.9	-	97.9
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
MIZORAM

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	37.4		37.4				211.7		211.7			
i) Tourism	37.4		37.4				211.7		211.7			
ii) Others @												
<b>2. Non-Development (General Services)</b>	<b>259.9</b>		<b>259.9</b>	<b>165.6</b>		<b>165.6</b>	<b>358.5</b>	<b>6.3</b>	<b>364.8</b>	<b>235.6</b>		<b>235.6</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>856.0</b>	<b>2,608.7</b>	<b>3,464.7</b>	<b>1,267.3</b>	<b>1,064.2</b>	<b>2,331.5</b>	<b>1,267.3</b>	<b>2,757.3</b>	<b>4,024.6</b>	<b>606.1</b>	<b>1,795.7</b>	<b>2,401.8</b>
1. Market Loans	856.0	349.7	1,205.7	1,267.3	349.7	1,617.0	1,267.3	349.7	1,617.0	606.1	400.8	1,006.9
2. Loans from LIC		219.3	219.3		241.6	241.6		241.6	241.6		256.6	256.6
3. Loans from SBI and other Banks												
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation		103.8	103.8		123.4	123.4		123.4	123.4		104.8	104.8
6. WMA from RBI		18.9	18.9		5.1	5.1		5.1	5.1		5.1	5.1
7. Special Securities issued to NSSF		1,367.4	1,367.4					1,633.6	1,633.6			0.2
8. Others		37.5	37.5		67.2	67.2		67.2	67.2		67.2	67.2
of which: Land Compensation Bonds		512.1	512.1		277.2	277.2		336.7	336.7		961.0	961.0
of which: Land Compensation Bonds		45.6	45.6		45.6	45.6		45.6	45.6		45.6	45.6
<b>III. Repayment of Loans to the Centre (1 to 7)</b>		<b>188.6</b>	<b>188.6</b>		<b>190.5</b>	<b>190.5</b>		<b>269.4</b>	<b>269.4</b>		<b>179.8</b>	<b>179.8</b>
1. State Plan Schemes		156.8	156.8		158.6	158.6		237.5	237.5		179.1	179.1
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes												
3. Centrally Sponsored Schemes		15.0	15.0		16.3	16.3		16.3	16.3		0.4	0.4
4. Non-Plan (i + ii)		7.3	7.3		7.3	7.3		7.3	7.3		0.2	0.2
i) Relief for Natural Calamities												
ii) Others		7.3	7.3		7.3	7.3		7.3	7.3		0.2	0.2
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes		9.5	9.5		8.3	8.3		8.3	8.3		0.1	0.1
7. Others												
<b>IV. Loans and Advances by State Governments (1+2)</b>		<b>198.9</b>	<b>249.4</b>	<b>50.0</b>	<b>200.0</b>	<b>250.0</b>	<b>71.5</b>	<b>250.0</b>	<b>321.5</b>	<b>97.1</b>	<b>250.0</b>	<b>347.1</b>
1. Development Purposes (a + b)	50.5	11.2	61.7	50.0	113.3	163.3	71.5	2.5	74.0	97.1	2.5	99.6
a) Social Services (1 to 7)	50.5	10.0	60.5	50.0	113.3	163.3	50.0	2.5	52.5	80.0	2.5	82.5
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing	50.5		50.5	50.0		50.0	50.0		50.0	80.0		80.0
6. Government Servants (Housing)		10.0	10.0		113.3	113.3		2.5	2.5		2.5	2.5
7. Others												
b) Economic Services (1 to 10)		1.2	1.2				21.5		21.5	17.1		17.1
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation							5.1		5.1	17.1		17.1
5. Major and Medium Irrigation, etc.												

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
MIZORAM

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
6. Power Projects												
7. Village and Small Industries		1.2	1.2				16.4					16.4
8. Other Industries and Minerals												
9. Rural Development												
10. Others												
<b>2. Non-Development Purposes (a + b)</b>		187.7	187.7	86.7	86.7	86.7	86.7	86.7	247.5	247.5	247.5	247.5
a) Government Servants (other than Housing)		187.7	187.7	86.7	86.7	86.7	86.7	86.7	247.5	247.5	247.5	247.5
b) Miscellaneous												
<b>V. Inter-State Settlement</b>												
<b>VI. Contingency Fund</b>												
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>												
1. State Provident Funds		3,532.1	3,532.1	2,000.0	2,000.0	2,000.0	2,000.0	2,000.0	2,000.0	2,000.0	2,000.0	2,000.0
2. Others		3,493.4	3,493.4	3,729.1	3,729.1	3,729.1	3,729.1	3,729.1	3,001.2	3,001.2	3,001.2	3,729.1
<b>VIII. Reserve Funds (1 to 4)</b>		38.7	38.7	3,704.1	3,704.1	3,704.1	25.0	25.0	2,976.2	2,976.2	2,976.2	3,704.1
1. Depreciation/Renewal Reserve Funds		198.7	198.7	289.0	289.0	289.0	289.0	289.0	130.0	130.0	130.0	297.5
2. Sinking Funds		160.0	160.0	89.0	89.0	89.0	89.0	89.0	65.0	65.0	65.0	217.5
3. Famine Relief Fund		38.7	38.7	200.0	200.0	200.0	200.0	200.0	65.0	65.0	65.0	80.0
4. Others		3,711.4	3,711.4	1,744.6	1,744.6	1,744.6	1,614.6	1,614.6	2,080.9	2,080.9	2,080.9	2,080.9
<b>IX. Deposits and Advances (1 to 4)</b>		3,662.5	3,662.5	1,614.6	1,614.6	1,614.6	1,614.6	1,614.6	2,050.9	2,050.9	2,050.9	2,050.9
1. Civil Deposits		48.9	48.9	130.0	130.0	130.0	130.0	130.0	30.0	30.0	30.0	30.0
2. Deposits of Local Funds												
3. Civil Advances												
4. Others		45,304.0	45,304.0	50,220.2	50,220.2	50,220.2	50,220.2	50,220.2	72,819.0	72,819.0	72,819.0	46,075.1
<b>X. Suspense and Miscellaneous (1 to 4)</b>		6,214.3	6,214.3	14,500.0	14,500.0	14,500.0	14,500.0	14,500.0	14,169.3	14,169.3	14,169.3	14,500.0
1. Suspense		38,995.2	38,995.2	5,000.0	5,000.0	5,000.0	5,000.0	5,000.0	961.4	961.4	961.4	1,000.0
2. Cash Balance Investment Accounts				30,550.0	30,550.0	30,550.0	30,550.0	30,550.0	57,589.2	57,589.2	57,589.2	30,500.0
3. Deposits with RBI		94.6	94.6	170.2	170.2	170.2	170.2	170.2	99.1	99.1	99.1	75.1
4. Others												
<b>XI. Appropriation to Contingency Fund</b>												
<b>XII. Remittances</b>		11,537.4	11,537.4	8,460.2	8,460.2	8,460.2	8,460.2	8,460.2	8,460.2	8,460.2	8,460.2	7,516.5
<b>A. Surplus (+)/Deficit(-) on Capital Account</b>		2,608.0	2,608.0	2,608.0	2,608.0	2,608.0	2,608.0	2,608.0	166.3	166.3	166.3	3,220.4
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>		-7,692.7	-7,692.7	-7,692.7	-7,692.7	-7,692.7	-7,692.7	-7,692.7	-650.3	-650.3	-650.3	-1,767.8
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>		-5,084.6	-5,084.6	-5,084.6	-5,084.6	-5,084.6	-5,084.6	-5,084.6	-484.1	-484.1	-484.1	1,452.6
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>		-5,084.6	-5,084.6	-5,084.6	-5,084.6	-5,084.6	-5,084.6	-5,084.6	-484.1	-484.1	-484.1	1,452.6
i. Increase (+)/Decrease (-) in Cash Balances		-457.6	-457.6	-457.6	-457.6	-457.6	-457.6	-457.6	-501.3	-501.3	-501.3	1,502.4
a) Opening Balance		-851.0	-851.0	-851.0	-851.0	-851.0	-851.0	-851.0	-1,308.7	-1,308.7	-1,308.7	-1,809.9
b) Closing Balance		-1,308.6	-1,308.6	-1,308.6	-1,308.6	-1,308.6	-1,308.6	-1,308.6	-1,809.9	-1,809.9	-1,809.9	-307.5
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)		-4,627.0	-4,627.0	-4,627.0	-4,627.0	-4,627.0	-4,627.0	-4,627.0	17.2	17.2	17.2	-50.0
iii. Increase (+)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)												0.2

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
NAGALAND

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	9,928.8	94,944.1	104,872.9	12,886.5	50,084.6	62,971.2	12,268.9	82,298.7	94,567.6	14,389.4	82,835.3	97,224.7
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>												
<b>I. Total Capital Outlay (1 + 2)</b>												
<b>1. Development (a + b)</b>												
<b>(a) Social Services (1 to 9)</b>												
1. Education, Sports, Art and Culture	9,928.8	2,748.0	12,676.8	12,886.5	2,809.6	15,696.2	12,268.9	2,606.6	14,875.5	14,389.4	3,168.3	17,557.7
2. Medical and Public Health	9,895.2	0.1	9,895.3	12,827.7	0.1	12,827.8	12,210.1	0.1	12,210.3	14,354.3	0.1	14,354.3
3. Family Welfare	7,959.4	0.1	7,959.6	10,320.7	0.1	10,320.8	10,485.2	0.1	10,485.3	9,491.9	0.1	9,491.9
4. Water Supply and Sanitation	2,850.2	-	2,850.2	4,771.1	-	4,771.1	4,147.8	-	4,147.8	3,638.2	-	3,638.2
5. Housing	499.5	-	499.5	851.7	-	851.7	945.9	-	945.9	893.2	-	893.2
6. Urban Development	194.5	-	194.5	440.1	-	440.1	449.0	-	449.0	308.0	-	308.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	791.4	-	791.4	1,042.6	-	1,042.6	284.4	-	284.4	442.1	-	442.1
8. Social Security and Welfare	516.3	-	516.3	612.0	-	612.0	586.2	-	586.2	577.0	-	577.0
9. Others*	798.1	-	798.1	1,521.9	-	1,521.9	1,579.4	-	1,579.4	1,212.9	-	1,212.9
<b>(b) Economic Services (1 to 10)</b>												
1. Agriculture and Allied Activities (i to xi)	5,109.2	0.1	5,109.4	5,549.5	0.1	5,549.7	6,337.4	0.1	6,337.6	5,853.7	0.1	5,853.8
i) Crop Husbandry	293.5	0.1	293.6	627.4	0.1	627.5	722.5	0.1	722.6	706.3	0.1	706.3
ii) Soil and Water Conservation	132.1	-	132.1	162.3	-	162.3	201.8	-	201.8	213.0	-	213.0
iii) Animal Husbandry	4.0	-	4.0	4.0	-	4.0	4.0	-	4.0	4.0	-	4.0
iv) Dairy Development	7.0	-	7.0	10.7	-	10.7	10.7	-	10.7	37.7	-	37.7
v) Fisheries	19.4	-	19.4	7.0	-	7.0	7.0	-	7.0	7.0	-	7.0
vi) Forestry and Wild Life	35.5	-	35.5	360.4	-	360.4	416.0	-	416.0	349.5	-	349.5
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	43.6	0.1	43.7	47.1	0.1	47.2	47.1	0.1	47.3	66.1	0.1	66.1
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	51.9	-	51.9	35.9	-	35.9	35.9	-	35.9	29.0	-	29.0
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	972.3	-	972.3	1,044.7	-	1,044.7	1,023.9	-	1,023.9	1,096.8	-	1,096.8
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	17.5	-	17.5	108.4	-	108.4	24.6	-	24.6	90.3	-	90.3
5. Energy	712.7	-	712.7	937.8	-	937.8	828.5	-	828.5	948.1	-	948.1
6. Industry and Minerals (i to iv)	459.3	-	459.3	461.6	-	461.6	545.3	-	545.3	455.4	-	455.4
i) Village and Small Industries	9.0	-	9.0	7.0	-	7.0	7.0	-	7.0	5.0	-	5.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	216.3	-	216.3	71.6	-	71.6	151.2	-	151.2	45.8	-	45.8
iv) Others #	234.0	-	234.0	383.0	-	383.0	387.2	-	387.2	404.6	-	404.6
7. Transport (i + ii)	2,596.8	-	2,596.8	2,226.1	-	2,226.1	2,897.1	-	2,897.1	2,371.8	-	2,371.8
i) Roads and Bridges	2,444.0	-	2,444.0	2,082.1	-	2,082.1	2,807.2	-	2,807.2	2,251.1	-	2,251.1
ii) Others **	152.8	-	152.8	144.0	-	144.0	89.9	-	89.9	120.7	-	120.7
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
NAGALAND

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	19.9	-	19.9	10.0	-	10.0	10.0	-	10.0	10.0	-	10.0
10. General Economic Services (i + ii)	37.2	-	37.2	128.6	-	128.6	280.5	-	280.5	175.0	-	175.0
i) Tourism	19.2	-	19.2	62.8	-	62.8	214.7	-	214.7	129.5	-	129.5
ii) Others @	18.0	-	18.0	65.8	-	65.8	65.8	-	65.8	45.5	-	45.5
<b>2. Non-Development (General Services)</b>	<b>1,935.7</b>	-	<b>1,935.7</b>	<b>2,507.1</b>	-	<b>2,507.1</b>	<b>1,725.0</b>	-	<b>1,725.0</b>	<b>4,862.4</b>	-	<b>4,862.4</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>			<b>6,884.8</b>			<b>7,312.2</b>			<b>2,383.6</b>			<b>7,954.9</b>
1. Market Loans	-	1,366.0	1,366.0	-	1,272.1	1,272.1	-	1,272.1	1,272.1	-	1,794.9	1,794.9
2. Loans from LIC	-	114.7	114.7	-	110.0	110.0	-	110.0	110.0	-	103.2	103.2
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	182.4	182.4	-	217.4	217.4	-	218.0	218.0	-	276.6	276.6
5. Loans from National Co-operative Development Corporation	-	-	-	-	6.8	6.8	-	11.9	11.9	-	24.3	24.3
6. WMA from RBI	-	4,512.3	4,512.3	-	5,000.0	5,000.0	-	10.0	10.0	-	5,000.0	5,000.0
7. Special Securities issued to NSSF	-	26.7	26.7	-	30.0	30.0	-	30.0	30.0	-	34.5	34.5
8. Others	-	675.9	675.9	-	675.8	675.8	-	731.6	731.6	-	721.3	721.3
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>			<b>373.5</b>			<b>493.2</b>			<b>228.8</b>			<b>209.3</b>
1. State Plan Schemes	-	335.5	335.5	-	455.2	455.2	-	195.5	195.5	-	176.8	176.8
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Centrally Sponsored Schemes	-	3.6	3.6	-	4.2	4.2	-	3.0	3.0	-	2.8	2.8
3. Centrally Sponsored Schemes	-	13.4	13.4	-	13.2	13.2	-	9.4	9.4	-	8.9	8.9
4. Non-Plan (i + ii)	-	8.2	8.2	-	8.0	8.0	-	8.2	8.2	-	8.0	8.0
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	8.2	8.2	-	8.0	8.0	-	8.2	8.2	-	8.0	8.0
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	2.9	2.9	-	2.9	2.9	-	2.9	2.9	-	2.9	2.9
7. Others	-	9.8	9.8	-	9.8	9.8	-	9.8	9.8	-	9.8	9.8
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>33.7</b>	<b>1.9</b>	<b>35.5</b>	<b>58.8</b>	<b>4.0</b>	<b>62.8</b>	<b>58.8</b>	<b>4.0</b>	<b>62.8</b>	<b>35.1</b>	<b>4.0</b>	<b>39.1</b>
<b>1. Development Purposes (a + b)</b>	<b>33.7</b>	-	<b>33.7</b>	<b>58.8</b>	<b>2.2</b>	<b>61.0</b>	<b>58.8</b>	<b>2.2</b>	<b>61.0</b>	<b>35.1</b>	<b>2.2</b>	<b>37.3</b>
<b>a) Social Services (1 to 7)</b>	-	-	-	-	<b>2.2</b>	<b>2.2</b>	-	<b>2.2</b>	<b>2.2</b>	-	<b>2.2</b>	<b>2.2</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	<b>2.2</b>	<b>2.2</b>	-	<b>2.2</b>	<b>2.2</b>	-	<b>2.2</b>	<b>2.2</b>
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>b) Economic Services (1 to 10)</b>	<b>33.7</b>	-	<b>33.7</b>	<b>58.8</b>	-	<b>58.8</b>	<b>58.8</b>	-	<b>58.8</b>	<b>35.1</b>	-	<b>35.1</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	33.7	-	33.7	58.8	-	58.8	58.8	-	58.8	35.1	-	35.1
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
NAGALAND

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	-	1.9	1.9	-	1.9	1.9	-	1.9	1.9	-	1.9	1.9
a) Government Servants (other than Housing)	-	1.9	1.9	-	1.9	1.9	-	1.9	1.9	-	1.9	1.9
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	1,264.5	1,264.5	-	1,422.0	1,422.0	-	1,431.5	1,431.5	-	1,663.0	1,663.0
1. State Provident Funds	-	1,250.8	1,250.8	-	1,400.0	1,400.0	-	1,409.5	1,409.5	-	1,639.0	1,639.0
2. Others	-	13.7	13.7	-	22.0	22.0	-	22.0	22.0	-	24.0	24.0
<b>VIII. Reserve Funds (1 to 4)</b>	-	306.5	306.5	-	252.0	252.0	-	290.0	290.0	-	303.0	303.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	212.0	212.0	-	222.0	222.0	-	260.0	260.0	-	273.0	273.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	94.5	94.5	-	30.0	30.0	-	30.0	30.0	-	30.0	30.0
<b>IX. Deposits and Advances (1 to 4)</b>	-	5,085.4	5,085.4	-	1,200.0	1,200.0	-	6,459.6	6,459.6	-	1,200.0	1,200.0
1. Civil Deposits	-	4,981.6	4,981.6	-	1,100.0	1,100.0	-	6,359.6	6,359.6	-	1,100.0	1,100.0
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	103.8	103.8	-	100.0	100.0	-	100.0	100.0	-	100.0	100.0
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	63,952.8	63,952.8	-	31,400.0	31,400.0	-	61,500.0	61,500.0	-	61,500.0	61,500.0
1. Suspense	-	279.0	279.0	-	400.0	400.0	-	500.0	500.0	-	500.0	500.0
2. Cash Balance Investment Accounts	-	59,538.2	59,538.2	-	30,000.0	30,000.0	-	60,000.0	60,000.0	-	60,000.0	60,000.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	4,135.6	4,135.6	-	1,000.0	1,000.0	-	1,000.0	1,000.0	-	1,000.0	1,000.0
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	17,074.6	17,074.6	-	8,001.0	8,001.0	-	10,001.0	10,001.0	-	10,001.0	10,001.0
<b>A. Surplus (+)/Deficit(-) on Revenue Account</b>	-	4,673.2	4,673.2	-	9,891.6	9,891.6	-	9,093.5	9,093.5	-	10,110.6	10,110.6
<b>B. Surplus (+)/Deficit (-) on Capital Account</b>	-	-5,069.2	-5,069.2	-	-9,951.0	-9,951.0	-	-14,899.8	-14,899.8	-	-10,119.2	-10,119.2
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-396.0	-396.0	-	-59.4	-59.4	-	-5,806.3	-5,806.3	-	-8.6	-8.6
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-396.0	-396.0	-	-59.4	-59.4	-	-5,806.3	-5,806.3	-	-8.6	-8.6
i. Increase (+)/Decrease (-) in Cash Balances	-	-1,860.8	-1,860.8	-	-59.4	-59.4	-	-2,695.8	-2,695.8	-	-8.6	-8.6
a) Opening Balance	-	-4,132.6	-4,132.6	-	-5,977.0	-5,977.0	-	-3,318.6	-3,318.6	-	-6,014.4	-6,014.4
b) Closing Balance	-	-5,993.4	-5,993.4	-	-6,036.4	-6,036.4	-	-6,014.4	-6,014.4	-	-6,023.0	-6,023.0
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	1,464.8	1,464.8	-	-	-	-	-3,110.5	-3,110.5	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
ODISHA

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	32,864.5	1,859,014.7	1,891,879.2	47,819.3	288,287.7	336,107.0	45,432.2	284,759.6	330,191.8	59,180.7	1,985,526.4	2,044,707.1
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>												
<b>I. Total Capital Outlay (1 + 2)</b>												
<b>1. Development (a + b)</b>												
<b>(a) Social Services (1 to 9)</b>												
1. Education, Sports, Art and Culture	131.1	-	131.1	4,435.6	-	4,435.6	185.3	-	185.3	913.2	-	913.2
2. Medical and Public Health	246.1	-	246.1	302.2	-	302.2	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	3,341.6	-	3,341.6	827.0	-	827.0	483.1	-	483.1	1,976.5	-	1,976.5
5. Housing	400.1	47.8	447.9	800.2	82.9	883.0	941.1	119.5	1,060.6	1,170.7	42.8	1,213.5
6. Urban Development	81.9	-	81.9	51.0	-	51.0	43.6	-	43.6	96.0	-	96.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,338.0	-2.4	1,335.6	1,562.9	-	1,562.9	1,684.7	-	1,684.7	2,725.9	-	2,725.9
8. Social Security and Welfare	42.8	-	42.8	124.2	-	124.2	124.2	-	124.2	171.5	-	171.5
9. Others*	25,502.2	3,572.2	29,074.4	36,223.5	82.3	36,305.8	32,391.1	163.1	32,554.2	43,113.9	193.1	43,307.0
<b>(b) Economic Services (1 to 10)</b>												
1. Agriculture and Allied Activities (i to xi)	614.3	310.8	925.1	696.3	-	696.3	696.2	62.0	758.2	1,513.6	-	1,513.6
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
ii) Soil and Water Conservation	312.1	-	312.1	120.0	-	120.0	120.0	-	120.0	273.8	-	273.8
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	50.4	-	50.4	200.8	-	200.8	200.8	-	200.8	164.3	-	164.3
vi) Forestry and Wild Life	229.2	310.8	540.0	238.0	-	238.0	237.9	-	237.9	814.3	-	814.3
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	62.0	62.0	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	22.6	-	22.6	53.3	-	53.3	53.3	-	53.3	51.2	-	51.2
xi) Others @	-	-	-	84.2	-	84.2	84.2	-	84.2	210.0	-	210.0
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	1,905.0	-	1,905.0	1,835.1	-	1,835.1	1,632.2	-	1,632.2
4. Major and Medium Irrigation and Flood Control	15,227.4	-	15,227.4	20,460.3	-	20,460.3	17,059.4	-	17,059.4	22,149.0	-	22,149.0
5. Energy	89.4	-	89.4	613.0	-	613.0	832.4	-	832.4	1,770.0	-	1,770.0
6. Industry and Minerals (i to iv)	0.5	3,249.4	3,249.9	50.5	-	50.5	50.5	-	50.5	0.5	-	0.5
i) Village and Small Industries	-	312.5	312.5	50.0	-	50.0	50.0	-	50.0	-	-	-
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	0.5	2,936.9	2,937.4	0.5	-	0.5	0.5	-	0.5	0.5	-	0.5
7. Transport (i + ii)	9,262.2	11.1	9,273.3	12,345.2	80.0	12,425.2	11,764.3	98.8	11,863.1	14,803.6	190.8	14,994.4
i) Roads and Bridges	9,203.8	11.1	9,214.9	12,272.7	80.0	12,352.7	11,687.1	98.8	11,785.9	14,375.9	190.8	14,566.7
ii) Others **	58.4	-	58.4	72.5	-	72.5	77.2	-	77.2	427.7	-	427.7
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-



## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
ODISHA

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	308.4	0.9	309.3	153.3	2.3	155.6	153.3	2.3	155.6	1,245.0	2.3	1,247.3
i) Tourism	308.4	-	308.4	153.3	-	153.3	153.3	-	153.3	245.0	-	245.0
ii) Others @	-	0.9	0.9	-	2.3	2.3	-	2.3	2.3	1,000.0	2.3	1,002.3
<b>2. Non-Development (General Services)</b>	<b>1,483.8</b>	<b>293.6</b>	<b>1,777.4</b>	<b>1,438.2</b>	<b>600.0</b>	<b>2,038.2</b>	<b>1,463.7</b>	<b>898.6</b>	<b>2,362.4</b>	<b>1,916.4</b>	<b>493.3</b>	<b>2,409.7</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>												
1. Market Loans	-	10,517.4	10,517.4	-	10,213.1	10,213.1	-	12,226.9	12,226.9	-	17,818.4	17,818.4
2. Loans from LIC	-	5,709.7	5,709.7	-	4,215.7	4,215.7	-	6,229.4	6,229.4	-	10,460.2	10,460.2
3. Loans from SBI and other Banks	-	28.5	28.5	-	28.5	28.5	-	28.5	28.5	-	27.7	27.7
4. Loans from NABARD	-	1,291.2	1,291.2	-	1,710.5	1,710.5	-	1,710.5	1,710.5	-	-	-
5. Loans from National Co-operative Development Corporation	-	29.6	29.6	-	30.5	30.5	-	30.5	30.5	-	25.5	25.5
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	1,456.5	1,456.5	-	2,125.2	2,125.2	-	2,125.2	2,125.2	-	2,822.3	2,822.3
8. Others	-	2,001.9	2,001.9	-	2,102.8	2,102.8	-	2,102.8	2,102.8	-	2,166.9	2,166.9
of which: Land Compensation Bonds	-	1,102.9	1,102.9	-	1,102.9	1,102.9	-	1,102.9	1,102.9	-	1,102.9	1,102.9
<b>III. Repayment of Loans to the Centre (1 to 7)</b>												
1. State Plan Schemes	-	4,369.5	4,369.5	-	4,884.8	4,884.8	-	4,884.8	4,884.8	-	4,848.4	4,848.4
of which: Advance release of Plan	-	4,219.0	4,219.0	-	4,740.1	4,740.1	-	4,740.1	4,740.1	-	4,707.7	4,707.7
Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	33.7	33.7	-	31.8	31.8	-	31.8	31.8	-	30.2	30.2
3. Centrally Sponsored Schemes	-	69.3	69.3	-	71.6	71.6	-	71.6	71.6	-	69.3	69.3
4. Non-Plan (i + ii)	-	31.4	31.4	-	25.1	25.1	-	25.1	25.1	-	25.0	25.0
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	31.4	31.4	-	25.1	25.1	-	25.1	25.1	-	25.0	25.0
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	16.2	16.2	-	16.2	16.2	-	16.2	16.2	-	16.2	16.2
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>296.9</b>	<b>827.9</b>	<b>1,124.8</b>	<b>2,054.5</b>	<b>1,465.4</b>	<b>3,519.9</b>	<b>2,056.8</b>	<b>1,538.0</b>	<b>3,594.8</b>	<b>3,286.2</b>	<b>2,980.7</b>	<b>6,267.0</b>
1. Development Purposes (a + b)	296.9	743.3	1,040.2	2,054.5	943.0	2,997.5	2,056.8	1,015.7	3,072.4	3,286.2	2,281.4	5,567.6
a) Social Services (1 to 7)	643.2	643.2	643.2	2.4	943.0	945.4	4.8	1,009.9	1,014.7	-	2,281.4	2,281.4
1. Education, Sports, Art and Culture	-	6.9	6.9	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	481.2	481.2	2.4	443.0	445.4	4.8	66.9	66.9	-	1,681.4	1,681.4
5. Housing	-	155.1	155.1	-	500.0	500.0	-	500.0	500.0	-	600.0	600.0
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	296.9	100.1	396.9	2,052.0	-	2,052.0	2,052.0	5.8	2,057.8	3,286.2	-	3,286.2
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	16.9	-	16.9	1.9	-	1.9	1.9	-	1.9	11.0	-	11.0
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	3.0	3.0	-	-	-

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
ODISHA

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
6. Power Projects				2,050.1		2,050.1	2,050.0		2,050.0	3,250.1		3,250.1
7. Village and Small Industries	280.0	0.1	280.0							25.2		25.2
8. Other Industries and Minerals												
9. Rural Development												
10. Others		100.0	100.0						2.8			2.8
<b>2. Non-Development Purposes (a + b)</b>		<b>84.6</b>	<b>84.6</b>		<b>522.4</b>	<b>522.4</b>		<b>522.4</b>	<b>522.4</b>		<b>699.4</b>	<b>699.4</b>
a) Government Servants (other than Housing)		84.6	84.6		270.2	270.2		270.2	270.2		220.2	220.2
b) Miscellaneous					252.2	252.2		252.2	252.2		479.2	479.2
<b>V. Inter-State Settlement</b>												
<b>VI. Contingency Fund</b>		<b>1,989.7</b>	<b>1,989.7</b>		<b>4,000.0</b>	<b>4,000.0</b>		<b>4,000.0</b>	<b>4,000.0</b>		<b>4,000.0</b>	<b>4,000.0</b>
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>		<b>14,325.1</b>	<b>14,325.1</b>		<b>18,343.0</b>	<b>18,343.0</b>		<b>18,343.0</b>	<b>18,343.0</b>		<b>19,509.0</b>	<b>19,509.0</b>
1. State Provident Funds		14,324.6	14,324.6		18,303.2	18,303.2		18,303.2	18,303.2		19,508.5	19,508.5
2. Others		0.5	0.5		39.8	39.8		39.8	39.8		0.5	0.5
<b>VIII. Reserve Funds (1 to 4)</b>		<b>7,345.4</b>	<b>7,345.4</b>		<b>9,860.3</b>	<b>9,860.3</b>		<b>9,860.3</b>	<b>9,860.3</b>		<b>9,130.2</b>	<b>9,130.2</b>
1. Depreciation/Renewal Reserve Funds												
2. Sinking Funds		5,000.2	5,000.2		2,013.7	2,013.7		2,013.7	2,013.7			
3. Famine Relief Fund												
4. Others		2,345.2	2,345.2		7,846.6	7,846.6		7,846.6	7,846.6		9,130.2	9,130.2
<b>IX. Deposits and Advances (1 to 4)</b>		<b>29,898.5</b>	<b>29,898.5</b>		<b>54,446.3</b>	<b>54,446.3</b>		<b>48,009.8</b>	<b>48,009.8</b>		<b>72,882.1</b>	<b>72,882.1</b>
1. Civil Deposits		20,842.4	20,842.4		20,628.2	20,628.2		20,628.2	20,628.2		22,917.9	22,917.9
2. Deposits of Local Funds		8,185.3	8,185.3		7,753.8	7,753.8		7,753.8	7,753.8		8,566.6	8,566.6
3. Civil Advances		870.8	870.8		856.6	856.6		856.6	856.6		872.5	872.5
4. Others					25,207.7	25,207.7		18,771.2	18,771.2		40,525.2	40,525.2
<b>X. Suspense and Miscellaneous (1 to 4)</b>		<b>1,733,670.7</b>	<b>1,733,670.7</b>		<b>124,399.8</b>	<b>124,399.8</b>		<b>124,805.7</b>	<b>124,805.7</b>		<b>1,794,226.6</b>	<b>1,794,226.6</b>
1. Suspense		-236.2	-236.2		298.0	298.0		298.0	298.0		414.2	414.2
2. Cash Balance Investment Accounts		1,733,599.9	1,733,599.9		121,704.6	121,704.6		122,110.5	122,110.5		1,793,436.1	1,793,436.1
3. Deposits with RBI												
4. Others		307.0	307.0		2,397.3	2,397.3		2,397.3	2,397.3		376.3	376.3
<b>XI. Appropriation to Contingency Fund</b>												
<b>XII. Remittances</b>		<b>52,159.4</b>	<b>52,159.4</b>		<b>59,909.9</b>	<b>59,909.9</b>		<b>59,909.9</b>	<b>59,909.9</b>		<b>59,401.6</b>	<b>59,401.6</b>
<b>A. Surplus (+)/Deficit(-) on Revenue Account</b>			<b>11,386.2</b>			<b>-10,366.4</b>			<b>-3,188.7</b>			<b>601.3</b>
<b>B. Surplus (+)/Deficit (-) on Capital Account</b>			<b>-20,388.4</b>			<b>-1,109.6</b>			<b>-7,881.5</b>			<b>-8,309.7</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>-9,002.2</b>			<b>-11,476.1</b>			<b>-11,070.2</b>			<b>-7,708.4</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>			<b>-9,002.2</b>			<b>-11,476.1</b>			<b>-11,070.2</b>			<b>-7,708.4</b>
i. Increase (+)/Decrease (-) in Cash Balances			<b>6,293.4</b>									<b>0.1</b>
a) Opening Balance			-10,135.2			-10,092.4			-3,781.7			-3,781.7
b) Closing Balance			-3,841.9			-10,092.4			-3,781.7			-3,781.6
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)												
iii. Increase (+)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			<b>-15,295.5</b>			<b>-11,476.1</b>			<b>-11,070.2</b>			<b>-7,708.5</b>

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
PUNJAB

Item	2009-10 (Accounts)				2010-11 (Budget Estimates)				2010-11 (Revised Estimates)				2011-12 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	5	6	7	8	9	10	11	12	13				
1	19,799.0	353,147.1	372,946.1	28,254.3	984,171.0	1,012,425.4	37,534.1	1,041,335.2	1,078,869.3	51,656.0	1,045,503.0	1,097,159.0				
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>																
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>																
<b>I. Total Capital Outlay (1 + 2)</b>	19,799.0	19,201.1	39,000.1	28,254.3	20,652.1	48,906.4	37,534.1	21,003.8	58,537.8	51,656.0	23,385.5	75,041.5				
<b>1. Development (a + b)</b>	19,799.0	1,865.1	21,664.1	28,244.3	2,377.2	30,621.5	37,424.1	2,870.2	40,294.3	51,646.0	2,537.4	54,183.4				
<b>(a) Social Services (1 to 9)</b>	19,104.0	1,303.1	20,407.1	26,852.2	1,459.0	28,311.2	35,060.1	1,715.7	36,775.8	50,172.0	1,569.8	51,741.9				
1. Education, Sports, Art and Culture	6,906.6	85.8	6,992.3	12,312.7	92.3	12,405.0	17,039.3	82.7	17,122.0	25,268.7	88.0	25,356.7				
2. Medical and Public Health	1,762.6	0.2	1,762.8	2,617.4	0.5	2,617.9	4,525.4	0.4	4,525.7	6,506.7	0.4	6,507.0				
3. Family Welfare	85.2	23.1	108.3	707.1	22.8	730.0	518.3	43.2	561.6	1,984.4	43.2	2,027.6				
4. Water Supply and Sanitation	2,390.9	12.4	2,403.3	2,634.1	30.0	2,664.1	2,585.2	30.0	2,615.2	3,341.5	30.0	3,371.5				
5. Housing	40.8	2.0	42.8	30.0	2.0	32.0	10.0	2.0	12.0	—	2.0	2.0				
6. Urban Development	2,446.6	33.5	2,480.1	5,350.9	34.0	5,384.9	8,082.5	—	8,082.5	12,151.0	0.1	12,151.1				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	—	—	—	270.0	—	270.0	984.9	—	984.9	615.0	—	615.0				
8. Social Security and Welfare	—	4.6	4.6	20.0	—	20.0	82.9	4.2	87.0	200.9	8.3	209.2				
9. Others*	180.3	10.0	190.3	683.2	3.0	686.2	250.1	3.0	253.1	469.2	4.0	473.2				
<b>(b) Economic Services (1 to 10)</b>	12,197.4	1,217.3	13,414.8	14,539.5	1,366.7	15,906.2	18,020.7	1,633.0	19,653.7	24,903.3	1,481.9	26,385.2				
1. Agriculture and Allied Activities (i to xi)	25.0	1.3	26.3	203.2	0.2	203.4	438.0	0.2	438.1	270.9	0.2	271.1				
i) Crop Husbandry	-0.3	—	-0.3	—	—	—	—	—	—	—	—	—				
ii) Soil and Water Conservation	8.2	—	8.2	111.2	0.2	111.4	99.7	0.2	99.9	112.2	0.2	112.4				
iii) Animal Husbandry	24.0	—	24.0	80.0	—	80.0	337.4	—	337.4	93.6	—	93.6				
iv) Dairy Development	-3.7	-0.3	-4.0	10.0	—	10.0	0.1	—	0.1	—	—	—				
v) Fisheries	—	—	—	2.0	—	2.0	0.8	—	0.8	15.1	—	15.1				
vi) Forestry and Wild Life	—	—	—	—	—	—	—	—	—	50.0	—	50.0				
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—				
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—				
ix) Agricultural Research and Education	—	1.6	1.6	—	—	—	—	—	—	—	—	—				
x) Co-operation	-3.3	—	-3.3	—	—	—	—	—	—	—	—	—				
xi) Others @	—	—	—	—	—	—	—	—	—	—	—	—				
2. Rural Development	512.4	418.7	931.1	1,145.1	435.0	1,580.1	4,111.5	595.0	4,706.5	4,761.6	595.0	5,356.6				
3. Special Area Programmes of which: Hill Areas	—	—	—	—	—	—	—	—	—	—	—	—				
4. Major and Medium Irrigation and Flood Control	4,966.8	707.5	5,674.4	6,652.7	790.3	7,443.0	6,271.4	971.1	7,242.5	10,603.6	815.8	11,419.4				
5. Energy	239.3	—	239.3	—	—	—	1,171.2	—	1,171.2	—	—	—				
6. Industry and Minerals (i to iv)	—	2.5	2.5	420.2	91.9	512.1	285.0	0.2	285.2	710.0	0.3	710.3				
i) Village and Small Industries	—	2.5	2.5	420.2	91.9	512.1	285.0	0.2	285.2	710.0	0.3	710.3				
ii) Iron and Steel Industries	—	2.5	2.5	420.2	91.9	512.1	285.0	0.2	285.2	710.0	0.3	710.3				
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—				
iv) Others #	—	—	—	—	—	—	—	—	—	—	—	—				
7. Transport (i + ii)	5,495.7	86.8	5,582.5	5,428.6	49.0	5,477.6	5,044.1	66.1	5,110.2	6,596.2	70.3	6,666.5				
i) Roads and Bridges	5,354.8	—	5,354.8	5,393.4	—	5,393.4	4,963.5	—	4,963.5	6,170.1	—	6,170.1				
ii) Others **	141.0	86.8	227.7	35.2	49.0	84.2	80.7	66.1	146.8	426.1	70.3	496.4				
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—				

Appendix IV : Capital Expenditure of States and Union Territories with Legislature  
PUNJAB

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment				34.5		34.5	0.7		0.7	123.6		123.6
10. General Economic Services (i + ii)	958.2	0.6	958.8	655.2	0.3	655.5	698.9	0.3	699.2	1,837.4	0.3	1,837.7
i) Tourism				51.0		51.0				195.9		195.9
ii) Others @	958.2	0.6	958.8	604.2	0.3	604.5	698.9	0.3	699.2	1,641.5	0.3	1,641.8
<b>2. Non-Development (General Services)</b>	<b>695.0</b>	<b>562.0</b>	<b>1,257.0</b>	<b>1,392.1</b>	<b>918.2</b>	<b>2,310.3</b>	<b>2,364.0</b>	<b>1,154.5</b>	<b>3,518.6</b>	<b>1,473.9</b>	<b>967.6</b>	<b>2,441.5</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>		<b>51,343.9</b>	<b>51,343.9</b>		<b>72,023.1</b>	<b>72,023.1</b>		<b>71,462.1</b>	<b>71,462.1</b>		<b>75,013.7</b>	<b>75,013.7</b>
1. Market Loans		6,239.3	6,239.3		3,989.6	3,989.6		3,989.6	3,989.6		4,596.2	4,596.2
2. Loans from LIC		8.8	8.8		7.6	7.6		7.6	7.6		6.5	6.5
3. Loans from SBI and other Banks		5,783.8	5,783.8		6,295.1	6,295.1		6,295.0	6,295.0		6,849.5	6,849.5
4. Loans from NABARD		2,054.1	2,054.1		2,960.0	2,960.0		2,400.0	2,400.0		3,240.0	3,240.0
5. Loans from National Co-operative Development Corporation		0.1	0.1		0.1	0.1		0.1	0.1		0.1	0.1
6. WMA from RBI		30,252.2	30,252.2		50,000.0	50,000.0		50,000.0	50,000.0		50,000.0	50,000.0
7. Special Securities issued to NSSF		5,720.1	5,720.1		7,540.6	7,540.6		7,540.6	7,540.6		9,142.5	9,142.5
8. Others		1,285.5	1,285.5		1,230.1	1,230.1		1,229.2	1,229.2		1,178.9	1,178.9
of which: Land Compensation Bonds		637.3	637.3		637.3	637.3		637.3	637.3		637.3	637.3
<b>III. Repayment of Loans to the Centre (1 to 7)</b>		<b>1,799.7</b>	<b>1,799.7</b>		<b>2,273.9</b>	<b>2,273.9</b>		<b>2,393.7</b>	<b>2,393.7</b>		<b>1,850.4</b>	<b>1,850.4</b>
1. State Plan Schemes		1,533.9	1,533.9		2,188.7	2,188.7		2,300.4	2,300.4		1,759.7	1,759.7
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes												
3. Centrally Sponsored Schemes		65.6	65.6		60.4	60.4		68.5	68.5		66.0	66.0
4. Non-Plan (i + ii)		140.2	140.2		24.8	24.8		24.8	24.8		24.7	24.7
i) Relief for Natural Calamities												
ii) Others		140.2	140.2		24.8	24.8		24.8	24.8		24.7	24.7
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others					0.1	0.1						
<b>IV. Loans and Advances by State Governments (1+2)</b>		<b>288.4</b>	<b>288.4</b>		<b>10.0</b>	<b>283.0</b>		<b>110.0</b>	<b>682.7</b>		<b>833.5</b>	<b>843.5</b>
<b>1. Development Purposes (a + b)</b>				<b>10.0</b>		<b>10.0</b>		<b>110.0</b>	<b>310.0</b>		<b>460.0</b>	<b>470.0</b>
<b>a) Social Services (1 to 7)</b>												
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing												
6. Government Servants (Housing)												
7. Others												
<b>b) Economic Services (1 to 10)</b>				<b>10.0</b>		<b>10.0</b>		<b>110.0</b>	<b>310.0</b>		<b>460.0</b>	<b>470.0</b>
1. Crop Husbandry				10.0		10.0		110.0	110.0		460.0	470.0
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation												
5. Major and Medium Irrigation, etc.												

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
PUNJAB

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	200.0	-	-	-
<b>2. Non-Development Purposes (a + b)</b>		<b>288.4</b>	<b>288.4</b>		<b>273.0</b>	<b>273.0</b>		<b>372.7</b>	<b>372.7</b>		<b>373.5</b>	<b>373.5</b>
a) Government Servants (other than Housing)	-	288.4	288.4	-	273.0	273.0	-	372.7	372.7	-	373.5	373.5
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>												
<b>VI. Contingency Fund</b>												
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>		<b>13,477.1</b>	<b>13,477.1</b>		<b>16,495.8</b>	<b>16,495.8</b>		<b>20,451.5</b>	<b>20,451.5</b>		<b>21,523.2</b>	<b>21,523.2</b>
1. State Provident Funds	-	13,308.1	13,308.1	-	13,035.5	13,035.5	-	16,299.5	16,299.5	-	17,124.3	17,124.3
2. Others	-	169.1	169.1	-	3,460.3	3,460.3	-	4,152.0	4,152.0	-	4,398.9	4,398.9
<b>VIII. Reserve Funds (1 to 4)</b>		<b>352.0</b>	<b>352.0</b>		<b>3,499.7</b>	<b>3,499.7</b>		<b>3,132.7</b>	<b>3,132.7</b>		<b>3,292.5</b>	<b>3,292.5</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	833.5	833.5	-	900.0	900.0	-	972.2	972.2
2. Sinking Funds	-	-	-	-	750.0	750.0	-	-	-	-	815.0	815.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	352.0	352.0	-	1,916.3	1,916.3	-	2,232.7	2,232.7	-	1,505.3	1,505.3
<b>IX. Deposits and Advances (1 to 4)</b>		<b>25,311.9</b>	<b>25,311.9</b>		<b>24,363.7</b>	<b>24,363.7</b>		<b>31,753.6</b>	<b>31,753.6</b>		<b>31,753.6</b>	<b>31,753.6</b>
1. Civil Deposits	-	24,834.9	24,834.9	-	23,966.2	23,966.2	-	30,586.4	30,586.4	-	30,586.4	30,586.4
2. Deposits of Local Funds	0.3	0.3	0.3	-	0.3	0.3	-	-	-	-	-	-
3. Civil Advances	423.1	423.1	423.1	-	397.2	397.2	-	277.8	277.8	-	277.8	277.8
4. Others	53.7	53.7	53.7	-	-	-	-	889.5	889.5	-	889.5	889.5
<b>X. Suspense and Miscellaneous (1 to 4)</b>		<b>242,328.4</b>	<b>242,328.4</b>		<b>846,869.8</b>	<b>846,869.8</b>		<b>895,512.0</b>	<b>895,512.0</b>		<b>895,512.0</b>	<b>895,512.0</b>
1. Suspense	-	3,276.4	3,276.4	-	15,089.0	15,089.0	-	-601.2	-601.2	-	-601.2	-601.2
2. Cash Balance Investment Accounts	-	87,572.0	87,572.0	-	124,532.6	124,532.6	-	130,628.1	130,628.1	-	130,628.1	130,628.1
3. Deposits with RBI	-	-	-	-	546,570.5	546,570.5	-	599,164.5	599,164.5	-	599,164.5	599,164.5
4. Others	-	151,479.9	151,479.9	-	160,677.7	160,677.7	-	166,320.7	166,320.7	-	166,320.7	166,320.7
<b>XI. Appropriation to Contingency Fund</b>												
<b>XII. Remittances</b>		<b>16,440.7</b>	<b>16,440.7</b>		<b>15,994.8</b>	<b>15,994.8</b>		<b>13,186.6</b>	<b>13,186.6</b>		<b>13,186.6</b>	<b>13,186.6</b>
<b>A. Surplus (+)/Deficit(-) on Revenue Account</b>			<b>-52,513.6</b>			<b>-47,877.4</b>			<b>-37,051.8</b>			<b>-38,789.9</b>
<b>B. Surplus (+)/Deficit (-) on Capital Account</b>			<b>53,722.2</b>			<b>32,192.4</b>			<b>37,196.3</b>			<b>34,230.0</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>1,208.6</b>			<b>-15,685.0</b>			<b>144.5</b>			<b>-4,559.9</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>			<b>1,208.6</b>			<b>-15,685.0</b>			<b>144.5</b>			<b>-4,559.9</b>
i. Increase (+)/Decrease (-) in Cash Balances			<b>259.9</b>			<b>-15,685.0</b>			<b>144.5</b>			<b>-4,559.9</b>
a) Opening Balance			<b>-3,011.8</b>			<b>2,816.3</b>			<b>-2,751.9</b>			<b>-2,607.3</b>
b) Closing Balance			<b>-2,751.9</b>			<b>-12,868.7</b>			<b>-2,607.4</b>			<b>-7,167.2</b>
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			<b>948.7</b>			<b>-</b>			<b>-</b>			<b>-</b>
iii. Increase (+)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			<b>-</b>			<b>-</b>			<b>-</b>			<b>-</b>

Appendix IV : Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
RAJASTHAN

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>												
<b>I. Total Capital Outlay (1 + 2)</b>												
<b>1. Development (a + b)</b>												
<b>(a) Social Services (1 to 9)</b>												
1. Education, Sports, Art and Culture	62,818.2	1,825,973.7	1,888,792.0	69,568.1	1,217,763.0	1,287,331.0	68,458.2	1,793,114.8	1,861,573.1	85,752.7	1,342,440.9	1,428,193.5
2. Medical and Public Health	62,818.2	23,357.9	86,176.1	69,568.1	38,292.6	107,860.7	68,458.2	33,665.4	102,123.6	85,752.7	34,888.1	120,640.8
3. Family Welfare	58,193.2	-6,445.9	51,747.2	69,259.7	5,070.2	74,330.0	68,051.2	141.0	68,192.2	85,358.8	142.5	85,501.4
4. Water Supply and Sanitation	57,100.6	419.0	57,519.7	67,755.5	146.2	67,901.7	66,515.2	140.2	66,655.4	83,310.7	140.1	83,450.8
5. Housing	24,638.2	419.0	25,057.2	24,298.9	146.1	24,445.0	26,652.8	140.0	26,792.8	30,512.1	140.0	30,652.1
6. Urban Development	665.5	-	665.5	466.0	-	466.0	551.0	-	551.0	932.5	-	932.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	277.3	-	277.3	347.4	-	347.4	443.5	-	443.5	1,375.4	-	1,375.4
8. Social Security and Welfare	17,779.6	419.0	18,198.6	12,329.1	146.1	12,475.2	13,281.6	140.0	13,421.6	14,199.6	140.0	14,339.6
9. Others*	70.2	-	70.2	67.3	-	67.3	66.0	-	66.0	71.6	-	71.6
	4,592.1	-	4,592.1	8,971.6	-	8,971.6	9,616.3	-	9,616.3	11,478.2	-	11,478.2
	949.2	-	949.2	1,857.1	-	1,857.1	2,418.3	-	2,418.3	2,001.7	-	2,001.7
	65.7	-	65.7	148.6	-	148.6	113.4	-	113.4	271.3	-	271.3
	238.7	-	238.7	111.8	-	111.8	162.6	-	162.6	181.7	-	181.7
<b>(b) Economic Services (1 to 10)</b>	<b>32,462.4</b>	-	<b>32,462.4</b>	<b>43,456.6</b>	<b>0.1</b>	<b>43,456.7</b>	<b>39,862.4</b>	<b>0.2</b>	<b>39,862.6</b>	<b>52,798.6</b>	<b>0.1</b>	<b>52,798.7</b>
1. Agriculture and Allied Activities (i to xi)	1,190.0	-	1,190.0	1,995.3	-	1,995.3	2,169.3	-	2,169.3	2,223.3	-	2,223.3
i) Crop Husbandry	261.3	-	261.3	865.6	-	865.6	866.8	-	866.8	823.0	-	823.0
ii) Soil and Water Conservation	249.0	-	249.0	232.3	-	232.3	261.8	-	261.8	282.5	-	282.5
iii) Animal Husbandry	8.2	-	8.2	4.0	-	4.0	2.0	-	2.0	1.2	-	1.2
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	0.8	-	0.8	1.1	-	1.1	1.2	-	1.2	1.5	-	1.5
vi) Forestry and Wild Life	384.2	-	384.2	726.9	-	726.9	532.8	-	532.8	843.4	-	843.4
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	286.4	-	286.4	165.4	-	165.4	504.7	-	504.7	271.7	-	271.7
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	1,823.7	-	1,823.7	1,685.0	-	1,685.0	2,327.9	-	2,327.9	2,275.0	-	2,275.0
3. Special Area Programmes of which: Hill Areas	1,019.8	-	1,019.8	1,024.9	-	1,024.9	1,008.4	-	1,008.4	1,049.7	-	1,049.7
4. Major and Medium Irrigation and Flood Control	8,050.5	-	8,050.5	8,851.5	-	8,851.5	8,457.5	-	8,457.5	10,039.1	-	10,039.1
5. Energy	15,400.0	-	15,400.0	23,260.0	-	23,260.0	18,260.0	-	18,260.0	23,340.0	-	23,340.0
6. Industry and Minerals (i to iv)	193.4	-	193.4	52.1	-	52.1	302.5	-	302.5	127.3	-	127.3
i) Village and Small Industries	9.1	-	9.1	4.6	-	4.6	19.6	-	19.6	9.5	-	9.5
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	28.0	-	28.0	32.6	-	32.6	25.7	-	25.7	34.2	-	34.2
iv) Others #	156.3	-	156.3	14.9	-	14.9	257.2	-	257.2	83.6	-	83.6
7. Transport (i + ii)	4,268.1	-	4,268.1	5,576.3	-	5,576.3	5,751.2	-	5,751.2	6,748.0	-	6,748.0
i) Roads and Bridges	4,268.1	-	4,268.1	5,576.3	-	5,576.3	5,750.7	-	5,750.7	6,748.0	-	6,748.0
ii) Others **	-	-	-	-	-	-	0.5	-	0.5	-	-	-
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
RAJASTHAN

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	10.0	-	10.0	15.0	-	15.0	13.3	-	13.3	4.8	-	4.8
10. General Economic Services (i + ii)	506.9	-	507.0	996.5	0.1	996.6	1,572.4	0.2	1,572.6	6,991.4	0.1	6,991.5
i) Tourism	127.1	-	127.1	236.5	-	236.5	309.5	-	309.5	221.0	-	221.0
ii) Others @ @	379.8	-	379.8	760.0	0.1	760.1	1,262.9	0.2	1,263.1	6,770.4	0.1	6,770.5
<b>2. Non-Development (General Services)</b>	<b>1,092.5</b>	<b>-6,865.0</b>	<b>-5,772.5</b>	<b>1,504.3</b>	<b>4,924.0</b>	<b>6,428.3</b>	<b>1,536.0</b>	<b>0.8</b>	<b>1,536.8</b>	<b>2,048.1</b>	<b>2.4</b>	<b>2,050.5</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>		<b>25,449.1</b>	<b>25,449.1</b>		<b>28,530.2</b>	<b>28,530.2</b>		<b>28,636.0</b>	<b>28,636.0</b>		<b>30,038.6</b>	<b>30,038.6</b>
1. Market Loans	-	13,885.9	13,885.9	-	13,428.6	13,428.6	-	13,428.6	13,428.6	-	13,964.2	13,964.2
2. Loans from LIC	-	1,850.0	1,850.0	-	1,850.0	1,850.0	-	1,850.0	1,850.0	-	60.4	60.4
3. Loans from SBI and other Banks	-	1,888.9	1,888.9	-	2,866.1	2,866.1	-	2,867.1	2,867.1	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	125.3	125.3	-	166.3	166.3	-	271.0	271.0	-	313.8	313.8
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	7,035.5	7,035.5	-	9,556.9	9,556.9	-	9,556.9	9,556.9	-	11,383.1	11,383.1
8. Others	-	663.5	663.5	-	662.3	662.3	-	662.4	662.4	-	478.5	478.5
of which: Land Compensation Bonds	-	368.8	368.8	-	368.8	368.8	-	368.8	368.8	-	184.4	184.4
<b>III. Repayment of Loans to the Centre (1 to 7)</b>		<b>4,001.7</b>	<b>4,001.7</b>		<b>4,590.7</b>	<b>4,590.7</b>		<b>4,538.2</b>	<b>4,538.2</b>		<b>4,704.9</b>	<b>4,704.9</b>
1. State Plan Schemes	-	3,803.9	3,803.9	-	4,386.3	4,386.3	-	4,334.7	4,334.7	-	4,503.1	4,503.1
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Centrally Sponsored Schemes	-	0.2	0.2	-	0.2	0.2	-	0.2	0.2	-	0.1	0.1
3. Centrally Sponsored Schemes	-	134.7	134.7	-	141.7	141.7	-	140.8	140.8	-	139.7	139.7
4. Non-Plan (i + ii)	-	62.9	62.9	-	62.6	62.6	-	62.6	62.6	-	62.0	62.0
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	62.9	62.9	-	62.6	62.6	-	62.6	62.6	-	62.0	62.0
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>		<b>4,625.1</b>	<b>4,978.2</b>	<b>308.3</b>	<b>101.5</b>	<b>409.8</b>	<b>407.1</b>	<b>350.2</b>	<b>757.3</b>	<b>393.8</b>	<b>2.0</b>	<b>395.8</b>
<b>1. Development Purposes (a + b)</b>	<b>4,625.1</b>	<b>353.1</b>	<b>4,978.2</b>	<b>308.3</b>	<b>101.5</b>	<b>409.8</b>	<b>407.1</b>	<b>350.2</b>	<b>757.3</b>	<b>393.8</b>	<b>2.0</b>	<b>395.8</b>
<b>a) Social Services (1 to 7)</b>	<b>6.5</b>	<b>221.7</b>	<b>228.2</b>	<b>13.6</b>	<b>100.0</b>	<b>113.6</b>	<b>10.4</b>	<b>186.0</b>	<b>196.4</b>	<b>10.4</b>	<b>-</b>	<b>10.4</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	6.5	221.7	228.2	13.6	100.0	113.6	10.4	186.0	196.4	10.4	-	10.4
<b>b) Economic Services (1 to 10)</b>	<b>4,618.6</b>	<b>131.4</b>	<b>4,750.0</b>	<b>294.7</b>	<b>1.5</b>	<b>296.3</b>	<b>396.7</b>	<b>164.2</b>	<b>560.9</b>	<b>383.5</b>	<b>2.0</b>	<b>385.5</b>
1. Crop Husbandry	208.8	44.4	253.2	294.7	1.5	296.3	396.7	162.0	185.0	383.5	2.0	385.5
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	0.9	-	0.9	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	2,708.9	85.0	2,793.9	294.7	-	294.7	373.7	-	373.7	383.5	-	383.5

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
RAJASTHAN

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
6. Power Projects	1,700.0	-	1,700.0	-	-	-	-	-	-	-	-	-
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	2.0	2.0	-	-	-	-	2.2	2.2	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	-	-	-	-	-	-	-	-	-	-	-	-
a) Government Servants (other than Housing)	-	-	-	-	-	-	-	-	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. State Provident Funds	-	18,302.5	18,302.5	-	28,175.4	28,175.4	-	22,486.7	22,486.7	-	40,835.4	40,835.4
2. Others	-	11,784.5	11,784.5	-	12,778.9	12,778.9	-	14,294.8	14,294.8	-	17,713.2	17,713.2
	-	6,517.9	6,517.9	-	15,396.5	15,396.5	-	8,191.9	8,191.9	-	23,122.2	23,122.2
<b>VIII. Reserve Funds (1 to 4)</b>	-	14,942.2	14,942.2	-	18,173.6	18,173.6	-	16,478.2	16,478.2	-	16,445.4	16,445.4
1. Depreciation/Renewal Reserve Funds	-	-	-	-	538.2	538.2	-	538.2	538.2	-	538.2	538.2
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	14,942.2	14,942.2	-	17,635.4	17,635.4	-	15,940.0	15,940.0	-	15,907.2	15,907.2
<b>IX. Deposits and Advances (1 to 4)</b>	-	981,716.4	981,716.4	-	1,000,960.7	1,000,960.7	-	1,053,506.9	1,053,506.9	-	1,129,111.2	1,129,111.2
1. Civil Deposits	-	71,287.0	71,287.0	-	73,774.8	73,774.8	-	80,298.6	80,298.6	-	85,823.6	85,823.6
2. Deposits of Local Funds	-	830,775.1	830,775.1	-	835,912.3	835,912.3	-	902,652.5	902,652.5	-	954,786.3	954,786.3
3. Civil Advances	-	229.4	229.4	-	300.5	300.5	-	301.4	301.4	-	300.7	300.7
4. Others	-	79,424.9	79,424.9	-	90,973.1	90,973.1	-	70,254.4	70,254.4	-	88,200.6	88,200.6
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	726,367.8	726,367.8	-	51,890.1	51,890.1	-	596,516.2	596,516.2	-	50,700.3	50,700.3
1. Suspense	-	874.4	874.4	-	2,009.1	2,009.1	-	1,309.2	1,309.2	-	1,309.2	1,309.2
2. Cash Balance Investment Accounts	-	725,418.5	725,418.5	-	49,508.4	49,508.4	-	594,815.9	594,815.9	-	49,000.0	49,000.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	74.9	74.9	-	372.6	372.6	-	391.1	391.1	-	391.1	391.1
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	61,287.0	61,287.0	-	80,270.5	80,270.5	-	70,461.4	70,461.4	-	70,460.5	70,460.5
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-	-47,471.9	-	-	-10,982.3	-	-	-8,889.5	-	-	3,526.2
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-	19,482.2	-	-	10,973.3	-	-	8,586.4	-	-	-3,534.7
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-	-27,989.7	-	-	-9.1	-	-	-303.1	-	-	-8.5
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-	-27,989.7	-	-	-9.1	-	-	-303.1	-	-	-8.5
i. Increase (+)/Decrease (-) in Cash Balances	-	-	-2,064.2	-	-	482.5	-	-	-3,971.1	-	-	991.5
a) Opening Balance	-	-	-3,574.8	-	-	-3,574.8	-	-	-5,740.4	-	-	-9,711.6
b) Closing Balance	-	-	-5,639.0	-	-	-3,092.2	-	-	-9,711.5	-	-	-8,720.1
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-25,925.5	-	-	-491.6	-	-	3,668.0	-	-	-1,000.0
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-



## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
SIKKIM

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	6,852.1	47,628.7	54,480.8	8,931.3	45,895.9	54,827.2	9,641.5	31,927.2	41,568.7	10,606.3	37,963.9	48,570.2
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>												
<b>I. Total Capital Outlay (1 + 2)</b>												
<b>1. Development (a + b)</b>												
<b>(a) Social Services (1 to 9)</b>												
1. Education, Sports, Art and Culture	274.8	274.8	274.8	3,918.0	3,918.0	3,918.0	3,937.7	3,937.7	3,937.7	4,869.5	4,869.5	4,869.5
2. Medical and Public Health	34.3	34.3	34.3	468.2	468.2	468.2	507.9	507.9	507.9	495.6	495.6	495.6
3. Family Welfare	—	—	—	357.2	357.2	357.2	357.2	357.2	357.2	1,021.0	1,021.0	1,021.0
4. Water Supply and Sanitation	759.2	—	759.2	904.9	904.9	904.9	904.9	904.9	904.9	939.9	939.9	939.9
5. Housing	454.0	—	454.0	290.0	290.0	290.0	280.0	280.0	280.0	108.3	108.3	108.3
6. Urban Development	599.2	—	599.2	1,841.7	1,841.7	1,841.7	1,831.7	1,831.7	1,831.7	2,227.8	2,227.8	2,227.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	14.2	—	14.2	3.1	3.1	3.1	3.1	3.1	3.1	9.0	9.0	9.0
8. Social Security and Welfare	60.7	—	60.7	42.9	42.9	42.9	42.9	42.9	42.9	52.9	52.9	52.9
9. Others*	10.0	—	10.0	10.0	10.0	10.0	10.0	10.0	10.0	15.0	15.0	15.0
<b>(b) Economic Services (1 to 10)</b>												
1. Agriculture and Allied Activities (i to xi)	3,390.2	—	3,390.2	4,737.5	4,737.5	4,737.5	4,943.3	4,943.3	4,943.3	5,375.5	5,375.5	5,375.5
i) Crop Husbandry	146.5	—	146.5	128.6	128.6	128.6	159.1	159.1	159.1	159.1	159.1	159.1
ii) Soil and Water Conservation	64.8	—	64.8	—	—	—	—	—	—	—	—	—
iii) Animal Husbandry	6.9	—	6.9	40.0	40.0	40.0	40.0	40.0	40.0	42.0	42.0	42.0
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	2.3	—	2.3	5.5	5.5	5.5	36.0	36.0	36.0	39.1	39.1	39.1
vi) Forestry and Wild Life	66.6	—	66.6	57.1	57.1	57.1	57.1	57.1	57.1	27.0	27.0	27.0
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	4.9	—	4.9	16.0	16.0	16.0	16.0	16.0	16.0	31.0	31.0	31.0
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—
x) Co-operation	0.1	—	0.1	10.0	10.0	10.0	10.0	10.0	10.0	20.0	20.0	20.0
xi) Others @	0.9	—	0.9	—	—	—	—	—	—	—	—	—
2. Rural Development	339.3	—	339.3	265.3	265.3	265.3	255.3	255.3	255.3	447.8	447.8	447.8
3. Special Area Programmes of which: Hill Areas	117.9	—	117.9	190.0	190.0	190.0	227.1	227.1	227.1	190.0	190.0	190.0
4. Major and Medium Irrigation and Flood Control	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	34.1	—	34.1	111.2	111.2	111.2	107.6	107.6	107.6	62.1	62.1	62.1
6. Industry and Minerals (i to iv)	720.3	—	720.3	975.4	975.4	975.4	987.6	987.6	987.6	727.2	727.2	727.2
i) Village and Small Industries	51.2	—	51.2	18.6	18.6	18.6	22.6	22.6	22.6	10.0	10.0	10.0
ii) Iron and Steel Industries	19.6	—	19.6	13.6	13.6	13.6	13.6	13.6	13.6	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others #	0.1	—	0.1	—	—	—	—	—	—	—	—	—
7. Transport (i + ii)	31.5	—	31.5	5.0	5.0	5.0	9.0	9.0	9.0	10.0	10.0	10.0
i) Roads and Bridges	1,476.9	—	1,476.9	2,047.8	2,047.8	2,047.8	2,136.5	2,136.5	2,136.5	2,156.7	2,156.7	2,156.7
ii) Others **	967.4	—	967.4	2,032.8	2,032.8	2,032.8	2,121.5	2,121.5	2,121.5	2,156.7	2,156.7	2,156.7
8. Communications	509.5	—	509.5	15.0	15.0	15.0	15.0	15.0	15.0	—	—	—

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
SIKKIM

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	11.2	-	11.2	2.0	-	2.0	2.0	-	2.0	-	-	-
10. General Economic Services (1 + ii)	492.8	-	492.8	998.6	-	998.6	998.6	-	1,045.5	-	1,622.6	1,622.6
i) Tourism	492.8	-	492.8	998.6	-	998.6	998.6	-	1,045.5	-	1,620.5	1,620.5
ii) Others @ @	-	-	-	-	-	-	-	-	-	-	2.1	2.1
<b>2. Non-Development (General Services)</b>	<b>888.7</b>	<b>-</b>	<b>888.7</b>	<b>238.3</b>	<b>-</b>	<b>238.3</b>	<b>238.3</b>	<b>-</b>	<b>703.0</b>	<b>-</b>	<b>311.3</b>	<b>311.3</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>-</b>	<b>706.8</b>	<b>706.8</b>	<b>-</b>	<b>566.3</b>	<b>566.3</b>	<b>566.3</b>	<b>-</b>	<b>566.3</b>	<b>-</b>	<b>529.0</b>	<b>529.0</b>
1. Market Loans	-	510.1	510.1	-	311.1	311.1	311.1	-	311.1	-	167.2	167.2
2. Loans from LIC	-	53.1	53.1	-	59.8	59.8	59.8	-	59.8	-	66.5	66.5
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	47.1	47.1	-	75.4	75.4	75.4	-	75.4	-	169.4	169.4
5. Loans from National Co-operative Development Corporation	-	-	-	-	7.5	7.5	7.5	-	7.5	-	7.5	7.5
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	31.3	31.3	-	47.3	47.3	47.3	-	47.3	-	56.0	56.0
8. Others	-	65.2	65.2	-	65.2	65.2	65.2	-	65.2	-	62.4	62.4
of which: Land Compensation Bonds	-	47.8	47.8	-	47.8	47.8	47.8	-	47.8	-	47.8	47.8
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>-</b>	<b>156.0</b>	<b>156.0</b>	<b>-</b>	<b>172.3</b>	<b>172.3</b>	<b>172.3</b>	<b>-</b>	<b>172.3</b>	<b>-</b>	<b>169.1</b>	<b>169.1</b>
1. State Plan Schemes	-	137.8	137.8	-	152.7	152.7	152.7	-	152.7	-	149.0	149.0
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	9.4	9.4	-	9.9	9.9	9.9	-	9.9	-	10.7	10.7
4. Non-Plan (i + ii)	-	1.8	1.8	-	1.5	1.5	1.5	-	1.5	-	1.4	1.4
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	1.8	1.8	-	1.5	1.5	1.5	-	1.5	-	1.4	1.4
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	1.4	1.4	-	2.2	2.2	2.2	-	2.2	-	2.2	2.2
7. Others	-	5.6	5.6	-	6.0	6.0	6.0	-	6.0	-	5.8	5.8
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>366.8</b>	<b>3.0</b>	<b>369.8</b>	<b>37.5</b>	<b>3.0</b>	<b>40.5</b>	<b>40.5</b>	<b>57.5</b>	<b>3.0</b>	<b>60.5</b>	<b>404.0</b>	<b>454.0</b>
<b>1. Development Purposes (a + b)</b>	<b>366.8</b>	<b>3.0</b>	<b>369.8</b>	<b>37.5</b>	<b>2.0</b>	<b>39.5</b>	<b>39.5</b>	<b>57.5</b>	<b>2.0</b>	<b>59.5</b>	<b>403.0</b>	<b>453.0</b>
<b>a) Social Services (1 to 7)</b>	<b>16.5</b>	<b>3.0</b>	<b>19.5</b>	<b>-</b>	<b>2.0</b>	<b>2.0</b>	<b>2.0</b>	<b>20.0</b>	<b>2.0</b>	<b>22.0</b>	<b>3.0</b>	<b>53.0</b>
1. Education, Sports, Art and Culture	16.5	-	16.5	-	-	-	-	20.0	-	20.0	-	50.0
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	3.0	3.0	-	2.0	2.0	2.0	-	2.0	-	3.0	3.0
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>b) Economic Services (1 to 10)</b>	<b>350.3</b>	<b>-</b>	<b>350.3</b>	<b>37.5</b>	<b>-</b>	<b>37.5</b>	<b>37.5</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>400.0</b>	<b>400.0</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	0.3	-	0.3	37.5	-	37.5	37.5	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
SIKKIM

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
6. Power Projects	350.0	-	350.0	-	-	-	-	-	-	-	-	-
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	-	-	-	1.0	1.0	1.0	1.0	1.0	1.0	-	400.0	400.0
a) Government Servants (other than Housing)	-	-	-	1.0	1.0	1.0	1.0	1.0	1.0	-	1.0	1.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. State Provident Funds	622.7	622.7	622.7	908.0	908.0	908.0	990.0	990.0	990.0	1,162.5	1,162.5	
2. Others	616.1	616.1	616.1	900.0	900.0	900.0	980.0	980.0	980.0	1,150.0	1,150.0	
	6.6	6.6	6.6	8.0	8.0	8.0	10.0	10.0	10.0	12.5	12.5	
<b>VIII. Reserve Funds (1 to 4)</b>	501.2	501.2	501.2	477.6	477.6	477.6	495.3	495.3	495.3	533.9	533.9	
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	
2. Sinking Funds	120.0	120.0	120.0	120.0	120.0	120.0	120.0	120.0	120.0	120.0	120.0	
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	
4. Others	381.2	381.2	381.2	357.6	357.6	357.6	375.3	375.3	375.3	413.9	413.9	
<b>IX. Deposits and Advances (1 to 4)</b>	351.4	351.4	351.4	446.2	446.2	446.2	537.8	537.8	537.8	515.9	515.9	
1. Civil Deposits	351.4	351.4	351.4	446.0	446.0	446.0	446.0	446.0	446.0	398.4	398.4	
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	
3. Civil Advances	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	-	-	0.2	0.2	0.2	91.8	91.8	91.8	117.5	117.5	
<b>X. Suspense and Miscellaneous (1 to 4)</b>	36,992.8	36,992.8	36,992.8	35,032.8	35,032.8	35,032.8	20,872.8	20,872.8	20,872.8	26,206.6	26,206.6	
1. Suspense	23.1	23.1	23.1	88.1	88.1	88.1	88.1	88.1	88.1	84.6	84.6	
2. Cash Balance Investment Accounts	18,760.0	18,760.0	18,760.0	21,060.0	21,060.0	21,060.0	6,900.0	6,900.0	6,900.0	6,900.0	6,900.0	
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	
4. Others	18,209.7	18,209.7	18,209.7	13,884.7	13,884.7	13,884.7	13,884.7	13,884.7	13,884.7	19,222.0	19,222.0	
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	
<b>XII. Remittances</b>	8,294.8	8,294.8	8,294.8	8,289.7	8,289.7	8,289.7	8,289.7	8,289.7	8,289.7	8,442.9	8,442.9	
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	5,163.5	5,163.5	5,163.5	5,320.9	5,320.9	5,320.9	4,610.5	4,610.5	4,610.5	9,527.8	9,527.8	
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-2,070.4	-2,070.4	-2,070.4	-5,324.4	-5,324.4	-5,324.4	-8,751.3	-8,751.3	-8,751.3	-9,530.7	-9,530.7	
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	3,093.1	3,093.1	3,093.1	-3.5	-3.5	-3.5	-4,140.8	-4,140.8	-4,140.8	-2.9	-2.9	
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	3,093.1	3,093.1	3,093.1	-3.5	-3.5	-3.5	-4,140.8	-4,140.8	-4,140.8	-2.9	-2.9	
i. Increase (+)/Decrease (-) in Cash Balances	193.1	193.1	193.1	-3.5	-3.5	-3.5	-290.8	-290.8	-290.8	-2.9	-2.9	
a) Opening Balance	956.8	956.8	956.8	1,233.2	1,233.2	1,233.2	1,149.9	1,149.9	1,149.9	858.2	858.2	
b) Closing Balance	1,149.9	1,149.9	1,149.9	1,229.7	1,229.7	1,229.7	859.2	859.2	859.2	855.3	855.3	
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	2,900.0	2,900.0	2,900.0	-	-	-	-3,850.0	-3,850.0	-3,850.0	-	-	
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
TAMIL NADU

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	90,580.1	13,968,441.7	4,059,021.7	125,637.8	2,006,423.6	2,132,061.4	135,981.4	3,447,298.9	3,583,280.3	162,469.7	2,812,439.6	2,974,909.4
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>90,580.1</b>	<b>42,969.7</b>	<b>133,549.8</b>	<b>125,637.8</b>	<b>40,073.6</b>	<b>165,711.4</b>	<b>135,981.4</b>	<b>50,197.9</b>	<b>186,179.3</b>	<b>162,469.7</b>	<b>50,632.0</b>	<b>213,101.7</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>	<b>84,248.1</b>	<b>1,477.7</b>	<b>85,725.9</b>	<b>121,410.4</b>	<b>1,436.4</b>	<b>122,846.9</b>	<b>132,737.2</b>	<b>3,016.0</b>	<b>135,753.2</b>	<b>157,365.0</b>	<b>1,410.9</b>	<b>158,775.9</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>80,101.7</b>	<b>326.2</b>	<b>80,428.0</b>	<b>115,637.7</b>	<b>34.3</b>	<b>115,672.0</b>	<b>126,451.9</b>	<b>803.0</b>	<b>127,255.0</b>	<b>154,143.9</b>	<b>3.3</b>	<b>154,147.2</b>
<b>(a) Social Services (1 to 9)</b>	<b>21,482.6</b>	<b>23.9</b>	<b>21,506.6</b>	<b>48,593.9</b>	<b>38.0</b>	<b>48,631.8</b>	<b>48,586.1</b>	<b>30.5</b>	<b>48,616.6</b>	<b>73,618.5</b>	<b>18.0</b>	<b>73,636.5</b>
1. Education, Sports, Art and Culture	3,616.1	-0.4	3,615.8	3,777.8	-	3,777.8	4,021.2	-	4,021.2	14,256.5	-	14,256.6
2. Medical and Public Health	3,531.7	-	3,531.7	4,137.3	-	4,137.3	3,566.3	-	3,566.3	3,723.1	-	3,723.1
3. Family Welfare	1,011.5	-	1,011.5	5.1	-	5.1	8.9	-	8.9	481.0	-	481.0
4. Water Supply and Sanitation	8,040.9	-	8,040.9	11,831.5	-	11,831.5	8,697.0	-	8,697.0	15,558.1	-	15,558.1
5. Housing	1,225.5	-	1,225.5	22,692.8	-	22,692.8	26,027.6	-	26,027.6	12,961.5	-	12,961.5
6. Urban Development	2,838.2	-	2,838.2	3,236.2	-	3,236.2	3,049.4	-	3,049.4	25,277.4	-	25,277.4
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,109.9	-	1,109.9	778.0	-	778.0	1,020.1	-	1,020.1	1,183.2	-	1,183.2
8. Social Security and Welfare	29.5	-	29.5	23.9	-	23.9	37.6	-	37.6	49.9	-	49.9
9. Others*	79.4	24.3	103.7	2,111.2	38.0	2,149.2	2,158.1	30.5	2,188.5	127.6	18.0	145.6
<b>(b) Economic Services (1 to 10)</b>	<b>58,619.1</b>	<b>302.3</b>	<b>58,921.4</b>	<b>67,043.9</b>	<b>-3.7</b>	<b>67,040.2</b>	<b>77,865.8</b>	<b>772.5</b>	<b>78,638.3</b>	<b>80,525.4</b>	<b>-14.7</b>	<b>80,510.6</b>
1. Agriculture and Allied Activities (i to xi)	9,431.6	-45.2	9,386.4	6,689.9	-8.7	6,681.2	6,926.3	-8.1	6,918.2	6,521.2	-19.8	6,501.4
i) Crop Husbandry	70.4	10.0	80.4	24.5	11.3	35.8	147.9	11.3	159.2	462.3	-	462.3
ii) Soil and Water Conservation	482.2	-	482.2	504.3	-	504.3	510.7	0.7	510.7	550.4	-	550.4
iii) Animal Husbandry	26.8	1.1	27.9	15.6	-	15.6	24.0	-	24.7	5.4	0.2	5.7
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	20.9	-	20.9	1,005.5	-	1,005.5	356.4	-	356.4	673.2	-	673.2
vi) Forestry and Wild Life	1,014.2	0.4	1,014.6	1,109.5	-	1,109.5	1,211.9	-	1,211.9	927.7	-	927.7
vii) Plantations	-	4.6	4.6	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	119.5	-	119.5	55.9	-	55.9	62.9	-	62.9	31.5	-	31.5
ix) Agricultural Research and Education	19.9	-	19.9	22.0	-	22.0	22.0	-	22.0	35.6	-	35.6
x) Co-operation	7,532.1	-61.3	7,470.8	3,907.4	-20.0	3,887.4	4,032.6	-20.0	4,012.6	2,766.8	-20.0	2,746.8
xi) Others @	145.6	-	145.6	45.1	-	45.1	557.9	-	557.9	1,068.2	-	1,068.2
2. Rural Development	12,330.3	-0.9	12,329.4	12,912.7	-	12,912.7	17,039.4	-	17,039.4	11,792.7	-	11,792.7
3. Special Area Programmes of which: Hill Areas	412.2	-	412.2	466.3	-	466.3	400.7	-	400.7	331.9	-	331.9
4. Major and Medium Irrigation and Flood Control	412.2	-	412.2	466.3	-	466.3	400.7	-	400.7	331.9	-	331.9
5. Energy	7,480.3	-	7,480.3	10,646.1	-	10,646.1	8,292.1	-	8,292.1	17,975.9	-	17,975.9
6. Industry and Minerals (i to iv)	1,000.0	350.0	1,350.0	1,000.0	-	1,000.0	13,351.3	-	13,351.3	6,000.0	-	6,000.0
i) Village and Small Industries	61.2	-1.2	60.0	-	-	-	6.7	761.3	768.0	507.2	-	507.2
ii) Iron and Steel Industries	55.3	-	55.3	-	-	-	6.7	-	6.7	507.2	-	507.2
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	6.0	-1.2	4.8	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	27,771.0	-0.5	27,770.5	35,203.9	5.0	35,209.0	31,724.4	19.3	31,743.7	36,764.4	5.0	36,769.4
i) Roads and Bridges	26,906.4	0.3	26,906.7	33,953.9	5.0	33,959.0	30,475.7	19.3	30,495.0	35,443.1	5.0	35,448.1
ii) Others **	864.6	-0.8	863.8	1,250.0	-	1,250.0	1,248.7	-	1,248.7	1,321.3	-	1,321.3
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
TAMIL NADU

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	132.4	0.1	132.5	125.0		125.0	125.0		125.0	632.0		632.0
i) Tourism	132.4		132.4	125.0		125.0			125.0	132.0		132.0
ii) Others @		0.1	0.1							500.0		500.0
<b>2. Non-Development (General Services)</b>	<b>4,146.4</b>	<b>1,151.5</b>	<b>5,297.9</b>	<b>5,772.7</b>	<b>1,402.2</b>	<b>7,174.9</b>	<b>6,285.2</b>	<b>2,213.0</b>	<b>8,498.2</b>	<b>3,221.1</b>	<b>1,407.6</b>	<b>4,628.7</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>		<b>21,798.2</b>	<b>21,798.2</b>		<b>28,004.0</b>	<b>28,004.0</b>		<b>28,884.0</b>	<b>28,884.0</b>		<b>32,481.8</b>	<b>32,481.8</b>
1. Market Loans		8,745.6	8,745.6		12,789.5	12,789.5		12,788.2	12,788.2		13,933.2	13,933.2
2. Loans from LIC		750.3	750.3		869.6	869.6		750.3	750.3		747.8	747.8
3. Loans from SBI and other Banks		199.8	199.8		199.3	199.3		199.3	199.3		214.8	214.8
4. Loans from NABARD		4,840.6	4,840.6		4,668.2	4,668.2		4,668.2	4,668.2		5,826.8	5,826.8
5. Loans from National Co-operative Development Corporation		148.5	148.5		151.6	151.6		99.1	99.1		82.5	82.5
6. WMA from RBI												
7. Special Securities issued to NSSF		4,233.0	4,233.0		7,190.2	7,190.2		7,190.2	7,190.2		10,237.1	10,237.1
8. Others		2,880.4	2,880.4		2,135.6	2,135.6		3,188.7	3,188.7		1,439.6	1,439.6
of which: Land Compensation Bonds												
<b>III. Repayment of Loans to the Centre (1 to 7)</b>		<b>3,319.9</b>	<b>3,319.9</b>		<b>6,149.6</b>	<b>6,149.6</b>		<b>6,095.7</b>	<b>6,095.7</b>		<b>6,613.4</b>	<b>6,613.4</b>
1. State Plan Schemes		3,177.4	3,177.4		3,998.0	3,998.0		3,973.1	3,973.1		4,623.4	4,623.4
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes		12.3	12.3		221.6	221.6		221.6	221.6		209.6	209.6
3. Centrally Sponsored Schemes		76.5	76.5		940.8	940.8		940.8	940.8		864.3	864.3
4. Non-Plan (i + ii)		53.8	53.8		933.0	933.0		904.1	904.1		859.9	859.9
i) Relief for Natural Calamities												
ii) Others		53.8	53.8		933.0	933.0		904.1	904.1		859.9	859.9
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others					56.2	56.2		56.2	56.2		56.2	56.2
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>6,331.9</b>	<b>16,573.7</b>	<b>22,905.6</b>	<b>4,227.4</b>	<b>4,682.9</b>	<b>8,910.3</b>	<b>3,244.2</b>	<b>12,401.5</b>	<b>15,645.7</b>	<b>5,104.7</b>	<b>10,340.7</b>	<b>15,445.4</b>
<b>1. Development Purposes (a + b)</b>	<b>6,327.6</b>	<b>16,185.1</b>	<b>22,512.7</b>	<b>4,221.4</b>	<b>4,300.1</b>	<b>8,521.5</b>	<b>3,238.2</b>	<b>11,973.7</b>	<b>15,211.9</b>	<b>5,097.7</b>	<b>9,317.8</b>	<b>14,415.5</b>
<b>a) Social Services (1 to 7)</b>	<b>4,684.7</b>	<b>2,131.2</b>	<b>6,815.8</b>	<b>2,628.4</b>	<b>1,900.1</b>	<b>4,528.5</b>	<b>1,832.5</b>	<b>4,077.6</b>	<b>5,910.1</b>	<b>3,450.3</b>	<b>1,962.3</b>	<b>5,412.6</b>
1. Education, Sports, Art and Culture								500.0	500.0			
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation	82.0	453.4	535.4	425.5	650.0	1,075.5	650.0	1,109.5	1,759.5		395.8	395.8
5. Housing		985.7	985.7		0.1	0.1		1,153.1	1,153.1		156.5	156.5
6. Government Servants (Housing)		692.1	692.1		1,250.0	1,250.0		1,315.0	1,315.0		1,380.0	1,380.0
7. Others	4,602.7		4,602.7	2,202.8		2,202.8	1,182.5		1,182.5	3,450.3	30.0	3,480.3
<b>b) Economic Services (1 to 10)</b>	<b>1,642.9</b>	<b>14,053.9</b>	<b>15,696.9</b>	<b>1,593.0</b>	<b>2,400.0</b>	<b>3,993.0</b>	<b>1,405.7</b>	<b>7,896.0</b>	<b>9,301.7</b>	<b>1,647.4</b>	<b>7,355.5</b>	<b>9,002.9</b>
1. Crop Husbandry		200.0	200.0					1,064.4	1,064.4		1,500.0	1,500.0
2. Soil and Water Conservation												
3. Food Storage and Warehousing		11,500.0	11,500.0									
4. Co-operation	142.9	6.7	149.6	92.6		92.6	156.5		156.5	132.4		132.4
5. Major and Medium Irrigation, etc.												

(₹ Million)

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
TAMIL NADU

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
6. Power Projects	-	1.1	1.1	-	-	-	-	-	-	-	-	-
7. Village and Small Industries	-	120.0	120.0	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	956.1	956.1	0.4	2,400.0	2,400.4	0.4	3,694.6	3,695.0	-	4,583.9	
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	
10. Others	1,500.0	-	2,770.0	1,500.0	-	1,500.0	1,248.8	3,137.0	4,385.8	1,515.0	2,786.6	
<b>2. Non-Development Purposes (a + b)</b>	<b>4.3</b>	<b>388.6</b>	<b>392.9</b>	<b>6.0</b>	<b>382.8</b>	<b>388.8</b>	<b>6.0</b>	<b>427.8</b>	<b>433.8</b>	<b>7.0</b>	<b>1,022.8</b>	
a) Government Servants (other than Housing)	0.4	388.6	389.0	-	382.8	382.8	-	427.8	427.8	-	1,022.8	
b) Miscellaneous	3.9	-	3.9	6.0	0.1	6.1	6.0	0.1	6.1	7.0	7.1	
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	-	-	-	-	-	-	-	-	-	-	
1. State Provident Funds	-	32,794.1	32,794.1	-	32,761.1	32,761.1	-	37,802.4	37,802.4	-	40,442.8	
2. Others	-	32,002.5	32,002.5	-	31,951.4	31,951.4	-	36,857.2	36,857.2	-	39,523.7	
<b>VIII. Reserve Funds (1 to 4)</b>	-	7,130.0	7,130.0	-	15,295.0	15,295.0	-	33,137.3	33,137.3	-	18,571.3	
1. Depreciation/Renewal Reserve Funds	-	-	-	-	5.7	5.7	-	17.4	17.4	-	5.3	
2. Sinking Funds	-	1,917.8	1,917.8	-	6,402.8	6,402.8	-	8,984.4	8,984.4	-	4,800.6	
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	5,212.2	5,212.2	-	8,886.5	8,886.5	-	24,135.4	24,135.4	-	13,765.3	
<b>IX. Deposits and Advances (1 to 4)</b>	-	187,346.8	187,346.8	-	100,932.6	100,932.6	-	203,272.0	203,272.0	-	215,108.3	
1. Civil Deposits	-	155,475.9	155,475.9	-	61,263.9	61,263.9	-	172,060.0	172,060.0	-	169,201.9	
2. Deposits of Local Funds	-	20,101.1	20,101.1	-	20,220.8	20,220.8	-	20,702.4	20,702.4	-	20,702.4	
3. Civil Advances	-	764.6	764.6	-	938.2	938.2	-	764.7	764.7	-	765.0	
4. Others	-	11,005.2	11,005.2	-	18,509.8	18,509.8	-	9,744.9	9,744.9	-	24,439.1	
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	3,661,456.4	3,661,456.4	-	1,788,822.5	1,788,822.5	-	3,083,146.4	3,083,146.4	-	2,447,926.7	
1. Suspense	-	32,634.6	32,634.6	-	-33,217.2	-33,217.2	-	-39,341.0	-39,341.0	-	-39,341.0	
2. Cash Balance Investment Accounts	-	3,071,009.9	3,071,009.9	-	1,358,908.8	1,358,908.8	-	2,491,219.4	2,491,219.4	-	1,858,110.3	
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	
4. Others	-	557,811.9	557,811.9	-	463,130.9	463,130.9	-	631,268.0	631,268.0	-	629,157.4	
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	
<b>XII. Remittances</b>	-	36,544.9	36,544.9	-	28,339.5	28,339.5	-	39,543.7	39,543.7	-	39,543.7	
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-35,312.2	-35,312.2	-	-33,964.5	-33,964.5	-	-31,287.9	-31,287.9	-	1,738.7	
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	67,522.4	67,522.4	-	5,411.2	5,411.2	-	-17,420.2	-17,420.2	-	18,123.4	
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	32,210.2	32,210.2	-	-28,553.2	-28,553.2	-	-48,708.1	-48,708.1	-	19,862.1	
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	32,210.2	32,210.2	-	-28,553.2	-28,553.2	-	-48,708.1	-48,708.1	-	19,862.1	
i. Increase (+)/Decrease (-) in Cash Balances	-	-2,853.2	-2,853.2	-	-25.8	-25.8	-	-2,833.2	-2,833.2	-	17,694.9	
a) Opening Balance	-	-1,200.8	-1,200.8	-	-52.5	-52.5	-	-4,054.1	-4,054.1	-	-6,887.3	
b) Closing Balance	-	-4,054.1	-4,054.1	-	-78.4	-78.4	-	-6,887.3	-6,887.3	-	10,807.6	
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	35,063.4	35,063.4	-	-28,527.4	-28,527.4	-	-45,874.9	-45,874.9	-	2,167.2	
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
TRIPURA

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	12,807.1	168,123.6	180,930.7	17,495.1	152,803.3	170,298.4	14,161.4	128,266.1	142,427.5	15,130.7	155,283.4	170,414.0
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>	12,807.1	2,630.1	15,437.2	17,495.1	2,213.3	19,708.4	14,161.4	2,754.9	16,916.3	15,130.7	4,467.4	19,598.0
<b>I. Total Capital Outlay (1 + 2)</b>	12,637.8	694.5	13,332.3	17,264.0	273.4	17,537.4	13,933.1	689.9	14,623.0	14,803.9	535.7	15,339.6
<b>1. Development (a + b)</b>	10,763.4	420.2	11,183.6	12,518.4	115.7	12,634.1	11,625.8	514.0	12,139.8	9,130.8	320.1	9,450.9
<b>(a) Social Services (1 to 9)</b>	4,317.7	221.2	4,538.9	3,856.0	13.6	3,869.5	4,494.0	154.3	4,648.3	3,423.2	5.3	3,428.5
1. Education, Sports, Art and Culture	1,179.2	-	1,179.2	1,465.0	-	1,465.0	1,853.6	-	1,853.6	865.0	-	865.0
2. Medical and Public Health	638.9	43.2	682.0	634.7	13.6	648.3	658.1	4.8	662.9	574.4	5.2	579.6
3. Family Welfare	-	-	-	5.1	-	5.1	4.5	-	4.5	4.9	-	4.9
4. Water Supply and Sanitation	1,695.1	-	1,695.1	1,210.5	-	1,210.5	1,120.6	-	1,120.6	1,119.0	-	1,119.0
5. Housing	400.0	-	400.0	300.0	-	300.0	223.7	-	223.7	111.8	-	111.8
6. Urban Development	-	-	-	-	-	-	-	-	-	10.0	-	10.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	284.0	178.0	462.0	225.3	-	225.3	182.8	149.5	332.3	317.4	0.1	317.5
8. Social Security and Welfare	74.8	-	74.8	-	-	-	414.7	-	414.7	414.7	-	414.7
9. Others*	45.8	-	45.8	15.3	-	15.3	36.2	-	36.2	6.1	-	6.1
<b>(b) Economic Services (1 to 10)</b>	6,445.7	199.0	6,644.7	8,662.5	102.1	8,764.6	7,131.9	359.6	7,491.5	5,707.6	314.8	6,022.4
1. Agriculture and Allied Activities (i to xi)	875.2	-8.1	867.1	2,293.8	-	2,293.8	1,240.9	-	1,240.9	1,772.0	-	1,772.0
i) Crop Husbandry	157.6	-8.1	149.4	904.3	-	904.3	377.3	-	377.3	830.3	-	830.3
ii) Soil and Water Conservation	52.9	-	52.9	50.0	-	50.0	65.0	-	65.0	127.3	-	127.3
iii) Animal Husbandry	94.4	-	94.4	29.0	-	29.0	21.2	-	21.2	0.8	-	0.8
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	5.0	-	5.0	5.0	-	5.0	-	-	-	-	-	-
vi) Forestry and Wild Life	325.4	-	325.4	938.0	-	938.0	369.0	-	369.0	416.6	-	416.6
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	29.2	-	29.2	6.9	-	6.9	33.6	-	33.6	0.3	-	0.3
ix) Agricultural Research and Education	127.9	-	127.9	201.8	-	201.8	201.8	-	201.8	0.5	-	0.5
x) Co-operation	44.3	-	44.3	43.2	-	43.2	37.3	-	37.3	30.0	-	30.0
xi) Others @	38.5	-	38.5	115.5	-	115.5	135.7	-	135.7	366.2	-	366.2
2. Rural Development	145.8	171.0	316.8	261.8	57.1	318.9	132.1	354.6	486.7	287.5	309.6	597.1
3. Special Area Programmes of which: Hill Areas	604.1	-	604.1	881.1	-	881.1	753.2	-	753.2	326.2	-	326.2
4. Major and Medium Irrigation and Flood Control	445.5	-	445.5	1,921.5	-	1,921.5	1,253.6	-	1,253.6	1,644.6	-	1,644.6
5. Energy	766.1	-	766.1	85.3	-	85.3	362.9	-	362.9	55.9	-	55.9
6. Industry and Minerals (i to iv)	291.5	-	291.5	166.6	-	166.6	137.2	-	137.2	170.0	-	170.0
i) Village and Small Industries	10.3	-	10.3	6.5	-	6.5	0.7	-	0.7	-	-	-
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	281.2	-	281.2	160.1	-	160.1	136.5	-	136.5	170.0	-	170.0
7. Transport (i + ii)	3,202.9	31.7	3,234.6	2,818.3	40.0	2,858.3	2,824.6	-	2,824.6	1,356.6	0.1	1,356.7
i) Roads and Bridges	3,035.4	-	3,035.4	2,779.0	-	2,779.0	2,723.1	-	2,723.1	1,346.5	-	1,346.5
ii) Others **	167.4	31.7	199.2	39.3	40.0	79.3	101.5	-	101.5	10.1	0.1	10.2
8. Communications	-	2.9	2.9	-	-	-	0.1	-	0.1	-	0.1	0.1

(₹ Million)

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
TRIPURA

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	3.0	-	3.0	4.0	-	4.0	1.5	-	1.5	1.0	-	1.0
10. General Economic Services (i + ii)	111.6	1.5	113.1	230.1	5.0	235.1	425.7	5.0	430.7	93.8	5.0	98.8
i) Tourism	28.4	-	28.4	161.7	-	161.7	328.9	-	328.9	-	-	-
ii) Others @	83.3	1.5	84.8	68.4	5.0	73.4	96.8	5.0	101.8	93.8	5.0	98.8
<b>2. Non-Development (General Services)</b>	<b>1,874.4</b>	<b>264.3</b>	<b>2,138.7</b>	<b>4,745.6</b>	<b>157.7</b>	<b>4,903.3</b>	<b>2,307.2</b>	<b>176.0</b>	<b>2,483.2</b>	<b>5,673.1</b>	<b>215.6</b>	<b>5,888.6</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>		<b>1,652.4</b>	<b>1,652.4</b>		<b>1,631.3</b>	<b>1,631.3</b>		<b>1,741.4</b>	<b>1,741.4</b>		<b>3,385.3</b>	<b>3,385.3</b>
1. Market Loans	-	980.0	980.0	-	907.8	907.8	-	927.9	927.9	-	1,577.6	1,577.6
2. Loans from LIC	-	162.2	162.2	-	161.7	161.7	-	161.7	161.7	-	161.7	161.7
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	154.2	154.2	-	192.7	192.7	-	192.6	192.6	-	192.1	192.1
5. Loans from National Co-operative Development Corporation	-	0.6	0.6	-	0.6	0.6	-	0.6	0.6	-	0.6	0.6
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	286.9	286.9	-	300.0	300.0	-	390.0	390.0	-	910.0	910.0
8. Others	-	68.5	68.5	-	68.5	68.5	-	68.6	68.6	-	543.4	543.4
of which: Land Compensation Bonds	-	63.5	63.5	-	63.5	63.5	-	63.5	63.5	-	482.0	482.0
<b>III. Repayment of Loans to the Centre (1 to 7)</b>		<b>287.0</b>	<b>287.0</b>		<b>288.7</b>	<b>288.7</b>		<b>321.6</b>	<b>321.6</b>		<b>530.4</b>	<b>530.4</b>
1. State Plan Schemes	-	253.5	253.5	-	253.4	253.4	-	286.3	286.3	-	492.5	492.5
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	0.5	0.5	-	0.7	0.7	-	0.6	0.6	-	0.8	0.8
3. Centrally Sponsored Schemes	-	11.8	11.8	-	12.9	12.9	-	12.2	12.2	-	13.2	13.2
4. Non-Plan (i + ii)	-	7.2	7.2	-	7.7	7.7	-	7.4	7.4	-	7.9	7.9
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	7.2	7.2	-	7.7	7.7	-	7.4	7.4	-	7.9	7.9
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	13.9	13.9	-	14.0	14.0	-	15.1	15.1	-	16.0	16.0
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>169.3</b>	<b>6.3</b>	<b>175.6</b>	<b>231.1</b>	<b>19.9</b>	<b>251.0</b>	<b>228.3</b>	<b>2.1</b>	<b>230.4</b>	<b>326.8</b>	<b>16.0</b>	<b>342.8</b>
<b>1. Development Purposes (a + b)</b>	<b>169.3</b>	<b>6.0</b>	<b>175.3</b>	<b>231.1</b>	<b>17.9</b>	<b>249.0</b>	<b>228.3</b>	<b>1.3</b>	<b>229.6</b>	<b>326.8</b>	<b>15.5</b>	<b>342.3</b>
<b>a) Social Services (1 to 7)</b>		<b>6.0</b>	<b>6.0</b>		<b>17.9</b>	<b>17.9</b>		<b>1.3</b>	<b>1.3</b>		<b>15.5</b>	<b>15.5</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	6.0	6.0	-	17.9	17.9	-	1.3	1.3	-	15.5	15.5
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>b) Economic Services (1 to 10)</b>	<b>169.3</b>	-	<b>169.3</b>	<b>231.1</b>	-	<b>231.1</b>	<b>228.3</b>	-	<b>228.3</b>	<b>326.8</b>	-	<b>326.8</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	4.3	-	4.3	11.1	-	11.1	8.3	-	8.3	6.8	-	6.8
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-



## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
TRIPURA

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	165.0	-	165.0	220.0	-	220.0	220.0	-	220.0	320.0	-	320.0
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	-	0.3	0.3	-	2.0	2.0	-	0.8	0.8	-	0.5	0.5
a) Government Servants (other than Housing)	-	0.3	0.3	-	2.0	2.0	-	0.8	0.8	-	0.5	0.5
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	3,214.3	3,214.3	-	3,635.0	3,635.0	-	3,965.6	3,965.6	-	4,758.7	4,758.7
1. State Provident Funds	-	3,214.3	3,214.3	-	3,585.0	3,585.0	-	3,865.7	3,865.7	-	4,638.8	4,638.8
2. Others	-	-	-	50.0	50.0	50.0	-	100.0	100.0	-	120.0	120.0
<b>VIII. Reserve Funds (1 to 4)</b>	-	237.7	237.7	-	150.0	150.0	-	58.7	58.7	-	70.4	70.4
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	237.7	237.7	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	150.0	150.0	-	58.7	58.7	-	70.4	70.4
<b>IX. Deposits and Advances (1 to 4)</b>	-	1,773.1	1,773.1	-	1,850.0	1,850.0	-	2,301.2	2,301.2	-	2,551.5	2,551.5
1. Civil Deposits	-	1,564.9	1,564.9	-	500.0	500.0	-	832.7	832.7	-	999.3	999.3
2. Deposits of Local Funds	-	1.9	1.9	-	1,200.0	1,200.0	-	1,300.0	1,300.0	-	1,350.0	1,350.0
3. Civil Advances	-	206.3	206.3	-	150.0	150.0	-	168.5	168.5	-	202.2	202.2
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	148,032.4	148,032.4	-	140,407.0	140,407.0	-	111,207.2	111,207.2	-	133,861.2	133,861.2
1. Suspense	-	981.9	981.9	-	400.0	400.0	-	450.0	450.0	-	472.5	472.5
2. Cash Balance Investment Accounts	-	147,024.6	147,024.6	-	140,000.0	140,000.0	-	110,752.5	110,752.5	-	133,383.0	133,383.0
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	25.9	25.9	-	7.0	7.0	-	4.7	4.7	-	5.7	5.7
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	12,236.0	12,236.0	-	4,548.0	4,548.0	-	7,978.5	7,978.5	-	9,574.2	9,574.2
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	14,062.2	14,062.2	-	7,901.2	7,901.2	-	7,841.4	7,841.4	-	10,897.1	10,897.1
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	-4,419.3	-4,419.3	-	-12,376.5	-12,376.5	-	-10,606.2	-10,606.2	-	-12,298.1	-12,298.1
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	9,642.9	9,642.9	-	-4,475.3	-4,475.3	-	-2,764.8	-2,764.8	-	-1,401.0	-1,401.0
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	9,642.9	9,642.9	-	-4,475.3	-4,475.3	-	-2,764.8	-2,764.8	-	-1,401.0	-1,401.0
i. Increase (+)/Decrease (-) in Cash Balances	-	14,184.4	14,184.4	-	-4,460.3	-4,460.3	-	-2,764.8	-2,764.8	-	-1,401.0	-1,401.0
a) Opening Balance	-	1,312.0	1,312.0	-	2,600.0	2,600.0	-	1,700.0	1,700.0	-	1,064.8	1,064.8
b) Closing Balance	-	15,496.4	15,496.4	-	-1,860.3	-1,860.3	-	-1,064.8	-1,064.8	-	-2,465.8	-2,465.8
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-4,541.5	-4,541.5	-	-15.0	-15.0	-	-	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
UTTARAKHAND

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	15,111.1	431,457.7	446,568.8	21,433.1	129,872.0	151,305.1	23,055.2	135,124.7	158,179.8	33,834.4	143,552.0	177,386.4
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>												
<b>I. Total Capital Outlay (1 + 2)</b>	15,111.1	431,457.7	446,568.8	21,433.1	129,872.0	151,305.1	23,055.2	135,124.7	158,179.8	33,834.4	143,552.0	177,386.4
<b>1. Development (a + b)</b>	15,111.1	11,285.5	26,396.6	21,433.1	6,119.5	27,552.6	23,055.2	6,222.1	29,277.3	33,834.4	8,577.8	42,412.2
<b>(a) Social Services (1 to 9)</b>	14,824.6	6,542.8	21,367.4	19,944.7	106.2	20,050.9	21,798.6	204.8	22,003.5	30,782.3	163.5	30,945.8
1. Education, Sports, Art and Culture	13,871.8	6,401.1	20,273.0	18,953.7	-	18,953.7	20,367.7	19.5	20,387.2	28,437.8	62.5	28,500.3
2. Medical and Public Health	1,086.0	-	1,086.0	2,306.9	-	2,306.9	2,869.4	15.0	2,884.4	6,026.2	62.5	6,088.7
3. Family Welfare	530.5	-	530.5	546.5	-	546.5	1,283.9	15.0	1,298.9	2,946.9	62.5	3,009.4
4. Water Supply and Sanitation	380.3	-	380.3	1,089.7	-	1,089.7	778.3	-	778.3	1,228.3	-	1,228.3
5. Housing	38.3	-	38.3	55.6	-	55.6	67.0	-	67.0	80.3	-	80.3
6. Urban Development	50.1	-	50.1	251.5	-	251.5	313.8	-	313.8	810.0	-	810.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	61.7	-	61.7	289.6	-	289.6	239.6	-	239.6	287.2	-	287.2
8. Social Security and Welfare	25.1	-	25.1	66.5	-	66.5	174.2	-	174.2	242.0	-	242.0
9. Others*	-	-	-	7.5	-	7.5	12.5	-	12.5	45.0	-	45.0
<b>(b) Economic Services (1 to 10)</b>	12,785.9	6,401.1	19,187.0	16,646.8	-	16,646.8	17,498.3	4.5	17,502.8	22,411.6	-	22,411.6
1. Agriculture and Allied Activities (i to xi)	44.2	681.1	725.4	318.6	-	318.6	506.3	4.5	511.0	433.3	-	433.3
i) Crop Husbandry	0.9	-78.8	-77.9	10.0	-	10.0	124.5	-	124.5	5.2	-	5.2
ii) Soil and Water Conservation	44.7	-	44.7	98.3	-	98.3	114.2	-	114.2	87.3	-	87.3
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
iv) Dairy Development	14.5	-	14.5	14.7	-	14.7	14.7	-	14.7	20.4	-	20.4
v) Fisheries	134.0	-	134.0	120.0	-	120.0	170.0	-	170.0	250.0	-	250.0
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-120.9	759.9	639.0	27.5	-	27.5	35.0	4.5	39.5	44.9	-	44.9
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-28.9	-	-28.9	48.0	-	48.0	48.0	-	48.0	25.5	-	25.5
xi) Others @	706.1	-	706.1	974.0	-	974.0	1,088.3	-	1,088.3	2,824.5	-	2,824.5
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	2,671.1	-	2,671.1	4,769.1	-	4,769.1	3,808.5	-	3,808.5	5,309.2	-	5,309.2
5. Energy	899.5	5,720.0	6,619.5	3,124.7	-	3,124.7	1,889.7	-	1,889.7	3,145.1	-	3,145.1
6. Industry and Minerals (i to iv)	71.2	-	71.2	125.6	-	125.6	144.3	-	144.3	138.6	-	138.6
i) Village and Small Industries	13.5	-	13.5	13.6	-	13.6	32.3	-	32.3	26.6	-	26.6
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	57.8	-	57.8	112.0	-	112.0	112.0	-	112.0	112.0	-	112.0
7. Transport (i + ii)	8,102.6	-	8,102.6	6,679.0	-	6,679.0	9,721.6	-	9,721.6	10,020.3	-	10,020.3
i) Roads and Bridges	7,850.5	-	7,850.5	6,350.0	-	6,350.0	8,998.5	-	8,998.5	9,464.0	-	9,464.0
ii) Others **	252.1	-	252.1	329.0	-	329.0	723.1	-	723.1	556.3	-	556.3
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
UTTARAKHAND

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	291.1		291.1	655.9		655.9	339.4		339.4	540.7		540.7
i) Tourism	291.1		291.1	655.9		655.9	339.4		339.4	538.7		538.7
ii) Others @										2.0		2.0
<b>2. Non-Development (General Services)</b>	<b>952.8</b>	<b>141.6</b>	<b>1,094.4</b>	<b>991.0</b>	<b>106.2</b>	<b>1,097.1</b>	<b>1,431.0</b>	<b>185.3</b>	<b>1,616.3</b>	<b>2,344.5</b>	<b>101.0</b>	<b>2,445.5</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>		<b>13,362.9</b>	<b>13,362.9</b>		<b>12,553.0</b>	<b>12,553.0</b>		<b>12,553.0</b>	<b>12,553.0</b>		<b>16,054.0</b>	<b>16,054.0</b>
1. Market Loans		2,525.3	2,525.3		2,497.0	2,497.0		2,497.0	2,497.0		4,097.0	4,097.0
2. Loans from LIC												
3. Loans from SBI and other Banks												
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation		222.5	222.5		1,400.0	1,400.0		1,400.0	1,400.0		1,700.0	1,700.0
6. WMA from RBI		8,998.1	8,998.1		150.0	150.0		150.0	150.0		150.0	150.0
7. Special Securities issued to NSSF		1,045.0	1,045.0		7,000.0	7,000.0		7,000.0	7,000.0		8,000.0	8,000.0
8. Others		572.0	572.0		1,500.0	1,500.0		1,500.0	1,500.0		2,100.0	2,100.0
of which: Land Compensation Bonds					6.0	6.0		6.0	6.0		7.0	7.0
<b>III. Repayment of Loans to the Centre (1 to 7)</b>		<b>363.9</b>	<b>363.9</b>		<b>443.3</b>	<b>443.3</b>		<b>443.3</b>	<b>443.3</b>		<b>333.3</b>	<b>333.3</b>
1. State Plan Schemes		174.2	174.2		360.0	360.0		360.0	360.0		240.0	240.0
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes					0.1	0.1		0.1	0.1		0.1	0.1
3. Centrally Sponsored Schemes		16.2	16.2		23.2	23.2		23.2	23.2		23.2	23.2
4. Non-Plan (i + ii)		173.5	173.5		10.0	10.0		10.0	10.0		20.0	20.0
i) Relief for Natural Calamities												
ii) Others		173.5	173.5		10.0	10.0		10.0	10.0		20.0	20.0
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others					50.0	50.0		50.0	50.0		50.0	50.0
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>286.5</b>	<b>14.0</b>	<b>300.5</b>	<b>1,488.4</b>	<b>17.0</b>	<b>1,505.4</b>	<b>1,256.5</b>	<b>21.0</b>	<b>1,277.5</b>	<b>3,052.1</b>	<b>27.0</b>	<b>3,079.1</b>
<b>1. Development Purposes (a + b)</b>	<b>286.5</b>	<b>13.1</b>	<b>299.6</b>	<b>1,488.4</b>	<b>15.0</b>	<b>1,503.4</b>	<b>1,256.5</b>	<b>15.0</b>	<b>1,271.5</b>	<b>3,052.1</b>	<b>20.0</b>	<b>3,072.1</b>
<b>a) Social Services (1 to 7)</b>		<b>13.1</b>	<b>13.1</b>		<b>15.0</b>	<b>15.0</b>		<b>15.0</b>	<b>15.0</b>		<b>20.0</b>	<b>20.0</b>
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing												
6. Government Servants (Housing)		13.1	13.1		15.0	15.0		15.0	15.0		15.0	15.0
7. Others											5.0	5.0
<b>b) Economic Services (1 to 10)</b>	<b>286.5</b>		<b>286.5</b>	<b>1,488.4</b>		<b>1,488.4</b>	<b>1,256.5</b>		<b>1,256.5</b>	<b>3,052.1</b>		<b>3,052.1</b>
1. Crop Husbandry	0.2		0.2	3.5		3.5	3.5		3.5	4.0		4.0
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation	43.0		43.0	37.0		37.0	37.0		37.0	21.5		21.5
5. Major and Medium Irrigation, etc.												

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
UTTARAKHAND**

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	243.2	-	243.2	1,447.9	-	1,447.9	1,216.0	-	1,216.0	2,025.5	-	2,025.5
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	1,001.1	-	1,001.1
2. Non-Development Purposes (a + b)	-	1.0	1.0	-	2.0	2.0	-	6.0	6.0	-	7.0	7.0
a) Government Servants (other than Housing)	-	-	-	-	-	-	-	-	-	-	1.0	1.0
b) Miscellaneous	-	1.0	1.0	-	2.0	2.0	-	6.0	6.0	-	6.0	6.0
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	714.2	714.2	-	100.0	100.0	-	100.0	100.0	-	350.0	350.0
VII. Small Savings, Provident Funds, etc. (1+2)	-	3,557.9	3,557.9	-	3,212.4	3,212.4	-	3,212.4	3,212.4	-	5,433.8	5,433.8
1. State Provident Funds	-	3,400.7	3,400.7	-	3,032.5	3,032.5	-	3,032.5	3,032.5	-	5,232.5	5,232.5
2. Others	-	157.2	157.2	-	179.9	179.9	-	179.9	179.9	-	201.3	201.3
VIII. Reserve Funds (1 to 4)	-	845.7	845.7	-	1,451.0	1,451.0	-	1,451.0	1,451.0	-	1,741.0	1,741.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	500.0	500.0	-	1,250.0	1,250.0	-	1,250.0	1,250.0	-	1,500.0	1,500.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	345.7	345.7	-	201.0	201.0	-	201.0	201.0	-	241.0	241.0
IX. Deposits and Advances (1 to 4)	-	19,933.9	19,933.9	-	13,836.8	13,836.8	-	13,836.8	13,836.8	-	21,887.0	21,887.0
1. Civil Deposits	-	11,232.7	11,232.7	-	9,873.0	9,873.0	-	9,873.0	9,873.0	-	17,333.0	17,333.0
2. Deposits of Local Funds	-	7,644.9	7,644.9	-	2,463.8	2,463.8	-	2,463.8	2,463.8	-	3,054.0	3,054.0
3. Civil Advances	-	1,055.7	1,055.7	-	1,000.0	1,000.0	-	1,000.0	1,000.0	-	1,000.0	1,000.0
4. Others	-	0.6	0.6	-	500.0	500.0	-	500.0	500.0	-	500.0	500.0
X. Suspense and Miscellaneous (1 to 4)	-	373,410.2	373,410.2	-	70,002.3	70,002.3	-	70,002.4	70,002.4	-	70,002.4	70,002.4
1. Suspense	-	-6,837.4	-6,837.4	-	2.1	2.1	-	2.1	2.1	-	2.1	2.1
2. Cash Balance Investment Accounts	-	65,365.6	65,365.6	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	221,068.0	221,068.0	-	-	-	-	-	-	-	-	-
4. Others	-	93,814.0	93,814.0	-	70,000.2	70,000.2	-	70,000.3	70,000.3	-	70,000.3	70,000.3
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	12,712.3	12,712.3	-	28,150.0	28,150.0	-	28,150.0	28,150.0	-	27,560.0	27,560.0
A. Surplus (+)/Deficit (-) on Revenue Account	-	-11,713.4	-11,713.4	-	1,621.1	1,621.1	-	5,685.6	5,685.6	-	3,092.9	3,092.9
B. Surplus (+)/Deficit(-) on Capital Account	-	13,492.0	13,492.0	-	-1,573.8	-1,573.8	-	-1,531.1	-1,531.1	-	-4,454.8	-4,454.8
C. Overall Surplus (+)/Deficit (-) (A+B)	-	1,778.7	1,778.7	-	47.3	47.3	-	4,154.5	4,154.5	-	-1,361.9	-1,361.9
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	1,778.7	1,778.7	-	47.3	47.3	-	4,154.5	4,154.5	-	-1,361.9	-1,361.9
i. Increase (+)/Decrease (-) in Cash Balances	-	2,473.3	2,473.3	-	47.3	47.3	-	4,154.5	4,154.5	-	-1,361.9	-1,361.9
a) Opening Balance	-	-4,840.8	-4,840.8	-	-	-	-	-2,367.7	-2,367.7	-	1,787.0	1,787.0
b) Closing Balance	-	-2,367.5	-2,367.5	-	47.3	47.3	-	1,786.8	1,786.8	-	425.1	425.1
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (+)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-694.6	-694.6	-	-	-	-	-	-	-	-	-

(₹ Million)

## Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**UTTAR PRADESH**

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1	196,037.1	4,842,276.9	5,038,314.0	228,381.5	2,529,268.1	2,757,649.7	236,286.4	2,494,464.1	2,730,750.5	235,895.2	2,616,657.3	2,852,556.4
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>196,037.1</b>	<b>121,379.9</b>	<b>317,417.0</b>	<b>228,381.5</b>	<b>67,950.2</b>	<b>296,331.7</b>	<b>236,286.4</b>	<b>72,945.5</b>	<b>309,232.0</b>	<b>235,895.2</b>	<b>89,128.2</b>	<b>325,027.3</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)*</b>	<b>192,244.8</b>	<b>58,667.5</b>	<b>250,912.3</b>	<b>221,336.2</b>	<b>8,093.4</b>	<b>229,429.6</b>	<b>228,901.1</b>	<b>12,889.0</b>	<b>241,790.1</b>	<b>229,601.9</b>	<b>13,829.8</b>	<b>243,431.8</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>190,484.0</b>	<b>54,318.6</b>	<b>244,802.6</b>	<b>218,221.5</b>	<b>-1,818.8</b>	<b>216,402.8</b>	<b>225,973.8</b>	<b>-938.9</b>	<b>225,034.9</b>	<b>224,867.4</b>	<b>2,896.1</b>	<b>227,763.5</b>
<b>1. Development (a + b)</b>	<b>46,479.5</b>	<b>540.7</b>	<b>47,020.2</b>	<b>50,583.9</b>	<b>541.5</b>	<b>51,125.4</b>	<b>59,918.5</b>	<b>541.5</b>	<b>60,460.0</b>	<b>60,341.8</b>	<b>447.6</b>	<b>60,789.4</b>
<b>(a) Social Services (1 to 9)</b>	5,103.7	163.1	5,266.7	5,177.1	37.9	5,215.0	7,238.8	37.9	7,276.7	5,969.4	38.0	6,007.4
1. Education, Sports, Art and Culture	12,498.7	138.8	12,637.5	8,012.8	129.2	8,142.0	10,950.0	129.2	11,079.2	11,924.3	134.3	12,058.7
2. Medical and Public Health	305.9	-	305.9	4,164.4	-	4,164.4	4,364.4	-	4,364.4	5,750.0	-	5,750.0
3. Family Welfare	687.3	83.4	770.8	585.8	258.7	844.5	796.6	258.7	1,055.3	6,611.1	257.7	6,868.8
4. Water Supply and Sanitation	24,513.7	147.9	24,661.5	26,786.8	-	26,786.8	29,167.0	-	29,167.0	21,890.9	-	21,890.9
5. Housing	832.1	-	832.1	1,035.0	-	1,035.0	1,035.0	-	1,035.0	1,481.1	-	1,481.1
6. Urban Development	1,851.4	0.5	1,852.0	3,873.2	1.0	3,874.2	5,439.1	1.0	5,440.1	5,866.6	2.3	5,868.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	686.6	7.0	693.7	948.8	114.6	1,063.4	927.6	114.6	1,042.3	848.4	15.3	863.7
8. Social Security and Welfare	<b>144,004.6</b>	<b>53,777.9</b>	<b>197,782.5</b>	<b>167,637.7</b>	<b>-2,360.2</b>	<b>165,277.4</b>	<b>166,055.3</b>	<b>-1,480.4</b>	<b>164,574.9</b>	<b>164,525.6</b>	<b>2,448.6</b>	<b>166,974.2</b>
<b>(b) Economic Services (1 to 10)</b>	3,623.3	39,931.4	43,554.7	5,236.3	-11,892.8	-6,656.6	5,401.4	-12,043.0	-6,641.6	4,918.9	-4,531.9	386.9
1. Agriculture and Allied Activities (i to xi)	262.8	-1,208.2	-945.4	850.1	0.5	850.6	709.4	0.5	709.9	1,219.3	0.4	1,219.7
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
ii) Soil and Water Conservation	122.3	-	122.3	116.6	2.4	119.0	172.7	2.4	175.1	147.9	2.4	150.3
iii) Animal Husbandry	-6.9	-	-6.9	-	-	-	-	-	-	-	-	-
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	1,881.5	-	1,881.5	1,558.5	-	1,558.5	1,586.2	-	1,586.2	1,333.0	-	1,333.0
vii) Plantations	56.2	-	56.2	5.0	-	5.0	5.0	-	5.0	5.0	-	5.0
viii) Food Storage and Warehousing	-401.7	41,139.6	40,737.9	-	-11,895.7	-11,895.7	-	-12,045.8	-12,045.8	-4,534.6	-	-4,534.6
ix) Agricultural Research and Education	1,673.2	-	1,673.2	2,666.1	-	2,666.1	2,888.1	-	2,888.1	2,165.1	-	2,165.1
x) Co-operation	35.9	-	35.8	40.0	-	40.0	40.0	-	40.0	48.5	-	48.5
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	23,899.1	45.0	23,944.1	25,103.0	-	25,103.0	26,681.0	-	26,681.0	20,693.0	-	20,693.0
3. Special Area Programmes of which: Hill Areas	8,834.0	1,635.7	10,469.7	19,958.3	-	19,958.3	20,720.3	-	20,720.3	19,801.1	-	19,801.1
4. Major and Medium Irrigation and Flood Control	262.1	-	262.1	-	-	-	-	-	-	-	-	-
5. Energy	23,108.5	1.7	23,110.2	41,400.0	-	41,400.0	31,537.5	-	31,537.5	35,513.4	-	35,513.4
6. Industry and Minerals (i to iv)	40,523.7	10,400.0	50,923.7	36,870.0	9,440.0	46,310.0	36,870.0	10,440.0	47,310.0	34,530.0	6,540.0	41,070.0
i) Village and Small Industries	155.4	1,652.6	1,808.0	34.5	70.0	104.5	34.5	100.0	134.5	10.0	70.0	80.0
ii) Iron and Steel Industries	-13.5	-0.3	-13.8	14.5	-	14.5	14.5	-	14.5	10.0	-	10.0
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	79.7	-	79.7	20.0	70.0	70.0	20.0	70.0	70.0	-	70.0	70.0
7. Transport (i + ii)	89.3	1,652.9	1,742.1	111.5	22.6	39,712.4	44,920.7	22.6	44,943.3	48,398.2	370.5	48,768.7
i) Roads and Bridges	41,222.1	-5.7	41,216.4	39,275.8	22.6	39,275.8	44,506.7	-	44,506.7	47,584.2	0.5	47,584.7
ii) Others **	857.0	117.2	974.2	414.0	22.6	436.6	414.0	22.6	436.6	814.0	-	1,184.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
UTTAR PRADESH

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	1.5	-	1.5	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	1,779.9	-	1,779.9	-654.2	-	-654.2	-110.0	-	-110.0	661.0	-	661.0
i) Tourism	1,779.9	-	1,779.9	-654.2	-	-654.2	-110.0	-	-110.0	661.0	-	661.0
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Development (General Services)</b>	<b>1,760.8</b>	<b>4,348.9</b>	<b>6,109.7</b>	<b>3,114.7</b>	<b>9,912.2</b>	<b>13,026.8</b>	<b>2,927.3</b>	<b>13,827.8</b>	<b>16,755.1</b>	<b>4,734.5</b>	<b>10,933.7</b>	<b>15,668.2</b>
<b>Discharge of Internal Debt (1 to 8)</b>		<b>64,687.2</b>	<b>64,687.2</b>		<b>168,631.7</b>	<b>168,631.7</b>		<b>78,695.7</b>	<b>78,695.7</b>		<b>170,433.5</b>	<b>170,433.5</b>
1. Market Loans	-	24,554.9	24,554.9	-	19,258.6	19,258.6	-	19,258.6	19,258.6	-	29,967.4	29,967.4
2. Loans from LIC	-	61.7	61.7	-	59.2	59.2	-	59.2	59.2	-	56.4	56.4
3. Loans from SBI and other Banks	-	10,000.0	10,000.0	-	25,000.0	25,000.0	-	25,000.0	25,000.0	-	11,200.0	11,200.0
4. Loans from NABARD	-	3,206.3	3,206.3	-	3,883.2	3,883.2	-	3,883.2	3,883.2	-	4,808.3	4,808.3
5. Loans from National Co-operative Development Corporation	-	59.7	59.7	-	73.4	73.4	-	73.4	73.4	-	83.5	83.5
6. WMA from RBI	-	9,599.6	9,599.6	-	100,000.0	100,000.0	-	10,000.0	10,000.0	-	100,000.0	100,000.0
7. Special Securities issued to NSSF	-	10,864.3	10,864.3	-	14,455.1	14,455.1	-	14,455.1	14,455.1	-	18,344.7	18,344.7
8. Others	-	6,340.7	6,340.7	-	5,902.2	5,902.2	-	5,966.2	5,966.2	-	5,973.2	5,973.2
of which: Land Compensation Bonds	-	0.1	0.1	-	1.0	1.0	-	1.0	1.0	-	1.1	1.1
<b>III. Repayment of Loans to the Centre (1 to 7)</b>		<b>11,998.6</b>	<b>11,998.6</b>		<b>13,017.9</b>	<b>13,017.9</b>		<b>13,002.6</b>	<b>13,002.6</b>		<b>13,129.1</b>	<b>13,129.1</b>
1. State Plan Schemes	-	11,702.5	11,702.5	-	12,719.2	12,719.2	-	12,703.8	12,703.8	-	12,830.0	12,830.0
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	0.9	0.9	-	0.4	0.4	-	0.4	0.4	-	0.4	0.4
3. Centrally Sponsored Schemes	-	218.3	218.3	-	222.2	222.2	-	222.0	222.0	-	223.1	223.1
4. Non-Plan (i + ii)	-	77.0	77.0	-	76.1	76.1	-	76.4	76.4	-	75.6	75.6
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	77.0	77.0	-	76.1	76.1	-	76.4	76.4	-	75.6	75.6
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>		<b>3,792.3</b>	<b>9,418.5</b>	<b>7,045.3</b>	<b>3,207.2</b>	<b>10,252.6</b>	<b>7,385.3</b>	<b>3,358.2</b>	<b>10,743.6</b>	<b>6,297.2</b>	<b>2,935.8</b>	<b>9,233.0</b>
<b>1. Development Purposes (a + b)</b>		<b>3,792.3</b>	<b>9,338.4</b>	<b>7,045.3</b>	<b>3,076.2</b>	<b>10,121.5</b>	<b>7,385.3</b>	<b>3,227.8</b>	<b>10,613.1</b>	<b>6,297.2</b>	<b>2,805.5</b>	<b>9,102.7</b>
<b>a) Social Services (1 to 7)</b>		<b>2,782.2</b>	<b>1,454.8</b>	<b>4,237.0</b>	<b>2,610.8</b>	<b>8,293.1</b>	<b>5,682.3</b>	<b>2,612.4</b>	<b>8,294.7</b>	<b>4,931.7</b>	<b>2,612.4</b>	<b>7,544.1</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	5.0	5.0	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	875.3	875.3	-	1,110.8	1,110.8	-	1,111.4	1,111.4	-	1,111.4	1,111.4
7. Others	893.2	574.5	1,467.7	3,432.3	1,500.0	4,932.3	3,432.3	1,501.0	4,933.3	3,448.4	1,501.0	4,949.4
<b>b) Economic Services (1 to 10)</b>		<b>1,010.1</b>	<b>4,091.4</b>	<b>1,363.0</b>	<b>465.4</b>	<b>1,828.4</b>	<b>1,703.0</b>	<b>615.4</b>	<b>2,318.4</b>	<b>1,365.5</b>	<b>193.1</b>	<b>1,558.6</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	143.0	-	143.0	13.0	-	13.0	13.0	-	13.0	15.5	-	15.5
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
UTTAR PRADESH

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
6. Power Projects	4.9	-	4.9	-	-	-	-	-	-	-	-	-
7. Village and Small Industries	-	7.3	7.3	0.1	-	0.1	-	0.1	-	-	0.1	-
8. Other Industries and Minerals	850.0	284.1	1,134.1	1,350.0	450.0	1,800.0	1,690.0	450.0	1,350.0	1,350.0	1,530.0	180.0
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	12.1	3,800.0	3,812.1	-	15.3	15.3	-	165.3	-	-	13.0	13.0
<b>2. Non-Development Purposes (a + b)</b>		<b>80.1</b>	<b>80.1</b>	<b>131.1</b>	<b>131.1</b>	<b>131.1</b>	<b>131.1</b>	<b>130.5</b>	<b>130.5</b>	<b>130.3</b>	<b>130.3</b>	<b>130.3</b>
a) Government Servants (other than Housing)	-	80.1	80.1	131.1	-	131.1	-	130.5	-	-	130.3	130.3
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>												
<b>VI. Contingency Fund</b>												
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>												
1. State Provident Funds	-	42,855.6	42,855.6	-	26,210.4	26,210.4	-	65,141.5	-	-	66,247.8	66,247.8
2. Others	-	41,574.5	41,574.5	-	24,550.4	24,550.4	-	63,481.5	-	-	64,377.8	64,377.8
<b>VIII. Reserve Funds (1 to 4)</b>												
1. Depreciation/Renewal Reserve Funds	-	102,988.1	102,988.1	-	51,565.2	51,565.2	-	51,774.0	-	-	39,664.5	39,664.5
2. Sinking Funds	-	89,307.3	89,307.3	-	39,253.7	39,253.7	-	39,253.7	-	-	29,967.4	29,967.4
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	13,680.8	13,680.8	-	12,311.5	12,311.5	-	12,520.3	-	-	9,697.2	9,697.2
<b>IX. Deposits and Advances (1 to 4)</b>												
1. Civil Deposits	-	171,671.2	171,671.2	-	137,629.3	137,629.3	-	136,790.0	-	-	162,690.0	162,690.0
2. Deposits of Local Funds	-	120,909.1	120,909.1	-	77,569.3	77,569.3	-	79,485.0	-	-	96,665.0	96,665.0
3. Civil Advances	-	48,232.0	48,232.0	-	60,060.0	60,060.0	-	57,305.0	-	-	60,555.0	60,555.0
4. Others	-	2,446.2	2,446.2	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>												
1. Suspense	-	4,097,988.8	4,097,988.8	-	2,038,313.1	2,038,313.1	-	2,048,313.1	-	-	2,054,126.8	2,054,126.8
2. Cash Balance Investment Accounts	-	-433,802.8	-433,802.8	-	9,501.3	9,501.3	-	9,501.3	-	-	9,601.3	9,601.3
3. Deposits with RBI	-	1,116,628.5	1,116,628.5	-	1,600,000.0	1,600,000.0	-	1,600,000.0	-	-	1,600,000.0	1,600,000.0
4. Others	-	2,566,397.1	2,566,397.1	-	428,811.8	428,811.8	-	438,811.8	-	-	444,525.4	444,525.4
<b>XI. Appropriation to Contingency Fund</b>												
<b>XII. Remittances</b>												
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>70,473.4</b>			<b>5,544.0</b>						<b>56,350.4</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>			<b>-127,106.7</b>			<b>-25,745.1</b>						<b>-51,383.2</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>-56,633.3</b>			<b>-20,201.1</b>						<b>4,967.2</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>			<b>-56,633.3</b>			<b>-20,201.1</b>						<b>4,967.2</b>
i. Increase (+)/Decrease (-) in Cash Balances			<b>1,032.7</b>			<b>-20,201.1</b>						<b>4,967.2</b>
a) Opening Balance			815.4			34,337.9						7,511.0
b) Closing Balance			1,848.1			14,136.8						12,478.2
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)												
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			<b>-57,666.0</b>									

Appendix IV : Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
WEST BENGAL

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>												
<b>I. Total Capital Outlay (1 + 2)</b>												
<b>1. Development (a + b)</b>												
<b>(a) Social Services (1 to 9)</b>												
1. Education, Sports, Art and Culture	41,757.8	2,085,430.5	2,127,188.2	58,590.7	1,709,304.5	1,767,895.3	39,847.2	2,145,594.3	2,185,441.6	73,550.4	2,229,964.1	2,303,514.5
2. Medical and Public Health	41,757.8	54,583.9	96,341.6	58,590.7	59,303.1	117,893.8	39,847.2	62,439.1	102,286.3	73,550.4	61,527.3	135,077.7
3. Family Welfare	28,670.3	1,440.4	30,110.7	53,966.8	121.1	54,087.9	35,857.5	15.8	35,873.3	68,557.2	9.5	68,566.8
4. Water Supply and Sanitation	27,105.1	1,432.5	28,537.6	51,832.0	33.2	51,865.2	33,828.5	12.4	33,840.9	65,632.3	5.7	65,638.0
5. Housing	8,898.4	2.0	8,900.4	16,836.8	5.8	16,842.6	7,595.1	10.1	7,605.1	17,760.5	4.0	17,764.5
6. Urban Development	716.3	-	716.3	2,998.7	-	2,998.7	1,343.7	-	1,343.7	2,767.4	-	2,767.4
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,126.5	-	2,126.5	2,801.4	-	2,801.4	2,604.7	0.1	2,604.7	3,716.3	-	3,716.3
8. Social Security and Welfare	4,448.9	-	4,448.9	1,812.0	-	1,812.0	2.9	-	2.9	-	-	-
9. Others*	728.0	2.0	730.0	5,969.3	4.0	5,973.3	1,785.8	10.0	1,795.8	6,429.8	4.0	6,433.8
<b>(b) Economic Services (1 to 10)</b>												
1. Agriculture and Allied Activities (i to xi)	18,206.7	1,430.5	19,637.2	34,995.2	27.4	35,022.6	26,233.4	2.4	26,235.8	47,871.8	1.7	47,873.5
i) Crop Husbandry	1,064.4	-	1,064.4	3,200.0	-	3,200.0	2,874.4	-	2,874.4	3,999.5	-	3,999.5
ii) Soil and Water Conservation	46.7	-	46.7	1,685.8	-	1,685.8	1,252.6	-	1,252.6	2,372.8	-	2,372.8
iii) Animal Husbandry	74.1	-	74.1	143.6	-	143.6	123.6	-	123.6	137.0	-	137.0
iv) Dairy Development	5.0	-	5.0	95.0	-	95.0	75.8	-	75.8	23.0	-	23.0
v) Fisheries	320.7	-	320.7	426.5	-	426.5	426.1	-	426.1	376.5	-	376.5
vi) Forestry and Wild Life	248.3	-	248.3	400.0	-	400.0	400.0	-	400.0	300.0	-	300.0
vii) Plantations	3.7	-	3.7	47.1	-	47.1	35.3	-	35.3	29.6	-	29.6
viii) Food Storage and Warehousing	47.8	-	47.8	170.5	-	170.5	127.9	-	127.9	203.0	-	203.0
ix) Agricultural Research and Education	7.7	-	7.7	32.5	-	32.5	30.3	-	30.3	32.6	-	32.6
x) Co-operation	39.5	-	39.5	17.5	-	17.5	82.3	-	82.3	339.6	-	339.6
xi) Others @	270.9	-	270.9	181.5	-	181.5	320.6	-	320.6	185.5	-	185.5
2. Rural Development	26.4	-	26.4	30.0	-	30.0	10.0	-	10.0	10.0	-	10.0
3. Special Area Programmes of which: Hill Areas	2,309.1	-	2,309.1	1,511.2	-	1,511.2	2,253.6	-	2,253.6	2,105.7	-	2,105.7
4. Major and Medium Irrigation and Flood Control	2.2	-	2.2	21.1	-	21.1	15.8	-	15.8	15.6	-	15.6
5. Energy	4,908.2	-	4,908.2	18,895.8	-	18,895.8	8,377.1	-	8,377.1	27,495.3	-	27,495.3
6. Industry and Minerals (i to iv)	1,895.0	-	1,895.0	450.0	-	450.0	2,666.7	-	2,666.7	1,240.0	-	1,240.0
i) Village and Small Industries	912.7	1,430.0	2,342.7	1,837.8	20.0	1,857.8	1,223.0	0.9	1,223.9	1,767.8	-	1,767.8
ii) Iron and Steel Industries	291.1	-	291.1	768.2	-	768.2	378.2	-	378.2	580.9	-	580.9
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	621.5	1,430.0	2,051.5	1,069.6	20.0	1,089.6	844.8	-	844.8	1,186.9	-	1,186.9
7. Transport (i + ii)	6,895.7	0.4	6,896.1	8,619.4	5.8	8,625.2	8,397.1	0.9	8,397.1	10,588.6	-	10,588.6
i) Roads and Bridges	6,167.0	-	6,167.0	7,568.3	5.8	7,574.1	7,299.4	-	7,299.4	8,469.7	-	8,469.7
ii) Others **	728.7	0.4	729.1	1,051.1	-	1,051.1	1,097.6	-	1,097.6	2,118.9	-	2,118.9
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

(₹ Million)



## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
WEST BENGAL

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	195.3	0.1	195.4	450.9	1.7	452.6	431.6	1.5	433.1	50.0	1.7	50.0
i) Tourism	107.3		107.3	140.9		140.9	121.6		121.6	205.0		205.0
ii) Others @	88.0	0.1	88.0	310.0	1.7	311.7	310.0	1.5	311.5	410.0	1.7	411.7
<b>2. Non-Development (General Services)</b>	<b>1,565.2</b>	<b>7.9</b>	<b>1,573.1</b>	<b>2,134.8</b>	<b>87.9</b>	<b>2,222.7</b>	<b>2,029.0</b>	<b>3.4</b>	<b>2,032.4</b>	<b>2,924.9</b>	<b>3.8</b>	<b>2,928.7</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>		<b>134,570.6</b>	<b>134,570.6</b>		<b>143,405.1</b>	<b>143,405.1</b>		<b>184,510.9</b>	<b>184,510.9</b>		<b>158,108.7</b>	<b>158,108.7</b>
1. Market Loans		9,471.3	9,471.3		10,558.2	10,558.2		10,558.2	10,558.2		13,906.5	13,906.5
2. Loans from LIC		38.0	38.0		38.0	38.0		38.0	38.0		35.3	35.3
3. Loans from SBI and other Banks												
4. Loans from NABARD		20.2	20.2		15.0	15.0		20.0	20.0		20.0	20.0
5. Loans from National Co-operative Development Corporation												
6. WMA from RBI		284.6	284.6		307.8	307.8		174.3	174.3		195.0	195.0
7. Special Securities issued to NSSF		93,245.5	93,245.5		90,000.0	90,000.0		130,000.0	130,000.0		100,000.0	100,000.0
8. Others		20,198.6	20,198.6		21,852.2	21,852.2		22,979.4	22,979.4		26,817.8	26,817.8
of which: Land Compensation Bonds		1,963.8	1,963.8		20,634.0	20,634.0		20,741.0	20,741.0		17,134.1	17,134.1
		1,963.8	1,963.8		1,966.8	1,966.8		1,966.8	1,966.8		1,966.8	1,966.8
<b>III. Repayment of Loans to the Centre (1 to 7)</b>		<b>17,381.5</b>	<b>17,381.5</b>		<b>5,037.3</b>	<b>5,037.3</b>		<b>6,984.5</b>	<b>6,984.5</b>		<b>2,630.1</b>	<b>2,630.1</b>
1. State Plan Schemes		17,610.0	17,610.0		5,037.2	5,037.2		6,978.5	6,978.5		2,630.1	2,630.1
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes		3.2	3.2									
3. Centrally Sponsored Schemes		43.2	43.2		0.1	0.1		6.0	6.0			
4. Non-Plan (i + ii)		-599.4	-599.4									
i) Relief for Natural Calamities												
ii) Others		-599.4	-599.4									
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others		324.5	324.5									
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>13,087.5</b>	<b>-5,563.1</b>	<b>7,524.4</b>	<b>4,624.0</b>	<b>739.5</b>	<b>5,363.5</b>	<b>3,989.7</b>	<b>927.9</b>	<b>4,917.6</b>	<b>4,993.1</b>	<b>779.0</b>	<b>5,772.1</b>
<b>1. Development Purposes (a + b)</b>	<b>13,087.5</b>	<b>-5,563.1</b>	<b>7,504.4</b>	<b>4,624.0</b>	<b>708.5</b>	<b>5,332.5</b>	<b>3,989.7</b>	<b>856.9</b>	<b>4,846.6</b>	<b>4,993.1</b>	<b>708.0</b>	<b>5,701.1</b>
<b>a) Social Services (1 to 7)</b>	<b>720.1</b>	<b>15.3</b>	<b>735.4</b>	<b>1,061.3</b>	<b>26.5</b>	<b>1,087.8</b>	<b>1,270.3</b>	<b>26.5</b>	<b>1,296.8</b>	<b>968.7</b>	<b>26.5</b>	<b>995.2</b>
1. Education, Sports, Art and Culture					0.5	0.5		0.5	0.5		0.5	0.5
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing		0.8	0.8		4.0	4.0		4.0	4.0		4.0	4.0
6. Government Servants (Housing)		14.5	734.6	1,061.3	22.0	1,083.3	1,270.3	22.0	1,292.3	968.7	22.0	990.7
7. Others	720.1											
<b>b) Economic Services (1 to 10)</b>	<b>12,367.4</b>	<b>-5,598.4</b>	<b>6,769.1</b>	<b>3,562.6</b>	<b>682.0</b>	<b>4,244.6</b>	<b>2,719.4</b>	<b>830.4</b>	<b>3,549.8</b>	<b>4,024.4</b>	<b>681.5</b>	<b>4,705.9</b>
1. Crop Husbandry		-13.5	-13.5									
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation	29.4		29.4	64.4	2.0	66.4	45.6	2.0	47.6	49.2	2.0	51.2
5. Major and Medium Irrigation, etc.												

(₹ Million)

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
WEST BENGAL

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	10,732.4	-6,178.0	4,554.4	1,480.0	21.0	1,501.0	930.0	20.0	950.0	1,826.4	20.0	1,846.4
6. Power Projects	-	63.5	63.5	304.3	61.0	365.3	69.3	86.5	155.8	61.7	83.5	145.2
7. Village and Small Industries	93.7	427.6	521.3	310.0	496.0	806.0	194.4	619.9	814.3	592.0	474.0	1,066.0
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	1,512.0	102.0	1,614.0	1,404.0	102.0	1,506.0	1,480.1	102.0	1,582.1	1,495.1	102.0	1,597.1
10. Others	-	19.9	19.9	-	31.0	31.0	-	71.0	71.0	-	71.0	71.0
<b>2. Non-Development Purposes (a + b)</b>	-	19.9	19.9	-	31.0	31.0	-	71.0	71.0	-	71.0	71.0
a) Government Servants (other than Housing)	-	19.9	19.9	-	31.0	31.0	-	71.0	71.0	-	71.0	71.0
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	27.0	27.0	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	10,938.1	10,938.1	-	24,325.0	24,325.0	-	13,523.3	13,523.3	-	15,521.7	15,521.7
1. State Provident Funds	-	10,658.6	10,658.6	-	24,115.0	24,115.0	-	13,323.3	13,323.3	-	15,321.7	15,321.7
2. Others	-	279.4	279.4	-	210.0	210.0	-	200.0	200.0	-	200.0	200.0
<b>VIII. Reserve Funds (1 to 4)</b>	-	19,635.3	19,635.3	-	18,602.1	18,602.1	-	26,413.8	26,413.8	-	34,722.3	34,722.3
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	10,057.1	10,057.1	-	12,000.0	12,000.0	-	9,000.0	9,000.0	-	24,000.0	24,000.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	9,578.2	9,578.2	-	6,602.1	6,602.1	-	17,413.8	17,413.8	-	10,722.3	10,722.3
<b>IX. Deposits and Advances (1 to 4)</b>	-	196,371.4	196,371.4	-	278,338.5	278,338.5	-	205,477.5	205,477.5	-	270,211.6	270,211.6
1. Civil Deposits	-	25,601.7	25,601.7	-	43,287.0	43,287.0	-	34,339.8	34,339.8	-	37,873.0	37,873.0
2. Deposits of Local Funds	-	63,109.3	63,109.3	-	53,490.1	53,490.1	-	53,212.6	53,212.6	-	54,990.1	54,990.1
3. Civil Advances	-	3,824.7	3,824.7	-	3,000.8	3,000.8	-	3,817.5	3,817.5	-	3,822.0	3,822.0
4. Others	-	103,835.7	103,835.7	-	178,560.5	178,560.5	-	114,107.6	114,107.6	-	173,526.5	173,526.5
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	1,658,883.5	1,658,883.5	-	1,188,264.4	1,188,264.4	-	1,655,563.9	1,655,563.9	-	1,695,817.7	1,695,817.7
1. Suspense	-	2,360.4	2,360.4	-	598.4	598.4	-	1,135.4	1,135.4	-	1,181.7	1,181.7
2. Cash Balance Investment Accounts	-	269,672.6	269,672.6	-	167,560.0	167,560.0	-	269,672.5	269,672.5	-	309,897.8	309,897.8
3. Deposits with RBI	-	1,006,694.4	1,006,694.4	-	748,964.0	748,964.0	-	1,004,602.3	1,004,602.3	-	1,004,590.0	1,004,590.0
4. Others	-	380,156.2	380,156.2	-	271,142.0	271,142.0	-	380,153.6	380,153.6	-	380,148.2	380,148.2
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	51,745.8	51,745.8	-	50,471.5	50,471.5	-	52,176.8	52,176.8	-	52,163.5	52,163.5
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	-	-215,782.3	-215,782.3	-	-164,413.3	-164,413.3	-	-171,660.4	-171,660.4	-	-82,908.3	-82,908.3
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	-	205,281.9	205,281.9	-	168,623.3	168,623.3	-	141,408.2	141,408.2	-	109,369.4	109,369.4
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	-	-10,500.4	-10,500.4	-	4,210.0	4,210.0	-	-30,252.2	-30,252.2	-	26,461.1	26,461.1
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	-	-10,500.4	-10,500.4	-	4,210.0	4,210.0	-	-30,252.2	-30,252.2	-	26,461.0	26,461.0
i. Increase (+)/Decrease (-) in Cash Balances	-	3,234.6	3,234.6	-	5,210.0	5,210.0	-	-29,396.1	-29,396.1	-	-36.8	-36.8
a) Opening Balance	-	-2,218.5	-2,218.5	-	-60.0	-60.0	-	1,016.1	1,016.1	-	-30.0	-30.0
b) Closing Balance	-	1,016.0	1,016.0	-	5,150.0	5,150.0	-	-28,380.0	-28,380.0	-	-66.8	-66.8
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-13,735.0	-13,735.0	-	-1,000.0	-1,000.0	-	-856.1	-856.1	-	26,497.8	26,497.8
iii. Increase (+)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
ALL STATES

Item	2009-10 (Accounts)				2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	1,468,976.6	36,042,696.9	37,511,673.5	1,694,729.8	18,777,032.5	20,471,762.3	1,740,017.9	23,506,237.2	25,246,255.0	2,101,323.5	24,566,191.9	26,667,515.5	
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>1,467,548.3</b>	<b>694,212.3</b>	<b>2,161,760.6</b>	<b>1,693,176.6</b>	<b>678,585.8</b>	<b>2,371,762.3</b>	<b>1,740,017.9</b>	<b>691,001.4</b>	<b>2,431,019.3</b>	<b>2,101,323.5</b>	<b>774,715.4</b>	<b>2,876,038.9</b>	
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>1,359,555.8</b>	<b>132,590.1</b>	<b>1,492,145.9</b>	<b>1,575,351.1</b>	<b>91,682.7</b>	<b>1,667,033.8</b>	<b>1,628,942.5</b>	<b>75,079.3</b>	<b>1,704,021.8</b>	<b>1,947,466.8</b>	<b>80,073.5</b>	<b>2,027,540.4</b>	
<b>I. Total Capital Outlay (1 + 2)</b>	<b>1,307,926.4</b>	<b>127,050.2</b>	<b>1,434,976.6</b>	<b>1,498,538.3</b>	<b>63,575.9</b>	<b>1,562,114.2</b>	<b>1,554,536.5</b>	<b>49,363.9</b>	<b>1,603,900.4</b>	<b>1,840,743.3</b>	<b>58,461.3</b>	<b>1,899,204.6</b>	
<b>1. Development (a + b)</b>	<b>282,887.7</b>	<b>10,852.2</b>	<b>293,740.0</b>	<b>359,256.1</b>	<b>13,442.7</b>	<b>372,698.9</b>	<b>379,262.2</b>	<b>13,745.9</b>	<b>393,008.1</b>	<b>462,477.7</b>	<b>8,271.2</b>	<b>470,748.9</b>	
<b>(a) Social Services (1 to 9)</b>	41,144.3	319.8	41,464.0	56,695.0	213.7	56,908.7	68,656.9	486.7	69,143.6	74,867.8	1,747.5	76,615.3	
1. Education, Sports, Art and Culture	1,052.1	-	1,052.1	115.9	-	115.9	125.4	550.1	48,092.6	62,645.1	237.7	62,882.8	
2. Medical and Public Health	94,302.9	7,279.1	101,582.0	89,490.4	9,575.6	99,066.0	88,654.7	9,433.2	98,087.9	94,745.6	5,007.3	99,752.9	
3. Family Welfare	8,639.5	1,849.9	10,489.4	35,440.1	1,850.8	37,290.9	36,546.6	876.4	37,423.0	36,653.1	708.7	37,361.8	
4. Water Supply and Sanitation	61,405.9	582.4	61,988.3	72,663.0	480.4	73,143.4	77,864.8	546.9	78,411.7	116,684.9	325.0	117,009.9	
5. Housing	20,507.8	223.7	20,731.4	32,521.4	187.9	32,709.3	32,593.9	288.0	32,881.9	42,807.2	43.1	42,850.3	
6. Urban Development	7,906.1	128.9	8,035.1	12,408.2	173.9	12,582.1	14,820.9	1,204.7	16,025.6	17,997.8	154.3	18,192.0	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	8,882.3	228.1	9,110.4	15,345.6	246.0	15,591.6	12,456.7	359.9	12,816.6	15,223.0	47.4	15,270.4	
8. Social Security and Welfare	<b>1,025,038.6</b>	<b>116,198.0</b>	<b>1,141,236.7</b>	<b>1,139,282.2</b>	<b>50,133.2</b>	<b>1,189,415.4</b>	<b>1,175,274.3</b>	<b>35,617.9</b>	<b>1,210,892.3</b>	<b>1,378,265.5</b>	<b>50,190.1</b>	<b>1,428,455.7</b>	
<b>(b) Economic Services (1 to 10)</b>	34,571.9	64,720.5	99,292.4	44,892.6	-8,456.4	36,436.2	46,611.6	-5,805.8	40,805.8	56,238.6	1,034.3	57,272.9	
1. Agriculture and Allied Activities (I to XI)	2,383.3	-1,172.4	1,210.9	8,090.9	67.7	8,158.6	7,893.8	-236.5	7,657.3	12,873.6	72.4	12,946.1	
i) Crop Husbandry	4,776.5	200.9	4,977.4	5,893.1	266.0	6,159.1	7,672.4	277.4	7,949.8	10,026.7	437.5	10,464.1	
ii) Soil and Water Conservation	1,678.7	1.1	1,679.8	2,020.1	2.4	2,022.4	2,688.2	3.0	2,691.3	2,905.9	57.6	2,963.5	
iii) Animal Husbandry	3.4	-0.3	3.1	125.5	-	125.5	182.4	-	182.4	53.5	-	53.5	
iv) Dairy Development	1,481.5	256.0	1,737.6	3,729.0	270.0	3,999.0	3,285.9	370.0	3,655.9	3,606.7	486.5	4,093.2	
v) Fisheries	9,222.7	396.3	9,619.1	11,168.9	92.6	11,261.5	10,834.7	85.7	10,920.4	12,344.8	53.6	12,398.4	
vi) Forestry and Wild Life	59.9	4.6	64.5	52.1	-	52.1	40.3	-	40.3	34.6	-	34.6	
vii) Plantations	1,555.2	65,051.0	66,606.2	2,757.7	-9,180.1	-6,422.4	1,318.2	-7,852.8	-6,534.5	1,991.5	-1,498.0	493.5	
viii) Food Storage and Warehousing	2,375.9	-	2,375.9	3,525.7	-	3,525.7	3,507.6	-	3,507.6	3,081.5	-	3,081.5	
ix) Agricultural Research and Education	10,492.5	-16.7	10,475.7	7,046.7	25.0	7,071.7	8,032.8	1,547.4	9,580.2	7,092.4	1,424.7	8,517.2	
x) Co-operation	542.2	-	542.2	483.1	-	483.1	1,155.1	-	1,155.1	2,227.4	-	2,227.4	
xi) Others @	69,608.4	643.1	70,251.5	97,710.3	549.6	98,259.8	95,267.2	1,007.1	96,274.3	120,433.7	917.7	121,351.4	
2. Rural Development	20,222.3	1,636.7	21,859.0	44,195.3	-	44,195.3	48,979.4	-	48,979.4	43,783.2	-	43,783.2	
3. Special Area Programmes of which: Hill Areas	2,441.3	1.0	2,442.3	2,131.7	-	2,131.7	2,277.5	-	2,277.5	2,693.6	-	2,693.6	
4. Major and Medium Irrigation and Flood Control	395,549.3	18,928.0	414,477.2	468,487.1	24,158.9	492,646.0	440,748.6	18,914.0	459,662.6	554,641.6	28,992.6	583,634.2	
5. Energy	154,176.0	17,560.4	171,736.4	135,322.1	9,986.7	145,308.8	157,410.5	10,993.3	168,403.8	156,030.0	6,706.5	162,739.5	
6. Industry and Minerals (I to IV)	12,453.4	6,983.1	19,436.5	17,329.6	483.9	17,813.5	18,498.2	1,164.4	19,662.6	15,567.5	175.0	15,742.5	
i) Village and Small Industries	3,164.2	314.6	3,478.8	4,998.4	91.9	5,090.3	3,898.9	0.2	3,899.2	5,067.8	103.0	5,170.8	
ii) Iron and Steel Industries	737.2	-0.1	737.2	108.9	-	108.9	104.9	-	104.9	344.5	-	344.5	
iii) Non-Ferrous Mining and Metallurgical Industries	519.4	-	519.4	349.5	70.0	419.5	652.5	70.0	722.5	360.5	70.0	430.5	
iv) Others #	8,032.5	6,688.6	14,701.1	11,872.8	322.0	12,194.8	13,841.9	1,094.2	14,936.0	9,794.7	2.0	9,796.7	
7. Transport (I + II)	308,078.5	4,759.6	312,838.1	301,928.6	22,260.6	324,189.2	336,366.0	7,335.6	343,701.6	379,576.7	10,998.7	390,575.4	
i) Roads and Bridges	292,845.0	2,593.4	295,438.4	285,833.3	19,988.8	305,772.1	318,961.7	5,159.9	324,121.6	361,891.4	9,050.9	370,942.3	
ii) Others **	15,233.5	2,166.1	17,399.6	16,095.3	2,321.8	18,417.1	17,404.3	2,175.7	19,580.0	17,685.3	1,947.9	19,633.1	
8. Communications	-	2.9	2.9	1,140.0	-	1,140.0	1,140.0	-	1,140.0	1,018.1	0.1	1,018.2	

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
ALL STATES

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	269.4	-	269.4	496.7	-	496.7	485.0	-	485.0	519.8	-	519.8
10. General Economic Services (i + ii)	30,109.4	963.9	31,073.3	27,779.8	1,149.9	28,929.8	29,767.8	2,009.3	31,777.1	50,453.3	1,365.2	51,818.5
i) Tourism	7,839.5	65.0	7,904.5	6,724.6	200.0	6,924.6	8,342.9	200.0	8,542.9	12,333.1	-	12,333.1
ii) Others @	22,269.9	898.9	23,168.8	21,055.2	949.9	22,005.2	21,424.9	1,809.3	23,234.2	38,120.2	1,365.2	39,485.4
<b>2. Non-Development (General Services)</b>	<b>51,629.4</b>	<b>5,539.9</b>	<b>57,169.3</b>	<b>76,812.8</b>	<b>28,106.8</b>	<b>104,919.6</b>	<b>74,406.0</b>	<b>25,715.4</b>	<b>100,121.4</b>	<b>106,723.5</b>	<b>21,612.2</b>	<b>128,335.8</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>856.0</b>	<b>561,671.4</b>	<b>562,527.3</b>	<b>1,267.3</b>	<b>1,017,581.1</b>	<b>1,018,848.4</b>	<b>1,267.3</b>	<b>828,151.2</b>	<b>829,418.5</b>	<b>606.1</b>	<b>1,068,579.1</b>	<b>1,069,185.2</b>
1. Market Loans	856.0	163,230.5	164,086.5	1,267.3	155,887.2	157,154.5	1,267.3	161,533.0	162,800.3	606.1	218,737.3	219,343.4
2. Loans from LIC	-	13,773.8	13,773.8	-	13,113.6	13,113.6	-	12,962.8	12,962.8	-	9,077.9	9,077.9
3. Loans from SBI and other Banks	-	29,410.7	29,410.7	-	57,721.4	57,721.4	-	76,721.3	76,721.3	-	50,491.6	50,491.6
4. Loans from NABARD	-	31,900.0	31,900.0	-	42,922.9	42,922.9	-	42,914.8	42,914.8	-	55,164.3	55,164.3
5. Loans from National Co-operative Development Corporation	-	3,988.8	3,988.8	-	3,851.9	3,851.9	-	3,589.3	3,589.3	-	3,978.3	3,978.3
6. WMA from RBI	-	156,436.8	156,436.8	-	489,465.1	489,465.1	-	288,336.5	288,336.5	-	465,465.3	465,465.3
7. Special Securities issued to NSSF	-	93,792.6	93,792.6	-	138,358.3	138,358.3	-	140,873.3	140,873.3	-	177,457.6	177,457.6
8. Others	-	89,138.1	89,138.1	-	116,260.7	116,260.7	-	101,220.1	101,220.1	-	88,206.9	88,206.9
of which: Land Compensation Bonds	-	18,168.1	18,168.1	-	18,222.9	18,222.9	-	18,293.2	18,293.2	-	18,598.2	18,598.2
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>98,065.0</b>	<b>98,065.0</b>	<b>98,065.0</b>	<b>98,065.0</b>	<b>98,065.0</b>	<b>98,065.0</b>	<b>98,065.0</b>	<b>98,065.0</b>	<b>98,065.0</b>	<b>98,065.0</b>	<b>98,065.0</b>	<b>98,065.0</b>
1. State Plan Schemes	-	94,764.0	94,764.0	-	74,670.4	74,670.4	-	79,578.1	79,578.1	-	77,358.8	77,358.8
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	228.1	228.1	-	681.8	681.8	-	680.5	680.5	-	419.7	419.7
3. Centrally Sponsored Schemes	-	1,294.1	1,294.1	-	2,230.3	2,230.3	-	2,236.4	2,236.4	-	2,061.8	2,061.8
4. Non-Plan (i + ii)	-	852.5	852.5	-	2,267.6	2,267.6	-	2,297.6	2,297.6	-	1,885.0	1,885.0
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	852.5	852.5	-	2,267.6	2,267.6	-	2,297.6	2,297.6	-	1,885.0	1,885.0
5. Ways and Means Advances from Centre	-	-	-	-	3,600.0	3,600.0	-	100.0	100.0	-	100.0	100.0
6. Loans for Special Schemes	-	37.0	37.0	-	158.5	158.5	-	159.7	159.7	-	31.7	31.7
7. Others	-	889.3	889.3	-	1,152.3	1,152.3	-	1,152.3	1,152.3	-	1,491.3	1,491.3
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>107,136.5</b>	<b>67,793.4</b>	<b>174,869.9</b>	<b>116,558.2</b>	<b>31,747.5</b>	<b>148,305.7</b>	<b>109,808.1</b>	<b>66,623.9</b>	<b>176,432.0</b>	<b>153,250.6</b>	<b>58,671.3</b>	<b>211,921.9</b>
<b>1. Development Purposes (a + b)</b>	<b>107,079.7</b>	<b>63,416.0</b>	<b>170,495.7</b>	<b>116,551.2</b>	<b>26,515.4</b>	<b>143,066.6</b>	<b>109,801.8</b>	<b>61,229.4</b>	<b>171,031.2</b>	<b>153,241.6</b>	<b>51,186.1</b>	<b>204,427.7</b>
<b>a) Social Services (1 to 7)</b>	<b>47,303.5</b>	<b>10,983.8</b>	<b>58,287.3</b>	<b>53,622.3</b>	<b>16,840.7</b>	<b>70,463.0</b>	<b>49,006.1</b>	<b>15,860.2</b>	<b>64,866.3</b>	<b>64,526.5</b>	<b>17,307.7</b>	<b>81,834.2</b>
1. Education, Sports, Art and Culture	41.5	46.9	88.4	27.0	41.5	68.5	47.0	551.5	598.5	84.0	59.0	143.0
2. Medical and Public Health	1,366.0	5.0	1,371.0	1,182.0	-	1,182.0	968.7	-	968.7	956.5	-	956.5
3. Family Welfare	3.9	-	3.9	8.0	-	8.0	8.0	-	8.0	-	-	-
4. Water Supply and Sanitation	14,108.9	521.5	14,630.4	20,259.5	714.8	20,974.4	17,494.0	1,241.2	18,735.2	21,720.8	457.2	22,178.0
5. Housing	4,895.7	2,894.8	7,790.5	11,043.5	478.3	11,521.8	10,045.8	2,643.9	12,689.7	13,969.5	4,568.2	18,537.7
6. Government Servants (Housing)	100.9	5,634.7	5,735.6	149.0	8,493.6	8,642.6	138.8	7,906.3	8,045.1	134.6	8,943.0	9,077.6
7. Others	26,786.7	1,890.9	28,667.5	20,953.3	7,112.5	28,065.8	20,303.8	3,517.2	23,821.0	27,661.0	3,280.4	30,941.4
<b>b) Economic Services (1 to 10)</b>	<b>59,776.1</b>	<b>52,432.3</b>	<b>112,208.4</b>	<b>62,928.8</b>	<b>9,674.8</b>	<b>72,603.6</b>	<b>60,795.7</b>	<b>45,369.2</b>	<b>106,164.9</b>	<b>88,715.1</b>	<b>33,878.4</b>	<b>122,593.5</b>
1. Crop Husbandry	713.8	293.1	1,006.9	314.9	44.1	359.0	437.9	1,435.5	1,873.4	316.1	1,619.6	1,935.7
2. Soil and Water Conservation	-	-	-	0.5	-	0.5	0.5	-	0.5	-	-	-
3. Food Storage and Warehousing	8,232.4	11,500.0	19,732.4	8,271.5	-	8,271.5	9,636.8	-	9,636.8	10,231.7	-	10,231.7
4. Co-operation	4,462.8	1,659.2	6,122.0	2,246.3	1,029.2	3,275.5	3,611.1	3,469.2	7,080.3	2,819.5	961.7	3,781.2
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	3.0	3.0	-	-	-

Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
ALL STATES

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
													PLAN
1	33,192.6	27,581.6	60,774.2	39,043.0	2,321.0	41,364.0	32,279.7	27,158.6	59,438.3	55,345.4	19,587.2	74,932.6	
6. Power Projects	835.8	221.5	1,057.3	933.2	101.1	1,034.3	823.6	149.2	972.8	695.0	123.6	818.6	
7. Village and Small Industries	1,544.4	1,859.1	3,403.5	4,090.0	3,823.7	7,913.7	4,675.4	5,245.3	9,920.7	5,727.4	5,848.9	11,576.4	
8. Other Industries and Minerals	33.3	-	33.3	789.9	25.0	814.9	48.9	25.0	73.9	33.7	25.0	58.7	
9. Rural Development	10,761.0	9,317.8	20,078.8	7,239.6	2,330.7	9,570.3	9,281.9	7,883.4	17,165.3	13,546.3	5,712.4	19,258.7	
10. Others	56.8	4,317.4	4,374.2	7.0	5,232.0	5,239.0	6.3	5,394.5	5,400.7	9.0	7,485.2	7,494.2	
2. Non-Development Purposes (a + b)	0.4	3,873.8	3,874.2	1.0	4,409.7	4,410.7	0.3	4,635.3	4,635.6	2.0	6,222.3	6,224.3	
a) Government Servants (other than Housing)	56.4	443.6	500.0	6.0	822.3	828.3	6.0	759.2	765.2	7.0	1,262.9	1,269.9	
b) Miscellaneous	1.3	59.3	60.6	-	0.2	0.2	-	0.2	0.2	-	14.2	14.2	
V. Inter-State Settlement	-	9,779.2	9,779.2	-	10,260.0	10,260.0	-	20,678.6	20,678.6	-	12,010.0	12,010.0	
VI. Contingency Fund	-	359,341.5	359,341.5	-	423,917.8	423,917.8	-	452,754.0	452,754.0	-	556,561.8	556,561.8	
VII. Small Savings, Provident Funds, etc. (1+2)	-	252,787.1	252,787.1	-	273,680.8	273,680.8	-	310,408.5	310,408.5	-	377,382.7	377,382.7	
1. State Provident Funds	-	106,554.3	106,554.3	-	150,237.0	150,237.0	-	142,345.5	142,345.5	-	179,179.2	179,179.2	
2. Others	-	273,608.3	273,608.3	-	207,206.5	207,206.5	-	228,619.7	228,619.7	-	225,021.9	225,021.9	
VIII. Reserve Funds (1 to 4)	-	667.3	667.3	-	2,028.1	2,028.1	-	2,154.1	2,154.1	-	2,249.0	2,249.0	
1. Depreciation/Renewal Reserve Funds	-	143,773.9	143,773.9	-	96,555.4	96,555.4	-	90,517.1	90,517.1	-	112,926.7	112,926.7	
2. Sinking Funds	-	5.6	5.6	-	2.9	2.9	-	3.9	3.9	-	3.9	3.9	
3. Famine Relief Fund	-	129,161.5	129,161.5	-	108,620.2	108,620.2	-	135,944.5	135,944.5	-	109,842.3	109,842.3	
4. Others	-	2,883,161.0	2,884,588.0	-	1,553.2	2,537,949.5	2,539,502.8	-	2,681,061.4	2,681,061.4	-	3,055,812.8	3,055,812.8
IX. Deposits and Advances (1 to 4)	-	970,387.6	970,387.6	-	752,978.8	752,978.8	-	948,120.0	948,120.0	-	981,326.2	981,326.2	
1. Civil Deposits	-	1,384,667.7	1,384,667.7	-	1,242,167.2	1,242,167.2	-	1,303,310.8	1,303,310.8	-	1,469,924.1	1,469,924.1	
2. Deposits of Local Funds	-	47,043.8	47,043.8	-	33,466.4	33,466.4	-	34,861.3	34,861.3	-	36,075.9	36,075.9	
3. Civil Advances	-	481,061.9	482,488.9	-	509,337.1	510,890.4	-	394,769.4	394,769.4	-	568,486.6	568,486.6	
4. Others	-	30,056,545.8	30,056,545.8	-	13,317,916.2	13,317,916.2	-	17,993,953.4	17,993,953.4	-	18,297,505.5	18,297,505.5	
X. Suspense and Miscellaneous (1 to 4)	-	-304,170.8	-304,170.8	-	89,432.4	89,432.4	-	328,702.8	328,702.8	-	340,589.6	340,589.6	
1. Suspense	-	22,561,844.8	22,561,844.8	-	8,166,210.9	8,166,210.9	-	11,376,295.7	11,376,295.7	-	11,427,072.9	11,427,072.9	
2. Cash Balance Investment Accounts	-	4,151,150.4	4,151,150.4	-	2,416,026.5	2,416,026.5	-	2,830,481.0	2,830,481.0	-	2,821,905.6	2,821,905.6	
3. Deposits with RBI	-	3,647,721.4	3,647,721.4	-	2,646,246.4	2,646,246.4	-	3,398,474.0	3,398,474.0	-	3,707,937.4	3,707,937.4	
4. Others	-	3,500.0	3,500.0	-	-	-	-	16,650.0	16,650.0	-	-	-	
XI. Appropriation to Contingency Fund	-	1,576,642.0	1,576,642.0	-	1,054,010.0	1,054,010.0	-	1,116,460.7	1,116,460.7	-	1,128,593.5	1,128,593.5	
XII. Remittances	-	-310,173.6	-310,173.6	-	243,699.8	-243,699.8	-	-251,802.3	-251,802.3	-	197,013.9	197,013.9	
A. Surplus (+)/Deficit (-) on Revenue Account	-	233,207.3	233,207.3	-	56,834.0	56,834.0	-	-65,049.8	-65,049.8	-	-125,251.0	-125,251.0	
B. Surplus (+)/Deficit(-) on Capital Account	-	-76,966.3	-76,966.3	-	-186,865.8	-186,865.8	-	-316,852.1	-316,852.1	-	71,763.0	71,763.0	
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-76,966.3	-76,966.3	-	-186,865.8	-186,865.8	-	-316,852.1	-316,852.1	-	71,763.0	71,763.0	
D. Financing of Surplus (+)/Deficit (-) (C = i to iii)	-	-3,855.5	-3,855.5	-	-116,385.0	-116,385.0	-	-93,380.3	-93,380.3	-	6,090.4	6,090.4	
i. Increase (+)/Decrease (-) in Cash Balances	-	-102,583.0	-102,583.0	-	-113,702.4	-113,702.4	-	-37,926.9	-37,926.9	-	-93,011.8	-93,011.8	
a) Opening Balance	-	-106,438.5	-106,438.5	-	-230,087.4	-230,087.4	-	-131,307.3	-131,307.3	-	-86,921.5	-86,921.5	
b) Closing Balance	-	-72,415.8	-72,415.8	-	-70,740.9	-70,740.9	-	-222,708.5	-222,708.5	-	65,422.7	65,422.7	
ii. Withdrawals from (-)/Additions to (+) Investment Account (net)	-	-694.6	-694.6	-	260.0	260.0	-	-762.2	-762.2	-	250.2	250.2	
iii. Increase (-)/Decrease (+) in Ways and Means and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
NATIONAL CAPITAL TERRITORY OF DELHI

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>												
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>												
<b>I. Total Capital Outlay (1 + 2)</b>												
<b>1. Development (a + b)</b>												
<b>(a) Social Services (1 to 9)</b>												
1. Education, Sports, Art and Culture	63,854.8	46,395.6	110,250.4	64,115.5	47,090.0	111,205.5	61,125.6	54,990.0	116,115.6	70,664.0	11,063.9	81,727.9
2. Medical and Public Health	63,854.8	46,395.6	110,250.4	64,115.5	47,090.0	111,205.5	61,125.6	54,990.0	116,115.6	70,664.0	11,063.9	81,727.9
3. Family Welfare	47,136.3	36.5	47,172.7	48,439.0	40.0	48,479.0	44,295.9	35.0	44,330.9	44,331.5	40.0	44,371.5
4. Water Supply and Sanitation	43,575.0	36.5	43,611.5	45,475.0	40.0	45,515.0	41,436.4	35.0	41,471.4	41,267.5	40.0	41,307.5
5. Housing	6,369.4	-	6,369.4	5,704.5	-	5,704.5	6,930.8	-	6,930.8	7,585.5	-	7,585.5
6. Urban Development	4,232.4	-	4,232.4	3,257.5	-	3,257.5	3,567.7	-	3,567.7	3,541.5	-	3,541.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,557.6	-	1,557.6	1,461.0	-	1,461.0	2,537.4	-	2,537.4	3,046.0	-	3,046.0
8. Social Security and Welfare	-	-	-	-	-	-	-	-	-	-	-	-
9. Others*	146.0	-	146.0	300.0	-	300.0	250.0	-	250.0	300.0	-	300.0
	12.3	-	12.3	155.0	-	155.0	115.0	-	115.0	100.0	-	100.0
	210.7	-	210.7	250.0	-	250.0	170.9	-	170.9	250.0	-	250.0
	170.5	-	170.5	157.0	-	157.0	193.3	-	193.3	237.0	-	237.0
	40.0	-	40.0	124.0	-	124.0	96.5	-	96.5	111.0	-	111.0
<b>(b) Economic Services (1 to 10)</b>	<b>37,205.6</b>	<b>36.5</b>	<b>37,242.1</b>	<b>39,770.5</b>	<b>40.0</b>	<b>39,810.5</b>	<b>34,505.6</b>	<b>35.0</b>	<b>34,540.6</b>	<b>33,682.0</b>	<b>40.0</b>	<b>33,722.0</b>
1. Agriculture and Allied Activities (i to xi)	84.2	-	84.2	110.0	1.0	111.0	111.5	-	111.5	230.0	-	230.0
i) Crop Husbandry	1.5	-	1.5	3.0	-	3.0	4.5	-	4.5	-	-	-
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	2.8	-	2.8	7.0	-	7.0	7.0	-	7.0	30.0	-	30.0
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-	-	-	-	1.0	1.0	-	-	-	-	-	-
vi) Forestry and Wild Life	79.9	-	79.9	100.0	-	100.0	100.0	-	100.0	200.0	-	200.0
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	1,538.5	-	1,538.5	1,612.0	-	1,612.0	1,155.0	-	1,155.0	1,605.0	-	1,605.0
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	593.9	36.5	630.4	370.0	39.0	409.0	445.0	35.0	480.0	491.0	40.0	531.0
5. Energy	31.1	-	31.1	938.0	-	938.0	1,050.0	-	1,050.0	5,750.0	-	5,750.0
6. Industry and Minerals (i to iv)	-11.4	-	-11.4	67.5	-	67.5	75.0	-	75.0	56.0	-	56.0
i) Village and Small Industries	-11.4	-	-11.4	67.5	-	67.5	75.0	-	75.0	56.0	-	56.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	35,078.1	-	35,078.1	36,630.0	-	36,630.0	31,642.1	-	31,642.1	25,380.0	-	25,380.0
i) Roads and Bridges	19,349.8	-	19,349.8	16,300.0	-	16,300.0	16,000.0	-	16,000.0	10,000.0	-	10,000.0
ii) Others **	15,728.3	-	15,728.3	20,330.0	-	20,330.0	15,642.1	-	15,642.1	15,380.0	-	15,380.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

## Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
NATIONAL CAPITAL TERRITORY OF DELHI**

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	-112.2	-	-112.2	30.0	-	30.0	-	-	-	35.0	-	35.0
10. General Economic Services (i + ii)	3.3	-	3.3	13.0	-	13.0	27.0	-	27.0	135.0	-	135.0
i) Tourism	-	-	-	-	-	-	10.0	-	10.0	10.0	-	10.0
ii) Others @	3.3	-	3.3	13.0	-	13.0	17.0	-	17.0	125.0	-	125.0
<b>2. Non-Development (General Services)</b>	<b>3,561.3</b>	-	<b>3,561.3</b>	<b>2,964.0</b>	-	<b>2,964.0</b>	<b>2,859.5</b>	-	<b>2,859.5</b>	<b>3,064.0</b>	-	<b>3,064.0</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>		<b>6,064.7</b>	<b>6,064.7</b>		<b>8,000.0</b>	<b>8,000.0</b>		<b>8,000.0</b>			<b>11,000.0</b>	<b>11,000.0</b>
1. Market Loans	-	-	-	-	-	-	-	-	-	-	-	-
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	6,064.7	6,064.7	-	8,000.0	8,000.0	-	8,000.0	-	-	11,000.0	11,000.0
8. Others	-	-	-	-	-	-	-	-	-	-	-	-
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>												
1. State Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
of which: Advance release of Plan	-	-	-	-	-	-	-	-	-	-	-	-
Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	-	-	-	-	-	-	-	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>16,718.5</b>	<b>40,294.5</b>	<b>57,013.0</b>	<b>15,676.5</b>	<b>39,050.0</b>	<b>54,726.5</b>	<b>16,829.7</b>	<b>46,955.0</b>	<b>63,784.7</b>	<b>26,332.5</b>	<b>23.9</b>	<b>26,356.4</b>
<b>1. Development Purposes (a + b)</b>	<b>16,718.5</b>	<b>19,817.5</b>	<b>36,536.0</b>	<b>15,676.5</b>	<b>19,139.4</b>	<b>34,815.9</b>	<b>16,829.7</b>	<b>21,301.4</b>	<b>38,131.1</b>	<b>26,332.5</b>	<b>13.3</b>	<b>26,345.8</b>
<b>a) Social Services (1 to 7)</b>	<b>16,053.5</b>	<b>4.7</b>	<b>16,058.2</b>	<b>14,963.5</b>	<b>9.9</b>	<b>14,973.4</b>	<b>14,917.2</b>	<b>11.4</b>	<b>14,928.6</b>	<b>13,220.0</b>	<b>13.3</b>	<b>13,233.3</b>
1. Education, Sports, Art and Culture	150.0	-	150.0	550.0	-	550.0	610.0	-	610.0	510.0	-	510.0
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	14,333.5	-	14,333.5	12,843.5	-	12,843.5	12,737.2	-	12,737.2	10,840.0	-	10,840.0
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	1,570.0	4.7	1,574.7	1,570.0	9.9	1,580.0	1,570.0	11.4	1,581.4	1,870.0	13.3	1,884.7
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>b) Economic Services (1 to 10)</b>	<b>665.0</b>	<b>19,812.8</b>	<b>20,477.8</b>	<b>713.0</b>	<b>19,129.5</b>	<b>19,842.5</b>	<b>1,912.5</b>	<b>21,290.0</b>	<b>23,202.5</b>	<b>13,112.5</b>	-	<b>13,112.5</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
NATIONAL CAPITAL TERRITORY OF DELHI

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
6. Power Projects	-	-	-	150.0	-	150.0	1,500.0	-	1,500.0	10,000.0	-	10,000.0
7. Village and Small Industries	2.6	-	2.6	13.0	-	13.0	12.5	-	12.5	12.5	-	12.5
8. Other Industries and Minerals	512.4	-	512.4	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	150.0	19,812.8	19,962.8	550.0	19,129.5	19,679.5	400.0	21,290.0	21,690.0	3,100.0	-	3,100.0
<b>2. Non-Development Purposes (a + b)</b>												
a) Government Servants (other than Housing)	-	20,477.0	20,477.0	-	19,910.6	19,910.6	-	25,653.6	25,653.6	-	10.6	10.6
b) Miscellaneous	-	10.3	10.3	-	10.6	10.6	-	13.6	13.6	-	10.6	10.6
	-	20,466.7	20,466.7	-	19,900.0	19,900.0	-	25,640.0	25,640.0	-	-	-
<b>V. Inter-State Settlement</b>												
<b>VI. Contingency Fund</b>												
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>												
1. State Provident Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>VIII. Reserve Funds (1 to 4)</b>												
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IX. Deposits and Advances (1 to 4)</b>												
1. Civil Deposits	-	-	-	-	-	-	-	-	-	-	-	-
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>												
1. Suspense	-	-	-	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	-	-	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>XI. Appropriation to Contingency Fund</b>												
<b>XII. Remittances</b>												
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>			65,504.6			68,905.1			89,723.1			39,659.4
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>			-89,378.8			-98,062.8			-69,926.2			-63,332.8
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			-23,874.2			-29,157.7			19,796.9			-23,673.4
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>			-23,874.2			-29,157.7			19,796.9			-23,623.4
i. Increase (+)/Decrease (-) in Cash Balances			-23,874.2			-29,157.7			19,796.9			-23,623.4
a) Opening Balance			57,751.3			31,274.9			33,877.0			53,673.9
b) Closing Balance			33,877.1			2,117.2			53,673.9			30,050.5
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			-			-			-			-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)			-			-			-			-



## Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)  
PUDUCHERRY

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	3,690.6	43,748.8	47,439.3	7,561.6	69,336.5	76,898.1	4,422.3	92,736.2	97,158.5	8,745.5	97,625.8	106,371.4
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)</b>	3,690.6	1,333.0	5,023.5	7,561.6	1,507.5	9,069.1	4,422.3	1,497.5	5,919.8	8,745.5	1,586.7	10,332.3
<b>I. Total Capital Outlay (1 + 2)</b>	3,690.4	-	3,690.4	7,561.6	-	7,561.6	4,422.3	-	4,422.3	8,745.5	-	8,745.5
<b>1. Development (a + b)</b>	3,248.9	-	3,248.9	7,046.2	-	7,046.2	3,897.8	-	3,897.8	7,974.1	-	7,974.1
<b>(a) Social Services (1 to 9)</b>	818.0	-	818.0	2,976.0	-	2,976.0	1,268.6	-	1,268.6	3,686.3	-	3,686.3
1. Education, Sports, Art and Culture	165.5	-	165.5	1,264.5	-	1,264.5	265.2	-	265.2	874.4	-	874.4
2. Medical and Public Health	41.6	-	41.6	64.6	-	64.6	232.7	-	232.7	346.6	-	346.6
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	493.1	-	493.1	1,005.1	-	1,005.1	688.0	-	688.0	1,563.5	-	1,563.5
5. Housing	47.7	-	47.7	53.1	-	53.1	50.6	-	50.6	45.7	-	45.7
6. Urban Development	-	-	-	500.0	-	500.0	-	-	-	800.0	-	800.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	45.2	-	45.2	42.1	-	42.1	12.1	-	12.1	21.1	-	21.1
8. Social Security and Welfare	14.3	-	14.3	34.7	-	34.7	16.7	-	16.7	23.1	-	23.1
9. Others *	10.7	-	10.7	11.9	-	11.9	3.3	-	3.3	11.9	-	11.9
<b>(b) Economic Services (1 to 10)</b>	2,430.9	-	2,430.9	4,070.2	-	4,070.2	2,629.2	-	2,629.2	4,287.8	-	4,287.8
1. Agriculture and Allied Activities (i to xi)	140.2	-	140.2	54.7	-	54.7	97.6	-	97.6	74.4	-	74.4
i) Crop Husbandry	34.1	-	34.1	2.2	-	2.2	2.2	-	2.2	2.5	-	2.5
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
iv) Dairy Development	5.4	-	5.4	-	-	-	1.5	-	1.5	-	-	-
v) Fisheries	74.5	-	74.5	20.2	-	20.2	61.6	-	61.6	15.4	-	15.4
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	23.8	-	23.8	29.8	-	29.8	29.8	-	29.8	45.6	-	45.6
xi) Others @	2.5	-	2.5	2.5	-	2.5	2.5	-	2.5	6.0	-	6.0
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	369.4	-	369.4	605.6	-	605.6	255.7	-	255.7	670.2	-	670.2
5. Energy	477.1	-	477.1	1,203.5	-	1,203.5	669.2	-	669.2	1,168.5	-	1,168.5
6. Industry and Minerals (i to iv)	688.5	-	688.5	638.0	-	638.0	436.0	-	436.0	338.0	-	338.0
i) Village and Small Industries	68.0	-	68.0	67.0	-	67.0	108.7	-	108.7	73.0	-	73.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	620.5	-	620.5	571.0	-	571.0	327.3	-	327.3	265.0	-	265.0
7. Transport (i + ii)	598.1	-	598.1	1,450.5	-	1,450.5	888.9	-	888.9	1,924.5	-	1,924.5
i) Roads and Bridges	550.9	-	550.9	1,350.5	-	1,350.5	833.9	-	833.9	1,864.5	-	1,864.5
ii) Others **	47.2	-	47.2	100.0	-	100.0	55.0	-	55.0	60.0	-	60.0
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)  
PUDUCHERRY

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	157.7		157.7	117.9		117.9	281.9		281.9	112.1		112.1
i) Tourism	157.7		157.7	117.9		117.9	281.9		281.9	112.1		112.1
ii) Others @												
<b>2. Non-Development (General Services)</b>	<b>441.5</b>		<b>441.5</b>	<b>515.4</b>		<b>515.4</b>	<b>524.5</b>		<b>524.5</b>	<b>771.4</b>		<b>771.4</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>		<b>191.8</b>	<b>191.8</b>		<b>297.7</b>	<b>297.7</b>		<b>297.7</b>			<b>400.9</b>	<b>400.9</b>
1. Market Loans												
2. Loans from LIC												
3. Loans from SBI and other Banks												
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation												
6. WMA from RBI												
7. Special Securities issued to NSSF		191.8	191.8		297.7	297.7		297.7			400.9	400.9
8. Others												
of which: Land Compensation Bonds												
<b>III. Repayment of Loans to the Centre (1 to 7)</b>		<b>1,119.6</b>	<b>1,119.6</b>		<b>1,179.3</b>	<b>1,179.3</b>		<b>1,179.3</b>			<b>1,154.9</b>	<b>1,154.9</b>
1. State Plan Schemes		523.4	523.4		546.8	546.8		546.8			498.2	498.2
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes												
3. Centrally Sponsored Schemes		0.8	0.8		0.9	0.9		0.9			0.9	0.9
4. Non-Plan (i + ii)		595.4	595.4		631.6	631.6		631.6			655.8	655.8
i) Relief for Natural Calamities												
ii) Others		595.4	595.4		631.6	631.6		631.6			655.8	655.8
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
<b>IV. Loans and Advances by State Governments (1 +2)</b>	<b>0.1</b>	<b>21.6</b>	<b>21.7</b>		<b>30.5</b>	<b>30.5</b>		<b>20.5</b>			<b>31.0</b>	<b>31.0</b>
<b>1. Development Purposes (a + b)</b>	<b>0.1</b>		<b>0.1</b>		<b>1.5</b>	<b>1.5</b>		<b>0.4</b>			<b>1.0</b>	<b>1.0</b>
<b>a) Social Services (1 to 7)</b>					<b>1.5</b>	<b>1.5</b>		<b>0.4</b>			<b>1.0</b>	<b>1.0</b>
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing												
6. Government Servants (Housing)					1.5	1.5		0.4			1.0	1.0
7. Others												
<b>b) Economic Services (1 to 10)</b>	<b>0.1</b>		<b>0.1</b>									
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation												
5. Major and Medium Irrigation, etc.												
6. Power Projects												

Appendix IV

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Concl'd.)  
PUDUCHERRY

(₹ Million)

Item	2009-10 (Accounts)			2010-11 (Budget Estimates)			2010-11 (Revised Estimates)			2011-12 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	0.1	-	0.1	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>												
a) Government Servants (other than Housing)	-	21.6	21.6	-	29.0	29.0	-	20.1	20.1	-	30.0	30.0
b) Miscellaneous	-	21.6	21.6	-	29.0	29.0	-	20.1	20.1	-	30.0	30.0
<b>V. Inter-State Settlement</b>												
<b>VI. Contingency Fund</b>												
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>												
1. State Provident Funds	-	1,674.2	1,674.2	-	1,824.2	1,824.2	-	1,927.7	1,927.7	-	2,130.0	2,130.0
2. Others	-	1,652.9	1,652.9	-	1,800.0	1,800.0	-	1,900.0	1,900.0	-	2,100.0	2,100.0
	-	21.3	21.3	-	24.2	24.2	-	27.7	27.7	-	30.0	30.0
<b>VIII. Reserve Funds (1 to 4)</b>												
1. Depreciation/Renewal Reserve Funds	-	119.7	119.7	-	-	-	-	145.0	145.0	-	150.0	150.0
2. Sinking Funds	-	119.7	119.7	-	-	-	-	145.0	145.0	-	150.0	150.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IX. Deposits and Advances (1 to 4)</b>												
1. Civil Deposits	-	1,338.2	1,338.2	-	918.2	918.2	-	1,578.9	1,578.9	-	1,124.0	1,124.0
2. Deposits of Local Funds	-	660.9	660.9	-	590.0	590.0	-	680.0	680.0	-	740.0	740.0
3. Civil Advances	-	669.5	669.5	-	79.2	79.2	-	620.7	620.7	-	75.0	75.0
4. Others	-	7.8	7.8	-	9.0	9.0	-	8.2	8.2	-	9.0	9.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>												
1. Suspense	-	39,283.7	39,283.7	-	65,086.6	65,086.6	-	87,587.1	87,587.1	-	92,635.1	92,635.1
2. Cash Balance Investment Accounts	-	-25.5	-25.5	-	55.0	55.0	-	50.0	50.0	-	55.0	55.0
3. Deposits with RBI	-	36,282.2	36,282.2	-	35,000.0	35,000.0	-	44,000.0	44,000.0	-	48,000.0	48,000.0
4. Others	-	3,027.0	3,027.0	-	30,031.6	30,031.6	-	43,537.1	43,537.1	-	44,580.1	44,580.1
<b>XI. Appropriation to Contingency Fund</b>												
<b>XII. Remittances</b>												
<b>A. Surplus (+)/Deficit(-) on Revenue Account</b>			-2,421.2			-2,571.0			-4,660.3			-948.1
<b>B. Surplus (+)/Deficit (-) on Capital Account</b>			4,173.0			7,191.2			4,684.7			1,700.3
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			1,751.8			4,620.2			24.4			752.2
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>			1,751.8			4,620.2			24.4			752.2
i. Increase (+)/Decrease (-) in Cash Balances			8.8			2,620.2			-3,975.6			-3,247.8
a) Opening Balance			8,942.5			10,999.6			11,164.4			7,224.1
b) Closing Balance			8,951.3			13,619.8			7,188.8			3,976.3
ii. Withdrawals from (-)/Additions to (+)												
<b>Cash Balance Investment Account (net)</b>												
<b>iii. Increase (-)/Decrease (+) in Ways and Means</b>			1,743.0			2,000.0			4,000.0			4,000.0
<b>Advances and Overdrafts from RBI (net)</b>			-			-			-			-

- Nil/Negligible/Not Available.  
 \$ : Sum of items I to IV while items at II(3) and II(6) are excluded item II(3) has been taken on a net basis under capital receipts while item II(6) has been taken as financing item for overall surplus/deficit.  
 \* : Include outlay on Information and Publicity, other Social Services, etc.  
 @ : Include outlay on Agricultural Programmes, etc.  
 # : Include outlay on Cement and Non-Metallic Industries, Petro-Chemical Industries, Chemical Industries, Engineering Industries, Telecommunication and Electronic Industries, Consumer Industries, Atomic Energy Industries, other Industries and Minerals, etc.  
 \*\* : Include outlay on Indian Railway Commercial Lines, Indian Railway Strategic Lines, Ports and Light Houses, Shipping, Civil Aviation, Road Transport, Inland Water Transport, Other Transport, etc.  
 @@@ : Include outlay on Foreign Trade and Export Promotion Technology, other General Economic Services, Investments in General Financial and Trading Institutions, International Financial Institutions, etc.  
 Also see notes to Appendices.  
**Source :** Budget Documents of the State Governments.

## NOTES TO APPENDICES

### Notes to Appendix I:

1. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others' except for Sales Tax where the relevant amount is shown against the sub-group 'State Sales Tax'.
2. In case of 'Grants from the Centre', where details are not available in respect of 'State Plan Schemes', 'Central Plan Schemes', 'Centrally Sponsored Schemes' and 'Non-Plan Grants', the relevant amount is shown against 'State Plan Schemes'. Similarly, where the break-up of grants for 'Central Plan Schemes' and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
3. Figures in respect of Jammu and Kashmir and Jharkhand for 2009-10 (Accounts) relate to Revised Estimates.
4. The data are subject to rounding-off.

### Notes to Appendix II:

1. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
2. Figures in respect of Jammu and Kashmir and Jharkhand for 2009-10 (Accounts) relate to Revised Estimates.
3. Negative figures for non-plan expenditure may appear for some States under a few expenditure heads on account of non-plan expenditure being derived by deducting plan expenditure from the total expenditure for the respective head as given in the Annual Financial Statement of the State.
4. The data are subject to rounding-off.

### Notes to Appendix III:

1. All figures are on a gross basis including those under 'Public Account'. Further, WMA from RBI is included under 'Internal Debt' while 'Cash Balance Investment Account' and 'Deposits with RBI' are included under 'Suspense and Miscellaneous'. Total capital receipts taking public accounts on a net basis are also given to have comparable data with those of the previous years.
2. Sub-groups 'Small Savings, Provident Funds, etc.', 'Reserve Funds', 'Deposits and Advances', 'Suspense and Miscellaneous' and 'Remittances' pertain to the 'Public Account'.
3. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others'.
4. In case of 'Loans and Advances from the Centre', where details are not available in respect of 'State Plan Schemes', 'Central Plan Schemes', and 'Centrally Sponsored Schemes', the relevant amount is shown against 'State Plan Schemes'. Similarly, where the break-up of loans for 'Central Plan Schemes', and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
5. Figures in respect of Jammu and Kashmir and Jharkhand for 2009-10 (Accounts) relate to Revised Estimates.
6. The data are subject to rounding-off.

### Notes to Appendix IV:

1. All figures are on a gross basis including those under 'Public Account' and 'Contingency Fund'. Total capital expenditure exclusive of public accounts are also given to have comparable data with those of the previous years.
2. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
3. Figures in respect of Jammu and Kashmir and Jharkhand for 2009-10 (Accounts) relate to Revised Estimates.
4. Negative figures for non-plan expenditure may appear for some States under a few expenditure heads on account of non-plan expenditure being derived by deducting plan expenditure from the total expenditure for the respective head as given in the Annual Financial Statement of the State.
5. The data are subject to rounding-off.